INDEX

TO

LOK SABHA DEBATES

FIFTH SERIES

VOLUMES XLVIII TO LII

THIRTEENTH SESSION OF FIFTH LOK SABHA

February 17 to May 9, 1975
Magha 28 to Vaisakha 19, 1897 (Saka)

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NEW DELHI

CONTENTS

		Pages
1.	How to use the Index	(iii)
2.	Part I—Subject Index	1
3.	Part II—Name Index . . .	533



HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated and printed in the following Order : Part I—SUBJECT INDEX : Part II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of Debates and column number of numbers, as the case may be [Printed as (XLVII—28-2-75) 187-88].

Under every main heading including various names, entries pertaining to Questions and Answers were arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "RAILWAY LINES", "RAILWAY TRAIN(S)", etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPERS LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration Stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill.
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
QP.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement.

INDEX

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Magha 28 to Vaisakha 19, 1897 (Saka)

PART I—SUBJECT INDEX

'A'

A. H. WHEELER, M|S.

Renewal of Licence of M|s A. H. Wheeler (LI—22-4-75) 220—22.

ABBOTT LABORATORY:

Production of M|s. Abbott Laboratory (LI—22-4-75) 94—96.

ABDUCTION(S):

Abduction of Girls from Coastal Areas of Andhra Pradesh and their selling in Bombay (LI—23-4-75), 189-90.

Cases of abduction of girls (LI—23-4-75), 141.

Minor Adivasi Girl Abducted and raped in Sarada Tehsil, Udaipur Rajasthan (LII—7-5-75), 121.

ABORTION(S):

Birth Prohibition by Abortion an Unnatural Means (XLIX—6-3-75), 79-80.

ABU DHABI:

Import of Oil from Abu Dhabi (L. 8-4-75), 147-48.

ACCIDENTS:

See also "Air accidents".
also "Railway accidents".

Accident at Khetri Copper Complex (LI—10-4-75), 138.

Accident in Ammonia Plant of Rourkela Steel Plant (XLVII—20-2-75), 131-132.

Accidents in Bhillai Steel Plant (LI—10-4-75), 69-70.

Accidents in Mines (XLIX—13-3-75), 64.

Accidents of Eastern and North Etstern Railways (LI—22-4-75), 134-35.

Collision between oil taker and Cargo ship at Bombay Harbour (XLIX—6-3-75), 116-17.

Death of Shri D. Ramanathan, C.B.I. Inspector in Road Accident in Delhi (XLVII—19-2-75), 175.

Loss suffered by D.T.C. on account of accidents (XLVII—20-2-75), 166-167.

ACCIDENTS:

Road Mishaps in Delhi (XLVII—20-2-75), 29-30.

ACCOUNTANT(S):

Panel of SAS Accountants (LI—11-4-75), 99.

ACCOUNTANTS GENERAL:

Confirmation of Accountants General (XLIX—7-3-1975), 76-77.

ACCOUNT GENERAL, KERALA:

Request for entrusting audit functions of Vikram Sarabhai Space Centre to Accountant General of Kerala (LI—25-4-75), 133.

ACT(S):

Amendment of Press Registration Act (LI—16-4-75), 118-19.

Amendment of Railway Act (LI—22-4-75), 143-44.

Amendment to Child Marriage Restraint Act (LI—22-4-75), 22—25.

Amendment to industries (Development and Regulation) Act (LII—30-4-75), 172-73.

Application of E.P.F. Act to Rubber Plantation (LI—10-4-75), 190.

Application of Hindu Marriage Act in Pondicherry (L. 9-4-75), 27.

Companies (Amendment) Act, 1974 (LII—29-4-75), 94-95.

Definition of 'Factory' and 'Worker' in various Acts (LI—16-4-75), 129-30.

Division of Second Schedule of the Indian Medicines Central council Act, 1970 (LI—10-4-75), 96-99.

Violation of Foreign Exchange Regulation Act (LII—30-4-75), 185-86.

Debates

Dowry Prohibition Act (HAH DIS) (LI—11-4-75), 367—89.

ADDITIONAL EMOLUMENTS (COMPULSORY DEPOSIT) SCHEME:

Accounts opened under the Additional Emolumerts (Compulsory Deposit) Scheme (LII—2-5-75), 99—101.

ADIVASIS:

Cell to compile records of Atrocities on Advasis (XLIX—12-3-75), 87-88.

Construction of Houses for Harijans and Adivasis (LII—7-5-75), 200.

Construction works sanctioned for Adivasi Areas or Madhya Pradesh (XLIX—4-3-75), 89.

Denial of facilities to Adivasis due to area restrictions (LII—7-5-75), 48.

ADIVASIS: Contd.

Economic and Social Development of Adivasis of Orissa—(L—19-3-75), 139-40.

Facilities for Development of Adivasi Backward areas (XLVII—19-2-75), 57.

Harassing of Adivasi women by occupants of Military Helicopter at Nasik (LII—8-5-75), 84-85.

Increase in number of Adivasi welfare Centres (XLIX—5-3-75), 34.

Opening of Schools for Adivasis (XLIX—5-3-75), 113.

Pristine Culture of Adivasis and Tribals (L—7-4-75), 170-71.

Rehabilitation of Adivasis in Paralkote area of Madhya Pradesh (XLIX—13-3-75), 143.

Setting up of Finance Corporation for Adivasis (XLIX—12-3-75), 144-45.

Debates

Reported Dealth of Adivasis in Rajasthan and Gujarat (St.) (LI—16-4-75), 227-29.

ADIVASI AREAS:

Enforcement of Debt Redemption Act in Adivasis areas (LI—23-4-75), 105.

Scheme for Providing Drinking Water to the Adivasis Area (Vol—XLVIII—3-3-1875), 146.

See "Tribal Areas".

ADIVASI MEENA SAMAJ DELHI:

Memorandum by Member s of Adivasi Meena Samaj Delhi (LI—16-4-75), 151-52.

Debates

Adjournment Motions—
(LI—11-4-75), 214—38.
(XLVIII—18-2-75), 297—455.
(LII—5-5-75), 242—44.
(LII—8-5-75), 220—24.

ADMINISTRATION:

Expenditure on Administration (LI—2-5-75), 90-91.

ADMINISTRATIVE REFORMS:

Introduction of Administrative Reforms in Tribal Belts of Tripura (XLVIII—26-2-1975), 51-52.

ADMINISTRATIVE STAFF COLLEGE:

Management Development Programme of Administrative Staff College (LII—28-4-75), 107.

ADULTERATION:

Adulteration of Drugs (XLIX—13-3-75), 83—85.

ADULTERATION OF PETROL IN KARNATAKA:

(XLVII—18-2-75) 223.

Bringing out literature and newsreels on health hazards of food adulteration (XLVII—20-2-75), 169.

Cases of adulteration in Petrol in Delhi (XLVII—18-2-75), 223-24.

Colouring of Kerosene to prevent Adulteration (XLVI—18-2-75), 214.

Seizure of adulterated dried chillies by D.G.H.S. Squad in Delhi (XLVII—20-2-75), 50.

Setting up of more laboratories for checking adulteration (XLVII—20-2-75), 169-70.

Unearthing of Spurious Drugs Rackets (XLVII—20-2-75), 137.

ADVERTISEMENT(S):

Advertisements by DAVP about drought in Gujarat (LII—7-5-75), 39.

Advertisements given to newspapers by the Ministry of Commerce (LI—11-4-75), 41.

Advertisements given to Newspaper by the Ministry of Finance (LI—11-4-75), 136.

Advertisements given to newspapers by offices under the Ministry of Tourism and Civil Aviation (LI—11-4-75), 136-37.

Advertisement rates for small language Regional Newspapers (XLIX—5-3-75), 90.

Advertisements to Newspapers in Hindi and English—(LI—15-4-75), 44.

Allotment of Newsprint and Government Advertisements to Shri 'Vijaya' Allahabad (LII—30-4-75), 245—47.

ADVERTISEMENT(S): *Contd.*

Ban on Foreign Advertisements in Indian Newspapers (LII—7-5-75), 208.

Demand for one page Advertisement to each Magazine annually (XLVIII—26-2-1975), 113.

Deposits by Private Firms from Public through Advertisements in Newspapers (L—21-3-75), 106.

Government Advertisement in Newspapers (XLVIII—26-2-75), 215-216.

Money spent on advertisement by Railways (L—8-4-75), 114.

Publication of Advertisements by Companies in Souvenirs issued by Political Parties (L—8-4-75), 73-74.

Rejection of Applications for Advertisements in Daily Paper of Calcutta (L—25-3-75), 99-100.

ADVERTISING COUNCIL:

Setting up of Advertising Council (XLVII—19-2-75), 42-43.

AERATED WATER:

Companies manufacturing Concentrates for Aerated waters (XLIX—5-3-75), 121.

AERODROME(S):

Nagpur Aerodrome (LII—9-5-75), 249-50.

Terminal Building at Civil Aerodrome, Ahmedabad (LII—2-5-75), 5—7.

See "Airports".

AEROFLOT:

Enquiry against Aeroflot (LII—2-5-75), 157.

AEROPLANES:

Attempted Sabotage of Pan American Boeing 747 over Burma (XLIX—6-3-75), 17.

Purchase of Boeing jets by Indian Airlines from United States (XLVII—21-2-75), 176.

AFFORESTATION:

Afforestation in Ladakh (L—24-3-75), 127.

AFGHANISTAN:

Concern of Afghanistan, India and Bangladesh over sale of Arms by U.S.A. to Pakistan (LI—10-4-75), 164.

Export of buses to Afghanistan (XLIX—6-3-75), 144.

Indian offer to Afghanistan for Railway Project (L—8-4-75), 131-32.

Visit to India by President of Afghanistan (LI—10-4-75), 170-71.

Visit to India by Special Envoy of Afghan President (XLIX—13-3-75), 55.

AFRICA:

Demand for Indian Technical Personnel in Portuguese colonies of Africa (LI—18-4-75), 154.

AGARTALA:

Proposal for a University at Agartala (XLIX—17-3-75), 117-18.

Functioning of Telephones in Agartala (LI—16-4-75), 180-81.

AGENCY(IES):

Assignment of role of retail agency to cooperative for handling items of mass consumption (LII—7-8-75), 166.

AGITATION(S):

Agitation by Delhi University Teachers (L—ax 7-4-75), 109-10.

Agitation by Nav Nirman Samiti (XLVII—10-2-75), 161.

Agitation by students of Vishweshwaralya Regional Engineering College, Nagpur (L—7-4-75), 232-33.

Agitation threat by All India Loco Running Association (LI—22-4-75), 185—87.

AGRA:

Agra Soron Telephone Line (L—26-3-75), 44-45.

Raids by Income-tax authorities in Agra (XLVII—21-2-75), 154—56.

AGREEMENT(S):

Agreement between India and Iran (Vol. XLVIII—28-2-75), 26-27.

Agreement between India and Russia regarding supply of Zinc to India (Vol. XLVIII—28-2-75), 193.

Agreement for Assistance from France (LI—11-4-75), 175-76.

Agreement on Oil Price (XLVIII—25-2-1975), 64.

Agreements signed with Foreign countries (LI—25-4-75), 97.

Agreement with Iraq for supply of Crude Oil (XLVII—18-2-75), 10—12.

Agreements with Littoral Countries on Maritime Boundaries (XLIX—13-3-75), 35-36.

Agreements with Oil producing countries (XLVII—20-2-75), 53-54.

Agreement with Saudi Arabia regarding Air Services (LII—9-5-75, 172-73.

Agreement with UK for import of Foodgrains (L—7-4-75), 237.

Cultural agreements with various countries (LII—5-5-75), 238.

Examination of Agreements between Foreign Drug Firms and their principles by Hathi Committee (LI—22-4-75), 108.

Foreign Collaboration Agreements (LII—9-5-75), 194-95.

Implementation of Agreement with USSR for import of fertiliser (LI-11-4-75), 57-58.

Indo-Australian Agreement for Cooperation in the Field of Science and Technology (L—9-4-75), 185.

M.M.T.C's agreement with a Polish agency for Import of Fertilizers—(XLIX—14-3-75), 130.

MMTC's agreement with Soviet Union for Export of Mica (LII—9-5-75), 107.

AGRICULTURAL CREDIT:

Enquiry into the utilisation of credit by Gujarat State Land Development Bank (XLVIII—24-2-75), 110-11.

Increasing Overdues in Co-operative Sector (L—24-3-75), 127.

Loan advanced by S.B.I. in West Bengal, Assam, Tripura, Manipur Meghalaya for agriculture (XLVII—21-2-75), 109-110.

Loans to persons belonging to SC & ST owing less than one acre of land (XLVIII—24-2-75), 195-196.

AGRICULTURAL EXPERT(S):

Visit of Agricultural Experts to Tamil Nadu (XLX—17-3-75), 83-84.

AGRICULTURAL FARMS:

Aralam State Farm, Kerala (L—24-3-75), 187-88.

Farms under State Farm Corporation (L—24-3-75), 194-95.

AGRICULTURAL FARMS PVT. LTD:

Recovery of Tax Arrears from M/s Agricultural Farms Pvt. Ltd. (LII—2-5-75), 135-36.

AGRICULTURAL IMPLEMENTS:

Manufacture of agriculture items by H.M.T. (L—26-3-75), 137-38.

New tractor mounted ammonia applicator developed at Pantnagar Agricultural University (L—7-4-75), 206-07.

AGRICULTURAL IN-PUTS:

Cost of seeds fertilizers irrigation and labour in respect wheat, rice and sugar (XLVIII—24-2-75), 106—08.

AGRICULTURAL LABOUR:

Agricultural labour in Tripura (LII—8-5-75), 135-36.

Agriculture Landless Labour (LII—8-5-75), 128-29.

Average annual income of agricultural labour (LI—18-4-75), 184—86.

'Boiled wheat and pinch of Salt' for Agricultural Labourers in West Bengal (XLVII—20-2-75), 63—65.

AGRICULTURAL LABOUR: *Contd.*

Formation of Union of Agricultural Labourers (XLIX—6-3-75), 143.

House sites to landless workers in rural areas (XLVIII—24-2-75), 226-27.

Loaning facilities to Agricultural Labourers in UP (XLIX—13-3-75) 65-66.

Minimum Wages for Agricultural Labourers (XLVII—20-2-75), 78-79.

Number of share croppers, Agricultural labourers (LI—21-4-75), 97-98.

Raw deal with Agricultural Labour (XLIX—13-3-75), 24—29.

Second Labour Report on Agricultural Labourers (L—20-3-75), 31.

State-wise Welfare Scheme for Agricultural Labour and their Number (LII—8-5-75), 98-99.

Wages of Agricultural Labour (LII—5-5-75), 81.

AGRICULTURAL LABOUR ORGANISATION:

Cadre training Camps for activities of Agricultural Labour Organisations (XLIX—6-3-75), 134.

AGRICULTURAL LAND(S):

Distribution of Waste/Fallow Land to Tribals in Kerala (XLVIII—24-2-75), 103-104.

Reclamation of cultivable land (XLVIII—24-2-75), 179—181.

AGRICULTURAL MARKETNG:

Fact Finding Study on the development of Agricultural Marketing in North Eastern Region by National Agricultural Cooperative Marketing Federation (LI—16-4-75), 105.

AGRICULTURAL POLYTECHNICS:

Agricultural Polytechnics during Fifth Plan (Vol. XLVIII—3-3-75), 129-30.

AGRICULTURAL PRICES COMMISSION:

Reorganisation of Agricultural Prices Commission (L—7-4-75), 125-26.

AGRICULTURAL PRICES:

Reorganisation of Agricultural Prices Commission (L—7-4-75), 125-26.

AGRICULTURAL PRICES COMMISSION:

Recommendations of Agricultural Price Commission on Prices of Sugarcane, Wheat and Paddy (XLIX—10-3-75), 207-08.

AGRICULTURAL PRODUCTION:

Agricultural Production during Fifth Plan (XLIX—10-3-75), 61—64.

Cost of Seeds, Fertiliser, Irrigation and Labour in respect of Wheat, Rice and Sugarcane (XLVIII—24-2-75), 106—108.

Effect of Power Cut on Agricultural Production (L—19-3-75), 63.

Self sufficiency in Agricultural Production in Orissa (LI—21-3-75), 93-94.

Targets for Agricultural Production Power Generation and Expansion of Irrigation in Fifth Plan (L—26-3-75), 95-96.

Target for Kharif Production (XLVIII—24-2-75), 97.

U.S. Aid for Agricultural Production (XLVIII—24-2-75), 190.

AGRICULTURAL PRODUCTIVITY: (

Agricultural Productivity in India and in other Foreign countries (L—7-4-75), 112.

AGRICULTURAL PRODUCTION PROGRAMMES:

Emergency Agricultural Production Programme and Intensive Agricultural Area Programme (XLIX—16-3-75), 54-55.

AGRICULTURAL REFINANCE CORPORATION:

Loan sanctioned by Agricultural Refinance Corporation to States (L—25-4-75), 134—38.

Programme of distributing loan by Agricultural Refinance Corporation (XLIX—7-3-1975), 30-31.

AGRICULTURAL REFINANCE CORPORATION—*contd.*

Schemes with the Aid of Agricultural Refinance Corporation in Kerala (LI—11-4-75), 150-51.

AGRICULTURAL SCIENTIST(S):

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 5—12.

Working Conditions and Pay Scales of Agricultural Scientists (Vol.—XLVIII—3-3-1975), 53-54.

AGRICULTURAL TECHNOLOGY:

Request from foreign countries for help in Agricultural Technology and Farming (L—7-4-75), 198-99.

AGRICULTURAL WASTE:

Survey of Utilization of Agricultural Wastes (Vol. —XLVII—3-3-1975), 189-90.

AGRICULTURAL UNIVERSITY:

Implementation of Revised Scales of University Grants Commission in Agricultural Universities (XLIX—17-3-75), 156.

AGRICULTURE:

Agricultural production (L—24-3-75), 140—42.

Agro-service Centres (XLIX—12-3-75), 63-64.

Agro-Service Centres (L—26-3-75), 106-07.

Agro-Service Centres in North Eastern States (LII—5-5-75), 37.

Assistance from World Bank for Agricultural and Rural Development (LI—11-4-75), 114-15.

Boosting of Agricultural Production in Kerala during 1975-76 (L—24-3-75), 191.

Concept of green revolution not suited to sails (XLVIII—24-3-75), 227-28.

Concept of Package approach to Agriculture Extension. (L-7-4-75), 77-78.

Engineering and Agricultural Graduates in Agro-service Centres in West Bengal and Punjab (LII—5-5-75), 26—28.

Expenditure of Grow More Campaign (L—24-3-75), 212—14.

AGRICULTURE—*contd.*

Expermiments on Biological Control of Pests (L—24-3-75), 72-73.

Fifteen Year Perspective Plan for Agricultural Development and Production. (LII—30-4-75), 128-29.

Funds for utilisation of surface water and Development of Agriculture (L—7-4-75), 215.

Funds to use Waste Land for Agricultural purposes in Gujarat (L—24-3-75), 215-16.

High Altitude Agriculture and Vegetable Cultivation in Ladakh (L—24-3-75), 47.

Increase in percentage of Financing Agriculturists during 19-3-74—(XLVIII—28-2-75), 129.

Involvement of Students in Agricultural Operations (XLVIII—24-2-75), 31—33.

Loan by SBI and Nationalised Banks in Tamil Nadu for Agricultural Purposes (LI—25-4-75), 61-62.

Loan given by SBI and Nationalised Banks in Gujarat for Agricultural Purposes (LI—25-4-75), 120-21.

Loan given by SBI and Nationalised Banks in Orissa for Agricultural Purposes (LI—25-4-75), 104.

Loss of crops due to insects, pests and diseases (LII—28-4-75), 67.

National Commission on Agriculture (XLVIII—24-2-75), 94—96.

New Crop Method for Bajra in Gujarat (L—24-3-75), 214-15.

New crop method in Punjab (L—24-3-75), 156.

New Technique for Wheat Production (L—24-3-75), 213-14.

Paddy cultivation and its production (L—24-3-75), 32.

Priority for Agriculture (Vol. XVIII—3-3-1975), 194.

Procurement of Kharif Crops (Vol. XLVIII—3-3-1975), 81—85.

Progress of Agricultural Research on Ragi Crop in Karnataka (LI—24-3-75), 149-50.

AGRICULTURE—*contd.*

Proposal by AIBEA regarding procedure for loans by Nationalised Banks to Agricultural Sector (LI—25-4-75), 208—10.

Recovery of Agricultural Advances made by Public Sector Banks (LI—25-4-75), 74-75.

Scale of Assistance to Migrants for Resettlement in Agriculture (L—20-3-75), 52.

Scheme for Incentive to dryland Agriculture in Hilly Areas (XLVIII—24-2-1975), 51-52.

Soviet Technological know-how for Agricultural Development in West Bengal (LI—21-4-75), 94-95.

Steps to meet requirements for Crude oil for Industry and Agriculture (XLVIII—25-2-1975), 9—17.

Storing of excess Monsoon water for use in dry season (XLVIII—24-2-75), 83.

Study in Asian Agricultural Development (Vol. XLVIII—3-3-1975), 43—45.

Supply of power to Industry and Agriculture in Punjab—(L—19-3-75), 217.

Target for Kharif production (XLVIII—24-2-75), 97.

Yield of rain fed paddy in India and other countries (L—24-3-75), 150-51.

AGRICULTURISTS:

Bonus to Haryana Farmers for contributing their produce to State Procuring Agencies (XLVIII—24-2-75), 71-72.

AGRO INDUSTRIAL COMPLEX:

Offer from Bulgaria to set up Agro-Industrial Complex (Vol. XLVIII—3-3-1975), 164.

AGRO-SERVICE CENTRES (XLIX—12-3-75), 63-64, (L—26-3-75), 106-07 (L—7-4-75), 202—05.

AHMEDABAD:

Ahmedabad Kalol Telephone Line (L—26-3-75), 162-63.

AHMEDABAD—*contd.*

Financial Assistance to Ahmedabad Municipal Transport Service (L—20-3-75), 106.

Financial Assistance to Cancer Hospital at Ahmedabad (XLVII—20-2-75), 42-43.

Housing Board tenements and premises in the Agglomeration of Ahmedabad (LII—5-5-75), 171-72.

Inclusion of Villages on outskirts of Ahmedabad in Corporation Limits (LII—28-4-75), 105.

Pending applications for telephones in Ahmedabad (LII—7-5-75), 196.

Police firing in Ahmedabad after the public meeting in support of Shri Morarji Desai's Fast. (LII—7-5-75), 223.

Regional passport office at Ahmedabad (XLVII—20-2-75), 149-50.

Revision of interest on Provident Fund of Textile workers in Ahmedabad (L—20-3-75), 159.

AHMEDABAD CANTONMENT:

New Telephone Exchange at Ahmedabad Cantonment (L—19-3-75), 119-20.

AHMEDABAD—PORBANDER BYE-PASS

Construction of Ahmedabad—Porbander Bye-pass (LI—18-4-75), 134.

AIDS AND GRANTS:

Aid provided for small, medium and large irrigation projects. (L—7-4-75), 141—43.

Aid received under World Food Programme (LI 21-4-75), 131-32.

Aid to ailing/indigent writers, scholars and artists (LII—5-5-75), 62—65.

Allocation of Funds for Rabi operations in States (LI—21-4-75), 95.

Amount Allocated by Central Government for Development and Progress of Ladakh (L—19-3-75), 112-13.

Assistance and Aid by Social Welfare Department to various States LI—21-4-75), 181—86.

Assistance from Aid India Consortum Countries (XLIX—14-3-75), 77.

AIDS AND GRANTS—*contd.*

Assistance for Development of sports. (L—7-4-75), 222.

Assistance from Foreign Countries for relief to Flood stricken people (LII—5-5-75), 228.

Assistance from France (XLIX—7-3-1975), 141-142.

Assistance from World Bank for Agricultural and Rural Development (LI—11-4-75), 114-15.

Assistance from World Bank for relief measures (XLIX—14-3-75), 160.

Assistance Granted by L. I. C. to Corporate Private Sector (XLVIII—28-2-75), 101-102.

Assistance to Bharat Sewak Samaj (L—7-4-75), 101.

Assistance to Colleges and Universities for strengthening Rural Education (L—7-4-75), 145-46.

Assistance to Ladakh for Pashmina Industry (Vtl XLVIII—28-2-75), 43-44.

Assistance to Nepal (XLIX—6-3-75), 113-14.

Assistance to Sikkim (XLIX—6-3-75), 113-14.

Central Aid for Cashewnut Production (XLIX—10-3-75), 135—38.

Central Aid for Famine Relief Work (XLIX—7-3-1975), 105—107.

Central Aid for Famine-Stricken areas in Karnataka (Vol. XVIII—3-3-1975), 192.

Central Aid for minor integrated Fishing Harbour in Karnataka (Vol. XLVIII—3-3-1975), 87.

Central Aid to Kerala and Karnataka for Development of Fisheries (Vol.—XLVIII—3-3-1975), 100-101.

Central Aid to Madhya Pradesh for Agriculture (LII—5-5-75), 36.

Central Aid to Punjab for Agricultural Schemes. (L—7-4-75), 159-60.

Central Assistance for use of Underground Water in Rajasthan (LII—28-4-75), 32-33.

AIDS AND GRANTS—*Contd.*

Central Assistance to Bihar for Agricultural Production during 1975-76 (XLVIII—3-3-1975), 212.

Central Assistance to Goa for Developing Irrigation facilities. (LII—28-4-75), 38-39.

Central Assistance to West Bengal for Flood and Drought Affected Areas of Midnapur District (XLVIII—3-3-75), 77.

Central Financil Assistance for Kosi Irrrigation system (LI—21-4-75), 92-93.

Central Grants to Kerala (XLIX—12-3-75), 111.

Development Works done with Central Assistance for Delhi and Bombay (LI—21-4-75), 186—88.

Facilities and Assistance to Gallantry Award Winner (LI—10-4-75), 144—46.

Financial aid to private and public sectors of textile industry (XLIX—14-3-75), 110-11.

Financial Assistance Asked by Drought Affected States (LII—28-4-75), 34-36.

Financial Assistance by UGO to Andhra University (XLIX—10-3-75), 201—2.

Financial Assistance to Bangladesh (LI—10-4-75), 126-27.

Financial Assistance to Bhajan Mandalies and other engaged in eradication of Untouchability 70-71.

Financial Assistance to Colleges in Kolaba District of Maharashtra (XLIX—17-3-75), 178.

Financial Assistance to fiishing Industries in Kerala (LI—11-4-75), 190.

Financial Assistance to Cokhale College, Kolhapur (XLIX—17-3-75), 177-78.

Financial assistance to voluntary organisation for adult education (XLIX—17-3-75), 194.

AIDS AND GRANTS—*Contd.*

Grant-in-Aid for construction of Internal and Connecting NH 31 in Assam (LI—10-4-75), 71-72.

Grants to Orissa for Sanskrit Studies (XLIX—10-3-75), 207.

Increase in Central Assistance to States (L—21-3-75), 147.

Loan asked for by Government of Rajasthan (L—21-3-75), 176.

Request by Haryana for Change in Formula of Central Grants to States (L—19-3-75), 152.

UNICEF aid for children (LII—5-5-75), 199-200.

World Bank Aid to Boost Farm Output (LI—11-4-75), 205-06.

World Bank Assistance for drought prone States (XLIX—14-3-75), 188.

World Bank Assistance for Irrigation Projects in Orissa (XLIX—7-3-75), 157-58.

AIJAL:

Security measures in Aijal in Miboran (XLVII—19-2-75), 84.

AIR ACCIDENT(S):

Air Accident Investigation Commission (XLIX—7-3-75), 35.

Air crash involving Officers of Madhya Pradesh Government (XLVII—21-2-75), 49-50.

Aircraft involved in Accidents (XLIX—7-8-75), 93—95.

Crash of an Indian Air Force Plane at Rai in Haryana (XLVII—27-2-75), 166-67.

Crash of Pushpak Aircraft near Patiala (XLVII—21-2-75), 46-47.

Loss due to Air Accidents (LI—25-4-75), 181-82.

Result of Investigations in Air Accidents (XLIX—14-3-75), 120-21.

AIR ACCIDENTS:

See also "Accident"

also "Railway Accidents"

AIR AGREEMENT(S):

Air Agreement with Pan American and T.W.A. Airlines (XLIX—7-3-75), 73.

AIR CARGO:

Plan to promote air cargo traffic in Eastern Region (XLVII—1-2-75), 90-91.

AIR COMPANIES:

Proposal to take over private companies operating air services (LI—18-4-75), 294-96.

AIR CORPORATION EMPLOYEES UNION:

Strike notice by Air Corporation Employees Union (XLVII—21-2-75), 184.

AIR FORCE AND ARMY LAWS:

Disapproval of the Air Force and Army laws (Amendment) Ordinanee (Res) (L—25-3-75), 337—60.

AIR HOSTESSES:

Employment conditions for appointment of air hostesses (L—21-3-75), 67.

Use of Cosmetics by Air-Hostesses on Duty (LILI—25-4-75), 70.

AIR INDIA:

Air India All Cargo Boeing 707 Flights to Foreign Countries (LII—9-5-75), 238-39.

Air India Personnel arrested or charge-sheeted for Smuggling (XLIX—7-3-75), 95—97.

Air India Pilots—(XLVIII—28-2-75) 158.

Amount paid by Indian Airlines and Air India for stay of their Employees in various Hotels (LI—2-4-75), 208.

Appointment of Sale agents in Punjab by Air India (LII—2-5-75), 76.

Attempt to Hijack an Air India Jumbo Jet—Vol. (XLVIII—28-2-75), 182-83.

Credit from U.S. Export Import Bank to Air India (LII—2-5-75), 59-60. z

Demand for Bonus and Dearness Allowance by Air ndia Employees Guild (L—21-3-75), 161.

Effect of unhealthy business tactics of World Airlines on Air India (LII—9-5-75), 105-06.

AIR INDIA—*Contd.*

Foreigners employed in Indian Air lines and Air India (L—21-3-75) 130.

Loss sufftred by Air India (XLVIII —28-2-75), 75.

Losses made up by Indian Airlines and Air India (XLIX—14-3-75), 97.

Number of persons from Orissa serving in Air India and Indian Airlines (XLIX—14-3-75), 172.

Officers of Air India entitled to free use of Transport (LI—11-4-75), 146—48).

Payment to Air India employees during lockd out (LI—25-4-75), 145.

Profit Loss to Indian Airlines and Air India (LI—25-4-75), 66—69.

Reservation for S.C and S. T. in Air India and Indian Airlines (LI—25-4-75), 27-28.

Schemes of Air India to attract tourists (LI—11-4-75), 194-95.

Steps to increase profits of Air India and Indian Airlines (XLIX—14-3-75), 170—72.

Strike Notice from Ground Staff and Air India Employees Guild (LI—25-4-75), 76-77.

Trainees in Electrical and Mechanical Sections of Indian Airlines and Air India (XLVII—21-2-75), 43.

Utilisation caacity in Indian Air-India and Indian Airlines 14-3-75), 183-85.

Verification of Membership of Air India Employees Guild (LII—9-5-75),

AIR POLLUTION:

Legislation to check AIR Pollution. (LII—30-4-75), 136.

Water and Air Pollution by Mangalore Fertiliers (XLIX—4-3-75), 79-80.

AIR POSTAL SERVICES:

Air Postal Links in Gujarate (L—26-3-75), 74.

AIR SERVICES:

Agreement with Saudi Arabia regarding Air Services (LII—9-5-75), 172-73.

Air Service in North Bihar—(XLIX—14-3-73), 125-26.

Boeing service between Delhi and Bhubaneshwar (LI—2-5-75) 103-04.

Bombay Ahmedabad Udaipur Jaipur Air Link (LII—2-5-75), 203-04.

Delay in departure of Aircraft due to Bomb Scare (LII—2-5-75), 156-57.

Delhi-Lucknow-Gorakhur Varanasi-Patna-Calcutta Air Service (XLVII—28-2-75), 28.

Direct flights from Calcutta (XLIX—14-3-75), 108-09.

Encouragement to private operators to run Air services (XLVIII—28-2-75), 174.

Jumbo Jet service from Dum Dum Airport (XLIX—14-3-75), 103-04.

Plan to re-schedule night flights (XLVII—21-2-75), 104-05.

Re-scheduling of night flights (XLVII—21-2-75), 201.

Resumption of over-flights between India and Pakistan (XLVII—21-2-75), 146-47.

Un-economic arrangements of Delhi-Patna-Calcutta Flight—(XLIX—14-3-75), 142-43.

Uneconomic routes of Indian Airlines (XLVII—21-2-75), 165.

AIR VIOLATION(S):

Air Space Violation by Pakistan (LI—18-4-75), 81.

AIRBUS:

Acquisition of European Airbus and New Aircraft (XLVIII—28-2-75), 142-43.

AIRCONDITIONING:

Dispute between Air-conditioning firm and D.G.C.A. (XLIX—7-3-158-59.

AIRCRAFT:

Acquisition of Europeal Airbus and New Aircraft (XLVIII—28-2-75), 142-43.

Admission to Aircraft Factories in Kanpur and Bangalore (LI—10-4-75),, 2—5.

Aircraft for I.A.F. (L—20-3-75), 33.

Aircraft obtained by Indian Airlines and Air India (XLIX—7-3-75), 201.

Decision to manufacture of Freighter Aircraft in H.A.L, Kanpur (XLVII—20-2-75), 126-127.

Delay in departure of Aircraft due to Bomb Scare ((LII—2-5-75), 156-57.

Delay in replacement of MRCA (LI—18-4-75), 156.

Demand for grounding of Avro fleet (LII—2-5-75), 189.

Dual Purpose Aircraft (L—20-3-75) 33.

Facilities for landing of Boeing 747 Aircraft at Calcutta Airport (LII—9-5-75), 14—18.

Manufcture of freighter aircraft for Indian Air Force (XLVIII—27-2-75), 146-47.

Manufacture of H. S. 748 Plane on Commercial Scale (LI—10-4-75), 203-04.

Purchase of Aircraft by Indian Airlines (XLVIII—28-2-75), 129-30.

Purchase of Jaquar Aircraft from Britain (LI—10-4-75), 171-72.

Purchase of wide-bodied aircraft (LI—11-4-75), 22—25.

AIRCRAFT CARRIER(S):

Aircraft Carrier 'Enterprise' in Indian Ocean (XLVII—20-2-75), 141.

AIRLINES:

Employment Conditions for Air Hostesses in Indian Airlines and Air India (LII—9-5-75), 202-03.

Permission to Private Airlines to Operate Non-scheduled Services (XLVIII—28-2-75) 181-82.

AIRPORTS:

Air Terminal building at Civil Aerodrome, Ahmedabad (XLIX —14-3-75), 165.

Airport building in Kanpur (XLVIII—28-2-75), 158-159.

Air Strip at Bhuntar in Himachal Pradesh (LI—25-4-75), 43.

Instructions to Airport authorities regarding security checking (XLIX—14-3-75), 135-36.

Airstrips in Karnataka (XLIX—14-3-75), 129.

Air strip in Khandwa, Madhya Pradesh (XL—25-4-75), 41-42.

Approach Roads to Ahmedabad and Bombay Airports (XLVIII—28-2-75), 35.

Calicut Aerodrome (XLVIII—28-2-75), 29-30.

Civil Aerodrome, Ahmedabad (LII-9-5-75), 18—21.

Civil aerodrome at Cochin (XLVII—21-2-75), 54.

Construction of Aerodrome at Cochin (LI—25-4-75), 83-84.

Construction of Civil Aerodrome at Cochin (XLVII—21-2-75), 192.

Construction of Udhampur Aerodrome (LII—8-5-75), 189-90.

Crash fire tenders at International Airports in India (LII—9-5-75), 195.

Delhi Airport Airconditioning dispute (LII—2-5-75), 139-40.

Development of Delhi and Calcutta Airports (XLVII—21-2-75), 194-195.

Development of Porbander Airport in Saurashtra. (L—21-3-75), 149.

Development works at Airports in Karnataka. (L—21-3-75), 131.

Development works at Airports in Karnataka. (LI—11-4-75), 198.

Employees working in Airport Authority (XLIX—7-3-75), 60—62.

Enquiry into dispute of construction of Udhampur aerodrome. (LII—8-5-75), 208-09.

AIRPORTS—*Contd.*

Facilities for Passengers at Delhi Airtrt (XLIX—7-3-75), 191-92.

Functioning of Airport Hotel near Dum Dum, Calcutta (XLIX—14-3-75), 53-54.

Improvement of Jorhat and Lilabari Airports (LI—11-4-75), 10—15.

Involvement of Chief Engineer of IA in Renovation and Refurnishing of a Restaurant at Palam Airport (XLVIII—28-2-75), 132.

Jabalpur Airport (XLIX—14-3-75), 60-61.

Jodhpur Aerodrome. (LI—11-4-75), 108.

Jumbo Jet service from Dum Dum Airport. (XLIX—14-3-75), 103-04.

Karipur Aerodrome, Calicut (LI—25-4-75), 37-38.

Karipur Aerodrome near Calicut (XLVII—21-2-75), 193.

Kolhapur Airport (LI—11-4-75), 33.

Memorandum submitted by Contractor of Udhampur Aerodrome against the Local Authorities (LII—8-5-75), 94-95.

Mohanbari Airfield (L—21-3-75), 48.

Number of employees in Airports in North Eastern States (LI—11-4-75), 51.

Number of foreign tourists overflew major Indian Airports (LI—11-4-75), 73—76.

Opening of Dum Dum Airport Hotel. (LI—25-4-75), 142.

Proposal to construct new Aerodrome in Karnataka (LII—2-5-75), 201.

Proposal to set up Airport near Rameshwaram (LI—25-4-75), 159.

Provision of Street Lights on Road from Dhaulakuan to Delhi Airport (XLIX—6-3-75), 41-42.

Rajpe Airport. (LI—11-4-75), 187.

Setting up of Aerodrome on Simla (LI—11-4-75), 40.

Setting up of Airport at Kayathar (LII—2-5-75), 174-75.

AIRPORTS: *Contd.*

Suspension of Fueling Planes by IAC at certain Airports in Eastern Region. (XLVIII—25-2-1975), 113.

Terminal Building at Calcutta Airport (Vol. XLVIII—28- 2-75), 108-09.

Trivandrum Airport. (L—21-3-75), 67.

Udaipur Aerodrome (XLIX—14-3-75), 148-49.

Uneconomic Airports. (L—21-3-75), 72.

AIRPORT AUTHORITY:

Employees working in Airport Authority (XLIX—7-3-1975), 60—62.

AJANTA CAVES:

Damage to frescoes in Ajanta Caves by Electric Lights (XLIX—17-3-75), 189-90.

Visitors to Ajanta Caves (XLIX—17-3-75), 139.

AJJIBAL:

Post Office at Ajjibal. (L—26-3-75), 171.

AKASHVANI BHAWAN, NEW DELHI:

Demonstration by Television Artists and Technical Staff at Akashvani Bhawan, New Delhi. (XLVII—19-2-75), 101-102.

AKHIL BHARTIYA R. P. SANGH:

Akhil Bhartiya R. P. Sangh Decision in Gauhati. (L—25-3-75), 151-52.

ALBION PLYWOOD LTD:

Albion Plywood Ltd. at Budge Budge and Long Islands. (LII—8-5-75), 133-34.

ALCOHOL:

Production of Alcohol. (XLVIII—25-2-1975), 53.

ALCOHOLIC BEVERAGES:

Use of grains for the manufacture of Alcoholic Beverages. (XLIX—12-3-75), 109.

ALGERIA:

Algerian and Sri Lanka delegation to Film Festival. (XLVIII—26-2-75), 74.

ALGIERS:

Summit meeting of OPEC at Algiers. (L—8-4-75), 133-34.

ALIPORE:

Minting of Coins by Mints in Bombay, Hyderabad, and Alipore. (LI—25-4-75), 192-93.

ALL INDIA BANK EMPLOYEES ASSOCIATION:

Proposal by AIBEA regarding procedure for Loans by Nationalised Banks to Agricultural Sector. (LI—25-4-75), 208—10.

ALL INDIA EMPLOYEES PROVIDENT FUND STAFF FEDERATION:

Demands of All India Employees Provident Fund Staff Federation. (LI—10-4-75), 105-06.

ALL INDIA FEDERATION OF STATE GOVERNMENT EMPLOYEES ASSOCIATION:

Memorandum submitted by All India Federation of State Government Employees' Association. (L—9-4-75), 117-18.

ALL INDIA FOODGRAIN DEALERS ASSOCIATION:

Demands of All India Foodgrain Dealers Association. (XLIX—17-3-75), 202.

ALL INDIA INSTITUTE OF INDIGENOUS SYSTEM OF MEDICINE:

Proposal for establishing an All India Institute of Indigemous System of Medicine. (LI—10-4-75), 97-98.

ALL INDIA INSTITUTE, OF MEDICAL SCIENCES:

Homoeopathy and Ayurvedic Courses done by Technical Staff of Safdarjang Hospital and All India Medical Institute, New Delhi. (LI—10-4-75), 110.

ALL INDIA INSTITUTE OF PAEDIATRICS:

Setting up of All India Institute of Paediatrics in MP. (LI—18-4-75), 89.

ALL INDIA ALLAHABAD BANK EMPLOYEES COORDINATION COMMITTEE:

Decision taken on Conference of All India Allahabad Bank Employees Coordination Committee Patna. (LII—2-5-75), 171.

ALL INDIA FEDERATION OF UNIVERSITY AND COLLEGE TEACHERS:

Demonstration by All India Federation of University and College Teachers. (XLVIII—24-2-75), 196-197.

ALL INDIA MANUFACTURERS ASSOCIATION:

All India Manufacturers Association paper on shipping. (XLVIII—27-2-75), 185-86.

Proposal of All India Manufacturers Association for Ship Building Industry. (XLVIII—27-2-75), 212-13.

ALL INDIA RADIO:

A.I.R. Stations in Eastern Region (XLIX—5-3-75) 122.

Acceptance of pay scales recommended by N.P.C. Committee by All-India Radio Staff Artistes Union (L—26-3-75), 150.

Agitation by Shri Jaya Prakash Narayan against A.I.R. (XLVIII 26-2-1975), 97.

Behaviour of Station Director of Indore Station of AIR (LII—30-4-75), 62.

Broadcasting of News by two News Readers (LI—23-4-75), 90-91.

Capacity of AIR Dharwar (XLIX—5-3-75), 88.

Commercial services by AIR (LI—23-4-75), 97.

Complaints regarding invitations to artists for programmes in Radio Stations in Gujarat (L—19-3-75), 146-47.

ALL INDIA RADIO: *Contd.*

Country-wide pilot study Project by A.I.R. (LII—8-5-75), 63.

Coverage by All India Radio of activities of Opposition Political Parties (L—9-4-75), 45-46.

Demonstration by the Members of Indore Committee of the International Women's year in Front of AIR Indore (LII—30-4-75), 190.

Demonstration by Television Artists and Technical Staff at Akashvani Bhawan, New Delhi (XLVII—19-2-75), 101-102.

Development of AIR Stations in Kerala (LII—7-5-75), 53.

Earnings by Commercial Broadcasting (XLVIII—26-2-75), 188.

Filling of post of Drama producer at AIR Ranchi (LII—7-5-75), 153.

Guidelines for Selection of News Items for Broadcast (XLIX—12-3-75), 50-51.

Hostel accommodation for Staff Artists of AIR (LI—21-4-75), 101.

Hunger strike by production staff of AIR (XLIX—12-3-75), 175-76.

Inclusion of Prime Minister's Utterances in news bulletins of A.I.R. (XLVII—19-2-75), 162-163.

Journalists invited by Delhi Station of AIR for participation in various Programmes (L—19-3-75), 29-30.

Memorandum by A.I.R. employees. (LII—7-5-75), 220.

Misreporting of Hartal in Srinagar by AIR (L—26-3-75), 81.

Neglect of Malwi and Niwari languages by Radio Stations in Madhya Pradesh (LI—16-4-75), 120.

ALL INDIA RADIO: *Contd.*

Norms followed for setting up of radio stations (XLIX—12-3-75), 172.

Offices of Station Director and other Senior Officials in Radio Stations in Gujarat remaining vacant (L—19-3-75), 224.

Opening of New Radio Stations in Fifth Five Year Plan (L—19-3-75), 141-42.

Outstanding demands of employees of Song and Drama Division (XLVII—19-2-75), 198-99.

Posting of programme executives at Delni Station of AIR (XLIX—12-3-75), 199-209

Programmes for Chandigarh Radio Station (XLVII—19-2-75), 18—21.

Provision of Broadcasting Stations for Backward Areas—(L—19-3-75), 33.

Radio and T. V. Programmes on Netaji's Birthday (XLIX—12-3-75), 137-38.

Radio Programmes regarding Family Planning (L—26-3-75), 84-85.

Radio talks by Editor of 'New Wave' (L—19-3-75), 165-66.

Reduction in power of Calcutta High Power Transmitter (XLIX—5-3-75), 124.

Reinforcement of Transmitting power of Jaipur Station of All India Radio (LII—7-5-75), 124.

Representation by AIR Staff Artistes for Transport Facility to artistes going late and coming early (LII—7-5-75), 152.

Selection of Programme Executives in the All India Radio by UPSC (LI—16-4-75), 20—23.

Seniority list of Announcers in All India Radio (LII—7-5-75), 153.

Setting up Broadcasting Station at Sholapur (XLIX—12-3-75), 171.

ALL INDIA RADIO: *Contd.*

Setting up of a News Bureau by A.I.R. (L—23-4-75), 105.

Setting up of Broadcasting Stations in Managalore and Brahmavar, near Udipi (LII—30-4-75), 251-52.

Sound Tracks of Adults Films for Broadcasting in Vividh Bharati Programme (LII—30-4-75), 212.

Stopping of Publication of Silchar Radio Station Programme by AIR Bengali Journal 'Betar Jagat' (LI—7-5-75) 103.

Time fixed for Broadcasting Daily Programme of AIR in each Language (LI—16-4-75), 159—62.

Debates

Announcement over AIR about Shri Mohan Dharia's resignation (Matter under Rule 377) (XLIX—12-3-75, 256—73.

Blacking out of certain items of business in the House by All India Radio (Under Rule 377) (L—25-3-75), 225—29.

Re. Question of Privilege against AIR (XLIX—13-3-75), 172—75.

Re. Question of Privilege against A.I.R. (XLIX—14-3-75), 201—06.

ALL INDIA RAILWAY ACCOUNTS EMPLOYEES ASSOCIATION:

Representation from All India Railway Accounts Employees Association regarding certain demands (XLVIII—25-2-75), 42—44.

All INDIA RAILWAY EMPLOYEE'S CONFEDERATION:

Resolution adopted by All India Railway Employees Confederation at Secunderabad (L—25-3-75), 153-54.

ALL INDIA RAILWAYMEN'S FEDERATION:

Threat for Termination of Recognition of All India Railwaymen's Federation (L—25-3-75), 175-76.

ALL INDIA SERVICE(S):

Doing away with a University degree for administrative posts of

ALL INDIA SERVICE(E): *Contd.*

All India Cadre (XLIX—17-3-75), 109-10.

Filling up of Class I posts reserved for Scheduled Castes and Scheduled Tribes (LI—23-4-75), 73-74.

ALL INDIA STUDENTS FEDERATION:

Charter of demands submitted to Vice Chancellor Delhi University by All India Students Federation (L—24-3-75), 170-71.

Memorandum submitted to Prime Minister by the Indian Youth Congress, All India Youth Federation, All India Students Federation and the National Students, Union (L—26-3-75), 83-84.

ALL INDIA TRADE UNION CONGRESS:

Recognition of AITUC Union by Port Trust Authorities, Calcutta (LI—18-4-75), 151-52.

ALL INDIA YOUTH FEDERATION:

Memorandum submitted to Prime Minister by the Indian Youth Congress, All India Youth Federation, All India Students' Federation and the National Students Union (L—26-3-75) 83-84.

ALL INDIA WHIPS CONFERENCE:

Next All India Whips Conference (XLIX—17-3-75), 82.

ALLAHABAD:

Memorandum Submitted by Muslims of Allahabad (LI—16-4-75), 81—82.

Political Indentity of the Lawyer arrest in a Court in Allahabad carrying a Pistol (LI—16-4-75), 186.

Tenders for Award of Cycle Stand Contract at Allahabad (LII—6-5-75), 148-49.

Debates

Re. Incident at Allahabad (LI—21-4-75), 245—48.

ALLAHABAD HIGH COURT:

Incident at Allahabad High Court (St) (L—18-3-75), 355—73.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 289—312.

ALLOPATHIC LABORATORIES:

Raids on Ayurvedic and Allopathic Laboratories (L—20-3-75), 152.

ALLOPATHIC MEDICINES:

Licence for Manufacturing Ayurvedic and Allopathic Medicines (L—18-3-75), 68—71.

ALLOY STEEL PLANT:

Setting up Special Alloy Steel Plant at Kanpur (XLVII—20-2-75), 35-36.

ALOKE UDYOG GROUP:

Deductions made under Compulsory Deposit Scheme from the Salaries of Employees of Companies of Aloke Udyog Group (LI—25-4-75), 55—58.

ALUMINA PLANT:

Alumina Plant in MP (LI—18-4-75), 91-92.

ALUMINIUM:

Allocation of E. C. Grade Aluminium (LI—18-4-75), 149.

Allotment of E.C. Grade Aluminium to State Electricity Boards (LI—18-4-75), 65-66.

Aluminium Foils Unit in A.P. (LII—8-5-75), 124.

Aluminium for Government of Karnataka (XLIX—6-3-75), 132.

Aluminium Prices (L—20-3-75), 53.

Aluminium Production in Hindustan Aluminium Corporation, Renukoot (LII—10-4-75), 206.

ALUMINIUM—*Contd.*

Demand and Production of Aluminium (LII—8-5-75), 76—78.

E. C. Grade Aluminium to Karnataka Electricity Board (XLVII—20-2-75), 200-01.

Impact of shortage of Aluminium on National Economy (LII—8-5-75), 74-75.

Requirement of E.C. Grade Aluminium (LI—18-4-75), 148-49.

ALUMINIUM CORPORATION OF INDIA:

M|s. Aluminium Corporation of India Limited (XLVIII—27-2-75), 153-54.

Loss to Aluminium corporation of India, Calcutta (LI—10-4-75), 163.

Mismanagement of Aluminium Corporation of India Limited, Asansol (XLVII—18-2-75), 165-66.

ALUMINIUM FLORIDE:

Setting up of a Factory to manufacture Aluminium Floride near Madurai (L—9-4-75), 75-76.

ALUMINIUM INDUSTRY:

Crisis in West Bengal Aluminium Industry (LII—8-5-75), 53-54.

ALUMINIUM PROJECTS:

Supply of Power to Aluminium Projects in U.P. and Karnataka (L—9-4-75), 157.

ALWAR:

Scooter Plant at Alwar (Rajasthan) (L—19-3-75), 100-01.

AMBASSADOR(S):

Exchange of diplomats between India and Pakistan (XLVIII—27-2-75), 141.

Expenditure incurred on Indian Ambassadors|High Commissioners Abroad (XLIX—6-3-75), 58.

AMBASSADOR CAR(S):

Price of Ambassador Car (XLVII—19-2-75), 195.

AMIR KHAN SAHIB, USTAD:

Stamps on late Begum Akhtar and Late Amir Khan Sahib (XLV-III—26-2-75), 151-52.

AMMONIA GAS:

Requirements of Amonia Gas to produce Nitric Acid (LI—22-4-75), 81.

AMMUNITION FACTORY(IES):

Modernisation of ammunition and high explosive factories (L—20-3-75), 115.

Registration of orders in accordance with priority by Ammunition Factory Kirki (LII—8-5-75), 152—54.

AMNESTY INTERNATIONAL:

Conference of Amnesty International (LII—8-5-75), 125.

AMPLIFIERS:

Companies manufacturing Amplifiers and Speakers (XLVIII—26-2-1975), 47-48.

ANANDAPUR BARRAGE PROJECT (LI—21-4-75), 76-77.

ANANDPUR SAHIB POWER, PROJECT:

Charges of 'fishy deal' regarding purchase of equipments for Anandpursahib Power Project in Punjab (LI—16-4-75), 87-88.

ANDAMAN AND NICOBAR ISLANDS:

Coir Industry in Nicobar Islands (XLIX—5-3-75), 179.

Development of Andaman and Nicobar Islands as Tourist Resort Vol. (XLVIII—26-2-75), 134.

Development of Transport in Andaman and Nicobar Islands (XLV-III—27-2-75), 133.

ANDAMAN AND NICOBAR ISLANDS—*Contd.*

Engineers posted in Andaman and Nicobar Islands (Vol. XVIII—3-3-1975), 125-26.

Exploitation of forest wealth in Andamans (Vol.—XVVIII—3-3-1975), 180-81.

Foodgrain deficit in Andaman and Nicobar Islands (Vol.—XVVIII 3-3-1975), 179-80.

Increase in Defence Allocations of Andaman and Nicobar Islands (XLIX—13-3-75), 107.

Installed Capacity of Generators at port Blair (XLIX—12-3-75), 58—60.

Loss of Shipping cargo at Andamans (XLVIII—27-2-75), 120-21.

Memorandum from Andaman Sarkar Karshak Karmchari Sangh, Port Blair (XLIX—5-3-75), 65.

Officers posted in Andamans (Vol. XLVIII—28-2-75), 53-54.

Planting of Palm Trees in Andaman and Nicobar Islands and growing of Coconut and Palm Trees on Banks of North Indian Rivers (LII—5-5-75), 215-16.

Potentiality of Rubber Plantation Grown in Andaman (XLIX—7-3-1975),

Rehabilitation of former East Pakistan Refugees in Andaman and Nicobar Islands (XLVIII—27-2-75), 197-98.

Rehabilitation Schemes in Andaman and Nicobar Islands (L—20-3-75), 49.

Renaming of Andaman and Nicobar Islands (XLIX—12-3-75), 48-49.

Scope for development of fishery in Andaman and Nicobar Islands (Vol.—XVIII—3-3-1975), 183-84.

Settlement of ex-servicemen in Great Nicobar Island (XLVIII—27-2-75), 175—78.

ANDAMAN AND NICOBAR ISLAND —*Contd.*

Ships in Andaman and Nicobar Islands (XLVIII—27-2-75), 174-75.

Special allowances paid to Engineers posted to Andamans (XLIX—5-3-75), 60.

Strike by Workers of Agricultural Department in Andaman and Nicobar Islands (L—19-3-75), 118.

ANDAMAN KRISHAK KARMACHARI SANGH PORT BLAIR:

Demands of Andaman Krashak Karmachari Sangh, Port Blair (XLVIII—26-2-1975), 130.

ANDHRA PRABHA LTD.:

Complaints lodged against Indian Express Group and Andhra Prabha Limited with CBI (XLIX—4-3-75), 192-93.

Complaints received against Andhra Prabha Co. Ltd and Indian Express Ltd. (XLIX—4-3-75), 100-01.

ANDHRA PRADESH:

Abduction of Girls from Coastal Areas of Andhra Pradesh and their selling in Bombay (LI—23-4-75), 189-90.

Alleged Irregularities by Cashier of Kurnool Branch of Central Bank of India, Andhra Pradesh (LI—25-4-75), 84-85.

Aluminium Foils Unit in A. P. (LII—8-5-75), 124.

Amount collected by L.I.C. on Insured Premiums by Andhra Pradesh Branch of L.I.C. (XLIX—7-3-1975), 187-88.

Andhra Pradesh Government for Speedy Electrification of Madras Vijayawada Section (L—18-3-75), 115-16.

Andhra Pradesh High Court's decision on Employment of candidates in Government services having faith in ideology of a particular

ANDHRA PRADESH—*Contd.*

Political party (XLVIII—26-2-1975), 85-86.

Applications for setting up caustic soda plant in Andhra Pradesh (LII—6-5-75), 109-10.

Castor Complex at Nalgonda, Andhra Pradesh (LI—23-4-75), 113-14.

Cooperative Jute Mills in Bihar, Assam, Andhra Pradesh and Orissa (LI—25-4-75), 107—09.

Establishment of Cooperative Sugar Factories in Andhra Pradesh (L—21-3-75), (L—7-4-75), 42-43.

Fishing Harbour at Kakinada, Andhra Pradesh (LI—21-4-75), 122-23.

Land Ceiling Bill in A.P. (XLIX—17-3-75), 81-82.

Loan Assistance from Kuwait for Srisailam Hydro-Electric Project, Andhra Pradesh (LI—23-4-75), 115-16.

Purchase of Cotton in Andhra Pradesh by CCI (L—21-3-75), 83.

Recommendation of Andhra Pradesh Government for issue of licence for Cement Factories (LII—30-4-75), 166-67.

Rehabilitation of East Pak Refugees in Andhra Pradesh (XLVIII—27-2-75), 40.

Report on Railway Line from Bibinagar to Nadikude in Andhra Pradesh (L—18-3-75), 56-57.

Son-et-Lumiere show at Golconda Fort in Andhra Pradesh (LI—11-4-75), 44-45.

Steel billet project by Andhra Pradesh Industrial Development Corporation (L—20-3-75), 126.

ANDHRA PRADESH GROUP OF PAPERS:

Criminal Cases pending against Indian Express and Andhra Prabha Group of Papers (L—18-3-75), 149-50.

ANIMAL(S):

Protection of Animals from Cruelty (XLIX—17-3-75), 161-62.

ANIMAL HUSBANDRY:

Animal Husbandry and Dairy Development for White Revolution during Fifth Plan (LII—28-4-75), 50.

Audio-Visual Publicity Equipments for Animal Husbandry and extension programme. (XLIX—17-3-75), 118.

Shortage of Jeeps for Animal Husbandry Programmes. (XLIX—17-3-75), 59.

ANIMAL SKIN(S):

Enquiry into Disappearance of Skins of Animals from Bombay Zoo. (XLIX—17-3-75), 104.

ANNUAL PLANS:

See "Plans"

'ANTAR—BHARTI' ORGANISATION:

Rail Concessions for Non-Student Youths of 'Antarbharti Organization (XLVII—25-2-1975), 192-93.

ANTIBIOTICS:

Misuse o Antihittics (XLIX—6-3-75), 137.

ANTI-CANCER DRUG:

Import of anti-Cancer drugs by certain firms (XLVII—18-2-75), 155-56.

ANTI-INDIA CAMPAIGN:

Anti-India Elements active in north-eastern states. (XLIX—5-3-75), 101.

ANTI-INDIAN ACTIVITIES:

Anti Indian Activities by China from Nepalese Soil (LI-10-4-75), 119-20.

ANTI-INDIAN PROPAGANDA:

Anti-Indian propaganda by American Press (XLVII—20-2-75), 173-174.

ANTI-INDIAN PROPAGANDA — *Contd.*

Anti-Indian Propaganda by Chinese Embassies Abroad. (XLVII—20-2-75), 78.

ANTI-SEA EROSION PROJECTS:

Anti-Sea Erosion Project in Kerala (Vol. XVVIII—3-3-1975), 122.

ANTI-SMUGGLING BOATS:

See "Boats"

ANTI-SMUGGLING DRIVE:

See "Smuggling"

ANTI SMUGLING DRIVE (LII—9-5-75), 83-84.

Impact of Anti smuggling drive on prices (L—21-3-75), 162.

ANTIQUES:

Recommesdation of Indo-US Sub-Commission regarding illicit trade in antiques (LI—17-4-75), 112-13.

Stolen idols of Hindu Gods and Goddesses and other antiques (LI—16-4-75), 124-25.

APARTHIED POLICY:

British Apartheid Policy (L—20-3-75), 78.

APPLIED SCIENCE AND TECHNOLOGY:

Proposal from Cochin University for Introduction of Courses in Applied Science and Technology (XLIX—17-3-75), 60-61.

APPOLO HOTEL:

Sale proceeds of Apollo Hotel Colabha Bombay (LII—2-5-75), 194.

ARAB-ASIAN BANK (LI—25-4-75), 89-90.

ARAB COUNTRIES:

Alleged U.S. threat to oil producing Arab countries (XLVII—20-2-75), 68.

Further Improvement of relations with Arab Countries (XLIX—13-3-75), 108-09.

ARAB COUNTRIES—*Contd.*

Reported US Threat to Capture Oil Fields in Arab Countries (XLVII—20-2-76), 180-81..

Supply of aeroplanes and arms by Arab and European countries to Pakistan (LI—10-4-75), 198.

Utilisation of Petro-dollars for raising loans from Arab countries (LII—2-5-75), 71-72.

ARABIAN SEA:

Indian Islands in Bay of Bengal and the Arabian Sea (LI—23-4-75), 139-40.

Oil Wells in Arabian Sea (LII—8-5-75), 201-02.

Survey for Oil in Part of Arabian Sea touching India (L—8-4-75), 20—25.

U.S. Bid to seek Air Base in Arabian Sea (LI—18-4-75), 166.

ARCHAEOLOGICAL CENTRE (S):

Master plans for Centres of Archaeological interest (LI—18-4-75), 304.

ARCHAEOLOGICAL DEPARTMENT:

North Western Circle Office of Archaeological Department (LI—21-4-75), 117—19.

Pension cases pending in Deptt. of Archaeology (XLVIII—24-2-75), 54.

Reorganisation of Offices of Archaeological Department, Dehradun (LII—5-5-75), 99-100.

ARCHAEOLOGICAL REMAINS:

Archaeological remains in Mandav (M.P.) (LII—5-5-75), 186-87.

ARCHAEOLOGY:

Transfer of Forts at Delhi, Agra and Allahabad to Department of Archaeology (LII—5-5-75), 86-87.

ARCHITECT(S):

Council of Architects (XLIX—18-3-75), 149.

ARCHITECTS: *Contd.*

Exodus of Architects (XLIX—5-3-75), 61.

ARCHIVES:

Setting up of regional branch of International Council on archives for South and West Asian Countries (XLVIII—24-2-75), 224-225.

ARMS AND AMMUNITION:

Achievement of Self-sufficiency in Conventional Weapons (XLVII—20-2-75), 127.

Ammunition stolen from Defence Department (XLIX—6-3-75), 58-59.

Concern of Afghanistan, India and Bangladesh over Sale of Arms by USA to Pakistan (LI—10-4-75), 164.

Country made Pistols seized from a women at Dabhoi Station in Baroda District (LII—30-4-75), 102-03.

Distribution of foreign arms among Extremist Elements (XLIX—12-3-75), 66-67.

Effect of U.S. arms Supply to Pakistan on wheat supply to India (L—24-3-75), 86.

Foreign Purchase and Indigenous Production of Arms by Pakistan (LI—10-4-75), 165-66.

Illegal Arms Factory in Etawah (L—19-3-75), 161.

Improvement in 12 Bore Cartridges (LI—10-4-75), 111.

Influx of Arms into West Asia (XLVII—20-2-75), 186.

Political Identity of the Lawyer arrested in a court in Allahabad carrying Pistol (LI—16-4-75), 186.

Procurement of Arms and Ammunitions from Indian Army by Chambal Valley Dacoits (LI—10-3-74), 184.

ARMS AND AMMUNITION: *Contd.*

Raids on Unauthorised Arms and Ammunition Factories (LI—23-4-75), 180-81.

Recovery of Country made pistols (LI—23-4-75), 77.

Resentment by various countries against arms supplies by U.S.A. to Pakistan (LI—10-4-75), 189.

Rifles and Ammunition recovered from a German National (L—19-3-75), 196.

Sale of Sophisticated Planes and Lethal Weapons by Iran to Pakistan (LI—10-475), 164-65.

Seizure of Foreign Arms and Ammunition at Anupgarh and Gharsana in Ganganagar district of Rajasthan (LI—16-4-75) 195.

Supply of aeroplane and arms by Arab and European countries to Pakistan (LI—10-4-75), 198.

Survey of unauthorised possession of unlicenced arms in Delhi (LII—7-5-75), 180.

Unauthorised Arms and Ammunition Factories Unearthed in 1974 (L—9-4-75), 146.

Unearthing of Underground Rifle Factory in Jayantipur Village under Islampur Police Station of Patna (L—9-4-75), 53.

Use of Army Vehicles and Automatic Weapons against Wild Life in Rewa (LI—10-4-75), 56-57.

Use of unlicensed arms by anti-social elements in border districts (L—9-4-75), 80-81.

Debates

Resumption of US Arms supplies to Pakistan (St) (XLVIII—25-3-75), 281-82.

ARMED FORCES:

Creation of Himachal Regiment in Indian Army (XLVII—20-2-75), 108.

ARMED FORCES: *Contd.*

Army called to help Civil authorities (LI—10-4-75), 46—48.

Free Travel concession to Members of the family of Armed Forces (XLIX—6-3-75) 118-19.

Name of Regiments in Army (LI—10-4-75), 91-92.

Oriyas in Armed Forces (XLIX—13-3-75), 168.

Publications depicting Heroic Deeds and Sacrificies made by Martyrs and Gallantry Award Winners of Armed Forces (XLIX—6-3-75), 106-07.

Regiments in Indian Army after the names of States (XLVIII—27-2-75), 171.

Retirement of a Major General of Indian Army (LII—8-5-75), 180.

Revival of commuted Army Pension (XLIX—13-3-75), 46-47.

Stoppage of Traffic of artillery practice at Kainoor Range Rewa M.P. (LII—8-5-75), 64.

Utilisation of services of Navy and Army for Unloading of Goods during Strike period (XLVII—20-2-75) 134-35.

ARMY HEADQUARTERS:

Developing of Management Information System by Electronic Data Processing Centre of Army Headquarters (L-20-3-75), 158.

ARMY SOFTWARE:

Export of Army Software by STC (LI—18-4-75), 237-38.

ARREST(S):

Arrest of Indian Nationals in Bangla Desh Border District (LII—9-5-75), 34-35.

Arrest of Individuals for Economic offences (L—21-3-75), 138.

Arrests of shareholders/Directors of Shriram Bearing Ltd., on charges of smuggling—(XLIX—14-3-75), 116.

ARREST(S): *Contd.*

Arrest of Smugglers in Union Teritories (XLVIII—28-2-75), 142.

Arrest of Tax Evaders (Vol.—XLVIII—28-2-75), 98.

Arrest of Tobacco Smugglers (LI—11-4-75), 122-23.

Persons arrested for economic offences (XLVII—21-2-75), 63-64.

Persons arrested under Misa in Procurement Drive for Rice in States (L—7-4-75), 163.

Debates

Arrest of CPI (M) and CITU leaders including MLAs in Tripura (under Rule 377) (L—24-3-75), 239-40.

Orders of detention under MISA in Tripura (St.) (L—25-3-75), 376—80.

ART SILK FABRICS:

Loss suffered by STC on export of Art Silk Fabrics (LII—2-5-75), 68-69.

ARTHUR BUTLER CO. MUZAFFARPUR (L—26-3-75), 154.

ARTIFICIAL RAIN:

Experiments in Artificial Rain (LI—11-4-75), 60.

ARTIFICIAL SUN:

Plan for suspension of an artificial sun from space by U.S.S.R. (LI—16-4-75), 161.

ARUNACHAL PRADESH:

Diesel power stations in Arunachal Pradesh (XLIX—5-3-75), 87.

Persons arrested in Tirap District of Arunachal Pradesh on charges of links with foreign Intelligence Agencies (LII—7-5-75), 76.

Scholarship to Scheduled Tribes students in Arunachal Pradesh (LII—7-5-75), 67.

ASANSOL ALUMINIUM FACTORY (XLIX—13-3-75), 34-35.

ASHOK CHAKRA WINNERS:

Names, addresses of and facilities to Ashok Chakra Winners (XLVIII—27-2-75), 40—43.

ASIA:

China invited to work for betterment of Asia (XLVII—20-2-75), 160.

Reserve Bank of Asia (LI—25-4-75), 33-34.

Study in Asian Agricultural Development (Vol.—XVVIII—3-3-75), 43—45.

ASIA 72:

Investment in Constructing Pragati Maidan (LI—25-4-75), 153-54.

ASIAN COLLECTIVE SECURITY (XLIX—6-3-75), 85.

ASIAN COMMON MARKET:

Discussion with Littoral Countries regarding Asian Common Market (LI—18-4-75), 263.

Setting up of Asian Common Market (L—21-3-75), 86.

ASIAN HIGHWAY:

Approval of Asian Highway by Border Road Division (L—20-3-75), 89.

ASIAN INSTITUTE:

Setting up of an Asian Institute in India by ILO (XLVIII—27-2-75), 103-04.

ASSAM:

Allotment of Funds for Economic Development of Cachar District, Assam (XLIX—12-3-75), 62.

Appointments in Cement Projects in Mikir Hills, Assam (L—19-3-75), 51.

Assam Meghalaya Boundary Dispute (LII—30-4-75), 56.

Anti Flood Schemes for Assam during the Fifth Five Year Plan (LII—5-5-75), 236.

ASSAM: *Contd.*

Cattle development schemes in Tripura, West Bengal and Assam (L—24-3-75), 158.

Completion of Railway Lines under construction in Assam (XLIX—4-3-75), 109-10.

Construction of Refinery and Petro-Chemical at Bongaigaon (LI—15-4-75), 87.

Cooperative Jute Mills in Bihar, Assam, Andhra Pradesh and Orissa (LI—25-4-75), 107—09.

Disappearance of Foodstuffs Meant for Bangladesh Refugees in Assam (LII—5-5-75), 32-33.

Encroachment by Nagas in Assam (L—9-4-75), 164-65.

Entry of Bangla Desh People into Assam (LII—8-5-75), 206.

Establishment of University at Cachar in Assam (XLVIII—24-2-75), 223.

Expansion of Refineries in Assam (L—25-3-75), 95-96.

Expenditure incurred on National Highways in Hssam (XLIX—13-3-75), 167-68.

Financial Assistance Sanctioned by ICICI to Assam, Kerala, Rajasthan, Orissa, Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

Foodgrains shortage in Assam (XLVIII—24-2-75), 91.

Harnessing of Hydel Resources in Hilly States of J&K, HP, Assam, Meghalaya and Nagaland (L—26-3-75), 112-13.

High Prices of Rice and Paddy in Assam (Vol.—VVLIII—3-3-1975), 57-58.

Increase in Small Pox cases in Assam (XLVII—20-2-75), 114-115.

Integrated working of Power Systems of Assam and Meghalaya (L—19-3-75), 90-91.

ASSAM: *Contd.*

Irrigation Projects for Drought Prone Areas of Assam (LII—5-5-75), 236-37.

Land under Irrigation in Assam (LII—5-5-75), 235-36.

Licence for Vanaspati Factory in Assam (XLVIII—24-2-75), 124-25.

Loan granted by Nationalised Banks to Individuals for Self-Employment in Assam (XLIX—7-3-1975), 109-10.

Non-utilisation of gas produced from Oil fields in Assam (XLVIII—25-2-75), 179-80.

Occupation of Government Lands by Bangladesh Infiltrators in Assam (LII—7-5-75), 107.

Officers and employees in branches of State Bank and Nationalised Banks in Assam (LII—9-5-75),

Opening of Division of LIC at Jorhat, Assam (LI—11-4-75), 186.

Police atrocities on Bodo tribals in Kokrajhar Sub-Division, goalpara, Assam (XLIX—12-3-75), 165-66.

Population per Bank Office in Lakhshimpur District, Assam LII—9-5-75), 180-81.

Production of Crude Oil from Assam Oil Fields (XLVIII—25-2-1975). 27—30.

Proposal to set up LPG units in Assam (XLVIII—25-2-75), 180.

Revenue from Oil, Tea and Jute Produced in Assam (LI—11-4-75), 76-77.

Rise in Price of Foodstuffs in Assam (LII—5-5-75), 235.

Russian Expert Team Visit to Assam Oil Fields (L—18-3-75), 116.

Scheme for drilling in Cachar District of Assam (XLIX—4-3-75), 145-46.

Setting up of Post Offices in West Bengal, Assam, Tripura, Manipur and Meghalaya (XLVIII—26-2-75), 111—13.

ASSAM: *Contd.*

Shifting of R.P.F. Office, Assam from Shillong to Gauhati (LI—10-4-75), 148.

Shortage of Drill Pipes faced by O. & N.G.S. in Assam (L—18-3-75), 87.

Shortage of Medicine in Assam (LII—8-5-75), 41-42.

Starvation in Barpeta, Assam (XLIX—10-3-75), 103-04.

Stationing of CRP and BSF in Assam (LII—7-5-75), 53.

Take over of North Trunk Road in Assam (LI—104-4-75), 94-95.

Tea Estates in Assam and Tripura benefited by Replantation subsidy (LI—25-4-75), 48.

Tea Industry in Assam (LII—9-5-75), 51-52.

Use of Language in Assam (L—9-4-75), 208.

Use of language in Cachar District of Assam at Lower Primary Stage (LII—30-4-75), 58.

Debates

Arrest of Shri Biswa Goswami at Borjhar Airport in Assam (St.) (XLIX—12-3-75), 242—47.

ASSAM MATCH CO. Ltd.:

Assam Match Company Limited (LII—9-5-75), 139-40.

ASSAM OIL COMPANY:

Evasion of Central Excise duty by Assam Oil Co. (LI—25-4-75), 70.

Remittances made by Assam Oil Company (LI—15-4-75), 156.

Sale of Second Grade Crude Oil by Assam Oil Company (XLIX—4-3-75), 106.

ASSAM REFINERIES:

Russian Expert Team Visit to Assam Oil Fields (L—18-3-75), 116.

ASSAM REFINERERIES:

Refining capacity of Assam Refineries (LII—29-4-75), 35-36.

ASSAM—*Contd.*

ASSAM SUGAR MILLS LTD. (XLVII —20-2-75), 53.

ASSETS AND LIABILITIES:

Assets of Private Non-Banking Corporate Sector (L—8-4-75), 25—29.

Assets of tobacco companies (LII—9-5-75), 92-93.

Expansion of Assets by 50 Industrial Giants (LI—22-4-75), 57-58.

ASSOCIATION OF INDIA ENGINEERING INDUSTRY:

Survey report of Association of India Engineering Industry (LII—7-5-75), 209.

ATOM SMASHER:

Building of an Atom Smasher in Calcutta by Indian Scientists (XLVII—19-2-75), 118-119.

ATOMIC ENERGY:

Atomic Stations use more Energy than they produce (L—9-4-75, 189—92.

Break-down in Atomic Power (XLVII—19-2-75), 65-66.

Cooperation between India and Yugoslavia for Development of Atomic Energy (L—19-3-75), 205-06.

Fertilizer Plant Operated with Atomic Energy at Midnapore (L—8-4-75), 62.

Stoppage of Project Allowance to Workers and Employees of Rajasthan Atomic Power Project (XLIX—12-3-75), 106.

Use of Atomic Energy for Peaceful Purposes (XLVIII—26-2-75), 149—151.

ATOMIC ENERGY STAFF UNION, BOMBAY:

Recognition of Atomic Energy Staff Union Bombay (L—26-3-75), 66-67.

ATOMIC EXPLOSION:

Analysis of data collected about atomic explosion (XLIX—12-3-75), 191.

ATOMIC KNOW-HOW:

Sharing Atomic know-how with Neighbouring countries (XLVIII—26-2-1975), 51-52.

ATOMIC POWER EQUIPMENT:

Cancellation of an Export Permit by Canada for Shipment of Nuclear Equipment to India (XLVII—19-2-75), 114.

ATOMIC POWER PLANTS:

Construction of Jalpakkam Atomic Power Plant and experimental fast Breeder Reactor (L—19-3-75), 128—30.

Demand for Atomic Power Plant in Punjab (XLIX—12-3-75), 203.

Expansion of Madras Atomic Power Project (L—19-3-75), 30-31.

Setting up of an Atomic Power Plant in Eastern India (L—9-4-75), 174.

Suspension of Employees of Rajasthan Atomic Power Project (XLVIII—26-2-1975), 95.

ATOMIC POWER STATION:

Atomic Power Station at Narora in U.P. (XLVIII—26-2-1975), 38.

Atomic Power Station in Gujarat (LI—16-4-75), 7-8.

Atomic Stations use more Energy than they produce (L—9-4-75), 189-90.

Location of Nuclear Power Station in Karnataka (XLVII—19-2-75), 60.

Sites fordisposal of Radioactive Wastes form Atomic Power Stations (L—9-4-75), 85-86.

ATOMIC REACTOR:

Delay in completion of Fast Breader Test Reactor (LII—7-5-75), 16—18.

ATOMIC RESEARCH WORKERS:

Representation from Research workers and staff of Saha Institute of

ATOMIC RESEARCH WORKERS—*Concld.*

Nuclear Physics, Calcutta (XLVII—19-2-75), 174-75.

ATOMIC TESTS:

Cost of Atomic Test (LI—23-4-75), 49.

Exploration of Test Site at Pokhran (L—19-3-75), 69-70.

Geological results of Atomic Test (LI—23-4-75), 193-94.

ATOMIC WEAPONS:

Ban on Nuclear Weapons (XLVII—20-2-75), 99.

ATRUMATIC NEEDLE SUTURES:

Companies producing Atrumatic Needle Sutures (L—25-3-75), 113.

AUCTION(S):

Auction of Industrial Plots under shifting programme of DDA (XLIX—17-3-75), 126.

Auction of seeds by National Seeds Corporation (XLIX—17-3-75), 158-59.

Auctioning of Shops/Plots/Kiosks under Remunerative Project Scheme (XLIX—17-3-75), 72—76.

AUDIO-VISUAL PUBLICITY:

Audio-Visual Publicity Equipments for Animal Husbandry and extension programme (XLIX—17-3-75), 118-19.

AUDIT AND ACCOUNTS DEPARTMENT:

Employees dismissed, removed and terminated from service in Audit and Accounts Department (XLVII—21-2-75), 66-67.

Debates

Alleged victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 344—82.

AUROBINDO SOCIETY, SRI:

Abandonment of project at Auroville (XLIX—10-3-75), 32.

AUROVILLE:

Abandonment of project at Auroville (XLIX—10-3-75), 32.

AUSTRALIA:

Impact of Curbs imposed by Australia on India's Export to Australia (LI—18-4-75), 245-46.

Joint venture between India and Australia (XLVII—21-2-75), 141.

Unresolved issues with Australian Government (XLIX—14-3-75), 64.

Visit of Australian Minister for Overseas Trade to India (XLVIII—28-2-75), 179-80.

Wheat Supply from Australia (XLIX—17-3-75), 172.

AUTOMOBILES:

Registration of Cars, Scooters and Trucks by outsiders in Dadra and Nagar Haveli (LII—8-5-75), 77-78.

Thefts of Cars and Scooters in Delhi (LI—23-4-75), 33-34.

AUTOMOBILE INDUSTRY:

Control on Automobile Industry (XLIX—12-3-75), 171.

Crisis in Automobile Industry (XLVIII—26-2-1975), 80.

"AVANTIKA" HINDI DAILY:

Newsprint quota given to "Avantika" Hindi daily of Ujjain (XLVII—19-2-75), 85-86.

AVIATION FUEL:

Lifting of aviation fuel by Indian Airlines (XLVII—21-2-75), 183.

Request from Indian Airlines for reduction in price of Aviation Turbine Fuel (XLVII—21-2-75), 189-190.

AVIATION TURBINE FUEL:

Amount saved by Indian Airlines due to cut in Aviation Turbine Fuel (LII—9-5-75), 245.

AVRO(S):

Production of AVRO 748 by H.A.L. (XLVIII—27-2-75), 67.

Sale of Avro to Hawker and Siddley (LI—18-4-75), 30.

AYURVEDIC COLLEGE:

Strike by Students of Ayurvedic colleges (L—20-3-75), 80.

AYURVEDIC EDUCATIONAL INSTITUTE:

Shortage of space and equipment in Ayurvedic Educational Institutes (LI—10-4-75), 218.

AYURVEDIC LABORATORIES:

Raids on Ayurvedic and Allopathic Laboratories (L—20-3-75), 152.

AYURVEDIC MEDICINES:

See also "Drugs and Medicines".

Development of cheap and effective Ayurvedic Medicines by Central Council of Research in Indian Medicines (LI—18-4-75), 87-88.

Experiments on new Ayurvedic drug for heart patients (XLVII—20-2-75), 163—65.

Laboratories for checking purity, standard and quality of Ayurvedic Medicines (XLVII—20-2-75), 153-54.

Licence for Manufacturing Ayurvedic and Allopathic Medicines (L—18-3-75), 68—71.

AYURVEDIC SYSTEM OF MEDICINE:

fair treatment of Ayurvedic System of Medicine (LI—10-4-75), 134—38.

AYURVEDIC UNIVERSITY:

Establishing Ayurvedic University in States (XLIX—6-3-75), 167-68.

B

B. I. C. P.:

Criteria followed by B.I.C.P. on Capital of Industries—(LI—15-4-75), 44.

Recommendations of Working Group of B.I.C.P. (LI—22-4-75), 37-38.

BABY FOOD:

Shortage of Baby Food in Gujarat (L—9-4-75), 122-23.

Shortage of baby food in Punjab (L—26-3-75), 129.

BACKBAY AND NEPEAN SEA ROAD SCHEME:

Reconsideration of Backbay and Nepean Sea Road Scheme, Monopoly Cotton Procurement Scheme and Employment Scheme (L—26-3-75), 175.

BACKWARD AREAS:

Allocation for new Railway Lines in Backward Areas during Fifth Plan (XLVII—18-2-75), 79-80.

Applications for setting up Industries in Backward Areas (LII—30-4-75), 203-04.

Area Development Corporation for Development of Backward areas in States (XLIX—12-3-75), 151.

Compulsary service by Agricultural Societies in Backward areas (XLXIII—24-2-75), 12.

Criteria for deciding particular region a backward areas (L—8-4-75), 169-70.

Criteria for determining Central Assistance to States for development of backward areas (XLIX—5-3-75), 177.

Criteria for identification of Economically Backward areas within States (XLIX—12-3-75), 88—90.

Development of backward areas in States (XLVII—19-2-75), 163.

BACKWARD AREA—*Contd.*

Establishment of industries in back-ward areas (XLVII—19-2-75), 155—57.

Facilities for Development of Adivasi Backward areas (XLVII—19-2-75), 57-58.

Facilities to Jawans of Backward Areas (LII—8-5-75), 56.

Growth Centres in Backward Areas (XLIX—5-3-75), 86.

Growth Centres in Backward Districts of Orissa (L—9-4-75), 158.

Industrial Development of Backward Areas (LI—23-4-75), 23—25.

Industries in Backward Areas during Fifth Plan (LII—7-5-75), 34.

Investment trust for Backward Areas (LII—30-4-75), 74.

Issue of Industrial Licences to Backward Areas (LII—7-5-75), 188.

Issue of Industrial Licences to Backward Districts (XLVIII—26-2-75), 139—142.

Issue of Letters of Intent/Licence to Larger Houses and Foreign Companies in Backward Areas (L—26-3-75), 164-68.

Issue of Licence Letters of Intent to Large Industrial Houses in Backward Areas (L—26-3-75), 70-71.

Offer of land by State Government for Railway Lines in Hilly and Backward areas (L—18-3-75), 193-94.

Opening of new lines in Hilly and backward areas (XLVIII—25-2-75), 173-74.

Post Offices in Backward areas (LI—16-4-75), 185.

Priority for development of backward areas (XLIX—12-3-75), 175.

Provision of Broadcasting Stations for Backward Areas (L—19-3-75), 33.

BACKWARD AREA: *contd.*

Rail link for Backward and Tribal inhabitated areas (L—18-3-75), 35-36.

Rejection of application for installing new industrial undertakings in backward areas (L—26-3-75), 120-21.

Rejection of Proposals in Backward Areas by Licensing Committee (XLIX—5-3-75), 135.

Role played by LIC for setting up industries in industrially backward districts (LI—18-4-75), 347—49.

Role played by nationalised banks in setting up of Industries in industrially backward district (LI—16-4-75), 346-47.

Schemes drawn by L.I.C. for backward States (XLVII—21-2-75), 127-28.

Setting up units in backward areas of Gujarat (L—19-3-75), 125-26.

Special Concession to Develop Backward areas by Railway lines to promote industry (LII—6-5-75), 214-16.

Subsidy for Establishment of Industrial Units in Backward Districts (L—26-3-75), 34.

Transmission of Science and Technology to Hilly, Forest and Backward Areas (L—19-3-75), 164-65.

Population of backward classes (XLVII—19-2-75), 78-79.

Proposal to give representation to Backward classes in the Deliberative Wing of Government (LII—6-5-75), 99.

Recommendation of the Commission for Backward Classes (LII—7-5-75), 108.

Criteria for Determining Backwardness of a Region (L—9-4-75), 168-69.

BADANALLA IRRIGATION PROJECT:

Badanalla Irrigation Project in Orissa (LI—21-4-75), 148-49.

BADSHAH KHAN:

Where abouts of Badshah Khan (LII—8-5-75), 38-39.

BAHRAICH:

Forest-Based Industry in Bahraich (U.P.) (XLVIII—26-2-75), 131.

Deteriorating condition of first class coaches in trains between Gonda and Bahraich (XLVII—18-2-75), 141.

Rural Electrification work in District Bahraich (U.P.), (XVLII-10-2-75), 191-92.

BAHUDA IRRIGATION PROJECT (LI—21-4-75), 147-48.

BAIJNATH HIGHER SECONDARY SCHOOL, ISHWAR NAGAR, NEW DELHI:

Grievances of staff of Baijnath Higher Secondary School, Ishwar Nagar, New Delhi (XLIX—17-3-75), a93.

BAILADILLA MINE(S):

Bailadilla Mines Nos 5 and II—A-B-G (XLIX—6-3-75), 159.

Construction of Bailadilla Tunnel (LI—10-4-75), 106-07.

Flot Ore working in Bailadilla Mines (XLIX—6-3-75), 158.

Japan's contribution to Bailadilla Mines (XLIX—13-3-75) 138-39.

Production cost of Bailadilla Iron Ore (XLIX—13-3-75), 139-40.

Rated capacity of Bailadilla Mines (XLIX—13-3-75), 136—38.

Survey of Bailadilla Ramghat Iron Ore Areas (XLIX—6-3-75), 106.

BAKERY INDUSTRY:

Development of Bakery Industry (XLIX—10-3-75) 110.

BAKERY INDUSTRY: *Contd.*

Development of Bakery Industry (L—9-4-75), 197.

BALACHANDRAN COMMITTEE:

Report of Balachandran Committee and Yunus Commission on Coca-Cola. (XLX—12-3-75), 75—78.

BALLABGARH INDUSTRIAL COMPLEX:

Loss suffered by Faridabad, Ballabgarh Industrial Complex in Haryana due to Power Shortage (L—19-3-75), 155-56.

BALLARPUR PAPER AND STRAW BOARDS LTD:

Investigaion against Ballarpur Paper and Straw Boards Limited by M.R.T.P: Commission (L—25-3-75), 125-26.

BAL-YOGESHWAR:

Bal Yogeshwar's link with CIA (LI—30-4-75), 122.

Inquiry against Associates of Balyogeshwar for violation of Foreign Exchange (Regulations) Act (LII—7-5-75), 44.

Violation of Customs Regulations by Balyogeshwar (LII—2-5-75) 31.

BAN SAGAR PROJECT:

Ban Sagar Project, Madhya Pradesh (XLIX—17-3-75), 115-16.

Expenditure on Ban Sagar Dam (LI—21-4-75), 45.

BANARAS HINDU UNIVERSITY:

Enquiry and Litigation Cases in B.H.U (LII—5-5-75), 134-35.

Debates

Reported abrupt closure of Banaras Hindu University (CA) (L—19-3-75), 229—57.

BANDIPUR GAME SANCTUARY:

Development of Bandipur Game Canctuary in Karnataka (XLVII-21-2-75), 77-78.

BANGALORE:

Establishing an Office in Bangalore for conducting T.B. Prevention Trial (L—20-3-75), 83.

Karnataka State for Establishing Medical University in Bangalore (L—20-3-75), 110.

Ranikhet Disease in Poultry Farm in Bangalore (XVVIII—3-3-1975), 97-98.

BANGLADESH:

Activities of Smugglers on Bangladesh Border (XLVIII—2-2-75), 43-44.

Agreement with Bangladesh on off-shore and Land Boundaries (XLVII—20-2-75), 191.

All India Body for Relations with Bangladesh (LI—10-4-75), 60.

Appointment of a Committee on Rehabilitation of former East Pakistan Refugees (LI—10-4-75), 214.

Armed Protection to ndian High Commission at Dacca (XLVIII—27-2-75), 98.

Assistance to Bangaldesh (LI—8-5-75), 201.

Bengal-Assam River Services through Bangaldesh (XLVIII—27-2-75), 110.

Bilateral talks with Bangladesh (XLVII—20-2-75), 57.

Changes in set up of Bangladesh Government (XLIX—13-3-75). 166.

Concern of Afghanistan, India and Bangladesh over sale of Arms by U.S.A. to Pakistan (LI—10-4-75), 164.

Demonstration before Bangladesh High Commission in New Delhi (XLIX—6-3-75), 55.

Disappearance of Foodstuffs meant for Bangladesh Refugees in Assam (LII—5-5-75), 32-33.

Discussion with Bangladesh about Export of Jute (LII—9-5-75), 108.

Entry of Bangaldesh People into Assam (LII—8-5-75), 204.

BANGLADESH: Contd.

Export of Salt to Bangladesh (L—21-3-75), 136.

Exports to and Imports from Bangladesh (XLIX—7-3-75), 21—25.

Exports to and imports from Bangladesh (XLIX—14-3-75), 99.

Financial Aid to Bangladesh (LII—8-5-75), 190-91.

Financial Assistance to Bangladesh (LI—10-4-75), 126-27.

Findings of Technical Experts on Maritime Boundary between India and Bangladesh (XLIX—10-3-75), 86-87.

Flow of Refugees from Bangladesh (XLVII—20-2-75), 171-172.

Goods imported from Bangladesh (LI—25-4-75), 145-46.

Import of Commodities from Bangladesh (LII—2-5-75), 17—19.

Imoprt of Fish from Bangladesh (XLIX—17-3-75), 48-49.

Indian Experts to Bangladesh (LII—8-5-75), 58.

Indo-Bangladesh Friendship and Cultural Ties (XLIX—13-3-75), 44.

Indo-Bangaldesh Joint Reverse Commission (XLVIII—24-2-75), 162.

Indo Bangladesh Relations (XLIX—13-3-75), 126.

Indo-Bangladesh talks for demarcation of land and maritime boundaries (XLVII—20-2-75), 171.

Indo-Bangladesh talks on linking of Teesta with Ganga (XLVIII—24-2-75), 2-3.

Infiltration of Insurgents into Mizoram from Burma and Bangladesh (XLIX—12-3-75), 99.

Influx of migrants from Bangladesh in Tripura (XLVIII—27-2-75), 96-97.

BANGLADESH: *Contd.*

Joint strategy to resolve Farrakka Barrage Issue (L—24-3-75), 61.

Maritime boundary between India and Bangladesh (L—20-3-75), 119.

Message of Greetings to Bangladesh (XLIX—6-3-75), 87-88.

Oil bearing structures in Waters between India and Bangladesh (LI—10-4-75), 124-25.

Passoprts and Visas between India and Bangladesh (XLIX—13-3-75), 82-83.

Points of Dispute between India and Bangaldesh on use of water of Farakka Dam (LI—21-4-75), 98.

Preservation of a House in Calcutta where Head quarters of Provisional Government of Bangladesh was located (L—9-4-75), 34-35.

Rehabilitation of Bangladesh Refugees in Indore (M.P.), (XLIX—6-3-75), 168.

Releasing of Indian Currency to nationals of Bangladesh (XLVII—21-2-75), 171-72.

Restrictions by Bangladesh on entry of Indian newspapers and journals (XLVII—19-2-75), 158.

Rethinking on Rupee Trade Agreement with Bangladesh (L—21-3-75), 137.

Smuggling on Indo-Bangladesh Border (L—21-3-75), 119.

Raising the Transportation rate of Constractors supplying oil to Bangladesh (L—18-3-75), 51-52.

Rehabilitation of refugees from East Pakistan (XLVII—20-2-75) 90-91.

Scheme for exchange of films between India and Bangladesh (L—9-4-75), 32-33.

Settlement of issue of enemy property with Bangladesh (XLVII—21-2-75), 95-96.

BANGLADESH: *Contd.*

Survey for Rail Line to Khowai Town Paharmura *vit* Bangladesh (XLVIII—25-2-1975), 89.

Talks on Maritime Boundary with Bangladesh (LII—8-5-75), 90.

Trade Agreement between India and Bangladesh (XLIX—14-3-75), 133-34.

Trade concessions given to and received from Bangladesh (LI—18-4-75), 251-52.

Visit to India by Foreign Minister of Bangladesh (LI—18-4-75), 58-59.

Debates

Payment of *ex-gratia* compensation for properties of Indians in Pakistan and former East Pakistan (Matter under 377) (L—20-3-75), 184—86.

Talks held in Dacca on Ganga Waters (St.) (LI—21-4-75), 233-36.

BANGLES:

Issue of coal licences/permits for production of bangles at Ferozabad, District, Agra (LI—23-4-75), 68.

Payment of Income-tax concerns manufacturing bangles and Glasswares (LI—25-4-75), 88-89.

BANGUR & CO.

Cases pending against M/s. Bangur and Company under MRTP Act. (LII—6-5-75), 108.

BANK (S):

Activities of Grindlays Bank (LI—25-4-75), 150.

Advances by Dena Bank (LI—25-4-75), 147-48.

Advance made by Nationalised Banks in Priority Sector (LI—11-4-75), 49-50.

BANK (S): *Contd.*

Advance made by Nationalised Banks to Bihar Oxygen Ltd. in Ranchi Distt. (LI—2-5-76), 95-96.

Avancing of Loans to Farmers by Banks to Bihar Oxygen Ltd. in (LII—2-5-75), 32-33.

Agricultural Banks in Tribal Areas (LII—2-5-75) 206.

Aid from nationalised banks to small scale units in States (XLVII—21-2-75), 62.

Alleged cases of corruption and frauds at the Head Office and Delhi Branches of State Bank of Bikaner and Jaipur (XLIX—7-3-1975) 150.

Alleged Irregularities by Cahier of Kurnool Branch of Central Bank of India, Andhra Pradesh (LI—25-4-75), 84-85.

Alleged Malpractices by Officials of Bank of Baroda, Bombay (LI—25-4-75), 82.

Amalgamation of Bank of Baghelkhand Madhyh Pradesh with State Bank of India (LII—2-5-75), 43—45.

Amount advanced to Farmers (LII—2-5-75) 106.

Amount allocated by United Commercial Bank to smal Scale Units in North Eastern States (XLIX—14-3-75), 102-03.

Amounts Defrauded by Grindlays Bank (LI—25-4-75), 82-83.

Amount due by Town Municipality, UDIPI due to Syndicate Bank (LI—11-4-75), 153.

Amuont of loans adanced by Nationalised banks (XLVII—21-2-75), 29-30.

Amount of loans taken by National Rayons Company Limited, Bombay from banks and financial institutions (LI—25-4-75), 202-08.

BANK(S): *Contd.*

Amount offered by S.B.I. and Nationalised Banks for Agricultural Purposes in Kerala (XLIX—14-3-75), 195-96.

Amount paid as House Rent by Officers of SBI, Bombay (LI—18-4-75), 272-73.

Attempts made to put Private Sector Joint Stock Scheduled Ban in Joint Sector of Economy—(Vol. XLVIII—28-2-75), 100-101.

Ban on New Recruitment to Nationalised Banks (LI—11-4-75), 46.

Bank credit due for repayment during current financial year (LII—9-5-75), 58-59.

Bank Credit to Commercial Sector and Food Procurement during Current Busy Season (XLVIII—28-2-75), 79-80.

Bank Credit to States (LI—18-4-75), 329-30.

Bank Frauds (XLIX—7-3-1975), 6—13.

Rank Offices opened by Nationalised Banks in Rural and Urban Areas (XLIX—14-3-75), 158.

Bonus distributed by Nationalised Banks to their emloyees (LII—2-5-75), 83-84.

Branch Audit of Nationalised Banks (LI—18-4-75), 217-18.

Branches of Nationalised Banks in Orissa (LII—9-5-75), 23—30.

Branches of Nationalised Banks in Tamil Nadu (LI—11-4-75), 183-84.

Branches of Private Banks functioning in Rural and Semi Rural Areas of Rewa Division of Madhya Pradesh (L—21-3-75), 45.

Branches of SBI functioning in Rural Areas of Punjab (LII—9-5-75), 166.

BANKS—*Contd.*

Branches of S.B.I. in Rural Areas of Kerala (XLIX—7-3-1975), 137.

Branches of Scheduled Commerial Banks in South Kanara District of Karnataka (XLIX—7-3-1975), 114.

Branches of State Bank of India in rural Areas of Madhya Pradesh (LI—11-4-75), 156.57.

Cases of Misappropriation detected in Syndicate Bank (XLIX—7-3-1975), 43—45.

Cash and Jewellery seized from Bank Lockers in Calcutta (XLIX—14-3-75), 54-55.

Changing of Chairman of United Commercial Bank with anti-Congress activities (XLIX—14-3-75), 109-10.

Cheques issued by Jaipur udyog Ltd. dishonoured by State Bank of India (LII—2-5-75), 112-13.

Complaint of Anti-Congress Activities against the Chairman of United Commercial Bank (LI—18-4-75), 317.

Complaints in regard to diversion of deposits by companies (XLV-II—21-2-75), 207—209.

Cooch Behar Central Coperative Bank Limited (LI—25-4-75), 63-64.

Cooperative Bank for Financing Handloom Weavers—Vol. XLVIII —28-2-75), 143-44.

Credit Facilities by Nationalised Banks to fictitious firms (LI—11-4-75), 182-83.

Credit given by Banks to Food Corporation of India (LI—25-4-75), 146—48.

Credit given by Nationalised Banks to various Sectors of Industries (LI—25-4-75), 28.

Credit given by Nationalised Banks (L—21-3-75), 18—24.

BANKS—*Contd.*

Decline in deposits of nationalised banks (XLIX— 14-3-75) 98-99.

Deposits and advances made by Banks in Quilion District of Kerala (LI—11-4-75), 89—91.

Deposits and advances made in South Kanara District of Karnataka by Canara Bank and Sydicate Bank (XLIX—14-3-75), 107-08.

Deposits of Employees in J. B. Mangharam Bank (XLIX—7-3-1975), 51-52.

Deposits raised by Private Companies (XLVII—21-2-75), 202.

Directives issued to Nationalised Banks regarding Credit to Sugar Factories (L—21-3-75), 68.

Directives to Nationalised Banks to extend credit facilities to Industries (XLIX—7-3-1975), 40-41.

Discontentment amongst the staff of Bharatpur Branch of United Commercial Bank—Vol.—XLV-III—28-2-75, 125-26.

Dis-proportionate Assets of Officials of State Bank of Bikaner and Jaipur (XLIX—7-3-1975), 65.

Diversion of deposits from Government Agencies and nationalised banks to Non-Banking Companies (XLVII—21-2-75), 170-171.

Effect of increase in rates of interest on banking business (LI—25-4-75), 198-99.

Employment of Ex-Servicemen in Banks (LI—18-4-75), 307-08.

Encashment of Red Clause Letter of Credit by Nationalised Banks (LII—2-5-75), 42-43.

Examination fees charged by Banks—(XLIX—14-3-75), 73-74.

Export-Import Bank (XLIX—14-3-75), 124.

BANKS—*Contd.*

Extension of Managing Directors of Nationalised Banks (LII—2-5-75), 182.

Extension of Services of Chairmen of Nationalised Banks (LI—25-4-75), 205-06.

Extension of terms of Chief Executives of Nationalised Banks (LI—25-4-75), 80-81.

Fall in bank deposit growth in the country (XLVII—21-2-75), 172-173.

Fall in Credit deposit ratio of Commercial Banks (Vol.—XLVIII —28-2-75), 160.

Financial Assistance by Banks to Handloom Industry (LI—25-4-75), 34.

Finarcial Assistance by nationalised Banks to farmer in West Bengal (LI—18-4-75), 244-45.

Findings of the Inquiry Instituted into the incident of fire in Central Bank of India, Calcutta (LI—25-4-75), 89.

Fitting of residence of Chairman of a Nationalished Bank with a Luxurious Bar (LII—2-5-75), 155-56.

Fixed Deposits by Companies (XLIX—14-3-75), 30—32.

Foreign Banks in India (LI—11-4-75), 151-52.

Forgery of a cheque by a member of subordinate staff of Zaheerabad Branch of Central Bank of India (Andhra Pradesh) (LI—18-4-75), 243-44.

Formulation of District Credit Plans by Nationalised Banks (LII—2-5-75), 72.

Functioning of branches of SBI in Rural Areas of Goa (LII—9-5-75), 57-58.

Functioning of branches of SBI in Rural Areas of Orissa (LII—9-5-75), 151.

BANKS—*Contd.*

Functioning of branches of SBI in rural areas of Rajasthan (LII—9-5-75), 50-51.

Functioning of urban cooperative banks (XLIX—14-3-75), 117-18.

Funds by banks for new power plants in States (XLIX—14-3-75), 118.

Gross income earned by nationalised Banks (LI—18-4-75), 218-19.

Income|Profits of Nationalised Banks (LI—25-4-75), 36.

Increase in Advance rate of S.B.I. (LII—2-5-75), 70-71.

Increase in DA of officers of State Bank of India (LII—9-5-75), 110.

Increase in deposits of Non-nationalised Banks (LI—18-4-75), 331-32.

Indian Citizens having Accounts in Foreign Banks (LI—25-4-75), 118-19.

Inflated Deposits (XLIX—7-3-1975), 167-68.

Insured Deposits and Liability of Nationalised Banks (LI—25-4-75), 175.

Issuing of soiled currency notes by Banks (XLIX—7-3-1975), 196-97.

Issuing of soiled currency notes by nationalised Banks (LI—11-4-75), 193.

Liberalisation of Bank credit to Jute mills by RBI (LII—9-5-75), 235.

Liberalisation of the term of re-finance for export credit to banks (XLVII—21-2-75), 94.

Link between Deficit Financing and growth of Bank Deposits (LII—2-5-75), 83.

Loan advanced by Nationlised Banks to SC and Tribal Applicants of Orissa (LI—25-4-75), 168—70.

BANKS—*Contd.*

Loan advanced by nationalised banks to small farmers in Madhya Pradesh (LI—18-4-75), 332—34.

Loan advanced by Nationalised Banks to small scale industries in Districts of West Bengal (LI—11-4-75), 42-43.

Loans advanced by Nationalised Banks to Small scale Industries in Jalpaiguri, West Bengal (L—21-3-75), 42.

Loans advanced by Nationalised Banks without security (LII—9-5-75), 96-97.

Loan advanced by Public Sector Banks to Farmers in States (LI—25-4-75), 46.

Loan advanced by S.B.I. in West Bengal, Assam, Tripura, Mnipur and Maghalaya for agriculture (XLVII—21-2-75), 109—110.

Loans by Nationalised Banks to Small Scale Industries (XLIX—7-3-1975), 121-22.

Loan by SBI and Nationalised Banks in Tamil Nadu for Agricultural Purposes (LI—25-4-75), 61-62.

Loan disbursed by nationalised banks in West Bengal, Assam, Tripura, Nagaland, Manipur, Bihar and Meghalaya (XLVII—21-2-75), 110.

Loan given by banks to farmers for purchasing implements (XLIX—7-3-1975), 27—29.

Loans given by L.I.C. and nationalised banks to Punjab for development works (LII—2-5-75), 128-29.

Loan given by Nationalised Banks to Unemployed Graduates in Bihar (LII—2-5-75), 45-46.

Loan given by SBI and Nationalised Banks in Gujarat for Agricultural Purposes (LI—25-4-75), 120-21.

BANKS—*Contd.*

Loan given by SBI and Nationalised Banks in Orissa for Agricultural Purposes (LI—25-4-75), 104.

Loan offered by SBI and Nationalised Banks for Development of Industries in Rajasthan (LI—25-4-75), 109-10.

Loans offered by SBI and Nationalised Banks for Development of Small Scale Industries in Gujarat (LI—25-4-75), 44-45.

Loan offered by SBI and Nationalised Banks for Development of Small Scale Industries in Orissa (LI—25-4-75), 105-06.

Loan offered by S.B.I. and nationalised Banks for development of small scale industries in West Bengal, Bihar, Tripura, Meghalaya and Assam (XLVII—21-2-75), 83.

Loan to Small scale industries by Nationalised Banks (LII—9-5-75), 121—23.

Maximum Limits on total Advances by Co-operative Banks (Vol. XVIII—3-3-1975), 72—74.

Money collected by Nationalised Banks and SBI from oustees of Pong Dam area of Himachal Pradesh (XLIX—14-3-75), 189—91.

Nationalisation of Coal Mines Challenged by Public Sector Banks (L—19-3-75), 22—29.

Non-acceptance of Mutilated and soiled currency notes by Banks (LI—11-4-75), 39-40.

Number of non-Nationalised Banks in the Country (L—21-3-75), 143.

Officers and employees in branches of State Bank and nationalised Banks in Assam (LII—9-5-75), 59-60.

Opening of Branches by Lead Bank in Lakhimpur (LI—11-4-75), 186.

Opening of Branches of Nationalised Banks (XLIX—7-3-1975), 156-57.

BANKS—*Contd.*

Opening of branches of Nationalised Banks in Gujarat (LI—25-4-75), 31.

Opening of branches of nationalised banks in Himachal Pradesh (XLVII—21-2-75), 98.

Opening of Branches of Nationalised Banks in Madhya Pradesh (LI—18-4-75), 197-98.

Opening of branches of Nationalised Banks in Punjab (LII—2-5-75), 47-48.

Opening of Branches of Nationalised Banks in Rural Areas of Delhi (LII—2-5-75), 85.

Opening of Branches of Nationalised Banks in the area of Rani Railway Station, Pali District (LII—9-5-75), 109.

Opening of Branches of Nationalised Banks in Tribal and Rural Areas of Orissa (LII—2-5-75), 37-38.

Opening of Branches of Nationalised Banks in West Bengal (L—21-3-75), 177.

Opening of Branches of State Bank in Tripura (XLVIII—28-2-75), 109.

Overdraft facilities by Small Scale Industries from Nationalised Banks (LII—2-5-75), 178.

Over-time in Nationalised Banks (XLVIII—28-2-75), 127-28.

Payment of D.A. to Central Government employees and employees of Banks, L.I.C. and Public sector undertakings (XLVII—21-2-75), 206-07.

Percentage of Population benefited by Nationalised Banks (LII—2-5-75), 39—41.

Population and Area covered by Nationalised Banks Branches in West Bengal (L—21-3-75), 178.

Priorities for the term lending Institutions for loan assistance to new projects (XLVII—21-2-75), 169-170.

BANKS—*Contd.*

Proposal by AIBEA degarding procedure for Loans by Nationalised Banks to Agricultural Sector (LI—25-4-75), 208—10.

Quota reserved for Scheduled Castes in Nationalised Banks (LII—2-5-75), 104-05.

Rates of interest charged by Nationalised Banks (LII—2-5-75), 81-82.

Rates of interest charged by Nationalised Banks from Priority sectors (L—21-3-75), 63.

Rates of interest charged by Nationlised Banks from Public on Consumer Loans (LI—11-4-75), 31-32.

Rates of interest for deposits announced by Banks and Private Business Firms Volume—XLVIII —28-2-75, 67-68.

Rate of Interest offered by National Banks for fixed Deposits —Vol. (XLVIII—28-2-75), 162-63.

Recognition to United Bank of India for Expansion and advancing Agricultural Development Loan in Tripura (XLIX—14-3-75), 65.

Recovery of Agricultural Advance made by Public Sector Banks (LI—25-4-75), 74-75.

Recruitment Policy of United Commercial Bank (LI—18-4-75), 315-17.

Recruitment rules for employment in Canara Bank and Syndicate Bank (XLIX—14-3-75), 108.

Refund of Money deposited with Nationalised Banks under CDS (LII—2-5-75), 73.

Representation by Officers of Subsidiaries of State Bank of India in regard to their outstanding and long pending Demands (XLIX—14-3-75), 78-79.

Representation from employees of M/s. Grindlaya Bank (LI—18-4-75), 238.

BANKS—*Contd.*

Representation from Employees' Union of Grindlays Bank (LI—18-4-75), 120.

Reservation of Posts for S.C. and S.T. in Branches of Allahabad Bank, Calcutta (LI—18-4-75), 227-228.

Robbery in Branch of S.B.I. Tiruvanmiyur (LII—2-5-75), 26.

Role played by nationalised banks in setting up of Industries in industrially backward districts (LI—18-4-75), 346-47.

Rural Banks in West Bengal (LI—11-4-75), 184.

Securities by United Commercial Bank, Rohru, Simla (LII—9-5-75), 123.

Service to customers in Nationalised Banks (XLIX—14-3-75), 158-59.

Setting up of Branches of Nationalised Banks in every police station of each district (LII—2-5-75), 167—70.

Setting up of Exim Bank (L—21-3-75), 66.

Setting up of Import-Export Bank (LI—25-4-75), 87.

Settlement of DA issue of Supervisory Staff of SBI (LI—11-4-75), 97-98.

Small Scale Industry Advance by United Commercial Bank Lucknow (LII—2-5-75), 64-65.

Speech by Chairman S.B.I. Bombay regarding assets of Commercial Banks (LII—2-5-75), 19—21.

Strike by Supervisory staff of State Bank of India (LI—11-4-75), 50.

Submission of a Bogus Medical Bill by a senior Officer of State Bank of Bikaner and Jaipur (LII—2-5-75), 138-39.

Suggestion made by All India State Cooperative Banks to introduce

BANKS—*Contd.*

lower rates of interest to small and marginal farmers (LII—9-5-75), 90.

Uniform Service Conditions in Nationalised Banks (Vol (XLVII—28-2-75), 146-47.

Views expressed by Chairman, SBI regarding small scale industrial units financed by SBI (LII—2-5-75), 60-61.

West Bengal State Cooperative Bank (XLIX—17-3-75), 112.

Work-to-Rule Agitation by Employees of SBI, Bombay (LI—11-4-75), 209-10.

Debates

Stay in strike by employees of Grindlay's Bank (under rule 377) (XLIX—6-8-75), 192—94.

Re. Vijaya Bank (LII—8-5-75), 277—81.

BANK EMPLOYEES:

Bank Employees working for Political Party (XLVIII—28-2-75), 66-67.

Bonus distributed by Nationalised Banks to their employees (LIII—2-5-75), 83-84.

Ceiling on Bonus Payable to Bank Employees (LII—2-5-75), 27-28.

Decision taken on Conference of All India Allahabad Bank Employees Coordination Committee Patna (LII—2-5-75), 171.

Payment of Commissions to Bank Managers|Employees in the Nationalised Banks by Nationalised General Insurance companies (LI—25-4-75), 162-63.

Pillai Committees' Report (LII—2-5-75), 141-42.

Raids by Income Tax Authorities on bank officials (LII—2-5-75), 51-52.

Salary recovery by Officers of Nationalised Banks and State Bank of India (LII—2-5-75), 154-55.

BANK EMPLOYEES—*Contd.*

Submission of Memorandum by All India Bank Employees Association (Vol. XLVIII—28-2-75), 89-90.

BANK OF BARODA:

Alleged Malpractices by Officials of Bank of Baroda, Bombay (LI—25-4-75), 82.

Credit granted by Chairman and Managing Director of Bank of Baroda in Bombay (LI—25-4-75), 191-92.

BANKING:

Credit Policy (XLVII—21-2-75), 59-60.

BANKING CHARGES:

Amount of overhead charges claimed by foreign banks operating in India (XLVII—21-2-75), 45-46.

BANKING COMMISSION:

Recommendations made by Banking Commission in regard to loans to farmers (XLIX—14-3-75), 186-87.

BANKING INSTITUTIONS:

Operation of Parallel Banking Institutions (XLIX—14-3-75), 140—42.

BANKING REGULATION ACT:

Exemption of Societies from the provisions of Banking Regulation Act (LI—18-4-75), 282.

BARACHAUKA BASIN DRAINAGE SCHEME:

Barachauka Basin Drainage Scheme in West Bengal (XLIX—10-3-75), 186.

BARAMURA:

Discovery of oil and gas in Baramura (XLVII—18-2-75), 111.

BARAUNI:

Lathi Charge in Barauni Refinery (L—8-4-75), 163-64.

BARAUNI FERTILIZER PROJECT:

Completion of Barauni Fertilizer Project (L—18-3-75), 171.

BARAUNI REFINERY:

Lathi Charge in Barauni Refinery (L—8-4-75), 163-64.

Pollution of Ganga by Effluent from Barauni Refinery (LII—6-5-75), 143.

BARAMURA:

Suspension of Drilling Work at Baramura in Tripura (XLVII—(XLVII—18-2-75), 47.

BASIC CHEMICALS:

Export of Basic Chemicals (XLIX 7-3-75), 120-21.

BASU, KALYAN KUMAR:

Violation of Foreign Exchange Regulations by Shri Kalyan Kumar Basu (LII—7-5-75), 132.

BATA INDIA LTD.:

Charges made by MRTP Commission against Bata India Limited (LII—29-4-75), 109-110.

BATNAGIRI ALUMINIUM PLANT (LII—8-5-75), 119.

BATTERY(IES):

Companies manufacturing batteries for torches (LI—16-4-75), 149-50.

BAUXITE:

Bauxite Deposits in Cannanore District of Kerala (XLIX—6-3-75), 76-77.

Exploration of bauxite deposits (XLIX—13-3-75), 135-36.

Export of Bauxite Ore (L—11-4-75), 15-16.

Manufacturers of Bauxite (LII—8-5-75), 157.

Utilisation of Gujarat lignite and bauxite (LII—8-5-75), 41.

BAWA INDUSTRIES, CUDDAPAH:

Grant of Import Licence for Stainless Steel to Bawa Industries, Cuddapah (LII—2-5-75), 187-88.

BAY OF BENGAL:

Indian Islands in Bay of Bengal and the Arabian sea (LI—23-4-75), 139-40.

Seismic survey for Oil exploration in Bay of Bengal and Kutch Basin (XLVIII—25-2-75), 37-38.

BEARINGS:

Production of Bearings (L—19-3-75), 101-02.

BEAS-SATLUJ LINK PROJECT:

Beas-Satluj Link Project Tunnel (XLIX—12-3-75), 64-65.

Completion of Beas Project (L—9-4-75), 62.

BEATING RETREAT:

Amount collected by Sale of Republic Day Parade and Beating Retreat Tickets (XLVII—20-2-75), 109-110.

BEEDI:

Export of 'Beedies' (XLIX—7-3-75), 161.

BEGGARS:

Beggars (XLIX—17-3-75), 129—31.

Beggars at tourist spots (XLVII—21-2-75), 180-81.

Beggars in the Capital (LII—5-5-75), 217-18.

Crimes by Persons in Guise of Beggars (L—9-4-75), 150.

BEGGARY:

Legislation on Prevention of Beggary (LII—28-4-75), 60.

BEGUM AKHTAR:

Stamps on Late Begum Akhtar and Late Amir Khan Saheb (XLVIII—26-2-75), 151-52.

BELGAUN COAL AND COKE CONSUMERS CO-OPERATIVE ASSOCIATION LTD.:

Supply of Coal to Belgaun Coal and Coke Consumers Cooperative Association Ltd. from Bhowra Colliery (L—19-3-75), 52-53.

BELL TELEPHONE CO.:

Activities of Bell Telephone Co. (L—26-3-75), 64-65.

Imports from Bell Telephone Manufacturing Co. Belgium (L—19-3-75), 111-12.

Penalty Clause in Agreement with Bell Telephones (L—19-3-75), 111.

BENGAL-ASSAM RIVER SERVICES:

Bengal-Assam River Services through Bangladesh (XLVIII—27-2-75), 110.

BENGAL IMMUNITY CO. LTD., DEHRA DUN:

Violation of Drugs Act by Bengal Immunity Company Ltd., Dehradun (XLVII—20-2-75), 51-52.

BENGAL PAPER MILL, RANIGANJ:

Production in Bengal Paper Mill, Raniganj (LII—30-4-75),

BENGALI REGIMENT:

Formation of Bengali Regiment (XLIX—13-3-75), 126-27.

BHABHA ATOMIC RESEARCH CENTRE:

Electronic "Sonar" equipment for detecting Submarines designed by Bhabha Atomic Research Centre (LI—16-4-75), 204.

Training in Safety for Scientists and Operators of Bhabha Atomic Research Centre (L—9-4-75), 95—97.

BHAGWANDAS SANT PRAKASH M/S.:

Charges against the firm of Bhagwandas Sant Prakash (XLVII—21-2-75), 130.

BHAGWANDAS AND SANT PARAKASH—*Contd.*

Findings of CBI inquiry against Bhagwandas Sant Prakash (XLVII—21-2-75), 131.

Grant of a letter of authority for import of nylon yarn and thread to M/s. Sant Prakash Bhagwandas (XLVII—21-2-75), 198-99.

Letter of Authority to Bhagwandas Sant Prakash for importing Nylon Yarn (XLVII—21-2-75), 31.

Reserve Bank of India's complaint against the firm, Bhagwandas Sant Prakash (XLVII—21-2-75), 131-32.

BHAKRA:

Effect of Earthquake in Kinnaur-Spiti on Bhakra Lake and silting of the Reservoir (XLIX—12-3-75), 30-31.

Linking up Rajasthan Atomic Power Project and Satpura and Chambal Power system with Bhakra Complex (LII—30-4-75), 201.

Proposal regarding paralleling of Rajasthan Power System with Bhakra (XLVIII—26-2-75), 192-93.

Supply of Power to DESU from Bhakra (L—26-3-75), 157.

BHAKRA MANAGEMENT BOARD:

Increase in Power Generation by Bhakra Management Board (XLIX—12-3-75), 41.

Service Rules for Employees of Bhakra Management Board (L—19-3-75), 162.

BHAKRA OUSTEES:

Representation on behalf of Bhakra oustees for removal of their grievances (LII—7-5-75), 133.

BHANDARA:

Search on premises of President, District Congress Committee Bhandara (LI—25-4-75), 121—23.

BHANDARI INDUSTRIES:

Import Licences for Stainless Steel to Bhandari Industries and Metro Engineering (LII—2-5-75), 187.

BHARAT ALUMINIUM CONTRACTORS CO. (P) LTD., KORBA:

Dispute between Management and workmen of B.A.C. Company (P) Ltd. Korba (XLVII—20-2-75), 62-63.

BHARAT BARREL AND DRUM MANUFACTURING CO. (PVT.) LTD.:

Closure of Bharat Barrel and Drums Manufacturing Company (Private) Limited (L—6-4-75), 39.

BHARAT COKING COAL LTD.:

Accidents in collieries of Coal Mines Authority and Bharat Coking Coal Ltd. (XLVIII—26-2-75), 54-55.

Attack on Chandmari Colliery of Bharat Coking Coal Ltd. (XLIX—5-3-75), 57.

Attack on Ghanuadih Colliery of Bharat Coking Coal Limited (L—19-3-75), 196-97.

Bharat Coking Coal Ltd. as subsidiary of coal mines authority (XLVII—19-2-75), 201-02.

BHARAT COKING COAL LTD.:

Bharat Coking Coal Ltd. as a subsidiary of Coal Mines Authority (LI—23-4-75), 35.

Loss incurred due to attack on Ghanoodih Colliery of Bharat Coking Coal Limited (LI—16-4-75), 142.

Malpractices in Kasunda Collieries under Bharat Coking Coal Ltd. (XLVIII—26-2-75), 198-99.

Non-payment of increased wages to coal workers by CMA and BCCL (XLIX—12-3-75), 37-38.

BHARAT COKING LTD.—*Contd.*

Payment due to CMA and BCCL from Steel Plant Power Houses and Railways (L—26-3-75), 93-94.

Production of coal in Bharat Coking Coal Ltd. before and after Nationalisation (XLVIII—26-2-75), 180—182.

Shifting of Head Office of Bharat Coking Coal Ltd. from Dhanbad to Calcutta (XLVIII—26-2-75), 45.

BHARAT ELECTRONICS LTD.:

Production/distribution of picture tubes by Bharat Electronics Ltd. (XLVIII—27-2-75), 123-24.

BHARAT GOLD MINES LTD.:

Alleged sale of steel by Chairman and Managing Director of Bharat Gold Mines Ltd. (XLIX—6-3-75), 51—53.

Hallow Drill Rods for Bharat Gold Mines Ltd. (XLIX—6-3-75), 105-06.

Transfers effected among workers of Bharat Gold Mines Ltd. (XLVIII—27-2-75), 164—66.

BHARAT HEAVY ELECTRICALS LTD.:

Changes in Management officials of BHEL Complex (LII—30-4-75), 89-90.

Export and Domestic Orders with BHEL (XLVIII—26-2-75), 160-61.

Manufacture of Auxillaries by Bharat Heavy Electricals Limited, Bhopal (LI—16-4-75), 30.

Orders for Bharat Heavy Electricals Ltd. (XLVII—19-2-75), 146—48.

Public Deposits in Bharat Heavy Electricals and Scooters India Limited (LII—7-5-75), 64.

Work on Smelter Plant by BHEL (LII—8-5-75), 134-35.

BHARAT SEWAK SAMAJ:

Assistance to Bharat Sewak Samaj (L—7-4-75), 101.

BHARAT SEWAK SAMAJ—*Contd.*

Schemes run by Bharat Sewak Samaj (LII—5-5-75), 126-27.

BHARGAVA COMMISSION:

Creation of a National Sugar Authority as recommended by Bhargava Commission (LI—21-4-75), 198.

BHATINDA:

Closure of Guru Nanak Thermal Plant at Bhatinda (XLVII—19-2-75), 44.

BHATINDA THERMAL PLANT:

Probe into breakdowns at Bhatinda Thermal Plant (LII—30-4-75), 202.

BHILAI:

Bhilai Township (XLIX—13-3-75), 104.

Captive Power Project for Bhilai (XLIX—13-3-75), 103-04.

BHILAI STEEL PLANT:

Accidents in Bhilai Steel Plant (LI—10-4-75), 69-70.

Charges against Management of Bhilai Steel Plant (L—20-3-75), 154.

Coal Consumption on down in Bhilai and Rourkela Steel Plants (LI—10-4-75), 219-20.

Cut in Outlay for Bhilai Steel Plant (XLIX—6-3-75), 47-48.

General Manager, Bhilai Steel Plant (L—20-3-75), 74.

Land acquired for Bhilai Steel Plant (XLIX—13-3-75), 72-73.

Loss to Bhilai Steel Plant (LII—8-5-75), 148-49.

Personnel Manager at Bhilai Steel Plant (L—20-3-75), 95.

Transfer of Bhilai Steel Plant from HSL to SAIL (LI—10-4-75), 82.

Water supply to Bhilai Steel Plant (L—20-3-75), 137.

BHILAI STEEL PLANT—*Contd.*
Debates

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI—16-4-75), 209—25.

BHIMKUND IRRIGATION PROJECT, ORISSA:

Project report on the Bhimkund Irrigation Project, Orissa (XLIX—17-3-75), 192-93.

BHOJUDIN COOPERATIVE LABOUR SOCIETY:

Non Payment of Wages to Labourers by Bhojudin Co-operative Labour Society (L—18-3-75), 131.

BHOODAN MOVEMENT:

Distribution of Land during Silver Jubilee Year of Bhoodan Movement (XLVIII—24-2-75), 120-21.

BHOPAL:

Gunpowder bales found in House of Union Communications Minister in Bhopal (XLVIII—26-2-75), 92-93.

Savings Bank Accounts in Bhopal Post Office (L—26-3-75), 119-20.

BHOWRA COLLIERY:

Supply of coal to Belgaun Coal and Coke Consumers Cooperative Association Ltd. from Bhowra Colliery (L—19-3-75), 52-53.

BHUBANESWAR:

Delhi-Bhubaneswar Direct Dialling (XLVIII—26-2-75), 156.

BHUTAN:

Rumours to spoil India-Bhutan Ties (XLVIII—27-2-75), 151.

BHUTTO, SHRI ZULFIQUAR ALI:

Reported statement of Pakistan P.M. alleging India of expansionist mood (XLVII—20-2-75), 135-36.

Reported statement by Mr. Bhutto re: hartal in Kashmir (XLVIII—27-2-75), 130.

BIDIS:

Basic Duty on Bidis (LI—18-4-75), 44-45.

Excise Duty on Bidis (LII—2-5-75), 39.

Markings on Bidi Bundles, "Smoking is a Health Hazard" (L—20-3-75), 38.

Production of Cigarettes and Bidi (LI—10-4-75), 16.

BIDI WORKERS:

Committee to study Problems of Central Act on Bidi Workers (L—20-3-75), 133.

Fixation of uniform Wages for Bidi Workers (LII—8-5-75), 207-08.

Payment of Bidi Workers in Jabalpur Division (XLIX—13-3-75), 79.

BIHAR:

Accommodation for Telephone Employees in Bihar (LII—30-4-75), 230—32

Advancing of loans to farmers by Bangs of Palamau district, Bihar (LII—2-5-75), 32-33.

Air Service in North Bihar—(XLIX—14-3-75), 125-26.

Alleged delay in reaching of letters to Palamau District (LII—7-5-75), 173.

Arrears of Income Tax in Bihar (LII—9-5-75), 208—10.

Assault on Harijan Girls at Tilambatar under Sarwan Police Station, Santhal Pargana, Bihar (L—9-4-75), 182.

Assault on Harijans in Sirua Village Darbhanga District, Bihar (XLV-II—19-2-75), 46.

Assistance to Bihar for maintenance of national higways and Bridges (XLVIII—27-2-75), 77-78.

BIHAR—*Contd.*

CBI Inquiry into Bungling in Loan for purchase of pumps by Small Farmers Development Agency in Bihar (XLVIII—24-2-75), 57-58.

Call by Bihar Chhatra Sangharsha Samiti for Bihar Band in Protest against attack on JP in Calcutta (L—II—7-5-75), 202.

Cases referred to C.B.I: By Bihar Government (LI—16-4-75), 99-100.

Cancellation of trains in Bihar due to Coal shortage during 1974 (XLVII—18-2-75), 29-30.

Cancellation of trains in North and South Bihar (XLVII—18-2-75), 702.

Causes of small pox in Bihar (XLVIII—27-2-75), 91-92.

Central Assistance for Development of Irrigation in Bihar (Vol.—XLVIII—3-3-1975), 159-60.

Central Assistance to Bihar for Agricultural Production during 1975-76 (Vol.—XLVIII—3-3-75), 212.

Central Assistance to Bihar for construction of National Highway Projects (XLVII—20-2-75), 38-39.

Charges against R.P:F:C: Bihar, Patna (XLIX—6-3-75), 120.

Class IV employees in FCI godowns in Bihar (L-7-4-75), 205.06.

Closure of Martin Light Railways sections in Bihar (XLVIII—25-2-75), 172.

Compensation to jobless coal miners of Hazaribagh Districts (LII—8-5-75), 157..

Concession to Bihar in regard to distribution of controlled cloth (L—21-3-75) 149.

Confinement of Harijans of Sohpur Village of Madhubani District of Bihar by Upper Caste Landlords (XLVII—19-2-75), 102.

BIHAR—*Contd.*

Confinement of Harijans of Sohpur Village of Madhubani District of Bihar by Upper Caste Hindus (XLIX—12-3-75), 56-57.

Cooperative Jute Mills in Bihar. Assam, Andhra Pradesh and Orissa (LI—25-4-75), 107—09.

Coverage of contractor's employees in Bihar under E.P.F. 9ct (XLVIII—27-2-75), 188.

Damage caused to Trains and other Property during Bihar. Band (L—25-3-75), 156—59

Damage to Railway property due to Agitations in Bihar during 1974 (XLVII—18-2-75), 162-63.

Deaths due to Cold Wave in Bihar (XLVII—20-2-75), 188.

Decision to Underwrite Current year budgetary deficits in U.P and Bihar (XLIX—14-3-75), 149-50.

Demand made by Telegraph Engineering Employees of Darbhanga (LI—23-4-75), 57.

Demands of MICA workers of Bihar (LII—8-5-75), 159—61.

Demonstration by employees and officers of LIC in Bihar (XLVII—21-2-75), 101-02.

Development of backward areas of Bihar (LII—30-4-75), 173.

Development of Canals Originating from Some River in Bihar (Vol. XVVIII—3-3-1975), 211-12.

Development of Lapso Kyanite Mines in Bihar (LII—8-5-75), 106-07.

Development of Tourism in Bihar (LI—18-4-75), 322-23.

Direct Dialling between various towns in Bihar (XLVII—19-2-75), 47.

Direct train from Samastipur to Vaidyanath Deoghar and from Gaya to Deoghar (XLVII—18-2-75), 141-42.

BIHAR—*Contd.*

Discovery of Coal Deposits in South Bihar, (LII—30-4-75), 233

Drainage Scehme for Chyor Land area in Bihar (XLVIII—24-2-75) 231-32

Electrification of Railways in Bihar (XLIX—4-3-75), 115.

Electrification of Villages of Bihar (L—19-3-75), 199-200.

Electrifications of Villages in Bihar during 1974-75 (XLVIII—26-2-75 194-95

Employees Provident Fund Staff Union Bihar Region (XLVII—20-2-75), 145-146.

Employment for educated unemployed in Bihar (LII—30-4-75), 150—52

Expenditure on hotels in Bihar (LII—2-5-75) 203.

Explosive situation in Tribal Belts of Chhotanagpur and Santhal Parganas in Bihar (LI 16-4-75), 181-82

Financial Assistance to Bihar by REC for Rural Electrification in Chhottangpur Division (L—19-3-75), 301-02.

Fire in a P&T Office in Patna (LI—23-4-75), 51.

Fire in Toera Colliery in Kuju Coal fields in Hazaribagh District (L—19-3-75), 171.

Former Railway Minister's reference to development of railways in Bihar (XLIX—4-3-75), 219-20.

Fresh Small Pox cases in Bihar (XLVII—20-2-75), 129—131.

Fulfilment of Requisite Conditions by Mithila University for obtaining Assistance (XLIX—127-28

Functioning of Telephones in Bhagalpur Commissionary (L—19-3-75), 218—20.

BIHAR—*Contd.*

Functioning of Telephones in Jai Nagar, Madhubani and Darbhanga in Bihar (L—9-4-75), 59-60.

Functioning of Telephones in various Cities of Bihar (XLIX—12-3-75), 66.

Gandak Project in Bihar (XLVII—24-2-75), 104-05.

Geoglogical Survey in Bihar (LII—8-5-75), 197.

Illegal Coal Mining in Karanpura Coal Belt in Bihar (LI—23-4-75), 34.

Ilegal Mining operations in Bihar Coal Fields (LII—7-5-75), 194.

Implementation of recommendations on Wage Boards in Textile Mills and Cotton Mills, Bihar (LI—18-4-75), 174-75.

Iron Ore Deposits in Bihar, West Bengal and Orissa (XLIX—13-3 75), 100.

Irrigation Projects taken up by Bihar with Central Assistance (L—24-3-75), 65-66.

Kalazar Epidemic in Bihar (XLIX—13-3-75),162-63.

Land proposed to be brought under Irrigation in Bihar (LI—21-4-75), 85.

Loans advanced by Nationalised Banks to small Farmers and Industrialists in Bihar (LII—9-5-75 211.

Loan given by Nationalised Banks to Unemployed Graduates in Bihar (LII—2-5-75), 45-46.

Major Irrigation Programme for Palamau, Bihar (L—7-4-75), 226.

Major irrigation projects in State of Bihar included in Fifth Five Year Plan (LII—28-4-75), 82.

Memorandum from Electricity Plan Project Committee of Bihar for Higher Allocation on Power in Fifth Plan outlay of the State (L—19-3-75), 77—79.

BIHAR—*Contd.*

New Broad Gauge line to be constructed in Bihar during 1975-76 (LII—29-4-75) 133.

Non-Payment of Sugarcane Price by Sugar Mills in U.P. and Bihar (L—24-3-75), 14—21.

Opening of a PCO and a Telegraph Office at Rohini (XLIX—5-3-75), 157.

Opening of a post office at Village Patambar in district Monghyr (XLIX—12-3-75), 192.

Opening of Post Offices in Rural Areas of Bihar (L—19-3-75), 203.

Over drafts by U.P. and Bihar (L—21-3-75), 128.

P & T Advisory Committees in Bihar (L—26-3-75), 125-26.

Palamau Fort, Bihar (LI—25-4-75), 102.

Paper Mill in Bihar (L—19-3-75), 82.

Payment of outstanding Bill for Family Planning Publicity by Bihar to Union Government (LI—10-4-75), 93-94.

Payment of P.F. to Retired Workers of R.B.H.M. Jute Mills Katihar, Bihar (LII—8-5-75), 95-96.

Per Capita Consumption of Electricity in North Bihar (L—19-3-75), 198-99.

Per Capita Income in Bihar and Madhya Pradesh (LI—16-4-75), 63-64.

Poisoning of Mushars of Village Brahmpur P.S. Jaley District Darbhange by a Land owner (L—26-3-75), 54-55.

Post and Telegraph Advisory Committee in Bihar (XLIX—12-3-75), 70.

Postponement of bye-elections for trivendrum Partiamentary Constituencies in Bihar (XLVII—18-12-75), 166.

BIHAR—*Contd.*

President's Assent to Bihar Bills (L—9-4-75), 113-14.

Priorities for 1975-76 in the State of Bihar (L—26-3-75), 174-75.

Probe into Irregularities in Patratu Thermal Power Plant in Bihar (L—26-3-75), 100.

Production of Helium from Hot Water Springs in West Bengal and Bihar and Monazite Sand of Kerala (XLIX—12-3-75), 158-59.

Programme of State Bank of Garhwa for Development of Agriculture and Small Scale Industries in District of Palamau (Bihar) (LI—18-4-75), 205.

Projects to control floods and increase agricultural production in Bihar (Vol.—XLVIII—3-3-1975), 39—42.

Raising of Funds by States from their own Resources (L—9-4-75), 56—60.

Realisation of amount advanced by Nationalised Banks to Private Sector Industries in Bihar (LI—11-4-75) 82-83.

Recent Earthquakes in H.P., U.P. and Bihar (LI—10-4-75), 55.

Reduction in kerosene quota for Bihar (L—25-3-75), 177-78.

Request for Financial Assistance to Bihar for 1975-76 Plan (XLVII—19-2-75), 114-115.

Restrictions on Motor Goods Transport by Bihar Government (XLIX—6-3-75), 56-57.

Riots in Adivasi areas in Bihar and other States (XLVIII—26-2-75), 114—116.

Rural Electrification of tribal villages in Chhotanagpur Division of Bihar (L—19-3-75), 80—87.

BIHAR—contd.
Scrutiny of Documents recovered from Rajgharaia Brothers of Bihar (XLIX—12-3-75), 141-42.

Setting up of Industries in Bihar (LII—7-5-75), 172.

Shifting of lagma post office in District Palamau, Bihar (LII—30-4-75), 174.

Small Newspapers and Journals published from Bihar (LII—7-5-75), 72.

Smuggling in Mihijam area of Santhal Pargana (Bihar) (XLIX—4-3-75), 221—23.

Spreading of Kala Azar in Bihar and other States of the country (LII—8-5-75), 210.

Stern action against movement launched by Shri Jaya Prakash Narayan in Bihar (XLVIII—26-2-75), 77.

Sugarcane Farms by Sugar Mills in U.P. and Bihar (Vol. XLVIII—3-3-75), 136.

Supply of Water for Irrigation purposes in Bihar (LI—21-4-75), 181-82.

Take-over of Martin Light Rail operating in Bihar (XLVII—18-2-75), 136.

Take over of Power Projects in Bihar (L—19-3-75), 76.

Talks on Tilaiya and Konar Projects of DVC for supply of water to Bihar (LII—7-5-75), 69.

Telex exchange centres in Bihar. (LII—7-5-75), 78.

Thermal Power Plants for Bihar in Fifth Plan (XLIX—5-3-75), 111.

Trains concelled as a result of Mass Movement in Bihar during the last Ten months (L—8-4-75), 139-40.

BIHAR—contd.
Tyre factory in Santhal Pargana (Bihar) (XLVII—19-2-75), 164.

Utilisation of Hot Springs of West Bengal and Chhotanagpar area of Bihar for production of electricity (L—9-4-75), 154.

Water Wells in Adivasi Villages and Harijan Bastis of Bihar (LII—30-4-75), 95-96.

Wide wells in villages of Palamau District of Bihar (LII—5-5-75), 70-71.

Workers retrenched in West Bengal, Bihar and Orissa (LII—8-5-75), 68-69.

Working of Coal Mines in Hazaribagh and Palamu Areas of Bihar (L—19-3-75), 61.62.

Debates

Reported burning of houses of Harijans and murder of their children in Navada, Bihar (CA) (LI—15-4-75), 204—20.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 216—40.

BIHAR OXYGEN LTD:

Advance made by Nationalised Banks to Bihar. Oxygen Ltd. in Ranchi Distt. (LII—2-5-76), 95-96.

BIHAR SUGAR WORKS PANHRUKHI:

Non Deposit of E.P.F. by Bihar Sugar Works Panhrukhi (XLIX—6-3-75), 152-53.

BIHAR VIDHAN SABHA:

Filming of a sitting of Bihar Vidhan Sabha by Soviet T.V. (LI—23-4-75), 95-96.

BIKANER:

Contract system for shinking of Tubewells in Bikaner Division (LI—15-4-75), 121.

BIKANER CANAL:
Sharing of water from Bikaner Canal (Vol.-XLVIII—3-3-75), 188-89.
BILL (S):
Bill for Providing Equal Pay for Equal work for Women (LI—10-4-75), 178-79.
Bill on River Brahmaputra (L—24-3-75), 107-08.
Companies to whom the companies Donation Bill was referred for Eliciting Opinion (L—18-3-75), 94-95.
Delhi Rent Control (Amendment) Bill (XLVIII—24-2-75), 83-84.
Industrial Relations Bill (XLVII—20-2-75), 178.
Land Ceiling Bill in A.P. (XLIX—17-3-75), 81-82.
Model Canal and Irrigation Drainage Bill (LII—5-5-75), 71-72.
Payment of outstanding bill for family Planning Publicity by Bihar to Union Government (LI—10-4-75), 93-94.
President's Assent to Bihar Bills (L—9-4-75), 113-14.
President's Assent to Bills Passed by State Legislatures (XLVII—19-2-75), 38-39.
Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill (XLVIII—26-2-75), 144.
Supply of Text of all Bills in Hindi and English versions (L—8-4-75), 55.
Urban Property Ceiling Bill XLVIII—24-2-75), 110.
Debates
Addition of Children Bill:
Message from R.S. recommending to L.S. to appoint a L.S. Member to J.C. in place of Late Shri Pratap Singh (L—23-3-75), 214-15.
Concurrence in recommendation of R.S. to appoint a L.S. Member to J.C. (L—26-3-75), 274.
Advocates — (Amendment) Bill (*Amendment of Section* 46) by Dr. Laxminarain Pandeya Int. (LII—2-5-75), 302-03.
BILL(S)—*Contd.*
Agricultural Refinance Corporation (Amendment) Bill:
Int., (XLIX—10-3-75), 227.
Air Force and Army Laws (Amendment) Bill:
Message from R.S. forwarding the Bill as pased by R.S. (XLIX—4.3-75), 248.
Consid., as passed by R.S. (L—25-3-75), 337—60.
Consid cl. (L—25-3-75), 361.
Motion to pass (L—25-3-75 361—63.
Assent (LI—11-4-75), 240.
All India Services (Amendment) Bill:
Message from R.S. forwarding the Bill as passed by R.S. (XLIX—7-3-75), 210.
Consid., as passed by R.S. (LII—6-5-75), 335—37.
Consid. cl. (LII—6-5-75), 337.
Passed (LII—6-5-75), 337.
All India Services Regulation (Indemnity) Bill:
Consid. cl. (L—26-3-75), 295-96.
Motion to pass as amended (L—26-3-75), 296—301.
Massage from R.S. intimating that R.S. agreed with the amendments made by L.S. (LII—2-5-75), 212.
Appropriation (No. 4) Bill 1974:
Assent (XLVII—12-2-75), 239.
Appropriation Bill, 1975:
Int. (L—30-3-75), 328.
Consid. and passed (L—30-3-75), 329-30.
Message from R.S. returning the Bill, as passed by L.S., without recommendation (L—25-3-75), 215.
Assent (LI—11-4-75), 240.
Appropriation (No. 2) Bill, 1975:
Int. (LII—29-4-75), 393-94.
Consid. (LII—29-4-75), 394—419.
Consid. Cl. (LII—29-4-75), 419-20.
Passed (LII—29-4-75), 420.
Message from R.S. returning the Bill, as passed by L.S., without recommendation, (LII—7-5-75), 236.
Appropriation (Railways) Bill, 1975:
Int. (L—19-3-75), 315.

BILL(S)—*Contd.*
Consid. and passed (L—19-3-75), 315—19.
Message from R.S., returning the Bill, as passed by L. S., without recommendation (L—24-3-75), 233.
Assent. (LI—11-4-75), 240.
Appropriation (Railways) No. 2 Bill, 1975:
Int. (L—19-3-75), 387.
Consid. and passed (L—19-3-75), 387-88.
Message from R.S. returning the Bill, as passed by L.S., without recommendation (L—24-3-75), 233-34.
Assent. (LI—11-4-75), 240.
Appropriation (Railways) No. 3 Bill, 1975:
Int. (L—19-3-75), 389.
Consid. and passed (L—19-3-75), 389-90.
Message from R.S. returning Bill, as passed by L.S., without recommendation (L—24-3-75), 234.
Assent (LI—11-4-75), 240.
Appropriation (Vote on Account) Bill, 1975.
Int. Consid. and passed (XLIX—14-3-75), 307—09.
Message from R.S. returning the Bill, as passed by L.S., without recommendation (L—24-3-75), 233.
Assent. (LI—11-4-75), 240.
Central and other Societies (Regulation Bill:
Message from R.S. intimating extension of time for presentation of Report of J.C. (XLVIII—21-2-75), 241.
Message from R.S. recommending appointment of L.S. Member to J.C. (XLIX—7-3-75), 210.
Concurrence in recommendation of R.S. to appoint L.S. Member to J.C. (L—18-3-75), 260.
Cigarettes (Regulation of production, Supply and Distribution) Bill:
Int. (LI—22-4-75), 253-54.
Code of Civil Procedure (Amendment) Bill:
Appointment of L.S. Member to J. C. (L—20-3-75), 184.

BILL(S)—*Contd.*
Code of Civil Procedure (Amendment) Bill:
Motion *re* appointment of a member to the Joint Committee on the Bill adopted (LII—6-5-75), 266-67
Companies (Amendment) Bill: (*Omission of Section* 90) by Shri Madhu Limaye consid.—withdrawn (L—21-3-75), 370-71. (LI—18-4-75), 437-461.
Companies (Temporary Restrictions on Dividends) Amendment Bill:
Int. (LII—5-5-75), 256.
Consid. (LII—6-5-75), 270—318.
Consid. Cl. (LII—6-5-75), 318.
Passed (LII—6-5-75), 318.
Conservation of foreign Exchange and Prevention of Smuggling Activities Bill, 1974
Assent (XLVIII—18-2-75), 240.
Constitution (Amendment) Bill: (*Amendment of article* 90 *and omission of Fourth Schedule*) by Shri Dinesh Chandra Goswami Consid. (LII—2-5-75), 363—66.
Constitution (Amendment) Bill: (*Amendment of articles* 101, 102 *etc.*) by Shri Priya Ranjan Das Munsi.
Consid.—*Debate adjourned.* (XLIX—7-3-75), 356—58, (L—21-3-75), 328—68.
Constitution (Amendment) Bill: (*Amendment of airticele* 171) by Shri Eezhiyan Int. (XLIX—7-3-75).
Constitution (Amendment) Bill: (*Amendment of article* 270 *and insertion of new article* 36-A) by Shri Ranabahadur Singh.
Int. (XLIX—7-3-75), 303.
Constitution (Amendment) Bill: (*Amendment of Article* 284) by Shri Madhu Limaye Int. (LI—18-4-75), 435-36.
Constitution (Amendment) Bill: (*Amendment of article* 324) by Shri R. P. Ulaganambi.
Consid (*negative*) (XLIX—7-3-75) 305—36.
Constitution (Amendment) Bill: (*Amendment of article* 352) by Shri Madhu Limaye .
Int. (XLIX—7-3-75),

BILL—*contd.*

Constitution (Amendment) Bill: (*Amendment of article 359*) by *Shri Madhu Limaye. Int.* (XLIX—7-3-75),

Constitution (Amendment) Bill: (*Amendment of Eighth Schedule by Shri Purushattam Kakodkar*: Int. (XLVIII—21-2-75), 282.

Constitution (Amendment) Bill: (*Amendment of Eighth Schedule*) *by Shri C. K. Chandrappan* Int. (LII—2-5-75), 303—05.

Constitution (Amendment) Bill: (Amendment of Ninth Schedule) by Shri C. K. Chandrappan withdrawn (L—21-3-75), 369-370.

Constitution (Amendment) Bill: (*Insertion of new art. 326 A*) by *Shri C. K. Chandrappan.* Int. (LII—2-5-75), 303.

Constitution (Amendment) Bill: (*Substitution of Article* 120) by Shri Seizhiyan. Int. (LI—18-4-75).

Constitution (Thirty Second Amendment) Bill:
Extension of time for presentation of Report of J.C. (XLVIII—20-2-75), 216-17.

Constitution (Thirty Seventh Amendment) Bill:
Int. (L—9-4-75), 244-45.
Consid. (LI—23-4-75), 351—61.
Consid. Cl. (LI—23-4-75), 361—68
Motion to pass (LI—23-4-75), 368—83.
Message from R.S. returning the Bill, as passed by L.S. without amendment (LII—28-4-75), 188-89.

Constitution (Thirty Eight Amendment Bill:
Int. (LI—21-4-75), 239—45.
Consid. (LI—23-4-75), 207—96.
Consid. Cl. (LI—23-4-75), 296—344.
Motion to pass as amended (LI—23-4-75), 344—51.
Message from R.S. returning the Bill, as passed by L.S., without amendment (LII—28-4-75), 189.

Curb on Foreign Money Bill:
by Shri Rajdeo Singh.
Int. (XLVII—21-2-75), 281-82.

BILL—*contd.*

Custom Tariff Bill:
Extension of time for presentation Report of J.C (XLVIII—20-2-75), 215-16.

Delhi Dramatic Performances Bill: by Shri Madhu Limayi:
Int. (XLVIII—21-2-75), 282-83.

Delhi Municipal Corporation (Amendment) Bill:
Assent (XLVIII—18-2-75), 239.

Delhi Rent Control (Amendment) Bill:
(*Amendment of Section* 2) by Shri Shashi Bhushan. (Consid. *withdrawn* (LII—2-5-75), 341—63.

Delhi Sales Tax Bill:
Report of SC and Evidence—presented (LI—18-4-75), 357.

East Punjab Urban Rent Restriction Act (Extension to Chandigarh) Bill 1974:
Assent (XLVIII—18-2-75), 239.

Finance Bill, 1975:
Int. (XLVIII—28-2-75), 337-38.
Consid. (LII—30-4-75), 270—384, (2-5-75), 227—301, (5-5-75), 257—342.
Consid. cl. (LII—5-5-75), 343—70.
Motion to pass, as amended (LII—5-5-75), 370—80.
Message from R. S. returning the Bill, as passed by L.S., without amendment (LII—9-5-75), 298.

Former Secretary of State Service Officers (Condition of Service) Amendment Bill:
Message from RS. forwarding Bill as passed by RS. (XLIX—7-3-75,) 210-11.
Consid. as passed by RS (LII—6-5-75), 338—40.
Consid. cl. (LII—6-5-75), 340.
Passed (LII—6-5-75), 340.

Government of Union Territories (Amendment) Bill:
Int (LI—15-4-75), 221-22.
Consid. (LII—6-5-75), 319—34.
Consid. Cl. (LII—6-5-75), 334.
Passed (LII—6-5-75), 334.

Gujarat Appropriation (No. 3) Bill, 1974:
Assent (XLVIII—18-2-75), 239.

Gujarat Appropriation (No. 4) Bill, 1974:

BILL—*contd.*

Assent (XLVIII—18-2-75), 239.
Gujarat Appropriation Bill, 1975:
Int. (L—21-3-75), 326-27.
Consid. and passed (L—21-3-75) 327.
Message from R. S. returning the Bill, as passed by LS without recommendation (L—26-3-75), 216.
Assent (LI—11-4-75), 240.

Gujarat Appropriation (vote on Account) Bill, 1975:
Int. (L—21-3-75), 324-25.
Consid. and passed (L—21-3-75), 325.
Message from R. S. returning the Bill, as passed by LS without recommendation (L—26-3-75), 215-16.
Assent (LII—11-4-75) 240.
High Court Judges (Conditions of Service) Amendment Bill:
Int (LII—8-5-75), 277-78.
Hindu Marriage (Amendment) Bill: (*Amendment of Sections* 13 & 15) by Shri Madhu Limaye.
Consid. withdrawn (LI—18-4-75), 462—84; (LII—2-5-75), 305—40.
Indian Penal Code (Amendment) Bill, 1972
Message from RS extending time for the presentation of J.C. Report on the Bill (XLVIII—28-2-75), 214.
Indian Tariff (Amendment) Bill, 1975:
Consid. (XLVIII—18-2-75), 264—84.
Consid. (XLVIII—18-2-75), 284—86.
Motion to pass, as amended (XLVIII—18-2-75), 286.
Message from R. S. returning the Bill, as passed by L.S. without recommendation (XLIX—4-3-75), 248.
Assent (XLIX—14-3-75), 211.
Indian Trusteeship Bill by Shri Atal Bihari Vajpayee:
Int (LI—18-4-75) 430—35.
Indian works of Defence (Amendment) Bill, 1974:
Assent (XLVIII—18-2-75), 240.
Irwin and Willingdon Hospitals, New Delhi (Renaming) Bill:
by Shri Rajdeo Singh:
Int. (XLVIII—21-2-75), 281.
Maintenance of Internal Security (Amendment) Bill:

BILL—*contd.*

Int. *Debate adjourned* (LII—7-5-75), (237—370, 8-5-75), 260—69.
Nagaland Appropriation Bill, 1975
Int (L—25-3-75) 337.
Consid and passed (L—25-3-75), 337-38.
Assent (LI—11-4-75), 240.
Nagaland Appropriation (No. 2) Bill, 1975:
Int. (LII—8-5-75), 342.
Consid. and Passed (L—25-3-75), 342-43.
Nagaland Appropriation (vote on Account) Bill, 1975.
Int (L—25-3-75), 335-36.
Consid. and Passed (L—25-3-75), 336.
Assent (L—11-4-75), 240.
Navy (Amendment) Bill:
Assent (XLVIII—18-2-75), 240.
Nomenclature of the Educational Institutions Bill:
by Shri Rajdeo Singh
Int (LI—18-4-75), 436.
North Eastern Areas (Reorganisation) Amendment Bill:
Message from R.S. forwarding Bill as passed by RS (XLIX—14-3-75), 210.
Consid., as passed by R.S. (L—18-3-75), 261—88.
Consid. Cl. (L—18-3-75), 288.
Passed (L—18-3-75), 288.
Pondicherry Appropriation (No. 2) Bill, 1975:
Assent (XLVIII—18-2-75), 239.
Pondicherry Appropriation Bill, 1975.
Int. (L—20-3-75), 284.
Consid. and passed (L—20-3-75), 284—86.
Message from R.S. returning the Bill, as passed by L.S., without recommendation (L—25-3-75), 215.
Assent (LI—11-4-75), 240.
Pondicherry Appropriation (Vote on Account) Bill, 1975:
Int. (L—20-3-75), 282.
Consid. and passed (L—20-3-75) 282—84.
Message from R. S. returning the Bill, as passed by L.S., without recommendation (L—25-3-75), 215-16.
Assent. (LI—11-4-75), 240.

BILL—*Contd.*
Press Council (Amendment) Bill:
Message from R. S. forwarding the Bill, as passed by R. S. (XLV-III—28-2-75), 214-215.
Consid. as passed by R.S. (L—24-3-75), 342—417.
Consid. cl. (L—24-3-75), 417-18.
Passed (L—24-3-75), 418.
Assent (LI—11-4-75), 240.
Prevention of Food Adulteration (Amendment) Bill:
Message from R.S. intimating extension of time for presentation of Report of J.C. (XLVIII—21-2-75), 241-42.
Further extension of time for J.C. (LII—28-4-75), 188-89.
Provident Fund (Amendment) Bill:
Int. (L—24-3-75), 238.
Punjab Municipal (Chandigarh (Amendment) Bill:
Extension of time for presentation of Report of J.C. (XLVIII—19-2-75), 247.
Punjab Municipal (Chandigarh Amendment) Bill:
Assent (XLVIII—18-2-75), 239.
Rampur Raza Library Bill:
Consid., as passed by R.S. (L—26-3-75), 275—93.
Rampur Raza Liberary Bill:
Consid. cl. (L—26-3-75), 293-94.
Passed (L—26-3-75), 294.
Message from R.S. intimating that R.S. agreed with the Amendments made by L.S. (LII—2-5-75), 211 12.
Repealing and Amending Bill:
Assent (XLVIII—18-2-75), 239.
Representation of the People (Amendment) Bill:
Assent. (XLVIII—18-2-75), 240.
Requisitioning and Acquisitioning of Immovable Property (Amendment) Bill:
Message from R.S. forwarding the Bill as passed R.S. (XLVIII—28-2-75), 214-15.
Consid. as passed by R.S. (XLIX—4-3-75), 347—69.
BILL—*Contd.*
Consid. cl. (XLIX—4-3-75), 370.
Passed (XLIX—4-3-75), 370.
Assent (XLIX—14-3-75), 211.
Reserve Bank of India (Amendment) Bill, 1974:
Assent (XLVIII—18-2-75), 240.
Salaries and Allowances of Members of Parliament (Amendment) Bill:
Assent (XLVIII—18-2-75), 240.
Sick Textile Undertakings (Nationalisation) Bill:
Assent (XLVIII—18-2-75), 240.
State Financial Corporation (Amendment) Bill:
(*Amendment of Sections* 15 *and* 25) by Shri Arjun Sethi
Int. (LI—18-4-75), 429-30.
Supreme Court Judges (Conditions of Service) Amendment Bill:
Int. (LII—8-5-75), 269—77.
Taxation Laws (Amendment) Bill:
Extension of time for presentation of Report of S.C. (XLVIII—21-2-75), 255-56.
Report of S.C. presented (L—20-3-75), 183.
Tobacco Board Bill:
Consid. (XLVIII—18-2-75), 287—97, 456.
Messeage from R.S. agreeing with the Bill, as passed by L.S., without amendment (XLIX—10-3-75), 223-24.
Assent (LI—11-4-75), 241.
Tobacco Cess Bill, 1975:
Consid. (LII—5-5-75), 380—92.
Consid. Cl. (LII—5-5-75), 393-94.
Passed (LII—5-5-75), 394.
Message from R.S. returning the Bill, as passed by L.S., without recommendation (LII—9-5-75), 298.
Tokyo Convention Bill:
Consid., as passed by R.S. (L—26-3-75), 301—07.
Consid. Cl. (L—26-3-75), 307-08.
Passed (L—26-3-75), 308.
Message from R.S. intimating that R.S. agreed with the amendments

BILL: Contd.
made by L.S. (LII—30-4-75), 263-64.

Trust Laws (Amendment) Bill:
Int. (XLIX—10-3-75), 226.

Consid. (XLIX—14-3-75), 309—18, (17-3-75), 248—61.

Consid. cl. (XLIX—17-3-75), 261—63.

Passed (XLIX—17-3-75), 263.

Message from R.S. agreeing with the Bill, as passed by L.S., without amendment (L—24-3-75), 233.

Assent. (LI—11-4-75), 241.

Untouchability (Offences) Amendment and Miscellaneous Provision Bill:
Consid. (LII—6-5-75), 341—62.

Working Journalists (Condition of Service) and Miscellaneous Provisions (Amendment) Bill:
Assent (XLVIII—18-2-75), 239.

BIRD & CO. M|S. :
Board of Directors of M|s. Bird and Company (LI—15-4-75), 82.

Conversion of M|s. Bird and Company Calcutta into Public limited Co. (L—8-4-75), 98-99.

Raids on Bird & Co. Ltd. (LII—2-5-75), 52.

BIRLA CONCERNS:
Assets of Birlas in Fertilizer Industrial Projects (LI—15-4-75), 117.

Attempt made by the House of Birlas to take over Shaw Wallace & Co. (LII—29-4-75), 73.

Firms of Birla Group in Madhya Pradesh (LII—6-5-75), 129-30.

Raids by Enforcement Directorate on Residential and Company Premises of Birlas (LII—7-5-75), 190.

Show Cause Notices issued to Four Birla Group of Companies (LI—15-4-75), 85.

Violation of Companies Act by Birla Group of Companies (LII—29-4-75), 157-58.

BIRLA HOUSE:
Raids conducted by Enforcement Directorate on Residential and Company Premises of Birlas (L—9-4-75), 104-05.

BIRLA INSTITUTE OF TECHNOLOGY:
Agitation of students of Birla Institute of Technology (Vol. XLVIII—3-3-1975), 187.

Birla Institute of Technology, Mesra, Ranchi (LII—5-5-75), 77-78.

BIRLA ORIENT PAPER MILLS, M/S:
Balance Sheet of Birla Orient Paper Mills (LI—15-4-75), 162.

BIRTHS AND DEATHS REGISTRATION:
Payment of Registration Fee for Births and Deaths to NDMC Staff (XLIX—13-3-75), 101.

BIRTH RATE:
Birth rate vis-a-vis Five Year Plan targets (XLVIII—27-2-75), 102.

Increase in Birth Rate (LI—18-4-75), 123-24.

BISCUITS:
Incentives to Biscuit Units (LII—2-5-75), 113-14.

Production in Cigarette and Biscuit Industries (LI—23-4-75), 121-22.

Restrictions on foreign firms manufacturing cosmetics, chocolates, biscuits, cigarettes and soft drinks (LI—23-4-75), 45-46.

BLACK MARKETEERS:
Action against Hoarders, Blackmarketeers (XLIX—5-3-75), 117; (L—19-3-75), 157-58.

Hoarding, Adulteration and Blackmarketing of Petroleum and Chemicals (XLVIII—25-2-1975), 73.

BLACK MONEY:
Amount of black money spent in 1971 Lok Sabha Elections (XLVIII—25-2-75), 33.

Black money and gold seized during raids (XLVII—21-2-75), 123-124.

Black money seized in Gujarat (LII—9-5-75), 52-53.

Black money seized in Maharashtra (LI—25-4-75), 201-02.

BLACK MONEY—*Contd.*

Black money unearthed in Madhya Pradesh (LII—9-5-75), 156-57.

Government Employees apprehended for possessing black money (L—21-3-75), 37.

Growth of Black Money (LII—2-5-75), 156.

Measures to unarth blacke mony in possession of landlords and rich persons (L—21-3-75), 71.

Part played by black money and foreign influence in Elections (XLVIII—25-2-1975), 21—27.

Slackness in drive to unearth Black Money in Delhi (LI—18-4-75), 301.

Steps to check the use of Black Money and Foreign Influence in Elections (XLVIII—25-2-1975), 81.

BLIND PERSONS:

Programme to Treat the Blind (LI—10-4-75), 119.

BLND RELIEF FORTNIGHT (XLIX—10-3-75), 193-94.

BLINDNESS:

Incidence of blindness among children (XLVIII—27-2-75), 24—29.

Legislation to ban the practice by unqualified doctors for Prevention of Blindness (LI—18-4-75), 167.

BLOOD:

Ban on commercial sale of Blood by "Donors" (XLVIII—27-2-75), 126-27.

Ban on export of blood (XLIX—6-3-75), 86.

Supply of Below Standard Blood to Delhi Hospitals (XLIX—13-3-75), 148.

BOAT(S):

Anti-smuggling Boats (XLVII—21-2-75), 39-40.

Damage to Fast Boats (LI—25-4-75), 86.

Release of amount to Kerala for purchase of Boats (XLVII—20-2-75), 97-98.

Speed boats to check smuggling (XLVII—21-2-76), 185-186.

BOKARO:

Case of Guards of Gomoh in Labour Court, Bokaro (LII—29-4-75), 177.

EMPLOYMENT IN BOKARO (LI—10-4-75), 101-02.

BOKARO STEEL PLANT:

Accumulation of Steel in Bokaro Steel Plant (L—8-4-75), 129-30.

Bokaro Hotel in Bokaro Steel Plant (L—20-3-75), 88.

Coke Oven Ba teries of Bokaro Steel Plant lying idle (XLVII—20-2-75), 188.

First Blast Furnace of Bokaro Steel Plant (LI—10-4-75), 70-71.

Outlay of Bokaro Steel Plant (XLIX—13-3-75), 43-44.

Payment by Bokaro Steel Plant to H.E.C. (L—20-3-75), 145.

Supply of Wagons to Bokaro Steel Plant (L—18-3-75), 138-39.

Target of Production of Bokaro Steel Limited (XLVII—20-2-75), 103.

Wagon shortage at Bokaro steel Plant (L—20-3-75), 116.

Interrogation of Rameshwarnath Kad for throwing a bomb on J.P's procession at Patna (XLVIII—26-2-75), 199.

Recovery of Bombs and Weapons (LII—7-5-75), 34.

BOMB EXPLOSION(S):

Bomb explosion near Railway Minister's House in Varanasi (LII—7-5-75), 207.

Investigation into the Bomb Explosion in a Jhuggi in Prem Nagar, New Delhi (LI—23-4-75), 147-48.

BOMBAY:

Abduction of girls from coastal areas of Andhra Pradesh and their selling in Bombay (LI—23-4-75), 189-90.

Action against Customs Officers in Bombay (XLVII—21-2-75), 175.

Average expenditure Incurred on a Constituency in Bombay during Election to Lok Sabha in 1971 and 1962 (L—18-3-75), 18—24.

Bombay Panaji Micro Wave Link (L—26-3-75), 42-43.

Chicken Pox epidemic in Bombay (LII—8-5-75), 186.

BOMBAY—*Contd.*
Collision between oil tanker and Cargo ship at Bombay Harbour (XLIX—6-3-75), 116-17.
Complaint against commissioner of Income tax Bombay—I (L—21-3-75), 181.
Complaints regarding Malpractices in Bombay Rationing System (XLIX—17-3-75), 76-77.
Credit granted by Chairman and Managing Director of Bank of Baroda in Bombay (LI—26-4-75), 191-92.
Effect of cut in Power Utilisation by Industries in Bombay (XLVIII—27-2-75), 53-54.
Expansion of Coastal Refineries at Bombay (L—8-4-75), 147.
Foreign Exchange Remittance Racket Unearthed in Bombay (LI—16-4-75), 144-45.
Incentives offered by I.O.C. to Kerosene Dealers of Bombay (XLVIII 25-2-75), 122-23.
Issue of Work Permits to People Coming to Bombay (LI—16-4-75), 28-29.
Jewellary seized during raids in Bombay by Income-tax authorities (XLVII—21-2-75), 153-54.
Minting of coins by Mints in Bombay, Hyderabad and Alipore (LI—25-4-75), 192-93.
Non-coverage of J.P.'s Public Meetings at Bombay by Television (XLIX—12-3-75), 208-09.
Prostitution in Bombay (L—24-3-75), 79.
Racket involved in Import of Polester Yarn in Bombay (XLIX—7-3-1975), 192-93.
Raid by CBI on a Chemical and Engineering Firm in Bombay (LII—2-5-75), 180.
Raids by Income-tax authorities in Bombay (XLVII—21-2-75), 26-27.
Raids to unearth Black money in Bombay (LI—11-4-75), 110-11.
Rail link between Mangalore and Bombay (L—18-3-75), 203.
Riots during Cricket Test Match at Bombay (XLIX—17-3-75), 64.
BOMBAY—*Contd.*
Sale proceeds of Appollo Hotel, Colaba Bombay (LII—2-5-75), 194.
Seizure of smuggled goods in Bombay (LII—2-5-75), 94-95.
Seizure of Watches in Bombay (LI—25-4-75), 57.
Setting up of Air Cargo complex at Bombay airport (L—21-3-75), 113.
Slum Clearance Schemes in Bombay and Poona (XLIX—17-3-75), 177.
Stalls and Trolleys in Bombay Division (LI—15-4-75), 30.
Stalls on the Railway Stations in Bombay Division (L—18-3-75), 180—90.
Stalls, Trolleys and Khomchas in Bombay Central and other Division of Western Railway (LII—25-4-75), 85-86.
Supply of Kerosene in Bombay (L—25-3-75), 19—25.
Supply of machine oil to textile mills of Bombay (XLVIII—25-2-75), 199.
Taking over of 'Metro' cinema at Bombay and Calcutta (L—26-3-75), 140-41.
Tax Liabilities of M/s. Maganlal Chhagan Lal of Bombay (LII—2-5-75), 34-35.
Theft of Petroleum Products in Bombay (L—25-3-75), 134-35.
Top Smugglers and Foreign Exchange Racketeers of Bombay (LII—2-5-75), 158-59.
Trunk services between Bombay-Delhi-Madras (LI—23-4-75), 106-07.
Tube Railway Project for Bombay (L—8-4-75), 76.
Underground railway project for Bombay (L—18-3-75), 184.
Work refused by Clerks in the office of RBI Bombay (L—21-3-75), 130.
BOMBAY BACKBAY RECLAMATION SCHEME:
Leasing out of 16 Plots under the Bombay Backbay Reclamation Scheme (XLVIII—25-2-1975), 57-58.

BOMBAY DYEING LTD.:
Irregularities by M/s. Bombay Dyeing Ltd. (L—9-4-75), 164.
Irregularities committed by M/s. Bombay Dyeing Co. Ltd., (L—8-4-75), 116-17.
BOMBAY GAS COMPANY LIMITED (LI—23-4-75), 135-36.
BOMBAY HIGH:
Change in Policy for oil exploration after oil find in Bombay High (LII—6-5-75), 79-80.
Know-how offered by Soviet Union for Bombay High and Cauvery basin (LII—29-4-75), 30.
Competence of O. & N.G.C. to drill 100 wells in Bombay High (L—18-3-75), 206-07.
Drilling of 18 more Wells in Bombay High (L—18-3-75), 77-78.
Drilling oil from Third Well in Bombay High (XLVIII—25-2-75 133.
O. & N.G.C. Expert teams visit to Bombay High (LI—22-4-75), 196.
Off shore Drilling in areas besides Bombay High (LII—6-5-75), 40-41.
Of shore Driling in Bombay High by Oil Producing Countries (L—8-4-75), 150.
Oil Corporation in Third well in Bombay High (L—18-3-75), 197.
Oil drilling in third well in Bombay High (XLVII—18-2-75), 137.
Oil Deposits in Bombay High (L—8-4-75), 153-54.
Oil exploration in Bombay High (XLVII—18-2-75), 24—26.
Oil exploration in Bombay High (XLVII—18-2-75), 211-12.
Operation of Sagar Samrat in Bombay High (LII—29-4-75), 137-38.
Preparations to drill Fifth Well in Bombay High (LII—19-4-75), 136.
Production of oil from Bombay High (XLVII—18-2-75), 159.
Quality of Crude discovered at Bombay High (LI—15-4-75), 142.
Quality of oil collected from fourth site in Bombay High (LII—6-5-75), 91.
BOMBAY HIGH—*Contd.*
Quality of oil produced from fourth well in Bombay High (LII—6-5-75), 39.
Reported Pakistan's Threat to Bombay Off-shore Oil Field (XLVIII—25-2-75), 81.
Rigs working in Bombay High (LII—6-5-75), 87-88.
Supply of Gas from Bombay High to Bombay City (LI—15-4-75), 54.
Views of Soviet Oil Expert on Oil Deposits in Bombay High (LI—15-4-75), 184.
Wells dug in Bombay High (L—8-4-75), 169.
BOMBAY PORT TRUST:
Imposition of Surcharge on Port Services by Bombay Port Trust (XLIX—6-3-75), 63.
BONDED LABOUR:
Abolition of Bonded Labour (XLIX—6-3-75), 49.
BONGAIGAON:
Tenders for Carrying Goods by Road from New Bongaigaon to New Gauhati (XLVII—18-2-75), 57.
BONUS:
Annual Bonus for Employees of Lodhi and Ranjit Hotels (LII—9-5-75), 173-74.
Approval of Bonus Scheme for Procurement of Wheat by States (LII—28-4-75), 167.
Bonus shares issued by companies (LII—9-5-75), 48.
Bonus to Paddy Growers (Vol. XVVIII—3-3-75), 101-02.
Bonus to paddy growers and wheat growers (LII—5-5-75), 101-02.
Conference on Bonus (XLIX—13-3-75), 52.
Decision on Bonus Review Committee Report (LI—18-4-75), 153.
Decision on recommendations of Bonus Commission Report (XLVII—20-2-75), 67.
Extension of Bonus Scheme to all employees of Commercial and Industrial Establishments (XLVII—20-2-75), 89-90.
Payment of Bonus to Bidi Workers in Bihar (XLIX—6-3-75), 153-54.

BONUS—*Contd.*

Payment of Bonus to Central Government Employees (XLVII—20-2-75), 126.

Recommendations of Bonus Review Committee (XLVII—20-2-75), 178.

Special Bonus Gratuity Scheme (XLIX—7-3-75), 25—27.

BONUS GRATUITY SCHEME:

Special Bonus Gratuity Scheme (XLIX—7-3-75), 25—27.

BOOK(S):

Book Industry (XLIX—17-3-75), 78-79.

Book Production Scheme (LII—7-5-75), 159.

Books purchased under Raja Ram Mohan Roy Scheme (LII—28-4-75), 86.

Unsold Books Lying with CHD, NBI, Sahitya Akademi and Lalit Kala Akademi (XLVIII—24-2-75), 161.

Book Industry (XLIX—17-3-75), 78-79.

BORDERS:

Agreement with Bangladesh on offshore and Land Boundaries (XLVII—20-2-75), 191.

Clashes on our Borders (LI—18-4-75), 133.

Conference amongst India, Bangladesh and Burma for demarcation of common borders (XLVIII—27-2-75), 56-57.

Indo-Bangladesh talks for demarcation of land and maritime boundaries (XLVII—20-2-75), 171.

BORDER ROADS:

Construction/repair of Border Roads under Ministry of Defence (LII—8-5-75), 211-12.

BORDER ROADS ORGANISATION:

Service conditions of civilian employees of Border Roads Organisation (XLVIII—27-2-75), 107

BORDER SECURITY FORCE:

Deployment of CRP and BSF in Bihar (XLIX—12-3-75), 103-04.

Expenditure on Central Reserve Police and Border Security Force (L—26-3-75), 132.

Firings in the country by C.R.P. and B.S.F. (XLVIII—26-2-75), 69.

Increase in Expenditure on Border Security Force (LII—7-5-75), 183.

Stationing of CRP and BSF in Assam (LII—7-575), 53.

BOSE INSTITUTE, CALCUTTA:

Alleged Maladministration in Bose Institute at Calcutta (LII—7-5-75), 171.

BOSE, NETAJI SUBHASH CHANDRA:

Material for publication of book "Last Days of Netaji" (XLVIII—26-2-75), 206-207.

Programme on Birthday of Netaji Subhas Chandra Bose (L—19-3-75), 167—69.

Publications on Works of Mahatma Gandhi, Pandit Jawaharlal Nehru and Netaji Subhas Chandra Bose (L—26-3-75), 129-30.

Publicity about Appearance of Netaji Subhas Chandra Bose in Kanpur (L—19-3-75), 99-100.

Report of Netaji Inquiry Committee (XLVIII—26-2-75), 90-91.

Debates

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.) (LI—11-4-75), 367.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.), (LI—25-4-75), 388.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.) (LII—9-5-75), 367—432.

BOUNDARY COMMISSION(S):

Boundary Commission to settle Punjab and Haryana Territorial claims (XLVIII—26-2-75), 35.

BOUNDARY DISPUTES:

Assam Arunachal Pradesh Boundary (L—9-4-75), 98-99.

Assam Nagaland Boundary Dispute (XLIX—5-3-75), 59.

Inter-State boundary disputes (XLVII—19-2-75), 165-66.

Karnataka—Kerala Boundary Dispute (L—19-3-75), 39-40.

Karnataka-Maharashtra Boundary Dispute (LI—16-4-75), 82.

U.P.—Haryana Boundary Dispute (L—19-3-75), 147-48.

BOUNDARY PILLARS:

Erection of boundary pillars in Indian Territory by Burma (XLVIII—20-2-75), 158-159.

BUILDINGS:

Shortage of school buildings in Delhi (XLIX—17-3-75), 145.

BRAHMPUTRA FLOOD CONTROL:

Scheme submitted by Brahmaputra Flood Control Commission of Expert Committee (Vol. XVVIII—3-3-75), 143-44.

Take over of Brahmaputra flood control commission by the Central Government (L—7-4-75), 69-70.

BRAHMAPUTRA RIVER:

Bill on River Brahmaputra (L—24-3-75), 107-08.

BRAIN DRAIN (LI—23-4-75), 101-02.

BRAITHWAITE BURN AND JESSOP CONSTRUCTION Co. Ltd. (L—26-3-75), 33-34.

BRASS AND ARTWARE:

Slumps in Brass and Artware Markot— (Vol. XLVIII—28-2-75), 86.

BRAZIL:

Dismissal of Employees by Brazilian Embassy in India (L—20-3-75), 57.

Export of Wagon, Equipment to Brazil (L—21-3-75), 108.

Indo-Brazil discussion for supply of Railway Equipment (XLIX—4-3-75), 76-77.

BRICK KILNS:

Use of Electricity in Brick Kilns (L—19-3-75), 67.

BRIDGE(S):

Construction of All-weather Road Bridge at Ghograghat (XLVII—20-2-75), 68-69.

Construction of Bridge on River Kanhar (LII—8-5-75), 176-77.

Construction of Bridge over River Mansai (LI—10-4-75), 5—7.

Construction of Ganga Bridge at Patna (LI—10-4-75), 85.

Construction of Pali Bridge over Chambal river (XLVIII—27-2-75), 195-96.

Construction of Subernarekha Bridge (Orissa) (LI—10-4-75), 80-81.

Construction of two Major Bridges on Rivers Sankh and Kael in Ranchi (LI—10-4-75), 76-77.

Expenditure on Chambal Bridge on Bhind-Etawah Road (XLVIII—27-2-75), 100-01.

Road cum-overbridge at Cuttck Railway Station (L—8-4-75), 146.

Scheme for Sluice-Gate-cum Bridge Across River Khiroi (Vol. XVVIII—3-3-75), 133.

Second Hooghly Bridge (LI—10-4-75), 115.

Sinking of a Pier of Vaitarna Bridge (L—25-3-75), 62-63.

BRITAIN:

Arrest of persons gone to Britain on fake passports (XLIX—6-3-75), 177.

BRITAIN—*Contd.*

Duty free entry of traditional Indian goods into Britain (L—21-3-75), 112.

BRITANNIA BISCUIT Co. (LI—16-4-75), 106-07.

Action against Britannia Biscuit Co. (L—26-3-75), 124-25.

BRITANNIA ENGINEERING CO.:

Investigation into viability of Britannia Engineering Company, Titagarh (West Bengal) (XLIX—5-3-75), 164.

Take over of Britannia Engineering Company, Titagarh (West Bengal) (XLIX—5-3-75), 35.

BRITISH BROADCASTING CORPORATION:

B.B.C. Broadcast of Interview with Prime Minister of India (L—20-3-75), 36.

BRITISH DRUG HOUSE:

Merger of M/s BDH with M/s Glaxo (LII—6-5-75), 114—16.

BRITISH OXYGEN CO.:

Starting new company with British Oxygen Company U.K. (L—9-4-75), 196.

BROOKE BOND TEA COMPANY:

Brooke Bond and Lipton Tea Companies (LI—25-4-75), 106—08.

BUCHAREST:

World Population Conference in Bucharest (LI—10-4-75), 118-19.

BUDGET:

Allocation in Budget for Payment of ex-gratia compensation for enemy properties (LI—11-4-75), 83-84.

Deficit Budget of States (LI—25-4-75), 38.

Deficit Budgets of Union Territories (LI—16-4-75), 147-48.

BUDGET—*Contd.*

Issuing of Commonman's version of Budget (LI—25-4-75), 160-61.

Debates

Budget General, 1975-76 Presented (XLVIII—28-2-75), 297—336.

BUDGET GUJARAT 1975-76 (XLIX—5-3-75), 259—67.

BUDGET, NAGALAND, 1975-76:

Presented (L—24-3-75), 331—34.

Budget, Nagaland, 1975-76:

Gen. Dis. (L—25-3-75), 232—335.

Budget, Railway, 1975-76 Presentation (XLVIII—20-2-75), 376—92.

BUDGET RAILWAY, 1975-76:

General Discussion (XLIX—5-3-75), 267—380.

BUDGET RAILWAY, 1975-76:

General Discussion (XLIX—6-3-75), 194—270; 276—321.

BUILDINGS:

Disapproval of Designs of Buildings by Urban Arts Commission (XLVIII—24-2-75), 65.

BULGARIA:

Agreement with Bulgaria on equivalence of Education ' Degree (XLIX—10-3-75), 97-98.

Export Orders for Bogies and Compartment from Bulgaria (L—21-3-75), 51.

Import of Urea from Bulgaria (L—21-3-75), 115.

Offer from Bulgaria to set up Agro-Industrial Complex (Vol.—XV-VIII—3-3-75),

BUNDHS:

Bundhs in the country (XLVIII—26-2-75), 193-94.

BUREAU OF INDUSTRIAL COSTS AND PRICES:

Composition of Bureau of Industrial Costs and Prices (LII—7-5-75), 52.

BUREAU OF INDUSTRIAL COSTS AND PRICES—*Contd.*

Report of Bureau of Industrial Costs and Prices regarding rate of supply of Power to Aluminium Plants (LI—18-4-75), 25-26.

BUREAU OF PUBLIC ENTERPRISE:

Bureau of Public Enterprises (LI—11-4-75), 165—68.

BURMA:

Arrest of Indian Nationals in Burma (LI—10-4-75), 114-15.

ARREST OF NAGA AND MIZO Rebels on way to China through Burma (L—19-3-75), 206.

Compensation for Indian properties taken over by Burmese Government (XLVIII—27-2-75), 196-97.

Erection of boundary pillars in Indian Territory by Burma (XLVII—20-2-75), 158-59.

Import of Rice from Burma (LI—21-4-75), 162-63.

Infiltration of Insurgents into Mizoram from Burma and Bangladesh (XLIX—2-3-75), 99.

Nagas gone to Burma on way to China (L—19-3-75), 58.

Refugees from Burma Camping in Jama Masjid Area of Delhi (LI—23-4-75), 182.

Rehabilitation of Refugees from Burma (XLIX—13-3-75), 118—21.

BURMAH-SHELL:

Alternate Arrangements for Supply of Petroleum Products in Dealers of Burmah Shell (LII—29-4-75), 143.

Delay in take over of Burmah Shell (XLVIII—25-2-75), 193.

Disposal of Assets by Burmah Shell to Dealers (LI—15-4-75), 25.

Loss in refining capacity and delay in take over of Burmah Shell and Caltex (XLVII—18-2-75).

Memorandum from Petroleum workers Union of Calcutta regarding Sale of Assets by Burmah Shell (XLIX—4-3-75), 230—32.

BURMAH—SHELL—*Contd.*

Negotiations for Take-over of Burmah Shell and Caltex (XLVIII—25-2-75), 70.

Refining of imported Crude by Burmah Shell and Caltex (XLVII—18-2-75), 157.

Take-over of Burmah Shell and Caltex (XLVII—18-2-75), 61-62.

BURN AND CO.:

Management and production of Refractory in Burn and Company (LI—16-4-75), 102-03.

Non payment of arrears to employees of Burn and Company Limited Howrah (L—26-3-75), 194-95.

Production in Burn and Co. (LI—23-4-75), 62-63.

BURN, BRAITH WAITE AND JESSOP CONSTRUCTION CO.:

Vacant posts in Burn, Braithwaite and Jessop Construction Company Limited (LI—23-4-75), 179.

BURNPUR STEEL PLANT:

Rehabilitation of Burnpur Steel Plant (XLVII—20-2-75), 182.

BURROUGHS WELLCOME & CO., M/S.:

Issue of a licence to M/s. Burroughs Welcome to produce 'Emitin' (L—25-3-75), 112.

BUSES:

Allocation of Chassis to State Transport Undertakings (XLVII—19-2-75), 47.

Introduction of Buses with sleeping berths (LI—18-4-75), 139.

BUSH INDIA LTD.:

Tax liabilitis of Directors of Bush India Ltd., (L—21-3-75), 127.

BUSINESS HOUSES:

Criteria for allowing business houses to enter into foreign trade (LI—18-4-75), 198.

BUSINESS HOUSES: *Contd.*

Profits of Private Companies and Businsses House (XLVIII—25-2-1975), 54.

Steps to check monopolistic activities of large houses (XLVII—18-2-75), 69-70.

Debates

BUSINESS OF THE HOUSE:
(XLVIII—20-2-75), 201—11.
(XLVIII—21-2-75), 242—56.
(XLVIII—25-2-75), 206-07.
(XLVIII—28-2-75), 216—31.
(XLIX—7-3-76, 213—25.
(XLIX—14-3-75), 211—44.
(L—26-3-75), 246—74.
(LI—18-4-75), 357—77.
(LI—25-4-75), 213—39.
(LII—2-5-75), 212-13.

BUSINESS UNDERTAKINGS:

Retired Army Officers employed in Firms/Companies/Business unerdtaking (LII—8-5-75), 168-69.

BYE-ELECTIONS:

Bye-elections to Lok Sabha held between 1-1-74 and 31-1-75 (XLIX—4-3-75), 146.

Bye-Elections to State Assemblies and Parliament (L—25-3-75), 32.

C

C.A.R.E.

Relief work undertaken by CARE (L—7-4-75), 119—20.

C.F. Fulford and Co. M/s:

Irregularities Committees by M/s. C. F. Fulford and Company—(LI—15-4-75), 101.

Issue of a Licence to C. F. Fulford Limited for manufacture of certain Antibiotic drugs (XLIX—4-3-75), 212-13.

C. I. A.:

Activities of CIA in Jamtara (L—9-4-75), 204-05.

Bal Yogeshwar's link with CIA. (LII—30-4-75), 122.

C.I.A.: *Contd.*

Balyogi's wife acting as CIA Agent (LII—30-4-75), 200-01.

C.I.A. activities. (LI—X 23-4-75), 89.

C.I.A. Activities in India. (XLIX 12-3-75), 100-01.

C.I.A. bid to scuttle Soviet Aided Tube Railway Project. (LII—6-5-75), 84-85.

Links of modern religious saints with CIA. (LII—30-4-75), 105.

Press Report on C.I.A. Coaching Indians on intelligence (LI—16-4-75), 166.

Release of C.I.A. Agents arrested in Calcutta (LI—16-4-75), 62.

CIBA (I) LTD., M/S.

Initial equity participation in M/s. CIBA (I) Limited (L—18-3-75), 141.

CPI BRIGADE (LI—23-4-75), 175.

CABNET:

Supply of Cables to Russia (L—21-3-75), 90.

CABINET:

Statement by Shri Mohan Dharia on his resignation from the Council of Ministers (XLIX—5-3-75), 241—54.

CADBURY:

Import replenishment licences to Cadbury (LI—16-4-75), 124.

CADBURY-FRY:

Share of Cadbury-Fry in Import of Cocoa (L—26-3-75), 32-33.

CAIRO:

Talks with Agriculture Ministers of Cairo and Khartoum (XLIX—10-3-75), 33-34.

CALCUTTA:

Abolition of Post of Prosecution Supervisor at Calcutta Port (LI—10-4-75), 187.

CALCUTTA—*Contd.*

Acquiring Land on Chowringhee Road, Calcutta (XLVII—19-2-75), 53-54.

Acquisition of Land for underground Railway in Calcutta (XLVIII—25-2-75).

Arrest of a Tea Baron in Calcutta (LI—18-4-75), 349.

Assistant Engineers in Calcutta Telephone (LI—23-4-75), 162-63.

Building of an Atom Smasher in Calcutta by Indian Scientists (XLVII—19-2-75), 118-119.

CBI Enquiry into the Affairs of M/s. Pneumatic (India) and M/s. Eastern Machine Sales, Calcutta (XLVIII—26-2-75), 28-29.

Calcutta Telephones (L—9-4-75), 153-54; (LI—23-4-75), 96-97.

Calcutta Tube Railway Project (LII—29-4-75), 36.

Call by Bihar Chhatra Sangharha Samiti for Bihar Band in Protest against attack on JP in Calcutta (LII—7-5-75), 202.

Claims aid by Ruby Norwich Union and Royal Exchange/Guardian Units of National Insurance Company Limited, Calcutta (LII—9-5-75), 131-32.

Clearance of Power Project of Calcutta Electric Supply Corporation (L—9-4-75), 82.

Complaint against officers for manipulation of shifting of office of Hindustan Paper Corporation (XLVIII—26-2-75), 153.

Contractors' refusal to do work on Underground Railway in Calcutta (LI—15-4-75), 83.

Central Sugar quota to Calcutta rationing area (XLVIII—24-2-75), 193-94.

Closure of Calcutta office of M/s. Mercury Travels (I) Ltd. (XLV-II—21-2-75), 185.

CALCUTTA: *Contd.*

Criss-Cross Surface Railway in Greater Calcutta (L—18-3-75), 11—18.

DIR Invoked against Jute Mills in Calcutta (LI—25-4-75), 71-72.

Damage to Indian Ship in Kidarpur Dock in Calcutta (LI—10-4-75), 158.

Danger of Plague in Calcutta (XLIX—13-3-75), 69.

Decision on construction of Underground Railway in Calcutta (XLIX—4-3-75), 208-09.

Delhi-Calcutta Trunk Services (L—19-3-75), 97.

Demands made by workers of M/s. Shalimar Works Limited, Calcutta (XLVII—19-2-75), 69.

Deterioration of General Health conditions in Calcutta (XLVIII—27-2-75), 188-89.

Development of Delhi and Calcutta Airorts (XLVII—21-2-75), 194-95.

Development of Rajabagan Dockyard, Calcutta and Indigenous Construction of Trawlers (LII—28-4-75), 148.

Enquiry regarding M/s. Shalimar Works Ltd., Calcutta (XLVII—19-2-75), 68.

Extension of Licence of Calcutta Electric Supply Corporation (LII—30-4-75), 125.

Facilities for landing of Boeing 747 Aircraft at Calcutta Airport (LII—9-5-75), 14—18.

Findings of the Inquiry Instituted into the incident of fire in Central Bank of India, Calcutta (LI—25-4-75), 89.

Foreign made watches found in Diplomatic Bags intercepted by Customs Authorities in Calcutta (LII—9-5-75), 31-32.

CALCUTTA—*Contd.*

Free Trade Zone in Calcutta (LI—11-4-75), 138-39.

Gold Bonds seized from a person in Calcutta (LI—18-4-75), 351.

Income of Calcutta Port (LI—10-4-75), 74-75.

Industries benefited by IRCI in Calcutta (LII—9-5-75), 1—6.

Participation by Chinese in World Table Tennis at Calcutta (XLIX—6-3-75), 67-68.

Participation by Foreign Teams in World Table Tennis at Calcutta (XLIX—6-3-75), 64.

Payment by West Bengal Government for Land required for Underground Railway in Calcutta (L—18-3-75), 54.

Poor performance by Indian Table Tennis Players at Calcutta (XLIX—10-3-75), 90.

Power Shortage in Calcutta (LI—16-4-75), 57.

Present stage of Calcutta Tube Railway (LII—29-4-75), 59-60.

Preservation of a House in Calcutta where Headquarters of Provisional Government of Bangladesh was located (L—9-4-75), 34-35.

Profits earned by National Instruments Ltd., Calcutta (XLVIII—26-2-75), 176—178.

Programme for Completion of Metropolitan Railway in Calcutta (L—25-3-75), 39-40.

Ransacking of office of "Frontier" and 'Darpan' weekly papers of Calcutta (XLVIII—26-2-75), 84.

Reduction in power of Calcutta High Power Transmitter (XLIX—5-3-75), 124.

Rejection of Applications for Advertisements in Daily Paper of Calcutta (L—25-3-75), 99-100.

CALCUTTA—*Contd.*

Release of C.I.A. Agents arrested in Calcutta (LI—16-4-75), 62.

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII—25-2-75), 1—6.

Replacement of Statutory Rationing in Calcutta by Modified Rationing (L—24-3-75), 34-35.

Rise in Cost of Acquisition of Land for Calcutta Railway (L—25-3-75), 72-73.

Shifting of Head Office of Bharat Coking Coal Ltd. Ltd. from Dhanbad to Calcutta (XLVIII—26-2-75), 45.

Shifting of Office of Chairman Khetri Copper Project to Calcutta (LII—8-5-75), 212.

Shifting of Office of Hindustan Paper Corporation from New Delhi to Calcutta (XLVIII—26-2-75), 17—23.

Speading of Malaria in Calcutta (LI—10-4-75), 108-09.

Survey conducted by central medical agencies re: quality of fish consumed by people of Calcutta. (XLVIII—27-2-75), 87.

Taking over of 'Metro' Chinema at Bombay and Calcutta (L—26-3-75), 140-141.

Transfer of an Assistant Engineer from Calcutta (LI—23-4-75), 74-75.

U.C.C. aid to Calcutta and other Universities (Vol.—XLVIII—3-3-75), 45.

UCC Committee report on Calcutta Univertisty (LI—28-4-75), 121.

Underground Railway Project in Calcutta (XLIX—4-3-75), 37.

W.H.O. Water Purification Scheme for alcutta Water Supply Corporation (LI—21-4-75);121.

Work Shelvxed on Calcutta Tube Railway (L—18-3-75), 40.

CALCUTTA TUBE RAILWAY: *Contd.*

Work undertaken in 1974-75 for Calcutta Tube Railway and Howrah-Amta Railway— (LI—15-4-75), 134.

CALCUTTA:

Working of Silo Plant at Calcutta (XLIX—173-75), 105—07.

World Bank loan for Calcutta Metropolitan Development Authority (LII—9-5-75), 93-94.

World Bank Loan for Improvement of Calcutta (LII—2-5-75), 66.

Certain information given by the Home Minister on 8th April 1975 etc. re. Incidents in Cayvptta (St). (LI—21-4-75), 236—38.

CALCUTTA METROPOLITAN DEVELOPMENT AUTHORITY:

Assistance from World Bank for Calcutta Metropolitan Development authority (XLVII—21-2-75), 136-37.

Central Assistance to C.M.D.A. (XLVIII—24-2-75), 138-139.

Diversion of allocations made for Calcutta Metropolitan Transport Project to core sector (LII—6-5-75), 155-56.

Help to C.M.D.A. by W.H.O. and Ford Foundation (XLX—17-3-75), 132-33.

Progress made by CMDA (LI—21-4-75), 35—38.

CALCUTTA UNIVERSITY:

Decision about Calcutta University (L—24-3-75), 110-111.

Introduction of degree course in Homeopathic system of medicine in Calcutta University (XLIX—13-3-75), 115.

News report entited 'Advanced Study Centre of Caluctta University derecognised'. (XLIX—17-3-75), 195—96.

Selection of Department of Applied Mathematics of Calcutta University as Centre of Advanced Studies (XLIX—17-3-75), 166-67.

CALCUTTA UNIVERSITY: *contd.*

Utilization of components made by Institute of Radio Physics and Elecrtronics of Calcuuta University. (XLIX—17-3-75), 116-17.

CALICUT:

Karipur Aerodrome, Calicut (LI—25-4-75), 37-38.

Karipur aerodrome near Calicut (XLVI—21-2-75), 193.

CALLING ATTENTION:

Cotton Prices (C.A.) (XLVIII—24-2-75), 245—76.

Damage to life and property by earthquake in Himachal Pradesh (XLIX—17-3-75), 228—44.

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (XLIX—12-3-75), 220—42.

Punjab Government reported refusal of permission to Food Corporation of India for wheat procurement in the State during current season (LI—28-4-75), 189—201.

Reported abrupt closure of Banaras Hindu University (L—19-3-75), 229—57.

Reported attempts of international cartes to smuggle huge quantities of synthetic textiles into India (LI—22-4-75), 224—48.

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI—16-4-75), 209—25.

Reorted burning of houses of Harijans and murder of their children in Navada, Bihar (LI—15-4-75), 204—20.

Reported closure of half of 7,000 Khandsari Units (L—26-3-75), 216—43.

Reported closure of Jawaharlal Nehru Univerity (L—9-4-75), 220—39.

Reported death of 40 Pilgrims near Junagarh (XLIX—13-3-73), 177-92.

CALLING ATTENTION: *Contd.*

Reported destruction of Fertilizers belonging to the Food Corporation of India in a fire at Okhla *(XLVIII—25-2-75), 207—21.*

Reported discriminatory policy in fixation of procurement price of rice (LI—21-4-75), 207—29.

Reported resignation of General Manager of Durgapur Steel Plant (LII—9-5-75), 299—332.

Reported resumption of arms supply by USA to Pakistan (XLVIII—18-2-75), 245—62.

Reported smuggling of crime and obscene thriller films into the country (XLIX—4-3-75) 249—60.

Reported unearthing of racket in soiled notes conversion in Reserve Bank of India (CA) (XLVIII—27-2-75) 219—33.

Reported unilateral revaluation of Rouble-Rupee exchange rate by the State Bank of U.S.S.R. (L—20-3-75), 163—83.

Repotred wagon breaking racket in Koderma (XLIX—5-3-75), 216—40.

Reported decision of Delhi Higher Secondary Teacher to launch satyagraha (L—18-3-75), 225—56.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (L—10-4-75), 226—33.

Situation arising out of Shri Morarji Desai's decision to go an indefinite fast (LI—10-4-75), 307—84.

CALTEX:

Decision to take over of Caltex. (LI—15-4-75), 60.

Disposing of Assets by Caltex (L—25-3-75), 175.

Loss in refining capacity and delay in take over of Burmah Shell and Caltex (XLVII—18-2-75), 171-72.

Negotiations for Take/over of Burmah Shell and Caltex (XLVIII—25-2-75), 70.

CALTEX: *Contd.*

Take over of Burmah Shell and Caltex (XLVII—18-2-75), 62.

CAMBODIA:

Indian Help sought by Sihanouk Government (LII—8-5-75), 36.

Visit by Foreign Minister of Cambodia (LII—8-5-75), 111.

CANADA:

Canada's reluctance to supply Heavy Water to India for Nuclear Plants (LII—7-5-75), 99.

Cancellation of the export permit by Canada for shipment of nuclear equipment to India (XLVII—19-2-75), 114.

Cooperation between India and Canada in the field of Nuclear Energy (XLVIII—26-2-75), 210-211.

India's Exports to Canada (LI—25-4-75), 1—6.

Lifting of Ban by Canada on Supply of Nuclear Material to India, (L—19-3-75), 159.

Reported interview by Indian Physicist working in Canada. (XLIX—17-3-75), 65-66.

Talks between India and Canada on Nuclear aid. (LII—30-4-75) 109-110.

Terror against Indians in Canada (LII—8-5-75), 206-07.

Visit by Canadian Delegation (XLVII—20-2-75), 89.

CANALS:

Construction of Canals under Gandak Project (XLVIII—3-3-1975), 112-13.

Construction of Canal under Kosi Project (XLIX—10-3-75), 92-93.

Development of Canals Originating from Some River in Bihar (Vol. (XLVIII—3-3-1975), 211-12.

Disputes regarding Control of Distributary of Western Jamuna Canal (Vol. XLVIII—3-3-75), 218.

CANAL(S): *Contd.*

Rajasthan Canal Project (XLVIII—24-2-75), 90-91.

Reconstruction of Lower Damodar Canal between Hooghly and Howrah (XLVIII—24-2-75), c. 143-144.

CANCER:

Augmenting medical facilities for Cancer Treatment in West Bengal (LI—18-4-75), 92-93.

Bed capacity of Cancer Hospitals of the country (LI—18-4-75), 188-89.

Cancer Medicine (L—20-3-75), 145.

Financial Assistance to Cancer Hospital at Ahmedabad (XLVII—20-2-75), 42-43.

Financial Assistance to Gujarat Cancer Society, Ahmedabad (LI—18-4-75), 127—29.

Increase in Cancer Cases in Kerala (LII—8-5-75), 82-83.

Setting up Cancer Institutes in Orissa (XLVIII—27-2-75), 155.

CANTONMENTS:

Conference of All India Cantonment Citizens Association (L—20-3-75), 63.

Confiscation of Properties of Persons living in Cantonment area (L—20-3-75), 105.

CANTONMENT BOARDS:

Alleged Complaints against Executive Officer of Allahabad Cantonment Board (LII—8-5-75), 91-92.

Army Recruiting Office in Danapur Cantonment Board (L—20-3-75), 129.

Cantonment Board under Central Command (L—20-3-75), 130.

Filing of Cases against House Owners by Danapur Cantonment Board (L—20-3-75), 130.

Repair of Road under the Danapur Cantonment Board (LI—18-4-75), 175-76.

CANTONMENT BOARD: *Contd.*

Small Pox in Danapur Cantonment Board Area (LI—18-4-75), 82.

Union formed by the employees of Danapur Cantonment Board (LI—18-4-75), 176—78.

CANTONMENT BOARDS ACT:

New Legislation for Replacement of Cantonment Board Act (L—20-3-75), 66.

CAPITAL GOODS:

Manufacture of Capital Goods (XLIX—12-3-75), 84-85.

Recommendations of Capital Goods Committee (L—19-3-75), 204-05.

CAPROLACTUM:

Representation for allotment of Caprolactum (XLVII—21-2-75), 163-64.

CAR(S):

Instructions to State Governments on use of State Cars (LII—29-4-75), 7—10.

Production of Cars. (LII—30-4-75), 202.

Production of Cars and increase in their prices (XLIX—5-3-75), 53.

Purchase of Cars from M.Ps Quota (LI—16-4-75), 59.

Test of Maruti Prototype by Ahmednagar Vehicle Depot (LI—23-4-75), 83-84.

CARBONISATION PLANTS:

Low Temperature Carbonisatioin Plant in Surguja (XLVIII—26-2-75), 39.

Setting up of Lower Temperature Carbonisation Plants (L—9-4-75), 40-41.

CARDAMAM BOARD:

Licensing Procedure adopted by Cardamon Board (XLIX—7-3-1975), 89-90.

CARPETS:

Export of carpets to Poland (XL-VII—21-2-75), 34-35.

CASH CROPS:

Shortfall in availability of fertilizers and their diversion to cash crops (XLVIII—24-2-75), 41-42.

CASHEWNUTS:

Central Aid for Cashewnut Production (XLIX—10-3-75), 135—38.

Closure of cashew Factories Vol. (XLVIII—28-2-75), 83-84.

Decline in export of cashew products (LI—25-4-75), 85-86.

Fixation of Wages in Cashew Factories (LI—10-4-75), 86-87.

Import of Cashewnuts (LI—25-4-75), 123-24.

Increase in Export Earnings of Cashewnuts (L—21-3-75), 165.

International Cashew Community (L—21-3-75), 31.

Joint Sector Project for Cashew Development (LI—11-4-75), 163.

Judgement of Kerala High Court regarding distribution of imported raw cashewnuts (XLVII—21-2-75), 118.

Production of Cashewnuts (LII—5-5-75), 138.

Schemes for Developing Cashew nut Industry Vol. (XLVIII—28-2-75), 148-49.

Steps for Production of Cashew (LII—5-5-75), 38-39.

CASTE HINDUS:

Atrocities committed by the Caste Hindus on Nav Buddha Harijans of Dhakali Akola District, Maharashtra (L—9-4-75), 194-95.

CASTOR OIL:

Castor Complex at Nalgonda, Andhar Pradesh (LI—23-4-75), 113-14.

CASTER OIL: *Contd.*

Export of Castor Oil through STC (L—21-3-75), 29.

CASUAL LABOURERS:

Casual Labourers on Daily Wage (LII—29-4-75), 102.

Casual labourers who participated in strike (Southern and Central Railway (LII—29-4-75), 118.

CATTLE:

Cattle development schemes in Tripura, West Bengal and Assam (L—24-3-75), 158.

Protection of Foreign Cattle from diseases (XILX—17-3-75), 119-20.

CAUSTIC SODA:

Application for setting up caustic soda plant in Andhra Pradesh, (LII—6-5-75), 109-10.

Production and supply of Caustic Soda and Soda Ash (XLIX—4-3-75), 198-99.

Programme to set up a Caustic Soda Plant (LI—18-4-75), 136.

Setting up of a Caustic Soda Plant by M/s Hindustan Lever (LI—22-4-75), 215-16.

Know how offered by Soviet Union for Bombay High and Cauvery basin (LII—29-4-75), 30.

CAUVERY BASIN:

Oil exploration in Cauvery offshore Basin (XLVII—18-2-75), 67.

Problem of Cauvery Water dispute (XLVIII—3-3-75), 92-93.

Settlement of Cauvery dispute (L—24-3-75), 33-34.

Utilisation of Cauvery Water for Power Generation by Kerala (L—9-4-75), 203-04.

CEMENT:

Adulteration in Cement (XLIX—12-3-75), 148—50.

CEMENT: *Contd.*

Allocation of Cement to Kerala (LII—30-4-75), 137.

Allocation of Cement to Punjab (L—9-4-75), 125-26.

Allotment of Cement to M.P. (LI—16-4-75), 29.

Alternative to Cement in Construction of Roads (LII—8-5-75), 46-47.

Appointments in Cement Projects in Milkar Hills, Assam (L—19-3-75), 51.

Black Marketing of cement in capital (LII—7-5-75), 77.

Capital Base to New Cement units (XLIX—12-3-75), 162.

Cement black market in Karnataka (XLIX—12-3-75), 189-90.

Cement Factory near Neemuch (MP) (XLIX—12-3-75), 102-03.

Cement Production (L—19-3-75), 202-03.

Construction work of power projects in M.P. affected by non-avilability of steel and cement (XLVIII—26-2-75), 108.

Consumption of cement and steeel in construction (XLVIII—24-2-75), 173-174.

Control on Cement Distribution (L—19-3-75), 194—96.

Decontrol of Cement (XLVII—19-2-75), 178.

Dual Cement Pricing System (XLVIII—26-2-1975), 95-96.

Effect of Coal Prices on Cement Production (L—9-4-75), 89.

Export of Cement (LII—2-5-75), 35-36.

Export of Cement to Iran through STC (LI—11-4-75), 212.

Increase in Price of Cement (XLVII—19-2-75), 37-38.

Orders received by STC for export of Cement (LI—11-4-75), 63-64.

CEMENT: *Contd.*

Production and Allocation of Cement to States (L—9-4-75), 114-15.

Production in Cement Factory run by JK in Nimbaheda (Rajasthan) (L—26-3-75), 81-82.

Production of Cement (XLVIII—26-2-1975), 29-30.

Profit earned by Tire and Cement Firms (LII—30-4-75), 189.

Purchase of Cement against Foreign Currency on priority basis (LI—16-4-75), 101.

Reduction of Cement Quota to Government (XLIX—12-3-75), 33.

Adulteration in Cement (XLIX—Factories (LI—23-4-75), 189.

Sale of Cement by Private Cement Factories (LI—23-4-75), 189.

Seminar organished by Cement Manufacturers Associations and Coal Mines Authority in New Delhi (L—19-3-75), 81.

Shortage of Cement (XLVII—19-2-75), 209-10.

Shortage of Cement for Idikki Power Project (XLIX—12-3-75), 124.

Shortage of Cement in Haryana (LII—7-5-75), 112.

Shortage of Cement in Tamil Nadu (XLIX—5-3-75), 71.

Smuggling of Cement from Punjab and J & K to Pakistan (XLIX—5-3-75), 142.

Subsidy for manufacture of cement for export (XLVII—19-2-75), 153-54.

Supply of Cement to UP (XLIX—12-3-75), 204-05.

Survey for Cement market Abroad (L—9-4-75), 61-62.

Wagon shortage in Textile and Cement Industries (L—18-3-75), 110.

Debates

Government decisions on Tariff Commissios recommendations on Cement Industry (St) L—9-4-75), 240-41.

CEMENT CORPORATION OF INDIA:

Director of Personnel in Cement Corporation of India (LI—16-4-75) 183-84.

CEMENT FACTORY(IES):

Cement Factory at Yerraguntla (LII—30-4-75), 76-77.

Cement Factory in Berwar Rajasthan (L—9-4-75), 175.

Cement Factories in Gujarat (LII—30-4-75), 98.

Cement Factory in J & K Himachal Pradesh Haryana and Punjab (LI—16-4-75), 41-42.

Cement Factory in Maihar, Satna (M.P.) (LI—16-4-75), 115-16.

Cement Factory in Pali (Rajasthan) (XLVIII—26-2-75), 164-165.

Cement plants in private and public sectors (XLVIII—26-2-75), 169-170.

Closed Cement Factories (LI—23-4-75), 52-53.

Recommendation of Andhra Pradesh Government for issue of licence for Cement Factories (LII—30-4-75), 166-67.

Supply of Power to Cement Units (L—9-4-75), 165.

CENSORSHIP:

Abolition of free Censorship of plays (L—7-4-75), 124-25.

Demand for setting on of Regional Censor Boards in States (LI—23-4-75), 79.

CENSUS:

Data in Language in 1971 Census (L—19-3-75), 89.

CENTRAL AID:

Central aid to drought affected Gujarat for 1975-76 (LII—5-5-75), 69.

Central Aid to drought and flood affected states during last three years (LII—9-5-75), 134-35.

Central Assistance for seed Production in Punjab (L—7-4-75), 63.

CENTRAL BANK OF INDIA:

Alleged Irregularities by Cashier of Kurnool Branch of Central Bank of India, Andhra Pradesh (LI—25-4-75), 84-85.

Alleged Racket in Central Bank of India, Calcutta (LI—11-4-75), 8-10.

Cheating of Balenganj Branch of Central Bank of India (XLIX—7-3-1975), 13—19.

Findings of the Inquiry Instituted into the incident of fire in Central Bank of India, Calcutta (LI—25-4-75), 89.

Fraud Cases in Central Bank of India Calcutta (LI—11-4-75), 185.

CENTRAL BUILDING RESEARCH INSTITUTE, ROORKEE:

Technique developed by C.B.R.I. Roorkee for reducing cost of construction of buildings (L—26-3-75), 149-50.

CENTRAL BUREAU OF INVESTIGATION:

Abortion of Executive Officers on Deputation from States to Central

CENTRAL BUREAU OF INVESTIGATION—*Contd.*

Bureau of Investigation (XLIX—5-3-75), 114.

C.B.I. Enquiries against Steel Plant Officers (LII—8-5-75), 57-58.

C.B.I. Inquiry against Ex. D.I.G: of Burdwan (L—19-3-75), 97-98.

C.B.I. enquiry against officers of Exhibition Department (LII—9-5-75), 63.

C.B.I. Enquiry against officers of STC. (L—21-3-75), 87.

C.B.I. Investigation of Bogus Drug Firms (XLIX—13-3-75), 106.

C.B.I. Report on Irregularities committed by certain officers of F.C.I. (XLVIII—25-2-1975), 121.

Cases pertaining to Madhya Pradesh Examined by C.B.I. (LII—7-5-75), 214.

Cases referred to C.B.I. by Bihar Government (LI—16-4-75), 99-100.

Findings of C.B.I. inquiry against Mr. Swandas Sant Prakash (XLVII—21-2-75), 131.

Investigations by C.B.I. (LI—16-4-75), 125-26.

Involvement of Director of MMTC in a case against a firm being investigated by C.B.I. (L—21-3-75), 132.

Raid by C.B.I. on a Chemical and Engineering Firm in Bombay (LII—2-5-75), 180.

Raid by C.B.I. on the residence of Income Tax Officer, Jabalpur (LII—2-5-75), 152.

Reorganisation of C.B.I. (LI—16-4-75), 186-87.

Separate Cadre for C.B.I. (L—19-3-75), 98-99.

CENTRAL CATTLE BREEDING FARMS:

Central Cattle Breeding Farms in M.P. (XLIX—17-3-75), 121.

CENTRAL COUNCIL OF RESEARCH IN INDIA MEDICINES:

Development of cheap and effective Ayurvedic Medicines by Central Council of Research in Indian Medicines (LI—18-4-75), 87-88.

CENTRAL ELECTRICITY AUTHORITY:

Restructuring of State Electricity Boards and Central Electricity Authority (LII—7-5-75), 203.

CENTRAL ENGINEERING SERVICE:

Centre for training Schedule Castes and Schedule Tribes candidates for Central Engineering Service Examination (LII—7-5-75), 125.

CENTRAL EXCISE:

Allegations against Collector of Central Excise, Madras (XLIX—7-3-1975), 123-24.

Central Excise Division (LII—9-5-75), 51.

Set back to Industrial Production due to Curbs by Central Excise Collectorate (XLIX—14-3-75), 198-99.

CENTRAL FUEL RESEARCH INSTITUTE

Progress made by Central Fuel Research Institute in production of oil and chemicals from coal or synthetic crude from organic wastes (LI—23-4-75),

CENTRAL GENERATION COMPANIES:

See "Power General Compaines"

CENTRAL GOVERNMENT EMPLOYEES CONSUMER COOPERATIVE SOCIETY:

Action taken against the Employees of the Central Government Employees' Consumer Cooperative Society Limited against whom shortages were Reported (LI—23-4-75), 117-18.

CENTRAL GOVERNMENT EMPLOYEES CONSUMER COOPERATIVE SOCIETY: *Contd.*

Board of Directors of Central Government Employees Consumer Cooperative Society (L—26-3-75), 92-93.

Complaint against salesman of Gole Market Branch of Central Government Employees Consumer Cooperative Society Ltd., New Delhi (LII—30-4-75), 115—17.

Directors of the Central Government Employees' Consumer Cooperative Society Limited, New Delhi (LII—30-4-75), 235—38.

Enrolment of New Members of Central Government Employees Consumer Cooperative Society Limited (LI—23-4-75), 123-24.

Facilities provided to Customers in Central Government Employees' Cosumer Cooperative Society Limited (LII—30-4-75), 243-44.

Finalisation of Accounts of Central Government Employees' Consumer Cooperative Society Limited (LI—23-4-75), 118-19.

Gifts given to Directors, Officers and Empolyees of the Central Central Government Employees' Consumer Cooperative Society, Ltd. (LI—23-4-75), 149.

Goods takes by the General Manager of the Central Government Employees' Consumer Cooperative Society Ltd. Without making payment (LII—30-4-75), 233—35.

Less Measuring of Cloth by a Salesman of the Central Government Employees' Consumer Cooperative Society Ltd at Gole Market Branch (LII—30-4-75), 242-43.

Payment of Divend to the Share holders of the Central Government Employees' Consumer Cooperative Society Limited (LI—23-4-75), 119-20.

Proposal to withdraw facilities given to Central Government Employees' Consumer Cooperative

CENTRAL GOVERNMENT EMPLOYEES' CONSUMER COOPERATIVE SOCIETY: *Contd.*

Society Limited, New Delhi (L—9-4-75), 72-73.

Recruitment of Employees by the Central Government Employees' Cooperative Society, Limited, New Delhi (LI—23-4-75), 148-49.

Repayment of Loan granted to Central Government Employees Consumer Coperative Society Limitied (LI—16-4-75), 157.

Sale of Goods by disposal Committee of the Central Government Employees Consumer Cooperative Society Limited (LII—30-4-75), 214-15.

CENTRAL GOVERNMENT FISHING SEAMEN'S ASSOCIATION:

Representation from the Central Government Fishing Seamen's Association (XLIX—10-3-75), 47.

CENTRAL GOVERNMENT HEALTH SCHEME:

C.G.H.S. Doctors (XLIX—6-2-75), 99-100.

Checking of CGHS Stores (LI—18-4-75), 104-05.

Coverage of the Trade Development Authority under CGHS Schemes (LI—10-4-75), 151-52.

Expansion of CGHS to New Cities (LI—18-4-75), 48.

Formation of Separate Directorate for CGHS (LI—18-4-75), 105.

Inclusion of Names of Unmarried Sisters, Brothers, Adopted Sons Daughter of Government Servants in CGHS cards (LI—10-4-75), 68-69.

Non-Availability of Locula in CGHS Dispensaries (LI—10-4-75), 181.

Opening of CGHS Dispensaries in Janakpri, Delhi (LII—8-5-75), 30-31.

Opening of CGHS Dispensaries in other cities (LI—18-4-75), 96.

Payment to Patel Chest Institue, New Delhi for treatment of

CENTRAL GOVERNMENT HEALTH SCHEME: *Contd.*

C.G.H.S. beneficiaries (LI—10-4-75), 140-41.

Reimursement of claims by CGHS beneficiaries for treatment in Vallabh Bhai Patel Chest Institute, New Delhi (LI—10-4-75), 140.

Reimbusement to Central Government Employees for purchasing Medicines from open Market (L—20-3-75), 147.

Revision of C.G.H.S. Subscription Rate (L—20-3-75), 145.

Shortage of essential drugs in C.G.H.S. dispensaries (XLIX—13-3-75), 114-15.

Shertage of Essential Drugs in C.G.H.S. Dispensaries Hospitals in Delhi (XLVII—18-2-75), 173—75.

Transfer of Doctors, Store-keepers and compounders from one dispensary to another dispensary in Delhi and New Delhi (XLVIII—27-2-75), 89-90.

Transfer of Storekeepers/compounders working in C.G.H.S. dispensaries, R. K. Puram, New Delhi (LI—18-4-75), 161-62.

Under/Over staffing of Hospitals and C.G.H.S. Dispensaries in Delhi (LI—18-4-75), 72.

Work done by C.G.H.S. Doctors in Army (LI—18-4-75), 49.

CENTRAL INDUSTRIAL ADVISORY COUNCIL:

Meetings of Central Industrial Advisory Council (LII—7-5-75), 198.

Sittings of Central Industrial Advisory Council (L—26-3-75), 180-81.

CENTRAL INDUSTRIAL SECURITY FORCE:

C.I.S.F. personnel deployed in "Time Office" of MAMC Ltd., Durgapur (LI—23-4-75), 91-92.

Requisitioning, the services of CISF by States (L—26-3 75), 135-36.

CENTRAL INFORMATION SERVICE:

Ad hoc Employees in CIS Grade IV. (XLIX—5-3-75), 124.

Employees doing non-journalistic jobs in CIS. (LII—7-5-75), 95.

Field Exhibition officers excluded from joining Central Information Service (LII—30-4-75), 141-42.

Provident Fund Account Statements of Central Information Service Officers (LI—25-4-75), 159-60.

Reorganisation of Central Information Service (XLIX—5-3-75), 123.

Scheme to send C.I.S. Grade IV Officers for Training to Private Newspapers and News Agencies (L—19-3-75), 97.

CENTRAL INSTITUTE OF INDIAN LANGUAGES, MYSORE (XLIX—10-3-75), 174.

CENTRAL INSTRUMENTATION LABORATORY:

Central Instrumentation Laboratory in each University (XLIX—17-3-75), 161.

CENTRAL INTELLIGENCE BUREAU:

Absorption of executive officer on deputation to CIB (XLVI—12-3-75), 181-82.

Mysterious killing of C.B.I. Officers (XLVII—19-2-75), 150.

Spectial pay to Executive Officers of CIB (XLIX—12-3-75), 150.

CENTRAL MARINE DESIGN AND RESEARCH INSTITUTE (LII—5-5-75), 33-34.

CENTRAL PROVINCES MANGANESE ORE LTD:

Share Acquired by Shri Ramnath Kapur of Ritz Hotel in Central Provinces Manganese Ore Limited (L—18-3-75), 31-32.

CENTRAL PUBLIC WORKS DEPARMENT:

Assistant engineers, Class II in CPWD (XLVIII—24-2-75), 73-74

CENTRAL PUBLIC WORKS DEPARTMENT: *Contd.*

'Beldars under Trivandrum Central Division of C.P.W.D. (L—7-4-75), 58.

C.P.W.D. Assistant Engineers and Executive Engineers serving in the same Regions (LI—21-4-75), 180-81.

Confirmation of C.P.W.D. Engineers (LI—21-4-75), 155-56.

Confirmation of Exective Engineers Class I in C.P.W.D. (L—24-3-75), 66.

Conversion of old office of Junior Engineers under Trivandrum Central Division of CPWD into Family Quarters (L—7-4-75), 51-52.

Pay scales of Meter Readers in C.P.W.D. (XLIX—17-3-75), 127.

Permanent posts of C.P.W.D. engineers Class II (XLVIII—24-2-75),217-18.

Permanent strength of the Junior Engineers in C.P.W.D. (LI—21-4-75), 48-49.

Power Houses under C.P.W.D. in Madhya Pradesh (XLVIII—3-3-75), 130.

Power Houses under Punjab circle of C.P.W.D. (L—24-3-75) 155-56.

Promotion of SC/ST Assistant Engineers to the Post of Executive Engineers in C.P.W.D. (L—24-3-75), 91-92.

Promotion on *ad hoc* basic of Assistant Engineers Class II in C.P.W.D. (L—24-3-75), 59-60.

Reported Cases of Thefts, Frauds and Misappropriation in C.P.W.D. (LII—28-4-75), 26.

Reversion of C.P.W.D. Engineers (LI—21-4-75), 129-30.

Revised seniority list of Assistant Engineers Class II in C.P.W.D. (L—7-4-75), 235-36.

CENTRAL PUBLIC WORKS DEPARTMENT: *Contd.*

Seniority list of Executive Engineers Class I in CPWD (XLVIII—24-2-75), 93-94.

Seniority list of Executive Engineers Class I in CPWD. (L—7-4-75), 84.

Seniority of Assistant Engineers Class I in C.P.W.D. (LII—5-5-75), 187.

Seniority of Assistant Engineers Class II in C.P.W.D. (XLVIII—24-2-75), 84—85.

Vacancies of C.P.W.D. Junir Engineers of both Civil and Electrical (LI—21-4-75), 203-204.

CENTRAL RESERVE POLICE:

Coaches for housing, CRP, BSF, SAP, PAC, Personnel during Railway Strike (L—18-3-75), 158.

Demands for Expansion of CRP Centre of Neemuch, M.P. (L—19-3-75), 59.

Deployment of CRP and BSF in Bihar (XLIX—12-3-75), 103-104.

Expenditure on Central Reserve Police and Border Security Force (L—26-3-75), 132.

Stationing of CRP and BSF in Assam (LII—7-5-75), 53.

CENTRAL ROAD FUND:

Amount received by Madhya Pradesh from Central Road Fund (XLVII—20-2-75), 100—102.

Distribution of Central Road Fund (XLIX—6-3-75), 170—172.

CENTRAL ROAD TRANSPORT CORPORATION:

Payment towards Employees State Insurance by CRTC (LII—8-5-75), 122.

CENTRAL SECTT. SERVICE:

Filling up of Posts in Under Secretary and Equivalent Cadres reserved for Scheduled Castes and Scheduled Tribes (XLVII—19-2-75), 51.

CENTRAL SECTT. SERVICE: *Contd.*

Select of CSS officers for appointment to Grade I of the service. (LII—7-5-75), 59.

CENTRAL SECRETARIAT STENOGRAPHERS SERVICE:

Stagnation in Central Secretariat Stenographers Service (L—26-3-75), 59—61.

CENTRAL SCHOOLS:

Opening of new Central Schools in Fifth Plan (LII—28-4-75), 154.

Pension cases of Central School Teachers (LI—21-4-75), 174.

Proposal for opening New Central Schools in M.P. (LII—28-4-75), 113.

S.C. and S.T. Employees in Central Schools (LII—5-5-75), 184.

CENTRAL SERVICES:

Committee for Absorption of Officers on Deputation Central Services (XLIX—12-3-75), 80.

Use of Regional Languages in the Indian Administratvie Service and other Central Services Examinations (LI—16-4-75). 163-64.

CENTRAL SHEEP BREEDING FARMS:

Grant to Central Sheep Breeding Farm at Challakeve, Karnataka (L—24-3-75), 45.

CENTRAL SOCIAL WELFARE BOARD (XLIX—17-3-75), 168-69.

CENTRAL SOLDIERS, SAILORS & AIRMEN BOARD:

Composition and Meeting of Central Soldiers, Sailors and Airmen Board (L—20-3-75), 89.

CENTRAL VEHICLES DEPOT., DELHI:

Allotment of Vehicle by Central Vehicle Depot., Delhi Cantt. (LI—18-4-75), 27-28.

CENTRAL VIGILANCE COMMISSION:

Findings of Central Vigilance Commission on Allegations against Chairman, ITDC (LII—2-5-75), 180-81.

CENTRAL VIGILANCE COMMISSION: *Contd.*

Heavy Fine on Gazetted Officers by Central Vigilance Commission (XLIX—13-3-75), 58-59.

Imposition of fines recommended by Central Vigilance Commission in their Ninth Report for certain IAS and IPS officers (XLVIII—26-2-75), 165-66.

CENTRAL WAREHOUSING CORPORATION:

Electrical fittings in the Central Warehousng Godown in Morena District, M.P. (LI—21-4-75), 119-20.

Scale of Pay for Junior Technical Assistants in Central Warehousing Corporation (L—7-4-75), 158-59.

CENTRAL WATER AND POWER COMMISSION:

Reorganisation of CW and PC (L—26-3-75), 146-47.

Seniority of Employees of Central Water and Power Commission (L—24-3-75), 39-40.

CENTRE OF INDIAN TRADE UNION:

Verification of membership of CITU (XLVIII—27-2-75) 135-36.

CENTRE--STATE RELATONS (LI—16-4-75), 165-66.

CENTURY RAYON LTD:

Charges of smuggling against Director of Century Rayon Ltd. (LII—2-5-75), 153.

Irregularities by M|s Century Rayons Limited (LI—11-4-75), 169.

Irregularties committed by M|s Century Rayons Limted (L—8-4-75), 118.

Tax labilities against share holders of M|s Century Rayons Ltd. (LI—18-4-75) 321-22.

CHAKRAVARTY REPORT:

Implementation of Chakravarty Report on Wage Policy (XLVII—20-2-75), 150-151.

CHAMBAL RIVER:

Reconstruction of Chambal Bridge (XLIX—6-3-75), 169.

Supply of water for irrigation from Chambal Canal (XLIX—10-3-75), 99.

World Bank's Team Visit to Chambal Ravines (LII—2-5-75), 109.

Construction of Salal Power Project on River Chenab (XLVIII—26-2-75), 127.

CHANDIGARH:

Programmes for Chandigarh Radio Station (XLVII—19-2-75), 18—21,

Transfer of Chandigarh to Punjab (XLVII—19-2-75), 33.

Status of Chandigarh (XLVIII—26-2-1975), 44-45

CHARITABLE INSTITUTIONS:

Religious and Charitable Institutions of Sikh Community (St.) (LII—9-5-75), 334—36.

CHARTERED ACCOUNTANTS:

Evasion of Income Tax by Chartered Accountants of Delhi (LI—18-4-75), 300.

CHATRA IRRIGATION CANAL PROJECT (LII—8-5-75), 69-70.

CHEMICALS:

Disposal of Imported Chemicals by STC (LI—11-4-75), 114.

Distribution of certain Imported Chemicals in States (LII—9-5-75), 235-36.

Export of Unsold Chemicals by STC (XLVIII—28-2-75), 8—12.

Firms producing Basic Chemicals (XLIX—4-3-75), 68.

Import Bill of Drugs and Chemicals (25-2-1975), 135.

Progress made by Central Fuel Research Institute in production of

CHEMICALS—*Contd.*

oil and chemicals from coal or synthetic crude from organic waste (LI—23-4-75), 140.

Proposal for setting up a Chemical Factory in Madhya Pradesh (L—25-3-75), 113-14.

Reduction in prices of Chemicals by STC (LI—18-4-75), 2—5.

CHEMICAL FERTILISERS:

Additional Allotment of Chemical Fertiliser to Orissa (LII—5-5-75) 119.

Effect of shortage of Chemical Fertilisers on Current Rabi and Kharif output (LII—5-5-75), 2—6

Requirement and Supply of Chemical Fertilisers of States (LII—5-5-75), 209-10.

CHEMICAL INDUSTRIES:

Application for Chemical Industries in Madhya Pradesh (L—8-4-75), 109.

Applications for setting up of Chemical Industries in Kerala (LII—6-5-75), 81.

Chemical Industries with High Pollution Potential (L—25-3-75), 126-27.

Crisis in Chemical Industry due to shortage of raw materials (LI—22-4-75),102-03.

Licences issued for setting up of Chemical Industries at Haldia Port (LII—6-5-75), 168-69.

Setting up of a Chemical Plant in Haldia by M|s Hindustan Levers Ltd. (XLIX—4-3-75), 131.

Suply of Raw Material for Chemical Industries in Orissa (LII—6-5-75), 110.

CHHAGANLAL PANCHULAL, M|S.:

Evasion of taxes by M|s Chhaganlal Panchulal (L—21-3-75), 142.

CHHOAT NAGPUR DEVELOPMENT BOARD:

Taking over of Chhota Nagpur Development Board. (XLIX—12-3-75), 170.

CHICKEN POX:

Chicken Pox epidemic in Bombay (LII—8-5-75), 186.

CHIEF ELECTION COMMISSIONER:

Interview of Chief Election Commissioner on T.V. (XLVII—18-2-75), 188.

Press note of Chief Election Commissioner regarding voters list (XLVII—18-2-75), 178-79.

CHIEF JUSTICE OF INDIA:

Concern regarding attack on Chief Justice of India (LI—16-4-75), 33-34.

Investigations into attack on Chief Justice of India (LI—16-4-75), 171-72.

Security provided to Chief Justice and Judges of Supreme Court and High Courts (LI—16-4-75), 151.

Debates

Re. Attempt on the life of the Chief Justice of Supreme Court of India (L—21-3-75), 183-84.

Attempt on the life of the Chief Justice of Supreme Court of India (St.) (L—21-3-75), 185—88.

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis) (L—24-3-76), 241—331,335—42.

CHIEF MINISTER(S):

Meeting of Chief Ministers of Punjab, Haryana and Rajasthan (L—26-3-75) 83.

Meeting of Chief Ministers to discuss about anti-Indian Elements in North-Eastern States (XLIX—12-3-75), 214.

CHILDREN:

Amendment to Child Marriage Restraint Act (LI—22-4-75), 20—25.

CHILDREN—*Contd.*

Child Welfare Centres and Institutions in the country (LII—28-4-75), 37-38.

Children given legal guardianship to Foreign Nationals (XLIX—17-3-75), 53.

Employment of women and children (XLVIII—27-2-75), 30.

Malnutrition among children (XLVII—20-2-75), 142-43.

Murder of Four Indian Children in London (LI—10-4-75), 67-68.

Programme for Development of Children of Weaker Section (XLIX—17-3-75), 68-69.

Programme for Primary School Children by Delhi Television (L—26-3-75), 150-151.

Programme to Provide nutritious Food to poor Children (L—9-4-75), 64—65.

Safari on Inter State level for School children (L—24-3-75), 172-73.

School going children in 6—11 and 11—14 age group (XLIX—17-3-75), 141.

CHILE:

Facilities to Political victims by Chile by Indian Embassy (XLIX—13-3-75), 69-70.

CHILLIES:

Seizure of adulterated dried chillies by D.G.H.C Squad in Delhi (XLVII—20-2-75), 50.

CHINA:

Anti Indian Activities by China from Nepalese Soil (LI—10-4-75) 119-20.

Anti-Indian Propaganda by Chinese Embassies Abroad (XLVII—20-2 75), 78.

Anti-Indian Propaganda by Pakistan and China (XLIX—6-3-75), 75,

CHINA—*Contd.*

Arrests of Naga and Mizo Rebels on way to China through Burma (L—19-3-75), 206.

Attempts by Naga Hostiles to go to China (L—26-3-75), 56-57.

China Bound Naga and Mizo Rebels (XLIX—12-3-75), 74-75.

China invited to work for betterment of Asia (XLVII—20-2-75), 160.

China to help Pakistan for Developing Nuclear Device (XLVII—20-2-75), 113-114.

China's involvement in Mizoram and Nagaland Affairs (XLVIII—26-2-75), 163.

Chinese Activities in Nepal (XLIX—13-3-75), 67-68.

Chinese Arms to Supply to Nagaland (XLIX—12-3-75), 140-41.

Chinese Concentration of Fighter Bombers (XLIX—6-3-75), 145.

Chinese Movements in Indian Ocean and Neighouring Countries (XLIX—13-3-75), 163-64.

Concentration of Pakistan and Chinese forces on Borders (LI—18-4-75), 97-98.

Conspiracy by China, U.S. and Pakistan in North-Eastern India (XLVII—20-2-75), 95.

Construction of roads connecting Chinese Military bases with Nepal (XLVIII—27-2-75), 177-78.

Continued Chinese attempt to isolate India in South East Asia (LII—8-5-75), 199.

Dialogue between India and China (LI—20-3-75), 156.

Increase in Chinese presence in mid-western Nepal (XLVIII—27-2-75), 18-19.

Indian territory shown as Chinese in Soviet Maps. (LI—18-4-75), 53-54.

Mizo Rebels trying to escape to China (L—9-4-75), 45.

CHINA—*Contd.*

Nagas gone to Burma on way to China (L—19-3-75), 58.

Pak. threat to seek more military help from China (XLVIII—27-2-75), 128-29.

Peking plot for new State on Indian border (XLVIII—27-2-75), 70-71.

Sino-Indian relations (XLVII—20-2-75), 160-61.

Sino-Indian relations after the visit by Chinese Table Tennis Team (XLIX—13-3-75), 117.

Statement by Chinese Deputy Prime Minister re: Normalisation of relations with India (XLIX—13-3-75) 91.

Supply of Bombers to Pakistan by China (XLVIII—27-2-75), 204.

Teaching of Naga Language to Chinese Instructors by Naga Rebels (L—19-3-75), 148.

Underground Naga's bid to proceed to China (XLVII—19-2-75), 128.

Visit of Chinese Military Delegation to Pakistan (LII—8-5-75), 69.

Visit to India by Chinese Table Tennis Team (XLIX—13-3-75), 154-55.

CHIT FUNDS:

Chit Fund and Finance Companies (LI—18-4-75), 333—36.

'Chit Fund' Institutions in Karnataka (L—21-3-75), 155.

CHITTARANJAN LOCOMOTIVE WORKS:

C.L.W. Running below rated capacity (XLIX—4-3-75) 83-84.

Funds Required for Working of GDR (L—18-3-75), 100.

Revised Scale for Engineering Store Inspectors (L—18-3-75), 116-17.

CHOCOLATES:

Restrictions on foreign firms manufacturing cosmetics chocolates, biscuits, cigarettes and soft drinks (LI—23-4-75), 45-46.

CHOGYAL OF SIKKIM:

Criticism of Sikkim's present set-up by the Chogyal (LI—10-4-75), 79-80.

Stop-over in Calcutta by Chogyal of Sikkim on way to Kathmandu (LI—18-4-75), 79.

Visit by Chogyal of Sikkim to Nepal (LI—10-4-75), 111-12.

CHOLERA:

Declaring Navsari City of Gujarat as Cholera Stricken Area (LI—10-4-75), 186-87.

CHRISTIANITY:

Alleged Conspiracy to form a Christian State in Eastern Region (XLIX—5-3-75), 46.

Conversion to Christianity in N.E. region (XLVIII—26-2-75), 201.

CIBA GAIGY LTD.:

Formulations manufactured by M/s. Ciba Gaigy Limited (LII—6-5-75), 132-33.

Production of M|s. Ciba Gaigy (I) Limited (LII—29-4-75), 106-07.

CIBA LTD., M|S:

Licences issued to M|s Ciba (I) Limited (L—18-3-75), 139-40.

CIGARETTES:

Application of Cigarette manufacturing Companies (LII—30-4-75), 144.

Cigarette manufacturers to print 'smoking is a health hazard' on each packet (XLVIII—27-2-75), 121-22.

Cost structure of Cigarette Industry (LII—7-5-75), 55.

Indianisation of Cigarette manufacturing Companies (LII—9-5-75), 231.

CIGARETTES—*contd.*

Industrial expansion licences to Cigarette Manufacturers for marketing New patent (LI—16-4-75), 203-04.

Licences and Permission letters to Cigarette Manufacturing Companies (LI—16-4-75), 43.

Nationalization of cigarette companies (XLVII—19-2-75), 166.

Production in Cigarette and Biscuit Industries (LI—23-4-75), 21-22.

Production of Cigarettes and Bidi (LI—10-4-75), 116.

Production of Cigarettes and Foreign Share Holdings in companies (L—9-4-75), 46—48.

Restrictions on foreign firms manufacturing cosmetics chocolates, biscuits, cigarettes and soft drinks (LI—23-4-75), 45-46.

Revinue from Taxes on Cigarettes (L—21-3-75), 55.

Sale of Cigarettes Manufactured by Foreign Companies (L—9-4-75), 130.

Technical know how in Cigarette manufacturing Industry (LII—30-4-75), 138—40.

Use of international brand names by Cigarette COs in domestic market (L—9-4-75), 133-34.

Use of Map on Cigarette Packets (L—9-4-75), 130.

CINEMA HOUSES:

Cinema House in the area of Heavy Engineering Corporation (LI—23-4-75), 63-64.

Levy on Cinema Tickets to help Artists with unsatisfactory financial position (L—9-4-75), 82-83.

Separate Meeting during Seminar on Parallel Cinema by a Section of Participants (L—9-4-75), 121.

CIRCUS COMPANIES:

Assistance to Apollo Circus (LII—5-5-75), 113-14.

CIRCUS COMPANIES—*Contd.*

Incentives to Circus companies (LII—5-5-75), 239.

CITIES:

Assistance for development of cities from Metropolitan Development Fund (L—24-3-75), 130-31.

Check on Influx of people to cities (XLIX—10-3-75), 203.

Slum and Pavement Dwellers in Big Cities (LII—28-4-75), 182.

CITIZEN VOLUNTARY FORCE (L—19-3-75), 45.

CIVIL AVIATION:

Decision on Recognition of various Unions of Civil Aviation (XLIX—7-3-1975), 142-43.

Flying Clubs and Civil Aviation Centres (Vol. XLVIII—28-2-75), 73—75.

Indo-Pak. regarding Civil Aviation (XLIX—14-3-75), 137-38.

CLOCKS:

Expenditure incurred on installation and maintenance of clocks on Central Railway (XLVII—18-2-75), 218-19.

Expenditure incurred on installation and maintenance of clocks on Eastern Railway (XLVII—18-2-75), 92.

CLOTH:

Accumulation of Controlled Cloth in Textile Mills (XLVIII—28-2-75), 32-33.

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 13—16.

Allotment of controlled cloth to States (XLIX—7-3-1975), 97—99.

Concession to Bihar in regard to distribution of controlled cloth (L—21-3-75), 149.

Export of Handloom Cloth (LII—9-5-75), 171-72.

CLOTH—*Contd.*

Fixation of Price for Controlled Cloth (LII—2-5-75), 157.

Fixation of prices of standard cloth (XLIX—14-3-75), 114.

Increase in Price of Controlled Cloth Supplied by NTC (XLIX—12-3-75), 114-15.

Order for manufacture of cloth bag given by National Seeds Corporation (L—7-4-75), 155—57.

Price of Controlled Cloth (LI—23-4-75), 194.

Pricing policy of controlled cloth (LII—8-5-75), 151-52.

Production of certain categories of cloth for handloom sector (LII—2-5-75), 55.

Production of Cloth (XLIX—14-3-75), 147-48.

Production of controlled cloth (XLVII—21-2-75), 80.

Production of controlled cloth and Export of Cotton Textiles (XLIX—14-3-75), 36.

Production quota of controlled cloth (LI—11-4-75), 83.

Quality Control on controlled cloth (LI—25-4-75), 98-99.

Re-classification of cloth (LI—11-4-75), 119.

Rise in the prices of non-controlled cloth (LI—11-4-75), 69; (LI—18-4-75), 39.

Scheme to bring down varieties of cloth (LI—11-4-75), 177-78.

Stock of controlled cloth in mills under National Textile Corporation (XLIX—5-3-75), 93.

Stocking up controlled cloth with Mills (LII—2-5-75), 127-28.

Supply of Cheaper Standard Cloth by National Textile Corporation (XLIX—5-3-75), 146.

Unsold Stock of Cloth with Textile Mills (XLIX—14-3-75), 49-50.

COAL:

Accumulation of Coal at Pitheads (L—19-3-75), 148-49.

Additional production of Coal in next year (L—19-3-75), 213-14.

Adequate Wagon Supply for Coal beyond Mughal Sarai (XLVIII—25-2-1975), 60.

Administrative set up of Nationalised Coal Industry (XLVIII—26-2-1975), 84.

Advantages due to conversion from coal to diesel oil (XLVII—18-2-75), 158-59.

Alleged Corruption in Kargali Washery (L—19-3-75), 169-70.

Allocation of Rail Wagons for transporting Coal to Kiln Sites (LI—16-4-75), 40-41.

Allotment of Wagons on priority basis for coal supply to Nepal (LII—6-5-75), 81-82.

Amount due to Nationalised Coal Sector from Public Sector Undertakings (L—19-3-75), 35-36.

Cancellation of trains due to shortage of coal (XLVII—18-2-75), 110-11.

Capital raised by Coal Companies (XLIX—7-3-1975), 49.

Closure of factories due to shortage of coal in Madhya Pradesh (LII—7-5-75), 160.

Coal-based Fertilizer Plants (XLV-II—18-2-75), 37.

Coal Consumption on down in Bhilai and Rourkela Steel Plants (LI—10-4-75), 219-20.

Coal Crisis in Industry (XLIX—12-3-75), 55-56.

Coal Producion (XLVII—19-2-75), 61-62.

Coal Production in Fifth Plan (XL-IX—5-3-75), 50.

COAL: contd.

Coal stocks with Steel Plants (XLVII—20-2-75), 140-141.

Coal supply to Patratu Thermal Plant (XLIX—12-3-75), 138-39.

Coal Wagons meant for certain Associations utilized by Railways (XLVIII—25-2-1975), 119.

Coastal freight charges for coal and salt (XLVIII—27-2-75), 58.

Complaints regarding accumulation of coal at pitheads by Bharat Coking Coal Ltd. (XLIX—5-3-75), 172.

Conference on energy organised by Chambers of Commerce and Industry (XLIX—5-3-75), 172.

Decline in output of Coal (LI—16-4-75), 40.

Demand for explosives by Coal Industry in Fifth Plan (XLIX—12-3-75), 79-80.

Discovery of Coal Deposits in South Bihar, (LII-30-4-75), 233.

Dual price structure for Coal (XLIX—5-3-75), 166.

Effect of Coal Prices on Cement Production (L—9-4-75), 89.

Effect of Coal Shortage on Running of Goods Trains in Ratlam Division (L—25-3-75), 35—37.

Efforts made to Reduce Coal Consumption (L—8-4-75), 40-41.

Export of Coal (XLVIII—28-2-75), 11; (LI—18-7-75), 14-15.

Export of Coal and its requirements within the Country (L—26-3-75), 41.

Export of coal during 1975-76 (L—26-3-75), 130-31.

Export of Coal to Japan, West Germany and Africa (XLIX—7-3-1975), 29-30.

Export of Coal to Nepal—(XLIX—14-3-75), 121-22.

COAL—*Contd.*

Formulation of Scheme rgearding coal carbonisation, oil Synthesis and Central Tar-Hydrogenation plant (XLIX—12-3-75), 207-08.

Illegal Mining operations in Bihar Coal Fields. (LII—7-5-75), 194.

Improvement in Coal Supply to Railways (XLVIII—25-2-75), 30-31.

Improvement in Coal Supply to Railways in 1975 (XLIX—4-3-75), 120-21.

Improvement in production of Coal. (LII—7-4-75), 106.

Increase in Coal Despatches to Priority Industries (XLVIII—26-2-75), 152—54.

Increase in Coal Prices (LI—16-4-75), 100-101.

Increasee in prices of Coal since Nationalisation (XLVIII—26-2-1975), 127—129.

Installation of Coal wash Service in India. (XLIX—5-3-75), 61.

Introduction of Joint Sampling of Coal at Various Collieries. (XLIX—5-3-75), 71.

Investment on Development of Coal Industry in Fifth Plan. (XLIX—12-3-75), 155-56.

Issue of coal licences permits for production of bangles at Ferozabad, District Agra. (LI—23-4-75), 68.

Meeting of Representatives of Management and Labour on speedy movement of Coal—(LI 15-4-75), 88.

Merger of National Coal Development Corporation with Coal Mining Authority (XLIX—5-3-75), 146.

Money paid by Truck Drivers for lifting of Coal from Collieries of Coal Mines. (XLIX—5-3-75), 104.

New Coking Coal Reserves in Hazaribagh (L—19-3-75), 60-61.

COAL—*Contd.*

New Technique for Extraction of Fertilizer from Brown Coal (XLVII—18-2-75), 210.

New Units for Manufacture of Explosives for Coal Industry (XLVIII—26-2-75), 124.

News Item captioned "Maharashtra Facing Steam Coal Famine" (L—19-3-75), 58-59.

News item captioned 'Substandard Coal makes Furnaces Limp.' (LI—23-4-75), 41-42.

Precarious coal position on Northern Railway (L—8-4-75), 135.

Production of coal (XLVIII—26-2-75), 56-57.

Production of coal in Bharat Coking Coal Ltd. before and after Nationalisation (XLVIII—26-2-75), 180—182.

Production of Coal in Fifth Plan. (XLIX—12-3-75), 61-62.

Production of Coal since Nationalisation (XLVIII—26-2-75). 124—126.

Reduction of consumption of fuel oil by substitution of coal by Thermal Power Stations (XLIX—5-3-75), 170.

Report of Committee set up for supply of Coal to Steel Plants and Consumers (XLIX—5-3-75), 147.

Report of Inter-Ministerial Committee on Coal Prices. (XLIX—5-3-75), 69.

Sale proceeds of Coal before and after Nationalisation (XLVII—19-2-75), 192.

Scheme regarding Coal distribution to States (XLVIII—26-2-75 137-138.

Setting up of a Plant for Classification of Coal (L—9-4-75), 192.

Setting up of Coal Dumps (XLIX—5-3-75), 94.

COAL—*Contd.*

Setting up of Coal Dumps in States. (XLIX—12-3-75), 61.

Short supply to coal to Industries (L—8-475), 130.

Shortage of Coal. (XLIX—5-3-75) 70.

Shortage of Coal in Roofing Industry in Morvi Rajkot. (LI—23-4-75), 27.

Shortage of coal in Tamil Nadu. (LII—7-5-75), 172.

Steps to improve Coal Movement from Pitheads (LI—16-4-75), 87.

Supply of Coal Gas for Domestic consumption in New Delhi (LI—16-4-75), 141-42.

Supply of Coal to Belgaum Coal and Coke Consumers Cooperative Association Ltd. from Bhowra Colliery (L—19-3-75), 52-53.

Supply of Coal to consumers by Coal Mines Authority. (LI—[illegible]-75), 108.

Supply of Coal to Industries—(L—19-3-75), 91.

Supply of Coal to M.Ps at South Avenue Stores New Delhi (L—9-4-75), 176.

Supply of coking coal to Bokaro Steel Plant (XLVIII—27-2-75), 31-32.

Supply of Slack Coal for Roofing Industries in Morisi, District Rajkot (Gujarat) (LI—16-4-75), 61.

Survey made by Coal Survey Advisory Committee in Mejla Area, District Bankura, West Bengal (XLVIII—26-2-1975), 41.

Target for production of coal during 1975 (XLVIII—26-2-1975), 97.

Tests of Coking Coal Discovered in Ramgarh and Kedla. (LII—7-5-75), 117.

COAL—*Contd.*

Theft of Coal from Collieries of Bharat Coking Coal Limited. (LII—30-4-75). 130.

Threat from Mine owners to stop supply of Coal to DESU (XLVIII—26-2-75), 135-136.

Trains cancelled during 1974-75 due to coal shortage (XLVII—18-2-75), 179.

U. K. assistance for raising coal output (XLVIII—26-2-75), 98.

Unauthorised sale of coal in coal mines in Hazaribagh District. (XLIX—12-3-75), 169-70.

Virgin Coal Bearing Area in Burdwan District of West Bengal (XLVIII—26-2-75), 39-40.

Wrong delivery of a rake of coal belonging to Udaipur Cement works, Udaipur (L—8-4-75), 168.

COAL BOARD:

Dissolution of Coal Board (LII—7-5-75), 208.

COAL GAS:

Setting up of coal gas production units in major cities to provide cheap domestic and industrial fuel. (LI—23-4-75), 69.

Supply of Coal Gas for Domestic consumption in New Delhi (LI—16-4-75), 141-42.

COAL MINES:

Accidents in Coal Mines of Madhya Pradesh (LI—18-4-75), 117.

Accidents in collieries of Coal Mines Authority and Bharat Coking coal Ltd. (XLVIII—26-2-75), 54-55.

Amount owed to IOC and Coal Mines by DESU (XLVII—19-2-75), 98.

Atrocities on Harijans at North Damodar Colliery, Dugda (XLVII—19-8-75), 6-3-64.

COAL MINES—*Contd.*

Attack on Ghanudih Colliery of Bharat Coking Coal Limited—(L—19-3-75), 196-97.

Bharat Coking Coal Ltd. a subsidiary of coalmines authority (XLVII—19-2-75), 201-202.

Coal extracted from Coal mines of Vishrampur and Chirmiri (Madhya Pradesh) (LI—16-4-75), 62-63.

Collieries in Private sector. (LII—30-4-75), 183.

Costly Machinery written off at Sangrauli Coal Fields (LII—7-5-75), 48.

Deaths due to accidents in Coal Mines (LII—8-5-75), 122-23.

Deaths in coal mines due to unsafe conditions (XLIX—6-3-75), 83.

Debit|Credit Balances of Management of Coking Coal Minies. (XLIX—12-3-75), 50.

Deduction made from Coal Miners under Compulsory Deposit Scheme. (XLIX—5-3-75), 14 8

Expansion reconstruction and restructing programme of coal mines during Fifth Plan. (LI—23-4-75), 176-77.

Exploitation of New Coal Minies in Districts Purulia and Bankura in West Bengal. (XLIX—5-3-75), 49.

Fire in Coal Mines in Damodar Valley (L—26-3-75), 43-44.

Fire in Toera Colliery in Juju Coal-fields Hazaribagh District—(L—19-3-75). 171.

Flouting of Labour laws in Government owned mines in West Bengal-Bihar Belt (XLVIII—26-2-75), 104-105.

Foreign Assistance for Develop- of Coal Mines (XLVIII—-2-75), 155.

Functioning of Nationalised Coal Mines. (LII—7-5-75), 155.

COAL MINES—*Contd.*

Illegal coal mining in Karanpura Coal Belt in Bihar. (LI—23-4-75), 34.

Implementation of Compulsory Deposit Scheme in Coal Mines (XLVII—19-2-75), 65.

Law and order Situation in Coal Mines Areas. (LII—30-4-75), 240.

Loss incurred due to Attack on Chanoodih Colliery of Bharat Coking Coal Limited (LI—16-4-75), 142.

Loss incurred due to fire in coal fields of Jharia Dhanbad (XLIX 12-3-75), 170.

Maufacture of machinery for coal mining industry by MAMC. (LI—23-4-75), 177-78.

Mines and Supervisory Staff working in Coal Mines in Madhya Pradesh (XLVII—19-2-75), 60-61.

Nationalization of Coal Mines Challenged by Public Sector Banks— (L—19-3-75), 22—29.

Output per man-shift in Coal mines (LI—23-4-75), 65-66.

Payment of Royalties for Coal Mines demanded by West Bengal (LI—16-4-75), 60-61.

Procedures regarding Audit of Coal Mines under NCDC and CMA (LI—23-4-75), 187-88.

Production, Distribution, Management of Coal Mines and Washeries under one Organisation (XLIX—12-3-75), 119.

Representations regarding Plight of Share Holders of Nationalised Coal Mining Companies (L—26-3-75), 90-91.

Resources for Developing New Coal Mines. (XLIX—5-3-75), 197.

Safety conditions in Coal Mines in Eastern Zone (XLIX—6-3-75), 67.

COAL MINES—*Contd.*

Safety measures taken to avoid accidents in Coal Mines (LI—18-4-75), 61.

Take over of Coal Mine under Private Agencies (XLIX—5-3-75), 72.

Unauthorised Coal Mining in Eastern Region (L—9-4-75), 101.

Unauthorised sale of coal in coal mines in Hazaribagh District. (XLIX—9-3-75), 169-70.

Visit by Minister of Energy to Coal Mine areas during January, 1975 (XLVIII—26-2-75), 190-91.

Working of Coal Mines in Hazaribagh and Palamau Areas of Bihar (L—19-3-75), 61-62.

Working of NCDC Mines (XLIX—12-3-75), 139-40.

Working of Raniganj Collieries (XLIX—5-3-75), 69.

Debates

Correction of Answer on USQ to USK 2433 dated 6-3-75 re. death in coal mines due to unsafe conditions. (LII—8-5-75), 219-20.

Re. Strike in Colar Gold Mines (LI—16-4-75), 225—27.

COAL MINES AUTHORITY:

Bharat Coking Coal Limited as a Subsidiary of Coal Mines Authority. (LI—23-4-75), 35.

Diversification of activities of Coal Mines Authority (L-9-4-75), 79.

Investments on new projects by CMA (L—26-3-75), 192.

Loss incurred by Coal Mines Authority in 1974-75, (LII—30-4-75), 183-84.

Non-payment of increased wages to coal workers by CMA and BCCL (XLIX—12-3-75), 37-38.

Payment due to CMA and BCCI from Steel Plant Power Houses and Railways (L-26-3-75), 93-94.

COAL MINES AUTHORITY—*Contd.*

Procedures regarding audit of coal mines under N.C.D.C. and C.M.A. (LI—23-4-75), 187-88.

Seminar Organised by Cement Manufacturers Association and Coal Mines Authority in New Delhi (L—19-3-75), 87.

Supply of Coal to consumers by Coal Mines Authority. (LI—23-4-75), 108.

Taking possession of Bungalow of Technical Director of Coal Mines Authority (XLIX—12-3-75), 46.

COAL WASHERIES:

Functioning of Coal Washeries (XLIX—13-3-75), 97.

Production, Distribution, Management of Coal Mines and Washeries under one Organisation (XLIX—12-3-75), 119.

Transfer of Coal Washeries to Ministry of Energy (XLIX—6-3-75), 42—44.

Transportation of Coal from Bokaro Colliery to Kargali Washery under NCDC in Bihar, (LII—30-4-75), 91-92.

COAL-TAR DISTILLATION PLANTS:

Recommendations of Hathi Committee for setting up coal-tar distillation plants (LII—6-5-75), 159-60.

COASTAL HIGHWAYS:

Assistance to Gujarat for Coastal Highways (LI—18-4-75), 126—28.

COASTAL SHIPPING SERVICE:

Loss incurred by Coastal Shipping Service (XLIX—6-3-75), 150-51.

COCA COLA:

Actual Users/Replenishment Import of Licences to Bottling Plants of Coca Cola (L-26-3-75), 172—74.

COCA COLA: *Contd.*

Capacity and Production of Bottling Units of Coca Cola. (XLIX 12-3-75), 117—20.

Changes on Turn ower of Coca Cola (L-26-3-75), 50-51.

Coca Cola Export Corporation. (XLIX—5-3-75), 102; (LI—11-4-75), 154-55; (LI—16-4-75), 47.

Coca Cola Factories (XLVII—19-2-75), 111-112.

Composition of Beverage Bases of Coca Coal Export Corporaton (XLIX—12-3-75), 116-17.

Composition of Coca Cola (XLIX—12-3-75), 115-16.

Details of Coca Cola Concentrate (LII—7-5-75), 151.

Dilution of Coca Cola Export Corporation equity structure in favour of Indian Participation (LII—7-5-75), 104.

Directors in Coca Cola Export Corporation (LII—7-5-75), 142.

Issue of Industrial Licences/Registration Certificates to Coca Cola Export Corporation (XLIX—12-3-75), 142-43.

Issue of Licences/letters of permission for bottling Coca Cola (XLIX—12-3-75), 23—26.

Overproducton in Coca Cola Bottling Plants (XLIX—5-3-75), 1—12.

Production of Coca Cola Concentrate (LII—7-5-75), 154.

Recording of Coca Cola with D.G.T.D. (LI—16-4-75), 53-54.

Remittances by Coca Cola Export Corporation (LII—7-5-75), 94.

Report of Balachandran Committee and Yunas Commission on Coca Cola (XLIX—12-3-75), 75—78.

Supply of Coca Cola Concentrate to New Units (LII—7-5-75), 54.

COCA COLA: *Contd.*

Usefulness of Coca Cola Concentrate (LI—16-4-75), 120-21.

COCA COLA EXPORT CORPORATION (L—26-3-75), 110-11. (LI—16-4-75), 47; (LII—30-4-75), 144—48.

Coca Cola Export Corporation's agreement with its principals (XLIX—12-3-75), 209-10.

Facilities to Coca Cola Export Corporation in Fourth Plan (L—26-3-75), 160-61.

Imports by Coca Cola Export Corp. (LII—9-5-75), 157-58.

Manufacturing Activities of Coca Cola Export Corporation (XLIX—12-3-75), 210—12.

Overinvoicing and underinvoicing in export and imports by Coca Cola Export Corporation (LI—11-4-75), 30.

Post of Managing Director in the Coca Cola Export Corporation (LII—6-5-75), 151.

Proposal of Coca-Cola Export Corporation for Import of Raw Material for Concentrate (LII—30-4-75), 216.

Service charges charged by Coca Cola Export Corporation (LI—11-4-75), 188-89.

COCHIN:

Civil Aerodrome at Cochin (XLVII—21-2-75), 54.

Completion of Cochin Bypass (XLIX—6-3-75), 103.

Construction of Aerodrome at Cochin (LI—25-4-75), 83-84.

Construction of Civil aerodrome at Cochin (XLVII—21-2-75), 192.

Extension of Runway of Cochin airport (L—21-3-75), 114.

Link road skirting Wellingdon Island, Cochin (XLVIII—27-2-75), 184-85.

COCHIN: *Contd.*

Plan Outlay for Cochin Port Trust (LI—10-4-75), 54-55.

Progress on the second phase of FACT at Cochin (XLVIII—25-2-1975), 97.

Revision of cost of Cochin Shipyard (XLVII—20-2-75), 65—67.

Setting up of an Export Processing Zone for Electronics in Cochin (L—21-3-75), 88.

Work on Cochin Shipyard Affected (XLIX—13-3-75), 92-93.

COCHIN REFINERY:

Cochin Refinery working at Low Capacity (LI—22-4-75), 125-26.

Expansion of Cochin Refineries (L—18-3-75), 146.

Filing of suit by Cochin Refineries against Triton Shipping Corporation (XLIX—4-3-75), 159-60.

Loss due to Lock-out in Cochin Shipyard (LI—10-4-75), 194-95.

COCHIN SUPER TANKER BERTH PROJECT:

Completion of Cochin Super Tanker Berth Project (XLVII—20-2-75), 179.

COCHIN UNIVERSITY:

Proposal from Cochin University for Introduction of Courses in Applied Science and Technology (XLIX—17-3-75), 60-61.

COCOA:

Scheme to increase acreage of Cocoa Cultivation (XLIX—17-3-75), 118.

Share of Cadbury-Fry in Import of Cocoa (L—26-3-75), 32-33.

COCONUT:

Coconut based industries in Kerala (LI—11-4-75), 121-22.

Production of coconut during Fifth Plan (L—7-4-75), 214.

COCONUT: *Contd.*

Scheme of RBI for Development of coconut cultivation (XLIX—14-3-75), 104.

Setting up of Coconut Development Corporation (Vol. XVVIII—3-3-1975), 30.

COFFEE:

Export of Coffee (XLIX—14-3-75), 95; (L—21-3-75), 123.

Maintenance of Export level of Coffee and Tobacco (LI—18-4-75), 235-36.

Project for Coffee Cultivation (LI—18-4-75), 42.

Sale of coffee powder to the public (XLVII—21-2-75), 59.

Sale of Coffee to U.S.S.R. (XLIX—7-3-1975), 91-92.

COFFEE BOARD:

Deployment of vehicles by Coffee Board (XLVII—21-2-75), 180-81.

COIMBATORE:

Persons dealing in forged transport documents in coimbatore (LII—9-5-75), 80.

COINS AND CURRENCY:

Amount of Currency Notes in Circulation VoL (XLVIII—28-2-75), 156-57.

Circulation of Counterfeit Notes—Vol. (XLVIII—28-2-75), 153-54.

Issuing of One-Rupee Coins (LI—11-4-75), 210—12.

Printing of Multi Coloured Notes (LII—9-5-75), 207.

Seizure of Fake Currency (XLIX—7-3-1975), 155.

COIR:

Coir Industry in Nicobar Islands (XLIX—5-3-75), 179.

Coir Wool named 'Kayarool' Developed by Coir Board (XLIX—5-3-75), 73.

COIR: *Contd.*

Decline in Coir Exports (LI—25-4-75), 75-76.

Documentary Films for Coir Industry (XLIX—5-3-75), 57.

Duty free entry of Indian Jute and Coir Goods into UK and Denmark (L—21-3-75), 69.

Export of Coir Goods (L—21-3-75), 59.

Export of Coir Goods (XLIX—14-3-75), 197-98; (L—21-3-75), 170.

Financial Assistance to Coir Industry in Kerala (XLVIII—26-2-75), 144-45.

Mechanisation in Coir Industry (XLIX—12-3-75), 63.

Payment of low wages to Coir Workers (LI—10-4-75), 148-49.

Research and Development Work on Various aspects of Coir (L—26-3-75), 109-10.

Uplifting of Coir Industry (L—9-4-75), 76-77.

COKE OVEN BATTERIES:

Coke Oven Batteries of Bokaro Steel Plant lying idle (XLVII—20-2-75), 188.

COKE OVEN GAS:

Research on Production of Drugs from Coke oven gas (XLIX—12-3-75), 36-37.

COKE OVEN PLANT:

Supply of Coke Oven Plant to Hungry (XLVIII—26-2-1975), 53.

COLD STORAGES:

Collapse of Eight Storeyed cold storage on Lawrance Road, Delhi (LII—8-5-75), 113.

COLD WAVE:

Deaths due to cold wave in Bihar (XLVII—20-2-75), 188.

COLD WAVE: *Contd.*

Deaths due to cold wave in States (XLVII—20-2-75), 79.

COLLECTOR OF CUSTOMS AND EXCISE:

Cases pending with Collector of Customs and Excise, Nagpur (LII—2-5-75), 84, 192-93.

COLLEGES:

Curriculam of study in Schools and Colleges (LII—28-4-75), 39.

Financial Assistance to Colleges in Kolaba District of Maharashtra (XLIX—17-3-75), 178.

Opening of Post Graduate Classes in Colleges in U.P. (XLVIII—24-2-75), 171-172.

Return of Text-Books issued to needy Students in Delhi Colleges (XLIX—10-3-75), 151.

Shyamlal College, Delhi (XLVIII—24-2-75), 171.

Special emphasis on colleges in tribal district and educational backward areas (LII—5-5-75), 156-57.

Taking over of mismanaged colleges in Delhi (LI—21-4-75), 149-50.

Also see Educational Institutions.

Debates

Reported Dissatisfaction amongst University and College teachers of Madhya Pradesh (Matter under Rule 377) (LII—6-5-75), 267—69.

COLLIERIES:

See "Coal Mines".

COMECON:

India's relation with COMECON—(XLVIII—28-2-75), 207.

COMMAND AREA DEVELOPMENT AUTHORTIES:

Central grants for establishment of Command area development authorities (XLVIII—24-2-75), 219-20.

COMMISSION(S):

Air Accident Investigation Commission (XLIX—7-3-75), 35.

Bar on reappointment of retired judges of Supreme Court and High Courts on Tribunals or Commissons of Inquiry (L—18-3-75), 120-21.

Setting up of standing National Income, Wages and Price Commission, (XLVIII—20-2-75), 119-120.

COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES:

Shifting of office of Commissioner for Scheduled Castes and Scheduled Tribes (L—26-3-75), 20—24.

COMMITEE(S):

Bhabatosh Committee's recommendations regarding Newspaper Groups Diverting their Funds (L—9-4-75), 66.

Chairmanship of Consultative Committee (XLVIII—3-3-1975), 178-79.

Committee of review on Rehabilitation programme (XLIX—6-3-75), 175-76.

Committee on anti-smuggling (XLVIII—28-2-75), 100.

Committee on Educational Reforms (XLIX—17-3-75), 53-54.

Committtee on Status of Women (XLVIII—24-2-75), 190-91.

Committee on Status of Women (LII—28-4-75), 123.

Committee on Student unrest (XLVIII—24-2-75), 94.

High level standing Committee on export credit (VLVII—21-2-75), 64-65.

High Powered Committee to Review Government Purchases (LI—10-4-75), 37—39.

COMMITTEE(S)—*Contd.*

Implementation of Chanda Committee Recommendations on Land Management (LI—21-4-75), 189.

Implementation of Recommendations made by Committee on Essental Commodities and Articles by Mass Consumption (XLVIII—26-2-75), 204-205.

Implementation of Recommendations of Patiala Committee on Re-organisation of Territorial Army (XLIX—6-3-75), 69.

Legal consultative Committee of Asia and Africa at Tehran (XLIX—6-3-75), 73.

Meetings of Consultative Committees held during last three years. (LII—28-4-75) 68.

Meetings on P&T Advisory Committee (XLVII—19-2-75), 105.

Outstanding Reports|Inquiries by Committee on Public Accounts (LII—30-4-75), 43—52.

Pillai Committees' Report (LII—2-5-75), 141-42.

Recommendations of Bonus Review Committee (XLVII—20-2-75), 178.

Recommendations of Evaluation Committee on N.C.C. Scheme (XLVII—20-2-75), 47—49.

Recommendations of Hathi Committee for reducing foreign equity of drug firms (LII—29-4-75), 172.

Report of Netaji Inquiry Committee (XLVIII—26-2-75), 90-91.

Report of the Committee of Status of Women regarding uniform code (LII—29-4-75), 125.

Report of the Committee on cow protection (LI—21-4-75), 204.

Report of the Fact finding Committee on Newspaper Economics (XLVII—19-2-75) 193.

Special Committee for tonnage acquisition (XLVII—20-2-75) 120-21.

Suggestion made by Tarkunde Election Reforms committee (LII—29-4-75), 35.

COMMITTEE(S)—*contd.*
Utility of Consultative Committee meetings (LII—28-4-75), 160.
Debates
Business Advisory, Fifty-first Report—presented (XLVIII—20-2-75), 457-58.
—adopted (XLVIII—21-3-75), 257-58.
Fifty-second Report—presented (XLVIII—26-2-75), 3445.
— adopted (XLVIII—27-2-75), 233.
Fifty-third Report — presented (XLIX—10-3-75), 368.
— adopted (XLIX—12-3-75), 252—56.
Fifty-fourth Report — presented (L—24-3-75), 384.
— adopted (L—25-3-75), 219—25.
Fifty-fifth Report—presented (LII—2-5-75), 366-67
—adopted (LII—5-5-75), 255.
Committee of Privileges—
Fourteenth Report—presented (XLIX—10-3-75), 224.
Fifteenth Report —presented (LII—9-5-75), 333.
Extension of time for presentation of Report re. Shri Jagjit Singh erstwhile President of New Friends Co-operative House Building Society Ltd. New Delhi (XLVIII—21-2-75), 256.
Committee on Absence of Members from the sittings of the House—
Nineteenth Report —presented (L—25-3-75), 216.
Twentieth Report—presented (LI—15-4-75), 221.
Minutes (LII—7-5-75), 236.
Twenty-first report — presented (LII—7-5-75), 237.
Committee on Government Assurances—
Eleventh Report—presented (LI—22-4-75), 248.
Committee on Petitions—
Twenty-first report—presented (LI—23-4-75), 204.
Twenty-second report and Minutes (LII—9-5-75), 337.
Committee on Private Members, Bills and Resolutions—
Fiftieth Report —— presented (XLVIII—19-2-75), 246.
COMMITTEE(S): *contd.*
Fiftieth Report—adopted (XLVIII—21-2-75), 281.
Fifty-first Report — presented (XLVIII—26-2-75), 220.
—adopted (XLVIII—28-2-75), 282.
Fifty-second Report —— presented (XLIX—13-3-75), 193.
—adopted (XLIX—14-3-75), 318.
Fifty-third Report —— presented (L—24-3-75), 235.
—adopted (L—26-3-75), 309.
Fifty-fourth Report—adopted (LI—11-4-75), 303.
Fifty-fifth Report—presented (LI—23-4-75), 203.
——adopted (LI—25-4-75), 303.
Fifty-sixth Report — presented (LII—7-5-75), 236-37.
Committee on Public Undertakings—Sixtieth Report (LI—21-4-75), 229-30.
Sixty-first Report (LI—18-4-75), 357.
Sixty-second report (LI—23-4-75), 207.
Sixty-third and Sixty-fourth Reports (LI—25-4-75), 212.
Sixty-fifth Report (LII—30-4-75), 266.
Sixty-sixth report (LII—28-4-75), 202.
Sixty-seventh Report and minutes (LII—30-4-75), 266.
Sixty-eighth Report and minutes (LII—29-4-75), 224.
Message from R. S. agreeing with L.S. recommendation to nominate R. S. Members to the Committee (LII—8-5-75), 250—52.
Committee on Subordinate Legislation—
Fifteenth Report (15-4-75), 221.
Sixteenth Report (LII—9-5-75), 333.
Committee on the welfare of Scheduled Castes and Scheduled Tribes—
Election to, (XLVIII—25-2-75), 223.
Thirty-fourth Report (L—25-3-75), 216.
Thirty-fifth and Thirty-sixth Reports of Study Groups (LII—8-5-75), 257.

COMMITTEE(S)—contd.

Estimates Committee—

Sixty-seventh Report and Minutes (XLVIII—25-2-75), 221-22.

Seventieth and Seventy-first Reports (LI—15-4-75), 220-21.

Seventy-second Report and Minutes (LI—18-4-75), 356.

Seventy-third Report (LII—30-4-75), 265.

Seventy-fourth and Seventy-fifth Reports and the Minutes (LII—30-4-75), 264.

Seventy-sixth and seventy-seventh Reports (LII—29-4-75), 224.

Seventy-eighth and seventy-ninth Reports and Minutes (LII—30-4-75), 264.

Joint Committee on Offices of Profit—Twelfth Report—presented (L—20-3-75), 183.

Thirteenth Report-presented (LII—30-4-75), 286.

Public Accounts Committee—

Hundred and thirty-fifth Report (XLIX—7-3-75), 212.

Hundred and Thirty-sixth Report (XLVIII—25-2-75), 221.

Hundred and Thirty-seventh Report (XLIX—5-3-75), 241.

Hundred and thirty-eighth Report (L—26-3-75), 244.

Hundred and Thirty-ninth Report (L—24-3-75), 236.

Hundred and fortieth Report (L—25-3-75), 216.

Hundred and Forty-first, Hundred and Fiftieth, Hundred and Fiftty-third and Hundred and Sixty-sixth Reports (LII—28-4-75), 201-02.

Hundred and Forty-second, Hundred and sixty-fifth, Hundred and Seventy-second Hundred and Seventy-third and Hundred and seventy-sixth Reports (LII—5-5-75), 250-51.

Hundred and Forthy-third Report (LI—15-4-75), 221.

COMMITTEE(S)—contd.

PUBLIC ACCOUNTS COMMITTEE—

Hundred and Forty-fourth Report (L—8-4-75), 209.

Hundred and Forty-fifth Report (LI—18-4-75), 356.

Hudred and forty-ninth and Hundred-fiftyfirst Report (LI—23-4-75), 203.

Hundred and Fifty-second Report (LI—11-4-75), 241.

Hundred and fifty-fourth Report (LII—29-4-75), 225.

Hundred and Fifty-fiifth Report, (LI—21-4-75), 230.

Hundred and fifty-sixth, Hundred and fifty-seventh and Hundred and fifty-eighth Reports (LII—29-4-75), 225.

Hundred and sixty-first Hundred and sixty-second, Hundred and sixty-third and Hundred and sixty fourth Reports (LII—29-4-75), 225.

Hundred and sixty-seventh Report (LII—30-4-75), 265.

Hundred and sixty-eighth, hundred and Seventy ninth and seventieth Resports (LII—29-4-75 225.

Hundred and seventy-first Report (LII—30-4-75), 266.

Hundred and seventy-first Report (LII—30-4-75), 265.

Rules Committee—

First Report and Minutes (L—24-3-75), 235.

Sixth and Seventh Reports—Laid on the Table (LII—2-5-75), 211.

Sixth Report adopted (LII—6-5-75), 267.

Railway Convention Committee—Seventh Report—presented (LII—9-5-75), 333.

COMMUNAL DISTURBANCES:

Communal clash at Pilibhit (XLVIII—26-3-75), 136-137.

Increase in cases rioting (XLVII—19-2-75), 139.

COMMUNAL DISTURBANCES—*Contd.*

Prasad Commission report on Delhi Sadar Bazar disturbances (XLVIII—26-2-75), 31-32.

COMMUNAL ORGANISATIONS:

Ban on Communal Organisations (XLVII—19-2-75), 141.

COMPANIES:

Acceptance of deposits by non-banking companies (LI—18-4-75), 216-17.

Action taken on the Restrictive Trade Practices of Companies during 1972 and 1973 (XLVIII—25-2-75), 70.

Annual General Meetings of companies in which trust hold shares (LI—15-4-75), 195.

Appointment of Persons in Companies during the last three years (LII—29-4-75), 105.

Appointment of representatives of Government in the Board of Directors during the last three Years (L—8-4-75), 170-71.

Audit of Government Companies (LII—29-4-75), 175.

Celing on Emoluments and Perquisites Top Executive in Private Sector (L—18-3-75), 108-09.

Chit Fund and Benefit Companies in Gujarat (LI—11-4-75), 164.

Companies formed in the last one year (L—8-4-75), 55-56.

Companies in whose cases injunction has been granted (L—8-4-75), 92.

Companies prosecuted for violation of the companies act (LI—22-4-75), 201-02.

Companies Prosecuted in Delhi for Violation of Companies Act during the last year (LII—29-4-75), 138-39.

Companies registered during the last six months (XLVIII—25-2-75), 137—39.

COMPANIES—*Contd.*

Companies Registered in Eastern and North Eastern States during the last three years (LI—15-4-75), 78.

Companies registered in Karnataka State (XLVIII—25-2-75), 125.

Companies to whom the companies Donation Bill was referred for Eliciting Opinion (L—18-3-75), 94-95.

Companies with Capital of more than 10 lakhs registered and liquidated in Maharashtra during the last three years (L—8-4-75), 194-95.

Companies with capital of more than Rs. 10 Lakhs registered and liquidated in Uttar Pradesh during 1974 (L—18-3-75), 49-50.

Complaints in regard to diversion of deposits by companies (XLVII—21-2-75), 207—209.

Conversion of M/s. Bird and Company Calcutta into Public limited Co. (L—8-4-75), 98.

Decision to appoint Government Drectors in companies associated with Shri R. N. Goenka (LII—6-5-75), 98.

Deductions made under Compulsory Deposit Scheme from the salaries of employees of Companies of Aloke Udyog Group (LI—25-4-75), 55—58.

Definition of Foreign Companies—(L—19-3-75), 106—08.

Deposits raised by private companies (XLVII—21-2-75), 202.

Disinvesting State Holdings in joint sector companies (LII—7-5-75), 92.

Diversion of deposits from Government Agencies and nationalised banks to Non-Banking Companies (XLVII—21-2-75), 170-171.

Drawing of unsecured loans by companies from public (XLVII—21-2-75), 144-145.

Enquiry into the affairs of companies (LI—15-4-75), 100.

COMPANIES—*Contd.*

Enquiry into the Functioning and Products of certain Companies (L—25-3-75), 157—60.

Evasion of Taxes by Companies (LI—18-4-75), 306-07.

Exports and Imports of Companies having foreign collaboration (LI—18-4-75), 301-02.

Foreign Companies producing formulations for own consumption (LI—15-4-75), 61.

Fresh Capital Raised by Companies (XLIX—7-3-1975), 43—45.

Indianisation of Foreign Companies Vol. (XLVIII—28-2-75), 41—43.

Issue of Licences to New Companies (L—19-3-75), 152—54.

Legislation to legalise company donation to political parties (XLVII—18-2-75), 109-110.

Limited Companies in Madhya Pradesh which failed to furnish statements during the last three years (L—15-4-75), 111.

Liquidation of Companies (L—8-4-75), 172.

Malpractices Frauds committed by Non-Banking companies in regard to collection of deposits (XLVII—21-2-75), 67-68.

Merger and take over of companies during the last three years (I—8-4-75), 203-04.

Misrepresentation of Facts by Firms for obtaining Licences (XLVII—19-2-75),

Nationalisation of Companies (XLIX—4-3-75), 205.
(LII—6-5-75), 94-95.

New regulations about acceptance of deposits by non-banking, non-financial companies (LII—6-5-75), 108-09.

Percentage of production of formulations by multinational companies (L—18-3-75), 211—12.

Permission given to companies for issue of bonus share during 1972. 1973 and 1974 (LI—22-4-75), 91-92.

Permission to Companies to release capital (L—21-3-75), 108.

Preparation of Balance Sheets to certain Companies (LI—15-4-75), 124.

Private and Public Limited Company (XLVIII—25-2-1975), 96.

Production of Cigarettes and Foreign Share Holdings in companies (L—9-4-75), 46—48.

Production of Pharmaceuticals by Foreign Owned Drugs companies (LI—22-4-75), 202—04.

Profits by Large Companies in Private Corporate Sector (LI—18-4-75), 236-37.

Profits of Private Companies and Business Houses (XLVIII—25-2-1975), 54.

Quality performance of indigenous companies as compared to imported ones (LI—15-4-75), 46.

Railways under operation by companies (L—18-3-75), 165-66.

Relation between BIECCO Lawrie Limited and Indo-Burma Petroleum Company Ltd. and Balmer

Remuneration to Company Drictors (L—25-3-75), 161-62.

Remuneration to Company Directors (L—18-3-75), 158-59.

Security of Service to Employees in Private Companies (LI—17-4-75), 159-60.

Share held by Family of Former Minister of Foreign Trade and by black-listed companies in Maruti Ltd. (LII—6-5-75), 67-68.

Shifting of Registered Offices by Companies in West Bengal (LI—15-4-75), 133.

Steps to make Limited Company Non Capitalistic in its constitution and work (LI—15-4-75), 27.

Tightening of Regulation governing Non-banking Companies accepting Public deposites (L—25-3-75), 181.

COMPANIES—Contd.

Time Bound Programme for diversifying activities of Foreign companies (LI—25-4-75), 112.

Trade Relations of Indian \ Oxygen Ltd. with Foreign Companies (L—19-3-75), 151.

Use of Trade Marks by foreign Companies (LI—11-4-75), 189-90.

Debates

Reported attempts of international cartels to smuggle huge quantities of synthetic textiles into India (CA) (LI—22-4-75), 224—48.

COMPANIES ACT:

Amendment of Companies Act (XLIX—4-3-75), 193-94. (LI—18-4-75), 259-60.

Amendment of Companies Act for the Enforcement of MRTP Act (XLVIII—25-2-75), 157.

Clarification on the scope of Section 187C of the Companies Act (L—8-4-75), 59.

Proposal to Abridge Schedules 5 and 6 of the Comptnies Act (LI—15-4-75), 30.

Violation of Companies Act by Birla Group of Companies (LII—29-4-75), 157-58.

Violation of Companies Act by Companies in West Bengal and North Eastern States (XLVIII—25-2-1975), 103.

COMPANIES (AMENDMENT) ACT 1974 (LII—29-4-75), 94-95.

COMPANY LAW BOARD (XLIX—4-3-75), 164.

Separate Branches of Company Law Board (LII—6-5-75), 107

COMPANY LAW DEPTT:

Cross Purposes of Activities of MRTP Commission and Companies Law Department (LII—29-4-75), 195.

COMPANY SECRETARY COURSE:

Company Secretaryship Course (L—8-4-75), 64.

COMPENSATION:

Payment of ex-gratia compensation for properties of Indians in former West and East Pakistan (St) (LI—11-4-75), 247—49.

COMPOST MANURE:

Scheme for compost manure (LI—21-4-75), 113—15.

COMPRESSORS:

Manufacture of Compressors (L—9-4-75), 194.

COMPTROLLER AND AUDITOR GENERAL OF INDIA:

Action being taken against the Employees of Offices of Comptroller and Auditor General of India (XLIX—14-3-75), 61.

Pay of Senior Most Officers under Comptroller and Auditor General of India (XLIX—7-3-75), 113.

Debates

Alleged Victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 344—82.

COMPULSORY DEPOSIT SCHEME:

Deduction made from Coal Miners under Compulsory Deposit Scheme (XLIX—5-3-75), 148.

Implementation of Compulsory Deposit scheme in Coal Mines (XLVII—19-2-75), 65.

Malpractices frauds Committed by Non-banking companies in regard to collection of deposits (XLVII—21-2-75), 67-68.

Refund of Money deposited with Nationalised Banks under CDS (LII—2-5-75), 73.

COMPUTERS:

Computer Maintenance Commission (L—26-3-75), 55-56.

Manufacture of Mini Computers (L—9-4-75), 73.

CONFECTIONARY UNITS:

Industrial Licence for establishment of a confectionary unit by cooperative sugar Ltd. Chittur (L—19-3-75), 38.

CONFERENCE(S):

All India Mayor Conference (LI —21-4-75), 45.

Commonwealth Conference (XL—IX—6-3-75), 65.

Commonwealth Prime Ministers Conference (LII—8-5-75), 204.

Conference of All India—Animal Scientists and Livestock breeds held in Ludhiana, Punjab (LII—5-5-75), 169-70.

Conference of Amnesty International (LII—8-5-75), 125.

Conference of Ministers of Civil Supplies of States in December, 1974 regarding distribution plan (XLVII—19-2-75), 177.

Conference of Vice-Chancellors of Universities (LII—5-5-75), 211.

Conference on economic crisis of Fifth Plan (XLIX—7-3-1975), 77-78.

Conference on Soil and Water Conservation (LI—21-4-75), 128-29.

Developing Nations Conference on Raw Materials (XLIX—7-3-1975). 174-75.

Implementation of recommendations of Power Ministers Conference held in July, 1975 (LI—16-4-75), 91-92.

International Conference on Laws of Sea (XLIX—13-3-75), 94-95.

Internatitnal Telugu Conference (LII—5-5-75), 56.

National Conference on Tall Buildings (LII—5-5-75), 30-36.

Next Conference of Non-Aligned Nations (L—20-3-75), 56.

Non-Aligned Conference held in Dakar February, 1975—Vol. (XLVIII—28-2-75), 187-88.

Participation of India in the Conference on Energy and Economic matters (LII—8-5-75), 127-28.

CONFISCATED GOODS:

Buyers of Confiscated goods (LII—9-5-75), 134.

Disposal of confiscated goods (XLIX—14-3-75), 168; (LI—16-4-75), 228; (LI—24-4-75), 94-95.

Export of confiscated luxury goods (L—21-3-75), 60.

CONGRESS PARTY:

Resale of Jeeps obtained by Congress Party during Elections on Hire Purchase basis (L—9-4-75), 69.

Resale of Jeeps obtained by Congress Party during Elections on Hire Purchase Basis (L—9-4-75), 69.

Search on premises of President District Congress Committee Bhandara (LI—25-4-75), 121—28.

CONSOLIDATED FUNDS (PONDICHERRY):

Writ Petition *re.* Presidential Order for withdrawal of certain amounts for the Consolidated Fund of Union Territory of Pondicherry. (Under Rule 377)(XLVIII—25-3-75), 223—32.

CONSTITUTION OF INDIA:

Amendment of Article 81 of the Constitution of India (XLVII—18-2-75), 168.

Constitution of Review Committee on Development of Aeronautical Science and Technology (LII—9-5-75), 181-82.

Debates

Announcement *re.* celebrations to mark the twenty fifth anniversary of the Constitution and Parliament (XLVIII—18-12-75), 240-41.

CONSTITUTION (AMENDMENT) BILL:

(Amendment of Article 324) by Shri R. P. Ulaganambi Consid. (XLVIII—21-2-75), 285—346.

CONSUMER COMMODITIES:

Prices of Consumer Commodities (LII—2-5-75), 201.

CONSUMER COMMODITIES—*contd.*

Production of consumer goods in public sector (XLIX—5-3-75), 95.

Proposal to restrict the use of foreign brand names in consumer products (XLIX—12-3-75), 33-34.

Self Reliance in Production of Consumer Goods (L—26-3-75), 146.

CONSUMER INDUSTRIES:

Use of Indian Brand Names in Consumer Industries by Foreign Companies (L—26-3-75), 187-88.

CONTEMPT OF THE HOUSE (M) (XLIX—6-3-75), 270—76.

CONTINENTAL CHEMICALS, M/S.

Coverage of M|s. Continental hemicals Company, Patna under E.P.F. Act (XLVIII—27-2-75), 187.

CONTINENTAL SHELF:

Oil Drilling in continental Shelf (LII—6-5-75), 37.

CONTRABAND GOODS:

Auction of contraband goods (L—21-3-75), 36.

Seizure of contraband goods (XLVII—21-2-75), 65.

CONTRACEPTIVE(S):

Contraceptive Pill for men (LI—10-4-75), 91.

New Contraceptive Drugs|Devices (LI—18-4-75), 35.

CONTRACT LABOUR:

Abolition of Contract Labour System in Mines (XLIX—13-3-75), 76-77.

Abolition of Contract Labour System in Mining Industry (LI—18-4-75), 153-54.

CONTRACTORS:

N.M.D.C. right of mining given to Private Contractors (LI—10-4-75), 113.

CONTROLLED CLOTH:

Compulsory export obligation-cum controlled cloth scheme (XLIX—7-3-1975), 144.

Failure of Controlled Cloth Scheme—Vol. (XLVIII—28-2-75), 137-38.

CONTROLLER OF DEFENCE ACCOUNTS, PATNA:

Class III and IV employees recruited in Eastern Command of CDA, Patna (XLIX—7-3-1975), 196.

Class IV employees working in the office of C.D.A., Patna (XLVII—21-2-75), 133-134.

Construction of building of C.D.A., Patna (XLVII—21-2-75), 134.

Court Cases and departmental inquiries in the office of C.D.A. Patna (XLIX—7-3-1975), 195-96.

Progress of work in Hindi in the Office of C.D.A. Patna (XLIX—7-3-1975), 194-95.

Promotions and Transfers in the offices of Controller of Defence Accounts (LI—11-4-75), 118-19.

Tenure for transfers of section officers in Eastern Command of C.D.A., Patna (XLVII—21-2-75), 132-33.

CONTROLLER OF IRON AND STEEL, CALCUTTA (LI—(18-4-75), 169-70.

COOCH BEHAR:

Mukherjee Commission Report on Cooch-Behar firing (LI—23-4-75), 190.

Storing Agency given by FCI for Cooch Behar (LII—28-4-75), 41.

COOCH BEHAR CENTRAL CO-OPERATIVE BANK LIMITED (LI—25-4-75), 63-64.

COOKING GAS:

Allotment of Cooking Gas Agencies to War Widows (XLIX—4-3-75), 136-37.

COOKING GAS—*contd.*

Allotment of Indane Gas Agencies in various Districts of West Bengal (LII—29-4-75), 197.

Ban on New Gas Connections (LII—29-4-75), 37-38.

Ceiling on booking of Indane Gas connections (LI—22-4-75), 112.

Exploration of Cooking Gas in Wagons at Sarai Rohilla (LII—6-5-75), 44.

Indane Gas (LI—29-4-75), 31-33.

Indane Gas Agencies in Districts of West Bengal and Northern Region States (LII—29-4-75), 43-44.

Persons on writing list for allotment of New Gas conections (LII—29-4-75), 49-50.

Persons registered with Cooking Gas Agencies (LII—29-4-75), 165-66.

Procedure for giving Indane Gas Agencies, 200-01.

Restrictions on Enrolment of New Customers for cooking Gas (XLIX—4-3-75), 138.

Shortage of Cooking gas (XLIX—4-3-75), 179-80.

Shortage of cooking gas cylinders (XLVII—18-2-75), 146—48.

Shortage of Cooking Gas due to its Industrial Use (LI—22-4-75), 141-42.

Shortage of cooking gas in Bihar and other States (LI—22-4-75), 168.

Shortage of Kerosene and Cooking Gas in Tamil Nadu (LII—6-5-75), 200.

Supply of Gas Cylinders in Ghaziabad from Delhi quota—(LI—15-4-75), 150.

COOPERATIVE BANKS:

See 'Banks'

COOPERATIVE MOVEMENT:

Growth of Cooperative Movement (XLIX—12-3-75), 108-09.

COOPERATIVE SECTOR:

Assets of Private Non-Banking: Corporate Sector (L—8-4-75), 25—29.

Increasing Overdues in Co-operative Sector (L—24-3-75), 127.

Paid up Capital Assets, turn over and Gross profits of corporate giants in Private Sector (LII—29-4-75), 55-56.

COOPERATIVE SOCIETIY(IES):

Cancellation of Membership of Co-operative House Building Society (Vol-XVVIII—3-3-1975), 133-34.

Conversion of Housing Cooperative Societies into plot Holders Coopetive Societies (XLIX—17-3-75), 97-98.

Co-operative Federation at Project Level for Tribal People (L—9-4-75), 104.

Cooperative Societies in Tribal Blocks (LI—23-4-75), 38-39.

Election to the post of Treasurer of Govt. of India Press Cooperative Thrift Credit Society (L—9-4-75), 155.

Financial Assistance to Craftsmen Co-operative Societies in Madhya Pradesh (LII—2-5-75), 130-31.

Multipurpose Cooperatives to meet Financial Requirement of Farmers (LII—5-5-75), 46—48.

Proposal to encourage Labour Contract cooperative societies (LII—29-4-75), 131-32.

Rajdhani Cooperative Housing Society, New Delhi (XLIX—17-3-75), 185.

Revitalisation of Co-operative credit institutions (LI—18-4-75), 210—13.

COOPERATIVE SOCIETY (IES)—*Contd.*

Sale of Essential Medicines through Government Agencies/Cooperatives (XLVIII—25-2-1975), 141-42.

Setting up of Primary Consumer Cooperative Societies during 1975-76 (LI—30-4-75). 67—69.

Surplus land for Cooperative Farming Societies (LII—28-4-75), 174.

COOPERATIVE SUGAR LTD. CHITTUR:

Industrial Licences for Establishment of a Confectionary Unit by Cooperative Sugar Ltd. Chittur (L—19-3-75), 38.

Loss suffered by Cooperative Sugar Mills Ltd. Kailaras (L—9-4-75), 147.

COPPER:

Copper deposits found in Dungarpur (XLIX—6-3-75), 55.

Copper produced by Hindustan Copper Corporation (LI—10-4-75), 194.

Copper Project in Balaghat, Madhya Pradesh (XLIX—13-3-75), 56-57.

Expansion of cooper and Zinc Projects at Khetri (L—20-3-75), 132.

Extraction of silver and gold as bi-products of copper ore (LII—8-5-75), 174.

Import of Copper Concentrate (LI—18-4-75), 50.

Off-take of Finished Steel and Copper (XLVII—20-2-75), 77-78.

Plant for Mining and Refining of Copper Reserves in Balaghat (L—20-3-75), 41.

Production of Copper Concentrates at Khetri Copper Project (XLVII—20-2-75), 54.

Requirement of copper Ore for Khetri copper Plant (L—20-3-75), 128.

Shaft sinking at Kolihan Mines (LII—8-5-75), 34-35.

Working of copper Mines (L—20-3-75), 42.

COPYRIGHT ACT:

Amendment of copyright Act (XLVIII—24-2-75), 196.

CORPORATION:

Amalgamation of Posts of Chairmen of State Farms Corporation and National Seeds Corporation (LII—5-5-75), 149-50.

Corporations for Export Promotion (LII—2-5-75), 164.

Plantation Corporation of Kerala (XLIX—7-3-1975), 107.

Profits of State Farms Corporation (L—7-4-75), 14—16.

Shortage of Funds by Industrial Finance Corporation (XLIX—14-3-75), 178.

Sick units taken over by Industrial Reconstruction Corporation of India (XLIX—14-3-75), 66-67.

Unfair Trade Practices by Public Sector Commercial Corporation (L—8-4-75), 119-20.

CORPORATION TAX:

Financial Matters between the Union and States (L—21-3-75), 103.

CORRECTION OF ANSWER TO QUESTION:

S.Q. No. 95 dated 24-2-75 *re* Development under National Capital Region Plan around Delhi (LII—5-5-75), 251-52.

S. Q. No. 95 dt. 24-2.75 *re.* development under National Capital Region Plan around Delhi (LII—5-5-75), 251-52.

S.Q No. 141 dated 27th February, 1975 *re.* Durgapur Steel Plant (LI—10-4-75), 233-34.

Correction of Answer to Question Contd.
S.Q. No. 187 dt. 3-3-75 *re.* steps taken under S.D.F.A.L: scheme in West Bengal (XLIX—17-3-75), 244.

U.S.Q. No. 913 dt: 24-2-75 *re.* production, procurement, release and stocks of foodgrains, cereals and pulses (XLIX—17-3-75), 207—10.

U.S.Q. No. 2433 dated 6-3-75 *re.* death in coal mines due to unsafe conditions (LII—8-5-75), 219—20.

U.S.Q. No. 2825 dated 10-3-75 *re.* development of bakery industry (L—7-4-75), 237.

U.S.Q. 3912 dt. 10-12-1974 *re* basis for allotment of petrol pumps to States (LII—6-5-75), 237.

CORRUPTION:

Alleged charges against Public Sector Bosses (XLVII—19-2-75), 63.

Alleged Irregularities Committed by organisers of film festival (XLVIII—26-2-1975), 70-71.

Corruption among ticket checking Staff of S.E. Railway (LI—22-4-76), 56-57.

Corruption charges Against Assistant Engineer Grahwa Station L—18-3-75), 89.

Corruption charges against M/s Nathani Steel Co. Bombay (XLIX—6-3-75), 161.

Corruption in supply service of defence forces (LI—17-4-75), 156—157.

Enquiry against income tax and customs officials for possession of properties disproportionate to their incomes (LI—9-5-75), 46-47.

Imposition of fines recommended by Central Vigilance commission in their Ninth Report for certain IAS and IPS officers (XLVIII—26-2-75), 165-166

CORRUPTION—*Contd.*

Prosecution of Class I officers on amonut of Corruption (L—26-3-75), 142-143.

Debates

Information given by Defence Minister in reply to a question regardig detention of Major Ramesh Chander Dhawan (St). (LI—22-4-75), 248—253.

COSMETICS AND TOILETRIES:

Foreign Companies engaged in Cosmetic and Toiletries (L—19-3-75), 65-66.

Printing of Sale Price on Lables/ Packings of Cosmetics (LI—16-4-75), 35-36.

Restriction on foreign firms manufacturing cosmetics, Chocolates, Biscuits, Cigarettes and Soft Drinks (LI—23-4-75), 445-46.

Short weight of certain pre-packed Cosmetics (LI—22-4-75), 80-81.

COST OF LIVING INDEX (XLVII—21-2-75), 46 (XLIX—13-3-75), 153-54.

COTTON:

Complaint by Railways for non-compliance of Contract for supply of cotton waste (LI—18-4-75), 144—46.

Contracts by DGS&D for Cotton Waste during last three years (LI—18-4-75), 194—96.

Cotton imported from Pakistan during 1974 (LI—11-4-75), 78.

Cotton stock held back by growers in Punjab and Haryana due to low price (LII—9-5-75), 230.

Crisis in Small Scale Cotton Manufacturing Industry in Punjab (LI—11-4-75), 178.

Deadlock between India and F.E.C. on quota of Cotton Textile Exports (XLIX—14-3-75), 168-69.

Decision on Higher Cotton Support Price for Long Staple Cotton (LI—25-4-75), 159.

Deferred Payment Plan for Cotton Growers in Maharashtra (XLIX—7-3-1975), 53-54.

COTTON—*Contd.*

Development of Cotton Textile Industry (XLIX—14-3-75), 162-63.

Duty on cotton imported from Pakistan (XLVII—21-2-75), 150-151.

Duty on Cotton to be imported from Pakistan (LI—18-4-75), 250-51.

Excise Duty on Cotton in Cotton Ginning and Pressing Factories (LII—2-5-75), 33.

Export of Long Staple Cotton (LII—2-5-75), 90.

Fall in price of Cotton (LI—11-4-75), 125-26.

Grant of Separate Credit to Cotton Mills (LI—25-4-75), 157.

Import of Cotton (XLVIII—28-2-75), 188-89; (XLIX—7-3-75), 111.

Import of Cotton from Pakistan (XLVII—21-2-75), 79-80; (XLIX—7-3-75), 121; (XLIX—14-3-75), 99-100.

Import of Cotton from U.S.S.R. (XLIX—14-3-75), 62 (LI—25-4-75), 200-01.

Import of Long Staple Cotton (L—21-3-75), 62.

Inconveniences of the Cotton Growers in Madhya Pradesh (LI—18-4-75), 264.

Increase in export of Mill Made Cotton Textiles (LI—11-4-75), 121.

Licence granted to Bihar Cotton Mills Private Limited (LI—18-4-75), 323.

Low Production of Cotton (L—24-3-75), 97-98.

Mechanisation of Cotton Cultivation (LII—5-5-75), 6—12.

Meeting of farmers of Haryana with Minister of Commerce on Cotton Development (LI—11-4-75), 54.

News Report Captioned 'Cotton Export to Avert Glut (LII—2-5-75), 1—5.

COTTON—*Contd.*

Production of Cotton and Cotton seeds in M.P. (LII—5-5-75), 155-56.

Progress of Cotton Development (XLIX—17-3-75), 154-55.

Proposal of UK Government to Restrict Import of Cotton Yarn (LI—11-4-75), 64-65.

Purchase of Cotton by C.C.I. (XLIX—7-3-1975), 173.

Purchase of Cotton by Textile Mills (LI—25-4-75), 121.

Purchase of Cotton from Textile Mills under Madhya Pradesh Textile Corporation (LI—23-4-75), 80.

Purchase of Cotton in Andhra Pradesh by CCI (L—21-3-75), 83.

Reduction in Import Duty on Cotton Imports (XLIX—7-3-1975), 71.

Rejection of Offer of imported Pak Medium Staple Cotton (LII—2-5-75), 70.

Remarks made by Chairman of Cotton Corporation of India regarding Monopoly Cotton Procurement Scheme (LII—9-5-75), 44-45.

Reported statement of Maharashtra Chief Minister on employment guarantee and cotton monopoly purchase (XLVII—19-2-75), 80-81.

Request of Punjab Government to purchase Cotton by C.C.I. (XLIX—7-3-1975), 119-20.

Sale of cotton to India by Pakistan (XLVII—21-2-75), 84.

Sale of imported cotton by auction (XLIX—7-3-1975), 72-73.

Shortage of Short and Medium Staple Cotton (XLIX—17-3-75), 63.

Subsidy to Cotton Exports (XLIX—7-3-1975), 68.

Supply of Adequate Quantity of Cotton to Textile Mills (LI—25-4-75), 57--58.

COTTON—*Contd.*

Supply of Cotton Waste to Railways during 1974 by M|s C. J. Ram & Co. (LI—18-4-75), 28-29.

Yield of Varalakshmi Cotton in Karnataka (L—24-3-75), 208-09.

Debates

Cotton Prices (C.A.) (XLVIII—24-2-75), 245-76.

COTTON CORPORATION OF INDIA:

Bank Credit to Cotton and Jute Corporations of India (L—21-3-75), 27.

Cotton Corporation of India's Exchange loss on a mysterious cotton deal (XLVII—21-2-75), 768-69.

Credit to Cotton Corporation of India (LI—11-4-75), 43-44.

Disappearance of a file in the Office of Cotton Corporation of India (XLVII—21-2-75), 44-45.

Disappearance of a file in the Office of Cotton Corporation of India (LII—9-5-75), 244-45.

Funds asked for by Cotton Corporation of India and Ministry of Commerce (L—21-3-75), 174.

Irregularities by CCI Officials (LI—18-4-75), 221-22.

Scheduled Castes|Tribes employees in Cotton Corporation of India (LII—9-5-75), 89-90.

COTTON SEEDS:

Excise Duty on Lint and Cotton Seeds (LII—2-5-75), 185-86.

COUNCIL OF ARCHITECTS (XLIX—10-3-75), 149.

COUNCIL OF MINISTERS:

Statement by Shri Mohan Dharia on his resignation from the Council of Ministers (XLIX—5-3-75), 241—54.

COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH:

Foreign trained Indian Scientists enrolled with C.S.I.R. (L—19-3-75), 212-13.

Projects undertaken by CSIR (LII—7-5-75), 156.

COURTS:

Cases of Assessment of Income tax pending in Courts (LII—2-5-75), 77-78.

Cases of land acquisition orders in Courts (XLIX—10-3-75), 116-17.

Decision to set up Special Courts for Economic Offences (XLIX—5-3-75), 138.

Labour disputes pending in High Courts and Supreme Court (LI—15-4-75), 49.

Law Commission's Suggestion to Abolish Court Fees (LII—6-5-75), 78-79.

Meeting of State Law Ministers to bring uniformity in court fees (XLVIII—25-2-1975), 175-176.

Punishment to Railway Employees before Conviction by Court (L—8-4-75), 72-73.

Review of cases pending in courts (XLIX—4-3-75), 152-53.

Smugglers released by Courts (LII—9-5-75), 182-83.

Special Family Courts to deal with Judicial Separation and Divorce Petitions (LI—22-4-75), 41-42.

COW:

Subsidy to meet cost of concentrates for Reaing Cross bred Heifers (L—7-4-75), 151.

COW PROTECTION:

Committee on Cow Protection (LI—21-4-75), 82—84.

Report of the Committee on cow protection (LI—21-4-75), 204.

CRAFT CENTRES:

Craft Centres for Poor Women (L—24-3-75), 105.

CRAFTSMEN:

Assistance to Uneducated Youth Craftsmen (LII—7-5-75), 42.

CRASH PROGRAMMES:

Crash employment programme (XLIX—17-3-75), 114.

Crash Programme for Eradication of Illiteracy (LII—5-5-75), 48-49.

Doing away with crash programmes (XLVII—19-8-75), 202.

CREDIT FACILITIES:

Credit advanced by nationalised banks and other Public financial institutions to Goenka group of newspapers (LII—9-5-75), 190-91.

Credit Facilities by Nationalised Banks to fictitious firms (LI—11-4-75), 182-83.

Credit from I.M.F. under special oil facility (XLVII—21-2-75), 174-175.

Improvement in Indian Economy as a result of Credit Squeeze (LII—9-5-75), 234.

Narrow gap between Seasonal Credit Expansion (XLXIII—28-2-75, 29.

CREDIT POLICY:

(XLVII—21-2-75), 59-60; (XLIX—7-3-75), 133-34.

Changes in the Credit Policy (XLVIII—28-2-75), 128.

CRICKET:

Alleged malpractices in sale of tickets for Cricket Test (XLVIII—3-3-1975), 197-98.

Programme for Cricket Test Matches (XLIX—10-3-75), 149-50.

Standard of Hockey and Cricket XVVIII—3-3-1975), 181-82.

Visit of Foreign Cricket Team (LII—28-4-75), 176.

CRICKET CONTROL BOARD:

Invitation from Pakistan Cricket Control Board (XLIX—17-3-75), 44.

CRIMES:

Crimes by persons in Guise of Beggars (L—9-4-75), 150.

Crimes in Delhi Metropolitan area (XLVII—9-2-75), 167-68.

Crimes on Central Railway during the last year (XLVII—18-2-75), 105-06.

Incidents of dacoity and loot committed in trains during the last three months (L—18-3-75), 183-84.

Increase in Crimes (XLIX—5-3-75), 90.

Increase in Crime in Delhi (LII—7-5-75), 80.

Increase in Incidence of Crimes in Delhi (XLVII—19-2-75), 186.

Looting of Goods Train near Sasaram-Arrah-Sasaram Road Railway Crossing (XLVII—18-2-75), 132.

News item "Gun-Running Mini Bus Vanishers" (L—9-4-75), 106-07.

Robberies on Mail, passenger and goods trains (XLVII—18-2-75), 64-65.

Robbery on Gaya Kiul Passengers Train (LII—29-4-75), 153-54.

Security Arrangements in Trains (XLVII—18-2-75), 80-81.

Widespread Incidence of Crime on Railways (XLVII—18-2-75), 33-34.

CROP INSURANCE:

Assessment of Crop Insurance Scheme introduced in States (XLIX—17-3-75), 88—90.

Compulsory Crop Insurance by G.I.C. (LII—2-5-75), 7—13.

Crop insurance schemes in Punjab (XLIX—17-3-75), 152-53.

CROSS BAR TELEPHONE EXCHANGES:

See "Telepohone Exchanges".

CRUDE OIL:

Agreement with Iraq for supply of Crude Oil (XLVII—18-2-75), 10—12.

Allocation of Foreign Exchange for import of Crude Oil (LI—18-4-75), 225.

Annual requirements of Crude Oil and Petrol (XLVIII—25-2-75), 139—41.

Commercial Production of Crude from Bombay High (L—25-3-75), 32-33.

Contract with Saudi Arabia for Crude Oil (XLVIII—25-2-75), 31.

Cost of production of Crude from Bombay High (XLIX—4-3-75), 87-88.

Crude Oil Imports during 1975-76 (L—8-4-75), 125-26.

Crude Oil produced from Fields in Assam (L—8-4-75), 101.

Decision of OPEC to raise prices of crude and petroleum products in India (XLVIII—25-2-75), 181.

Decline in International Crude Oil price (LI—22-4-75), 187-88.

Demand for Increase in Prices of Crude by Oil Companies (L—25-3-75), 80-81.

Discussion with Saudi Arabian Oil Minister on Supply of Crude oil (LI—15-4-75), 96.

Expenditure Incurred on Imports of Crude and Petroleum Products (L—8-4-75), 158.

Export of Bombay High Crude (LI—15-4-75), 151.

Fall in demand due to increase in crude prices (L—18-3-75), 166.

Foreign Exchange needed for Import of Crude in 1975-76 (XLVII—18-2-75), 91.

CRUDE OIL: *contd.*

Impact of Increase in Price of Crude Oil in Production of Chemicals (LI—22-4-75), 40-41.

Import of Crude from Iraq (L—8-4-75), 57.

Import of Crude Oil (XLVII—18-2-75), 50-51, 107-08.

Import of Crude Oil from United Arab Emirates (XLVII—18-2-75), 111.

Import of six million tonnes of additional crude (XLVIII—25-2-75), 33.

Increase in Prices of Petroleum Products due to rise in Cost of Crude (XLVIII—25-2-75), 85.

Increasing prices of Crude by Foreign Oil Companies (XLIX—4-3-75), 107.

New contract with Saudi Arabia for import of Crude (LI—15-4-75), 148.

Prices of Crude Oil Charged from India (XLVIII—25-2-1975), 66.

Production of Crude by O & NGC (Western Region). (LI—6-5-75), 32.

Production of Crude Oil from Assam Oil Fields (XLVIII—25-2-1975), 27—30.

Production of Crude Oil in the country (XLVII—18-2-75), 130-31.

Programme for import of crude oil in 1975 (XLVII—18-2-75), 218-19.

Providing Additional Crude to Burmah Shell (XLIX—4-3-75), 59.

Quality of Crude discovered at Bombay High (LI—15-4-75), 142.

Quantity and Value of Imported Crude (XLIX—4-3-75), 232—36.

Recommendation of the Fuel Policy Committee on Crude Oil (L—19-3-75), 65.

Refining of crude of Assam Oil Fields in other refineries (XLIX—4-3-75), 225-26.

CRUDE OIL: *contd.*

Refining of imported Crude by Burmah Shell and Caltex (XL-VII—18-2-75), 157.

Requirements of crude for Haldia Oil Refinery (XLIX—4-3-75), 76.

Requirements of Crude Oil (XLIX—4-3-75), 149-50.

Rise in Cost of Production of Crude (L—25-3-75), 146-47.

Sale of Second Grade Crude Oil by Assam Oil Company (XLIX—4-3-75), 106.

Saving in Foreign Exchange spent on Import of Crude Oil (XLVIII—25-2-1975), 78.

Steps to meet requirements for Crude oil for Inustry and Agriculture (XLVIII—25-2-1975), 9—14.

Suitablity of Refining Crude Produced from Bombay High at Indian Refineries (LI—15-4-75), 75.

Supply of crude by UAE to India (L—8-4-75), 137.

Take over of Crude Transport from Saudi Arabia by H.P.C. (L—25-3-75), 63.

Wells Drilled to Explore Crude Oil (LI—15-4-75), 66.

See also "Oil"

CUBA:

Denial of permission to screen a Cuban film (XLVII—19-12-75), 133.

Foreign Minister's visit to Cuba (LI—18-4-75), 127.

Trade relations between India and Cuba (LII—8-5-75), 200-01.

CULTURAL AGREEMENTS:

Cultural agreement signed with foreign countries (XLVIII—24-2-75), 198-199.

CULTURAL AND NATIONAL HERITAGE:

Setting up of Committee for Preservation of Cultural and National Heritage (LI—18-4-75), 303-04.

CULTURAL DELEGATIONS:

Indian Cultural Teams and Goodwill Missions sent abroad (XL-IX—10-3-75), 53-54.

CULTURAL EXCHANGE:

Indo-Nepal Cultural Exchanges (L—7-4-75), 154.

Visits of Foreign Cultural Delegations (XLVIII—24-2-75), 140-41.

CULTURAL ORGANISATIONS:

Volunteers of political and cultural organisation trained in fire-arms *(L—26-3-75), 131-32.*

CURRENCY AND COINAGE:

Fake coin mint in Shahdara (XL-VII—21-2-75), 115.

Faults in New Notes (LI—25-4-75), 62-63.

Issuing of soiled currency notes by Banks (XLIX—7-3-1975), 196-97.

Minting of Coins by Mints in Bombay, Hyderabad and Alipore (LI—25-4-75), 192-93.

New series of Bank Notes (LI—18-4-75), 8—14.

Printing of Currency Notes by Bank Note Press at Dewas, Madhya Pradesh (XLIX—7-3-1975), 64-65.

Releasing of Indian currency to nationals of Bangladesh (XLVII—21-2-75), 171-172.

Seizure of forged currency notes (XLVII—21-2-75), 204.,

(XLVIII—28-2-75), 93-94.

Setting up of Currency Paper Mills near Baroda (LI—25-4-75), 60.

Debates

Reported unearthing of racket in Soiled notes conversion in Reserve Bank of India (CA) (XLVIII—27-2-75), 219—33.

CUSTOMS:

Action against Customs Officials (XLVIII—28-2-75), 164.

Action against customs officials in Bombay (XLVII—21-2-75), 175. (XLVIII—28-2-75), 112-13.

Alleged involvement of Customs Staff in Smuggling Racketts (XLIX—7-3-1975), 101.

Arming of Customs Officials (XLIX—7-3-1975), 159-60.

Customs officials injured while apprehending smugglers (XLIX—14-3-75), 59-60.

Grant of Licences/Letters of Authority and custom clearance permits to parties against claims (LI—25-4-75), 196-97.

Pakistani Dhow caught by Customs near Bombay (LI—11-4-75), 130-31.

Posting and transfers of Inspectors of Customs and Excise Department (XLIX—14-3-75), 156-57.

Promotion of Officials of Customs and Excise Departments of Vidarbha and Madhya Pradesh Vol. (XLVIII—28-2-75), 56.

Raids by Customs Authorities in Gujarat (LII—2-5-75), 197-98.

Representation from Cochin Customs staff Association (LI—11-4-75), 149-50.

Violation of customs regulations by Balyogeshwar (LII—2-5-75), 31.

Yarn lying with Customs (XLIX—14-3-75), 37.

CUSTOMS DEPARTMENT:

Complaints against officials of Customs and Excise Department of Vidarbha and Madhya Pradesh (LI—18-4-75), 18—21.

Complaints against Officials of Customs and Income Tax Departments (LI—25-4-75), 96.

CUSTOMS DEPARTMENT: *contd.*

Reforms in Customs Department (LI—18-4-75), 40.

CUSTOMS DUTY:

Customs Duty on Articles brought by Members of Indians Hockey Team (LI—25-4-75), 186—88.

Exemptions from Payment of Customs Duty on Articles brought by Indians living Abroad Vol. (XLVIII—28-2-75), 81.

Steps to bring about uniformity in Customs Duties (LI—18-4-75), 252.

CYCLE(S):

Take over of M|s Hind Cycles (L—19-3-75), 200-01.

CYCLONE:

Loss due to Cyclone in Ludhiana, Punjab (LI—21-4-75), 167-68.

CYPRUS:

Proclamation of a Federal State by Turkish Cypriots (XLIX—13-3-75), 158-59.

CZECOSLOVAKIA:

Agreements with Czechoslovakia (LI—18-4-75), 124-25.

Agreement with Chechoslovakia for Improt of certain items (LII—29-4-75), 121-22.

Trade negotiations with USSR and Czechoslovakia regarding export of Mica (XLVII—21-2-75), 59.

D

D.C.M.:

Accumulaion of fertilisers with Kota Plant of DCM (LII—29-4-75), 66.

Arrears of Income-tax against Share holders of M/s D.C.M. Chemicals and Shree Ram Rayons, Kota (XLIX—14-3-75), 152-53.

Payments of Income Tax by D.C.M. Fertilisers Kota (LII—2-5-75), 151.

Share-holdings of Nationalised Banks and Financial Institutions

D. C. M.: *Contd.*

in D.C.M. Rayons and D.C.M. Fertilizers Vol. (XLVIII—28-2 75), 121-22.

D.D.T.:

Companies Producing DDT (LII—29-4-75), 48.

Import and Production of DDT (LII—29-4-75), 78-79.

Increase in Malaria due to non-availablity of D.D.T. (XLIX—6-3-75), 41.

D.G.S.&D.:

Contracts by DGS & D for Cotton Waste during last three years (L—18-4-75), 194—96.

D.G.T.D.:

Recording of Coca Cola with D.G.T.D. (LI—16-4-75), 53-54.

D.I.R.:

DIR Invoked against Jute Mills in Calcutta (LI—25-4-75), 71-72.

States invoked provisions of D.I.R., MISA and Essential Commodities Act to deal with Hoarders and Black-Marketeers (L—24-3-75), 186-87.

D.M.T. CHIPS:

Sale of DMT chips by Indian Organic Chemicals to certain parties (XLIX—4-3-75), 141-42.

DACCA:

Debates

Talks held in Dacca on Ganga Waters (St) (LI—21-4-75), 233—35.

DACOIT(S):

Procurement of Arms and Ammunitions from Indian Army by Chambal Valley Dacoits (LI—10-3-74), 184.

DACOITY(IES):

Dacoities committed on Central Railway during the period from January, 1973 to January 1974 (XLVII—18-2-75), 46.

DACOITY(IES)—*contd.*

Decoities in December 1974 between Nawadah and Gaya (XLVII—18-2-75), 98-90.

Dacoity in the House of Head Clerk, Bulandshahar (Northern Railway) (L—8-4-75), 106.

Dacoity in Upper Indian Express (XLVIII—25-2-1975), 74.

Dacoity on Ambala-Delhi Train (XLVIII—25-2-1975), 80.

Dacoity on Barauni-Bhojpur Train (XLVIII—18-2-75), 135.

DAIRY(IES):

Centrally aided Dairies in Baharaich U.P. (LI—21-4-75), 74-75.

Co-operative Milk Dairies in Kearla (L—24-3-75), 54-55.

Dairy Development Scheme in M.P. (XLVIII—24-2-75), 206-207.

DAIRY FARM(S):

Central aid for Dairy Farms in Blocks (LI—21-4-75),79.

Dairy Farm in Morena District, MP. (L—7-4-75), 36.

Massive Dairy Project in Eastern U.P. (XLIX—10-3-75), 183-84.

White Revolution through Military Diary Farm (Vol. XVVIII—3-3-1975), 194-95.

DALDA:

Ban on use of Edible Oils in Manufacture of Dalda (XLIX—17-3-75), 186.

Dalda producing unit of Hindustan Lever Ltd. at Trichy lying idle (XLX—10-3-75), 1—5.

DAM(S):

Collapse of Dam in Nepal (XLVII—20-2-75), 46.

Construction of Dam/Reservoir on River Rapti (LII—28-4-75), 102.

Construction of Dams in Tehri (LI—21-4-75), 91.

DAM(S)—*Contd.*

Construction of Dam on Narmada (Vol. XVVIII—3-3-1975), 161.

Construction of multi-purpose high dam over river Kosi (L—7-4-75), 99—101.

Dam on River Tirali (LII—28-4-75), 152.

Dam on Upper Reaches for Flood Control in Balasore, Orissa (L—7-4-75), 53-54.

Dam on Varna River (L—7-4-75), 217-18.

Dams facing serious problem of soil erosion in Kerala (LII—28-4-75), 174.

Expenditure on Ban Sagar Dam (LI—21-4-75), 45.

Height of Kharkai and Subarnaekha Dams (XLIX—10-3-75), 50.

Leakage of Water from Pong Dam (XLIX—5-3-75), 50.

Multi-Purpose High Dam on River Kosi Vol (XVVIII—3-3-1975), 83.

Rivers and Dams Water Dispute between Bihar and West Bengal Vol (XVVIII—3-3-1975), 213—15.

Survey for construction of Dam on Banganga river in Vidarbha Region of Maharashtra (LI—21-4-75), 46.

Thein Dam Project (XLVII—19-2-75), 205-06.

DAMBOBOROO HYDRO ELECTRIC PROJECT:

Construction of Damboboroo Hydro Electric Project in Tripura (L—19-3-75), 62-63.

DAMAN, DADRA & NAGAR HAVELI:

Inquiry into Death of Collector of Daman, Dadra and Nagar Haveli (XLIX—5-3-75), 75.

Office Accommodation for Panchyat Sarpanch in Dadra Nagar Haveli (LII—5-5-75), 113.

Registration of Cars, Scooters and Trucks by outsiders in Dadra & Nagar Haveli (LI—8-5-75), 77-78.

DAMODAR VALLEY CORPORATION:

DVC arrears overdue from State Governments (LII—7-5-75), 59.

Fire in Coal Mines in Damodar Valley (L—26-3-75), 43-44.

Functioning of DVC (LII—30-4-75), 118-19.

Middle and High Schools functioning under DVC (L—9-4-75), 206-07.

Performance of DVC Power System (LII—30-4-75), 244-45.

Talks on Tilaiya and Konar Projects of DVC for supply of water to Bihar (LII—7-5-75), 69.

DANAPUR:

Playing of Houslie in Railway Institutes at Danapur (LI—15-4-75), 174.

DANDAKARANAYA

Development of Dandakaranaya Region (L—26-3-75), 154-55.

Help given to refugees families in Dandarkaranya (XLVII—20-2-75), 172.

Meeting of Commissioners and Project Officials to review Resettlement work in Dandakaranya (LI—10-4-75), 99.

Memorandum from Dandakaranya Employees Association regarding community Puja and mass prayer (XLIX—6-3-75), 181-82.

Transfer of Dandakaranya Institutes to State Governments of Madhya Pradesh and Orissa (L—20-3-75), 71.

DANDAKARANYA PROJECT:

Ad Hoc appointments in Dandakranya Project (L—20-3-75), 93.

Agitation by employees of Dandakaranya Project (L—20-3-75), 94.

Allegations against Umerkote Zonal Administrator of Dandakaranya Project (LII—8-5-75), 185-86.

DANDAKARANAYA PROJECT—

Applications of CCS (TS) Rules 1965 in Dandakaranya Project (XLIX—13-3-75), 103.

Budget Proposal for Dandakaranya Project for Fifth Plan (LII—8-5-75), 48-49.

Categorisation of Work charged Staff of Dandakaranya Project (XL—20-3-75), 46.

Disposal of Letters from Rehabilitation Employees Union of Dandakaranya Project (LI—18-4-75), 103.

Free accommodation for employees of Dandakaranya Project (XLIX—13-3-75), 56.

Issue re: Applicability of Industrial Disputes Act to Dandakaranya Project (LI—18-4-75), 103-04.

Pay Scale of Ploughmen in Dandakaranya Project (L—20-3-75), 46.

Project allowance for employees of Dandakaranya Project (XLIX—13-3-75), 55-56.

Promotion to Gazetted Posts in Dandakaranya Project (L—20-3-75), 92.

Rehabilitation of more families in Koraput District under Dandakaranya Project (LI—18-4-75), 141-43.

Resignations Forced on Work-charged staff in Dandakaranya Project (L—20-3-75), 93.

Retrenchment of Work charged staff in Dandakaranya Project (XLIX—13-3-75), 102-03.

DARJEELING:

Development of Darjeeling and Digha as tourist resorts (XLVII—21-2-75), 49.

DAS, SHRI OMCO KUMAR:

Obituary Reference (XLVIII—25-2-75), 29-30.

DATES CULTIVATION:

Cultivation of dates in Rajasthan and Haryana (XLVIII—24-2-75), 208.

DEARNESS ALLOWANCE:

D.A. to Central Government Employees (XLVII—21-2-75), 31-32. *See* also (Salary and Allowances)

DEATH (S):

Deaths due to Cold Wave in Bihar (XLVII—20-2-75), 188.

Deaths due to Cold wave in States (XLVII—20-2-75), 79.

Deaths due to low consumption of Food and Edible Oils (XLIX—13-3-75), 62.

Grant of Pardon to Prisoners Sentenced to Death (L—9-4-75), 149-50.

Debates

Correction of Answer on USQ to USQ 2433 dated 6-3-75 re. death in coal mines due to unsafe conditions. (LII—8-5-75), 219-20.

DEBT REDEMPTION ACT:

Enforcement of Debt Redemption Act in Adivasi areas (LI—23-4-75), 105.

DEFENCE ACCOUNTS DEPARTMENT:

Promotion of Officer of Defence Accounts Department Responsible for irregularities in Recruitment of S.C. and S.T. (XLIX—14-3-75), 127.

Transfer Policy of I.D.A.S. Officer of Defence Accounts Department (XLIX—14-3-75), 127-28.

DEFENCE EMPLOYEES:

Memorandum received from Ichapore Ordnance Factory Mazdoor Union re: Grant of Overtime Allowance to Defence Employees (XLVII—20-2-75), 144-145.

DEFENCE ENQUIPMENT:
Achievement of Self-sufficiency in Conventional Weapons (XLVII—20-2-75), 127.

Steps to gear up the production of High Degree Defence Equipment/ Air Craft (XLIX—6-3-75), 69-70.

DEFENCE FACTORIES:
Steps to gear up the product in of Defence Factories (LI—18-4-75), 155-56.

DEFENCE FORCES:
Corruption in supply services of defence forces (LI—18-4-75), 156-57.

DEFENCE INDUSTRIES:
Defence based industries for Ex-serviceman (XLIX—13-3-75), 51.

DEFENCE INSPECTION ORGANISATION:

Rotation of Officers of Defence Inspection Organisation (L—20-3-75), 65.

DEFENCE PERSONNEL:

Allotment of a petroal pump to dependents of military personnel killed in action (LII—8-5-75), 161-62.

Arrest of Air Force Officers for selling Classified Information to a Foreign country (I—10-4-75), 211-12.

A Call on Armed Forces to Disobey Orders (L—20-3-75), 54.

Civilian Officers in Defence Services and Ordnance Factories (L—20-3-75), 134.

Demobbing of Military Personnel (XLIX—13-3-75), 116.

Detention of Major Ramesh Chander Dhawan (XLVII—20-2-75), 60-61.

Facilities to Jawans of Backward Areas (LII—8-5-75), 56.

Formation of Bengali Regiment (XLIX—13-3-75), 126-27.

DEFENCE PERSONNEL—*Contd.*

Free Travel Concessions to Defence Personnel (XLIX—6-3-75), 59.

Harassing of Adivasi women by occupants of Military Helicopter at Nasik (LII—8-5-75), 84-85.

Heavy Fine on Gazetted Officers by Central Vigilance commission (XLIX—13-3-75), 58-59.

Indian Defence Personnel sent to Russia for Training (XLIX 6-3-75), 141-42.

Jobs to discharged Airman (LII—8-5-75), 151.

Memorandum submitted by Contractor of Udhampur Aerodrome against the Local Authorities (LII—8-5-75), 94-95.

Payment of Flying Pay to Pilots and Navigators (XLIX—13-3-75), 36-37.

Premature Retirement of Defence Officers (XLIX—13-3-75), 32.

Ratio of Civilian Store Keepers and Service Personnel (L—20-3-75), 134.

Regularisation of Short Service Commissioned Officers (XLVII—20-2-75), 50-51.

Retired Army Officers employed in Firms/Companies/Business undertaking (LII—8-5-75), 168-69.

Retirement of Major General of Indian Army (LII—8-5-75), 180.

Rules of Recruitment of Jawans/ Officers (LI—18-4-75), 122-23.

Shops looted by Defence Personnel on Bagdogra Airport Road (LII—8-5-75), 203.

Supply of confidential/secret Information to Foreign Countries by Defence Personnel (LI—18-4-75), 93-94.

Tracing of Persons Missing during war operations (LII—8-5-75), 43-44.

Utilisation of services of Navy and Army for Unloading of Goods

DEFENCE PERSONNEL—*Contd.*

during Strike period (XLVII—20-2-75), 134-135.

DEFENCE PRODUCTION:

Contracts to Private Firms for Defence Production (L—20-3-75), 155.

DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION:

Allotment of Funds for Defence Research and Development Organisation (LI—18-4-75), 110-11.

Stagnation in promotions of Senior Scientific Assistance in Defence Research and Development Organisation (LI—18-4-75), 80-81.

DEFENCE STAFF:

Defence Staff Chief unsuited for India (LI—18-4-75), 70.

DEFENCE TRAINING INSTITUTES:

Admission in Dehradun and Poona Defence Training Institutes (XLIX—13-3-75), 155-56.

DEFICIT FINANCING:

Deficit Financing in Fifth Plan (L—26-3-75), 176-77.

Link between Deficit Financing and growth of Bank Deposits (LII—2-5-75), 83.

DEGREES AND DIPLOMAS:

Institutions awarding degrees on payment (L—24-3-75), 137-38.

DEHRA DUN:

Trains from South to Dehra Dun and other Places or Pilgrimage (XLVII—18-2-75), 63-64.

DELEGATION(S):

Indian Cultural Teams and Goodwill Missions sent abroad (XLIX—10-3-75), 53-54.

DELHI:

Accidents on G.T. Road (LI—18-4-75), 31.

DELHI—*Contd.*

Accommodation Problem in the Capital (LII—5-5-75), 87.

Administrative set up for Delhi (LII—30-4-75), 123,

Admission of Shri Mahendra Singh in Irwin Hospital, New Delhi, (LI—18-4-75), 55-56.

Advertisement for posts of Principals for Higher Secondary Schools in Delhi (LI—21-4-75), 115-16.

Alleged conspiracy to blow F.C.I. Godowns in Delhi (LI—16-475), 114-15.

Alleged Grabbing of evacuee Property in trains-Jamuna Colonies (XLVII—20-2-75), 141-42.

Allotment of cars/scooter by Delhi Administration (L—19-3-75), 59-60.

Allotment of land to Group housing societies in Delhi (L—7-4-75), 52.

Allotment of land to Institutions and Societies in New Delhi, (L—7-4-75), 84-85.

Allotment of plots in Chittaranjan Park, Kalkaji (LI—18-4-75), 134-35.

Allotment of Plots to East Pakistan Refugees in Delhi/New Delhi (LII—8-5-75), 166-67.

Allotment of Plots to Jhuggi Dwellers in Delhi (LI—21-4-75), 38-39.

Allotment of Ration Shops to Ex-Military personnel in Delhi (XLVIII—24-2-75), 106-08.

Allotment of Shops by N.D.M.C. (L—24-3-75), 40-41.

Amount earmarked for Maintenance of slum Tenements (L—24-3-75), 119-20.

Annual increments to Class IV employees of Baijnath Higher Secondary School, New Delhi (Vol. XLVIII—3-3-1975), 78.

Annual Plan for Delhi for 1975-76. (XLIX—5-3-75), 161.

DELHI—*Contd.*

Appointment of Librarians by Directorate of Education, Delhi (LII—28-4-75), 63.

Appointments in Gandhi Harijan Higher Secondary School, Brahmpuri, Delhi (XLIX—17-3-75), 70-71.

Attack on loyal FCI workers near Shakti Nagar Godown, Delhi (L—7-4-75), 188-89.

Attempts to break into a room of women doctors' hostel in Najafgarh (LI—18-4-75), 75-76.

Audit of Delhi Bureau of Text Books (LII—9-5-75), 140-41.

Ban on Publishing Articles and photographs of Riots in Jama Masjid area (XLIX—12-3-75), 211—13.

Black Marketing of cement in capital (LII—7-5-75), 77.

Breakdown of Electricity in Delhi due to difference between Bhakra Management Board and DESU. (XLIX—5-3-75), 194.

Building plans of 'Keshv Kunj' in Jhandewalan, New Delhi (L—7-4-75), 229—80.

Buses to and from Delhi (LI—10-4-75), 172—76.

Cambridge School Srinivaspuri New Delhi (LII—28-4-75), 136.

Cases of adulteration in petrol in Delhi (XLVII—18-2-75), 233-24.

Cases Filed by Globe Motors in Delhi High Court (LII—29-4-75), 179-80.

Cases Pending in Delhi High Court (LII—29-4-75), 139-40.

Cases registered under Food Adulteration Act in Delhi (XLIX—13-3-75), 141-42.

Central Directives to Delhi State About displaced persons evicted by Estate Office (XLIX—13-3-75), 111.

DELHI—*Contd.*

Civic Amenities in J J Colony General Store, Punjabi Bagh, New Delhi (L—7-4-75), 54-55.

Civic Amenities in J. K. Colonies, Delhi (LI—21-4-75), 179.

Civic Amenities in Manohar Park, Rohtak Road, New Delhi (L—24-3-75), 123-24.

Civic Amenities in Rural Zone of Delhi (L—7-4-75), 147-48.

Civic Amenities to Pandey Nagar on Patparganj Road, Delhi (LII—5-5-75), 159-60.

Closing of Nursery Wing in Mother's International School, New Delhi (Vol. XLVIII—3-3-1975), 144-45.

Collapse of Eight Storeyed cold storage on Lawrance Road, Delhi (LII—8-5-75), 113.

Collapse of roof of Gymnasium of Government Modern High Secondary School, Ludlow Castle, Delhi (XLVIII—24-2-75), 47.

Compensation for shelves in DDA Colony of Naraina (XLIX—17-3-75), 108-09.

Compensation given to Deceased and Injured in House Collapse in Delhi (XLVII—20-2-75), 37-38.

Complaint against Salesman and Deputy General Manager of the Gole Market Branch of the Central Government Employees' Consumer Cooperative Society Ltd. (LII—30-4-75), 117-18.

Complaint against salesman of Gole Market Branch of Central Government Employees Consumer Cooperative Society Ltd. New Delhi, (LII—30-4-75), 115—17.

Complaints against the unauthorised Sewer connection in N.D.M.C. (—24-3-75), 118-19.

Complaints in regard to Telephones in Delhi (LII—30-4-75) 205-06.

Computer Aided Telphone Exchange in Delhi (LI—16-4-75), 102.

Concealment of Service connection cables in Narain Vihar Colony of DDA (XLX—17-3-75), 201.

Concession to Government Employees in Allotment of Flats by DDA (XLVIII—3-3-1975), 97.

Conference of Food and Civil Supply iMnister of Southern States in Delhi (LIX—12-3-75), 104—06.

Congestion on Rafi Marg New Delhi (LI—23-4-75), 111-12.

Construction of fly over at Delhi Cantt. Railway Crossing (LI—18-4-75), 47-48.

Construction of Multi-storey Flats for Central Government Employees (L—24-3-75), 175-76.

Construction of Multi-Storeyed Flats in Chittaranjan Park, Kalkaji, New elhi (LI—18-4-75), 36.

Construction of New Bus Depots (XLIX—6-3-75) 177-79

Continuation of Supervisory Staff in Delhi (XLIX—17-3-75), 167-68.

Conversion of Shanti Nagar Police Post into a Police Station. (XLIX—12-3-75), 130.

Corruption cases against Parcel Clerk of New Delhi Station (LII—29-4-75), 80.

Cost of acquisition of land in Chittaranjan Park, Kalkaji (LI—18-4-75) 137.

Covering of Varandah by Shopkeepers in Government Colonies markets, (LI—21-4-75), 53-54.

Crimes in Delhi (LI—23-4-75), 152-53.

Crimes in Delhi Meropolitan area (XLVII—9-2-75), 167-68.

Criminal Cases Pending with Sessions Judges Delhi (LII—29-4-75), 140.

Cross Bar Telephone Exchanges in Delhi (XLVII—19-2-75), 36-37

D.H.P.C.S. Cadre (LI—16-4-75), 117-18

DTC Bus Service from Shahjahan Road, New Delhi (LII—8-5-75), 173.

Dalyal Singh College, Lodi Estate (L—7-4-75), 216-17.

Death of Pregnant women in Maternity Centre of Kingsway Camp, Delhi (LI—18-4-75), 500.

Deaths injuries due to fall of Building in Delhi (L-24-3-1975) 1—5.

Delhi airport airconditioning dispute (LII—2-5-75), 139-40.

Delhi-Calcuta Trunk Service (L—19-3-75), 97.

Delhi College of vocational studies (LII—5-5-75), 151-52.

Delhi Rent Contract (Amendment) Bill (LII—28-4-7), 150.

Delhi Rent Control Act 1958 (LII—5-5-75), 110-11.

Delhi Rent Control (Amendment) Bill (LII—6-5-75), 177.

Delhi State Parents Association Opposition to New Pattern of Education (LII—5-5-75), 197-98.

Delhi Telephone Directory (XLIX 12-3-75), 114.

Demand for inquiry against principal, Government Boys H.S. School, Madipur, Delhi (Vol—XLVIII—3-3-1975), 154-55.

Demands of Delhi Teachers (L-24-3 75), 220-21.

Demands of Delhi Teachers (LII—28-4-75) 153.

Demonstration before Bangladesh High Commission in New Delhi (XLIX—6-3-75), 55.

Demonstration by Railwaymen in

Delhi on 31st March 1976 (XLVII 1975 (XLVI—18-2-75) 89.

Despatch of Telegrams from Delhi (XLVIII—26-2-1975), 75-76.

Deterioration in quality of medical aid in Willingdon Hospital New Delhi (LII—8-5-75), 67.

Development of Arakpur Mochi Ka Bagh, Moti Bagh II (LI—21-4-75), 102-03.

Development of Delhi and Calcutta airports (XLVII—2-2-75), 194-95.

Development of Park by DDA in Rajouri Garden, New Delhi (LI—21-4-75), 195-96.

Development of Vivekanandapuri, Delhi (LII—28-4-75), 185.

Development plan for urbanised villages of Delhi (XLIX—17-3-75), 189.

Development under the National Capital Region Plan Around Delhi (XLVIII—24-2-75), 39-40.

Development works done with Central Assistance for Delhi and Bombay (LI—21-4-75), 186—88.

Distress condition of residents of West Delhi Jhuggi Jhompri (LII—5-5-75), 90-91.

Distribution of Desi wheat through Fair Price shops in Delhi (LI—21-4-75), 95.

Door-to-door checking before issue of new ration card in Delhi (XLVIII—24-2-75), 181-82.

Drinking Water for Delhi (LI—21-4-75), 7—12.

Dues payable to Delhi Municipal Corporation (XLVII—19-2-75), 75—78.

Election to the post of Treasurer of Government of India Press Cooperative Thrift and Credit Society (L—9-4-75), 155.

Electrical fan unit of Ganesh Flour Mills, Delhi (XLIX—12-3-75), 183.

Employees of Delhi Telephone District (L—19-3-75), 90.

Employees working in Income-tax Department, Delhi (LI—11-4-75), 48-49.

Employment for educated unemployed in Delhi (L—19-3-75), 177-78.

Enactments to project monuments in Union Territory of Delhi (XLVIII—24-2-75), 225-26.

Enquiry against Pearl Cycle Industries Limited, New Delhi (XLVIII—25-2-1975), 195-96.

Enquiry Committee on Police Firing in Jama Masjit Area (L—26-3-75), 39.

Enquiry into alleged murder of an inmate of Old People's Home at Nerala (Delhi) (L—26-3-75), 103-04.

Enquiry Report on the Affairs of the Delhi School Teachers' Cooperative House Building Society Limited, Delhi (Vol. XLVIII—3-3-1975), 182-83.

Estimate of crowd at Boat Club Meeting on 6th March, 1975 (L—9-4-75), 79-80.

Execution of Jhuggi-Jhopri Removal Scheme in Delhi (LI—21-4-75), 183-84.

Expansion of Education in Delhi (L—24-3-75), 31-32.

Expansion of medical facilities in Government Hospitals of Delhi (LI—10-4-75), 196.

Explosion in Baljit Nagar/Prem Nagar, New Delhi (XLIX—12-3-75), 35-36.

Explosion of cooking gas cyclinders in Wagons at Sarai Rohilla (LII—6-5-75), 44.

Extension of Lal Dora in Rural Areas of Delhi (LII—5-5-75), 205.

Facilitiese for Passengers at Delhi Airport (XLIX—7-3-1975), 191-92.

Fake Coin mint in Shahdara (XLVII—21-2-75), 115.

Fertilizer Sales Office of Khetri Cooper Project in Delhi (LII—8-5-75), 103-04.

Field duties of Field staff of T.B. Clinics of Delhi (LII—8-5-75), 177.

Files and Challan Books of Karol Bagh Police Station (L—9-4-75), 70.

Fire in Air Force Signal Centre, New Delhi (LII—8-5-75), 59-60.

Fire in Industrial Exhibition at Connaught Place, New Delhi (XLIX—12-5-75), 201-92.

Fire in a Jhuggi in Rouse Avenue, New Delhi (LI—16-4-75), 196.

Food Adulteration Cases in Delhi (L—20-3-75), 58.

Food Adulteration Cases in Delhi (LII—8-5-75), 31.

Formation of Advisory Committee for Central Government Employees Consumer Co-operative Society Ltd. New Delhi (L—9-4-75), 124-25.

Formulation of a Plan for Distribution of Essential Commodities in Delhi (LI—16-4-75), 58-59.

Fulfilment of Gadgil Assurances for grant of Alternate Accommodation (LI—21-4-75), 121-22.

Government Accommodation for officers having their own houses in Delhi (XLIX—17-3-75), 79-80.

Government buldings in Delhi used by individuals, organisations and Ex-Members of Parliament (L—24-3-75), 129.

Government Employees having their own Houses in Delhi (XLIX—10-3-75), 192-93.

Graduate quota for promotion to clerk grade Rs. 330—560 in Delhi Division (Northen Railway) (LI—22-4-75), 214-15.

Grivances of residents of Rajouri Garden, New Delhi (LII—5-5-75), 117-28.

Harijans Rightful Claim Over a piece of land in West Delhi Colony (XLIX—6-3-75), 186-87.

Help to Taxi Drivers in Delhi (LII—8-5-75), 92.

High Power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-3-75),

Home for Freedom Fighters in Delhi (XLVII—19-2-75), 196.

Homes for Freedom Fighters in Delhi and Pondicherry (LI—23-4-75), 53-54.

Hospital Facility in Trans Yamuna Area of Delhi (XLIX—13-3-75), 107-08.

Hospitals of Delhi (L—20-3-75), 143.

Hospitals in Delhi (XLIX—6-3-75), 110-11.

Hospitals in outer Delhi Parliamentary Constituency (XLIX—13-3-75), 135.

Hostel for Sanskrit Vidyapeeth, Vasant Vihar Colony, New Delhi (LII—5-5-75), 57-58.

Hutment dwellers in Delhi (XLVIII—24-2-75), 175-76.

Implementation of Delhi School Education Act 1973 by Unaided schools in Delhi (XLIX—10-3-75), 147-48.

Improvement of Slums in Delhi (XLIX—17-3-75), 104-01.

DELHI: contd.

Improvement in the Working of Delhi Main Station and New Delhi Railway Station (LII—6-5-75), 202.

Increase in Crache Charges run by Grih Kalyan Kendras in Delhi (LII—7-5-75), 71.

Increase in Crime in Delhi (LII—7-5-75), 80.

Increase in Goondaism in Delhi (L—19-3-75), 181—83.

Increase in Incidence of Crime in Delhi (XLVII—19-2-75), 186.

Insanitary Condition due to construction of open Nallah by DDA near Lajpat Nagar (LII—5-5-75), 145.

Investigation into the Bomb Explosion in a Jhuggi in Prem Nagar, New Delhi (LII—28-4-75), 147-48.

Irrigation Facilities for Rural Areas of Delhi (LI—21-4-75), 178-79.

Jhuggi-Jhopris in Delhi (Vol XVIII—3-3-1975), 91.

Jhuggies Destroyed in Fire due to Gas Cylinder Explosion at Sarai Rohilla Station (LII—6-5-75), 186.

Journalists invited by Delhi Station of AIR for participation in various programmes (L—19-3-75), 29-30.

'Keshav Kunj' Jhandewalah, New Delhi (L—7-4-75), 87-88.

Lack of basic Amenities in D.D.A. Colonies (Vol. XLVIII—3-3-1975), 117.

Lack of Civic Amenities in Janta Category Quarters of DDA in Kalkaji (L—24-3-75), 66-67.

Land Acquired in Delhi (LII—5-5-75), 79.

Land for School Buildings in DIZ Area (Vol. XLVIII—3-3-1975), 132.

Late arrival of trains at Delhi Railway Station during the last three months (LII—6-5-75), 212.

DELHI: contd.

Legislation to regulate house-building activities in Delhi (L—24-3-75), 223-24.

Licences for purchase of Mini buses in Delhi (XLVIII—27-2-75), 211.

Licences for Rickshaws in Delhi (LII—30-4-75), 147.

Licences of Fair Price shop cancelled or suspended during January, 1975, in Delhi (XLVIII—24-2-75), 182.

Literacy Centres for Women in Delhi (LII—5-5-75), 220-21.

Local calls to ring towns of Delhi (XLVIII—26-2-75), 180.

Local Shopping (Centre in Narain Vihar (XLIX—17-3-75), 201-02.

Loss incurred by Rajdhani Express running between Delhi and Calcutta (LII—29-4-75), 123-24.

Malaria Patients in the Capital (LI—10-4-75), 185.

Malpractices in making trunk calls from telephones in Delhi (XLVII—19-2-75), 152.

Measures to meet Mosquito Menace in Janakpuri, New Delhi (LII—8-5-75), 207.

Medium of Instruction in Delhi Schools (Vol. XLVIII—3-3-1975), 24—29.

Meeting of Governors in Delhi (LII—30-4-75), 198-99.

Meeting of iron ore exporting countries held in New Delhi (XLVII—21-2-75), 48.

Meeting of power manfacturing plants and users of power in New Delhi in December 1974 (LXVIII—26-2-75), 183-84.

Memorandum from reseidents of Trinagar, Delhi-35 (XLVIII—27-2-75), 69.

Merger of 'incidental charges' into cost of land in Chittaranjan Park, Kalkaji (LI—18-4-75), 136.

DELHI: contd.

Milk Booths of Indian Dairy Development Corporation in Delhi (LI—21-4-75), 138—40.

Miners' International Congress held in New Delhi (LII—8-5-75), 213-14.

Misuse of Residential premises in the Capital (LII—28-4-75), 79.

Multiplicity of Authorities in Delhi (XLVIII—26-2-1975), 92.

Murder cases in Delhi in 1975 (L—19-3-75), 140.

Murders and Suicides in Delhi (XLIX—12-3-75), 72.

NFC Representation to Lt. Governor, Delhi (XLIX—17-3-75), 95—97.

New Railway Stations in Delhi (LII—6-5-75), 202.

New Statues in Delhi (L—24-3-75), 69-70.

New system of examinations in Delhi (XLVIII—24-2-75), 98.

Non-availability of Wheat on Fair Price Shops in Delhi (L—24-3-75), 176.

Non-Cooperation of Education Authorities with Aided Schools in Delhi (XLIX—17-3-75), 39-40.

Non-implementation of U.G.C. grades in Delhi (XLVIII—24-2-75), 187-88.

Non-Stoppage of D.T.C. Buses at Thermal Power House Bus stand Badarpur (LI—10-4-75), 177.

Occupation of Government Land in Lajpat Nagar, New Delhi (LI—10-4-75), 162-63.

Opening of Branches of Nationalised Banks in Rural Areas of Delhi (LII—2-5-57), 85.

Opening of CGHS Dispensaries in Janakpuri, Delhi (LII—8-5-75), 30-31.

DELHI: con

Opening of Chemist shops for 24 Hours in Connaugst Place area of New Delhi (XLVII—20-2-75), 107 108.

Opening of PCOs and telegraph Offices in Janakpuri, New Delhi (LII—30-4-75), 179.

Overcharging by Drug Retailers in Delhi (L—8-4-75), 107-08.

Pay Scales of Drawing Teachers in Delhi (L—24-3-75), 44-45.

Pay-scales of Police Personnel in Delhi (L—26-3-75), 35.

Payment or Income Tax by Chartered Accountants in Delhi (XLVIII—28-2-75), 118.

Payment of one month's salary in lieu of notice period by employees of Lady Hardinge Medical College and Hospital, New Delhi (LII—8-5-75), 146-47.

Percentage of Shops in DDA and Government Colonies in Delhi reserved for allotment to the disabled retired Armed Forces personel of (LII—5-5-75), 144-45.

Petrol pumps in Delhi (LII—6-5-75), 201.

Pilot Project for distribution of Essential Commodities in Delhi (LII—30-4-75), 148-49.

Plan for Regularisation of East Motia Bagh Sarai Rohilla, Delhi-7 (XLIX—10-3-75),

Plots pending for allotment in Chittaranjan park, Kalkaji (LI—18-4-75), 135-36.

Police Assistance for Resuming Academic Activities in Shymlal College, Delhi (XLIX—10-3-75), 94.

Police assistance from various States for Peoples's march in Delhi (L—9-4-75), 151.

Police Stations in Delhi (LII—30-4-75), 205.

DELHI: contd.

Posting of programme executives at Delhi station of AIR (XLIX—8-3-75), 199-200.

Posts of Stenographer Grade III in Delhi Administration (LII—7-5-75), 66.

Prasad Commission Report on Delhi Sadar Bazar Disturbances (L—26-3-75), 78-79.

Price of soft coal in Delhi (XLIX—12-3-75), 21-22.

Programme for Primary School Children by Delhi Television (L—26-3-75), 150-51.

Programme to allot land to individual to build his own house in the Capital (L—24-3-75), 174.

Programme to cover Ganda Nalas of trans-Yamun areas of Delhi (LII—28-4-75), 61.

Promotion of inspectors in Delhi Police (LI—16-4-75), 159.

Promotion of Police Inspectors and DSPs in Delhi (LII—30-4-75), 99.

Proposal to open Saving Bank by P&T Department in Delhi (L—21-3-75), 95.

Proposal to shift handloom weavers residing near Ashok Vihar in Delhi (LI—11-4-75), 106.

Prosecution of Innocent Persons by Paharaganj Officials in Delhi (L—19-3-75), 91-92.

Provision of Accommodation to Industrial Workers in Delhi (XLIX—17-3-75), 188-89.

Provision of Transport, Medical facilities to New Settlement in the Ring Towns around Delhi (L—7-4-75), 123-24.

Publicity to youth and students demonstration at Boat Club, New Delhi (L—26-3-75), 192-93.

Pucca Road Bridge on Nallah along Pankha Road, New Delhi (LI—21-4-75), 166.

DELHI: contd.

Qualifications for Principals of Higher Secondary Schools in Delhi (L—7-4-75), 128-29.

Quality of Rice supplied to Ration Card Holders in Delhi (L—7-4-75), 46-47.

Quick Services of DTC between Janakpuri and Central Secretariat (LI—10-4-75), 66-67.

Racket in Diesel Oil in Delhi (LI—16-4-75), 195-96.

Regularisation of unapproved colonies in Delhi (L—7-4-75), 75-76.

Regularisation of unauthorised Colonies in Delhi (XLIX—10-3-75), 191.

Removal of names of 55,000 voters of Janakpuri from voters list (L—18-3-75), 74.

Removal of Unauthorised Coal Depot in Sector II, R.K. Puram, New Delhi (LII—5-5-75), 185.

Refugees form Burma Camping in Jama Masjid Area of Delhi (LI—23-4-75), 182.

Registered Applications for Residential flats (XLIX—17-3-75), 123-24.

Renaming Delhi (L—26-3-75), 101.

Reorganisation of Police Force in Delhi (XLIX—12-3-75), 26—30.

Report regarding construction of Residential Flats in Janak Puri (L—24-3-75), 96-97.

Representation by SC Students of Government Adult Higher Secondary School, Badarpur, Delhi (LII—28-4-75), 183.

Representations from the residents of slum tenements (L—24-3-75), 120-21.

Reservation facilities at New Delhi Railway Station (XLVII—18-2-75), 145.

Reservation in Confirmation and Selection Grade to SC& ST

DELHI: contd.

Teachers in Delhi (LI—21-4-75), 68.

Residential accommodation for Police Employees in Delhi (LII—30-4-75), 206—08.

Retention of Naval Service Officers in Delhi (XLIX—13-3-75), 68-69.

Revised Grades of Delhi Teachers (LI—21-4-75), 91-92.

Revised lay out plan of the Delhi School Teachers Co-operative House Building Society Ltd., Delhi (LI—21-4-75), 55.

Revised pay scales of the Staff of Delhi Flood Control Department (LII—28-4-75), 184.

Revised Pay Scales of Teachers in NDMC (LII—5-5-75), 107.

Revised rate of water and light for quarters in sector 'D' in DIZ area New Delhi (LII—28-4-75), 159.

Revised scale of Technical Teachers in Delhi (L—7-4-75), 105-06.

Revision of Electoral Rolls in Delhi (L—25-5-75), 85.

Revision of Electoral Rolls in Delhi (LII—29-4-75), 30.

Riots in the Capitals (L—9-4-75), 209.

Road Mishaps in Delhi (XLVII—20-2-75), 29-30.

Robberies at Petrol Pumps in Delhi (LI—22-4-75), 76.

Robbing of Foreigners in Delhi (L—19-3-75), 175.

S.C. and S.T. Officers in Directorate of Education (LII—28-4-75), 94.

S.T.D. between Delhi and other cities (LI—23-4-75), 168-69.

S.T.D. between New Delhi-Cochin and New Delhi Trivandurum (XLVIII—26-2-1975), 119-120.

Sale of imported goods in Modern Bazar, Vasant Vihar, Delhi (LI—18-4-75), 257-58.

DELHI: contd.

Sales tax system in Delhi (LII—2-5-75), 191-92.

Sanction of Unauthorised Power Connections for Industries in Delhi (L—26-3-75), 156-57.

Scheme for Development of area in Rural zone in outer Delhi (L—7-4-75), 147.

Scheme for Development of Slum area of Delhi (LI—21-4-75), 159.

Scheme for supply of water in Kedar Bagh, Delhi -35 (L—24-3-75), 122.

Schemes for allottment of lands to Harijans and backward communities in Delhi (XLIX—10-3-75), 214.

School Building on Plot of Land in "Shantiniketan Colony" (XLIX—17-3-75), 58.

Scooter Stand near Motibagh South Market, New Delhi (XLIX—13-3-75), 93-94.

Scooter Stand in South Moti Bagh New Delhi (LI—10-4-75), 64-65.

Selection of a site for a dry port around Delhi (XLVII—21-2-75), 202-03.

Seminar on redvelopment of Shahjhanabad (Delhi) (Vol-XLVIII—3-3-1975), 30—34.

Seniority of Teachers in Delhi Schools under Single Organisation (L—7-4-75), 161-62.

Services to Teachers belonging to S.C. and S.T. in Delhi (LI—18-4-75), 125-26.

Setting up of Dry Port at Delhi (L—21-3-75), 93.

Setting up of Housing Board for the Capital (LI—21-4-75), 81.

Setting up of Petrol Pump in Diz Area, New Delhi (L—24-3-75), 49-50.

DELHI: *contd.*

Setting up of a Statutory Board for Water Supply and Sewage Services for Delhi (LII—28-4-75), 42-43.

Settlement of P.F. Claims in Delhi (LII—8-5-75), 121.

Sewage System in Janakpuri, New Delhi (LII—5-5-75), 112-13.

Sewerage system in villages of South Delhi (LI—21-4-75), 159.

Shifting of Hostel of Sanskrit Vidyapeeth to Vasant Vihar (LII—28-4-75), 105.

Shifting of Jayanti Janta Express running between Smastipur and Delhi (LII—6-5-75), 213.

Shifting of telephones in Delhi (LII—7-5-75), 56.

Shortage of customs staff at Delhi Airport Vol. (XLVIII—28-2-75), 150.

Shortage of Medicines at Gole Market (New Delhi) Dispensary (LIX—13-3-75), 30-31.

Shortage of school buildings in Delhi (XLIX—17-3-75), 145.

Shyama Prasad Mukerjee Park, New Delhi (LII—28-4-75), 70.

Shyamlal College, Delhi (XLVIII—24-2-75), 171.

Slow Progress in Clearing Slums in Delhi (LII—28-4-75), 7—12.

Smuggling of Rice from Delhi (LII—28-4-75), 132.

Special Trains to link Delhi with metropolitan cities (LI—15-4-75), 31.

Starting of more trains from Delhi or New Delhi 1975-76 (L—8-4-75), 129.

State Institute of Education, Delhi (LI—21-4-75), 174-75.

Steps taken to meet power shortage in Delhi in Summer (LII—30-4-75), 68.

DELHI: *contd.*

Steps to Link Delhi with Other state Capitals (L—8-4-75), 173-74.

Strength of Police Force in Delhi (LII—7-5-75), 103.

Student Indiscipline in Delhi Colleges (LI—21-4-75), 60-61.

Supply of Coal gas for domestic consumption in New Delhi (LI—16-4-75), 141-42.

Supply of Drinking Water in Moti Nagar, New Delhi (LII—5-5-75), 185.

Survey of unauthorised possession of unlicenced arms in Delhi (LII—7-5-75), 180.

Suspension of Allotment of accommodation out of Central Pool to the Delhi Administration Employees (LII—5-5-75), 115-16.

Suspension of Sub-Heads of D.A.O. New Delhi (Northern Railway) (L—18-3-75), 202.

Take over of Kalavati Saran Hospital, New Delhi (LI—18-4-75), 94-95.

Taking over of mismanaged colleges in Delhi (LI—21-4-75), 149-50.

Techno-Economic Survey for Mass Rapid Transport System in Delhi (L—25-3-75), 78-79.

Telephone connections in Delhi (LI—23-4-75), 143-44.

Telephone connections on priority basis in Delhi (L—19-3-75), 203-205.

Telephone Exchange at Shahadara in Delhi, (LII—30-4-75), 126.

Termination of sub-lease of plot in Vasant Vihar, New Delhi, (LII—5-5-75), 160-161.

Theft in Government Higher Secondary Co-education School, Badarpur, New Delhi, (L—9-4-75), 78.

Theft of bundles of newspapers at Delhi Railway Station (XLIX—4-3-75), 144-45.

DELHI: *contd.*

Thefts of Cars and Scooters in Delhi, (LI—23-4-75), 33-34.

Thefts and Crimes in Trinagar, Delhi. (XLIX—12-3-75), 129-30.

Tool Room in Delhi (L—19-3-75), 193-94.

Traffic congestion at Central Secretariat Bus Stop (XLIX—6-3-75), 145-46.

Trains arrived at or departed from Delhi Main Station during January and February, 1975 (LI—22-4-75), 88.

Transfer of Employees working in Traffic Accounts at Delhi (Northern Railway), (XLVIII—25-2-75), 96.

Transport facilities for Vivek Vihar Colonies beyond Shahdara (XLIX—13-3-75), 80-81.

Treatemnt of TB Patients in Delhi (LI—10-4-75), 107-08.

Trespass in the House of an Income Tax Officer in Delhi, (XLVII—19-2-75), 181.

Trunk Services between Bombay—Delhi—Madras, (LI—23-4-75), 106-07.

Tube-well in D.I.Z. Area, New Delhi. (LII—28-4-75), 78.

Unaided middle schools in New Delhi, (XLIX—10-3-75), 26-27.

Unauthorised Factories in Residential colonies in Delhi. (L—7-4-75), 168.

Unearthing of Foodgrains and Essential Commodities in Delhi under D.I.R., (LII—5-5-75), 137-38.

Under-ground railway project for Delhi, (XLVIII—25-2-75), 155-56.

Untraced Crime Cases in Delhi, (L—19-3-75), 175-76.

Veterinary Hospitals in Delhi and New Delhi, (24-3-75), 57-58.

DELHI: *contd.*

Violation of Delhi School Education Act 1973 by Cambridge School, (LII—5-5-75), 21—25.

Wagons destroyed due to Explosion of Cooking Gas Cylinders in Wagons at Sarai Rohilla (LII—6-5-75), 213.

Waiting List for the telephones in Delhi. (LI—23-4-75), 169-70.

Waiting List for Telephone connections in Delhi, (XLIX—5-3-75), 169.

Water supply in Janakpuri Colony, New Delhi (LII—5-5-75), 237.

Wealth Tax notices served on Land-owners in Delhi—(XLIX—14-3-75), 91-92.

Western Electronik (P) Ltd. Okhla, Delhi (LII—9-5-75), 97-98.

White Washing of Flats in Sector D of DIZ Area, New Delhi, (LII—5-5-75), 148-49.

Winter clothes to poor children in Delhi Municipal Corporation Schools, (LI—21-4-75), 56.

Debates

Correction of Answer to S.Q. No. 95, dated 24-2-75 re. Development under National Capital Region Plan around Delhi, (LII—5-5-75), 251-52.

Demonstration by Delhi Teachers, (XLVIII—26-2-75), 248-49.

Home Minister's statement on reported police attrocities in the Jama Masjid area in Delhi (Stt.) (XLIX—12-3-75), 247-48.

Loss suffered by Super Bazar, Delhi, (HAH DIS), (LII—28-4-75), 339—56.

Political and Constitutional issues raised by Shri Mange Ram's resignation from the Executive Council of Delhi Metropolitan Council (Matter Under 377) (LII—28-4-75), 202—06.

Re. Discussion on Incidents in Jama Masjid Area, Delhi, (XLVIII—19-2-75), 212—17.

DELHI: *contd.*

Re. teachers strike in Delhi (XLIX—17-3-75), 211-12.

Reported decision of Delhi Higher Secondary Teachers to launch Satyagraha (CA), (L—18-3-75), 225—56.

Reported Police attrocities in Jama Masjid Area Delhi (Dis.), (XLVIII—19-2-75), 253—404.

Revision of Pay Scales of Teachers in Delhi (St.), (L—25-3-75), 217—19.

DELHI ADMINISTRATION:

Multiplicity of Authorities in Delhi, (XLVIII—26-2-1975), 92.

Pending applications with Delhi Administration for permits of tyres and tubes, (L—19-3-75), 211-12.

West Zone permits racket, (LI—18-4-75), 74-75.

DELHI BUREAU OF TEXT BOOKS:

Audit of Delhi Bureau of Text Books. (LII—9-5-75), 140-41.

DELHI DEVELOPMENT AUTHORITY:

Auction of Industrial Plots under shifting programme of DDA. (XLIX—17-3-75), 126.

Action taken on communication recived in DA office. (L—7-4-75), 107.

Allotment of Plots by DDA, (LII—5-5-75), 131-32.

Application for change of Flats from upper floor to ground floors. (XLIX—17-3-75), 61-62.

Cement Pipes used in DDA built Colonies. ((LII—28-4-75), 84.

Collection by DDA by way of Deposit from Applicants. (L—7-4-75), 112-13.

Compensation for shelves in DDA Colony of Naraina (XLIX—17-3-75), 108-09.

DELHI DEVELOPMENT AUTHORITY: *Contd.*

Complaints about the Flats constructed by DDA. (Vol-XVVIII—3-3-1975), 109.

Completion of Acquisition proceedings by DDA (LI—21-4-75), 85.

Concealment of Service connection cables in Narain Vihar Colony of DDA. (XLIX—17-3-75), 201.

Concession to Government Employees in Allotment of Flats by DDA (Vol—XVVIII—3-3-1975), 97.

Construction of houses for Harijans by DDA (LI—21-4-75), 201.

DDA Flats/Plots to Social Workers (XLIX—10-3-75), 208-09.

D.D.A. Transaction in Land Business (Vol.—XVVIII—3-3-1975), 168-69.

DDA's Failure to meet Housing Target (L—21-4-75), 98-99.

Development of Park by DDA in Rajouri Garden, New Delhi (LI—21-4-75), 195-96.

Dropping of Scheme of Provision of Built up Houses by DDA in Delhi (XLIX—10-3-75), 189.

Encroachment upon public land in DDA Colonies (XLIX—17-3-75), 42.

Extension of balconies and glazing in Lawrence Road D.D.A, quaters (L—24-3-75), 191-92.

Flats constructed by DDA. (LII—28-4-75), 98.

Fresh Registration by DDA (L—24-3-75), 208.

Increase in Quota by D.D.A. of Flats for S.C. and S.T. (Vol.-XVVIII—3-3-1975), 107.

Industrial Estates created by DDA for shifting of Existing Industries (XLIX—17-3-75), 124-25.

Lack of Basic Amenities in D.D.A. Colonies (Vol. XLVIII—3-3-1975), 117.

DELHI DEVELOPMENT AUTHORITY: *Contd.*

Lack of Civic Amenities in Janta Category Quarters of DDA in Kalkaji (L—24-3-75), 66-67.

Land acquired by DDA to construct LIG and MIG flats in Rajouri Garden. (LII—28-4-75), 175.

Land allotted to Group Housing Schemes by DDA (LII—5-5-75), 121-22.

Percentage of Shops in DDA and Government Colonies in Delhi reserved for allotment to the disabled/retired Armed Forces personnel (LII—5--5-75), 144-45.

Plot allotted to Scheduled Castes/ Tribes by D.D.A. (Vol.-XVVIII—3-3-1975), 89.

Poor performance of DDA. (L—7-4-75), 167.

Profit from Housing Schemes of DDA (XLIX—17-3-75), 113.

Registered Applications for Residential flats (XLIX—17-3-75), 123-24.

Registration with DDA for Middle and Low Income Groups flats (LII—28-4-75), 115.

Residential premises under DDA given on Hire for Office Use (Vol. —XVVIII—3-3-75), 107-08.

Running of shops in Vivekanand Puri, a DDA colony near Padam Nagar. (LII—28-4-75), 118.

Scheme for the removal of Squatters, Khokhas by DDA (LII—5-5-75), 56-57.

Working of Slum Department of DDA (LII—28-4-75), 31.

DELHI ELECTRIC SUPPLY UNDERTAKING:

Amount owed to IOC and Coal Mines by DESU (XLVII—19-2-75), 98-99.

Cash Realisation from DESU and U.P. State Electricty Board (L—25-3-75), 177.

Fire in Store Yard of DESU at Lawrence Road in North Delhi (LII—7-5-75), 57.

Payments due to Railways from DESU. (XLIX—12-3-75), 203-204.

Supply of Power to DESU from Bhakra (L—26-3-75), 157.

Threat from Mine Owners to stop Supply of coal to DESU (XLVIII—26-2-75), 135-36.

Threat to stop oil supply to DESU by IOC (XLVIII—25-2-75), 178-79.

DELHI EXECUTIVE COUNCIL:

Debates

Political and Constitutional issues raised by Shri Mange Ram's resignation from the Executive Council of Delhi Metropolitan Council (Matter Under 377) (LII—28-4-75), 202—06.

DELHI MILK SCHEME:

Assistant Milk Distribution Officers in Delhi Milk Scheme (LII—5-5-75), 52—54.

Cars allotted to officers of Delhi Milk Scheme (XLIX—17-3-75), 200.

Categories and number of Registration of Milk Token in Delhi Milk Scheme (XLIX—10-3-75), 45-46.

Change in charges of Deputy Manager (Distribution) in Delhi Milk Scheme (XLIX—17-3-75), 107-08.

Comments asked by Central Vigilance Commission about an officer of Delhi Milk Scheme (LII—5-5-75), 232.

Employees working in Delhi Milk Scheme (XLIX—17-3-75), 202-03.

Increase in price of DMS Milk and Milk products (XLVIII—24-2-75), 160.

DELHI MILK SCHEME—*Concld.*

Machines missing/lying idle with Delhi Milk Scheme (L—7-4-75), 64.

Posts of Assistant Milk Distribution Officers in Delhi Milk Scheme (XLIX—17-3-75), 197-98.

Profit and Loss of Delhi Milk Scheme (L—24-3-75), 95-96.

Quality and quantity of milk supplied by DMS (L—7-4-75), 118.

Reduction in Price of Milk and Milk Products of Delhi Milk Scheme (LII—5-5-75), 44-45.

Seizure of milk tokens of Delhi Milk Scheme not produced for re-serialisation (XLIX—17-3-75), 198-99.

Steps to clear Waiting List for Milk Token in Delhi Milk Scheme (LI—21-4-75), 136-37.

Sub-standard Milk Supplied by D.M.S. (Vol. XLVIII—3-3-75), 140.

Unhygienic conditions in D.M.S. (XLVIII—24-2-75), 198.

Vacant Posts of Assistant Milk distribution Officers in Delhi Milk Scheme (LII—5-5-75), 111-12.

DELHI MUNICIPAL CORPORATION:

Assets of D.M.S. in form of buses (LI—18-4-75), 83—85.

Compensation to D.M.C. for acquiring its buses (LI—18-4-75), 183-84.

Demand for People's Jury System for Delhi Municipal Corporation (LII—7-5-75), 70.

Dispute between N.D.M.C. and Municipal Corporation over Payment of Dues by N. D. M. C. (XLVII—19-2-75), 180.

Dues payable by Municipal Corporation of Delhi (XLVI—12-3-75), 156-57.

DELHI MUNICIPAL CORPORATION:—*Concld.*

Dues payable to Delhi Municipal Corporation (XLVII—19-2-75), 75—78.

Free Mid-day Meal Programme by DMC (XLIX—17-3-75), 43.

Grant of Loan to Superseded DMC (LII—30-4-75), 186.

Karol Bagh Zone of Delhi Municipal Corporation (L—9-4-75), 75.

Non-payment of salary to Delhi Municipal Corporation employees (LI—23-4-75), 143.

Revision of Tariff for Domestic Power supply by Municipal Corporation Delhi (LII—7-5-75), 131.

Surrender of Telephone Connections by Municipal Corporation of Delhi (XLIX—12-3-75), 40-41.

Debates

Dues payable to Delhi Municipal Corporation (H.A.H. Dis.) XLIX—17-3-75), 479—504.

DELHI SCHOOL TEACHERS:

Representation regarding Pay-Scales of Delhi School Teachers (Vol.—XLVIII—3-3-75), 111.

DELHI SCHOOL TEACHERS' CO-OPERATIVE HOUSE BUILDING SOCIETY (LII—28-4-75), 44.

Enquiry Report on the Affairs of the Delhi School Teachers' Co-operative House Building Society Limited, Delhi (Vol. XLVIII—3-3-75), 182-83.

Follow up action on the report of enquiry into the affairs of the Delhi School Teachers cooperative House Building Society (LI—21-4-75), 52-53.

Revised lay out Plan of the Delhi School Teachers Cooperative House Building Society Limited (Vol. XLVIII—3-3-75), 100.

Revised lay out plan of the Delhi School Teachers cooperative House Building Society Limited, Delhi (LI—21-4-75), 55.

DELHI TRANSPORT CORPORATION:

DTC Bus Service from Shahjahan Road, New Delhi (LII—8-5-75), 173.

DTC Buses impounded by Haryana (LII—8-5-75), 96.

Amount realised from Ticketless Travellers in DTC (L—20-3-75), 148.

Buses to and from Delhi (LI—10-4-75), 172—76.

Buses under D.T.C. and Profits earned (XLIX—6-3-75), 142-43.

Charging of Five paise extra by D.T.C. for travelling *via* Safdarjang Flyover (XLVII—20-2-75), 161.

Demands of DTC Employees (L—20-3-75), 42.

Deterioration of Services of DTC (XLIX—6-3-75), 125—27.

Enquiry by DTC into loss of Rs. 500 by a conductor (L—20-3-75), 90.

Frequency on DTC Routes started from Vivek Vihar Colony (XLIX—13-3-74), 151—53.

Increase in Fares of DTC Buses (LI—10-4-75), 49.

Introduction of Daily Concessional Tickets by DTC (LI—10-4-75), 87-88.

Loan to D.T.C. for purchase of New Buses (XLIX—6-3-75), 44.

Loss suffered by D.T.C. on account of accidents (XLVII—20-2-75), 166-67.

Non-stoppage of DTC Buses at Thermal Power House Bus Stand, Badarpur (LI—10-4-75), 177

Powers of Depot Managers of DTC (L—20-3-75), 91.

Quick Services of DTC between Janakpuri and Central Secretariat (LI—10-4-75), 66-67.

DELHI TRANSPORT CORPORATION:—*Concld.*

Relief to Passenegrs at Intermediate Stop by DTC (LII—8-5-75), 50-51.

Withdrawal of Rs. 1.25 Pass Ticket by D.T.C. (XLVII—20-2-75), 97.

Withdrawal of monthly all-route passes by D.T.C. (XLVII—20-2-75), 128-29.

DELHI UNIVERSITY:

Agitation by Delhi University and College Karmachari Union (LII—28-4-75), 28-29.

Charter of demands submitted to Vice-Chancellor, Delhi University by All India Students Federation (L—24-3-75), 170-71

Delhi University Academic Council's views on UGC Report (LI—21-4-75), 202.

Go-slow action of Delhi University Staff (XLVIII—24-2-75), 99-100.

Hindi as Medium of Instructions in various Colleges of Delhi University (L—7-4-75), 220.

Implementation of Third Pay Commission Report by Delhi University (LII—5-5-75), 194.

Letter from Joint Secretary of University and College Karamchari Union, Delhi (L—24-3-75), 63-64.

News item captioned "Drugs reappear on campus" (Vol. XLVIII——3-3-1975), 47.

Reservation in Teaching Posts by Delhi University (L—24-3-75), 36—38.

South Delhi Campus (L—24-3-75), 133.

Students representation in Administration of Delhi University (Vol. XLVIII—3-3-1975), 200-01.

DELHI WAQF BOARD (L—24-3-75), 84-85.

Alleged Misappropriation of Funds by Delhi Waqf Board (L—24-3-75), 55.

DELIMITATION COMMISSION:

Report of Delimitation Commission (XLVII—18-2-75), 48.

DELIMITATION OF CONSTITUENCIES (L—18-3-75), 148-49.

Decision to advance the Date for completing the Delimination of constituencies and Revision of Electoral Rolls (XLVII—18-2-75), 114-15.

Delimitation of Constituencies under Article 82 of the Constitution (XLVIII—25-2-75), 148-49.

Objection raised on the decision to advance the date for completing delimitation of constituencies and revision of electoral rolls (XLVII—18-2-1975), 167-68.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1972-73.

Statement presented (LII—8-5-75), 259.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1972-73:

Statement presented (XLIX—10-3-75), 224.
Discussed (L—19-3-75), 320—86.

DEMANDS FOR GRANTS:

Procedure for guillotine of outstanding Demands for Grants (Matter under Rule 377) (LII—29-4-75), 229—39.

DEMANDS FOR GRANTS, 1975-76:

Ministry of Agriculture and Irrigation (L—7-4-75), 279—418; L—8-4-75), 215—70; (L—9-4-75), 252—378; (L—10-4-75), 243—307; L—11-4-75), 259—303; LI—15-4-75), 224—82.

Ministry of Commerce (LI—21-4-75), 325—43; (LI—22-4-75), 264—360; (LI—25-4-75), 239—302.

Ministry of Defence (LI—16-4-75), 301—34; (LI—21-4-75), 253—321.

DEMANDS FOR GRANTS, 1975-76: *Concld.*

Ministry of External Affairs (LI—15-4-75), 262—325; (LI—16-4-75), 231—301.

Ministry of Home Affairs (LII—29-4-75), 331—74.

Ministry of Industry and Civil Supplies (LII—28-4-75), 208—339; (LII—29-4-75), 241—330.

DEMANDS FOR GRANTS (NAGALAND), 1975-76:

(Dis) (LII—8-5-75), 282—342.

DEMANDS FOR GRANTS ON ACCOUNT (GENERAL), 1975-76:

Voted (XLIX—14-3-75), 282—307.

DEMANDS FOR GRANTS ON ACCOUNT (GUJARAT) 1975-76:

Discussed and Voted (L—20-3-75), 188—213; (L—21-3-75), 209—324.

DEMANDS FOR GRANTS ON ACCOUNT (NAGALAND), 1975-76:

Suspension of sub-rule (2) of Rule 206 of Rules of Procedure and Conduct of Business in Lok Sabha in relation to Demands for Grants on Account (Nagaland) L—25-3-76), 229—32.
Discussed (L—25-3-76), 232—335.

DEMANDS FOR GRANTS ON ACCOUNT (PONDICHERRY), 1975-76:

Discussed and Voted (L—20-3-75), 213—82.

DEMANDS FOR GRANTS (RAILWAYS) 1975-76:

(XLIX—17-3-75), 263—479; (L—18-3-75), 312—78; (L—19-3-75), 261—314.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1974-75:

Statement presented (XLIX—17-3-75), 244-45.
Discussed (L—20-3-75), 286—328.

DEMANDS FOR SUPPLEMENTARY GRANTS (GUJARAT), 1974-75:

Statement presented (XLIX—5-3-75), 267.

Discussed (L—20-3-75), 188—213; (L—21-3-75), 265—324.

DEMANDS FOR SUPPLEMENTARY GRANTS ((NAGALAND), 1974-75:

Statement presented (L—24-3-75), 335.

Discussed (L—25-3-75), 232—35.

DEMANDS FOR SUPPLEMENTARY GRANTS (PONDICHERRY), 1974-75:

Discussed and Voted (L—20-3-75), 213—82.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1974-75:

Statement presented (XLIX—10-3-75), 224.

Discussed (L—19-3-75), 320—86.

DEMOCRACY:

Support of movement against democracy by English Dailies (LII—7-5-75), 36.

DEMONSTRATOR(S):

Facilities to Demonstrators for improving qualifications (XLIX—10-3-75), 164-65.

Revision of Pay Scales of Demonstrators and Tutors of Universities/Colleges (XLIX—10-3-75), 70.

Debates

Demonstration by Delhi Teachers (XLVIII—26-2-75), 248-49.

See also "Agitations"

DEO, SHRI SHANKERRAO:

Obituary Reference (XLVIII—25-2-75), 29.

DEORAS, DR.:

Plague Risk as cautioned by Dr. Deoras (XLVII—20-2-75), 18—25.

DENTAL PRODUCTS M|S.:

Licences issued to M|s. Dental Products and Other Drug Companies (L—18-3-75), 140-41.

DEPUTY CONTROLLER OF DEFENCE ACCOUNTS (NAVY):

Stabbing to death of the Deputy Controller of Defence Accounts (Indian Navy) by an Ex-employee (XLVII—21-2-75), 44.

DESERT(S):

Development of Desert Areas of Rajasthan (XLIX—17-3-75), 71-72.

DETERGENTS:

Increase in Prices of Synthetic Detergents produced by Hindustan Level Limited (L—25-3-75), 26—29.

Manufacture of Detergents by Foreign Companies (XLVII—18-2-75), 35-36.

DEVELOPMENT AGENCY:

Composite projects under small farmer development agency (L—7-4-75), 179-80.

DEVELOPMENT COUNCILS:

Recomposition of Development Councils (LII—7-5-75), 145.

DEVELOPING COUNTRIES:

Borrowing of Strategy from developing Countries for formulation of Fifth Plan (L—19-3-75), 43.

Study carried out by International Experts on investment climate in developed and developing nations (XLIX—5-3-75), 128.

World Bank's Assistance to Developing Countries (L—21-3-75), 30.

DEVELOPMENT PROJECTS:

Proposal to link small savings deposits with local Development Project (LI—18-4-75), 282-83.

Setting up of Development Projects in Orissa (L—9-4-75), 127-28.

DEVELOPMENT REBATE:

Discontinuance of Development Rebate for Shipping (LI—18-4-75), 30.

DHANBAD:

Demonstration by Ministerial Staff of D. S. Office, Dhanbad (LI—22-4-75), 35—37.

Railway employees doing money lending business in Dhanbad (LII—29-4-75), 173-74.

DHAWAN, MAJOR RAMESH CHANDER:

Detention of Major Ramesh Chander Dhawan (XLVII—20-2-75), 60-61.

Debates

Information given by Defence Minister in reply to a question regarding detention of Major Ramesh Chander Dhawan (Stt) (LI—22-4-75), 248—53.

DHINGRA, M. L. SHRI:

Remains of Shri Madan Lal Dhingra in Britain (XLIX—6-3-75), 101.

DIAMONDS:

Disposal of Rough Diamonds through MMTC (LI—25-4-75), 25—27.

Export of Diamonds, pearls and precious Stones (XLVII—21-2-75), 150.

DIBRUGARH:

Flood at Dibrugarh (LII—28-4-75), 104.

DIEGO GARCIA ISLAND:

British decision to help U. S. in expanding military facilities on Diego Garcia Island (XLVII—20-2-75), 123-24.

Discussions with UK on Diego Garcia Issue (LI—10-4-75), 90-91.

Expansion of U.S. Military base on Diego Garcia Island (XLVII—20-2-75),

DIESEL ENGINES:

Nonavailability of Diesel Engine (L—26-3-75), 89-90.

DIESEL OIL:

Advantages due to conversion from coal to diesel oil (XLVII—18-2-75), 158-59.

Allocation of Diesel and Kerosene to Gujarat in 1974-75 (LII—29-4-75), 108.

Allocation of Kerosene, Diesel and Petrol to States (L—8-4-75), 166.

Arrangement for distribution of Diesel and Kerosene oil in MP (L—8-4-75), 110-11.

Consumption of Diesel oil by Railways (L—18-3-75), 47-48.

Import of diesel to meet demands (L—25-3-75), 181-82.

Import of HSD and other Petroleum Products (L—25-3-75), 78.

Imposition of Statutory Control on Retail Prices of Petrol and Diesel (LII—6-5-75), 180.

Measures to restrict consumption of Petrol and Diesel (LII—29-4-75), 151-52.

Price of Diesel (L—8-4-75), 195-96.

Quota of H.S.D. and other Petroleum Products for States (L—18-3-75), 80.

Racket in Diesel Oil in Delhi (LI—16-4-75), 195-96.

Supply of diesel oil to Haryana, Punjab and U.P. (L—18-3-75), 205.

DIESEL OIL—contd.

Supply of Power, Diesel and Water to Farmers of Haryana, Punjab and U.P. (Vol.—XVVIII—3-3-1975), 117-18.

DIGBOI REFINERY:

Demand for Nationalisation of Digboi Refinery (L—8-4-75), 44-45.

Proposal to Nationalise Digboi Refinery (L—8-4-75), 148.

DIRECTIONS BY THE SPEAKERS:

Debates

Amendment to Directions by the Speaker (LII—9-5-75), 298.

DISCUSSION(S):

Debates

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis) (L—24-3-76), 241—331, 335—342.

Jute Workers' Strike in West Bengal (XLVIII—20-2-75), 393—457.

Reported Police atrocities in Jama Masjid Area Delhi (Dis.) (XLVIII—19-2-75), 253—404.

DISEASE(S):

Assistance and facilities to people suffering from Leprosy in the country (XLVII—20-2-75), 54—56.

Declaring Navasari City of Gujarat as cholera stricken Area (LI—10-4-75), 186-87.

Diseases caused by Hunger (XLIX—13-3-75), 128-29.

Eradication of Small-pox (XLVII—20-2-75), 36-37.

Fourth National Conference on Communicable Diseases (LI—18-4-75), 97.

Increase in Blood Pressure Patients (XLIX—13-3-75), 89-90.

Laser Beam Treatment for Throat Diseases (L—25-3-75), 104

Plague Risk as cautioned by Dr. Heoras (XLVII—20-2-75), 18—25.

DISEASE(S)—Contd.

Protection of Foreign Cattle from Diseases (XLIX—17-3-75), 119-20

Scheme to check Trachoma and other Eye-Diseases among students (XLVII—20-2-75), 111-112.

Spreading of Contagious diseases in India (L—20-3-75), 115.

DISPENSARY(IES):

Ayurvedic and Homoeopathic Dispensaries in States (LII—8-5-75), 213.

Guidelines for allocation of Dispensaries (XLIX—13-3-75), 45-46.

Opening of round clock dispensaries in states (XLIX—6-3-75), 84-85.

DISPLACED PERSONS:

See also "REFUGEES".

Central Directives to Delhi State About displaced persons evicted by Estate Office (XLIX—13-3-75), 111.

Indian Citizenship to Displaced persons of 1971 Indo-Pak Conflict Rehabilitated in Gujarat and Rajasthan (XLVII—20-2-75), 75

Rehabilitation of Mana Camp Refugees in Indore (XLIX—13-3-75), 63.

Rehabilitation of Refugees from Burma (XLIX—13-3-75), 118—21.

Settlement of claims of displaced persons from Sindh (Pak) (XLVIII—27-2-75), 140-41.

DIPLOMATS:

Diplomatic assignments to Politicians and Officials during Last Three Years (LII—8-5-75), 61—63.

DIVORCE:

Application of Law of Divorce to all Hindus (XLIX—4-3-75), 200-01

DIVORCE—*contd.*

Proposal to liberalise Divorce Provisions (L—25-3-75), 135-36.

Uniform Law on Divorce (XLVII—18-2-75), 168-69.

DOCK WORKER(S):

Efforts made to avert Port and Dock Workers strike (XLVII—20-2-75), 183-84.

Indebtedness of Dock Workers (XLVIII—27-2-75), 168.

Loss suffered due to Port and Dock workers strike (XLVII—20-2-75), 133-34.

Port and Dock workers strike (XLVII—21-2-75), 55—57.

DOCTOR(S):

C.G.H.S. Doctors (XLIX—6-3-75), 99-100.

Delhi University executive council revoking action against Junior Doctors by Principal of Maulana Azad Medical College (XLIX—10-3-75), 213.

Extra benefits to Doctors for working in small towns and villages (LI—10-4-75), 113-14

Financial Assistance to Unemployed Scientists, Engineers and Doctors (LII—7-5-75), 199.

Graduates, Post-Graduates, Engineers, Doctors and Matriculates in Orissa (L—26-3-75), 40

Indian Doctors in Iran (XLVII—20-2-75), 99-100

Indian Personnel sent abroad during 1974 (L—20-3-75), 30.

Jobless Doctors in India (XLIX—6-3-75), 115-16.

Legislation to ban the practice by unqualified doctors for Prevention of Blindness (LI—18-4-(75), 167.

Number of Engineers and Doctors seeking jobs (XLVII—27-2-75), 205—10.

DOCTOR(S)—contd.

Plan to attract young doctors to torural areas (XLVII—20-2-75), 124-125.

Ratio of doctors-to-population (LI—18-4-75), 157-58.

Payment of Honorarium to Doctors of Gujarat (L—20-8-75), 107.

Return of Indian Doctors Working in West African Countries (XLIX—6-3-75), 129—31.

Return of Indian Doctors from West African Countries (LII—8-5-75), 158-59

Return of Indian Doctors from West African Countries (XLIX—6-3-75), 127—30.

Stoppage of Practising Allowance to Doctors (LI—10-4-75), 132-33.

DONATION(S):

Donations received by Individuals/Organisations from smugglers (XLIX—14-3-75), 63-64.

DOWRY:

Dowry Prohibition Act (XLIX—4-3-75), 229.

Enforcement of Anti Dowry Law L—18-3-75), 119-20.

Severe punishment for accepting Dowry (XLIX—4-3-75), 196-97

DOWRY PROHIBITION ACT (HAH DIS) (LI—11-4-75), 367—84.

DRAINAGE SCHEMES:

Drainage schemes for Chyor Land areas in Bihar(XLVIII—24-2-75), 231-32.

DRAMA(S):

Repeal of Dramatic Performance Act, 1876 (XLIX—10-3-75), 75

DRAWBACK PAYMENT(S):

Payment of darwbacks (LI—18-4-75), 267-68.

DREDGING:

Dredging Operations in New Managlore Harbour (XLVII—20-2-75), 88.

Setting up of Dredging Corporation (LI—10-4-75), 216-17.

DRILLING:

Drilling in Kutch (L—8-4-75), 119.

Expenditure on Drilling Wells (XLVIII—25-2-1975), 40.

Import of Drilling Rigs (L—8-4-75), 42-43.

Manufacture of Drilling Equipment by O & NGC (LII—29-4-75), 128. 128.

Manufacture of Drilling Rigs (XLIV—5-3-75), 78.

Non-availability of drilling equipment for oil exploration (XLVII—18-2-75), 82.

Plan of O & NGC to undertake offshore drillings (XLIX—4-3-75), 165.

Shareholders of Maruti Ltd., Drilling Equipment (P) Ltd., Maruti Technical Services (P) Ltd., and Maruti Heavy Vehicles (P) Ltd. (LII—6-5-75), 93-94

Utilisation of Drillings Rigs for exploiting underground resources (LII—28-4-75), 13—15

DRINKING WATER:

Acute shortage of Drinking Water in District of Gujarat (XLIX—10-3-75), 199-200.

Acute shortage of drinking water in Jamnagar and Rajkot districts of Gujarat (XLVIII—24-2-75), 134-35.

Arrangements for drinking water at stations between Delhi and Udaipur (LI—15-4-75), 185.

Drinking Water for Delhi (LI—21-4-75), 7—12.

DRINKING WATER—*contd.*

Drinking water for rural areas (LII—28-4-75), 124.

Drinking water in Patna Town LII—28-4-75), 138.

Flourine Content in Drinking Water L—24-3-75), 81.

Projects for Drinking Water (Vol. XVVIII—3-3-1975), 130-31.

Provision for Clean Drinking Water in Rajasthan Villages (XLVIII—24-2-75), 71

Scarcity of Drinking Water (L—7-4-75), 160-61.

Scheme for Providing Drinking Water to othe Adivasis Area (XVVIII—3-3-1975), 146.

Shortage of drinking water in Gujarat State (XLVIII—24-2-75), 135.

Shortage of Drinking Water in Haryana (XVVIII—3-3-1975) 173-74.

Shortage of Drinking Water in Orissa (Vol. XVVIII—3-3-1975), 163.

Shortage of Water in Health Centres of West Bengal (LII—8-5-75), 71.

Supply of Drinking Water in Moti Nagar, New Delhi (LII—5-5-75), 185.

Vijayawada Drinking Water Supply Scheme (XVVIII—3-3-1975), 60-61.

Water supply by Tube Wells and Hand-pumps in Villages (LII—28-4-75), 91.

Debates

Shortage of drinking water in Madras and Madurai cities (Matter under 377) (LII—28-4-75), 206-07.

DROUGHT:

Allegation about misuse of Drought Relief Aid (LI—21-4-75), 45-46

Assistance to Government of Orissa for drought and relief works (XVVIII—3-3-1975), 76-77.

Central aid to drought affected areas in States (XLVIII—24-2-75), 208-09

Central Aid to Drought Affected Areas in West Bengal (XLVIII—24-2-75), 49.

Central aid to meet drought relief measures in Gnjarat (Vol. XLV-III—3-3-1975), 75-76.

Central Assistance to West Bengal for Flood and Drought Affected Areas of Midnapur District (Vol. XLVIII—3-3-75), 77.

Central Team for Drought Hit Tamil Nadu (XLVIII—24-2-75), 17—22.

Drought Prone Areas in Madhya Pradesh (LI—21-4-75), 158-59.

Drought in Gujarat (XLVIII—24-2-75), 220.

Drought in Maharashtra (Vol. XLVIII—3-3-1975), 111-12.

Drought in Orissa (LII—5-5-75), 212.

Drought prone area programme in West Bengal (LI—21-4-75), 141-42.

Drought Relief to States (LII—9-5-75), 233.

Extension of Area under Drought Prone Area Programme (XLIX—10-3-75), 108-09.

Financial Assistance Asked by Drought Affected States (LII—28-4-75), 34-35.

Foreign agency to Finance Irrigation Projects in drought prone area (XLIX—17-3-75), 150.

Furnishing of details of the sum advanced to States for drought and flood relief (LI—21-4-75), 172-73.

Instructions to States to advance loans to drought affected people (Vol. XLVIII—3-3-1975), 74-75.

Loss of crop due to Drought in Kerala (XLIX—10-3-75), 210.

Misuse of Funds Allotted to State Governments for Drought and Relife Works (Vol. XLVIII—3-3-75), 14—48.

More Aid for Drought Affected areas of Tamil Nadu (LI—21-4-75), 177.

Recommendations made by Central Teams sent to States to report on Drought Condition (L—24-3-75), 41-42.

Relief to drought affected areas of Gujarat (LII—28-4-75), 58.

Report on Drought Conditions in Tamil Nadu (LI—21-4-75), 194.

Request for continuance of Central aid for drought relief work in Maharashtra (LI—21-4-75), 49-50.

Scarcity Relief Works Programmes and Drought Prone Area Programme (LII—28-4-75), 93.

Special Fund for Rajasthan Canal to meet drought condition (L—24-3-75), 203-04.

Visit of Central Study Team to drought affected districts of Rajasthan (L—7-4-75), 17—23.

DRUG ACT:

Violation of Drugs Act by Bengal Immunity Company Ltd., Dehra Dun (XLVII—20-2-75), 51-52.

DRUG COMPANY(IES):

Allopathic Drug Manufacturing Companies (L—25-3-75), 120-21.

Assistance to indigenous drug Producers (L—18-3-75), 83-84.

Benefit of Labour Laws to Employees of drug companies (XLVII—27-2-75), 48.

CBI Investigation of Bogus Drug Firms (XLIX—13-3-75), 106.

Complaints about over invoicing by certain foreign drug firms (LI—15-4-75), 105

DRUG COMPANY (IES)—contd.

Decision on take over of Foreign Drug Firms (LII—6-5-75), 171.

Dilution of equity of foreign drug companies (LII—6-5-75), 65-66.

Drug and Basic Raw Materials Produced Exclusively by Foreign Drug Companies (LII—29-4-75), 158.

Employment of Retired Government Officers by Foreign Drug Companies (LII—29-4-75), 158-59.

Foreign Drug Manufacturing Companies having know-how for New Drugs (L—8-4-75), 75-76.

Foreign majority drug companies purchasing drugs from Abroad. (LII—6-5-75), 68-69.

Increasing Production Capacities by Drug Firms (LII—29-4-75), 74.

Initial Equity Participation by Principals in M/s. Dential Products and other Drug Firms (L—25-3-75), 208-09.

Initial Equity Participation by Principals in M|s. Anglo French and other Drug Firms (L—8-4-75), 58.

Initial equity participation by the Principals in M|s. Glaxo and other Drug Firms (L—18-3-75), 52—54.

Initial equity participation by Principals in M|s. Laderlay Laboratories and other Drug Firms (L—18-3-75), 123-24.

Inter-linking of Directorship in foreign drug manufacturing companies (LII—29-4-75), 169-70.

Issue of a licence to a foreign drug company (LI—18-4-75), 352.

Issue of licence to foreign drug companies (LII—9-4-75), 126-27.

Issue of COB Licences to Foreign Drug Firms with more than 16 per cent Foreign Equity (L—18-3-75), 128-29.

DRUG COMPANY (IES)—contd.

Licences granted to Drug Companies in Indore (LI—18-45), 38.

Licences issued to M|s. Dental Products and other Drug Companies (L—18-3-75), 140-41.

Licences issued to M|s. Glaxo and certain other Drug Firms (L—18-3-75), 125-26.

Licences issued to M|s. Hoechst and other Drug Firms (L—18-3-75), 43—46.

Licences issued to M|s. Laderlay Laboratories and other Drug Firm (L—18-3-75), 50-51.

Manufacture of Formulation without Approval by certain Drug Firms (L—18-3-75), 87-88.

Meeting of Executives of Public Sector Drug Units (L—8-4-75), 148-49.

Merger of certain Foreign Drug Companies (LII——6-5-75), 112—14.

Overcharging by Drug Retailers in Delhi (L—8-4-75), 107-08.

Production of Vitamins by Foreign Firms (XLIX—13-3-75), 58.

Proposal from Foreign Drug Firms for Reducing Their Equity (XL—VII—18-2-75), 117—19.

Quality Control Laboratory for Drug Units in West Bengal (LII—6-5-75), 170-71.

Recommendations of Hathi Committee for reducing foreign equity of drug firms (LII—29-4-75), 172.

Shareholders' capital for drug firms (LII—29-4-75), 115-16.

Supply of Raw Material to Drug Manufacturing units of West Bengal (LII—6-5-75), 169-70.

Survey on import licences given to drug firms (L—8-4-75), 95.

Trade marks of formulations of Foreign Drug Firms (LII—6-5-75), 131-32.

DRUG COMPANY(IES)—*contd.*

Under-Production by Drug Firms (L—8-4-75), 89-90.

Views of Indian Drug Manufacturers' Association on recommendation of Hathi Committee on Foreign Drug Companies (LII—6-5-75), 8—14.

Views of members of Hathi Committee on take-over of drug firms (LI—22-4-75), 107-08.

Withholding issue of licences to foreign drug companies (XLIX—4-3-75), 202-03.

Debates

Issue of a licence to a foreign drug company (LI—18-4-75), 352-53.

DRUG INDUSTRY:

Convention on Drug Industry (XLVIII—25-2-75), 61—63.

Foreign Collaborations in Drug Industry (L—8-4-75), 151-52.

Growth of Drug Industry (L—25-3-75), 122-23.

Guidelines for Drug Industry (XLVII—18-2-75), 12—21.

Mixing of doses several fold of recommended allowances for various Drugs (XLVIII—20-2-75), 96.

National Convention on Drug Industry (XLIX—4-3-75), 209—10.

National convention on Drug Industry (L—18-3-75), 172.

National Convention on Economic Perspective of Drug Industry (XLVII—18-2-75), 53-54.

National Wages Policy for Employees in Drug Industry (LII—8-5-75), 70.

Proposals for Dilution on Foreign Equity of Drug Firms (XLVII—18-2-75), 101—103.

Recommendations of Hathi Committee on Drug Industry (XLVII—25-2-1975), 31-32.

Recommendations of Hathi Committee regarding progress of drug industry (LI—22-4-75), 51-52.

DRUG INDUSTRY—*contd.*

Recommendations of the Hathi Committee on Small Scale Sector of Drug Industry (LI—22-4-75), 123—25.

Recommendations of the National Convention of Drug Industries (XLVIII—25-2-75), 106.

Report on restructuring of Drug Industry (XLVII—18-2-75), 146.

Taking-over of Drug Units (XLVIII—25-2-75), 110.

DRG AND MEDICINES:

Abolition of Brand Names of Essential Drugs (XLIX—4-3-75), 125—27.

Adulteration of Drugs (XLIX—13-3-75), 83—85.

Application of the Drugs and Cosmetics Act to Unani Medicines (XLVIII—27-2-75), 98-99.

Application of the Price Control Order for Drugs 1970 (XLVII—18-2-75), 184—86.

Auction of rejected surgical instruments by I.D.P.L. (LI—15-4-75), 42.

Availability of essential drugs at fixed prices (XLVII—18-2-75), 177.

Branded Drugs produced by Foreign Drug irms (XLVII—25-2-1975), 39.

Canalised Items of Drugs Imported by S.T.C. (L—18-3-75), 182-83.

Capacity and Demand for Pathalic Anhydride (LII—29-4-75), 188.

Changes in Managerial Level of Pimpri Drug Unit (LI—22-4-75), 77—79.

Complaint about quality of Drugs Imported from East European Countries (XLVII—18-2-75), 209.

Composition of Development Council for Drugs (LII—6-5-75), 50—52.

DRUG AND MEDICINES—*contd.*

Creation of shortage of drugs to get certain concessions (XLVIII—25-2-75), 183-84.

Crisis faced by Drugs and Pharmaceutical Firms of West Bengal (XLIX—4-3-75), 131-32.

Directive to State Drug Control Agencies (L—20-3-75), 80.

Discussions with IMA on supply of essential drugs at below cost (L—18-3-75), 208.

Disparity between prices of Drugs imported by I.D.P.L. and S.T.C. (XLVII—18-2-75), 77-78.

Distribution of Imported Bulk Drugs by IDPL (LII—29-4-75), 39-40.

Distribution off Dital Druges through Post Offices (L—20-3-75), 52.

Diversification off M/s. Hoechest (XLVIII—25-2-75), 188-89.

Drug concerns manufacturing tooth pastes and cosmetics (LII—7-5-75), 126.

Drugs and Pharmaceuticals Raw Materials analysed during Fourth Plan (LII—6-5-75), 139-40.

Drug Cartel Plans operation Sabotage (LII—6-5-75), 72-73.

Drugs produced by Government Undertakings (L—25-3-75), 87-88.

Dual mechanism of Production of Drugs (LI—15-4-75), 187.

Essential drugs for Mass Consumption (LI—15-4-75), 138.

Establishment of Pharmaceutical Unit Manufacturing Sub-standard Drugs (LII—8-5-75), 132-33.

Excessive Production of Drugs *vis-a-vis* shortage of some Brands (XLVII—18-2-75), 197—99.

Experiments on new Ayurvedic drug for heart patients (XLVII—20-2-75), 163—65.

Export of Drugs to USSR and other Countries (LII—29-4-75), 100—02.

DRUG AND MEDICINES—*contd.*

Fixation of National Priority for production drugs (LI—22-4-75), 194-95.

Foot and Mouth Disease Vaccine Manufacturing irms (L—25-3-75), 99.

Foreign brand names of drugs sold in India (XLVII—25-2-75), 125-26.

Foreign Drug Manufacturing Companies having Know-how for New Drugs (L—8-475), 75-76.

Foreign majority drug companies purchasing drugs from Abroad (LII—6-5-75), 68-69.

Foreign majority drug firms issued COB licences as Small Scale Units (XLVII—25-2-75), 189—91.

Formulation capacities of M/s. Roche and Borroughs Wellcome for certain drugs (LII—6-5-75), 140—43.

Implementation of Nathwani Sub-Committee on Standard and Quality Control of Drugs (L—20-3-75), 61.

Import and Manufacture of Bulk Drugs (LI—15-4-75), 152.

Import Bill of Drugs and Chemicals (XLVIII—25-2-1975), 135.

Import of anti-Cancer drugs by certain firms (XLVII—18-2-75), 155-56.

Import of Indi-Methacin by M/s. M.S.D. (L—25-3-75), 150-51.

Import of Sulphuric Acid (LI—15-4-75), 33.

Increase in Prices of Drugs (L—18-3-75), 175-76.

Increasing prices of medicines (XLIX—4-3-75), 197-98.

Indigenous Production of Certain Chemical Raw Materials (LI—15-4-75), 126.

Inquiries against Foreign Firms for selling Sub-standard Drugs (LII—8-5-75), 136-37.

DRUG AND MEDICINES—*contd.*

Issue of Licences to Educated Unemployed to sell Drugs (XLVIII—25-2-1975), 55.

Laboratories for checking purity, standard and quality of Ayurvedic medicines (XLVII—20-2-75), 153-54.

Licences issued to Companies to Manufacture New Drugs (LI—15-4-75), 87.

Manufacture of Bulk Drug by certain Foreign Companies (L—18-3-75), 107-08.

Manufacture of raw materials for drug industry (LI—15-4-75), 192.

Manufacture of Sodium Antimony Gluconate Injection (L—18-3-75), 103-04.

Manufacture of sub-standard drugs by some foreign companies (XLIX—4-3-75), 206-07.

Marketing Formulations without Licence by certain Foreign Drug Firms (XLIX—4-3-75), 93-94.

Measures to check Faking of Drugs (LII—8-5-75), 125-26.

Mixing of doses several fold of recommended allowance for various Drugs (XLVII—20-2-75), 96.

Multi-national Drug comanies producing low tonnage and High Rupee Value Drugs (LII—29-4-75), 56-57.

Negotiations with Pfizer for Securing Technology to manufacture certain Drugs (XLVIII—25-2-1975), 169.

News item captioned 'Drugs reappear on Campus" Vol. XLVIII—3-3-1975), 47.

Non-availability of Drugs at fixed Prices (XLVII—18-2-75), 134-35.

Non-Availability of Locula in CGHS dispensaries (LI—10-4-75), 181.

Non-availability of Medicines in MP. (XLVIII—27-2-75), 126.

DRUG AND MEDICINES—*contd.*

Nuclear Medicines Programme (LI—16-4-75), 27-28.

Offer from drug companies to supply drugs at cost price (LII—29-4-75), 159—61.

Opposition of the drugs and pharmaceutical council to expansion of foreign drug industry (XLIX—4-3-75), 166-67.

Percentage of production of formulations by multinational companies (L—18-3-75), 211-12.

Permitting Foreign Companies to Manufacture Life Saving Drugs (XLVIII—25-2-1975), 79.

Piling up of Drugs and Raw Material with S.T.C. (XLVIII—25-2-1975), 123-24.

Plan for production of drug in Indigenous sector (XLVIII—25-2-1975), 34-35.

Plan to make available essential drugs at fixed prices (L—18-3-75), 180-81.

Policy for Import of Raw Materials by Drugs Manufacturers (LI—15-4-75), 120.

Policy of Prices and Manufacture of Drugs (L—18-3-75), 67.

Price and distribution of Sorbitol produced by HAL (LI—15-4-75), 40.

Private Sector Units Manufacturing Basic Drugs for Captive Purposes (LI—15-4-75), 77.

Production and import of Penicillin, Asprin and Vitamin 'A' (LII—6-5-75), 190-91.

Production and Marketing of certain Drugs by some Foreign Companies (XLVII—18-2-75), 43-44.

Production of Bulk Drugs by certain Foreign Companies (XLIX—4-3-75), 191.

Production of bulk drugs in excess off licensed capacity by foreign drug firms (XLVII—18-2-75), 180—83.

DRUGS AND MEDICINES—*contd.*

Production of bulk drugs in excess of licensed capacity by foreign drug firms (XLVII—18-2-75), 183-84.

Production of Certain Items by M|S. Sandoz (LII—29-4-75), 196-97.

Production of Drugs (L—25-3-75), 91—93.

Production of Drugs in Excess of Licensed Capacity (XLVIII—25-2-1975), 157-58.

Production of Pfizers (LII—29-4-75), 44-45.

Production of Pharmaceuticals by Foreign Owned Drugs Company LI—22-4-75), 202—04.

Price Control on essential Bulk Drugs (L—18-3-75), 150-51.

Profits of Foreign Drugs Companies and their production (LI—22-4-75), 205-06.

Proposal for Manufacture of Doxycycline by I.D.P.L. (XLVIII—25-2-1975), 6—9.

Proposal for production of vital drugs indigenously (L—18-3-75), 214—16.

Proposal to increase production of 17 essential drugs (LI—22-4-75), 218-19.

Proposal to Purchase Technology for Manufacturing Drugs (LI—22-4-75), 85.

Proposal to reduce prices of certain Drugs (LI—15-4-75), 73.

Proposal to reduce prices of raw materials of drugs (LI—15-4-75), 38.

Proposal to set up Drug Authority of India (L—8-4-75), 31.

Proposals from certain Foreign Firms for giving technical know-how to I.D.P.L. for manufacturing Doxycycline (XLVII—18-2-75), 41-42.

Protest from D.M.A. against Regularising excess capacity of Foreign Drug Firms (XLVII—18-2-75), 190-91.

Reaction of Pharmaceutical Organisations to abolition of brand names of drugs (LI—15-4-75), 35.

Recommendations of Hathi Committee on Quality Control of Drugs (LI—22-4-75), 47-48.

Recommendations of Hathi Committee on Price control of drugs formulations (LII—6-5-75), 89.

Recommendations of Hathi Committee regarding supply of essential drugs to consumers (LI—22-4-75), 115.

Reducing price of xylene by Indian petro-chemicals (LI—15-4-75), 66.

Recommendations of Hathi Committee on abolition of brand names of drugs (L—8-4-75), 130-31.

Recommendations of Hathi Committee on Quality Conttrol of Drugs (LI—22-4-75), 47-48.

Recommendations of Hathi Committee on Spurious Drugs (XLIX—4-3-75), 127-28.

Recommendation of Hathi Committee on manufacture of Adulterated drugs (LII—29-4-75), 187-88.

Recommendations of Hathi Committee regarding reduction in prices of drugs (LI—22-4-75), 190.

Reduction in prices of bulk drugs sought by foreign drug firms (XLIX—4-3-75), 162-63.

Reduction in prices of drugs allowed by S.T.C. (XLVII—21-2-75), 189.

Reducing Prices of Drugs by curtailing Propaganda and Packing Costs (XLVII—18-2-75), 45-46.

Reduction in prices of imported bulk drugs by foreign firms (XLVII—18-2-75), 152.

Rejection of proposal re. Gentamycin Sulphate of Indian Companies (LII—30-4-75), 158-59.

DRUGS AND MEDICINES—*contd.*

Requirements and Production of Drugs in Fifth Plan (LI—15-4-75), 77.

Research on Production of Drugs from Coke oven gas (XLIX—12-3-75), 36-37.

Research Units to Develop New Drugs (LI—15-4-75), 50.

Review of the Drug Price Control Order 1970 (XLVIII—25-2-1975), 133-34.

Revision of Price Control of Drugs (LI—15-4-75), 166.

Sale of 'Becousule Capsules' manufactured by M/s Pfizers Limited (XLVIII—25-2-75), 120.

Sale of Drugs at prices higher than labelled (XLIX—4-3-75), 147.

Sale of Essential Medicines through Government Agencies/Corporatives (XLVIII—25-2-1975), 141-42.

Scheme formulated by STC for equitable distribution of imported Raw Material for Chemical Industry (LI—11-4-75), 212.

Scheme to Minimise Import of Drugs (LI—22-4-75), 165—67.

Scheme to Sell Essential Drugs at Labelled Prices (XLVII—18-2-75), 212-13.

Scheme to set up a Corporation for Production and Distribution of Drugs (LII—6-4-75), 96—98.

Shortage of Medicines at Gole Market New Delhi Dispensary (LIX—13-3-75), 30-31.

Shortage of Medicine in Assam (LII—8-5-75), 41-42.

Shortage of Pethedene and Morphine Injection in City Hospitals (XLVIII—27-2-75), 114-15.

Scheme to Supply Life Saving Drugs in Rural Areas (XLIX—6-3-75), 102.

Seminar on Spurious and Substandard Drugs (XLIX—13-3-75), 95—97.

Setting up of a Chemical Complex in M.P. (LI—15-4-75), 123.

DRUGS AND MEDICINES—*contd.*

Setting up of a Drug Marketing Agency (XLIX—4-3-75), 57-58.

Shortage of Ayurvedic Medicines (LI—10-4-75), 95-96.

Shortage of Basic Laboratories for developing New Drugs (LII—6-5-75), 189-90.

Shortage of Certain Petro-Chemicals for Plastic Industries (LI—15-4-75), 59.

Shortage of Drugs created by Foreign Drug Firms (XLVIII—25-2-1975), 64.

Shortage of drugs in Karnataka Hospitals (L—20-3-75), 117.

Shortage of Essential Drugs in C.G.H.S. Dispensaries Hospitals in Delhi (XLVII—18-2-75), 173—75.

Shortage of Essential Drugs in the Country (LII—6-5-75), 224—27.

Shortage of Life-saving drugs (XLVII—18-2-75), 193—95.

Shortage of Life Saving Drugs in Hospitals of Delhi (XLVII—20-2-75), 41.

Shortage of Medicines in the country (XLVII—20-2-75), 72.

Shortage of medicines in Kerala (L—20-3-75), 124.

Steps to bring down prices of life saving drugs (XLIX—4-3-75), 217—19.

Steps to check profiteering and hoarding of essential drugs (LI—15-4-75), 147.

Steps for improving production of anti-biotic in IDPL and HAL (LI—15-4-75), 103.

Steps to increase production of Drugs (LI—22-4-75), 29—31.

Stipulation of capacities of formulations manufactured by firms with foreign equity (XLVIII—25-2-1975), 182-83.

DRUGS AND MEDICINES—*contd.*

Stock of Bulk Drugs with S.T.C. (LI—15-4-75), 165.

Spurious Drugs leading to increased Mortality (XLVII—20-2-75), 57-58.

Suggestions from IMA to modify Drug Policy (L—8-4-75)\ 41-42.

Supply of a Fake Drug to President (XLVII—20-2-75), 52-53.

Under-production by Drug Firms (L—8-4-75), 89-90.

Unearthing of Spurious Drugs Rackets (XLVII—20-2-75), 137.

Units engaged in production of Anhydrous Ammonia (LI—15-4-75), 29.

Valuation of increase in prices of drugs (L—25-3-75), 199—201.

Value of Quantity of Pesticide Imported (LI—15-4-75), 49.

DRY PORT:

Selection of a site for a Dry Port around Delhi (XLVII—21-2-75), 202-203.

Setting up of Dry Port at Delhi (L—21-3-75), 93.

Setting up of Dry Ports (XLVIII—28-2-75), 116.

DUNLOP INDIA LTD:

Export and production of tyres in Dunlop India Limited (LII—7-5-75), 61.

Products exported by Dunlop India Limited (LII—2-5-75), 161.

DURGAPUR CHEMICALS LTD:

Accumulation of stock at Durgapur Chemicals Limited (LI—15-4-75), 98.

Difficulties Faced by Durgapur Chemicals Limited in getting Technical Assistance for Repairs (L—18-3-75), 117-18.

DURGAPUR FERTILIZERS:

Closure of Durgapur Fertilizer Plant for shortage of power (XLVIII—25-2-1975), 196—98.

Italian Plan for Durgapur Fertilizer Plant (XLVII—18-2-75), 113-14.

DURGAPUR PROJECT LIMITED:

Construction of sixth Unit of Durgapur Project Limited in Fifth Plan (LI—16-4-75).

DURGAPUR STEEL PLANT:

Alleged supply of Sub-standard Materials to Durgapur Steel Plant by a British Firm (LI—10-4-75), 100.

Raw Material Supply to Durgapur Steel Plant (LII—8-5-75), 86-87.

Debates

Correction of Answer to SQ No. 141 dated 27th February, 1975 re. Durgapur Steel Plant (LI—10-4-75), 233-34.

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LII—9-5-75), 299—322.

DYEING CHEMICALS:

Production and import of dyeing chemicals (LII—6-5-75), 38-39.

E. MERCK, M/S:

Licences granted to M|s Merck (LII—6-5-75), 125-26.

Manufacture of Formulations by M|s E. Merck without valid licences (LII—6-5-75), 126-27.

ESCAP:

Help given by ESCAP to India to develop Multi-Lateral Agreements with Foreign countries (LII—2-5-75), 134.

ESSO:

Saving in Foreign Exchange after take-over of ESSO (XLVIII—25-2-75), 19—21.

EARTHQUAKE(S):

Earthquake in Himachal Pradesh (XLVIII—3-3-1975), 121.

Earthquake in Jammu and Kashmir (LI—21-4-75), 169—71.

Loss due to Earthquake (XLVIII—3-3-1975), 63.

Railway Tracks displaced by Earthquake (XLVIII—25-2-75), 50.

Recent Earthquakes in HP, UP and Bihar (LI—10-4-75), 55.

Scientific Device for Advance Warning about Earthquake (XLVIII—28-2-75), 115-16.

Debates

Damage to life and property by earthquake in Himachal Pradesh (CA) (XLIX—17-3-75), 228—44.

EAST ANGLIA PLASTIC CO.:

Issue of import licences to East Anglia Plastic Company (L—21-3-75), 138.

EAST EUROPEAN COUNTRY (IES):

Complaint about quality of Drugs Imported from East European Countries (XLVII—18-2-75), 209.

Extension of telecommunication links to East European countries (LII—7-5-75), 163.

Imports of machinery from USSR and East European Communist States (L—19-3-75), 217-18.

EAST INDIA HOTELS LTD.:

Charges of smuggling against Directors of East India Hotel Ltd. (LII—2-5-75), 153-54.

EAST PAKISTAN:

Owenership Rights to East Pakistan Refugees settled in Champaran District (LI—18-4-75), 85.

EAST PAKISTAN: *contd.*

Debates

Payment of ex-gratia compensation for properties of Indians in former West and East Pakistan (St) (LI—11-4-75), 247—49.

Problems of Refugees from former East Pakistan (St) (LII—8-5-75), 258-59.

See also "Bangladesh".

EASTERN COAST:

Smuggling activities on Eastern Coast (LII—2-5-75), 162-63.

EASTERN INDIA:

Corruption in distribution of levy sugar in Eastern India (Vol.—XVVIII—3-3-1975), 35—37.

Exploration for new oil deposits in North Eastern Region (XLVIII—25-2-1975), 185.

Industrial Project for Eastern Zone (XLVIII—26-2-75), 109-110.

Plan to promote air cargo traffic in Eastern Region (XLVII—21-2-75), 90-91.

Steps to encourage tourists to Eastern Region (XLVII—21-2-75), 137—39.

Suspension of Fueling Planes by IAC at certain Airports in Eastern Region (XLVIII—25-2-1975). 113.

EASTERN MACHINE SALES, M/S:

CBI Enquiry into the affairs of M|s. Pneumatic (India) and M|s. Eastern Machine Sales, Calcutta (XLVIII—26-2-75), 28-29.

ECOLOGICAL WARFARE:

Geological and Ecological Warfare (LII—8-5-75), 198-99.

ECONOMIC AND SOCIAL COMMISSION FOR ASIA AND PACIFIC:

Regional Centre for transfer of Technology (LI—18-4-75), 195-97.

ECONOMIC AND SOCIAL COMMISSION FOR ASIA AND PACIFIC: *contd.*

Report of Economic and Social Commission for Asia and Pacific (L—21-3-75), 54.

Thirty-first Annual Session of Economic and Social Commission for Asia and Pacific (L—21-3-75), 167.

ECONOMIC CRISIS:

U.S. assistance for countries affected by economic crisis (XLVII—21-2-75), 52.

ECONOMIC DEVELOPMENT:

Central assistance for Sub-Plan for development of Western Ghats (XLVIII—26-2-75), 214.

Development of backward areas in States (XLVII—19-2-75), 163.

Development of Hilly areas (XLVII—19-2-75), 8—18.

Review of the work done by the cell for development of hill areas (XLVIII—26-2-75), 186-187.

Suggestion for rapid Industrialisation and development (XLVII—19-2-75), 133.

ECONOMIC OFFENCE (S):

Arrest of Individuals for Economic Offences (L—21-3-75), 138.

Cases Involving Economic Offences against Shri R. N. Goenka and his Concerns (XLIX—14-3-75), 16—26.

Decision to set up Special Courts for Economic Offences (XLIX—5-3-75), 138.

Persons arrested for Economic offences (XLVII—21-2-75), 63-64.

Punishment for Economic Offences (LI—25-4-75), 177.

ECONOMIC SELF-SUFFICIENCY (L—9-4-75), 199-200.

ECONOMY:

Economic cut in expenditure of External Affairs Ministry (XLVII—26-2-75), 155-56.

ECONOMY: *contd.*

Effect of marriage expenditure on economy (LI—22-4-75), 96.

Opinion of National Council of Applied Economic Research on Economic position of the country (L—19-3-75), 113-14.

Paper published by N.C.A.E.R. on Indian Economy (XLIX—7-3-1975), 35-36.

Steps taken to improve India's economy (XLVII—21-2-75), 28-29.

Steps to protect Indian Economy from Recession in Europe (XLVIII—28-2-75), 87-88.

EDIBLE OIL(S):

Ban on use of Edible Oils in Manufacture of Dalda (XLIX—17-3-75), 186-87.

Export of costly oils against import of cheaper ones to end edible oil crisis (L—21-3-75), 107.

EDUCATED PERSONS:

Graduates, Post-Graduates, Engineers, Doctors and Matriculates in Orissa (L—26-3-75), 40.

EDUCATION:

10+2+3 Pattern accepted by States and Universities (L—24-3-75), 139-40.

12-Year School Pattern in States (XLIX—10-3-75), 127.

Adoption of new pattern of school and college education (XLIX—17-3-75), 147-48.

Adult Education Institutions (L—24-3-75), 174-75.

Agitation by Students for Radical Reorientation of Educational Systems (L—24-3-75), 102-03.

Change in Education System (XLVIII—24-2-75), 141-42.

Committee on Educational Reforms (XLIX—17-3-75), 53-54.

DUCATION: *contd.*

Denial of Selection Grade to TGTS officiating in PGT Grade (XLIX —17-3-75), 54-55.

Development of higher education in educationally backward areas (LI—21-4-75), 58—60

Education of Primary School Children through Television (LII—5-5-75), 78-79.

Education of rural women folk by girl students (XLIX—17-3-75), 145-46.

Education Technological Centre (LII—28-4-75), 163.

Education to Children in Rural Areas (LII—5-5-75), 167-68.

Educational facilities between India and USA and India and USSR (Vol.—LXVVIII—3-3-1975), 95-96.

Expansion of Education in Delhi (L—24-3-75), 31-32.

Financial assistance to voluntary organisation for adult education (XLIX—17-3-75), 194.

Higher Education for underprivileged sections of Society (XLVIII—24-2-75), 165-66.

Implementation of New Pattern of Education in Gujarat (XLIX—17-3-75), 80.

Implementation of Recommendations on Educational Reform (L—7-4-75), 82-83.

Indo-US Commission on education and Culture (XLVIII—24-2-75). 178-79.

Institutions awarding degrees on payment (L—24-3-75), 137-38.

John Committee on Higher Education in Gujarat (XLVIII—24-2-75), 144-45.
(XLIX—17-3-75), 156-57.

Meeting of Education Officers XLIX—17-3-75), 15—22.

National Council for Vocational Education (L—24-3-75), 87-88.

National Education Policy (XLIX—10-3-75), 166.

National Scholarships for Study Abroad (L—24-3-75), 194.

EDUCATION: *contd.*

Overhauling Examination System Vol.—XLVIII—3-3-75), 50—53.

Reappraisal of Fifth Plan for Education (XLVIII—3-3-1975), 119.

School going children in 6—11 and 11—14 age group (XLIX—17-3-75), 141.

Selection of Department of Applied Mathematics of Calcutta University as Centre of Advanced Studies (XLIX—17-3-75), 166-67.

Selection of students for Higher Studies Abroad (LIII—5-5-75), 176-77.

Seminar on Educational Reforms (XLIX—10-3-75), 152.

Steps taken in field of education in Gujarat (LII—28-4-75), 121.

Teaching of Sanskrit in 12 years school pattern (XLVIII—24-2-75), 131-32.

Uniformity in University Education (L—7-4-75), 199—202.

Universal and compulsory primary education (XLIX—10-3-75), 217.

Views of Association of Heads of Higher Secondary Schools on 12-year school education (XLIX—17-3-75), 8—15.

Vocational Education (LI—21-4-75), 199—200.

Vocation oriented education (LI—21-4-75), 152—54.

Workers Education Centres (LI—10-4-75), 122—24.

World Bank Paper on Promotion of Education in Developing Countries (XLIX—7-3-1975), 52-53.

EDUCATIONAL CERTIFICATES, BOGUS:

Sale of Bogus Educational Certificates (XLVIII—26-2-75), 130-31.

EDUCATIONAL INSTITUTIONS:

Adult Education Institutions (L—24-3-75), 174-75.

EDUCATIONAL INSTITUTION: *contd.*

Ban on Acivities of RSS inside Educational Institutions (XLIX—17-3-75), 187.

Domicle Condition for Admission in Educational Institutions (LII—5-5-75), 208-09.

ELECTION(S):

Amount of black money spent in 1971 Lok Sabha Elections (XLVIII—25-2-75), 33.

Average expenditure Incurred on a Constituency in Bombay during Election to Lok Sabha in 1971 and 1962 (L—18-3-75), 18—24.

Complaints about rigging and corrupt practices in Barpeta Bye-election (L—8-4-75), 82—84.

Declaration of Assets by Presidential Candidates (LII—29-4-75), 96-97.

Delhi Gurdwara Elections (XLVII—19-2-75), 59.

Delimitation of Constituencies under Article 82 of the Constitution (XLVIII—25-2-75), 148-49.

Demand for Elections in Gujarat (L—26-3-75), 57.

Dialogue with leaders of opposition parties on Electoral Reforms (LII—6-5-75), 194-95.

Dialogue with opposition parties on Electoral Reforms (L—8-4-75), 94.

Directions given to keep Electoral Rolls up to date by February (XLVII—18-2-75), 209-10.

District Election officers and District Magistrates (XLIX—4-3-75), 95.

Election in Gujarat (LI23-4-75), 167-68.

Election in Pondicherry (XLVIII—25-2-75), 191-92.

Elections in States under President's Rule (XLIX—5-3-75), 140.

Election to State Assemblies (LI—15-4-75), 55.

Expenditure on Elections from Calcutta, W.Dinaoyrm Burdwan and Darjeeling (LII—29-4-75), 103-04.

ELECTION (S): *contd.*

Expenses incurred during Election tours of Prime Minister in U.P (XLVII—20-2-75), 115-16.

General Elections (XLVII—18-2-75), 154-55.

General Elections to Lok Sabha (LII—29-4-75), 95-96.

Holding of Elections (LII—7-5-75), 97.

Inquiry into Malpractices in Barpeta Bye-election to Lok Sabha (LII—6-5-75), 35-36.

Interview of Chief Election Commissioner on T.V. (XLVII—18-2-75), 188.

Mid-Term Pol in Gujarat. Pondicherry and Nagaland (LII—6-5-75), 230-31.

Part played by back money and foreign influence in Elections (XLVIII—25-2-75), 21—27.

Postponement of bye-elections for Trivandrum Parliamentary Constituency and 48 Assembly Constituencies in Bihar (XLVII—18-2-75), 166.

Postponement of Lok Sabha elections to 1977 (LII—29-4-75), 31-32.

Programme to revise Electoral Rolls (XLVII—18-2-75), 123-24.

Proposal to Reduce Expenditure on Elections (XLVII—18-2-75), 140.

Removal of names of 55,000 voters of Janakpuri from voters list (L—18-3-75), 74.

Resale of Jeeps obtained by Congress Party during Elections on Hire Purchase basis (L—9-4-75),

Statement of Chief Election Commissioner on Snap Poll (XLVII—18-2-75), 104.

Statements of Prime Minister and Chief Election Commissioner regarding Elections (XLVII—18-2-75), 54—57.

Steps to Check the use of Black Money and Foreign Influence in Elections (XLVIII—25-2-75), 81.

ELECTION (S)—*contd.*

Suggestions made by Chief Election Commissioner on elections (LII—29-4-75), 170-71.

Supreme Court's Ruling on Publication of Election Posters (L—8-4-75), 103.

Debates

Elections in Gujarat (St.) (LI—15-4-75), 325—28.

Re. Holding of Elections in Gujarat (XLVIII—19-2-75), 241-42.

ELECTION COMMISSION:

Complaints about the functioning of Election Commission (XLVIII—25-2-75), 36.

Demand for Multi-Member Election Commission (XLIX—4-3-75), 177.

Election Commission's Crash Plan (XLVII—18-2-75), 31-32.

Statement of Chief Election Commissioner on Snap Poll (XLVII—18-2-75), 104.

Suggestions made by Chief Election Commissioner on elections (LII—29-4-75), 170-71.

ELECTION EXPENSES:

Average Expenditure Incurred on a Constituency in a Big City (L—18-3-75), 100—02.

Proposal to Reduce Expenditure on Elections (XLVII—18-2-75), 140.

ELECTION LAWS:

Amendment of Election Laws (LI—22-4-75), 153-54, (LII—29-4-75), 25—28.

Electoral Laws (LII—29-4-75), 50.

ELECTION PETITION(S):

Election Petitions alleging Excess Expenditure pending in Courts (L—18-3-75), 99.

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75), 1—9.

Election petitions filed in High Courts and Supreme Court after 1972 elections to State Legislatures (LII—6-5-75), 167-68.

ELECTIONS TO COMMITTEE (S):

Animal Welfare Board (L—24-3-75), 237-38.

Central Advisory Board of Education (LI—18-4-75), 377-78.

Committee on Public Undertakings (L—9-4-75), 243-44.

Committee on the Welfare of Scheduled Castes and Scheduled Tribes (XLVIII—25-2-75), 223.

Estimates Committee (L—9-4-75), 241-42.

Marine Products Export Development Authority (LI—21-4-75), 238-39.

Public Accounts Committee (L—9-4-75), 242-43.

Tea Board (XLIX—7-3-75), 242.

ELECTORAL REFORM (S):

Assurance to implement Electoral Reforms (L—25-3-75), 165.

Citizens' Convention in Calcutta on Electoral Reforms (L—25-3-75), 93-94.

Dialogue with leaders of opposition parties on Electoral Reforms (LII—6-5-75), 194-95.

Interim Report of the Committee appointed by Shri Jayaprakash Narayan on Electoral Reforms (L—18-3-75), 152.

Meeting of Political Parties to discuss Electoral Reforms (LI—15-4-75), 177.

Meeting on Electoral Reforms (LII—29-4-75), 126.

Memorandum received from Socialist Party for Electoral Reforms (XLIX—4-3-75), 156-57.

Report of Tarkunde Committee on Electoral Reforms (L—25-3-75), 74-75.

Reports submitted on electoral reforms (L—18-3-75), 157.

ELECTORAL ROLL (S):

Completion o fElectroal Rolls in States (L—18-3-75), 64.

Decision to advance the date for completing the delimitation of constituencies and revision of electoral rolls (XLVII—18-2-75). 114-15.

Directions given to keep Electoral Rolls upto date by February (XLVII—18-2 75), 209-10.

Objection raised on the decision to advance the date for completing delimitation of constituencies and revision of electoral rolls (XLVII—18-2-75), 167-68.

Press note of Chief Election Commissioner regarding voters list (XLVII—18-2-75), 178-79.

Programme to revise Electoral Rolls (XLVII—18-2-75), 123-24.

Publication of voters lists in States (XLVII—18-2-75), 172-73.

Revision of Electoral Rolls in Delhi (L—25-8-75), 85; (LII—29-4-75), 30.

Revision of Electoral Rolls in Gujarat (XLVII—18-2-75), 116-17.

ELECTRIC ARC FURNACE(S):

Electric Arc Furnaces Capable of saving Scrap and Power in manufacture of steel (XLVIII—27-2-75), 55-56.

ELECTRICAL GOODS:

Appliaction of Quality Control Preshipment Inspection Act on Electrical Equipment (L—21-3-75), 94.

Production of GIS and F. T. lamps by Philips India Limited (LII—30-4-75), 16—21.

ELECTRICITY:

Additional Resources for Power sector of plan (XLVII—19-2-75), 41.

ELECTRICITY: contd.

Annual plan for the Development of Electric Power in States (LII—30-4-75), 96-97.

Break-down in Atomic Power (XLVII—19-2-75), 65-66.

Breakdown of Electricity in Delhi due to difference between Bhakra Management Board and DESU (XLIX—5-3-75), 193.

Constitution of Central Generation Companies (XLVII—19-2-75), 167.

Cost of Power Generation in Northern Region (XLIX—12-3-75). 197-98.

Electrical Energy during the last three years (XLIX—12-3-75), 97-98.

Financial Assistance sought by Karnataka for Development of power resources XLVIII—26-2-75), 100.

Generation of power in current year (XLVII—19-2-75) 183.

Implementation of recommendations of Power Ministers' Conference held in July, 1974 (XLVII—19-2-75), 168.

Improvement in Power Situation by 1976 (XLVIII—28-2-75), 96.

Industrial units rendered idle for want of power (XLIX—12-3-75), 176-77.

Installation of Power Generation Capacity during next year (XLVII—19-2-75), 137.

Introduction of Saving Energy Scheme by REC (XLIX—12-3-75), 173—75.

Kerala Government Proposal for Supply of Cheap Power to Railways (XLVIII—25-2-75), 162-63.

Meeting of power manufacturing plants and users of power in New Delhi in December 1974 (XLVIII—26-2-75), 183-84.

Per Capita Consumption of Electricity in North Bihar (L—19-3-75), 198-99.

ELECTRICITY: *Concld.*

Power Failure at Port Blair (XLVII—19-2-75), 52-53.

Power shortage in Northern Region (XLVII—19-2-75), 204-05.

Proposal regarding paralleling of Rajasthan Power System with Bhakra (XLVIII—26-2-75), 192-93.

Short Supply of Power in Haryana (XLVIII—20-2-75), 133-34.

Supply of Power to Aluminium Projects in U.P. and Karnataka (L—9-4-75), 157.

Supply of Power to Fertilizer Plants on priority basis (XLVII—19-2-75), 177.

Supply of Power to Madhya Pradesh from Hirakud Project (XLVIII—26-2-75), 108-09.

Supply of Power to U.P. (XLVIII—26-2-75), 147-48.

Transmission loss of electricity in India (XLVIII—26-2-75), 32-33.

Use of Electricity in Brick Kilns (L—19-3-75), 67.

Use of Spinech for conversion of Sun Rays into Commercial Electricity (LI—23-4-75), 188.

Utilisation of hot springs of West Bengal and Chhotanagpur Area of Bihar for production of Electricity (L—9-4-75), 154.

Working of Thermal Units in India and other Countries (XLVIII—26-2-75), 52.

ELECTRICITY BOARD(S):

Allotment of E.C. Grade Aluminium to State Electricity Boards (LI—18-4-75), 65-66.

Cash Realisation from DESU and U.P. State Electricity Board (L—25-3-75), 177.

Import of Spares for Maharashtra State Electricity Board (XLVII—19-2-75), 188-89.

Loss incurred by Electricity Boards (LII—7-5-75), 184.

ELECTRICITY BOARDS (S): *contd.*

Rate of Return on investments made by Electricity Boards during Fourth Plan (XLVIII—26-2-75), 138-39.

Restructuring of State Electricity Boards and Central Electricity Authority (LII—7-5-75), 203.

Working of State Electricity Boards under Financial Constrains (LII—30-4-75), 124.

ELECTRICITY EMPLOYEE(S):

Revision of Wages of Electricity Employees throughout the country (XLIX—13-3-75), 79-80.

Strike by Electric Employees throughout the country (LI—23-4-75), 182.

ELECTRIFICATION:

Allocation of Funds for Electrification of Tribal areas during 1973-74 and 1974-75 (XLVII—19-2-75), 86-87.

Electrification of Bhusawal-Itarsi Section (Central Railway) (L—18-3-75), 93-94.

Electrification of Kenduapada Railway Station (L—8-4-75), 145.

Electrification of villages in Eastern and North Eastern States during Fifth Plan (LII—30-4-75), 167-68.

Electrification of village in Punjab during 1975 (LII—30-4-75), 73.

Electrification of villages in West Bengal during Fifth plan (LII—30-4-75), 159—62.

Electrfication of villages in West Bengal during last three years (LII—30-4-75), 163.

Expenditure on electrfication of Panskura-Haldia section (L—8-4-75), 204-05.

ELECTRONICS:

Electronics Export processing Zone in Bombay (LI—11-4-75), 187-88.

ELECTRONICS: *contd.*

Electronic 'Sonar' equipment for detecting submarines designed by Bhabha Atomic Research Centre (LI—16-4-75), 204.

National Advisory Committee on Electronics (L—9-4-75), 54-55.

Setting up of an Export Processing Zone for Electronics in Cochin (L—21-3-75), 88.

Setting up of Small Electronics Manufacturing Units by Kerala Electronics Corporation with Assistance of Electronics Corporation of India (XLVII—19-2-75), 113.

Technology Development Council for Electronics (LI—16-4-75), 43—45.

ELECTRONICS COMMISSION:

Applications for production of T.V. Sets in West Bengal lying with the Electronics Commission (XLVII—26-2-75), 26—28.

ELECTRONICS CORPORATION OF INDIA:

Earning of profit by Electronics Corporation of India (L—26-3-75), 171-72.

ELECTRONICS DEVELOPMENT CORPORATION:

Allotments made by Electronics Development Corporation for Research Development (L—26-3-75), 118—20.

ELECTRONIC GOODS:

Foreign Demand for Electronic Goods (XLIX—14-3-75), 14—16.

Letters of intent issued for producing Electronic Equipments (LII—7-5-75), 41.

ELECTRONIC MANUFACTURING UNIT(S):

New Electronic Manufacturing Units Licenced (L—19-3-75), 163.

ELECTRONIC TELEPRINTERS:

Development of an elcectronic teleprinter (XLVII—19-2-75), 151-52.

ELECTRONIC TESTING AND DEVELOPMENT CENTRE:

Setting up of Electronic Testing and Development Centre by UP Electronic Corporation at Panki Electronic Industrial Estate (LII—30-4-75), 220-21.

ELECTRONICS TRADE AND TECHNOLOGY CORPORATION:

Proposal made by Electronics Trade and Technology Corporation for Import of picture Tubes (XLVIII—26-2-75), 1—7.

EMBASSY (IES):

Check on Espionage Activities of Employees of Embassies (L—19-3-75), 53.

Expenditure on Communication and Conveyance in Indian Embassy in U.S.S.R. (XLVII—20-2-75), 93-94.

EMERGENCY:

Continuation of Emergency (LI—16-4-75), 97-98.

Emergency in the Country (LI—16-4-75), 24—27; (LII—7-5-75), 80.

Revocation of Emergency (XLVII—19-2-75), 84.

EMERGENCY AGRICULTURE PRODUCTION PROGRAMME:

Minor Irrigation Projects under Emergency Agriculture Production Programme (XLIX—17-3-75), 50-51.

EMERGENCY FOOD PRODUCTION PROGRAMME:

Emergency Food Production Programme for 1975-76 (XLIX—17-3-75), 179.

EMPLOYEES CONSUMER COOPERATIVE SOCIETY LTD:

Facilities for Directors of Central Government Employees Consumer Cooperative Society Ltd., New Delhi (L—9-4-75), 173-74.

EMPLOYEES' PROVIDENT FUND:

Action against M/s. J. B. Mangharam and Co., Gwalior for non-Deposit of E.P.F. (XLVII—20-2-75), 199-200.

Facilities to provident fund, Bonus and housing to workers of the Plantations in Himachal Pradesh (XLVII—20-2-75), 199.

Non-deposit of E. P. F. by Bihar Sugar Works Panchrukhi (XLIX—6-3-75), 152-53.

Non-deposit of employees provident fund by Kohinoor Mill Co. Ltd. Bombay (XLIX—13-3-75), 144.

Non-deposit of Provident Fund by Samachar Bharati (XLVII—20-2-75), 185-86.

Non-payment of Employees Provident Fund to labourers of Jorwal Sugar Mills, Bahraich (XLVII—20-2-75), 157-58.

Raising Interest on Employees' Provident Fund (XLIX—13-3-75), 148-49.

Setting up of Negotiating Machinery by EPF Authorities (LI—18-4-75), 30-31.

EMPLOYEES PROVIDENT FUND: *See* also "Provident Fund".

EMPLOYEES PROVIDENT FUND ACT:

Application of E.P.F. Act to Rubber Plantation (LI—10-4-75), 190.

Coverage of contractors' employees in Bihar under E.P.F. Act (XLVII—27-2-75), 188.

Default of Employees Provident Funds Act by M/s. Gaya Textile (XLVII—20-2-75), 146.

EMPLOYEES' PROVIDENT FUND ORGANISATION:

Construction of Office building and Staff quarters for Employees Provident Fund Organisation, Trivandrum (XLIX—13-3-75), 44-45.

EMPLOYEES PROVIDENT FUND ORGANISATION: *contd.*

Pay Scales to employees of EPF Organisation (LI—18-4-75), 111.

Posting of Accounts Officer as incharge in Employees Provident Fund Organisation (XLVII—20-2-75), 147.

EMPLOYEES PROVIDENT FUND STAFF UNION:

Employees Provident Fund Staff Union, Bihar Region (XLVII-20-2-75), 145-46.

EMPLOYEES STATE INSURANCE SCHEME:

Coverage of Proof Readers and Editors under E.S.I. Act (XLVII—20-2-75), 145.

ESIC Hospital at Pandu, Kanpur (XLVIII—27-2-1975), 139.

Employees in Hoshangabad and East Nimar Districts who are members of ESIS (LII—8-5-75), 149-50.

Hospitals under Employees' State Insurance Scheme (LI—18-4-75), 119.

Industrial towns in West Bengal covered under E.S.I. Scheme (XLVIII—27-2-75), 110-11.

Medical Facilities in E.S.I.S. Hospitals, Ahmedabad (LII—8-5-75), 37.

Payment towards Employees State Insurance by CRTC (LII—8-5-75), 122.

Worker covered under ESIS in MP (XLIX—6-3-75), 112.

EMPLOYMENT:

Annual Rate of Growth of Employment (LII—30-4-75), 105-06.

Continuance of Employment Programmes (LII—30-4-75), 182.

Crash Schemes for Employment (LII—7-5-75), 75.

Employment Conditions for Air Hostesses in Indian Airlines and Air India (LII—9-5-75), 202.

EMPLOYMENT: contd.

Employment for educated unemployed in Maharashtra (XLVII—19-2-75), 72-73.

Employment in Bokaro (LI—10-4-75), 101-02.

Employment provided during January to December, 1974 by Employment Exchanges (XLVII—20-2-75), 75—77.

Employment Schemes for Unemployed Persons in Rural and Urban Areas (L—9-4-75), 1—7.

Employment through Employment Vouchers issued by Employment Exchanges (LII—8-5-75), 35.

Employment to local people in H.E.L. Bhopal, B.S.P. Bhilai and Bailadila Mines (XLIX—6-3-75), 158-59.

Employment to the Blind (XLVIII—3-3-75), 153.

Funds to States for Crash Employment Programme (Vol. XLVIII—3-3-75), 149-50.

Generation of Employment in States under Employment Promotion Programme (XLVIII—26-2-75), 37-38.

Jobs created under 'Half-a-Million' Job Scheme (XLVII—19-2-75). 210.

Minimum age for employment (XLIX—6-3-75), 174-75.

Rate of Growth of Employment (XLIX—5-3-75), 16—26.

Reported statement of Maharashtra Chief Minister on employment guarantee and cotton monopoly purchase schemes (XLVII—19-2-75), 80-81.

Self-employment Scheme for Educated Unemployed (XLVII—20-2-75), 92.

"Sons of the Soil" Policy (L—19-3-75), 158-59.

Training for Unemployed Youth under Employment Promotion Programme (XLVIII—26-2-75), 82-83.

EMPLOYMENT: contd.

Vocational Training and Employment Opportunities for Indian Women in 1975 (L—7-5-75), 186—88.

EMPLOYMENT EXCHANGE(S) (LI—10-4-75), 202-03.

Employment provided during January to December, 1974 by Employment Exchanges (XLVII—20-2-75), 75—77.

Employment through Employment Vouchers issued by Employment Exchanges (LII—8-5-75), 35.

Exemption of age limit to those who register in Employment Exchanges before crossing maximum age (LI—18-4-75), 182-83.

EMPLOYMENT GUARANTEE SCHEME:

Employment Guarantee Scheme for Rural Areas (XLVII—20-2-75), 93-94.

Employment Guarantee Scheme in Maharashtra (XLVII—19-2-75), 194-95.

Reconsideration of Backbay and Napean Sea Road Scheme, Monopoly Cotton Procurement Scheme and Employment Scheme (L—26-3-75), 175.

ENEMY PROPERTY(IES):

Compensation for Enemy Properties (L—21-3-75), 117.

Ex-gratia Compensation for enemy properties (XLVII—21-2-75), 73—75.

Recipients of ex-gratia compensation for Enemy Properties (LI—25-4-75), 149-50.

ENERGY:

Electrical Energy during the last three years (XLIX—12-3-75), 97-98.

Growth rate of energy consumption during last two years (LI—23-4-75), 139.

ENERGY: *contd.*

Proposal for Maximisation of Energy Resources (XLVII—19-2-75), 141-42.

Recommendations of a Committee of science and technology on energy resources (XLIX—5-3-75), 186.

ENGINEER (S):

All India Service of Engineers. (LII —30-4-75), 229-30.

Assistance to Engineer Entrepreneurs (L—26-3-75), 25—29.

Assistant Engineers, Class II in CPWD (XLVIII—24-2-75), 73-74.

Benefit of Confirmation on with Retrospective Effect of Engineers Class I in CPWD (LII—28-4-75), 26-27.

C.P.W.D. Assistant Engineers and Executive Engineers serving in the same Regions (LI—21-4-75), 130-31.

Confirmation of CPWD Engineers (LI—21-4-75), 155-56.

Confirmation of Executive Engineers Class I in C.P.W.D. (L—24-3-75), 68.

Employment of Indian Electrical Engineers in Middle East and African Countries (XLIX—6-3-75), 187-88.

Engineers posted in Andaman and Nicobar Islands (Vol. XLVIII—3-3-75), 125-26.

Facilities to Indian Engineers sent Abroad (LI—10-4-75), 77.

Financial Assistance to unemployed Scientists, Engineers and Doctors (LII—7-5-75), 199.

Graduates, Post Graduates. Engineers, Doctors and Matriculates in Orissa (L—26-3-75), 40.

Indian Personnel sent abroad during 1974 (L—20-3-75), 30.

Number of Engineers and Doctors seeking jobs (XLVIII—27-2-75), 205—10.

Permanent posts of C.P.W.D. Engineers Class II (XLVIII—24-2-75), 217-18.

ENGINEER(S): *contd.*

Permanent strength of the the Junior Engineers in CPWD (LI—21-4-75), 48-49.

Post of Engineer Probationers in HEC Ranchi (LI—16-4-75), 123.

Posts of Engineers lying vacant in Central Government (LII—30-4-75), 153.

Promotion of Assistant Executive Engineers Class I to the rank of Executive Engineers Class I (L—7-4-75), 108-09.

Qualifying of Engineering Services Examination by Scheduled Caste and Scheduled Tribe Engineers (LII—29-4-75), 98—100.

Recruitment of Chemical Engineers in M/s. Larsen and Toubro Co. (LI —16-4-75), 80.

Reversion of CPWD Engineers (LI—21-4-75), 129-30.

Selection of Indian Engineers for Iranian Government (XLVIII—27-2-75), 38-39.

Seniority List of Assistant Executive Engineers of MES (LII—8-5-75), 99-100.

Seniority list of Executive Engineers Class I in CPWD (XLVIII—24-2-75), 93-94.

Seniority of Assistant Engineers Class II in CPWD (XLVIII—24-2-75), 84-85.

Vacancies of CPWD Junior Engineers of both Civil and Electrical (LI—21-4-75), 203-04.

ENGINEERING GOODS:

Apprehension of Engineering export promotion Council regarding setback to export of Engineering Goods (XLIX—14-3-75), 68.

Boosting of Export of Engineering goods and services (Vol. XLVIII—28-2-75), 52-53.

Export of Engineering Goods (XLVIII —28-2-75), 70-71.

ENGINEERING GOODS: *contd.*

Export of Indian Engineering goods and iron ore to Pakistan (XLVII—21-2-75), 110-111.

Export of Sugar and Engineering Goods (L—21-3-75), 172.

Fall in the quality of Exported Engineering goods (L—21-3-75), 55.

ENGINEERING GRADUATES:

Formation of separate cadre for Engineering Graduates (L—7-4-75), 63-64.

ENGINEERING INDUSTRY (L—9-4-75), 42-43.

ENGINEERS INDIA LTD.:

Consultancy Inquiries received by EIL from Abroad (L—25-3-75), 56—58.

Contracts signed by E. I. L. with foreign countries (LI—22-4-75), 58-59.

ENGINEERING TRADE FAIR:

Countries participated in Indian Engineering Trade Fair (LI—11-4-75), 38-39.

ENGINEERING WORKS:

Issue of licences/Release Orders to Paramount Engineering Works (XLVIII—28-2-75), 27-28.

ENGLISH:

Government Advertisement to Newspapers in English and Hindi (LI—23-4-75), 124-25.

Recognition of English as Official Language in States (L—26-3-75), 172—74.

Views of World Hindi Convention regarding use of English in Offices (L—9-4-75), 51—53.

ENGLISH ELECTRIC CO. OF INDIA LTD.:

Irregularities committed by English Electric Co. of India Ltd. (L—8-4-75), 99-100.

ENGLISH ELECTRIC CO. OF INDIA LTD: *contd.*

Tax liabilities of Directors of M/s. English Electric Co. (L—21-3-75), 127.

Tax liabilities of share-holders of *English Electric Co.* (LI—18-4-75), 341.

ENTREPRENEUR(S):

Applications of new entrepreneurs and Technocrat Institutions (L—19-3-75), 134—36.

Attention to entrepreneurs by Financial institutions (LII—7-5-75), 123.

Complaints from Entrepreneurs (LI—18-4-75), 302-03.

Delay in realising subsidy by entrepreneurs (LI—16-4-75), 106.

Loans to Entrepreneurs by NSIC (LI—23-4-75), 157-58.

EQUITY SHARE(S):

Indian equity participation in foreign Companies (XLVII—19-2-75), 74-75.

Initial Equity Participation by Principals of M/s Anglo French and other Drug Firms (L—8-4-75), 58.

Proposals for Dilution on Foreign Equity of Drug Firms (XLVII—18-2-75), 101—03.

Proposal from Foreign Drug Firms for Reducing their Equity (XLVII—18-2-75), 117—19.

Sale of shares of Scooters India Ltd. (XLVIII—26-2-75), 66-67.

ERNAKULAM:

Funds Allotted for conversion of Ernakulam—Trivandrum Line into Broad Gauge (XLVII—18-2-75), 215-16.

Progress of work on Broad Gauge Line between Eranakulam and Trivandrum (XLVIII—25-2-75), 162.

ESPIONAGE:

Arrest of Air Force Officers for selling Classified Information to a Foreign country (LI—10-4-75), 211-12.

Arrest of Pak Spies in Poonch-Rajouri Sector of J & K (LI—16-4-75), 90.

Arrest of Pakistani Spies in 1974-75 (LI—16-4-75), 154-55.

Check on Espionage Activities of Employees of Embassies (L—19-3-75), 53.

Pakistani espionage network in Jammu and Kashmir (XLVII—19-2-75), 206

ESSENTIAL COMMODITY(IES):

Advances to States for Supply of Essential Commodities to Weaker Sections of Society (XLIX—7-3-75), 35.

Assistance sought by Punjab on Public Distribution System of Essential Commodities (LI—16-4-75), 177-78.

Changes in Food Policy to Minimum Gap between Demand and Supply of Essential Commodities (XLIX—10-3-75), 131-32.

Coordinated National Policy for Essential Articles of Mass Consumption (XLIX—5-3-75), 48.

Development of effective system for Distribution of Essential Commodities (LII—30-4-75), 100-01.

Essential commodities in fair price shops (XLVII—19-2-75), 201.

Fall in Industrial Production of Essential goods in Maharashtra due to power shortage (LII—7-5-75), 186.

Formulation of a Plan for Distribution of Essential Commodities in Delhi (LI—16-4-75), 58-59.

ESSENTIAL COMMODITY(IES): *Contd.*

Implementation of recommendations made by Committee on Essential Commodities and Articles by Mass Consumption (XLVII—26-2-75), 204-05.

Increase in plan allocation for public Distribution of Essential Commodities for weaker sections of Society (XLVIII—26-2-75), 89-90.

Opening of Stores for Supply of Essential Items of Daily Use at Fixed Prices to Government Employees (XLVIII—26-2-75), 129-30.

Pilot Project for distribution of Essential Commodities in Delhi (LII—30-4-75), 148-49.

Plan for Permanent Distribution System of Essential Commodities (XLVIII—24-2-75), 37-38.

Plan to make available Essential Goods at Fair Prices in Rural Areas (L—26-3-75), 102-03.

Prices of Essential Commodities (XLVIII—28-2-75), 16—23, (LI—18-4-75), 206-07.

Production of Essential Consumer Goods in Public Sector (LII—30-4-75), 59-60.

Proposal to conduct enquiry into cost of production of commodities (XLVII—13-2-75), 169.

Setting up of a separate Organisation for distribution of Essential Commodities (XLVII—19-2-75), 120.

Setting up of Government Machinery for Public Distribution of Essential Commodities (L—26-3-75), 85-86.

States invoked provision of D.I.R., MISA and Essential Commodities Act to deal with hoarders and blackmarketeers (L—24-3-75), 186-87.

Supply of Essential Articles of Mass Consumption through Public Distribution System (LI—16-4-75), 140.

ESSENTIAL COMMODITY(IES)—*contd.*

Supply of Essential Commodities to Nepal (LI—25-4-75), 190-91.

Supply of Essential Commodities to poor people on fixed prices (XLIX—12-3-75), 152-53.

Supply of Essential consumer goods to the poor at concessional prices (XLIX—5-3-75), 76.

ETAWAH:

Illegal Arms Factory in Etawah (L—19-3-75), 161.

ETHIOPIA:

Indians Killed or injured in Ethiopian Civil War (LI—10-4-75), 36.

Nationalisation of Indian Companies in Ethiopia (L—20-3-75), 96.

EUROPEAN ECONOMIC COMMUNITY:

Assistance from European Economic Community (XLVII—21-2-75), 70.

Food assistance from European Economic Community (XLVIII—24-2-75), 58.

Indian and EEC Talk on Indian Textile Exports (LI—18-4-75), 230.

India's Export and Import Trade with E.E.C. (XLIX—14-3-75), 83-84.

Meeting held between India and E.E.C. (XLIX—14-3-75), 26—29.

Moves of EEC to restrict Import of Cotton Textiles from India (LI—25-4-75), 148

Potential of Indian Handloom Products in EEC countries (L—21-3-75), 77.

EVACUEE PROPERTY:

Alleged grabbing of evacuee property in Trans-Jamuna Colonies (XLVII—20-2-75), 141-42.

EXAMINATION(S):

Copying in Examination (LII—5-5-75), 187—89.

EXAMINATION (S)—*contd.*

New system of examination in Delhi (XLVIII—24-2-75), 98-99.

Threatened Boycott of H.S. Examination by Delhi Teachers (XLIX—17-3-75), 176.

Use of Hindi Medium in L.L.B. Examinations (XLIX—10-3-75), 47-48

EXCHANGE RATE(S):

Exchange rate of Indian rupee with currencies of Socialist countries (LI—11-4-75), 193-94.

EXCISABLE GOODS:

Restriction on Excisable Goods (XLVII—21-2-75), 125-26.

EXCISE DUTY:

Evasion of Central Excise duty by Assam Oil Co. (LI—25-4-75), 70

Evasion of Excise duty by Cement Factories under Sahu-Jain Group (LII—9-5-75), 87.

Evasion of excise duty by foreign concerns (XLVII—21-2-75), 76.

Evasion of Excise Duty by Tobacco Traders (XLIX—14-3-75), 124-25.

Excise Duty on Bidis (LII—2-5-75), 39.

Excise Duty on Cotton in Cotton Ginning and Pressing Factories (LII—2-5-75), 33.

Excise duty on Films (LII—2-5-75), 162.

Excise Duty on films (LII—2-5-75), 173-74 183-84.

Excise Duty on Lint and Cotton Seeds (LII—2-5-75), 185-86.

Excise duty on powerlooms (LII—2-5-75), 62.

Excise duty on sugar (LI—11-4-75), 199.

One per cent Excise Duty (LI—18-4-75), 238-39.

EXCISE DUTY—*contd.*

Payment of Arrears of Excise Duty by Tea Estates (LII—2-5-75), 97-98.

Payment of Excise Duty and Income Tax by Industrial Concerns (LI—18-4-75), 297-98.

Payment of Excise Duty by M/s Kohinoor Mills Ltd. (LII—2-5-75), 193.

Recovery of arrears of Excise Duty from tea estates (XLVII—21-2-75. 11-112.

Debates

Alleged impropriety in announcement made outside the Houses about exemption from payment of the new one per cent Excise Duty in Certain cases (Matter under 377) (XLIX—13-3-75), 201—03.

EXPENDITURE:

Effect of marrige expenditure on economy (LI—22-4-75), 96.

Expenditure incurred on Techno-Economic Survey for Hubli-Karwar Rail Link (LI—22-4-75), 76-77.

Expenditure on advertisement given by Public Sector Undertakings (XLIX—14-3-75), 111-112.

Expenditure on and out-turn from exhibitions organised in foreign countries (XLIX—14-3-75), 172-73.

Expenditure on International Conferences and Festivals—Vol. (XL-XIII—28-2-75), 45-46.

Expenditure on National and Zonal Railway Users' consultative Committee (LI—24-4-75), 69-70.

Expenditure on Tourism in Orissa (XLIX—14-3-75), 169-70.

Extra-expenditure on payment of higher pay scales as recommended by UGC (L—7-4-75), 131.

Steps suggested by Centre to State Government of Bihar to cut down

EXPENDITURE—*contd.*

unproductive expenditure (XLV-III—18-2-75), 150.

EXPLORATORY WELL(S):

Work of Exploratory Wells in States (XLIX—17-3-75), 169-70.

EXPLOSIVES:

Capacity of Firms producing Explosives (LII—30-4-75), 81-82.

Explosive found in various parts of the country during 1974 (LII—30-4-75), 87.

New Units for Manufacture of Explosives for Coal Industry (XL-VII—26-2-75), 124.

Pilferage of Weapons/Explosives from Ordnance Factories/Depots (LII—8-5-75), 117-18.

Production capacity of explosives (LI—23-4-75), 117.

Recovery of Bombs and Weapons (LII—7-5-75), 20.

Setting up of Explosives Manufacturing Plant (XLIX—6-3-75), 119.

EXPO 67 EXHIBITION:

Missing of a letter sent for Display of Indian Pavilion of EXPO 67 Exhibition (L—21-3-75), 30.

EXPORT(S):

Apprehension of Engineering Export Promotion Council regarding set-back to export of Engineering Goods (XLIX—14-3-75), 68.

Augmentation of Exports (LII—2-5-75), 86-87.

Ban on export of blood (XLIX—6-3-75), 86.

Boosting of Export of Engineering goods and services (XLVIII—28-2-75), 52-53.

Boosting of Exports to Socialist and Non-Socialist Countries (XLVIII—28-2-75), 38-39.

EXPORT(S)—*contd.*

Businessmen engaged in Export goods (L—21-3-75), 89.

Businessmen engaged in Export Trade (LI—25-4-75), 118.

Commodities exported by M/s. J. B. Mangharam and Company, M/s. Jiwan Foods, Bombay Factory in Hyderabad and others (XLVII—21-2-75), 89-90.

Commodities exported to Iraq (XLIX—14-3-75), 81-82.

Compensatory assistance for promotion of exports (LI—25-4-75), 193.

Contribution of powerlooms in India's Exports (LI—11-4-75), 86—88.

Decline in Coir Exports (LI—25-4-75), 75-76.

Decline in export of cashew products (LI—25-4-75), 85-86.

Decline in Export of Shellac (LII—9-5-74), 112.

Decline in Export of Textiles (XLIX—7-3-75), 181.

Decline in jute exports (LII—2-5-75), 163-64.

Decline in the Export of Indian Goods in USA (LI—18-4-75), 276-77.

Decline in the Export of Traditional Items (LI—25-4-75), 46—48.

Decline in Volume of Exports from Kerala State (XLIX—14-3-75), 78.

Export and Import (L—21-3-75), 128.

Export and imports during the current Financial Year (XLVII—21-2-75), 26-27.

Exports by Mysore Minerals Limited (XLVIII—28-2-75), 160-61.

EXPORT(S)—*contd.*

Export Duty on Carpet Backing (LII—9-5-75), 95-96.

Export earnings due to export of traditional furniture to U.S.A. (XLIX—7-3-75), 151.

Export Earnings from petroleum products (LII—29-4-75), 152-53.

Exports made by Indian Leaf Tobacco Development Company Limited (LII—9-5-75), 232-33.

Export of All Varieties of Yarn (L—25-4-75), 176

Export of Bananas by Maharashtra Government (XLIX—14-3-75), 53.

Export of Basic Chemicals (XLIX—7-3-75), 120-21.

Export of Basmati Rice (XLIX-17-3-75), 143,
(LI—11-4-75), 120-21.

Export of Bauxite Ore (L—11-4-75), 15-16.

Export of Beedies' (XLIX—7-3-75), 161.

Export of buses to Afghanistan (XLIX—6-3-75), 144.

Export of Cement (LII—2-5-75), 35-36.

Export of Cement to Iran through STC (LI—11-4-75), 212.

Export of Coal (XLVIII—26-2-75), 111.
(LI—18-4-75), 14-15.

Export of Coal to Nepal (XLIX—14-3-75), 121-22.

Export of Coffee (XLIX—14-3-75), 95.

Export of Coir Goods (XLIX—14-3-75), 197-98.

Export of Confiscated Goods (XLV-III—28-2-75), 195.

Export of cotton textiles (XLVII—21-2-75), 78-79.

EXPORT(S)—*contd.*

Export of diamonds, pearls and precious stones (XLVII—21-2-75), 150.

Export of Engineering Goods (XLVIII—28-2-75), 70-71.

Export of Films and Foreign Exchange earned (LI—16-4-75), 201-02.

Export of essential commodities to Nepal (XLIX—14-3-75), 157.

Export of finished steel products by India to U.S.A (XLVII—21-2-75), 117-18.

Export of Fish during 1974-75 (XLIX—7-3-75), 162.

Export of Footwear (LII—9-5-75), 127-28.

Export of Fruits (XLVIII—28-2-75), 167-68.

Export of Groundnut oil (LI—11-4-75), 202-03.

Export of Handloom Cloth (LII—9-5-75), 171-72.

Export of Handloom Goods (LI—25-4-75), 49-50.

Export of Human Skeletons (LII—9-5-75), 48.

Export of Iron-ore (XLVII—21-2-75), 41, (LII—9-5-75), 255.

Export of Iron Ore by Private Parties (XLVIII—28-2-75), 58.

Export of Iron Ore from Karnataka Ports (LII—9-5-75), 78-79.

Export of Jute to European and African countries (LI—11-4-75), 35-36.

Export of Kosa Cloth by Madhya Pradesh (LI—11-4-75), 159-60.

Export of Long Staple Cotton (LII—2-5-75), 90.

Export of Long Staple Cotton (LII—9-5-75), 162-63.

Export of Mica through MMTC (LI—25-4-75), 73-74.

EXPORT(S)—*contd.*

Export of Mica to USSR (XLIX—7-3-1975), 147.

Export of Packet Tea (LI—18-4-75), 5—8.

Export of Natural Rubber (XLIX—14-3-73), 196-97.

Export of paddy as seeds from U.P. (XLVIII—3-3-75), 1—4.

Export of pine apple through STC (LI—25-4-75), 142-43.

Export of Potato Seeds (XLIX—10-3-75), 139.

Export of products of Medicinal Herbs Plants (LII—2-5-75), 179.

Export of Railway Equipment (LI—18-4-75), 301.

Export of raw material and half finished goods by M/s. Kores India Limited (XLIX—7-3-75), 45.

Export of ready-made garments (XLVII—21-2-75), 158.

Export of Ready-made Garments (XLVIII—28-2-75), 161.

Export of Rice (XLVIII—28-2-75), 33-34.

Export of Rubber during 1973-74 (LII—2-5-75), 154.

Export of Sandalwood Oil (LII—2-5-75), 25.

Export of Scooters (XLIX—7-3-75), 49-50, (L—193-75), 170-71.

Export of Shellac (LII—9-5-75), 111.

Export of Steel Material by Sail International (LII—8-5-75), 64.

Export of Sugar (XLVII—21-2-75), 41-42; (XLIX—7-3-75), 118-19; LI—11-4-75), 5—8; (LII—2-5-75), 29-30; (LIII—9-5-75), 108.

Export of Sugar during 1975 (XLVIII—28-2-75), 134.

EXPORT(S)—*Contd.*

Export of Sugar, Tea and Shoes (XLIX—14-3-75), 74.

Export of Tea (XLIX—7-3-75), 108-09.

Export of tea during 1974 (XLVII—21-2-75), 177-78.

Export of Tea during 1974-75 (XLVIII—28-2-75), 80.

Export of Tiles (XLVIII—28-2-75), 146.

Export of Tractors to Turkey (XLVIII—28-2-75), 104-105.

Export of Turmeric (XLIX—14-3-75), 136.

Export of Wagons (LII—9-15-75), 212—14.

Export of weighing machines to foreign countries (XLVIII—26-2-75), 55.

Export Relief to Powerloom Association of West Bengal (LII—2-5-75), 186.

Export Target (XLVIII—28-2-75), 62.

Export Target for 1975-76 (LI—25-4-75), 164.

Exports to and Imports from Bangladesh (XLIX—7-3-75), 21—25.

Exports to and Imports from federal Republic of Germany (LI—25-4-75), 199-200.

Exports to and Imports from Zambia (XLIX—7-3-1975), 170-71.

Export Traffic from Calcutta, Bombay and Madras Ports (LI—18-4-75), 59-60.

Export Transaction (XLIX—14-3-75), 39-40.

Exports under PL-480 Agreement LII—9-5-75), 54.

Finance for Exports, 126-27.

EXPORT(S)—*Contd.*

Impact of Curbs imposed by Australia on India's Exports to Australia (LI—18-4-75), 245-46.

Increase in export of Mill Made Cotton Textiles (LI—11-4-75), 121; (LII—2-5-75), 161-62.

India and EEC Talk on Indian Textile Exports (LI—18-4-75), 209.

India's Exports to Canada (LI—25-4-75), 1—6.

India's Exports to Hongkong (LII—9-5-75), 193-94.

India's Mica Export Canalisation Policy (XLIX—14-3-75), 89-90.

Iron Ore Export (LI—10-4-75), 65-66.

Leather goods export (LI—18-4-75), 208-09.

Manufacture of Textiles and Garments for Exports (XLIX—7-3-75), 131.

Market Survey for Export of mango and pine apple (LI—25-4-75), 111.

Market survey in France for export of Diesel Engines and Electronic Apparatus (LI—11-4-75), 108-09.

News Report captioned "India in Secret Cartel to Share Exports" (LII—2-5-75), 206.

Orders for Indian Hume Pipe Company (XLVIII—26-2-75), 43.

Payment of Cash Assistance for Eligible Exporters (LI—25-4-75), 42-43.

Pending Application for Licences (XLVII—19-2-75), 122.

Permission to export Entire Stock of Sugar of Paiyam Sugar Factory Madhubani (L—24-3-75), 50-51.

Priority to village Industry Sector for Exports (L—9-4-75), 148-49.

Procedures governing production for exports (XLVII—21-2-75), 106—109.

EXPORT(S)—*Contd.*

Products exported by Dunlop India Limited (LII—2-5-75), 161.

Production and Export of Basmati rice (L—7-4-75), 183-84.

Production and export of Sugar (L—7-4-75), 234-35.

Production of Electronic Calculators and their export (LI—16-4-75). 77—80.

Progress of Seed Production for Exports (L—24-3-75), 89-90.

Projects to strengthen production of Woolens for export (XLVII—21-2-75), 124-25.

Proposal to transport Exports by Air (LI—25-4-75), 134.

Quantum of exports of perishable goods (L—21-3-75), 88.

Reduction in home consumption for generating further exports of woollen (XLVII—21-2-75), 145-146.

Relaxation of ceiling on Manganese ore exports (LI—11-4-75), 113.

Set back to Indian Exports (XLIX—7-3-75), 33.

Textile Export Quota (XLVII—21-2-75), 39.

Value of goods exported and imported, Port-wise (L—21-3-75), 92.

Wagon export during Fifth Plan (LII—9-5-75), 60.

EXPORT HOUSE(S):

Export House in small scale Sector (XLVII—21-2-75), 139-40.

Permission to Export Houses to undergo change (XLIX—7-3-75), 43.

Scheme of Granting Recognition to Trading Firms as Export Houses (XLVII—28-2-75), 23—26.

EXPORT LICENSES:

Grant of COB licences to foreign Companies (XLVII—21-2-75), 168-69.

EXPORT PROMOTION:

Corportions for Export Promotion (LI—2-5-75), 164.

Export promotion business run by Exhibition officers (LI—11-4-75), 46-47.

Incentives to Exporters (LI—25-4-75), 85.

Subsidy for manufacture of cement for export (XLVII—19-2-75), 153.

EXPORT PROMOTION COUNCILS (LII—2-5-75), 53.

EX-RULER(S):

Disposal of Railway Lines in Palaces of Ex-Rulers (LI—22-4-75), 89—91.

Legislation to take-over Agricultural Land of Former Rulers (L—24-3-75), 176-77.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 28—48.

Unaccounted wealth with top ranking Ex-Rulers and their relatives (L—21-3-75), 151.

EX-SERVICEMEN:

Allotment of ration shops to ex-military personnel in Delhi (XLVII—24-2-75), 106—08.

Defence based industries for Ex-servicemen (XLIX—13-3-75), 51.

Employment given to ex-servicemen by Directorate of Resettlement (LI—10-4-75), 142-43.

Employment of Ex-Servicemen in Banks (LI—18-4-75), 307-08.

Eviction of ex-servicemen by Collector, Kaithal, Haryana (XLIX—6-3-75), 173-74.

EX-SERVICEMEN: *contd.*

Implemention of Reservation policy in regard to ex-servicemen (LI—18-4-75), 180-81.

Memorandum submitted by Ex-Servicemen of Punjab, Himachal Pradesh and Haryana to the Former President (L—20-3-75), 1—7.

Relaxation in qualification by States for Ex-Servicemen (L—20-3-75), 139.

Reopening of Canteen at Bani, District Hamirpur, Himachal Pradesh (XLIX—13-3-75), 98-99.

Setting up of Canteens for Ex-Servicemen by Ex-Servicemen of Himachal Pradesh (XLIX—13-3-75), 98.

Setting up Public Sector Corporation to help Ex-Servicemen (LI—17-4-75), 86.

Settlement of ex-servicemen in Great Nicobar Island (XLVIII—27-2-75), 175—78.

Utilization of Reservation Quota for Ex-Servicemen in Public Undertakings (XLIX—6-3-75), 140.

EXTERNAL PUBLICITY SERVICE:

Reorganisation of External Publicity Service (XLIX—13-3-75), 50-51.

EXTREMIST ELEMENTS:

Distribution of foreign arms among Extremist Elements (XLIX—12-3-75), 66-67.

EXTREMIST ORGANISATION(S):

Spread of Violence and Extremist activities (XLVII—19-2-75), 161

F

FACT:

Amount given to legal advisers of FACT (LI—22-4-75), 101.

Ancillary units proposed to be set up under FACT in Kerala (XLVIII—25-2-75), 97.

FACT: *contd.*

Mechanical Defects in Cochin Division of F.A.C.T (XLVIII—25-2-75), 75.

Production at the Udyogmandal Unit of FACT in Kerala (XLVIII—25-2-75), 167-168.

Progress on the second phase of FACT at Cochin (XLVIII—25-2-75), 97.

Request from Kerala Government implementation of Soda Ash of FACT (L—18-3-75), 37.

Visit by the Minister to FACT, Cochin (LII—29-4-75), 45-46.

FCCI:

FICI's suggestion regarding setting up of Power Plants in Joint Sector (XLIX—12-3-75), 101.

Memorandum from FICCI delegation who visited middle East Countries (LII—2-5-75), 164-65.

FACTORIES:

Coca Cola Factories (XLVII—19-2-75), 111-112.

Factory Accidents per 100 workers in India (LII—8-5-75), 194-95.

Setting up of big factory in M.P. in Fifth Plan (XLVIII—26-2-75), 81.

FACTORIES ACT:

Amendment of Factories Act 1948 (LII—8-5-75), 32.

FAIR PRICE SHOPS:

Cancellation of Licences of Fair Price Shops (XLVIII—24-2-75), 139-40.

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other State Capitals (LII—28-4-75), 1—7.

Essential commodities in fair price shops (XLVII—19-2-75), 201.

FAIR PRICE SHOPS: *contd.*

Licences of Fair Price Shops Cancelled or Suspended during January, 1975 in Delhi (XLVIII—24-2-75), 182.

Non-supply of rice at fair price shops in Delhi (XLIX—10-3-75), 157-58.

Non-availability of Wheat on Fair Price Shops in Delhi (L—24-3-75), 176.

Opening of Fair Price Shops in Every Establishment (LII—8-5-75), 36-37.

Setting up of Fair Price Shops (LII—28-4-75), 83.

Supply of Foodgrains and other Essential Commodities to Ration Shopkeepers on Commission basis (XLIX—17-3-75), 203.

FALLEN WOMEN:

Amelioration of condition of fallen women (L—24-3-75), 151-52.

FAMILY PENSION:

Liberalisation of Family Pension (L—20-3-75), 144.

FAMILY PLANNING:

Alleged Operations on Boys and Old People by Government run Vasectomy Camps (LII—8-5-75), 83-84.

Alleged Vasectomy Operations performed on Unmarried Youths in Haryana (LI—10-4-75), 183-84.

Amount allocated for Bihar Family Planning during 1974 (XLVIII—27-2-75), 192.

Amount sanctioned for family planning Scheme for 1975-76 (LI—18-4-75), 50-51.

Amount sanctioned for family planning scheme (LI—18-4-75), 113—16.

Anti-pregnancy Vaccine (LI—10-4-75), 134.

FAMILY PLANNING—*contd.*

Appointment of Family Planning Educators (LII—8-5-75), 176.

Birth Control Programmes (XLIX—13-3-75), 88-89.

Compulsory Family Planning (LII—8-5-75), 28—30.

Compulsory Family Planning in Haryana (LI—18-4-75), 186—88.

Contraceptive Pills for men (LI—10-4-75), 91.

Country-wide Pilot Study Project by A.I.R. (LII—8-5-75), 63.

Effects of Vasectomy and Tubectomy on Human Health (LII—8-5-75), 54.

Family Planning Centres opened in 1974 (XLVIII—27-2-75), 56-57.

Fifth Plan outlay for Health and Family Planning (XLIX—6-3-75), 44-45.

Fifth Plan Target of Birth rate (LI—10-4-75), 169-70.

Grants and aid given to private Organisations for Family Planning (LII—8-5-75), 155-56.

Implementation of Family Planning Programme (XLIX—6-3-75), 91-92.

Loop factory at Farakka, West Bengal (XLVIII—27-2-75), 109-10.

Operations under Family Planning Programmes (L—20-3-75), 73.

Payment of outstanding bill for Family Planning Publicity by Bihar to Union Government (LI—10-4-75), 93-94.

Radio Programmes regarding Family Planning (L—26-3-75), 84-85.

Report by IIMC on Family Planning Programme (LI—10-4-75), 18—31.

State-wise implementation of family planning programme (XLVIII—27-2-75).

FAMILY PLANNING—Contd.

Sterilization Targets for M.P. (LII —8-5-75), 107-08.

Utilisation of U.N. consultants in Indian Family Planning Programme (XLVIII—27-2-75), 97-98.

Vasectomy and Tubectomy Operations (XLVII—20-2-75), 104.

FAMINE(S):

Famine conditions in Jhumia Belt of Tripura and Central aid therefor (XLVIII—24-2-75), 109.

Famine in Rajasthan (L—24-3-75), 97-98.

Relief Works in Scarcity Areas of Gujarat (Vol—XVVIII—3-5-75), 150.

Request for Central Grant for Famine Stricken Rajasthan (Vol. —XVVIII—3-3-75), 139.

FAMINE CODE:

Change in Famine Code (LII—5-5-75), 152.

FARAKKA BARRAGE (L—7-4-75), 74-75.

Joint strategy to resolve Farrakka Barrage Issue (L—24-3-75), 61.

Points of Dispute between India and Bangladesh on use of water of Farakka Dam (LI—21-4-75), 93.

Release of Ganga waters through Farakka (XLVII—20-2-75), 196-97.

Theft of Maps of Farakka Barrage (LI—10-4-75), 39.

FARIDABAD:

Loss suffered by Faridabad, Ballabgarh Industrial Complex in Haryana due to Power Shortage (L—19-3-75), 155-56.

Workers laid off in Faridabad Factories due to Power supply being switched off (LI—10-4-75), 131-32.

FARMERS:

Advancing of Loans to Farmers by Banks of Palamau District, Bihar (LII—2-5-75), 32-33.

Amount advanced to Farmers (LII —2-5-75), 106.

Compulsory Deposit Scheme for Farmers (XLIX—14-3-75), 57-58.

Definition of Marginal Farmers (LI —21-4-75), 87-88.

Effect of Power Shortage on Farm Operation and supply of diesel to farmers (XLIX—17-3-75), 45-46.

Facilities to farmers at door step (VII—3-3-75), 174-75.

Implementation of Scheme under small farmers development agencies and marginal farmer's agricultural labourers in various States (XLIX—3-3-75), 134.

Less Levy on Farmers having their own Tubewells (XLIX—10-3-75), 50.

Loan advanced by Public Sector Banks to Farmers in States (LI—25-4-75), 46.

Money to small farmers for Barren land (XLIX—17-3-75), 133.

Multipurpose Cooperatives to meet Financial Requirements of Farmers (LII—5-5-75), 46—48.

Payment of Compensations to Farmers of Ganganagar (LII—8-5-75), 85-86.

Scheme for supplying sugar from mills to farmers on supply of sugar cane (XLIX—17-3-75), 136.

Small and Meduim Farmers Developmenx Agencies in Kerala (LII —5-5-75), 145-46.

See also "AGRICULTURISTS"

FARMERS PARLIAMENTARY FORUM:

Request from Farmers Parliamentary forum for upward revision

of prices of cotton, sugarcane and wheat (L—7-4-75), 97-98.

FARMING:

Request from foreign countries for help in Agricultural Technology and Farming (L—7-4-75), 198-99.

FAROOQ, MIRWAIZ:

Activities of Awami Action Committee led by Mirwaiz Farooq (XLIX—12-3-75), 94-95.

FASCISM:

Growth of Fascim in the country (Res.) (XLVIII—28-2-75), 282—97. (XLIX—14-3-75), 318—88. (L—26-3-75), 310—95

FAST(S):

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (L—10-4-75), 226—33, 307—84.

FAST BREEDER TEST REACTOR:

Delay in completion of Fast Breeder Test Reactor (LII—7-5-75), 16—18.

See also "ATOMIC REACTOR(S)"

FERRO-MANGANESE:

Export of Ferro-Manganese (L—21-3-75), 92.

Shortage of Ferro-manganese and Ferro-silicon in Steel Plants (LI—10-4-75), 193.

FERRO-VANADIUM PROJECT:

Ferro-Vanadium Project in Orissa (XLIX—6-3-75), 161-62.

FERTILIZERS:

Abolition of control on price of Fertilisers (Vol.—XVVIII—3-3-75), 186.

Agency to Handle Import of Fertilisers (XLVIII—28-2-75), 31.

Agreement with Iran for import of raw material for fertilisers (XLVII—18-2-75), 217.

Agreement with USSR for supply of fertilisers (L—21-3-75), 182.

Allocation of foodgrains, fertilizers and sugar to States in 1974 and January, 1975 (XLVIII—24-2-75), 92-93.

Allocation of foodgrains, sugar and fertilizers to States and Union Territories (XLVIII—24-2-75), 231.

Allocation of Imported Sulphur for Manufacturing Fertilizers (L—8-4-75), 153.

Allocation of Nitrogenous Fertilisers to Madhya Pradesh (LII—28-4-75), 40

Allocation of Nitrogenous Fertiliser to States (L—7-4-75), 59-60

Anyndrous Ammonia as fertiliser (LII—29-4-75), 97-98.

Appointment of Internal Auditor of Globe Motors as Member of its Managing Committee (LII—29-4-75), 180-81.

Availability of Fertilizers in Khariff and Rabi Seasons of 1974-75 (XLIX—17-3-75), 100-01.

Bulk Import of Potash Fertiliser by Consortium (LII—28-4-75), 47.

Central Directive on Permit System for Issue of Fertiliser (XLVIII—24-2-75), 116-17

Chemical fertilisers supplied to Punjab during 1974-75 (LII—28-4-75), 119.

Chemical Fertiliser supplied to U.P. and Bihar (XVVIII—3-3-75), 64-65.

Coal based Fertiliser Projects (L—18-3-75), 74-76

Conversion of Coal-based into Fuel Oil-based Fertilizer Plants (XLVIII—25-2-75), 143.

Cultivation of Legumes to meet needs of Nitrogeneous Fertiliser (XLIX—10-3-75), 196-97.

Cut in Fertilizer Programme for 1975-76 (L—25-3-75), 196.

Delay in completion of Haldia Fertilizers (LI—22-4-75), 79-80.

Demand for Phosphatic Fertiliser (XLVIII—24-2-75), 124.

Demand and Production of Fertilizers (XLIX—4-3-75), 186-87.

Development of New Ayurvedic Fertilizer (Vol.—XVVIII—3-3-75), 138.

Difficulties in import of Fertilisers from Russia and Poland (LI—18-4-75), 277.

Distribution of Chemical Fertilisers by Co-operative Marketing Societies (XLIX—5-3-75), 77.

Distribution of Fertiliser to States during the last two years (XLIX—10-3-75), 175-76.

Effect of strike on Unloading of Imported Foodgrains and Fertilizers (XLVII—20-2-75), 136—38.

Fertiliser purchases (LII—9-5-75), 69-70.

Fertilizer supplied by USSR to India (LI—11-4-75), 55.

Implementation of Agreement with USSR for import of fertilisers (LI—11-4-75), 57-58.

Import of Fertilizers (XLVIII—25-2-75), 109, (LI—11-4-75), 59-60, 128.

Import of Fertilizers by MMTC and Department of Supply (L—21-3-75), 38.

Import of Urea from Bulgaria (L—21-3-75), 115.

Import Programme of Fertilizers for 1975 (XLIX—6-3-75), 136-37.

Increase in Prices of Fertilisers (LII—2-5-75), 74-75.

Increase in price of fertiliser during the last three years (LII—28-4-75), 157.

Increase in prices of Phosphatic Fertilizers (LI—21-4-75), 184.

Indian team for Paris meeting on Oil and Fertilizers (LII—8-5-75), 193-94.

Inferior Quality of Fertilizer Supplied to Goa (LII—5-5-75), 51-52.

Inferior Quality of Fertilisers supplied to Orissa (LII—5-5-75), 148.

Inorganic Manure (XLVIII—24-2-75), 33-34.

Japanese Ascistance for Panipat Fertiliser Project (LI—22-4-75), 84-85.

Loans for Fertiliser and Agricultural requirements (LI—21-4-75), 198-99.

Loan from World Bank to boost fertiliser output (LII—2-5-75), 54.

Loss suffered by Central Fertiliser Pool (L—24-3-75), 129-30.

Loss of Fertiliser due to Fire in Jamnagar (L—24-3-75), 115-16.

M.M.T.C.'s agreement with a Polish agency for Import of Fertilisers (XLIX—14-3-75), 130.

Machinery for distribution of Fertilisers to Farmers (XLIX—10-3-75), 59-60.

Measures for timely supply of fertiliser to farmers (Vol.-XVVIII—3-3-75), 65-66.

Mechanical loading and unloading of imported fertiliser at Ports (XLVIII—24-2-75), 100-01.

Negotiations between M.M.T.C. and U.S.S.R. for Import of Fertilisers (XIX—14-3-75), 31.

New Fertiliser Units sanctioned in Private Sector (LII—28-4-75), 181—83.

FERTILIZERS: *Contd.*

New Technique for Extraction of Fertiliser from Brown Coal (XLVII—18-2-75), 210

Piling up of fertilisers at Gujrat State Fertiliser Company (XLIX—4-3-75), 154.

Plan of FCI to Produce less expensive fertilisers (L—8-4-75), 89.

Price and sale of Imported Fertiliser (XLIX—10-3-75), 180—82.

Price of Fertiliser (LII—5-5-75), 162.

Production and Consumption of Chemical Fertilisers (XLVIII—25-2-75), 128-29.

Production at Cochin and Durgapur Fertiliser Plants (LI—22-4-75), 72-73.

Production of fertilisers against installed capacity (XLIX—4-3-75), 168-70.

Production of Fertilisers *vis-a-vis* their Demand (Vol. XLVIII—3-3-75), 126-27.

Production of Fertilisers at Different Factories (L—18-3-75), 96-97.

Proposal to increase price of Fertiliser (XLIX—10-3-75), 38—40.

Quality of DAP Fertiliser (XLIX—17-3-75), 173.

Requirement and production of Fertilisers (LI—21-4-75), 205.

Requirement of fertiliser during 1975 (XLVIII—24-2-75), 45-46.

Review of fertiliser feed stock policy (LII—6-5-75), 185.

Revision of Policy on Coal-Based Fertiliser (LI—15-4-75), 68.

Revision of Prices of Fertilisers to check their piling up at Factories (L—7-4-75), 134-35.

Schemes to increase Production of Fertilisers in Fifth Plan (L—18-3-75), 32—34.

FERTILIZERS: *Contd.*

Seminar on Optimizing Agricultural production under limited availability of Fertiliser (XLVIII—3-3-75), 80-81.

Set back in Fertiliser Production Programme (L—18-3-75), 121-22.

Setting up of Fertiliser in Tamil Nadu (LI—22-4-75), 183-74.

Shortfall in Availability of Fertilisers and their Diversion to Cash Crops (XLVIII—24-2-75), 41-42.

Shortage of Fertilisers (XLIX—4-3-75), 148-49.

Subsidy on supply of Fertiliser and Pumping Sets to Rubber Growers (LI—25-4-75), 100.

Supply of Fertilizers to States during 1975 (XLVIII—3-3-75), 166-67.

Use of Chemical Fertiliser (LII—28-4-75), 141.

Use of Fertilisers for Cultivation of Rice, Wheat, Cotton, Groundnut and Sugar (LII—5-5-75), 209.

Working of Central Fertiliser Pool (LII—5-5-75), 67.

Debates

Reported Destruction of fertilisers belonging to the Food Corporation of India in fire at Okha (CA) (XLVIII—25-2-75), 207—21.

FERTILIZERS AND CHEMICALS TRAVANCORE LTD.

Irregularities committed by Fertilizers and Chemicals Travancore Ltd., (L—8-4-75), 53-54.

FERTILISER COMMISSION:

Proposal to set up a Fertilizer Commission for Development of Fertiliser industry (XLVII—18-2-75), 120-21.

FERTILIZER CORPORATION OF INDIA:

New Fertilizer Units set up under F.C.I. (XLVIII—25-2-75), 47-48.

FERTILIZER CORPORATION OF INDIA: *Contd.*

Non-payment of construction allowance to employees of Barauni Division of F.C.I. (LI—15-4-75), 199.

Plan of FCI to Produce less expensive fertilizers (L—8-4-75), 89.

FERTILIZER DEALERS:

Direction to Punjab State Government to Withdraw Cases against Fertilizer Dealers (Vol.—XLVIII —3-3-75), 145.

FERTILISER FACTORIES:

Accumulation of Naphtha in Fertiliser Factories (XLVII—18-2-75), 121-22.

"Captive Power Plants" for fertilizer Plants in States (XLIX—5-3-75), 118.

Closed Days in Namrup Fertilizer Factory and other Organisations (L—8-4-75), 59-60.

Closure of Kalol and Kandla Fertiliser Plants (XLIX—5-3-75), 140.

Coal-based Fertilizer Plants (XLVII —18-2-75), 37; (LI—15-4-75), 123.

Coal-based fertilizer plant in Korba (XLVIII—25-2-75), 37.

Coal-based Fertilizer Plants set up in Fourth Plan (LI—15-4-75), 140.

Closure of Durgapur Fertilizer Plant for shortage of power (XLVIII—25-2-75), 196—98.

Completion of Barauni Fertilizer Plant (LI—22-4-75), 179-80.

Construction of Fertilizer Plants (XLIX—4-3-75), 65—67.

Contract with a French firm for constructing fertilizer plant at Paradeep (XLVII—18-2-75), 179-80.

Decline in Production at Fertilizer Factories (L—25-3-75), 90.

Faults with designing of Durgapur Fertilizer Plant found by Italian Export Team (LI—15-4-75), 188.

FERTILIZER FACTORIES: *Contd.*

Fertilizer Plants in Gujarat (L—7-4-75), 135.

Fertilizer Plant Operated with Atomic Energy at Midnapore (L—8-4-75), 62.

Fertilizer Plant working in Gujarat State (L—25-3-75), 41—43.

Financial difficulties faced by Gorakhpur Fertilizer Plant (XLVII—18-2-75), 37-38.

Funds for setting up of Fertilizer Plants (L—25-3-75), 34—36.

Italian Plan for Durgapur Fertilizer Plant (XLVII—18-2-75), 113-14.

Licences given for setting up of Fertilizer Plants in Private Sector (LI—22-4-75), 197-98.

Loan from world bank for fertiliser project at phulpur. (XLIX—5-3-75), 138.

Mini Fertiliser Granulation Plant (XLVII—18-2-75), 129.

Mini Fertilizer Unit Scheme of Petro-Refiners Limited (LI—15-4-75), 149.

New Fertilizer Units set up under F.C.I. (XLVIII—25-2-75), 47-48.

Non-availability of Foreign Assistance for Coal-Based Fertilizer Plants (L—8-4-75), 32-33.

Production at Fertilizer Plant at Talcher (XLIX—4-3-75), 88-89.

Production at Gorakhpur Fertilizer Factory (LII—29-4-75), 189-90.

Programme for Expansion of Fertilizer Factories in Public Sector (LII—29-4-75), 193-94.

Progress on Construction of Fertilizer Plants (XLVIII—25-2-75), 68, 153-56.

Progress on Paradeep Fertilizer Plant in Orissa (LII—6-5-75), 45.

Proposals from M.P. Government for setting up of Coal-Based Fertilizer Plants (L—8-4-75), 179.

FERTILIZER FACTORY: *Contd.*

Proposal to establish a Fertilizer Factory in Ranigunj (XLVIII—25-2-75), 110.

Proposal to set up a Fertilizer Plant in Orissa (LII—6-5-75), 36—38.

Scheme for setting up of a Fertilizer Plant in North Bengal (XLIX—4-3-75), 64—66.

Setting up of a Coal-based Fertilizer Factory at Girdi (XLIX—4-3-75), 208.

Setting up of a Fertilizer Plant at Panipat (XLVII—18-2-75), 68-69.

Setting up of a Fertilizer Plant at Sidhi District in M.P. (L—18-3-75), 123-24.

Setting up of a Fertilizer Plant in Gujarat (L—25-3-75), 33.

Setting up of a Fertilizer Plant in Palamau District (L—8-4-75), 85.

Setting up of Ammonia and Urea Plants in Sindri Fertilizer Plant (XLIX—4-3-75), 559-60.

Setting up of coal-based fertilizer plants during Fifth Plan (L—25-3-75), 182-83.

Setting up of coal-based fertilizer Plants in 1975-76 (LI—15-4-75), 31.

Setting up of Fertilizer Plants by IFFCO (L—9-4-75), 124.

Setting up of more Fertilizer Plants (XLIX—4-3-75), 80.

Setting up of Power Plants in Fertilizer Plants (L—18-3-75), 220—22.

Streamlining of Management of Fertilizer Units (L—25-3-75), 65-66

Suspension of work on Paradeep Fertilizer Plants (XLVIII—25-2-1975), 160.

Supply of Power to Fertilizer Plants on priority basis (XLVII—19-2-75), 178.

FERTILIZER FACTORY: *Contd.*

Utilisation of full Capacities of Public Sector Fertilizer Units (LII—29-4-75), 183-84

Work on fertilizer plant at Paradeep (XLVIII—25-2-75), 194-95.

World Bank loan for fertilizer plants. (XLIX—5-3-75), 155.

FERTILIZER INDUSTRY:

Fertilizer commission for development of fertilizer industry (LII—29-4-75), 127.

Investment in Fertilizer Industry (L—8-4-75), 202-03.

Permitting Fertilizer Industry to store surplus Naphtha. (LII—6-5-75), 52.

Proposal to set up a Fertilizer Commission for Development of Fertilizer Industry (XLVII—18-2-75), 120-21.

FERTILIZER PROJECTS:

Coal-based Fertiliser Project at Korba (XLVII—18-2-75), 135-36.

Constraints faced by Haldia Fertilizer Project (L—8-4-75), 184-85.

Fertilizer projects at Kandla and Haldia (L—24-3-75), 116-17.

Fertilizer Projects at Namrup and Barauni (XLIX—4-3-75), 223.

Fertilizer Projects with Foreign Collaboration (L—25-3-75), 66—68.

Impending closure of coal-based fertilizer schemes (XLIX—7-3-75), 101-02.

Meeting of Chief Executives of Public Sector Fertilizer Units (L—25-3-75), 162-63.

Namrup Fertilizer Project (L—25-3-75), 43.

FIELD PUBLICITY OFFICES:

Field Publicity Offices in West Bengal and Exhibitions arranged (L—9-4-75), 74.

Setting up of field publicity units in Hilly States/Regions in the Fifth Plan (L—9-4-75), 137.

FIJI:

Visit to India by Prime Minister of Fiji (LI—10-4-75), 120-21.

FILES:

Disappearance of a file in the office of Cotton Corporation of India (XLVII—21-2-75), 44-45.

FILM(S):

Agreement with U.S.S.R. for Production of Films (LI—16-4-75), 153.

Applications for Production of T.V. films by Private Producers. (LI—23-4-75), 61.

Ban on Film "Amar Premi Sheni-Vijanand" (XLVIII—26-2-75), 98-99.

Criteria for Nominating Members of Central Board of Film Censors (XLVIII—26-2-75), 121-122.

Criteria for selection of films for the Film Festival (XLVII—19-2-75), 66-67.

Demand for setting up, of Regional Censor Boards in States. (LI—23-4-75), 79.

Denial of permission to Screen a Cuban Film (XLVII—19-2-75), 133-34.

Development of Regional Films in Fifth Plan (L—26-3-75), 167.

Documentary Films for Coir Industry (XLIX—5-3-75), 57.

Documentary Films on Tourist Spots (LII—9-5-75), 249.

Dubbing of language films in Hindi. (XLIX—5-3-75), 129.

Excise Duty on Films (LI—25-4-75), 52-53.

(LII—2-5-75), 162, 173-74, 183-84.

Export of films and foreign exchange earned (LI—16-4-75), 201-02.

Export of Films to Iraq (XLVII—19-2-75), 153

Export of Indian Films for Exhibition Abroad (LI—16-4-75), 71-72.

Films received for screening in the Film Festival (XLVII—19-2-75), 64-65.

FILM(S): *Contd.*

Films shown at Film Festival, country-wise (XLVIII—26-2-75), 117.

Government Policy on Assistance in Production of Films in various Languages (XLVIII—26-2-75), 122-123.

Gujarati Documentary and Feature Film produced (LI—16-4-75), 197—99.

Holding of Film Festival of Afro-Asian Films (XLVIII—26-2-75), 193.

Import of waste films by Bangle Industries (L—9-4-75), 86—88.

Incentive sought by Foreign Distributors of Films. (XLIX—5-3-75), 207.

Indo-Bangladesh Trade Pact for Exchange of Films (XLIX—14-3-75), 122.

Loans advanced by Film Finance Corporation to New Producers. (XLIX—12-3-75), 1—10.

National Film Development Corporation (XLVIII—26-2-75), 69-70.

National Film Policy (XLVIII—26-2-75), 187-188.

Non-production of Documentary Film on Culture of Tripura (L—9-4-75), 123.

Payment of Income Tax by Film Producer. (L—21-3-75), 179.

Production and exhibition of Films by Film Finance Corporation (LI—16-4-75), 169-70.

Production of Documentary Films on Folk Culture. (LI—23-4-75), 43.

Production of educational films by Films Division. (LI—23-4-75), 71-72.

Production of Films and Loans advanced by FFC (XLIX—5-3-75), 131.

Proposal for expansion of foreign and Indian films. (XLIX—5-3-75), 136.

Saudi Arabia's interest in Indian Films and Documentaries. (LII—30-4-75), 85.

FILM(S)—*Contd.*

Scheme for exchange of films between India and Bangladesh (L—9-4-75), 32-33.

Smuggling of Indian Films (XLIX—14-3-75), 113-14.

Smuggling of Indian Films to Foreign countries (LII—9-5-75), 174-75.

Special Screening of Films for Film Festival (XLIX—5-3-75), 125.

Study of effect of sex and violance ridden films on children. (XLIX—5-3-75), 128.

Taking over import of foreign feature films (LI—16-4-75), 127-28.

Winding up of Indian Motion Picture Export Promotion Corporation (XLVIII—26-2-75), 191-92.

Debates

Reported smuggling of crime and obscene thriller films into the country (CA) (XLIX—4-3-75), 249—60.

FILM ADVISORY BOARD:

Setting up of Films Advisory Board at the Centre (LI—16-4-75), 179.

FILM CENSORS BOARD:

Criteria for nominating Members of Central Board of Film Censors (XLVIII—26-2-75), 121-122.

Films not allowed to be screened by Film Censor Board (L—9-4-75),

FILMS DIVISION:

Production of educational films by Films Division. (LI—23-4-75), 71-72.

FILM FEDERATION OF INDIA:

Dinner hosted by Film Federation of India in honour of Delegates to Film Festival (XLVIII—26-2-75), 78.

FILM FESTIVAL (S):

Algerian and Sri Lanka delegation to Film Festival (XLVIII—26-2-75), 74.

FILM FESTIVAL(S):—*Contd.*

Allegations about sale of tickets and misuse of Films at the International Film Festival (XLVII—19-2-75), 134-35.

Alleged irregularties committed by Organishers of Film Festival (XLVIII—26-2-75), 70-71.

Business transactions at International Film Festival (XLVII—19-2-75), 135.

Complaints regarding International Film Festival (XLIX—5-3-75), 162.

Conducting of Yearly International Film Festivals (XLVII—19-2-75), 120-21.

Criteria for selection of films for the Film Festival (XLVII—19-2-75), 66-67.

Criteria for Selection of Theatres and supply of films in the Film Festival (XLVII—19-2-75), 67-68.

Criticism of Film Festival arrangements (XLVII—19-2-75), 179-80.

Criticism of the International Film Festival in Western Press. (XLIX—5-3-75), 120.

Delegates to International film Festival (XLVIII—26-2-75), 187.

Dinner hosted by Film Federation of India in honour of delegates to Film Festival (XLVIII—26-2-75), 78.

Films received for screening in the Film Festival (XLVII—19-2-75), 64-65.

Films shown at Film Festival, country-wise (XLVIII—26-2-75), 117.

G.D.R. Film Festival (LI—16-4-75), 180.

Hindi and Regional Languages Films shown in the Film Festival (XLVII—19-2-75), 55.

Holding of Film Festival of Afro-Asian Films (XLVIII—26-2-75), 183.

FILM FESTIVAL(S):—Contd.

Holding of international film festivals at Regional Film Industry Centres. (XLIX—5-3-75), 122.

Inconvenience to Members of Parliament at Film Festival (XLVII—19-2-75), 41-42.

Purpose of conducting the Film Festival (XLVII—19-2-75), 69-70.

Sale of Tickets by CPWD staff for Film Festival at Mavalankar Auditorium. (XLIX—5-3-75), 105.

Standard of films shown at Film Festival (XLVII—19-2-75), 143.

Venue of Film Festivals (XLVII—19-2-75), 130.

FILM FINANCE CORPORATION :

Loans advanced by Film Finance Corporation of India. (XLIX—6-3-75), 181.

Loans advanced by Film Finance Corporation to New Producers. (XLIX—12-3-75), 1—10.

Production and exhibition of Films by Film Finance Corporation (LI—16-4-75), 169-70.

Production of Films and Loans advanced by FFC. (XLIX—5-3-75), 181.

Realisation of Loans advanced to Film Producers by F.F.C. (L—19-3-75), 75.

FILM INDUSTRY:

Investment of part of entertainment tax for development of Film Industry (L—26-3-75), 132—34.

FILM INSTITUTE, POONA:

Closure of Film Institute, Poona (XLVII—19-2-75), 38.

FILM PRODUCERS:

Realisation of Loans advanced to Film Producers by F.F.C. (L—19-3-75), 75.

FILM PRODUCES:—Contd.

Arrears of income tax against film stars (XLVII—21-2-75), 104.

Payment of Arrears of Income-Tax by Top Film States (LI—18-4-75), 312—14.

Raids on Film Stars (LI—18-4-75), 251.

FINANCIAL ASSISTANCE:

Amount of relief granted to State Government of Kerala (XLVIII—24-2-75), 135—138.

Central aid to drought affected areas in States (XLVIII—24-2-75), 208-09.

Central aid to drought affected areas in West Bengal (XLVIII—24-2-75), 49.

Central Asistance to CMDA (XLVIII —24-2-75),, 138-39.

Central Assistance to States during 1975-76 (XLVII—19-2-75), 83.

Central grants for establishment of Command area Development Authorities (XLVIII—24-2-75), 219-20.

Criteria of financial Grants to Universities (XLVIII—24-2-75), 158-59.

Diversion of funds allotted to States under emergency rabi production programme (XLVIII—24-2-75), 197-198.

Financial aid given by Industrial Reconstruction Corporation of India to Sen Releigh Cycle Co. (XLIX—14-3-75), 143-44.

Financial aid to village and cottage industries in West Bengal (XLVIII —26-2-75), 162-63.

Financial Assistance by Nationalised Banks to Foreign Companies (XLIX—7-3-75), 126-27.

Financial assistance from U.K. (XLVII—21-2-75), 147-148.

Financial assistance sought by Karnataka for Development of Power Resources (XLVII—26-2-75), 100.

FINANCIAL ASSISTANCE:—*Contd.*

Financial assistance sought from World Bank an International Financial Agencies for setting up Power Plants (XLVII—19-2-75), 121.

Financial Assistance to Coir Industry in Kerala (XLVIII—26-2-75), 144-145.

Financial Assistance to Craftsmen (XLIX—7-3-75), 87-89.

Financial Assistance to Industries in Karnataka (XLVIII—26-2-75), 102—04.

Financial Assistance to Non-Government Agencies for Social Welfare. (L—7-4-75), 117.

Financial Grants to Educational Institutions on North East Frontier Railway (LI—22-4-75), 210-11.

Government Policy on Assistance in Production of Films in various Languages (XLVIII—26-2-75), 122-123.

Increase in allocation for development of Ladakh (XLVIII—26-2-75), 189.

Increase in Central assistance to States (XLVII—19-2-75), 79—90.

Release of funds in advance to States for scarcity conditions (XLVIII—24-2-75), 127—30.

Request for Financial Assistance to Bihar for 1975-76 Plan (XLVII—19-2-75), 114-115.

Special Financial Assistance to U.P. in 1975-76 for weaker sections of the State (XLVIII—26-2-75), 46.

FINANCE COMPANIES:

Chit Fund and Finance Companies (LI—18-4-75), 333—36.

FINANCIAL INSTITUTIONS:

Amount of Loan taken by certain companies from Financial Institutions (LI—18-4-75), 296-97.

Amount of loans taken by National, Rayons Company Limited, Bombay from banks and financial institutions (LI—25-4-75), 202-03.

FINANCIAL INSTITUTION:—*Contd.*

Assistance given by Financial Institutions to States (LI—25-4-75), 10—22.

Conversion of Loans by Financial Institutions into Shares (LI—25-4-75), 102-03.

Help to New Entrepreneurs by Financial Institutions (XLIX—7-3-75), 65—67.

Location of Head Offices of Financial Institutions at Bombay (XLIX—14-3-75), 32—36.

Shortage of funds in financial institutions (XLVII—21-2-75), 87-88.

FINANCIAL RESOURCES:

Rearrangement of Plan Priorities in view of increase in cost and paucity of financial resources (XLVII—19-2-75), 49.

FINANCIAL TRANSACTION:

Effect on Indo-Bangladesh Financial transaction as a result of demonetisation of 100 Taka notes (LII—9-5-75), 208.

FINGER PRINT EXPERTS:

Finger print experts employed on Central Railway (XLVII—16-2-75), 219-20.

Finger print experts employed on Eastern Railway (XLVII—18-2-75), 221-22.

FINLAND:

Agreement with Finland for Economic Cooperation (L—21-3-75), 115

FIRE(S):

Fire in a Jhuggi in Rouse Avenue, New Delhi (LI—16-4-75), 196.

Debates

Reported destruction of Fertilisers belonging to the Food Corporation of India in a Fire at Okha (CA) (XLVIII—15-2-75), 207—21.

FIRE-ARMS:

Country-made Pistols recovered in Broach District in Gujarat (LI—23-4-75), 194-95.

Illicit manufacture of Fire Arms (LII—30-4-75), 86.

Pen Pistols seized from various part of the country (LI—23-4-75), 35-36.

Recovery of country made pistols (LI—23-4-75), 77.

See also "Arms and Ammunition".

FIRE-FIGHTING EQUIPMENT:

Fire-fighting Equipment for Aviation (LI—18-4-75), 219.

FIRINGS:

Alternative to police firing to check disturbances (XLVIII—26-2-75), 179.

Firings in the country by C.R.P. and B.S.F. (XLVIII—26-2-75), 69.

Number of persons killed due to firings in Gujarat (XLVIII—26-2-75), 175-176.

See also "Police Firings".

FIRING RANGE:

Release of Land of Firing Range at Malappuram for Development of Town (LII—8-5-75), 25—28.

FIRMS:

Coordination between new article applications rejected and expansion applications of larger houses and foreign Dominated Firms (L—19-3-75), 133-34.

Impact of the condition of Rupees Two crore annual turover on Indian Firms (XLVIII—25-2-75), 92.

Railway wagon order pending with West Bengal firms (L—8-4-75), 86-87.

FIRMS:—*Contd.*

Scrutiny of Application of Firms having more than 26 per cent Foreign Equity (L—26-3-75), 45-46.

See also "Companies".
also "Foreign Companies".

FISH:

Export of Fish during 1974-75 (XLIX - 7-3-75), 162.

Import of Fish From Bangladesh (XLIX—17-3-75), 48-49.

Survey conducted by central medical agencies *re*: quality of fish consumed by people of Calcutta (XLVIII—27-2-75) 87.

Target of export of Fish during Fifth Plan (LI—25-4-75), 137.

Fish Farmers' Development Agencies (LII—5-5-75), 200-201.

Scheme in respect of Fish Farmers' Development Agency (LII—28-4-75), 21—24.

FISHERIES:

Allocation for fisheries in West Bengal during Fourth Plan (LII—28-4-75), 117.

Central Aid to Kerala and Karnataka for Development of Fisheries (XVVIII—3-3-75), 100-01.

Development of fisheries industry in Gujarat (L—21-3-75), 150.

Fish production (XLIX—17-3-75), 46-47.

Fisery Development in Tripura (L—24-3-75), 165-66.

Fishery Development in West Bengal (L—24-3-75), 126.

Memorandum from employees of Marine Fisheries Institute, Cochin (LII—28-4-75), 111.

News Item Captioned Oil Sardine's Potential 'Untapped' (XLVIII—3-3-75), 191-92.

Scope for development of fishery in Andaman and Nicobar Islands (XLVIII—3-3-75), 183.

Work Bank's assistance for fisheries in Kerala (L—24-3-75), 132-33.

FISHING:

Assistance by IDBI for the development of Fishing Industry (LI—18-4-75), 199.

Crisis in Fishing Industry (XLIX—10-3-75), 69.

Deep Sea Fishing (XLIX—17-3-75), 155-56.

Fishing Harbour on Coast of Kerala (LII—28-4-75), 109.

Offer of aid from Poland for Fishing Industry (XLIX—10-3-75), 42-43.

Study of Sea Fishing in Tamil Nadu (LI-21-4-75), 26-27.

FISHING HARBOUR:

Development of Neenda Kara Fishing Harbour, Kerala (XLVIII—24-2-75), 168—170.

Fishing Harbour at Dhamaro, Orissa (XLVIII—3-3-1975), 163.

Fishing Harbour at Kakinada, Andhara Pradesh (LI—21-4-75), 122-23.

Fishing Harbours at Paradeep and Dhomra (L—24-3-75), 80.

Fishing Harbour at Season Dock, Bombay (L—7-4-75), 86-87.

Fishing Harbour Project in West Bengal (L—7-4-75), 197.

Major and Minor Fishing Harbours in Maharashtra (XLVIII—3-3-1975), 205.

Project Report on Fishing harbour, Vishakhapatnam (LI—21-4-75), 47-48.

Project Report on Vizhinjam Fishing Harbour, Kerala (XLVIII—24-2-75), 42-43.

Sanction for Fishing Harbour at Malpe, Karnataka (XLVIII—24-2-75), 183-184.

FISHING TRAWLERS:

Construction of Fishing Boats with Mexican Collaboration (XLIX—10-3-75), 115-16.

Construction of fishing trawlers by Maxagon Dock Limited (LI—10-4-75), 149-50.

Indigenous Manufature of Fishing Trawlers (L—24-3-75), 71-72.

FLIGHTS:

See "Air Services".

FLOATING RESTAURANT (L—21-3-75), 156.

FLOODS:

Drainage Project for clearing of Flood in Orissa (XLIX—10-3-75),

Flood at Dibrugarh (LII—28-4-75), 104.

Progress of 'Operation Flood' Programme (LI—21-4-75), 37-38.

Projects to control floods and increase agricultural production in Bihar (Vol.—XVVIII—3-3-75), 39—42.

Setting up of National Commission on Floods (LII—5-5-75), 76-77.

FLOOD CONTROL:

Flood control and drainage schemes (LI—21-4-75), 200.

Flood Control Scheme in Subarnarekha, 70—72.

FLOOD RELIEF:

Flood relief for Kerala (Vol.—XVVIII—3-3-1975), 198-99.

Furnishing of details of the sum advanced to States for drought and flood relief (LI—21-4-75), 172-73.

FLORA AND FAUNA:

Protection of wild animals and fauna in Himalayan region (L—24-3-75), 171-72.

FLOUR MILLS:

Survey of Labour Conditions in Flour Mills Industry (LI—18-4-75), 52.

Debates

Re. Possible Closure of Flour Mills (LI—21-4-75), 253.

FLYING CLUBS (L—21-3-75), 117.

Decision on enhanced subsidy to flying clubs (XLIX—14-3-75), 70-71.

Increased subsidy to flying clubs LI—18-4-75), 338—40.

Uniform pay scales for employees working in flying clubs (XLVIII—28-2-75), 197-98.

FODDER:

Fodder depots in scarcity bit areas of Gujarat (XLIV—10-3-75), 30-31.

FOLK CULTURE:

Production of Documentary Films on Folk Culture (LI—23-4-75), 43.

FOOD ADULTERATION:

Food Adulteration Cases in Delhi (L—20-3-75), 58.

Punishments for Milk and Food Adulteration (XLIX—13-3-75), 57-58.

See also "Adulteration"

FOOD ADULTERATION ACT:

Cases registered under Food Adulteration Act in Delhi (XLIX—13-3-75), 141-42.

FOOD ASSISTANCE:

Food Assistance from European Economic Community (XLVII—24-2-75), 58.

FOOD BUDGETS:

Preparation of Annual Food Budgets (L—7-4-75), 125.

FOOD CORPORATION OF INDIA:

Absorption of FCI staff by Food Corporation of various states (LII—28-4-75), 72.

Agitation by F.C.I. employees in West Bengal (L—24-3-75), 167-68.

Alleged conspiracy to blow F.C.I. Godowns in Delhi (LI— 16-4-75), 115.

Attack on loyal FCI workers near Shakti Nagar Godown, Delhi (L—7-4-75), 188-89.

Breakdown of Rationing System in Greater Calcutta due to strike by the Employees of Food Corporation of India (XLVIII—3-3-1975), 127-28.

C.B.I. Report on Irregularities committed by certain officers of F.C.I. (XLVIII—25-2-1975), 121.

Class IV employees in FCI godowns in Bihar (L—7-4-75), 205-06.

Compensation paid to Food Corporation of India or its Stocking Agent for loss of goods at Coch

FOOD CORPORATION OF INDIA —*Contd.*

Behar and New Cooch Behar Station (LII—29-4-75), 44.

Credit given by Banks to Food Corporation of India (LI—25-4-75), 146—48.

Death of Striking worker of FCI in West Bengal (LI—23-4-75), 68-69.

Delay in unloading of foodgrains from railway wagons by FCI (XLVIII—24-2-75), 202-03.

Delay in Unloading of Wagons by FCI (L—7-4-75), 23—25.

Demands of F.C.I. Employees in Calcutta (L—24-3-75), 33.

Dispute between Management and workers of FCI (XLIX—10-3-75), 71.

Diversification of FCI activities (XLVIII—24-2-75), 187.

Effect of Policy Change on FCI Procurement (Vol.—XVVIII—3-3-1975), 174.

Employees of Food Department, West Bengal on deputation to FCI (LI—21-4-75), 77-78.

Enquiry against FCI branch of Punjab (XLVIII—24-2-75), 125.

Expenditure incurred on Storage and Transportation by FCI (XLVIII—24-2-75), 48.

Export of Groundnut Products by FCI during 1974 (XLIX—10-3-75), 198.

FCI Officials arrested at Rohtak (XLIX—17-3-75), 86.

FCI Officials arrested for alleged attempt to cheat Government (XLIX—17-3-75), 159.

Foodgrains Procured from Farmers by F.C.I. (XLVIII—24-2-75), 119-120.

Foodstuff stocked by FCI and destroyed in North Eastern Region since 1972-73 to 1874-75 (LI—21-4-75), 182-83.

Handing charges of F.C.I. (XLVIII —3-3-1975),

Implementation of agreement between FCI and its workers' union (XLIX—10-3-75), 166-67.

FOOD CORPORATION OF INDIA —*Contd.*

Investment, Turn over and Profits/ Loss of F.C.I. (XLIX—17-3-75), 163-164.

Loss Suffered by FCI during 1974-75 (XLVIII—24-2-75), 35-36.

Losses suffered by F.C.I. during last three years (L—7-4-75), 81-82.

Memo by F.C.I. Emloyees Union, Calcutta (L—24-3-75), 204-05.

Memorandum by FCI Workers Union (XLIX—17-3-75), 159-60.

Non-confirmation of employees of FCI in Northern Region and Headquarters (LII—28-4-75), 62.

Opening of Sales Depot by F.C.I. in Kerala (XLIX—10-3-75), 52.

Promotion in F.C.I. (L—7-4-75), 50.

Protection to SC/ST Employees in F. C. I. (L—24-3-75), 209-10.

Purchase of groundnut by FCI (LII —28-4-75), 123.

Reduction in Overhead Charges of F.C.I. (XLVIII—3-3-1975), 103-04.

Representations from FCI Workers' Union and MPs (LI—21-4-75), 62.

Representation regarding transfer of FCI employees, Eastern Zone (L—7-4-75), 190-91.

Result of modelisation of rice mills by FCI (XLVIII—24-2-75), 223-24.

Retrenchment of FCI Staff (XLVIII —3-3-1975), 103.

Rice procured by F.C.I. during current year (XLIX—10-3-75), 48-49.

SC/ST Employees retrenched by FCI in North Zone During 1973 (LII—28-4-75), 91.

Saving in Operational Costs of FCI (XLIX—17-3-75), 38-39.

Stevedoring Licences for MMTC and FCI (XLIX—13-3-75), 156-57.

Storing Agency given by FCI for Cooch Behar (LII—28-4-75), 41.

Strike by F.C.I. employees (XLVIII—24-2-75), 177-178, (XLIX—10-3-75), 37-38.

FOOD CORPORATION OF INDIA —*Contd.*

Strike in Food Corporation of India (XLIX—13-3-75), 65.

Strike Resorted to in F.C.I. during last one year (XLIX—10-3-75), 78-79.

Tear gas on agitated mob of FCI employees (XLIX—10-3-75), 165-66.

Wasteful expenditure by FCI (LII—5-5-75), 225-26.

Debates

Punjab Government reported refusal of permission to Food Corporation of India for wheat procurement in the State during current season (CA) (LII—28-4-75), 189—201.

Reported Destruction of Fertilisers belonging to the Food Corporation of India in a Fire at Okha (CA) (XLVIII—25-2-75), 207—21.

FOOD CRISIS:

Food Crisis in Karnataka (LII—5-5-75), 193.

FOOD FOR PEACE PROGRAMME:

Donation of Foodgrains by U.S. Food for Peace programme (LII—28-4-75), 83.

FOOD POLICY:

Changes in Food Policy to Minimum Gap between Demand and Supply Essential Commodities (XLIX —10-3-75), 131-32.

New Food Policy (L—7-4-75), 36—38.

FOOD POSITION:

Food Position in the Country (XLVIII—24-2-75), 148-49.

FOOD PROCUREMENT:

Decline in Food Procurement Credit Expansion during Current Busy Session XLVIII—28-2-75), 189-90.

Directions to State Governments to procure surplus Rice, Paddy and Wheat from Producers (L—24-3 75), 73-74.

Expected Rabi Crop and procurement drive (XLVIII—24-2-75). 155.

Debates

Procurement and pricing policy of wheat (St) (L—24-3-75), 236-37.

FOOD PRODUCTION:

Food production through Solar Energy (XLVIII—24-2-75), 72-73.

Help to CMDA by WHO and Food Foundation (XLIX—17-3-75), 132-33.

FOOD SHORTAGE (Vol.—XVVIII—3-3-1975), 79-80, (LI—24-4-75), 50.

Food Scarcity (XLVIII—3-3-1975), 46.

Food Shortage in Orissa (XLVIII 24-2-75), 70.

FOOD SUBSIDY:

Food Subsidy on Imported Wheat (LII—28-4-75), 37-38.

FOOD TESTING LABORATORY:

Setting up of Food Testing Laboratory in Hotels by I.T.D.C. (XLVIII—28-2-75), 61.

FOODGRAINS:

Abolition of Single State Food Zone to keep the prices of foodgrain at par in every State (XLIX—17-3-75), 62.

Accumulation of Stocks of uncleared Coarse grains at Stations in Tamil Nadu (LI—22-4-75), 71-72.

Additional Allocation of Foodgrains to Kerala (XLVIII—3-3-1975), 112.

Additional Foodgrains for Madhya Pradesh (XLVIII—24-2-75), 129-130.

Adulteration of foodgrains supplied through fair price shops (L—7-4-75), 129-30.

Agreement with UK for import of Foodgrains (L—7-4-75), 237.

FOODGRAINS:—*Contd.*

Allocation of Foodgrains, Fertilisers and Sugar to States in 1974 and January, 1975 (XLVIII—24-2-75), 92-93.

Allocation of foodgrains, sugar and Fertilizers to States and Union Territories (XLVIII—24-2-75), 231.

Approach to FAO for Foodgrains (XLIX—17-3-75), 41-42.

Assurance to slash foodgrain prices (XLIX—10-3-75), 158.

Buffer stock of foodgrains (XLIX—10-3-75), 157.

Coarse Grains stocked in FCI Godowns in Orissa (LII—28-4-75), 134.

Compensation paid to Food Corporation of India or its Storing Agent for loss of goods at Cooch Behar and New Cooch Behar Station (LII—29-4-75), 44.

Complaints from Maharashtra regarding Waste and Non-consumable Material in Imported Foodgrain (LI—21-4-75), 129.

Control Price of Wheat Bran and Levy Price of Paddy (XLVIII—24-2-75), 185.

Delay in unloading of foodgrains from railway wagons by F.C.I. (XLVIII—24-2-75), 202-03

Demand and Supply of Foodgrains to Maharashtra (XLIX—17-3-75), 91-92.

Demand for more foodgrains for Gujarat (XLVIII—24-2-75), 3—6.

Development of New grain by Punjab Agriculture University (L—7-4-75), 182-83.

Directions to State Governments to procure surplus Rice, Paddy and Wheat from Producers (L—24-3-75), 73-74.

FOODGRAINS: *contd.*

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other State Capitals (LII—28-4-75), 1—7.

Distribution of Sugar and Foodgrains, Collected under Levy Schemes to Factories, Bakeries and Manufactures of Soft Drinks (L—7-4-75), 116-17.

Donation of Foodgrains by U.S. Food for peace Programme (LII—28-4-75, 83.

Effect of strikeon Unloading of Imported Foodgrains and Fertilizers (XLVII—20-2-75), 136—38.

Estimates of Foodgrains production and procurement (L—24-3-75), 109-10.

Expenditure incurred on storage and Transportation by F.C.I. (XLVIII—24-2-75), 48.

Expenditure of Grow More Campaign (L—24-3-75), 212—14.

Food Situation in India (XLVIII—3-3-75), 59.

Foodgrains alloted to Karnataka during 1974 (XLVIII—3-3-75), 168.

Foodgrains demaged during 1974 (XLVIII—3-3-75), 49.

Foodgrains deficit in Andaman and Nicobar Islands (XLVIII—3-3-75), 179-80.

Foodgrains demanded by, allocated and supplied to States from January, 1974 to January, 1975 (XLVIII—24-2-75), 67.

Food grains Distribution in Scarcity Areas of Gujarat (L—18-3-75), 30-31.

Foodgrains prices (XLIX—17-3-75), 90-91.

Foodgrains procured from Farmers by F. C. I. (XLVIII—24-2-75), 119-120.

Foodgrain requirements in Rajasthan (L—24-3-75), 182-83

FOODGRAINS: *contd.*

Foodgrain shortage in Assam (XLVIII—24-2-75), 91.

Foodgrains to M. P. during 1973-74 (LII—5-5-75), 155.

Free Trade Policy in Foodgrains for Rabi Crop (Vol. XLVIII—3-3-75), 158-59.

Import of Foodgrains (XLVIII—24-2-75), 81-82.

Import of Foodgrains during July-December, 1974 (XLVIII—24-2-75), 156-57.

Import of foodgrains during 1975 (L—7-4-75), 189.

Import of Foodgrains under P.L. 480. (XLIX—10-3-75), 194.

Increase in cost of Imported Foodgrains (Vol. XLVIII—3-3-75),

Increase in Storage capacity in view of Better Production of Foodgrain (XLIX—10-3-75), 130-31.

Integrated food production programmes (LII—28-4-75), 156.

Interim Report of National Commission on Agriculture regarding quantum and price of levy foodgrains (L—7-4-75), 169-70.

International Foodgrain Bank (XLVIII—24-2-75), 199—201.

Inter-State Smuggling of Foodgrains (LI—21-4-75), 71.

Levy of Foodgrains Collected in States (XLIX—17-3-75), 99.

Levy System for procurement of foodgrains (L—7-4-75), 43.

Losses suffered in sale of Foreign and Indian Foodgrains through Fair Price Shops (L—7-4-75), 44.

Machine for grain handling operations in ports (LII—28-4-75), 120.

Method and Mechanism of Procurement of Foodgrains (XLVIII—24-2-75), 78—80.

Methods of Procurement of Foodgrains in Punjab (LII—5-5-75), 50-51.

FOODGRAINS—contd.

Millet (Bajara) production during IV plan (L—24-3-75), 195—97.

Moss as main food for human beings (LII—28-4-75), 57.

Movement of foodgrains in drought Affected areas in Tamil Nadu (LI—15-4-75), 143.

New Price and procurement policy of Foodgrains (LI—21-4-75), 197.

News item captioned 'Curbs led to India's food problems' (LII—28-4-75), 69.

Paddy and Rice contribution to Central pool and Demand made by Karnataka (XLVIII—24-2-75), 184.

Paddy and Wheat procured in Gujarat (LII—28-4-75), 107.

Present Requirement of Foodgrains (L—24-3-75), 88-89.

Price of Wheat and Rice in different States during 1974-75 (L—24-3-75), 200.

Procurement and import of foodgrains for buffer stock (XLVIII—24-2-75), 88-89.

Procurement of Foodgrains by Orissa (XLVIII—24-2-75), 105-06.

Procurement of Foodgrains in Gujarat (LII—5-5-75), 142-43.

Procurement of Foodgrains in West Bengal (XLIX—10-3-75), 187-88.

Procurement of Foodgrains through public Agencies (LII—5-5-75), 210-11.

Procurement of Jowar in Madhya Pradesh (L—24-3-75), 180.

Procurement of Rice (XLVIII—24-2-75), 221.

Production and procurement of Wheat and Paddy (LII—28-4-75), 24—26.

Production of Wheat, Gram and Rice during last three years in States (XLVIII—24-2-75), 117—19.

Production, Procurement, Release and Stock of Foodgrains, Cereals and Pulses (XLVIII—24-2-75), 151—154.

Proposal to stop supply of foodgrains through Ration Shops (XLVIII—24-2-75),75-76.

Prospects of foodgrains production in Gujarat (LII—28-4-75), 99.

Rates of Import and Procurement of Foodgrains (LII—5-5-75), 218-19.

Reduction in Allotment of Foodgrains to MP during October and November, 1974 (L—7-4-75), 61.

Report of Reserve Bank of India on Rise in Foodgrain prices (L—7-4-75), 122-23.

Request from States to Increase Foodgrains Quota (LI—21-4-75), 42.

Rice and Wheat for Tamil Nadu (L—24-3-75), 111-12.

Rise in prices of foodgrains (XLVIII—24-2-75), 191—93.

Shortfall in production of Foodgrains in Haryana (XLVIII—24-2-75), 30-31.

Smuggling of Foodgrains from Gujarat (LII—5-5-75), 108-09.

Smuggling of Foodgrains from Punjab to Himachal Pradesh (LII—(28-4-75), 30.

Smuggling of Foodgrains in States (LII—28-4-75), 169.

States contribution of foodgrains to Central Pool (LII—28-4-75), 82.

Step rise in credit from consortium of Banks for Food procurement operation (LII—28-4-75), 173.

Steps taken to maintain status quo in present prices of foodgrains (XLIX—17-3-75), 149.

Stocks of wheat and maize piled up at Faridabad Goods Shed (LI—15-4-75), 193.

Supply of Foodgrains and other Essential Commodities to Ration Shopkeepers on Commission basis (XLIX—17-3-75), 203.

FOODGRAINS—*contd.*

Supply of Rice to Orissa during 1974-75 (L—24-3-75), 219.

Unclaimed Foodgrains lying in Railway Wagons (L—8-4-75), 63-64.

Unearthening of Foodgrains and Essential Commodities in Delhi under D.I.R. (LII—5-5-75), 137-38.

Unloading of railway wagons carrying foodgrains (XLIX—10-3-75), 103.

Use of grains for the manufacture of Alcoholic Beverage (XLIX—12-3-75), 109.

Value and Quantity of Foodgrains imported (XLVIII—24-2-75), 78.

Value and quantity of wheat, rice and coarse grains imported (LII—5-5-75), 194—97.

World Wide system of Grain Reserve (XLIX—10-3-75), 189-90.

FOODGRAINS PRICING POLICY:

Procurement and pricing policy of wheat (St.) (L—24-3-75), 236-37.

FOODGRAINS PROCUREMENT:

All India Policy on Levy and Procurement (LI—21-4-75), 195.

Crietria for Fixation of Procurement Price of Wheat and Paddy (LII—5-5-75), 189-90.

Enlarged Wheat Zones and Monopoly Procurement (LI—21-4-75), 64-65.

Policy Regarding Internal Procurement (XLVIII—3-3-75), 216-17.

Procurement price of rice and wheat (L—7-4-75), 70-71.

Procurement target for rice and coarse grains (L—7-4-75), 172.

FOODSTUFFS:

Bringing out literature and newsreels on health hazards of food adulteration (XLVII—20-2-75), 169.

FOODGRAINS—*contd.*

Cheap and Nutritious food (LII—5-5-75), 168.

Commodities exported by M/s. J. B. Mangharam & Company M/s. Jiwan Foods, Bombay Factory in Hyderabad and others (XLVII—21-2-75), 89-90.

Disappearance of food stuffs meant Bangladesh refugees in Assam (LII—8-5-75), 32-33.

Food approved under World Food Programme (LI—21-4-75), 193-94.

Foodstuff stocked by FCI and destroyed in North Eastern Region since 1972-73 to 1974-75 (LI—21-4-75), 182-83.

Plan for Production of Food Articles in Rajasthan (LII—5-5-75), 55-56.

Rise in prices of food materials in Kerela (L—24-3-75), 86.

Rise in Price of Foodstuffs in Assam (LII—5-5-75), 235.

FOOTBALL TOURNAMENT:

Football Tournament in Kolar Gold Field, Mysore (XLIX—13-3-75), 124-25.

FOOTWEAR:

Export of Footwear (LII—9-5-75), 127-28.

Import of Footwear by Australia (XLVIII—28-2-75), 181.

Proposal regarding nationalisation of paper and paper board Manufacturing industries and Footwear industries (XLIX—12-3-75), 167.

See also "Shoes".

FOREIGN AGENCIES:

Role of Foreign Agencies and Foreign Money in Agitations in the country (XLIX—12-3-75), 78-79.

FOREIGN AGREEMENTS:

See "Agreements".

FOREIGN AID (XLIX—7-3-75), 114-15.

Aid from U.K. (XLVIII—28-2-75), 112.

Aid from USA (L—21-3-75), 86.

Assistance from European Economic community (XLVII—21-2-75), 70.

Assistance from World Bank (XLVII —21-2-75), 69-70.

Credit from Japan (LI—25-4-75), 60-61.

Financial Assistance from U.K. (XLVII—21-2-75), 147-48.

FORIGN AID:

Foreign Aid in 1974-75 (Vol. XLVIII—28-2-75), 186, (XLIX—7-3-75), 125-26.

Foreign aid in 1975-76 (LI—18-4-75), 239.

Foreign Assistance for Development of Coal Mines (XLVIII—28-2-75), 116.

Foreign Assistance for Irrigation Project (XLVIII—24-2-75), 87-88.

Foreign Assistance for operation flood milk project (XLVIII—24-2-75), 166-67.

Former U.S. Ambassadar's Statement on American aid (XLVII—21-2-75), 76-77.

Indo-U.S. Commission and U.S. aid (XLVII—21-2-75), 81-82.

FOREIGN AIRLINES:

Sale of Air Ticktes at cheper rates by Foreign Airlines (Vol.-XLVIII —28-2-75), 47-48.

FOREIGN BANKS:

Amount of overhead charges claimed by foreign banks operating in India (XLVII—21-2-75), 45-46.

Violation of Foreign Exchange Regulation by Foreign Banks and companies (LII—30-4-75), 75.

See also "Banks".

FOREIGN CAPITAL:

Curb on use of Foreign money (LI—16-4-75), 164-65.

Foreign capital for exploitation of natural resources (XLVII—21-2-75), 148.

Foreign capitalists thwarting Country's Economy (LI—3-4-75), 164.

Private Foreign Capital (LI—18-4-75), 276.

FOREIGN COUNTRIES:

I.T.D.C. officers in foreign countries (XLVII—21-2-75), 101-02.

FOREIGN DELEGATIONS:

Visit of delegation German Fedral Republic—(XLIX—14-3-75), 174.

FOREIGN EXPERT(S):

Russian Experts visit for MTP (Railways) and Indian teams visit abroad (LI—22-4-75), 161-62

FOREIGN MISSION(S):

Visit of a Business Mission from UK to India (LI—11-4-75), 209.

Role of Foreign Agencies and Foreign Money in Agitation in the country (XLIX—12-3-75), 78-79.

FOREIGN CIGARETTE COMPANIES:

Capital of foreign cigarette manufacturing companies (L—9-4-75), 131.

Check on profits of foreign Cigarette manufacturing companies (L—9-4-75), 132-33.

Indirect Expansion of Production capacity by Foreign Cigarette Manufacturing Companies (L—9-4-75), 50-51.

Investment in Foreign Cigarette Companies (L—9-4-75), 129-30.

FOREIGN COLLABORATION (LI—23-4-75), 44.

Bilateral Technical Assistance from other countries (LII—2-5-75), 114-15.

Collaboration proposals with Foreign Companies (L—9-4-75), 207-08.

Collaboration with West European Manufacturers of Leather goods (LII—2-5-75), 34.

Cooperation between India and Canada in the field of Nuclear Energy (XLVIII—26-2-75), 210-211.

Foreign Collaboration for a New Concern of Gujarat Fertilizer Corporation (L—8-4-75), 61-62.

Foreign Collaborations in Drug Industry (L—8-475), 151-52.

Indo-American Joint Commission (LI—10-4-75), 75.

Indo-French Agreement in the field of Liquid Fuel Rockets (LI—16-4-75), 88.

Indo German Agreement for manufacture of Gas Plant (L—8-4-75), 204.

Indo-Soviet Agreement on Scientific Cooperation (LI—16-4-75), 143-44.

Indo-Sri Lanka agreement for exchange of Scientific and Technical information (LI—16-4-75), 105-06.

Joint venture between India and Australia (XLVII—21-2-75), 141.

Outflow of foreign exchange and terms of collaboration agreements for consruction of ships (LI—10-4-75), 193-94.

Production of Electric Typewriters with Foreign Collaboration (LI—23-4-75), 129-30.

FOREIGN COLLABORATION: contd.

Production of Electronic typewriters with foreign collaboration (LI—23-4-75), 84—86.

Setting up of watch factory with foreign collaboration (XLVII—19-2-75), 202-03.

Stipulation of capacities of formulations manufactured by firms with forsign equity (XLVIII—25-2-75), 182-83.

FOREIGN COMPANIES (LI—18-4-75), 277.

Brand names of foreign drug firms affecting products of Indian Firms (XLIX—4-3-75), 207-08.

Branded Drugs produced by Foreign Drug Firms (XLVIII—25-2-75), 39.

Complaints about over invoicing by certain foreign drug firms (LI—15-4-75), 105.

Completion of Secismic Survey by two Foreign Companies in Bay of Bengal (L—18-3-75), 197.

Conditions imposed in Industrial licences granted to certain Foreign Drug Firm (L—25-3-75), 169.

Dilution of Equity Participation of Foreign Companies (LII—9-5-75), 35-36.

Evasion of excise duty by foreign Concerns (XLVII—21-2-75), 76. 76.

Expansion of Foreign Companies in Luxury Goods (LII—7-5-75), 142.

Expansion of foreign drug firms L—25-3-75), 201—03.

Foreign companies collaborating for oil exploration (XLIX—4-3-75), 157.

Foreign companies complying with provisions of foreign exchange regulation Act (LI—21-3-75), 79.

Foreign Companies in India (XLVIII—25-2-75), 83.

FOREIGN COMPANIES: contd.

Foreign Companies which Established Business in India during 1972-73, 1973-74 and 1974-75 (LI—22-4-5), 151-52.

FOREIGN DIGNITARY(IES):

Visit to India by Foreign Dignitaries (XLVII—20-2-75), 118.

Foreign Drug Cartels against takeover of Foreign Drug companies (LI—15-4-75), 171.

Foreign Drug Companies permitted to import raw materials (XLVII—18-2-75), 151.

Foreign Drug Firms not lifting Stocks from S.T.C. (XLVII—18-2-75), 27-28.

Foreign owned Vitamin 'C' units (LII—29-4-75), 36-37.

Formulations manufactured by Foreign Drug Films (XLVIII—25-2-75), 158.

Government Control on Foreign Drug Manufacturers (L—25-3-75), 169—73.

Grant of COB licences to foreign companies (XLVII—21-2-75), 168-69.

Import of Drugs by Foreign Companies (LI—22-4-75), 163-64.

Indian equity participation in foreign Companies (XLVII—19-2-75), 74-75.

Indianisation of Foreign Companies (LII—2-5-75), 185.

Infiltration of foreign drug houses in Indian Medical Colleges and Hospitals (XLVIII—27-2-75), 144-45.

Injuctions obtained by foreign companies against reference of their cases to MRTP Commission (LI—15-4-75), 109.

Inquiries against Foreign Firms for selling Sub-standard Drugs (LII—8-5-75), 136-37.

FOREIGN DIGNITARIES—contd.

Inter-linked Directorship in Foreign Drug Firms (XLVIII—25-2-75), 159-160.

Issue of COB Licences to foreign firms (L—25-3-75), 149-50.

Issue of licences to certain Foreign Drug Firms for Bulk Drugs (XLIX—4-3-75), 194-95.

Issue of licences to foreign firms (LII—30-4-75), 177—79.

Licences granted to Forsign Drug Companies under 'Key Industries' Category (L—25-3-75) 76—78.

Licences issued to Foreign Drug Companies (L—25-3-75), 173—75.

Licences issued to Foreign Films during Fourth Plan (XLVIII—25-2-1975), 40-41.

Manufacture of Bulk Drug by certain Foreign Companies (L—18-3-75), 107-08.

Manufacture of Detergents by Foreign Companies (XLVII—18-2-75), 35-36.

Manufacture of Formulations in Excess of Licensed Capacity Foreign Firms (XLVII—18-2-75), 115-16.

Original and Present Equity of Foreign Drug Firms (L—18-3-75), 127-28, 170-71, (L—25-3-75), 48-49.

Original Equity of Foreign Drug Manufacturers having more than 26 per cent Foreign Equity (LI—15-4-75), 167.

Participation by Foreign Firms in Offshore Oil Contracts (L—18-3-75), 73.

Permitting Foreign Companies to Manufacture Life-Saving Drugs (XLVIII—25-2-1975), 79.

Production and Marketing of certain Drugs by some Foreign Companies (XLVII—18-2-75), 43-44.

Production of bulk drugs in excess of licensed capacity by foreign

FOREIGN FIRMS: contd.

drug firms (XLVII—18-2-75), 180—84.

Profits earned by certain Foreign Drug Firms in 1972 (L—25-3-75), 58-59.

Profits earned by certain Foreign Drug Firms in 1973 (L—25-3-75), 147-48.

Profits earned by Foreign Drug Companies (LI—15-4-75), 125.

Proposal to take over of Foreign Drug Firms (XLVII—18-2-75), 160-61.

Protest from D.M.A. against Regularising excess capacity of Foreign Drug Firms (XLVII—18-2-75), 190-91.

Recommendation of Hathi Committee on takeover of Foreign Drug Companies (LI—15-4-75), 151, 160.

Reduction in prices of imported bulk drugs by foreign firms (XLVII—18-2-75), 152.

Refusal of Industrial Licences to Foreign Firms in Backward areas (XLVII—19-2-75), 109-110.

Regularisation of Excess Capacities of Foreign Drug Firms (XLIX—4-3-75), 103-04.

Remittance abroad by Foreign Drug Firms (XLVII—18-2-75), 191—93; (L—25-3-75), 154—56.

Remittances by 10 top foreign companies during 1974 (L—21-3-75), 30.

Restriction on foreign firms manufacturing cosmetics, Chocolates, Biscuits, Cigarettes and Soft Drinks (LI—23-4-75), 45-46.

Sale of Cigarettes Manufactured by Foreign Companies (L—9-4-75), 130.

Shortage of Drugs created by Foreign Drug Firms (XLVIII—25-2-1975), 64.

Use of Indian Brand names by Foreign Companies Abroad (LII—7-5-75), 181.

Use of Indian Brand Names in Consumer Industries by Foreign Companies (L—26-3-75), 187-88.

Violation of guidelines by Licensing Committee in issue of licences to foreign firms (LII—30-4-75), 80.

Withholding of Licences of Foreign Drug Firms (XLIX—4-3-75), 151; (L—25-3-75), 193—96.

FOREIGN CONTRIBUTIONS:

Organisations receiving foreign contributions (XLIX—5-3-75), 102.

FOREIGN COUNTRIES:

Cultural agreements signed with foreign Countries (XLVIII—24-2-75), 198-99.

Extension of Jurisdiction over sea by some States (LI—10-4-75), 128-29.

Facilities for teaching Hindi in Asian and African Countries (LI—10-4-75), 88-89.

FOREIGN CURRENCY:

Alleged Involvement of Punjab Finance Minister in Foreign Currency Racket (LII—9-5-75), 75.

Purchase of Cement against Foreign Currency on priority basis (LI—16-4-75), 101.

FOREIGN DEBT:

Foreign Debt (XLVII—28-2-75), 90-91.

India's foreign debt (XLVII—21-2-75), 178—180.

Re-scheduling of foreign debt (XLVII—21-2-75), 57-58.

FOREIGN DELEGATION:

Visits by Canadian Delegation (XLVII—20-2-75), 89.

Visits of foreign Cultural Delegations (XLVIII—24-2-75), 140-41.

FOREIGN DIGNITARIES:

Visit by dignitaries and other personnel during 1972-73 and 1973-74 (XLIX—13-3-75), 101-02.

Visit by Foreign Dignitaries during December, January and February (XLVIII—27-2-75), 45-46.

Visit to India by foreign dignitaries during last two months (XLVIII—27-2-75), 104.

Visit to India by Foreign Heads of States during 1974 and 1975 (XLIX—6-3-75), 108—10.

Visit to India by Foreign Dignataries (XLVII—20-2-75), 118.

Visit to India by Foreign Minister of Jamaica (XLIX—6-3-75), 98-99

FOREIGN DRUGS FIRMS:

See "Foreign Companies"

FOREIGN EXCHANGE:

Allocation of Fodeign Excange for import of Crude Oil (LI—18-4-75), 225.

Allocation of Foreign Exchange for Persons going Abroad for Medical Treatment or for Studies (LII—9-5-75), 247-48.

Allotment of scooters and motor cars against foreign exchange (XLVIII—26-2-75), 170—72.

Changes in Guidelines issued under Foreign Exchange Regulation Act (LI—11-4-75), 140.

Charges of Tax Evasion and Violation of Foreign Exchange against Mr. Jan Drohot (LI—16-4-75), 64.

Compliance of Foreign Exchange Regulation Act by Foreign Companies (XLIX—14-3-75), 144.

FOREIGN EXCHANGE: contd.

Cotton Corporation of India's exchange loss on a mysterious Cotton deal (XLVII—21-2-75), 68-69.

Disposal of cases pending under Foreign Exchange Regulation Act (L—21-3-75), 171.

Export of films and foreign exchange earned (LI—16-4-75), 201-02.

Foreign companies complying with provisions of foreign exchange regulation Act (L—21-3-75), 79.

Foreign Exchangs Crisis for IAF (XLIX—13-3-75), 157.

Foreign Exchange earnings from Jute Products (LI—18-4-75), 234-35.

Foreign Exchange Earning through Export of Telecommunication Equipment (L—26-3-75), 65-66.

Foreign Exchange for Import of Equipments and Technology (LII—30-4-75), 221—23.

Foreign exchange Racket built up by Tea Exporting Companies (LII—2-5-75), 48.

Foreign Exchange Remittance Racket Unearthed in Bombay (LI—16-4-75), 144-45.

Foreign Exchange manipulations by Indian Association for Experiment in International Living (L—21-3-75), 151.

Foreign Exchange needed for Import of Crude in 1975-76 (XLVII—18-2-75), 91.

Foreign Exchange Rackets (XLVIII—28-2-75), 187; (XLIX—7-3-75), 111-12, 175.

Foreign Exchange Regulation (LI—25-4-75), 54-55.

Foreign Exchange to Irano-Hind Shipping Company Ltd. (LI—10-4-75), 169.

Guidelines to States for implementation or conservation of foreign exchange and Prevention of smuggling Activities Act (XLVII—21-2-75), 184.

FOREIGN EXCHANGE: contd.

Guidelines under conservation of Foreign Exchange and Prevention of Smuggling Activities Act LI—25-4-75), 176-77.

Increase in value of Rupee Abroad (LII—2-5-75), 205-06.

India's foreign exchange reserves (XLVII—21-2-765), 156-57, 159-60, 173.

Inquiry against Associates of Balyogeshwar for violation of Foreign Exchange (Regulations) Act (LII —7-5-75), 44.

Issue of scarce raw material against foreign Exchange (XLIX—12-3-75), 32-33.

Misuse of foreign exchange permit by West Bengal Minister (LII—7-5-75), 133.

Outflow of foreign exchange and terms of collaboration agreements for construction of ships (LI—10-4-75), 193-94.

Pending Applications for Allotment of Scooter and Cars against Foreign Exchange (L—19-3-75), 204.

Release of foreign exchange for MTP (Railway) Calcutta (LI—22-4-75), 65-66.

Release of Foreign Exchange to Oil Companies to import crude (XLIX —4-3-75), 150-51.

Sanction of Foreign Exchange for Promotion of Tea abroad (LI—18-4-75), 233.

Saving in Foreign Exchange after take-over of ESSO (XLVIII—25-2-75), 19—21.

Saving in Foreign Exchange by taking over of Foreign Oil Companies (XLVIII—25-2-75), 77.

Saving in Foreign Exchange spent on Import of Crude Oil (XLVIII —25-2-75), 78.

Smuggling and Foreign Exchange Rackets (LI—25-4-75), 77-78.

FOREIGN EXCHANGE: contd.

Top Smugglers and Foreign Exchange Racketeers of Bombay (LII—2-5-75), 158-59.

Value of Rupee in relation to Rouble (LII—2-5-75), 89-90.

Violation of foreign exchange regulations by concerns (XLIX—7-3-75), 82; (LII—2-5-75), 172-74.

Violation of Foreign Exchange by Foreign Banks and companies (LII—30-4-75), 75.

Violation of Foreign Exchange Regulations by M/s. Rohtas I Industries Limited Dalmianagar (XLIX—12-3-75, 86-87; (LI—15-4-75), 145-46.

Violation of Foreign Exchange regulations by Nawab and Begam of Rampur (LII—7-5-75), 65.

Violation of Foreign Exchange Regulations by Shri Kalayan Kumar Basu (LII—7-5-75), 132.

Violation of Foreign Exchange Regulations by Shri Permanand Tulsidas Patel (LII—9-5-75), 248.

Violation of Foreign Exchange regulations by West Bengal Minister (LII—7-5-75), 221.

Debates

Reported unilateral revaluation of Roub-e Rupee exchange rate by the State Bank of U.S.S.R. (CA) (LI—20-3-75), 163—83.

FOREIGN EXCHANGE REGULATION ACT:

Exemption to Foreign Companies from purview of foreign Exchange Regulation Act (LI—18-4-75), (269-70.

Guideline under section 25 of Foreign Exchange Regulation Act (XLVI—21-2-75), 142-43.

Implementation of section 28 of Foreign Exchange Regulation Act (LII—9-5-75), 143-44.

Violation of Foreign Exchange Regulation Act (LII—30-4-75), 184-85.

FOREIGN FABRICS:

Restriction on U.K. against import of foreign knit wear and woven fabrics (LI—11-4-75), 68-69.

FOREIGN FISHING VESSELS:

Activities of Foreign Fishing Vessels (LI—10-4-75), 130-31.

Intrusion of Foreign Fishing Vessels in Indian Territorial Waters (XLVII—20-2-75), 70-71.

FOREIGN HOSPITALITY:

Restrictions on Indian Nationals Accepting Hospitality (LI—23-4-75), 88.

FOREIGN INFILTERATORS:

Foreign Infiltrators in India (XLIX —12-3-75), 45.

FOREIGN INFLUENCES:

Part played by black money and foreign influence in Elections (XLVIII—25-2-75), 21—27.

Steps to check the use of black-money and foreign influence in elections (XLVIII—25-2-75), 81.

FOREIGN INTELLIGENCE ORGANISATIONS:

Cover Agencies Working for Foreign Intelligence Organisations (LI—16-4-75), 140-41.

FOREIGN INVESTMENT (L—21-3-75), 135.

Approval of foreign investment proposals (L—26-3-75), 195-96.

Concessions to persons coming from abroad for setting up Industries in India (LI—16-4-75), 67—69.

See also "Foreign Capital".

FOREIGN KNOW-HOW:

Import of Western Technology (XLVII—19-2-75), 173.

FOREIGN LOANS:

Credit from IMF under special oil facility (XLVII—21-2-75), 174-75.

Loan from U.K. (XLVII—21-2-75), 75-76.

See also "Foreign Aid".

also "Foreign Debt".

FOREIGN MAIL:

Revision of Foreign Air and Surface Mail Rates (XLIX—5-3-75), 118.

FORIGN MISSIONS:

Clandestine activities by Foreign Embassy Personnel in India (XLIX—13-3-75), 99.

Service Code for Indian employees of Foreign Missions in India (L—20-3-75), 77.

FOREIGN MONEY:

See "foreign Capital" also "foreign Investment"

FOREIGN NATURALS:

Children given legal guardianship to Foreign Nationals (XLIX—17-3-75), 53.

Escape from India of Vice-President of US Cartel of Westinghouse (LII—10-4-75), 112-13.

Rifles and Ammunition Recovered from A German National (L—19-3-75), 196.

Robbing of Foreigners in Delhi (L—19-3-75), 175.

FOREIGN OIL COMPANIES:

Foreign Oil Refineries companies working below capacity (XLIX —4-3-75), 161-62.

Nationalisation of foreign oil companies (XLII—18-2-75), 52-53.

Saving in Foreign Exchange by taking over of Foreign Oil

FOREIGN EXCHANGE: contd.

Companies (XLVIII—25-2-75), 77. *See* also "Oil Refineries"

FOREIGN PLANTATIONS:

Ordinance on Nationalisation of Foreign Owned Plantations in Kerala (XLVIII—26-2-75), 7—13.

FOREIGN POLICY:

Indo-Bangladesh Friendship and Cultural Ties (XLIX—13-3-75), 44.

Reappraisal of Foreign Policy towards West Asia (LI—10-4-75), 166-67.

FOREIGN RELATIONS:

Further Improvement of relations with Arab Countries (XLIX—13-3-75), 108-09.

FOREIGN RESERVES:

Foreign Reserves (XLIX—14-3-75), 119.

FOREIGN SHIPS:

Merchant Navy officials drifting from Indian to foreign flag vessels (XLVII—20-2-75), 121-22.

FOREIGN TECHNICIANS:

Foreign Technicians engaged in Oil Exploration (XLVIII—25-2-75), 141.

FOREIGN TOURS:

See "Tours Abroad":

FOREIGN TRADE:

Joint business council between India and U.S.A. (XLVII—21-2-75), 141.

Mode of Payment between India and Bangladesh (XLIX—7-3-75), 189—91.

Prospect to increase Trade with foreign countries (LII—2-5-75), 75-76.

Seminar on Indo-E.E.C. Trade (XLVIII—28-2-75), 194.

FOREIGN EXCHANGE: contd.

Trade Deficit during 1974-75 (XLVII—21-2-75), 159.

Trade with South American countries (LII—2-5-75), 55-56.

FOREIGN TRADE MISSION:

Visit of U. S. Mine Trade Mission to India (XLVII—20-2-75), 197-98.

FOREIGN VISITOR(S):

Visiting Professors from abroad called by Bits, Ranchi (L—7-4-75), 227.

FORENSIC EXPERTS:

Forensic experts working in Western Railway (XLVIII—25-2-75), 200.

FORESTS:

Forest Development (LII—28-4-75), 177.

Forest Plantation (XLIX—17-3-75), 38.

Forest Plantation of Industrial and Commercial Uses (XLVIII—3-3-75), 162.

Forest Wealth (LII—5-5-75), 133-34.

National Forest Policy (LII—28-4-75), 146.

FOREST-BASED INDUSTRY:

Forest-Based Industry in Baharaich (U.P.) (XLVIII—26-2-75), 131.

FOREST DEVELOPMENT CORPO CATION (XLVIII—3-3-75), 19 91.

Forest Development Corporation M.P. (XLIX—10-3-75), 35.

FOREST WEALTH:

Exploitation of forest wealth in Andamans (XLVII—3-3-75), 180-81.

FORGED CURRENCY NOTES:

See "Coins and Currency"

FORGERY(S):

Forged International Vaccination Certificates (XLIX—6-3-75), 2—16.

FORWARD TRADING:

Bane of Forward Trade in Oil Seeds (XLIX—10-3-75), 93.

FRANCE:

Indian team for Paris meeting on oil and fertilisers (LII—8-5-75,) 193-94.

Patrolling by French warship in Indian Ocean (XLVII—20-2-75), 73.

Representation against Anti-Indian French TV Films (LII—8-5-75), 114-15

Sub-contracts for India under French Projects in West Asian Countries (LI—18-4-75), 262-63.

FREE MID-DAY MEAL:

Free Mid-day Meal Programme by DMC (XLIX—17-3-75), 43.

FREE PRESS GROUP OF NEWSPAPERS:

Settlement of strike in Free Press Group of Newspapers (XLVIII—27-2-75), 117-18.

FREE TRADE ZONE:

Free Trade Zone in Calcutta (LI—11-4-75), 138-39.

Free trade zone for Goa (LI—11-4-75), 106-07.

Setting up of Free Trade Zones (LII—2-5-75), 141.

FREEDOM FIGHTERS:

Cases of Pension of Freedom Fighters from Kerala (XLVIII—26-2-75), 146-47.

Facilities to Freedom Fighters (L—19-3-75), 197-98.

Freedom Fighters working on Indian Railways (XLVII—18-2-75), 32-33.

Grant of Pension to a Freedom Fighters from Hamirpur District (L—26-3-75), 58-59.

Grant of Pension to Alleged Bogus Freedom Fighters (XLVIII—26-2-75), 93-94.

Grant of pension to Freedom Fighters (XLVII—19-2-75), 172; (L—26-3-75), 88-89, 412; (LI—16-4-75), 50—52.

Grant of pension to freedom fighters amongst INA civilians and members of I.I.L. (XLVIII—26-2-75), 207—09; (L—26-3-75), 76-77.

Grant of Pension to Freedom Fighters amongst MPs and MLAs (LII—30-4-75), 241-42.

Grant of Pension to Freedom Fighters from Jalgaon District (LI—16-4-75), 99.

Grant of Pension to Freedom Fighters from Madhya Pradesh (XLIX—12-3-75), 51-52.

Grant of Pension to Freedom Fighters from various districts of Maharashtra (XLIX—5-3-75), 207.

Grant of Pension to Freedom Fighters/Ex-I.N.A. Personnel (L—19-3-75), 142—44.

Grant of pension to IIL Freedom Fighters (LII—7-5-75), 101.

Grant of pension to Widows of Freedom Fighters (LII—30-4-75), 191-92

Homes for Freedom Fighters (XLVII—19-2-75), 171.

Homes for Freedom Fighters in Delhi (XLVII—19-2-75), 196.

Homes for Freedom Fighters in Delhi and Pondicherry (LI—23-4-75), 53-54.

Increase in Pension to Freedom Fighters (LI—16-4-75), 94—98.

FREEDOM FIGHTERS—contd.

Memorandum submitted by Freedom Fighters Committee at Pondicherry (LI—30-4-75), 53.

Missing of Documents from Freedom Fighters Cell (LII—30-4-75), 191.

Pending cases of Pensions to Freedom Fighters (LI—23-4-75), 46, 76-77.

Pensions to freedom fighters (XLVIII—26-2-75), 73.

Pensionary benefits for Freedom Fighters Employed in Railways (L—18-3-75), 144-45.

Raising of Age Limit for Recruitment and Reservation of Posts in Government Services for Family Members of Freedom Fighters (LII—7-5-75), 201.

Sanction of Pension to Freedom Fighters (XLVII—26-2-75), 117-118.

FREIGHTER AIRCRAFT:

Manufacture of Freighter Aircraft for Indian Air Force (XLVIII—27-2-75), 146-47.

See also "AIRCRAFT":

FRENCH WARSHIPS:

Patrolling by French warships in Indian Occean. (XLVII—20-2-75), 73.

FRESCO(ES):

Damage to frescoes in Ajanta Caves by Electric Lights (XLIX—17-3-75), 189-90.

FRUITS:

Import of vegetables and Fruits (LI—25-4-75), 167.

FRUIT AND VEGETABLE DEVELOPMENT CORPORATION:

Fruit and Vegetable Development Corporation (Vol.—XVVIII—3-3-75), 39.

FUEL:

Setting up of coal gas production units in major cities to provide cheap domestic and industrial fuel (LI—23-4-75), 69.

FUEL OIL:

Accumulation of Fuel Oil in Refineries (XLVII—18-3-75), 195-96.

FUEL POLICY COMMITTEE:

Recommendation of the Fuel Policy Committee on Crude Oil (L—19-3-75), 65.

FULFORD & CO., M/S. C.F.:

Application from M/s. C. F. Fulford & Company for an Industrial Licence (XLVII—18-2-75), 100-01.

Cancellation of the Licence issued to M/s. C. F. Fulford (XLIX—4-3-75) 156.

Grant of an Industrial Licence to C.F. Fulford (L—25-3-75), 89-90.

Take-over of Fulford (India) by M/s. Schering (XLIX—4-3-75), 155-56.

FUNDS:

Allocation of funds for New Railway Lines during Fifth Plan Period (XLVIII—25-2-75), 116.

Allocation of Funds for Underground Railway (L—8-4-75), 34.

Central Fund utilised by States for Housing (XLIX—17-3-75), 167.

Effect of insufficiency of funds on expansion programmes of P&T Department (XLVIII—26-2-75), 36-37.

Provision of funds to Punjab for 1975-76 Plan (LI—16-4-75), 178.

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII—25-2-75), 1—6.

Shortage of Funds for National Malaria Eradication Programme (LI—10-4-75), 9—18.

FUNDAMENTAL RULES:

Employees not governed by Fundamental Rules (XLVII—20-2-75), 162.

FURNACE(S):

Furnace damaged in Khetri copper complex (LI—10-4-75), 139.

FURNACE OIL:

Supply of High Viscosity Fuel Furnace Oil to Indian Naval Ships (XLIX—4-3-75), 94-95.

'G'

G. D. PHARMACEUTICAL LTD., CALCUTTA:

Illegal improted gold found in possession of proprietor of G.D. Pharmaceutical Ltd., Calcutta—(XLIX—14-3-75), 70.

GALLANTRY AWARD WINNERS:

Allotment of lands to widows of Gallantry Award Winners (LI—10-4-75), 141-42.

Facilities and Assistance to Gallantry Award Winner (LI—10-4-75), 144—46.

GAMES AND SPORTS:

Charges against K. Jayant, Table-Tennis player L—24-3-75), 154-55.

Sale of tickets for World Table Tennis Championships (L—24-3-75), 152—54.

Sports Standard (L—24-3-75), 92-93.

GANDAK PROJECT:

Construction of Ganals under Gandak Project (Vol. XVVIII—3-3-1975), 112-13.

Gandak Poject in Bihar (XLVIII—24-2-75), 104-105.

GANDAK RIVER:

Problems of Gandak area (L—24-3-75), 28—30.

Railway Bridge on Gandak River near Chitauni Ghat (XLVIII—25-2-1975), 161-62.

GANDHI HARIJAN HIGHER SECONDAY SCHOOL, DELHI:

Appointments in Gandhi Harijan Secondary School, Brahmpuri, Delhi (XLIX—17-3-75), 70-71.

GANDHI, MAHATMA:

Institutions in the names of Mahatma Gandhi, Jawaharlal Nehru and Netaji Subhas Chandra Bose (XLIX—17-3-75), 179-80.

Publications on Works of Mahatma Gandhi, Pandit Jawaharlal Nehru and Netaji Subhas Chandra Bose (L—26-3-75), 129-30.

GANDHI PIAO:

Gandhi Piao at Sojat Road Station (XLVII—18-2-75), 138-39.

GANESH FLOUR MILLS, DELHI:

Electrical fan unit of Ganesh Flour Mills Delhi (XLIX—12-3-75), 183.

GANGA BASIN WATER RESOURCES ORGANISATION:

C.B.I. Case against Executive Engineer of Ganga Basin Water Resources (XLIX—10-3-75), 123.

Implementation of Third Pay Commission's Report by the Ganga Basin Water Resources Organisation (XLIX—17-3-75), 37-38.

Post of Executive Engineer lying vacant under Ganga Basin Water Resources (XLIX—17-3-75), 114-15.

S.C./S.T. Staff in Ganga Basin Water Resources Organisation (XLIX—10-3-75),

Scale of Pay for Gauge Readers of Ganga Basin Water Resouces Organisation (XLIX—10-3-75), 114-15.

GANGA BASIN WATER RESOURCES ORGANISATION—contd.
Shifting of Water Resources Survey Division No. VI (XLIX—10-3-75), 124.
Work-charged staff of Ganga Basin Water Resources Organisation (XLIX—10-3-75), 122-23.
CANGA BRAHMAPUTRA LINK PROJECT (LI—21-4-75), 28-29.

GANGA BRIDGE PROJECT:
Non-Inclusion of Ganga Bridge Project in Central Sector (LI—10-4-75), 78-79.

GANGA RIVER:
Damage caused due to Erosion by Ganga River (Vol.—XLVIII—3-3-1975), 98-99.
Pollution of anga by Effluent From Barauni Refinery (LII—6-5-75), 143.
Release of Ganga waters through Farakka (XLVII—20-2-75), 196-197.
Talks held in Dacca on Ganga Waters (St) (LI—21-4-75), 233—36.

GARDEN REACH WORKSHOP:
Manufacture of Speed Boats by Garden Reach Workshop, Calcutta (LI—25-4-75), 189-90.
Value of Work done by Garden Reach Workshops and Mazagon Docks (LII—8-5-75), 56—58.

GARIBI HATAO PROGRAMME:
Implementation of Garibi Hatao Programme (LI—16-4-75), 65—68.

GARO PEOPLE:
Grievances and demands of Garo People (LI—23-4-75), 179-80.

GAS:
Exploration for Natural Gas at Tripura (XLVII—18-2-75), 112.
Exploration of Oil and Gas in Jaisalmer (XLIX—4-3-75), 98.

GANGA BASIN WATER RESOURCES ORGANISATION—contd.
Non-utilization of gas produced from oil fields in Assam (XLVIII—25-2-1975), 179-180.
Oil and Gas reserves at Baramura in Tripura (L—25-3-75), 124.
Oil and Natural Gas Reserves (XLIX—4-3-75), 49-50.
Supply of Gas from Bombay High to Bombay City (LI—15-4-75), 54.
Supply Natural Gas by O&NGC to various Project (XLIX—4-3-75), 112.
Survey for Oil and Gas in Eastern India (XLIX—4-3-75), 109.
Suspension of further drilling at Baramura (XLIX—4-3-75), 129.
Tripura Gas Find (XLIX—4-3-75), 174.

GAS AGENCY (IES):
Allotment of Indane Gas Agency in Udaipur (L—25-3-75), 59-60.
Indian Oil Gas Agencies in Rajkot District (L—25-3-75), 144-45.

GAS CYLINDERS:
Causes of fire in wagons of Gas-cylinders at Sarai Rohilla Station (LII—6-5-75), 160.
Complaints regarding Broken Seals of Gas Cylinders (XLVIII—25-2-75), 68.
Import of Machinery and Cylinder for Gas Units (XLIX—5-3-75), 96.
Jhuggies Destroyed in Fire due to Gas Cylinder Explosion at Sarai Rohilla Station (LII—6-5-75), 186.
Licence for import of Oxygen Manufacturing Machine and Gas Cylinders (LI—18-4-75), 200-02.
Shortage of Bursehange and Indane Gas cylinders in Gujarat (LII—6-5-75), 194.

GAS CYLINDERS—contd.
Wagons destroyed due to Explosion of Cooking Gas Cylinders in Wagons at Sarai Rohilla (LII—6-5-75), 213.

GAS, INDANE:

Shortage of Indane Gas in areas surrounding Delhi (XLIX—4-3-75), 90.

GAS PLANTS:

Indo German Agreement for manufacture of Gas Plant (L—9-4-75), 204.

GAUHATI:

Tenders for carrying Goods by Road from New Bengaigaon to New Gauhati (XLVII—18-2-75), 57.

GAYA:

Construction work on over Bridge at Gaya (LII—6-5-75), 195-96.

Dacoities in December, 1974 between Nawadah and Gaya (XLVII—18-2-75), 89-90.

Late running of passenger train between Patna and Gaya (LII—6-5-75), 146—48.

GAYA GANGA TEA ESTATE:

Fact finding sub-committee report on replantation subsidy given to Gaya Ganga Tea Estate (LI—25-4-75), 29-30.

GAYA TEXTILE, M/S:

Default of Employees Provident Funds Act by M/s. Gaya Textile (XLVII—20-2-75), 146.

General Budget, 1975-76; General Discussion (XLIX—10-3-75), 262-368, (XLIX—12-3-75), 274—356, (XLIX—13-3-75), 203—382. (XLIX—14-3-75), 246—82.

GENERAL INSURANCE COMPANIES:

Payment of Commissions to Bank Managers/Employees in the Nationalised Bank by Nationalised General Insurance companies (LI—25-4-75), 162-68.

GENERAL INSURANCE CORPO.:

Agitation by Field Staff of GIC (LI—18-4-74), 305-06.

Compulsory Crop Insurance by G.I.C. (LII—2-5-75), 7—13.

Death Claims Filed with L.I.C. (LII—2-5-75), 28-29.

Increment to Development Employees of General Insurance Corporation (LI—11-4-75), 84-85.

Pay and allowances of Field Officers of General Insurance Corporation (XLX—14-3-75), 163-64.

GENERAL MANGER, DURGAPUR STEEL PLANT:

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LII—9-5-75), 299—332.

GENEVA:

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 7—10.

GENTAMYCIN SULPHATE:

Import of Gentamycin Sulphate by certain Foreign Drug Firms (L—25-3-75), 69—72.

Issue of Licence for Gentamycin Sulphate (L—18-3-75), 71-72.

Technical Know-how for production of Gentamycin (L—8-4-75), 150-51.

GEOLOGICAL SURVEY:

Geological Survey of North Bengal (LI—10-4-75), 168-69.

GEOLOGICAL SURVEY OF INDIA:

Alleged controversy between G.S.I. and Mineral Exploration Corporation (XLIX—6-3-75), 183.

G.S.I. investigation for Gold in KGF Area of Mysore (XLIX—13-3-75), 81-82.

GEOLOGICAL WARFARE:

Gelogical and Ecological Warfare (LII—8-5-75), 198-99.

GEOPHYSICAL SURVEY:

Airborne Geophysical survey in States (XLVII—20-2-75), 155-156.

GERMAN DEMOCRATIC REPUBLIC:

Buying of ships from GD.R. (XLIX—6-3-75), 18-19.

G.D.R. Film Fetival (LI—1-64-75), 180. *See* also "East Germany".

GERMAN REMEDIES LTD, M/S:

Tax Liabilities of Directors of M/s. German Remedies Limited (LI—11-4-75), 181-82.

GHAZIABAD:

Condition of Refreshment Room at Ghaziabad (LII—6-5-75), 93.

Telecommunication Training Centre at Ghaziabad (XLIX—5-3-75), 103.

GHERAO:

Threat to 'gherao' the Parliament (XLVIII—26-2-75), 210.

GHOGRAGHAT:

Construction of All-weather Road Bridge at Ghograghat (XLVII—20-2-75), 68—69.

GHOSH, SHANKAR P.:

Death of Lt. Commander Shankar P. Ghosh at Bombay (LI—18-4-75), 34-35.

GIFT TAX:

Recovery of Wealth-Tax and Gift-Tax in Orissa (LI—25-4-75), 113.

GILZ STEEL INDUSTRIES, M|S:

Execution of Decree of Labour Court against M/s. Gilz Steel industries, Moti Nagar, New Delhi (XLIX—13-3-75), 48.

GIR SANCTUARY:

Encroachment of Gir Sanctuary (XLVIII—24-2-75), 101-102.

Financial Assistance for Gir Lion Sanctuary From World Wild Life Fund (LI—21-4-75), 74.

Recommendation of Expert Committee on wild life conservation on Gir Sanctuary (L—24-3-75), 193.

GIRLS:

Cases of abduction of girls (LI—23-4-75), 141.

GITA:

Teaching of Gita in Schools (XLIX—10-3-75), 48.

GLASS-WARES:

Payment of Income-tax by concerns manufacturing bangles and Glass-wares (LI—25-4-75), 88-89.

GLAXO LABORATORIES (INDIA) LTD.:

Arrest of Share-holders|Directors of Glaxo Laboratories (India) Ltd. on charges of smuggling (LI—18-4-75), 340-41.

Irregularities committed by M|s Glaxo Laboratories (India) Ltd. (L—8-4-75), 117.

Irregularities by M/s. Glaxo Laboratories (India) Limited (L—9-4-75), 36.

Manufacture of Products without approval by M|s Glaxo Laboratories (LII—6-5-75), 45-46.

Merger of M|s BDH with M|s Glaxo (LII—6-5-75), 114—16.

GLAXO LTD., M/S.:

Initial equity participation by the Principals in M|s Glaxo and other Drug Firms (L—18-3-75), 52—54.

GLOBE MOTORS, M/s.:

Cases Filed by Globe Motors in Delhi High Court (LII—29-4-75), 179-80.

Non-payment of Income-Tax deducted from the salaries of employees of M|s Globe Motors, Delhi (LI—18-4-75), 242-43.

Payment of sixth instalment to the depositors by Globe Motors (LII—29-4-75), 64-65.

GLUCONATE LTD., M/s.:

Loss due to mismanagement in M|s. Gluconote Limited (LI—15-4-75), 197.

M|s. Gluconate Limited, Calcutta (LII—29-4-75), 61-62.

Products of Gluconate Limited (LI—22-4-75), 217-18.

Proposal to take over Gluconate Limited (LII—6-5-75), 169.

Takeover of Gluconate Limited by IDPL (LII—6-5-75), 118-19.

GLYBENCLAMIDE:

Import of Glybenclamide (L—8-4-75), 49—52.

Manufacture of Glybenclamide (LII—6-5-75), 111-12.

GOA:

Application of Indian Laws to Goa, Daman & Diu, (XLVII—19-12-75), 95, 96; (LII—30-4-75), 127.

Application of various Laws to Goa, Daman and Diu and Pondicherry (LI—16-4-75), 200.

Decision on canalisation of export of Goan iron ore through M.M.T.C. (XLIX—14-3-75), 120.

Decision on MMTC's proposal to enter into export trade of iron ore in Goa (LI—11-4-75), 199.

Dental of entry into temple in Goa, (LII—7-5-76), 126.

GOA—contd.

Development of Pilgrim Centres in Goa (LII—9-5-75), 159-60.

Free trade zone for Goa (LI—11-4-75), 106-07.

Functioning of branches of SBI in Rural Areas of Goa (LII—9-5-75), 57-58.

Funds for Goa for 1975-76 Plan (LII—7-5-75), 158.

Inferior Quality of Fertiliser Supplied to Goa (LII—5-5-75), 51-52.

PCOs and Post offices in Goa (LII—7-5-75), 157.

Parties in Goa assessed to Wealth Tax (LII—9-5-75), 237.

Number of Tourists visited Goa (LII—9-5-75), 159.

GOA CARBON LTD.:

Charges of Smuggling against Directors of Goa Carbon Limited (LII—9-5-75), 189.

Irregularities by M|s. Goa Carbon Ltd (L—26-3-75), 168-69.

M|s. Goa Carbon Limited (L—25-3-75), 117.

GOBAR GAS:

Success of Gobar Gas (Vol.—XVVIII—3-3-1975), 18—24.

GOBAR GAS PLANT:

Setting up of Gobar Gas Plants during 1974-75 (Vol. XVVIII—3-3-1975), 37-38.

Setting up of Gobar Gas Plants in States (XLIX—17-3-75), 193.

GOBIND SAGAR LAKE:

Motor launches for Gobind Sagar Lake (Himachal Pradesh) (XLV-II—21-2-1975), 96—98.

GOBIND SINGH, SHRI GURU:

Declaration of Guru Gobind Singh Ji's Birthday as a National Holiday (XLVIII—26-2-1975), 123.

GODAVARI BARRAGE PROJECT:

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75), 10—14.

GODAVARI RIVER:

Diversion of Godavari water to Visakhapatnam (LII—8-5-75), 181-82.

GOENKAR:

Enquiries and Cases pending against Shri R. N. Goenka and concerns Associated with him (LI—15-4-75), 63.

Show Cause Notices served on Goenka Group of Companies (LII—6-5-75), 235-36.

GOGGLES:

Ban on use of Window Glasses for Goggles (LII—8-5-7), 188-89.

GOKHALE COLLEGE, KOLHAPUR:

Financial Assistance to Gokhale College, Kolhapur (XLIX—17-3-75), 177-78.

GOLD:

Black money and gold seized during raids (XLVII—21-2-75), 123-24.

Ceiling on possession of Gold (LII—9-5-75), 201-02.

Ceiling on Possession of Gold Ornaments by an Individual Joint Family Members (Vol. XLVIII—28-2-75), 103-104.

Decline in Gold Purchases (LII—2-5-75), 198.

Extraction of silver and gold as bi-products of copper ore (LII—8-5-75), 174.

Fall in gold production at Kolar Mines (LI—10-4-75), 205-06.

G.S.I. investigations for Gold in KGF Area of Mysore (XLIX—13-3-75), 81-82.

Gold mining in public sector and Private sector (L—20-3-75), 120.

Gold output at Kolar Gold Mines (XLIX—6-3-75), 117-18.

Illegal imported gold found in possesion of proprietor of G.D. Pharmaceutical Ltd., Calcutta (XLIX—14-3-75), 70.

I.M.F's. proposal to abolish official price of gold (XLVII—21-2-75), 57.

Illegal imported gold found in possession of proprietor of G. D. Pharmaceutical Ltd., Calcutta (XLIX—14-3-75), 70.

GOLD MINES:

Bharat Gold Mines running at a Loss (XLVIII—27-2-75), 33-34.

GOLDEN ROCK WORKSHOP:

Proposal to reduce Production in I.C.F. and Golden Rock Workshop (XLVIII—25-2-1975), 84.

GOODS:

Restriction on excisable goods (XLVII—21-2-75), 125-26.

GOODS TRANSPORT:

Tender for carring goods by Road from New Bengaigaon to New Gauhati (XLVII—18-2-75), 57.

Transport of Goods from Calcutta by Kar Company (LII—8-5-75), 80-81.

GOODYEAR LTD:

Charges against Goodyear Limited (LII—29-4-75), 110-11.

GORAKHPUR:

Automatic telephone exchange at Gorakhpur (XLVII—26-2-75), 171-172.

Delay in setting up Microwave Station at Gorakhpur (LII—7-5-75), 37.

Financial difficulties faced by Gorakhpur Fertilizer Plant (XLVII—18-2-75), 37-38.

GOSWAMI, SHRI:

Re: Arrest of Shri Goswami, a Socialist Leader of Assam (XLIX—7-3-75), 204.

GOVERNMENT ACCOMMODATION:

Allotment of quarters for office of the Parliamentary Forum for S.C. and S.T. (XLVIII—24-2-75), 99.

Application for change of Flats from upper floors to ground floors (XLIX—17-3-75), 61-62.

Categories of Government servants eligible for allotment of Houses (L—24-3-75), 136-37.

Construction of Government quarters at Rajkot (L—24-3-75), 143.

Construction of Government Quarters for Central Government Employees in Cities of Kerala (LII—5-5-75), 147-48.

Discrimination in rent charged for servants quarters of M.Ps. Bungalows having bath rooms and lavatories (L—24-3-75), 142-43.

Former Ministers and MPs occupying Government accommodation (XLIX—17-3-75), 141-42.

Government accommodation for employees of Income Tax Department in Pali (XLVII—21-2-75), 65-66.

Government Accommodation for officers having their own houses in Delhi (XLIX—17-3-75), 79-80.

Government buildings in Delhi used by individuals, organisations and Ex-Members of Parliament (L—24-3-75), 129.

Out of turn Allotment of Quarters 21-4-75), 189-90.

Out-of-turn allotment of residential accommodation (XLVIII—24-2-75), 133-34.

Out of turn Allotment to employees of Directorate of Estates (XLIX—10-3-75), 192-93.

Renting of Government accommodation to Cultural|Social|Philanthropic Bodies (XLIX—17-3-75), 121-22.

Reservation of Accommodation upto Tupe IV for SC and ST (LII—28-4-75), 131.

Vacation of Government Accommodation by Retired Officers and VIPs. (XLIX—5-3-75), 40-41.

GOVERNMENT ADVERTISEMENTS: See "Advertisements"

GOVERNMENT COMPANIES:

Government Companies found guilty under the Companies Act (LI—22-4-75), 164.

GOVERNMENT DEPARTMENTS:

Cases Pending with the Collector and Customs Excise Department Nagpur (LII—9-5-75), 205-06.

Companies against officials of Customs and Excise Department of Vidarbha and Madhya Pradesh (LI—18-4-75), 18—21.

Decision of Internal Finance Department to pay the claims below Rs. four lakhs (LI—18-4-75), 246-47.

Employment given to ex-servicemen by Directorate of Ressettlement (LI—10-4-75), 142-43.

Expenditure incurred on Contingencies in the office of CDA, Patna (LI—18-4-75), 324.

Expenditure incurred on TA|DA in Defence Accounts Department (LI—18-4-75), 324-25.

Grants to various Departments for Sports facilities (L—26-3-75), 111.

Posts of Junior Administrative Grade and above in the Indian Audit and Accounts Department (LII—2-5-75), 169-10.

GOVERNMENT DEPARTMENT—contd.

Proposal for separating Exhibition Department from Commercial Publicity (LI—18-4-75 245.

Setting up of Television News Department (LI—16-4-75), 1—5.

See also "Ministries".

GOVERNMENT EMPLOYEES:

Absorption of executive officer on deputation to CIB (XLVI—12-3-75), 181-82.

Alleged dismissal of Employees at Hindustan Copper Ltd Khetri without assigning Reasons (LI—10-4-75), 206.

Alleged Malpractices by Director General of Mines Safety (XLIX—13-3-75), 59-60.

Allotment of Government Accommodation to Employees of Rajya Sabha Secretariat (LI—21-4-75), 80-81.

Amount spent by Government on Salaries to its employees (XLIX—14-3-75), 160-61.

Andhra Pradesh High Court's decision on Employment of candidates in Government services having faith in ideology of a particular Political Party (XLVIII—26-2-75), 85-86.

Annual increments to Class IV employees of Baijnath Higher Secondary School, New Delhi (Vol.—XLVIII—3-3-75), 78.

Anomally in scales of pay of Field Publicity Officers and Field Exhibition Officers (LI—23-4-75), 108.

Appointment of Assistant Directors (Hindi) in R.E.C. (L—19-3-75), 161-62.

Appointment of Temporary Assistants in Grade IV at Re-organisation and re-enforcement stages (L—19-3-75), 103.

GOVERNMENT EMPLOYEES—contd.

Arrears of D.A. due to Central Govearnment Employees (XLIX—21-2-75), 162-63.

Assault on Joint Director of Industries Kanpur (L—26-3-75), 78.

Benefit of Confirmation with Retrospective Effect of Engineers Class II in CPWD (LII—28-4-75), 26-27.

C.B.I. Inquiry against Ex. D.I.G. of Burdwan (L—19-3-75), 97-98

Cadre review and Upgradation of Class III Workers (L—18-3-75), 345.

Categories of Government servants eligible for allotment of Houses (L—24-3-75), 136-37.

Charges against an officer attached to former Minister of Foreign Trade (LI—18-4-75), 260-61.

Charges against S.I. of Tilak Nagar Police Station (L—9-4-75), 186-87.

Class IV employees working in the office of C.D.A. Patna (XLVII—21-2-75), 133-34.

Committee for Absorption of Officers on Deputation to Central Services (XLIX—12-3-75), 80.

Compulsory Insurance for Central Government Employees (XLIX—14-3-75), 4—6.

Concern regarding attack on Chief Justice of India (LI—16-4-75), 33-34.

Confirmation of Assistants of Regular Temporary Establishment against Permanent vacancies (L—9-4-75), 41-42.

Confirmation of Assistant Officers (unclassified) (L—18-3-75), 55-56.

Confirmation of Staff in Communication Department (Southern Railway) (L—18-3-75), 114.

Confirmation of Temporary Employees (L—8-4-75), 190-91.

GOVERNMENT EMPLOYEES: contd.

Construction of Houses for Class III and Class IV Employees (Vol. —XLVIII—3-3-75), 153-54.

Construction of Multi-storey Flats, for Central Government Employees (L—24-3-75), 175-76.

Criteria for selection of places for payment of hill compensatory allowance to Central Government employees (LII—9-5-75), 146-47.

D.A. due to Central Government Employees (XLVII—21-2-75), 152-53.

D.A. to Central Government Employees (XLVII—21-2-75), 31-32.

DA to Central Government Employees (Vol. XLVIII—28-2-75), 77-78.

Dearness Allowance paid to Central Government and State Government Employees (XLIX—7-3-75), 131.

Dearness Allowance Payable to Central Governmet Employses (LII—9-5-75), 237.

Demand for rise in D.A. by Employees of Government of India (XLVII—21-2-75), 161-62.

Departmental Enquiry against Employees of Ministry of Education and Social Welfare (Vol.—XLVIII —3-3-75), 69-70.

Employees at NFC Superannuated (XLIX—17-3-75), 85-86.

Employees dismissed, removed and terminated from service in Audit and Accounts Deptt. (XLVII—21-2-75), 66-67.

Employees not Governed by Fundamental Rules (XLVII—20-2-75), 162.

Employees of Food Department, West Bengal on deputation to FCI (LI—21-4-75), 77.

Employees of Soil Survey Organisation (LII—5-5-75), 221-22.

GOVERNMENT EMPLOYEES: contd.

Employment of the former Drug Controlled with IDMA (LI—10-4-75), 121-22.

Employees victimised on charge of intimidation (LI—22-4-75), 211-12.

Employees who retired after 1st April 1957 but opted for contributory P. F. (LII—29-4-75), 51-52.

Employees working in Airport Authority (XLIX—7-3-75), 60—62.

Employees working in Income-tax Department, Delhi (LI—11-4-75), 48-49.

Fixing of Seniority of I.A.S. Officers promoted from State Services (LI—16-4-75), 60.

Formation of Advisory Committees for Central Government Employees Consumer Co-operative Society Ltd. New Delhi (L—9-4-75), 124-25.

Framing of rules regarding suspension of Employees (LII—30-4-75), 110-11.

Government Employees apprehended for possessing black money (L—21-3-75), 37.

Government Employees having their own Houses in Delhi (XLIX—10-3-75), 192.

House Building loan to Central Government Employees (XLVIII—24-2-75), 188-89; (XLIX—17-3.75), 63-64.

House Building loans to Government employees in Gujarat (XLIX —17-3-75), 157-58.

House Building loans to Government Employees in Madhya Pradesh (L—7-4-75), 152.

House Rent Allowance to Government employees living in their own houses in New Delhi|Delhi (LI—11-4-75), 109-10.

Housing facility to Honorary Central Government Employees (LII —5-5-75), 61.

GOVERNMENT EMPLOYEES: contd.

Housing Problem of the Central Government Employees (Vol.—XVVIII—3-3-1975), 142-43.

Housing Schemes for Retiring Government Servants (LII—28-4-75), 97.

Hunger Strike by Central Government Clerks' Union (LII—9-5-75), 43-44.

Hunger Strike by Employees of Audit and Accounts Department (Vol.—XLVIII—28-2-75), 110-11.

Implementation of Housing Scheme for retiring employees (XLIX—10-3-75), 27—30.

Incentive to honest and efficient officers (LII—30-4-75), 69-70.

Inclusion of Names of Unmarried Sisters, Brothers, Adopted Sons Daughters of Government Servants in CGHS Cards (LI—10-4-75), 68-69.

Income Tax Officers (LI—25-4-75), 53-54.

Increase in D.A. to Government Employees in Gujarat (XLIX—14-3-75), 76-77.

Increase in Number of Posts of Field Publicity Officer in Jammu and Kashmir and Himachal Pradesh (L—19-3-75), 141.

Indebtedness of salaried employees (Vol.—XLVIII—28-2-75), 152.

Modifications in Existing Terms of Voluntary Retirement (LI—23-4-75), 88-89.

Memorandum by Ticket Checking Staff Association (LII—29-4-75), 39.

Memorandum submitted by All India Federation of State Government Employees' Association (L—9-4-75), 117-18.

New D.A. Formula for Central Government Employees (XLIX—7-3-1975), 77.

GOVERNMENT EMPLOYEES: contd.

New Pay Scales to Foremen Instructions in B.E.G. and M.E.G. (XLIX—6-3-75). 257.

Non inclusion of Assistants in the Regular Temporary Establishment (L—26-3-75), 99-100.

Number of Posts in the Ministry of Commerce (LI—25-4-75), 81-82.

Number of Posts in the Ministry of Tourism and Civil Aviation (LI—25-4-75), 80.

Officer on Deputation to Different Departments (L—18-3-75), 129-30.

Opening of Stores for Supply of Essential Items of Daily Use at Fixed Prices to Government Employees (XLVIII—26-2-75), 129-130.

Pay Scales of Field Inspectors in Settlement Organisation (LII—8-5-75), 52-53.

Payment of Bonus to Central Government Employees (XLVII—20-2-75), 126.

Payment of D.A. to Central Government Employees and Employees of Banks, L.I.C. and Public Sector Undertakings (XLVII—21-2-75), 206-207.

Payment of D.A. to Government Employees (LI—25-4-75), 79-80.

Payment of O.T.A. to Central Government Employees (LII—2-5-75), 101-02.

Pensions to Government Employees absorbed in Autonomous bodies, (LI—11-4-75), 51-52.

Permission to Retired Central Class I officers to Practise law on retainer basis (LII—7-5-75), 158.

Posting of Section officers as under Secretaries (LII—7-5-75), 114.

Powers and Grade given to Divisional superintendents (LI—22-4-75), 145.

GOVERNMENT EMPLOYEES: contd.

Prescribed period of stay of a Government Servant at one place (LI—16-4-75), 104.

Procedure for Disbursement of Pensions to Government employees (LI—25-4-75), 175-76.

Prosecution of Class I Officers on account of Corruption (L—26-3-75), 142-43.

Prosecution of Hindi Officer of the Ministry of Finance (LI—25-4-75), 97-98.

Provision in Budget for Payment of Additional D.A. due to Government Employees (LI—25-4-75), 22—25.

Quasi permanency to employees of N.F.C. (XLVIII—24-2-75), 214-15.

Redressal of grievances of Government employees (XLVII—19-2-75), 73-74.

Rally held by Central Government Employees regarding Payment of Five Slabs of Dearness Allowance (XLIX—7-3-1975), 70-71.

Rate of Gratuity to be paid to Employees (XLIX—13-3-75), 110-11.

Rate of interest charged on the House Building Advance given to Government Employees (LI—21-4-75), 70-71.

Redressal of grievances of Government employees (XLVII—19-2-75), 73-74.

Regularisation of Assistant Directors/Research officers appointed on *ad hoc* basis (LII—30-4-75), 24—29.

Reimbursement of claims by C.G.H.S. beneficiaries for treatment in Vallabh Bhai Patel Chest Institute, New Delhi (LI—10-4-75), 140.

Re-employment of Officers of All India Cadre (L—19-3-75), 176.

Re-Employment or Grant of Extension to Superannuated Persons (LI—16-4-75), 188-89.

GOVERNMENT EMPLOYEES: contd.

Replacement of present system of writing confidential reports (LII—30-4-75), 112—114.

Requirement of Government's approval for practising Law on retainer basis by a retired Class I Officer (L—19-3-75), 130—32.

Reservation Rules for promotion to grade of Section Officers (L—8-4-75), 95-96.

Retrenchment of Class I, II, III and IV Employees for effecting economy (XLVII—18-2-75), 81-82.

Reversion of Employees in Olavakkot Division for participation in Strike (LII—29-4-75), 28-29.

SC/ST Employees in Class I, II, III and IV posts (L—8-4-75), 191-92.

Scheduled Caste and Scheduled Tribe Employees working in the Ministry (L—5-4-75), 192-93.

Scheduled Caste and Scheduled Tribes temporary employees in the Ministry of Law, Justice and Company Affairs (LII—6-5-75), 106.

Scheme to provide Additional Benefits to Families of Government Employees (Vol. XLVIII—28-2-75), 166-67.

Section officer's grade (Limited Departmental Examination), 1975, (LII—7-5-75), 212.

Seniority of Employees of Central Water and Power Commission (L—24-3-75), 39-40.

Shifting of Office of Commissioner for Scheduled Castes and Scheduled Tribes (L—26-3-75), 20—24.

Sources of Loan taken by Salaried Employees (L—21-3-75), 83.

Suspension of Allotment of accommodation out of Central Pool to the Delhi Administration Employees (LII—5-5-75), 115-16.

Temporary employees in the Ministry of Home Affairs (LI—23-4-75), 145.

GOVERNMENT EMPLOYEES—*contd.*

Temporary posts of Class I, II, III and IV in the Ministry of Finance (LI—25-4-75), 210-11.

Termination of services of Employees of Punjab National Bank employed for collecting deposits from Pong Dam Oustees in Kangra District (XLIX—6-3-75), 53-54.

Withdrawal of Amount from GPF Deposits by Government Employees (XLVIII—28-2-75), 139—41.

Alleged Victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 344—82.

Payment of D.A. instalments to Central Government Employees (Matter under Rule 377) (LII—29-4-75), 239—41.

Re. Payment of D.A. to Central Government Employees (XLVII—19-2-75), 249-50.

GOVERNMENT EXPENDITURE:

Expenditure incurred on payment of D.A. during 1973-74 (XLVII—21-2-75), 192.

GOVERNMENT LANDS:

See "Lands".

GOVERNMENT OF INDIA PRESS, DELHI:

Holding of Examination for Readership in Government of India Press (LI—21-4-75), 156.

Man days lost due to machines being idle in Government of India Press Minto Road, New Delhi (LI—21-4-75), 157.

GOVERNMENT OF INDIA PRESS, FARIDABAD:

Composing and Reading Branch of Government of India Press, Faridabad (L—24-3-75), 161.

GOVERNMENT OF INDIA PRESS COOPERATIVE THRIFT AND CREDIT SOCIETY:

Complaints against Managing Committee of Government of India Press Cooperative Thrift and Credit Society Ltd. (L—9-4-75), 67-68.

Election to the post of Treasurer of Government of India Press Cooperative Thrift and Credit Society (L—9-4-75), 155.

GOVERNMENT OFFICES:

Ban on New Recruitment in Central Government Services (LI—18-4-75), 228-29.

Canteen for Staff Working in Mayur Bhavan and Indraprastha Bhawan (Vol. XLVIII—28-2-75), 113-14.

Implementation of orders of Department of Personnel for Stenographers appointments (LI—22-4-75), 119.

Inspection of Offices to see extent of work done in Hindi (L—9-4-75), 145.

Shifting of Offices of Assistant Salt Commissioner to Orissa (LI—16-4-75), 42-43.

GOVERNMENT PRESS COIMBATORE:

Confirmation of Employees in Government of India Press, Coimbatore (LII—28-4-75), 143.

Grant of HRA and CCA to the Employees of Government Press, Coimbatore (LII—28-4-75), 144.

GOVERNMENT PURCHASES:

High Powered Committee to Review Government Purchases (LI—10-4-75), 37—39.

GOVERNMENT QUARTERS:

See "Government Accommodation".

GOVERNMENT SERVICE:

Abolition of Post of Prosecution Supervisor at Calcutta Port (LI—10-4-75), 187.

Action taken on resolution regarding service safe-guards for Scheduled Castes and Scheduled Tribes (LI—23-4-75), 161.

GOVERNMENT SERVICE—contd.

Appointment of Women in Services (LII—30-4-75), 211.

Class I, II, III and IV posts in Railway Ministry (L—8-4-75), 189-90.

Post of Executive Engineer lying vacant under Ganga Basin Water Resources (XLIX—17-3-75), 114-15.

Reserved posts in Select List of Under Secretaries (L—8-4-75), 87-88.

Scheduled Caste|Tribe Class I Service officers recommended for appointment as Under Secretaries and above (LI—16-4-75), 152.

Semi-judicial Tribunal for reserved Jobs and Promotions (L—8-4-75), 143-44.

GOVERNMENT UNDERTAKINGS:

See "Public Sector Undertakings".

GOVERNOR(S):

Demand for separate Governor for Meghalaya (L—9-4-75), 79.

Meeting of Governors in Delhi (LII—30-4-75), 198-99.

GOVIND RAM TODY SUGAR MILLS MAHIDPUR (LI—15-4-75), 180.

GRAM PANCHAYATS:

See "Panchayats"

GRANTS:

Grants|Donations to Educational|Cultural Institution for Promotion of Inter-State Understandings (L—7-4-75), 89-90.

Grants to Universities (Vol.—XLVIII—3-3-1975), 215-16.

Social Welfare Grant of Gujarat (LII—5-5-75), 143-44.

Social Welfare Grant to Punjab (LII—5-5-75), 139-40

GRANTS—*Cont.*

UGC Grant to Kerala, Calicut and Cochin Universities (LII—5-5-75), 147.

See also "Financial Assistance".

GRAPHITE:

Technique developed by Defence Scientists of Kanpur for turning Ordinary Graphite into Diamond (XLVIII—27-2-75), 124-25.

GRATUITY:

Rate of Gratuity to be paid to Employees (XLIX—13-3-75), 110-11.

GRATUITY ACT:

Enforcement of Gratuity Act (XLVIII—27-2-75), 131.

GRATUITY TRUSTS:

Exemption Granted to Gratuity Trusts by Commissioner of Income Tax in West Bengal (LI—11-4-75), 56-57.

GREAT NICOBAR ISLAND:

Setting up of Free Port at Great Nicobar Island (LI—18-4-75), 294.

See also "Andaman' and Nicobar Ils."

GREEN REVOLUTION (LII—28-4-75), 61.

Assessment of Green Revolution (L—7-4-75), 111.

Concept of Green Revolution not suited to soils (XLVIII—24-2-75), 227-228.

Results of Green Revolution (XLIX—10-3-75), 79-80.

GRENADES:

Enquiry into Pilferage of Grenades from Ordnance Factory (XLVIII—26-2-1975), 105-106.

GRINDLAYS BANK:

Activities of Grindlays Bank (LI—25-4-75), 150.

GRINDLAYS BANK LTD:—contd.
Amounts Defrauded by Grindlays Bank (LI—25-4-75), 82-83.

Debates

Stay-in strike by employees of Grindlay's Bank (under rule 377) (XLIX—6-3-75), 192-94.
See also "Banks".

GROSS NATIONAL PRODUCT:

Effect of utilization of Industrial capacity on Gross National Product (XLVIII—26-2-75), 168-169.

GROUP INSURANCE SCHEME (LII—2-5-75), 182.

GROUND WATER:

Investigations into availability of Ground Water (LI—21-4-75), 183.

See also "Water".

GROUNDNUTS:

Fall in groundnut production in Gujarat (LII—5-5-75), 170-71.

Intensive Groundnut cultivation in Karnataka (LII—28-4-75), 146.

Purchase of groundnut by FCI (LII—28-4-75), 123.

Raids for Seizure of groundnut stocks from farmers in Saurashtra ragion in Gujarat State (L—9-4-75), 155-56.

GROUNDNUT DEVELOPMENT SCHEME:

Groundnut Development Scheme in Khargaon, M.P. (XLIX—10-3-75), 44.

GUEST CONTROL ORDER:

Violation of guest control order by staff of M.S. University of Baroda (L—24-3-75), 134-35.

GUJARAT:

Accidents at unmanned Railway Crossing in Gujarat during 1974-75. (LII—6-5-75), 117.

GUJARAT—contd.
Acute shortage of drinking water in Jamnagar and Rajkot Distts. of Gujarat (XLVIII—24-2-75), 134.
35

Ad hoc pension to retiring teachers in Gujarat (XLVIII—24-2-75), 134.

Advertisements by DAVP about drought in Gujarat (LII—7-5-75), 39.

Air Postal Links in Gujarat (L—26-3-75), 74.

Allocation for Generation of Power to Gujarat in Fifth Plan (L—26-3-75), 151-52.

Allocation for Slum clearance in Gujarat (LII—5-5-75), 233.

Allocation of Steel to Gujarat (LII—8-5-75), 184.

Allotment of more funds to State Government of Gujarat (Vol.—XLVIII—3-3-75), 122-23.

Allotment of Wagons to Gujarat State (LI—15-4-75), 60.

Amount spent in Gujarat State to face scarcity (LI—11-4-75), 66-67.

Annual Plan for Gujarat for 1975-76 (XLVII—19-2-75), 160.

Applications for telephone connections in Gujarat (LII—30-4-75), 170.

Appointment of Scarcity Relief Commissioner for Gujarat (Vol.—XLVIII—3-3-75), 123-24.

Assistance to Gujarat for Coastal Highways. (LI—18-4-75), 126—28.

Atomic Power Station in Gujarat (LI—16-4-75), 7-8.

Atrocities on Harijans in Gujarat (XLVII—19-2-75), 190-191.

Balachadi Sainik School, Gujarat (LII—8-5-75), 101-02.

Black money seized in Gujarat (LII—9-5-75), 52-53.

GUJARAT—contd.
Cement Factories in Gujarat (LII—30-4-75), 98.
Central aid to drought affected Gujarat for 1975-76 (LII—5-5-75), 69.
Central aid to meet drought relief measures in Gujarat (Vol. XLVIII—3-3-75), 75-76.
Central Assistance to Gujarat for Irrigation Facilities (LII—28-3-75), 108.
Central Study Team's visit to scarcity hit areas of Gujarat (L—24-3-75), 113.
Chit Fund and Benefit Companies in Gujarat (LI—11-4-75), 164.
Complaints regarding invitations to artists for programme in Radio Stations in Gujarat (L—19-3-75), 146.47.
Construction of acrylonitrite project of Gujarat Patro Chemicals (LI—22-4-75), 213-14.
Construction of Government quarters at Rajkot (L—24-3-75), 143.
Construction of Hotel in Ahmedabad (LII—2-5-75), 197.
Construction of Houses for Low Income Group in Ahmedabad by Government of Gujarat (L—24-3-75), 135-36.
Construction of New Shipyard at Hajira, Gujarat (LI—10-4-75), 41-42.
Conversion of Metre Gauge Lines into Broad Gauge Lines in Gujarat (XLIX—4-3-75), 108.
Cooking Gas Agencies in Gujarat (XLIX—4-3-75), 84—87.
Cooperative Milk Dairies in Gujarat (XLVIII—24-2-75), 126—28.
Country-made Pistols recovered in Broach district in Gujarat (LI—23-4-75), 194-95.
Crash Programme for raising production of Food Articles in Gujarat (LII—28-4-75), 109.
GUJARAT—contd.
Daily wages paid to Labourers in Gujarat Relief Works (XLVIII—24-2-75), 145.
Dairy Development in MP and Gujarat during Fifth Plan (LII—28-4-75), 113.
Declaring Navsari City of Gujarat as Cholera Stricken Area (LI—10-4-75), 186-87.
Demand for Elections in Gujarat (L—26-3-75), 57.
Demand for extension of metre gauge line known as AP Railway in Gujarat (LI—22-4-75), 99-100.
Demand for more foodgrains for Gujarat (XLVIII—24-2-75), 6.
Demands of Teachers of Gujarat (L—24-3-75), 224.
Demand of Yarn from Weavers of Gujarat (LII—2-5-75), 129.
Development of fisheries industry in Gujarat (L—21-3-75), 150.
Development of Gujarat Agricultural Universities (LII—5-5-75), 172-73.
Development of Irrigation project in Gujarat (L—24-3-75), 142.
Development of National Park in Gujarat (L—24-3-75), 27-28.
Development of Tourism in Gujarat (L—21-3-75), 1—6.
Development of Tribal areas of Gujarat in Fifth Plan (XLVII—19-2-75), 131—33.
Dispensaries, Hospitals and Health and Family Planning Centres opened in Gujarat in 1974 (XLV-III—27-2-75), 57-58.
District Cooperative Banks in Gujarat (LI—21-4-75), 171.
Drought in Gujarat (XLVIII—24-2-75), 220.
Drought Relief Measures in Gujarat (LII—5-5-75), 89.

GUJARAT—contd.

Elections in Gujarat (LI—23-4-75), 167-68.

Emloyment of Assistant Foreman in C&NGC in Gujarat Region (LII—6-5-75), 157-58.

Employment to able bodied adults in Gujarat for Scarcity Works (XLIX—17-3-75), 48.

Enquiry into the utilisation of credit given by Gujarat State Land Development Bank (XLVIII—24-2-75), 110-11.

Fall in groundnut production in Gujarat (LII—5-5-75), 170-71.

Fertilizer plants in Gujarat (L—7-4-75), 135.

Fertilizer Plant working in Gujarat State (L—25-3-75), 41—43.

Financial Assistance by IRC to Gujarat (LI—25-4-75), 120.

Financial Assistance to Gujarat Cancer Society, Ahmedabad (LI—18-4-75), 127—29.

Financial Assistance to Gujarat Government for Relief Operations (Vol. XLVIII—3-3-75), 149.

Firing on J.P. Demonstrators in Gujarat and other States (LII—7-5-75), 187.

Fodder depots in scarcity hit areas of Gujarat (XLIX—10-3-75), 30-31.

Food grains Distribution in Scarcity Areas of Gujarat (L—18-3-75), 30-31.

Foreign Collaboration Schemes in Maharashtra and Gujarat (L—26-3-75), 91-92.

Functioning of STD services in Gujarat (L—9-4-75), 158-59.

Functioning of Telephones in Gujarat (LI—16-4-75), 199.

Funds to use Waste Land for Agricultural purposes in Gujarat (L—24-3-75), 215-16.

Gujarat Court judgement in cases of atrocities on Harijans (XLVIII—26-2-1975), 60-61.

GUJARAT—contd.

Gujarat Governor's Relief Fund Vol. (XLVIII—3-3-1975), 120-21.

Harassment of Groundnut Growers of Gujarat (LI—21-4-75), 165.

Harijan boy beaten to death by a priest at Dhulkot near Jamnagar (XLVIII—26-2-75), 59-60.

Health measures in scarcity area of Gujarat (XLIX—13-3-75), 109-10.

Home Guards in Gujarat (LII—7-5-75), 47.

Housing Programme in the Rural and Urban Areas of Gujarat (LII—28-4-75), 109.

Implementation of New Pattern of Education in Gujarat (XLIX—17-3-75), 80.

Implementation of Report of Desai Pay Commission (LIIX—2-5-75), 196.

Increase in D.A. to Government Employees in Gujarat (XLIX—14-3-75), 77.

Indian Oil Gas Agencies in Rajkot District (L—25-3-75), 144-45.

Industry in Gujarat (LI—23-4-75), 142.

John Committee on Higher Education in Gujarat (XLVIII—24-2-75), 144-45; (XLIX—17-3-75), 156.

Labour unrest in Gujarat (XLVIII—27-2-75), 156.

Loan given by SBI and Nationalised Banks in Gujarat for Agricultural purposes (LI—25-4-75), 120-21.

Loans offered by SBI and Nationalised Banks for Development of Small Scale Industries in Gujarat (LI—25-4-75), 44-45.

Loss due to power cuts imposed on industries and agriculture in Gujarat (LII—30-4-75), 171.

Loss of Fertilizer due to Fire in Jamnagar (L—24-3-75), 115-16.

Loss of production and unemployment due to closure of shifts by

GUJARAT—contd.

textile mills in Gujarat (LII—2-5-75), 143-44.

Medical Facilities in E.S.I.S. Hospitals, Ahmedabad (LII—8-5-75), 37.

Merger of Diue, Daman, Dadra and Nagar Haveli with Gujarat (LII—7-5-75), 78.

Mid Term Poll in Gujarat, Pondicherry and Nagaland (LII—6-5-75), 230-31.

Money spent on famine measures in Gujarat (LI—11-4-75), 91-92.

New Crop Method for Bajra in Gujarat (L—24-3-75), 214-15.

Night blindness in Gujarat (XLIX—13-3-75), 6—11.

Night Schools in Gujarat (L—24-3-75), 30.

Number of persons killed due to firings in Gujarat (XLVIII—26-2-75), 175-176.

Offices of Station Director and other Senior Officials in Radio Stations in Gujarat remaining vacant (L—19-3-75), 224.

Opening of branches of Nationalised Banks in Gujarat (LI—25-4-75), 31.

Opening of new Post Offices in Gujarat Circle (L—19-3-75), 103-04.

Operation of Voluntary Social Agency for Relief Work in Gujarat (Vol. XLVIII—3-3-1975), 148.

P & T offices in Gujarat (LII—30-4-75), 170.

Paddy and Wheat procured in Gujarat (LII—28-4-75), 107.

Paper Mill in Gujarat (LII—30-4-75), 59-60.

Payment of Honorarium to Doctors of Gujarat (L—20-3-75), 107.

Petrol pumps in Gujarat (LII—6-5-75), 117-18.

Power Houses under Gujarat Circle of C.P.W.D. (L—24-3-75), 216.

GUJARAT—contd.

Power Projects of Gujarat Pending Central approval (L—26-3-75), 151-52.

Power shortage in Gujarat (L—26-3-75), 203.

Power supply to Saurashtra Region of Gujarat (L—9-4-75), 9—15.

Procurement of Foodgrains in Gujarat (LII—5-5-75), 142-43.

Programme undertaken by Indian Red Cross in Gujarat (XLIX—13-3-75), 51-52.

Programmes undertaken in Gujarat in Fifth Plan (L—26-3-75), 202-03.

Projects being set up by IPC in Gujarat Complex (XLIX—4-3-75), 71—74.

Prospects of foodgrains production in Gujarat (LII—28-4-75), 99.

Radio transmission in Dang area of South Gujarat (XLVII—19-2-75), 166-67.

Raids by Customs Authorities in Gujarat (LII—2-5-75), 197-98, (9-5-75), 95.

Raids by Income Tax and Customs Authorities in Gujarat (LII—2-5-75), 120.

Raids by Income Tax Authorities in Gujarat (Vol. XLVIII—28-2-75), 75—77; (LII—1-5-75), 144.

Raids for seizure of groundnut stocks from Farmers in Saurashtra Region in Gujarat State (L—9-5-75), 155-56.

Railway Lines remained unelectrified in Gujarat (LII—29-4-75), 109.

Railway Projects for Gujarat State on Western Railway (LI—22-4-75), 33-34.

Relief given to Disabled persons in Scarcity Area of Gujarat (XLIX—17-4-75), 78.

Relief to drought affected areas of Gujarat (LII—28-4-75), 58.

GUJARAT: *Contd.*

Relief Works in Scarcity Areas of Gujarat (Vol. XLVIII—3-3-1975), 150.

Request from Gujarat to increase Sugar Quota (L—24-3-75), 98-99.

Return of required land to the owner in Gujarat after Supreme Courts judgement (XLVIII—24-2-75), 222-23.

Revised Pay Scales of College| University Teachers in Gujarat (L—24-3-1975), 5—10.

Revision of Electoral Rolls in Gujarat (XLVII—18-2-75), 116-17.

Royalty on Crude Oil paid to Gujarat State (LII—29-4-75), 178-79.

Royalty on Minor Minerals by Gujarat (XLIX—13-3-75), 31-32.

Searches carried out by Income-tax|Customs Officials in Gujarat (XLIX—14-3-75), 165-66.

Senior Personnel of O & N G C in Gujarat (L—8-4--75), 140-41.

Service conditions of music teachers in Gujarat (L—74-75), 230.

Setting up of a Fertilizer Plant in Gujarat (L—25-3-75), 33.

Setting up of a Television Station in Gujarat (XLIX—12-3-75), 71.

Setting up of Currency Paper Mills near Baroda (LI—25-4-75), 60.

Setting up of Gujarat Tourism Development Corporation (XLIX—7-3-1975), 30.

Setting up units in backward areas of Gujarat (L—19-3-75), 125-26.

Shortage of baby Food in Gujarat (L—9-4-75), 122-23.

Shortage of Burshane and Indane Gas Cylinders in Gujarat (LII—6-5-75), 194.

Shortage of Coal in Roofing Industry in Morvi, Rajkot (LI—23-4-76), 27.

Shortage of drinking water in Gujarat State (XLVIII—24-2-75), 135.

Small Newspapers in Gujarat and Newsprint Quota given to them (L—9-4-75), 28—30.

GUJARAT: *Contd.*

Small Pox cases in Gujarat (LI—18-4-75), 189.

Social Welfare Grant of Gujarat (LII—5-5-75), 143-44.

Special Committee appointed by the Government of Gujarat to study existing judicial procedures (L—18-3-75), 110—12.

Special Financial Assistance for Agricultural Projects to Madhya Pradesh and Gujarat (LII—28-4-75), 122.

Special survey of oil fields in Gujarat (L—25-3-75), 184-85.

Statement of Ex-President of dissolution on Gujarat Assembly (LII—30-4-75), 87-88.

Steps taken in field of education in Gujarat (LII—28-4-75), 121.

Submission of report by Desai Pay Commission to Government of Gujarat (XLVII—21-2-75), 164-65.

Subsidy to Voluntary Agencies for Cattle Relief in scarcity hit areas of Gujarat (XLIX—10-3-75), 124.

Supply of Imoprted Raw Materials to Woollen Industries in Gujarat (LII—2-5-75), 117-18.

Supply of Raw material for industries in Gujarat (LII—6-5-75), 110-11.

Supply of Slack Coal for Roofing Industries in Morvi, District Rajkot (Gujrat) (LI—16-4-75), 61.

Survey for Bhavnagar-Tarapore Railway Line in Gujarat (LI—15-4-75), 92.

Tourist material about Gujarat (Vol. XLVIII—28-2-75), 58-59.

Tourists visited Gir Forests in Gujarat (LI—11-4-75), 213.

Trains cancelled in Gujarat (LII—6-5-75), 195.

Utilisation of Gujarat Lignite and Bauxite (LII—8-5-75), 41.

Villages affected with Scarcity in Gujarat (XLIX—10-3-75), 195-96.

Visit by a T.V. Film unit to take films of Scarcity Affected Areas and Relief work in Gujarat (LII—7-5-75), 195.

GUJARAT: *Contd.*

Voluntary Agencies functioning in Drought hit area of Gujarat (LII—5-5-75), 232-33.

Working conditions of Civil Hospital of Ahmedabad (LII—8-5-75), 217.

Debates

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 285—362.

Elections in Gujarat (St.) (LI—15-4-75), 325—28.

Re. Adjournment Motions (LI—11-4-75), 214—38.

Re. Grant of UGC Scales to teachers in Gujrat (XLVIII—25-3-75), 232-33.

Re. Holding of Elections in Gujarat (XLVIII—19-2-75), 241-42.

Reported reath of 40 Pilgrims near Junagarh (CA) (XLIX—13-3-73), 177—92.

Reported Death of Adivasis in Rajasthan and Gujarat (St.) (LI—16-4-75), 227—29.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (LI—10-4-75), 307—84.

GUJARAT ALUMINIUM PROJECT (XLIX—6-3-75), 137-38.

GUJRAT BUDGET, 1975-76; General Discussion (L—21-3-75), 209—324.

GUJRAT ELECTRICITY BOARD:

Fixing of the maximum borrowing limit of Gujarat Electricity Board, (Res.) (L—25-3-75), 363—76.

GUJARAT FERTILIZER CORPORATION:

Foreign Collaboration for a New Concern of Gujarat Fertilizer Corporation (L—8-4-75), 61-62.

Used Chemicals Thrown as Waste by Gujarat Fertilizers (LI—22-4-75), 142-43.

GUJARAT TOURISM DEVELOPMENT CORPORATION:

Setting up of Gujarat Tourism Development Corporation (XLIX—7-3-1975), 30.

GUJARAT VIDYAPEETH:

UGC Grant to Gujarat Vidyapeeth, Ahmedabad (LII—28-4-75), 33-34.

GULF AREA:

Appointment of Commissioner-General for economic and commercial affairs for Gulf Area (LII—2-5-75), 58.

GULF OF CAMBAY:

Construction of Light House at Gopnath Point in Gulf of Cambay (LI—18-4-75), 178-79.

GULMARG:

Chairlift from Gulmarg to Higher Altitude (L—21-3-75), 158.

GUNPOWDER:

Gunpowder Bells found in House of Union Communications Minister in Bhopal (XLVIII—26-2-1975), 92-93.

GURU NANAK THERMAL PLANT:

Closure of Guru Nanak Thermal Plant at Bhatinda (XLVII—19-2-75), 44-45.

GURUDWARA:

Delhi Gurudwara Elections (XLVII—19-2-75), 59.

Permission to visit Gurudwaras in Pakistan (XLVIII—27-2-75), 54-55.

GUYANA:

Agreement with Guyana on Culture (XLIX—17-3-75), 135-36.

Discrimination against Indians in Guyana (L—20-3-75), 127.

GWALIOR:

Laying of Telephone Lines from Gwalior to Lahu and Gohad (XLVIII—26-2-75), 113-14.

GWALIOR RAYON SILK MANUFACTURING CO. LTD.:

Charges of Smuggling against Share holders of Gwalior Rayon Silk Manufacturing Co. Ltd. (LI—25-4-75), 149.

H. S. 748 PLANES:

Manufacture of H. S. 748 Plane on Commercial Scale (LI—10-4-75), 203—04.

HUDCO:

New Schemes of loans for housing sanctioned by HUDCO (XLIX—17-3-75), 153.

HAFFKINE INSTITUTE, BOMBAY:

Isolating human Hepatitis virus by Haffkine Institute (XLIX—13-3-75), 16—19.

Retrenchment of Employees of Haffkine Institute, Bombay (LII—8-5-75), 110-11.

HALDIA:

Contract for setting up of Haldia Refinery (L—8-4-75), 62-63.

Delay in Commissioning of Haldia Refinery (XLVIII—25-2-75), 166-67.

Haldia-Panskura Railway Line (XLVII—18-2-75), 47-48.

Licences issued for setting up of Chemical Industries at Haldia Port (LII—6-5-75), 168-69.

Loss due to Delay in Commissioning of Haldia Refinery (LII—29-4-75), 156-57.

Production at Haldia Refinery (XLVIII—25-2-1975), 132-33.

Ship Building yard at Haldia (XLVII—20-2-75), 196.

Stations Built in Panskura-Haldia Link (XLVIII—25-2-75), 51—53.

Trakru Commission Inquiry into Haldia-Barauni Pipeline at Project (LII—6-5-75), 95-96.

HALF-A-MILLION JOBS PROGRAMME:

Creation of jobs under half-a-million jobs programme (XLIX—5-3-75), 100.

Jobs created under 'Half-a-Million' Jobs Scheme (XLVII—19-2-75), 210.

HALF-AN-HOUR DISCUSSION:

Appointment of Judges of Supreme Court and High Courts (LII—6-5-75), 362—80.

Dowry Prohibition Act (H.H DIS.) (LI—11-4-75), 367—84.

Dues payable to Delhi Municipal Corporation (XLIX—17-3-75), 479—504.

Enforcement of Prohibtion (L—21-3-75), 371—90.

Issue of Import Licences for Polyester Fibre (XLVIII—24-2-75), 352—74.

Loss suffered by Super Bazar, Delhi (LII—28-4-75), 339—56.

Maharashtra-Karnataka Boundary Dispute (LI—21-4-75), 343—68.

HANDICAPPED PERSONS:

Education and Jobs for the Handicapped (LI—21-4-75), 86.

Employment to the Blind (Vol—XLVIII—3-3-1975), 153.

Facilities to blind students (L—24-3-75), 173-74.

Providing Sight to the Blind (LII—8-5-75), 51-52.

Reservation for Deaf, Dumb, Blind and Disabled persons (LII—28-4-75), 38.

HANDICRAFTS:

Financial Assistance to States preparing an infrastructure of their Handicraft Industry (L—21-3-75), 175.

HANDLOOM INDUSTRY:

Conversion of Handlooms into Power Looms (LII—2-5-75), 207.

HANDLOOM INDUSTRY—contd.

Crisis faced by Handloom Weavers (LI—18-4-75), 309.

Crisis in Handloom Industry in Madhya Pradesh (XLIX—7-3-75), 90.

Demands of the various Unions of Handloom Industry in Cannanore, Kerala (XLVII—21-2-75), 119—22.

Export of Handloom and Powerloom Cloth. (L—21-3-75), 84.

Export of Handlom Goods (LI—25-4-75), 49-50.

Financial Assistance by Banks to Handloom Industry (LI—25-4-75 34.

Handloom Industry in Kerala (XLIX—7-3-1975), 33-34.

Number of Handlooms in the country (LI—25-4-75), 165—77.

Potential of Indian Handloom Products in EEC countries. (L—21-3-75), 77.

Production of certain categories of cloth for handloom sector (LII—2-5-75), 55.

Regularisation of Handlooms and powerlooms. (L—21-3-75), 166.

Supply of yarn to handloom weavers on credit (LI—25-4-75), 123.

HARIJANS:

Assault on Harijan Girls at Tilambatar under Sarwan Police Station, Santhal Pargana, Bihar (L—9-4-75), 182.

Assault on Harijans in Sirua Village, Dharbhanga District, Bihar (XLVII—19-2-75), 46-47.

Atrocities on Harijans at North Damodar Colliery, Dugda (XLVII—19-2-75), 63-64.

Atrocities on Harijans in Gujarat (XLVII—19-2-75), 190.

Atrocities on Harijans of Banda Tehsil, Distt. Sagar, MP (LII—30-4-75), 207-08.

HARIJANS—contd.

Beating of a Harijan Family by Police in Khachraud Town of Ujjain District. (LI—23-4-75), 159-60.

Cell to maintain records of atrocities on Harijans (XLIX—12-3-75), 184—86.

Confinement of Harijans of Sohpur Village of Mabhubani District of Bihar by Upper Caste Landlords (XLVII—19-2-75), 102-03.

Construction of Houses for Harijans and Adivasis (LI—7-5-75), 200.

Construction of houses for Harijans by DDA (LI—21-4-75), 201.

Employment for Educated, Tribals and Harijans in Kerala (L—9-4-75), 84-85.

Failure of Haryana Government to set up District Harijan Welfare Advisory Committees (LII—30-4-75), 187.

Gujarat Court judgement in cases of atrocities on Harijans (XLVIII—26-2-1975), 60-61.

Harijan boy beaten to death by a priest at Dhulkot near Jamnagar (XLVIII—26-2-75), 59-60.

Harijan boy beaten by a Priest in Dhulkot (LI—16-4-75), 85-86.

Harijan Girl seduced and auctioned in Chhatisgarh, M.P. (L—19-3-75), 70-71.

Houses for Harijans and Low paid employees in U. P. (L—9-4-75), 62.

Housing schemes for Harijans (L—9-4-75), 35-36.

Increase in Atrocities on Harijans. (XLIX—5-3-75), 83.

News item Alleged Misbehaviour with a Harijan Leader? (LII—30-4-75), 103.

Rehabilation of Handicapped Harijans (Vol.—XLVIII—3-3-75), 140-41.

HARIJANS—contd.

Starvation Deaths among Harijans (XLIX—17-3-75), 76.

Suicide by a Harijan Girl Student of Kasturba Balika Vidyalaya, Delhi (L—9-4-75), 66-67.

Water Wells in Adivasi Villages and Harijan Bastis of Bihar (LII—30-4-75), 95-96.

Work done for upliftment of Harijans in Madhya Pradesh (LII—30-4-75), 179-80.

Debates

Burning of Houses and Killing of Harijans in Ghazipur, U.P. (St.) (LII—5-5-75), 252—55.

Re. atrocities on Harijans in Ghazipur District of Uttar Pradesh (LII—30-4-75), 269-70.

Reported beating to death of a Harijans by Police in Sagar district of Madhya Pradesh (Under Rule 377) (XLVIII—18-2-75), 262-63.

Reported burning of houses of Harijans and murder of their children in Navada, Bihar (CA), (LI—15-4-75), 204—20.

HARYANA:

Alleged Vasectomy Operations Performed on Unmarried Youths in Haryana (LI—10-4-75), 183-84.

Bonus to Haryana Farmers for contributing their produce to State Procuring Agencies (XLVIII—24-2-75), 71-72.

Boundary Commission to settle Punjab and Haryana Territorial Claims (XLVIII—26-2-75), 35.

Cement Factory in J & K Himachal Pradesh, Haryana and Punjab (LI—16-4-75), 41-42.

Compulsory Family Planning in Haryana (LI—18-4-75), 186—88.

Crash of an Indian Air Force Plane at Rai in Haryana (XLVIII—27-2-75), 166—77.

HARYANA—contd.

Cultivation of data in Rajasthan and Haryana (XLVIII—24-2-75), 208.

D.T.C. Buses Impounded by Haryana (LII—8-5-75), 96.

Deposits under small savings scheme in Haryana (XLVII—21-2-75), 187—89.

Excavation of a new township in Haryana (LII—5-5-75), 163-64.

Experiment by ICAR in reclamation of Alkaline and Saline Areas in Haryana (LII—5-5-75), 229-30.

Export of Haryana Basmati Rice (LI—18-4-75), 230-31.

Export of Milch Cattle from Punjab, Haryana and West U.P. (Vol. XLVIII—3-3-75), 78-79.

Failure of Haryana Government to set up District Harijan Welfare Advisory Committees (LII—30-4-75), 187.

Financial Assistance Sanctioned by ICICI to Assam, Kerala, Rajasthan, Orissa, Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

Financial Assistance to Haryana for Improvement of condition of Scheduled Castes (L—19-3-75), 209-10.

Harijan boy beaten to death by a priest at Dhulkot near Jamnagar (XLVIII—26-2-75), 59-60.

Harijans subjected to untouchability in Rajpura Block Tehsil Gunnor, District Badaun, U.P. (LII—7-5-75), 62.

Industrial Estates in Haryana with Central Assistance (LII—7-5-75), 97.

Limestone deposits in J & K, H.P., Haryana and Punjab (LI—10-4-75), 62.

Loan of Haryana State towards Centre (LII—9-5-75), 124-25.

HARYANA—contd.

Loan taken by State Government of Haryana from Central Government (LI—18-4-75), 298.

Loss suffered by Faridabad, Ballabhgarh Industrial Complex in Haryana due to Power Shortage (L—19-3-75), 155-56.

Loss to industries in Haryana due to power shortage, (XLVIII—26-2-75), 195-96.

Major Irrigation Projects in the State of Haryana (Vol.—XLVIII—3-3-75), 91-92.

Major shareholders of Maruti Limited, Haryana (XLVIII—25-2-1975), 151—54.

Maruti Limited, Haryana (XLVIII—25-2-1975), 150-51.

Meeting of Chief Ministers of Punjab, Haryana and Rajasthan (L—26-3-75), 83.

Opening of Medical College in Haryana (L—20-3-75), 111.

Opening of Post Offices, Telephone Exchange and P.C.Os. in Haryana (LI—16-4-75), 168.

Power disputes between Rajasthan, Punjab and Haryana (L—9-4-75), 148.

Production of Industrial Goods in Haryana (LI—23-4-75), 192.

Raids by Income Tax Authorities in Haryana (LI—11-4-75), 34-35.

Reduction in Power Supply to Maharashtra, Haryana, Tamil Nadu, Punjab and Uttar Pradesh (L—19-3-75), 79-80.

Request by Haryana for Change in Formula of Central Grants to States (L—19-3-75), 152.

Short Supply of Power in Haryana (XLVIII—26-2-75), 133-34.

Shortage of Cement in Haryana (LII—7-5-75), 113.

HARYANA—contd.

Shortage of Drinking Water in Haryana (Vol.—XLVIII—3-3-75), 173-74.

Shortfall in production of foodgrains in Haryana (XLVIII—24-2-75), 30-31.

Supply of Power to Punjab and Haryana from Bhakra (XLIX—5-3-75), 51.

U.P.-Haryana Boundary Dispute (L—19-3-75), 147-48.

Under-invoicing and evasion of taxes by traders in Punjab and Haryana (L—24-3-75), 87.

HASHIMARA INDUSTRIES LTD.:

Hashimara Industries Limited, West Bengal (L—25-3-75), 191-92.

HASHISH:

Postal Articles containing Hashish and other items (LII—30-4-75), 106-07.

HATHI COMMITTEE:

Evidence given by Secretaries before Hathi Committee (LI—22-4-75), 125.

Examination of Agreements between Foreign Drug Firms and their principals by Hathi Committee (LI—22-4-75), 108.

Expenses incurred on Hathi Committee (LI—22-4-75), 106-07.

Extending Term of Hathi Committee (XLIX—4-3-75), 223—25.

Final Report of Hathi Committee (LI—15-4-75), 57, 173.

Hathi Committee Report (LII—29-4-75), 1—7.

Official pressure on Hathi Committee (LI—22-4-75), 193-94.

Proposal to amend laws in the light of Hathi Committee's Report (LII—6-5-75), 171-72.

Questions referred to Hathi Committee (LI—22-4-75), 116.

HATHI COMMITTEE—Contd.

Recommendations of Hathi Committee for setting up coaltar distillation plants (LII—6-5-75), 159-60.

Recommendations of Hathi Committee on abolition of brand names of drug (L—8-4-75), 130-31.

Recommendations of Hathi Committee on Drug Industry (XLVIII—25-2-75), 31-32.

Recommendations of Hathi Committee on new technology for drug industry (LI—22-4-75), 115-16.

Recommendations of Hathi Committee on Price control of drug formulations (LII—6-5-75), 89.

Recommendations of Hathi Committee regarding reduction in prices of drugs (LI—22-4-75), 190.

Recommendations of Hathi Committee on Small Scale Sector of Drug Industry (LI—22-4-75), 123—25.

Recommendations of Hathi Committee regarding supply of essential drugs to consumers (LI—22-4-75), 115.

Report of the Hathi Committee (LII—6-5-75), 21-22.

Review of working of Multinational Firms by Hathi Committee (LI—22-4-75), 43-44.

Views of Indian Drug Manufacturers Association on recommendation of Hathi Committee on Foreign Drug Companies ((LII—6-5-75), 8—14.

Views of members of Hathi Committee on take-over of drug firms (LI—22-4-75), 107-08.

HAVANA:

Meeting of Foreign Ministers of Bureau of Non-aligned countries in Havana (Stt.) (L—7-4-75), 273—79.

HAZARAT AND COMPANY:

Export and Import Business by Hazarat and Company, Bombay (LI—18-4-75), 40-41.

HAZARIBAGH:

New Coking Coal Reserves in Hazaribagh (L—19-3-75), 60-61.

HEALTH CENTRES:

Opening of Health Centres in villages (XLVIII—27-2-75), 112.

Opening of Primary Health Centres and sub-centres under minimum need-based programme (—20-3--75), 153.

Shortage of water in health centres of West Bengal (LII—8-5-75), 71.

HEALTH SERVICES:

Appointment of Rural Health Assistants (XLVIII—27-2-75), 144.

Co-ordinating of Health Services (L—20-3-75), 8—12.

Exposure of our villagers to Health Hazards (XLIX—6-3-75), 163—65.

Health unit of India Railway (XLVIII—25-2-1975), 185-6.

Implementation of Health Projects by WHO (LI—18-4-75), 190—93.

Setting up Health cooperatives in the Country (LI—10-4-75), 82-83.

Stream-lining, re-orienting and co-ordinating Medical Education Research and Health care (XLVII—20-2-75), 105-106.

Suggestion for Nationalisation of Health Services (XLVIII—27-2-75), 107—09.

Workship on Health Education (XLIX—13-3-75), 85-86.

HEART DISEASES:

Experiments on new Ayurvedic drug for heart patients (XLVII—20-2-75), 168—65.

HEALTH SERVICES—Contd

Increase hearth Disease in the country (XLIX—13-3-75), 1—6.

Rheumatic heart disease among school going children (LI—18-4-75), 78-79.

HELIPADS:

Helipads built in the vicinity of Jabalpur (XLVII—21-2-75), 66.

HELIUM:

Prodcution of Helium from Hot Water Springs in West Bengal and Bihar and Monazite Sand of Kerala (XLIX—12-3-75), 158-59.

Production of Helium Gas (XLIX—5-3-75), 187.

HEAVY ELECTRICALS, RANIPUR:

Production Capacity of Heavy Machine Building Plant, Ranchi and Heavy Electrical Equipments Plant, Ranipur, Hardwar (LI—16-4-75), 57-58.

HEAVY ELECTRICALS BHOPAL:

Establishment of Local Authority for Heavy Electricals Township, Bhopal (XLIX—12-3-75), 119-20.

HEAVY ENGINEERING:

Earning of Heavy Engineering Industries (XLIX—5-3-75), 175.

Filling Technological gaps in Heavy Engineering and Mining Machinery from USSR (LI—16-4-75), 119-20.

Heavy Engineering Project in Madhya Pradesh (L—19-3-75), 172.

Setting up of Heavy Engineering Units in Kerala (XLVII—19-2-75), 71-72.

HEAVY ENGINEERING CORPORATION:

Cinema house in the area of Heavy Engineering Corporation (LI—23-4-75), 63-64.

HEAVY ENGINEERING CORPORATION—*Contd.*

Loss due to supply of Sub-standard firebricks to Heavy Engineering Corportion, Ranchi detected at the instance of a Junior Scientific Officer (L—19-3-75), 136-37.

Memorandum to Managing Director, HEC (XLVII—19-2-75), 160.

Orders with Heavy Engineering Corporation (LI—23-4-75), 190-91.

Post of Engineer Probationers in H.E.C. Ranchi (LI—16-4-75), 123.

HEAVY INDUSTRIES:

Production in Heavy Industry (L—19-3-75), 92-93.

HEAVY MACHINE BUILDING PLANT, RANCHI:

Production Capacity of Heavy Machine Building Plant, Ranchi and Heavy Electrical Equipments Plant, Ranipur, Hardwar (LI—16-4-75), 57-58.

HEAVY TRUCKS FACTORY:

Swedish Collaboration in Heavy Trucks Factory (XLIX—12-3-75), 162.

HEAVY WATER:

Production and Import of Heavy Water (L—9-4-75), 168-69.

HERBS:

Utility of herbs of Himalayan forest (LI—18-4-75), 73-74.

HIGH COURTS:

Cases pending in High Courts (XLVII—12-2-75), 191.

Cases pending in High Courts and Supreme Court for more than three years (LII—6-5-75), 180-81.

Cases pending in Indore High Court (LI—22-4-75), 198.

HIGH COURTS: *Contd.*

Cases pending in Madhya Pradesh High Court (LII—29-4-75), 198-99.

Cases pending in Supreme Court and High Courts (L—8-4-75), 185—87.

Election petitions field in High Courts and Supreme Court after 1972 elections to State Legislatures (LII—6-5-75), 167-68.

Emoluments and Perquisites of Judges of High Courts and Supreme Court (L—18-3-75), 177-78.

High Court Judges appointed after the Fifteenth Amendment of the Constitution (L—18-3-75), 185—87.

High Court Judges below the age of 45 years (L—18-3-75), 185—87.

Number of Judges in Supreme Court and High Courts (LII—6-5-75), 77-78.

Political Identity of the Lawyer arrested in a Court in Allahabad carrying a Pistol (LI—16-4-75), 186.

Proposal to abolish summer vacation in Supreme Court and High Courts (L—18-3-75), 196-97.

Proposal to appointment retired Judicial Officer as Judge of Punjab and Haryana High Court (LII—29-4-75),

Proposal to increase the number of Judges in High Courts (L—25-3-75), 46-47.

Security provided to Chief Justice and Judges of Supreme Court and High Courts (LI—16-4-75), 151.

Use of Language in Judgement of High Courts (LI—16-4-75), 45-

Debate

Appointment of Judges of Supreme Court and High Courts (HAH DIS) (LII—6-5-75), 362—80.

HIGH COURTS—Contd.

Government's failure to fill vacancies in the High Courts an Supreme Court (Under Rule 377 (LI—10-4-75), 234—41.

HIGH THRUST LIQUID FUEL ROCKETS (LI—16-4-75), 71.

HIJACKING:

Inquiry report on attempt to hijack an Air India Plane in December, 1974 (Vol. XLVIII—23-2-75), 204-205.

HILL AREAS:

Cell for Roads in Hill Areas (LII—28-4-75), 110.

Creation of Infrastructure for Industrial Development of Hil States|Areas (LII—7-5-75), 137.

Development of Hilly Areas (XLVII—19-2-75), 8—18 (LII—7-5-75), 89.

Exemption of Hilly and Backward areas from operation of ban on development works (LII—9-5-75), 144-45.

Improvement of Social Status of People in Hilly Areas (LII—5-5-75), 49-50.

Imposition of land Development Tax in Hill Areas (LII—28-4-75), 92.

Priority for construction of National Highways in Hill Areas (LII—8-5-75), 191—93.

Review of the work done by the cell for development of hill areas (XLVIII—26-2-75), 186-187.

Scheme for Incentive to dryland Agriculture in Hilly Areas (XLVIII—24-2-1975), 51-52.

Transmission of Science and Technology to Hilly, Forest and Backward Areas (L—19-3-75), 164-65

HIMACHAL PRADESH:

Air Strip at Bhuntar in Himachal Pradesh (LI—25-4-75), 43.

HIMACHAL PRADESH: Contd.

Automatic Telephone Exchange at Mandi (L—26-3-75), 38.

Cement Factory in J&K, Himachal Pradesh, Haryana and Punjab (LI—16-4-75), 41-42.

Central aid for earthquake affected areas of Himachal Pradesh (LII—28-4-75), 59.

Construction of Railway Lines in Hilly States, J&K, HP etc. (LII—6-5-75), 204-05.

D. P.C.S. Cadre (LI—16-4-75), 17-18.

Earthquake in Himachal Pradesh (Vol. XVVIII—3-3-1975), 121.

Facilities of Provident Fund, Bonus and Housing to workers of Tea Plantations in Himachal Pradesh, (XLVII—20-2-75), 190.

Harnessing of Hydal Resources in Hilly States of J. & K., H. P., Assam, Meghalaya and Nagaland, (L—26-3-75), 112-13.

Increase in Number of Posts of Field Publicity Officer in Jammu and Kashmir and Himachal Pradesh, (L—19-3-75), 141.

Lime-Stone Deposits J&K, H. P. Haryana and Punjab (LI—10-4-75), 62.

Loan for Newsprint Project in Himachal Pradesh from Abu Dhabi (LII—30-4-75), 63-64.

Money collected by Nationalised Banks and SBI from oustees of Pong Dam area of Himachal Pradesh (XLIX—14-3-75), 189—91.

Opening of branches of nationalised banks in Himachal Pradesh (XLVII—21-2-75), 98.

Opening of a P.C.O. in Ladraur, Himachal Pradesh (XLIX—5-3-75), 132.

Opening of P.C.Os at Block Headquarters in H.P. (L—19-3-75), 20—22.

HIMACHAL PRADESH: Contd.

Postal Services in Rural Areas of HP (XLIX—12-3-75), 57.

Recent Earthquakes in H.P., U.P. and Bihar (LI—10-4-75), 55.

Relief operations by Army and Air Force in Kinnaur, Lahul and Spiti districts of Himachal Pradesh (XLVIII—27-2-75), 106-07.

Reopening of Canteen at Bani, District Hamirpur, Himachal Pradesh (XLIX—13-3-75), 98-99.

Request to place Himachal Pradesh under a single unit for income tax (LI—11-4-75), 135.

Separate Postal and Telecommunication Circle for Himachal Pradesh (LI—23-4-75), 40-41.

Setting up of newsprint factories in Maharashtra, U.P. and H.P. (XLVIII—26-2-75), 67-68.

Setting up of wireless telegraph offices in remote areas of Himachal Pradesh (L—9-4-75), 138-39.

Single Food Zone for Himachal Pradesh and Punjab (Vol. XVVIII—3-3-1975), 141.

Sunder Nagar-Nangal and Mandi-Simla Telegraph Lines (L—9-4-75), 139-40.

Use of Urdu on Name Plates and Notices of Boards of Post Offices in Himachal Pradesh (LI—23-4-75), 116-17.

Debates

Damage to life and property by earthquake in Himachal Pradesh (CA) (XLIX—17-3-75), 228—44.

HIMACHAL REGIMENT:

Creation of Himachal Regiment in Indian Army (XLVII—20-2-75), 108.

HIMALAYAS:

Protection of wild animals and fauna in Himalayan region (L—24-3-75), 171-72.

HIMALAYS—contd.

Soil Erosion in Himalayan Region (L—24-3-75), 74-75.

HIND MOTORS:

Laying off in Hind Motors (LII—30-4-75), 159.

HINDALCO:

Labour burnt alive in Hindalco (U.P.) (LI—10-4-75), 72-73.

Payment of Salary or subsistence allowance to Retrenched Employees of Hindalco, Renukoot, Mirzapur (U.P.) (L—20-3-75), 113.

Debate

A letter alleged to have ben written by Employees of HINDALCO to President of Hindalco (QOP) (LII—8-5-75), 224—26, 235—49, 252—56.

Alleged forged letter ascribed to be from employees of Hindalco read by Shri Janeshwar Misra Privileges Committee (LII—9-5-75), 263—77.

Question of Privilege *re*. A letter alleged to have been written by Employees of Hindalco to the Preident of Hindalco (LII—6-5-75), 241—56.

HINDI:

Acceptance of Hindi as a language of U.N. (XLVII—20-2-75), 129.

Allocation for Development of Hindi and other Languages (LI—21-4-75), 180—82.

Annual Report of National Akademies in Hindi (LI—21-4-75), 110-11.

Cost of introducing Hindi in U.N.O. (I—20-3-75), 116.

Decentralisation of Hindi Teaching Scheme (L—9-4-75), 118-19.

HINDI—contd.

Demand for making Hindi a Official Language of U.N.O. (XLVII—20-2-75), 58.

Detaining of Delegates to World Hindi Conference by Police (XLIX—12-3-75), 47.

Establishment of a separate Hindi-cell in ITDC (LII—9-5-75), 19' 198.

Facilities for teaching Hindi in Asian and African countries (LI—10-4-75), 88-89.

Future of Hindi Speaking Areas of Fazilka and Abohar (XLIX—5-3-75), 131.

Government advertisement to newspapers in English and Hindi (LI—23-4-75), 124-25.

Grants to Orissa for Propagation of Hindi (XLIX—10-3-75), 104 06.

Hindi as Medium of Instructions various Colleges of Delhi University (L—7-4-75), 220.

Hindi Officers and Hindi Translators working in the Ministry of Agriculture and Irrigation (LII—5-5-75), 181—83.

Hindi typewriters (L—7-4-75), 62

Hindi Type writers (LII—8-5-75 178.

Hindi typewriters in the Minist of Communications (LI—23-75), 43-44.

Hindi Work in the Ministry (LII—5-5-75), 61-62.

Hindi work in the Ministry of Finance (LII—9-5-75), 147.

Inspection by Officers to see tha work in Hindi is carried out (L-8-4-75), 49.

Inspection of Offices to see extent of work done in Hindi (L—9-75), 145.

HINDI—contd.

Inspection of Offices under Ministry of Energy to ensure use of Hindi in Offices (LI—16-4-75), 49-50.

Inspection of offices under Prime Minister's charge to ensure use of Hindi in offices (LII—30-4-75), 74-75.

Inspection of work done in Offices in Hindi (L—25-3-75), 52-53.

Meetings of Hindi Advisory Committees (XLIX—5-3-75), 112.

National Award for Proved MSS (L—24-3-75), 53-54.

Progress of work in Hindi in the Office of C.D.A. Patna (XLIX—7-3-1975), 194-95.

Punishment to an I.A.F. employee for use of Hindi (XLIX—6-3-75), 154.

Recognition of Hindi as Official Language by U.N.O. (XLIX—6-3-75), 101.

Recognition to Hindi in various countries (LI—18-4-75), 185-86.

Report on Hindi from permanent Representative in UNO (LI—18-4-75), 133-34.

Setting up of a Committee of Members of Parliament to Review the progress made in use of Hindi for official purposes (LII—7-5-75), 1—5.

Support of foreign Governments for Hindi in U.N.O. (XLVII—20-2-75), 168-169.

HINDI TYPEWRITERS:

Supply of Hindi Typewriters (L—7-4-75), 157—59; (LI—22-4-75), 113-14; (LII—8-5-75), 47.

Supply of Hindi Typewriters to offices (LII—7-5-75), 46.

Supply of Hindi Typewriters to offices under Ministry of Tourism and Civil Aviation (LII—2-5-75), 42.

HINDI—contd.

Teaching of Hindi in Universities abroad (LII—8-5-75), 39-40.

Topics selected for bringing out Law Books in Hindi during the Fourth Plan (LI—15-4-75), 88.

Translation of Law Books in Hindi (XLVIII—25-2-1975), 98.

Use of Hindi DPA (LI—21-4-75), 146-47.

Use of Hindi in Correspondence and Notes by Departments under Ministry of Information and Broadcasting (L—9-4-75), 144-45.

Use of Hindi in Correspondence between Central and State Government Offices (L—26-3-75), 51-52.

Use of Hindi in Departments under the Ministry of Finance (LI—25-4-75), 130-31.

Use of Hindi in Departments under the Ministry of Tourism and Civil Aviation, (LI—18-4-75), 270—72

Use of Hindi in Embassies abroad (LI—18-4-75), 71-72.

Use of Hindi in Examination on Southern Railway (LI—15-4-75), 141.

Use of Hindi in Offices (LII—9-5-75), 49-50.

Use of Hindi in offices under the Ministry of Communications (LI—23-4-75), 125-26.

Use of Hindi in the Departments under the Ministry of Law, Justice and Company Affairs (LI—22-4-75), 46.

Use of Hindi in the Ministry (LI—21-4-75), 143-44.

Use of Hindi in the Ministry (LI—21-4-75), 145—47.

Use of Hindi in the Ministry of Agriculture and Irrigation (LI—21-4-75), 50-51.

Use of Hindi Medium in L.L.B. Examinations (XLIX—10-3-75), 47-48.

HINDI—contd.

Supply of Hindi typewriters (LI—25-4-75), 49-50.

Work conducted in Hindi in Railways (L—18-3-75), 181—83.

World Hindi Conference (L—20-3-75), 98.

World Hindi University at Wardha (L—24-3-75), 204.

World Hindi Convention (XLIX—10-3-75), 95-96.

World Hindi Convention at Nagpur (XLVII—20-2-75), 6—17.

HINDU LAW:

Law Commission's Report on Hindu Law (L—25-3-75), 197.

Modification in Hindu Law (L—25-3-75), 66.

HINDU MARRIAGE ACT:

Application of Hindu Marriage Act in Pondicherry (XLVIII—262-1975), 103-104.

Application of Hindu Marriage Act in Pondicherry (L—9-4-75), 23—27.

HINDUSTAN AERONAUTICS LTD:

Decision to manufacture of Freighter Aircraft in H.A.L. Kanpur (XLVII—20-2-75), 126-127.

Effect of closure of HAL, Kanpur (LI—18-11-75), 26-27.

Employees working in HAL at Nasik, Maharashtra (LII—8-5-75), 44-45.

Shifting of some portion of H.A.L. from Bangalore to Kanpur (LI—18-4-75), 172.

Utilization of Installed Capacity of Hindustan Aeronautics Limited (XLIX—13-3-75), 165.

World Tour by M.Ds. of IDPL and HAL (L—18-3-75), 136—38.

HINDUSTAN ALUMINIUM CORPORATION:

Aluminium Production in Hindustan Aluminium Corporation, Renukoot (LII—10-4-75), 208.

Re instatement of the employees of Hindustan Aluminium Corporation Renukoot, Mirzapur (U.P.) (L—20-3-75), 114.

Reinstatement of Retrenched Employees of Hindustan Aluminium Corporation, Renukoot ((XLIX—13-3-75), 66-67.

HINDUSTAN ANTIBIOTICS LIMITED (L—8-4-75), 12—20; (LII—29-4-75), 10—19.

Industrial Licences issued to Hindustan Antibiotics Limited L—18-3-75), 133—36.

Production of Vitamin 'C' by Hindustan Antibiotics Limited (L—15-4-75), 109.

Termination of services of two Senior Officers of Hindustan Authorities Limited, Pimpri (LI—15-4-75), 98.

HINDUSTAN BOTRIN INDUSTRIES:

Tax Liabilities of Promoters/Directors of M/s. Hindustan Botrin Industries, Calcutta (L—21-3-75), 126.

HINDUSTAN COPPER LTD., KHETRI:

Alleged dismissal of Employees at Hindustan Copper Ltd. Khetri without assigning Reasons (LI—10-4-75), 206.

Copper produced by Hindustan Copper Corporation (LI—10-4-75), 194.

HINDUSTAN LATEX:

Progress of work of Hindustan Latex at Trivandrum (XLIX—6-3-75), 104.

Transportation of HLL finished product (XLIX—6-3-75), 54.

HINDUSTAN LEVERS LTD. (LII—30-4-75), 93-94; (LII—9-5-75), 101-02.

HINDUSTAN LEVERS LTD—contd.

Adantage taken by Hindustan Levers from Distributors (L—18-3-75), 191—92.

Clandestine Export of Research results of Andheri Centre, of Hindustan Levers Limited, Bombay (XLIX—12-3-75), 70-71.

Complaint against Hindustan Lever Ltd. (XLVII—19-2-75), 197-98.

Complaint against Research and Development Section of Hindustan Lever Limited (XLIX—12-3-75), 147-48.

Dalda producing unit of Hindustan Lever Ltd. at Trichy lying idle (XLIX—10-3-75), 1—5.

Employment of Contract and Casusal Labour by Hindustan Levers Ltd. (XLIX—13-3-75), 75.

Foreign holdings in Hindustan Levers Ltd. (LI—11-4-75), 119-20.

Increase in Prices of Synthetic Detergents produced by Hindustan Lever Limited (L—25-3-75), 25—29.

Increasing production of soaps by Hinustan Lever Ltd. (LII—6-5-75), 85-86.

Misuse of skimmed powder by Hindustan Lever Limited, Etah (XLIX—12-3-75), 157.

Payments by Hindustan Lever Ltd. in case of foreign visitors (LI—25-4-75), 152-53.

Production of Refined Oil and Margarine by Hindustan Lever (L—24-3-75), 221-22.

Purchase of Dalda Plant of Hindustan Lever by Messrs Perumal Agencies Ltd. (LI—15-4-75), 53.

Raise in price of Vanaspati by Hindustan Lever (XLIX—10-3-75), 99—102.

Raising of Prices of Soaps by Hindustan Lever Ltd. (L—18-3-75), 148-49.

HINDUSTAN LEVERS LTD—contd.

Rebate got by Hindustan Lever Research and Development section (LI—25-4-75), 35—36.

Rebate got by Hindustan Lever Research and Development Section from Government (XLIX—12-3-75), 10—21.

Resignation by Shri V.G. Rajadyaksha from Hindustan Lever Ltd. (LII—7-5-75), 181.

Results of Research at Andheri Centre of M/s Hindustan Lever ted, Bombay (XLIX—12-3-75), 65.

Sale of Trichy units of M/s Hindustan Lever Ltd. (LII—9-5-75), 196-97.

Setting up of a Caustic Soda Plant by M|s Hindustan Lever Ltd. (LI—22-4-75), 215-16.

Setting up of a Chemical Plant in Haldiah by M/s Hindustan Levers Ltd. (XLIX—4-3-75), 131.

Take over of Trichy Plant of Hinustan Lever Limited by their Workers (XLIX—17-3-75), 69-70.

Victimisation and unfair labour practices by Hindustan Lever Ltd. (LI—10-4-75), 96-97.

HINDUSTAN MACHINE TOOLS LTD:

Clash among H.M.T. Workers (XLIX—5-3-75), 126.

Guarantee for HMT Watches (L—26-3-75), 149.

H.M.T. (International) (XLVIII—26-2-75), 214-215.

H.M.T. Watches (XLVII—19-2-75), 203.

H.M.T. Watches to M.Ps (L—9-4-75), 91-92.

Manufacture of agriculture items by H.M.T. (L—26-3-75), 137-38.

Manufacture of Sophisticated Machine Tools in HMT. (LII—7-5-75), 143.

HINDUSTAN MACHINE TOOLS —*contd.*

Manufacture of Web off-set Rotary Printing Machine by HMT. (XL-IX—12-3-75), 34-35.

Price of HMT Watches (LII—30-4-75), 101-02.

Production of tractors by HMT at Pinjore (XLVIII—26-2-1975), 72.

Setting up of Machine Tool Factories in foreign countries by H.M.T. (XLVIII—26-2-1975), 47.

Tarn and Sona Watches of HMT (L—9-4-75), 71.

HINDUSTAN MOTORS LTD:

Closure of Third Shift in Hindustan Motors (XLVII—19-2-75), 144.

Demands made by Trade Union Leaders of Hindustan Motors Ltd Uttarpara, West Bengal (XLVII—19-2-75), 178-79.

Price of Ambassador Car (XLVII—19-2-75), 195.

HINDUSTAN ORGANIC CHEMICALS:

Appoinmtent of the Mangaing Director of Hindustan Organic Chemicals (L—25-3-75), 54.

HINDUSTAN PAPER CORPORATION:

Appointment of Retired Persons in Hindustan Paper Corporation (L—19-3-75), 87-88.

Complaint against officers for manipulation of shifting of office of Hindustan Paper Corporation (XLVIII—26-2-75), 153.

Misuse of Staff car in Hindustan Paper Corporation (L—19-3-75), 211.

Shifting of Office of Hindustan Paper Corporation from New Delhi to Calcutta (XLVIII—26-2-1975), 17—23.

HINDUSTAN PETROLEUM CORPORATION:

Take over of Crude Transport from Saudi Arabia by H.P.C. (L—25-3-75), 63.

HINDUSTAN PHOTO FILMS LTD:

Loss suffered by M/s Hindustan Photo Films manufacturing Company Limited (LII—7-5-75), 118.

Missing File of Hindustan Photo Films Manufacturing Bombay (L—9-4-75), 49-50.

Production of Polyester based Medical X-Ray Film by Hindustan Photo Films (L—9-4-75), 179-80

Production of Sub-standard X-Ray Films in Hindustan Photo Films Manufacturing Co. (XLIX—12-3-75), 83-84.

HINDUSTAN STEEL LTD:

Alleged Arbitrary Promotion in HSL Durgapur (LI—10-4-75), 104-05.

H.S.L. Officers taken over by SAIL (LI—18-4-75), 46.

Proposed spilt of HSL into Companies (LI—18-4-75), 81.

Reconstruction of HSL (XLIX—13-3-75), 164.

Reservation of Posts for S.C. and S.T. in HSL (LI—18-4-75), 170.

Transfer of Bhilai Steel Plant from HSL to SAIL (LI—10-4-75), 82.

HINDUSTAN TIMES:

Suggestion to set up a Trust to run the Hindustan Times Group of Journals (LII—30-4-75), 121-22.

HINDUSTAN ZINC LTD., UDAIPUR (LI—18-4-75), 159.

Officers of Hindustan Zinc Ltd. on foreign tour (XLVIII—27-2-75), 46-47.

T.A. drawn by Managing Director, Hindustan Zinc Ltd. Udaipur (XLIX—6-3-75), 105.

Zinc accumulation with Hindustan Zinc Ltd. (L—30-3-75), 39.

HIRA KUD PROJECT:

Crack in Hira Kud Dam (XLVIII—24-2-75), 50.

HIRAKUD PROJECT—*contd.*

Supply of Power to Madhya Pradesh from Hirakud Project (XLVIII—26-2-1975), 108-109.

HISTORICAL DOCUMENTS:

Destruction of Historical Documents (XLVIII—24-2-75), 61—63.

News report captioned "Indian Historical Works inadequate" Vol. (XVVIII—3-3-1975), 151.

Purchase of MSS of 'Sharmistha' by USA Citizen (LI—21-4-75), 116.

Taking away of collection on Late Swamy Sarjanand Saraswati and Kisan Sabha by American Writer (LI—21-4-75), 104-05.

HOARDERS:

Action against Hoarders, Black Marketeers (LI—19-3-75), 157-58.

Detention of Hoarders in Rajasthan under MISA (XLIX—12-3-75), 43-44.

HOCKEY:

Mini World Hockey Tournament (L—7-4-75), 53.

Standard of Hockey and Cricket (Vol.—XVVIII—3-3-1975), 181-82.

Debates

Notice by Members of Indian Hockey Team for Tournament (St.) (XLVIII—20-2-75), 393.

Reported Notice by Members of Indian Hockey Team for World Cup Tournament (Matter under 377) (XLVIII—20-2-75), 219—21.

HOECHST, M/s.:

Diversifiation of M|s. Hoechst (XLVIII—25-2-1975), 188-89.

ISSUE OF COB LICENCE.

Letters of Intent issued to M/s. Hoechst (XLVIII—25-2-75), 139-40. (XLIX—4-3-75), 196.

Letters of Inten issued to M|s Hoechst (L—25-3-75), 168.

Licences issued to M/s. Hoechst (LII—6-5-75), 71-72.

HOECHST, M|s,—*contd.*

Licences issued to M/s Hoechst and other Drug Firms (L—18-3-75), 43—46.

Misrepresentation of facts in the application from M/s Hoechst for C.B.O. Licence (XLVII—18-2-75), 103-04.

HOLAND:

Visit of Dutch Trade Team to India (L—21-3-75), 37.

HOLIDAYS:

Closed Holidays during a Calendar Year (XLIX—5-3-75), 52.

Grant of Holidays to Emloyees of Delhi Police (XLVIII—26-2-1975), 99.

HOLIDAY CAMPS (XLIX—14-3-75), 186.

HOLIDAY INNS:.

Construction of hotels by holiday INC (XLVII—21-2-75), 174.

HOLKAR STATE:

Destruction of records of former Holkar State (XLIX—17-3-75), 130-31.

HOME GUARDS:

Home Guards in Gujarat (LII—7-5-75), 47.

HOMOEOPATHY:

Introduction of degree course in Homoeopathic system of medicine in Calcutta University (XLIX—13-3-75), 115.

Selection of site for Institute of Homeoathy in Calcutta (L—20-3-75), 67.

HONOLULU:

India's consul in Honolulu (XLIX—6-3-75), 97.

HOOGHLY RIVER:

Hooghly as National River ways (LII—8-5-75), 90-91.

HOSHANGABAD:

Casual and Central Pool workers in Security Paper Mill in Hoshangabad (XLVII—21-2-75), 203.

Class I, II, III and 1V officers in S.P.M., Hoshangabad (XLVII—21-2-75), 204-05.

Lunch recess to workers in security Paper Mill, Hoshangabad (XLVII—21-2-75), 81.

Security Arrangements in S.P.M., Hoshangabad (XLVII—21-2-75), 205-06.

Suspension/Dismissal of Employees of SPM Hoshangabad (L—21-3-75), 84.

HOSPITALS:

Admission of Shri Mahendra Singh in Irwin Hospital, New Delhi (LI—18-4-75), 55-56.

Appalling conditions of Hospitals in India (XLVIII—27-2-75), 125.

Bed capacity of Cancer Hospitals of the country (LI—18-4-75), 188-89.

Campaingn to improve Functioning of Hospitals of the Country (LI—10-4-75), 179—81.

Demands of Class III and Class IV employees of Lady Hardinge and Kalavati Saran Children Hospital, New Delhi (LI—18-4-75), 132-33.

Demands of Employees of Safdarjang Hospital, New Delhi (XLVIII—27-2-75), 48-49.

Deterioration in quality of medical aid in Willingdon Hospital New Delhi (LII—8-5-75), 67.

Expansion of medical facilities in Government Hospitals of Delhi (LI—10-4-75), 196.

Homoeopathy and Alurvedic Courses done by Technical Staff of Safdarjang Hospital and All India Medical Institute, New Delhi (LI—10-4-75), 110.

HOSPITALS—*contd.*

Hospital Facility in Trans Yamuna Area of Delhi (XLIX—13-3-75), 107-08.

Hospitals in Delhi (XLIX—6-3-75), 111-12.

Hospitals in outer Delhi Parliamentary Constituency (XLIX—13-3-75), 135.

Hospitals of Delhi (L—20-3-75), 143.

Opening of new Central Hospitals in Kerala (XLIX—6-3-75), 181.

Shortage of Life Saving Drugs in Hospitals of Delhi (XLVII—20-2-75), 41.

Shortage of staff in Willingdon and Safdarjang Hospitals, New Delhi (XLVIII—27-2-75), 29.

Take over of Kalavati Saran Hosital, New Delhi (LI—18-4-75), 94-95.

Under|over staffing of Hospitals and CGHS Dispensaries in Delhi (LI—18-4-75), 72.

Working conditions of Civil Hospital of Ahmedabad (LII—8-5-75), 217.

HOSTELS:

Construction of hotels in Eastern and North Eastern States (LII—2-5-75), 66-67.

ACCOMMODATION:

Hotel accommodation for Staff Artists of AIR (LI—21-4-75), 101.

Supply of Groceries and Food Grains to Hostel Students at Concessional Rates (LII—28-4-75), 74.

HOTELS:

Annual Bonus for Employees of Lodhi and Ranjit Hotels (LII—9-5-75), 173-74.

Aranya Nivas Hotel Kerala (XLIX—14-3-75), 105-06.

Construction of One and Two Star Hotels (XLIX—7-3-1975), 156.

Construction of hotels by holiday INNS INC (XLVII—21-2-75), 174.

HOTELS—*contd.*

Construction of Hotels by I.T.D.C. (XLIX—14-3-75), 193-94.

Construction of Hotel in Ahmedabad (LII—2-5-75), 197.

Construction of Hotel in Hyderabad by ITDC (LI—11-4-75), 144-45.

Encouragement to private sector to start Hotels (Vol.—XLVIII—28-2-75), 174-75.

Expenditure on hotels in Bihar (LII—2-5-75), 203.

Boarding and lodging charges in Appollo Hotel, Colaba, Bombay (XLIX—7-3-75) 162-63.

Hotels and Restaurants (LII—9-5-75), 128-31.

Hotels in Gujarat (L—21-3-75), 105.

Hotels in Madhya Pradesh (XLIX—7-3-1975), 173-74.

Hotels Projects in Kerala (LI—18-4-75), 247-48.

Hotels run by Tourism Department (XLVII—21-2-75), 196-197.

Hotels serving Indian dishes in Foreign Countries (XLIX—7-3-1975), 81.

Hotels under construction by ITDC (LI—25-4-75), 124.

Investment in public sector hotels (LII—9-5-75), 64—67.

Licences for construction of Hotels (LII—9-5-75), 125—27.

Loans given by Hotel Development Corporation (XLIX—7-3-1975), 140-41.

Loss suffered by Hotels, Motels and Tourist lodges under ITDC (LII—2-5-75), 146-47.

Number of Hotels for Tourists in North Eastern Region (LI—18-4-75), 275.

Occupation of I.T.D.C. Hotels (XL—IX—7-3-1975), 181-82.

Opening of Hotels (LII—2-5-75), 147—49.

HOTELS—*contd.*

Opening of Hotels by I.T.D.C. (XLIX—7-3-1975), 190.

Profit/loss of Hotels run by I,T.D.C. (Vol—XLVIII—28-2-75), 95.

Proposal to open Hotels by I.T.D.C. during Fifth Plan (XLIX—7-3-1975), 178.

Sale proceeds of Appollo Hotel, Colaba, Bombay (XLIX—7-3-1975), 163.

Selection of Hotel Projects being set up by ITDC. (L—21-3-75), 56.

Setting up of Hotels by I.T.D.C. in Orissa (XLIX—7-3-1975) ,135.

Steps to meet Demand for Five Star Hotels (LI—25-4-75), 51.

HOTEL CORPORATION OF INDIA:

Business and Management of Hotel Corporation of India (LI—18-4-75), 205-06.

Loss incurred by Hotel Corporation of India (LII—9-5-75), 120-21.

Hotel Projects in Karnataka (XLIX—14-3-75), 129-30.

HOUSEHOLD GOODS:

Orders from Poland for Indian household goods (XLVII—21-2-75), 142.

HOUSING:

Acquisition of Houses (L-7-4-75), 162-63.

Allocations for Construction of houses under Low and Middle Income Housing Scheme (XVVIII—3-3-1975), 136-37.

Allocation for Housing Scheme in Orissa (XLIX—10-3-75), 205-6.

Allocation for Slum Clearance and urban Housing in Fifth Plan (XLIX—17-3-75), 174.

Allocation of Housing Loans to States (L—24-3-75), 114-15.

HOUSING—contd.

Allotment of House-Sites to Middle and Low Income Group (L—24-3-75), 156-57.

Allotment of land to House Building cooperative Societies in Shahdara (LI—21-4-75), 61-62.

Assessment of Agricultural Landless Labourers without House in States (LI—21-4-75), 71—73.

Ban on Construction of Houses with large Floor Area (L—24-3-75), 197.

Central Assistance for Housing Scheme (XIX—10-3-75), 125-26.

Central Fund utilised by States for Housing (XLIX—17-3-75), 167.

Construction of Houses for Class III and Class IV Employees (Vol—XVVIII—3-3-1975), 153-54.

Construction of Houses for Low Income Group in Ahmedabad by Government of Gujarat (L—24-3-75), 135-36.

Disparity in Allocation of Funds for Housing in States (L—24-3-75), 178-79.

Expenditure incurred on housing schemes in Rural Areas (XLVIII—24-2-75), 34-35.

Extension of balances and glazing in Lawrence Road D.D.A. quarters (L—24-3-75), 191-92.

Free house site for poor during Fifth Plan (XLIX—10-3-75), 215.

Fresh Registration by DDA (L—24-3-75), 208.

Funds allotted to Punjab for Housing Programme in Rural Area (L—7-4-75), 160.

Housing arrangements for working women (LI—2-4-75), 105-06.

Housing Policy (LI—21-4-75), 79.

Housing facility for P & T Emloyees in Fifth Plan (LII—30-4-75), 248—51.

HOUSING—*contd.*

Housing Programme in the Rural and Urban Areas of Gujarat (LII—28-4-75), 108.

Housing Schemes for Retiring Government Servants (LII—28-4-75), 97.

Housing Scheme in States (LI—21-4-75), 188-89.

Implementation of Housing Scheme for retiring employees (XLIX—10-3-75), 27—30.

Low-cost Housing Scheme (L—24-3-75), 170.

National Housing Policy (L—7-4-75), 91-92.

New Scheme of loans for housing sanctioned by HUDCO (XLIX—17-3-75, 153.

Population without houses (XLIX—10-3-75), 114.

Profit from Housing Schemes of D.D.A. (XLIX—17-3-75), 113.

Progress in provision of house sites for landless workers in rural areas (XLIX—10-3-75), 206.

Provision of House sites to landless workers in Rural Areas of Eastern and North Eastern States (LII—28-4-75), 41-42.

Provision of Housing Facilities and land (XLIX—17-3-75), 49-50.

Report Regarding Construction of Residential Flats in Janak Puri (L—24-3-75), 96-97.

Reorganisation of Housing Programme in Rural Areas (XLIX—10-3-75), 84-85.

Schemes for Provision of House sites to Landless workers (LI—21-4-75), 33-34.

Shortage of Houses in the Country (XLIX—17-3-75), 183-84.

State-wise Central Allocation disbursement and expenditure for Housing Scheme (XLIX—17-3-75), 164—66.

HOUSING—*contd.*

Subsidised Houses to economically Weaker Sections (XLVIII—24-2-75), 161-62.

Village Housing Project Scheme (L—7-4-75), 93—96.

HOWRAH:

Broad gauge from Howrah to Amta (XLVIII—25-2-75), 166.

Demand to increase trains between Howrah and Samastipur and between Ranchi and Samastipur (XLVII—18-2-75), 95-96.

Starvation in Rural Areas of Howrah (LII—5-5-75), 79-80.

HUEN TSANG MEMORIAL:

Construction of Huen Tsang Memorial at Nalanda (LII—26-4-75), 39-40.

HUMAN SACRIFICE:

Cases of Human Sacrifice in the Country (LII—30-4-75), 243.

HUNGARY:

Agreement with Hungary (XLIX—13-3-75), 60-61.

Know how from Hungary for making cable machinery (LII—7-5-75), 68.

Setting up of Factory near Mysore in Collaboration with Hungary (XLIX—12-3-75), 38-39.

Supply of Coke Over Plant to Hungary (XLVIII—26-2-1975), 53.

HYDERABAD:

Construction of Boat House at Hyderabad (LI—11-4-75), 145.

Minting of coins by Mints in Bombay, Hyderabad and Alipore (LI—25-4-75), 192-93.

HYDRO-CARBON INDIA:

Oil Exploration by Hydro-Carbon India in Iraq (XLIX—4-3-75), 153-54.

HYDRO-ELECTRIC PROJECTS:

Commissioning of Salal Hydro-Electric Project (LI—16-4-75), 183.

Funds for completion of Hydro-Electric Projects (LII—30-4-75), 114—16.

Hydel Projects Fed by Monsoon and Snow Water (L—9-4-75), 169-70.

Implementation of Hydro and Thermal Power Generation Schemes (XLIX—12-3-75), 90-91.

HYDRO THERMAL PROJECTS:

Assistance sought by Karnataka for implementation of Hydro Thermal Projects (XLVIII—26-2-75), 212-213.

HYDROGEN EXPLOSION:

Hydrogen Explosion by India (LII—8-5-75), 197.

I

I.C.I.C.I.:

Rinancial Assistance Sanctioned by ICICI to Assam, Kerala, Rajasthan, Orissa, Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

IITEA, MADRAS:

Memorandum from IITEA Madras L—7-4-75), 225-26.

I.R.C.:

Amount of money given by I.R.C. to sick units (LII—9-5-75), 114—20.

ICHAPUR GUN AND SHELL FACTORY:

Smuggling of Weapons from Ichapur Gun and Shell Factory (LI—18-4-75), 131-32.

IDOL (S):

Recovery of idol of Ponaraja (LII—7-5-75), 169.

IDOL(S)—*contd.*

Stolen idols of Hindu Gods and Goddesses and other antiques (LI—16-4-75), 124-25.

ILLITERACY (L—24-3-75), 64-65, 99-100 (LI—7-4-75), 231-32.

Assistance to Voluntary Organisation for Eradication of Illiteracy (Vol. XVVIII—3-3-1975), 171-72.

Eradication of Illiteracy (LI—21-4-75), 46-47.

IMPHAL:

Oil exploration in Imphal (L—8-4-75), 132-33.

IMPORT (S):

Accumulation of imported material with S.T.C. (XLVII—21-2-75), 35-36.

Agreement with Chechoslovakia for Import of certain items (LII—29-4-75), 121-22.

Consumption, Production and Import of Petrol (XLVIII—25-2-1975), 65.

Crude oil Imports during 1975-76 (L—8-4-75), 125-26.

Crude Oil Imports Slashed in 1974-75 (LII—29-4-75), 185-86.

Export and Import (L—21-3-75), 128.

Exports and imports during the current Financial Year (XLVII—21-2-75), 36-37.

Exports to and Imports from Bangladesh (XLIX—7-3-1975), 21—25.

Exports to and Import from Federal Republic of Germany (LI—25-4-75), 199-200.

Foreign Exchange for Import of Equipments and Technology (LII—30-4-75), 221-23.

Generalises System of Preferences for Imports in E.E.C. Countries (XLIX—7-3-1975), 124.

IMPORT(S)—*contd.*

Guidelines regarding margin of profit on imports by S.T.C. (XLIX—14-3-75), 115.

Grant of import Licences (XLVII—21-2-75), 99.

Import and Production of D.D.T. (LII—29-4-75), 78-79.

Import of Catapillar Marine Engines (LII—9-5-75), 79-80.

Import of Cashewnuts (LI—25-4-75), 123-24.

Import of Commodities from Bangladesh (LII—2-5-75), 17—19.

Import of Cotton Vol. (XLVIII—28-2-75), 188-89.

Import of Cotton from Pakistan (XLIX—14-3-75), 99-100.

Import of Cotton from Pakistan (XLIX—7-3-1975), 121.

Import of Cotton from U.S.S.R. (XLIX—14-3-75), 62.

Import of Crude Oil (XLVII—18-2-75), 50-51.

Import of Crude Oil (XLVII—18-2-75), 107-08.

Import of Drilling Rigs (L—8-4-75), 42-43.

Import of Drugs by Foreign Companies (LI—22-4-75), 163-64.

Import of essential items through S.T.C. (XLIX—14-3-75), 60.

Import of Fertilisers (XLVIII—25-2-75), 109.

(LI—11-4-75), 59-60, 128.

Import of fertiliser by M.M.T.C. (XLIX—7-3-1975), 151-52.

Import of foodgrains during 1975 (L—7-4-75), 189.

Import of Footwear by Australia (XLVIII—28-2-75), 181.

Import of Glybenclamide (L—8-4-75), 49-52.

IMPORT(S): contd.

Import of Indo-Metacin (XLVII—18-2-75), 205-06.

Import of Jute from Bangladesh (XLIX—14-3-75), 128.

Import of kerosene oil (XLVII—18-2-75), 225.

Import of major items of trade from foreign countries (L—21-3-75), 74.

Import of Mica (LI—25-4-75), 101-02.

Import of Milk Powder (L—7-4-75), 209—11.

Import of Monkeys for Production of Polio Vaccine (LII—8-5-75), 137.

Import of newsprint during 1974 (LI—11-4-75), 201.

Import of non-ferrous metals from U.S.S.R. (XLIX—14-3-75), 173.

Import of Oil (XLVIII—25-2-1975), 147.

Import of Pesticides (XVVIII—3-3-1975), 195-96.

Import of Polyster Chips (XLVIII—21-2-75), 165-66.

LI—11-4-75), 96-97.

LII—2-5-75), 73-74.

Import of Raw Cashew 9 Vol. (XLVIII—28-2-75), 145.

Import of Rice from Nepal (LII—5-5-75), 97.

Import of Rock Phosphate (L—18-3-75), 121.

(LI—22-4-75), 104—06.

Import of Sheep (XVVIII—3-3-1975), 60.

Import of six million tonnes of additional crude (XLVIII—25-2-1975), 33.

Import of Soyabean Oil (XLIX—10-3-75), 211-12.

Import of Sports Goods (LI—21-4-75), 177-78.

IMPORT(S)—*contd.*

Import of Sulphur (L—8-4-75), 60.

Import of Sulphur for preparing sulphuric Acid (L—8-4-75), 127—29.

Import of tanning material (LI—25-4-75), 194.

Import of Trawlers (XLVII—21-3-75), 85-86.

Imports of waste films by Bangle Industries (L—9-4-75), 86—88.

Import of Welding Equipment for setting up of Units to Manufacture Steel Pipes and Tubes (LI—23-4-75), 58—60.

Import of Wheat and Rice during 1975-76 (L—7-4-75), 9—14.

Import of wheat from USA under food for peace (LII—9-5-75), 137—39.

Items imported from non-rupee payment countries (LI—11-4-75), 107.

Licences for Import of Polyester and Polyamide Chips (LII—2-5-75), 53-54.

Manufacture and import of Glabenclamide and Alpha Methyldopa (LI—22-4-75), 108—10.

Manufacture and Import of Guided Missiles (XLVII—20-2-75), 86.

Import of Newsprint Vol. (XLVIII—28-2-75), 34.

imports from developed and rupee payment countries Vol. (XLVIII—28-2-75), 49-50.

Procurement and import of foodgrains for buffer stock (XLVIII—24-2-75), 88-89.

Programme for import of crude oil in 1975 (XLVII—18-2-75), 218-19.

Racket involved in Import of Polyester Yarn in Bombay (XLIX—7-3-1975), 192-93.

Restriction in U.K. against import of foreign knit wear and woven fabrics (LI—11-4-75), 68-69.

Raw Wool Import (XLIX—14-3-75), 66.

Aeduction in Import Duty on Cotton Imports (XLIX—7-3-1975), 71.

Restriction on Import of items for manufacture of Luxury non-essential goods (LII—9-5-75), 195.

Taking over import of foreign feature films (LI—16-4-75), 127-28.

Value of goods exported and imported, Port-wise (L—21-3-75), 92.

Debates

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying unclearned at maior ports (CA) (XLIX—12-3-75), 220—42.

IMPORT DUTY:

Import duty on dry fruits from Afghanistan (LI—11-4-75), 191-92.

IMPORT-EXPORT BANK:

Setting up of Import-Export Bank (LI—25-4-75), 87.

IMPORT LICENCE(S):

Grant of import licences (XLVII—21-2-75), 99.

Grant of Import Licence for Stainless Steel to Bawa Industries Cuddapah (LII—2-5-75), 187-88.

Grant of import licences to Racman Koshatkinn, Najafgarh, Delhi LI—25-4-75), 195-96.

Grant of Licences|Letters of Authority and custom clearance permits to parties against claims (LI—25-4-75), 196-97.

Import licence for dry fruits to STC (LI—11-4-75), 192.

Import Licence for Stainless Steel (XLIX—7-3-1975), 55.

Import Licence for Stainless Steel to Sea Shore Traders (LII—2-5-75), 188-89.

IMPORT LICENCE(S): *contd.*

Issue of licences for the import of surgical instruments (XLVII—21-2-75), 129-130.

Import Licences issued to large industrial houses (LI—11-4-75), 89.

Import Licences Issued to Sahu Jain and Goenka Industries (LII—9-5-75), 226.

Issue of Import Licences (LII—9-5-75), 75-76.

Issue of import licences to East Anglia Plastic Company (L—31-3-75), 138.

Issue of import licences to M|s. S.S. Subramaniya Chettiar & Bros. and M|s. T. Obliswana Chettiar (LI—25-4-75), 197.

Licences given to Tyre Manufacturing concerns for import of Nylon thread (XLVII—21-2-75), 166—168.

Misuse of Import Licences (LI—25-4-75), 196.

News Report Captioned Morarji, Not Mishra, behind New Licence Scandal (LII—2-5-75), 108-09.

Revalidation of import licences (LI—11-4-75), 36-37.

Streamlining of Import Licensing Procedure (LI—11-4-75), 173-74.

Debates

Issue of Import Licences for Polyester Fibre (H.A.H. Dia.) (XLVIII—24-2-75), 352—74.

IMPORT LOBBY:

Activities of Import Lobby against Industrial Development (XLVII—19-2-75), 195-96.

IMPORT RULES:

Violation of import rules by Deputy Chief Controller of Imports and Exports (LI—18-4-75), 328-29.

INCOME CEILING:

Income ceiling of the Plantation workers for Subsidised Rent Free Housing (L—7-4-75), 78-79.

INCOME TAX:

Alleged Collusion between Haji Mastan and Income Tax Authorities in Bombay (Vol.—XLVIII —28-2-75), 36.

Arrears of income tax against film stars (XLVII—21-2-75), 104.

Arrears of Income Tax against Individuals|Companies in MP (L—21-3-75), 101.

Assessment of Bengal Chamber of Commerce and Industry for Income Tax (XLIX—14-3-75), 134-35.

Assessment of political parties for income-tax (LI—18-4-75), 205.

Cases of Assessment of Income tax pending in Courts (LII—2-5-75), 77-78.

Cases of Evasion of Income tax in Dehradun (XLIX—7-3-1975), 127.

Directive by Income Tax Authorities to Television and Air-conditioner dealers to provide list of purchasers (XLVII—21-2-75), 100-101.

Evasion of Income Tax (LI—25-4-75), 39.

Evasion of Income Tax (LII—9-5-75) 241-42

Evasion of Income Tax by Chartared Accountants of Delhi (LI—18-4-75), 300.

Evasion of income tax by foreign banks (XLVII—21-2-75), 96.

Evasion of Income-Tax by self-employed Individuals (Vol. XLVIII—28-2-75), 204.

Exclusion of Income Tax Assessees from Satutory Rationing in urban areas (LII—28-4-75), 145.

INCOME TAX: *contd.*

Income-tax on Cash awards given to hockey players (LI—11-4-75), 99-100

Injunctions issued by Courts in Income Tax arears cases (Vol. XLVIII—28-2-75), 45.

Intelligence Cell to deal with income tax evasion and smuggling (LI—9-5-75), 33.

Payment of Arrears of Income-Tax by Top Film Stars (LI—18-4-75), 312-14.

Payment of Excise Duty and Income Tax by Industrial Concerns (LI—18-4-75), 297-98.

Payment of Income Tax by Charterd Accountants in Delhi (XLVIII—28-2-75), 118.

Payment of Income-tax by concerns manufacturing Bangles and Glasswares (LI—25-4-75), 88-89.

Payment of Income Tax by DCM Fertilisers, Kota (LII—2-5-75), 151.

Payment of Income Tax by Money Lenders of Orissa (LI—25-4-75), 40.

Papment of income tax bby owners of sugar mills (XLVII—21-2-75),135-36.

Payment of Income-tax by pan (betel) shops (XLIX—7-3-75), 159.

Payment of Income tax by shareholders of Kohinoor Mills Ltd. (XLIX—14-3-75), 71-72.

Payment of Income Tax by Udaipur Cotton Mills, Udaipur (LII—2-5-75), 151-52.

Provisions for development rebate under Income Tax Act (XLVII—21-2-75), 37-39.

Raids by Income Tax and Custom Authorities in Gujarat (LII—2-5-75), 120.

Raids by Income Tax Authorties (XLIX—14-3-75), 55.

Raids by Income Tax Authorties (LI—11-4-75), 133-34.

INCOME TAX *Contd.*

Raids by Income-tax Authorties in Bombay (XLVII—21-2-75), 26-27.

Raid by Income Tax Authorities in MP. (LI—21-3-75), 101.

Raids by Income Tax Authorities on bank Officials (LII—2-5-75), 51-52.

Recovery of arrears of Income tax (XLVII—21-2-75), 71-72.

Recovery of Income Tax arrears (XLVII—21-2-75), 190-91.

Recovery of Income tax in Orissa (LII—2-5-75), 48-49.

Searches by Income Tax Authorities in Calcutta (Vol. XLVIII—28-2-75), 151-152.

Tax on Income from Farms (XLIX—7-3-75). 132-33.

INCOME TAX ARREARS:

Arrears of Income-tax Vol. XLVIII—28-2-75). 205—256.

Arrears of Income Tax against Businessmen/ Industrialists (XLIX—14-3-75), 188-89.

Arrears of Income Tax against First 20 Firms/Industries of Madhya Pradesh Vol. (XLVIII—28-2-75), 96-97.

Arrears of Income Tax against Industrialists and Firms in Vidarbha LII—9-5-75), 169—71.

Arrears of Income-tax against Shareholders of M|S D.M.C. Chemicals and Shree Ram Rayons, Kota (XLIX—14-3-75), 152-153.

Arrears of Income Tax against a Transport Contractor of Bombay LII—9-5-75), 242-243.

Arrears of Income Tax in Bihar (LII—9-5-75), 208—10.

INCOME TAX COMMISSIONER:

Complaint against commisioner of Income Tax-Bombay-1. (L—21-3-75), 161.

INCOME TAX DEPARTMENT:

Agittion by Employees of Income Tax Department (LI—11-4-75), 32-33.

Complaints against Officials of Customs and Income Tax Departments (LI—25-4-75), 96.

Departmental candidates appearing in Income Tax Officers and Income Tax Inspector Examinations LII—2-5-75): 126-27.

Government accommodation for employees of Income Tax Department in Pail (XLVII—21-2-75), 65-66.

Non-Gazetted staff working in Income Tax Department (LI—11-4-75), 160.

Promotions in Income Tax Department(LI—18-4-75), 219-20.

Scheduled Castes/Sheduled Tribes Officers of Income Tax Service Class 1. (I—18-4-75), 229-30.

INCOME TAX INSPECTORS:

Department Examination of Income Tax Inspectors (LI—9-5-75), 149-50.

INCOME TAX OFFICERS (LI—25-4-75) 53-54.

Cash awards to Income Tax Officers (L—21-3-75), 65.

Duties and Functions of Income Tax Officers Class I, II (LII—9-5-75), 236.

Promotion of Class II income tax officers (LII—9-5-75), 94.

Promotion of Income Tax officers (L—21-3-75), 160.

Trespass in the House of an Income Tax Officer in Delhi (XLVII—19-5-75), 181-82.

INCOME TAX RAIDS:

Jewellery seized during raids in Bombay by Income Tax Authorities (XLVII—21-2-75), 153-54.

Raids by Income Tax Authoritties in Agra (XLVII—21-2-75), 154—56.

INCOME TAX RAIDS: *contd.*

Raids by Income-tax authorities on steel dealers (XLVII—21-2-75), 86-87.

INDIAN CEMENTS. TAMILNADU:

Dispute between Management and Workers of India Cements Sankari Tamil Nadu (XLVII—20-2-75), 144.

INDIA CARBON LTD.:

Charges of smuggling against Directors of M/S India Carbon L'td. LI—11-4-75), 93.

INDIA HOUSE LONDON:

Evacuation of India House due to Bomb Scare in London (XLIX 6-3-75), 50-51.

INDIA HOUSE NEW YORK:

Attack by jewish terrorists on India House at New York (XLVII—20-2-75), 132-33.

INDIAN OFFICE LIBRARY (LII—5-5-75), 206-07.

INDIA SAFE DEPOSITS LTD.:

Raids on locker of India Safe Deposits Ltd. Calcutta (LI—11-4-75), 111-12.

INDIA SCHERINGS LTD. M/s.:

Investment in and production of M/S India Scherings Limited (XLIX—4-3-75), 99-100.

INDIA TOBACCO CO:

Charges of smuggling against Directors/Shareholders of India Tobacco Company Ltd (LI—25-4-75), 90.

INDIAN AUDIT & ACCOUNTS SERVICE:

Officers of Indian Audit and Accounts Service on deputation to Public Sector Undertakings (XLIX—14-3-75), 106-07.

INDIAN ADMINISTRATIVE SERVICE:

Cases against certain IAS Officers (L—9-4-75), 99-100.

INDIAN ADMINISTRATIVE SERVICE: *contd.*

Newareport entiled IAS officers preferred to Technocraft (LII—7-5-75), 93.

Raising of Promotion Quota for IAS from State Civil Service (XLIX——5-3-75), 39.

INDIAN AGRICULTURAL RESEARCH INSTITUTE:

Experiment on rice eating people at Indian Agriculture Research Institute (LII—5-5-75), 191—93.

INDUSTRIAL DEVELOPMENT:

Activities of Import Lobby against Industrial Development (XLVII—19-2-75), 195-96.

Industrial Development of Backward Areas (LI—23-4-75), 23—25.

Industrial investment in Eastern Region (LI—23-4-75), 49-50.

Industrial development in States (LI—23-4-75), 175.

Setting up of Industrial Development Policy Group (XLVIII—26-2-75), 184-85.

INDUSTRIAL DEVELOPMENT BANK OF INDIA:

Amount advanced by IDBI to Industries and Punjab State Industrial Development Corporation (LII—9-5-75), 166—69.

Amount granted to States by IDBI (LII—9-5-75), 210-11.

Assistance by IDBI for the development of Fishing Industry (LI—18-4-75), 199.

Loan advanced by IDBI to small scale industries (LI—18-4-75), 220.

INDUSTRIAL DISPUTES (XLVIII—27-2-75), 203

Amendment to Industrial Disputes Act (LI—18-4-75), 80

INDUSTRIAL DISPUTES: *Contd.*

Benefits of Industrial Disputes Act to employees of Pharmaceutical and allied industries (LI—10-4-75), 201-02.

Issue re. Applicability of Industrial Disputes Act to Dandakaranya Project (LI—18-4-75), 103-04.

INDIAN AIR FORCE:

Air Force Recruitment Centres in the Country (XLIX—13-3-75), 150—52.

Air Force Recruitment Centre in Kerala (LII—8-5-75), 164-65.

Engine or Multi-role Combat Aircraft for I,A,F. (XLIX—6-3-75), 46.

Fire in Air Force Signal Centre, New Delhi (LII—8-5-75), 59-60.

Foreign Exchange Crisis for IAF (XLIX—13-3-75), 157.

Manufacture of Freighter Aircraft for Indian Air Force (XLVIII—27-2-75), 146-47.

Promotion of civilian store-keepers in Air Force (L—20-3-75), 69.

Punishment to an I.A.F. employee for use of Hindi (XLIX—6-3-75), 154.

Replacement of obsolete Indian Air Force Transport Fleet (XLVII—20-2-75), 191-92.

Steps to absorb discharged airmen of IAF in Civil Aviation (L—21-3-75), 70.

INDIAN AIRLINES CORPORATION:

Absorption of retrenched Staff in Indian Airlines (LII—2-5-75), 41-42.

Air service between Bengalore and Mangalore (L—21-3-75), 154.

Air Service between Calcutta and Jamshedpur (L—21-3-75), 48.

Amount paid by Indian Airlines and Air India for stay of their

INDIAN AIRLINES CORPORATION: *Contd.*

Employees in various Hotels (LI—25-4-75), 208.

Amount saved by Indian Airlines due to cut in Aviation Turbine Fuel (LII—9-5-75), 245.

Appointments in Supervisory Cadres of Indian Airlines (LI—11-4-75), 102-03.

Appointments in Supervisory Cadres of Indian Airlines (LI—11-4-75), 102-03.

Boeing service between Managlore and Bombay (L—21-3-75), 154.

Complaints regarding supply of sub-standard Fuel to IAC (LII—6-5-75), 74-75.

Delivery of HS-748 Aircraft to Indian Airlines (L—21-3-75), 42.

Economies effected by Indian Airlines (LII—9-5-75), 188-89.

Establishment of Air Transport Organisation by Indian Airlines (XLIX—7-3-75), 149-50.

Executive Pillots of Indian Airlines (LI—25-4-75), 154.

Findings of Inquiry into Employment Racket in Indian Airlines (XLIX—14-3-75), 43.

Five Year Plan of Indian Airlines (XLIX—7-3-75), 32.

Foreign tours by officers of Indian Airlines (XLVII—21-3-75), 177.

Foreigners employed in Indian Airlies and Air India (L—21-3-75), 130.

Increase in Fares in Indian Airlines (XLVIII—28-2-75), 196.

Increase in Passenger fares in Indian Airlines (XLIX—14-3-75), 161-62.

Indian Airlines Services to and from Kandla (LI—18-4-75), 319.

Indian Airlines service to Khowaif, Kamalpur and Kailashahar (XLIX—7-3-75), 36.

INDIAN AIRLINES CORPORATION: *Contd.*

Indian airlines service in UP (LI—11-4-75), 200.

Instructions to employees of Indian Airlines regarding Dress (XLIX—14-3-75), 83.

Jabalpur on Air Map of I.A.C. (XLIX—14-3-75), 134.

Lifting of aviation fuel by Indian Airlines (XLVII—21-2-75), 183.

Losses made up by Indian Airlines and Air India (XLIX—14-3-75), 97.

News Report Captioned I.A. Flights delayed by Industrial|Smog (LII—2-5-75), 139.

Number of employees in Indian Airlines (LI—11-4-75), 115-16.

Number of persons from Orissa serving in Air India and Indian Airlines (XLIX—14-3-75), 172.

Officers of Indian Airlines in the Capital (XLIX—7-3-75), 152.

Passenger baggages lost, misplaced damaged on fights of Indian Airlines (XLIX—14-3-75), 167-68.

Passenger Traffic on Regional routes of Indian Airlines (LI—25-4-75), 69-70.

Profit earned by Indian Airlines (LII—2-5-75), 204-05.

Profit/Loss to Indian Airlines and Air India (LI—25-4-75), 66—69.

Purchase of Aircraft by Indian Airlines (XLIX—7-3-75), 148.

(XLVIII—28-2-75), 129-30.

Purchase of Boeing jets by Indian Airlines from United States (XLVII—21-2-75), 176.

Purchase of Wide-Bodied jets for Indian Airlines (LI—11-4-75), 176.

Request from Indian Airlines for reduction in price of Aviation Turbine Fuel (XLVII—21-2-75), 189-90.

INDIAN AIRLINES CORPORATION: *Contd.*

Reservation for S.C. and S.T. in Air India and Indian Airlines (LI—25-4-75), 27-28.

Reservation of Front Seats in Aircraft of Indian Airlines (L—21-3-75), 144.

Routes operated by Indian Airlines (LI—11-4-75), 41-42.

Snacks and Beverages served by Indian Airlines (XLVIII—28-2-75), 196.

Steps to increase profits of Air India and Indian Airlines (XLIX—14-3-75), 170—72.

Trainees in Electrical and Mechanical Sections of Indian Airlines and Air India (XLVII—21-2-75), 43.

Utilisation capacity in Indian Air- (XLVII—21-2-75), 165.

Utilisation capacity in Indian Airlines and Air India (XLIX—14-3-75), 183—85.

INDIAN ASSOCIATION FOR EXPERIMENT IN INTERNATIONAL LIVING:

Foreign Exchange manipulations by Indian Association for Experiment in International Living (L—21-3-75), 151.

INDIAN BORDERS:

Demarcation of boundaries with Burma, Bangladesh, Bhutan and Pakistan (LI—18-4-75), 154-55.

INDIAN CATHOLIC RELIEF SERVICE:

Activities of Indian Catholic Relief Service (L—19-3-75), 36-37.

INDIAN CITIZENSHIP:

Indian Citizenship to D.Ps. of 1971 Indo-Pak Conflict Rehabilitated in Gujarat and Rajasthan (XLVII—20-2-75), 75.

INDIAN CIVIL SERVICE:

Retirement of I.C.S. officers (LI—16-4-75), 173—76.

INDIAN COPPER CORPORATION:

Profit earned by Indian Copper Corporation (LII—8-3-75), 65-66.

INDIAN COUNCIL OF AGRICULTURAL RESEARCH:

Annual Budget of I.C.A.R. and its expenditure on research of wheat rice and paddy (XLIX—10-3-75), 175.

Experiment by ICAR in reclamation of Alkaline and Saline Areas in Haryana (LII—5-5-75), 229-30.

Grant to I.C.A.R. from International Development Research Centre (L—24-3-75), 93-94.

News Item Captioned Foreign octopus in ICAR (LII—5-5-75), 114-15.

Progress by ICAR in Increasing Rice Yield per Acre (XLIX—17-3-75), 174-75.

Debates

Suicide by an Employee of the Indian Council of Agricultural Research (St.) (L—19-3-75), 257—60.

INDIAN COUNCIL OF CULTURAL RELATIONS:

Expansion of activities of Indian Council of Cultural Relations (LI—18-4-75), 62.

Reproduction of Articles in Journals of Indian Council for Cultural Relations (LI—10-4-75), 115-16.

INDIAN COUNCIL OF MEDICAL RESEARCH:

Implementation of recommendations of Indian Council of Medical Research Review Committee (L—20-3-75), 72.

Permanent and Temporary Staff of Indian Council of Medical Research (L—20-3-75), 140.

INDIAN COUNCIL OF MEDICAL RESEARCH: *Contd.*

New Strategy adopted by Indian Council of Medical Research (XLIX—13-3-75), 41—43.

Staff of various Research Projects of Indian Council of Medical Research (LII—8-5-75), 102-03.

INDIAN COUNCIL OF TRADE:

Subsidy to meet expenditure incurred by Indian Council of Trade fairs and exhibitions (LII—9-5-75), 113.

INDIAN CRICKET TEAM:

Accounts of England Tour of Inrian Cricket Team (XLVII—3-3-75), 138-39.

INDIAN CURRENCY:

See "Currency and Coins".

INDIAN DAIRY CORPORATION:

Filing up of Reserved Vacancies in Indian Dairy Coropration (LII—28-4-75), 77.

Milk Boths of Indian Dairy Development Corporation in Delhi (LI—21-4-75), 138—40.

Revision of Pay Scales of Employees of Indian Dairy Corporation (LII—28-4-75), 29.

INDIAN DRUG MANUFACTURERS ASSOCIATION:

Employment of the former Drug Controller with IDMA (LI—10-4-75), 121-22.

Views of Indian Drug Manufacturers Association on Recommendation of Hathi Committee on Foreign Drug Companies (LII—6-5-75), 8—14.

INDIAN DRUGS AND PHARMACEUTICAL LTD.

Disparity between prices of Drug imported by I.D.P.L. and S.T.C. (XLVII—18-2-75), 77-78

INDIAN DRUGS AND PHARMACEUTICAL LTD: *Contd.*

Distribution of Imported Bulk Drugs by IDPL (LII—29-4-75), 39-40.

Industrial Licences Granted to I.D.P.L. (L—18-3-75), 195.

Proposal for Manufacturs of Doxycycline by I.D.P.L. (XLVIII—25-2-75), 6—9.

Proposals from certain Foreign Firms for giving Technical know-how to I.D.P.L. for manufacturing Doxycycline (XLVII—18-2-75), 41-42.

Proposal from IDPL to produce Formulations (LII—6-5-75), 41—43.

Stocks of Surgical Instruments in I. D. P. L. (L—25-3-75), 106-07.

Takeover of Gluconate Limited by IDPL (LII—6-5-75), 118-19.

Word Tour by M. Ds of IDPL and HAL (L—18-3-75), 136—38.

INDIAN ECONOMIC SERVICE:

Finalisation of Feeder List of I.E.S. and I. S. S. (XLVII—19-2-75), 189-90.

Merger of I.E.S. and I.S.S. (L—26-3-75), 142.

INDIAN ECONOMY:

Improvement in Indian Economy as a resut of Credit Squeeze (LII—9-5-75), 234.

INDIAN EXPRESS GROUP:

Complaints lodged against Indian Express Group and Andhra Pradesh Limited with CBI (XLIX—4-3-75), 192-93.

Complaints received against Andhraparabe Co. Ltd and Indian Express Ltd. (XLIX—4-3-75), 100-01.

Criminal Cases pending against Indian Express and Andhra Prabha Group of Papers (L—18-3-75), 149-50.

INDIAN FARMERS FERTILISER CO-OPERATIVE:

Loan from World Bank for Indian Farmers Fertilizer cooperative (LII—2-5-75), 179-80.

Setting up of Fertilizer Plants by IFFCO (L—9-4-75), 124.

INDIAN FEDERATION OF TRANSPORT OPERATION:

Memorandum from Indian Federation of Transport Operators (XLIX—13-3-75), 131-32.

INDIAN GRASSLAND AND FODDER RESEARCH INSTITUTE, JHANSI:

Study of Soil Erosion by Indian Grassland and Fooder Research Institute Jhansi (L—24-3-75), 198-99.

INDIAN HOCKEY:

Accounts of Indian Hockey Federation (LI—21-4-75), 75.

Customs Duty on Articles brought by Members of Indian Hockey Team (LI—25-4-75), 186—88.

Demand for Commission to enquire into Allegation of I.H.F. (XLVIII—3-3-75), 89-90.

Differences between I.O.A. and I.H.F. (XLVIII—3-3-75), 196-97.

Harassment to Members of Indian Hockey Team by Customs Officials (LI—18-4-75), 15—17.

I.O.A. and I.H.F. (LI—21-4-75), 100.

INDIAN HUME PIPE COMPANY:

Orders for Indian Hume Pipe Company (XLVIII—26-2-75), 43.

INDIAN INSTITUTE OF FOREIGN TRADE:

Director-General of Indian Institute of Foreign Trade (LI—18-4-75), 253-59.

INDIAN INSTITUTE OF FOREIGN TRADE: *Contd.*

Progress achieved by Indian Institute of Foreign Trade (LII—2-5-75), 142-43.

INDIAN INSTITUTE OF MANAGEMENT:

News item alleging mismanagement at India Institute of Management (XLIX—17-3-75), 196-97.

INDIAN INSTITUTE OF MASS COMMUNICATION:

Report by IIMC on Family Planning Programme (LI—10-4-75), 18—31.

INDIAN INSTITUTE OF SCIENCE, BANGALORE:

Reservation of Seats for S.C. and S.T. in Universities, Institutions of Higher Education and Indian Institute of Science, Bangalore (XLIX—10-3-75), 80-81.

INDIAN INSTITUTE OF TECHNOLOGY:

Freezing of admission at undergraduate level in Indian Institutes of Technology (XLVIII—24-2-75), 192-103.

IIT, KHARAGPUR:

Seats for various Courses in IIT Kharagpur (LII—5-5-75), 123—26.

I.I.T. MADRAS:

Cut in pay of Employees of I.I.T. Madras (L—7-4-75), 85-86.

Steps to improve welfare and service condition of employees of IIT Madras (L—7-4-75), 223—25.

INDIAN INSTITUTE OF TRADE:

Resignation by Director General of Indian Institute of Trade (XLIX—7-3-75), 78-79.

INDIAN IRON & STEEL CO.:

Expansion of IISCO (XLVIII—27-2-75), 193.

Nationalisation of IISCO (LI—18-4-75), 66.

INDIAN JUTE MILLS ASSOCIATION:

Institute of Jute Technology and Indian Jute Mills Association Research Institute (LI—11-4-75), 172.

INDIAN LABOUR CONFERENCE:

Composition of Employers and Workers Groups in Indian Labour Conference (LII—8-5-75), 215-16.

Discussion on Draft of Industrial Relations Bill with IC (XLIX—6-3-75), 89.

Implementation of Decisions of Indian Labour Conference (L—20-3-75), 112.

Meeting of Indian Labour Conference (XLIX—6-3-75), 99-100.

Meeting of Indian Labour Conference (LI—18-4-75), 33.

INDIAN LANGUAGES:

Arrangement for teaching Indian Language abroad (XLVIII—27-2-75), 189-90.

INDIAN LAW INSTITUTE:

Review of Working of Indian Law Institute (L—25-3-75), 84.

INDIAN LAWS:

Application of Indian Laws to Goa Daman & Diu (LII—30-4-75), 127.

INDIAN LEAF TOBACCO DEVELOPMENT CO. (LI—18-4-75), 299.

INDIAN MEDICAL ASSOCIATION:

Discussions with IMA on supply of essential drugs at below cost (L—18-3-75), 208.

Suggestions from IMA to modify Drug Policy (L—8-4-75), 41-42.

INDIAN MEDICINES CENTRAL COUNCIL ACT, 1970.

Division of second Schedule of the Indian Medicines Central council Act 1970 (LI—10-4-75), 98-99.

INDIAN MOTION PICTURE EXPORT PROMOTION CORPORATION:

Winding up of Indian Motion Picture Export Promotion Corporation (XLVIII– 26-2-75), 191-92.

INDIAN NATIONAL TRADE UNION CONGRESS:

INTUC on Unemployment (L—20-3-75), 57.

INDIAN NATIONAL ARMY:

Grant of Pension to Freedom Fighters amongst INA Civilians and Members of I.I.L (L—26-3-75), 76-77.

Grant of Permission to freedom fighters amongst INA civilians and members of I.I.L. (XLVIII—26-2-75), 207—09.

Grant of Pension to Freedom Fighters Ex-INA. Personnel (L—19-3-75), 142—44.

Grant of Pension to INA Freedom Fighters (LII—30-4-75), 193—96.

Parts of I.N.A. Memorial Monument of Singapore (L—9-4-75), 152

INDIAN NEWS REVIEW:

Deletions, of 'Peoples March' to Parliament from Indian News Review (Matter under rule 377 (L—9-4-75), 245—47.

INDIAN OCEAN:

Aircraft Carrier "Enterprise" in Indian Ocean (XLVII—20-2-75), 141.

Chinese Movements in Indian Ocean and Neighbouring Countries (XLIX—13-3-75), 163-64.

Discussions with visiting foreign dignitaries re: *Indian* Ocean (XLV—III—27-2-75), 170-71.

Fall of Saturn debris into Indian Ocean (L—19-3-75), 122-23.

INDIAN OCEAN:

Indo-Maldives Joint Communique regarding Indian Ocean Development (LI—18-4-75), 171.

Patrolling by French Warships in Indian Ocean (XLVII—20-2-75), 73.

Proposal for a meeting of Indian Ocean Nations (XLVII—20-2-75), 179-80.

UAE Support for Indian Ocean as Zone of Peace (XLIX—13-3-75), 72.

INDIAN OIL CORPORATION:

Advertisements issued by IOC to Small and Medium Dailies (LII—29-4-75), 111-12.

Amount owed to IOC and Coal Mines by DESU (XLVII—19-2-75), 98.

Appointment of the Chairman of IOC (L—25-3-75), 96.

Burning of oil Tanker in Paldim (LII—6-5-75), 131.

Charges against Employees in Eastern Region of I.O.C. (L—25-3-75), 137-38.

Decline in profit of I.O.C. (XLVII—18-2-75), 2—9.

Decline in profits of I.O. despite increase in turn over of production (XLVII—18-2-75), 70-71.

Execution of certain Jobs through Contractors by Marketing Division of I.O.C. (L—25-3-75), 139.

Payment of Conveyance Allowance by I.O.C. (L—25-3-75), 139-40.

Proposal to provide IOC products through cooperative societies (LII—29-4-75), 32.

Ratio of Officers to Workmen in Marketing Division of I.O.C. (L—25-3-75), 138.

Theft of Oil barrels from IOC's installations near Calcutta (LII—29-4-75), 164-65.

INDIAN OLYMPIC ASSOCIATION:

Alleged interference of IOA in India Volleyball Federation (XLIX —17-3-75), 77-78

Differences between I.O.A. and I.H.F., (Vol. XLVIII—3-3-75), 196-97.

I.O.A. and I.H.F. (LI—21-4-75), 100.

INDIAN OXYGEN LTD. (L—19-3-75) 123.

Expansion of Indian Oxygen Limited (L—26-3-75), 205.

Expenditure Incurred by Indian Oxygen Limited in respect of Interest, dividends and Technical know-how (L—19-3-75), 41.

Grant of overdraft facilities by Bankers to Indian Oxygen Limited (XLIX—14-3-75), 64-65.

Holding Company around Indian Oxygen Ltd. (L—18-3-75), 57.

Memorandum Against Management of Indian Oxygen Ltd. (L—9-4-75), 170.

Projects under Diversification (LI—23-4-75), 40.

Recognition to Indian Oxygen Limited as an Export House (XLIX—14-3-75), 48-49.

Remittances by Indian Oxygen Limited (L—9-4-75), 170-71.

Trade Relations of Indian Oxygen Ltd. with Foreign Companies (L —19-3-75), 151.

INDIAN PETRO-CHEMICAL CORPORATION:

Closure of DMT Unit of Indian Petro-Chemical Corporation (LII —6-5-75), 183.

Projects being set up by IPC in Gujarat Complex (XLIX—4-3-75), 71—74.

INDIAN PILOTS GUILD:

Representation from Office Bearers of Indian Pilots Guild (LII—2-5-75), 137-38.

INDIAN POLICE SERVICE:

Ladakhis in the IPS Service (XLIX—12-3-75), 123-24.

Proposed appointment of an I.P.S. Officer as Chief Secretary of Mizoram (L—9-4-75), 115-16.

INDIAN POTASH LTD:

Indian Potash Limited (L—7-4-75), 38.

INDIAN PRODUCTS:

Popularising Indian products in Missions abroad (XLVII—20-2-75), 165-66.

INDIAN RARE EARTHS, UDYOGMANDAL:

Man days lost due to strike in Indian Rare Earths, Udyogmandal (LI—18-4-75), 111-12.

INDIAN RED CROSS:

Programme undertaken by Indian Red Cross in Gujarat (XLIX—13-3-75), 51-52.

INDIAN ROADS CONGRESS:

Council of Indian Roads Congress for more funds for roads (LI—18-4-75), 180.

INDIAN SCIENCE CONGRESS:

Paper presented to 62nd Session of Indian Science Congress (XLIX—5-3-75), 193.

INDIAN STATISTICAL SERVICES:

Finalisation of Feeder List of I.E.S. and I.S.S. (XLVII—19-2-75), 189-190.

Merger of I.E.S. and I.S.S. (L—26-3-75), 142.

INDIAN SUGAGR MILLS ASSOCIATION:

Representation from Indian Sugar Mills (LII—5-5-75), 135-36.

INDIAN SUGAR MILLS ASSOCIATION: contd,

Views of Indian Sugar Mills Association on increase in cane arrears (XLIX—17-3-75), 197.

INDIAN TELEPHONE INDUSTRIES:

Shares of International Telephone and Telegraph Corpopration in I.T.I. (XLVIII—26-2-75), 37.

INDIAN TERRITORIAL WATERS:

Intrusion of Foreign Fishing Vessels in Indian Territorial Waters (XLVII—20-2-75), 70-71.

INDIA TOURISM DEVELOPMENT CORPORATION:

Agency to maintain quantity control of Food items sold by ITDC Hotels (L—25-4-75), 78-79.

Allegations against Chairman of ITDC (LI—11-4-75), 95.

Construction of Hotels by I.T.D.C. (XLIX—14-3-75), 193-94.

Construction of Hotel in Hyderabad by ITDC (LI—11-4-75), 144-45.

Construction of Tourist Hotel at Neermahal, Udaypur by ITDC (LI—25-4-75), 143-44.

Creation and Filling up of Posts in I.T.D.C. (LII—2-5-75), 30-31.

Development Plans of I.T.D.C. (LII—2-5-75), 46-47.

Establishment of a separate Hindi cell in I.T.D.C. (LII—9-5-75), 197-98.

Findings of Central Vigilance Commission on Allegations against Chairman ITDC (LII—2-5-75), 180-81.

Hotels under construction by ITDC (LI—25-4-75), 124.

I.T.D.C.'s Decor Deti (LI—11-4-75), 34.

I.T.D.C. offices in foreign countries (XLVII—21-2-75), 101-102.

INDIA TOURISM DEVELOPMENT CORPORATION: contd.

Loss suffered by Hotels, Motel's and Tourist lodges under ITDC (LII—2-5-75), 146-47.

Organisational and Administrative Set up of ITDC (LI—25-4-75), 93.

Pay scales of staff and officers of Head Quarters Establishment of ITDC (LII—9-5-75), 104-05.

Private Secrataries on Deputation in I.T.D.C. (LII—2-5-75), 31-32.

Profit of I.T.D.C. during 1973-74 (XLIX—14-3-75), 90.

Profit earned by ITDC Hotels (LI—25-4-75), 178-79.

Report of special audit part on ITDC (LII—2-5-75), 171-72.

Service Rules for Officers and Staff of ITDC (LI—11-4-75), 117-18.

Steps to Create Infrastructure for Tourism in Ladakh by ITDC (LI—11-4-75), 185.

INDIAN TOURISM DEVELOPMENT PROJECTS:

Administrative structure proposed by State Governments for the ITDPs (LII—30-4-75), 174-75.

Pattern of development work in tribal development agencies not included in ITDPs (LII—30-4-75), 175-76.

INDIA-U.K. CONFERENCE:

Imposition of Levy by India-U.K. Conference (XLVIII—27-2-75), 82-83.

INDIA VOLLEYBALL FEDERATION:

Alleged interference of IOA in India Volleyball Federation (XLIX—17-3-75), 77-78.

INDIAN YOUTH CONGRESS:

Memorandum submitted to Prime Minister by the Indian Youth Congress, All India Youth Federation, All India Students' Federation and the National Students Union (L—26-3-75), 83-84.

INDIAN ABROAD:

Adoption of Indian Way of Life by Envoys Abroad (L—20-3-75), 54.

Allotment of Land in Delhi to Indians Abroad (XLVIII—24-2-75), 80-81.

Allotment of land to Indian abroad for residential quarters in Foreign countries (XLIX—13-3-75), 104.

Arrest of Indian Nationals in Burma (LI—10-4-75), 114-15.

Discrimination against Indians in Guyana (L—20-3-75), 127.

Experts gone abroad (LII—8-5-75), 131-32.

Facilities to Indian Engineers sent Abroad (LI—10-4-75), 77.

Indian Killed or injured in Ethiopian Civil War (LI—10-4-75), 36.

Murder of Four Indian Children in London (LI—10-4-75), 67-68.

National Titles or Awards to Indians living abroad (XLIX—12-3-75), 31.

Non-Cooperative attitude of embassies towards Indians Abroad (LI—18-4-75),

Remittances by Indians living Abroad (L—21-3-75), 136.

Repatriation of Indian Nationals from Kenya Uganda, Tanganyka and Zanzibar (Tanzania) (LII—8-5-75), 216-17.

Reported interviews by Indian Physicist working in Canada (XLIX—17-3-75), 65-66.

Return of Indian Immigrants from U.K. (XLIX—6-3-75), 48.

Scheme to bring back Indian Scientists, Technicians and Doctors working abroad (XLIX—5-3-75), 200.

Treatment meted out to Indians in Sri Lanka (XLIX—13-3-75), 100-01.

INFLATION:

Revision of minimum wages in view of rising cost (XLVII—20-2-75), 41.

Steps to check inflation (XLVII 21-2-75), 153.

Suggestion from Economist to combat Inflation (XLIX—7-3-75), 179-80.

INDO-ARAB CULTURAL COUNCIL (LII—8-5-75), 183.

INDO-BANGLADESH BORDER:

Smuggling activities or Indo-Bangladesh border (XLIX—6-3-75), 46-47.

INDO-IRANIAN INVESTMENT CORPORATION:

Proposal to set up Indo-Iranian Investment Corporation (XLVII—21-2-75), 162.

INDO-IRAQ JOINT ECONOMIC COMMISSION (LII—8-5-75), 202-03.

INDO-PAK CONFLICT:

Indian Citizenship to Displaced Persons of 1971 Indo-Pak Conflict Rehabilitated in Gujarat and Rajasthan (XLVII—20-2-75), 75.

INDO-PAK RELATIONS:

Registration of normal diplomatic Relations with Pakistan (XLV-II—20-2-75), 195-96.

INDO-PAK SHIPPING TALKS (LI—18-4-75), 164-65.

INDO-PAK TRADE PROTOCOL:

Agreement on Freight Rates on Goods covered under Indo-Pak Trade Protocol (LII—8-5-75), 138-39.

INDO-POLISH COMMISSION:

Indo-Polish Joint Commission (XLVII—20-2-75), 173,
(L—26-3-75), 61.

INDO-SOUDI COMMISSION:

Setting up of Indo-Soudi Commission (XLIX—4-3-75), 75.

INDO-SRI LANKA MICROWAVE LINK (L—9-4-75), 94-95.

INDO-U.S. COMMISSION:

Indo-U.S. Commission and U.S. aid (XLVII—21-2-75), 81-82

Indo-US Sub-commission on Education and Culture (XLVII—24-2-75), 178-79.

Joint U.S. India Commission (XLVII 20-2-75), 193-94.

Disbanding of Indo-U.S. Joint Commission (LII—8-5-75), 199-200.

Setting up of sub-committees under Indo-U.S. Joint Commission (XLVIII—27-2-75), 68-69.

INDO-US SUB-COMMISSION ON CULTURE AND EDUCATION (L—24-3-75), 198.

INDO-U.S. RELATIONS (XLVII—20-2-75), 151-52.

INDOFIL, M/S.:

Foreign Technicians employed by M|s Indo (LII—6-5-75), 124-25.

Manufacture of Pesticidies by M/s. Indofil (LII—6-5-75), 122—24.

Production of M/s. Indofil (LII—29-4-75), 68—72.

INDONESIA:

Youth Student Delegation from Indonesia (L—24-3-75), 188-89.

INDORE:

Development Schemes for Indore (L—7-4-75), 113-14.

Sugar recovery from Sugarcane by Khandsari Mills in Indore Division and Realisation of levy (LII—28-4-75), 151.

INDUS WATER ORGANISATION:

Appointment to the Post of Deputy Director, Indus Water Organisation (LII—5-5-75), 152-53.

INDUS WATER TREATY:

Utilisation of Ravi, Beas and Sutluj waters under Indus water Treaty (XLVIII—24-2-75), 203-04.

INDUSTRIAL ACCIDENTS:

Loss due to Industrial Accidents (LI—10-4-75), 136-37.

INDUSTRIAL APPROVALS:

Changes in Industrial Approvals (LII—30-4-75), 72.

INDUSTRIAL COMPLEX:

Industrial Complex near Chhatrapur, Orissa (XLVIII—26-2-75), 23—26.

INDUSTRIAL COOPERATION:

Industrial Corporation with West Asian countries (LII—8-5-75), 72-73.

INDUSTRIAL COUNCIL:

Cancellation of Meeting of Industrial Council (XLVIII—27-2-75), 82.

INDUSTRIAL CREDIT AND INVESTMENT CORPORATION OF INDIA:

Credit from World Bank for Industrial Credit and Investment Corporation of India (LI—25-4-75), 71.

INDUSTRIAL ESTABLISHMENT:

Industrial Establishment with Soviet assistance (L—19-3-75), 129-30.

Opening of Fair Price Shops in Every Establishment (LII—8-5-75), 36-37.

INDUSTRIAL ESTATES:

Industrial Estates created by DOA for shifting of Existing Industrial (XLIX—17-3-75), 124-25.

INDUSTRIAL EXHIBITION(S):

Fire in Industrial Exhibition at Connaught Place New Delhi (XLIX—12-3-75), 201-02.

INDUSTRIAL FINANCE CORPORATION:

Investments made by Industrial Finance Corporation of India XLIX —7-3-75), 138-39.

New training programme by Industrial Finance Corporation XLVII —21-2-75), 112-113.

INDUSTRIAL GAS:

Requirements and Availability of Industrial Gas (XLIX—5-3-75), 79.

INDUSTRIAL GIANTS:

Expansion of Assets by 50 Industrial Giants (LI—22-4-75), 57-58.

INDUSTRIAL GOODS:

Production of Industrial Goods in Haryana (LI—23-4-75), 192.

INDUSTRIAL HOUSES:

Applications from Industrial Houses to invest in West Bengal (L—26-3-75), 184-85.

Assets of 30 Industrial Business Houses (LI—18-4-75), 21—24.

Coordination between new article applications rejected and expansion applications of large houses and foreign Dominated Firms (L—19-3-75), 133-34.

Entry of large and larger Houses in ready-made Garments Industry (LII—2-5-75), 159-60.

Issue of Letters of Intent/Licence to Larger Houses and Foreign Companies in Backward Areas (L—26-3-75), 164—68

Issue of Licence Letters of Intent to Large Industrial Houses in Backward Areas (L—26-3-75), 70-71.

INDUSTRIAL IMPORT:

World Bank credits for Industrial Import (XLVII—21-2-75), 105.

INDUSTRIAL INDEX:

Index of Industrial Production (L—9-4-75), 183-84.

INDUSTRIAL LICENCES:

Applications for Industrial Licences in Kerala (L—19-3-75), 128.

Application from M/s C. E. Fulfard & Company for an Industrial Licence (XLVII—18-2-75), 100-101.

Changes in Industrial Licensing Policy (XLVII—19-2-75), 188.

Changes in Industrial Licence Policy (XLVIII—26-2-75), 202—204.

Conditions imposed in Industrial Licences granted to certain Foreign Drug Firms (L—25-3-75), 169.

Effect of Removal of Capacity Fixation in Industrial Licensing on Small Scale Sector (L—19-3-75), 31-32.

Foreign majority drug firms issued COB licences as Small Scale Units (XLVIII—25-2-75), 189—91.

Formulations manufactured by Foreign Drug Firms (XLVIII—25-2-75), 153.

Fresh reforms in Industrial licensing (LI—23-4-75), 16—22.

Immobilisation of Pressures for Industrial licences (LII—7-5-75), 23.

Industrial Licence for Establishment of a Confectionary Unit by Cooperative Sugar Ltd. Chittur (L—19-3-75), 38.

Industrial licences issued without specifying capacity (XLIX—4-3-75), 195.

Issue of COB Licences to M/s. Hoechst Limited (XLVIII—25-2-75), 139-40.

INDUSTRIAL LICENCES—contd.

Issue of Industrial Licences (XLIX —5-3-75), 155.

Issue of Industrial Licences to Backward Districts (XLVIII—25-2-75), 139—42.

Issue of Industrial Licences/Registration Certificates to Coca Cola Export Corporation (XLIX—12-3-75), 142-43.

Misrepresentation of facts in the application from M/s.Hoechest for C.O.B. Licence (XLVII—18-2-75), 103-04.

Publication of approvals under the Industries (Development and Regulation) Rules (LII—30-4-75), 157-58.

Refusal of Industrial Licences to Foreign Firms in Backward areas (XLVII—19-2-75), 109-110.

Rejection of registration proposals. (LII—30-4-75), 71-72.

Revocation of industrial Licences (LII—7-5-75), 136.

Scrutiny of COD applications before recommending them for industrial licensing (L—26-3-75), 121-22.

Statistics of rejection of application. (LII—30-4-75), 155-56.

INDUSTRIAL LICENSING POLICY:

(XLVII—19-2-75), 154—56.

Changes in Industrial Licensing Policy (XLVII—19-2-75), 188.

Changes in Industrial Licence Policy (XLVIII—26-2-75), 202—204

INDUSTRIAL PEACE:

Measures for Industrial Peace (LI—10-4-75), 147.

INDUSTRIAL POLICY:

Changes in Industrial Policy (XLVII —19-2-75), 54.

INDUSTRIAL PRODUCTION:

Effect of utilization of Industrial capacity on Gross National Product (XLVIII—26-2-75), 168-69.

Growth rate of industrial production in West Bengal (L—26-3-75), 147—49.

Impact of Credit Curbs on Production (LI—18-4-75), 42-43.

Industrial Output (XLVII—19-2-75), 136-37.

Industrial Production in 1974 (XLVII—19-2-75), 184.

Loss to Industrial Production in West Bengal due to power rationing (XLVII—19-2-75), 182-83.

Procedure governing production for exports (XLVII—21-2-75), 106—09.

Recession in Industrial Production (LI—23-4-75), 193.

Set back to Industrial Production due to Curb by Central Excise Collectorate (XLIX—14-3-75), 198-99.

Setting up of Industrial Development Policy Group (XLVIII—26-2—75), 134-35.

Steeping up of Industrial Production for purposes of Export Market (LII—9-5-75), 238.

Utilisation of production Capacities (LI—16-4-75), 197.

Value of agricultural and industrial production in States (LI—23-4-75), 166-67.

INDUSTRIAL PROJECT:

Industrial Project for Eastern Zone (XLVIII—26-2-75), 109-110

Issue of Licence for Industrial Projects in Assam, Nagaland, Manipur, Arunachal and Mizoram (LI—16-4-75), 48-49.

INDUSTRIAL RELATIONS:

Industrial relations Khetri Copper Complex (LI—16-4-75), 108-09.

INDUSTRIAL RELATIONS—contd.

INDUSTRIAL RELATION BILL (XLVII—20-2-75), 178.

INDUSTRIAL RELATIONS COMMISSION: (XLVIII—27-2-75), 30.

Industrial Relations Commission States (XLIX—6-3-75), 162.

Reaction of State Governments to Industrial Relations Commissions in States (LI—10-4-75), 45.

INDUSTRIAL RECONSTRUCTION CORPORATION OF INDIA:

Financial Aid given by IRC to Orissa (LI—25-4-75), 151.

Financial Assistance by IRC to Gujarat (LI—25-4-75), 120.

INDUSTRIAL SAFETY MEASURES (LI—18-4-75), 64.

INDUSTRIAL UNDERTAKINGS:

Issue of Licences to Industrial undertakings (L—19-3-75), 137.

Regulation of excess capacity in undertakings (XLIX—12-3-75), 182.

Rejection of application for installing new industrial undertakings in backward areas (L—26-3-75), 120-21.

INDUSTRIAL UNITS (LI—23-4-75), 98-99.

De-registration of bogus industrial units in Unnao (U.P.) (XLVIII—26-2-75), 174-75.

Industrial units derigistered (XLVIII—27-2-75), 204.

Industrial Units suspended during 1973 and 1974 (XLIX—6-3-75), 173.

Setting up of Industrial Units in Alwar (LII—30-4-75), 139-40.

INDUSTRIAL WORKERS:

Provision of Accommodation to Industrial Workers in Delhi (XLIX—17-3-75), 188-89.

Non-availability of Occupational Health Services to Industrial Workers (XLIX—13-3-74), 166.

INDUSTRIALISATION:

Licensing power to Tamil Nadu for Industrialisation (LI—16-4-75), 169.

Revolution in country's Industrialisation (XLIX—5-3-75), 36.

Suggestion for rapid Industrialisation and development (XLVII—19-2-75), 133.

INDUSTRIAL DEVELOPMENT BANK OF INDIA:

Amount Sanctioned by IDBI to Kerala State Industries Development Corporation (LII—2-5-75), 120-21.

INDUSTRY(IES):

Annual Survey of Industries (XLIX—13-3-75), 146-47.

Applications for grant-in-aid for industries in backward areas of Kerala (L—26-3-75), 197-98.

Applications for Licences for setting up Industries (L—9-4-75), 156.

Applications for setting up Industries in Backward Areas (LII—30-4-75), 203-04.

Applications or setting up industries in Kerala (XLVIII—26-2-75), 99-100.

Assessment of power for village industries during next five years (L—19-3-75), 191-92.

Closure of Industrial Units in Madhya Pradesh for non-availability of Petroleum Products (XLVIII—25-2-1975), 101.

Coal Crisis in Industry (XLIX—12-3-75), 55-56.

INDUSTRY (IES)—*Contd.*

Concessions to persons coming from Abroad for setting up Industries in India (LI—16-4-75), 67-69.

Credit given by Nationalised Banks to various Sectors of Industries (LI—25-4-75), 28.

Credit Needs of Industries (LI—23-4-75), 156-57.

Crisis in Handloom/Powerloom Industry (XLIX—14-3-75), 133.

Decontrol of certain sectors of Industry (XLIX—12-3-75,) 186-87.

Diversification in Indian Sector (LII—7-5-75), 135.

Effect of shortage on Industries in M.P (L—19-3-75) 49-50

Establishment of industries in backward areas (XLVII—19-12-75), 155—57.

Extension of Bonus Scheme to all employees of Commercial and Industrial establishments XLVII —20-2-75), 89-90.

Financial Assistance to Industries in Karnataka (XLVIII—26-2-1975), 102-104.

Financial Assistance to Industries in Kerala (L—19-3-75), 185—88.

Foreign Collaboration (LI—23-4-75), 44.

Foreign Private Investment in Indian Industries—Vol. XLVIII—28-2-75), 138-39.

Ghost Small Units (LI—23-4-75), 36-37.

Growth or Fall in Employment in Organised sector of Industry (L—20-3-75) 104.

Incentives to Biscuit Units (LII—2-5-75), 113-14.

Increase in Coal Despatches to priority Industries (XLVIII—26-2-75), 152—154.

Indo-Iranian Discussion for Utilisation of Capacity in Industries (L—26-3-75), 72-73.

INDUSTRY (IES)—*Contd.*

Industrial unit in Joint Sector (XLIX—12-3-75), 173-74.

Industrial units rendered idle for want of power (XLIX—12-3-75), 176-77.

Industries benefited by IRCI in Calcutta (LII—9-5-75), 1—6.

Industries in Backward Areas during Fifth Plan. (LII—7-5-75), 34.

Industry in Gujarat (LI—23-4-75), 142.

Industry Oriented Information Centres (L—26-3-75), 67-68.

Investment in New Industrial Units (LI—11-4-75), 174.

Investment ratio in industrial sectors (LII—9-5-75), 62-63.

Issue of Industrial Licences to Backward Areas (LII—7-5-75), 188.

Lack of facilities in setting up of Industrial Units in West Bengal (XLVIII—26-2-75), 161-162.

Letters of Intent to Technocrat Oriented Institutions for Medium Scale Sector (L—26-3-75), 177—78.

Levy of research and development cess on Industrial Sector (XLVIII—26-2-1975), 72-73.

Licences for setting up of Industries in Rewa (Madhya Pradesh). (XLIX—12-3-75), 52-53.

Licences issued for Chemical and Drug Industries (LI—22-4-75), 133.

Linking of Credit to Industries with Production (LI—18-4-75), 232-33.

List of industries having endorsement of capacity in Registration certificate (XLIX—12-3-75), 200-01.

Loans offered by SBI and Nationalised Banks for Development of Small Scale Industries in Gujarat (LI—25-4-75), 44-45.

INDUSTRY (IES)—*Contd.*

Loans offered by SBI and Nationalised Banks for Development of Small Scale Industries in Orissa (LI—25-4-75), 105—06.

Loan offered by SBI and Nationalised Banks for Development of Indusrtries in Rajasthan (LI—25-4-75), 109-10.

Loss to industries in Haryana due to power shortage (XLVIII—26-2-75), 195-196.

Man-days lost in 1947, State-wise (LI—10-4-75), 42-44.

Man-days lost Industry wise (L—20-3-75), 198.

Mica Industry (LII—2-5-75), 94.

More Shifts in Industries (L—19-3-75), 156-57.

Multi-national Corporation in Industries (XLIX—12-3-75), 166-67

Price of Raw Materials in Tyre and Tube Industry (LII—2-5-75), 116.

Problem of Handloom and Yarn industries of Punjab (LII—9-5-75) 166.

Procedure followed for commissioning of Industry after issue of Letter of Intent (XLVIII—26-2-75), 156-160.

Proposal to conduct enquiry into cost of production of commodities (XLVII—18-2-75), 169.

Proposal to extend credit facilities to big and small industries (XLIX—7-3-1975), 74-75.

Realisation of amount advanced by Nationalised Banks to Private Sector Industries in Bihar (LI—11-4-75), 82-83.

Recession on Wagon Building Industry (LI—23-4-75), 178.

Rejection of Proposals for Medium Scale Industries— (L—19-3-75), 47-48.

Rejections of proposals by Secretariat for Industrial approvals—(L—19-3-75), 127.

INDUSTRY (IES)—*Contd.*

Request made by Government of Kerala to exempt industries from credit restrictions (XLVII—21-2-75), 72-73.

Reservation of Industries for Small Sector (LII—30-4-75), 229.

Rural Industries Projects (L—19-3-75), 173-74.

Sanction of Unauthorised Power Connections for Industries in Delhi (L—26-3-75), 156-57.

Setting up of Anicillary Industries Near Big Industries in Rajasthan to absorb Educated Unemployed (L—9-4-75), 165-66.

Setting up of Industry in Mahakoshal Region (M.P.) (L—9-4-75), 142-43.

Setting up of Industries in Kerala (XLIX—12-3-75), 82.

Setting up of a Panel of Conciliators by various Industries (XLIX—13-3-75), 158.

Short-supply of Coal to Industries (L—8-4-75), 130.

Sittings of Central Industrial Advisory Council (L—26-3-75), 180-81.

Special concessions to develop backward area by raiway lines to promote industry (LII—6-5-75), 214—16.

Steps to meet requirements for Crude oil for Industry and Agriculture (XLVIII—25-2-1975), 9—14.

Subsidy for Establishment of Industrial Units in Backwtrd Districts (L—26-3-75), 34.

Supply of Coal Industries (L—19-3-75), 91.

Supply of Power to Industrial Units in Delhi (L—9-4-75), 185.

Supply of Power to Industry and Agriculture in Punjab (L—19-3-75), 217.

INDUSTRY (IES)—*Contd.*

Supply of Power to Industries at Low Rates (LII—7-5-75), 185.

Supply of Power to Industries in Madhya Pradesh (XLIX—12-3-75), 129.

Supply of Power to Industries in Punjab (LI—16-4-75), 179.

Supply of raw material for industries in Gujarat (LII—6-5-75), 110-11.

Tax Exemption to Industrial Units (L—21-3-75), 46.

Wagon orders pending with Industry in West Bengal (LII—6-5-75), 48-49.

Debates

Re: Closure of Industries in Kanpur due to power shortage (L—9-4-75), 252.

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 220—42.

INDUSTRIES (DEVELOPMENT AND REGULATION) ACT:

Amendment of Industries (Development and Regulation) Act (L—19-3-75), 185 (LII—7-5-75), 154.

INSTITUTE OF CONSTITUTIONAL AND PARLIAMENTARY STUDIES:

Review of working of Institute of Constitutional and Parliamentary Studies (L—8-4-75), 155-56.

INSTITUTE OF JUTE TECHNOLOGY:

Institute of Jute Technology and Indian Jute Mills Association Research Institute (LI—11-4-75), 172.

INSTITUTION(S):

Institutions after the names of Mahatma Gandhi, Jawaharlal Nehru and Netaji Subhash Chandra Bose (LII—28-4-75), 90.

INDUSTRY (IES)—*Contd.*

Institutions in the names of Mahatama Gandhi, Jawaharlal Nehru and Netaji Subhas Chandra Bose (XLIX—17-3-75), 178-80.

Setting up National Institute for Mentally retarded persons (XLIX—17-3-75), 111-12.

INSTRUMENTATION, LTD. KOTA:

Expansion of Instrumentation Ltd. Kota (LII—7-5-75), 28.

INSURANCE:

Compulsory Insurance for Central Government Employees (XLIX—14-3-75), 4—6.

Financial impact of Deposit Linked Insurance Scheme on the Exchequer (LII—2-5-75), 102-03.

Group Insurance Scheme (LII—2-5-75), 182.

Increase in Fictitious insurance claims (LII—9-5-75), 100.

Dividend paid by Insurance Companies at the time of Nationalisation (LII—2-5-75), 98.

INTEGRAL COACH FACTORY, MADRAS:

Production Capacity of ICM, Madras (L—25-3-75), 63-64.

Transfer of Employees of I.C.F. Madras (L—25-3-75), 164

INTER-CASTE MARRIAGES:

Facilities to couples marrying Inter-caste (LI—23-4-76), 109.

Implementation of suggestion in the Report of the Commissioner for S.C. and S.T. regarding Inter-Caste Marriage. (LI—23-4-75), 81-82.

INTER-STATE DISPUTES:

River Water Disputes (XLVIII—24-2-75), 52-53.

INTER-STATE RIVER WATER DISPUTES

Krishna Water Award (L—24-3-75), 185.

INTERNATIONAL BOUNDRY:

Vacation of Encroachments between India and Nepal (LI—10-4-75), 208-209.

INTERNATIONAL COUNCIL ON ARCHIVES:

Setting up of regional branch of International Council on archives for South and West Asian countries (XLVIII—24-2-75), 224-25.

INTERNATIONAL DEVELOPMENT ASSOCIATION:

Credit from International Development Association for rural Development (XLVII—21-2-75), 54-55.

INTERNATIONAL DEVELOPMENT RESEARCH CENTRE:

Grant to I.C.A.R. from International Development Research Centre (L—24-3-75), 93-94.

INTERNATIONAL DEVELOPMENT ASSOCIATION:

Loan from International Development Association (LI—18-4-75), 327-328.

INTERNATIONAL FILM FESTIVAL:

Delegates to International Film Festival (XLVIII—26-2-75), 187.

Rates of Tickets for the International Film Festival (LI—16-4-75), 185-186.

International Foodgrain Bank (XLVIII 24-2-75), 199-201.

INTERNATIONAL LABOUR ORGANISATION:

Employment and development programme of I.L.O. (XLVIII—27-2-75), 44-45.

Implementation of decisions of I.L.O. Conventions (XLIX—13-3-75), 140-41.

INTERNATIONAL LABOUR ORGANISATION: *Contd.*

Setting up of an Asian Institute in India by ILO (XLVIII—27-2-75), 103-04.

Talk with I.L.O. Chief re. Employment, Income and Distribution (XLVIII—27-2-75), 127-28.

INTERNATIONAL LAW ASSOCIATION:

Conference of International Law Association (XLIX—4-3-75), 101-02.

INTERNATIONAL MONETARY FUND:

Credit from I.M.F. under special oil facility (XLVII—21-2-75), 174-75.

I.M.P's proposal to abolish official price of gold (XLVII—21-2-75), 57.

Meeting of International Monetary Fund (XLVII—21-2-75), 148-49.

Negotiations with IMF, World Bank and OPEC for Oil facilities (LI—18-4-75), 263-64.

Subjects discussed in IMF's Meeting (XLVIII—28-2-75), 63-64.

INTERNATIONAL TELEPHONE AND TELEGRAPH CORPORATION:

Shares of International Telephone and Telegraph Corporation in I.T.I. (XLVIII—26-2-75), 37.

INTERNATIONAL WOMENS ORGANISATIONS:

Invitations to Prime Minister from International Women's Organisations Abroad (LII—8-5-75), 198.

INTERNATIONAL WOMEN YEAR (XLIX—17-3-75), 66-67.

Assistance to various Organisations to Celebrate International Women's Year (XLIX—10-3-75), 71—74.

Celebration of International Women's Year (XLVIII—3-3-75), 108—110.

INTERNATIONAL WOMEN YEAR—*contd.*

Commemoration Stamp in honour of International Women's Year (LI—16-4-75), 93.

Demands made at the Seminar organised in Cochin in connection with International Women's Year (LI—22-4-75), 126-27.

Demonstration by the Members of Indore Committee of the International Women's Year in Front of AIR Indore (LII—30-4-75), 190.

Help to non-official women associations to celebrate International Women's Year (XLIX—10-3-75), 215-16.

Invitation to Prime Minister of India from UN for International Women's Year Celebrations (LI—18-4-75), 121.

Sum earmarked for social Welfare work on women during International Women Year (XLIX—10-3-75). 168-69.

INVESTMENT EXPENDITURE POLICY (XLVII—21-2-75), 157-158.

IRAN:

Agreement with Iran for import of raw material for fertilisers (XLVII—18-2-75), 217.

Assistance from Iran for Kudremukh Project in Karnataka (L—21-3-75), 61.

Assistance to Paper Projects at Cachar and Nowgong from Iran (LI—16-4-75), 146.

Export of Iron Ore to Iran (XLVIII—27-2-75), 51.

Iranian Investment in Exploitation of Kudremukh Iron Ore (XLVIII 27-2-75), 84.

Indian Doctors in Iran (XLVII—20. 2-75), 99-100.

Indian help in setting up steel plant in Iran (XLVIII—27-2-75), 179.

Indo-Iranian collaboration in Industrial and Technical Fields (LI—18-4-75), 257.

IRAN—*contd.*

Indo Iranian Discussion for Utilisation of Capacity in Industries (L—26-3-75), 72-73.

Proposal to set up Indo-Iranian Investment Corporations (XLVII—21-2-75), 162.

Sale of Sophisticated Planes and Lethal Weapons Iran to Pakistan (LI—10-4-75), 164-65.

Selection of Indian Engineers for Iranian Government (XLVIII—27-2-75), 38-39.

Setting up of Joint Shipping Company in Iran (XLVIII—27-2-75), 61.

Technical assistance to Iran (LI—18-4-75), 137.

Visit to India by Iranian Team for getting Indian Technicians (XLVII—20-2-75), 167-68.

IRANO HIND SHIPPING COMPANY LTD:

Foreign Exchange to Irano-Hind Shipping Company Ltd. (LI—10-4-75), 169.

IRAQ:

Agreement with Iraq for supply of Crude oil (XLVII—18-2-75), 10—12.

Export of Films to Iraq (XLVII—19-2-75), 153.

Import of Crude from Iraq (L—8-4-75), 57.

Indian experts to Iraq (XLVIII—27-2-75), 122-23.

Indian investment in Iraqi Petroleum Industry (XLVII—18-2-75), 90-91.

Indo Iraq Agreement in the field of Science and Technology (L—26-3-75), 39-40.

Indo-Iraqi Relations (XLIX—13-3-75), 164.

IRAQ: *contd.*

Iraqi interest Domalai Iron Ore Deposits (XLVIII—27-2-75), 83-84.

Selection of S.C./S.T. Candidates for Assignments in Iraq, Tanzania, Zambia and Libya (LII—8-5-75), 45-46.

Supply of Oil by Iraq and other countries to India (L—25-3-75), 102.

Spudding of first oil well in Iraq by O. & N.G.C. (XLVIII—25-2-75), 176.

Visit of Commerce Minister to Iraq (LI—18-4-75), 233-34.

Visit to Iraq by Prime Minister of India (XLVIII—27-2-75), 52-53.

IRRIGATION:

Acreage of Land under Irrigation during Fifth Plan (Vol. XVVIII—3-3-75), 171-72.

Acreage of land under Minor Irrigation scheme (XLIX—10-3-75), 140—42.

Additional Irrigation Potential during 1st year of Fifth Plan (LII—5-5-75), 164—66.

Allocation of funds for irrigation facilities in the State of West Bengal (L—24-3-75), 166-67.

Amount given for irrigation purpose to Madhya Pradesh (L—7-4-75), 166-67.

Bahuda Irrigation Project (LI—21-4-75), 51-52.

Central Assistance for Development of Irrigation in Bihar (Vol. XVVIII—3-3-75), 159-60.

Central Assistance to Goa for Developing Irrigation facilities (LII—28-4-75), 38-39.

Central Assistance to Orissa for developing Irrigation Facilities (LII—28-4-75), 116.

IRRIGATION: *contd.*

Central Assistance to Orissa for developing irrigation facilities (LII—28-4-75), 120.

Central Assistance to Rajasthan for Development of Irrigation Facilities (LII—28-4-75), 45.

Construction of Canal from Kring to Utawar (LII—28-4-75), 55.

Cost of Public Irrigation System (LII—5-5-75), 127-28.

Crash programme for Irrigation Facilities in Drought-prone area (L—7-4-75), 133.

Central grants to establishment of Command area development authorities (XVIII—24-2-75), 219-20.

Development of irrigation project in Gujarat (L—24-3-75), 142.

Development of Irrigation Facilities in Kerala (XLIX—10-3-75), 111.

Expansion of Irrigation in Fifth Plan (XLIX—10-3-75), 133-34.

Extent of under utilisation of irrigation facilities (L—24-3-75), 168-69.

Fertile land Rendered Useless due to Excess of Irrigation Water (LI—21-4-75), 39—41.

Inadequacy of Irrigation System (LII—28-4-75), 155.

Irrigated land in Karnataka (XLIX—17-3-75), 181.

Irrigation facilities in backward area of Orissa (LI—21-4-75), 149.

Irrigation Facilities Extended to Karnataka (XLIX—17-3-75), 181.

Irrigation Facilities for Karnataka during First Year of Fifth Plan (LII—5-5-75), 213.

Irrigation Facilities for Rural Areas of Delhi (LI—21-4-75), 178-79.

Irrigation facilities for stopping up of Food Production in Rajasthan (L—7-4-75), 199.

IRRIGATION: contd.

Irrigation Master Plan for Balasore and Mayurbhanj (XLIX—17-3-75), 128.

Irrigation Programme in Orissa (XLIX—17-3-75), 182-83.

Irrigation Project for Bahraich (L—7-4-75), 110.

Irrigation Projects in Drought-Prone Areas of Madhya Pradesh (L—24-3-75), 45-46.

Irrigation Projects for U.P. (L—24-3-75), 180-81.

Irrigation schemes lying incomplete (XLIX—10-3-75), 118-19.

Kallada Irrigation Project (LII—5-5-75), 183-84.

Land proposed to be brought under Irrigation in Bihar (LI—21-4-75), 85.

Levy for use of Water for Irrigation (LII—5-5-75), 41.

Major Irrigation Programme for Palamau, Bihar (L—7-4-75), 226.

Money to small farmers for Barren land (XLIX—17-3-75), 133.

Percentage of land under irrigation (XLIX—10-3-75), 210.

Percentage of Irrigated Area in North Eastern States (LII—28-4-75), 47.

Provision of Irrigation facilities to Erstwhile Refugees settled in Bahraich District (XLVII—20-2-75), 157.

Reduction in rates of Land Revenue and Irrigation (L—24-3-75), 205.

Setting up of Joint State Project for Irrigation (Vol. XVVIII—3-3-75), 1975), 141-42.

Shortage in the Kosi Irrigation System (LII—28-4-75), 62.

Slow progress of Irrigation in Maharashtra (L—24-3-75), 21—27.

IRRIGATION: contd.

Supply of Water for Irrigation purposes in Bihar (LI—21-4-75), 181-82.

Targets for Agricultural Production, Power Generation and Expansion of Irrigation in Fifth Plan (L—26-3-75), 95-96.

Transfer of Irrigation Headworks of Punjab to Bhakra Management Board (L—9-4-75), 64.

Use of surplus water of Rivers of Eastern U.P. for Irrigation purpose (LI—21-4-75), 93-94.

IRRIGATION PROJECTS:

Aid provided for small, medium and large irrigation projects (L—7-4-75), 141-43.

Estimated cost of Irrigation Projects under construction (XLIX—10-3-75), 102—04.

Execution of Major and Medium Irrigation Project (LI—21-4-75), 44.

Financial Assistance for Minor Irrigation Projects in Maharashtra (LI—21-4-75), 90-91.

Foreign agency to Finance Irrigation Projects in drought prone area (XLIX—17-3-75), 150.

Foreign Assistance for Irrigation Projects (XLVIII—24-2-75), 87-88.

Fund allocated for irrigation projects (LII—28-4-75), 181.

Funds for Poteru Irrigation Project during Fifth Plan (LI—18-4-75), 170-71.

Instructions to States to take up Major and Medium Irrigation Projects (LII—5-5-75), 105.

Irrigation Projects for Drought Prone Areas of Assam (LII—5-5-75), 236-37

Irrigation projects in drought prone area programme in Maharashtra State (XLIX—17-3-75), 149-50.

IRRIGATION PROJECTS—Contd.

Irrigation Project held up due to inter-State dispute (XLIX—10-3-75), 11—18.

Irrigation Projects taken up by Bihar with Central Assistance (L—24-3-75), 65-66.

Irrigation Projects in Madhya Pradesh (XLVIII—24-2-75), 12—17; (LII—28-4-75), 114 (LII—5-575), 175.

Irrigation Projects in Orissa (XLIX—10-3-75), 75-76.

Irrigation Project in West Bengal (L—7-4-75), 194—97.

Irrigation Projects pending sanction for States of Jammu and Kashmir Himachal Pradesh, Rajasthan, Punjab and Haryana (LII—5-5-75), 120-21.

Major Irrigation Projects (LII—28-4-75), 171.

Major irrigation projects in State of Bihar included in the Fifth Five Year Plan (LII—28-4-75), 82.

Major and Medium Irrigation Project in West Bengal (LII—28-4-75), 43.

Major Irrigation Projects in the State of Haryana (Vol. XLVIII—3-3-1975), 91-92.

Major Irrigation Projects in Kerala (LII—5-5-75), 40-41.

Major and Medium Irrigation Projects to be undertaken in U.P. (LII—5-5-75), 178—81.

Medium Irrigation Project in Tripura (Vol. XLVIII—3-3-75), 120.

Minor Irrigation Projects under Emergency Agriculture Production Programme (XLIX—17-3-75), 50-51.

New Irrigation Projects coming up in West Bengal (LII—5-5-75), 82-83.

Norms for recommending Irrigation Projects (LII—5-5-75), 85-86.

IRRIGATION PROJECTS—Contd.

Project Report on the top priority irrigation projects sumitted by the Government of Punjab (LI—21-4-75), 103-04.

Reconsideration of Irrigation Project of Madhya Pradesh Government (XLVIII—24-2-75), 130-131.

Representation from UP Government for clearance of Irrigation Project (LII—28-4-75), 98.

Speedy Completion of 13 Major Irrigation Projects (LII—5-5-75), 102.

Vamanapuram Irrigation Project in Kerala (L—24-3-75), 128.

World Bank Assistance for Irrigation Projects (XLVIII—24-2-75), 63-64.

World Bank Loan for Irrigation Projects (LII—2-5-75), 96-97.

IRRIGATION SCHEMES:

Completion of Major and Medium irrigation schemes (L—7-4-75), 118-19.

Financial Assistance for Major, Medium and Minor Irrigation Schemes to Karnataka (Vol. XLVIII—3-3-75), 165-66.

Financial Assistance to Kerala for Major, Medium and Minor Irrigation Schemes (L—24-3-75), 190-91.

Irrigation Schemes of Rajasthan (L—7-4-75), 222-23.

Major Irrigation Schemes in the Second Year of Fifth Plan (Vol. XLVIII—3-3-75), 201.

Minor irrigation schemes during Fifth Plan (XLVIII—24-2-75), 210-211.

Number of big and medium irrigation schemes in the country (XLIX—17-3-75), 56-57.

IRON AND STEEL:

Achievement of Steel production target during 1974-75 and 1975-76 (XLVII—20-2-75), 59-60.

Accummulation of Steel in Bokaro Steel Plant (L—8-4-75), 129-30.

Adverse effect of iron and steel shortage on small industrial units of M.P. (LII—8-5-75), 150.

Allocation of Iron and Steel to Karnataka (L—20-3-75), 50.

Allocation of Iron and Steel to Kerala (LI—10-4-75), 191-92.

Allocation of Steel to Gujarat (LII—8-5-75), 184.

Allocation of Steel to K.T. Steel Bombay (LII—8-5-75), 92-93.

Allocation of Steel to Maruti Ltd. (LII—8-5-75), 1—10.

Allotment of Pig Iron to bogus units (LI—18-4-75), 122.

Cheap Steel Production (XLIX—6-3-75), 147-48.

Consumption of Cement and Steel in Construction (XLVIII—24-2-75), 173-74.

Cost of Steel production in Public and Private Sectors (XLVII—20-2-75), 46—48.

Demand for Iron and Steel by Rajasthan (XLIX—6-3-75), 143-44.

Karnataka Small Scale units affected by shortage of Iron and Steel (XLIX—6-3-75), 121-22.

Off-take of Finished Steel and Copper (XLVII—20-2-75), 77-78.

Piling up of Steel in Producer-Stockyards (XLVII—20-2-75), 43-44.

Probable shortage of Steel for 1975-76 (XLVII—20-2-75), 187-88.

Production of Sponge iron (XLIX—6-3-75), 71-72.

IRON AND STEEL—*Contd.*

Punjab Small Scale Units affected by shortage of iron and steel (LII—8-5-75), 182-83.

Requirement of Cold Rolled Grain Oriented Steel (LII—8-5-75), 49-50.

Supply of Iron/Steel to Saharanpur Firms (XLIX—13-3-75), 76.

Steel allocation to Punjab (LII—8-5-75), 61.

Steel casting units (L—26-3-75), 107-08.

Steel Distribution System (LII—8-5-75), 217-18.

Steel materials to major customers at Base Points (LII—8-5-75), 112.

Steel stolen from stock-yards and steel Plants (XLVII—20-2-75), 154.

Suspension of Steel Supplies (XLVII—20-2-75), 95.

Target of Production of Bokaro Steel Ltd. (XLVII—20-2-75), 103.

UNDP Aided Sponge Iron Plants (XLIX—6-3-75), 138-39.

IRON ORE:

Accumulation of Iron Ore Fines and blue dust (XLIX—13-3-75), 140.

Alleged wastage of Iron Ore (LI—18-4-75), 69-70.

Captive and non-Captive Iron Mines in Keonjhar District, Orissa (XLVIII—27-2-75), 70.

Contract with Iron-Ore and Manganese-Ore importing countries (LI—18-4-75), 325.

Conversion into high grade Iron Ore of over burden removed from Iron Ore Mines (LII—8-5-75), 158.

Decision on canalisation of expert of Goan iron ore through M.M.T.C. (XLIX—14-3-75), 120.

IRON ORE—*Contd.*

Decrease in demand of Iron Ore in Japan (LII—2-5-75), 204.

Deposit of Iron ore in North Kanara District of Karnataka (XLIX—13-3-75), 105.

Development of Private Iron Ore Mines (L—20-3-75), 108.

Export of Iron Ore (LII—9-5-75), 255; (XLVII—21-2-75), 41.

Export of Iron Ore by MMTC (LI—11-4-75), 33-34.

Export of Iron Ore by Private Parties (Vol. XLVIII—26-2-75), 58.

Export of Iron Ore to Iran (XLVIII—27-2-75), 51.

Export of Iron Ore to Japan (XLVIII—27-2-75), 113-14.

Export of Iron Ore from Karnataka Ports (LII—9-5-75), 78-79.

Extraction of Manganese and Iron Ore from Kali Hydel Project (LI—10-4-75), 53-54.

Faulty mining of Iron Ore by Private Parties (XLVIII—27-2-75), 9—12.

Iranian Investment in Exploitation of Kudremukh Iron Ore (XLVIII—27-2-75), 84

Iraqi interest in Donamalai Iron Ore Deposits (XLVIII—27-2-75), 83-84.

Iron Content needed in Exportable Iron Ore (L—21-3-75), 144.

Iron Ore Deposits in Bihar, West Bengal and Orissa (XLIX—13-3-75), 100.

Iron ore Deposits in Kerala (LI—10-4-75), 81-82.

Iron Ore Export (LI—10-4-75), 65-66.

Iron ore Extracted in 1973-74 (XLIX—6-3-74), 169-70.

Iron ore mines under operation (XLVIII—27-2-75), 118-19.

IRON ORE—*Contd.*

Iron Ore Mining at Bailadila (LI—18-4-75), 29.

Iron Ore Mining by Private Contractors (LI—18-4-75), 60.

Iron Ore Requirement of Bokaro Steel Plant (LI—18-4-75), 59.

Loss suffered by M.M.T.C. on export of iron ore to Japan (LII—2-5-75), 199.

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 7—10.

Meeting of iron ore exporting countries held in New Delhi (XLVII—21-2-75), 48.

Setting up an Organisation of Iron Ore and Manganese Ore Exporting countries cartel (LI—25-4-75), 64-65.

Supply of iron ore to West European countries (XLVII—21-2-75), 124.

IRON ORE BOARD (L—20-3-75), 65.

IRON ORE RESERVE (XLIX—13-3-75), 33-34.

ISLAMIC LAW CONFERENCE:

Proposals to hold Islamic Law conference (L—18-3-75), 157-58.

ISRAEL:

Cancellation of visit of President of Isreal to Nepal (L—20-3-75), 76.

Permission to Israel for opening office in India (L—20-3-75), 77.

J

J. B. MANGHARAM AND COMPANY PVT. LTD.

(L. 8-4-75), 179.

Action against M/s. J. B. Mangharam and Co., Gwalior for non-Deposit of E.P.F. (XLVII—20-2-75), 199-200.

IRON ORE—Contd.

Commodities exported by M/s. J. B. Mangharam & Co. M/s. Jiwan Foods, Bombay factory in Hyderabad and others (XLVII—21-2-75), 89-90.

Deposits of workers of J. B. Mangharam and Company, Gwalior in Company's Bank (XLIX—7-3-75), 104-05.

Employees in M/s. J. B. Mangharam and Company M/s. Jeewan Foods, Bombay, M/s. Mangharam and Sons, Bombay and M/s. International Foods, Bombay (XLVII—20-2-75), 198.

J. K. CONCERNS:

Production in Cement Factory run by J. K. in Nimbaheda (Rajasthan) (L—26-3-75), 81-82.

Setting up of a Thermal Plant at Rayagadha (Orissa) by J. K. Group of Mills (XLIX—5-3-75), 157.

JABALPUR:

Helipads built in the vicinity of Jabalpur (XLVII—21-2-75), 66.

JAGGERY:

Movement of Jaggery under priority Class 'E' of railway freight (XLVII—18-2-75), 94.

JAI GURUDEVA:

Enquiry into Antecedents of Jai Gurudeva (XLVIII—26-2-75), 89-90.

JAILS:

Amenities to Foreigners in Jails (L—26-3-75), 65.

Average Expenditure on persons lodged in Jails on charges of smuggling and in connection with J. P. movement (LI—23-4-75), 1—16.

Hunger Strike by Extremist Prisoners at Dum Dum Central Jail (L—19-3-75), 54-55.

IRON ORE—Contd.

Working Group for making study of jail administration (LII—30-4-75), 103-04.

JAIN COOPERATIVE BANK LTD. DELHI:

Alleged mismanagement in Jain Cooperative Bank Limited Delhi (LII—7-5-75), 70.

JAIPUR:

Reinforcement of Transmitting power of Jaipur Station of All India Radio (LII—7-5-75), 124.

TA/DA charged by officers for attending social function at Jaipur (Western Railway) (LII—6-5-75), 184.

T.V. Programmes for Jaipur (XLIX 5-3-75), 126.

Valuables recovered during raid on Jaipur Palace (LII—9-5-75), 152-53.

JAIPUR METALS AND ELECTRICALS, JAIPUR (LI—15-4-75), 185.

JAIPUR UDYOG LTD (LI—22-4-75), 13—20.

(LI—23-4-75), 188-89.

Action against M/s. Jaipur Udyog Ltd. Cement Factory for non-deposit of E.P.F. (L—20-3-75), 68.

Cheques issued by Jaipur Udyog Ltd. dishonoured by State Bank of India (LII—2-5-75), 112-13.

Enquiry into the working of Jaipur Udyog Ltd. (LI—22-4-75), 140-41.

Mal Practices indulged into by Jaipur Udyog Ltd. (LI—22-4-75), 139-40.

Outstanding amount of CD against Jaipur Udyog Limited (LII—9-5-75), 77-78.

JAISALMER:

Repairing of Patwon ki Haveli in Jaisalmer (XLVIII—24-2-75), 53-54.

JALPAKKAM:

Construction of Jalpakkam Atomic Power Plant and experimental fast Breeder Reactor (L—19-8-75), 128-30.

JALGAON:

Grant of Pension to freedom fighters from Jalgaon District (LI—16-4-75), 99.

JAMA MASJID:

Imamat of Jama Masjid Award (LII—5-5-75), 109-10.

Settlement of Jama Masjid Dispute (LI—21-4-75), 66-69.

JAMAICA:

Visit to India by Foreign Minister of Jtmaica (XLIX—6-3-75), 98-99.

JAMIA MILLIA ISLAMIA:

Hunger strike by teachers of Jamia Millia Islamia (LII—28-4-75), 56.

JAMMU & KASHMIR:

Allocation on Ladakh District of Jammu and Kashmir for 1975-76 (LI—23-4-75), 48-49.

Arrest of Pak Spies in Poonch-Rajouri Sector of J & K (LI—16-4-75), 90.

Arrest of Pakistani spies and saboteurs in Kashmir (XLIX—12-3-75), 177.

Cement Factory in J & K, Himachal Pradesh Haryana and Punjab (LI—16-4-75), 41-42.

Construction of Railway Lines in Hilly States, J & K HP etc. (LII—6-5-75), 204-05.

Earthquake in Jammu and Kashmir (LI—21-4-75), 169—71.

Exploration for Oil and Gas in Kashmir Valley (XLVIII—25-2-1975), 58.

Harnessing of Hydel Resources in Hilly States of J & K, HP, Assam, Meghalaya and Nagaland (L—26-3-75), 112-13.

JAMMU AND KASHMIR: Contd.

Increase in Number of Posts of Field Publicity Officer in Jammu and Kashmir and Himachal Pradesh (L—19-3-75), 141.

Infiltration by Pakistan Army personnel in Poonch and other areas of Kashmir (LII—6-5-75), 204-05.

Lime-Stone Deposite In J & K, H.P. Haryana and Punjab (LI—10-4-75), 62.

Pak Protest on Kashmir Agreement (LI—10-4-75), 182-83.

Pak protest to Security Council over recent Kashmir Agreement (LI—18-4-75), 87.

Pak Threat for War with Indian Over Kashmir Issue (LI—10-4-75), 32—35.

Pakistani espionage network in Jammu and Kashmir (XLVII—19-2-75), 206.

Rehabilitation Assistance to Jammu and Kashmir during 1974-75 (XLVIII—27-2-75), 132.

Reported statement by Mr. Bhutto re: hartal in Kashmir (XLVIII—27-2-75), 130.

Stay of Passengers Travelling from Leh to Srinagar at Kargil (XLVIII—27-2-75), 44.

Debates

Prime Minister's statement on Jammu and Kashmir (M.) (XLIX—3-3-75), 246—336.

Statement in relation to the State of Jammu & Kashmir (M.) (XLIX—4-3-75), 262—346.

JAMSHEDPUR:

Functioning of Telephone Exchange at Jamshedpur (L—9-4-75), 53-54.

JAN DROBOT, MR.:

Charges of Tax Evasion and Violation of Foreign Exchange against Mr. Jan Drobot (LI—16-4-75), 64.

JANTA TRUCK UNION:

Representation from Janta Truck Union, Moga (Punjab) (LI—23-4-75), 51-52.

JAPAN:

Credit from Japan (LI—25-4-75), 60-61.

Decrease in demand of Iron Ore in Japan (LII—2-5-75), 204.

Export of Iron Ore to Japan (XLVIII—27-2-75), 113-14.

Goods finding favour with the Japanese Importers (LI—25-4-75), 179—80.

Industrial Projects with Japanese Collaboration (LII—7-5-75), 43.

Japan's contribution to Bailadita Mines (XLIX—13-3-75), 138-39.

Lose suffered by MMTC on export of Iron Ore to Japan (LII—2-5-75), 199.

Search of Remains of fallen soldiers by a Japanese Team (XLVII—20-2-75), 112.

JAQUAR AIRCRAFT:

Purchase of Jaquar Aircraft from Britain (LI—10-4-75), 171-72.

JAWAHAR LAL NEHRU INSTITUTE FOR PHYSICAL MEDICINE AND REHABILITATION:

Taking over of Jawahar Lal Nehru Institute for Physical Medicine and Rehabilitation (L—24-3-75), 177-78.

JAWAHAR LAL NEHRU UNIVERSITY:

Reported closure of Jawaharlal Nehru University (CA) (L—9-4-75), 220—39.

JAY ENGINEERING WORKS LTD. (L—25-3-75), 118.

JAY ENGINEERING WORKS LTD.—Contd.

Arrears of taxes Against Share-Holders of Jay Engineering Works (XLIX—14-3-75), 1—4.

Arrest of Share Holders/Directors of M/s. Jay Engineering Works Ltd. on charges of Smuggling (LI—18-4-75), 320.

Irregularities by M/s Jay Engineering Works Limited (L—26-3-75), 79—81.

Tax liabilities of Director/Shareholders of M/s. Jay Engineering Works (LI—11-4-75), 30-31.

JAYA PRAKASH NARAYAN, SHRI:

Agitation by Shri Jaya Prakash Narayan against A.I.R. (XLVIII—26-2-1975), 97.

Average expenditure on persons lodged in jails on charges of smuggling and in connection with JP Movement. (LI—23-4-75), 1—16.

Bomb Explosion on the Railway Line on which Shri Jayaprakash Narayan was to travel (L—25-3-75), 55-56.

Escort cars for Shri Jayaprakash Narayan (XLI—5-3-75), 162.

Expenditure on Security Arrangements for Shri Jaya Prakash Narayan (XLIX—5-3-75). 96.

Interrogation of Rameshwarnath and for throwing a bomb on J.P.'s procession at Patna (XLVIII—26-2-75), 199.

Non-coverage of J.Ps Public Meetings at Bombay by Television (XLIX—12-3-75), 208-09.

Samachar Bharati (XLVII—19-2-75), 35.

Stern action against movement launched by Shri Jaya Prakash Narayan in Bihar (XLVIII—26-2-75). 77.

JAYANT, K.:

Charges against K. Jayant, Table Tennis Player (L—24-3-75), 154-55.

JAYANT VITAMINS LTD.:

Closure of Jayant Vitamins (LI—15-4-75), 129.

JEEPS:

Manufacture of Jeeps (XLIX—12-3-75), 204.

Resale of Jeeps obtained by Congress Party during Elections on Hire-Purchase Basis (L—9-4-75), 69.

Sale of Jeeps by Motors Sales Ltd., Lucknow (XLVIII—26-2-75), 114.

Shortage of Jeeps for Animal Husbandry Programmes (XLIX—17-3-75), 59.

"JEETA" SYSTEM:

Abolition of 'Jeeta' system in Karnataka (XLVIII—26-2-1975), 65.

JEEWAN FOODS, BOMBAY:

Employees in M/s. J. B. Mangharam and Company, M/s. Jeewan Foods, Bombay, M/s. Mangharam and Sons, Bombay and M/s. International Foods, Bombay (XLVII—20-2-75), 198.

JESSOP & CO.:

SC & ST in Jessop and Co. Calcutta (LI—23-4-75), 160.

JEWELLARY:

Jewellary seized during raids in Bombay by Income-tax authorities (XLVII—21-2-75), 153-54.

JHAMAR KOTRA:

Decision to Restrict Production of Rock Phosphate at Jhamar Kotra (LI—22-4-75), 40.

JHARIA COAL FIELDS:

Indo-Poland agreement for Development of Jharia Coal Fields in Bihar (XLVII—19-2-75), 48-49.

JINDAL ALUMINIUM PVT. LTD.:

Jindal Aluminium Pvt. Ltd. (XLIX—7-3-1975), 42-43.

JOFFERY MANNERS, M/s.:

Manufacture of Benzithine Pencillin by M/s. Joffery Manners (LI—15-4-75), 107.

JOHN COMMITTEE:

John Committee on Higher Education in Gujarat (XLVIII—24-2-75), 144-145.

JOINT BUSINESS COUNCIL

(XLVIII—27-2-75), 52.

JOINT PROJECTS:

Arab investment in Joint Industrial Projects (LII—7-5-75), 19.

Indo-Yugoslav joint ventures in Gulf States (XLIX—7-3-1975), 148-49.

Indo-Yogoslav Joint Ventures in Third Countries (XLIX—14-3-75), 174-75.

Joint Ventures in Oil-Rich Gulf countries (XLIX—7-3-1975), 67-68.

Joint venture to improve production of woollen industry (XLIX—7-3-1975), 83.

Joint Ventures with Netherlands (LII—9-5-75), 133.

JOINT SECTOR:

Industrial unit in Joint Sector (XLIX—12-3-75), 173-74.

JOURWAL SUGAR MILLS BAHRAICH:

Non-payment of employees Provident Fund to labourers of Jorwal Sugar Mills, Bahraich (XLVII—20-2-75), 157-158.

JOURNALS:

Demand for publication of a Journal (L—8-4-75), 84-85.

Reproduction of Articles in Journals of Indian Council for Cultural Relations (LI—10-4-75), 116-17.

JOURNALISTS:

Appointment of a Wage Board for Journalists and Non-Journalists (L—26-3-75), 29.

Assistant Journalists in Sainik Samachar (LI—10-4-75), 59.

Journalists invited by Delhi Station of AIR for participation in Various Programmes (L—19-3-75), 29-30.

Journalists provided passes for Free Travel in Air Flights (L—21-3-75), 82.

Journalist Wage Board in Penultimate State (XLVII—20-2-75), 120.

Debates

Setting up of Wage Board for working journalists and non-journalist newspaper employees (St) (L—18-3-75) 257—60.

JUDGES:

Appointment of Additional Judge in Karnataka High Court (LI—15-4-75), 163.

Appointment of judges of Supreme Court and High Court (XLVII—16-2-75), 189.

Bill to increase Retirement Age of Judges of Supreme Court (L—25-3-75), 198

Permanent High Court Judge at Agartala (XLIX—4-3-75), 122-23.

Posts of Permanent and Additional Judges vacant in Supreme Court and High Courts (XLIX—4-3-75), 178-79.

Proposal to increase the number of Judges in High Courts (L—25-3-75), 46-47.

Re-appointment of Judges of Supreme Court and High Courts after Retirement (L—25-3-75), 106.

Security provided to Chief Justice and Judges of Supreme Court and High Courts (LI—16-4-75), 151.

Debates

Government's failure to fill vacancies in the High Courts and Supreme Court (under Rule 377) (LI—10-4-75), 234—41.

JUDICIAL REFORMS:

Need for Judicial Reforms (L—18-3-75), 106-07.

Proper Justice to the Poor (L—25-3-75), 183-84.

JUTE:

Auction-cum-Tender System of Marketing in Jute Industry (LII—2-5-75), 130.

Average value of jute goods production (XLVII—21-2-75), 115-116.

Credit facilities for Jute Industry (LII—9-5-75), 100-01.

Data for Remunerative Raw Jute Price (LII—2-5-75), 127.

Dearness allowance to jute workers (XLVII—21-2-75), 80-81.

Decline in Jute Exports (LII—2-5-75), 163-64.

Decline in Production of Jute (XLIX—14-3-75), 38-39.

Demand for Indian Jute goods in the world market Vol. (XLVIII—28-2-75), 173-74.

Demands of Jute Workers (XLVII—21-2-75), 116-117.

Discussion with Bangladesh about Export of Jute (LII—9-5-75), 103.

Duty free entry of Indian Jute and Coir oods into UK and Denmark (L—21-3-75), 69.

Export of Jute goods to USSR (LI—18-4-75), 258.

Export of Jute to European and African countries (LI—11-4-75), 35-56.

Export of raw jute (L—21-3-75), 173.

Foreign Exchange earnings from Jute Products (LI—18-4-75), 234-35.

Import of Jute from Bangladesh (XLIX—14-3-75), 128.

Intervention of Central Government in Jute workers' strike (XLVII—21-2-75), 51-52.

JUTE INDUSTRY: *Contd.*

Juate Workers Strike (XLVII—20-2-75), 194-95.

Loss in Production of Jute (LI—25-4-75), 204-05.

Performance of Jute Industry (XLVIII—28-2-75), 44.

Price for next Jute crop (LI—25-4-75), 74.

Production and Supply of B-Twill Jute Bags (L—21-3-75), 132.

Proposal to Increase Production of Jute by JCI (LII—2-5-75), 121-22.

Purchases made by J.C.I. in Tripura (XLIX—14-3-75), 58.

Purchase of of Jute by JCI (LII—9-5-75), 206.

Purchase of raw Jute by JCI (LIX—25-4-75), 193.

Report of Study team on demand for Indian Jute Goods Abroad (LI—25-4-75), 59.

Research in Raw Jute Fibre (LII—2-5-75), 123.

Schemes for assisting regulated market of jute in States (LII—2-5-75), 49-50.

Setting up of a Holding corporation for Jute Marketing (LI—25-4-75), 103.

Setting up of Jute international (LII—9-5-75), 102-03.

Smuggling of Jute (LII—2-5-75), 85-86.

Steps to check Fall in Prices of raw Jute (XLVIII—28-2-75), 207-208.

Steps to Curb rise in Prices of Jute Products (XLIX—14-3-75), 79-80.

Strike by jute workers in West Bengal (XLVII—21-2-75), 34-35.

JUTE CORPORATION OF INDIA:

Bank Credit to Cotton and Jute Corporations of India (L—21-3-75), 27.

JUTE CORPORATION OF INDIA: *Contd.*

Proposal to Increase Production of Jute by JCI (LII—2-5-75), 131-32.

Purchase of raw jute by PCI (LIX—25-4-75), 193.

JUTE MILLS:

Closure of Belvedore Jute Mill at Sankrail, District Howrah (W.B.) (LI—25-4-75), 189.

Commissioning of Jute Mill in Orissa (LI—18-4-75), 327.

Cooperative Jute Mills in Bihar, Assam, Andhra Pradesh and Orissa (LI—25-4-75), 107—09.

DIR Invoked against Jute Mills in Calcutta (LI—25-4-75), 71-72.

Sick jute mills (XLVII—21-2-75), 93-94.

Debates

JUTE WORKERS:

Jute Workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 293—457.

K

K. T. STEEL, M/S.:

Allocation of Steel to K. T. Steel Bombay (LII—8-5-75), 92-93.

KABINI RESERVOIR:

Dispute over use of water from Kabini and Hanavati Reservoirs (XLVIII—24-2-75), 68.

KADI, SHRI RAMESHWARNATH:

Interrogation of Rameshwaranath Kadi for throwing a bomb on J. Ps. procession at Patna (XLVIII—26-2-75), 199.

KADIADOH DAM:

Construction of Kadiadoh Dam in Rajasthan (XLVIII—24-2-75), 217.

KAILARAS SUGAR MILL:

Investments in Kailaras Sugar Mill, Morena District in Madhya Pradesh (XLIX—12-3-75), 146.

KALANDI PROJECT:

Additional funds sought for implementation of Kalandi Stage-1 Project by Karnataka (LI—23-4-75), 185-86.

KALA AZAR:

Kalazar Epidemic in Bihar (XLIX—13-3-75), 162-63.

Spreading of Kala Azar in Bihar and other States of the country (LII—8-5-75), 210.

KALI HYDEL PROJECT:

Completion of Kali Hydel Project (XLIX—12-3-75), 196-97.

Extraction of Manganee and Iron Ore from Kali Hydel Project (LI—16-4-75), 53-54.

Financial Assistance to Kali Power Project in Karnataka (XLVII—19-2-75), 87—89.

Irrigation Potential of Tail Waters of Kali Hydro Electric Project (XLVI—12-3-75), 145.

KALINADI HYDRO-ELECTRIC PROJECT (LI—23-4-75), 167.

Kalindi Hydel Project as National Project (XLVIII—26-2-75),

KANDLA:

Kandla Free Trade Zone (XLIX—14-3-75), 166-67.

KANGRA VALLEY RAILWAY:

Alternate Alignment on Kangra Valley Railway (XLVII—18-2-75), 21—23.

Realignment of Kangra Valley Railway (L—26-3-75), 41-42.

KANHAR RIVER:

Construction of Bridge on River Kanhar (LII—8-5-75), 176-77.

KANPUR:

Compensation for Lay-off in Kanpur (XLVIII—27-2-75), 32-33.

Decision to take over Laxmi Rattan Cotton Mills, Kanpur (XLVII—21-2-75), 53-54.

Publicity about Appearance of Netaji Subash Chandra Bose in Kanpur (L—19-3-75), 99-100.

Riots in Kanpur (XLIX—12-3-75), 178.

Setting up Special Alloy Steel Plant at Kanpur (XLVII—20-2-75), 35-36.

Tenders for award of Cycle Stand Contract at Kanpur Station (LII—6-5-75), 49-50.

Tenders submitted on 28-2-75 for Award of Cycle Stand Contract at Kanpur (LII—6-5-75), 149—51.

Debates

Re: closure of Industries in Kanpur due to power shortage (L—9-4-75), 252.

KANYAKUMARI:

Rail Link between Kanyakumari and Trivandrum (XLVII—18-2-75), 62-63.

KAPURTHALA:

Kapurthala Plot (LII—28-4-75), 89.

KAR COMPANY:

Transport of Goods from Calcutta by Kar Company (LII—8-5-75), 80-81.

KARGALI COAL WASHERY:

Alleged Corruption in Kargali Washery (L—19-3-75), 169-70.

KARIPUR AERODROME:

Karipur Aerodrome near Calicut (XLVII—21-2-75), 193.

KARNALI PROJECT:

Indo-Nepal Settlement on Karnali Project (XLVII—19-2-75), 70.

KARNATAKA:

Abolition of "Jeeta" system in Karnataka (XLVIII—26-2-75), 65.

Additional funds sought for implementation of Kalandi Stage-I Project by Karnataka (LI—23-4-75), 185-86.

Adulteration in petrol in Karnataka (XLVII—18-2-75), 223.

Airstrips in Karnataka (XLIX—14-3-75), 129.

Allocation for Generation of Power in Karnataka in Fifth Plan (XLIX—12-3-75), 206-07.

Allocation of Iron and Steel to Karnataka (XL—20-3-75), 50.

Allocation of Special Financial Assistance to Karnataka for Development of Eastern Ghats Region (XLIX—5-3-75), 208.

Amount advanced by LIC to Government of Karnataka to build Houses (L—21-3-75), 43.

Annual plan for Karnataka for 1975-76 (XLVII—19-2-75), 157; (LI—16-4-75), 34.

Appointment of Additional Judge in Karnataka High Court (LI—15-4-75), 163.

Assistance from Iran for Kudremukh Project in Karnataka (L—21-3-75), 61.

Assistance sought by Karnataka for implementation of Hydro Thermal Projects (XLVIII—26-2-75), 212-213.

Bandipur Wild Life Sanctuary and Bird Sanctuary in Karnataka (LI—18-4-75), 224-25.

Branches of Scheduled Commercial Banks in South Kanara District of Karnataka (XLIX—7-3-75), 114.

Cement black market in Karnataka (XLIX—12-3-75), 189-90.

KARNATAKA: *Contd.*

Central Aid for Famine-Stricken areas in Karnataka (Vol.—XLVIII—3-3-75), 192.

Central Aid for minor integrated Fishing Harbour in Karnataka (Vol.—XLVIII—3-3-75), 87.

Change in names of cities in Karnataka (XLVII—19-2-75), 129.

'Chit Fund' Institutions in Karnataka (L—21-3-75), 155.

Companies registered in Karnataka State (XLVIII—25-2-1975), 125.

Construction of Adyapadi Road in South Kanara District (LII—8-5-75), 187-88.

Construction of Road between Panemangalore and Ullal (XLIX—13-3-75), 11-12.

Conversion of Mysore-Bangalore Line into Broad Gauge Line during Fifth Plan (XLVII—18-2-75), 133.

Demand for Teaching Universities in Karnataka State (XLIX—10-3-75), 88.

Deposit of Iron ore in North Kanara District of Karnataka (XLIX—13-3-75),

Development of Bandipur Game sanctuary in Karnataka (XLVII—21-2-75), 77-78.

Development of Harbour in Karnataka (XLVIII—27-2-75), 199.

Development of Harbours on coastal lines of Karnataka (XLVIII—27-2-75), 93-94.

Development of National Highways in Karnataka (XLIX—6-3-75), 123-24.

Development of places of Historical and Cultural Importance in Karnataka by ITDC (XLIX—7-3-75), 203.

Development of Tourist Centres in Karantaka (L—21-3-75), 58.

KARNATAKA: *Contd.*

Development Works at Airports Karnataka (L—21-3-75), 131; (LI—11-4-75), 198.

E.C. Grade Aluminium to Karnataka Electricity Board (XLVII—20-2-75), 200-201.

Electrification of Villages in Karnataka under Rural Electrification Programme (XLIX—12-3-75), 96-97.

Employment for Educated Unemployed in Karnataka (XLIX—12-3-75), 92—94.

Exploitation of Mineral Wealth in Karnataka (XLVII—20-2-75), 137—139.

Exploitation of Natural Resources in Karnataka (LII—7-5-75), 11—16.

Financial Assistance for Major, Medium and Minor Irrigation Schemes to Karnataka (XLVIII—3-3-75), 165-66.

Financial assistance sought by Karnataka for Development of Power Resources (XLVIII—26-2-75), 100.

Financial Assistance to Industries in Karnataka (XLVIII—26-2-75), 102—104.

Financial Assistance to Kali Power Project in Karnataka (XLVII—19-2-75), 87.

Financial assistance to Karnataka for Power Projects (L—9-4 75), 95.

Food Crisis in Karnataka (LII—5-5-75), 193.

Foodgrains allotted to Karnataka during 1974 (Vol.—XLVIII—3-3-75), 167.

Government investment in Petroleum and Chemical Industries in Karnataka State (XLVIII—25-2-75), 127.

KARNATAKA: *Contd.*

Grant to Central Sheep Breeding Farm at Challakeve, Karnataka (L—24-3-75), 45.

Help given to Tourism Department of Karnataka (LII—2-5-75), 200-201.

Hotel Projects in Karnataka (XLIX—14-3-75), 128—30.

Implementation of District Plans in Karnataka (XLIX—12-3-75), 195.

Inclusion of Tourist Spots in Karnataka by ITDC for Sponsoring Conducted tours of Foreign Tourists (XLIX—7-3-75), 202.

Increase in Wheat Quota to Karnataka (XLVIII—3-3-75), 183.

Intensive Groundnut cultivation in Karnataka (LII—28-4-75), 146.

Irrigated land in Karnataka (XLIX—17-3-75), 181.

Irrigation Facilities Extended to Karnataka (XLIX—17-3-75), 181.

Irrigation Facilities for Karnataka during First Year of Fifth Plan (LII—5-5-75), 213.

Karnataka Government requests for Regional Passport Office at Bangalore (LII—8-5-75), 75-76.

Karnataka-Kerala Boundary Dispute (L—19-3-75), 39-40.

Karnataka ordinances pending with Centre (LII—7-5-75), 180.

Karnataka Small Scale Units affected by Shortage of Iron and Steel (XLIX—6-3-75), 121-22.

Letter of intent to Karnataka State Industrial Development Corporation for production of Refractories (XLVIII—26-2-75), 211-212.

Loan to Rural Industries Projects Programme in Karnataka in Fifth Plan (LI—16-4-75), 190—92.

KARNATAKA: *Contd.*

Loan to Rural Industries Projects Programme, Karnataka (LI—16-4-75), 191—94.

Location of Nuclear Power Station in Karnataka (XLVII—19-2-75), 60.

Lok Vastra Unit under Karnataka State Khadi and VillageIndustries Board (L—19-3-75), 45-46.

Mechanisation of iron-ore mines in Karnataka (XLIX—6-3-75), 94-95.

Minerals found in Karnataka (XLVIII—27-2-75), 78-79.

'Mystery diseases' among Harijans in Karnataka (XLVIII—27-2-75), 34-35.

National Highways in Karnataka (XLIX—6-3-75), 121.

P.C.Os. and Post Offices in Kanara District (XLVII—19-2-75), 99.

Paddy and rice contributed to Central pool and Demand made by Karnataka (XLVIII—24-2-75), 184.

Paper Unit in Karnataka (XLVII—19-2-75), 56-57.

Pending Applications for Licences for Backward Areas of Karnataka (XLVII—19-2-75), 34.

Pending application of representative of Tarun Bharat, Belgaun daily for accredition 200.

Post office in Karnataka with Savings Bank Facilities (LII—30-4-75), 209.

Programme of Tourism in Karnataka (LI—25-4-75), 28-29.

Progress of Agricultural Research on Ragi Crop in Karnataka (L—24-3-75), 149-50.

Projects for Conversion to Broad Gauge Line in Karnataka State (XLVIII—25-2-1975), 63.

Proposal to construct new Aerodrome in Karnakata (LII—2-5-75), 201.

KARNATAKA: *Contd.*

Purchase of paddy and rice by co-operative societies and dealers in Karnataka (L—7-4-75), 136.

Rate of Industrial Production in Karnataka (LII—7-5-75), 175.

Request from Karnataka Government for World Bank Assistance to Kali Power Project (Vol.—XLVIII—28-2-75), 45.

Retail outlets of Petroleum Products in Karnataka (XLVII—18-2-75), 92-93.

Rural Electrification Schemes Sanctioned for Karnataka (L—19-3-75), 223.

Sanction for fishing harbour at Malpe, Karnataka (XLVIII—24-2-75), 183-84.

Sanction of Hydro-electric Projects in Karnataka during Fourth Plan (LI—13-4-75), 183.

Sanction of Power schemes for Karnataka (XLIX—12-3-75), 205-06.

Schemes for Welfare of Women and Children for Karnataka (XLIX—17-3-75), 38.

Scheme to attract Tourist to Coastal Areas of Karnataka (LII—2-5-75), 199-200.

Scheme to develop weekend picnic spots in Karnataka (LI—11-4-75), 198.

Separate Archaeological Circle for Karnataka (LII—5-5-75), 90.

Setting up of a Super Thermal Station in Karnataka in Fifth Plan (LII—30-4-75), 251-52.

Setting Up of Thermal Station in Karnataka (LI—16-4-75), 12—16.

Shortage of drugs in Karnataka Hospital (L—20-3-75), 117.

Smugglers Arrested in Karnataka (XLIX—7-3-1975), 122-23.

Steps to attract Tourists to Karnataka (LI—18-4-75), 326.

KARNATAKA: *Contd.*

Sub Post Offices in South Kanara District (XLVII—19-2-75), 43.

Supply of power to aluminium projects in U.P. & Karnataka (L—9-4-75), 15.

Survey for Petroleum in Arabian Sea touching Karnataka State (XLVIII—25-2-1975), 36.

T. V. Relay Station for Karnataka (XLVIII—26-2-1975), 102.

Teleprinter Services in Karnataka (LII—30-4-75), 209-10.

Treatment of 'Kudubles' of Karnataka as a Scheduled Tribes (LI—6-4-75), 72-73.

Wheat to Karnataka (LII—5-5-75), 219-20.

Yield of Varalakshmi Cotton in Karnataka (L—24-3-75), 208-09.

KARWAR HARBOUR:

Deepening of Karwar Harbour (XLIX—6-3-75), 149.

KERALA:

Additional Allocation of Foodgrains to Kerala (Vol. XVVIII—3-3-1975), 112.

Additional Sugar Quota for Kerala (L—7-4-75), 76-77.

Air Force recruitment Centre in Kerala (LII—8-5-75), 164-65.

Allocations for Generation of Power in Kerala in Fifth Plan (LI—16-4-75), 107-08.

Allocation for Housing Scheme in Kerala (L—7-4-75), 211—13.

Allocation of Cement to Kerala (LII—30-4-75), 137.

Allocation of Iron and Steel to Kerala (LI—10-4-75), 191-92.

Allocation of Kerosene to Kerala State (L—8-4-75), 103-04.

Allotment of Petrol Pumps in Kerala (LI—22-4-75), 28-29.

KERALA: *Contd.*

Amount due to the Government of Kerala from Railways (XLIX—4-3-75), 130.

Amount of relief granted to State Government of Kerala (XLVIII—24-2-75), 135—38.

Amount offered by S.B.I. and Nationalised Banks for Agricultural Purposes in Kerala (XLIX—14-3-7), 195-96.

Amount Sanctioned by IDBI to Kerala State Industries Development Corporation (LII—2-5-75), 120-21.

Ancillary units proposed to be set up under FACT in Kerala (XLVIII—25-2-1975), 97.

Annual Plan for Kerala for 1975-76 (XLIX—12-3-75), 164.

Anti-Sea Erosion Project in Kerala (Vol.—XVIII—3-3-1975), 122.

Applications for grant-in-aid for industries in backward areas of Kerala (L—26-3-75), 197-98.

Applications for Industrial Licences in Kerala (L—19-3-75), 128.

Applications for setting up industries in Kerala (XLVIII—26-2-1975), 99-100.

Applications for setting up of Chemical Industries in Kerala (LII—6-5-75), 81.

Aralam State Farm, Kerala (L—24-3-75), 187-88.

Assistance to Kerala for Upkeep of N.H. and Construction of Bridges (L—20-3-75), 60.

Assistance to Kerala State Development Corporation for Housing Scheme for SC and ST (LII—6-5-75), 68.

Bauxite Deposits in Cannanore District of Kerala (XLIX—6-3-75), 76-77.

Boosting of Agricultural Production in Kerala during 1975-76 (L—24-3-75), 191.

KERALA: *contd.*

Branches of S.B.I. in Rural Areas of Kerala (XLIX—7-3-1975), 137.

Capital for state road transport undertakings, Kerala (XLVIII—27-2-75), 180-81.

Cases of Pension of Freedom Fighters from Kerala (XLVIII—26-2-75), 146-147.

Central grants to Kerala (XLIX—12-3-75), 111.

Central Loans outstanding against Kerala Government (L—21-3-75), 75.

Closure of Cashew Factories in Kerala (XLVIII—28-2-75), 147-48.

Coconut based industries in Kerala (LI—11-4-75), 121-22.

Committee to study the problems of Tribals in Kerala (XLVIII—26-2-1975), 83.

Construction of Baliapatnam and other Bridges on National Highways in Kerala (LI—18-4-75), 168-69.

Construction of Bund across Vembanad in Kerala (XLIX—17-3-75), 84-85.

Construction of Government Quarters for Central Government Employees in Cities of Kerala (LII—5-5-75), 147-48.

Construction of Roads in Coastal Villages in West Bengal and Kerala (LI—10-4-75), 55-56.

Construction work of power projects in Kerala affected by non-allotment of Steel and Cement (L—19-3-75), 188-89.

Co-operative Milk Dairies in Kerala (L—24-3-75), 54-55.

Crash programme for rural employment in Kerala (XLIX—17-3-75), 143-44.

Dams facing serious problem of soil erosion in Kerala (LII—28-4-75), 174.

Decline in Volume of Exports from Kerala State (XLIX—14-3-75), 73.

KERALA: *contd.*

Delivery of letters in Kerala (LII—30-4-75), 166.

Demand of various Unions of handloom industry in Cannanore, Kerala (XLVII—21-2-75), 119—22.

Demand to start a Branch of R.B.I. in Kerala (XLVIII—28-2-75), 126-27.

Deposits and advances made by Banks in Quilon District of Kerala (LI—11-4-75), 89—91.

Deposits of lime shell in Payyanoor area of Kerala (XLIX 6-3-75), 167.

Development of AIR Stations in (Kerala (LII—7-5-75), 53.

Development of Attappadi and Wynad of Kerala (L—19-3-75), 88-89.

Development of Export Oriented industries in Kerala (XLVII—19-2-75), 208-09.

Development of Irrigation Facilities in Kerala (XLIX—10-3-75), 111.

Development of major and minor harbours on coastal lines at Kerala (L—20-3-75), 122.

Development of minerals found in Kerala (L—20-3-75), 123.

Development of Neenda, Kara fishing Harbour, Kerala (XLVIII—24-2-75), 168—70.

Development of Pilgrim Centres in Kerala (XLIX—7-3-1975), 185-86.

Development of Tourism in Kerala (XLIX—14-3-75), 105; (L—21-3-75), 100.

Development of Tourist Spots in Kerala (L—21-3-75), 166.

Development of Tribal areas of Kerala (L—26-3-75), 201-02.

Distribution of waste Fallow land to tribals in Kerala (XLVIII—24-2-75), 103-04.

Doubling of Railway line between Alwaye and Olavakkot in Kerala (LI—22-4-75), 117-18.

KERALA: *contd.*

Electrification of villages in Kerala (XLIX—12-3-75), 53—55.

Electrification of villages in Kerala (L—26-3-75), 201.

Employment for Educated, Tribals and Harijans in Kerala (L—9-4-75), 94-85.

Employment for educated unemployed in Kerala (L—26-3-75), 198—200.

Expenditure in Kerala on National Highways (L—20-3-75), 121.

Financial Assistance Sanctioned by ICICI to Assam, Kerala, Rajasthan, Orissa, Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

Financial Assistance sought by Kerala for Development of Power Resources (L—19-3-75), 75-76.

Financial Assistance sought by Kerala for Idikki Power Project (XLIX—12-3-75), 124-25.

Financial Assistance to Coir Industry in Kerala (XLVIII—26-2-75), 144-145.

Financial Assistance to fishing Industries in Kerala (LI—11-4-75), 190.

Financial Assistance to Industries in Kerala (L—19-3-75), 185—88.

Financial Assistance to Kerala for Major, Medium and Minor Irrigation Schemes (L—24-3-75), 190-91.

Financial Assistance to Kerala through Reserve Bank of India (XLVIII—28-2-75), 157.

Fishing Harbour on Coast of Kerala (LII—28-4-75), 109.

Flood relief for Kerala (Vol.—XVVIII—3-3-1975), 198-99.

Forest based industry in Quilon (Kerala)—(L—19-3-75), 187.

Functioning of telephones in Mannanthoddy and Cannanore (L—19-3-75), 181.

Handloom Industry in Kerala (XLIX—7-3-1975), 33-34.

KERALA: *contd.*

Hotel Projects in Kerala (LI—18-4-75), 247-48.

Increase in Cancer Cases in Kerala (LII—8-5-75), 82-83.

Industrial Areas in Kerala covered under E.S.I.S. (L—20-3-75), 87;

Iron ore Deposits in Kerala (LI—10-4-75), 81-82.

Iron ore deposits in Kozhikode region of Kerala (XLIX—6-3-75), 166-67.

Karnataka-Kerala Boundary Dispute (L—19-3-75), 39-40.

Kerala Government proposal for supply of cheap power to Railways (XLVIII—25-?-75), 162-63.

Kerala Government's request for Electrification of railway lines in Kerala (XLIX—4-3-75), 212.

Kerala Government's request for Railway Division Head Quarters at Trivandrum (XLIX—4-3-75), 211.

Kerala ordinances pending with Centre (L—26-3-75), 193-94.

Learning of Malayalam by Minorities in Kerala (LI—16-4-75), 8—12.

Letter of intent for setting up refractory project in Kerala (XLIX—5-3-75), 55.

Limestone deposits at Welayar, Kerala (XLIX—6-3-75), 94.

Loan offered by SBI and Nationalised Banks for development of Small-Scale Industries in Kerala (XLIX—14-3-75), 194-95.

Loss of crop due to Drought in Kerala (XLIX—10-3-75), 216.

Loss of paddy cultivation due to salt water in Kerala (XLVIII—24-2-75), 46.

Major Irrigation Projects in Kerala (LII—5-5-75), 40-41.

Mechanical Defects in Cochin Division of F.A.C.T. (XLVIII—25-2-1975), 75.

KERALA: *Contd.*

Minerals Deposits in Kerala (L—20-3-75), 135.

New Railway Lines constructed in Kerala during Fourth Five Year Plan period (XLVII—18-3-75), 73.

Newsprint Project at Vellur, Kerala (L—19-3-75), 94-95.

One lakh houses programme in Kerala (L—7-4-75), 146-47.

Opening of new Central Hospitals in Kerala (XLIX—6-3-75), 181.

Opening of Post and Telegraph Offices in Kerala during 1975-76 (XLIX—5-3-75), 198.

Opening of Sales Depot by F.C.I. in Kerala (XLIX—10-3-75), 52.

Opening of Tribal Blocks in Kerala (XLVIII—26-2-75), 197-198.

Ordinance on Nationalisation of Foreign Owned Plantations in Kerala (XLVIII—26-2-1975), 7—13.

Overbridges in Kerala (L—18-3-75), 132.

PCOs in Quilon District (XLIX—12-3-75), 130—34.

Plantation Corporation of Kerala (XLIX—7-3-75), 107.

Private and Public Limited Companies in Kerala (L—25-3-75), 145-46.

Production at the Udyogmandal unit of FACT in Kerala (XLVIII—25-2-75), 167-68.

Production of Helium from Hot Water Springs in West Bengal and Bihar and Monazite Sand of Kerala (XLIX—12-3-75), 158-59.

Production of Manganese Ore in Kerala (LI—10-3-75), 190.

Project report on vizhinjim Fishing Harbour, Kerala (XLVIII—24-2-75), 42-43.

Proposal for a Sanskrit Vidyapeath in Kerala (L—24-3-75), 147—49.

KERALA: *Contd.*

Purchase of Telecommunication Equipments by Kerala Circle from open market (L—9-4-75), 146-47.

Regional Passport Office in Kerala (XLIX—6-3-75), 103-04.

Release of amount to Kerala for purchase of Boats (XLVII—20-2-75), 97-98.

Release of Land of Firing Range at Malappuram for Development of Town (LII—8-5-75), 25—28.

Repairs and expansion of Railway Stations in Kerala (LI—15-4-75), 95.

Report on Aralam Farm, Kerala (Vol. XVVIII—3-3-1975), 150-51.

Request for entrusting audit functions of Vikram Sarabhai Sapce Centre to Accountant General of Kerala (LI—25-6-75), 133.

Request made by Government of Kerala to exempt industries from credit restrictions (XLVII—21-2-75), 72-73.

Request to Kerala for increase of Agency Charges (XLVII—20-2-75), 98.

Rice and Wheat Demanded by and Supplied to Kerala (Vol. XVVIII—3-3-1975), 209-10.

Rice in Prices of Food Materials in Kerala (L—24-3-75), 86.

Rubber based units in Kerala (LI—23-4-75), 112.

Rural Electrification Scheme in Kerala (XLVIII—26-2-1975), 118-119.

Scheme for Development of Tree Crop in Kerala (LI—18-4-75), 43.

Schemes for Railway lines in Kerala (LII—6-5-75), 203-04.

Scheme of Reserve Bank for giving Cash Credit to Coconut Growers in Kerala (XLIX—7-3-75), 107-08.

KERALA: *contd.*

Schemes prepared by Kerala Government for development of Railway in Kerala (XLIX—4-3-75), 61-62.

Scheme to check Pest attack in Kerala (XLIX—17-3-75), 185-86.

Scheme with the Aid of Agricultural Refinance Corporation in Kerala (LI—11-4-75), 150-51.

Setting up of Divisional Headquarters in Kerala (XLVIII—25-2-1075), 187-88.

Setting up of Heavy Engineering Units in Kerala (XLVII—10-3-75), 71-72.

Setting up of Industries in Kerala (XLIX—12-3-75), 82.

Setting up of Projects in Kerala to remove unemployment (XLIX—5-3-75), 198.

Setting up of sports schools in Kerala (L—7-4-75), 50-51.

Shortage of medicines in Kerala (L—20-3-75), 124.

Shortage of Petrol, Diesel and Kerosene in Kerala State (LII—29-4-75), 93-94.

Small and Medium Farmers Development Agencies in Kerala (LII—5-5-75), 145-46.

Special Financial Assistance to Kerala during 1975-76 for Weaker Sections of the State (L—19-3-75), 187-88.

Steal Billet Project in Kerala (LI—10-4-75), 191.

Strike by Kannada Students on language issues in Kerala (XLIX—12-3-75), 196.

Subsidiary Company for cultivation of oil palm in Kerala (XLIX—17-3-75), 44-45.

Suggestions from Chief Minister of Kerala for offshore drilling in Kerala Coast (L—18-3-75), 161.

Telephone Connection in Kerala (L—26-3-75), 94-95.

KERALA: *contd.*

'Test Relief Work' in Trivandrum and Quilon Distt. under Crash Programme (XLIX—17-3-75), 34.

Tourist facilities at Kovalam (Kerala) (XLVII—21-2-75), 149-50.

Tyre Project in Kerala (LI—23-4-75), 136-37.

Un-traced Minierals in Kerala (XLIX—6-3-75), 99.

Un-utilized spinning yarn lying in Kerala Mills (XLIX—14-3-75), 80.

Utilisation of Cauvery Water for Power Generation by Kerala (L—9-4-75), 203-04.

Vamanapuram Irrigation Project in Kerala (L—24-3-75), 128.

Villages in Kerala affected with Scarcity Conditions (L—7-4-75), 213-14.

Wages in Aralam Farm Kerala (Vol. XVVIII—3-3-1975), 210-11.

Wagons allotted to Kerala Government during 1974-75 (L—25-3-75), 43.

World Bank's Assistance for Fisheries in Kerala (L—24-3-75), 132-33.

KERALA EMPLOYMENT PROMOTION CORPORATION:

Kerala Employment Promotion Corporation's Scheme for Educated Unemployed (L—26-3-75), 108.

KERALA HIGH COURT:

Decision to set up bench of Kerala High Court at Trivandrum (LII—6-5-75), 203.

Judgement of Kerala High Court regarding distribution of imported raw cashewnuts (XLVII—21-2-75), 118.

KERALA SHIPPING CORPORATION:

Financial Assistance to Kerala Shipping Corporation for Development (XLIX—13-3-75), 91-92.

KERALA SOAPS AND OIL MILLS LTD.:

Allocation of Mutton Tallow to Kerala Soaps and Oil Limited (L—18-3-75), 89-90.

KERALA STATE DRUGS AND PHARMACEUTICALS LTD.:

Setting up of New Units by Kerala State Drugs and Pharmaceuticals Limited (L—25-3-75), 85—89.

KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION:

Licence Issued to West Bengal Development Corporation for production of T.V. Picture Tubes after rejection of application of Kerala State Electronics Development Corporation (LI—16-4-75), 182-83.

Rejection of Application of Kerala Electronics Development Corporation for producing Picture Tubes (L—26-5-75), 37-38.

Request made by Kerala State Electronics Development Corporation for a licence for producing power transistors and intrograted circuits (LI—16-4-75), 126-27.

Setting up of Small Electronics Manufacturing Units by Kerala Electronics Corporation with Assistance of Electronics Corporation of India (XLVII—19-2-75), 113.

KEROSENE OIL:

Adultration in Kerosene in Union Territories (L—18-3-75), 88-89.

Allocation of kerosene, diesel and petrol to States (L—8-4-75), 166.

Allocation of Kerosene Oil to States (L—25-3-75), 94-95.

Allocation of Kerosene to Kerala State (L—8-4-75), 103-04.

Allocation of Kerosene to Orissa (XLVIII—25-2-1975), 86.

Arrangements for distribution of Diesel and Kerosene Oil in M.P. (L—8-4-75), 110-11.

KEROSENE: *Contd.*

Colouring of Kerosene to Prevent Adulteration (XLVII—18-2-75), 214.

Cuts in Allocation of Kerosene Oil to States (LI—22-4-75), 149-50.

Demand and supply of Kerosene Oil in West Bengal and other North Eastern States (XLVIII—25-2-1975), 102.

Import of kerosene oil (XLVII—18-2-75), 225.

Import of Kerosene oil from Rumania (XLVII—13-8-75), 222-23.

Incentives offered by I.O.C. to Kerosene Dealers of Bombay (XLVIII—25-2-1975), 122-123.

Kerosene Oil Quota for States (XLVIII—25-2-1975), 31-32.

Non-availability of Kerosene in Madhya Pradesh (LII—9-5-75), 125.

Production and Import of Kerosene (L—18-3-75), 175.

Provision of diesel and kerosene distribution points in Orissa (L—8-4-75), 172.

Reduction in Kerosene quota for Bihar (L—25-3-75), 177-78.

Scheme to Improve Distribution of Kerosene Oil (LI—22-4-75), 73-74.

Shortage of Kerosene and Cooking Gas in Tamil Nadu (LII—6-5-75), 200.

Smuggling of Kerosene oil and Petrol to Pakistan (XLVIII—25-2-1975), 177-178.

Supply of Diesel and Kerosene to Punjab (LI—15-4-75), 39.

Supply of Kerosene in Bombay (L—25-3-75), 19—25.

Supply of Kerosene Oil in different States (XLVIII—25-2-1975), 163-64.

Supply of Kerosene Oil in non-electrified villages and houses (—8-4-75), 197.

KEROSENE OIL—*Contd.*

Supply of Kerosene Oil in Rural Areas (XLVIII—25-2-1975), 142-43, (LII—6-5-75), 178-79.

Supply of kerosene to states (L—18-3-75), 162—64.

KEROSENE STOVE:

Award for invesion of Super Kerosene Stove (LII—29-4-75), 130-31.

KHADI AND VILLAGE INDUSTRIES COMMISSION:

Implementation of Recommendations of Second Pay Commission in KVIC and KGB New Delhi (XLII—12-3-75), 135-36.

Service Rules for Employees of KGB,

New Delhi and KVIC (XLIX—12-3-75), 55.

KHADI BOARDS:

Central assistance to Khadi Boards (LI—23-4-75), 62.

KHADI GRAMODYOG BHAVANS:

Appreciation Allowance to Employees of Khadi Gramodyog Bhavan (L—9-4-75), 89.

Blackmarketing by employees of Khadi Gramodyog Bhavan, New Delhi (LII—7-5-75), 120.

Commission to look into Irrigularities made by Khadi Gramodyog Bhavan, New Delhi (LII—30-4-75), 137-38.

Implementation of Recommendations of Second Pay Commission in KVIC and KGB New Delhi (XLIX—12-3-75), 135-36.

Pay Scales of Clerk-cum-Salesman in Khadi Gramodyog Bhavan, New Delhi (LI—16-4-75), 202-03.

Pay Scales of Packers and Helpers in Khadi Gramodyog Bhavan (LI—16-4-75), 103-04.

Purchase of goods by officers of Khadi Gramodyog Bhavan, New Delhi in Customer account (LI—23-4-75), 100.

Service Rules for Employees of KGB, New Delhi and KVIC (XLIX—12-3-75), 55.

Uniform Cloth for Class IV Employees of KGB, New Delhi (L—19-3-75), 55.

KHANDSARI:

Closure of Khandsari Units in U.P. due to imposition of levy on Khandsari (XLIX—10-5-75), 41.

Excise Duty on Khandsari (L—21-3-75), 142.

Units producing Khandsari Sugar by different processes (XLVIII—24-2-75), 49-50.

Debates

Reported closure of half of 7,000 Khandsari Units (CA) (L—26-3-75), 216—43.

KHANDSARI MILLS:

Sugar Levy from Khandsari Mills (XLIX—10-3-75), 56-57.

KHARAGPUR:

Memorandum from retired Railway Employees and Widowed Pensioners of Kharagpur (L—25-3-75), 188.

KHETRI COPPER COMPLEX (LI—10-4-75), 61.

Accident at Khetri Copper Complex (LI—10-4-75), 138.

British Consultant for Khetri Mines (LI—18-4-75), 106-07.

Capacity utilisation of Khetri Smelter Plant (LI—18-4-75), 107-08.

Furnace damaged in Khetri copper complex (LI—10-4-75), 139.

KHETRI COPPER PROJECT (XLIX—6-3-75), 19-20. (XLIX—13-3-75), 130-31.

KHETRI COPPER PROJECT: *Contd.*

Fertilizer Sales Office of Khetri Copper Project in Delhi (LII—8-5-75), 103-04.

Industrial relation in Khetri Copper Complex (LI—18-4-75), 108-09.

P.M.'s visit to Khetri Copper Complex (LII—8-5-75), 66.

Payment of Computerisation Charges by Khetri Copper Project (LI—18-4-75), 147.

Payment of Demurrage and Wharf age by Khetri Copper Project (LI—18-4-75), 145-46.

Production of Copper Concentrates at Khetri Copper Project (XLVII—20-2-75), 54.

Service Conditions of Workmen of Khetri Copper Complex (LI—18-4-75), 108-09.

Shifting of Office of Chairman, Khetri Copper Project to Calcutta (LII—8-5-75), 212

Strike by Sintermen 'C' at Khetri Copper Project (LI—18-4-75), 146-47.

KILN(S):

Allocation of Rail Wagons for transport of Coal in Klin Sites (LI—16-4-75), 40-41.

KISSINGER, DR:

Statement by Dr. Kissinger at Banquet hosted by Indian envoy (XLVIII—27-2-75), 145-46.

KODARMA:

Reported wagon breaking racket in Kodarma (CA) (XLIV—5-3-75), 216—40.

KOHINOOR MILLS, BOMBAY:

Irregularities committed by M/s. Kohinoor Mills, Bombay (LI—15-4-75), 147.

Kohinoor Mill Company Ltd., Bombay (XLIX—14-3-75), 150.

Loans taken by Kohinoor Mill Co. Ltd., Bombay from Financial Institutions and Banks (XLIX—14-3-75), 153-54.

KOHINOOR MILLS, BOMBAY: *Contd.*

Non-deposit of employees Provident Fund by Kohinoor Mill Co. Ltd., Bombay (XLIX—13-3-75), 144.

Payment of Central Sales Tax and Excise Duty by M/s. Kohinoor Mills Limited, Bombay (L—21-3-75), 62.

Payment of Excise Duty by M/s. Kohinoor Mills Ltd. (LII—2-5-75), 193.

Payment of Income tax by shareholders of Kohinoor Mills Ltd. (XLIX—14-3-75), 71-72.

Payment of Provident Fund and Advance Salary to removed employees of Kohinoor Mills Ltd., Bombay (L—20-3-75), 149.

KOLAR GOLD MINES:

Chairman-*cum*-Managing Director, Kolar Gold Fields, Mysore (XLIX—6-3-75), 185-86.

Fall in gold production at Kolar Mines (LI—10-4-75), 205-06.

Football Tournament in Kolar Gold Field, Mysore (XLIX—13-3-75), 124-25.

Gold output at Kolar Gold Mines (XLIX—6-3-75), 117-18.

Kolar Gold Mine workers' demand (XLVIII—27-2-75), 136-37.

KOLHAPUR:

Setting up of a TV Tower at Panala in Kolhapur District (L—26-3-75) 73.

KONKAN COASTAL STEAMER SERVICE:

Setting up of a new Konkan Coastal Steamer Service (XLIX—13-3-75), 29-30.

Rise in Fares of Konkan Steamer Passenger Service (XLVII—20-2-75), 1—6.

KONKAN RAILWAY:

Konkan Railway Project (LII—6-5-75), 218.

KONKAN RAILWAY: *Contd.*

Progress of work done on Konkan Railway (XLVIII—25-2-75), 49-50.

"KORAGAS" TRIBALS:

'Koragas' Tribal People in South Kanara District (XLVIII—26-2-75), 59.

KORBA:

Coal-based fertilizer plant in Korba (XLVIII—25-2-75), 37.

Coal-based Fertiliser Project at Korba (XLVII—18-2-75), 135-36.

KORBA ALUMINIUM PLANT:

Korba Aluminium Plant in Madhya Pradesh (XLIX—13-3-75), 70-71.

KORBA FERTILIZER PLANT:

Completion of Korba Fertilizer Plant (L—18-3-75), 119.

Cost of Korba Fertilizer Plant (L—18-3-75), 174.

KORES INDIA LTD.:

M/s. Kores India Ltd. (XLIX—14-3-75), 46-47.

KOSI CANAL:

Amount of Compensation paid by India to Nepal Government for Land acquired for Kosi Canal (LII—5-5-75), 28—30.

Construction of Western Kosi Canal (L—7-4-75), 178-79.

KOSI IRRIGATION PROJECT (LI—21-4-75), 86-87.

Central Financial Assistance for Kosi Irrigation System (LI—21-4-75), 92-93.

Construction of Canal under Kosi Project (XLIX—10-3-75), 92-93.

KOTA:

Demands made by Telephone operators in Kota (L—26-3-75), 188.

KOTHARI COMMISSION:

Recommendations made by Kothari Commission regarding Salaries of Teachers (XLVIII—24-2-75), 82.

KOZHIKODE AERODROME (L—21-3-75), 114.

KRISHNA MILLS LTD., BEAWAR:

Production of Controlled Cloth by Krishna Mills Limited, Beawor (Rajasthan) (LI—25-4-75), 72.

KRISHNA RIVER:

Krishna River Water Dispute Tribunal (XLVIII—24-2-75), 154.

Krishna Water Award (L—24-3-75), 185.

KRISHNA WATER DISPUTE TRIBUNAL:

Clarification on award of Krishna Water Dispute Tribunal (XLVII—24-2-75), 218-19.

KRISHNAPAL SINGH, SHRI:

Obituary Reference (XLVII—25-2-75), 30.

KUDREMUK—MANGALORE IRON ORE ROAD:

Projection of Kudremuk-Mangalore Iron Ore Road with Central Assistance (XLIX—13-3-75), 111-12.

KUALA LUMPUR:

Unauthorised officials at Kuala Lumpur (LII—28-4-75), 69.

KUTCH:

Drilling in Kutch (L—8-4-75), 119.

Drilling on Lushington shoals for establishment of a Lighthouse in Kutch (XLVIII—27-2-75), 211-12.

KUTCH BASIN:

Seismic survey for oil exploration in Bay of Bengal and Kutch Basin (XLVIII—25-2-75), 37-38.

KUSUNDA COLLIERIES:

Malpractices in Kusunda Collieries under Bharat Coking Coal Ltd. (XLVIII,—26-2-75), 198-99.

KUWAIT:

Loan assistance from Kuwait for Srisailam Hydro-electric Project, Andhra Pradesh (LI—23-4-75). 115-16.

Loss to India as a Result of Manipulation Claims and Expenses in Kuwait Branch of the Oriental Fire and General Insurance Co. Ltd. New Delhi (LII—2-5-75), 111-12.

Visit by an Economic Team from Kuwait (LII—9-5-75), 74-75.

L.L.B. EXAMINATION:

Use of Hindi Medium in L.L.B. Examinations (XLIX—10-3-75), 47-48.

L.P.G. UNITS:

Proposal to set up L.P.G. units in Assam (XLVIII—25-2-1975), 180.

LABORATORY (IES):

Mobile Laboratory to test dependability of Sunshine (LI—16-4-75), 162.

Setting up of more laboratories for checking adulteration (XLVII—20-2-75), 169-70.

LABOUR:

Assessment of Agricultural Landless Labourers without House in States (LI—21-4-75), 71-72.

Association of Labour Representatives with management in Public Sector (XLVII—20-2-75),

Benefit of Labour Laws to Employees of drug companies (XLVIII—27-2-75), 48.

Cochin Port Labour Union (XLVIII—27-2-75), 80-81.

LABOUR: *Contd.*

Dispute between management and workmen of B.A.C. Company (P) Ltd., Korba (XLVII—20-2-75), 62-63.

Dispute between Management and workers of India Cements, Sankari, Tamil Nadu (XLVII—20-2-75), 144.

Flouting of labour laws in Government owned mines in West Bengal; Bihar Belt (XLVIII—26-2-1975), 104-05.

Free Legal Assistance and Advice to Labourers and Poor People (L—8-4-75), 1—12.

Idle workers resorting to begging or dacoity (LI—18-4-75), 165.

Labour Advisory Board, West Bengal (XLVIII—27-2-75), 36-37.

Labour blamed for Slow Growth of Production (LI—10-4-75), 56.

Labour disputes pending in High Courts and Supreme Court (LI—15-4-75), 49.

Labour Participation in Undertakings and Railways (XLIX—6-3-75), 49-50.

Labour Relations in Railways (XLVIII—25-2-75), 38.

Labour Welfare Centres in West Bengal (LII—28-4-75), 125.

Labourer burnt alive in Hindalco (U.P.) (LI—10-4-75), 72.

Non-payment of Provident Fund Claim to Nominee on Rajasthan (XLIX—13-3-75), 32-33.

Per capita availability of foodgrains and quantity needed by Labourers (XLIX—10-3-75), 112-13.

Relation between employees and management of Nepa Mills (L—9-4-75), 144.

Settlement of Dispute between Management and Workers of Pre-

LABOUR: *Contd.*

cision Bearings India Ltd., Baroda (LI—10-4-75), 117-18.

Strike by Factory Workers (XLIX—13-3-75), 161.

Survey of Labour Conditions in Flour Mills Industry (LI— 18-4-75), 52.

Workers in Arthur Butler Co., Muzaffarpur (LI—23-4-75), 109-10.

Workers retrenched in West Bengal, Bihar and Orissa (LII—8-5-75), 68-69.

Debates

Grievances of workers of Razor Factories (Pet) (LII—8-5-75), 257-58.

LABOUR BUREAU:

Grant of Special pay to Computors in Laour Bureau (LI—10-4-75), 214-15.

Permanent statue to investigations, computors and technical personnel in Labour Bureau (XLIX—6-3-75), 82—84.

Regularisation of ad-hoc posts of Assistant Directors and Investigators Gr. I in Labour Bureau (XLIX—6-3-75), 160-61.

LABOUR UNREST:

(XLVIII—27-2-75), 33.

Labour blamed for Slow Growth of Production (LI—10-4-75), 56.

Labour Trouble and Breakdowns in Public Sector Steel Plants (LI—10-4-75), 50—53.

Labour unrest in Gujarat (XLVIII—27-2-75), 156.

Labour unrest in Udaipur Cotton Mills, Udaipur (LI—10-4-75), 207.

Setting up of a Permanent Machinery on Labour Rows (LI—10-4-75), 58-59.

LAC:

Price of Lac (LII—28-4-75), 186.

Production of lac (LI—21-4-75), 120—22.

LADAKH:

Adequate medical facilities in Kargil, Leh, Noobra, Jasmath, Chug Chung Suru of Ladakh (LII—8-5-75), 141-42.

Afforestation in Ladakh (L—24-3-75), 127.

Amount allocated by Central Government for Development and Progress of Ladakh (L—19-3-75), 112-13.

Assistance to Ladakh for Pashmina Industry (XLVIII—28-4-76), 43-44.

Deaths due to Influenza, Measles and Small pox in Ladakh (XLVIII—27-2-75), 158.

Development of Ladakhi Handicrafts (LII—9-5-75), 57.

Development of Tourism in Ladakh (LI—18-4-75), 199-200.

Execution of Power Generation Scheme for Ladakh (XLIX—12-3-75), 122.

Facilities for Tourists visiting Ladakh by Air (LI—11-4-75), 31.

Funds for Development of Ladakh (XLIX—12-3-75), 121.

High Altitude Agriculture and Vegetable Cultivation in Ladakh (L—24-3-75), 47.

Increase in allocation for development of Ladakh (XLVIII— 26-2-75), 189.

Increase in Population of Ladakh (XLIX—12-3-75), 122-23.

Ladakhis in the IPS Service (XLIX—12-3-75), 123-24.

Memorandum submitted to Prime Minister on behalf of people of Ladakh (XLIX—12-3-75), 45-46.

LADAKH: *Contd.*

Promotion of Tourism in Ladakh (XLIX—14-3-75), 51-52.

Proposal to develop Ish (Ladakh) by constructing buildings (L—24-3-75), 171.

Rural Electrification in Ladakh (XLVIII—26-2-1975), 41-42.

Steps to Create Infrastructure for Tourism in Ladakh by ITDC (LI—11-4-75), 185.

Tourists visited Ladakh (XLIX—7-3-1975), 46-47.

Willow Cultivation in Ladakh (XLIX—10-3-75), 44-45.

LADERLAY LABORATORIES M/S.:

Initial equity participation by Principals in M/s. Laderlay Laboratories and other Drug Firms (L—18-3-75), 125-26.

LADY HARDINGE MEDICAL COLLEGE:

Payment of one month's salary in lieu of notice period by employees of Lady Hardinge Medical College and Hospital, New Delhi (LII—8-5-75), 146-47.

Taking over Lady Harding Hospital, New Delhi (LI—10-4-75), 59-60.

LAND:

Acquisition of Land/Houses Requisitioned by Central Government in Rajasthan (I—7-4-75), 221.

Allotment of Land in Delhi to Indians Abroad (XLVIII—24-2-75), 80-81.

Allotment of land to Group housing societies in Delhi (L—7-4-75), 52.

Allotment of land to Institutions and Societies in New Delhi (L—7-4-75), 84-85.

Allotment of Land to SC/ST Government Employees House Building Co-operative Societies, R. K. Puram, New Delhi (L—24-3-75), 181-82.

LAND: Contd.

Allotment of lands to widows of Gallantry Award Winners (LI—10-4-75), 141-42.

Area of land affected by erosion, wind or water, water-logging and salinity (LII—28-4-75), 63.

Ban on Sale of Land by Tribals to Non-Tribals (XLIX—10-3-75), 109-10.

Cases of land acquisition orders in Courts (XLIX—10-3-75), 116-17.

Delhi V.I.P. Land Grab Case (XLIX—10-3-75), 135.

Distribution of Land during Silver Jubilee Year of Bhoodan Movement (XLVIII—24-2-75), 120-121.

Distribution of land to landless in Orissa (XLIX—17-3-75), 122.

Distribution of surplus Land (XLVIII—3-3-75), 201—04; (LII—5-5-75), 39-40.

Distribution of uncultivated land to Adivasis in Rajasthan (L—7-4-75), 177-78.

Encroachment on Land and Property of Ulhasnagar Camp in Maharashtra (XLVII—20-2-75), 101—03.

Encroachment upon public land in DDA Colonies (XLIX—17-3-75), 42-43.

Fall in acreage of surplus land (LII—5-5-75), 202-03.

Formation of Statutory or Advisory Bodies for Implementation of land Ceiling Legislation in States (LII—28-4-75), 50.

Impact of Land Reforms (LII—5-5-75), 104.

Imposition of land Development Tax in Hill Areas (LII—28-4-75), 92.

Involvement of Andhra M.P. and Former Chief Secretary of State Government in land and estate deals (XLIX—14-3-75), 62-65.

Land Acquired in Delhi (LII—5-5-75), 79.

LAND: *Contd.*

Land allotted to Group Housing Schemes by DDA (LII—5-5-75), 121-22.

Land Ceiling imposed in States (L—24-3-75), 189-90.

Land Colonisation Scheme (Vol. XLVIII—3-3-75), 128.

Land distributed to Harijahs, Adivasis of Morena, Bhind and Gwalior Districts of Madhya Pradesh (L—7-4-75), 164.

Land Eroded by Rivers (LII—28-4-75), 75.

Land Grabbing in States (XLIX—10-3-75), 90-91.

Land owned by Cooperative Sugar Mill, Kailaras, District Morena (L—7-4-75), 165-66.

Land Under Cultivation and Agricultural production in Uttar Pradesh (LII—5-5-75), 72-73.

Land under cultivation and production in West Bengal (LII—28-4-75), 140.

Land under cultivation and use of tractors (LII—28-4-75), 67.

Leasing out of 16 Plots under the Bombay Backbay Reclamation Scheme (XLVIII—25-2-75), 57-58.

Levelling and distribution of land in dacoit infested areas of Morena in M.P. (L—24-3-75), 161—63.

Occupation of Government Land in Lajpat Nagar, New Delhi (LI—10-4-75), 162-63.

Percentage of land under irrigation (XLIX—10-3-75), 210.

President's assent to Land Ceiling Bill of Maharashtra (LII—28-4-75), 152.

President's Assent to Land Ceiling Laws of States (XLIX—10-3-75), 77-78.

Provision of Housing Facilities and land (XLIX—17-3-75), 49-50.

LAND: *Contd.*

Reclamation of cultivable land (XLVIII—24-2-75), 179—81.

Release of Land of Firing range at Mallappuram for Development of Town (LII—8-5-75), 25—28.

Report of Committee on Land Use Commission (Vol. XLVIII—3-3-75), 88-89.

Return of acquired land to the owner in Gujarat after Supreme Court's judgement (XLVIII—24-2-75), 222-223.

Schemes for allotment of land to Harijans and backward communites in Delhi (XLIX—10-3-75), 214.

Surplus land for Cooperative Farming Societies (LII—28-4-75), 174.

Use of Black Money for Purchase of Landed Properties (LI—11-4-75), 141-42.

LAND REVENUE:

Reduction in rates of Land Revenue and Irrigation (L—24-3-75), 205.

Suggestion by Acharya Vinoba Bhave for Collection of Land Revenue in kind (XLVIII—24-2-75), 112-13.

LANDLESS LABOUR:

Agriculture Landless Labour (LII—8-5-75), 128-29.

Allotment of land to landless Harijans in UP (LII—28-4-75), 60.

Decision taken at camp held to organise landless labour (LI—18-4-75), 138—40.

Indebtedness of Landless Labourers (LII—28-4-75), 134.

Provision of House sites to landless workers in Rural Areas of Eastern and North Eastern States (LII—28-4-75), 41-42.

Progress made in allotment of housing sites to landless in States (L—24-3-75), 143-44.

LANDLESS LABOUR: *Contd.*

Schemes for Provision of House sites to Landless workers (LI—21-4-75), 33-34.

LANGUAGES:

Languages used in U.N.O. (XLVII—20-2-75), 81—84.

Neglect of Malwi and Nimari languages by Radio Stations in Madhya Pradesh (LI—16-4-75), 120.

Promotion of Tulu Language (LI—16-4-75), 177.

Recognition of Tulu language (LII—28-4-75), 59.

Use of Language in Assam (L—9-4-75), 208-09.

Use of Language in Judgement of High Courts (LI—16-4-75), 45-46.

Use of Regional Languages in the Indian Administrative Service and other Central Services Examinations (LI—16-4-75), 163-64.

LAPSO KYANITE MINES:

Development of Laspso Kyanite Mines in Bihar (LII—8-5-75), 106-07.

LARSEN AND TOUBRO COMPANY (LI—15-4-75), 157.

Enquiry against Chairman of M/s. Larson and Toubro Ltd. (LI—11-4-75), 113-14.

Recruitment of Chemical Engineers in M/s. Larsen and Toubro Co. (LI—16-4-75), 80.

LASER BEAM TREATMENT:

Laser Beam Treatment for Throat Diseases (L—25-3-75), 104.

LAWS:

Application of Various Laws to Goa, Daman and Diu and Pondicherry (LI—16-4-75), 200.

Laws governing performance of Drama (L—7-4-75), 136-37.

Law to Prohibit Animal Slaughter in Temples (LI—22-4-75), 27.

LAW AND ORDER:

Army called to help Civil Authorities (LI—10-4-75), 46—48.

Attacks on V.I.Ps. and Security arrangements (LI—16-4-75), 200-01.

Explosive Situation in Tribal Belts of Chhotanagpur and Santhal Parganas in Bihar (LI—16-4-75), 181-82.

Meeting of Eastern Zonal Chief Ministers on Law and Order in States (XLIX—5-3-75), 116.

Meeting with Representatives of States on Climate of violence (LII—30-4-75), 223-24.

On-the-spot study of Law and Order in Mizoram (XLVIII—26-2-75), 145-146.

Police Assistance for Resuming Academic Activities in Shyamlal College, Delhi (XLIX—10-3-75), 94.

Riots in Kanpur (XLIX—12-3-75), 178.

Role of Foreign agencies and foreign money in Agitations in the country (XLIX—12-3-75), 78-79.

LAW BOOKS:

Translation of Law Books in Hindi (XLVIII—25-2-1975), 98.

LAW COMMISSION:

Law Commission's suggestion to abolish Court fees (LII—6-5-75), 78-79.

LAW OF THE SEA:

International Conference on Laws of Sea (XLIX—13-3-75), 94-95.

LAWYERS:

Overcrowding in Legal Profession (LI—22-4-75), 159.

LAXMI RATTAN COTTON MILLS:

Decision to take over Laxmi Rattan Cotton Mills, Kanpur (XLVII—21-2-75), 53-54.

LEAD BANK SCHEME (LI—25-4-75), 178.

LEATHER:

Leather Export Policy (LI—18-4-75), 309-10.

Collaboration with West European Manufactures of Leather goods (LII—2-5-75), 34.

Export Aid for Leather Goods export (XLIX—7-3-1975), 169.

Leather goods export (LI—18-4-75), 208-09.

Setting up of Units for manufacture of Leather products by Monopoly Houses. (LI—23-4-75), 161-62.

Debates

LEAVE OF ABSENCE:

Leave of absence to Shri A. K. Gopalan from sittings of the House (LII—8-5-75), 256.

Dr. K. Melkote, and Shri M. Kalyanasundram (LII—6-5-75), 225.

LEGAL AID:

Comprehensive scheme on legal aid to poor (XLIX—4-3-75), 1400.

Directions to State Governments for Providing Legal Aid to Scheduled Castes and Scheduled Tribes (XLVIII—25-2-1975), 15—19.

Free Legal Assistance and Advice to Labourers and Poor People L—8-4-75), 1—12.

Funds allocated for landless Scheduled Castes and Scheduled Tribes people to fight cases in courts (L—9-4-75), 123-24.

Implementation of Report on Legal aid to poor (XLVII—18-2-75), 69.

Legal Aid to the Poor (XLVII—18-2-75), 30-31.

Legal Aid to the Poor for Pleading Cases in Supreme Court (XLIX—4-3-75), 111.

Legal aid to workers (L—25-3-75), 124-25.

LOUDSPEAKERS:

Companies manufacturing Amplifiers and speakers (XLVIII—26-2-75), 47-48.

LEGISLATION:

Comprehensive town and country planning legislation (L—7-4-75), 90-91.

Legislation to regulate house-building activities in Delhi (L—24-3-75), 223-24.

Legislation to Regulate Surgical Operations by Medical Practitioners (LI—10-4-75), 37.

Legislation to take-over Agricultural Land of Former Rulers (L—24-3-75), 176-77.

LEPROSY:

Assistance and facilities to people suffering from Leprosy in the country (XLVII—20-2-75), 54—57.

Special Leprosy Treating Centre for Lamsarai Village, Sidhi District, Madhya Pradesh (LI—10-4-75), 133-34.

Spread of Leprosy through Nose (LI—10-4-75), 209-10.

W.H.O. Assistance for Eradication of Leprosy from the Country (XLVII—20-2-75), 118-19.

LETTER(S):

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Misra in the House. (QOP)—Referred to Privileges Committee (LII—9-5-75), 263—77.

LETTERS OF AUTHORITY:

Grant of Licences/Letters of Authority and custom Clearance Permits to parties against claims (LI—25-4-75), 196-97.

LETTERS OF INTENT:

Issue of fresh letters of intent (XLVII—19-2-75), 149.

Issue of letter of Intent to M/s. Maruti Ltd. for small car (XLVIII—26-2-75), 201-02.

LETTERS OF INTENT: *Contd.*

Pending applications from Madhya Pradesh for letters of intent/licences (XLVIII—26-2-75), 35-36.

Procedure followed for commissioning of Industry after issue of Letter of Intent (XLVIII—26-2-75), 156—60.

LEVY:

Less Levy on farmers having their own Tubewells (XLIX—10-3-75), 50.

Levy of Foodgrains Collected in States (XLIX—17-3-75), 99.

Levy System for procurement of foodgrains (L—7-4-75), 43.

LIBRARIANS:

Grade of Librarians in Delhi Schools (LII—28-4-75), 143.

Revision of Pay Scales of Librarians and other Staff in Universities and Colleges (LII—28-4-75), 129.

LIBYA:

Libyan delegation's visit to India (XLIX—4-3-75), 166-66.

O & N G C Team's visit to Libya (L—8-4-75), 38.

O & N G C Team's visit to Tripoli (Libya) (XLVII—18-2-75), 111.

Selection of SC/ST candidates for assignments in Iraq, Tanzania, Zambia and Libya (LII—8-5-75), 45-46.

LICENCES:

Appeal against the decision of Licensing Committee (XLIX—12-3-75), 179-80.

Applications for Licences for setting up Industries (L—9-4-75), 156.

Application for Licence to KSIDC for Polyester Staple Fibre Factory (L—18-3-75), 72.

Change in Licensing Policy to Encourage Production of Wage Goods (L—26-3-75), 153.

LICENCES: *Contd.*

Decentralisation of Licensing Power (LI—16-4-75), 107.

Disposal of Licensing applications (L—26-3-75), 197.

Eligibility for COB Licence (LI—16-4-75), 130-31.

Failure of Licensing Policy (L—26-3-75), 178—80.

Grant of *ad hoc* licences, (LII—9-5-75), 141-42.

Grant of Licences/Letters of Authority and Customs Clearance Permits to Parties against claims (LII—9-5-75), 191-92.

Grant of Licence to M/s. Roche Products (LII—6-5-75), 207-08.

Import licences scandal unearthed by CBI in Jodhpur (LI—11-5-75), 79.

Import replenishment licences to Cadbury (LI—16-4-75), 124.

Industrial Expansion Licences to Cigarette Manufacturers for marketing New patent (LI—16-4-75), 208-04.

Industrial Licence to Maruti Heavy Vehicles Ltd. for Road Rollers (LI—16-4-75), 168-69.

Issue of C.O.B. Licences to Foreign Companies (XLIX—4-3-75), 67-68.

Issue of COB Licences to foreign firms (L—25-3-75), 149-50.

Issue of letters of intent (XLVII—19-2-75), 149-50.

Issue of Letters of Intent Licence to Larger Houses and Foreign Companies in Backward Areas (L—26-3-75), 164—68.

Issue of Licence for Gentamycin Sulphate (L—18-3-75), 71-72.

Issue of Licence for Industrial Projects in Assam, Nagaland, Manipur, Arunachal and Mizoram (LI—16-4-75), 48-49.

Issue of Licences/Letters of Intent to Large Industrial Houses in Backward Areas (L—26-3-75), 70-71.

LICENCES—contd.

Issue of licences/Release Orders to Paramount Engineering Works (Vol. XLVIII—28-2-75), 27-28.

Issue of licences to foreign firms (LII—30-4-75), 177—79.

Issue of Licences to Industrial Undertakings (L—19-3-75), 137.

Issue of licences to Madhya Pradesh (LII—30-4-75), 181.

Issue of Licences to New Companies (L—19-3-75), 152—54.

Issue of licences to Shree Ram Rayons, Kota (Rajasthan) (XLIX—14-3-75), 151-52.

Issue of Licences without Specifying Capacities (L—18-3-75), 141-42.

Licences and Permission Letters to Cigarette Manufacturing Companies (LI—16-4-75), 43.

Licences for construction of Hotels (LII—9-5-75), 125—27.

Licences for Manufacture of Automobile Tyres and Tubes (LI—16-4-75), 155-56.

Licences for Rickshaws in Delhi (LII—30-4-75), 141.

Licences given for setting up of Fertilizer Plants in Private Sector (LI—22-4-75), 197-98.

Licences granted to Drug Companies in Indore (LI—18-4-75), 38.

Licences granted to Foreign Drug Companies under 'Key Industries Category (L—25-3-75), 76—78.

Licences granted to M/s Merck (LII—6-5-75), 125-26.

Licences granted to M/s. Merck Sharp and Dhome (LII—6-5-75), 208—10.

Licences issued for Chemical and Drug industries (XXXLI—22-4-75), 133.

Licences issued for setting up of Chemical Industries at Haldia Port (LII—6-5-75), 168-69.

Licences issued to Foreign Drug Companies (L—25-3-75), 173—75.

LICENCES—contd.

Licences issued to Foreign Firms during Fourth Plan (XLVIII—25-2-1975), 40-41.

Licences issued to M/s. Hoechst (LII—6-5-75), 71-72.

Licences issued to M/s. Laderlay Laboratories and other Drug Firms (L—18-3-75), 50-51.

Licences Issued to Philips Company Limited (LI—16-4-75), 69-70.

Licences issued to Philips Company to increase Capacities and for starting new units (LI—23-4-75), 130.

Manufacture of formulations in Excess of Licensed Capacity by Foreign Firms (XLVII—18-2-75), 115-16.

Misrepresentation of acts by Firms for obtaining Licences (XLVII—19-2-75), 55-56.

News Item 'Government Advertisements and Indian Newspapers Committed to Foreign Countries' (LII—30-4-75), 120-21.

Pending Applications for Licences (XLVII—19-2-75), 122—24.

Pending Applications for Licences for Backward Areas of Karnataka (XLVII—19-2-75), 34.

Proposals for COB Licences in Fourth Plan (XLIX—5-3-75), 136.

Prosecution of FPO licence holders under FPA Act (XLVIII—24-2-75), 176-77.

Raising of question of competency by Licensing Committee (LI—16-4-75), 131-32.

Rejection of proposals by Licensing Committee (L—19-3-75), 124-25.

Renewal of Licence of M|s. A. H. Wheeler (LI—22-4-75), 220—22.

Replenishment Export permit licences transferred to Export Houses (LII—9-5-75), 21—24.

Request made by Kerala State Electronics Development Corporation

LICENCES—contd.

for a licence for producing power transistors and integrated circuits (LI—16-4-75), 126-27.

Survey on import licences given to drug firms (L—8-4-75), 95.

Violation of guidelines by Licensing Committee in issue of licences to foreign firms (LII—30-4-75), 90.

Withdrawal of Unutilised Licences and Letters of Intent (XLIX—5-3-75), 133.

Withholding issue of licences to foreign drug companies (XLIX—4-3-75), 202-03.

Withholding of Licences to Foreign Drug Companies (L—25-3-75), 193—96.

Withholding of Licences of Foreign Drug Firms (XLIX—4-3-75), 151.

LIFE INSURANCE CORPORATION:

Agitation by Field Workers of LIC (L—21-3-75), 14.

Amount advanced by LIC for execution of Industrial projects in West Bengal (XLIX—7-3-75), 75-76.

Amount advanced by LIC to Government of Karnataka to build Houses (L—21-3-75), 43.

Amount Advanced by LIC to Town Municipal Council, Udipi (L—21-3-75), 99.

Amount collected by L.I.C. on Insured Premiums by Andhra Pradesh Branch of L.I.C. (XLIX—7-3-75), 187-88.

Amount collected on Insured Premium by Punjab Branch of LIC (LI—25-4-75), 119.

Amount spent by L.I.C. in Tripura for Housing purposes (XLIX—7-3-1975), 92.

Assistance Granted by L.I.C. to Corporate Private Sector (XLVIII—28-2-75), 101-02.

LIFE INSURANCE CORPORATION—contd.

Assistance provided by LIC to Members of the Families of Deceased (LII—2-5-75), 125-26.

Business of LIC (LII—9-5-75), 132-33.

Complaints received by LIC (LI—11-4-75), 81-82.

Demand of agitating Development Officers of L.I.C. (XLIX—14-3-75), 137.

Demonstration by employees and officers of L.I.C. in Bihar (XLVII—21-2-75), 101-02.

Directions to LIC to Devise New Schemes to correct regional imbalances (LII—9-5-75), 160—62.

Discontentment among Officers of LIC (XLIX—7-3-75), 147.

Financial impact of Deposit Linked insurance Scheme on the Exchequer (LII—2-5-75), 102-03.

Fleecing of common man by LIC (LI—18-4-75), 226-27.

Foreign operations of LIC (L—21-3-75), 171.

General Insurance Business of L.I.C. (XLIX—7-3-75), 132.

Growth of New Business of LIC (L—21-3-75), 134.

Impact of Bank Interest on L.I.C.'s Business (XLIX—14-3-75), 42-43.

Investment made by L.I.C. in industrial houses and Industrial sector (Vol. XLVIII—28-2-75), 199-200.

Investment of Funds by LIC in Large Industrial Houses in Private Sector (XLVIII—28-2-75), 159-60.

Investment of LIC in Public Sector Companies (LI—18-4-75), 225.

Investment Policy of L.I.C. in regard to Larger Industrial Houses (Vol. XLVIII—28-2-75), 67-68.

L.I.C. Loans for Economic Uplift of SC and ST (LI—11-4-75), 168-69.

LIFE INSURANCE CORPORATION—contd.

LIC's outlay in private sector (LII—9-5-75), 98-99.

Loan advanced by LIC for Development Projects in Faizabad District of U.P. (Vol.—XLVIII—28-2-75), 84-85.

Loan facilities by LIC for construction of Houses in UP (LI—18-4-75), 248-49.

Loan given by LIC and Nationalised Banks to Punjab for Development Works (LII—2-5-75), 128-29.

Loan granted by L.I.C. for developing New and Old Industries (XLIX—7-3-75), 186-87.

Loans sanctioned to Mafatlal Group of Mills by LIC and Unit Trust of India (Vol.—XLVIII—28-2-75), 123-24.

Loss to L.I.C. as a Result of Agitation by Development Officers (XLIX—14-3-75), 43-44.

Malpractice in the Life Insurance Corporation's Office in Bombay (XLIX—7-3-75), 147-48.

Money invested by LIC in Monopoly Companies (LI—18-4-75), 342—48.

New Schemes taken up by L.I.C. in Backward Areas of States (XLIX—14-3-75), 74-75.

Opening of Division of LIC at Jorhat, Assam (LI—11-4-75), 186.

Payment of D.A. to Central Government Employees and employees of Banks, L.I.C. and Public Sector Undertakings (XLVII—21-2-75), 206-07.

Payment of higher bonus by LIC (LII—2-5-75), 190-91.

Policy of LIC in making Investment in Large Industrial Houses (Vol.—XLVIII—28-2-75), 184-85.

Policy of L.I.C. to promote Small Scale Industry (Vol.—XLVIII—28-2-75), 1—8.

LIFE INSURANCE CORPORATION—contd.

Request made by Madhya Pradesh Government to L.I.C. for financial Assistance (LII—2-5-75), 207-08.

Reservation of Scheduled Castes and Scheduled Tribes candidates in Class I and II posts in LIC (LI—11-4-75), 98—95.

Role played by LIC for setting up Industries in industrially backward districts (LI—18-4-75), 347—49.

Schemes drawn by LIC for backward States (XLVII—21-2-75) 127-28.

Share of Government, LIC and UTI in Joint Industrial Units (L—9-4-75), 15—23.

Strike by class I employees of LIC (XLIX—14-3-75), 82.

Surrender Values fixed by LIC (LII—9-5-75), 114.

Threat to launch Agitation by Officers of LIC (LII—2-5-75), 111.

Wage structure of Class I Officers of LIC (XLIX—7-3-75), 145-46.

Working Expenses of LIC (L—21-3-75), 12.

LIGNITE:

Utilisation of Gujarat Lignite and Bauxite (LII—8-5-75), 41.

LIME POZZOLANA:

Use of Lime Pozzolana in Construction Technology (L—7-4-75), 137-38.

LIME-STONE:

Lime-Stone Deposits in J. and K., H.P., Haryana and Punjab (LI—10-4-75), 62.

Lime-stone deposits at Walayar, Kerala (XLIX—6-3-75), 94.

LINGUISTIC COMMUNITIES (L—19-3-75), 34-35.

Attacks on Linguistic Minorities (L—19-3-75), 68.

LINT:

Excise duty on lint and cotton seeds (LII—2-5-75), 185-86.

LIPTON TEA COMPANY:

Brooke Bond and Lipton Tea Companies (LI—25-4-75), 206—08.

LIQUID FUEL ROCKET:

Distinction between liquid Fuel Rocket and Satellite Launch Vehicle (LI—16-4-75), 193-94.

Indo-French Agreement in the Field of Liquid Fuel Rockets (LI—16-4-75), 88.

LIQUOR:

Cases registered for Inter-State Smuggling of Liquor (LI—18-4-75), 273.

Production of Alcoholic liquor (LII —7-5-75), 219.

Use of Imported Liquor at Official Receptions/Dinners (LII—8-5-75) 136.

LITTORAL COUNTRIES:

Discussion with Littoral Countries regarding Asian Common Market (LI—18-4-75), 263.

LIVING INDEX:

Cost of living index (XLVII—21-2-75), 46.

LOANS AND ADVANCES:

Advance loans given by nationalised banks in Madhya Pradesh (LII —9-5-75), 54—57.

Amount of loans advanced by Nationalised Banks (XLVII—21-2-75) 29-30.

LOAN AND ADVANCES: contd.

Amount of Loans given by LIC to States (XLIX—7-3-75), 179.

Amount of Loan Sanctioned by UBI Mohrabadi Branch to M/s. Progoti Engineering (XLIX—14-3-75), 56-57.

Arab Loans to Pakistan for Lethal Arms (LI—10-4-75), 212-13.

Central Loan to Madhya Pradesh for Irrigation Facilities in Adivasi Areas (LII—5-5-75), 37-38.

Demand made by Tamil Nadu Government for Loan from LIC (XLIX—14-3-75), 79.

Drawing of unsecured loans by companies from public (XLVII—21-2-75), 144-145.

Expansion of Loom Capacity (XLIX —7-3-75), 34.

Grant of loans by Public Finance Bodies to those involved in economic offences (LI—18-4-75), 207.

House Building loan to Central Government Employees (XLIX—17-3-75), 63-64.

(XLVIII—24-2-75), 188-89.

House Building Loans to Government employees in Gujarat (XLIX —17-3-75), 157-58.

House Building Loans to Government Employees under Fifth Five Year Plan (LI—21-4-75), 69-70.

India's External and Internal Debts (LI—25-4-75), 87-88.

India's internal debts (Vol.—XLVIII —28-2-75), 201.

Loan advanced by IDBI to small scale industries (LI—18-4-75), 220.

LOANS AND ADVANCES—contd.

Loan advanced by LIC and Nationalised Banks for development programmes in Madhya Pradesh (LI—18-4-75), 266-67.

Loan advanced by LIC for Development Projects in Faizabad District of U.P. (Vol. XLVIII—28-2-75), 84-85.

Loans advanced by Nationalised Banks to Small Farmers and Industrialists in Bihar (LII—9-5-75), 211.

Loan advanced by Nationalised Banks to Small Scale Industries Applicants of Malda in West Bengal (XLIX—7-3-75), 40.

Loans advanced by Nationalised Banks without security (LII—9-5-75), 96-97.

Loan advanced by State Bank of India in Tripura for Development of Agriculture (XLIX—14-3-75), 139.

Loans by Nationalised Banks to Small Scale Industries (XLIX—7-3-75), 121-22.

Loan disbursed by Nationalised Banks in West Bengal, Assam, Tripura, Nagaland, Manipur, Bihar and Meghalaya (XLVI—21-2-75), 117.

Loan facilities by LIC for construction of Houses in UP (LI—18-4-75), 248-49.

Loan Facilities for House Construction for Residential Purposes (Vol. XLVIII—3-3-75), 64.

Loans for Fertiliser and Agricultural requirements (LI—21-4-75), 198-99.

Loans for self employment in Orissa (LII—9-5-75), 53-54.

Loans from Foreign countries in 1974-75 (Vol. XLVIII—28-2-75), 50—52.

LOANS AND ADVANCES—contd.

Loan from International Development Association (LI—18-4-75), 327-28.

Loan from Japan (Vol. XLVIII—28-2-75), 54-55.

Loan from U K. (XLIX—14-3-75), 155-56.

Loans from World Bank for fertiliser production in India (LI—18-4-75), 222—24.

Loans given by Hotel Development Corporation (XLIX—7-3-75), 140-41.

Loan granted by LIC for developing New and Old Industries (XLIX—7-3-75), 186-87.

Loan granted by Nationalised Banks to Individuals for Self-Employment in Assam (XLIX—7-3-75), 109-10.

Loan granted by Nationalised Banks to individuals in Tripura under Self-Employment Programme (XLIX—7-3-75), 39.

Loan of Haryana State towards Centre (LII—9-5-75), 124-25.

Loan offered by SBI and Nationalised Banks for development of Small-Scale Industries in Kerala (XLIX—14-3-75), 194-95.

Loan offered by SBI and Nationalised Banks for development of Small-Scale Industries in West Bengal, Bihar, Tripura, Meghalaya and Assam (XLVII—21-2-75), 83.

Loans sanctioned and disbursed by Nationalised Banks for purchase of Mini buses in West Bengal (LI—9-5-75), 253-54.

Loans sanctioned by Rural Electrification Corporation (XLVII—19-2-75), 203.

Loan sanctioned for additional employment programme (LII—9-5-75), 85-86.

LOANS AND ADVANCES—contd.

Loans taken by Kohinoor Mill Co., Ltd., Bombay from Financial Institutions and Banks (XLIX—14-3-75), 153-54.

Loans taken by Morena Division Cooperative Sugar Mill Ltd., Kailaras (XLIX—5-3-75), 63.

Loan taken by State Government of Haryana from Central Government (LI—18-4-75), 298.

Loan to individuals by nationalised banks for self employment (XLIX—7-3-75), 160.

Loan to Rural Industries Projects Programmes, Karnataka (LI—16-4-75), 191—94.

Loan to Rural Industries Projects Programme in Karnataka in Fifth Plan (LI—16-4-75), 190—92.

Loan to small scale industries by Nationalised Banks (LII—9-5-75), 121—23.

Loss suffered due to ticketless travelling during the last three years (LI—22-4-75), 207.

Maximum Limits on total Advances by Co-operative Banks (Vol. XLVIII—3-3-75), 70—74.

New Schemes of loans for housing sanctioned by HUDCO (XLIX—17-3-75), 153.

Proposal to lower the rate of interest on loans for Agricultural Purposes (LI—18-4-75), 249.

Rate of interest charged on the House Building Advance given to Government Employees (LI—21-4-75), 70-71.

Realization of Central and Agricultural Loans from Cultivators of Contai Sub-Division (Vol. XLVIII—3-3-75), 207-08.

Recommendations made by Banking Commission in regard to loans to farmers (XLIX—14-3-75), 166-67.

Repayment of Loan granted to Central Government Employees Consumer Cooperative Society Limited (LI—16-4-75), 157.

Total amount sanctioned as Advance for House building to the Government employees (LI—21-4-75), 171-72.

Tubewells Loans (XLVIII—24-2-75), 221-22.

World Bank loan for Calcutta Metropolitan Development Authority (LII—9-5-75), 93-94.

LOCK-OUTS:

Lock-outs in organised sector (XLIX—13-3-75), 52—54.

Loss due to Lock-out in Cochin Shipyard (LI—10-4-75), 194-95.

LOCOMOTIVES:

See "Railway Engines"

LOK SABHA:

Increase in the Number of Members in Lok Sabha—(LI—15-4-75), 53.

Petitions relating to 1971 elections to Lok Sabha (LI—15-4-75), 70.

Procedure for informing Ministers of Deliberations of the House held in their absence (L—24-3-75), 38-39.

Contempt of the House (M) (XLIX—6-3-75), 270—76.

Amendment to Director by the Speaker (LII—9-5-75), 298.

Blacking out of certain items of business in the House by All India Radio (Under Rule 377) (L 25-3-75), 225—29.

Suspenson of sub-rule (2) of Rule 206 of Rules of Procedure and Conduct of Business in Lok Sabha in relation to Demands for Grants on Account (Nagaland) (L—25-3-76), 229—32.

LOKAYUKTAS:

Setting up of offices of Lokayuktas in States (LI—23-4-75), 134-35.

LONDON:

Conference of Food producing countries in London (Vol. XLVIII—3-3-75), 110.

Murder of four Indian Children in London (LI—10-4-75), 67-68.

Opening of Liaison Cell by Mizo National Front in London (XLVIII—26-2-75), 53—57.

LOONKARANSAR LIFT IRRIGATION SCHEME:

Loonkaransar Lift Irrigation Scheme in Rajasthan (XLIX—10-3-75), 57-58.

LORD KRISHNA SUGAR MILLS (L—24-3-75), 101-02.

Tax dues etc. outstanding against Lord Krishna Sugar Mills, Saharanpur (XLIX—17-3-75), 162-63.

LUBRICATING OIL:

Release of lubricating oil after announcement of budget in 1975 (XLVIII—26-2-75), 124-25.

Supply of Machine Oil to Textile Mills of Bombay (XLVIII—25-2-75), 199.

LUCKNOW:

Telex Lines in Lucknow, Allahabad, Kanpur and Varanasi (LII—30-4-75), 59.

LUK AUTO ANCILLARY INDIA LTD., M/S.:

Payment of Salary to staff of M/s. Luk Auto Ancillary India Ltd. (LII—8-5-75), 120.

MACHINE TOOL(S):

Orders from Soviet Union for Machine Tools (XLIX—12-3-75), 38.

MACHINE TOOL(S):

Requirement of Machine Tools (LI—23-4-75), 150-51.

MACHINERY:

H.M.T. (International) (XLVIII—26-2-75), 214-15.

Machine developed by Vikram Sara Bhai Space Centre for making Rocket Motor Chamber (LI—16-4-75), 168.

Purchase of Machinery by M/s. Maruti Ltd. (LI—16-4-75), 17—19.

Setting up of a Permanent Machinery on Labour Laws (LI—10-4-75), 58.

MACNEILL AND BARRY LTD.:

Amalgamation of Williamson Magor and Co. with Macneill and Barry Ltd. (LII—8-5-75), 48.

Dilution of foreign shareholdings in Macneill and Barry Limited, Calcutta (LI—11-4-75), 180.

MADHYA PRADESH:

Accidents in Coal Mines of Madhya Pradesh (LI—18-4-75), 117.

Additional foodgrains for Madhya Pradesh (XLVIII—24-2-75), 129-30.

Additional Sugar Quota to Madhya Pradesh (XLVIII—3-3-75), 131.

Advance loans given by nationalised banks in Madhya Pradesh (LII—9-5-75), 54—57.

Adverse effect of iron and steel shortage on small industrial units of M.P. (LII—8-5-75), 150.

Air crash involving officers of Madhya Pradesh Government (XLVII—21-2-75), 49-50.

Air strip in Khandwa, Madhya Pradesh (LI—25-4-75), 41-42.

Alleged torture of refugees in Sohagpur Nowgang Camp in Raipur (MP) (XLVII—20-2-75), 186-87.

Allocation for new Railway Lines in Backward State of Madhya Pradesh (XLVII—18-2-75), 104-05.

MADHYA PRADESH—*contd.*

Allocations for M. P. and Rajasthan (L—9-4-75), 101.

Allocation of Nitrogenous Fertilisers to Madhya Pradesh (LII—28-4-75), 40.

Allocation of Steel to Madhya Pradesh Electricity Board for Expansion of Thermal Stations (L—19-3-75), 38-39.

Allotment of Cement to M.P. (LI—16-4-75), 29.

Alumina Plant in MP (LI—18-4-75), 91-92.

Amalgamation of Bank of Baghelkhand, Madhya Pradesh with State Bank of India (LII—2-5-75), 43—45.

Amount given by IDBI as direct assistance for projects of Backward Areas of Madhya Pradesh L—21-3-75), 39.

Amount given for irigation purpose to Madhya Pradesh (L—7-4-75), 166-67.

Amount received by Madhya Pradesh from Central Road Fund (XLVII—20-2-75), 100—102.

Amount spent on Tourist Centres in Madhya Pradesh (LI—11-4-75), 47-48.

Application for Chemical Industries in Madhya Pradesh (L—8-4-75), 109.

Application for Telephone connections in Madhya Pradesh (L—26-3-75), 122, (LII—7-5-75), 159.

Applications received on preferential rates of interest in Districts of Madhya Pradesh (LI—25-4-75), 117.

Archaeological remains in Mandav (M.P.) (LII—5-5-75), 186 87.

Arrangements for distribution of Diesel and Kerosene Oil in M.P. (L—8-4-75), 110-11.

MADHYA PRADESH—*contd.*

Arrears of Income Tax against First 20 Firms/Industries of Madhya Pradesh (XLVIII—28-2-75), 96-97.

Arrears of Income Tax against Individuals/Companies in MP. (L—21-3-75), 101.

Arrears of Income-tax in Madhya Pradesh (LI—18-4-75), 264-65.

Assistance to Madhya Pradesh for repairs of roads LI—10-4-75), 155-56.

Atrocities on Harijans of Banda Tehsil, Distt. Sagar, MP (LII—30-4-75), 207-08.

Ban on taking Bovine Wealth out of M.P. (LII—5-5-75), 55.

Ban Sagar Project Madhya Pradesh (XLIX—17-3-75), 115-16.

Beating of a Harijan Family by Police in Khachraud Town of Ujjain District (LI—23-4-75), 159-60.

Black money unearthed in Madhya Pradesh (LII—9-5-75), 156-57.

Branches of Private Banks functioning in Rural and Semi Rural Areas of Rewa Division of Madhya Pradesh (L—21-3-75), 45.

Branches of State Bank of India in Rural Areas of Madhya Pradesh (LI—11-4-75), 156-57.

Cases pending in Madhya Pradesh High Court (LII—29-4-75), 198-99.

Cases pending in Madhya Pradesh High Court for the last five years (LI—22-4-75), 113.

Cases pertaining to Madhya Pradesh examined by CBI (LII—7-5-75), 214.

Cement Factory in Maihar, Satna (M.P.) (LI—16-4-75), 115-16.

Cement Factory near Neemuch (MP) (XLIX—12-3-75), 102-03.

Central Aid to Madhya Pradesh for Agriculture (LII—5-5-75), 36.

MADHYA PRADESH—*contd.*

Central Assistance to Madhya Pradesh for Fifth Plan (LI—16-4-75), 116.

Central Cattle Breeding Farms in M.P. (XLIX—17-3-75), 121.

Central Loan to Madhya Pradesh for Irrigation Facilities in Adivasi Areas (LII—5-5-75), 37-38.

Climate Allowance for Dandakaranya Employees in Bastar District (L—20-3-75), 45.

Closure of factories due to shortage of coal in Madhya Pradesh (LII—7-5-75), 160.

Closure of Industrial Units in Madhya Pradesh for non-availability of Petroleum products (XLVIII—25-2-75), 101.

Coal extracted from Coal mines of Vishrampur and Chirmiri (Madhya Pradesh) (LI—16-4-75), 62-63.

Companies registered and liquidated in Madhya Pradesh during 1974 (XLIX—4-3-75), 119-20.

Compaints against Official of Customs and Excise Department of Vidarbha and Madhya Pradesh (L—21-3-75), 169.

Construction of Power Generation Projects in Madhya Pradesh (LI—16-4-75), 200.

Construction work of power Projects in M.P. affected by non-allotment of Steel and Cement (XLVIII—26-2-75), 108.

Construction works sanctioned for Adivasi Areas of Madhya Pradesh (XLIX—4-3-75), 89.

Continuance of Job-Oriented programme in Madhya Pradesh (LI—16-4-75), 61-62.

Conversion of Khandwa-Indore Line into Broad Gauge Line (XLVII—18-2-75), 133-34.

Copper Project in Balaghat, Madhya Pradesh (XLIX—13-3-75), 56-57.

MADHYA PRADESH—*contd.*

Crash programme for rural Employment in Madhya Pradesh (XLVIII—24-2-75), 147-48.

Crisis in Handloom Industry in Madhya Pradesh (XLIX—7-3-75), 90.

Dairy Development in M.P. and Gujarat during Fifth Plan (LII—28-4-75), 113.

Dairy Development Scheme in M.P. (XLVIII—24-2-75), 206-07.

Dairy Farm in Morena District, M.P. L—7-4-75), 36.

Delay in expansion of Korba and Amarkantak Power Station in Madhya Pradesh (XLIXX—5-3-75) 127.

Demands for Expansion of C.R.P. Centre of Neemuch, M.P. (L—19-3-75), 59.

Development of Botanical Garden in Madhya Pradesh (LII—7-5-75), 160.

Development of new mines in Singrauli area of Madhya Pradesh (L—19-3-75), 123-124.

Development of powerloom Industry in Madhya Pradesh (L—26-3-75), 123-24.

Development of Tourism in Madhya Pradesh (LI—25-4-75), 115-16.

Development of Tourist Centres in Tribal Areas of Madhya Pradesh (XLIX—7-3-75), 99.

Drought prone Areas in Madhya Pradesh (LI—21-4-75), 158-59.

Economic crisis in Madhya Pradesh (LI—2-5-75), 50-51.

Effect of Power Supply in Madhya Pradesh on Rabi Production (L—9-4-75), 43.

Effected of shortages on Industries in M. P. (L—19-3-75), 49-50.

Electrical fittings in the Central Warehousing Godown in Morena District M.P. (LI—21-4-75), 119-20.

MADHYA PRADESH—*Contd.*

Electrfication of rural areas in Madhya Pradesh (XLVIII—26-2-75), 57-58.

Employees in Hoshangabad and East Nimar Districts who are member of ESIS (LII—8-5-75), 149-50.

Employment for Educated Unemployed Tribals and Harijans in Madhya Pradesh (XLIX—12-3-75) 126—29.

Estimates of Power generation in Madhya Pradesh during Sixth Plan (XLIX 12-3-75), 164-65.

Estimated cost of Sukata Project in Madhya Pradesh (XLVIII—3-3-75), 54-55.

Expenditure on National Highways in Madhya Pradesh during last three years (XLVIII—27-2-75), 119-20.

Expenditure on Repair of Monuments in M.P. (XLII—17-3-75), 94-95.

Expenditure to be incurred by REC in Madhya Pradesh during Fifth Plan (L—19-3-75), 137.

Expert Committee on Bagh Cave (District Dhar, MP) (XLIX—17-3-75), 180.

Export of Kosa cloth by Madhya Pradesh (LI—11-4-75), 159-60.

Export potential of Madhya Pradesh (LI—25-4-75), 116-17.

Financial Assistance sanctioned by ICICI to Assam, Kerala, Rajasthan, Orissa, Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

Financial Assistance Sought by Madhya Pradesh Electricity Board L—19-3-75), 53-54.

Financial Assistance to Craftsmen Co-operative Societies in Madhya Pradesh (LII—2-5-75), 130-31.

Financial Assistance to Madhya Pradesh for providing Employment to Educated Unemployed (L—26-3-75), 48.

MADHYA PRADESH—*Contd.*

Fire Fighting Service for Newsprint Plantations of. M.P. (LI—21-4-75), 123.

Firms of Brila Group in Madhya Pradesh (LII—6-5-75), 129-30.

Foodgrains to M.P. during 1973-74 (LII—5-5-75), 155.

Forest Development Corporation, M.P. (XLIX—10-3-75), 35.

Fourth Plan Targets achieved for Railway lines in Madhya Pradesh (L—8-4-75), 111-12.

Funds provided for the Repairs and Expansion of Stations in Madhya Pradesh (XLVIII—25-2-75), 45-46.

Geological Aerial Survey of M.P. (LII—8-5-75), 42-43.

Grant of pension to Freedom Fighters from Madhya Pradesh (XLIX—12-3-75), 51-52.

Grant to M.P. for Social Welfare (LI—21-4-75), 124—26.

Groundnut Development Scheme in Khargaon, M. P. (XLIX—10-3-75), 44.

Harijan Girl Seduced and auctioned in Chhhatisgarh, M.P. (L—19-3-75), 70-71.

Heavy Engineering Project in Madhya Pradesh (L—19-3-75), 172.

Hotels in Madhya Pradesh (XLIX—7-3-75), 173-74.

House Building Loans to Government Employees in Madhya Pradesh (L—7-4-75), 152.

Implementation of District Plans in Madhya Pradesh (LII—30-4-75), 180.

Inadequate Wagon Allotment to Madhya Pradesh (XLIX—4-3-75), 135-36.

MADHYA PRADESH—*Contd.*

Inconveniences of the Cotton Growers in Madhya Pradesh (LI—18-4-75), 264.

Intensive Soyabean Cultivation in Madhya Pradesh (XLIX—17-3-75), 188.

Investments in Kailaras Sugar Mill, Morena District in Madhya Pradesh (XLIX—2-3-75), 146.

Investment in Small Industries, M.P. (LI—23-4-75), 126.

Irrigation facilities for new migrants in Shahpur area (M.P.) under resettlement project (LI-10-4-75), 125-26.

Irrigation Projects for M.P. (LII—28-4-75), 114.

Irrigation Projects in Drought-Prone Areas of Madhya Pradesh (L—24-3-75), 45-46.

Irrigation projects in Madhya Pradesh (XLVII—24-2-75), 12—17 (LII—5-5-75) 175.

Issue of licences to Madhya Pradesh (LII—30-4-75) 181

Korba Aluminium Plant in Madhya Pradesh (XLIX—13-3-75) 70-71.

Land Development Work with Tawa Catchment Area of Madhya Pradesh (XLIX—17-3-75), 206.

Land distributed to Harijans, Adivasis of Morena, Bhind and Gwalior Districts of Madhya Pradesh (L—7-4-75), 164.

Land Utilization Board in M.P. (XLVIII—3-3-1975), 131.

Levelling and distribution of Land in dacoit infested areas of Morena in M.P. (L—24-3-75) 161-63.

Licences for setting up of Industries in Rewa (Madhya Pradesh), (XLIX—12-3-75) 52-53.

Limited Companies in Madhya Pradesh which failed to furnish statements during the last three years (LI—16-4-75) 111.

MADHYA PRADESH—*Contd.*

Loan advanced by LIC and Nationalised Banks for development programmes in Madhya Pradesh (LI—18-4-75), 266-67.

Loan advanced by nationalised banks to small farmers in Madhya Pradesh (LI—18-4-75) 332-34.

Loan by MP State Industries Development Corporation (L—21-3-75) 40.

Loan from World Bank for Milk Project in Madhya Pradesh (L—21-3-75), 72.

Making available data regarding cost of Power Generation and Transmission to Madhya Pradesh by Orissa (L—9-4-75) 93-94.

Making available Mata Tila Project Report to M.P. by U.P. (XLVIII—26-2-75) 108.

Measures to attract Tourists to Madhya Pradesh (LI—11-4-75) 157-58.

Medical facilities to rural population of Madhya Pradesh (XLIX 6-3-75) 20-21.

Miners and Supervisory Staff working in Coal Mines in Madhya Pradesh (XLVII—19-2-75), 60-61.

Minimum wages to temporary workers working in Sugar Mills, MP. (LI—18-4-75), 118-19.

Neglect of Malwi and Nimari Languages by Radio Stations in Madhya Pradesh (LI—16-4-75), 120.

New National Highways in Madhya Pradesh (XLVII—20-2-75), 45.

New Variety of Paddy in Madhya Pradesh (LII—28-4-75), 52.

Non-availability of Kerosene in Madhya Pradesh (LII—6-5-75), 128.

Non-availability of Medicines in M.P. (XLVIII—27-2-75), 126.

Non-availability of Medicines in ESI Hospitals, Madhya Pradesh (LI—18-4-75), 51-52.

MADHYA PRADESH—*Contd.*

Oilseeds development under Chambal Command project in M.P. (XLIX—10-3-75), 119.

Opening of Branches of Nationalised Banks in Madhya Pradesh (LI—18-4-75), 197-98.

Opening of post Offices in Madhya Pradesh (L—26-3-75), 184.

Opening of Telegraph offices in Madhya Pradesh (LII—7-5-75), 214.

P.C.Os. in Porasa and Baroda Villages of Madhya Pradesh (XLVII—19-2-75), 210-11.

Paper Mills in Madhya Pradesh (LII—7-5-76), 57.

Payment of Compensation to Farmers of MP for damange of their crops (LI—18-4-75), 48.

Pending application from Madhya Pradesh for letters of intent/licences (XLVIII—26-2-75), 35-36.

Per Capita Income in Bihar and Madhya Pradesh (LI—16-4-75), 63-64.

Petrol Pumps allotted in Madhya Pradesh (LI—22-4-75), 47-48.

Plan for facilities in Adivasi Development Blocks in M.P. (L—19-3-75), 145-46.

Post offices in Madhya Pradesh with Saving Bank Facilities (LI—23-4-75), 127.

Power Houses under C.P.W.D. in Madhya Pradesh (XLVIII—3-3-75), 130

Private and Public Limited Companies in Madhya Pradesh (XLIX—4-3-75), 134.

Procurement of Jowar in Madhya Pradesh (L—24-3-75), 180.

Production of Cotton and Cotton Seeds in M.P. (LII—5-5-75), 155-56.

Production of Manganese Ore in M.P. (L—20-3-75), 86.

MADHYA PRADESH—*Contd.*

Production of Naphtha in Madhya Pradesh (LI—22-4-75), 116-17.

Progress made in implementation of Sukta River Project in Madhya Pradesh (XLIX—17-3-75), 101.

Projects Sanctioned/approved in Madhya Pradesh by R.E.C. (XLVII—19-2-75), 168

Promotion of Officials of Customs and Excise Departments of Vidarbha and Madhya Pradesh (XLVIII—28-2-75), 56.

Proposal for New Adivasi Development Blocks in M.P. (L—19-3-75), 143—45.

Proposal for opening a Medical Store Depot in M.P. (LII—8-5-75), 101.

Proposal for opening New Central School in MP (LII—28-4-75), 113.

Proposal for setting up a Chemical Factory in Madhya Pradesh (L—25-3-75), 113-14.

Proposals from M.P. Government for setting up of Coal Based Fertilizer Plants (L—8-4-75), 179.

Proposals of Madhya Pradesh Government declaring roads at National Highways (LI—10-4-75), 152—54.

Provision for Rural Electrification in Madhya Pradesh in Fifth Plan (XLVIII—26-2-75), 43-44.

Provision of Public Telephones in East Nimar District of Madhya Pradesh (LI—23-4-75), 126.

Racket in Fake Currency Notes in Rajhara, Durg District, M.P. (LI—11-4-75), 65-66.

Raid by Income Tax Authorities in M.P. (L—21-3-75), 101.

Rate per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 11—19; (LI—23-4-75), 141-42.

MADHYA PRADESH—*Contd.*

Rayon Textile Industries, Ujjain (M.P.) (XLVIII—27-2-75), 193-94.

Reconsideration of Irrigation project of Madhya Pradesh (XLVIII—24-2-75), 130-31.

Reduction in Allotment of Foodgrains to M.P. during October and November, 1974 (L—7-4-75), 61.

Rehabilitation of Adivasis in Paralkoto area of Madhya Pradesh (XLIX—13-3-75), 143.

Rehabilitation of Bangladesh Refugees in Indore (M.P.) (XLIX—6-3-75), 168.

Rehabilitation of repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75), 10—25.

Relief benefits in Sohagpur-Nowgang Camp in Rajpur (M.P.) (XLVII—20-2-75), 86-87.

Relief measures due to less rain in Sidhi District of M.P. (LI—21-4-75), 161.

Relief works in villages of Rewa Division of M.P. (XLIX—17-3-75), 55-56.

Report of the Central Team on Famine Areas of Madhya Pradesh (LII—5-5-76), 44.

Representation of Madhya Pradesh in Field Posts Staff of Labour Bureau (XLIX—6-3-75), 113.

Request by Madhya Pradesh Government for Raising Limit of Public Loan (XLIX—5-3-75), 110.

Request made by Madhya Pradesh Government to L.I.C. for financial assistance (LII—2-5-75), 207-08.

Request made for running Passenger Trains at some places in Madhya Pradesh (L—25-3-75), 45-46.

Restrictions on Jamul Cement Factory in Madhya Pradesh (LI—16-4-75), 158.

MADHYA PRADESH—*Contd.*

Rice Mill in Public Sector in M.P. (LI—21-4-75), 73.

Roads coverted into national highways in Madhya Pradesh (LI—18-4-75), 185-86.

Roads sanctioned and completed under NH in Madhya Pradesh (LI—18-4-75), 116-17.

Royalty for mineral mining in M.P. (LI—10-4-75), 157.

Sale of Children in Chhatisgarh, M.P. (LII—5-5-75), 94.

Scheme for Adivasis/Backward regions in Sidhi District of Madhya Pradesh by R.E.C. (LII—30-4-75), 77—79.

Scheme for providing employment Opportunities to Educated Unemployed in Madhya Pradesh (L—26-3-75), 49-50.

Security Paper Mills in Sanchi-Salamatpur, M.P. (LI—23-4-75), 33.

Selection of Tourist Centres in Madhya Pradesh (XLIX—7-3-75), 136.

Setting up of a Chemical Complex in M.P. (LI—15-4-75), 123.

Setting up of a Super Thermal Power Station in Singrauli Coal Field of Madhya Pradesh (LI—23-4-75), 131.

Setting up of a Super Thermal Power Station in Singrauli in M.P. (XLVIII—26-2-75), 107.

Setting up of All India Institute of Paediatrics in M.P. (LI—18-4-75), 89.

Setting up of big factory in M.P. in Fifth Plan (XLVIII—26-2-75), 81.

Setting up of Hydel Power Project on River Indravali at Bastar M.P. (L—9-4-75), 157-58.

Setting up of Industry in Mahakoshal Region (M.P.) (L—9-4-75), 142-43.

MADHYA PRADESH—*contd.*

Setting up of Petrol and Diesel Pumps in Rural Areas of Madhya Pradesh (XLIX—4-3-75), 135.

Setting up of Sugar Mills in Madhya Pradesh during Fifth Plan Period (L—24-3-75), 121-22.

Setting up of Television Centres in big cities of Madhya Pradesh (L—9-4-75), 30-32.

Shareholders of Sugar Mills in Madhya Pradesh (LI—15-4-75), 180.

Shares of Directors of Sugar Mills in Madhya Pradesh (L—18-3-75), 60.

Shortage of Petrol, Diesel and Kerosene in Madhya Pradesh (XLVIII —25-2-75), 107.

Shortage of Staff in Postal Divisions in H.P. (LI—16-4-75), 116.

Small Scale Industries registered in M.P. (LI—23-4-75), 126-27.

Smugglers arrested in Madhya Pradesh (XLIX—7-3-75), 134.

Special Financial Assistance for Agricultural Projects to Madhya Pradesh and Gujarat (LII—28-4-75), 122.

Special Financial assistance for Madhya Pradesh in Fifth Plan (XLIX—17-3-75), 110.

Special Leprosy Treating Centre for Lamsarai Village, Sidhi District, Madhya Pradesh (LI—10-4-75), 133-34.

Starvation conditions in Masturi Development Block in Madhya Pradesh (XLIX—10-3-75), 96.

Starvation Deaths in Chhattisgarh area of M.P. (L—24-3-75), 30-31.

Starvation Death in Madhya Pradesh (L—7-4-75), 124.

Starvation in Meja (U.P.) and Jamunia (M.P.) (L—24-3-75), 67-68.

MADHYA PRADESH—*contd.*

Sterilization Target for M.P. (LII—8-5-75), 107-08.

Stoppage of Traffic of artillery practice at Kaimoor Range, Rewa M.P. (LII—8-5-75), 64.

Subsidy to Backward Districts in Madhya Pradesh (LII—9-5-75), 251.

Supply of Additional Quota of Sugar to Madhya Pradesh for 1973-74 LI—21-4-75), 124.

Supply of Levy sugar to Fair Price Shops in M.P. by Food Corporation of India (LI—21-4-75), 27-28.

Supply of Power to Industries in Madhya Pradesh (XLIX—12-3-75), 129.

Supply of Power to Madhya Pradesh by Uttar Pradesh (L—9-4-75), 131-32.

Supply of power to Madhya Pradesh from Rihand Power Station by U.P. (XLVII—19-2-75), 116.

Supply of Power to Madhya Pradesh from Hirakud Project (XLVIII—26-2-75), 108-09.

Supply of Project Report and Technical details of Rihand Project to M.P. by U.P. (L—26-3-75), 77-78.

Supply of Yarn to Wollen Textile Mills of Madhya Pradesh (LI—25-4-75), 114-15.

Survey for raising Social Status of people in Eastern Part of Madhya Pradesh (L—19-3-75), 48-49.

Targets for Rabi Crop under Emergency Agricultural Production Programmes of M.P. during 1972-73 (L—7-4-75), 153-54.

Targets of Transport facilities in M.P. (LII—8-5-75), 147-48.

Telephone Calls booked from various places in Madhya Pradesh (LII—30-4-75), 217.

MADHYA PRADESH—contd.

Telephone Connections in Jaora, Madhya Pradesh (LI—23-4-75), 80-81.

Telephone Exchanges in Morena District (XLVII—19-2-75), 211-12.

Telephone line connecting Burhanpur with Bhopal and Indore (L—9-4-75), 141.

Test relief work in Chhattisgarh Region, M.P. under crash programme for rural employment (XLVIII—24-2-75), 131.

Tin deposits in Baster District of Madhya Pradesh (XLVII—20-2-75), 125-26.

Tobacco Production in Madhya Pradesh (L—24-3-75), 44—46.

Tourism Development Schemes in Madhya Pradesh (LI—11-4-75), 158.

Tourism projects in Madhya Pradesh (LII—9-5-75), 153—55.

Utilisation of industrial Minerals in Madhya Pradesh (LI—18-4-75), 118.

Utilisation of industrial Minerals in Madhya Pradesh State (LI—10-4-75), 156-57.

Various Railway Schemes in Madhya Pradesh (XLIX—4-3-75), 69.

Worker covered under ESIS in M.P. (XLIX—6-3-75), 112.

World Bank aid for Relief Work in Madhya Pradesh (L—24-3-75), 125-26.

World Bank's Assistance for Development of Forests in Madhya Pradesh (LI—11-4-75), 98-99.

World Bank's assistance for drinking water schemes in Madhya Pradesh (XLIX—14-3-75), 91-92.

Debates

Re: Famine Conditions in Chhattisgarh, Madhya Pradesh (XLVIII—19-2-75), 251

MADHYA PRADESH—contd.

Reported Beating to death of a Harijan by Police in Madhya Pradesh (Under Rule 377) (XLVIII—18-2-75), 262-63.

Reported Dissatisfaction amongst University and College teachers of Madhya Pradesh (Matter under Rule 377) (LII—6-5-75), 267—69.

MADHYA PRADESH TEXTILE CORPORATION:

Purchase of cotton from textile mills under Madhya Pradesh Textile Corporation (LI—23-4-75), 80.

Purchase of Material by Textile Mills under Madhya Pradesh Textile Corporation (LI—23-4-75), 181.

Purchase by Textile Mills run by M.P. Textile Corporation (LI—16-4-75), 84—86.

Retired Persons in Textile Mills under M.P. Textile Corporation (LII—30-4-75), 248.

MADRAS:

Expansion of Madras Atomic Power Project (L—19-3-75), 30-31.

Levy of licence fee for Soda Water and Fruit stalls between Madras Beach and Tambaram (LII—29-4-75), 33-34.

Seminar organised by Public Sector Undertakings at Madras (L—9-4-75), 116-17.

Trunk Services between Bombay-Delhi-Madras (LI—23-4-75), 106-07.

Debates

Shortage of drinking water in Madras and Madurai cities (Matter under Rule 377) (LII—28-4-75), 206-07.

MADURAI:

Shortage of drinking water in Madras and Madurai cities (Matter under Rule 377) (LII—28-4-75), 206-07.

MAFATLAL GROUP:

Evasion of Income Tax by Mafatlal Group (XLVIII—28-2-75), 122-23.

Loans sanctioned to Mafatlal Group of Mills by LIC and Unit Trust of India (XLVIII—28-2-75), 123-24.

MAGANLAL CHHAGANLAL M/S:

Tax Liabilities of M/s. Maganlal Chhaganlal of Bombay (LII—2-5-75), 34-35.

MAGAZINE(S):

Demand for one page Advertisement to cash Magazine annually (XLVIII—26-2-75), 113.

See also "Periodicals"

Expenditure incurred on Magazines/News-letters published by Railway (L—8-4-75), 115-16.

Issue of Indian Railway Magazine in Hindi (L—8-4-75), 115.

Magazine giving consolidated account of linguistic developments and Research in various languages (L—7-4-75), 139-40.

Representation regarding Registration of "Pratibimb" weekly of Sangli, Maharashtra (LI—16-4-75), 56-57.

MAGISTRATES:

Smugglers, connections with Politicians, Magistrates and Legal Luminaries (LI—25-4-75), 161-62.

MAHARASHTRA:

Allocation of Funds for Maharashtra slum Improvement Programme (LI—21-4-75), 63-64.

Black money seized in Maharashtra (LI—25-4-75), 201-02.

Cases pending in Maharashtra High Court (LII—29-4-75), 71-72.

Centre's Approach towards Maharashtra (LI—18-4-75), 294.

MAHARASHTRA— *contd.*

Clearance of power projects in Maharashtra (LI—16-4-75), 235—38.

Companies with Capital of more than 10 lakhs registered and liquidated in Maharashtra during the last three years (L—8-4-75), 194-95.

Complaints from Maharashtra regarding Waste and Non-consumable Material in Imported Foodgrain (LI—21-4-75), 129.

Deferred Payment Plan for Cotton Growers in Maharashtra (XLIX—7-3-75), 53-54.

Demand and Supply of Foodgrains to Maharashtra (XLIX—17-3-75), 91-92.

Direct Dialling between various Towns in Maharashtra (L—19-3-75), 66-67.

Dredgers lent to Maharashtra (L—20-3-75), 59.

Drought in Maharashtra (XLVIII—3-3-75), 111-12.

Effect of shortage on industries in Maharashtra (LII—7-5-75), 122.

Electrification of villages in Maharashtra during last three years (L—9-4-75), 167.

Employees working in HAL at Nasik, Maharashtra (LII—8-5-75), 44-45.

Employment for educated unemployed in Maharashtra (XLVII—19-2-75), 72-73.

Employment Guarantee Scheme in Maharashtra (XLVII—19-2-75), 194-95.

Encroachment on Land and Property of Ulhasnagar Camp in Maharashtra (XLVII—20-2-75), 101—103.

Export of Bananas by Maharashtra Government (XLIX—14-3-75), 53.

Fall in Industrial Production of Essential Goods in Maharashtra due to power shortage (LII—7-5-75), 186.

MAHARASHTRA—*contd.*

Financial Assistance to Colleges in Kolaba District of Maharashtra (XLIX—17-3-75), 178.

Foreign Collaboration Schemes in Maharashtra and Gujarat (L—26-3-75), 91-92.

Grant of Pension to Freedom Fighters from various districts of Maharashtra (XLIX—5-3-75), 207.

Import of spares for Maharashtra State Electricity Board (XLVII—19-2-75), 188.

Irrigation projects in drought prone area programme in Maharashtra State (XLIX—17-3-75), 149-50.

Maharashtra Government's views on priorities on Konkan Railway and Underground railway for Bombay (LI—22-4-75), 93-94.

Major and Minor Fishing Harbours in Maharashtra (XLVII—3-3-75), 205.

Market Borrowing by Maharashtra State (L—21-3-75), 57.

News Item captioned "Maharashtra Facing Steam Coal Famine" (L—19-3-75), 58-59.

Opening of P.C.Os. at Block Headquarters in Maharashtra (LI—16-4-75), 57.

P & T Offices in Konkan Region (XLIX—12-3-75), 43.

Payment of allowance to Postal Employees under Thana Municipal Area (LI—23-4-75), 155.

President's assent to Land Ceiling Bill of Maharashtra (LII—28-4-75), 152.

Production at Shipyard in Ratnagiri District of Maharashtra (XLVIII—27-2-75), 127.

Proposals from Maharashtra Government for setting up of Chemical Plants (LI—22-4-75), 112.

MAHARASHTRA—*contd.*

Reduction in Power Supply to Maharashtra, Haryana, Tamil Nadu Punjab and Uttar Pradesh (L—19-3-75), 79-80.

Repair and Expansion of Railway Stations in Maharashtra (L—25-3-75), 87.

Reported statement of Maharashtra Chief Minister on employment guarantee and Cotton Purchase schemes (XLVII—19-2-75), 80-81.

Representation from Marathwada region of Maharashtra regarding new railway lines (L—8-4-75), 205-06.

Representation regarding Registration of "Pratibimb" weekly of Sangli, Maharashtra (LI—16-4-75), 56-57.

Request for continuance of Central aid for drought relief work in Maharashtra (LI—21-4-75), 49-50.

Rice Smuggling Racket in Gujarat and Maharashtra (LII— 29-4-75), 40-41.

Rural Electrification Programme in Vidarbha Region of Maharashtra (L—26-3-75), 79-80.

Scheme for providing legal aid and advice to poor in Maharashtra (LII—6-5-75), 84.

Setting up of newsprint factories in Maharashtra, U.P. and H.P. (XLVIII—26-2-75), 67-68.

Slow progress of Irrigation in Maharashtra (L—24-3-75), 21—27.

Starvation in Maharashtra (XLIX—10-3-75), 107.

Sugar Factory in Kagal Taluks, Maharashtra (L—7-4-75), 217.

Survey for construction of Dam on Banganga river in Vidarbha Region of Maharashtra (LI—21-4-75), 46.

'Yagna' organised at Pandharpur in Maharashtra (L—24-3-75), 217-18.

MAHAVIR NIRVAN CENTENARY:

Mahavir Nirvan Centenary Programme (XLVIII—24-2-75), 55—57.

MAHI PROJECT (LI—21-4-75), 175-76.

Construction of Multi-purpose 'Mahi' Project (L—24-3-75), 75-76.

MAINTENANCE OF INTERNAL SECURITY ACT:

Arrests under MISA in Bihar in connection with students agitation (XLIX—5-3-75), 111.

Detention of Hoarders in Rajasthan under MISA (XLIX—12-3-75), 43-44.

Instructions to states on use of MISA (XLVIII—26-2-75), 61-62.

MISA Detenues in Tripura (XLIX—12-3-75), 213-14.

Persons arrested under MISA (XLIX—5-3-75), 108.

Persons arrested under MISA in Orissa (L—9-4-75), 44.

Smugglers arrested under MISA/COFEPOSA (XLVII—21-2-75), 9—17.

States invoked provisions of D.I.R., MISA and Essential Commodities Act to deal with hoarders and Black-marketeers (L—24-3-75), 186-87.

Supreme Court Judgment on use of MISA (L—19-3-75), 64-65.

Supreme Court Ruling on use of MISA (LI—16-4-75), 150-51.

Use of MISA against Political Workers (LII—7-5-75), 223.

Use of MISA to tackle Mizos and arresting the Political Workers (XLIX—5-3-75), 42.

Value of Goods seized during operation under MISA (L—21-3-75), 87.

Debates

Arrest of CPI (M) and CITU leaders including MLAs in Tripura (Under Rule 377) (L—24-3-75), 239-40.

Orders of detention under MISA in Tripura (St) (L—25-3-75), 376—80.

MALARIA:

Eradication of Malaria and other Communicable Diseases (XLIX—13-3-75), 149-50.

Increase in Malaria cases in West Bengal (XLVII—20-2-75), 71-72.

Increase in Malaria due to non-availability of D.D.T. (XLIX—6-3-75), 41.

Malaria Patients in the Capital (LI—10-4-75), 185.

Spreading of Malaria in Calcutta (LI—10-4-75), 108-09.

Spreading of Malaria in Orissa (L—20-3-75), 344.

MALAYALIS:

Harassments and Molestation of Malayali Nurses in U.P. and Rajasthan (LII—8-5-75), 47-48.

MALDIVES:

Indo-Maldives Joint Communique regarding Indian Ocean Development (LI—18-4-75), 171.

MALNUTRITION:

Deaths due to low consumptions of Food and Edible Oils (XLIX—13-3-75), 62.

Malnutrition among children (XLVII—20-2-75), 142-143.

MALVIYA REGIONAL ENGINEERING COLLEGE, JAIPUR (LII—29-4-75), 161.

Mandays lost in Union territories due to power shedding (XLIX—13-3-75), 134-35.

MANA REFUGEE CAMP:

Police repression on refugees in Mana camp (XLVIII—27-2-75), 13—18.

MANA REFUGEE CAMP—*contd.*

Rehabilitation of Mana Camp Refugees in Indore (XLIX—13-3-75), 88.

Utilisation of Bangladesh Relief Goods stored in Mana Refugee Camp (LI—18-4-75), 89.

MANGALORE:

Appointment in New Mangalore Port (LII—8-5-75), 143-44.

Deepening of New Mangalore Port (XLIX—13-3-75), 77-78.

Dredging Operations in New Managlore Harbour (XLVII—20-2-75), 88.

Expansion of Mangalore Fertilisers and Chemicals (LII—6-5-75), 219—21.

Mangalore-Apta railway line (XLVIII—25-2-75), 126-127.

New Mangalore Port (XLVII—20-2-75), 189; (L—20-3-75), 142.

MANGANESE ORE:

Contract with Iron-Ore and Manganese Ore importing countries (LI—18-4-75), 325.

Extraction of Manganese and Iron ore from Kali Hydel Project (LI—10-4-75), 53-54.

Manganese Ore Mines (XLIX—13-3-75), 47.

Production of Manganese Ore in Kerala (LI—10-3-75), 190.

Production of Manganese Ore in M.P. (L—20-3-75), 86.

Setting up an Organisation of Iron Ore and Manganese Ore Exporting countries cartel (LI—25-4-75), 64-65.

MANGE RAM, SHRI:

Debates

Political and Constitutional issues raised by Shri Mange Ram's resignation from the Executive Council of Delhi Metropolitan Council (Matter Under 377) (LII—28-4-75), 202—06.

MANGHARAM AND SONS, BOMBAY:

Employees in M/s. J. B. Mangharam and Co., M/s. Jeewan Foods, Bombay, M/s. Mangharam and Sons, Bombay and M/s. International Foods, Bombay (XLVII—20-2-75), 198.

MANIPUR:

Smashing of Headquarters of 10th Battalion of Naga Underground Army in Chawainu Village in Manipur North District (LI—23-4-75), 186-87.

MARGARINE:

Production of Refined Oil and Margarine by Hindustan Lever (L—24-3-75), 221-22.

MARINE PRODUCT (S):

Development of Marine Products (L—7-4-75), 25—27.

Entry of Monopoly House in Marine Products Export Industry (LII—9-5-75), 200-201.

Export of Marine Products (L—21-3-75), 139.

MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY:

Regional Office of Marine Products Export Development Authority in Orissa (LI—18-4-75), 302.

MARITIME BOUNDARIES:

Agreements with littoral countries on maritime boundaries (XLIX—13-3-75), 35-36.

BOUNDARY:

Findings of Technical Experts on Maritime Boundary between India and Bangladesh (XLIX—10-3-75), 86-87.

MARITIME RECONNAISSANCE AND ANTI-SUBMARINE WARFARE AIRCRAFT:

Delay in replacement of MRCA (LI—18-4-75), 156.

MAKSH BORROWING (S):

Market Borrowing by U.P. (XLIX—14-3-75), 9—13.

MARKETING:

Auction-cum-Tender System of Marketing in Jute Industry (LII—2-5-75), 130.

MARTIN LIGHT RAILWAY:

Amount earmarked for Board Gauge line in place of Martin Railway (XLVIII—25-2-75), 95.

Closure of Martin Light Railway's sections in Bihar (XLVIII— 25-2-75), 172.

Proposal to defer broad gauge line in place of former Martin Light Railway (LII—6-5-75), 88-89.

Take-over of Martin Light Rail operating in Bihar (XLVII—18-2-75), 136.

MARTYRS MUSEUM:

Eastablishing of a War Museum and Martyrs Museum (LII—8-5-75), 59.

MARUTI LTD; M|S:

Allocation of Steel to Maruti Ltd (LII—8-5-75), 1—10.

Assignment to Dr. Bhatt with M/s Maruti Ltd. (XLIX—5-3-75), 147.

Boards of Directors of Maruti Pvt. Ltd. and its Sister Concerns (LI—25-4-75), 83-84.

Help to Maruti Limited by M/s Innocenti. (LII—7-5-75), 211.

Import of Engine by M/s, Maruti Ltd. (XLVIII—26-2-75), 85.

Issue of Letter of Intent to M/s. Maruti Ltd. for small car (XLVIII —26-2-75), 201-02.

MARUTI LTD, M|S—Contd.

Machinery in Maruti Car Factory, Gurgaon (XLIX—12-3-75), 81.

Major shareholders of Maruti Limited, Haryana (XLVIII—25-2-75), 151—54.

Maruti Limited, Haryana (XLVIII—25-2-75), 150-51.

Purchase of Machinery by M/s. Maruti Ltd. (LI—16-4-75), 17—19.

Raids on Residential premises of Directors of Maruti Ltd. (XLIX—7-3-75), 137-38.

Relationship of Maruti Heavy Vehicles limited with Maruti Ltd Haryana and Maruti Technical Consultancy Service (LII—6-5-75), 91-92.

Resignation of Director General, Maruti Private Limited (LI—22-4-75), 57.

Shareholders of Maruti Heavy Vehicles Ltd. (L—8-4-75), 199—201.

Shareholders of Maruti Ltd, Drilling Equipment (P) Ltd, Maruti Technical Services (P) Ltd and Maruti Heavy Vehicles (P) Ltd. (LII—6-5-75), 93-94.

Shareholding of Birlas in Maruti Limited (XLIX—4-3-75), 102-03.

Shares held by Big Business Houses in Maruti Ltd. Drilling Equipment (P) Ltd. Maruti Technical Services (P) and Maruti Heavy Vehicles (P) Ltd (L—18-3-75), 61-62.

Shares held by Family of Former Minister of Foreign Trade and by Black-listed companies in Maruti Limited. (LII—6-5-75), 67-68.

Test of Maruti Prototype by Ahmednagar Vehicle Depot (LI—23-4-75), 83-84.

Violation of R.B.I. Directions by Maruti Ltd. (LII—2-5-75), 92-93.

MARUTI HEAVY VEHICLES PVT. LTD. (L—8-4-75), 165-66.,

Industrial Licence to Maruti Heavy Vehicles Ltd. for Road Rollers (LI—16-4-75), 168-69.

MARUTI HEAVY VEHICLES PVT. LTD.: *contd.*

Purchase of materials from Maruti Heavy Vehicles Ltd. (LI—10-4-75), 192.

Relationship of Maruti Heavy Vehicles Limited with Maruti Ltd. Haryana and Maruti Technical Counsultancy Service (LII—6-5-75).

Shareholders of Maruti Heavy Vehicles Ltd. (L—8-4-75), 199—201.

Shareholders of Maruti Ltd. Drilling Equipment (P) Ltd, Maruti Technical Services (P) Ltd. and Maruti Heavy Vehicles (P) Ltd. (LII—6-5-75), 93-94.

Shareholders of Maruti Ltd., Drilling Equipment (P) Ltd. Maruti Technical Services (P) Ltd and Maruti Heavy Vehicles (P) Ltd (LII—6-5-75), 93-94.

MASTER PLAN (S):

Irrigation Master Plan for Balasore and Mayurbhanj. (XLIX—17-3-75), 128.

Master plan to check floods in North (LII—5-5-75), 118-19

MATATILA PROJECT:

Rate per unit of Power supplied to Madhya Pradesh from Matatila (L—19-3-75), 11—19, (LI—23-4-75), 141-42.

Making available Mata Tila Project Report to M.P. by U.P. (XLVIII—26-2-75), 106.

MATHURA REFINERY:

Bid to scuttle Mathura Project (L—25-3-75), 83.

Exenditure incurred on Mathura Refinery (L—8-4-75), 90-91.

Increase in cost of construction of Mathura Refinery (LI—22-4-75), 206.

Progress on setting up of Mathura Refinery (XLVII—18-2-75), 72.

MATHURA REFINERY: *contd.*

Row over commissioning of Mathura Refinery (LI—22-4-75), 181.

Sulphur mixed crude for Mathura Regnery (LI—22-4-75), 127-28.

MATTER UNDER RULE 377:

Debates

Alleged impropriety in announcement made outside the House about exemption from payment of the new one per cent Excise duty in Certain cases (XLIX—13-3-75), 201—03.

Announcement over AIR about Shri Mohan Dharia's resignation (XLIX—12-3-75), 256—73.

Arrest of CPI (M) and CITU leaders including MLAs in Tripura (L—24-3-75), 239-40.

Blacking out of certain items of business in the House by All India Radio (Under Rule 377) (L—25-3-75), 225—29.

liament from Indian News Review. (L—9-4-75), 245—52.

Failure of Government to lay on the Table Appropriation Accounts and Audit Reports in respect of Pondicherry (LI—22-4-75), 262—64.

Government's failure to fill vacanicies in the High Courts and Supreme Court (LI—10-4-75), 234—41.

Need for encouraging a student from U.P. who topped in an academic test in Pondicherry (LII—28-4-75), 207-08.

Payment of D.A. instalments to Central Government Employees (LII—29-4-75), 239—41.

Payment of ex-gratia compensation for properties of Indians in Pakistan and former East Pakistan (L—20-3-75), 184—86.

Political and Constitutional issues raised by Shri Mange Ram's resignation from the Executive

MATTER UNDER RULE 377—Contd.
Council of Delhi Metropolitan Council (LII—28-4-75), 202—06.

Problems confronting the Textile Mills managed by the National Textile Corporation (LI—11-4-75), 250—59.

Procedure for guillotine of outstanding Demands for Grants. (LII—29-4-75), 229—39

Reported beating to death of a Harijan by Police in Sagar district of Madhya Pradesh (Under Rule 377) (XLVIII—18-2-75), 262-63.

Reported Cancellation of Trains due to shortage of coal with Railways (Matter under 377) (XLVIII—1-2-75), 248.

Reported death of two persons in custody of security forces in Nagaland (LI—15-4-75), 222—24.

Reported Dissatisfaction amongst University and College teachers of Madhya Pradesh. (LII—6-5-75), 267—69.

Reported Notice by Members of Indian Hockey Team for World Cup Tournament (Matter under 377) (XLVIII—20-2-75), 219—21.

Shortage of drinking water in Madras and Madurai cities (LII—28-4-75), 206-07.

Stay-in strike by employees of Grindlay's Bank (XLIX—6-3-75), 192—94.

Writ Petitions re. Presidential order of withdrawal of certain Amounts from the Consoildated Fund of Union Territory of Pondicherry (XLVII—25-2-75), 223—32.

MAURITIUS:

Agreement with Mauritius for its Second Plan (XLIX—6-3-75), 102-03.

Racket engaged in smuggling opium to Mauritius (L—21-3-75), 140.

Visit by Prime Minister of Mauritius (XLVII—20-2-75), 73-74.

MAVALANKAR AUDITORIUM:

Expenditure on maintenance of Vigyan Bhawan an Mavalankar Auditorium (XLVIII—24-2-75), 175.

MAYOR(S):

All India Mayor Conference (LI—21-4-75), 45.

MAZAGON DOCK LIMITED (LI—18-4-75), 51.

Construction of fishing trawlers by Mazagon Dock Limited (LI-10-4-75), 149-50.

Value of Work done by Garden Reach Workshops and Mazagon Docks (LII—8-5-75), 56—58.

MEAT:

Corned Meat Factory in Aurangabad. (LII—9-5-75), 103-04.

MEDICAL COLLEGE (S):

Charging of Capital Fees/Donations from Students by Medical Colleges (XLIX—13-3-75), 61-62.

Financial and other aid to Private Medical Colleges (LII—8-5-75). 100.

Medical Colleges in India (L—20-3-75), 12—19.

Opening of Medical College in Haryana (L—20-3-75), 111.

Recognition of Medical College of North Bengal University (LI—10-4-75),161-62.

MEDICAL EDUCATION:

Change in present system of medical education. (XLVIII—27-2-75), 141-42.

Stream-lining, re-orienting and co-ordinating Medical Education Research and Health care (XLVII—20-2-75), 105-106.

MEDICAL FACILITIES:

Adequate medical facilities in Kargil, Leh, Noobra, Jasmath, Chug Chung Suru of Ladakh (LII—8-5-75), 141-42.

MEDICAL FACILITIES: *Contd.*

Doctors / Dispensaries/ Maternity Homes for a Unit of 20 Villages (XLIX—13-3-75), 75-76.

Medical Facilities to Rural population of Madhya Pradesh (XLIX—6-3-75), 20-21.

Medical Facilities to Villages (LI—18-4-75), 82-83.

MEDICAL PRACTITIONERS:

Legislation to Regulate Surgical Operations by Medical Practitioners (LI—10-4-75), 37.

MEDICAL PROFESSION:

Demand for representation for medical profession in Rajya Sabha (XLVII—18-2-75), 157-58.

MEDICAL STORE DEPOT:

Proposal for opening a Medical Store Depot in M.P. (LII—8-5-75), 101.

MEDICINAL PLANTS:

Export of products of Medicinal Herbs Plants (LII—2-5-75), 179.

MEDICAL REPRESENTATIVES:

See "Drugs and Medicines' Workers and Medical Representatives (LI—21-4-75), 248—53.

MEDICINES:

See "Drugs and Medicines".

MEERUT:

Sanction of Tube-well Connections in Village Muradgram Pur Pursi District Meerut (L—19-3-75). 50

Unearthing of a Racket of recruiting young men to Army at Meerut (L—20-3-75), 48.

MEGHALAYA:

Demand for separate Governor for Meghalaya (L—9-4-75), 79.

Establishment of Refinery for Cinamon Oil Meghalaya (L—18-3-75), 98-99.

MEGHALAYA: *Contd.*

Harnessing of Hydel Resources in Hilly States of J&K, HP, Assam, Meghalaya and Nagaland (L—26-3-75), 112-13.

Integrated working of "Power Systems of Assam and Meghalaya (L—19-3-75), 90-91

Railway lines in Meghalaya (L—8-4-75), 57.

Surey for Oil Exploration in Menghalaya (L—8-4-75), 64-65

MEMBERS, ARREST OF:

Debates

Nayar, Shrimati Shakuntala (L—23-4-75), 384.

Re. Arrest of Shri Ram Deo Singh, M.P. (XLVIII—18-2-75), 242—44.

Vajpayee, Shri Atal Behari (LI—23-4-75), 384.

MEMBERS OF PARLIAMENT:

Delegations of Members of Parliament and Officers sent abroad on Government business. (L—21-3-75), 90.

Discrimination in rent charged for servants quarters of M.Ps. Bungalows having bath rooms and Lavatories (L—24-3-75), 142-43.

Election of Member of Parliament from Sikkim (L—8-4-75), 189.

Inconvenience to M.Ps. at Film Festival (XLVII—19-2-75), 41-42.

Purchase of Cars from M:Ps: Quota (LI—16-4-75),59.

Recovery of Wrong Telephone Bills from Members of Parliament (LII—30-4-75), 135

Representations from FCI Workers' Union and M.Ps. (LI—21-4-75), 62.

Sale of cars by M.Ps. (LII—7-5-75) 110.

Setting up of a Committee of Members of Parliament to Review the progress made in use of Hindi for official purposes (LII—7-5-75), 3—5.

MEMBERS OF PARLIAMENT—*Contd.*

Supply o Petrol and Mobil Oil to M.Ps. at Concessional Rates (LI—15-4-75), 176.

MEMBER SWORN:

Shri Ismail Hossain Khan (XLVIII—26-2-75).

MENTAL HEALTH ACT:

Replacement of Lunacy Act, 1912 by Mental Health Act (XLIX—13-3-75), 127.

MENTALLY RETARDED PERSONS:

Opening of Centres for Mentally Retarded Persons (XLIX—17-3-75), 111.

Setting up National Institute for Mentally Retarded Persons (XLIX—17-3-75), 111-12.

MERCHANT NAVY:

Merchant Navy officials drifting from Indian to foreign flag vessels (XLVII—20-2-75), 121-122.

Number and Tonnage of Ships in Indian Mercantile Navy (LI—18-4-75), 143-44.

Trained Merchant Navy Cadets for Shipping Tonnage (LI—10-4-75), 215-16.

MERCK SHARP AND DHOME:

Licences granted to M|s. Merck Sharp and Dhome (LII—6-5-75), 208—10.

Permitting M/s. Merck Sharp and Dhome to import raw Materials (LI—15-4-75), 31.

MERCURY TRAVELS (I) LTD., M/s. Closure of Calcutta Office of M/s. Mercury Travels (I) Ltd. (XLVII—21-2-75), 185.

MESSAGE FROM PRESIDENT:

Expressing satisfaction on the Motion of Thanks on President's Address (XLIX—3-3-75), 245—46.

MESSAGE FROM R.S.:

Debates

Adoption of Children Bill:
Recommended that L.S. appoint a L.S. Member to J.C. in place of late Shri Pratap Singh (L—25-3-75), 214-15.

Air Force and Army Laws Amendment Bill:
Forwarded the Bill as passed by R.S. (XLIX—4-3-75), 248.

All India Services (Amendment) Bill:
Forwarded the Bill as passed R.S. (XLIX—7-3-75), 210.

All India Services Regulations (Indemnity) Bill, 1972:

Agreed with the amendments made by L.S. (LII—2-5-75), 212.

Appropriation Bill, 1975:
Returned the Bill, as passed by L.S. without recommendation (L—25-3-75), 215.

Appropriation (No 2) Bill, 1975:

Returned Bill, as passed by L.S. without amendment (LII—7-5-75), 236.

Appropriation (Railways) Bill, 1975:

Returned the Bill, as passed by L.S. without recommendation (L—24-3-75), 233.

Appropriation (Railways) No. 2 Bill, 1975:
Returned the Bill, as passed by LS. without recommendation (L—24-3-75), 233-34.

Appropriation (Railways) No. 3 Bill, 1975:
Returned the Bill, as passed by L.S. without recommendation (L—24-3-75), 234.

Appropriation (Vote on Account) Bill: 1975:

Returned the Bill, as passed by LS. without recommendation (L—24-375), 233.

MESSAGES FROM RS—*Contd.*

Central and other Societies (Regulation) Bill:

Intimated extension of time for presentation of Report of J.C. (XLVIII—21-2-75), 241, (XLIX—7-3-75), 21.

Committee on Public Accounts:
Agreed with L.S. recommendations to nominate R.S. Members to tht Committee (LII—8-5-75), 250—52.

Constitution (Thirty senventh Amendment) Bill 1975.

Returned the Bill, as passed by L.S without amendment (LII—28-4-75), 188-89.

Constitution (Thirty eighth Amendment) Bill, 1975:

Returned the Bill, as passed by L.S. Without amendment (LII—28-4-75) 188-89.

Finance Bill, 1975:

Returned the Bill, as pased by LS. without recommendation (LII—9-5-75), 298.

Former Secretary of State Service Officers (Conditions of Service) Amendment Bill, 1975:

Forwarded the Bill, as passed by R.S. (XLIX—7-3-75), 210-11.

Gujarat Appropriation Bill, 1975:

Returned the Bill, as passed by L.S. without recommendation (L—26-8-75), 216.

Gujarat Appropriation (Vote on Account) Bill, 1975:

Returned the Bill, as passed by L.S. without recommendation (L—26-3-75) 215-16.

Indian Penal Code (Amendment) Bill, 1972:

Intimated re. Extension of time for the presentation of J.C. Report on the Bill (XLVIII—28-2-75), 214.

MESSAGES FROM RS—*Contd.*

Indian Tarriff (Amendment) Bill:

Returned the Bill, as passed by L.S. without recommendation (XLIX—4-3-75), 248.

North Eastern Area (Reorganisation) Amendment Bill:

Forwarded the Bill, as passed by R.S. (XLIX—14-3-75), 210.

Pondicherry Appropriation Bill, on Account) Bill:
Returned the Bill, at passed by L.S. without recommendation (L—25-3-75), 215.

Pondicherry Appropriation (Vote on Account) Bill:
Returned the Bill, as passed by L.S. without recommendation (L—25-3-75), 215-16.

Pess Council (Amendment) Bill:
Forwarded the Bill, as passed by R.S. (XLVIII—28-2-75), 214-15.

Prevention of Food Adulteration (Amendment) Bill:
Intimated *re.* extension of time for presentation of Report of J.C. (XLVIII—21-2-75), 241-42, (LII—28-4-75), 188-89.

Rampur Raza Library Bill:

Agreed with the amendments made by L.S. (LII—2-5-75), 211-12.

Requisitioning and Acquisition of Immovable property (Amendment) Bll:
Forwarded the Bill, as passed by R.S. (XLVIII—28-2-75), 214-15.

Tobacco Board Bill:
Agreed with the Bill, as passed by L.S. without amendment (XLIX—10-3-75), 223—24.

Tobacco Cess Bills:
Returned Bill, as passed by L.S. without recommendations (LII—9-5-75), 298.

Tokya Convention Bill:
Agreed with the Amendments made byL.S. (LII—30-4-75), 263-64.

Trust Laws (Amendment) Bill:
Agreed with the Bill, as passed by L.S., without amendment (L—24-3-75), 233.

METAL DETECTORS:

Metal detectors to detect hidden Treasures (LII—9-5-75), 25—27.

METEOROLOGICAL DEPARTMENT:

Mode of promotion for post of Draughtsman in Meteorological Department (LI—11-4-75), 100-02. 22-4-75), 200-01.

METHOXYCHLOR:

Indigenous Manufacture of Methoxychlor (LI—22-4-75), 63-64.

METHYL:

Non-availiabity of Methyl (LI—22-4-75), 200-01.

METRO CINEMA:

Taking Our of 'Metro' Cinema at Bombay and Calcutta (L—26-3-75), 140-41.

METRO ENGINEERING:

Import Licences for Stainless Steel to Bhandari Industries and Metro Engineering (LII—2-5-75), 187.

METROPOLITAN CITY (IES):

Check of growth Rate of Metropolitan Cities (L—5-5-75), 136.

Law and order situation in Metropolitan Cities (LII—30-4-75), 123-24.

METROPOLITAN DEVELOPMENT FUND:

Assistance for Development of Cities from Metropolitan Development Fund (L—24-3-75), 130-31.

MEXICO:

Construction of Fishing Boats with Mexican Collaboration (XLIX—10-3-75), 115-16.

Trade with Mexico (LI—18-4-75), 228,

MIABHOY TRIBUNAL:

Duty hours fixed by Miabhoy Tribunal (XLVII—18-2-75), 164-65.

MICA:

Canalisation of Export of Mica through Mica Trading Corporation (LI—18-4-75), 280-81.

Demand for Mica in Foreign Markets (XLIX—14-3-75), 40-41.

Export of Mica through MMTC (LI—25-4-75), 73-74.

Import of Mica (LI—25-4-75), 101-02.

Location of Mica Mines (L—20-3-75), 39.

Lock-out in Mica Factories (LI—25-4-75), 34-35.

MMTC's agreement with Soviet Union for Export of Mica (LII—9-5-75), 107.

Measures to increase Mica Production (LI—25-4-75), 111-12.

Mica Industry (LII—2-5-75), 94.

Orders placed on M.M.T.C for supply of mica (XLVII—21-2-75), 102-03.

Purchase of Mica by Foreign Countries (XLIX—14-3-75), 126.

Steps to promote Mica Trade (LI—18-4-75), 236.

Trade negotiations with USSR and Czechoslovakia regarding export of Mica (XLVII—21-2-75), 59.

MICA WORKERS:

Demands of Mica workers of Bihar (LII—8-5-75), 159—61.

Wage Board for Mica Workers (XLVII—20-2-75), 104-05.

MICRO-BIOLOGICAL RESEARCH:

Improvement in Micro-Biological Research (XLIX—10-3-75), 58-59.

MICRO-WAVE LINKS:

Bombay Panaji Micro-Wave Link (L—26-3-75), 42-43.

MID-DAY MEAL PROGRAMME (LI—21-4-75), 150-51.

MIDDLE EAST:

Memorandum from FICCI delegation who visited Middle East Countries (LII—2-5-75), 164-65.

MIDDLE INCOME GROUP:

Allotment of House-Sites to Middle and Low Income Group (L—24-3-75), 156-57.

MIDNAPORE:

Establishment of University at Midnapore West Bengal (XLVIII—24-2-75), 43.

MILCH CATTLE:

Buffaloes sent from Kota Goods Shed to Bilaspur duing 1974-75 and 1975-76 (LII—29-4-75) 83-84.

MILITARY ENGINEERING SERVCE:

Seniority List of Assistance Executive Engineers of M.E.S. (LII—8-5-75), 99-100.

MILITARY INTELLIGENCE OFFICERS:

Sending Indian Military Intelligence Officers abroad for Refresher raining (LI—18-4-75), 95-96.

MILITARY STORES:

Information given by Defence Minister in reply to a question regarding detention of major Ramesh Chander Dhawan((St.) (LI—22-4-75), 248—53.

MILK:

Assistant Milk Distribution Officers in Delhi Milk Scheme (LII—5-5-75), 52—54.

Break-through in milk production (XLVIII—24-2-75), 167-68.

Foreign Assitance for operation flood milk project (XLVIII—24-2-75), 166

Increase in Price of D.M.S. Milk and Milk Products (XLVIII—24-2-75), 160

MILK: *Contd.*

Milk Production through Indiscriminate introduction of Imported Cows (XLVIII—24-2-75), 74.

Per capita milk production in the country (L—7-4-75), 130-31.

Production of Milk by Military Farms (XLIX—6-3-75), 182-83.

Quality and quantity of milk supplied by DMS (L—7-4-75), 118.

Reduction in Price of Milk and Milk Products of Delhi Milk Scheme (LII—5-5-75), 44-45.

Resentment on more Milk Centres of National Dairy Development corporation (XLIX—10-3-75), 94-95.

Spurt in Milk Production (LII— 5-5-75), 45-46.

Supply of Milk from DMS duing the coming Summer Season (LII—5-5-75), 81-82.

Supply of Milk in polythene bags (LI—21-4-75), 99-100.

Use of Milk for Sweets (LII—28-4-75), 125.

Vacant posts of Assistant Milk distribution Officers in Delhi Milk Scheme (LII—5-5-75), 111-12.

White Revolution (LII—28-4-75), 65.

MILK DAIRIES:

Cooperative Milk Dairies in Gujarat (XLVIII—24-2-75), 126—28.

MILK PLANTS:

Increase in processing capacity of Milk Plants under 'Operation Flood Programme (L—7-4-75), 88-89.

Import of Milk Power (L—7-4-75), 209—11.

Misuse of Milk Unit in Orissa (L—24-3-75), 31.

Misuse of Milk Power meant for Welfare Programme (L—7-4-75), 76.

MILK POWDER: contd.

Requirement and Import of skimmed milk powder (L—7-4-75), 208-09.

Skim milk powder and butter oil (L—7-4-75), 175—77.

Smuggling of Milk Powder into India (LI—11-4-75), 104-05.

MINES:

Abolition of Contract Labour System in Mines (XLIX—13-3-75), 76-77.

Accidents in Mines (XLIX—13-8-75), 64.

Alleged Malpractices by Director General of Mines' Safety (XLIX—13-3-75), 59-60.

Conversion into high grade Iron Ore of over burden removed from iron Ore Mines (LII—8-5-75), 158.

Shaff sinking at Kolihan Mines (LII—8-5-75), 34-35.

MINE ACCIDENTS:

Deaths due to accidents in Coal Mines (LII—8-5-75), 122-23.

MINERS:

Compensation to jobless coal miners of Hazaribagh District (LII—8-5-75), 157.

Miners' International Congress held in New Delhi (LII—8-5-75), 213-14.

MINERALS:

Development of minerals found in Kerala (L—20-3-75), 123.

Expliotation of Mineral Wealth in Karnataka (XLVII—20-2-75), 137—39.

Increasing Minerals Production (LI—18-4-75), 54—56.

Inexpensive method of location of Minerals (LI—18-4-75), 179.

Minerals found in North Eastern Region (LII—8-5-75), 164.

Minerals found in Karnataka (XLVIII—27-2-75), 78-79.

MINERALS: contd.

Mineral Deposits in Kerala (L—20-3-75), 136.

Minerals Data Bank (XLVIII—27-2-75), 45.

Revision Petition under Mineral Concession Rules (LI—10-4-75), 104.

Royalty on Miner Minerals by Gujarat (XLIX—13-3-75), 31-32.

State Government's Royalty Rates (LII—8-5-75), 38.

Unexplored mineral deposits in Madhya Pradesh (LI—18-4-75), 118.

Un-traced Minerals in Kerala (XLIX—6-3-75), 99.

Utilisation of industrial minerals in Madhya Pradesh State (LI—10-4-75), 156-57.

MINERALS AND METALS TRADING CORPORATION:

Accumulation of stock with M.M.T.C. (XLIX—7-3-75), 176-77.

Alleged sub-standard supply of jellery by MMTC (L—21-3-75), 123.

Charges against a Director of MMTC (L—21-3-75), 33.

Disposal of Accumulated stocks of Imported Non-Ferrous Metals with MMTC (LI—25-4-75), 163-64.

Disposal of Rough Diamonds through MMTC (LI—25-4-75), 25—27.

Export of Iron Ore by MMTC (LI—11-4-75), 33-34.

Involvement of Director of MMTC in a case against a firm being investigated by CBI (L—21-3-75), 132.

Import of fertiliser by M.M.T.C. (XLIX—7-3-75), 151-52.

Export Targets of M.M.T.C. (XLIX—7-3-75), 97.

Export of Mica through MMTC (LI—25-4-75), 73-74.

MINERALS AND METALS TRADING CORPORATION: contd.

Loss suffered by MMTC on export of Iron Ore to Japan (LII—2-5-75), 199.

Officers of MMTC who visited abroad (LI—25-4-75), 36-37.

Orders placed on M.M.T.C. for supply of mica (XLVII—21-2-75), 102-03.

Price payable to NDMC by MMTC (LI—18-4-75), 280.

Proposal to restrict imports of Rock Phoshate by M.M.T.C. (L—25-3-75), 105-06.

Steps taken by MMTC to reduce congestion at ports (LI—11-4-75), 197.

Stevedoring Licences for MMTC and FCI (XLIX—13-3-75), 156-57.

Debates

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 220-42.

MINERAL EXPLORATION CORPORATION:

Alleged controversy between G.S.I. and Mineral Exploration corporation (XLIX—6-3-75), 183.

Mini Steel Plants (LI—18-4-75), 158-59.

Grant of exemption to Mini Steel Plants from payment of Excise Duty (LI—18-4-75), 1-2.

Mini Steel Plants in Orissa (XLVIII—27-2-75), 154.

MINI STEEL PLANTS:

Sponge Iron-based Mini Steel Plants (XLVIII—27-2-75), 20—23.

MINIMUM NEEDS PROGRAMME:

(XLIX—5-3-75), 67.

Minimum needs programme in Orissa (L—9-4-75), 198.

MINIMUM WAGES:

Basic minimum wage in certain Industries (XLVIII—27-2-75), 58—60.

MINIMUM WAGES: contd.

Effect of Minimum Wage Act on Small Scale Industries (XLIX—6-3-75), 119-20.

Pattern of Minimum Wages at State level in various Industries (XLIX—13-3-75), 73-74.

MINING AND ALLIED MACHINERY CORPORATION:

CISF Personnel deployed in "Time Office" of MAMC Ltd., Durgapur (LI—23-4-75), 91-92.

Injunction order against management of MAMC Limited, Durgapur (LII—7-5-75), 116.

Manufacture of machinery for coal mining industry by MAMC (LI—23-4-75), 177-78.

Production and Capacity of MAMC (L—26-3-75), 62.

MINING INDUSTRY:

Abolition of Contract Labour System in Mining Industry (LI—18-4-75), 153-54.

MINISTERS:

Conference of Food and Civil Supply Ministers of Southern States in Delhi (XLIX—12-3-75), 104—06.

Conference of State Education Ministers on New Pay Scales for University Teachers (L—24-3-75), 181.

Directives issued to Ministers to bring efficiency in Government Departments (LII—30-4-75), 29-30.

Expenditure on foreign tours of Central and State Ministers (L—21-3-75), 90.

Expenditure on Maintenance of Ministers Residence in New Delhi (XLIX—10-3-75), 201.

Expenditure on Ministers (XLIX—5-3-75), 82.

Expenditure on Ministers Bungalows (XLIX—10-3-75), 197-98.

MINERALS: contd.

Foreign Minister's Proposed Visit to USA (L—20-3-75), 25.

Foreign tours of Central Ministers (XLVIII—28-2-75), 82.

Housing Ministers Conference held at Srinagar (LII—28-4-75), 141.

Implementation of recommendations of Power Ministers Conference held in July, 1975 (LI—16-4-75), 91-92.

Medical Aid to a Union Minister on Tour (L—9-4-75), 92.

Medical aid to late Shri L. N. Mishra, former Railway Minister (LI—23-4-75), 69-70.

Meeting of State Law Ministers to bring uniformity in Court fees (XLVIII—25-2-75), 175-76.

Misuse of foreign exchange permit by West Bengal Minister (LII—7-5-75), 183.

Procedure for informing Ministers of Deliberations of the House held in their absence (L—24-3-75), 38-39.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 11—20.

Visit by Minister of Energy to Coal Mine areas during January, 1975 (XLVIII—26-2-75), 190-91.

Debates

Meeting of Foreign Ministers of Bureau of Non-aligned countries in Hevana (Stt.) (L—7-4-75), 273—79.

Home Minister's statement on reported police attrocities in the Jama Masjid area in Delhi (Stt.) (XLIX—12-3-75), 247—52.

Re. Question of Privilege against the Minister of Home Affairs (XLVIII—24-2-75), 232—36.

MINISTERS, COUNCIL OF:

No Confidence in the Council of Ministers (M) (LII—9-5-75), 338—59, 432—588.

MINISTRY(IES):

Advertisements given to Newspaper by the Ministry of Finance (LI—11-4-75), 136.

Advertisements given to newspapers by offices under the Ministry of Tourism and Civil Aviation (LI—11-4-75), 136-37.

Advisory Bodies in various Ministries (L—9-4-75), 40.

Class I and Class II posts in Crop Division of Deptt. of Agriculture (L—24-3-75), 159—61.

Class I, II, III and IV posts in Railway Ministry (L—8-4-75), 189-90.

Complaints received by Ministry of Commerce fom Ambassadors Abroad (L—11-4-75), 148-49.

Completion of Commercial Pilots Examination conducted by Ministry of Civil Aviation (LII—8-5-75), 170-71.

Conference of Ministers of Civil Supplies of States in December, 1974 regarding distribution plan (XLVII—19-2-75), 177.

Construction/repair of Border Roads under Ministry of Defence (LII—8-5-75), 211-12.

Control of Ministry of Finance over the Expenditure made avilable to States (L—21-3-75), 44.

Conversion of Temporary posts in Ministry of Information and Broadcasting and its subordinate offices (LI—23-4-75), 146.

Declaration of temporary posts as permanent in the Ministry of communications and its subordinate offices (LI—23-4-75), 70.

Declaration of temporary posts in Ministry of Industry and Civil Supplies as permanent (LI—23-4-75), 145.

Departmental Undertakings under the Ministry of Defence (LI—18-4-75), 101-02.

MINISTRY(IES): contd.

Economy cut in expenditure of External Affairs Ministry (XLVII—20-2-75), 155-56.

Guidelines for Ministries to supply information to newspapers and news agencies on tours of ministers (LII—7-5-75), 188.

Guidelines for the Ministry of Industry (LII—7-5-75), 134.

Gunpowder Bulls sound in the House of Union Communications Minister in Bhopal (XLVIII—26-2-75), 92-93.

Hindi Officers and Hindi Translators working in the Ministry of Agriculture and Irrigation (LII—5-5-75), 181—83.

Hindi typerwriters in the Ministry of Communications (LI—23-4-75), 43-44.

Inspection of Offices under Ministry of Energy to ensure use of Hind-Offices (LI—16-4-75), 49-50.

Media of publicity used by Undertakings of the Ministry (LII—29-4-75), 112.

Number of Employees in Ministry of Shipping and Transport (LI—10-4-75), 178.

Number of Posts in the Ministry of Commerce (LI—25-4-75), 81-82.

Number of Posts in the Ministry of Tourism and Civil Aviation (LI—25-4-75), 80.

Number of S.C./S.T: Temporary Employees in Ministry and its attached subordinate Offices (LII—8-5-75), 97-98.

O & M activities of the Ministry of Tourism and Civil Aviation (LII—9-5-75), 61-62.

Official Telegrams sent by Ministry (L—24-3-75), 48-49.

Permission to Employees of NFC for appointment with Secretary, Ministry of Education (XLIX—17-3-75), 98.

MINISTRY(IES): contd.

Press tours organised by Public sector Corporation in the Ministry of Agriculture and Irrigation (L—24-3-75), 197.

Public Sector Enterprises under the Ministry (LI—15-4-75), 139. (LI—23-4-75), 183-84.

SC and ST in Class I and II Posts in the Ministry (L—24-3-75), 210-11.

Scheduled Castes and Scheduled Tribes employees in the Ministry of Agriculture and Irrigation (LII—28-4-75), 132.

SC and ST employees in Ministry of Industry and Civil Supplies (LI—28-4-75), 132.

Temporary SC and ST employees in the Ministry of Information and Broadcasting and is attached and attached and subordinate offices (LI—23-4-75), 165.

SC/ST temporary employees in the Ministry (LII—28-4-75), 130.

Scheduled Castes and Scheduled Tribe temporary employees in the Ministry of Communication (LI—23-4-75), 165-66.

S.C. and S.T. temporary employees in the Ministry of Home Affairs LI—23-4-75), 164-65

Scheduled Caste and Scheduled Tribes temporary employees in the Ministry of Law, Justice and Company Affairs (LII—6-5-75), 106.

Security of Report of MRTP Commission by the Ministry of Law Justice and Company Affairs (LII—6-5-75), 39-40.

Seminars Organised by the Ministry LI—21-4-75), 163.

Setting up of New Organisations (L—26-3-75), 191.

Shifting the Office of U.N. Agency Controlled by Health Ministry from Delhi to Pondicherry (LII—8-5-75), 44.

MINISTRY(IES): contd.

Supply of Hindi Typewriters to officers under the Ministry of Tourism and Civil Aviation (LII—2-5-75), 42.

Temporary employees in the Ministry of Home Affairs (LI—23-4-75), 145.

Temporary Posts in Ministry and is attached/subordinate Offices (LII—8-5-75), 99.

Temporary Posts in the Ministry of Law, Justice and Company Affairs (LII—29-4-75), 90.

Temporary posts of Class I, II, III and IV in the Ministry of Finance (LI—25-4-75), 210-11.

Use of English in Departments under Ministry of Energy (LI—16-4-75), 128-29.

Use of Hindi in Correspondence and Notes by Departments under Ministry of Information and Broadcasting (L—9-4-75), 144-45.

Use of Hindi in Departments under the Ministry of Finance (LI—25-4-75), 130-31.

Use of Hindi in Departments under the Ministry of Law, Justice and Company Affairs (LI—22-4-75), 46.

Use of Hindi in Offices Under the Ministry of Communications (LI—23-4-75), 125-26.

Use of Hindi in the Ministry (LI—21-4-75), 143—47.

Use of Hindi in the Ministry of Agriculture and Irrigation (LI—21-4-75), 50-51.

Wage Cell (LII—8-5-75), 81-82.

Working of Public Sector Undertakings under the Ministry (LII—8-5-75), 32—34.

MISHRA, SHRI L. N.:

Agencies Investigating the Samastipur Bomb Blast (XLVII—19-2-75), 59-60.

MISHRA SHRI L. N.: contd.

Assistance of Scotland Yard in investigations into the Assassination of Shri L. N. Mishra (XLIX—12-3-75), 202.

Bomb blast at Samastipur Railway station (XLVII—19-2-75), 94-95.

Death of Shri L. N. Mishra (L—19-3-75), 82-83.

Departmental action taken for not providing security and medical assistance to late Shri L. N. Mishra (L—18-3-75), 57-58.

Enquiry into bursting of crackers by Railway Employees after the death of Shri L. N. Mishra (XLVIII—25-2-75), 90.

Facilities to family of late Shri L. N. Mishra (L—19-3-75), 216.

Inclusion of Prime Minister's Utterances in news bulletins of A.I.R. (XLVII—19-2-75), 162-63.

Investigation into the Bomb blast that claimed the life of Former Railway Minister (XLVII—19-2-75), 21—30.

Investigation into the death of Shri L. N. Mishra (L—26-3-75), 1—4.

Investigation into the Samastipur Bomb Blast and Death of Shri L. N. Mishra (XLVII—19-2-75), 58-59.

Late arrival of special train carrying Railway Minister from Samastipur to Danapur (XLVII—19-2-75), 97-98.

Medical aid to late Shri L. N. Mishra, former Railway Minister (LI—23-4-75), 69-70.

Medical Attention to late Shri L. N. Mishra (XLVII—19-2-75), 30.

Memoranda submitted to the President about charges against late Shri L. N. Mishra (LI—16-4-75), 36 37.

Persons accompanying late Shri L. N. Mishra in the Adjoining Compartment of the Train (XLIX—5-3-75), 141.

MISHRA SHRI L. N.—contd.

Probe into the Murder of Shri L. N. Mishra (XLIX—12-3-75), 85-86.

Raid on residences of late Shri L. N. Mishra (LII—7-5-75), 31.

Responsibility for Security arrangements at Samastipur Railway Station on 2nd January, 1975 (XLVII—19-2-75), 95.

Security arrangements made by Railway Administration at Samastipur Railway Station on 2nd January, 1975 (XLVII—19-2-75), 96-97.

Shares held by Family of Former Minister of Foreign Trade and by Black-listed companies in Maruti Limited (LII—6-5-75), 67-68.

Steps taken to Prevent Bomb Blast at Samastipur (XLVII—19-2-75), 97.

Travelling Programme of Late Shri L. N. Mishra (L—19-3-75), 220—22.

Debates

Failure of Government to solve the mystery of Samastipur Bomb Case (A.M.) (XLVIII—18-2-75), 297—455.

Obituary Reference (XLVIII—17-2-75), 25—28.

MISSILES:

Manufacture and Import of Guided Missiles (XLVII—20-2-75), 86.

MISSION(S) ABROAD:

Armed protection to Indian High Commission at Dacca (XLVIII—27-2-75), 98.

Diplomatic Posts Lying Vacant in Indian Missions Abroad (L—20-3-75), 62.

Evacuation of India House due to Bomb scare in London (XLIX—6-3-75), 50-51.

Expenditure on Indian Embassies Abroad in 1974-75 (LI—10-4-75), 206-07.

MISSION(S) ABROAD: contd.

Expenditure on Indian Missions abroad and economy measures taken (LII—8-5-75), 123-24.

Facilities to Political victims in Chile by Indian Embassy (XLIX—13-3-75), 69-70.

Non-Cooperative attitude of embassies towards Indians Abroad (LI—18-4-75), 95.

Popularising Indian products in Missions abroad (XLVII—20-2-75), 165-66.

Refusal by Non-Diplomatic Personnel in Indian Mission Abroad to return Home on expiry of Tenure L—20-3-75), 127.

Responsibility for Assault on Indian Mission to U.N. by a Zionist Organisation (XLIX—13-3-75), 39-41.

Use of Hindi in Embassies abroad (LI—18-4-75), 71-72.

MINT(S):

Fake Coin Mint in Shahdara (XLVII—21-2-75), 115.

Minting of Coins by Mints in Bombay, Hyderabad and Alipore (LI—25-4-75), 192-93.

MINTRI TEA CO., KALIMPONG LI—18-4-75), 220—22; (LII—29-4-75), 111.

MITAL UDYOG JULLUNDUR:

Memorandum from M/s. Mital Udyog Jullundur (LII—2-5-75), 145-46.

MIZO NATIONAL FRONT:

Opening of Liaison Cell by Mizo National Front in London (XLVIII—26-2-75), 53-54.

MIZO REBELS:

Arrests of Naga and Mizo Rebels on way to China through Burma (L—19-3-75), 206.

China Bound Naga and Mizo Rebels (XLIX—12-3-75), 74-75.

Clash between village people and Mizo insurgents in Faizughat Mizoram (XLIX—12-3-75), 69.

MIZO REBELS: contd.

Collusion between Naga and Mizo Insurgents (XLIX—12-3-75), 101.

Functioning of a Parallel Government by Rebels in Mizoram (XLVII—19-2-75), 142.

Mizo Rebels trying to escape to China L—9-4-75), 45.

Rebels Sway in Mizoram (XLVII—19-2-75), 83-84.

Use of MISA to Tackle Mizos and Arresting the Political Workers (XLIX—5-3-75), 42.

MIZORAM:

China's involvement in Mizoram and Nagaland Affairs (XLVIII—26-2-75), 163.

Clash between village people and Mizo insurgents in Faizughat Mizoram (XLIX—12-3-75), 69.

Collection of Tax forcibly by Mizo Rebels in Mizoram (XLVII—19-2-75), 105-106.

Functioning of a Parallel Government by Rebels in Mizoram (XLVII—19-2-75), 142.

Infiltration of Insurgents into Mizoram from Burma and Bangladesh (XLIX—12-3-75), 99.

Political Settlement of Problems in Nagaland and Mizoram (L—28-3-75), 164.

Proposed appointment of an IPS Officer as Chief Secretary of Mizoram (L—9-4-75), 115-16.

Rebel Activities in Mizoram (XLVII—19-2-75), 31.

Rebels Sway in Mizoram (XLVII—19-2-75), 83-84.

Security Measures in Aijal in Mizoram (XLVII—19-2-75), 84.

MOBILE DENTAL VAN:

Mobile Dental Van lying idle at Willingdon Hospital (XLVII—20-2-75), 106-07.

MOCK PARLIAMENT(S):

Mock Parliaments during 1974 (XLIX—10-3-75), 35-65.

MODERN BAKERIES:

Enquiry into Working of Modern Bakeries (Vol.—XVVIII—3-3-75), 217-18.

Malpractices by present Chief Manager of Modern Bakeries (India) Ltd., Calcutta (Vol. XVVIII—3-3-75), 62-63.

Nans by Modern Bakeries (LII—28-4-75), 27-28.

Plant set up by Modern Bakeries to manufacture Nan (LII—28-4-75), 15—21.

Steps to tighten up Inspection Machinery of Modern Bakery Ltd. (LII—5-5-75), 149.

MODI FLOUR MILLS:

Charges against Modi Flour Mills (XLVIII—26-2-75), 58.

MOGHUL LINES LTD:

Profits earned by SCI and Moghul Lines Ltd (LI—18-4-75), 70-71.

MOHINDRA AND MOHINDRA LTD., M/S:

Tax Liabilities of Directors of M/S Mohindra and Mohindra Ltd. (LI—11-4-75), 178—80.

MOIDEEN,SHRI M.J.JAMAL:

Obituary Reference (XLVIII—25-2-75), 30.

MOKAMEH WAGON FACTORY:

Losses suffered by Moka-meh-based Wagon Factory (XLVII—19-2-75), 115.

MOLASSES:

Proposal to improve Statutory Control on Price and Distribution of Molasses (XVII—25-2-75), 146-47.

MONEY CIRCULATION:

Money in Circulation (XLVIII—28-2-75), 94-95.

MONKEYS:

Import of mokeys for production of polio vaccine (LII—8-5-75), 137.

MONOPOLY GROWTH:

News item captioned "Flaws in Law against Monopolies Growth" (LII—29-4-75), 129-30.

Steps to check monopolistic activities of large houses (XLVII—18-2-75), 169—71.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICE ACT:

Amendment of Companies Act for the Enforcement of MRTP Act (XLVIII—25-2-75), 157.

Amendment of MRTP Act to check growth of Concentration of income and wealth (LII—6-5-75), 229.

Cases pending against M|s. Bangur and Company under MRTP Act (LII—6-5-75), 108.

Criteria for referring cases under MRTP Act (XLIX—4—3—75), 1—7.

Issue of Licences to larger Houses under MRTP in Maharshtra (L—9-4-75), 83-84.

Period for holding enquiry under the MRTP Act (LII—29-4-75), 162-63.

Views of Chief Minister of West Bengal on application of M.R.T.P. Act to the State (L—18-3-75), 165.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES COMMISSION:

Annual Report of M.R.T.P. Commission (XLVII—18-2-75), 78-79.

Cases failed with MRTP Commission by Registrar of Restrictive Trade Agreements (LI—15-4-75), 19.

Cases not referred to MRTP Commission (L—18-3-75), 112-13.

MONOPOLIES AND RESTRICTIVE COMMISSION: contd.

Cases pending with MRTP Commission (LII—6-5-75), 156—58.

Charges against Companies made by MRTP Commission (L—18-3-75), 146-47.

Charges made by MRTP Commission against Bate India Limited (LII—29-4-75), 109-110.

Cross purposes of Activities of MRTP Commission and Company Law Department (LII—29-4-75), 195.

Enquiry in the Charges made against Usha Sale Private Ltd. by MRTP Commission (LII—29-4-75), 109.

Injunctions obtained by foreign companies against reference of their Cases to MRTP Commission (LI—15-4-75), 109.

Inquiries by MRTP Commission (XLVII—18-2-75), 51-52.

Non-acceptance of recommendation of M.R.T.P Commission by Government (XLVII—18-2-75), 150-51.

MRTP Commission's decision on the payment of differential incentive bonus based on the quantity of purchases made over a priod (LI—22-4-75), 174—76.

Non-existence of Guidelines for referring Cases to MRTP Commission (XLIX—4-3-75), 185.

Objection raised by MRTP Commission on the Project of Rallies India Limited (XLVII—18-2-75), 149-50.

Report submitted by MRTP Commission (XLVII—18-2-75), 189-90.

Security of Report of MRTP Commission by the Ministry of Law, Justice and Company Affairs (LII—6-5-75), 39-40.

Views expressed by M.R.T.P Commission in its third annual report (XLVII—18-2-75), 94-95.

MONOPOLY COMPANIES:

Money invested by LIC in Monopoly Companies (LI—18-4-75), 242—44.

MONOPOLY COTTON PROCUREMENT SCHEME—*contd.*

Reconsideration of Backbay and Nepean Sea Road Scheme, Monopoly Cotton Procurement Scheme and Employment Scheme (L—26-3-75), 175.

MONOPOLY HOUSES:

Growth Rate of Monopoly Houses (L—8-4-75), 38-39.

New Monopoly Houses (L—25-3-75), 107-08.

Setting up of Units for manufature of Leather products by Monopoly Houses (LI—23-4-75), 161-62.

MONUMENTS:

Control over monuments at Mohabalipuram (L—7-4-75), 70.

Enactment to protect monuments in Union Territory of Delhi (XLVIII—24-2-75), 225-26.

Expenditure on Repair of Monuments in M (XLIX—17-3-75), 94-95.

MONSOON:

Effect of fall in Earth's Temperature on Prospects of Monsoon (XLIX—7-3-75), 54-55.

Monsoon Maps (LI—25-4-75), 137-38.

MONSOON WATER:

Storing of Excess Monsoon Water for use in dry season (XLVIII—24-2-75), 82.

MORENA:

Sugarcane purchased and sugar produced by cooperative sugar Mills Kailaras, Distt. Morena (XLVHI—24-2-75), 146-47.

Trunk Calls booked from Morena City for South Indian Towns (XLVII—19-2-75), 93.

MORENA DIVISION COOPERATIVE SUGAR MILLS LTD:

Sugarcane crushed by Morena Division Cooperative Sugar Mills Limited Kailaras (LI—21-4-75), 166.

MORENA DIVISION COOPERATIVE SUGAR MILLS LTD.—Contd.

Loans taken by Morena Division Cooperative Sugar Mill Ltd Kailaras (XLIX—5-3-75), 63.

MORTON CONFECTIONARY FACTORY, MARHOWARAH (BIHAR) (LI—7-5-75), 39.

MOSQUES:

Allotment of Mosques or their site by Punjab Wakf Board (L—7-4 75 55—57.

MOSQUITOS:

WHO Mosquito Eradication Programme (LII—8-5-75), 219.

Setting up W.H.O. Aided Mosquito Research Unit in Pondicherry (L—20-3-75), 137.

MOTELS (S):

Construction of Motel project at Vijayawada (LI—18-4-75), 273-74.

MOTION(S):

Debates

Alleged Victimisation of Employees of Comptroller and Auditor General (LII—8-5-75), 344—82.

Contempt of the House (XLIX—6-3-75), 270—76.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 338—5, 432—588.

President's Address (M) (XLVIII—21-2-75), 258—80, (XLVIII—25 2-75), 235—342, (XLVIII—26-2-75), 221—344.

Prime Minister's statement on Jammu and Kashmir (XLIX—3-3-75), 246—336.

Statement in relation to the State of Jammu & Kashmir (XLIX—4-3-75), 262—346.

Violent incident in Calcutta Wherein Shri Jayaprakash Narain's Car was attacked and Shri Samar Guha M.P. sustained injuries (L—8-4-75), 271—460.

MOTOR CARS:

Allotment of Cars/Scooters by Delhi Administration (L—19-3-75), 59-60.

Crisis Automobile Industry (XLVIII—26-2-75), 80.

Pending Applications for Allotment of Scooters and Cars against Foreign Exchange (L—19-3-75), 204.

Price of Ambassader Car (XLVII—19-2-75), 195.

Price of premier President Car (XLVII—19-2-75), 186.

Removal of Curb on Sale of Cars by Owners (L—19-3-75), 10-11.

MOTOR ENGINES:

Import of Engine by M|s. Maruti Ltd. (XLVIII—26-2-75), 85.

MOTORS SALES LTD., LUCKNOW:

Sale of Jeeps by Motors Sales Ltd. Lucknow (XLVIII—26-2-75), 114.

MOTOR VEHICLES ACT:

Amendment to Motor vehicles Act (LII—8-5-75), 129.

MOTOR VEHICLES:

Production of bus Chassis (XLIX—12-3-75), 197.

MULTINATIONAL CORPORATIONS (L—21-3-75), 28.
(LII—30-4-75), 52.

Foreign Collaboration with Multinational Corporations (XLIX—12-3-75), 141.

Multinational Corporations in India (L—25-3-75), 29—31.

Multi National Corporation in-Industries (XLIX—12-3-75), 166-67.

MUNICIPAL CORPORATIONS:

Supersession of Elected Bodies in Municipal corporations (LII—8-5-75), 241-42.

MURDERS:

Mysterious killing of CBI Officers (XLVII—19-2-75), 150.

Stabbing to Death of the Deputy Controller of Defence Accounts (Indian Navy) by an ex-employee (XLVII—21-2-75), 44.

MURDER ATTEMPT:

Debates

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis) (L—24-3-76), 241—331, 335—42.

MUSEUM (S):

Museum at Aligarh (LI—21-4-75), 163.

Museum of Desert art and Crafts (XLVIII—24-2-75), 54.

Setting up of District Museums (LII—28-4-75), 48.

MUSLIMS:

Memorandum Submitted by Muslim of Allahabad (LI—16-4-75), 81-82.

Representation of Muslims in Services (LI—16-4-75), 153-54.

MUSTARD OIL:

Use of mustard oil in manufacture of vanaspati (L—7-4-75), 154-55.

MUTTON TALLOW:

Allocation of Mutton Tallow to Kerala Soaps and Oil Limited (L—18-3-75), 89-90.

MUZAFFARPUR:

Demands of Co-operative Societies of vendors of Muzaffarpur and Darbhanga (XLVII—18-2-75), 96-97.

MYSORE:

Setting up of Factory near Mysore in Collaboration with Hungary (XLIX—12-3-75), 38-39.

MYSORE PAPER MILLS:

Dispute among shareholders of Mysore Paper Mills Ltd, Bhadravati (XLIX—4-3-75), 48-49.

NEFA:

Conspiracy by China, U.S. and Pakistan in North-Eastern India (XLVII—20-2-75), 95.

N.I.D.C.:

Alleged remarks of managing Dirtor N.I.D.C. (XLVIII—26-2-75), 71.

Enquiry against accounts officer of N.I.D.C. (XLVIII—26-2-75), 63-64.

Expenditure on foreign tours of persons of N.I.D.C. (XLVIII—26-2-74), 88-89.

N.T.C.:

Setting up of subsidiaries of N.T.C. in States (XLVIII—26-2-75), 49-50.

NAGA(S):

Encroachment by Nagas in Assam (L—9-4-75), 164-65.

NAGA HOSTILES:

Arrests of Naga and Mizo Rebels on way to China through Burma (L—19-3-75), 206.

Attempts by Naga Hostiles to go to China (L—26-3-75), 56-57.

China Bound Naga and Mizo Rebels (XLIX—12-3-75), 74-75.

Clash between Naga Rebels and Security Forces (XLVII—19-2-75), 48.

Collusion between Naga and Mizo Insurgents (XLIX—12-3-75), 161.

Documents seized from bases of underground Nagas (L—19-3-75), 83.

Nagas gone to Burma on way to China (L—19-3-75), 58.

Naga Rebels forcing youngmen and women to join their ranks (XLIX—12-3-75), 178-79.

Nagaland Government Plan to solve the problem of underground Nagas (XLVII—19-2-75), 165-66.

NAGA HOSTILES—contd.

Resumption of talks by Naga Rebels (XLVIII—26-2-75), 81-82.

Setback to UDF Government efforts for reconciliation with Nagas. (XLIX—5-3-75), 188.

Smashing of Headquarters of 10th Battalion of Naga Underground Army in Chawainu Village in Manipur North District (LI—23-4-75), 186-87.

Talks with Naga Rebels (XLIX—5-3-75), 57.

Teaching of Naga Language to Chinese Instructors by Naga Rebels (L—19-3-75), 149.

Underground Nagas' Bid to proceed to China (XLVII—19-2-75), 128.

NAGA LANGUAGE:

Teaching of Naga Language to Chinese Instructors by Naga Rebels (L—19-3-75), 148.

NAGALAND:

China's involvement in Mizoram and Nagaland Affairs (XLVIII—26-2-75), 163.

Chinese Arms supply to Nagaland (XLIX—12-3-75), 140-41.

Harnessing of Hydel Resources in Hilly States of J. & K., H.P., Assam, Meghalaya and Nagaland (L—26-3-75), 112-13.

Mid-term poll in Gujarat, Pondicherry and Nagaland (LII—6-5-75), 230-31.

Nagaland Government Plan to solve the problem of underground Nagas (XLVII—19-2-75), 165.

Paper Project in Nagaland (L—19-3-75), 210-11.

Political Settlement of Problems in Nagaland and Mizoram (L—26-3-75), 164.

Debates

Approval of Proclamation in relation to Nagaland (Res.) (L—26-3-75), 232—35.

NAGALAND—*contd.*

Nagaland Budget, 1975-76 presented (L—24-3-75), 331—34.

Nagaland Budget, 1975-76:
D.G. (On Account), 1975-76.
D.S.G. 1974-75.
(L—25-3-75), 232—335.

Reported death of two persons in custody of security forces in Nagaland (Matter under 377) (LI—15-4-75), 222—24.

Re. situation in Nagaland (L—21-3-75), 183—90.

NAGARJUNA SAGAR:

Motor Launches for Nagarjuna Sagar (LI—18-4-75), 203.

NAGARJUNA SAGAR PROJECT (XLIX—10-3-75), 41-42

NAGPUR:

Cases pending with collectors of Customs and Excise, Nagpur (L—21-3-75), 104.

Wagons for Transportation of Oranges and vegetable from Nagpur and its adjoining stations (LII—6-5-75), 53.

World Hindi Convention at Nagpur (XLVII—20-2-75), 6—17.

Debates

NAIK, SHRI V. P.

Alleged outburst of Shri V. P. Naik against the Centre (LII—30-4-75), 55-56.

NAINA DEVI:

Transferring the P.C.O. at Naina Devi (XLIX—5-3-75), 132.

NALANDA:

Construction of Huen Tsang Memorial at Nalanda (LII—28-4-75), 39-40.

NAMRUP FERTILIZER FACTORY:

Closed days in Namrup Fertilizer Factory and other Organisations (L—8-4-75), 59-60.

Namrup Fertilizer Project (LII—29-4-75), 30-31.

NANDYAL:

Looting of Railway property at Nandyal Railway Station (XLVII—18-2-75), 66-67.

NANGAL DAM:

Safety of goods unloaded at Nangal Dam Railway station (XLVIII—25-2-75), 172-73.

NAPHTHA:

Accumulation of Naphtha in Fertiliser Factories (XLVII—18-2-75), 121-22.

Permitting Fertilizer Industry to store surplus Naphtha (XLIX—4-3-75), 173-74. (LII—6-5-75), 52.

Production of Naphtha in Madhya Pradesh (LI—22-4-75), 116-17.

NARMADA DAM:

Construction of Dam on Narmada (Vol. XVVIII—3-3-75), 161.

NARMADA WATER DISPUTE:

Consideration of Narmada Water Issue by Tribunal (L—24-3-75), 134.

Plans to set up 'Narmada Brigade' (L—24-3-75), 108-09.

Tour by the Assessor Committee appointed by the Narmada Tribunal (LII—28-4-75), 76.

NARORA:

Atomic Power Station at Narora in U.P. (XLVIII—26-2-75), 38.

NATARAJA IDOL (XLVIII—24-2-75), 185-86.

NATHANI STEEL CO. BOMBAY:

Corruption charges against M/s. Nathani Steel Co. Bombay. (XLIX—6-3-75), 161.

NATIONAL ACADEMIES:

Annual Report of National Akademies in Hindi (LI—21-4-75), 110-11.

NATIONAL AGRICULTURAL CO-OPERATIVE MARKETING FEDERATION:

Fact Finding Study on the development of Agricultural Marketing in North Eastern Region by National Agricultural Cooperative Marketing Federation (LI—16-4-75), 105.

NATIONAL & GRINDLAYS BANK:

Enquiry into evasion of taxes by National and Grindlays Bank (L—21-3-75), 77.

NATIONAL ARCHIVES:

Absorption of retrenched staff of National Archives Library (XLIX—10-3-75), 203-04.

Purchase of Lamination Press by National Archives of India (XLIX—10-3-75), 204-05.

Stock of Publications in National Archives (LII—28-4-75), 165.

NATIONAL ASSETS:

Declaration of inter-state rivers as National Assets (XLVIII—24-2-75), 111-12.

NATIONAL AWARDS:

National Award for Proved MSS (L—24-3-75), 53-54.

National Awards to exporting firms (XLIX—14-3-75), 87—89.

National Titles or Awards to Indians living abroad (XLIX—12-3-75), 31.

NATIONAL BOOK TRUST OF INDIA:

Unsold books lying with CHD, NBI, Sahitya Akademi and Lalit Kala Akademi (XLVIII—24-2-75), 161.

NATIONAL BUILDING ORGANISATION:

Conversion of NBO into Autonomous Body (XLIX—17-3-75), 87-88.

NATIONAL BUILDING ORGANISATION *Contd.*

N.B.O. New Certification Scheme for New Building Products (Vol. —XVVIII—3-3-1975), 49-50.

NATIONAL CADET CORPS:

Non-compulsory NCC Training (XLIX—13-3-75), 105-06.

Recommendations of Evaluation Committee on N.C.C. Scheme (XLVII—20-2-75), 47—49.

Silver Jubilee of N.C.C. Territorial Army and Republic Day (XLIX—6-3-75), 92-93.

NATIONAL CAPITAL REGION:

Development of National Capital Region (L—7-4-75), 171.

Development under the National Capital Region Plan Around Delhi (XLVIII—24-2-75), 39-40.

Debates

Correction of Answer to S.Q. No. 95 dated 24-2-75 Re. Development under National Capital Region Plan Around Delhi (LII—5-5-75), 251-52.

NATIONAL COAL DEVELOPMENT CORPORATION:

Issue of False Certificates of Domicile to the Relations of Employees of NCDC (LI—23-4-75), 46-47.

Loss incurred by NCDC (LII—7-5-75), 106.

Loss incurred by Washeries of N.C.D.C. (L—26-3-75), 206-07.

Procedure regarding Audit of Coal Mines under NCDC and CMA (LI—23-4-75), 187-88.

Reduction in Production by NCDC (L—26-3-75), 63.

Supply of Coal to Steel Plants by Kargali Washery of N.C.D.C. (L—19-3-75), 149-50.

NATIONAL COAL DEVELOPMENT CORPORATION: *Contd.*

Transportation of Coal from Bokaro Colliery to Kargali Washery under NCDC in Bihar (LII—30-4-75), 91-92.

Working of NCDC Mines (XLIX—12-3-75), 139-40.

NATIONAL COAL MARKET CORPORATION:

Setting up of National Coal Market Corporation (L—19-3-75), 147.

NATIONAL CHILDREN BOARD (Vol.—XVVIII—3-3-1975), 175-76.

NATIONAL COMMISSION ON AGRICULTURE (XLVIII—24-2-75), 94—96.

Debates

Submission of Interim Reports of National Commission on Agriculture (St.) (XLIX—13-3-75), 194—201.

NATIONAL COSUMER COOPERATIVE FEDERATION:

Lifting of stock of controlled cloth by National Consumers Cooperative Federation (LII—30-4-75), 90.

NATIONAL COUNCIL FOR VOCATIONAL EDUCATION (L—24-3-75), 87-88.

NATIONAL COUNCIL OF APPLIED ECONOMIC RESEARCH:

Opinion of National Council of Applied Economic Research on Economic position of the country (L—19-3-75), 113-14.

Paper published by N.C.A.E.R. on Indian Economy (XLIX—7-3-75), 35-36.

Report of National Council of Applied Economic Research on Tourism (LI—18-4-75), 326-27.

NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING:

N.C.E.R.T. Text Book Containing out dated information (Vol.—XVVIII—3-3-1975), 170-71

Policy of NCERT towards whole sale dealers in book trade (LI—21-4-75), 202-03.

Promotion of Class IV employees in NCERT (LI—21-4-75), 77-78.

Promotional avenues to Class IV employees in NCERT (LI—21-4-75), 201-02.

Purchase of Class IV Uniforms by NCERT (LI—21-4-75), 191.

Purchase of Footwears by NCERT (LI—21-4-75), 190.

Text Books prepared by NCERT (XLIX—17-3-75), 204.

NATIONAL DAIRY DEVELOPMENT CORPORATION:

Resentment on more Milk Centres of National Dairy Development Corporation (XLIX—10-3-75), 94-95.

NATIONAL DRUG AUTHORITY:

Recommendations of Hathi Committee to create a National Drug Authority (LII—29-4-75), 127-28.

NATIONAL EXTRA-DEVELOPMENTAL POSTAL EMPLOYEES SANGH:

Representation from Kanpur Branch of National Extra Deptt. Postal Employees Sangh (LI—23-4-75), 92-93.

NATIONAL FEDERATION OF INDIAN WOMEN:

Memorandum from National Federation of Indian Women to amend the Dowry Act (L—25-3-75), 9—15.

Project of National Federation of Indian Women (XLVIII—24-2-75), 155-56.

NATIONAL FILM DEVELOPMENT CORPORATION (XLVIII—26-2-1975), 69-70.

NATIONAL FILM POLICY (XLVIII—26-2-75), 187-188.

NATIONAL FINANCE CORPORATION:

Pensionary benefits to retired personnel of N.F.C. (XLVIII—24-2-75), 204-05.

Quasi permanency to employees of N.F.C. (XLVIII—24-2-75), 214-215.

Settlement of outstanding issues regarding decentralisation of N.F.C. (XLVIII—24-2-75), 212—214.

NATIONAL FITNESS CORPS. (XLIX—17-3-75), 36.

Continuation of Supervisory Staff in Delhi (XLIX—17-3-75), 167-68.

Employees at NFC Superannuated (XLIX—17-3-75), 85.

Expenditure on N.F.C. after decentralisation (Vol.—XVVIII—3-3-1975), 37.

NFC Staff Representation to Lt. Governor, Delhi (XLIX—17-3-75), 95—97.

Permission to Employees of NFC for Appointment with Secretary, Ministry of Education (XLIX—17-3-75), 98-99.

Release of Grant-in-Aid to State Government in respect of N.F.C. Personnel (Vol.—XVVIII—3-3-1975), 156-57.

NATIONAL FLAG:

Raising of a new Flag in Panaji (L—9-4-75), 97-98.

Substitution of State Flag for the National Flag in Tamil Nadu (LI—23-4-75), 26-27.

NATIONAL FOOD ADVISORY COUNCIL:

Setting up of National Food Advisory Council (XLVIII—24-2-75), 59.

NATIONAL HIGHWAY(S):

Bombay-Nasik Highway and Over bridges at Asangaon Umbarmal and Padali (LI—10-4-75), 150-51.

Central Assistance to Bihar for Construction of National Highway Projects (XLVII—20-2-75), 38-39.

Construction of Baliapatnam and other Bridges on National Highways in Kerala (LI—18-4-75), 168-69.

Construction of Bridges at Chetturai Kottapuram and Varapuzha on National Highway No. 17 (XLIX—6-3-75), 108—11.

Construction of Roads in Kerala under National Highways (XLIX—6-3-75), 180-81.

Criteria for Paying Agency Charges to States for Development of National Highways (XLIX—6-3-75), 76.

Deaths on Ahmedabad-Bombay National Highway (LI—10-3-75), 160.

Declaration of Ajmer Khandwa Road as National Highway (LI—10-4-75), 57-58.

Delegation of Powers to States to approve H.N. (LII—8-5-75), 56—58.

Development of National Highways in Karnataka (XLIX—6-3-75), 23-24.

Exceeding Budget Provision for National Highways by some States (LII—8-5-75), 172.

Expenditure in Kerala on National Highways (L—20-3-75), 121.

Expenditure incurred on National Highways in Assam (XLIX—13-3-75), 167-68.

Expenditure on National Highways in Madhya Pradesh during last three years (XLVIII—27-2-75), 119-20.

Extension of N.H. No. 31 from Siliguri to Darjeeling (LI—10-4-75), 167-68.

NATIONAL HIGHWAYS(S) - contd.

Grant-in-Aid for construction of Laternal Road Connecting NH 31 in Assam (LI—10-4-75), 71-72.

Grants-in-aid to States for construction and Development of H.N. (LII—8-5-75), 139-40.

Jullundur-Hamirpur-Mandi National Highway (LI—18-4-75), 101.

Mileage of National Highways (XLIX 6-3-75), 132-33.

National Highways in Karnataka (XLIX—6-3-75), 121.

New National Highways in Madhya Pradesh (XLVII—20-2-75), 45.

Priority for construction of National Highways in Hill Areas (LI—8-5-75), 191—93.

Proposal for Jullundur-Jahu-Mandi National Highway (XLVII—20-2-75), 32.

Proposals of Madhya Pradesh Government declaring roads at National Highways (LI—10-4-75), 152—54.

Repairs of National Highways No. 17 (XLIX—13-3-75), 71-72.

Repair Works on National Highways in Orissa (XLIX—13-3-75), 13—16.

Representation for Realignment of N.H. 17 between Gujjadi and Navunda (L—20-3-75), 154.

Request to Kerala for increase of Agency Charges (XLVII—20-2-75), 98.

Roads converted into national highways in Madhya Pradesh (LI—18-4-75), 185.

Roads in Pali District under N. H. and Development of Road from Pali to Mount Abu (LI—10-4-75), 181-82.

NATIONAL HOLIDAY(S):

Declaration of Guru Govind Singh Ji's Birthday as a National Holiday (XLVIII—26-2-1975), 123.

NATIONAL INCOME:

Fall in National Income (XLVIII—26-2-75), 56, (XLIX—5-3-75), 73.

Increase in national income (XLIX—12-8-75), 176.

NATIONAL INCOME, WAGES AND PRICES COMMISSION:

Setting up of Standing National Income, Wages and Prices Commission (LI—18-4-75), 69.

NATIONAL INDUSTRIAL DEVELOPMENT CORPN.:

Enquiry against accounts officer of N.I.D.C. (XLVIII—26-2-1975), 63-64.

NATIONAL INSTRUMENTS LTD., CALCUTTA:

Profits earned by National Instruments Ltd., Calcutta (XLVIII—26-2-75), 176—178.

Amount spent for renovation of office building of National Insurance Company Limited, Calcutta (LI—11-4-75), 112-13.

NATIONAL IRON AND STEEL COMPANY (LI—18-4-75), 56—58.

NATIONAL LEADERS:

Complaint regarding Publication of matter Amounting to Character Assassination of National Leaders (XLIX—12-3-75), 93-94.

NATIONAL MALARIA ERADICATION PROGRAMME:

Shortage of Funds for National Malaria Eradication Programme (LI—10-4-75), 9—18.

NAIONAL MINERALS DEVELOPMENT CORPORATION:

Price payable to NMDC by MMTC (LI—18-4-75), 280.

NATIONAL PARKS:

Development of National Park in Gujarat (L—24-3-75), 27-28.

NATIONAL PHYSICAL LABORATORY:

Remotes sensing technique called Sodar developed by National Physical Laboratory (LI—18-4-75), 90-91.

NATIONAL PROFESSORSHIP:

Scheme for Award of National Professorship to Distinguished Professors (Vol. XVVIII—3-3-1975), 58.

NATIONAL RAYONS CO. LTD., BOMBAY:

Amount of loans taken by National Rayons Company Limited, Bombay from banks and financial institutions (LI—25-4-75), 202-03.

NATIONAL RAYON CORPORATION (LI—15-4-75), 146.

NATIONAL RIVERWAYS:

Hooghly as National River ways (LII—8-5-75), 90-91.

NATIONAL SECTOR (LI—16-4-75), 94.

NATIONAL SEEDS CORPORATION:

Auction of seeds by National Seeds Corporation (XLIX—17-3-75), 158-59.

Board of Directors of National Seeds Corporation (L—7-4-75), 191—94.

Functioning of National Seeds Corporation (Vol. XVVIII—3-3-1975), 157-58.

Scheme for production and distribution of seeds by National Seeds Corporation (XLVIII—24-2-75), 163—65.

National Service Scheme (XLIX—10-3-75), 68-69.

Gratuity to N.S.S. Personnel (L—24-3-75), 89.

Regional Centres of N.S.S. (Vol.—XVVIII—3-3-1975), 155-56.

NATIONAL SMALL INDUSTRIES CORPORATION:

Loans to Entrepreneurs by NSIC (LI—23-4-75) 157-58.

Recruitment and Promotion Rules in NSIC. (LII—7-5-75), 146.

Refinancing Scheme in Place of Hire Purchase Scheme of NSIC (LII—7-5-75), 151.

NATIONAL SMALL INDUSTRIES CORPORATION: contd.

Removal of Chairman of NSIC (LII—7-5-75), 150.

Working of National Small Scale Industries Corporation (XLVII—19-2-75), 126-127.

NATIONAL STUDENTS UNION:

Memorandum submitted to Prime Minister by the Indian Youth Congress, All India Youth Federation. All India Student's Federation and the National Students Union (L—26-3-75), 83-84.

NATIONAL SUGAR AUTHORITY:

Creation of a National Sugar Authority as recommended by Bhargava Commission (LI—21-4-75), 198.

NATIONAL TEXTILE CORPORATION:

Capacity of Textile Units in West Bengal Under National Textile Corporation (L—19-3-75), 62.

Increase in Price of Controlled Cloth Supplied by NTO. (XLIX—12-3-75), 114-15.

Debates

Problems confronting the Textile Mills managed by the National Textile Corporation (Under Rule 377) (LI—11-4-75), 250—59.

NATIONAL TOURISM AUTHORITY (L—21-3-75), 80.

NATIONAL UNION OF JOURNALISTS:

Appointment of a Representative from NPJ in Wage Board (LI—10-4-75), 213-14.

NATIONAL WAGE BOARDS (XLIX—13-3-75), 147.

NATIONAL WAGE COMMISSION (XLVIII—27-2-75), 157.

NATIONAL WAGE POLICY (LI—18-4-75), 86-87.

Committee on Evolution of National Wage Policy (XLIX—6-3-75), 155-56.

National Wage Policy—Contd.

Dialogue Between Centre and States over National Wage Policy (XLVII—20-2-75), 162-163.

Evolution of National Wage Policy (XLVII—20-9-75), 91-92.

Implementation of Chakravarty Report on Wage Policy (XLVII—20-2-75), 150-51.

Minimum Wage Policy (LI—10-4-75), 49-50.

NATIONALISATION:

Administrative set up of Nationalised Coal Industry (XLVIII—26-2-1975), 84.

Companies nationalised during the last three years (L—25-3-75), 56.

Delay in take over of Burmah Shell (XLVIII—25-2-1975), 193.

Demand for Nationalisation of Digboi Refinery (L—8-4-75), 44-45.

Nationalization of cigarette companies (XLVII—19-2-75), 166.

Nationalisation of Sugar Industry (XLVIII—24-2-75), 22—29.

Nationalisation of Sugar Mills (Vol XVVIII—3-3-75), 75.

Notionalisation of Tisco (XLVII—20-2-75), 63-64.

NATIONALISED BANKS:

See "Banks".

NATURAL GAS:

See "Gas'

NATURAL RESOURCES:

Foreign Capital for exploitation of natural resources (XLVII—21-2-75), 148.

Sanction for Projects on Exploitation of Natural Resources (XLVIII—24-2-75), 47.

NATURAL RUBBER:

Export of Natural Rubber (XLIX—14-3-75), 196-97.

NAV BUDDHA HARIJANS:

Atrocities committed by the Caste Hindus on Nav Buddha Harijans of Dhakali Akola District, Maharashtra (L—9-4-75), 194-95.

NAV NIRMAN SAMITI:

Agitation by Nav Nirman Samiti (XLVII—19-2-75), 161.

NAVAL COMMANDS:

Increase in Naval Commands (LI—18-4-75), 143.

Setting up Southern Naval Command at Cochin (XLVIII—27-2-75), 39.

NAVAL DOCKYARD:

Proposal for construction of Naval Dockyard at Cochin (XLVIII—27-2-75), 101.

NAVY:

Retention of Naval Service Officers in Delhi (XLIX—13-3-75), 68-69.

NAWAB-RAMPUR:

Heirloom Jewellery of Late Nawab of Rampur (LII—8-5-75), 225-26.

Valuable belonging to Nawab of Rampur (LII—9-5-75), 71.

Violation of Foreign Exchange regulations by Nawab and Begum of Rampur (LII—7-5-75), 65.

NAWADAH:

Dacoities in December, 1974 between Nawadah and Gaya (XLVII—18-2-75), 89-90.

NAXALITES:

Steps by Central Government to curb activities of Naxalite element in Tea Gardens in West Bengal (L—26-3-75), 68-69.

NEHRU HOMOEOPATHIC MEDICAL COLLEGE:

Pay Fixation and Payment of Arrears to staff of Nehru Homoeopathic Medical College and Hospital, New Delhi (LI—18-4-75), 101.

NEHRU HOMOEOPATHIC MEDICAL COLLEGE: Contd.

Recognition of Diploma of Nehru Homoeopathic Medical College and Hospital, Defence Colony, New Delhi (LI—10-4-75), 63-64.

NEHRU, SHRI JAWAHARLAL:

Publications on Works of Mahatma Gandhi, Pandit Jawaharlal Nehru and Netaji Subhas Chandra Bose (L—26-3-75), 129-30.

NEIGHBOURING COUNTRIES:

Sharing Atomic know-how with Neighbouring Countries (XLVIII —26-2-75), 51-52.

NEO-LITERATES:

Publication of Literature for Neo-Literates (Vol—XLVIII—3-3-1975), 47-48.

NEPA MILLS:

Relation between employees and management of Nepa Mills (L—9-4-75), 144.

Working of Nepa Mills (XLVIII—26-2-75), 196-97.

NEPAL:

Abolition of Special Economic Ties with Nepal (LI—18-4-75), 165-66.

Allotment of wagons on priority basis for coal supply to Nepal (LII—6-5-75), 81-82.

Anti-Indian Activities by China from Nepalese soil (LI—10-4-75), 119-20.

Assistance to Nepal (XLIX—6-3-75), 113-14.

Cancellation of visit of President of Israel to Nepal (L—20-3-75), 76.

Chinese Activities in Nepal (XLIX—13-3-75), 67-68.

Collapse of Dam in Nepal (XLVII—20-2-75), 46.

Confinement of Indian Constables by Nepalese Labourers (LII—8-5-75), 97.

NEPAL: Contd.

Denial of entry to Pilgrims from Ladakh and Tibetan Refugees by Nepalese Police (XLVIII—27-2-75), 159.

Financial Assistance to Nepal (XLIX—13-3-75), 121-22.

Further improvement in relations with Nepal (LI—18-4-75), 163.

Increase in Chinese presence in mid-western Nepal (XLVIII—21-1-75), 18-19.

Indo-Nepal settlement on Karnali Project (XLVII—19-2-75), 70-71.

Meeting of Indo Nepal Joint Review Committee (LI—25-4-75), 154-55.

Meeting of Joint Review Committee on Indo-Nepal Trade Relations (LI—18-4-75), 41.

Nepal to be a Zone of Peace (L—20-3-75), 133.

Press report regarding Nepal likely to declare price war (XLVII—20-2-75), 119.

Rationalisation of trade relations with Nepal (LI—18-4-75), 247.

Retrenchment of Indian Teachers in Nepal (LI—10-4-75), 135-36.

Smuggling of Goods from Nepal (—21-3-75), 31.

Smuggling on Indo-Nepal Border (L—21-3-75), 120.

Supply of essential commodities to Nepal (LI—25-4-75), 190-91.

Supply of oil to Nepal (LI—22-4-75), 55.

Vacation of Encroachments between India and Nepal (LI—10-4-75), 208—02.

Visit by Chogyal of Sikkim to Nepal (LI—10-4-75), 111-12.

NETAJI INQUIRY COMMITTEE:

See "Committees".

Debates

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.) (LI—11-4-75), 367.
(LXI—9-5-75), 367—432.

NETHERLAND:

See "Holand".

NEWS AGENCY (IES):

Foreign news agencies in India (XLIX—5-3-75), 105.

Opening of a Bureau in New Delhi by New China News Agency (LI—10-4-75), 166.

Recognised News Agencies and Facilities given to them (LI—23-4-75), 191-92.

Setting up of an International News Agency (XLIX—5-3-75), 184.

NEW CHINA NEWS AGENCY:

Opening of a Bureau in New Delhi by New China News Agency (LI—10-4-75), 166.

NEW DELHI:

See "Delhi".

NEW DELHI MUNICIPAL COMMITTEE:

Allotment of Shops by N.D.M.C. (L—24-3-75), 40-41.

Complaints against the unauthorised sewer connection in N.D.M.C. (L—24-3-75), 118-19.

Criteria for Allotment of Kiosks by N.D.M.C. (LII—5-5-75), 59—61.

Dispute between N.D.M.C. and Municipal Corporation over Payment of Dues by N.D.M.C. (XLVII—19-2-75), 180.

Issue of False Certificates of Domicile to the Relations of Employees of N.D.M.C. (LI—23-4-75), 46-47.

N.D.M.C. right of mining given to Private Contractors (LI—10-4-75), 113.

Payment of Registration Fee for Births and Deaths to NDMC Staff (XLIX—13-3-75), 101.

Posts of Chief Sanitary Inspectors in Health Department of NDMC (LI—21-4-75), 64.

Salaries of Generalists (LII—7-5-75), 109.

NEW INDIA SUGAR MILLS LTD.:

Non-payment of Arrears to Sugar cane Growers by New India Sugar Mills Ltd., Hasanpur (LI—21-4-75), 43-44.

NEWS REPORT:

Cleanliness Drive Spawns Eye-sore (L—7-4-75), 86.

News Item Captioned Chemicals Decanalised (LII—9-5-75), 254-55.

News Item captioned Milk Food Plan Well under Way (LII—5-5-75), 80.

News Items captioned Principal was Tied with House Pipe (XLIX—10-3-75), 151.

News Item 'Cotton Waste Exports grind to a Halt' (XLVIII—28-2-75), 203.

News Report Captioned 'Yet another Hotel in ITDC Chain' (LII—9-5-75) 158-59.

News report entitled 'Advanced Study Centre of Calcutta University derecognised, (XLIX—17-3-75), 195-96.

News report entitled 'Axe on planning panel staff soon' (LI—16-4-75), 137—39.

'NEW WAVE' EDITOR:

Radio talks by Editor of 'New Wave' (L—19-3-75), 165-66.

NEWS PAPERS:

Advertisement given by O. & N.G.C. to small and medium News papers (LII—29-4-75), 113.

Advertisements issued by ICC to Small and Medium Dailies (LII—29-4-75), 111-12.

Advertisement rates for small language Regional Newspapers (XLIX—5-3-75), 90.

Bhabatosh Committee's recommendations regarding Newspaper Groups diverting their funds (L—9-4-75), 66.

NEWSPAPERS: Contd.

Circulation of Marathi Daily 'Tarun Bharat' (LI—23-4-75), 163-64.

Committee on Newspaper Economics (L—26-3-75), 87.

Complaints against Newspapers and Periodicals received by Press Council (L—19-3-75), 102.

Credit advanced by nationalised banks and other Public financial institutions to Goenka group of newspapers (LII—9-5-75), 190-91.

Criteria for Classification of Newspapers and their Circulation (L—26-3-75), 113-15.

Dailies in India and their circulation (LI—16-4-75), 166-67.

Declaration of small newspapers as small industry in U.P. (XLVIII—26-2-75), 188-189.

Government Advertisement to News papers in English and Hindi (LI—23-4-75), 124-25.

Government Advertisement in Newspapers (XLVIII—26-2-75), 215-216.

Guidelines for Ministries to supply information to newspapers and news agencies on tours of ministers (LII—7-5-75), 188.

Harassment to small newspapers while checking their Circulation for allotment of Newsprint Quota (LII—30-4-75), 10-15.

News Item 'Government Advertisements and Indian Newspapers Committee to Foreign Countries (LII—30-4-75), 119-20.

Newsprint Quota, given to Hindi Daily 'Avantika' (L—26-3-75), (L—26-3-75), 181-82.

Payment of increased D.A. to newspaper employees (LI—18-4-75), 112.

Railway Advertisements in Small and Medium Newspapers of west Bengal and North Eastern States (LI—22-4-75), 129-30.

NEWSPAPERS: Contd.

Ransacking of offices of "Frontier" and 'Darpan' weekly papers of Calcutta (XLVIII—26-2-75), 84.

Relaxation of restrictions on use of newsprint by newspapers (XLVIII—26-2-75), 185-186.

Report of Committee on Newspaper Economics and setting up of Second Press Commission (L—26-3-75), 38-39.

Report of the fact finding committee on Newspaper Economies (XLVII—19-2-75), 193.

Restrictions by Bangladesh on entry of Indian newspapers and journals (XLVII—19-2-75), 158.

Samachar Bharti (XLVII—19-2-75), 35.

Scheme to send C.I.S. Grade IV Officers for Training to Private Newspapers and News Agencies (L—19-3-75), 97.

Small Newspapers and Journals published from Bihar (LII—7-5-75), 72.

Small Newspapers to Gujarat and Newsprint Quota given to them (L—9-4-75), 28—30.

Support of movement against democracy by English Dailies (LII—7-5-75), 36.

NEWSPAPER ECONOMICS:

Setting up of Second Press Commission (XLVII—19-2-75), 207.

Debates

Setting up of Wage Boards for working journalists and non-journalist newspaper employees (ST) (L—18-3-75), 257—60.

NEWSPAPER EMPLOYEES:

Alleged victimisation of Employees of Samachar Bharati, New Delhi (XLVII—20-2-75),

NEWSPAPER FINANCE CORPORATION (L—9-4-75), 99.

NEWSPRINT:

Allotment of Newsprint and Government Advertisements to 'Shri Vijaya' Allahabad (LII—30-4-75), 245—47.

Applications for Newsprint from Small newspapers and Periodicals (LII—30-4-75), 226—28.

Complaints of Black Marketing in Newsprint (XLIX—5-3-75), 132.

Declaration of Stocks of Newsprint (LI—11-4-75), 177.

Demand and productions of newsprint (XLIX—5-3-75), 131.

Fire Fighting Service for Newsprint Plantations of M.P. (LI—21-4-75), 123.

Harassment to small newspapers while checking their Circulation for allotment of Newsprint Quota (LII—30-4-75), 10—15.

Import of newsprint during 1974 (LI—11-4-75), 201.

Import of newsprint from Soviet Union (XLVII—21-2-75),

Meeting of Requirements of News print for 1975, (LII—30-4-75), 128.

Newsprint Hospital in India (XLIX—12-3-75), 201.

Newsprint Imported during 1974 (XLIX—7-3-1975), 103-04.

Newsprint Plant in North Bengal LI—23-4-75), 100-01.

Newsprint Project at Vellur, Kerala (L—19-3-75), 94-95.

Newsprint quota given to "Avantika" Hindi daily of Ujjain (XLVII—19-2-75), 85—86.

Newsprint Quota, given to Hindi Daily 'Avantika' (L—26-3-75), 181-82.

Newsprint Requirement of Sambad Tripura Daily (L—9-4-75), 162.

Problem of Newsprint shortage (LII—7-5-75), 217.

NEWSPRINT: Contd.

Production and Import of Newsprint (XLIX—12-3-75), 194-95.

Relaxation of restrictions on use of newsprint by newspapers (XLVIII—26-2-75),

Restoration of cut on news print distribution (XLIX—5-3-75), 167.

Short Supply of News Print (XLVIII—26-2-1975), 48-49.

Shortage of Newsprint and Paper Vol. (XLVIII—28-2-75), 55-56.

Slow lifting of Newsprint (LI—25-4-75), 100-01.

NEWSPRINT MILLS:

Losses in Newsprint Mills (XLIX—5-3-75), 189.

Mini-Newsprint Plant in Orissa (XLVII—19-2-75), 99.

Setting up of newsprint factories in Maharashtra, U.P. and H.P. (XLVIII—26-2-1975), 67-68.

NEWSPRINT PROJECT:

Loan for Newsprint Project in Himachal Pradesh from Abu Dhabi (LII—29-4-75), 63-64.

NEYVELI LIGNITE PROJECTS:

Expansion of Neyveli Lignite Projects (LI—16-4-75), 139-40.

Production in Neyveli Lignite Project (LI—16-4-75), 34-35.

Second Mine cut in Neyevel (LII—30-4-75), 93.

NICKEL PLANT:

Nicket Plant of Sukinde, Orissa (XLIX—6-3-75), 151.

NIGHT BLINDNESS:

Night blindness in Gujarat (XLIX—13-3-75), 6—11.

NIGHT FLIGHTS:

See "Air Services"

NITRIC ACID:

Requirements of Ammonia Gas to produce Nitric Acid (LI—22-4-75), 81.

Synthetic Nitric Acid Manufacturing Units (LII—6-5-75), 76-77.

NO-CONFIDENCE MOTION:

No Confidence in the Council of Ministers (M) (LII—9-5-75), 338-59, 432—588.

NON-ALIGNED COUNTRIES:

Meeting of Foreign Ministers of Bureau of Non-aligned countries in Mavana (Stt.) (L—7-4-75), 273—79.

NON-ALIGNED NATIONS:

Next Conference of Non-Aligned Nations (L—20-3-75), 56.

Proposal to hold Conference of Non-aligned countries in India (L—20-3-75), 126.

Sharing of know-how with Non-Aligned countries (XLIX—13-3-75), 161-62.

NON-BANKING COMPANIES:
See "Companies".

NON-FERROUS METALS:

Disposal of Accumulated stocks of Imported Non-Ferrous Metals with MMTC (LIX—25-4-75), 163-64.

See also "Metals"

NORTH BENGAL:

See under "West Bengal".

NORTH EAST COUNCIL:

Projects taken up by N. E. Council (L—9-4-75), 107—14.

NORTH-EASTERN REGION:

Development of Tourist spots in North-Eastern region (LI—25-4-75), 124—30.

NORTH EASTERN STATES:

Amount allocated by United Commericial Bank to Small Scale Units in North Eastern States (XLIX—14-3-75), 102-03.

Pasture Development in North-Eastern States (LII—28-4-75), 115.

NORTH VIETNAM:

Relations with Hanoi (XLVII—20-2-75), 35.

See also "South Vietnam".

NOTE-BOOKS:

Fraud in Subsidised Paper for Note Books (LI—16-4-75), 86-87.

NUCLEAR AID:

Talks between India and Canada on Nuclear and (LII—30-4-75), 109-110.

NUCLEAR ENERGY:

Cooperation between India and Canada in the field of Nuclear Energy 210-211.

Self sufficiency in nuclear fuel and Indianisation of nuclear know-how and technology (L—19-3-75), 214-15.

Study by Oak Ridge National Laboratory of U.S. Atomic Energy Commission on Nclear Powered Agro-Industrial Complex in Upper Gangetic Plain (LI—23-4-75), 29-30.

See also "Atomic Energy".

NUCLEAR EQUIPMENT:

Cancellation of an Export Permit by Canada for Shipment of Nuclear Equipment to India (XLVII—19-2-75), 114.

NUCLEAR INDUSTRY:

Workers Handling Plutonium in Nuclear Industry Liable to catch deadly diseases (L—26-3-75), 183-84.

NUCLEAR MATERIAL:

Lifting of Ban by Canada on Supply of Nuclear Material to India (L—19-3-75), 159.

NUCLEAR MEDICINES:

Nuclear Medicines Programme (LI 16-4-75), 27-28.

NUCLEAR POLICY:

Change in Nuclear Policy (LI—16-4-75), 127.

NUCLEAR POWER PLANTS:

Canada's reluctance to supply Heavy Water to India for Nuclear Plants (LII—7-5-75), 99.

Indian Engineer Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 1—5.

Setting up of Nuclear Power Plants (LII—30-4-75), 189-90.

Setting up of a Nuclear Power Project near Tuticorian (L—19-3-75), 162-63.

Use of Thorium as Fuel for Nuclear Power Plants (XLVIII—26-2-75), 135.

See also "Atomic Power Stations".

NUCLEAR PROGRAMME:

Embargo by big powers on India to prevent Development of India's Nuclear Programme (LII—7-5-75), 124.

NUCLEAR TECHNOLOGY:

Self sufficiency in nuclear fuel and Indianisation of nuclear know-how and technology (L—19-3-75), 214-15.

Sharing of know how with Non-Aligned countries (XLIX—13-3-75), 161-62.

NUCLEAR TEST(S):

Propaganda by Foreign Countries against India's Nuclear Test (XLVIII—27-2-75), 50.

NUCLEAR WEAPONS:

Ban on Nuclear Weapons (XLVII—20-2-75), 99.

NUCLEAR WEAPONS: contd.

China to help Pakistan for Developing Nuclear Device (XLVII—20-2-75), 113-114.

Use of Nuclear capability to strengthen India Defence (XLIX—13-3-75), 156.

NUDE MAGAZINES:

Directive on Sex Articles and Nude Pictures in Journals and Weeklies (LII—30-4-75), 64.

NURSES:

Harassments and Molestation of Malayali Nurses in U.P. and Rajasthan (LII—8-5-75), 47-48.

Need for trained Nurses in the Country (LI—10-4-75), 210-11.

Problems of Nurses (L—20-3-75), 67.

NUTRITION:

Brain damages and blindness due to shortage of protein and caloire (LII—8-5-75), 144—46.

Deaths due to Malnutrition (LII—8-5-75), 183-84.

Problem of Malnutrition (LII—8-5-75), 174-75.

NUTRITION PROGRAMME (LII—28-4-75), 45.

Constitution of Commodities in States to Coordinate Nutrition Programmes (LII—7-5-75), 210.

NYLON INDUSTRY:

Stalemate in Nylon Spinning Industry (XLIX—4-3-75), 78.

NYLON YARN:

Grant of a letter of authority for import of nylon yarn and thread to M/s. Sant Prakash Bhagwandas (XLVII—21-2-75), 198-99.

Letter of authority to Bhagwandas Sant Prakash for importing Nylon Yarn (XLVII—21-2-75), 31.

Licences given to Tyre Manufacturing concerns for imports of Nylon thread (XLVII—21-2-75), 166—168.

NYLON YARN:

Non-availability of Nylon Yarn for Nylon Fabrics Industry (LII—9-5-75), 178-79.

O

OBITUARY REFERENCE(S):

Obituary Reference(s) (XLVIII—19-2-75), 1.

Das, Shri Omeo Kumar (XLVIII—25-2-75), 29-30.

Deo, Shri Shankerrao (XLVIII—25-2-75), 29.

Desai Shri Khandubhai K. (LI—17-4-75), 1—4.

Krishnapal Singh, Shri (XLVIII—25-2-75), 30.

Lahiri, Shri J. N. (XLIX—10-3-75), 1-2.

Mahata, Shri Debendra Nath (XLVIII—18-2-75), 1-2.

Mishra, Shri L. N. (XLVIII—17-2-75), 25—28.

Moideen, Shri M. J. Jamal (XLVIII —25-2-75), 30.

Palchoudhuri Shrimati Ila (XLIX-10-3-75), 1-2.

Pratap Singh, Shri (XLVIII—25-2-75), 28.

Radhakrishnan, Dr. S. (LI—17-4-75), 1—4.

Shastri, Shri Hiralal (XLVIII—25-2-75), 29.

Subramaniam, Shri Tekur (XLVIII —17-2-75), 28-29.

Vyas, Shri Ramesh Chandra (XLVIII —18-2-75), 1-2.

OBSERVATORIES:

Observatories in the country (LI—25-4-75), 203-04.

OFFICIAL LANGUAGE:

Posts for Official Language Work (XLVIII—3-3-75), 114

OFFICIAL LANGUAGE: Contd.

Recognition of English as Official Language in States (L—26-3-75), 172—74.

Setting up of Official Language implementation Committees (L—26-3-75), 190-91.

OFFSHORE DRILLING:

French Aid for Offshore Drilling in India (LII—29-4-75), 75.

Indo-French Pact for offshore drilling (LI—15-4-75), 149.

Offshore Drilling in Bombay High by Oil Producing Countries (L—8-4-75), 150.

Offshore Drilling by Multinational Corporations (L—19-3-75), 79-80.

Onshore and offshore drilling on Orissa East Coast (LI—15-4-75), 116.

Places of off shore drilling (L—8-4-75), 93-94.

Proposal to Hire a Semi Submersible ship for Offshore Drilling (L—18-3-75), 82.

Proposal to operate Five Offshore rigs in Indian Waters (LII—6-5-75), 185-86.

Suggestions from Chief Minister of Kerala for offshore drilling in Kerala Coast (L—18-3-75), 169.

Suggestion of Soviet Oil Export to Establish an Institution for Offshore Oil Deposits (LI—15-4-75), 55.

Survey for Oil in Andaman and Gujarat Coasts (LI—15-4-75), 57.

See also "Oil Drilling".

OIL:

Accumulation of Fuel Oil at Refineries (L—18-3-75), 196.

Acquisition of equipment for transportation of oil to refineries (XLVIII—25-2-75), 177.

Agreement on Oil Price (XLVIII—25-2-75), 64.

OIL: Contd.

Agreements with Oil producing countries (XLVII—20-2-75), 53-54.

Agreement with U.A.E. for supply of Oil (XLVIII—25-2-75), 67.

Agreement with Arab Oil producing countries (L—18-3-75), 159-60.

Collision of Cruds Oil Tanks with a cargo Vessel (L—18-3-75), 82-83.

Construction of offshore terminal at Salaya (LII—6-5-75), 47-48.

Consumption of Petrol in Highway Racing Motor Car annually (L—25-3-75), 71.

Consumption, Production and Import of Petroleum (XLVII—18-2-75), 201.

Crude Oil Imports Slashed in 1974-75 (LII—29-4-75), 185-86.

Crude Oil produced from Fields in Assam (L—8-4-75), 101.

Defence of Bombay High Off shore Oil Fields (XLIX—6-3-75), 183-84.

Development of Alternate Sources for West Asian Oil (XLIX—4-3-75), 91-92.

Discovery of Oil and Gas in Barumura (XLVII—18-2-75), 41.

Discussions held with Saudi Arabia Oil Minister on Oil Prices (XLVIII—25-2-75), 72.

Discussions with U.A.E. Petroleum Minister regarding Oil Supplies (L—25-3-75), 167-168.

Drilling of oil wells in Tamil Nadu (LI—22-4-75), 56.

Expenditure on Drilling Wells (XLVIII—25-2-75), 40.

Exploration for Oil and Gas in Kashmir Valley (XLVIII—25-2-75), 58.

Explored oil wells which are lying idle (LI—22-4-75), 49.

Formulation of Scheme regarding coal carbonisation, oil synthesis and Central Tar-Hydrogenation plant (XLIX—12-3-75), 207-08.

OIL: Contd.

Ground nut oil exported to Soviet Union during 1974-75 (LII—9-5-75), 139.

Impact of additional Levy on Petrol on Transport Industry (L—25-3-75), 97-98.

Import of Oil (XLVIII—25-2-75), 147.

Import of Oil by Government in view of increase in its price demonded by foreign oil companies (XLIX—4-3-75), 214.

Import of Oil from Abu Dhabi (L—8-4-75), 147-48.

Import of Oil from Saudi Arabia (L—25-3-75), 136.

India's participation in Discussions with Oil Exporting Countries (XLVIII—25-2-75), 89.

Indian team for Paris meeting on Oil and Fertilizers (LII—8-5-75), 60.

India's participation in Discussions with Oil Exporting Countries (XLVIII—25-2-75), 89.

India's Participotion in Meeting on Oil (LI—18-4-75), 32.

Installation of a Drilling Platform to Expedite Oil Production (LII—29-4-75), 137-38.

Level of Production by O. & N.G.C. (XLVIII—25-2-75), 115.

Meeting of Oil producing and consuming countries in Paris (LI—10-4-75), 159-60.

Nationalisation of Oil Industry in Oil Producing Countries (LI—15-4-75), 165.

Negotiations with IMF, World Bank and OPEC for Oil facilities (LI—18-4-75), 263-64.

Oil and Gas reserves at Baramura in Tripura (L—25-3-75), 124.

Oil and Natural Gas Reserves (XLIX—4-3-75), 49-50.

OIL: Contd.

Oil bearing structures in Waters between India and Bangladesh (LI—10-4-75), 124-25.

Oil Bearing Zones in Indian Territorial Waters (LII—29-4-75), 59.

Oil Deposits in Bombay High (L—8-4-75), 153-54.

Oil Deposits in coasts of Andaman and Gujarat (XLIX—4-3-75), 77.

Oil deposits in Orissa Coast (XLIX—4-3-75), 184.

Oil produced during 1973-74 (XLVIII—25-2-75), 56.

Oil Wells in Arabian Sea (LII—8-5-75), 201-02.

Participation by Foreign Firms in Offshore Oil Contracts (L—18-3-75), 73.

People died and injured in Oil Field Operation in Tripura (L—18-3-75), 122.

Preparatory Meeting of Oil Producing and Consuming Nations in Paris (LII—8-5-75), 73-74.

Price of Mustard Oil, Groundnut oil and other edible oils (L—7-4-75), 103-04.

Production ond import of crude oil (L—18-3-75), 161-62.

Production of Crude Oil in the country (XLVII—18-2-75), 130-31.

Production of Oil from Bombay High (XLVII—18-2-75), 159.

Production of Oil in Bombay High (L—25-3-75), 67—69.

Production of Oil with Soviet Assistance (XLVIII—25-2-75), 93.

Profit earned by Assam Oil Company (LI—22-4-75), 79.

Projects of Oil Exploration in West Bengal (LI—22-4-75), 2—7.

Prospects of oil in Tamil Nadu (LII—6-5-75), 199-200.

OIL: Contd.

Quality of oil collected from fourth site in Bombay High (LII—6-5-75), 91.

Quality of oil produced from Fourth Well in Bombay High (LII—6-5-75), 89.

Raising prices of oil by oil exporting countries (XLIX—4-3-75), 209.

Raising the Transportation rate of Contractors supplying oil to Bangladesh (L—18-3-75), 51-52.

Reduction in consumption due to oil crisis (L—18-3-75), 207.

Reduction in price of Crude Oil as a result of opening of Suez Canal (LII—29-4-75), 46-47.

Refining of crude of Assam Oil Fields in other refineries (XLIX—4-3-75), 225-26.

Refining of Indigenous Crude Oil in existing refineries (LII—29-4-75), 79-80.

Report of the Oil Prices Committee (XLIX—4-3-75), 56-57.

Reported US Threat to Capture Oil Fields in Arab Countries (XLVII—20-2-75), 180-81.

Requirement and availability of furnace oil for States (LII—29-4-75), 67-68.

Rise in Prices of Oilseeds and Oils (XLVIII—3-3-75), 178.

Royalty on Crude Oil paid to Gujarat State (LII—29-4-75), 178-79.

Scheme for self-sufficiency in Oil (XLIX—4-3-75), 52-53.

Self sufficiency in Oil Production (L—8-4-75), 201-02.

Setting up of an Oil Industry Development Board (XLVII—18-2-75), 84-85.

Special survey of oil fields in Gujarat (L—25-3-75), 184-85.

OIL: Contd.

Spudding of first oil well in Iraq by O & N. G. C. (XLVIII—25-2-75), 176.

Survey of Oil bearing structures in Orissa coast by an American firm (L—18-3-75), 37-38.

Supply of Oil by Arab Countries (XLIX—4-3-75), 124.

Supply of Oil by Iraq and other countries to India (L—25-3-75), 102.

Supply of oil to Nepal (LI—22-4-75), 55.

Survey for Oil (L—18-3-75), 154—56.

Survey for Oil and Gas in Eastern India (XLIX—4-3-75), 109.

Survey for Oil in Part of Arabian Sea touching India (L—8-4-75), 20—25.

Targets of Production and Drilling of Crude Oil (LII—29-4-75), 153-54.

Theft of Oil barrels from IOC's installations near Calcutta (LII—29-4-75), 164-65.

Threat to stop oil supply to DESU by I.O.C. (XLVIII—25-2-75), 178-79.

Three Massive Oil Tankers ordered from Yugoslavia (LI—18-4-75), 47.

Use of Iraqi Crude in Mathura Refinery (LII—29-4-75), 147-48.

Views of Soviet Expert on Oil production in Bombay High (LI—22-4-75), 177.

Visit of Soviet Team of Oil Technicians (LII—29-4-75), 184-85.

Wells constructed by O. & N. G. C. (L—8-4-75), 195.

World Bank Study on Domestic Resources for Oil Exploration (LI—11-4-75), 129.

OIL: Contd.

See also "Crude Oil" also "Petroleum".

OIL AND NATURAL GAS COMMISSION:

Additional funds sought by O&NGC (XLIX—4-3-75), 169—71.

Advertisement given by O&NGC to small and medium News papers (LII—29-4-75), 113.

Competence of O&NGC to drill 100 wells in Bombay High (L—18-3-75), 206-07.

Division of O&NGC into Five separate Divisions (XLIX—4-3-75), 185-86.

Employment of Assistant Foremen in O&NGC in Gujarat Region (LII—6-5-75), 157-58.

Expenditure on research and oil exploration by O&NGC in 1975 (XLVII—18-2-75), 87.

Help of Navy sought by O&NGC for Oil Exploration (L—25-3-75), 101.

Hiring of Semi Subersible ship by O&NGC (L—8-4-75), 65-66.

Housing Accommodation for O&NGC Employees in Tripura (L—18-3-75), 113.

Increase in expenditure of O&NGC (L—8-4-75), 135-36.

Intensification of Oil Exploration by O&NGC (LII—29-4-75), 91—93.

Level of Production by O&NGC (XLVIII—25-2-75), 115.

Manufacture of Drilling Equipment by O&NGC (LII—29-4-75), 128.

O&NGC Employees working in Tripura State (L—25-3-75), 103-04.

O&NGC Expert team's visit to Bombay High (LI—22-4-75), 196.

O&NGC Oil Distributors in Bihar (L—25-3-75), 206.

O&NGC Team's visit to Libya (L—8-4-75), 88.

O&NGC: Con'd.

O&NGC Team's visit to Tripoli in Libya (XLVII—18-2-75), 112.

Production of Crude by O&NGC (Western Region) (LII—6-5-75), 32.

Purchase of Seismic Ship Awanweshak by O&NGC (LII—29-4-75), 189.

Recruitment of Staff by Oil and Natural Gas Commission in Tripura (L—25-3-75), 103.

Senior Personnel of O&NGC in Gujarat (L—8-4-75), 140-41.

Setting up of a Computer Centre by O&NGC to process off shore Seismic Data (LII—29-4-75), 29.

Shortage of Drilling Equipment for O&NGC Operations in Assam (L—25-3-75), 161.

Shortage of Drill Pipes faced by O&NGC in Assam (L—18-3-75), 87.

Shortage of Tubulars faced by O&NGC (XLVII—18-2-75), 110.

Supply of Natural Gas by O&NGC to various Projects (XLIX—4-3-75), 112.

Surveys conducted by O&NGC for oil exploration (XLVII—18-2-75), 178.

Wells constructed by O&NGC (L—8-4-75), 195.

OIL DRILLING:

Availability of Tubulars for Drilling Operations (L—25-3-75), 160-61.

Contracts with Foreign Oil Experts for Drilling Operations (L—25-3-75), 100-01.

Drilling in West Bengal (LII—6-5-75), 63-64.

Drilling oil from Third Well in Bombay High (XLVIII—25-2-75), 133.

Drilling operation at certain places in West Bengal (XLIX—4-3-75), 213-14.

OIL DRILLING: Contd.

Drilling Operation in North Eastern Region (XLIX—4-3-75), 115-16.

Offshore Drilling in areas besides Bombay High (LII—6-5-75), 40-41.

Offshore oil drilling in Ramanathapuram District of Tamil Nadu (LII—6-5-75), 87.

Oil Drilling in continental Shelf (LII—6-5-75), 37.

Oil Drilling in Third Well in Bombay High (XLVII—18-2-75), 137.

Proposal of oil India to drill 80 wells in North East India (XLVII—25-2-75), 38.

Scheme for drilling in Cachar District of Assam (XLIX—4-3-75), 145-46.

Shortage of Drilling Equipment for O&NGC Operations in Assam (L—25-3-75), 161.

See also "Off-shore drilling".

OIL EXPLORATION:

Agreement with two U.S. Firms for Oil Exploration (L—25-3-75), 79-80.

Assistance offered by Foreign Countries for Oil Exploration in India (L—25-3-75), 185.

British Assistance for Oil Exploration in India (XLVIII—25-2-75), 165-66.

British Offer of Assistance for Oil Exploration in India (XLVIII—25-2-75), 63.

Change in Policy for oil exploration after oil find in Bombay High (LII—6-5-75), 79-80.

Contracts for Foreign Parties for offshore oil Exploration (LII—29-4-75), 142-43.

Expenditure on Oil Exploration by O&NGC (XLIX—4-3-75), 60.

Expenditure on research and oil exploration by O&NGC in 1975 (XLVII—18-2-75), 87.

OIL EXPLORATION: Contd.

Exploration for new oil deposits in North Eastern Region (XLVIII—25-2-75), 185.

Exploration of Oil and Gas in Jaisalmer (XLIX—4-3-75), 98.

Financial Resources for Inland and Offshore Oil Exploration (L—18-3-75), 153-54.

Foreign companies collaborating for oil exploration (XLIX—4-3-75), 157.

Foreign countries collaborating with India in oil exploration projects (L—25-3-75), 121-22.

Foreign Technicians engaged in Oil Exploration (XLVIII—25-2-75), 141.

Help of Navy sought by O&NGC for Oil Exploration (L—25-3-75), 101.

Intensification of Oil Exploration by O&NGC (LII—29-4-75), 91—93.

Mobilisation of Technical Skill to discover New Oil Fields (XLIX—4-3-75), 7—12.

Negotiations with Foreign Companies for Oil exploration in Cauvery Basin (L—25-3-75), 190-91.

Non-availability of drilling equipment for oil exploration (XLVII—18-2-75), 82.

O&NGC Plan for Oil Exploration in Cauvery Offshore Basin (LI—15-4-75), 90.

Offers for Oil Exploration by Multi-National Oil Companies (XLVIII—25-2-75), 149-50.

Off-shore Oil exploration along coastal belt of West Bengal and Orissa (L—8-4-75), 183-84.

Oil Exploration in Eastern and Eastern Region States (LI—15-4-75), 130.

Oil Exploration at Jaisalmer in Rajasthan (L—25-3-75), 166.

Oil Exploration at Mandapam in Tamil Nadu (LII—29-4-75), 186.

OIL EXPLORATION: Contd.

Oil Exploration by Hydro-Carbon India in Iraq (XLIX—4-3-75), 153-54.

Oil Exploration by India in Oil Producing Countries (XLIX—4-3-75), 118-19.

Oil Exploration in Bombay High (XLVII—18-2-75), 24—26.

Oil exploration in Bombay High (XLVII—18-2-75), 211-12.

Oil exploration in Cauvery off-shore Basin (XLVII—18-2-75), 67.

Oil exploration in Imphal (L—8-4-75), 132-33.

Oil exploration in Sea Coast of Orissa (XLIX—4-3-75), 154-55.

Oil exploration in Tamil Nadu (LI—22-4-75), 172-73.

Oil exploration on land and off-shore areas (XLVII—18-2-75), 199—201.

Offshore and offshore drilling on Orissa East Coast (LI—15-4-75), 116.

Plan for Oil Exploration in Fifth Plan (L—25-3-75), 178-79.

Progress on oil exploration (XLVII—18-2-75), 153.

Seismic survey for Oil exploration in Bay of Bengal and Kutch Basin (XLVIII—25-2-75), 37-38.

Suspension of Drilling Work at Baramura in Tripura (XLVII—18-2-75), 47.

Surveys conducted by O&NGC for oil exploration (XLVII—18-2-75), 138.

Survey for Oil Exploration in Meghalaya (L—8-4-75), 64-65.

Survey for Petroleum in Arabian Sea touching Karnataka State (XLVIII—25-2-75), 36.

Survey for Petroleum reserves in West Bengal Basin (XLVIII—25-2-75), 114.

OIL EXPLORATION: Contd.
Technology for Oil Exploration offered by U.K (XLVIII—25-2-1975), 69.

OIL INDIA LTD.:
Demand for Take-over of Oil India Limited (L—8-4-75), 143.
Proposal of oil India to drill 80 wells in North East India (XL—VIII—25-2-1975), 38.

OIL REFINERIES:
Accumulation of Fuel Oil in Refineries (XLVII—18-2-75), 195-96.
Acquisition of equipment for transportation of Oil to refineries (XLVIII—25-2-75), 177.
Capacities of Refineries (LI—15-4-75), 94.
Delay in commissioning of Haldia Refinery (XLVIII—25-2-1975), 166-67.
Establishment of New Refineries (XLVII—18-2-75), 59-60.
Production at Haldia Refinery (XLVIII—25-2-1975), 132-33.
Progress on setting up of Mathura Refinery (XLVII—18-2-75), 72.
Proposal to expand capacities of Refineries (XLIX—4-3-75), 51-52.
Requirements of crude for Haldia Oil Refinery (XLIX—4-3-75), 76.

OIL PALM:
Subsidiary Company for cultivation of Oil Palm in Kerala (XLIX—17-3-75), 44-45.

OIL SEEDS:
Ban of Forward Trade in Oil Seeds (XLIX—10-3-75), 93.
Development of Conventional and non-Conventional Oil Seeds (L—24-3-75), 82-83.
Estimate of Production of Oilseeds and Mustard Seeds (XLIX—10-3-75), 188-89.

OIL SEEDS: Contd.
Forward Trading in Oil Seeds (LII—30-4-75), 142-43.
Inadequate supply of Oil Seeds to West Bengal by other States (LII—28-4-75), 102.
Oilseeds Development under Chambal Command Project in M. P. (XLIX—10-3-75), 119.
Oilseeds Production (LI—21-4-75), 169—71.
Rise in Prices of Oilseeds and Oils (Vol.—XVVIII—3-3-1975), 178.
Workshop on Minor Oil Seeds (L—24-3-75), 76-77.

OKHLA:
Reported Destruction of Fertilisers belonging to the Food Corporation of India in a Fire at Okhla (CA) (XLVIII—25-2-75), 207—21.

OLD AGE PENSION:
Expenditure on old age pension (L—24-3-75), 115.

OLD AND DESTITUTE:
Enquiry into alleged murder of an immate of Old People's Home at Narela (Delhi) (L-26-3-75), 103-04.
Scheme for the old and destitutes (XLVIII—24-2-75), 215-216.

OODUBATHI INDUSTRY:
Priority Industry Status to Oodubathi Industry (XLIX—5-3-75), 83.

OPIUM:
Memorandum from Opium Growers Association (LI—25-4-75), 182—85.
Memorandum of Technical Staff Association of Opium and Alkaoid Workers, Ghazipur (XLIX—7-3-1975), 145.
Production and export of Opium (LI—11-4-75), 69—73.
Racket engaged in smuggling opium to Mauritius (L—21-3-75), 140.
Supply of Opium to Opium Factory, Ghazipur (XLIX—7-3-1975), 37-38.

OPIUM FACTORY, GHAZIPUR:

Anomalies in Pay Scales of Technical Employees of Opium Factory, Ghazipur (XLIX—7-3-1975), 59-60.

Pay Scales of Technical Staff of opium Factory, Ghazipur (XLIX—14-3-75), 100-101.

Rules for promotion of staff working in Opium Factory Ghazipur (XLIX—7-3-1975), 146.

Technical Staff of Opium Factory Ghazipur (L—21-3-75), 46.

OPPOSITION PARTIES:

Coverage by All India Radio of activities of Opposition Political Parties (L—9-4-75), 45-46.

ORANGES:

Wagons for Transportation of Oranges and Vegetables from Nagpur and its adjoining stations (LII—6-5-75), 53.

ORDINANCES:

Ordinance of Nationalisation of Foreign Owned Plantations in Kerala (XLVIII—26-2-1975), 7—13.

Promulgation of Ordinances (L—9-4-75), 181-82.

Debates

Disapproval of the Air Force and Army laws (Amendment) Oridinance (Res) (L—25-3-75), 337—60.

Disapproval of the Press Council (Second Amendment Ordinance 1974-(Res) (L—20-3-75), 330. (L—24-3-75), 342—418.

ORDNANCE FACTORIES:

Addition of Rocket Propellants and Ballistic Project at the Ordnance Factory, Bhandara (LI—18-4-75), 167-68.

Embezzlement of lakhs of rupees in Shahjahanpur Ordinance Factory (XLVII—20-2-75), 198-199.

Embezzlement of lakhs of Rupees in Shahjahanpur Ordinance Factory (LII—8-5-75), 88-89.

ORDNANCE FACTORIES: *Contd.*

Enquiry into Pilferage of Grenades from Ordnance Factory (XLVIII—26-2-1975), 105-106.

Free Accommodation to Chargemen in Ordnance Factories (XLIX—6-3-75), 74-75.

Memorandum received from Ichapore Ordnance Factory Mazdoor Union re: Grant of Overtime Allowance to Defence Employees (XLVII—20-2-75), 144-145.

Memorandum from Ichapore Ordnance Factory Mazdoor Union re: pay fixation of ex-military persons employed in ordnance factories (XLVIII—27-2-75), 139-40.

Modernisation of Ammunition and Higher Explosive Factories (LI—18-4-75), 166-67.

Payment of arrears to piece workers of Ordnance Factories arising out of Pay Commission Recommendations (XLVII—27-2-75), 168-69.

Permission for gate meetings at Shahjahanpur Ordnance Factory (XLIX—6-3-75), 179-80.

Pilferage of Weapons/Explosives from Ordnance factories/Depots (LII—8-5-75), 117-18.

ORGANISATION OF PETROLEUM EXPORTING COUNTRIES:

Decision of OPEC to End Oil Link with Dollar (LII—29-4-75), 148.

Decision of OPEC to raise prices of crude and Petroleum Products in India (XLVIII—25-2-1975), 181.

Negotiations with IMF World Bank and OPEC for Oil facilities (LI—18-4-75), 263-64.

Summit meeting of OPEC at Algiers (L—8-4-75), 133-34.

U. N. study on ownership pattern in Petroleum Industry in OPEC (LI—18-4-75), 120.

ORGANISED SECTOR:

Production in Organised Sector (L—26-3-75), 170-71.

ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.:

Loss to India as a Result of Manipulation Claims and Expenses in Kuwait Branch of the Oriental Fire and General Insurance Co. Ltd. New Delhi (LII—2-5-75), 111-12.

ORISSA:

Accident at unmanned Railway Crossings in Orissa during 1974 (LII—6-5-75), 120-21.

Additional Allotment of Chemical Fertiliser to Orissa (LII—5-5-75), 119.

Allocation for Housing Scheme in Orissa (XLIX—10-3-75), 205-6.

Allocation for minimum needs programme in Orissa (XLIX—5-3-75), 107.

Allocation of Kerosene to Orissa (XLVIII—25-2-1975), 86.

Allotment of Funds to Orissa for Central Hospital (XLIX—6-3-75), 74.

Amount sanctioned for Social Welfare measures in Orissa (LI—21-4-75), 133.

Amount spent on Cultivating Tourism in Orissa (LII—2-5-75), 36-37.

Anandpur Barrage Project in Orissa (LII—5-5-75), 88-89.

Annual Plan for Orissa for 1975-76 (XLVII—19-2-75), 121-22.

Assistance to Government of Orissa for drought and relief works (Vol.—XVVIII—3-3-1975), 76-77.

Badanalla Irrigation Project in Orissa (LI—21-4-75). 148-49.

Branches of nationalised banks in Orissa (LII—9-5-75), 26—30.

Captive and non-Captive Iron Mines in Keonjhar District Orissa (XLVIII—27-2-75), 70.

ORISSA:—Contd.

Central Assistance to Orissa for developing Irrigation Facilities (LII—28-4-75), 116.

Central Assistance to Orissa for developing irrigation facilities (LII—28-4-75), 120.

Coarse Grains stocked in FCI Godowns in Orissa (LII—28-4-75), 134.

Commissioning of Jute Mill in Orissa (LI—18-4-75), 327.

Compensation to Dependents of Deceased in Accidents in Orissa (L—25-3-75), 86-87.

Construction of Kolab Hydel Project in Orissa (LII—7-5-75), 170.

Construction of Subernarekha Bridge (Orissa) (LI—10-4-75), 80-81.

Cooperative Jute Mills in Bihar, Assam, Andhra Pradesh and Orissa (LI—28-4-75), 107—09.

Crash Programme for Rural Employment in Orissa (XLIX—10-3-75), 132-33.

Dam on Upper Reaches for Flood Control in Balasore, Orissa (L—7-4-75), 53-54.

Demand for Additional Assistance by Orissa to Meet Resources Gap in 1975-76 (LI—23-4-75), 159.

Development at Paradeep Port, Sukinda Nickel Project and Saragipaili Leadmines in Orissa (LI—23-4-75), 30-31.

Distribution of land to landless in Orissa (XLIX—17-3-75), 122.

Drainage Project for clearing of Flood in Orissa (XLIX—10-3-75), 74.

Drought in Orissa (LII—5-5-75), 212.

Economic and Social Development of Adivasis of Orissa (L—19-3-75), 139-40.

Economic development of Orissa (LII—7-5-75), 82.

ORISSA:—Contd.

Electrification of Villages in Orissa by REC (L—19-3-75), 72—74.

Employment of educated unemployed in Orissa (L—19-3-75), 104-05.

Enquiry into non-payment of Minimum Wages enquired into by Labour Enforcement Officers (Central); Orissa (LI—18-4-75), 102.

Expenditure on Tourism in Orissa (XLIX—14-3-75), 169-70.

Ferro-Vanadium Project in Orissa (XLIX—6-3-75), 161-62.

Financial Aid given IRC to Orissa (LI—25-4-75), 151.

Financial Assistance Sanctioned by ICICI to Assam, Kerala, Rajasthan, Orissa, Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

Fishing Harbour at Dhamara, Orissa (XVVIII—3-3-1975), 163.

Food shortage in Orissa (XLVIII—24-2-75), 70.

Functioning of branches of SBI in Rural Areas of Orissa (LII—9-5-75), 151.

Funds for Orissa for 1975-76 (LII—7-5-75), 144.

Funds for Special Nutrition Programme in Orissa (L—20-3-75), 19.

Graduates, Post Graduates, Engineers, Doctors and Matriculates in Orissa (L—26-3-75), 40.

Grants to Orissa for Propagation of Hindi (XLIX—10-3-75), 104—06.

Grants to Orissa for Sanskrit Studies (XLIX—10-3-75), 207.

Growth Centres in Backward Districts of Orissa (L—9-4-75), 158.

Head Post Office Building at Bhadrak, Orissa (XLVIII—26-2-75), 159-60.

ITDPs opened by Government of Orissa before submission of the Sub plan (LII—30-4-75), 112.

ORISSA:—Contd.

Improvement Programme in Orissa (L—8-4-75), 144-45.

Incidence of Malaria in Industrial Belt of Chhotanagpur, West Bengal and Orissa (LII—8-5-75), 67-68.

Industrial Complex near Chhatrapur, Orissa (XLVIII—26-2-75), 23—26.

Industrial Projects in Orissa (XLIX—5-3-75), 150.

Inferior Quality of Fertilisers supplied to Orissa (LII—5-5-75), 148.

Integrated Child Development Service Project in Orissa (LII—5-5-75), 157—59.

Irrigation facilities in backward area of Orissa (LI—21-4-75), 149.

Irrigation Programme in Orissa (XLIX—17-3-75), 182-83.

Irrigation Projects in Orissa (XLIX—10-3-75), 75-76.

Levy for procurement of Paddy in Orissa (XLIX—17-3-75), 59-60.

Loan advanced by Nationalised Banks to SC and Tribal Applicants of Orissa (LI—25-4-75), 168—70.

Loan given by SBI and Nationalised Banks in Orissa for Agricultural purposes (LI—25-4-75), 104.

Loan offered by SBI and Nationalised Banks for Development of Small Scale Industries in Orissa (LI—25-4-75), 105-06.

Loans for self-employment in Orissa (LII—9-5-75), 53-54.

Major Projects in Central Sector approved for Orissa in Fifth Plan (XLVIII—26-2-75), 13—17.

Milk Powder Unit in Orissa (L—24-3-75), 31.

Mini-Newsprint Plant in Orissa (XLVII—19-2-75), 99.

Mini Paper Mills in Orissa (L—19-3-75), 46—48.

ORISSA—Contd.

Minimum needs programme in Orissa (L—9-4-75), 198.

New Pay Scales for College and University Teachers in Orissa (XLIX—17-3-75), 97.

Nickel Plant at Sukinda, Orissa (XLIX—6-3-75), 151.

Off-shore Oil exploration along coastal belt of West Bengal and Orissa (L—8-4-75), 183-84.

Oil exploration in Sea Coast of Orissa (XLIX—4-3-75), 154-55.

Opening of Branches of Nationalised Banks in Tribal and Rural Areas of Orissa (LII—2-5-75), 37-38.

Opening of PCOs in Orissa (LII—30-4-75), 171-72.

Opening of Sub-Post Offices and Telegraph Offices in Orissa (L—9-4-75), 56.

Opening of Telegraph offices and P.C.Os in Orissa (LII—7-5-75), 219.

Operation flood programme and exotic cattle breeding farm in Orissa (L—24-3-75), 192-93.

Oriyas in Armed Forces (XLIX—18-3-75), 168.

Paper Board Factory in Orissa (XLIX—5-3-75), 12—15.

Payment of Income Tax by Money Lenders of Orissa (LI—25-4-75), 40.

Permission to raise Loan by Government of Orissa (LII—2-5-75), 198-99.

Persons arrested under MISA in Orissa (L—9-4-75), 44.

Petrol Pumps allotted to Orissa (L—18-3-75), 210.

Petrol Pumps in Orissa (LII—6-5-75), 121.

Preservation of Wild Life in Orissa (LII—5-5-75), 212-13.

ORISSA—Contd.

Procurement of Foodgrains by Orissa (XLVIII—24-2-75), 105-06.

Procurement of Paddy in Orissa (XLIX—10-3-75), 169.

Production of salt in coastal belts of Orissa (LII—7-5-75), 163.

Progress on Paradeep Fertiliser Plant in Orissa (LII—6-5-75), 45.

Project Tiger at Similipal, Orissa (L—7-4-75), 127-28.

Proposal from Orissa Government for Development of Tourism (LII—2-5-75), 118-19.

Proposal to set up a Fertiliser plant in Orissa (LII—6-5-75), 36—38.

Provision of diesel and kerosene distribution points in Orissa (L—8-4-75), 172-73.

Railway Lines under Construction in Orissa State (L—8-4-75), 77-78.

Railway Wagon shortage in Orissa (LII—6-5-75), 120.

Recovery of Income tax in Orissa (LII—2-5-75), 48-49.

Recovery of Wealth Tax and Gift Tax in Orissa (LI—25-4-75), 113.

Repair Works on National Highways in Orissa (XLIX—13-3-75), 13—16.

Request for rice from Orissa (XLVIII—24-2-75), 229-30.

Request from Orissa to Increase Levy Sugar Quota (L—24-3-75), 103-04.

Restrictions on Drought Relief Expenditure in Orissa (LII—28-4-75), 127.

Retail Price of Rice in Different Centres of Orissa. (XLIX—17-3-75), 207—08.

Return of Unspent Money by Government of Orissa (LII—2-5-75), 119.

Self sufficiency in Agricultural Production in Orissa (LI—21-3-75), 93.

ORISSA—Contd.

Setting up of Development Projects in Orissa (L—9-4-75), 127-28.

Setting up of Hotels by I.T.D.C. in Orissa (XLIX—7-3-1975), 135.

Setting up of new rural electrification projects at Orissa by REC. (XLIX—5-3-75), 106.

Setting up of a petrol depot at Koraput in Orissa. (LII—6-5-75), 151-52.

Setting up of a Thermal Plant at Rayagadha (Orissa) by J. K. Group of Mills (XLIX—5-3-75), 157.

Share of Orissa state in the annual plan outlay for the state (XLVIII—26-2-1975), 65-66.

Shifting of Offices of Assistant Salt Commissioner to Orissa (LI—16-4-75), 42-43.

Shortage of Drinking Water in Orissa (Vol—XVVIII—3-3-1975), 163.

Spreading of Malaria in Orissa (L—20-3-75), 34.

Sufficiency of allocated funds for Banspani—Jakhapura Rail lines in Orissa. (LII—6-5-75), 53-54.

Supply of Raw Material for Chemical Industries in Orissa. (LII 6-5-75), 110.

Supply of Raw Material to Orissa (LII 8-5-75), 143.

Supply of raw material to small Engineering Units in Orissa. (LII—7-5-75), 130.

Supply of Rice to Orissa during 1974-75 (L—24-3-75), 219.

Survey of Balasore and Mayurbhanj (Orissa) (XLIX—12-3-75), 57-58.

Tourists visited Orissa (LII—9-5-75), 150.

ORISSA—Contd.

Tribal Development Agency in Orissa (Vol.—XVVIII—3-3-1975), 66—69.

Wheat allotted and supplied to Orissa from November, 1974 to January 1975 (Vol.—XVVIII—3-3-1975), 169-70.

Workers retrenched in West Bengal, Bihar and Orissa (LII—8-5-75), 68-69.

World Bank Assistance for Irrigation Projects in Orissa (XLIX 7-3-1975) 157-58.

ORPHANAGE:

Orphanage run by Government (L—7-4-75), 215-16.

OVER BRIDGES:

Bombay-Nasik Highway and Over bridges at Asangaon Umbarmali and Padali (LI—10-4-75), 150-51.

Construction of over-bridges in Western and Central Railways. (LI—22-4-75), 181—85.

Overbridges in Kerala (L—18-3-75), 132.

OVERSEAS TELECOMMUNICATION LINK—(L—19-3-75), 105-06.

OVERSEAS TELEX TRAFFIC: (LII-30-4-75), 169.

OXYGEN:

Issue of Letters of Intent/Licences for Oxygen Gas Units (L—26-3-75), 35-36.

Licence for import of Oxygen Manufacturing Machine and Gas Cylinders. (LI—18-4-75), 200-02.

P. L. 480:

Import of Foodgrains under P. L. 480 (XLIX—10-3-75), 194.

Use of PL-480 Fund for Research in Institutions (LII—9-5-75), 135-36.

P. O. Ws:

Reimbursement of Expenditure on Pak P.O.Ws. in India (L—20-3-75), 84.

P. V. C. COMPOUNDS:

Shortage of PVC Compounds (LI—22-4-75), 82-83.

PACTS (S):

See "Agreements"

PACKINGS:

Compulsory display of Prices and Weights on Packings (XLVIII—26-2-1975), 106-107.

PACT:

Pact between ICAR and Iraq (LII—5-5-75), 198-99.

PADDY:

Demonstration in Rajpur for withdrawal of Levy Orders on Paddy (XLIX—10-3-75), 84.

Levy for procurement of Paddy in Orissa (XLIX—17-3-75), 59-60.

Loss of Paddy cultivation due to salt water in Kerala (XLVIII—24-2-75), 46.

New Method to increase paddy yield and protein content of rice (XLIX—17-3-75), 151-52.

New Variety of Paddy in Madhya Pradesh (LII—28-4-75), 52.

Paddy cultivation and its production (L—24-3-75), 32.

Procurement of Paddy in Orissa (XLIX—10-3-75), 169.

Procurement prices of Paddy in different States (XLIX—10-3-75), 91-92.

Purchase of paddy and rice by co-operative societies and dealers in Karnataka (L—7-4-75), 136.

See also "Rice"

PAINTS:

Export of paints and Import of Polyester Chips (XLVII—21-2-75), 50-51.

PAKISTAN:

Air Space Violation by Pakistan (LI—18-4-75), 81.

Allotment of plots to East Pakistan refugees in Delhi/ New Delhi (LII—8-5-75), 166-67.

Anti Indian Propaganda by Pakistan and China (XLIX—6-3-75), 75.

Arab Loans to Pakistan for Lethal Arms (LI—10-4-75), 212-13.

Arms build up by Pakistan (LI—18-4-75), 137-38.

Arrest of Pak spies in Poonch-Rajouri Sector of J & K (LI—16-4-75), 90.

Arrest of Pakistani and other foreign spies (XLIX—5-3-75), 183.

Arrest of Pakistani spies and saboteurs in Kashmir (XLIX—12-3-75), 177.

Arrest of Pakistani Spies in 1974-75 (LI—16-4-75), 154-55.

Building of antisub-air arms by Pakistan Navy (L—20-3-75), 114.

Building of Permanent Military Cantonments and Air Strips by Pakistan and Activities of Pakistan and Activities of Pakistani Spies in Fazilka Sector (L—20-3-75) 37.

Cease Fire violations committed by Pakistan (XLVII—20-2-75), 109-110.

China to help Pakistan for Developing Nuclear Device (XLVII—20-2-75), 113-114.

Clashes on our Borders (LI—18-4-75), 133.

Concentration of Pakistan and Chinese forces on Borders (LI—18-4-75), 97-98.

PAKISTAN—Contd.

Concentration of Pakistani Forces on Western Border (XLIX—13-3-75), 165-66.

Conference of Third World countries at Karachi (XLVII—20-2-75), 39-40.

Credit to Mills to buy Pak Cotton (LI—25-4-75), 39.

Cultivable Land in Village Madhwapur U.P becoming Enemy Property after the outbreak of Indo-Pak war (LI—25-4-75), 99.

Duty on Cotton imported from Pakistan (XLVII—21-2-75), 150-51.

Effect of U.S. arms supply to Pakistan on wheat supply to India (L—24-3-75), 86.

Export of Indian Engineering goods and iron ore to Pakistan (XLVII—21-2-75), 110-111.

Extension of the scope of Trade with Pakistan (LI—25-4-75), 72.

Foreign Purchase and Indigenous Production of Arms by Pakistan (LI—10-4-75), 165-66.

Import of Cotton from Pakistan (XLVII—21-2-75), 79-80.

Increase in Pak infiltration (LI—23-4-75), 91.

Increasing Vilification by Pakistan Radio against Indian Leaders (LI—10-4-75), 39-40.

Indian Territory under Pak occupation (XLIX—6-3-75), 70-71.

Infiltration by Pakistan Army personnel in Poonch and other areas of Kashmir (LII—8-5-75), 204-05.

Invitation from Pakistan Cricket Control Board (XLIX—17-3-75), 44.

Normalisation of relations with Pakistan (LI—10-4-75), 146.

Pak Protest on Kashmir Agreement (LI—10-4-75), 182-83.

PAKISTAN—Contd.

Pak response to Indian move for Normalisation of Relations (LII—8-5-75), 87-88.

Pak spies active on Border (LI—23-4-75), 65.

Pak Threat of War with India over Kashmir Issue (LI—10-4-75), 32—35.

Pak threat to seek more military help from China (XLVIII—27-2-75), 128-29.

PAKISTANI COTTON (L—21-3-75), 172.

Pakistani espionage network in Jammu and Kashmir (XLVII—19-2-73), 206.

Permission to visit Gurdwaras in Pakistan (XLVIII—27-2-75), 54-55.

Procurement in arms by Pakistan from various sources (XLVIII—27-2-75), 96.

Rejection of Offer of imported Pak Medium Staple Cotton (LII—2-5-75), 70.

Repatriation of Pakistani and Indian Nationals detained after 1971 conflict (XLIX—6-3-75), 81-82.

Reported Pakistan's Threat to Bombay Off-shore Oil Field (XLVIII—25-2-1975), 81.

Reported statement of Pakistan Prime Minister alleging India of expansionist mood (XLVII—20-2-75), 135-36.

Resentment by various countries against arms supplies by USA to Pakistan (L—10-4-75), 109.

Restoration of normal diplomatic Relations with Pakistan (XLVII—20-2-75), 195-96.

Resumption of overflight between India and Pakistan (XLVII—21-2-75), 146-47, (XLIX—6-3-75), 137,175.

Sale of Cotton to India by Pakistan (XLVII—21-2-75), 84.

PAKISTAN—Contd.

Sale of Sophisticated Planes and Lethal Weapons from Iran to Pakistan (LI—10-4-75), 164-65.

Smuggling of Kerosene oil and Petrol to Pakistan (XLVIII—25-2-75), 177-78.

Supply of aeroplanes and arms by Arab and European countries to Pakistan (LI—10-4-75), 198.

Supply of Bombers to Pakistan by China (XLVIII—27-2-75), 204.

Talks with Pakistani Delegation (XLVII—20-2-75), 43.

Trade agreement between India and Pakistan (XLVII—21-2-75), 186-87.

U.S. bid to have War-base in Pakistan (XLVIII—27-2-75), 67-68.

Visit of Chinese Military Delegation to Pakistan (LII—8-5-75), 69.

Visit of Indian Jurists to Pakistan (XLIX—4-3-75), 99.

Debates

Payment of *ex-gratia* compensation for properties of Indians in former West and East Pakistan (St) (L—11-4-75), 247—49.

Payment of *ex-gratia* compensation for properties of Indians in Pakistan and former East Pakistan (Matter under 377) (L—20-3-76), 184—86.

Reported resumption of arms supply by USA to Pakistan (CA) (XLVIII—18-2-75), 245—62.

Resumption of US Arms supplies to Pakistan (St) (XLVIII—25-3-75), 281-82.

PALAM AIRPORT:

Contract for operating Bus Service from city to Palam Aerodrome and Back (L—21-3-75), 33.

Customs clearance at Palam Airport L—21-3-75), 107.

See also "Airports"

PALAM AIR FORCE STATION:

Report against Barrack Warden of Palam Air Force Station, New Delhi (XLIX—13-3-75), 123.

PALAMAU:

Setting up a Fertilizer Plant in Palamau District (L—8-4-75), 85.

Palamau Fort, Bihar (LI—25-4-75), 102.

PALESTINE LIBERATION ORGANISATION:

Opening of PLO office in New Delhi (XLVIII—27-2-75), 135.

Protocol with PLO (XLIX—6-3-75), 168.

Recognition to P.L.O. (XLIX—6-3-75), 89-90.

PALI:

Post office in Industrial Colony of Pali (LII—7-5-75), 220.

PALI LANGUAGE:

Financial Assistance for Promotion of Sanskrit and Pali (LII—28-4-75), 110.

PAMBAN BRIDGE:

Construction of Pamban Bridge (LII—8-5-75), 72.

PANAJI:

Bombay Panaji Micro Wave Link (L—26-3-75), 42-43.

PANCHAYAT (S):

Projects for execution by Gram Panchayats and collection of cess on Irrigation and Water Management (XLIX—17-3-75), 192.

PANIPAT:

Setting up of a Fertilizer Plant at Panipat (XLVII—18-2-75), 68-69.

PAPER:

Fraud in Subsidised Paper for Note Books (LI—16-4-75), 86-87.

PAPER—Contd.

Paper Board Factory in Orissa (XLIX—5-3-75), 12—15.

Paper Industry in Baharaich (U.P.) (L—9-4-75), 151.

Paper Unit in Karnataka (XLVII—19-2-75), 56-57.

Production of paper in 1974 (XLIX—5-3-75), 149.

Production of paper in Fifth Plan (XLIX—12-3-75), 172-74.

Production of white paper for school children (LI—23-4-75), 44-45.

Study Report on crisis in Pulp and Paper Production (XLIX—5-3-75), 195.

PAPER INDUSTRY:

Profits made by Paper Industry (L—19-3-75), 68-69.

Proposal regarding nationalisation of paper and paper board Manufacturing industries and Footwear industries (XLIX—12.3-75), 167.

PAPER (S) LAID ON THE TABLE:

Agreements between Reserve Bank of India and State Governments and a statement, Report of CAG of India for 1973-74, Union Government (Civil) Revenue Receipts—Vols. I and II, Notification under Central Excise Rules, Appropriation Accounts of Government of Union Territory of Pondicherry for 1971-72 and Statements correcting answers to USQs. (LII—9-5-75), 281—86.

Air Force and Army Laws (Amendment) Ordinance 1975 (XLVIII—18-2-75), 234.

Aircraft (First Amendment) Rules, 1975 (XLIX—14-3-75), 209.

All India Services (Provident Fund) Third Amendment Rules, 1975 (LII—7-5-75), 231.

Aluminium (control) Amendment Order, 1975 (L—20-3-75), 160-61.

PAPERS LAID ON THE TABLE—Contd.

Amendments to Agreement between the Government of India and the O.N.G.C. (LII—6-5-75), 256.

Amendment to Notification No. G.S.R. 734 (LII—30.4-75), 256.

Annual Accounts of Cochin Port Trust for 1971-72 (LI—23-4-75), 197.

Annual Accounts of Kandla Port Trust for 1972-73 (XLVIII—20-2-75), 211-12.

Annual Report and Audited Accounts of Hindustan Aeronautics Ltd. for 1973-74 (LI—9-5-75), 290.

Annual Report and Audited Accounts of India Tourism Development Corporation (XLVIII—21-2-75), 240.

Annual Report and Review of Shipping Corporation of India Ltd. Bombay for 1973-74 (LI—18.4-75), 354.

Annual Report, Certified Accounts and Audit Report of International Airport Authority of India (LII—3-5-75), 277-78.

Annual Reports for 1973-74 of Bharat Electronics Ltd., Bangalore and Bharat Dynamics Ltd. Hyderabad (XLVIII—27-2-75), 217.

Annual Report for 1973-74 *re.* Companies Act, 1956 (L—24-3-75), 227.

Annual Report of 1973-74 *re.* Seamen's Provident Fund Scheme, 1966 (L—24-3-75), 227.

Annual Report of Banana and Fruit Development Corporation Ltd., Madras for 1973-74 (XLVIII—24-2-75), 237.

Annual Report of Central Board for Workers' Education 1973-74 (LI—18-4.75), 356.

PAPERS LAID ON THE TABLE—Contd.

Annual Report of Central Vigilance Commission and a Statement (LII—9-5-75), 289.

Annual Report of Coffee Board for 1973-74 (LII—2-5-75), 210.

Annual Report of Employees' State Insurance Corporation for 1973-74, and Coal Mines (Amndt.) Regulations, 1976, and Metalliferous Mines (Amndt.) Regulations, 1975 (LII—8-5-75), 249-50.

Annual Report of Hindustan Copper Ltd. Calcutta for 1973-74 (LI—23-4-75), 198.

Annual Report of I.I.T. Kanpur for 1973-74, Annual Report of School of Planning and Architecture for 1973-74 and Certified Accounts of Indian School of Mines, Dhanbad for 1971-72 and a statement (LII—9-5-75), 296-97.

Annual Report of Indian Council of Social Science Research for 1973-74 (LI—21-4-75), 206-07.

Annual Report of Indian Dairy Corporation, Baroda for 1973-74 (XLIX—3-3-75), 225.

Annual Report of Indian Institute of Science, Bangalore alongwith a Statement of accounts for 1972-73 (L—7-4-75), 272-73.

Annual Report of Indian School of Mines, Dhanbad for 1972-73, Report of Executive Committee of Trustees of Victoria Memorial Hall Calcutta, 1973-74, and Correction of Notification No. G.S.R. 1275, dated 30-11-74 under Indian Museum Act, 1910 (LII—5-5-75), 249.

Annual Report of Indian School of Mines for 1972-73 (LII—5-5-75), 249.

Annual Reports of Indian Standards Institution, New Delhi for 1968-69 and 1973-74 (L—26-3-75), 211.

Annual Report of Industrial Finance Corporation for the year ended 30th June, 1974 (XLVIII—21-2-75),

Annual Report of Khuda Bakhsh Oriental Public Library, Patna for 1972-73 (L—7-4-75), 273.

Annual Report of Life Insurance Corporation for the year ended 31st March, 1974 (XLVIII—21-2-75), 237.

Annual Report of Maharashtra Agro-Industries Development Corporation (XLIX—10-3-75), 222.

Annual Report of Marine Products Export Development Authority Cochin for the year ending 30th June, 1973 (LI—18-4-75), 355.

Annual Report of the N.C.D.C. for 1973-74 (LII—6-5-75), 206.

Annual Report of National Institute for Training in Industrial Engineering, Bombay for 1973-74 (XLIX—17-3-75), 228.

Annual Reports of Regional Technical Teachers Institutes for 1973-74 (L—7-4-75), 272.

Annual Report of Registrar of Newspapers for India on Press in India, 1973 (L—26-3-75), 215.

Annual Report of Rubber Board for 1970-71 (LII—2-5-75), 211.

Annual Report of Rubber Board for 1970—72 (LII—2-5-75), 211.

Annual Report of Salar Jung Museum Board, Hyderabad for 1972-73 (XLVIII—24-2-75), 242.

Annual Report of Tamil Nadu Agro-Industries Corporation Ltd Madras for 1972-73 (LII—5-5-75), 245-46.

Annual Reports of the Board of Trustees of the Indian Museum, Calcutta (LII—28-4-75), 188.

Annual Report of the Development Council for Sugar Industry for 1973-74 (XLIX—10-3-75), 221.

PAPERS LAID ON THE TABLE—Contd.

Annual Report of the Hindustan Photo Films, Indu Nagar, Ootacammund for the year ended 31st March, 1974 (XLVIII—19-2-75), 242-43.

Annual Report of the I.I.T., Delhi (LII—28-4-75), 188.

Annual Report on the activities of the Coal Mines Labour Welfare Organisation, Dhanbad for the year 1973-74 (XLVIII—27-2-75), 218-19.

Annual Report on the working of Cardamom Board, Ernakulam for 1973-74 (XLIX—14-3-75), 209.

Annual Report re. Industrial and Commercial undertakings of Central Government for 1973-74 (LI—21-4-75), 206.

Apprenticeship (Amendment) Rules, 1975 under Apprentices Act, 1961 (LI—10-4-75), 226.

Appropriation Accounts of Government of Union Territory of Pondicherry for 1971-72 and 1972-73 (LII—30-4-75), 255.

Appropriation Accounts, P&T for 1973-74 (LII—28-4-75), 187-88.

Arms (Amendment) Rules 1975 (L—19-3-75), 226.

Audited Accounts of Central Silk Board, Bombay for 1972-73 (L—19-3-75), 226.

Bombay Land Acquisition (Gujarat Amendment) Act, 1974 (XLIX—3-3-75), 224.

Bombay Motor Vehicles Tax (Gujarat Amendment) Rules' 1974 (LI—23-4-75), 197.

Bombay Neera (Gujarat (First Amendment) Rules, 1974 (XLIX—3-3-75), 226.

Bombay Prohibition (Manufacture of Spirit) (Gujarat Amendment) Rules, 1974 (XLIX—3-3-75), 226.

PAPERS LAID ON THE TABLE—Contd.

Brochure on Salaries Allowances and Amenities of MPs in certain foreign countries (LII—8-5-75), 250.

Capital Issues (Application for Consent) (Amendment) Rules, 1975 (XLVIII—21-2-75), 238.

Cardamom (Amendment) Rules 1975 and certified Account of Cardamom Board for 1972-73 (XLIX—7-3-75), 209.

Cardamom (Second Amendment) Rules, 1975 (L—21-3-75), 185.

Cement (Conservation and Regulation of use) Audit Order, 1975 (LII—30-4-75), 253.

Central Board for the Prevention and Control of Water Pollution Procedure of Transaction of Business) Rules, 1975 (XLIX—3-3-75), 223-24.

Central Demands for Grants for Expenditure on Indian Posts and Telegraphs Department for 1975-76 (L—9-4-75), 218-19.

Central Excise (Fourth Amendment) Rules, 1975 (LI—15-4-75), 206.

Central Excise (Fourth Amendment), Rules, 1975, Notifications under Customs Act, 1962 and Central Excise Rules, 1944 (XLIX—5-3-75), 215.

Central Sales Tax (Registration and Turnover) (Second Amendment Rules 1974 (XLVIII—18-2-75) 206.

Certified Accounts and Audit Report of Coir Board for 1972-73 (XLVIII—26-2-75), 218.

Certified Accounts of Animal Welfare Board, Madras for 1973-74 (XLIX—10-3-75), 222.

Certified Accounts of Delhi Development Authority for 1970-71 with Audit Report (LII—8-5-75), 249.

PAPERS LAID ON THE TABLE—Contd.

Certified Accounts of Indian Institute of Technology, Kanpur for 1971-72 (L—9-4-75), 219-20.

Chandigarh Wild Life (Stock Declaration) Rules, 1974 (XLVIII—24-2-75), 238.

Chandigarh Wild Life (Transaction and Texidermy) Rules, 1974 (XLVIII—24-2-75), 237.

Coal Mines Labour Housing and General Welfare Fund (Recruitment to certain posts) Amendment Rules and Central Apprentices Council (Amendment) Rules (XLIX—6-3-75), 192.

Companies (Particulars of Employees) Rules, 1975 (XLIX—4-3-75), 247-48.

Companies (Profits) Surtax (Amendment) Rules, 1974 (XLVIII—19-2-75), 243-44.

Compulsory Deposit (Income Tax Payers) (Amendment Schemes), 1975 (L—7-4-75), 268.

Defence Services Estimates, 1975-76 (XLIX—14-3-75), 209.

Delhi Municipal Corporation (Election of Councillors) (Amendment) Rules, 1975 (XLIX—13-3-75), 176.

Delhi Municipal Corporation (Preparation of Electoral Rolls) Rules, 1975 (L—9-4-75), 218.

Delhi Sales Tax (First Amendment) Rules, 1975 (XLVIII—28-2-75), 208.

Delhi Sales Tax (Ninth Amendment) Rules 1974 (XLVIII—18-2-75), 237.

Delimitation Commission Order re: Punjab (L—18-3-75), 223.

Detailed Demands for Grants of Ministries for 1975-76 (LI—16-4-75), 225-26.

Detailed Demands for Grants of the Government of Nagaland for the year 1975-76 (LII—6-5-75), 352.

PAPERS LAID ON THE TABLE—Contd.

Detailed Demands for Grants relating to various Ministries for 1975-76 (L—26-3-75), 212-13.

Drug and Cosmetics (Amendment) Rules, 1975 (L—26-3-75), 214.

Drugs (Price Control) Amendment Order, 1975 (L—18-3-75), 223.

Economic Survey, 1974-75 (XLVIII—24-2-75), 237.

Emergency Risk (Goods) Insurance (Fifth Amendment) Scheme, 1974 (XLVIII—21-2-75), 238.

Emergency Risk (Undertakings) Insurance (Fifth Amendment) Scheme, 1974 (XLVIII—21-2-75), 238-39.

Employees' Provident Fund (Eighth Amendment) Scheme, 1974 (XLVIII—20-2-75), 213-14.

Fertilizers Amendment Orders, 1975 (LII—5-5-75), 245.

Finance Accounts of the Union Territory of Pondicherry for the years 1971-72 and 1972-73 (LII—30-4-75), 255.

Food Corporations (Amendment) Rules, 1975 (XLIX—3-3-75), 225-26.

Foreign Exchange Regulation (Publication of Names) Rules, 1975 (LI—25-4-75), 211.

Fruit Products (Second Amendment) Order, 1974 (XLVIII—24-2-75), 237.

Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1975 (L—18-3-75), 223.

Gift-tax (Amendment) Rules, 1974 (XLVIII—19-2-75), 243-44.

Gujarat Cooperative Societies (Amendment) Rules, 1974 (L—26-3-75), 211.

Gujarat Government Orders under Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation)

PAPERS LAID ON THE TABLE—Contd.

Act, 1972 (XLVIII—24-2-75), 238. (XLIX—17-3-75), 219. (L—7-4-75), 268. (LI—23-4-75), 198. (LII—5-5-75), 246—48. (LII—9-5-75), 290—95.

Gujarat Government Orders under Gujarat Vacant lands in Urban Areas (Prohibition and Alienation) Act, 1972 and Notifications under Gujarat Slum Areas (Improvement, Clearance and Redevelopment) Act, 1973 (LII—5-5-75), 246—49.

Gujarat Local Fund Audit Rules, 1974 (L—19-3-75), 226-27.

Gujarat Notifications re: Motor Vehicles (Amendment) Rules, 1964 (LI—18-4-75), 354-55.

Gujarat Notifications under Gujarat Slum Areas (Improvement, Clearance and Redevolopment) Act, 1973 (LII—5-5-75), 248-49.

Gujarat Notification under Motor Vehicles Tax Act, 1958 and Gujarat Carriage of Goods Taxation Act, 1962 (LI—10-4-75), 221-22.

Gujarat Panchayats (Amendment) Act, Gujarat Notifications under Gujarat Panchayat Act and Statements (LII—9-5-75), 279-80.

Gujarat Sales Tax (Fourth Amendment) Rules 1974 (XLVIII—18-2-75), 237-38.

Half Yearly Report of Coir Board and Working of Coir Industry Act, 1953 (LI—23-4-75), 196-97.

Hindi version of the Report of Tariff Commission on continuance of protection to dye-intermediates industry (XLIX—14-3-75), 209.

Hundred and forty-second Report of the P.A.C. (LII—5-5-75), 250.

Hundred and seventy-second and Hundred and seventy third Reports of the P.A.C. (LII—5-5-75), 251.

PAPERS LAID ON THE TABLE—Contd.

Hundred and seventy-sixth Report of the P.A.C. (LII—5-5-75), 251.

Hundred and sixty fifth Report of the P.A.C. (LII—5-5-75), 250-51.

Import trade control policy for 1975-76 (L—7-4-75), 267.

Income-tax Rules, 1974 (XLVIII—19-2-75), 243.

Indian Consortium for Power Projects Private Ltd. and Bharat Heavy Electronics Ltd. Amalgamation Order, 1974 (L—8-4-75), 209.

Indian Museum Recruitment (Second Amendment) Rules, 1974 (XLVIII—24-2-75), 242.

Indian Ore Mines Labour Welfare Cess (First Amendment) Rules 1975 (LI—18-4-75), 355.

Indian Tariff (Amendment) Ordinance 1974 (XLVIII—18-2-75), 133.

Indian Telegraphs Amendment Rules, 1975 (XLIX—12-3-75), 219-20.

Indian Telegraph (Second Amendment) Rules 1975 (L—9-4-75), 218.

Industrial Disputes (Gujarat) (Second Amendment) Rules, 1974 (XLVIII—20-2-75), 213-14.

Interim Report of National Commission on Agriculture (LII—9-5-75), 289-90.

Main recommendations of the Tobacco Excise Tariff Committee (XLIX—13-3-75), 175.

Merchant Shipping (Crew Accommodation) Amendment Rules, 1974 (XLVIII—20-2-75), 211.

Merchant Shipping (Wrecks and Salwage) Amendment Rules, 1975 (XLIX—13-3-75), 176.

Mineral Concession (Amendment) Rules, 1975 (LI—23-4-75), 198.

PAPERS LAID ON THE TABLE—Contd.

Ministers' (Allowances, Medical Treatment and Other Privileges) Second Amendment Rules, 1974 (XLVIII—19-2-75), 222.

National Co-operative Development Corporation Rules, 1975 (LII—30-4-75), 253.

National Savings Certificates (Amendment) Rules, 1975 (L—18-3-75), 223-24.

National Savings Certificates (Fifth Issue) (Amendment) Rules, Emergency Risks (Goods) Insurance (Amendment) scheme, and Emergency Risks (Undertakings) Insurance (Amendment) scheme (L—25-3-75), 212-13.

Navy Leave (Second Amendment) Regulations, 1975 (XLIX—13-3-75), 176.

Navy (Pension) First Amendment Regulations 1975 (XLVIII—27-2-75), 217-18.

Navy (Pension) Second Amendment Regulations, 1975 (L—20-3-75), 160.

North Eastern Areas (Removal of Difficulties) Order, 1975 (LI—18-4-75), 353.

North-Eastern Areas (Reorganisation) Amendment Bill, 1975 (XLIX—14-3-75), 210; (L—21-3-75), 185.

North Eastern Areas (Reorganisation) Amendment Ordinance, 1975 (XLVIII—18-2-75), 134.

Notification, etc. under Customs Act, 1962 (LII—5-5-75), 250.

Notification re. continuance of control over management of Samastipur Central Sugar Co. Ltd. (XLIX—12-3-75), 219.

Notification re. Registration of M/s. Taheri Aid Fund Ltd. office in Tamil Nadu (L—21-3-75), 184-85.

PAPERS LAID ON THE TABLE—Contd.

Notifications under Additional Emoluments (Compulsory Deposit) Act, 1974 (XLVIII—21-2-75), 236-37.

Notifications under All-India Services Act (XLVIII—26-2-75), 217-18.

Notifications under All India Services Act, 1951 (XLIX—5-3-75), 214-15; (XLIX—12-3-75), 218-19; (L—19-3-75), 224-25.

Notifications under All India Services Act, 1955 (XLVIII—19-2-75), 218—22.

Notifications under All India Services Act, 1961 (LII—6-5-75), 207-08.

Notifications under Central Excise and Salt Act, 1944 (XLVIII—18-2-75), 235-36; (LII—2-5-75), 211.

Notification under Central Excise Rules (XLIX—17-3-75), 215.

Notification under Central Excise Rules, 1944 (XLVIII—18-2-75), 237; (XLVIII—19-2-75), 243—45; (XLVIII—28-2-75), 200; (L—19-3-75), 226; (L—26-3-75), 212; (L—7-4-75), 268; (LII—2-5-75), 210-11.

Notifications under Companies Act, 1956 (L—21-3-75), 184-85; (LI—22-4-75), 223; (LII—9-5-75), 287-88.

Notifications under Companies Act, 1956 and a Draft Constitutions (XLVIII—25-2-75), 205-06.

Notifications under Customs Act, 1962 (XLVIII—18-2-75), 236; (XLVIII—19-2-75), 243-44; (L—7-4-75), 267; (LI—23-4-75), 196; (LII—5-5-75), 250.

Notifications under Customs Act, 1962 Agreement between India and Italy for avoidance of double taxations (LII—7-5-75), 232.

PAPERS LAID ON THE TABLE—Contd.

Notification under Customs Act, Central Excise Rules and Gujarat Sales Tax Act (LI—11-4-75), 238-39.

Notification under Delhi Sikh Gurdwaras Act, 1971 (XLIX—5-3-75), 216; (L—26-3-75), 214; (LII—6-5-75), 208.

Notifications under Employees Provident Funds and Family Pension Fund Act (XLIX—6-3-75), 189; (LI—18-4-75), 356.

Notifications under Essential Commodities Act, 1955 (XLIX—3-3-75), 225, 227; (LII—5-5-75), 245.

Notifications under Essential Commodities Act, Reports of Indian Statistical Institute, Calcutta for 1972-73, Reviews and Reports of National Projects Construction Ltd., New Delhi for 1973-74, Neyveli Lignite Corporation for 1973-74 and Damodar Valley Corporation for 1975-76 and Notifications under Coal Mines (Conservation and Development) Act, (LII—7-5-75), 232—35.

Notifications under Essential Commodities Act, Report of Indian Statistical Institute, Calcutta for 1972-73, Reviews and Reports of National Projects Construction Ltd, New Delhi for 1973-74 with audit report, Neyveli Lignite Corporation for 1973-74 and Damodar Valley Corporation for 1975-76, and Notifications under Coal and Mines (Conservation and Development) Act,

Notifications under Export (Quality Control and Inspection) Act, 1963 (XLVIII—28-2-75), 209—13.

Notifications under General Insurance Business (Notionalisation) Act, 1972 (XLVIII—21-2-75), 237-38.

Notification under Gujarat Cooperative Societies Act, A Statement and Review and Annual Report of National Industrial Development Corporation, Ltd for 1973-74 (LII—9-5-75), 278-79.

Notifications under Gujarat Panchayat Act, 1961 (XLIX—10-3-75), 221; (XLIX—17-3-75), 214-15; (L—24-3-75), 225-26; (LII—5-5-75), 244.

Notification under Indian Museum Act, 1910 (LII—5-5-75), 249.

Notifications under Indian Telegraph Act, 1885 (XLVIII—19-2-75); 245-46; (XLVIII—26-2-75), 219.

Notification under Industries (Development and Regulation) Act, 1951 (XLIX—5-3-75), 213.

Notifications under Major Port Trust Act and Motor Vehicles Act, etc. (XLIX—6-3-75), 189-90.

Notification under Maternity Benefit Act (L—20-3-75), 161.

Notifications under Mines and Minerals (Regulation and Development) Act, 1957 (XLVIII—20-2-75), 212-13; (LII—29-4-75), 223-24.

Notifications under Navy Act (XLIX—6-3-75), 191.

Notifications under Passports Act, 1967 (LI—10-4-75), 222-23.

Notification under Requisitioning and Acquisition Immovable Property Act, 1952 (L—9-4-75), 219.

Notifications under section 159 of the Customs Act, 1962 (LII—28-4-75), 187-88.

Notifications under section 296 of the Income-tax Act, 1961 (XLVIII—19-2-75), 243-44.

Notifications under Supreme Court Judges (Conditions of Service) Act, 1958 (XLVIII—25-2-75), 203.

PAPERS LAID ON THE TABLE—Contd.

Notifications under the All India Services Act, 1951 (L—3-4-75), 217.

Notifications under the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948 (XLVIII—20-2-75), 213.

Notifications under the Coal Mines Rescue (Amendment) Rules, 1975 (XLVIII—27-2-75) 218-19.

Notification under the Employees' Provident Funds and Family Pension Fund Act, 1952 (XLVIII—27-2-75), 218-19.

Notifications under the Employees' Provident Funds (Twelfth Amendment) Scheme, 1974 (XLVIII—27-2-75), 218.

Notifications under Wealth-tax Act, 1957 (XLVIII—19-2-75), 243—45.

Notifications under wild life (Protection) Act, 1972 (XLIX—17-3-75), 218; (LI—21-4-75), 206.

Oil Indutry (Development) Ruls, 1975 (L—9-4-75), 216-17.

Opinion on Mother's Lineage Bill by Shri Madhu Limaye (XLVIII—26-2-75), 214.

Orders of Delimitation Commission (L—8-4-75), 208.

Orders of Delimitation Commission and a statement (L—5-3-75), 211-12.

Orders of Delimitation Commission *re*: Mizoram & Tripura (XLIX—7-3-75), 208.

Order under Delhi Municipal Corporation Act, 1957 (L—24-3-75), 382—84; (LI—23-4-75), 197-98.

Orders under Delimitation Act, 1972 (XLVIII—25-2-75), 204-05.

Panchmahal District Local Board Pension Fund (Amendment) Rules, 1974 (XLIX—3-3-75), 224.

Papers under Air Corporations Rules (LII—9-5-75), 287.

PAPERS LAID ON THE TABLE—Contd.

Paraffin wax (Supply, Distribution and Price Fixation) Amendment Order (L—25-3-75), 213-14.

Paraffin wax (Supply, Distribution and Price Fixation) Second Amendment Order, 1975 (LI—22-4-75), 223-24.

Payment of Wages (Air Transport Services) Amendment Rules, 1974 (XLVIII—27-2-75), 213-19.

President's Acts under Gujarat State Legislature (Delegation of Powers) Act, 1974 (LII—9-5-75), 286-87.

President's Order dated 23-12-74 under article 359 of the Constitution (XLVIII—18-2-75), 238.

Presidential Orders in relation to the Union Territory of Pondicherry (XLIX—12-3-75), 219.

Press Council (Second Amendment) Ordinance 1974 (XLVIII—18-2-75), 133.

Proclamation in relation to Nagaland, Order by the President in pursuance to Proclamation and Report of the Government of Nagaland to the President (L—24-3-75), 227-28.

Profit and Loss Accounts and Balance Sheet of Tele-Communication Branch for 1972-73 (XLVIII—19-2-75), 245-46.

Railways Red Tariff (1st Amndt.) Rules, 1974 (XLVIII—25-2-75), 205.

Railways Red Tarriff (Second Amendment) Rules, 1975 (L—26-3-75), 215.

Railways Red Tariff (Third Amendment) Rules, 1975 (LII—6-5-75), 258.

Report (1969) of Tariff Commission on Fair Selling Prices of Automobiles and a statement (XLVIII—25-2-75), 203-04.

Report of Committee on Status of Women in India—vols. I to IV, (XLVIII—18-2-75), 238-39.

PAPERS LAID ON THE TABLE—Contd.

Report of Joint Committee on Plantation Labour (Amendment) Bill along with the Evidence tendered before the Committee (XLIX—3-3-75), 230.

Report of fact finding Committee on Newspaper Economics—Parts I & II and Cinematograph (Censorship) Amendment Rules 1974, (XLIX—7-3-75), 207-08

Report of Monopolies and Restrictive Trade Practices Commission *re*: M/s. Carborundum universal Ltd. Madras (XLVIII—27-2-75), 216.

Report of Monopolies and Restrictive Trade Practices Commission *re*: M/s Hindustan Aluminium Corporation Ltd., Bombay (XLVIII—27-2-75), 216-17.

Report of Monopolies and Restrictive Trade Practices Commission *re*: M/s. Larsen and Tonbro Ltd. (XLVIII—27-2-75), 216.

Report of Monopolies and Restrive Trade Practices Commission *re*: M/s Lucas TVS Ltd., Madras (XLVIII—27-2-75), 216-17.

Report of the C. A. G. of India for 1973-74, Union Government (Civil) (LII—30-4-75), 256.

Report of the C.A.G. of India for 1973-74. Union Government (Defence Services) (LII—30-4-75), 256.

Reports of the C. A. G. for the years 1971-72 and 1972-73, Government of Union Territory of Pondicherry (LII—30-4-75), 255.

Report of the C & AG of India for 1973-74 Union Govt. (P & T) (LII—28-4-75), 187.

Report of the Committee on Drugs and Pharmaceuticals Industry (XLIX—4-3-75), 247.

Report of the Executive Committee of the Trustees of Victoria Memorial Hall, Calcutta for 1973-74 (LII—5-5-75), 249.

PAPERS LAID ON THE TABLE—Contd.

Report on Progress of Recruitment of S.C. & S.T. persons on the Railways (L—25-3-75), 214.

Report on the progress made in the intake of S.C. S.T. against vacancies reserved for them in recruitment and promotion in the Railways for the half year ending 30th September 1974 (LII—6-5-75), 258.

Reports etc. of Committee on Drugs and Pharmaceutical Industry (L—25-3-75), 210-11.

Reports under M.R.T.P. Act, 1969 (L—26-3-75), 213-14.

Reserve Bank of India Employees' Gratuity and Superannuation Fund Regulations (XLIX—7 3-75), 209.

Review and Annual Report of Bharat Aluminium Co. Ltd., for 1973-74 and notification under Mines and Mineral (Regulation & Development) Act, 1957 (LI—10-4-75) 224-25.

Review and Annual Report of Bharat Heavy Plate and Vessels Limited, Vishakhapatnam for 1973-74 (LII—30-4-75), 254.

Review and Annual Reports of Bharat Pumps and Compressors Ltd., Naini Allahabad, Allied Machinery Corporation Ltd., Durgapur, Heavy Engineering Corporation Ltd., Ranchi, for 1973-74 and Annual Reports of Development Council for Heavy Electrical Industry for 1973-74 and 1974-75. (LII—7-5-75), 229-30.

Review and Annual Report of Cashew Corporation of India Ltd. for 1973-74 (XLVIII—21-2-75), 240-41.

Review and Annual Report of Cochin Shipyard Ltd. for 1973-74 (XLVIII—20-2-75), 211-12.

Review and Annual Report of Engineers India Ltd. New Delhi for 1973-74 (LII—9-5-75), 288-89.

PAPERS LAID ON THE TABLE—*contd.*

Review and Annual Report of Film Finance Corporation, Bombay (LII—7-5-75), 235-36.

Reviews and Annual Reports of Hindustan Paper Corporation Ltd., New Delhi and Bharat Opthalmic Glass Ltd., Durgapur for 1973-74 (LII—7-5-75), 230-31.

Review and Annual Report of Hindustan Salts Limited, for year ended 30th September, 1973 (L—26-3-75), 212.

Review and Annual Report of Hindustan Zinc Ltd., Udaipur for 1973-74 (XLIX—6-3-75); 191.

Review and Annual Report of Indian Oil Corporation Ltd., Bombay for 1973-74 (LII—6-5-75) 257-58.

Review and Annual Report of Lubrizal India Ltd., for 1973-74 (LII—29-4-75), 223.

Review and Annual Report of Madras Fertilisers Ltd., for 1973-74 (LI—22-4-75), 223.

Review and Annual Report of Madras Refineries Ltd., Manali, Madras for 1973-74 (LII—6-5-75), 257.

Review and Annual Report of Mica Trading Corporation of India Ltd., Patna for 1973-74 and Tea waste (Central) Amendment Order, 1975 (LII—9-5-75), 295-96.

Review and Annual Report of Modern Bakeries (India) Ltd., for 1973-74 (L—24-3-75) 226-27.

Review and Annual Report of Moghul Line Ltd., (XLIX—13-3-75), 175.

Review and Annual Report of National Newsprint and Paper Mills Ltd., for 1973-74 (LII—6-5-75), 206-07.

Reviews and Annual Reports of National Textile Corporation Ltd. for 1973-74 and National Instruments Ltd., Calcutta 1973-74, Annual Report of Cement Corporation of India Ltd., for 1973-74, Review and Annual Report of Instrumentation Ltd., Kota for 1973-74, Annual Report of Productivity Council, New Delhi for 1973-74 and Notification under Essential Commodities Act (LII—9-5-75), 281-82.

Review and Annual Report of Sambhar Salt Ltd., Jaipur for year ended 30th September, 1973 (L—26-3-75), 212.

Review and Annual Report of Tannery and Footwear Corporation of India Ltd. Kanpur for 1972-73 (L—9-4-75), 217-18.

Review and Annual Report of the Fertilizer Corporation of India, New Delhi for 1973-74. (LII—6-5-75), 257.

Review and Annual Report of Uranium Corporation of India for 1973-74 (XLIX—5-3-75), 213.

Review and Annual Report of Water and Power Development Consultancy Services (India) Ltd. for 1973-74 (L—7-4-75), 271-72.

Review on the Working of Hindustan Photo Films, Indu Nagar, Otacamund for the year ended 31st March, 1974 (XLVIII—19-2-75), 242.

Revised Estimates for 1974-75 and Budget Estimates for 1975-76 of Employees' State Insurance Corporation (LI—23-4-75), 202.

Rubber Board (Service) Amendment Rules, 1974 (XLIX—7-3-75), 209.

Statement correcting the reply given to U.S.Q. No. 2919 *re.* manufacture of bulk drugs by foreign firms (LII—6-5-75), 258.

Statement giving further information in respect of Reply given to USQ No. 3818 on 18-3-75 and copy of Notification under Companies Act, (L—25-3-75), 213.

PAPERS LAID ON THE TABLE—*contd.*

Statement giving reasons for delay in laying Reports of Jaipur and Sambhar Salts Ltd. (LI—23-4-75), 196.

Statement indicating result of the Central Govt. Market Borrowing in December, 1974 (XLVIII—18-2-75), 235.

Statement *re*: Action taken by Government on Assurances etc. (XLVIII—28-2-75), 209-10.

Statements *re*. Action taken by Government on Assurances, Promises etc. given during various sessions of Lok Sabha (LI—10-4-75), 223-24.

Statement *re*. Collision of Darjeeling Mail with Habra local train at Uttarpanga Road Station on 29-1-75 (XLVIII—18-2-75), 238.

Statements *re*. Controlled Cloth (XLVIII—28-2-75), 209—14.

Statement *re*. decisions on recommendations in the reports of the Administrative Reforms Commission (LI—30-4-75), 254.

Statement *re*. delay in laying a Notification and Notifications under Essential Commodities Act (XLVIII—26-2-75), 218-19.

Statement *re*. Delay in laying Notification (XLIX—5-3-75), 213-14.

Statement *re*. Essential drugs and common household remedies identified by the Committee on Drugs and Pharmeceutical Industry (XLVIII—24-2-75), 243.

Statement *re*. laying of Audit Reports relating to States and Union Territories under President's Rules (LII— 30-4-75), 254.

Statement *re*. supplying of essential drugs and medicines to general public (XLIX—4-3-75), 247.

Statement *re*. Trust Laws (Amendment) Ordinance (XLIX—10-3-75), 226.

PAPERS LAID ON THE TABLE—*contd.*

Statement *re*. Working of Nationalised Banks (LI—18-4-75), 353.

Statements showing replies of Government to the recommendations contained in the 120th Report of the Estimates Committee (Fourth Lok Sabha) and 16th and 33rd Reports of the Estimates Committee (Fifth Lok Sabha) (LII—30-4-75), 263.

Sugar (Price Determination for 1974-75 Production) Amendment Order, 1975 (LII—5-5-75), 244.

Sugar (Price Determination for 1974-75 Production) Amendment Order, 1975 and Gujarat Notifications under Panchayat Act, 1961 (LII—5-5-75), 244-45.

Taxation Laws (Amendment) Bill—Evidence before the Select Committee (L—20-3-75), 183-84.

Tea (Amendment) Rules, 1975 (LI—25-4-75), 212.

Textiles Committee (Cess) Rules, 1975 (LI—18-4-75), 355.

The Constitution (Thirty-Fifth Amendment) Bill, 1974 (XLVIII—28-2-75), 215.

The Press Council (Amendment) Bill, 1975 (XLVIII—28-2-75), 215.

The Reguisitioning and Acquisition of Immovable Property (Amendment) Bill, 1975 (XLVIII—28-2-75), 215.

Trust Laws (Amendment) Ordinance 1975 (XLVIII—18-2-75), 133.

Trustees (Declaration of Holdings of Shares and Debentures) Amendment Rules 1974 (L—18-3-75), 224.

Tyres and Tubes (Movement Control Amendment Order, 1974 (XLVIII—19-2-75), 242-43.

Q.G.C. (Powers and Duties of Vice-Chairman Rules, 1974 (XLIX—10-3-75), 223.

Union Government Appropriation Accounts (Civil) for 1973-74 (LII—30-4-75), 256.

PLT:—*contd*

Victoria Memorial (Amendment) Rules, 1974 (XLVIII—24-2-75), 242.

Water (Prevention and Control of Pollution) Rules. 1975 (XLIX—17-3-75), 228.

White Paper on fertilisers (Trombay Expansion Bhatinda and Panipat Projects (LII—29-4-75), 223.

White Paper on Phulpur Fertilizer Project (LI—23-4-75), 196.

PAPER MILLS (LI—23-4-75), 47-48.

Paper Mill in Bihar (L—19-3-75), 82.

Paper Mills in Madhya Pradesh (LII—7-5-75), 57.

Mini Paper Mills in Orissa (L—19-3-75), 46—48.

PAPER PROJECT(S):

Assistance to Paper Projects at Cachar and Nowgong from Iran (LI—16-4-75), 146.

Paper Projects in Nagaland (L—19-3-75), 210-11.

Setting up of Paper Projects in West Bengal, Tripura, Assam and Meghalaya (XLVIII—26-2-1975), 110-111.

PARADEEP FERTILIZER PROJECT:

Commissioning of Paradeep Fertilizer Project (XLIX—4-3-75), 160.

Contract with a French firm for constructing fertilizer plant at Paradeep (XLVII—18-2-75), 179-80.

Progress on Paradeep Fertiliser Plant in Orissa (LII—6-5-75), 45.

Suspension of work on Paradeep Fertilizer Plants (XLVIII—25-2-1975), 160.

Work on fertilizer plant at Paradeep (XLVIII—25-2-1975), 194-95.

PARADEEP PORT:

Development at Paradeep Port, Sukinda Nickel Project and Sargipali Leadmines in Orissa (LI—23-4-75), 30-31.

PARADEEP PORT—*contd.*

PARAMOUNT ENGINEERING WORKS, LUCKNOW (LI—25-4-75), 77.

PARIS:

Meeting of Oil producing and consuming Countries in Paris (LI—16-4-75), 159-60.

Preparatory Meeting of Oil Producing and Consuming Nations in Paris (LII—8-5-75), 73-74.

PARLIAMENT HOUSE:

Construction of Library Building near Parliament House (LI—21-4-76), 136.

Construction of Underground Passage Linking Parliament House and Sansadhiya Soudh (XLIX—10-3-75), 132-33.

Demonstration by Railway Employees in Front of Parliament (LII—6-5-75), 218-19.

Expenditure on Maintenance of Parliament House and Rashtrapati Bhawan (XLIX—17-3-75), 83.

Instructions regarding coverage to "Great March" to Parliament on Television (L—26-3-75), 176.

Threat to 'gherao' the Parliament (XLVIII—26-2-75), 210.

Debates

Announcement re. celebrations to mark the twenty fifth anniversary of the Constitution and Parliament (XLVIII—18-2-75), 240-41.

PARLIAMENT HOUSE ANNEXE:

Construction of Annexe to Parliament House (Vol.—XVVIII—3-3-1975), 90-91.

PARLIAMENT OF INDIA:

Implementation of laws enacted by Parliament (LI—22-4-75), 71.

PARLIAMENTARY BYE-ELECTIONS:

Parliamentary Bye-election from Barpeta Constituency (L—25-3-75), 64-65.

PARLIAMENTARY CONSTITUENCY:

Reduction in the Reserved Assembly and Parliamentary Constituencies in West Bengal and North Eastern Region States (LII—29-4-75), 103,

PARLIAMENTARY DEMOCRACY:

Success of Parliamentary Democracy (LII—5-5-75), 98.

PARLIAMENTARY FORUM FOR S.C. AND ST.:

Allotment of quarters for Office of the Parliamentary Forum for S.C. and S.T. (XLVIII—24-2-75), 99.

Memorandum submitted by Parliamentary Forum for S.C. & ST (XLVII—19-2-75), 1—8.

PARLIAMENTARY SESSION:

Holding of Parliamentary Session at a more Congenial Place (LII—5-5-75), 234-35.

PASSPORTS:

Issue of passports to alleged smugglers (XLVII—20-2-75), 116-117.

Organised Agencies forging and selling passports (LI—18-4-75), 119-20.

Passports and Visas between India and Bangaldesh (XLIX—13-3-75), 82-83.

PASTURES:

Pasture Development in North-Eastern States (LII—28-4-75), 118.

Pasture Development in Selected Areas (L—24-3-75), 106-07.

PATENT(S):

Industrial expension licences to Cigarette Manufacturers for marketing New patent (LI—16-4-75), 203-04.

Stoppage of Brand Names and Trade marks patented in the country (LII—7-5-75), 147.

PATHAK COMMITTEE:

Pathak Committee Report (L—26-3-75), 203-04.

PATIALA:

Crash of Pushpak air craft near Patiala (XLVII—21-2-75), 46-47.

PATNA:

Action against the Employees of CDA Patna (L—21-3-75), 125.

Applications for Telephone connections in Patna and Gaya (LII—7-5-75), 210.

Class IV employees working in the office of C.D.A., Patna (XLVII—21-2-75), 133-34

Construction of building of C.D.A. Patna (XLVII—21-2-75), 134.

Construction of Ganga Bridge at Patna (LI—10-4-75), 85.

Construction of Overbridges at different points in Patna (L—18-3-75), 217-18.

Damage caused by Fire in Patna GPO (LII—30-4-75), 117.

Decentralisation of a Portion of Works from Patna office of Controller of Defence Accounts (L—21-3-75), 125.

Demand for running a day train between Patna and Ranchi (XLVIII—25-2-75), 169-79.

Drinking water in Patna Town (LII—28-4-75), 138.

Interrogation of Rameshwarnath Kad for throwing a bomb on J. P's procession at Patna (XLVIII—26-2-75), 199.

Late running of passenger train between Patna and Gaya (LII—6-5-75), 146—48.

Proposal to close down Goods Shed at Marufganj in Patna (XLVII—18-2-75), 703—05.

Shortage of staff in the office of CDA Patna (L—21-3-75), 124.

Telephone Service in Patna (L—26-3-75), 74—76.

PATNA—*contd.*

Television Telecast from Patna (XLVII—19-2-75), 117.

Unearthing of Underground Rifle Factory in Jayantipur Village under Islampur Police Station of Patna (L—9-4-75), 53.

PATRATU THERMAL POWER STATION:

Generation of Power at Patratu Thermal Power Station (L—19-3-75), 37.

Coal supply to Patratu Thermal Plant (XLIX—12-3-75), 138-39.

Probe into Irregularities in Patratu Thermal Power Plant in Bihar (L—26-3-75), 100.

"PATWON KI HAVELI"

Repairing of "Patwon Ki Haveli" in Jaisalmer (XLVIII—24-2-75), 53-54.

PAY AND ALLOWANCES:

Arrears of D.A. due to Central Government Employees (XLVII—21-2-75), 162-163.

Circulation of revised rates of certain allowances (XLVII—15-2-75), 163-64.

D.A. to Central Government Employees (XLVII—21-2-75), 31-32.

Dearness Allowance due to Central Government Employees (XVVII—21-2-75), 152-153.

Dearness allowance dues to jute workers (XLVII—21-2-75), 80-81.

Dearness Allowance paid to Central Government and State Government Employees (XLIX—7-3-75), 131.

Demand for rise in D.A. by Employees of Government of India (XLVII—21-2-75), 161-62.

Expenditure incurred on payment of D.A. during 1973-74 (XLVII—21-2-75), 192.

Fixation of Pay of Signallers when promoted as Assistant Station Masters, Delhi Division (Northern Railway) XLVII—18-2-75), 66.

PAY AND ALLOWANCES—*contd.*

Grant of Special pay to Computers in Labour Bureau (LI—10-4-75), 214-15.

House Rent Allowence to Government employees living in their own houses in New Delhi/Delhi (LI—11-4-75), 109-10.

Linking of dearness allowance with cost of living index (XLVIII—27-2-75), 76-77.

New D.A. Formula for Central Govrnment Employees (XLIX—7-3-75), 77.

Overtime allowance paid to Employees by Railways (L—8-4-75), 114-15.

Pay of Senior Most Officers under Comptroller and Auditor General of India (XLIX—7-3-75), 113.

Payment of D.A. to Central Goverrnment Employees and Employees of Banks, L.I.C. and Public Sector Undertakings (XLVII—21-2-75), 206-07

Payment of overtime arrears to staff under D.S. Delhi division (Northern Railway) (XLIV—4-3-75), 214-15.

Payment of Overtime in Production Section of S.P.M. Hoshangabad (Vol.-XLVIII—28-2-75), 64-65.

Special allowance paid to Engineers posted to Andamans (XLIX—5-3-75), 60.

Stoppage of Practising Allowance to Railway employees and payment of DA. to Government employees (XLVIII—27-2-75),

Stoprage of Practising Allowance to Doctors (LI—10-4-75), 132-33.

PAY AND ALLOWANCES:

See 'Salary and Allowances' also

PAY COMMISSION:

Implementation of Third Pay Commission's Report by the Ganga Basin Water Resources Organisation (XLIX—17-3-75), 37-38.

Protest from Food Corporation Employees Union against recommendations of Board of Directors on Pay Committee Report (LII—5-5-75), 88.

Submission of report by Desai Pay Commission to Government of Gujarat (XLVII—21-2-75), 164-65.

PAY SCALES:

Central assistance to States for implementation of UGC Pay scales for College|University teachers (XLVIII—24-2-75), 109-10.

Higher Grades for Train Examiners in Carriage and Wagon Department (L—8-4-75), 161-62.

Identical Pay Scales for Foremen of C & W Depots Locosheds and C & W Shops (L—8-4-75), 119-20.

Identical Scales of Pay for Train Examiners and Chargemen of Workshops and Loco sheds (L—8-4-75), 54.

Implementation of Revised Scales of university Grants Commission in Agricultural Universities (XLIX—17-3-75), 156.

New Pay Scales for College and University Teachers in Orissa (XLIX—17-3-75), 97.

New Pay Scales of U.G.C. are not acceptable to university teachers (XLIX—17-3-75), 154.

Pay-scales in Public Sector Undertakings (LII—9-5-75), 88-89.

Pay Scales of Clerk-cum-Salesman in Khadi Gramodyog Bhawan, New Delhi (LI—16-4-75), 202-03.

Pay scales of Demonstrators and Tuitors of Colleges and Universities (LII—5-5-75), 204-05:

PAY SCALES—*contd.*

Pay scales of Meter Readers in CPWD (XLIX—17-3-75), 127.

Pay Scales of Packers and Helpers Khadi Gramodyog Bhavan (LI—16-4-75), 103-04.

Pay scales of physical Education Teachers (L—7-4-75), 107-08.

Pay Scales of "Shastri" Degree Holders in Sanskrit (L—7-4-75), 39-40.

Pay scales of staff and officers of Head Quarters Establishment of ITDC (LII—9-5-75), 104-05.

Pay Scales of Technical Staff of opium Factory Ghazipur (XLIX—14-3-75), 100-01.

Rejection of New Pay Scales by Teacher of Jawaharlal Nehru and Aligarh Muslim University (L—7-4-75), 48-49.

Scale of Pay for Junior Technical Assistants in Central Warehousing Corporation (L—7-4-75), 158-59.

Uniform pay scales for employees working in flying clubs (XLVIII—28-2-75), 197-98.

Debates

Re. Grant of UGC Scales to Teachers in Gujarat (XLVIII—25-3-75),

Revision of Pay Scales of Teachers in Delhi (St.) (L—25-3-75), 217—19.

PEARL CYCLE INDUSTRIES LTD.:

Enquiry against Pearl Cycle Industries Limited, New Delhi (XLVIII—25-2-75), 195-96.

PEN PISTOLS:

Easy availability of Pen Pistols in UP (LI—23-4-75), 79.

Pen Pistols seized from various parts of the country (LI—23-4-75), 35-36.

PENSIONS:

Grant of Ad-hoc increase to pensioners (XLVII—21-2-75), 83-84.

PENSIONS—*contd.*

Increase in pension of reservists (XLIX—6-3-75), 107-08.

Pension cases pending in Department of Archaeology (XLVIII—24-2-75), 54.

Pensions to Government Employees absorbed in Autonomous bodies (LI—11-4-75), 51-52.

Annual Report of Cotton Corporation of India Ltd., Bombay for 1972-73 (XLIX—7-3-75), 207.

Pensionary benefits to retired personnel of N.F.C. (XLVIII—24-2-75), 204-05.

Procedure for Disbursement of Pensions to Government employees (LI—25-4-75), 175-76.

Revival of commuted Army Pension (XLIX—13-3-75), 46-47.

See also "Political Pensionc".

PEOPLES LIBERATION ORGANISATION OF VIETNAM: z

Reorganisation of Peoples Liberation Organisation of Vietnam (XLIX—13-3-75), 157-58.

PER-CAPITA INCOME:

Fall in per-capita income (XLIX—5-3-75), 51.

Inequalities in Income, Wealth and Personal Consumption (LI—23-4-75), 37-38.

Per-capita Income in Bihar and Madhya Pradesh (LI—16-4-75), 63-64.

Plan prepared by Tamil Nadu for doubling its per-capita Income (LI—16-4-75), 189-90.

PERIODICALS:

Assistant Journalist in Sainik Samachar (LI—10-4-75), 59.

Non-publication of Special issue of Bhagirath (XLIX—17-3-75), 35.

PERIYAR WILD LIFE SANCTUARY:

Death of Bisons in Periyar Wild Life Sanctuary (L—7-4-75), 16-17.

PERSONAL EXPLANATION:

Personal Explanation by Shri Morarji Desai (LI—21-4-75), 321—24.

Re. procedure about personal explanation by Members (LI—22-4-75), 254—62.

Shri Syed Ahmed Aga (XLIX—7-3-75), 225—42.

PERUMAL AGENCIES LTD. M|S:

Purchase of Dalda Plant of Hindustan lever by Messrs. Perumal Agencies Ltd., (LI—15-4-75), 53.

PEST CONTROL:

Experiments on Biological Control of Pests (L—24-3-75), 72-73.

Scheme to check Pest attack in Kerala (XLIX—17-3-75), 185-86.

PESTICIDES:

Import of Pesticides (Vol. XVVIII—3-3-1975), 195-96.

Manufacture of Pesticides by M|s. Indofil (LII—6-5-75), 122—24.

Requirements of Pesticides for 1975-76 (XLIX—10-3-75), 53.

Proper use of pesticides (XLIX—17-3-75), 86-87.

Research on New Raw Materials for Production of Pesticdes (XLIX—10-3-75), 77.

Supply of Pesticides at Subsidised Rates (XLIX—17-3-75), 122-23.

PETITIONS:

Petition Challenging Conservation of Foreign Exchange and Prevention of Smuggling Activities Act (Vol. XLVIII—28-2-75), 135-36.

Special Family Courts to deal with Judicial Separation and Divorce Petitions (LI—22-4-75), 41-42.

PETITIONS—*contd.*

Debates

Elections in Bihar and Gujarat, Socio-Economic rights of the People etc. etc., (XLIX—7-3-75), 212-13.

Grievances of Railway Employees (LI—23-4-75), 204—07.

Grievances of workers of Hesalong Colliery, Hazaribagh (Bihar) (LII—29-4-75), 227-28.

Grievances of workers of Rayon Factories (LII—8-5-75), 257-58.

PETRO-CHEMICAL COMPLEX:

Government investment in Petroleum and Chemical Industries in Karnataka State (XLVIII—25-2-75), 127.

Rationalisation of supply of raw materials to Petro-Chemicals Units in Eastern Region (XLVIII —25-2-75), 112.

PETRO DOLLARS:

Utilization of Petro-dollars for raising loans from Arab countries (LII—2-5-75), 71-72.

PETROL:

Adulteration in petrol in Karnataka (XLVII—18-2-75), 223.

Adulteration of Petrol in Union Territories (L—18-3-75), 198.

Allocation of Kerosene, Diesel and Petrol to States (L—8-4-75), 166.

Annual requirements of Crude Oil and Petrol (XLVIII—25-2-75), 139—41.

Cases of adulteration of petrol (LII—29-4-75), 61.

Cases of adulteration in petrol in Delhi (XLVII—18-2-75), 223-24.

Consumption, Production and Import of Petrol (XLVIII—25-2-75), 65.

Consumption of Petrol in Highway Racing Motor Car Annually (L—25-3-75), 71.

PETROL—*Contd.*

Imposition of Statutory Control on Retail Prices of Petrol and Diesel (LII—6-5-75), 180.

Increase in fares of buses due to increase in prices of Petrol (LI —10-4-75), 129-30.

Measures to Restrict consumption of Petrol and Diesel (LII—29-4-75), 151-52.

Self-sufficiency in Oil Production (L—8-4-75), 201-202.

Schemes to reduce consumption of Petrol (L—25-3-75), 55.

Shortage of Petrol, Diesel and Kerosene in Kerala State (LII—29-4-75), 93-94.

Shortage of Petrol, Diesel and Kerosene in Madhya Pradesh (XLVIII —25-2-75), 107.

See also "Oil".

PETROL PUMPS:

Allotment of Petrol Pumps (L—25-3-75), 81-82, (LI—15-4-75), 161.

Allotment of Petrol Pumps and Gas Agencies to Ex-Servicemen and Educated Unemployed (LI—15-4-75), 170.

Allotment of Petrol Pumps in Kerala (LI—22-4-75), 28-29.

Allotment of petrol pumps to dependents of military personnel killed in action (LII—8-5-75), 161-62.

Allotment of Petrol Pumps to Scheduled Caste Persons (L—8-4-75), 70-71.

Allotment of Petrol Pumps to unemployed Scheduled Tribes and Scheduled Castes graduates (LII —6-5-75), 152-53.

Petrol pumps in Delhi (LII—6-5-75), 201.

Petrol Pumps allotted in Madhya Padesh (LI—22-4-75), 47-48.

PETROL PUMPS—*Contd.*

Petrol Pumps allotted to Orissa (L—18-3-75), 210.

Petrol pumps in Gujarat (LII—6-5-75), 117-18.

Petrol Pumps in Orissa (LII—6-5-75), 121.

Petrol Pumps in Punjab (LII—6-5-75), 144—46.

Setting up of a petrol depot at Koraput in Orissa (LII—6-5-75), 151-52.

Setting up of Petrol Pumps in DIZ Area, New Delhi (L—24-3-75), 49-50.

PETROL SAVING DEVICE:

Development of a Petrol Saving Device (XLIX—4-3-75), 88.

PETROLEUM PRODUCTS:

Agreement for import of petroleum products from Russia (LII—6-5-75), 119.

Alternate Arrangements for Supply of Petroleum Products to Dealers of Burmah Shell (LI—29-4-75), 143.

Ban on New Gas Connections (LII—29-4-75), 37-38.

Consumption of Different Petroleum Products (XLVIII—25-2-75), 87.

Consumption of Petroleum Products (L—18-3-75), 200-01, (LI—22-4-75), 100.

Consumption of Petroleum Products for Irrigation Purposes (XLIX—4-3-75), 78-79.

Consumption, Production and Import of Petroleum (XLVII—18-2-75,) 201.

Decision of OPEC to raise prices of Crude and Petroleum Products in India (XLVIII—25-2-75), 181.

Decline in consumption of Petroleum Products (XLIX—4-3-75), 110-11.

PETROLEUM PRODUCTS—*Contd.*

Expenditure Incurred on Imports of Crude and Petroleum Products (L—8-4-75), 158.

Export Earnings from petroleum Products (LII—29-4-75), 152-53.

Hoarding, Adulteration and Blackmarketing of Petroleum and Chemicals (XLVIII—25-2-75), 73.

Import of HSD and other Petroleum Products (L—25-3-75), 78.

Increase in Prices of Petroleum Products due to rise in Cost of Crude (XLVII—25-2-75), 85.

Measures to Curb Consumption of Petroleum Products (LII—29-4-75), 138.

Proposal to Check Consumption of Petroleum Products (XLVII—18-2-75), 120-21.

Quota of H.S.D. and other Petroleum Products for States (L—18-3-75), 80.

Racket in stealing petroleum products in U.P. (L—8-4-75), 130.

Release of lubricating oil after announcement of budget in 1975 (XLVIII—25-2-75), 124-25.

Retail outlets of Petroleum Products in Karnataka (XLVII—18-2-75), 92-93.

Revision of prices of petroleum Products (L—8-4-75), 137-38.

Shortage of Petroleum Products for Industrial Units in Gujarat (LII—29-4-75), 108.

Shortage of Petroleum Products for Industrial Units in Punjab (LII—29-4-75), 81.

Steps to reduce consumption of Petroleum (XLVII—18-2-75), 36-37.

Supply of Petroleum Products by USSR to India (L—25-3-75), 166-67.

PETROLEUM PRODUCTS—*Contd.*

Theft of Petroleum Products in Bombay (L—25-3-75), 134-35.

Value of Imported petroleum products (LII—6-5-75), 65.

PETROLEUM WORKERS UNION OF CALCUTTA:

Memorandum from Petroleum Workers Union of Calcutta regarding Sale of Assets by Burmah Shell (XLIX—4-3-75), 230—32.

PFIZER, LTD., M|S.:

Liquidation of Foreign Equity of M|s. Pfizers (L—25-3-75), 207-08.

Negotiations with Pfizer to securing technology to manufacture certain Drugs (XLVIII—25-2-75), 169.

Offer of Technology from M/s Pfizers for producing Tetracycline (L—25-3-75), 51-52.

Offer of Technology by M|s. Pfizers for production of Tetracycline (LI—22-4-75), 64.

Production of Pfizers (LII—29-4-75), 44-45.

Request from Pfizers Limited for Regularising their excess capacity (XLIII—25-2-75), 109.

Sale of 'Becousle Capsules' manufactured by M/s. Pfizers Limited (XLVIII—25-2-75), 120.

PHARMACEUTICAL INDUSTRIES:

Benefit of Industrial Disputes Act in Pharmaceutical and Allied Industries (XLIX—6-3-75), 56.

Benefits of Industrial Disputes Act to employees of Pharmaceutical and allied industries (LI—10-4-75), 201-02.

Establishment of Pharmaceutical Units Manufacturing Sub-standard Drugs (LII—8-5-75), 132-33.

Debates

Re. Demands of Pharmaceutical Workers and Medical Representatives (LI—21-4-75), 248—53.

PHARMACISTS:

Benefits Awarded to Pharmacists on Railways (XLVII—25-2-75), 130-31.

Pay scales for Pharmacists (XLVIII—27-2-75), 145.

PHILIPPINES:

Indian Coaches Shipped to Philippines (LII—2-5-75), 133.

PHILIPS INDIA LTD.:

Assets of Philips India Limited (LII—6-5-75), 1—8.

Expansion of capacity by Philips India Ltd. (LI—15-4-75), 159.

Expansion of production by M/s. Philips (LII—7-5-75), 217.

Issue of licences to M/s. Philips India Ltd. (LII—7-5-75), 100.

Licences Issued to Philips Company Limited (LI—16-4-75), 69-70.

Licences issued to Philips Company to increase capacities and for starting new units (LI—23-4-75), 130.

Prouction Capicity of Philips Radio (L—26-3-75), 144-45.

Production of GIS and F.T. lamps by Philips India Limited (LII—30-4-75), 16—21.

Remittances by Philips India Ltd. (LII—7-5-75), 222.

PHYSICAL EDUCATION:

Promotional opportunities for Directors of Physical Education in Universities (LI—21-4-75), 147.

Visit of British Experts in Physical Electronics and Allied Subjects to India (L—26-3-75), 163-64.

PICTURE TUBES:

Distribution of Picture Tubes (LI—18-4-75), 169.

Production of T.V. Picture Tubes (L—26-3-75), 115—18.

PICTURE TUBES—Contd.

Proposal made by Electronics Trade and Technology Corporation for Import of Picture Tubes (XLVIII —26-2-75), 1—7.

Rejection of Application of Kerala Electronics Development Corporation for producing Picture Tubes (L—26-3-75), 37-38.

See also "Television"

PILFERAGE(S):

Compensation paid pilferage of consignments in transit (XLVIII—25-2-75), 183.

PILGRIMS:

Reported death of 40 Pilgrims near Junagarh (CA) (XLIX—13-3-73), 177—92.

PILGRIM CENTRES:

Development of Pilgrim Centres in Goa (LII—9-5-75), 159-60.

Development of Pilgrim Centres in Rajasthan (LII—9-5-75), 148.

Modernisation of Places of Pilgrimage (XLIX—7-3-75), 200-01.

Plan to provide facilities at Pilgrim Centres by Department Tourism and ITDC (LI—18-4-75), 268-69.

PILIBHIT:

Communal clash at Pilibhit (XLVIII —26-8-75), 136-37.

PILOTS:

Cases Filed against Members of Indian Pilots Guide (LII—9-5-75), 174.

Commercial Pilots (L—21-3-75), 129.

Completion of commercial pilots' examination conducted by Ministry of Civil Aviation(LII—8-5-75), 170-71.

Payment of Flying Pay to Pilots and Navigators (XLIX—13-3-75), 36-37.

PILOT INTENSIVE RURAL EMPLOYMENT PROJECT:

Employment provided under Pilot Intensive Rural Employment Project (L—24-3-75), 57.

PINEAPPLE:

Export of pineapple through STC (LI—25-4-75), 142-43.

Market survey for export of Mango and Pineapple (LI—25-4-75), 111.

PLAGUE:

Danger of Plague in Calcutta (XLIX —13-3-75), 69.

Plauge Risk as cautioned by Dr. Deoras (XLVII—20-2-75), 18—25.

PLAN, FIFTH:

Acreage of Land under Irrigation during Fifth Plan (Vol. XVVIII —3-3-75), 171-72.

Additional Irrigation Potential during 1st year of Fifth Plan (LII—5-5-75), 164—66.

Agricultural Polytechnics during Fifth Plan (Vol. XVVIII—3-3-75), 129-30.

Allocation for Generation of Power Gujarat in Fifth Plan (L—26-3-75), 151-52.

Allocation for Generation of Power in Karnataka in Fifth Plan (XLIX —12-3-75), 206-07.

Allocations for generation of power in Kerala in Fifth Plan (LI—16-4-75), 107-08.

Allocation for Generation of Power in Punjab in Fifth Plan (L—26-3-75), 86-87.

Allocation for Slum Clearance and Urban Housing in Fifth Plan (XLIX—17-3-75), 174.

Allocation for West Bengal State Electricity Board for Fifth Plan (L—26-3-75), 63.

PLAN FIFTH—Contd.

Borrowing of Strategy from developing Countries for formulation of Fifth Plan (L—19-3-75), 43.

Budget Proposal for Dandakaranya Project for Fifth Plan (LII—8-5-75), 48-49.

Central Assistance to Madhya Pradesh for Fifth Plan (LI—16-4-75), 116.

Commissioning of Vijayawada Thermal Station in Fifth Plan (L—19-3-75), 94.

Construction of sixth Unit of Durgapur Project Limited in Fifth Plan (LI—16-4-75), 169-70.

Deficit Financing in Fifth Plan (L—26-3-75), 176-77.

Demand for explosives by Coal Industry in Fifth Plan (XLIX—12-3-75), 79-80.

Development of Regional Films in Fifth Plan (L—26-3-75), 167.

Development of Waste Land in Punjab during Fifth Plan (L—24-3-75), 35-36.

Development of Tribal Areas of Gujarat in Fifth Plan (XLVII—19-2-75), 131—33.

Distribution of land to landless in Rajasthan during Fifth Plan (XLIX—17-3-75), 61.

Distribution of Land to Scheduled Castes/Tribes during Fourth and Fifth Plan (Vol. XVVIII—3-3-75), 187-88.

Effect of changes in Planning Commission on finalisation of Fifth Plan (L—19-3-75), 160-61.

Electrification of villages in Eastern and North Eastern States during Fifth Plan (LII—30-4-75), 167-68.

Expansion of Irrigation in Fifth Plan (XLIX—10-3-75), 133-34.

PLAN FIFTH—Contd.

Expansion, reconstruction and restructuring programme of coal mines during Fifth Plan (LI—23-4-75), 176-77.

Expenditure to be incurred by REC in Madhya Pradesh during Fifth Plan (L—19-3-75), 137.

Fifth Plan for States (XLVII—19-2-75), 159.

Fifth Plan Target of Birth Rate (LI—10-4-75), 169-70.

Funds for Power Generation in Ladakh District during Fifth Plan (LI—23-4-75), 131.

Investment on Development of coal Industries in Fifth Plan (XLIX—12-3-75), 155-56.

Loan to Rural Industries Project Programme in Karnataka in Fifth Plan (LI—16-4-75), 190—92.

Major Irrigation Schemes in the Second Year of Fifth Plan (Vol.—XVVIII—3-3-75), 257.

Memorandum from Electricity plan Project Committee of Bihar for Higher Allocation on Power in Fifth Plan outlay of the State (L—19-3-75), 77—79.

Minor irrigation scheme during Fifth Plan (XLVIII—24-2-75), 210-11.

Modification in strategy of Fifth Plan to achieve maximum benefits from investments made (XLVIII—26-2-75), 181—83.

Modification in strategy of Fifth Plan to achieve maximum benefits from investments made (XLVIII—26-2-75), 181—83.

Opening of New Radio Stations in Fifth Five Year Plan (L—19-3-75), 141-42.

Opening of Television Centres in Fifth Plan and T.V. and Community TV Sets in operation (L—9-4-75), 188-89.

PLAN FIFTH—Contd.

Pattern of Central assistance for development of Tribal areas in Fifth Plan (L—26-3-75), 139-40.

Plan Holiday (XLIX—12-3-75), 193-94.

Production of Coal in Fifth Plan (XLIX—12-3-75), 61-62.

Production of paper in Fifth Plan (XLIX—12-3-75), 172—74.

Programme to Man Railway Crossings during the Fifth Plan (L—8-4-75), 68—70.

Programmes undertaken in Gujarat in Fifth Plan (L—26-3-75), 262-63.

Project under Small Farmers Devolopment Agencies in Fifth Plan (L—24-3-75), 124-25.

Proposal to give legal aid to Tribals during the Fifth Five Year Plan (LII—6-5-75), 214.

Railway's "Hard Core" for Fifth Five Year Plan (XLVIII—25-2-75), 102.

Reappraisal of Fifth Plan for Education (Vol.—XVVIII—3-3-75), 119.

Revision of Fifth Plan (L—9-4-75), 189.

Setting up of Radio Stations in hilly States/Regions in the Fifth Plan (L—9-4-75), 137-38.

Setting up of Sugar Mills in Madhya Pradesh during Fifth Plan period (L—24-3-75), 121-22.

Special Financial assistance for Madhya Pradesh in Fifth Plan (XLIX—17-3-75), 110.

Sub-Plans in Fifth Plan (L—19-3-75), 174-75.

Targets for Agricultural Production Power Generation and Expension of Irrigation in Fifth Plan (L—26-8-75), 95-96.

Target of export of Fish during Fifth Plan (LI—25-4-75), 137.

PLAN FIFTH—Contd.

UGC Guidelines for Post Graduate Studies under Fifth Plan period (Vol.-XVVIII—3-3-75), 213.

Under-ground drainage facilities in Fifth Plan (XLIX—17-3-75), 135.

Wagon export during Fifth Plan (LII—9-5-75), 60

PLAN FOURTH:

Drugs and Pharmacuticals Raw Materials canalised during Fourth Plan (LII—6-5-75), 139-40.

Facilities to Coca Cola Export Corporation in Fourth Plan (L—26-3-75), 160-61.

Pourth Plan Targets achieved for Railway Lines in Madhya Pradesh (L—8-4-75), 111-12.

Millet (Bajara) production during Fourth Plan (L—24-3-75), 195—97

Places linked with Railway during Fourth Five Year Plan (LII—6-5-75), 162—66.

Projects undertaken for Tribal Devolopment in Fourth Plan (L—26-3-75), 31-32.

Rate of Return on investment made by Electricity Boards during Fourth Plan (XLVIII—26-2-75), 138-39.

Sanction of Hydro-electric Projects in Karnataka during Fourth Plan (LI—23-4-75), 183.

PLAN FIFTH:

Industrial Target in Fifth Plan (XLIX—5-3-75), 154.

News Report Regarding Plan over targated for Political Reasons (XLIX—5-3-75), 193.

Production of coconut during Fifth Plan (L—7-4-75), 214.

Setting up of Universities in Fifth Plan (L—7-4-75), 184-85.

PLAN OUTLAYS:

Annual Plan outlay for states and Union Territories (XLVII—19-2-75), 89—91.

Plan Outlay for Cochin Port Trust (LI—10-4-75), 54-55.

Plan Outlay of States in 1974-75 (XLVII—19-2-75), 39-40.

Share of Orissa state in the annual plan outlay for the state (XLV III—26-2-75), 65-66.

PLAN, SIXTH:

Estimates of Power generation in Madhya Pradesh during Sixth Plan (XLIX—12-3-75), 164-65.

PLANNING:

Additional resources for Power sector of Plan (XLVII—19-2-75), 41.

Allocation made by states and Central Ministries for sub-plans for Tribal Areas (LI—23-4-75), 67.

Annual Plan for Gujrat for 1975-76 (XLVII—19-2-75), 160.

Annual Plan for Karnataka for 1975-76 (XLVII—19-2-75), 157, (LI—16-4-75), 34.

Annual Plan for Orissa for 1975-76 (XLVII—19-2-75), 121-22.

PLAN:

Annual Plan for States (XLVII—19-2-75), 36.

Annual Plan for Tripura for 1975-76 (LI—16-4-75), 104-05.

Annual Plan for U.P. for 1975-76 (XLVII—19-2-75), 62.

Birth rate vis-a-vis Five Year Plan targets (XLVIII—27-2-75), 102.

Comprehensive Legislation on town and country Planning (XLVIII—24-2-75), 159-60.

Demand for Additional Assistance by Orissa to Meet Resources Gap in 1975-76 (LI—3-4-75), 159.

PLAN FIFTH—Contd.

Dieselisation Plan for Central Railway (LI—22-4-75), 42-43.

Directives to States for formulation of States Plans (XLIX—12-3-75), 167—69.

Formulation of District Credit Plans by Nationalised Banks (LII—2-5-75), 72.

Implementation of District Plans in Punjab (LI—23-4-75), 138-39.

Inequalities in Income, Wealth and Personnal Consumption (LI-23-4-75), 37-38.

Lack of Data as Handicap in Planing (LI—16-4-75), 37—40.

Non-execution of works in U.P. (XLVII—19-2-75), 191.

Plan Holiday (XLVII—19-2-75), 193-94.

Plan prepared by Tamil Nadu for doubling its per capita income (LI—16-4-75) ,189-90.

Plan to employ unabsorbed *ad hoc* female J.B.T. Teachers (L—7-4-75), 140-41.

Provision of Funds to Punjab for 1975-76 Plan

178.

Rearrangement of Plan Priorities in view of increase in costs and paucity of Financial Resources (XLVII—19-2-75), 49-50.

Release of allotment under sub-plan for tribal development for 1975-76 (LI—23-4-75), 97-98.

Savings in Plan and Non-plan expenditure (LII—30-4-75), 199.

Science and Technology Plan for West Bengal (LI—16-4-75), 47-48.

Steps for non-diversion of Allocations for Tribal sub-Plan (LI—16-4-75), 56.

PLAN FIFTH—Contd.

Sub Plans for development of Tribal areas in States (LI—16-4-75), 54-55.

PLANNING COMMISSION:

Activities of Planning Commission (LI—23-4 75), 137.

Conversion of Temporary posts in Ministry of Information and Broadcasting and its subordinate offices (LI—23-4-75), 146.

Effect of changes in Planning Commission on finalisation of Fifth Plan (L—19-3-75), 160-61.

Filling up of vacancies of members of planning commission (XLIX—5-3-75), 183.

Rehauling of Planning Commission (LII—30-4-75), 139.

Reorganisation of Planning Commission (XLVII—19-2-75), 85.

PLANTATION WORKERS:

Benefiit to Plantation Workers under E.P.F. Act (L—20-3-75), 86.

PLASTIC INDUSTRY:

Recession in Plastics conversion on Industry (XLVIII—25-2-75), 145.

PLAYING CARDS:

Import of Playing Cards (LI—18-4-75), 237.

PLAYERS:

See "Sportsmen"

PLUTONIUM:

Workers Handling Plutonium in Nuclear Industry Liable to catch deadly diseases (L—26-3-75), 183-84.

PNEUMATIC (INDIA), M/S.:

CBI Enquiry into the Affairs of M/s. Pneumatic (India) and M|s. Eastearn Machine Sales, Calcutta (XLVIII—26-2-75), 28-29.

POKHRA DAM (XLVIII—24-2-75), 159.

POKHRAN:

Exploration of Test Site at Pokhran (L—19-3-75), 69-70.

Discussion between Defence Ministers of India and Poland (XLIX—13-3-75), 80.

Export of Carpets to Poland (XLVII—21-2-75), 34-35.

Import of Television Picture Tubes from Poland and other Countries (L—19-3-75), 41—43.

Indo-Poland agreement for Development of Jharia Coal Fields in Bihar (XLVII—19-2-75), 48.

Indo-Polish Joint Commission (XLVII—20-2-75), 173, (L—26-3-75), 61.

Offer of aid from Poland for Fishing Industry (XLIX—10-3-75), 42-43.

Offer of ships by Poland (XLVIII—27-2-75), 109.

Order from Poland for Indian household goods (XLVII—21-2-75), 142.

Purchase of ships from Poland (XLVIII—27-2-75), 178-79.

Visit to India by Polish Defence Minister (XLIX—13-3-75), 90.

POLICE:

Assistance to States for Modernization of Police Forces (XLIX—5-3-75), 144.

Charter of Demands by Class IV Employees of Delhi Police (XLVII—19-2-75), 32.

Conversion of Shanti Nagar Police Post a Police Station (XLIX—12-3-75), 130.

Cooks in Delhi Police (XLIX—5-3-75), 119.

Grant of Holidays to Employees of Delhi Police, 99.

Pay-scalesof Police Personnel in Delhi (L—26-3-75), 35.

Police assistance from various States for Peoples march in Delhi (L—9-4-75), 151.

Promotion of inspectors in Delhi Police (LI—16-4-75), 151.

POLICE: *contd.*

Promotion of Police Inspectors and DSPs in Delhi (LII—30-4-75), 99.

Reorganisation of Police Force in Delhi (XLIX—12-3-75), 26—30.

Residential accommodation for Police Employees in Delhi (LII—30-4-75), 206—08.

Strength of Police Force in Delhi (LII—7-5-75), 103.

Training to modernise police force (LII—30-4-75), 83-84.

Undertrials escaped from police custody (XLIX—5-3-75), 121.

Debates

Home Minister's statement on reported police attrocities in the Jama Masjid area in Delhi (Stt.) (XLIX—12-3-75), 247—52.

POLICE FIRING:

Alternative to police firing to check disturbances (XLVIII—26-2-75), 179.

Mukherjee Commission Report on Cooch-Behar firing (LI—23-4-75), 190.

Police Firing at Manwal and Krishanpur Refugee Camps near Jammu (XLIX—6-3-75), 57.

POLICE STATION(S):

Charges against S.I. of Tilak Nagar Police Station (L—9-4-75), 186-87.

Files and Challan Books of Karol Bagh Police Station (L—9-4-75), 70.

Police Stations in Delhi (LII—30-4-75), 205.

POLIO:

Eradication of Polio (XLVIII—27-2-75), 129.

Increase in Polio Cases (LI—18-4-75), 37-38.

POLIO VACCINE:

Import of Monkeys for Production of Polio Vaccine (LII—8-5-75), 187.

POLITICAL LEADERS:

Meetings of the Prime Minister with Opposition Leaders (L—24-3-75), 218-19.

POLITICAL PARTIES:

Andhra Pradesh High Courts' decision on employment of Candidates in Government service having in ideology of a particular political party (XLVIII—26-2-75), 85-86.

Assessment of political parties for income-tax (LI—18-4-75), 205.

Dialogue with opposition parties on Electoral Reforms (L—8-4-75), 94.

Legislation to legalise Company Donations to Political parties (XLVII—18-2-75), 109-10.

Meeting of Political Parties to Discuss Electoral Reforms (LI—15-4-75), 176.

Publication of Advertisements by Companies in Souvenirs issued by Political Parties (L—8-4-75), 73-74.

POLITICAL PENSION(S):

Cases of Pension of Freedom Fighters from Kerala (XLVIII—26-2-75), 146-147.

Grant of Pension to Alleged Bogus Freedom Fighters (XLVIII—26-2-1975), 93-94.

Grant of pension to Freedom Fighters (XLVII—19-2-75), 172, (L—26-3-75), 88-89..

Grant of Pension to Freedom Fighter amongst MPs and MLAs, (LII—30-4-75), 241-42.

Grant of Pension to Participants of Anti-Hindi Agitation in Tamil Nadu (LI—16-4-75), 88-89.

Increase in Pension to Freedom Fighters (LI—16-4-75), 94—98.

Pensions to freedom fighters (XLVIII—26-2-1975), 73.

Political Pension to Persons from Cachar (L—9-4-75), 163.

POLITICAL PENSION—*Contd.*

Recognition of Telegana and Punnapra Vayalar Struggles for grant of Pension (LII—30-4-75), 213-14.

Sanction of Pension to Freedom Fighters (XLVIII—26-2-1975), 117-118.

POLITICAL ORGANISATIONS:

Volunteers of political and cultural organisations trained in fire-arms (L—26-3-75), 131-32.

POLITICIANS:

Diplomatic assignments to Politicians and Officials during Last Three Years (LII—8-5-75), 61—63.

Smugglers' Connections with Politicians, Magistrates, and Legal Luminaries (LI—25-4-75), 161-62.

POLLUTION:

Pollution of Water of Upper Damodar (LI—21-4-75), 62-63.

Study Conducted by Government on Danger of Pollution (XLIX—5-3-74), 30.

Views of Indian Science Congress held at New Delhi re. Menace of Pollution (XLIX—5-3-75), 62.

POLYAMIDE:

Licences for import of polyester and polyamed chips (LII—2-5-75), 53-54.

POLYESTER:

Issue of Import Licences for Polyester Fibre (H.A.H.; Dis.) (XLVIII—24-2-75), 352—74.

POLYSTER CHIPS:

Accumulation of Polyster Chips in Bombay Docks (Vol. XLVIII—25-2-75), 91-92.

Export of paints and Import of Polyester Chips (XLVII—21-2-75), 50-51.

Illegal transactions in respect of Polyster Chips (XLIX—4-3-75), 95-96.

POLYESTER CHIPS—*Contd.*

Import of Polyester Chips (XLVII—21-2-75), 165-66, (LI—11-4-75), 96-97, (LII—2-5-75), 73-74.

Licences for Import of Polyester and Polyamide Chips (LII—2-5-75), 53-54.

POLYSTER FIBRE:

Application for Licence to KSIDC for Polyester Staple Fibre Factory (L—18-3-75), 72.

Import of Polyester Fibre (L—21-3-75), 78. (LI—18-4-75), 299-300.

PONDICHERRY:

Application of Hindu Marriage Act in Pondicherry (XLVIII—26-2-75), 103-04, (L—9-4-75), 23—27.

Application of various Laws to Goa, Daman and Diu and Pondicherry (LI—16-4-75), 200.

Election in Pondicherry (XLVIII—25-2-1975), 191-92.

Houses for freedom fighters in Delhi and Pondicherry (LI—23-4-75), 53-54.

Mid-teem pool in Gujarat, Pondicherry and Nagaland (LII—6-5-75), 230-31.

Setting up W.H.O. Aided Mosquito Research Unit in Pondicherry (L—20-3-75), 137.

Debates

Failure of Government to lay on the Table Appropriation Accounts and Audit Reports in respect of Pondicherry (Matter under 377) (LI—22-4-75), 262—64.

Need for encouraging a student from U.P. who topped in an academic test in Pondicherry (Matter under Rule 377) (LII—28-4-75), 207-08.

Supplementary Demands for Grants 1974-75 statement prevented (XLIX—7-3-75), 243—46.

Writ Petition re. Presidential Order for withdrawal of Certain amounts for the Consolidated Fund Union Territory of Pondicherry (Under Rule 377) (XLVIII—25-3-75), 223—32.

PONDICHERRY BUDGET, 1975-76:

Presentation (XLIX—14-3-75), 244—46.

Discussed (L—20-3-75), 213—82.

PONG DOM OUSTEES:

Termination of services of Employees of Punjab National Bank employed for collecting deposits from Pong Dam Oustees in Kangra District (XLIX—6-3-75), 53-54.

POONA:

Closure of Film Institute, Poona (XLVII—19-2-75), 38.

POOR PEOPLE:

Implementation of Report on Legal aid to poor (XLVII—18-2-75), 69.

Legal Aid to the Poor (XLVII—18-2-75), 30-31.

Scheme for providing legal aid and advice to poor in Maharashtra (LII—6-5-75), 84.

POPULATION:

Fifth Plan Target of Birth rate (LI—10-4-75), 169-70.

Population growth-rate (XLIX—13-3-75), 49.

Population of backward classes (XLVII—19-2-75), 78-79.

Rate of growth of population in the country (XLIX—5-3-75), 169.

Zero-Growth of Population (LI—10-3-75), 188-89.

PORTS:

Amount sanctioned for construction of Haldia Port (LI—18-4-75), 62—64.

Amount spent on New Mangalore Harbour (XLVIII—27-2-75), 171-72.

Appointments in New Mangalore Port (LII—8-5-75), 143-44.

Berthing capacity at Indian Ports (LII—8-5-75), 115-16.

PARTS—*Contd.*

Cochin Port Labour Union (XLVII—27-2-75), 80-81.

Construction of Port at Nhava Sheva (L—20-3-75), 72.

Deepening of New Mangalore Port (XLIX—13-3-75), 77-78.

Development of Calcutta Port (LI—18-4-75), 148.

Development of Harbour in Karnataka (XLVIII—27-2-75), 193.

Development of Harbours on coastal lines of Karnataka (XLVIII—27-2-75), 93-94.

Development of Mormu Goa Port (LI—10-4-75), 217-18.

Dry Port in Rajasthan (XLVIII—28-2-75), 98-99.

Expenditure on Main Port Projects (XLVII—20-2-75), 80—82.

Export Traffic from Calcutta, Bombay and Madras Ports (LI—18-4-75), 59-60.

Fertilizer projects at Kandla and Haldia (L—24-3-75), 116-17.

Fishing Harbours at Paradeep and Bhamra (L—24-3-75), 80.

Inadequate Berthing Facilities at Bombay Port (L—20-3-75), 58.

Inadequate Facilities for Repairs and Dry Docking at Ports (L—20-3-75), 102.

Income of Calcutta Port (LI—10-4-75), 74-75.

Increase in cost of Port services (L—20-3-75), 105.

Machine for grain handling operations in ports (LII—28-4-75), 120.

Mechanical loading and unloading of imported fertilizers at Ports (XLVIII—24-2-75), 100-01.

Modernisation of Kakinada Port (L—20-3-75), 62.

PORTS—*Contd.*

Port facilities to Soviet Steps for recovery of Space probe Instrument and vehicles (LI—10-4-75), 73-74.

Rational Port Utilisation (XLIX—13-3-75), 19—24.

Recognition of AITUC Union by Port Trust Authorities, Calcutta (LI—18-4-75), 151-52.

Restoration of normal functioning after Port and Dock Workers Strike (XLVIII—27-2-75), 157.

Steps taken by MMTC to reduce congestion at ports (LI—11-4-75), 197.

Survey to deepen New Mangalore Harbour (XLVIII—27-2-75), 172.

Target of Port Traffic in Cochin Port (XLVIII—27-2-75), 152.

Time taken by Ships at Ports (XLVII—20-2-75), 122-23.

Debates

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 220—42.

Installed Capacity of Generators at Port Blair (XLIX—12-3-75), 58—60.

PORT BLAIR:

Demands of Andaman Krashak Karmachari Sangh, Port Blair (XLVIII—26-2-75), 130.

Power Failure at Port Blair (XLVII—19-2-75), 52.

New Mangalore Port Trust (XLVII—20-2-75), 189.

Recruitment of SC and ST as trade apprentices by Calcutta Port Trust (LI—18-4-75), 79-80.

PORTUGAL:

Discussions with Foreign Minister of Portugal (XLVII—20-2-75), 192-193.

PORTUGAL—*Contd.*

Implementation of agreement with Portugal (XLIX—13-3-75), 122-23.

Resumption of Diplomatic Relations with Portugal (LI—18-4-75), 121-22.

Trade Possibilities with Portugal (LI—18-4-75), 149-50.

Visit by Foreign Minister of Portugal (XLVII—20-2-75), 33.

PORTUGUESE COLONIES:

Demand for Indian Technical Personnel in Portugues colonies of Africa (LI—18-4-75), 154.

PORTUGUESE LANGUAGE AND CULTURE:

Setting up of a Higher Centre of Learning for Portuguese Language and Culture (XLIX—6-3-75), 184.

POSTS AND TELEGRAPHS:

Air Postal Services in Punjab (L—26-3-75), 186.

Appointment of Post Masters in Uttar Pradesh (L—9-4-75), 128-29.

Change in name of Punjab Circle (LI—23-4-75), 116.

Delay in Delivery of Letters (LII—30-4-75), 226.

Delay in reaching of money orders (LII—7-5-75), 215.

Demand for bifurcation of P & T Punjab Circle (L—26-3-75), 145-46.

Demand for RMS Division at Behrampur (L—19-3-75), 193.

Demands made by overseers in P & T Department (XLVIII—26-2-75), 198.

Demand made by Telegraph Engineering Employees of Darbhanga (LI—23-4-75), 57.

POSTS AND TELEGRAPHS—*Contd.*

Effect of insufficiency of funds on expansion programmes of P & T Department (XLVIII—26-2-75), 36-37.

Extension of Postal Facilities in the Mofussil (L—19-3-75), 5—10.

Fire in a P & T Office in Patna (LI—23-4-75), 51.

Functioning of postal services in rural areas of Punjab (LII—30-4-75), 164.

Increasing Postal and Telecommunication Revenue (LI—16-4-75), 119.

Mail Services (LI—23-4-75), 78-79.

Meetings of P & T Advisory Committee (XLVII—19-2-75), 105.

Opening of Branch Post Offices in Puri Postal Division (L—19-3-75), 115—18.

Opening of PCOs and telegraph Offices in Janakpuri, New Delhi (LII—30-4-75), 175.

Opening of PCOs in Orissa (LII—30-4-75), 171-72.

Opening of Post and Telegraph Offices in Punjab (L—9-4-75), 177.

Opening of Telegraph offices and Telegraph Offices in Orissa (L—9-4-75), 86.

Opening of Telegraph offices and PCOs in Orissa (LII—7-5-75), 219.

Opening of Telegraph offices in Madhya Pradesh (LII—7-5-75), 214.

P & T Advisory Committees in Bihar (L—26-3-75), 125-26.

P & T offices in Gujarat (LII—30-4-75), 170.

P & T Offices in Konkan Region (XLIX—12-3-75), 43.

P & T Sign Boards (XLIX—12-3-75), 126.

POSTS AND TELEGRAPHS—*Contd.*

PCOs and Post offices in Goa (LII—7-5-75), 157.

PCOs and Post offices in Rajasthan (LII—7-5-75), 56.

P.C.O.s in Block Development Headquarters (L—9-4-75), 35.

Post and Telegraph advisory Committees in Bihar (XLIX—12-3-75), 70.

Post and Telegraph Savings on Account of Economy Drive (L—9-4-75), 89-90.

Post offices in Backward Areas (LI—16-4-75), 185.

Post Boxes in Villages (XLIX—12-3-75), 191-92.

Postal Articles containing Hashish and other items (LII—30-4-75), 106-07.

Postal Services in Rural Areas of HP (XLIX—12-3-75), 57.

Proposal to open saving bank by P & T Department in Delhi (L—21-3-75), 95.

Quick Postal Service (LII—30-4-75), 225-26.

Residential Accommodation for P & T Employees (XLVII—19-2-75), 107—110.

Rohilkhand Postal Division (LII—7-5-75), 111.

Sale of Postal Articles by Private shopkeepers (L—9-4-75), 89.

Sanction of PCO at C.D. Block Headquarters (LII—30-4-75), 70-71.

Sanction of PCOs in Districts of Bilaspur, Hamirpur, Una and Kangra (LII—7-5-75), 140.

Separate Postal and Telecommunication Circle for Himachal Pradesh (LI—23-4-75), 40-41.

Shortage of staff in Postal Division in H.P. (LI—16-4-75), 116.

POSTS AND TELEGRAPHS—Contd.

Sunder Nagar-Nangal and Mandi-Simla Telegraph Lines (L—9-4-75), 139-40.

Telegraph and Telephone facilities in Khairwa village in Rajasthan (L—26-3-75), 135.

Time scale clerk-supervisors in Postal Department (XLVII—19-2-75), 197.

Transfers of women employees in Post and Telegraphs Department (LII—30-4-75), 247.

Upgradation of BOs and Departmental Sub offices (LII—7-5-75), 138.

POSTS AND TELEGRAPHS EMPLOYEES:

Demands made by overseers in P&T Department (XLVIII—26-2-75), 188.

Extra Departmental Postal Staff (XLIX—12-3-75), 101-02.

Housing facility for P. & T. Employees in Fifth Plan (LII—30-4-75), 248—51.

Housing for P. & T Employees in Pali District (L—19-3-75), 183.

Payment of allowances to postal Employees under Thana Municipal Areas (LI—23-4-75), 155.

Project allowance to Sunder Nagar Postal Employees (LII—30-4-75), 154.

Representation from Kanpur Branch of National Extra Deptt. Postal Employees Sangh (LI—23-4-75), 91-92.

Residential Accommodation for P & T Employees (XLVII—19-2-75), 107—110.

Retiring of a postman of Suri Post Office (XLIX—12-3-75), 44-45.

POST OFFICE(S):

Burning of a Post Office in Rajkot (XLVII—19-2-75), 206-07.

Closing of Post Offices (L—9-4-75), 187-88.

Criteria for opening Branch Post Office (XLIX—5-3-75), 191.

Damage caused by Fire in Patna GPO (LII—30-4-75), 117.

Head Post Office Building at Bhadrak, Orissa (XLVIII—26-2-75), 159-160.

Opening of a post office at Village Patambar in district Monghyr (XLIX—5-3-75), 192.

Opening of Branch Post Offices in Puri Postal Division (L—19-3-75), 115—18.

Opening of Extra-Departmental Branch Post Offices (XLVII—19-2-75), 176-77.

Opening of new Post Offices in Gujarat Circle (L—19-3-75), 103-04.

Opening of new Post Offices in Palamau District (LII—30-4-75), 79.

Opening of Post Offices (L—26-3-75), 143.

Opening of Post Offices in Madhya Pradesh (L—26-3-75), 183.

Opening of Post Offices in Rural Areas of Bihar (L—19-3-75), 203.

Opening of Post Offices, Telephone Exchanges and P.C.Os. in Haryana (LI—16-4-75), 168.

P.C.Os. and Post Offices in Kanara District (XLVII—19-2-75), 99—101.

Payment of Telephone Bills in Post Offices (XLIX—12-3-75), 49-50.

Post Offices at Ajibal (L—26-3-75), 171.

Post Offices in Backward areas (LI—16-4-75), 185.

Post office in Industrial Colony of Pali (LII—7-5-75), 220.

POST OFFICES—Contd.

Post office in Karnataka with Savings Bank Facilities (LII—30-4-75), 209.

Post Offices in Madhya Pradesh with Saving Bank Facilities (LI—23-4-75), 127.

Post Offices in rural areas of U.P. (XLVII—19-2-75), 199-200.

Post office in Village Rajoia (XLIX—5-3-75), 197.

Public Call Offices and Post offices in Amritsar (LI—23-4-75), 137-38.

Raid on Allahabad Court Post offices (LII—30-4-75), 98-99.

Raising limit of loss for opening of post offices (XLIX—12-3-75), 125.

Savings Bank Accounts in Bhopal Post Office (L—26-3-75), 119-20.

Setting up of Post Offices in West Bengal Assam Tripura, Manipur and Meghalaya (XLVIII—26-2-75), 111-13.

Shifting of legma post office in District Palamau, Bihar (LII—30-4-75), 174.

Shortage of Stamps in Kota Post Office (L—26-3-75), 88.

Small Savings in Post offices (LI—11-4-75), 161-62.

Sub Post Offices in South Kanara District (XLVII—19-2-75), 48.

Upgradation of a Post Office (XLVIII—26-2-75), 46-47.

Upgradation of Govindpur Post Office (L—26-3-75), 138-39.

Use of Urdu in name plates and notice boards of post offices in Himachal Pradesh (LI—23-4-75), 116-17.

POSTAL STAMPS:

Commemoration Stamp in honour of International Women's Year (LI—16-4-75), 93.

POSTAL STAMPE—Contd.

Issue of Posta Stamp (XLIX—5-3-75), 180, (LI—23-4-75), 108-09.

Stamps on Late Begum Akhtar and Late Amir Khan Saheb (XLVIII—26-2-75), 151-52.

POSTAL STATIONERY:

Shortage of Stamps in Kota Post Office (L—26-3-75), 88.

POTASH:

Extract of Potash and other Plant Nutrients from Waste from Suger mills (LII—6-5-75), 155.

POTATO(ES):

Export of Potato Seeds (XLIX—10-3-75), 139.

Fall in Price of Potatoes (LII—28-4-75), 168.

Fall in Price of Potatoes in UP (LI—21-4-75), 42-43.

Fall in yield of Potato in Punjab (L—7-4-75), 227-28.

POTERU DAM PROJECT

Money allotted for Poteru Dam Project during current financial year (LI—18-4-75), 49.

POULTRY:

Development of new strains of eggs and meat type chicken (L—7-4-75), 172-73.

Intensive Poultry Farming Programme (XLVIII—3-3-75), 137.

POVERTY:

Eradication of Poverty (LI—16-4-75), 145.

POWER:

Allocation for Generation of Power in Gujarat in Fifth Plan (L—26-3-75), 151-52.

Allocations for Generation of Power in Kerala in Fifth Plan (LI—16-4-75), 107-08.

POWER—*Contd.*

Assessment of power for village industries during next five years (L—19-3-75),

Assessment of Power Situation in the Country (LI—16-4-75), 73—78.

CBI Probe into power famine demanded by Industrialists in Punjab (LI—23-4-75), 29.

Completion of Idikki Power Project (XLVII—19-2-75), 112-13.

Constitution of Central Generation Companies (XLVII—19-2-75), 167.

Development of Hydel Potential Power Generation (XLIX—5-3-75), 173.

Effect of Commissioning of Power Generating units on the supply of power to Agriculture and Industry (LII—7-5-75), 189.

Effect of Increase in Costs on Fifth Plan Power Programme (XLIX—5-3-75), 89.

Effect of Power cut on Agriculture Production (L—19-3-75), 63.

Effect of Power Shortage on Farm Operation and supply of diesel to farmers (XLIX—17-3-75), 45-46.

Effect of Power Supply in Madhya Pradesh on Rabi Production (L—9-4-75), 43.

Execution of Power generation Scheme for Ladakh (XLIX—12-3-75), 122.

Exploration ofr Geothermal Power Production of Energy (XLIX—5-3-75), 30.

Financial Assistance sought by Kerala for Development of Power Resources (L—19-3-75), 75-76.

Financial Assistance sought by Kerala for Idikki Power Project (XLIX—12-3-75), 124.

POWER—*Contd.*

Formation of All-India Power Grid (LI—23-4-75), 31-32.

Funds for Power in Ladakh District during Fifth Plan (LI—23-4-75). 131.

Funds sought by West Bengal for augmenting power supply position during 1975-76 and Fifth Plan (XLVII—19-2-75), 208.

Generation of Power in Power Plants Thermal Power Station (L—19-3-75), 37.

Generation of Power in Current year (XLVII—19-2-75), 183.

Generaion of Power in Power Plants (LI—16-4-75), 30-31.

Implementation of Hydro and Thermal Power Generation Schemes (XLIX—12-3-75), 90-91.

Implementation of recommendations of power ministers conference held in July, 1974 (XLVII—19-2-75), 168.

Implementation of Schemes of interstate and inter-regional power links (XLVIII—26-2-75), 190.

Improvement in Power Situation by 1976 (XLVIII—26-2-76), 96.

Increase in Power Generation by Bhakra Management Board (XLIX—12-3-75), 41.

Installation of Power Generation Capacity during Next year (XLV-II—19-2-75), 137-38.

Loss due to Power cuts imposed on industries and agriculture in Gujarat (LII—30-4-75), 171.

Loss due to Power cut imposed on Industries and Agriculture in Punjab (L—9-4-75), 126.

Loss suffered by Faridabad, Ballabhgarh Industrial Complex in Haryana due to Power shortage (L—19-3-75), 155-56.

Loss to Industries in Haryana due to Power shortage (XLVIII—26-2-75), 195-96.

POWER—*Contd.*

Making available data regarding cost of Power Generation and Transmission to Madhya Pradesh by Orissa (L—9-4-75), 93-94.

Man-days lost in Union territories due to Power shedding (XLIX—13-3-75), 134-35.

Meeting of Power manufacturing plants and users of power in New Delhi in December, 1974 (LXV-III—26-2-75), 183-84.

Memorandum from Electricity Plan Project Committee of Bihar for Higher Allocation on power in Fifth Plan outlay of thte State (L—19-3-75), 77—79.

News item captioned 'From Refuse to Energy' (LII—7-5-75), 115.

News item captioned "Poor Plant Maintenance Blamed for Power Cuts" (XLVIII—26-2-75), 216.

Power Cut imposed on industries and agriculture during November, 1974 to January, 1975 (XLIX—5-3-75), 108.

Power Disputes between Rajasthan, Punjab and Haryana (L—9-4-75), 148.

Power generating target for Northarn Region for 1974-75 (XLIX—5-3-75), 171.

Power Shortage in Calcutta (LI—16-4-75), 57.

Power shortage in Gujarat (L—26-3-75), 203.

Power shortage in Northern Region (XLVII—19-2-75), 204-05.

Shortage of Power in Tamil Nadu (L—26-3-75), 96.

Power supply to Saurashtra Region of Gujarat (L—9-4-75), 9—15.

Production of Power Tiller (XLVIII—26-2-75), 132.

Rate Per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 11—19.

POWER—*Contd.*

Reduction in Power Supply to Maharashtra, Haryana, Tamil Nadu, Punjab and Uttar Pradesh (L—19-3-75), 79-80.

Requirements of Power in States (XLIX—5-3-75), 47.

Sanction of Power schemes for Karnataka (XLIX—12-3-75), 205-06.

Setting up of giant Power Stations (L—26-3-75), 205-06.

Shortage of Power during next three years (LI—23-4-75), 86-87.

Setting up of Power projects in Private Sector (XLIX—5-3-75), 26.

Shortage of Power in States (XLIX—5-3-75), 158.

Supply of Power to Cement Units (L—9-4-75), 165

Supply of Power to DESU from Bhakra (L—26-3-75), 157.

Supply of Power to Industrial Units in Delhi (L—9-4-75), 185.

Supply of Power to Industry and Agriculture in Punjab (L—19-3-75), 217.

Supply of Power to Industries at Low Rates (LII—7-5-75), 185.

Supply of Power to Industries in Punjab (LI—16-4-75), 179.

Supply of Power to Madhya Pradesh from Hirakud Project (XLVIII—26-2-75), 108-09.

Supply of Power to Madhya Pradesh by Uttar Pradesh (L—9-4-75), 131-32.

Supply of Power to Punjab and Haryana from Bhakra (XLIX—5-3-75), 51.

Supply of Power to Punjab from Rajasthan Atomic Power Plant (LI—16-4-75), 108.

Targets for Agricultural Production, Power Generations and Expansion of Irrigation in Fifth Plan (L—26-3-75), 95-96.

POWER—*Contd.*

Target for Power Generation in Fifth Plan (XLIX—5-3-75), 37.

Work on Santaidih Power Station delayed due to short supply of steel (LII—30-4-75), 111-12.

See also "Electricity"

POWER CABLES LTD. M|S:

Tax Liabilities of promoters/Directors of M/s Power ables (P) Ltd Bombay (L—21-3-75), 33.

POWER PROJECTS:

Clearance of Power Projects in Maharashtra (LI—16-4-75), 135—38.

Construction work of power projects in Kerala affected by non-allotment of Steel and Cement (L—19-3-75), 188-89.

Construction of Power Generation Projects in Madhya Pradesh (LI—16-4-75), 200.

Construction work of Power Projects in M.P. affected by non- allotment of Steel and Cement (XLVIII—26-2-75), 108.

Financial assistance to Karnataka for Power Projects (L—9-4-75), 95.

Power Projects of Gujarat Pending Central approval (L—26-3-75), 151-52.

Setting up of Hydel Power Project on River Indravati at Bastar MP (L—9-4-75), 157-58.

Setting up of More Power Project in U.P. (XLVIII—26-2-75), 148-49.

Setting up of new power projects in Northern Region (LI—23-4-75), 144.

POWER SHORTAGE:

See under "Power" also under "Electricity"

POWER STATIONS:

Assistance sought by West Bengal State Electricty Board for Santadih Termal Station and Purulia Howrah Transmission line (LI—23-4-75), 173-74.

Delay in expansion of Korba and Amarkantak Power Station in Madhya Pradesh (XLIXX—5-3-75), 127.

FICCI's Suggestion regarding setting up of Power Plants in Joint Sector (XLIX— 12-3-75), 101.

Financial Assistance sought from World Bank and International

Financial Agencies for setting up Power Plants (XLVII—19-2-75), 121.

Framing of rules regulating suspension of Employees (LII—30-4-75), 133—36.

Generation of Power in Power Plants (LI—16-4-75), 30-31.

News item captioned "Poor Plant Maintenance Blamed for Power Cuts" (XLVIII—26-2-75), 216.

Power Houses under Punjab Circle of C.P.W.D. (L—24-3-75), 216.

Power Houses under Punjab Circle C.P.W.D. (L—24-3-75), 155-56.

Reduction of consumption of fuel oil by substitution of coal by Thermal Power Station (XLIX—5-3-75), 170.

Sale of Power Houses by U.P. (XLVII—19-2-75), 81-82.

Setting up of Captive Power Plants (XLVIII—26-2-75), 118.

Setting up of Power Plants in Fertilizer Plants (L—18-3-75), 220—22.

Setting up of Thermal Plants of Small Units (XLIX—5-3-75), 170.

Shortage of Cement for Idikki Power Project (XLIX—12-3-75), 124.

Super Power stations (XLVIII—26-2-75), 31.

Symposium Organised by Central Board of Irrigation and Power on Operation and maintenance of Thermal Power Stations (XLIX—5-3-75),43.

POWERLOOMS:

Closure of Powerloom Units (LI—18-4-75), 234.

Contribution of Powerlooms in India's Exports (LI—11-4-75), 86—88.

Conversion of Handlooms into Powerlooms (LII—2-5-75), 207.

Decline in Export of Powerloom Products (LI—18-4-75), 265-66.

Development of Powerloom industry in Madhya Pradesh (L—26-3-75), 123-24.

Establishment of Powerlooms in Joint Sector (XLIX—7-3-75), 55-56.

Excise duty on Powerlooms (LII—2-5-75), 62.

Levy on Powerlooms (L—21-3-75), 47.

Meeting of Representatives of Powerlooms Association (LII—2-5-75), 107-08.

Regularisation of Handlooms and Powerlooms (L—21-3-75), 166.

Regularisation of Unauthorised Powerlooms (Vol. XLVIII—28-2-75), 130.

Relief by Central Government to Powerlooms owners in Tamil Nadu re. Power Charges (LI—23-4-75), 25-26.

Unauthorised Pawerlooms (LII—9-5-75), 199-200.

Unhealthy Competition in Powerloom Mills (LII—9-5-75), 239.

PRAJA SAHAKARI UDYOG, BHARATPUR LTD.:

Shares of Praja Sahakari Udog. Bharatpur Ltd (Vol. XLVIII—28-2-75), 130-31.

PRASAD COMMISSION REPORT:

Prasad Commission report on Delhi Sadar Bazar disturbances (XLVIII—26-2-75), 31-32.

PRATAP SINGH, SHRI:

Obituary Reference (XLVIII—25-2-75), 28.

PRE-CENSORSHIP:

Abolition of Pre-Censorship of plays (L—7-4-75), 124-25.

PRECISION BEARINGS INDIA LTD, BARODA:

Settlement of Dispute between Managemnt and Workers of Presion Bearings India Ltd. Baroda (LI—10-4-75), 117-18.

PRESIDENT'S ADDRESS:

Laid on the Table (XLVIII—17-2-75), 1—24.

Motion of Thanks (XLVIII—20-2-75), 221—375.

(XLVIII—24-2-75), 276—308.
(XLVIII—26-2-75), 221—346.
(XLVIII—27-2-75), 233—284.
(XLVIII—25-3-75), 235—342.

PRESIDENT OF INDIA:

Supply of a Fake Drug to President (XLVII—20-2-75), 52-53.

PRESIDENTIAL PROCLAMATION:

Approval of Proclamation in relation to Nagaland (Res.) (L—25-3-75), 232—335.

PRESS COMMISSION:

Report of Committee on Newspaper Economics and setting up of Second Press Commission (L—26-3-75), 38-39.

Setting up of Second Press Commission (XLVII—19-2-75), 207.

PRESS CONFERENCES:

Press conference and Press trips organised by PIB Calcutta (LI—23-4-75), 174-75.

PRESS COUNCIL:

Complaints against Newspapers and periodicals received by Press Council (L—19-3-75), 102.

Debates

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res) (L—24-3-75), 342—418.

PRESS INFORMATION BUREAU:

P.I.B. Releases in West Bengal (L—9-4-75), 162.

Press conference and Press trips organised by PIB Calcutta (LI—23-4-75), 174-75.

PRESS REGISTRATION ACT:

Amendment of Press Registration Act (LI—16-4-75), 118-19.

PRESS REPORTS:

Reported statement re. Russian advisers for Indian armed forces (XLVIII—27-2-75), 86.

PRESS TRUST OF INDIA:

Conversion of P.T.I. into a Public Corporation (XLVIII—26-2-75), 30.

PRESS WORKERS:

Report of Categorisation Committee for Press workers (L—24-3-75), 164-65.

PRICES:

Availability of essential drugs at fixed prices (XLVII—18-2-75), 177.

Abolition of Single State Food Zone to keep the Prices of foodgrain at par in every State (XLIX—17-375), 62.

Application of the Price Control Order for Drugs 1970 (XLVII—18-2-75), 184—86.

Compulsory display of Prices and Weights on packings (XLVIII—26-2-75), 106-07.

Control price of wheat bran and levy price of paddy (XLVIII—24-2-75), 185.

Dual Cement Pricing System (XLVIII 26-2-75), 95-96.

Equitable Price Structure for Wagons (XLVIII—25-2-75), 46.

Escalation in Nylon Prices (LI—11-4-75), 77-78.

Fall in Prices (LI—25-4-75), 198.

Fall in wholesale prices of Commodities (LI—18-4-75), 210.

PRICES—*Contd.*

Fixation of prices of standard cloth (XLIX—14-3-75), 114.

Foodgrains Prices (XLIX—17-3-75), 90-91

Impact of anti-smuggling drive on prices (XLVII—21-2-75). 1—9.

Increase in Coal Prices (LI—16-4-75), 100-01.

Increase in Price of Cemnet (XLVII—19-2-75), 37.

Increase in Sugar Price (XLIX—17-3-75), 160.

Measures taken to bring down prices of Essential Commodities (XLVIII 28-2-75), 114-15.

Non-availability of Drugs at fixed prices (XLVII—18-2-75), 134-35.

Policy regarding Retail Price of Sugar (XLIX—17-3-75), 58-59.

Press report regarding Nepal likely to declare price war (XLVI—20-2-75), 119.

Prices of Consumer Commodities (LII—2-5-75). 201.

Prices of Crude Oil charged from India (XLVIII—25-2-75), 66.

Price of Diesel (L—8-4-75), 195-96.

Prices of Essential Commodities (Vol XLVIII—28-2-75), 16—23.

Price of Levy Wheat (XLIX—17-3-75), 102.

Price of Mustard oil, Groundnut oil and other edible oils (L—7-4-75), 103-04.

Printing of Sale Price on Labels/Packings of Cosmetics (LI—16-4-75), 35-36.

Proposal to improve Statutory Control in Price and Distribution of Molasses (XLVIII—25-2-75), 146. 47.

Reducing Prices of Drugs by curtailing Propaganda and Packaging Costs (XLVII—18-2-75). 45.46.

PRICES—*Contd.*

Request from Farmers Parliamentary Forum for upward revision of prices of cotton, sugarcane and wheat (L—7-4-75), 97-98.

Retail Price of Rice in Different Centres of Orissa (XLIX—17-3-75), 207.

Revision of prices of petroleum Products (L—8-4-75), 137-38.

Rise in the prices of cloth by textile mills (XLVII—21-2-75), 160-61.

Rise in Prices of commodities (Vol. XLVIII—28-2-75), 99.

Rise in prices of foodgrains (XLVIII 24-2-75), 191—93.

Rise in the prices of non-controlled cloth (LI—11-4-75), 69.

Steps taken to maintain status quo in present prices of foodgrains (XLIX—17-3-75), 149.

Steps to Check Prices of Essential Commodities (XLIX—14-3-75), 45.

Steps to Curb rise in Prices of Jute Products (XLIX—14-3-75), 79-80.

Warning to Textile Industry for reviewing its policy towards rise in the price of cloth (XLVII—21-2-75), 183-84.

Wholesale and retail prices (LII—2-5-75), 58-59.

Wholesale and retail price of rice in different centres (L—7-4-75), 68-69.

See also "Inflation"

PRICE INDEX:

Revision of Consumer Price Index Numbers (XLIX—18-3-75), 73.

Wholesale price index (XLVII—21-2-75), 17—22.

PRICING POLICY:

Dual Pricing Policy (L—21-3-75), 6—12.

PRICING POLICY—*Contd.*

Dual Pricing Policy for Essential Commodities (LI—11-4-75), 126-27.

National Wage Income Prices Policy (L—11-4-75,) 142.

Pricing Policy of controlled cloth (LII —8-5-75), 151-52.

Debates

Procurement and pricing policy of wheat (St) (L—24-3-76), 236-37.

PRIMARY EDUCATION:

Bringing primary education under Centre (L—7-4-75), 58-59.

Seminar o Primary Education (Vol. XLVIII—3-3-75), 35.

See also "Education"

PRIME MINISTER:

B.B.C. Broadcast of Interview with Prime Minister of India (L—20-3-75), 36.

Expenditure on Security Arrangements for Prime Minister during her visit to Tamil Nadu (LII—7-5-75), 38.

Expenses incurred during Election tours of Prime Minister in U.P. (XLVII—20-2-75), 115-16.

Foreign visits by Prime Minister of India (XLVII—20-2-75), 56, (LI—18-4-75), 125.

Inclusion of PMs utterances in News bulletins of AIR (XLVII—19-2-75) 162.

Inspection of offices under Prime Minister's charge to ensure use of Hindi in offices (LII—30-4-75), 74-75.

Instructions issued by Prime Minister's Secretariat to Ministries to show advance copies of statements to be made by Minister in Parliament to Prime Minister (XLVIII—26-2-75), 33—35.

Invitation to Prime Minister from abroad (LII—8-5-75), 189.

Invitation to Prime Minister from International Women's Organisations Abroad (LII—8-5-75), 198.

PRIME MINISTER—*Contd.*

Meetings of the Prime Minister with Opposition Leaders (L—24-3-75), 218-19.

P.M.'s visit to Khetri Copper Complex (LII—8-5-75). 66.

Prime Minister's visit to Allahabad (LI—23-4-75), 75-76.

Sheikh Abdullah5s meeting with P.M. (XLVIII—19-2-75), 27—30.
TORS:

Sheikh Abdullah's meeting with P.M. (XLVIII—19-2-75), 27—30.

Statements of Prime Minister and Chief Election Commissioner regarding Elections (XLVII—18-2-75), 54—57.

Visit to Iraq by Prime Minister of India (XLVIII—27-2-75), 52-53.

Debates

Incident to Allahabad High Court (St) (L—18-3-75), 355—73.

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-75), 246—336.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minster had to give evidence (L—18-3-75), 289—312.

PRIME MINISTER'S RELIEF FUND:

Distribution of Prime Minister's Relief Funds (LII—7-5-75), 73.

Funds recieved through Film Star Cricket Match for Prime Ministr's Relief Fund and Sale of Bogus Tickets (L—9-4-75), 186.

Operation of Prime Minister's Relief Funds (XLIX—5-3-75), 203.

PRINCE CHARLES OF U.K.

Visit to India by Prince Charles of UK (LI—10-4-75), 186.

PRINCE SIHANOUK:

India's attitude towards PRG of South Vietnam and Sihanouk Government of Cambodia (LI—18-4-75), 151.

PRIVATE TRANSPORT OPERATORS:

Private operators operating cargo and passenger services (LI—11-4-75), 45-46.

PRIVAE SECTOR:

Financial assistance to Public and Private sector Industries engaged in fabricationg components for Satellite Launching Vehicles (XLIX—12-3-75), 189.

Production of Textile Goods in Public and Private Sector (XLIX— 12-3-75), 99-100.

Shares of Public Sector Industries in Private Sector (L—19-3-75), 163-64.

Steps to curb unauthorised interlending within the Private corporation Sector (L—8-4-75), 197-98.

PRIVILEGE QUESTION:

Re. Question of Privilege against A.I.R. (XLIX—14-3-75), 201—06.

Re. Question of Privilege against UNI (XLIX— 14-3-75), 206—08.

PRIVY PURSES:

Privy Purses to Successors of Princes (XLIX—5-3-75), 149.

PROCESSED FOODS:

Proposal to establish a Public Sector Corporation to manufacture Baby Food and other Processed Food (L—24-3-75), 51.

PROCUREMENT:

See "Foodgrains Procurement"

PRODUCTION CAPACITY:

Utilisation of Production Capacities (LI—16-4-75), 197.

PROHIBITION:

Bill on Partial Prohibition (XLIX—10-3-75), 61

Enforcement of Prohibition (XLVIII—24-2-75), 44-45.

PROHIBITION—*Contd.*

Talks with Social Welfare Ministers of various States on Prohibition (Vol.—XVVIII—3-3-75). 176-77. *Debates*

Enforcement of Prohibition (H.A:H. Dis) (L—21-3-75), 371—90.

PROJECT (S):

Anandpur Barrage Project in Orissa (LII—5-5-75), 88-89.

Composite projects under small farmer development agency (L—7-4-75), 179-80.

Construction of acrylcnitrite project of Gujarat Petro Chemicals (LI—22-4-75), 213-14.

Diversion of funds earmarked for specific projects (LII—7-5-75), 164.

Dubda Basin Drainage Project (LII—5-5-75), 226-27.

Funds Earmarked for completion of Sakana Power project (LI—23-4-75), 131-32.

Hiranyakashi Project in Kolhapur (L—7-4-75), 83-84.

Integrated Child Development Service Project in Orissa (LII—5-5-75), 157—59.

Irrigation Project for Bahraich (L—7-4-75), 110.

Joint Sector Project for Cashew Development (LI—11-4-75), 163.

Priorities for the term lending Institutions for loan assistance to new projects (XLVII—21-2-75), 169-70.

Progress made in implementation of Sukta River Project in Madhya Pradesh (XLIX—17-3-75), 101.

Projects for Boosting Export of Woollens (Vol. XLVIII—28-2-75), 103-104.

Projects for execution by Gram Panchayats and collection of cess on Irrigation and Water Management (XLIX—17-3-75), 192.

PROJECT(S)—*Contd.*

Projects of Oil Exploration in West Bengal (LI—22-4-75), 2—7.

Project to Develop New Fibres and Composites (LI—11-4-75), 163-64.

Projects undertaken by CMDA for 1975-76 and 1976-77 (LII—5-5-75), 227-28.

Public sector projects with Russian aid (LII—9-5-75). 184.

Tista Barrage projects (Phase I) (L—7-4-75), 106.

Tourism Projects in Madhya Pradesh (LII—9-5-75), 153—55.

"PROJECT TIGER:"

Assessment of 'Project Tiger' Programme (XLVIII—24-2-75), 113-14.

PROMOTION(S):

Promotion of Assistant Executive Engineers Class I to the rank of Executive Engineers Class I (L—7-4-75), 108-09.

Promotion of I.D.A.S. Officer of C.D.A. Patna Responsible for Publication of Restricted Defence Accounts 'Year Book' '(Vol. XLVIII—28-2-75), 199.

Regularisation of Ad Hoc promotions in office of R.P.F. Commissioner, Patna (XLVII—20-2-75), 67-68.

PROPERTIES ABROAD:

Payment of ex-gratia compensation for properties of Indians in former West and East Pakistan (St) (LI—11-4-75), 247—49.

PROTEINS:

Brain damages and blindness due to shortage of protein and calorie (LII—8-5-75), 144—46.

PROVIDENT FUND:

Less interest on provident fund invested in Government securities (LI—18-4-75), 129—32.

PROVIDENT FUND—*Contd.*

Payment of P.F. to nominees of deceased in Rajasthan (LII—8-5-75), 105-06.

Revision of interest on Provident Fund of Textile workers in Ahmedabad (L—20-3-75), 159.

Settlement of P. F. Claims in Delhi (LII—8-5-75), 121.

Provident Fund Account Statements of Central Information Service Officers (LI—25-4-75), 159-60.

See also "Employees Provident Fund"

PROVIDENT FUND ORGAIOSATION:

Prosecution of F. P. O. licence holders under P.F.A. Act (XLVIII—24-2-75), 176-177.

PROVINCIAL CIVIL SERVICE:

D.H.P.C.S. Cadre (LI—16-4-75), 117-18.

Fixing of Seniority of I.A.S. Officers promoted from State Services (LI—16-4-75), 60.

PROVISIONAL REVOLUTIONARY GOVERNMENT, VIETNAM:

Joint statement by Members of Parliament for recognition of Revolutionary Government in Vietnam (LI—18-4-75), 174.

Recognition of PRG of South Vietnam (XLVII—20-2-75), 125.

PUBLIC BORROWING(S):

Fixing of the maximum borrowing limit of Gujarat Electricity Board (Res.) (L—25-3-75), 363—76.

PUBLIC CALL OFFICES (L—19-3-75), 215-16.

Opening of P.C.Os at Block Headquarters in H. P. (L—19-3-75), 20—22.

Opening of Public Call Offices in Pali District (L—9-4-75), 200-01.

Public call offices and post offices in Amritsar (LI—23-4-75), 137-38.

PUBLIC CALL OFFICES—*Contd.*

PCOs in Quilon District (XLIX—12-3-75), 130—34.

Setting up of PCOs in Rohat, Kantalla and Nadol Villages in Pali District. (XLIX—12-3-75), 147.

See also "Telephones"

PUBLIC CORPORATIONS:

Conversion of P.T.I. into a Public Corporation (XLVIII—26-2-75), 30.

PUBLIC DEBT:

Rise in Public Debt. (LI—11-4-75), 196.

PUBLIC DISTRIBUTION SYSTEM:

Public Distribution Centres. (LI—23-4-75), 27—29.

PUBLIC FINANCE BODIES:

Grant of loans by Public Finance Bodies to those involved in economic offences (LI—18-4-75), 207.

PUBLIC SECTOR UNDERTAKINGS:

Alleged charges against Public Sector Bosses (XLVII—19-2-75), 63.

Amount due to Nationalised Coal Sector from Public Sector Undertakings (L—19-3-75), 35-36.

Association of Labour Representatives with management in Public Sector (XLVIII—20-2-75), 135.

Cement plants in private and public sectors (XLVIII—26-2-75), 169-170.

Consortium of Public Sector Organisations (LII—9-5-75). 176-77.

Conservation of Public Sector Undertaking into National Concern (L—19-3-75), 190-91.

Cost of Steel production in Public and Private Sectors (XLVII—20-2-75), 46—48.

Crisis in Public Sector Industries (LII—9-5-75), 255-56.

Disputed Cases of Public Sector Undertakings (LI—25-4-75). 106—08.

PUBLIC SECTOR UNDERTAKINGS: *Contd.*

Drugs produced by Government Undertakings (L—25-3-75), 87-88.

Employment to Local People in Public Sector Units (XLIX—7-3-75), 57-58.

Establishments maintained by Public Undertakings in Foreign Countries (LI—18-4-75), 281-82.

Equity Capital held by Government Public Sector Undertakings (L—21-3-75), 145.

Expenditure on advertisements given by Public Sector Undertakings (XLIX—14-3-75), 111-12.

Extension of Bill marketing Facilities to small units by Public Sector Undertaking (L—21-3-75), 148.

Financial assistance to Public and Private Sector Industries engaged in fabricating components for Satellite Launching Vehicles. (XLIX—12-3-75), 189.

Foreign tours by officers working in Public Sector Undertakings (XLIX —14-3-75), 82.

Framing of rules regulating suspension of Employees. (LII—30-4-75), 133—36.

Government undertakings with foreign collaboration (LI—25-4-75), 139—42.

Guidelines for jobs to local people in public sector undertakings (XLVII—21-2-75), 113-114.

Investment in Public Sector Undertakings (XLIX—7-3-75), 57.

Local Authorities for Industrial Townships around Public Sector Undertakings. (XLIX—12-3-75), 120-21.

Loss of Mandays in Public Sector (XLVII—20-2-75), 87-88.

Losses suffered by Public Sector Undertakings. (LI—11-4-75), 206—08.

PUBLIC SECTOR UNDERTAKINGS— *Contd.*

Major Projects in Central Sector approved for Orissa in Fifth Plan (XLVIII—26-2-75), 13—17.

Man-days lost in Public and Private Sectors (XLVII—20-2-75), 44-45.

UNDERTAKING:

Media of publicity used by Undertakings of the Ministry (LII—29-4-75), 112.

Meeting of Executives of Public Sector Drug Units (L—8-4-75), 148-49.

New Fertilizer Units sanctioned in Private Sector (LII—29-4-75), 181—183.

Officers of Indian Audit and Accounts Service on deputation to Public Sector Undertakings (XLIX—14-3-75), 106-07.

Payment of DA to Central Government Employees and Employees of Banks, LIC, and Public Sector Undertakings (XLVII—21-2-75), 206-07.

Performance of Public Sector Undertakings (Vol. XLVIII—28-2-75), 106-107.

Performance of Public Sector units under Ministry of Industry and Civil Supplies (XLIX—5-3-75), 165.

Press tours organised by Public Sector Corporation in the Ministry of Agriculture and Irrigation (L—24-3-75), 197.

Production of consumer goods in Public Sector. (XLIX—5-3-75), 95.

Production of Essential Consumer goods in Public Sector (LII—30-4-75), 59-60.

Production of Textile Goods in Public and Private Sector. (XLIX—12-3-75), 99-100.

Profits by Large Companies in Private Corporate Sector (LI—18-4-75) 236-37.

PUBLIC SECTOR UNDERTAKINGS: *contd.*

Profit or losses suffered by Public Sector Undertakings (XLVIII—28-2-75), 117-18.

Promotion of SC and ST in Public Sector. (LI—11-4-75), 61.

Proposal to establish a Public Sector Corporation to manufacture Baby Food and other Processed Food (L—24-3-75), 51.

Public participation in the equity of Public Sector Undertakings, Bombay (XLVIII—28-2-75), 113.

Public Sector Enterprises being looked after by Department of Science and Technology (LI—23-4-75), 185-86.

Public Sector Enterprises looked after by Ministry of Steel and Mines (LI—18-4-75), 150.

Public Sector Enterprises under the Ministry (LI—15-4-75), 139, (23-4-75), 183-84.

Public Sector Enterprises under the Minitry and Investment made therin (LII—5-5-75), 214.

Publicity Media used by the Undertakings of Ministry (LII—29-4-75), 47.

Rates of Bonus in Public Sector Undertakings (LII—2-5-75). 131-32.

Re-employment of Top officials of Public Sector Undertakings (LI—18-4-75), 279.

Return on Capital invested in Public Sector Units (XLIX—7-3-75), 79-80.

Rules of Recruitment and Conditions of Service in Public Sector Undertakings (LI—9-5-75), 175-76.

Sale of shares of Public Undertakings. (LII—30-4-75), 198.

Sale of shares of Public Undertakings to private sector (XLIX—5-3-75), 32.

Seminar organised by Public Sector Undertakings at Madras (L—9-4-75), 116-17.

PUBLIC SECTOR UNDERTAKINGS: *contd.*

Shares of Public Sector Industries in Private Sector (L—19-3-75), 163-64.

Shortage of Funds faced by Public Sector Undertakings (XLIX—14-3-75), 46.

Shortage of working funds faced by Public and Private Sector Undertakings (XLVII—21-2-75), 60—62.

Standing Conference of Public Enterprises. (LI—11-4-75), 166—68.

T.V. Unit in Public Sector (L—26-3-75), 29-30.

Taking of equity shares by Government from public and workers in Public Sector Undertakings (L—19-3-75), 172-73.

Tyre Factory in Public Sector (XLIX—12-3-75), 47-48, (LI—16-4-75), 187-88.

Unfair Trade Practices by Public Sector Commercial Corporation (L—8-4-75), 119-20.

Use of costly paper by Public Sector Bodies for annual reports (XLIX—14-3-75), 112-13.

Utilization of Reservation Quota for Ex-Servicemen in Public Undertakings (XLIX—6-3-75), 140.

Wage structure for various Public Sector Undertakings (LI—18-4-75), 172.

Women Employees in Public Sector Undertakings (LI—18-4-75), 278-79.

Workers' Participation in Undertakings under Ministry of Steel and Mines (XLVIII—27-2-75), 37-38.

Working of Public Sector Undertakings (LI—9-5-75), 76-77.

Working of Public Sector Undertakings under the Ministry (LII—6-5-75), 32—34.

PUBLIC SCHOOLS:
See "Schools"

PUBLIC TRANSPORT:

See "Transport"

PUBLICATION(S):

Book Industry (XLIX—17-3-75), 78-79.

Demand for publication of a Journal (L—8-4-75), 84-85.

Non-publication of special issue of 'Bhagirath' (XLIX—17-3-75), 35.

PUBLICATIONS DIVISION:

Books published by Publications Division and their stock and sale. (LII—7-5-75), 206.

PUBLICITY CELLS (XLIV—5-3-75), 192.

PUBLICITY MEDIA:

Publicity Media used by the Undertakings of Ministry (LII—29-4-75), 47.

Report of 'Technical Advisory Committee regarding Biology of yield in pulse crops (XLIX—17-3-75), 142.

PUMPING SETS

Assistance sought by Tamil Nadu for Electrification of Pumping Sets (L—19-3-75), 152.

Subsidy on supply of Fertiliser and Pumping Sets to Rubber Growers (LI—25-4-75), 100

PURAB MADHYMA EXAMINATION

Recognition of Purab Madhyma Examination as equivalent to Matriculation Examination (LII—5-5-75), 230-31.

PURI

Opening of Branch Post in Puri Postal Division (L—19-3-75), 115—18.

PUNJAB:

Additional sugar quota for Punjab (LII—28-4-75), 119.

PUNJAB—*contd.*

Air Postal Services in Punjab (L—26-3-75), 186.

Allocation for Generation of Power in Punjab in Fifth Plan (L—26-3-75), 86-87.

Allocation of Cement to Punjab (L—9-4-75), 125-26.

Allotment of Mosque of their sites by Punjab Wakf Board (L—7-4-75), 55—57.

Amount advanced by IDBI to Industries and Punjab State Industrial Development Corporation (LII—9-5-75), 166—69.

Amount collected to Insured Premium by Punjab Branch of LIC (LI—25-4-75), 119.

Ancillary Industries near each big indusary in Punjab to Absorb Educated Unemployed (LII—7-5-75), 51.

Applications for Telephone connections in Punjab (LI—9-4-75), 176-77.

Appointment of Sale agents in Punjab by Air India (LII—2-5-75), 76.

Assistance sought by Punjab Public Distribution System of Essential Commodities (LI—16-4-75), 177-78.

Boundary Commission to settle Punjab and Haryana Territorial claims (XLVIII—26-2-75), 35.

Branches of SBI functioning in Rural Areas of Punjab (LII—9-5-75), 165.

CBI probe into power famine demanded by Industrialists in Punjab (LI—23-4-75), 29.

Cement Factory in J & K, Himachal Pradesh, Haryana and Punjab (LI—16-4-75), 41-42.

Central Aid to Punjab for Agricultural Schemes (L—7-4-75), 159-60.

PUNJAB—*contd.*

Central Assistance for seed Production in Punjab (L—7-4-75), 63.

Change in name of Punjab Circle (LI—23-4-75), 116.

Charges of 'fleshy deal' regarding purchase of equipments for Anandpursahib Power Project in Punjab (LI—16-4-75), 83-88.

Chemical fertilisers supplied to Punjab during 1974-75 (LII—28-4-75), 119.

Crises in small scale Cotten Manufacturing Industry in Punjab (LI—11-4-75), 173.

Crisis in Woollen Textile Industry in Punjab (LI—18-4-75), 197.

Crop insurance schemes in Punjab (XLIX—17-3-75), 152-53.

Demand for Atomic Power Plant in Punjab (XLIX—12-3-75), 203.

Demand for bifurcation of P&T Punjab Circle (L—26-3-75), 145-46.

Demand of Yarn from Punjab (LI—25-4-75), 160.

Development of Toursit Centres and Places of Historical and Cultural Importance in Punjab (LI—25-4-75), 44.

Development of Waste Land in Punjab during Fifth Plan (L—24-3-75), 35-36.

Educated unemployed in Punjab (LI—16-4-75), 133-34.

Electrification of village in Punjab during 1975 (LII—30-4-75), 73.

Engineering and Agriculture of Graduates in Agro Service Centres in West Bengal and Punjab (LII—5-5-75), 26—28.

Enquiry against FCI branch of Punjab (XLVIII—24-2-75), 125.

Export of Milch Cattle from Punjab, Haryana and West U.P. (XLVIII—3-3-75), 78-79.

PUNJAB—*contd.*

FCI not to procure wheat from Punjab Markets (LII—28-4-75), 153.

Failure of Crash Programme for Wheat Production in Punjab (XLIX—10-3-75), 82-83.

Fall in yield of Potato in Punjab (L—7-4-75), 227-28.

Financial Crisis in Punjab Universities (LI—21-4-75), 196-97.

Functioning of postal services in rural areas of Punjab (LII—30-4-75), 163.

Functioning of Telephone services in Punjab (LII—30-4-75), 164.

Funds allotted to Punjab for Housing Programme in Rural Area (L—7-4-75), 160.

Implementation of District Plans in Punjab (LI—23-4-75), 138-39.

Industrial Training Projects in Punjab (LII—7-5-75), 46.

Lime-Stone Deposits in J & K, H.P., Haryana and Punjab (LI—10-4-75), 62.

Loan given by LIC Nationalised Banks to Punjab for Development Works (LII—2-5-75), 128-29.

Loss due to Cyclone in Ludhiana, Punjab (LI—21-4-75), 167-68.

Loss due to Power cut imposed on Industries and Agriculture in Punjab (L—9-4-75), 126.

Meeting of Chief Ministers of Punjab, Haryana and Rajasthan (L—26-3-75), 83.

Methods of Procurement of Foodgrains in Punjab (LII—5-5-75), 50-51.

New crop method in Punjab (L—24-3-75), 156.

Number of Tourists visited Punjab (LII—9-5-75), 164-65.

PUNJAB—*contd.*

Opening of branches of Nationalised Banks in Punjab (LII—2-5-75), 47-48.

Overpayment made by Punjab Government to Centre (L—20-3-75), 51.

Petrol Pumps in Punjab (LII—6-5-75), 144—46.

Power disputes between Rajasthan, Punjab and Haryana (L—9-4-75), 148.

Power Houses under Punjab Circle of C.P.W.D. (L—24-3-75), 155-56.

Problem of Handloom and Yarn industries of Punjab (LII—9-5-75), 166.

Project Report on the top priority irrigation Projects submitted by the Government of Punjab (LI—21-4-75), 103-04.

Proposal to appointment retired Judicial Officer Officer as Judge of Punjab and Haryana High Court (LII—29-4-75), 75-76.

Proposal to Increase Percentage of Levy on Foodgrains in Punjab (LII—5-5-75), 141-42.

Provision of Funds to Punjab for 1975-76 Plan (LI—16-4-75), 178.

Public Call Offices and Post offices in Amritsar (LI—23-4-75), 137-38.

Punjab Small Scale Units affected by shortage of iron and steel (LII—8-5-75), 182-83.

Reduction in Power Supply to Maharashtra, Haryana, Tamil Nadu, Punjab and Uttar Pradesh (L—19-3-75), 79-80.

Representation from Janta Truck Union, Moga (PUNJAB) (LI—23-4-75), 51-52.

PUNJAB—*contd.*

Request by Punjab Government for increasing the number of seats in Vidhan Sabha and for changing the ratio of Parliamentary and Assembly seats (XLVIII—25-2-75), 135-36.

Request of Punjab Government to purchase Cotton by C.C.I. (XLIX—7-3-75), 119-20.

Scheme for Developing Irrigation facilities in Punjab (LII—5-5-75), 140-41.

Shortage of baby food in Punjab (L—26-3-75), 129.

Shortage of Petroleum Products for Industrial Units in Punjab (LII—29-4-75), 81.

Single Food Zone for Himachal Pradesh and Punjab (XLVIII—3-3-75), 141.

Small and Medium Industries in Punjab (L—9-4-75), 72.

Social Welfare Grant to Punjab (LII—5-5-75), 139-40.

Steel allocation to Punjab (LII—8-5-75), 61.

Supply of Diesel and Kerosene to Punjab (LI—15-4-75), 39.

Supply of power to Industry and Agriculture in Punjab (L—19-3-75), 217.

Supply of Power to Industries in Punjab (LI—16-4-75), 179.

Supply of Power to Punjab and Haryana from Bhakra (XLIX—5-3-75), 51.

Supply of Power to Punjab from Rajasthan Atomic Power Plant (LI—16-4-75), 106.

Thein Dam Project in Punjab (L—26-3-75), 105.

Transfer of Chandigarh to Punjab (XLVII—19-2-75), 33.

PUNJAB—*contd.*

Transfer of Irrigation Headworks of Punjab to Bhakra Management Board (L—9-4-75), 64.

Under-invoicing and evasion of taxes by traders in Punjab and Haryana in wheat Sales (L—24-3-75), 87.

Water Pollution in Panaji (LII—28-4-75), 126.

Debates

Punjab Government reported refusal of permission to Food Corporation of India for wheat procurement in the State during current season (CA) (LII—28-4-75), 189—201.

PUNJAB VIDHAN SABHA:

Request by Punjab Government for increasing the number of seats in Vidhan Sabha and for changing the ratio of Parliamentary and Assembly seats (XLVIII—25-2-75), 135-36.

PUNJABI LANGUAGE:

Sikh Brotherhood International's demand for Punjabi as second Language of Delhi (XLIX—5-3-75), 78.

Q

QUESTION OF PRIVILEGE:

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Mishra in the House—*Referred to Privilages Committee* (LII—9-5-75), 263—77.

Apology by U.S.I. (XLIX—17-3-75), 212—14.

A letter alleged to have been written by Employees of HINDALCO to President of HINDALCO (LII—6-5-75), 224—28, 235—49, 252—56.

Question of Privilege (LII—29-4-75), 204—22.

QUESTION OF PRIVILEGE—*contd.*

Re. Question of Privilege against AIR (XLIX—13-3-75), 172—75.

Re. Question of Privilege against the Minister of Home Affairs (XLVIII—24-2-75), 282—36.

Question of Privilege *Re.* A letter alleged to have been written by Employees of Hindalco to the President of Hindalco (LII—6-5-75), 241—56.

R

R.B.H.M. JUTE MILLS:

Payment of P.F. to Retired Workers of R.B.H.M. Jute Mills Katihar, Bihar (LII—8-5-75), 95-96.

RABI CROP:

Diversion of funds allotted to States under emergency rabi production programme (XLVIII—24-2-75), 197-98.

Expected Rabi Crop and Procurement Drive (XLVIII—24-2-75), 155.

Procurement and distribution policy for Rabi crop (XLVIII—24-2-75), 189-90.

Prospects of Rabi Crop (LII—28-4-75), 31-32.

RABINDRA BHARATI UNIVERSITY:

U.G.C. grant to Rabindra Bharati University (L—24-3-75), 169.

RACKET(S):

Racket in Diesel Oil in Delhi (LI—16-4-75), 195-96.

Racket in Fake Currency Notes in Rajhara, Durg District, M.P. (LI—11-4-75), 65-66.

RACMANN KOSHATKINN, NAJAFGARH, DELHI:

Grant of import licences to Racmann Koshatkinn, Najafgarh, Delhi (LI—25-4-75), 195-96.

RADARS:

Production and Use of Radars in India (LI—23-4-75), 132-33.

RADHAKRISHNAN, DR. S.:
Obituary References:

(Death of Dr. S. Radhakrishnan and Shri Khandubhai K. Desai) (LI—17-4-75), 1—4.

RADIO-ACTIVE WASTES:

Sites for disposal of Radioactive Wastes from Atomic Power Stations (L—9-4-75), 85-86.

RADIO BROADCASTS:

Earnings by Commercial Broadcasting (XLVIII—26-2-75), 188.

Radio transmission in Dang area of South Gujarat (XLVII—19-2-75), 166-67.

Time spent by Radio and Television on Commentary on Games (LII—30-4-75), 223.

RADIO NEWS BULLETINS:

Appointment of persons to write Newsletters to Radio Stations (XLVII—19-2-75), 103—05.

Discrepancy in News Bulletins Broadcast by AIR on Inauguration of Samastipur-Muzaffarpur Railway Line (XLVIII—26-2-75), 154—56.

News Bulletins in Sanskrit from other Stations of AIR (XLVIII—26-2-75), 143.

Debates

Blacking out of certain items of business in the House by All India Radio (Under Rule 377) (L—25-3-75), 225—29.

RADIO PROGRAMMES:

Programmes for Chandigarh Radio Station (XLVII—19-2-75), 18—21.

RADIO STATION(S):

Appointment of persons to write Newsletters to Radio Stations (XLVII—19-2-75), 103—05.

Programmes for Chandigarh Radio Station (XLVII—19-2-75), 18—21.

Setting up of Radio Stations in hilly States|Regions in the Fifth Plan (L—9-4-75), 137-38.

RADIOGRAPHER(S):

Filling up of posts of Radiographers on Northern Railway (LI—22-4-75), 54-55.

RAID(S):

Raids by Enforcement and Excise Departments (XLVIII—28-2-75), 180-81.

Raids by Income Tax Authorities (XLIX—14-3-75), 55, 93-94; (LI—11-4-75), 133-34.

Raids by Income Tax Authorities in Gujarat (XLVIII—28-2-75), 75—77.

Raids by Income Tax Authorities in Haryana (LI—11-4-75), 34-35.

Raids in Rajasthan to unearth black money (XLVIII—28-2-75), 178.

Raids on locker of India Safe Deposits Ltd., Calcutta (LI—11-4-75) 111-12.

Raids on Residential premises of Directors of Maruti Ltd. (XLIX—7-3-75), 137-38.

Raids on Tax Evaders (LII—9-5-75), 36—43.

Raid on the residence of Regional Manager, Bank of Baroda (LII—9-5-75), 81.

Raids to unearth black money in Bombay (LI—11-4-75), 110-11.

RAIL LINK:

See "Railway Line(s)".

RAILWAY(S):

Absorption of Casual Labour on Southern and other Railways (XLVII—18-2-75), 59.

Accidents of Eastern and North Eastern Railway (LI—22-4-75), 134-35.

Action on Demands of S. & T. Staff of Indian Railways (LI—15-4-75), 1—8.

Acquisition of Land for underground Railway in Calcutta (XLVIII—25-2-75), 77.

Additional expenditure on creation of new higher grade posts (LII—29-4-75), 65-66.

Allocation of Funds for Underground Railway (L—8-4-75), 34.

Alternative Plan for Calcutta Underground Railway (L—18-3-75), 90.

Andhra Pradesh Government for Speedy Electrification of Madras Vijayawada Section (L—18-3-75), 115-16.

Arrangements for drinking water at stations between Delhi and Udaipur (LI—15-4-75), 185.

Audit objection for misappropriation against Rail Authority, Dhanbad (LII—29-4-75), 172-73.

Avenues of promotion of sub-heads on Railway (L—8-4-75), 100.

Bandel-Katwa Electrification proposal rejected (L—18-3-75), 85.

Benefit awarded to Pharmacists on Railways (XLVIII—25-2-75), 130-31.

Broad Gauge Covered Wagon Supply for Hubli Division (South Central Railways) (L—18-3-75), 42-43.

Break in service imposed on workers of Mysore South Railway Workshop (LII—29-4-75), 117-18.

Broad Gauge Line from Barauni to Katihar (North Eastern Railway) (L—18-3-75), 118-19.

RAILWAY(S): *contd.*

Case of Guards of Gomoh in Labour Court, Bokaro (LII—29-4-75), 176-77.

Catering Contractors on Western Railways (LII—29-4-75), 76.

Charge Sheet served on Employees Members of AILRS Association, South Eastern Railway (LII—29-4-75), 155.

Claims made by Punjab Government against wheat losses in transit (XLVII—18-2-75), 162.

Class I and Class II Officers on Railways (LII—29-4-75), 76-77.

Class I and Class II Status for Assistant Officers (LII—29-4-75), 163-64.

Coal Loading on Eastern Railway (LII—29-4-75), 130.

Complaint against Sub-Heads, DAO, New Delhi (Northern Railway) (L—25-3-75), 37.

Complaint by Railways for non-Compliance of Contract for supply of cotton waste (LI—18-4-75), 144—46.

Completion of additional loops in Bandel-Burdwan section (L—8-4-75), 205.

Confirmation of Staff in Communication Department (Southern Railway) (L—18-3-75), 114—16.

Construction of over-bridges in Western and Central Railways (LI—22-4-75), 181—85.

Consumption of Diesel oil by Railways (L—18-3-75), 48-49.

Contractors' refusal to do work on Underground Railway in Calcutta (LI—15-4-75), 83.

Conversion of S.S. Light Railway into Broad Gauge Line (XLVII—18-2-75), 144.

Countries seeking Technical skills and know how from Indian Railways (L—18-3-75), 209.

RAILWAY(S): *contd.*

Creation of Post of Rail Transportation Coordinator at Bhubaneshwar (LI—22-4-75), 83-84.

Criss-Cross Surface Railway in Greater Calcutta (L—18-3-75), 11—18.

Criteria for deciding particular region a backward area (L—8-4-75), 169-70.

Decision on construction of Underground Railway in Calcutta (XLIX—4-3-75), 208-09.

Decision on underground Railway System in Bombay (L—18-3-75), 1—8.

Decision to set up panel to deal with thefts in Railways (LI—22-4-75), 177.

Demand to put off projects for Underground Railways in Bombay, Calcutta, Delhi and Madras (LI—15-4-75), 142.

Demurrage paid by UP Electricity Board to Railways (LI—22-4-75), 94.

Deputation of Chief Ministers for Railway Development in N.E. Region (LI—15-4-75), 37.

Deterioration in Operation of Railway Service in Samastipur Division (L—18-3-75), 29-30.

Deterioration in Operating Ratio in Zonal Railways (XLIX—4-3-75), 139—41.

Development of Railways in Rajasthan (XLVIII—25-2-1975), 174-75.

Direct recruit (Graduates) in Clerk Grade I (LII—29-4-75), 119.

Discharge of Casual Labourers of Bihpur and Mansi Section of Samastipur Division (North Eastern Railway) (XLIX—4-3-75), 121.

RAILWAY(S): *contd.*

Divisions with minimum incidence of Theft during the last three years (L—8-4-75), 78—80.

Electrification of Rail Roads on Palwal, New Delhi and Ghaziabad, New Delhi (L—18-3-75), 190.

Employees not taken back on Duty (XLVII—18-2-75), 26-27.

Expenditure incurred of Magazines/News-letters Published by Railway (L—8-4-75), 115-16.

Expenditure incurred on clock of North Eastern Railways (LI—18-3-75), 188.

Expenditure on electrification of Panskura-Haldia Section (L—8-4-75), 204-05.

Expenditure on National and Zonal Railway User's consultative Committee (LI—22-4-75), 69-70.

Extension of goods shed on the metre gauge line at Miraj (L—18-3-75), 167-68.

Facilities in Parcel Office, Ghaziabad Station (Northern Railway) (L—8-4-75), 74.

Financial Grants to Educational Institutions on North East Frontier Railway (LI—22-4-75), 210-11.

Finger print experts working in North Eastern Railway (L—18-3-75), 189.

Flag Station between Chainage No. 6500 and 6800 at Basantpur (L—18-3-75), 47-48.

Former Railway Minister's reference to development of railways in Bihar (XLIX—4-3-75), 219-20.

Fraud by Clerk. Pay Bill Section, DS Office, Dhanbad (LII—29-4-75), 178.

Freedom Fighters working on Indian Railways (XLVII—18-2-75), 32-33.

RAILWAY(S): *contd.*

Gandhi Piao at Sojat Road Station (XLVII—18-2-75), 138-39.

Gauge line from Muzaffarpur to Darbhanga (L—18-3-75), 38.

Health unit of India Railway (XLVIII—25-2-1975), 185-86.

IOWs on Deputation to Eastern Railway (LI—22-4-75), 86.

Illegal Gratification for Appointment (LII—29-4-75), 147.

Improvemtnt in Coal Supply to Railways (XLVIII—25-2-75), 30-31.

Increase in Claims in respect of losses on Indian Railways (L—18-3-75), 41-42.

Increase in Railway Mileage in West Bengal, Bihar and Maharashtra (LI—22-4-75), 130—33.

Increase in Revenue from Perunguzni Halt (LI—15-4-75), 115.

Increase in Wage Bills on Indian Railways (LII—29-4-75), 54-55.

Instructing Firemen Working Against Cadre Post (LII—29-4-75), 88—90.

Introduction of Passenger Trains on Katni-Singrauli-Chopan Section (L—18-3-75), 8—11.

Issue of "Indian Railway" Magazine in Hindi (L—8-4-75), 115.

Issue of monthly season tickets at Asavati Station (LII—29-4-75), 63-64.

Karnataka Government Representation for Conversion of Bangalore-Mysore Line into Broad Gauge (L—18-3-75), 202-03.

Kerala Government proposal for supply of cheap power to Railways (XLVIII—25-2-75), 162-63.

RAILWAY(S): *contd.*

Kerala Government's request for Railway Division Head Quarters at Trivandrum (XLIX—4-3-75), 211.

Labour Participation in Undertakings and Railways (XLIX—6-3-75), 49-50.

Labour Relations in Railways (XLVIII—25-2-1975), 38.

Leave Reserve and Rest giver Staff for Maintainers, S&T Department on certain Railways (LI—22-4-75), 157.

Length of Railway net work in South Central Zone in different States (L—18-3-75), 123-24.

Levy of licence fee for Soda Water and Fruit stalls between Madras Beach and Tambaram (LII—29-4-75), 33-34.

Likelihood of Fire in Coal Stocks due to non-clearance of stocks by Railways (LII—29-4-75), 92-93.

Loading Operation in Northern Railway (L—18-3-75), 105.

Loss suffered by Railways due to thefts during 1972-73, 1973-74 and 1974-75 (LI—22-4-75), 111.

Low Production in CIW due to lack of Funds (L—18-3-75), 116.

Maharashtra Government's views on priorities on Konkan Railway and Underground railway for Bombay (LI—22-4-75), 93-94.

Manning of Sleeper Coaches in one Division by TCs/TTEs division conductors of another Division (LII—29-4-75), 145-46.

Money spent on advertisement by Railways (L—8-4-75), 114.

Movement of Foodgrains in drought affected areas in Tamil Nadu (LI—15-4-75), 143.

Names of Towns served by Former SS Light Railway and new BG line (LI—22-4-75), 83.

RAILWAY(S): *contd.*

Negligence of Railway Board for MTP Calcutta (LI—22-4-75), 162-63.

New Zonal Railway Office in Darbhanga city in Bihar (XLVII—18-2-75), 202.

Official version of former Railway Minister's speech made on 2nd January 1975 (LII—29-4-75), 53.

Officiating Allowance to RASMs at Olavakkot Division (LII—29-4-75), 106.

Operational Efficiency of Railways noticed since May, 1975 General Strike (XLVIII—25-2-1975), 88.

Outsanding Amount of Levy due to Railways by Refreshment and other stall owners (L—18-3-75), 105.

Payments due to Railways from DESU (XLIX—12-3-75), 203-04.

Payment of Dividents to General Revenues on Profit basis (LI—15-4-75), 96.

Payments of O.T. Allowance and T.A. by Railway Administration (LI—22-4-75), 122-23.

Pensionary benefits for Freedom Fighters Employed in Railways (L—18-3-75), 144-45.

Persons arrested for having committted theft in Sealdah Division during the last three years (L—8-4-75). 138-39.

Pilferages and Wagon Breaking in West Bengal during 1974-75 (L—18-3-75), 219-20.

Plan for requirement of Electric Power for Traction and Workshops (L—18-3-75), 126-27.

Planning Commission to provide Funds to Railways for Wagon Proceurement (LII—29-4-75), 192.

Playing of Houslie in Railway Institutes at Danapur (LI—15-4-75), 178.

RAILWAY(S): *contd.*

Posts sanctioned in various categories in S&T Department since 1972 (LII—29-4-75), 197-98.

Proficinency Examinations for Wireless Operators (Southern Railway) (XLVII—18-2-75), 28-29.

Promotion of TCst|ITES on Rajkot Division (Western Railway) (LI—29-4-75), 144-45.

Prposal to reduce production in I.E.F. and Golden Rock workshop (XLVIII—25-2-75), 84.

Proposals to attach two Bogies between Jabalpur and Bombay (LII—29-4-75), 88.

Psycho-Technical Cell for job requirement of operating personnel (L—18-3-75), 167.

Purchase of inferior quality hearing by Railway from a Jaipur Firm (LI—22-4-75), 89.

Rail construction works on Trivandrum Nagar Coil Saction (LII—29-4-75), 122-23.

Railways 'Hard Core' for Fifth Five Year Plan (LVIII—25-2-1975), 102.

Railway Stations with Income of over Rs. 20 lakhs Per month from Goods Traffic in Delhi Division (LI—22-4-75), 121-22.

Railways under operation by companies (L—18-3-75), 165-66.

Realignment of Kangra Valley Railway (L—26-3-75), 41-42.

Recruitment of Class III Employees by Southern Railway Service Commission at Madras (L—18-3-75), 218—20.

Re-instatement of Workers who participated in May 1974 Strike (XLVII—18-22-75), 38—40.

RAILWAY(S): *contd.*

Release of foreign exchange for MTP (Railway) Calcutta (LI—22-4-75), 65-66.

Report of Committee on Reservation and Booking (L—18-3-75), 43.

Rise in Cost of Acquisition of Land for Calcutta Railway (L—25-3-75), 72-73.

RAILWAYS:

Russian Experts visit for MTP (Railways) and Indian teams visit abroad (LI—22-4-75), 161-62.

Schemes for New Lines/Expension of Existing Lines in West Bengal during Fifth Plan (LII—29-4-75), 155-56.

Scheme for testing the quality of eatables at stations on Western Railway (LII—29-4-75, 161.

Schemes prepared by Kerala Government for development of Railway in Kerala (XLIX—4-3-75), 61-62.

Search of Luggage of Passengers by the Railway Police at Udaipur (LI—15-4-75), 75.

Setting up of Divisional Headquarters in Kerala (XLVIII—25-2-75), 187-88.

Shifting of Railway Installations from Neyyattinkara (XLIX—4-3-75), 130.

RAILWAY (S):

Southern Zonal Council Meeting (XLVII—19-2-75), 187.

Stalls, Trolleys and Khomchas in Bombay Central and other Division of Western Railway (LII—25-4-75), 85-86.

Steps to be taken to overcome such of passengers going to Hill stations in Summer (LII—6-5-75), 201.

Steps to Link Delhi with Other state Capitals (L—8-4-75), 173-74.

RAILWAY(S): *contd.*

Strength and expenditure of Railway Department (L—25-3-75), 187.

Supply of Reference Books to Staff of Telecommunication Department of Different Zonal Railways (LI—15-4-75), 127.

Suspension of Sub Heads of D.A.O., New Delhi (Northern Railway) (L—18-3-75), 202.

Techno-Economic Survey for Eklakhai-Balurghat Railway (LI-22-4-75), 27-28.

Terms and conditions for take-over of Martin Light Railways in Bihar (LII—29-4-75), 86.

RAILWAY:

Theft from Railway Wagons on Madras-Howah Line (LI—22-4-75), 120-21.

Thefts at Stationes in Dhanbad Division with the connivance of Railway Employees (L—8-4-75), 175-76.

Themral power project near Asansol to supply power to Railway (L—18-3-75), 209-10.

Ticketless Travelling in Samastipur Division (LII—29-4-75), 90-91.

Train Robbery near Banda (L—18-3-75), 173.

Training School for Classes III and IV S&T Staff Over various Zonal Railway (LI—22-4-75), 157-58.

Transfer of I.O.Ws of Eastern Railway to Parent Railway (LI—22-4-75), 195-96.

Trollies, Khomchas and Stalls allotted to Schedule Castes and Scheduled Tribes persons in Railways during 1972, 1973, 1974 and 1975 (LII—6-5-75), 206-07.

Unclaimed foodgrains lying in Railway Wagons (L—8-4-75), 63-64.

RAILWAY—contd.

Under-ground railway project for Bombay (L—18-3-75), 184.

Under-ground railway project for Delhi (XLVIII—25-2-1975), 155-56.

Upgrading of Non-Gazetted Staff on Railways (LII—29-4-75), 190-91.

Vegetarian Light Refreshment Stall at Nanganallur (LII—29-4-75), 143-44.

Widespread Incidence of Crime on Railways (XLVII—13-2-75), 33-34.

RAILWAYS:

Wire snapped by Thieves from Telegraph Lines in Kanpur-Achnara Section during 1974 (L—18-3-75), 39-40.

Work conducted in Hindi in Railways (L—18-3-75), 181—83.

Work done on Apta-Dasgaon Section of West Coast Railway during 1974-75 (XLIX—4-3-75), 27-28.

Work undertaken in 1974-75 for Calcutta Tube Railway and Howrah-Amta Railway (LI—15-4-75), 134.

Workers' participaion in management of Railways (LII—29-4-75), 198.

World Bank Loan to Indian Railways (LII—6-5-75), 103-04.

Wrong delivery of a rake of coal belonging to Udaipur Cement Works, Udaipur (L—8-4-75), 168.

Debates

Reported Cancellation of Trains due to shortage of coal with Railways (Matter under 377) (XLVIII—19-2-75), 246.

RAILWAY ACCIDENTS:

See also "Accidents" also "Air accidents".

RAILWAY ACCIDENTS—contd.

Accidents at Ramghat Road and G.T. Road Railway Crossings during the Last two years (L—8-4-75), 33.

Accidents at unmanned Railway Crossings in Orissa during 1974 (LII—6-5-75), 120-21.

Accidents in Chakradharpur-Chandil section (XLIX—4-3-75), 116-17.

Accidents in Sealdah Division during 1972-73 (L—8-4-75), 140.

Accidents in Sealdah Division during 1974 (L—25-3-75), 97.

Accident near Patratu (Dhanbad Division) (LII—29-4-75), 174-75.

Accidents on Western Railway during 1973 and 1974 (L—25-3-75), 132-33.

Collision of Truck with Bombay Express beyond Mohni Station (LI—22-4-75), 160.

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-75), 202.

Derailment of a train near Kota Railway Bridge (L—8-4-75), 107.

Derailment of Kamrup Express near Jalpaiguri (L—25-3-75), 187-88.

Enquiry Report of Train Accident at Ultadanga (LI—15-4-75), 91.

Increase in derailment of Trains and Engines since last Strike (L—8-4-75), 124.

Increase in Railway accidents in Dhanbad Division (LII—29-4-75), 66-67.

List of Dead and wounded in Accident at Ultadaga (XLIX—4-3-75), 51.

Loss of Property as a result of Railway Accident on Western Railway dring 1974 (LII—29-4-75), 199.

Loss of Property due to Train Accident at Ultadanga on 29-1-75), (XLVIII—25-2-75), 91.

RAILWAY ACCIDENTS—*contd.*

Passengers died while Travelling on Roofs of Trains during the last Two Years (LI—15-4-75), 128.

Railway Accident at Ultadanga (L—25-3-75), 196-97.

Railway accidents due to sabotage (XLVIII—25-2-1975), 191.

Railway accidents during 1974-75 (XLVII—18-2-75), 99-100.

Railway accidents during March, 1974 and 1975 (LI—22-4-75), 172.

Railway Accidents during the last three months (XLVIII—25-2-75), 58—60.

Railway accident near Gurpa of Dhanbad Division (Eastern Railway) (LII—29-4-75), 62-63.

Railway Employees responsible for Accident at Ultadanga (XLIX—4-3-75), 227-28.

Running Over of a Person at Khursopur Station on the eve of Shivratri (L—8-4-75), 162-63.

Running over of a person by a train at Delhi Main Station (LI—15-4-75), 47.

Running over of six persons by Dankuni local near Ultadanga (XLVIII—25-2-75), 144-45.

RAILWAY ACCIDENT:

Train accident on Patratu-Barkakana Section (LI—22-4-75), 168-69.

Train accident on Tata-Muri-Barkakana Section (LI—22-4-75), 169—71.

Train Collision between Fagunagaon and Patladana Stations (L—18-3-75), 100.

Train derailment between Barhaj Bazar and Setraon Stations (L—8-4-75), 128.

RAILWAY ACCIDENTS—*contd.*

Victims of Railway accidents occurred after the passing of the Indian Railways (Second Amendment) Bill, 1973 (LII—6-5-75), 105-06.

RAILWAY ACCIDENTS INQUIRY COMMITTEE:

Recommendation of the Railway Accidents inquiry committee regarding S & T Inspectors (LII—6-5-75), 210—11.

RAILWAY ACT:

Amendment of Railway Act (LI—22-4-75), 143-44.

RAILWAY ADVERTISEMENTS:

Railway Advertisements given by Zonal Offices located at Calcutta (L—25-3-75), 206-07.

RAILWAY AMENITIES:

Amenities at Jasidih and Deoghar stations (XLVII—18-2-75), 142-43.

Commode Type Toilet in Trains between Gonda and Bahraich (L—25-3-75), 51.

Proposal to re-introduce amenity of drinking water in containers in trains (XLVII—18-2-75), 162.

RAILWAY AUTOMATIC SIGANALLING:

Automatic signalling in Chakradharpur-Chandil Stations (XLIX—4-3-75), 226-27.

RAILWAY BOARD:

Amendment to Railway Board Secretariat Stenographer Service (LI—22-4-75), 120.

Benefit of Extension in Service beyond 58 years in Railway Board's Office (L—8-4-75), 60-61.

Decision of Railway Board Tribunal for introducing 48 hours a week (XLIX—4-3-75), 215-16.

Extension to Class II Section Officers in Railway Board (LII—6-5-75), 101-02.

RAILWAY ACCIDENTS—*contd.*

Railway Board's failure to place orders for wagon (L—8-4-75), 34-35.

Railway Board Orders for Wagon out of 1974-75 Rolling Stock Procurement Programme (LII—6-5-75), 137—40.

RAILWAY BOOK STALL (S):

Book Stalls Contract to Educated Unemployed (Northern Railway) (L—8-4-75), 188.

RAILWAY BOOKING:

Booking Office near Delhi Junction (LI—15-4-75), 9—13.

Report of Committee on Reservation and Booking (XLVII—18-2-75), 148-49.

Reservation facilities at New Delhi Railway Station (XLVII—18-2-75), 145.

RAILWAY BRIDGE (S):

Construction of Overbridges at different points in Patna (L—18-3-75), 217-18.

Construction of Over-bridge at Ratlam Railway Crossing (LI—15-4-75), 179.

Construction of Railway Overbridges in Rajasthan (LI—15-4-75), 188.

Construction work on Over-Bridge at Gaya (LII—6-5-75), 195-96.

Fly-over on G. T. Road at Kali Pahari (Asansol Division) (L—18-3-75), 201-02.

Fly-over Railway Bridge at Balasore (L—18-3-75),

Footpath on the Railway Bridge over Chandragiri River in Kasaragod, (L—18-3-75), 94.

Overbridges proposed to be constructed in Bhusawal Division (L—25-3-75), 114.

RAILWAY BRIDGE—*contd.*

Overbridges to be constructed in Rajasthan during 1975-76 (L—25-3-75), 180.

Railway Bridge on Gandak river near Chitauni Ghat (XLVIII—25-2-75), 161-62.

Railway over bridges and underbridges in various zones (LII—6-5-75), 61-62.

Repair of Vaitarna Bridge (LII—6-5-75), 193.

Representation from People of Siliguri (L—25-3-75). 109-10.

Road overbridge at Sarai Rohilla Crossing (LII—28-4-75), 44.

Wooden Over-Bridge at Sitamarhi Railway Station (XLVIII—25-2-75), 160-61.

RAILWAY BUDGET, 1975-76:

General Discussion (XLIX—7-3-75), 246—302, (XLIX—10-3-75), 228—60.

RAILWAY CATERING:

Allotment of Catering Contracts without Calling for Tenders (LI—15-4-75), 156.

Catering contracts given on Hapur Junction (XLVII—18-2-75), 144-45.

Catering contractors between Alipur Duar and Tinsukia Stations (LII—6-5-75), 59—62.

Catering Contractors on Northern Railway (L—25-3-75), 54.

Complaints about Poor and Substandard Catering in Western Railway (L—8-4-75), 142-43.

Demand from Meal Canvassers of 3 Up/4 Dn Howrah-Madras Mail (XLVII—18-2-75), 57-58.

Educated Unemployed Catering Contractors on Northern Railway (L—8-4-75), 187-88.

Railway Catering Contracts for Ladies (L—5-8-75), 102.

RAILWAY CATERING: *contd.*

Railway Catering Service in Madras (XLIX—4-3-75), 174—76.

Replacement of contract catering by Departmental set up at Katihar (LI—15-4-75), 72.

Rules Governing free diet to Railway Employees (XLVIII—25-2-75), 171-72.

RAILWAY, CENTRAL:

Confirmation of technical staff of Communication Department (Central Railway) (L—8-4-75), 193-94.

Crimes on Central Railway during the last year (XLVII—18-2-75), 105-06.

Dacoities committed on Central Railway during the period from January, 1973 to January, 1974 (XLVII—18-2-75), 46.

Educational facilities to Railway Employees in Railway Colonies in Madhya Pradesh (Central Railway) (LI—15-4-75), 110.

Expenditure incurred on installation and maintenance of clocks on Central Railway (XLVII—18-2-75), 218-19.

Finger print experts employed on Central Railway (XLVII—18-2-75), 219-20.

Occupancy Census of certain trains on Central Railway (LI—15-4-75), 91.

Dieselisation Plan for Central Railway (LI—22-4-75), 41-42.

Platforms without arrangement of electric light in Central Railway (LI—22-4-75), 200.

Proposals for Extension|Expansion on Central Railway (LI—22-4-75), 198-99.

Separate running room for Travelling Ticket Examiners at Allahabad (Central Railway) (LI—22-4-75), 100-101.

RAILWAY CENTRAL: *contd.*

Ticketless Travelling in Central Railway (XLVII—18-2-75), 107.

Ticketless Travelling on Central Railway during 1973-74 and 1974-75 (LI—22-4-75). 45.

Wagon shortage on Central Railway (L—8-4-75), 53.

RAILWAY COACH(ES):

Air conditioning of two-tier second class sleeper coaches (LI—15-4-75), 183.

Condition of E.M.U. Coaches in Sealdah Division (LII—6-5-75), 44-45.

Detriorating condition of first class coaches in trains between Gonda and Bahriach (XLVII—18-2-75), 141.

Earnings from Standard I and II Class Coaches (LI—15-4-75), 59.

Through carriage service from Vaidyanath-Deoghar to major railway stations (XLVII—18-2-75), 143.

RAILWAY COLONY(IES):

Representation from Chutia Railway Colony Labour Co-operative Society Ltd., Ranchi (XLVII—18-2-75), 97-98.

RAILWAY CONSIGNMENTS:

Compensation paid for pilferage of Consignments in transit (XLV-III—25-2-75), 183.

RAILWAY CONVENTION COMMITTEE:

Seventh Report presented (LII—9-5-75), 333.

RAILWAY EARNINGS:

Increase in Income from Goods Traffic (XLVII—18-2-75), 127.

Increase in Revenue due to revision of Passenger Fares during 1974-75 (XLIX—4-3-75), 104-05.

RAILWAY, EASTERN:

Allotment of Catering and other Stalls to Societies on Eastern Railway (L—8-4-75), 179-80.

Confirmation of employees in Eastern Railway (L—18-3-75), 187-88.

Double Railway Tracks for Patna-Gaya and kiul-Gaya Sections (EASTERN RAILWAY) (LI—15-4-75), 174.

Employees whose services were terminated, suspended in the last strike on Eastern Railway (XLVII—18-2-75), 186-87.

Expenditure incurred on installation and maintenance of clocks on Eastern Railway (XLVII—13-2-75), 92.

Finger print experts employed on Eastern Railway (XLVII—18-2-75), 221-22.

IOWs on Deputation to Eastern Railway (LI—22-4-75), 86.

Punitive action against Railway employees on Eastern Railway (XLVII—18-2-75), 88-89.

Stalls at stations on Eastern Railway (L—8-4-75), 81.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 216—40.

RAILWAY EDUCATIONAL INSTITUTIONS:

Reservation for SC/ST in Railway Educational Institutions (LII—29-4-75), 86-87.

RAILWAY ELECTRIFICATION:

Electrification of Arkonam Erode and Jalarpettai-Bangalore section (L—8-4-75), 61.

Electrification of Howrah-Delhi Trank Route (XLIX—4-3-75), 50.

Electrification of New Railway Routes (XLVIII—25-2-1975), 76.

Electrification of Railways in Bihar (XLIX—4-3-75), 115.

RAILWAY ELECTRIFICATION *contd.*

Electrification of Railway Stations (XLVII—18-2-75), 93-94.

Electrification of tracks during 1975-76 (LI—15-4-75), 145.

Electrification work on D.B.K. Railway line (LI—15-4-75), 34.

Expenditure incurred on Electrification of Railway Lines passing through Uttar Pradesh (XLVIII—25-2-1975), 136-37.

Funds for achieving target for Electrification of Railway for 1974-75 (L—25-3-75), 114—16.

Kerala Government's request for Electrification of railway lines in Kerala (XLIX—4-3-75), 212.

Progress of Madras-Trivellore Rail electrification project (LI—22-4-75), 50.

Report of Siddeshwar Prasad Committee on Rural Electrification (LI—23-4-75), 72.

Target set for Electric Traction (XLVIII—25-2-1975), 79

RAILWAY EMPLOYEE(S):

Absorption of Assistant Officers on Indian Railways (LI—15-4-75), 39.

Absorption of Casual Labour on Southern and other Railways (XLVII—18-2-75), 59.

Accommodation for Essential Staff (LII—6-5-75), 90.

Accommodation for Railway Employees in Delhi (L—25-3-75), 37-38.

Accommodation to 'Essential Staff' on Indian Railways (LII—6-5-75), 187-88.

Acting Allowance for Station Masters|Assistant Station Masters (XLVIII—25-2-1975), 131-32.

Action taken on Demands of Loco-Running Staff (XLIX—4-3-75), 113-14.

Additional Facilities to employees categorised as 'Running Staff' (LII—6-5-75), 83-84.

RAILWAY EMPLOYEES—*Contd.*

Amendment of Railway Board Secretariat Stenographer Service (LI—22-4-75), 120.

Amounts due to SMs|ASMs for working as Guards (LII—29-4-75), 191-92.

Amounts of Emoluments disbursed to Officers and Subordinates (LI—15-4-75), 179.

Appeals filed by Government and expenses incurred on writ petitions (LII—6-5-75), 14—21

Appointment of Sons|Dependents of Loyal Employees in Dhanbad Division (LII—6-5-75), 43

Arrest of Railway Employees of Adra (South Eastern Railway) (XLIX—4-3-75), 73—75

Arrest of T.T.I. of Asansol (Eastern Railway) (LI—15-4-75), 49

Assets accumulated by parcel clerks transferred to Kalka Station (LII—29-4-75), 57—59.

Avenues of promotion of sub-heads on Railway (L—8-4-75), 100.

Benefit of Employment to Loyal railway employees for class I and II officers (LII—6-5-75), 99-100.

Break in Service for Non-participants in strike (L—25-3-75), 179-80.

Cases of Violence and Sabotage against Railway Employees (L—8-4-75), 187.

Change in Designation of Train Examiner to Carriage and Wagon Chargeman (LI—15-4-75), 175.

Circulation of revised rates of certain allowances (XLVII—18-2-75), 163-64.

Coal Loading Labourers of Katihar Loco Shed (XLIX—4-3-75), 228.

Condonation of Break in Service of Employees who took part in agitation in Ajmer Division (Western Railway) (L—8-4-75), 101-02.

RAILWAYS EMPLOYEES—*Contd.*

Condonation of Cases of break in service (L—25-3-75), 61-62.

Conductor on Duty in Delhi Ahmedabad Jayanti Janta Train (LII—6-5-75), 55-56.

Confirmation of employees in Eastern Railway (L—18-3-75), 187-88.

Confirmation of Station Masters/Assistant Station Masters of Ferozepur Division (Northern Railway) (LI—15-4-75), 164.

Consideration of Left-Out Demands of Railway Employees (XLIX—4-3-75), 14—26.

Cumulative effect of Additional Increments granted to Loyal Railway Workers (LI—15-4-75), 175.

Decision on Appeals of Employees of Class I, II, III and IV (XLVII—18-2-75), 127-28.

Decision on cases of Condonation of Break in service (XLVII—18-2-75), 161-62.

Decision on continuation of Post of Railway Sectional Officers (L—25-3-75), 149.

Delay in Implementation of Panel for Promotion to Grade I (L—8-4-75), 108-09.

Delay in withdrawal of orders inflicting various punishment on employees participation in strike (XLVII—18-2-75), 200—08.

Demand of 'approved standard yard stick' of S and T staff (LII—6-5-75), 82-83.

Demonstration by Railway Employees in Front of Parliament (LII—6-5-75), 218-19.

Demonstration by Railwaymen in Delhi on 31st March, 1975 (XLVII—18-2-75), 89.

Dismissal of Class IV officials under Dy. CME Izatnagar (North Eastern Railway) (LII—6-5-75), 102-03.

RAILWAY EMPLOYEES— *Contd.*

Dismissal of Railwaymen of Sholapur Division (L—8-4-75), 104-05.

Duties of Accountant and Works Accountant in Executive office (LII—6-5-75), 205-06.

Duty hours fixed by Miabhoy Tribunal (XLVII—18-2-75), 164-65.

Eastern Railway Employees suffered Punishment (LI—22-4-75), 146-47.

Educational facilities to Railway Employees in Railway Colonies in Madhya Pradesh (Central Railway) (LI—15-4-75), 110.

Employees dismissed and suspended on South Central Railway (XLVII—18-2-75), 187-88.

Employees dismissed and suspended on various Zonal Railways and Production Units (XLVII—18-2-75), 130-31.

Employees Dismissed, Terminated and Suspended on Western Railway (XLVII—18-2-75), 61-62.

Employees not taken back on Duty (XLVII—18-2-75), 26-27.

Employees of C & W Department, Dhanbad Demonstrating before D.S. Dhanbad (LI—22-4-75), 148-49.

Employees participated in Railway Strike of May 1974 (LI—22-4-75), 33—35.

Employees suffered suspension, Termination, Dismissal on Northeast Frontier Railway during May, 1974 Strike (XLVII—18-2-75), 42-43.

Employees suspended/dismissed/prosecuted in Bhusawal and Jhansi Division District after Railway Strike (XLVIII—25-2-1975), 100.

Employees victimised and placed under Suspension during last Strike on Southern Railway (XLVII—18-2-75), 34-35.

RAILWAY EMPLOYEES—*Contd.*

Employees whose services were terminated/suspended in last strike on Northern Railway (XLVII—18-2-75), 73-74.

Employees whose services were terminated, suspended in the last strike on Eastern Railway (XLVII—18-2-75), 186-87.

Employment to Children of Loyal Railway Workers (L—18-3-75), 25—29.

Employment to dependents of Employees who died while on duty (Northern Railway) (L—18-3-75), 145-46.

Enquiry into Brusting of Crackers by Railway Employees after the death of Shri L. N. Mishra (XLVIII—25-2-75), 90.

Ex-gratia payment to Railway Employees Retired before 1st April, 1956 (L—8-4-75), 164-65.

Extension of service to Employees in Bikaner Division (Northern Railway) (L—25-3-75), 44.

Extension to Class II Section Officers in Railway Board (LII—6-5-75), 101-02.

Extra staff to do heavy workload (Northern Railway) (XLVII—18-2-75), 163.

Filling up of Posts of Fireman 'A' and Shunter 'A' (L—25-3-75), 129-30.

Filling up of Vacancies of Class I and II and Retrenchment of Class III and IV (XLIX—4-3-75), 69—71.

Fixation of Pay of Signallers when promoted as Assistant Station Masters, Delhi Division (Northern Railway) (XLVII—18-2-75), 66.

Fixing up of Seniority in Class I Service of Railway Officers (L—18-3-75), 95-96.

RAILWAY EMPLOYEES— *Contd.*

Grievances of loyal railway workers pending with Railways (LII—6-5-75), 172.

High Court's verdicts about Railway Employees under suspension, dismissed (XLVIII—25-2-75), 186-87.

Higher Grades for Train Examiners in Carriage and Wagon Department (L—8-4-75), 161-62.

Identical Scales of Pay for Train Examiners and Chargemen of Workshops and Loco Sheds (L—8-4-75), 54.

Implementation of Announcement made by Former Railway Minister (XLVII—13-2-75), 85-86.

Implementation of decision for condoning of break in Service (L—25-3-75), 109.

Implementation of demands of Guards (LI—22-4-75), 92-93.

Improvement in Working Conditions and other facilities of Railway Employees (L—18-3-75), 131.

Incentives to loyal railway employees of Alipurduar Division (North-Eastern Frontier Railway) LII—6-5-75), 64.

Journey time for Loco and C & W Staff of South Central Railway (LII—29-4-75), 47-48.

Linguistic classification of Railway employees (L—25-3-75), 126.

Manning of Sleeper Coaches in One Division by TCs/TTEs/Conductors of another Division (LII—29-4-75), 144-45.

Memorandum from Railway Employees of Arrah-Sasaram and Futwa Islampur Light Railway (L—18-3-75), 199-200.

Misuse of labour and sale of railway material (LII—6-5-75), 238.

Non-wage benefits for Railway Staff in 1974-75 (LII—29-4-75), 202.

RAILWAY EMPLOYEES— *Contd.*

Office Bearers of INTUC—led Union treated on duty though absent (LI—15-4-75), 36.

Overtime allowance paid to employees by Railways (L—8-4-75), 114-15.

Parity in training to coaching clerks of Moradabad Division and Delhi Division (Northern Railway) (LII—6-5-75), 231.

Passes to Parents and dependent sisters (XLVIII—25-2-75), 170-71.

Passes to Widowed/dependent mother and sisters of retired Railway employees (LI—15-4-75), 45.

Pay Scales of different categories of Railway employees (LI—22-4-75), 62.

Payment of overtime arrears to staff under D. S. Delhi division (Northern Railway) (XLIX—4-3-75), 214-15.

Posts involving allotment of higher grade or up-gradation (LII—6-5-75) 56—60.

Posts of Additional C.Es and Dy. C.E. (Northern Railway) (LI—15-4-75), 122.

Power to grant relaxation by Competent Authority (L—25-3-75), 102-03.

Promotion of eligible staff against existing vacancies (Western Railway) (LII—6-5-75), 107-08.

Promotion of Fireman 'B' Grade to Fireman 'A' Grade posts (L—25-3-75), 129—31.

Publication of revised T.A. Rules of Railway Employees (LII—6-5-75), 105.

Punishment to Railway Employees before Conviction by Court (L—8-4-75), 72-73.

Punitive action against Railway employees on Eastern Railway (XLVII—18-2-75), 88-89.

RAILWAY EMPLOYEES— *Contd.*

Punitive Transfer and Repressions intensified by Divisional Railway Authority; Dhanbad (LII—6-5-75), 176-77.

Railway employees dismissed during the last Railway strike (XLVII—18-2-75), 75-76.

Railway employees doing money lending business in Dhanbad (LII—29-4-75), 173-74.

Railway employees enjoying housing facilities (LII—29-4-75), 119-20.

Railway Employees involved in Thefts on Railways (XLVII—25-2-75), 45.

Railway Employees responsible for Accident at Ultadanga (XLIX—4-3-75), 227-28.

Railway Employees' Trade Union Leaders Dismissed for Participating in May, 1974 Strike (LI—22-4-75), 145-46.

Recommendation of the Railway Accident inquiry committee regarding S & T Inspectors (LII—6-5-75), 210-11.

Re-employment of laid off labourers of Jakhapura-Banspani line (XLIX—4-3-75), 160-61.

Regularisation of leave in favour of Loyal Railway Workers in Khurda Road Division (South Eastern Railway) 63.

Reinstatement of Employees involved in May, 1974 Strike (XLVIII—25-2-75), 148.

Reinstatement of Employees not involved in sabotage and violence (XLVII—18-2-75), 83-84.

Reinstatement of Railway Employees (Central and Western Railways) (L—25-3-75), 44-45.

Reinstatement of Railway Employees Charged with Violence and Sabotage (LII—65-5-75), 87-88.

RAILWAY EMPLOYEES— *Contd.*

Reinstatement of Railway Employees in Tamil Nadu State (LI—15-4-75), 144.

Reinstatement of Railway Employees of Ratlam Railway Station (L—18-3-75), 144.

Reinstatement of Railway Employees of South Eastern Railway (L—25-3-75), 38-39.

Reinstatement of remaining Employees on Central Railway (L—18-3-75), 142-43.

Reinstatement of Railway Employees working in Madhya Pradesh (LI—15-4-75), 112.

Reinstatement of S. & T. Staff after May, 1974 Strike (LI—15-4-75), 126.

Reinstatement of substitutes of C & W and Loco Departments, Dhanbad Division (LII—6-5-75), 174.

Reinstatement of suspended employees of Khurda Road Division (South Eastern Railway) (XLVIII—25-2-1975) 195.

Reinstatement of Workers who participated in May, 1974 Strike (XLVII—18-2-75), 38—40.

Relieving ASM in Post of Section Controllers in Control Offices, Olavakkot (LII—29-4-75), 135-36.

Representation from All India Railway Accounts Employees Association regarding certain demands (XLVIII—25-2-1975), 42—44.

Reservation quota for promotion to senior scale posts in Personnel Department (LI—15-4-75), 107.

Restrictions on Appointment of Wards of Loyal Railway Employees (LII—6-5-75), 234-35.

Retrenchment of Employees in Bihar during slowing down of Work (L—25-3-75), 40-41.

Rules governing free diet to Railway Employees (XLVIII—25-2-75), 171-72.

RAILWAY EMPLOYEES— *Contd.*

SC/ST Doctors working as DMOs in Indian Railways (LII—6-5-75), 100-01.

Separate running room for Travelling Ticket Examiners at Allahabad (Central Railway) (LI—22-4-75), 100-01.

Seniority List of Loco Running Staff Ajmer Division (Western Railway) (L—25-3-75), 127—29.

Seniority of Ex-Grain shop Staff (LI—15-4-75), 119.

Settlement of Accounts of Employees retired from Mysore Workshops and Mysore Division (Southern Railway) (L—8-4-75), 47-48.

Shelter for Casual Labourers engaged on Smastipur Muzaffarpur Conversion Project (North Eastern Railway) (XLVIII—25-2-75), 129.

Standard and uniform designation of various categories on Railways (LII—6-5-75), 211.

Steps taken for reinstatement of railway employees and payment of D.A. to Government employees (XLVIII—27-2-75), 88.

Substitutes removed on plea of Guardians' participation in strikes, Dhanbad Division (LII—6-5-75), 175.

Supersession of SC/ST and other TTEs (LI—22-4-75), 74-75.

TA/DA charged by officers for attending social function at Jaipur (Western Railway) (LII—6-5-76), 184.

Trade Union Officials of Railwaymen Victimised for participating in May 1974 strike (LI—22-4-75), 87-88.

Training of Indian Railway Officials abroad (XLVIII—25-2-75), 178.

Training School for Class III and IV S&T Staff Over various Zonal Railway (LI—22-4-75), 157-58.

RAILWAY EMPLOYEES— *Contd.*

Transfer of Employees working in Traffic Accounts at Delhi (Northern Railway) (XLVIII—25-2-75), 96.

Transfer of Parcel Clerk from New Delhi Station to Kalka Station (L—25-3-75), 136-37.

Transfer of Railway Employees for participating in May, 1974 strike (LI—22-4-75), 147-48.

Transfer of Railway employees who participated in May 1974 strike (XLIX—4-3-75), 219.

Treatment of workers of Railway Canteen as Railway employees (LI—22-4-75), 53.

Uniforms supplied to Railway Employees (LII—6-5-75), 199.

Uniform to staff of S.T. on Northern, North Eastern, Western and South Central Railways (LII—6-5-75), 227-28.

Upgradation and promotion in Class II and Class I posts during 1975 (LI—15-4-75), 16.

Upgradation of Post of Assistant Medical Officer in-charge, Amritsar (Northern Railway) (L—25-3-75), 176.

Upgradation of Posts of Class III & IV (L—25-3-75), 74.

Upgradation of Post of Station Masters and Assistant Station Masters (XLVIII—25-2-75), 130.

Vacation of stay orders for giving Justice to Ticket Checking Staff of Ratlam Division (Western Railway) (LII—29-4-75), 42-43.

Violation of Channel of promotion of SMs/ASMs in Ferozepur Division (Northern Railway) (LI—15-4-75), 69.

Violence and Sabotage Cases pending in Courts against employees of Dhanbad Division (Eastern Railway) (LII—6-5-75), 176.

RAILWAYS EMPLOYEES—*Contd.*

Writ Petitions Filed by Railway Employees (LI—15-4-75), 78.

Debates

Grievances of Railway Employees (Pet) (LI—23-4-75), 204—07.

RAILWAY ENGINE(s):

Diesel and Steam Engines (XLIX—4-3-75), 63.

Electric Locomotives to Haul up goods and trains on Kanpur Tundla line (L—8-4-75), 134-35.

Foreign components required for Steam Loco Manufactured by CIW (L—25-3-75), 205.

Manufacture of new industrial shunting locomotive (XLVII—18-2-75), 130.

Orders for Locos from Middle East and South East Asian countries (XLIX—4-3-75), 190-91.

Re-shaping of Engines produced by CLW (XLIX—4-3-75), 175—77.

Sophisticated A.C./D.C. Locomotive produced at C.L.W. (XLIX—4-3-75), 181—83.

RAILWAY EQUIPMENT:

Export of Railway Equipment (LI—18-4-75), 301.

Indo-Brazil discussion for supply of Railway Equipment (XLIX—4-3-75), 76-77.

RAILWAY FARES AND FREIGHTS:

Achievement of freight targets during 1973-74 and 1974-75 (I—25-3-75), 118-19.

Cases of under-charges of Freight detected (LII—6-5-75), 89-90.

Loss incurred due to increase in fares (XLVIII -25-2-75), 48-49.

Movement of Jaggery under priority Class 'E' of Railway Freight (XLVII—18-2-75), 94.

Proposal to reduce the Railway Fare (LII—29-4-75), 149-50.

RAILWAY FARES AND FREIGHTS: *Contd.*

Railway Freight Charge earned during 1973-74 and 1974-75 (XLIX—4-3-75), 90-91.

RAILWAY GOODS TRAFFIC:

Fourth Plan target for goods movement (XLVII—18-2-75), 124-25.

Increase in Income from Goods Traffic (XLVII—18-2-75), 127.

Passenger and quantity of goods carried by Railways (LII—6-5-75), 196—98.

RAILWAY GODOWN(s):

Death of Buffaloes loaded at Kota Goods Godown (LI—15-4-75), 195.

RAILWAY GOODS SHED(s):

Proposal to close down Goods Shed at Marufganj in Patna (XLVII—18-2-75), 203—05.

RAILWAY HALT(s):

Demand for providing halt to Janta Express train in Adivasi region of Pali District (L—24-3-75), 186.

Proposal to convert Kharkhari Halt into Fullfledged Station (XLIX—4-3-75), 123-24.

Proposal to convert Tal Junction Halt into Station (L—25-3-75), 153.

RAILWAY LEVEL CROSSING(s):

Accidents at Ranighat Road and G.T. Road Railway Crossings during the Last two years (L—8-4-75), 33.

Accidents at unmanned Railway Crossing in Gujarat during 1974-75 (LII—6-5-75), 117.

Demand for exemption of Recurring Charges in maintaining manned Level Crossing at Vengara (XLIX—4-3-75), 108-09.

Demand for Level Crossing in Quilon-Trivandrum Section (L—8-4-75), 112-13.

Haripur Level Crossing (XLVII—18-2-75), 139-40.

RAILWAY LEVEL CROSSING—*Contd.*

Level crossings between new mangalore Harbour and Mangalore and between Mangalore and Puttur (LI—22-4-75), 138-39.

Programme to man Railway Crossings during the Fifth Plan (L—8-4-75), 68—70.

Setting up of Additional Crossing Stations in Trivandrum-Quilon Section (L—8-4-75), 113-14.

Unmanned Railway Crossings (XLIX—4-3-75), 171—73.

Unmanned Railway Crossings in Khurda Road Division (L—18-3-75), 102-03.

RAILWAY LINE(s):

Alignment work on Ernakulam—Alleppey Railway Line (LI—22-4-75), 98.

Allocation for Mangalore-Bombay Railway Line During Fifth Five Year Plan (XLVII—18-2-75), 216.

Allocation for new Railway Lines in Backward Areas during Fifth Plan (XLVII—18-2-75), 79-80.

Allocation for new Railway lines in Backward State of Madhya Pradesh (XLVII—18-2-75), 104-05.

Allocation for Railway Line from Dharamnagar to Kumarghat (L—25-3-75), 143.

Allocation of funds for New Railway Lines during Fifth Plan Period (XLVIII—25-2-75), 116.

Alternate Alignment on Kangra Valley Railway (XLVII—18-2-75), 21—23.

Alternative Railway line to serve Koraput and Bastar Districts (LI—15-4-75), 115.

Amount earmarked for Broad Gauge line in place of Martin Railway (XLVIII—25-2-75), 95.

Approval for construction of railway line in areas served by former S.S. light Railway (LI—22-4-75), 188-89.

RAILWAY LINE(s)—*Contd.*

Bangalore—Guntakal Railway Line (XLIX—4-3-75), 201-02.

Broad Gauge from Howrah to Amta (XLVIII—25-2-75), 166.

Broad gauge line from Sabarmati to Gandhinagar (L—25-3-75), 184.

Broad Gauge line upto Rewari Junction (Northern Railway) (L—25-3-75), 191.

CBI Enquiry into case of Earth Work for Muzaffarpur-Sonepore Railway Line (North Eastern Railway) (LI—22-4-75), 86.

Clearance for Apta Desgaon Section of West Coast Railway (L—25-3-75), 71-72.

Closure of Martin Light Railway's sections in Bihar (XLVIII—25-2-75), 172.

Completion of additional loops in Bandel Burdwan section (L—8-4-75), 205.

Completion of and cost involved for conversion of Trivandrum-Ernakulam line into broad gauge line (XLIX—4-3-75), 211.

Completion of conversion project on Barabanki-Samastipur Section of North Eastern Railway (XLIX—4-3-75), 187-88.

Completion of Railway Lines under construction in Assam (XLIX—4-3-75), 109-10.

Completion of survey for Ratlam-Banswara Railway Line (LII—6-5-75), 76.

Condition of Coaches in Sealdah Bangaon Line (LII—6-5-75), 221—24.

Condition of Coaches on Sealdah Bangaon Line (L—8-4-75), 139.

Construction cost of Howrah Amta Broad Gauge Line (L—18-3-75), 91.

Construction of Bhavnagar Tarapore Railway Line (L—25-3-75), 82—83.

RAILWAY LINE (S)—*Contd.*

Construction of Gohana-Panipat Railway Line (LI—15-4-75), 81.

Construction of Jakhapura-Banspani Railway Line (XLIX—4-3-75), 183-84.

Construction of Jhanjharpur-Loukaha Bazar Railway Line (XLVIII—25-2-75), 94.

Construction of Kakosi-Bhildi, Harij Sami-Radhanpur and Bhavnagar-Tarapore Railway Line (XLVII—18-2-75), 122-23.

Construction of New Branch-lines in North-Eastern Region (Northeast Frontier Railway) (LII—6-5-75), 232-33.

Construction of New Railway Lines on Strategic Grounds (LII—8-5-75), 165-66.

Construction of Railway Lines in Hilly States, J & K. H.P. etc. (LII—6-5-75), 204-05.

Construction of Satna Beohari Railway Lines (L—18-3-75), 58-59.

Conversion of Ahmedabad-Delhi Metre Gauge Line into Broad Gauge Line (XLIX—4-3-75), 190.

Conversion of Bangalore-Guntakal Line into Broad Gauge Line (XLVIII—25-2-75), 72.

Conversion of Guntur-Macherla Line into Broad Gauge Line (L—25-3-75), 49-50.

Conversion of Hasanpur-Sakri metre gauge line into broad gauge line (XLIX—4-3-75), 142-43.

Conversion of Khandwa-Indore Line into Broad Gaugue Line (XLVII—18-2-75), 133-34.

Conversion of Mangalore-Hasan Metre Gauge Line into Broad Gauge Line (LI—15-4-75), 97.

Conversion of Metre Gauge Lines into Broad Gauge in Maharashtra (L—25-3-75), 189-90.

RAILWAY LINE (S)—*Contd.*

Conversion of Metre Gauge Lines into Broad Gauge Lines in Gajarat (XLIX—4-3-75), 108.

Conversion of Miraj Hubli and Hubli Hospet line into Broad Gauge (L—18-3-75), 204-05.

Conversion of Mysore-Bangalore Line into Broad Gauge Line during Fifth Plan (XLVII—18-2-75), 133.

Conversion of S.S. Light Railway into Broad Gauge Line (XLVII—18-2-75), 144.

Conversion of Samastipur Darbhanga Line into Broad Gauge Line (LI—22-4-75), 101-102.

Crude bombs found on the Railway Line between Thadi and Anakapalle (LI—22-4-75), 178-79.

Dasgaon-Mangalore Railway Line (L—8-4-75), 121-22.

Decision on Bhadrak-Chandbali—(LI—15-4-75), Railway line and conversion of Rupsa-Bangri Posbi line (LI—15-4-75), 190.

Decision to run passenger-cum-private goods trains on D.B.K. Lines (LI—15-4-75), 113.

Delay in construction of Okha-Viramgam Broad Gauge Line (L—8-4-75), 32.

Demand for extension of metre gauge line known as AP Railway in Gujarat (LI—22-4-75), 99-100.

Demand for New Railway lines (LII—6-5-75), 173-74.

Discrepancy in News Bulletins Broadcast by AIR on Inauguration of Samastipur-Muzaffarpur Railway Line (XLVIII—26-2-75), 154—156.

Dismantling of Meter Gauge Line form New Bongaigaon to Gauhati (L—25-3-75), 53-54.

RAILWAY LINE (S)—*Contd.*

Disposal of Railway Lines in Palaces of Ex-Rulers (LI—22-4-75), 89-91.

Doubling of railway line between Alwaye and Alavakode in Kerala (LI—22-4-75), 117-18.

Doubling of Railway Track between Delhi and Garhi Harsaru and Rewari Khalilpur line (LII—6-5-75), 102.

Earth work on Apta Dasgaon Line (L—25-3-75), 164-65.

Electrification of Ahmedabad Bombay Railway Line (LII—29-4-75), 186-87.

Electrification of Arkonam Erode and Jalarapettai-Bangalore section (L—8-4-75), 61.

Electrification of New Railway Routes (XLVIII—25-2-75), 76.

Ernakulam-Alleppy Railway line for 1975-76 programme of Southern Railway (LI—22-4-75), 52-53.

Estimate for alternate alignment of Kangra Valley Railways (L—8-4-75), 46-47.

Expansion of railway line from Dharmnagar to Kailashar in Tripura (XLIX—4-3-75), 205-06.

Expenditure and the time schedule for construction of railway lines in Eastern and North Eastern States (LI—15-4-75), 194.

Expenditure for Rail Link for Places during 1975-76 (LII—6-5-75), 161-62.

Expenditure incurred on Electrification of Railway Lines passing through Uttar Pradesh (XLVIII—25-2-75), 136-37.

Expenditure incurred on expansion of Railway Lines in Northern Eastern Region States (L—8-4-75), 191.

RAILWAY LINE (S)—*Contd.*

Expenditure incurred on Khandwa Indore Railway Line (L—18-3-75), 143.

Expenditure incurred on Techno-Economic Survey for Hubli-Karwar Rail Link (LI—22-4-75), 76-77.

Extension of Broad Gauge Line from Samastipur-Darbhanga to Raxaul (XLVIII—25-2-1975), 94.

Final Location Survey made during last Five Years (L—25-3-75), 110—12.

Findings of survey report on construction of railway lines formerly served by SS Light Railway (LI—22-4-75), 188.

Fourth Plan Targets achieved for Railway Lines in Madhya Pradesh (L—8-4-75), 111-12.

Funds allotted for conversion of Ernakulam-Trivandrum Line into Broad Gauge (XLVII—18-2-75), 215-16.

Funds for construction of Jakhapura Banspani Railway Line (L—18-3-75), 81.

Haldia-Panskura Railway Line (XLVII—18-2-75), 47-48.

Increase in Railway Lines in West Bengal and North Eastern States (LI—22-5-75), 135—37.

Line capacity of Vizag Kirandul Railway Line (XLIX—4-3-75), 122.

Linking of Kottur with Harihar by Railway Line (XLIX—4-3-75), 201.

Locations earmarked for railway lines in Rajasthan Canal area (L—8-4-75), 97.

Loss incurred by Narrow Gauge Lines (XLVII—18-2-75), 51.

Mangalore-Apta railway line (XLVIII—25-2-75), 126-27.

RAILWAY LINE (S)—*contd.*

Memorandum for broad gauge line in Rupsa-Talbandh Section (South Eastern Railways) (LI—15-4-75), 155.

Memorandum for Rishikesh Karn Paryag Railway Line (LII—6-5-75), 167.

Money Earmarked for Gunupur Nau Pada Narrow Gauge Line, South-Eastern Railway (LII—29-4-75), 50-51.

New Broad Gauge line to be constructed in Bihar during 1975-76 (LII—29-4-75), 133.

New Lines constructed in West Bengal and North Eastern Region States (L—25-3-75), 141—44.

New Lines sanctioned during 1974-75 (XLIX—4-3-75), 151-52.

New Railway Lines constructed in Kerala during Fourth Five Year Plan Period (XLVII—18-2-75), 73.

New Railway Lines in Tamil Nadu (LI—15-4-75), 145.

New Railway Lines laid in Rajasthan during last three years (LI—22-4-75), 164-65.

New Railway Lines linking West Bengal Cachar District of Assam, Tripura, Meghalaya and Mizoram (XLVIII—25-2-75), 105.

New Rail Lines under construction in Backward Areas (LI—15-4-75), 138.

Offer of land by State Government for Railway Lines in Hilly and Backward areas (L—18-3-75), 193-94.

Opening of new lines in hilly and backward areas (XLVIII—25-2-75), 173-74.

Opening of rail line at Samastipur (XLVIII—25-2-75), 193-94.

RAILWAY LINE (S)—*contd.*

Outlay for laying Kota Bundi Railway Line (LI—22-4-75), 25-27.

Passenger Service of New Katni Morena Line (L—6-4-75), 43-44.

Passenger traffic on Balasore-Nilgiri Line (LI—15-4-75), 44.

Places linked with Railway during Fourth Five Year Plan (LII—6-5-75), 162—66.

Programme for Completion of Metropolitan Railway in Calcutta (L—25-3-75), 39-40.

Progress made in construction of Gandhi Nagar-Ahmedabad Railway Line (LII—29-4-75), 179.

Progress of work done on Konkan Railway (XLVIII—25-2-75), 49-50.

Progress of work on Broad Geauge Line between Ernakulam and Trivandrum (XLVIII—25-2-75), 162.

Projects for conversion to Broad Gauge Line in Karnataka State (XLVIII—25-2-75), 63.

Proposal to defer broad gauge line in place of former Martin Light Railway (LII—6-5-75), 88-89.

Rail link connecting Alleppy with Ernakulam and Kayamguiam (XLVIII—25-2-75), 164-65.

Rail link for Karwar Port with Hubli (L—18-3-75), 204.

Rail link between Kanyakumari and Trivandrum (XLVII—18-2-75), 62-63.

Rail link between Mangalore and Bombay (L—18-3-75), 203.

Railway lines constructed on Plea of 'National Lines' (LII—6-5-75), 54.

RAILWAY LINE (S)—*contd.*

Railway Line from Agartala to Beloria Railway Station (L—18-3-75), 78-79.

Railway lines from (i) Malda to Balurghat and (ii) Ekalakhi to Balurghat (L—18-3-75), 205.

Railway Line in Chattisgarh and Western Nimar Areas of Madhya Pradesh (L—25-3-75), 148-49.

Railway lines in Meghalaya (L—8-4-75), 57.

Railway line to Meghalaya from New Bongaigaon (L—25-3-75), 198.

Railway Lines remained unelectrified in Gujarat (LII—29-4-75), 109.

Railway Lines in Sunderban area of West Bengal (L—8-4-75), 36-37

Railway Lines under construction in Orissa State (L—8-4-75), 77-78.

Railway link between Ghoradengri Station and Satpura Power Station (L—18-3-75).

Refugee Harijan colony on Railway Lands in Panihati Area (L—8-4-75), 182-83.

Report on Railway Line from Bibinagar to Nadikude in Andhra Pradeh (L—18-3-75), 56-57.

Representation for providing Halt at Madhya Bela on Bhagalpur-Mandar Line, (LII—6-5-75), 35.

Representation from Maharathwada region of Maharashtra regarding new Railway lines (L—8-4-75), 205-06.

Restoration of lines dismantled during pre-Independence days (LI—22-4-75), 50-51.

Revised Schedule for conversion of Ernakalum-Trivandrum line into Broad Gauge (XLVII—18-2-75), 46-47.

RAILWAY LINE (S)—*contd.*

Schemes for Railway lines in Kerala (LII—6-5-75), 203-04.

Separate line between Poona and Lonavla (L—25-3-75), 50-51.

Special concession to Develop Backward areas by Railway lines to promote industry (LII—6-5-75), 214—16.

Stations built in Panskura-Haldia Link (XLVIII—25-2-75), 51—53.

Stoppage of construction work on Ernakulam-Trivandrum Line due to Paucity of Funds (XLVII—18-2-75), 214-15.

Sufficiency of allocated funds for Banspani-Jakhapura Railway lines in Orissa (LII—6-5-75), 53-54.

Survey for Bhavnagar-Tarapore Railway Line in Gujarat (LI—15-4-75), 92.

Survey for Dhalli-Rajhara-Hagdalpur rail link (L—18-3-75), 100.

Survey for New Stations on Bangalore-Bombay Line (LII—29-4-75), 142.

Survey for rail link between Jhalawar city with Jhalawar Road Station (LII—29-4-75), 60-61.

Survey for Rail Line to Khowai Town Paharmura via Bangladesh (XLVIII—25-2-75), 89.

Survey for Railway line between Bari Sadri and Ratlam (LI—22-4-75), 209.

Survey for Railway Line between Hazaribagh and Rampur Haat (XLI—4-3-75), 104.

Survey for Railway Line between Rajgir and Gaya (XLVIII—25-2-75), 91.

Survey for Railway line between Trichur and Kuttipuram via Guruvayoor (XLVIII—25-2-75), 82.

RAILWAY LINE (S)—*contd.*

Target set for Electric Traction (XLVIII—25-2-75), 79.

Techno-Economic Survey for Dharma Nagar-Agartala Region Line (LI—15-4-75), 83.

Techno-economic survey for new lines (LII—29-4-75), 161-62.

Techno-Economic Survey for Railway Lines in Eastern and North Eastern Region States (LI—15-4-75), 133.

Tirunelveli Kanyakumari Rail Link (L—8-4-75), 75.

Uneconomic Branch Lines surveyed for Conversion to Broad Gauge, Lines (LII—6-5-75), 153—55.

Urgency Certificate Issued for Railway Lines (L—18-3-75), 192—94.

Vaitarna Bridge and other bridges on Bombay-Delhi line (L—8-4-75), 127.

RAILWAY LOSS(ES):

Loss incurred by Narrow Gaugue Lines (XLVII—18-2-75), 51.

Loss incurred due to increase in fares (XLVIII—25-2-75), 48-49.

Loss to Railways due to the incident at Samastipur Station on 2-1-75 (XLVII—18-2-75), 99.

Recovery of losses incurred by Railways due to strike (XLVII—25-2-75), 71.

RAILWAY MAIL SERVICE:

Rest room for R.M.S. Employees at Kotah (LII—7-5-75), 213.

RAILWAY, NORTH-EAST FRONTIER:

Claims pending on North Eastern Frontier Railway (LI—22-4-75), 91.

Employees suffered suspension, Termination, Dismissal on

RAILWAY, NORTH-EAST FRONTIER: *contd.*

Northeast Frontier Railway during May, 1974 Strike (XLVII—18-2-75), 42-43.

RAILWAY, NORTH EASTERN:

CBI Enquiry into case of Earth Work for Muzaffarpur-Sonepore Railway Line (North Eastern Railway) (LI—22-4-75), 86.

Dismissal of Class IV officials under Dy. CME Izatnagar (North Eastern Railway) (LII—6-5-75), 102-03.

Expenditure incurred on clock of North Eastern Railways (L—18-3-75), 188.

Expenditure incurred on expansion of Railway Lines in North-Eastern Region States (L—8-4-75), 191.

Finger print experts working in North Eastern Railway (L—18-3-75), 189.

Recruitment to posts advertised by Railway Service Commission, Muzaffarpur (North Eastern Railway) (L—8-4-75), 45-46.

Suspension of Trains in North Eastern Railway (XLVII—18-2-75), 71.

RAILWAY, NORTHERN:

Book Stalls Contract to Educated Unemployed (Northern Railway) (L—8-4-75), 188.

Confirmation of Stenographers on Northern Railway (XLVIII—25-2-75), 41-42.

Confirmation of Station Masters/Assistant Station Masters of Ferozepur Division (Northern Railway) (LI—15-4-75), 164.

Contract for supply of Grocery to Chandausi Training School, Northern Railway (L—25-3-75), 31-32.

RAILWAY, NORTHERN—*Contd.*

Dacoity in the House of Head Clerk, Bulandshahar (Northern Railway) (L—8-4-75), 106.

Educated unemployed Catering Contractors on Northern Railway (L—8-4-75), 187-88.

Employees whose services terminated/suspended in last Strike on Northern Railway (XLVII—18-2-75), 73-74.

Extra Staff to do heavy workload (Northern Railway) (XLVII—18-2-75), 163.

Facilities in Parcel Office, Ghaziabad Station (Northern Railway) (L—8-4-75), 74.

Filling up of posts of Radiographer on Northern Railway (LI—22-4-75), 54-55.

Graduate quota for promotion to clerk grade Rs. 330—560 (Rs.) in Delhi Division (Northern Railway) (LI—22-4-75), 214-15.

Murders and Dacoities committed in train on Northern Railway (LI—22-4-75), 98-99.

Posts of Additional C.Es and Dy. C.E. (Northern Railway) (LI—15-4-75), 122.

Precarious coal position on Northern Railway (L—8-4-75), 135.

Trains cancelled in Northern Railway during the last one year (LI—22-4-75), 205.

Violation of Channel of promotion of SMs|ASMs in Ferozepur Division (Northern Railway) (LI—15-4-75), 69.

Watermen of Rohana Kalan Station (Northern Railway) (LI—22-4-75), 97-98.

RAILWAY PASS (ES):

Free Railway Pass for Office Bearer of Convention of Teenagers (LI—22-4-75), 38-39.

RAILWAY PASSES—*Contd.*

Free Railway Passes to Organisations and Persons (L—8-4-75), 160.

Press to Parents and dependent sisters (XLVIII—25-2-75), 170-171.

Passes to Widowed/dependent mother and sisters of retired Railway employees (LI—15-4-75), 45.

Values of Passes and P.T.Os to Railway Staff (L—8-4-75), 159-60.

RAILWAY PASSENGER(S):

Advance Reservation for Passengers in Trains (LII—29-4-75), 134-35.

Expenditure incurred on establishment/fuel development facilities to passengers (LII—29-4-75, 120—22.

Nuisance created by Commuters in Jayanti Janta trains from Delhi to Ahmedabad (L—18-3-75), 91-92.

Number of passengers who travelled by Air conditioned Coaches during 1972-73, 1973-74 and 1974-75 (L—18-3-75), 75—78.

Passengers travelling on railways daily (L—18-3-75), 213.

Steps to be taken to overcome rush of passengers going to Hill Stations in Summer (LII—6-5-75), 201.

RAILWAY PLATFORM(S):

Representation to improve and extend railway platform of Kasaragod Station (XLIX—4-3-75), 199-200.

Survey for construction of new platform at Udaipur city Station (LI—22-4-75), 207-08.

RAILWAY POLICE FORCE:

Unified Railway Police Force (XLVII—18-2-75), 175-76.

RAILWAY PORTERS:

Substitute Luggage Porters of New Delhi Station (LI—22-4-75), 96-97.

RAILWAY PROJECT(S):

Indian offer to Afghanistan for Railway Project (L—8-4-75), 131-32.

Projects of Indian Railways lying incomplete after stone laying or inauguration ceremonies (XLIX—4-3-75), 203—05.

Ronkan Railway Project (LII—6-5-75), 218.

Underground Railway Project in Calcutta (XLIX—4-3-75), 97.

RAILWAY PROPERTY:

Damage to Railway property due to Agitations in Bihar during 1974 (XLVII—18-2-75), 162-63.

Looting of Railway property at Nandyal Railway Station (XLVII—18-2-75), 66-67.

RAILWAY PROTECTION FORCE:

Shifting of R.P.F. Office, Assam from Shillong to Gauhati (LI—10-4-75), 148.

RAILWAY REST HOUSE(S):

Running Room/Rest Room facilities at Itarsi, Allshabad, Jhansi and Nagpur (L—25-3-75), 188-89.

RAILWAY ROLLING STOCK:

Condition of Coaches in Sealdah Bangaon Line (LII—6-5-75), 221—24.

Proposal to replace old sleeping coaches by new ones in Metre gauge line of Khandwa-Ajmer Section (LII—6-5-75), 191-92.

RAILWAY SERVICE COMMISSION:

Increase in Railway Public Service Commissions (XLVII—18-2-75), 126.

RAILWAY SERVICE COMMISSION—*Contd.*

Recruitment of Class III Employees by Southern Railway Service Commission at Madras (L—18-3-75), 218—20.

Recruitment to posts advertised by Railway Service Commission, Muzaffarpur (North Eastern Railway) (L—8-4-75), 45-46.

RAILWAY SHED(S):

Scheme to construct sheds on small stations (XLIX—4-3-75), 132-33.

RAILWAY SLEEPER COACH(ES):

Demand for providing two Tier Sleeper Coches in Trains running between Miraj and Latur (XLVIII—25-2-75), 50-51.

RAILWAY, SOUTH CENTRAL:

Basket containing Bombs found near Railway Bridge between Tadi and Anakapalle Station on S.C. Railway (LI—23-4-75), 52.

Corruption among ticket checking staff of S.E. Railway (LI—22-4-75), 56-57.

Employees dismissed and suspended on South Central Railway (XLVII—18-2-75), 187-88.

RAILWAY SOUTH EASTERN:—

Infringement of safety rules in South Eastern Railway (LI—22-4-75), 96.

Memorandum for broad gauge line in Rupsa—Talbandh Section (South Eastern Railway) (LI—15-4-75), 155.

Money Earmarked for Gunupur Nau Pada Narrow Gauge Line (South-Eastern Railway) (LII—29-4-75), 50-51.

Regularisation of leave in favour of Loyal Railway Workers in Khurda Road Division (South Eastern Railway) 63.

RAILWAY SOUTH EASTERN—*Contd.*

Reinstatement of suspended employees of Khurda Road Division (South Eastern Railway) (XLVIII—25-2-75), 195.

RAILWAY, SOUTHERN:

Employees victimised and placed under Suspension during last Strike on Southern Railway (XLVII—18-2-75), 34-35.

Ernakulam-Alleppy Railway line for 1975-76 programme of Southern Railway (LI—22-4-75), 52-53.

Settlement of Accounts of Employees retired from Mysore Workshops and Mysore Division (Southern Railway) (L—8-4-75), 47-48.

Use of Hindi in Examination on Southern Railway (LI—15-4-75), 141.

RAILWAY STALL(S):

Cooperative Book Stalls on Stations (L—8-4-75), 124-25.

Stalls at stations on Eastern Railway (L—8-4-75), 81.

RAILWAY STATION(S):

Additional facilities at Howrah Station (L—25-3-75), 140-41.

Amenities at Jasidih and Deogarh stations (XLVII—18-2-75) 142-43.

Arrangements for Mike Announcements at Bhadrak Station (L—8-4-75) 145-46.

Basket containing Bombs found near Railway Bridge between Tadi and Anakapalle Station on S.C. Railway (LI—23-4-75), 52.

Causes of fire in wagons of Gascylinders at Sarai Rohilla Station (LII—6-5-75) 160.

Construction of waiting hall at Pindara Road Halt (L—8-4-75), 134.

RAILWAY STATION(S)—*Contd.*

Cooperative Book Stalls on Stations (L—8-4-75), 124-25.

Derailment of coal wagons at Delhi main Station (LI—15-4-75), 150.

Development of Kadakavur Railway Station (LII—6-5-75), 130-31.

Distance between Metre Gauge platform and Broad Gauge Platform of Ratlam Railway Station (LII—6-5-75), 192-93.

Electrification of Kaipadar Road Station (XLVII—18-2-75), 210-11.

Electrification of Kenduapada Railway Station (L—8-4-75), 145.

Electrification of Railway Stations (XLVII—18-2-75), 93-94.

Expansion and Improvement of Mangalore Station (LI—22-4-75), 137-38.

Expenditure incurred on clocks installed at Railway Stations of Western Railway (XLVIII—25-2-75), 200-01.

Facilities provided at Sealdah Station (LII—6-5-75), 217-18.

Fire in a coach of train at Banmor Station (L—8-4-75), 177-78.

Flag Stations to be set up in Bhusawal Division (LII—6-5-75), 127-28.

Fund Provided for the Repairs and Expansion of Stations in Madhya Pradesh (XLVIII—25-2-75), 45-46.

Improvement in the Working of Delhi Main Station and New Delhi Railway Station (LII—6-5-75), 202.

Improvements to Edava Railway Station (L—8-4-75), 206-07.

Installation of closed Circuit Television at Railway Station (LI—22-4-75), 62-63.

Jaunpur Station in Faizabad Section (L—25-3-75), 204-05.

RAILWAY STATION(S)—*Contd.*

Jhuggies Destroyed in Fire due to Gas Cylinder Explosion at Sarai Rohilla Station (XII—6-5-75), 186.

Maintenance of Standby Diesel Generator at Railway Station (LI —22-4-75), 158-59.

New Railway Stations in Delhi(LII —6-5-75), 202.

Opening of New Railway Station/ halt at Nawapara and Baranagar (L—25-3-75), 85-86.

Programme for Remodeling Sealdah Station during the Fifth Five Year Plan (LI—22-4-75), 128-29.

Proposal to Abolish Monopolistic Tendency in Book Stalls at Railway Stations (LI—22-4-75), 7—13.

Proposals to convert Pindara Road Halt into a Station (LI—22-4-75), 213.

Proposal to modernise Burdwan Station (LI—22-4-75), 160-61.

Railway Stations with Income of over Rs. 20 lakh per month from Goods Traffic in Delhi Division (LI—22-4-75), 121-22.

Remodelling of Sealdah Station (L —8-4-75), 92-93.

Renovation of Patna Junction (XLIX—4-3-75), 163-64.

Repairs and expansion of Railway Stations in Kerala (LI—15-4-75), 95.

Repair and Expansion of Railway Stations in Maharashtra (L— 25-3-75), 87.

Representation for providing Halt at Madhya Bela on Bhagalpur-Mandar Line (LII—6-5-75), 35.

Road cum-overbridge at Cuttack Railway Station (L—8-4-75), 146.

Running Over of a Person at Khursopur Station on the eve of Shivratri (L—8-4-75), 162-63.

RAILWAY STATION(S)—*Contd.*

Safety goods unloaded at Nangal Dam Railway Station (XLVIII —25-2-75), 172-73.

Seizure of wagons continuing rice at Narela railway stations (LII— 6-5-75), 69—71.

Stalls on the Railway Stations in Bombay Division (L—18-3-75), 189--90.

Stations built in Pausakura-Haldia link (XLVIII—25-2-75), 51—53.

Substitute Luggage Porters of New Delhi Station (LI—22-4-75), 96-97.

Survey for construction of new platform at Udaipur city Station (LI —22-4-75), 207-08.

Tea Stalls functioning in Bombay Division (LI—15-4-75), 135.

Tenders for award of Cycle stand Contract at Kanpur Stations (LII—6-5-75), 49-50.

Theft of bundles of newspapers at Delhi Railway Station (XLIX— 4-3-75), 144-45.

Wagons for Transportation of Oranges and vegetable from Nagpur and its adjoining stations, (LII—6-5-75), 53.

Waiting Rooms used by Families at Railway Stations (LI—15-4-75), 154.

RAILWAY STRIKE(S):

See also "Strikes and Lockouts".

Another Nation-wide strike by Railway Men (LII—29-4-75), 52-53.

Break in Service for Non-participants in Strike (L—25-3-75), 179-80.

Casual labourers who participated in strike (Southern and Central Railway) (LII—29-4-75), 117-18.

Coaches for housing, CRP, BSF; SAP, PAC: Personnel during Railway Strike (L—18-3-75), 158.

RAILWAY STRIKE: *Contd.*

Decision of Appeals of Employees of Class I, II, III and IV (XLVII —18-2-75), 127-28.

Decision on cases of Condonation of Break in service (XLVII—18-2-75) 161-62.

Delay in withdrawal of orders inflicting various punishment on employees participation in strike (XLVII—18-2-75), 206—08.

Directives to Zonal Railways on Railway Employees punished for May, 1974 strike (LI—15-4-75), 198.

Employees dismissed and suspended on various Zonal Railways and Production Units (XLVII—18-2-75), 180-31.

Employees participated in Railway Strike of May, 1974 (LI—22-4-75), 33—35.

Employees suspended/dismissed/prosecuted in Bhusawal and Jhansi Division District after Railway Strike (XLVIII—25-2-75), 100.

Funds allocated to meet Railway strike (I.—18-3-75), 59-60.

High Court's verdicts about Railway Employees under suspension, dismissed (XLVIII—25-2-75), 186-87.

Implementation of Announcement made by Former Railway Minister (XLVII—18-2-75), 85-86.

Operational Efficiency of Railways noticed since May, 1974 General Strike (XLVIII—25-2-75), 88.

Railway employees dismissed during the last railway strike (XLVII—18-2-75), 75-76.

Railway Employees' Trade Union Leaders Dismissed for Participating in May 1974 Strike (LI—22-4-75), 145-46.

RAILWAY STRIKE: *Contd.*

Recovery of losses incurred by Railways due to strike (XLVIII—25-2-75), 71.

Reinstatement of Employees involved in May, 1974 strike (XLVIII—25-2-75), 148.

Reinstatement of Employees not involved in sabotage and violence (XLVII—18-2-75), 83-84.

Reinstatement of S & T Staff after May, 1974 strike (LI—15-4-75), 126.

Restoration of Trains cancelled during Railway Strike (LI—22-4-75), 123.

Reversion of Employees in Olavakkot Division for participation in Strike (LII—29-4-75), 28-29.

Substitute removed on plea of Guardians' participation in strikes, Dhanbad Division (LII—6-5-75), 175.

Trade Union Officials of Railwaymen Victimised for participating in May 1974 strike (LI—22-4-75), 87-88.

Transfer of Railway Employees for Participating in May 1974 strike (LI—22-4-75), 147-48.

Travelling Ticket Examiner was Assaulted at Agra for not Participating in Strikes, (L—18-3-75), 199.

RAILWAY SURVEY:

Findings of survey report on construction of railway lines formerly served by SS Light Railway (LI —22-4-75), 188.

RAILWAY THEFT(s):

Decision to set up panel to deal with thefts in Railway (LI—22-4-75), 177.

Increase in Pilferage, thefts and damage Percentages in North-East Frontier Railways (LII—6-5-75), 231-32.

RAILWAY THEFT (S): *Contd.*

Persons Arrested for Committing Theft and Wagon breaking during 1974-75 (LI—15-4-75), 57.

Railway Employees Involved in Thefts of Railway Goods during 1973 and 1974 (LI—15-4-75), 67.

Thefts committed at Railway Station and Workshops during the last three year (LI—15-4-75), 186.

Theft in Moghalsarai Railway Yard (L—25-3-75), 204.

Thefts in Railways during 1972-73 1973-74 and 1974-75 (LI—15-4-75) 56.

Thefts in Sealdah Division during 1975 (LII—6-5-75), 221.

Theft of Packages of Ammunition from Railway Wagon at Bajwa Yard (XLIX—4-3-75), 181.

RAILWAY TICKET(S):

Introduction of combined series of tickets from Delhi main and New Delhi Station (XLIX—4-3-75), 167-68.

Issue of Travel-as-you-like tickets (LII—6-5-75), 158-59.

Revenue Earned through Sale of Platform Tickets (L—18-3-75), 216-17.

RAILWAY TICKETLESS TRAVELLING:

Measures adopted to prevent Ticketless Travellers at Patna Station (LI—15-4-75), 31.

Survey to assess Ticketless travelling in Railways (LII—6-5-75), 22—29.

Ticketless Travelling during 1974 (XLIX—4-3-75), 117-18.

Ticketless Travelling in Central Railway (XLVII—16-2-75), 107.

RAILWAY TICKETLESS TRAVELLING: *Contd.*

Ticketless Travelling on Central Railway during 1973-74 and 1974-75 (LI—22-4-75), 45.

Ticketless Travelling on Western Railway during 1974 (L—25-3-75) 133-34.

RAILWAY TIME TABLE(S):

Arrival and Departure timings of Passenger Trains at Buxar and Arrah on 25-11-73 (XLVIII—25-2-75), 51-22.

RAILWAY TRAIN(S):

Arrest of Youngmen carrying loaded Pistols from Banda-Luckhow Express (LII—6-5-75), 63.

Arrival and Departure timings of Passenger Trains a Buxar and Arrah on 25-11-73 (XLVIII—25-2-75), 51-52.

Attack on passengers of Bhojpur shuttle on Kharota station (XLIX—4-3-75), 143.

By-weekly Train between chopan and Singrauli (L—18-3-75), 152-53.

Cancellation of Pashchim Express and Rajdhani Express between New Delhi and Bombay Central (L—25-3-75), 163-64.

Cancellation of Passenger Trains during December, 1974 and January 1975 (L—25-3-75), 73-74.

Cancellation of Trains due to shortage of coal (XLVII—18-2-75), 110-11.

Cancellation of trains from Samastipur sub-division to Bagaha (L—18-3-75), 164.

Cancellation of Trains in Bihar due to Coal Shortage during 1974 (XLVII—18-2-75), 29-30.

Cancellation of trains in North and South Bihar (XLVII—16-2-75), 202.

Cancellation of Trains in Western Railway (XLVII—18-2-75), 213.

RAILWAY TRAIN(S): *contd.*

Complaints against running of train without guards and brake-vans (LI—22-4-75), 180.

Conductor on Duty in Delhi Ahmedabad Jayanti Janta Train (LII—6-5-75), 55-56.

Dacoities in December, 1974 between Nawada and Gaya (XLVII—18-2-75), 89-90.

Dacoity in Upper India Express (XLVIII—25-2-75), 74.

Dacoity on Ambala-Delhi Train (XLVIII—25-2-75), 80.

Dacoity on Barauni-Bhojpur Train (XLVII—18-2-75), 135.

Damage caused by Anti-social elements to Passenger and Local Shuttle Trains in Rural Areas during the last year (LI—22-4-75), 87.

Decision to stop Rajdhani Express at Ratlam (L—25-3-75), 199.

Demand for a fast train between Jamshedpur and Patna (XLIX—4-3-75), 220-21.

Demand for attaching a Bogey to Dehradun Express from Ratlam Station (LII—29-4-75), 200.

Demand for providing two Tier Sleeper Coaches in Trains running between Miraj and Latur (XLVIII—25-2-75), 50-51.

Demand or running a day Train between Patna and Ranchi (XLVIII—25-2-75), 169-70.

Demand from Meal Canvassers of 3 Up/4 Dn Howrah-Madras Mail (XLVII—18-2-75), 57-58.

Demand to increase the Stoppage of Himachal Express at Kiratpur (L—25-3-75), 108-09.

Demand to increase trains between Howrah and Samastipur and between Ranchi and Samastipur (XLVII—18-2-75), 95-96.

RAILWAY TRAIN(S): *contd.*

Derailment of a train near Kota Railway Bridge (L—8-4-75), 107.

Derailment of Lalgo'a bound passenger train at Biranagar Station (LI—22-4-75), 179.

Direct Train from Cochin to Bombay (LI—22-4-75), 137.

Direct Train from Delhi to Rajkot-Jamnagar (LI—15-4-75), 29.

Direct train from Samastipur to Vaidyanath Deoghar and from Guva to Deoghar (XLVII—18-2-75), 141-42.

Discontinuation of Janta Train from Rajkot to Virangam (L—8-4-75), 99.

Electric Goods Train on D.B.K. Railway Line (LI—15-4-75), 140.

Electric Locomotives to Haul up goods and trains on Kanpur Tundla line (L—8-4-75), 134-35.

Electrification of Bhusawal Itarsi Section (Central Railway) (L—18-3-75), 93-94.

Facilities of Mail, Express and De-lux Train Services (LI—15-4-75), 73.

Fastest train service in India (L—18-3-75), 213-14.

Fire in a coach of train at Banmor Station (L—8-4-75), 177-78.

Introduction of fast passenger train between Delhi and Varansi via Rae Bareili and Pratapgarh (LII—29-4-75), 71-72.

Introduction of fast running electric trains between Delhi and other cities in Uttar Pradesh, Haryana and Rajasthan (L—8-4-75), 176-77.

Introduction of Hyderabad-Delhi Train (L—25-3-75), 190.

Introduction of New Trains during the months of March to May, 1975 (LI—22-4-75), 171-72.

RAILWAY TRAIN (S): contd.

Introduction of Special Trains during the Summer vacation (L—8-4-75), 122-23.

Late arrival of trains at Delhi Railway Station during the last three months (LII—6-5-75), 212.

Late Running of Chetak Express (XLIX—4-3-75), 228-29.

Late running of passenger train between Patna and Guya (LII—6-5-75), 146—48.

Looting of Goods Train near Sasaram-Arrah-Sasaram Road Railway Crossing (XLVII—18-2-75), 132.

Loss being suffered by railways due to suspension of train services (XLIX—4-3-75), 161.

Loss incurred by Rajdhani Express running between Delhi and Calcutta (LII—29-4-75), 123-24.

Murders and Dacoities committed in train on Northern Railway (LI—22-4-75), 98-99.

New Trains started during 1974-75 (LI—15-4-75), 93.

Occupancy Census of certain trains on Central Railway (LI—15-4-75), 91.

Over-crowding in trains between Ahmedabad and Bombay (L—8-4-75), 37.

Passenger Trains as on 1st January, 1974 and 1st January, 1975 (L—18-3-75), 173-74.

Passenger train between Vishakhapatnam and Jagadalpur via Bailadila (L—8-4-75), 96-97.

Penalty for entering trains with ticket (LI—15-4-75), 117.

Postponement of introduction of passenger trains on Waltair-Kirandul Line (LI—22-4-75), 126.

Proposal to attach Coaches with Kashmir Mail and Srinagar Expres at Kandróri Station (XLIX—4-3-75), 139.

RAILWAY TRAIN (S): contd.

Proposal to introduce corridor system in local trains to prevent crimes (LII—6-5-75), 104.

Proposal to introduce New Trains from places of Religious and Cultural Importance (LII—29-4-75), 151.

Proposal to make Biweekly Tinsukia Expresses a Daily Service (LII—29-4-75), 95.

Proposal to re-introduce amenity of drinking water in containers in trains (XLVII—18-2-75), 142.

Proposal to run Bombay Lucknow Janta Express Railway (L—8-4-75), 109-110.

Proposal to start fast direct train between New Delhi and Jabalpur (XLIX—4-3-75), 54.

Proposal to stop Samastpur Passenger Train at Lahaban (L—18-3-75), 73-74.

Refund of Surcharge on Ticket in case train runs late (L—18-3-75), 39.

Request for running special trains for All India tour (LII—29-4-75), 128.

Request for Running Special Train Vardhman Express for all India Tour (LII—29-4-75), 48.

Request for suburban-area facilities in Burdwan-Asansol section and fast train from Howrah to Asansol (L—8-4-75), 85-86.

Request mad for running Passenger Trains at some places in Madhya Pradesh (L—25-3-75), 45-46.

Reservation of special train from Allahabad to Lucknow (XLIX—4-3-75), 81—83.

Restoration of Trains cancelled during Railway strike (LII—22-4-75), 128.

RAILWAY TRAIN(S): contd.

Restoration of Trains suspended for want of coal or other reasons (XLIX—4-3-75), 105.

Resumption of Trains Cancelled for want of coal (L—8-4-75), 88.

Robberies in Trains (L—8-4-75), 29

Robberies on Mail, passenger and goods trains (XLVII—18-2-75), 64-65.

Robbery of Gaya Kiul Passenger Train (LII—29-4-75), 154-55.

Robbery on Rourkela Express near Balichak station (L—8-4-75), 88-89.

Running over of Six Persons by Dankuni Local near Uttadangs (XLVIII—25-2-75), 144-45.

Scene or cleanliness in Trains (LI—15-4-75), 13—18.

Second Class sleepers in Okhla Delhi Coach (LII—6-5-75), 198.

Security Arrangements in Trains (XLVII—18-2-75), 80-81.

Shifting of Jayanti Janta Express running between Smastipur and Delhi (LII—6-5-75), 213.

Slow speed of Trains in Saurashtra Region (L—8-4-75), 141.

Special Trains to link Delhi with Metropolitan cities (LI—15-4-75), 31.

Starting of more trains from Delhi or New Delhi 1975-76 (L—8-4-75), 129.

Steps to stop robberies at Night (XLVII—18-2-75), 108-09.

Survey for linking Hazaribagh town with rail (XLIX—4-3-75), 87.

Suspension of Trains in North Eastern Railway (XLVII—18-2-75), 71.

Tampering with Goods Bogies (L—18-3-75), 92-93.

RAILWAY TRAIN(S): contd.

Through carriage service from Vaidyanath Deoghar to major railway stations (XLVII—18-2-75), 148.

Trains Arrived at or Departed from Delhi Main Station during January and February 1975 (LI—22-4-75), 88.

Trains cancelled as a result of Mass Movement in Bihar during the last Ten months (L—8-4-75), 139-40.

Trains cancelled during 1974-75 due to coal shortage (XLVII—18-2-75), 178.

Trains Cancelled in Gujarat (LII—6-5-75), 195.

Trains cancelled on Earnakulam Trivandrum and Shoranur-Olavakot Lines (L—8-4-75), 146-47.

Trains cancelled in Northern Railways during the last one year (LI—22-4-75), 205.

Trains cancelled on Western Railway (L—25-3-75), 133.

Trains from South to Dehra Dun and other places of Pilgrimage (XLVII—18-2-75), 63-64.

Upper Class Berths/Seats in Kirti Express, Somnath Mail and Dwarka Mail (LI—22-4-76), 144-45.

RAILWAY UNION(S):

Unions recognised by Railways (LI—15-4-75), 168.

RAILWAY USERS' CONSULTATIVE COMMITTEE:

Nomniation to Zonal Railway Users' Consulative Committee (LI—15-4-75), 194.

VENDOR (S):

Demands of Co-operative Societies of vendors of Muzaffarpur and Darbhanga (XLVII—18-2-75), 96-97.

Vendors belonging to scheduled caste and scheduled tribes (XLVIII—25-2-75), 198.

RAILWAY WAGON (S):

Adequate Wagon Supply for Coal beyond Mughal Sarai (XLVIII—25-2-75), 60.

Allocation of Rail Wagons for transporting Coal to Kiln Sites (LI—16-4-75), 40-41.

Allotment of Wagons on priority basis for coal supply to Nepal (LII—6-5-75), 81-82.

Allotment of Wagons to Gujarat State (LI—15-4-75), 60.

Broad Gauge Covered Wagon Supply for Hubli Division (South Central Railways) (L—18-3-75), 42-43.

Coaching Vehicles and Goods Wagons in the Country (L—8-4-75), 38.

Coal loaded wagons for Bangle Manufacturing Units of Forezabad, Agra Division (U.P.) 84.

Coal Wagons meant for certain Associations utilized by Railways (XLVIII—25-2-75), 119.

Deadlock over Indo-Yugoslav Wagon Deal (XLVIII—28-3-75), 136.

Decision on Requirement of Wagons by Railways (XLIX—4-3-75), 124-25.

Delay in Placing orders for Wagons with the Manufactures (XLVIII—25-2-75), 54-55.

Delay in Unloading of Wagons by FCI (L—7-4-75), 23—25.

Derailment of Coal Wagons at Delhi main Station (LI—15-4-75), 150.

Equitable Price Structure for Wagons (XLVIII—25-2-75), 46.

Estimate of Additional requirements of Railway Wagons (L—8-4-75), 154-55.

Explosion of cooking Gas Cylinders in Wagons at Sarai Rohilla (LII—6-5-75), 44.

Export Orders for Bogies and Compartments from Bulgaria (L—21-3-75), 51.

RAILWAY WAGON(S): *contd.*

Fire in wagons carrying petroleum gas at Tughlakabad Railway yard (LII—6-5-75), 64-65.

Inadequate Wagon Allotment to Madhya Pradesh (XLIX— 4-3-75), 135-36.

Installed Capacity of Railway Wagon Building Industry (L—8-4-75), 156—58.

Inter-Ministerial Committee on Unremunerative old contracts with Wagon Industry (LII—6-5-76), 74.

Late arrival of wagons containing Bananas and Oranges from Bhusawal and Nagpur (LII—29-4-75), 53-54.

Lay off in Wagon Building Industry (L—26-3-75), 156.

Losses suffered by Mokameh-based Wagon Factory (XLVII—19-2-75), 115.

Manufacturing of Wagons by Railway Workshops and Private Companies (LI—15-4 75), 76.

New Pattern of Placement of Orders for Wagons (XLVII—18-2-75), 196.

Non-avialbility of Wheel Sets in Wagon Industry (XLIX—5-3-75), 209.

Orders for Wagons pending with Manufacturers during 1973-74 and 1974-75 (XLVIII- 25-2-75), 106.

Orders from Yugoslavia for supply of Wagons (L—21-3-75), 85.

Pilferages and Wagon Breaking in West Bengal during 1974-75 (L—18-3-75), 219-20.

Production of Wages (LII—29-4-75), 65—68.

Purchase of Wagons (L—25 3-75), 152-53.

Railway Board's failure to place orders for Wagon (L—8-4-75), 34-35.

RAILWAY WAGON(S): *contd.*

Railway Board Orders for Wagon out of 1974-75 Rolling Stock procurement Programme (LII—6-5-75), 137—40.

Railway Wagon orders pending with West Bengal firms (L—8-4-75), 86-87.

Railway Wagon shortage in Orisa (LII—6-5-75), 120.

Requirement and Availbility of Wagons (L—8-4-75), 105.

Requirement of Wagons by end of Fifth Plan (LI—15-4-75), 158.

Revision of rules about railway wagons (XLVII—18-2-75), 128-29.

Seizure of wagons containing rice at Narela railway stations (LL—6-5-75), 69—71.

Shortfall in Estimated Requirements of new Railway Wagons for 1974-75 (LI—22-4-75), 88-89.

Stock of Wagons with Manufactureres (LI—15-4-75), 48.

Supply of Wagons to Bokaro Steel Plant (L—18-4-75), 138-39.

Supply of wagons to Railway (XLVI II—20-2-75), 205-06.

Supply of wagons to Yugoslavia by Jessop Company (XLIX—5-3-75), 120.

Undue favour in allotment of wagons for loading coal (LII—29-4-75), 171-72.

Wagons allotted to Kerala Government during 1974-75 (L—25-3-75), 43.

Wagons for Transfartation of Oranges and Vegetables from Nagpur and its adjoining Stations (LII—6-5-75), 53.

Wagon orders pending with Industry in West Bengal (LII—6-5-75), 48-49.

Wagon orders pending with six firms (LII—6-5-75), 177-78.

Wagon requirement during next Five Years (XLIX—4-3-75), 125.

RAILWAY WAGON(S): *contd.*

Wagon shortage at Bokaro steel plant (L—20-3-75), 116.

Wagon shortage in Ratlam Division (Western Railway) (L—8-4-75), 126.

Wagon shortage on Central Railway (L—8-4-75), 53.

Year wise planning for building wagons (Upto 1975) (LII—6-5-75), 228.

Debates

Reported wagon breaking racket in Koderma (CA) (XLIX—3-3-75), 216—40.

RAILWAY, WESTERN:

Cancellation of Trains in Western Railway (XLVII—18-2-75), 213.

Complaints about Poor and Substandard Catering in Western Railway (L8-4-75), 142-43.

Condonation of Break in Service of Employees who took part in agitation in Ajmer Division (Western Railway) (L—8-4-75), 101-02.

Employees Dismissed, Terminated and Suspended on Western Railway (XLVII—18-2-75), 61-62.

Forensic experts working in Western Railway (XLVIII—25-2-75), 200.

Loss of Property as a result of Railway Accident on Western Railway during 1974 (LII—29-4-75), 199.

Parity in Promotion of T.Cs./T.T.Es. in Rajkot and Ajmer Divisions (Western Railway) (LI—15-4-75), 178.

Promotion of eligible staff against existing vacancies (Western Railway) (LII—6-5-75), 107-08.

Railway Projects for Gujarat State on Western Railway (LI—22-4-75), 33-34.

Wagon shortage in Ratlam Division (Western Railway) (L—8-4-75), 126.

RAILWAY WORKSHOP (S):

Captive Power Stations for Railway Workshops (LII—22-4-75), 141.

Decline in Production in Railway workshops during 1974 (LII—29-4-75), 87.

Expension of Railway Workshop Bhusawal (L—8-4-75), 45.

Goods wagons grounded of repairs in Railway workshops (L—8-4-75), 80-81.

Identical Pay Scales for Foremen of C&W Depots Locosheds and C&W shops (L—8-4-75), 119.

RAILWAY YARD:

Fire in wagons carrying petroleum gas at Tukhlakabad Railway Yard (LII—6-5-75), 64-65.

Loss due to incidents of Crime in Railway Yards (LI—15-4-75), 37.

RAJA RAM MOHAN ROY SCHEME:

Books purchased under Raja Ram Mohan Roy Scheme (LII—28-4-75), 86.

RAJASTHAN:

Accumulation of Rock Phosphate in Rajasthan (L—18-3-75), 97-98.

Acquistion of Land/Houses Requisitioned by Central Government in Rajasthan (L—7-4-75), 221.

Allocations for M.P. and Rajasthan (L—9-4-75), 161.

Allotment of Indane Gas Agency in Udaipur (L—25-3-75), 59-60.

Boosting of Exports of Rajasthan State (XLVIII—28-2-75), 190-91.

Cement Factory in Pali (Rajasthan) (XLVIII—26-2-75), 164-65.

Central Assistance to Rajasthan for Develoment of Irrigation Facilities (LII—28-4-75), 45.

Central loans outstanding against Rajasthan Government (XLVIII—28-2-75), 177-78.

RAJASTHAN: contd.

Complaint made by Rajasthan Government about functioning of Rajasthan Atomic Power Project (XLIX—12-3-75), 74.

Connection of parts of Rajasthan with Television Service by Micro-Wave (LI—23-4-75), 32.

Construction of Kadiadoh Daui the Rajasthan (XLVIII—24-2-75), 217.

Cultivation of Dates in Rajasthan and Haryana (XLVIII—24-2-75), 208.

Demands for Iron and Steel by Rajasthan (XLIX—6-3-75), 143-44.

Detention of Hoarders in Rajasthan under MISA (XLIX—12-3-75), 43-44.

Development of Desert Areas of Rajasthan (XLIX—17-3-75), 71-72.

Development of Pilgrim Centres in Rajasthan (LII—9-5-75), 148.

Development of railways in Rajasthan (XLVIII—25-2-75), 174-75.

Development of Tourism in Rajasthan vol. (XLVIII—28-2-75), 176-77.

Development of Tribal areas of Rajasthan (XLIX—5-3-75), 184.

Directive issued to Rajasthan for supply of power to Northern States (XLIX—5-3-75), 195.

Directors of Nationaliser Banks and Public Financial Institutions Represented in J.K. Synthetics Limited Kota, Rajasthan (XLVIII—28-2-75), 119-20.

Distribution of land landless in Rajasthan during Fifth Plan (XLIX—17-3-75), 61.

Dry Port in Rajasthan (XLVIII—28-2-75), 98-99.

Electrification of Villages in Pali District during 1975 (XLVIII—10-2-75), 126.

Electrification of villages in Rajasthan (L—9-4-75), 198-99.

RAJASTHAN: *contd.*

Famine in Rajasthan (L—24-3-75), 97-98.

Financial Assistance Sanctioned by ICICI to Assam, Kerala, Rajasthan, Orissa; Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

Foodgrains requirements in Rajasthan (L—24-3-75), 182-83.

Functioning of branches of SBI in rural areas of Rajasthan, (LII—9-5-75), 50-51.

Generation of Thermal Power in Rajasthan (LI—23-4-75), 101.

Government accommodation for employees of Income Tax Deptt. in Pali (XLVII—21-2-75), 65-66.

Harassment and molestation of Malayali nurses in U.P. and Rajasthan (LII—8-5-75), 47-48.

Housing for P & T Employees in Pali District (L—19-3-75), 183.

Indian Dairy Entrepreneurial Agricultural Ltd. Jalore, Rajasthan (LII—30-4-75), 149-50.

Irrigation facilities for stepping up of Food Production in Rajasthan (L—7-4-75), 199.

Irrigation Scheme in Rajasthan (L—7-4-75), 121-22.

Irrigation Schemes of Rajasthan (L—7-4-75), 222-23.

Issue of licences to Shree Ram Rayons, Kota (Rajasthan) (XLIX—14-3-75), 151-52.

Loan asked for by Government of Rajasthan (L—21-3-75), 176.

Loan offered by SBI and Nationalised Banks for Development of Industries in Rajasthan (LI—25-4-75), 109-10.

Loonkaransar Lift Irrigation Scheme in Rajasthan (XLIX—10-3-75), 57-58.

RAJASTHAN: *contd.*

Meeting of Chief Ministers of Punjab, Haryana and Rajasthan (L—26-3-75), 83.

Minor Adivasi Girl Abducted and raped in Sarada Tehsil, Udaipur, Rajasthan (LII—7-5-75), 121.

New Railway Lines laid in Rajasthan during last three years (LI—22-4-75) 104-05.

Non-payment of Provident Fund Claims to Nominee in Rajasthan (XLIX—13-3-75), 32-33.

PCOs and Post offices in Rajasthan (LII—7-5-75), 56.

Partners of Shree Ram Rayons, Kota Rajasthan (XLIX—7-3-75), 164-65.

Payment of Compensations to Farmers of Ganganagar (LII—8-5-75), 85-86.

Payment of P.F. to nominees of deceased in Rajasthan (LII—8-5-75), 105-06.

Plan for Production of Food Articles in Rajasthan (LII—5-5-75), 55-56.

Power Disputes between Rajasthan, Punjab and Haryana (L—9-4-75), 148.

Production in Cement Factory run by JK in Nimbaheda (Rajasthan) (L—26-3-75),

Proposal regarding paralleling of Rajasthan Power System with Bhakra (XLVIII—26-2-75), 192-93.

Provision for clean drinking water in Rajasthan Villages (XLVIII—24-2-75), 71.

Raids in Rajasthan to unearth black money (XLVIII—28-2-75), 178.

Request for Central Grant for Famine Stricken Rajasthan (XVVIII—3-3-75), 139.

Seizure of Foreign Arms and Ammunition at Anupgarh and Gharsana in Ganganagar district of Rajasthan (LI—16-4-75), 195.

RAJASTHAN: *contd.*

Setting up of PCOs in Rohat Kantalla and Nadol Villages in Pali District (XLIX—12-3-75), 147.

Share of surplus power by Rajasthan with other States (LII—30-4-75), 200.

Suggestion from Chief Minister of Rajasthan to ban import of rock phosphate (L—18-3-75), 184-85.

Supply of Sugar to Rajasthan (L—24-3-75), 183-84.

Survey in Rajasthan for Rock Phosphate (LI—18-4-75), 86.

Telegraph and Telephone facilities in Khairwa village in Rajasthan (L—26-3-75), 135.

Textile sector in Rajasthan (LI—25-4-75), 138-39.

Visit of Central Study Team to drought affected Districts of Rajasthan (L—7-4-75), 17—23.

World Bank Aid for Development of Cattle and Milk in Rajasthan (L—7-4-75), 57-58.

Re. Reported Starvation Deaths in Rajasthan (XLVIII—19-2-75), 252.

Reported Death of Adivasis in Rajasthan and Gujarat (St) (LI—16-4-75), 227—29.

RAJASTHAN ATOMIC POWER PROJECT:

Commissioning of Second Unit of Rajasthan Atomic Power Project (L—19-3-75), 86-87.

Comp'aint made by Rajasthan Government about functioning of Rajasthan Atomic Power Project. (XLIX—12-3-75), 74.

Linking up Rajasthan Atomic Power Project and Satpura and Chambal Power system with Bhakra Complex (LII—30-4-75), 201.

RAJASTHAN ATOMIC POWER PROJECT: contd.

Stoppage of Project Allowance to Workers and Employees of Rajasthan Atomic Power Project (XLIX—12-3-75), 12.

Supply of power to Punjab from Rajasthan Atomic Power plant (LI—16-4-75), 108.

Suspension of Employees of Rajasthan Atomic Power Project (XLVII—26-2-75), 95.

RAJASTHAN CANAL:

Farm Income in Rajasthan Canal Command Area (XLIX—10-3-75), 142-43.

Implementation of Integrated Multi-Disciplines Programme under Rajasthan Canal (XLVIII—3-3-75), 55—57.

Rajashthan Canal Project (XLVIII—24-2-75), 90-91.

Special Fund for Rajasthan Canal to meet drought condition (L—24-3-75), 203-04.

RAJYA SABHA:

Demand for representation for Medical profession in Rajya Sabha (XLVII—18-2-75), 157-58.

RAJYA SHIKSHA SANSTHAN:

Symposium by Rajya Shiksha Sansthan (LII—28-4-75), 150.

RAJDHANI COOPERATIVE HOUSING SOCIETY, NEW DELHI (XLIX—17-3-75), 185.

RAJENDRA PRASAD INSTITUTE OF OPTHALMIC SCIENCES:

Research on trachoma vaccine by Dr. Rajendra Prasad Institute of Oothalmic Sciences (LI—10-4-75), 195.

RAJGHARIA BROTHERS:

Scrutiny of documents recovered from Rajgharia Brothers of Bihar (XLIX—12-3-75), 141-42.

RAJKOT:

Burning of a Post Office in Rajkot (XLVII—19-2-75), 206-07.

Representation from M/s. Rajkot Coal and Coke Merchant Association Rajkot (LI—15-4-75), 92.

RAJKOT DISTRICT COOPERATIVE BANK LTD.:

Complaint regarding Liquidity Statements of Rajkot district co-operative Bank Ltd. (LI—25-4-75), 81.

RALLIS INDIA LTD., M/S.:

Agreement of M/s Rallis (I) Limited with certain other companies (LII—29-4-75), 107-08.

Objection raised by MRTP Commission on the Project of Rallies India Limited (XLVII—18-2-75), 149-50.

Original and Present Equity or Rallies India Limited (LI—15-4-75), 70.

RAMANATHAN, D.:

Death of Shri D. Ramanathan, C.B.I. Inspector in Road Accident in Delhi (XLVII—19-2-75), 175.

RAMESHWARNATH KAD:

Interrogation of Rameshwarath Kad for throwing a bomb on J.Ps procession at Patna (XLVIII—26-2-75), 199.

RAMESHWARAM:

Proposal to set up Airport near Rameshwaram (LI—25-4-75) 159.

RAMLAL JAWAHAR LAL, M/s.:

Realisation of Privdent Fund deposits from Ramlal Jawahar Lal Firm, Ujjain (XLVIII—27-2-75), 194-95.

RANAKPUR:

Scheme to attract tourists to Ranakpur (L—21-3-75), 63.

RANCHI:

Construction of two Major Bridges on Rivers Sankh and Kael in Ranchi (LI—10-4-75), 76-77.

Filling of post of Drama producer at AIR Ranchi (LII—7-5-75), 153.

Representation from Chutia Railway Colony Labour Co-operative Society Ltd. Ranchi (XLVII—18-2-75), 97-98.

RANIGANJ:

Proposal to establish a Fertilizer Factory in Ranigunj (XLVIII—25-2-75), 110.

Synthetic Oil Plant at Raniganj (L—26-3-75), 101.

RAPTAKOS BRETT & CO. LTD.:

Application for Appointment of Mr. S. M. Ruia as Managing Director of Messrs. Raptakos Brett & Co. Ltd., Bombay (XLVIII—25-2-75), 93.

RARE MANUSCRIPTS:

Rare Manuscripts Gather Dust of Official Apathy (XLIX—10-3-75), 218.

RASHTRAPATI BHAWAN:

Expenditure on Maintenance of Parliament House and Rashtrapati Bhawan (XLIX—17-3-75), 83.

RASHTRIYA SWAYAMSEWAK SANGH:

Ban on Activities of RSS inside Educational Institutions (XLIX—17-3-75), 187.

Memorandum demanding ban on R.S.S. (L—19-3-75), 179-80.

Resolution passed by R.S.S. Organisations (LI—23-4-75), 182-83.

RATION CARD(S):

Door-to-Door Checking before issue of New Ration Cards in Delhi (XLVIII—24-2-75), 181-82

RATION SHOP(S):

Allotment of Ration Shops to Ex-military Personnel in Delhi (XLVIII—24-2-75), 108-09.

Opening of Ration Shop in Sarai Sitaram (LII—5-5-75), 116-17.

Proposal to stop supply of foodgrains through ration shops (XLVIII—24-2-75), 75-76.

RATIONING:

Complaints regarding Malpractices in Bombay Rationing System (XLIX—17-3-75), 76-77.

Population covered under Statutory Rationing and Modified Rationing (LI—21-4-75), 48.

Rationed Articles demanded and supplied to West Bengal (XLIX—18-3-75), 107-08.

Replacement of Statutory Rationing in Calcutta by Modified Rationing (L—24-3-75), 34-35.

RATLAM:

Construction of Over-bridge at Ratlam Railway Crossing (LI—15-4-75), 179.

Production of Vitamin 'C' by a Firm of Ratlam (XLVII—18-2-75), 86-87.

RATNAGIRI ALUMINIUM PROJECT (XLIX—13-3-75), 106-07, (LI—10-4-75), 77-78.

RAVINE RECLAMATION SCHEME:

Funds for the Ravine Reclamation Scheme (XLIX—17-3-75), 81.

RAW DRUG MATERIALS:

Reducing Price of Raw Drug Materials (XLIX—4-3-75), 227.

RAW JUTE:

Higher Statutory Minimum Price for Raw Jute (LII—9-5-75), 177.

Raw Jute Economy (LII—9-5-75), 177-78.

RAW MATERIAL:

Canalization of imports of raw material and export of manufactured goods (LI—11-4-75), 203.

Distribution of Raw Materials (L—26-3-75), 155-56.

Diversification of imported Raw Materials to Companies having Foreign Equity upto 26 per cent (L—19-3-75), 84—86.

Foreign Drug Companies permitted to import raw materials (XLVII—18-2-75), 151.

Import of Raw Materials for Electronic Industry (XLVIII—26-2-75), 87-88.

Issue of scarce raw material against foreign Exchange (XLIX—12-3-75), 32-33.

Legislation for black listing of small units for misusing Raw Material Quotas (XLIX—5-3-75), 40.

Licences to Small Units in Haryana and UP for Raw Materials (XLIX—5-3-75), 208.

Raw-material Policy Resolution adopted by Conference at Dakar (XLIX—7-3-75), 31-32.

Smuggling of basic raw material by some Foreign Firms (XLVII—18-2-75), 76.

Supply of Raw Materials to manufacturers of Industrial Fasteners (XLIX—5-3-75), 114.

Supply of Raw Material to Orissa (LII—8-5-75), 143.

Debates

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 220—42.

RAY, SHRI A. N. C.J.I.:

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis.) (L—24-3-76), 241—331, 385—42.

RAYON FACTORY(IES):

Grievances of workers of Rayon Factories (Pet.) (LII—8-5-75), 257-58.

READY-MADE GARMENT(S):

Entry of large and larger Houses in ready-made Garments Industry (LII—2-5-75), 159-60.

Export of ready-made garments (XLVII—21-2-75), 158.

Ready-to-Wear Garments by M/s. Union Carbide (India) Ltd., Calcutta (LII—2-5-75), 116-117.

REBELIONS ACTIVITIES:

Rebel activities in Mizoram (XLVII—19-2-75), 31.

RECESSION (L—25-3-75), 63-64.

RECYCLING WASTE (XLIX—5-3-75), 205.

REFUGEE(S):

Alleged torture of Refugees in Sohagpur-Nowgang Camp in Raipur (M.P.) (XLVII—20-2-75), 186-87.

REFINERY(IES):

See Oil Refineries".

Accumulation of Fuel Oil at Refineries (L—18-3-75), 196.

Barauni Refinery (L—25-3-75), 205-06.

Expansion of Coastal Refineries at Bombay (L—8-4-75), 147.

Expansion of Gujarat Refinery (LII—15-4-75), 154.

Expansion of Refineries in Assam (L—25-3-75), 95-96.

Expenditure incurred on Mathura Refinery (L—8-4-75), 90-91.

Cut of bitumen in refineries (L—18-3-75), 179-80.

REFINERY(IES)

Loss due to Delay in Commissioning of Haldia Refinery (L—25-3-75), 60.

Proposal to Nationalise Digboi Refinery (L—8-4-75), 148.

Refining of Indigenous Crude Oil in existing refineries (LII—29-4-75), 79.

Robbery on Rourkela Express near Balichak station (L—8-4-75), 88-89.

Shortage of Crude in Madras Refinery (XLX—4-3-75), 96-97.

Shortage of water in Gauhati Refinery (XLIX—4-3-75), 208.

REFRACTORY(IES):

Complaint from Refractory and Ceramic workers' Union, Raniganj, West Bengal (LII—30-4-75), 135-36.

Letter of Intent to Karnataka State Industrial Development Corporation for production of Refractories (XLVIII—20-2-75) 211-212.

Management and production of Refractory in Burn and Company (LI—16-4-75), 102-03.

Self sufficiency in Refractory Products (L—9-4-75), 90.

Shortage of Quality Refractories in Steel Plants (XLVII—20-2-75), 189-90.

Wage structure for Refractory Employees (LI—18-4-75), 92.

REFUGEE(S):

See also "Displaced Persons"

Alleged torture of Refugees in Sohagpur-Nowgang Camp in Raipur (MP) (XLVII—20-2-75), 186-87.

Allotment of Plots to East Pakistan Refugees in Delhi/New Delhi (LII—8-5-75), 166-67.

REFUGEE(S): *contd.*

Appointment of a Committee on Rehabilitation of former East Pakistan Refugees (LI—10-4-75), 214.

Flow of Refugees from Bangladesh (XLVII—20-2-75), 171-72.

Grievances of Refugees in Sirpur-Kaghaznagar Rehabilitation Project (A.P.) (XLVII—20-2-75), 31-32.

Help given to refugees families in Dandakaranya (XLVII—20-2-75), 172.

Master Plan for Refugee Rehabilitation in West Bengal (XLIX—6-3-75), 176.

Ownership Rights to East Pakistan Refugees settled in Champaran District (LI—18-4-75), 85.

Provision of irrigation facilities to Earstwhile Refugees settled in Bahraich District (XLVII—20-2-75), 157.

Reclamation of Land in Morena District (Madhya Pradesh for Bangladesh Migrants (L—20-3-75), 136.

Refugees from Burma Camping in Jama Masjid area in Delhi (LI—23-4-75), 182.

Rehabilitation of Bangladesh Refugees in Indore (M.P.) (XLIX—6-3-75), 160.

Rehabilitation of East Pak Refugees in Andhra Pradesh (XLVIII—27-2-75), 40.

Rehabilitation of East Pak Refugees outside West Bengal (L—20-3-75), 150.

Rehabilitation of Refugees from East Pakistan (XLVII—20-2-75), 90-91.

Rehabilitation of Refugees from Sri Lanka in Islands of Andaman and Nicobar (L—20-3-75), 75.

REFUGEE(S): *contd.*

Resettlement of migrants in Sahpur area of Betul district (L—30-3-75), 69.

Scheme for Rehabilitation of Former East Pakistan Refugees (L—20-3-75), 79.

Talk with West Bengal Government on Rehabilitation on former East Pakistan Refugees (XLIX—6-3-75), 65-66.

Debates

Problems of Refugees from former East Pakistan (St.) (LII—8-5-75), 258-59.

REGIONAL ENGINEERING COLLEGES:

Regional Engineering College at Thiruchirapalli (L—24-3-75), 47-48.

Review Committee on Working of Regional Engineering Colleges (XLIX—17-3-75), 23—33.

REGIONAL LABORATORY(IES):

Proposal to set up Regional Laboratories (LII—29-4-75), 74-75.

REGIONAL LANGUAGES:

Regional Language as Medium of Instruction in Universities (L—24-3-75), 205—08.

REGIONAL PASSPORT OFFICES:

Karnataka Government request for Regional Passport Office at Bangalore (LII—8-5-75), 75-76.

Regional Passport Office at Ahmedabad (XLVII—20-2-75), 149-150.

REGIONAL PROVIDENT FUND COMMISSIONER, PATNA:

Printing of forms by R.P.F.C., Bihar, Patna (XLVIII—27-2-75), 186.

Regularisation of *Ad Hoc* promotions in office of R. P. F. Commissioner, Patna (XLVII—20-2-75), 67-68.

RELIEF AND REHABILITATION:

Rehabilitation of Refugees from East Pakistan (XLVII—20-2-75) 90-91.

Rehabilitation of repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75), 10—25.

Relief Benefits in Sohagpur-Nowgang Camp in Rajpur (M.P.) (XLVII—20-2-75), 86-87.

REHABILITATION HOME(S):

Rehabilitation Homes for Leprosy (XLIX—10-3-75), 190.

RELIGIOUS INSTITUTIONS:

Religious and Charitable Institutions of Sikh Community, (St.) (LII—9-5-75), 334—36.

RELIGIOUS MINORITIES:

Employment of Religious Minorities (LII—7-5-75), 100.

REMITTANCES ABROAD:

Remittance abroad by Foreign Drug Firms (XLVII—18-2-75), 191—93.

REMUNERATIVE PROJECT SCHEME:

Auctioning of Shops/Plots/Kiosks under Remunerative Project Scheme (XLIX—17-3-75), 72—76.

REPATRIATION:

Repatriation of Indian Nationals from Kenya, Uganda, Tanganyka and Zanzibar (Tenzania) (LII—8-5-75), 216-17.

Repatriation of Pakistani and Indian Nationals detained after 1971 conflict XLIX—6-3-75), 81-82.

REPORT(S):

Annual Report of UGC (LII—5-5-75), 94—97.

Hathi Committee Report (LII—29-4-75), 1—7.

Interim Report of National Commission on Agriculture regarding quantum and price of levy foodgrains (L—7-4-75), 169-70.

REPORT(S):—*contd.*

Project report on the Bhimkund Irrigation Project, Orissa (XLIX—17-3-75), 192.

Report by Banks to RBI regarding applying of Norms(XLIX—14-3-75), 41-42.

Report of Categorisation Committee for press workers (L—24-3-75), 164-65.

Report of Committee on Anti-Smuggling (XLVIII—28-2-75), 195-96.

Report of Committee on Reservation and Booking (XLVII—18-2-75), 148-49.

Report of Export Inspection Council regarding Manufacture of Jute Goods (XLIX—14-3-75), 198.

Report of High Power Committee on Working of Sainik Schools (XLVII—20-2-75), 107.

Report of Netaji Inquiry Committee (XLVIII—26-2-75), 90-91.

Report of Reserve Bank of India on Rise in Foodgrain Prices (L—7-4-75), 122-23.

Report of Task Force on Tea Industry (XLIX—7-3-75), 56-57.

Report of Technical Advisory Committee regarding Biology of yield in pulse crops (XLIX—17-3-75), 142.

Report of the Central Team on Famine Areas of Madhya Pradesh (LII—5-5-75), 44.

Report of the study team appointed under the Chairmanship of textile Commissioner (XLIX—14-3-75) 68.

Report of the Study Team on production in Textile Industry (LII—9-5-75), 32.

Report of Tobacco Excise Tariff Experts Committee (LII—9-5-75), 201.

Report submitted by MRTP Commission (XLVII—18-2-75), 189-99.

REPORT(S):—*Contd.*

Submission of Report by Mathrani Committee (XLIX—7-3-75), 84-85.

Debates

Report of Commission of Enquiry into Disappearance of Netaji Subhas Chandra Bose (Res) (LII—9-5-75), 367—432.

REPUBLIC DAY:

Amount collected by Sale of Republic Day Parade and Beating Retreat Tickets (XLVII—20-2-75), 109-110.

Economy on Republic Day Celebrations (XLVIII—27-2-75), 183.

Parallel Republic Day Parade and Celebrations (XLVIII—26-2-75), 126-27.

RESEARCH AND ANALYSIS WING (L—26-3-75), 126.

RESEARCH AND DEVELOPMENT CESS:

Levy of research and development cess on Industrial Sector (XLVIII—26-2-75), 72-73.

RESEARCH INSTITUTE(S):

Research Institutes at Tokai (L—19-3-75), 55—57.

Research Institute under Spices Development Corporation (L—24-3-75), 127-28.

RESEARC LABORATORY(IES):

Coordinating among Technical Institutions Industrial Establishments and Research Laboratories (L—9-4-75), 92-93.

RESEARCH PROJECT(S):

Staff of various Research Projects of Indian Council of Medical Research (LII—8-5-75), 102-03.

RESERVE BANK OF ASIA (LI—25-4-75), 33-34.

RESERVE BANK OF INDIA:

D.A. for RBI officers (L—21-3-75), 163.

RESERVE BANK OF INDIA:—*Contd.*

Demands of RBI Employees (XLIX—14-3-75), 164.

Demand to start a Branch of R.B.I. in Maruti Vol. (XLVIII—26-2-75), 126-27.

Go slow and Mass Leave by Officers of R.B.I. (XLVIII—26-2-75), 178-79.

Memorandum submitted by S.C. employees working in Patna Branch of R.B.I. (LII—2-5-75), 68.

Modification by RBI regarding credit policy to facilitate production of goods of Mass Consumption (L—21-3-75), 164.

Report by Banks to RBI regarding applying of Norms (XLIX—14-3-75), 41-42.

Reservation of rights by R.B.I. Re: extension of credit facilitter to Small Scale Industries (XLIX—14-3-75), 76.

Reserve Bank of India's complaint against the firm, Bhagwandas Sant Prakash (XLVII—21-2-75), 131-132.

Suggestion made by RBI in regard to winding up of the Department of Banking (XLVII—21-2-75), 88-89.

Violation of R.B.I. Directions by Maruti Ltd. (LII—2-5-75), 92-93.

Work refused by Clerks in the office of RBI, Bombay (L—21-3-75), 130.

"Work to Procedure" Agitation by Officers of RBI (XLIX—7-3-1975), 62—64.

Work-to-Rule agitation by Peons of Different Centres of RBI (L—21-3-75), 152.

Debates

Reported unearthing of racket in soiled notes conversion in Reserve Bank of India (CA) (XLVIII—27-2-75), 219—32.

RESOLUTION(S):

Approval of Proclamation in relation to Nagaland (Res) (L—25-3-75), 232—335.

Continuance of Proclamation issued in respect of Gujarat (XLVIII—27-2-75), 285—362.

Disapproval of North Eastern Areas (Reorganisation) Amendment Ordinance, 1974 (L—18-3-75), 261—88.

Disapproval of the Air Force and Army Laws (Amendment) Ordinance (Res) (L—25-3-75), 337—60.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (L—20-3-75), 330.
(L—24-3-7), 342—418.

Disapproval of Trust Laws (Amendment) Ordinance (XLIX—14-3-75), 309—18.
(XLIX—17-3-75), 245—48.

Fixing of the maximum borrowing limit of Gujarat Electricity Board (Res) (L—25-3-75), 363—76.

Growth of Fascism in the country (Res.) (XLVIII—28-2-75), 282—97.
(XLIX—14-3-75), 318—88.
(L—26-3-75), 310—91.

Measures to remove economic and social injustices to women (L—26-3-75), 395.
(LI—11-4-75), 303—66.
(LI—25-4-75), 303—87.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (LI—11-4-75), 367.
(LI—25-4-75), 388.
(LIII—9-5-75), 367—432.

RESTAURANT(S):

Volga Restaurant, Bombay (LI—18-4-75), 223-24.

RETIREMENT BENEFIT(S):

Employees who retired after 1st April 1957 but opted for contributory P.F. (LII—29-4-75), 51.

RETREENCHMENT:

News report entitled 'Axe on planning panel staff soon' (LI—16-4-75), 137—39.

Retrenchment of Employees of Haffkine Institute, Bombay (LII—8-5-75), 110-11.

Workers retrenched in West Bengal, Bihar and Orissa (LII—8-5-75), 68-69.

REVENUE INTELLIGENCE, DIRECTOR OF:

Alleged dispputes between smugglers and director of Revenue Intelligence (XLVII—21-2-75), 182.

RICE:

Amount due from Cooch Behar Co-operative Rice Mills Ltd. (LII—5-5-75), 129-30.

Basmati rice produuced by STC for Export (LI—11-4-75), 161.

Break-through in the Rice-Production (XLIX—10-3-75), 50—52.

Export of Basmati Rice (XLIX—17-3-75), 143.
(LI—11-4-75), 120-21.

Export of Haryana Basmati Rice (LI—18-4-75), 230-31.

Export of Wheat and Rice to Oil Producing Countries (LII—28-4-75), 129.

Export of Rice (XLVIII—28-2-75), 33-34.

High Prices of rice and Paddy in Assam (XLVIII—3-3-75), 57-58.

Import of Rice from Nepal (LII—5-5-75), 97.

Import of Rice from USA under PL 480 (LI—21-4-75), 12—14.

RICE:—*Contd.*

Lowering Kharif Rice Procurement target for 1975-76 (LII—5-5-75), 74-75.

New item captioned Rice Procurement Mess, Distress in West Bengal' (LII—28-4-75), 128.

New method to increase paddy yield and protein content of rice (XLIX —17-3-75), 151-52.

New variety of rice developed at Indian Agricultural Research Institute (LII—28-4-75), 100.

Permission to Tamil Nadu to Import rice from foreign countries (XLIX —10-3-75), 153-54.

Price of Rice in Tamil Nadu (XLIX —17-3-75), 84.

Procurement of rice (XLVIII—24-2-75), 221.

Procurement of Rice by States (LII —28-4-75), 177.

Production and Export of Basmati rice (L—7-4-75), 183-84.

Production, requirement and distribution of rice in each state (XLIX 17-3-75), 140-41.

Progress by ICAR in Increasing Rice Yield per Acrs (XLIX—17-3-75), 174-75.

Removal of Zonal Restrictions on Movement of Wheat and Rice (Vol. XVVIII—3-3-75), 208-09.

Request for rice from Orissa (XLVIII —24-2-75), 229-230.

Request for Tamil Nadu for Rice (XLVIII—24-2-75), 44.

Request from Tamil Nadu to Andhra Pradesh and Punjab for Supply of Rice (XLVIII—24-2-75), 86.

Requirement of Rice and Wheat in Different States (LII—28-4-75), 49.

Requirement of Wheat and Rice of States (LI—21-4-75), 29—32.

RICE:—*Contd.*

Retail Price of Rice in Different Centres of Orissa (XLIX—17-3-75), 207-08.

Rice and Paddy Contributed by and Supplied to State during 1974-75 (LI—21-4-75), 65—67.

Rice for Tamil Nadu (LI—21-4-75), 116-17.

Rice procured by F.C.I. during current year (XLIX—10-3-75), 48-49.

Rice procured by Rice Millers in West Bengal (LII—28-4-75), 87.

Rice procurement target in West Bengal (Vol. XVVIII—3-3-75), 93.

Rice Smuggling in Gujarat and Maharashtra (LII—29-4-75), 40-41.

Rise in price of Rice (LI—21-4-75), 143.

Seizure of wagons containing rice at Narela railway stations (LII—6-5-75), 69—71.

Smuggling of Rice from Delhi (LII—28-4-75), 132.

Smuggling of rice to Bombay by Parcel Staff working at New Delhi Station L— 8-4-75), 167-68.

Smuggling of rice to Pakistan (LI—11-4-75), 66.

Steps against rice pests (LII—28-4-75), 174.

Support prices for Rice (LI—21-4-75), 134.

Take over of procurement and distribution of wheat and rice (XLVIII —24-2-75), 85-86.

Take over of Rice Trade (LI—21-4-75), 14—19.

Wholesale and retail price of rice in different centres (L—7-4-75), 68—69.

RICE MILLS:

Modernisation of Rice Mills by FCI (LII—28-4-75), 164.

RICE MILLS: *Contd.*

Results of modernisation of rice mills by F.C.I. (XLVIII—24-2-75), 223-24.

Rice Mills and Husking Mills in each State (LI—21-4-75), 127-28.

Rice Mill in Public Sector in M.P. (LI—21-4-75), 73.

RIHAND PROJECT:

Supply of power to Madhya Pradesh from Rihand Power Station by U.P. (XLVII—19-2-75), 116.

Supply of Project Report and Technical details of Rihand Project to MP by UP (L—26-3-75), 77-78.

RIOT (S):

Increase in cases of rioting (XLVII—19-2-75), 139-40.

Riots during Criket Test Match at Bombay (XLIX—17-3-75), 64-65.

Riots in the Capitals (L—9-4-75), 209.

RIVER (S):

Change in Flow of Water into Sutlej (LI—10-4-75), 160-61.

Constructions of two major bridges on River Sankh and kael in Ravehi (LI—10-4-75), 76-77.

Construction of a Reserviour in the upper reaches of Subernarkha (XLIX—17-3-75), 105.

Declaration of Inter-State Rivers as National Assets (XLVIII—24-2-75), 111-12.

Development of River Transport in UP (LI—18-4-75), 91.

Export Committee Report on Subarnarekha River (XLIX—10-3-75), 170.

Model study of the 'Straight Cut' found in Subernarekha Basin (XLIX—17-3-75), 127-28.

Planting of Palm Trees in Andaman and Nicobar Islands and growing of Coconut and Palm Trees on Banks of North Indian Rivers (LI—5-5-75), 215-16.

RIVER(S): *Contd.*

Pollution of Water of Upper Domodar (LI—21-4-75), 62-63.

Second Hooghly Bridge (LI—10-4-75), 115.

Sharing of 'Subernuarekha' Water (L—7-4-75), 98-99.

Tremor hit catchment area of Sutlej (XLVIII—27-2-75), 51.

RIVER WATERS:

Talks on distribution of waters for the Beas and Ravi Rivers (XLIX—17-3-75), 152.

Utilisation of Ravi Beas and Sutlej Waters under Indus Water Treaty (XLVIII—24-2-75), 209-04.

River Water Dispute (XLVIII—24-2-75), 52-53.

A.R.C. proposal for settlement by mediation of interstate water dispute (LII—5-5-75), 231-32.

Inter-State River Water Dispute (LII—28-4-75), 74.

Krishina River water Dispute Tribunal (XLVIII—24-2-75), 154.

ROAD (S):

Alternative to cement in Construction of Roads (LII—8-5-75), 46-47.

Assistance to Madhya Pradesh for repairs of roads (LI—10-4-75), 155-56.

Cell for Roads in Hill Areas (LII—28-4-75), 110.

Construction of Adyapadi Road in South Kanara District (LII—8-5-75), 187-88.

Construction of Lateral Road connecting NH 31 (XLIX—6-3-75), 61.

Construction of Road between Panemangalore and Ullal (XXLIX—13-3-75), 11-12.

Construction of roads connecting Chinese Millitary bases with Nepal (XLVIII—27-2-75), 177-78.

ROAD(S): *Contd.*

Construction of Roads in Coalstal Village in West Bengal and Kerala (LI—10-4-75), 55-56.

Construction of Silchar and Jirighat Road (LI—10-4-75), 7—9.

Council of Indian Roads Congress for more funds for roads (LI—18-4-75), 180.

Declaration of Ajmer Khandwa Road as National Highway (LI—10-4-75), 57-58.

Gwalior Bhind Road (XLVIII—27-2-75), 38.

Proposal for repending Srinagar-Pindi road (XLIVII—20-2-75), 169.

Repair of Road under the Danapur Cantonment Board (LI—18-4-75), 175-76.

Roads in Pali District under N.H. and Development of Road from Pali to Mount Abu (LI—10-4-75), 181-82.

Roads sanctioned and completed under NH in Madhya Pradesh (LI—18-4-75), 116-17.

Take over of North Trunk Road in Assam (LI—10-4-75), 94-95.

ROAD ROLLER (S):

Industrial Licence to Maruti Heavy Vehicles Ltd. for Road Rollers (LI—16-4-75), 168-69.

ROCHE AND BORROUGHS WELLCOME M/S:

Formulation Capcities of M/S Roche and Borroughs Welcome for certain drugs (LII—6-5-75), 140—43.

Grant of Licence to M/S Roche Products (LII—6-5-75), 207-08.

ROCK PHOSPHATE:

Accumulation of Rock Phosphate in Rajasthan (L—18-3-75) 97-98.

Decision to Restrict Production of Rock Phosphate at Jhamar Kotra (LI—22-4-75), 40.

Import of Rock Phosphate (LI—18-3-75), 121, (LI—22-4-75), 104—06.

ROCK PHOSPHATE: *Contd.*

Imported Rock Phosphate with manufacturers of Super Phosphate and Phosphetic Acid (XILIX—4-3 75) 128-29.

Proposal to restrict imports of Rock Phoshate by M.M.T.C. (L—25-3-75), 105-06.

Suggestion from Chief Minister of Rajasthan to ban import of rock phosphate (L—18-3-75), 184-85.

Survey in Rajasthan for Rock Phosphate (LI—18-4-75), 86.

Use of Rock Phosphate by Fertilizer Manufacturers (XLIX—4-3-75), 64.

ROCKET(S):

High Thrust Liquid Fuel Rockets (LI—16-4-75), 71.

Launching of Rockets from Thumba Rocket Launching Station (L—26-3-75), 82-83.

Launching of Rocket in Space (LI—16-4-75), 83.

ROCKET PROPELLANTS AND BALLISTIC PROJECT:

Addition of Rocket Propellants and Ballistic Project at the Ordnance Factory, Bhandara (LI—18-4-75), 167-68.

ROHTAS INDUSTRIES LTD., DALMIANAGAR:

Violation of Foreign Exchange Regulations by M/s. Rohtas Industries Ltd., Dalmianagar (XLIX—12-3-74), 86-87.

Violation of Foreign Exchange Regulations by M/s. Rohtas Industries Limited, Dalmianagar (LI—16-4-75), 145-46.

ROURKELA:

Expansion of Special Steel Plant at Rourkela (XLIX—6-3-75), 17.

Spirally Welded Pipe Plant at Rourkela (XLIX—6-3-75), 77-78.

ROURKELA STEEL PLANT:

Accident in Ammonia Plant of Rourkela Steel Plant (XLVII—20-2-75), 131-32.

Allegation against management of Rourkela Steel Plant (LI—10-4-75), 157-58.

Employment at Rourkela Steel Plant (LI—10-4-75), 137-38.

Fire in Rourkela Steel Plant (L—20-3-75), 55.

Spindle machine stolen from Rourkela Steel Plant (LI—10-4-75), 147-48.

Supply of Zinc Dross by Rourkela Steel Plant (LI—10-4-75), 137.

Thefts at Rourkela Steel Plant (XLIX—6-3-75), 80.

ROYALTY:

Demand from Assam State Government for increase in Royalty on Crude (XLIX—4-3-75), 94-95.

Royalty for Mineral mining in M.P. (LI—10-4-75), 157.

RUBBER:

Control of Rubber Exports (XLIX—7-3-75), 71-72.

Export of Rubber during 1973-74 (LII—2-5-75), 154.

Import of Natural Rubber (L—21-3-75), 25.

Production of Natural Rubber (LII—2-5-75), 106.

Rubber based in units in Kerala LI—23-4-75), 112.

Subsidy on supply of Fertiliser and Pumping Sets to Rubber Growers (LI—25-4-75), 100.

Supply of indigenous Rubber to Rubber Goods manufacturers at International Prices (LII—9-5-75), 107-08.

Utilisation of capacity in Rubber goods manufacturing companies (XLIX—5-3-75), 41.

RUBBER PLANTATION(S):

Application of E.P.F. Act to Rubber Plantation (LI—10-4-75), 190.

RUIA, MR. S. M.:

Application for appointment of Mr. S. M. Ruia as Managing Director of Messrs. Raptokos Brett & Co. Ltd., Bombay (XLVIII—25-2-75), 93.

RULES AND REGULATIONS:

Framing of Rules regarding suspension of Employees (LII—30-4-75), 110-11.

Publication of approvals under the Industries (Development and Regulation) Rules (LII—30-4-75), 157-58.

Recruitment rules for employment in Canara Bank and Syndicate Bank (XLIX—14-3-75), 108.

Reservation Rules for promotion to grade of Section Officers (L—8-4-75), 95-96.

Revision petitions under Mineral Concession Rules (LI—10-4-75), 104.

Rules and Procedures in respect of new capital issues (XLIX—7-3-75), 166-67.

Rules and Regulations for filling in Certain forms and proformas by shareholders (LI—22-4-75), 44-45.

Rules for promotion of staff working in Opium Factory Ghazipur (XLIX—7-3-75), 146.

Rules of Recruitment and conditions of Service in Public Sector Undertakings (LII—9-5-75), 175-76.

Violation of Foreign Exchange Regulations by M/s Rohtas Industries Limited, Dalmianagar (LI—16-4-75), 145-46.

RUMANIA:

Import of Kerosene oil from Rumania (XLVII—18-2-75), 222-23.

RUMANIA: *Contd.*

Settlement between India and Rumania on price for ships (LI—18-4-75), 99-100.

RUPEE:

Decline in value of Rupee (XLVIII—28-2-75), 65.

Fall in value of Rupee (XLVIII—28-2-75), 206. (XLIX—29-3-75).

Fall in value of rupee in relation to Rouble (XLVIII—28-2-75), 172.

Floatation of Rupee (LI—18-3-75), 198.

Increase in value of Rupee Abroad (LII—2-5-75), 205-06.

Value of rupee (XLVII—21-2-75), 200-01. (XLIX—14-3-75), 95-97.

RUPEE TRADE

Advantages and disadvantages of Rupee Trade (L—21-3-75), 129.

Rethinking on Rupee Trade Agreement with Bangladesh (L—21-3-75), 137.

RURAL AREAS:

Campaign or Mobilisation of Small Savings in Rural Areas (LI—18-4-75), 315.

Crash Programme for Rural Employment in States (L—24-3-75), 58-59.

Crash Programme for Rural Employment in U.P. (L—24-3-75), 108.

Development plan for urbanised villages of Delhi (XLIX—17-3-75), 189.

Doctors / Dispensaries / Maternity Homes for a Unit of 20 villages (XLIX—13-3-75), 75-76.

Employment Guarantee Scheme for Rural Areas (XLVII—20-2-75), 93-94.

RURAL AREAS: *Contd.*

Employment Schemes for Unemployed Persons in Rural and Urban Areas (L—9-4-75), 1-7.

Employment to Youth in Rural Areas (XLVIII—27-2-75), 115—17.

Higher Secondry Schools in rural areas (XLVII—24-2-75), 191.

Installation of T. V. Sets in Rural Areas for Receving Satellite Programme (XLVIII—25-2-75), 120-21.

Migration of people rom rural to urban areas (XLVIII—3-3-75), 94.

Plan to make available Essential Goods at Fair Prices in Rural Areas (L—26-3-75), 102-03.

Plan to attract young doctors to rural areas (XLVII—20-2-75), 124-25.

Post Boxes in villages (XLIX—12-3-75), 191-92.

Scheme for Rural Employment (L—24-3-75), 41.

Scheme to Supply Life Saving Drugs in Rural Areas (XLIX—6-3-75), 102.

Supply of Kerosene Oil in Rural Areas (XLVIII—25-2-75), 142-43.

Supply of Kerosene oil in Rural Areas (LII—6-5-75), 178-79.

RURAL DEVELOPMENT:

Credit from International Development Association for rural development (XLVII—21-2-75), 54-55.

RURAL ELECTRIFICATION:

Achievement of Target Fixed for Rural Electrification for 1974-75 L—26-3-75), 86.

Electrification of rural areas in Madhya Pradesh (XLVIII—26-2-75), 57-58.

RURAL ELECTRIFICATION: *Contd.*

Electrification of villages (L—10-3-75), 40.

Electrification of villages during 1975-76 (LII—7-5-75), 176.

Electrification of villages in backward and tribal areas (XLVII—19-2-75), 145.

Electrification of villages in Bihar (L—19-3-75), 199-200.

Electrification of vilages in Bihar during 1974-75 (XLVIII—26-2-75), 194-95.

Electrification of villages in Karnataka under Rural Electrification Programme (XLIX—12-3-75), 96-97.

Electrification of villages in Kerala (XLIX—12-3-75), 53—55. (L—26-3-75), 201.

Electrification of villages in Maharashtra during last three years (L—9-4-75), 167.

Electrification of villages in Pali District during 1975 (XLVII—19-2-75), 126.

Electrification of villages in Rajasthan (L—9-4-75), 198-99.

Electrification of villages in Uttar Pradesh (L—9-4-75), 191.

Provision for Rural Electrification in Madhya Pradesh in Fifth Plan (XLVIII—26-2-75), 43-44.

Report of Siddeshwar Prasad Committee on Rural Electrification (LI—23-4-75), 72.

Rural Electrification in Ladakh (XLVIII—26-2-75), 41-42.

Rural Electrification of tribal villarges in Chhotanagpur Division of Bihar (L—19-3-75), 80-81.

Rural Electrification Programme in Vidarbha Region of Maharashtra (L—26-3-75), 79-80.

RURAL ELECTRIFICATION: *Contd.*

Rural Electrification Schemes in Kerala (XLVIII—26-2-1975), 118-119.

Rural Electrification Schemes Sanctioned for Karnataka (L—19-3 75), 223.

Rural Electrification work in District Bahraich (U.P.) (XLVIII—19-2-75), 191.

Setting up of new rural electrification projects at Orissa by REC. (XLIX—5-3-75), 106.

RURAL ELECTRIFICATION CORPORATION:

Appointment of Assistant Directors (Hindi) in R.E.C. (L—19-3-75), 161-62.

Assistance from R.E.C. for Rural Electrification in Eastern Nimar District of Madhya Pradesh (LII—30-4-75), 80-81.

Electrification of villages in Orissa by REC (L—19-3-75), 72—74.

Expenditure to be incurred by REC in Madhya Pradesh during Fifth Plan (L—19-3-75), 137.

Financial Assistance to Bihar by REC for Rural Electrification in Chhotanagpur Division (L—19-3-75), 301-02.

Introduction of new scheme of advance loan for potential project areas by REC (LI—23-4-75), 60-61.

Introduction of Saving Energy Scheme by REC (XLIX—12-3-75), 173—75.

Loans sanctioned by Rural Electrification Corporation (XLVII—19-2-75), 203-04.

Projects sanctioned/approved in Madhya Pradesh by R.E.C. (XLVII—19-2-75), 168.

Projects to be set up by R.E.C. during 1975-76 (LI—23-4-75), 49.

Scheme for Adivasis/Backward regions in Sindhi District of Madhya Pradesh by R.E.C. (LII—30-4-75), 77—79.

RURAL EMPLOYMENT:

Crash programme for rural employment in Madhya Pradash (XLVIII—24-2-75), 147-48.

Crash Programme for Rural Employment in Orissa (XLIX—10-3-75), 132-33.

Execution of Crash Programme for Rural Employment in Punjab (Vol.—XLVIII—3-3-75), 48-49.

Expenditure on crash programme for rural employment in West Bengal (LII—28-4-75), 117.

Rural Employment Guarantee scheme (XLIX—5-3-75), 152.

Scheme for generating rural employment (XLIX—17-3-75), 134-35.

Test relief work in Chhattisgarh Region M.P. under crash programme for rural employment (XLVIII—24-2-75), 131.

RURAL HOUSING:

Expenditure incurred on Housing Schemes in Rural Areas (XLVIII 24-2-75), 34-35.

House sites to landless workers in rural areas (XLVIII—24-2-75), 226-27.

Progress in provision of house sites for landless workers in rural areas (XLIX—10-3-75), 206.

Reorganisation of Housing Programme in Rural Areas (XLIX—10-3-75), 84-85.

RURAL SPORTS COUNCIL(S):

Setting up of Rural Sports Councils (LII—28-4-75), 171.

RURAL INDEBTEDNESS:

Rural indebtedness in various states (L—774-75), 218-19.

RURAL INDUSTRY(IES):

Loan to Rural Industries Projects Programme in Karnataka in Fifth Plan (LI—16-4-75), 190—92.

RURAL INDUSTRY (IES): *Contd.*

Rural Industries Projects (L—19-3-75), 173-74.

S

SKF, M/S.:

Production capacity granted to M/s. SKF. (LII—6-5-75), 133—37.

S.P.M., HOSHANGABAD:

Displaying of recruitment rules on Notice Board in respect of S.P.M., Hoshangabad (XLIX—14-3-75), 180-81.

S. S. SUBRAMANIYA CHETTIAR & BROS.:

Issue of import licences to M/s. S. S. Subramaniya Chettiar & Bros. and M/s. T. Obliswana Chettiar (LI—25-4-75), 197.

SAGAR SAMRAT:

Operation of Sagar Samrat in Bombay High (LII—29-4-75), 137.

Second Sagar Samrat (XLVIII—25-2-75), 36-37.

SAFARI:

Safari on Inter State level for School children (L—24-3-75), 172-73.

SAFETY MATCH INDUSTRY:

Crisis in Safety Match Industry (LII—30-4-75), 140-41.

SAHA INSTITUTE OF NUCLEAR PHYSICS, CALCUTTA:

Grievances of Employees working in the Saha Institute of Nuclear Physics, Calcutta (XLIX—5-3-75), 115.

Representation from Research workers and staff of Saha Institute of Nuclear Physics, Calcutta (XLVII—19-2-75), 174-75.

SAHITYA AKADEMI:

Charges in Constitution of Sahitya Akademi (L—7-4-75), 143—45.

SAHITYA AKADEMI: *Contd.*

Publication Programmes of Sahitya Akademi (L—24-3-75), 46-47.

SAHU JAIN AND GOENKA INDUSTRIES:

Import Licences Issued to Sahu Jain and Goenka Industries (LII—9-5-75), 226.

"SAINIK SAMACHAR":

Assistant Journalists in Sainik Samachar (LI—10-4-75), 59.

SAINIK SCHOOL(S):

Balachadi Sainik School, Gujarat (LII—8-5-75), 101-02.

Composition and Meeting of Sainik School Society (L—20-3-75), 90.

Forwarding of Applications of Sainik Schools Students to various courses (LI—10-4-75), 220-21.

Implementation of Interim Report of High Powered Committee on Sainik Schools (L—20-3-75), 146.

Report of High Power Committee on Working of Sainik Schools (XLVII—20-2-75), 107.

Revision of Grades of Teachers of Sainik School, Chittor (L—20-3-75), 76.

SALADIPURA PYRITE PROJECT (L—25-3-75), 104-05.

SALAL HYDRO ELECTRIC PROJECT:

Commissioning of Salal Hydro Electric Project (LI—16-4-75), 183.

Construction of Salal Power Project on River Chanab (XLVIII—26-2-75), 127.

SALARY AND ALLOWANCES:

Hill Compensatory Allowances (XLIX—14-3-75), 52.

Payment of DA to Government Employees (LI—25-4-75), 79-80.

Provision in Budget for Payment of Additional DA due to Government Employees (LI—25-4-75), 22—25.

Revised pay scale of lecturers and demonstrators (XLIX—10-3-75), 163-64.

Debates

Re-Payment of D.A. to Central Government Employees (XLVII—19-2-75), 249-50.

See also 'Pay and Allowances'.

SALES TAX:

Sales tax system in Delhi (LII—2-5-75), 191-92.

Single Point Sales Tax (XLIX—7-3-75), 193-94.

SALT:

Coastal freight charges for coal and salt (XLVIII—27-2-75), 58.

Export of Salt to Bangladesh (L—21-3-75), 136.

Production and Export of Salt (LII—7-5-75), 49.

Production of salt in coastal belts of Orissa (LII—7-5-75), 163.

SAMACHAR BHARATI (XLVII—19-2-75), 35.

Alleged victimisation of Employees of Samachar Bharati, New Delhi (XLVII—20-2-75), 184-85.

Non-deposit of Provident Fund by Samachar Bharati (XLVII—20-2-75), 185-86.

SAMASTIPUR:

Demand to increase trains between Howrah and Samastipur and between Ranchi and Samastipur (XLVII—18-2-75), 95-96.

Extension of Broad Gauge Line from Samastipur-Darbhanga to Raxaul (XLVIII—25-2-75), 94.

Loss to Railways due to the incident at Samastipur Station on 2-1-75 (XLVII—18-2-75), 99.

SAMASTIPUR: *Contd.*

Medical Assistance to the injured at Samastipur (XLIX—12-3-75), 107.

Opening of rail line at Samastipur (XLVIII—25-2-75), 193-94.

Shelter for Casual Labourers engaged on Samastipur—Muzaffarpur Conversion Project (North Eastern Railway (XLVIII—25-2-75), 129.

Shifting of Jayanti Janta Express running between Samastipur and Delhi (LII—6-5-75), 213.

SAMASTIPUR BOMB BLAST:

Agencies Investigating the Samastipur Bomb Blast (XLVII—19-2-75), 59-60.

Bomb blast at Samastipur (XLVII—26-2-75),

Bomb Blast at Samastipur Railway Station (XLVII—19-2-75), 94-95.

Investigation into the Bomb Blast that claimed the life of former Railway Minister (XLVII—19-2-75), 21—30.

Investigation into the Samastipur Bomb Blast and Death of Shri L. N. Mishra (XLVII—19-2-75), 58-59.

Late arrival of special train carrying Railway Minister from Samastipur to Danapur (XLVII—19-2-75), 97-98.

Responsibility for Security arrangements at Samastipur Railway Station on 2-1-75 (XLVII—19-2-75), 95.

Security arrangements made by Railway Administration at Samastipur Railway Station on 2-1-75), (XLVII—19-2-75), 96-97.

Steps taken to Prevent Bomb Blast at Samastipur (XLVII—19-2-75), 97.

Debates

Failure of Government to solve the mystery of Samastipur Bomb Case (A.M.) (XLVIII—18-2-75), 226—32; 297—455.

SANCTUARY(IES):

Translocation of Maldhari Families in Gir Lion Sanctuary (L—7-4-75), 133-34.

SANDALWOOD:

Export of Sandal wood Oil (LII—2-5-75), 25.

SANDOZ, M/S.:

Chairman of M/s. Sandoz (LII—6-5-75), 236-37.

Condition of Free Equity imposed on M/s Sandoz (LII—29-4-75), 101-02.

Export of Glycosides and Aglycone by M/s. Sandoz (LII—29-4-75), 41-42.

Licences granted to M/s Sandoz (I) Limited (XLIX—4-3-75), 192.

Production of certain items by M/s. Sandoz (LII—29-4-75), 196-97.

SANGRAULI COAL FIELD:

Recruitment made by Sangrauli Coal Field Complex Management (L—9-4-75), 49.

SANSKRIT:

Compulsory Teaching of Sanskrit in Schools (LI—21-4-75), 81-82.

Financial Assistance for Promotion of Sanskrit and Pali (LII—28-4-75), 110.

Hostel for Sanskrit Vidyapeeth, Vasant Vihar Colony, New Delhi (LII—5-5-75), 57-58.

News Bulletins in Sanskrit from other Stations of AIR (XLVIII—26-2-75), 143.

Sanskrit Pathashala and Urdu in Madras (LII—5-5-75), 228.

Teaching of Sanskrit in Twelve-Year School Pattern (XLVIII—24-2-75), 131—33.

SAPUTARA HILLS:

Telegraph Office at Saputara Hills (L—26-3-75), 161-62.

SARGIPALLI LEAD MINES:

Development at Paradeep Port, Sukinda Nickel Project and Sargipalli Lead mines in Orissa (LI—23-4-75), 30-31.

SARJU PUMP CANAL:

Central aid for construction of Sarju Pump Canal in Bahraich (XLIX—17-3-75), 94.

SATELLITE(S):

Discussions between India and USSR on launching of Scientific Satellite by India (XLVIII—26-2-75), 101.

Distinction between liquid Fuel Rocket and Satellite Launch Vehicle (LI—16-4-75), 193-94.

Financial assistance to Public and Private sector Industries engaged in fabricating components for Satellite Launcning Vehicles (XLIX—12-3-75), 189.

Geo-Stationary Communication Satellites (L—9-4-75), 103.

Plan for suspension of an artificial Sun from Space by U.S.S.R. (LI—16-4-75), 161.

Progress made in Satellite Instructional Television Experiment Programme (LII—30-4-75), 107—09.

Providing links for S.I.T.E. (L—9-4-75), 100-01.

SATELLITE INSTRUCTIONAL TELEVISION EXPERIMENT (L—19-3-75), 118-19.

Showing of stories from "Panchtantra" during Satellite Instructional Television Experiment (L—9-4-75), 81-82.

Debates

Successful Launching of the First Indian Satellite (St.) (LI—21-4-75), 324-25.

SATURN DEBRIS:

Fall of Saturn debris into Indian Ocean (L—19-3-75), 122-23.

SAUDI ARABIA:

Agreement with Saudi Arabia to set up a Joint Commission (L—25-3-75), 75-76.

SAUDI ARABIA: *Contd.*

Aid from Saudi Arabia (L—21-3-75), 54.

Contract with Saudi Arabia for Crude Oil (XLVIII—25-2-75), 31.

Discussions held with Saudi-Arabia Oil Minister on Oil Prices (XLVIII—25-2-75), 72.

Discussions with Saudi Arabian Oil Minister on Supply of Crude Oil (LI—15-4-75), 96.

Financial Assistance from Saudi Arabia (L—21-3-75), 137.

Import of Oil from Saudi Arabia (L—25-3-75), 136.

New contract with Saudi Arabia for import of Crude (LI—15-4-75), 148.

Saudi Arabia's interest in Indian Films and Documentaries (LII—30-4-75), 85.

SAURASHTRA:

Slow speed of Trains in Saurashtra Region (L—8-4-75), 141.

SAVING SCHEMES:

Incentives for Collections under Saving Schemes (XLIX—7-3-75), 115-16.

SCARCITY CONDITIONS:

Release of Funds in advance to States for scarcity conditions (XLVIII—24-2-75), 127—130.

SCHEDULED CASTES AND SCHEDULED TRIBES:

Action taken on resolution regarding service safe-guards for Scheduled Castes and Scheduled Tribes (LI—23-4-75), 161.

Allotment of Land to SC|ST Government Emloyees House Building Co-operative Societies, R. K. Puram, New Delhi (L—24-3-75), 181-82.

Allotment of Petrol Bumps to Scheduled Caste Persons (L—8-4-75), 70-71.

Allotment of Petrol Pumps to unemployed scheduled Tribes and Scheduled castes graduates (LII—6-5-75), 152-53.

SCHEDULED CASTES AND SCHEDULED TRIBES: *Contd.*

Allotment of quarters for office of the Parliamentary Forum for S.C. and S.T. (XLVIII—24-2-75), 99.

Appointment of Scheduled Castes in Services (LII—7-5-75), 119.

Assistance to Kerala state Development Corporation for Housing Scheme for SC and S.T. (LII—6-5-75), 68.

Cell to maintain records of atrocities on Harijans (XLIX—12-3-75), 184—86.

Centre for training Scheduled Castes and Scheduled Tribes candidates for Central Engineering Services Examination. (LII—7-5-75), 125.

Compensation paid to Harijan victims of Atrocities. (XLIX—12-3-5-75), 157-58.

Confinement of Harijans of Sohpur village of Madhubani District of Bihar by Upper Caste Hindus, (XLIX—12-3-75), 3305.

Delay in Payment of Scholarship to Students belonging to S.C. and S.T. (LI—16-4-75), 112-13.

Directions to State Governments for Providing Legal Aid to Scheduled Castes and Scheduled Tribes (XLVIII—25-2-75), 15—19.

Distribution of Land to Scheduled Castes/Tribes during Fourth and Fifth Plan (XLVIII—3-3-75), 187-88.

Employment for educated unemployed, tribals and Harijans in Madhya Pradesh (XLIX—12-3-75), 126—29.

Employment of S.C. and ST. in Port Trusts (LI—18-4-75), 67—70.

Eyes of two Scheduled Caste persons gouged by Caste Hindu in Dhakali village in Akola District (XLIX—5-3-75), 97.

Filling up of Class I posts Reserved for Scheduled Castes and Scheduled Tribes (LI—23-4-75), 73-74.

SCHEDULED CASTES AND SCHEDULED TRIBES: *Contd.*

Filling up of Posts in Under Secretary and Equivalent Cadres Reserved for Scheduled Castes and Scheduled Tribes (XLVII—19-2-75), 51; (LII—7-5-75), 63.

Financial Assistance to Haryana for Improvement of conditions of Scheduled Castes (L—19-3-75), 209-10.

Funds allocated for landless Scheduled Castes and Scheduled Tribes people to fight cases in courts (L—9-4-75), 123-24.

Grant of subsistence allowance to unemployed persons belonging to SC and ST (LII—7-5-75),67.

Implementation of Law relating to Scheduled Castes and Scheduled Tribes (LII—6-5-75), 86.

Implementation of Suggestion in the Report of the Commissioner for S.C. and S.T. regarding Inter-Caste Marriage (LI—23-4-75), 81-82.

Improvement made in Recruitment and Promotion of SC/ST in Railway Services (LI—22-4-75), 39-40.

Increase in Pay Limits for Grant of Scholarship to Students belonging to S.C. and S.T. (LI—16-4-75), 114.

Increase in Quota by D.D.A. of Flats for S.C. and S.T. (XLVIII—3-3-75), 107.

Issue of Directive Regarding Mishra Vivaha (LII—30-4-75), 142.

Job Absorption Quota for Scheduled Castes and Scheduled Tribes (XLIX—13-3-75), 89.

L.I.C. Loans for Economic Uplift of SC and ST (LI—11-4-75), 168-69.

Legal aid to the Tribals (LII—6-5-75), 52-53.

Loans Advanced by Nationalised Banks to Scheduled Caste and Tribal Applicants in Jhargram, West Bengal (L—21-3-75), 95.

SCHEDULED CASTES AND SCHEDULED TRIBES: *Contd.*

Loan advanced by Nationalised Banks to SC and Tribal Applicants of Orissa (LI—25-4-75), 168—70.

Loans advanced by Nationalised Banks to Scheduled Caste and Tribal Applicants of Purulia, West Bengal (L—21-3-75), 97.

Loans to persons belonging to SC|ST owing less than one acre of land (XLVIII—24-2-75), 195-96.

Maintenance of Records of Atrocities on Harijans and Tribals in the country (XLIX—12-3-75), 160-61.

Memorandum submitted by Parliamentary Forum for S.C. & S.T. (XLVII—19-2-75), 1—8.

Memorandum submitted by S.C. employees working in Patna Branch of R.B.I. (LII—2-5-75), 68.

Number of S.C. & S.T. Temporary Employees in Ministry and its attached subordinate Offices (LII—8-5-75), 97-98.

Plot allotted to Scheduled Castes|Tribes by D.D.A. (Vol. XVVIII—3-3-1975), 89.

Police atrocities on Bodo tribals in Kokrajhar, Sub-Division, Goalpara, Assam (XLIX—12-3-75), 165-66.

Population of Scheduled Castes and Scheduled Tribes (LII—7-5-75), 204.

Procedure adopted by the Commissioner of SC & ST to collect information on problems of SC/ST (L—26-3-75), 69-70.

Promotion of SC|ST Assistant Engineers to the Post of Executive Engineers in C.P.W.D. (L—24-3-75), 91-92.

Promotion of SC and ST in Public Sector (LI—11-4-75), 61.

Proposal to give legal aid to Tribals during the Fifth Five Year Plan (LII—6-5-75), 214.

SCHEDULED CASTES AND SCHEDULED TRIBES: *Contd.*

Protection to SC|ST Employees in F.C.I. (L—24-3-75), 209-10.

Qualifying of Engineering Services Examination by Scheduled Caste and Scheduled Tribe Engineers (LII—29-4-75), 98-99.

Quota reserved for Scheduled Castes in Nationalised Banks (LII—2-5-75), 104-05.

Recognition of Associations of Scheduled Caste Scheduled Tribes Government Employees (XLIX—5-3-75), 98.

Recruitment of SC and ST as trade apprentices by Cal. Port Trust (LI—18-4-75), 79-80.

Representation by SC Students of Govrnment Adult Higher Secondary School, Badurur, Delhi (LII—28-4-75), 183.

Reservation for S.C. and S.T. in Air India and Indian Airlines (LI—25-4-75), 27-28.

Reservation for SC|ST in Railway Educational Institutions (LII—29-4-75), 86-87.

Reservations for Scheduled Castes and Scheduled Tribes in Services (LI—16-4-75), 89.

Reservation for S.Cs and S.Ts in IAS, IPS, IFS and Indian Forest Service and other Central Services (LII—7-5-75) 60.

Reservation for S.C. and S.T. students for Awarding Scholarships to Prosecute studies abroad (LII—30-4-75), 94-95.

Reservation in Confirmation and Selection Grade to SC & ST Teachers in Delhi (LI—21-4-75), 68.

Reservation in Teaching Posts by Delhi University (L—24-3-75), 36—38.

Reservation of Accommodation upto Type IV for SC and ST (LII—28-4-75), 131.

S.C./S.T.: *Contd.*

Reservation of Posts for S.C. and ST. in Branches of Allahabad Bank, Calcutta (LI——18-4-75), 227-28.

Reservation of Posts for S.C. and S.T. in HSL (LI—18-4-75), 170.

Reservation of Scheduled Castes and Scheduled Tribes candidates in Class I and II posts in LIC—(LI—11-4-75), 93—95.

Reservation of Seats for S.C. and S.T. in Universities Institutions of Higher Education and Indian Institute of Science, Bangalore (XLIX—10-3-75), 80-81.

SC|ST Candidates qualified in Engineering Services Examination 1974 (LI—22-4-75), 150-51.

S.C. and S.T. Employees in Central Schools (LII—5-5-75), 184.

S.C. and S.T. Girls in Service (L—9-4-75), 121-22.

S.C. and ST Girls studying in Primary School (XLIX—10-3-75), 120-21.

Scheduled Castes|Tribes employees in Cotton Corporation of India (LII—9-5-75), 89-90.

SC|ST Employees in Class I, II, III and IV posts (L—8-4-75), 191-92.

S.C. and S.T. Employees in Department of Tourism and Hotel Corporation of India (LII—9-5-75), 227-28.

SC Employees in Micro-wave Unit and Telecommunication Inspectors Post (LI—29-4-75), 81-82.

SC and ST employees in Ministry of Industry and Civil Supplies (LI—23-4-75), 166.

SC & ST in Jessop and Co. Calcutta (LI—23-4-75), 160.

Scheduled Caste and Scheduled Tribe temporary employees in the Ministry of Communication (LI—23-4-75), 165-66.

S.C./S.T.: *Contd.*

S.C. and S.T. temporary employees in the Ministry of Home Affairs (LI—23-4-75), 164-65.

Scheduled Caste and Scheduled Tribe Employees working in the Ministry (L—8-4-75), 192-93.

SC|ST temporary employees in the Ministry (LII—28-4-75), 130.

Scheduled Castes and Scheduled Tribes employees in the Ministry of Agriculture and Irrigation (LII—28-4-75), 132.

SC|ST Employees retrenched by FCI in North Zone during 1973 (LII—28-4-75), 91.

S.C. and S.T. Officers in Directorate of Education (LII—28-4-75), 94.

S.C.|S.T. Staff in Ganga Basin Water Resources Organisation (XLIX—10-3-75), 121-22.

Scheduled Caste|Tribe Class I Service officers Recommended for Appointment as Under Secretaries and above (LI—16-4-75), 152.

SC and ST in Class and II Posts in the Ministry (L—24-3-75), 210-11.

SC/ST Doctors working as DMOs in Indian Railways (LII—6-5-75), 100-01.

SC|ST employees working in Railway Workshops in Madhya Pradesh (LI—15-4-75), 41.

Scheduled Castes|Scheduled Tribes officers of Income Tax Service Class I (LI—18-4-75), 229-30.

Scheduled Castes and Scheduled Tribe Orders (Amendment) Bill (XLVIII—26-2-75), 144.

Scheduled Caste and Scheduled Tribes temporary employees in the Ministry of Law, Justice and Company Affairs (LII—6-5-75), 106.

Scheme to build houses for Hari jans and Tribals (XLIX—12-3-75), 136-37.

S.C./S.T.: *Contd.*

Scholarship to Scheduled Tribes students in Arunachal Pradesh (LII—7-5-75), 67.

Scholarship to Students belonging to S.C. and S.T. (LI—16-4-75), 113-14.

Selection of S.C./ST. Candidates for Assignments in Iraq Tanzania Zambia and Libya (LII—8-5-75), 45-46.

Sending of scheduled castes and scheduled tribes students abroad for higher studies (XLIX—5-3-75), 151.

Services to Teachers belonging to S.C. and S.T. in Delhi (LI—18-4-75), 125-26.

Setting up of Corporations by State Governments for Financial Assistance to SC and ST Harijans and Backward Classes (LII—7-5-75), 173. ....

Shifting of Office of Commissioner for Scheduled Castes and Scheduled Tries (L—26-3-75), 20—24.

Social Reforms for S.C. & S.T. Women during International Women's Year (LII—5-5-75), 103.

Supersession of SC/ST and other TTEs (LI—22-4-75), 74-75.

Temporary SC/ST Employee (LII—28-4-75), 130.

Temporary SC and ST employees in the Ministry of Information and Broadcasting and its attached and subordinate offices (LI—23-4-75), 165.

Textile Retail Depots to Scheduled Castes/Sscheduled Tribe (L—19-3-75), 95-96.

Treatment of 'Kudubies' of Karnataka as a Scheduled Tribes (LI—16-4-75), 72-73.

Trollies, Khomchas and Stalls allotted to Scheduled Castes and Scheduled Tribes persons in Railways during 1972, 1973, 1974 and 1975 (LII—6-5-75), 206-07.

S.C./S.T.: *Contd.*

Unrest among S.C. and S.T. college students over question of increase in number of post-matric scholarships (LII—30-4-75), 61.

Vendors belonging to scheduled casts and scheduled tribes (XLV-III—25-2-1975), 198.

SCHOLARSHIP(S):

Delay in Payment of Scholarship to Students belonging to S.C. and S.T. (LI—16-4-75), 112-73.

Increase in Pay Limits for Grant of Scholarship to Students belonging to S.C. & S.T. (LI—16-4-75), 114.

Intensification of Scheme to Grant Scholarships to students of fine Arts, Music and Drama (LII—5-5-75), 161-62.

National Scholarships for Study Abroad (L—24-3-75), 194.

Scholarship to Students belonging to S.C. and S.T. (LI—16-4-75), 113-14.

Scholarships to Athletes in Universities (LII—5-5-75), 177.

Scholarships to Students of Degree Class (L—7-4-75), 149-50.

UGC Announcement on Scholarships (LII—28-4-75), 166.

SCHOOL(S):

12 Year school Pattern in States (XLIX—10-3-75), 127.

Cambridge School Srinivaspuri New Delhi (LII—28-4-75), 136.

Collapse of Roof of Gymnasium of Government Modern Higher Secondary School, Ludlow Castel, Delhi (XLVIII—24-2-75), 47.

Curriculam of study in Schools and Colleges (LII—28-4-75), 39.

Grievances of staff of Baijnath Hightr Secondary School, Ishwar Nagar, New Delhi (XLIX—17-3-75), 93.

SCHOOLS: Contd.

Higher Secondary Schools in Rural areas (XLVIII—24-2-75), 191.

Implementation of Delhi School Education Act 1973 by Unaided schools in Delhi (XLIX—10-3-75), 147-48.

Medium of Instruction in Delhi Schools (XVVIII—3-3-75), 24—29.

Middle and High Schools functioning under DVC (L—9-4-75), 206-07.

Night Schools in Gujarat (L—24-3-75), 30.

Non-Cooperation of Educational Authorities with Aided Schools in Delhi (XLIX—17-3-75), 39-40.

Production of white paper for school children (LI—23-4-75), 44-45.

Public Schools (XLVIII—24-2-75), 76-77.

Qualifications for Principals of Higher Secondary Schools in Delhi (L—7-4-75), 128-29.

S.C. and S.T. Girls studying in Primary School (XLIX—10-3-75), 120-21.

School Building on Plot of Land in "Shantiniketan Colony" (XLIX—17-3-75), 58.

Shortage of School Buildings in Delhi (XLIX—17-3-75), 145.

Sports as compulsory subject in Schools (LII—28-4-75), 169.

Teaching of Gita in Schools (XLIX—10-3-75), 48.

Theft in Government Higher Secondary Co-education School, Badarpur New Delhi (L—9-4-75), 78. (LII—28-4-75), 188.

Unaided middle schools in New Delhi (XLIX—10-3-75), 26-27.

SCHOOLS: Contd.

Violation of Delhi School Education At, 1973 by Cambridge School (LII—5-5-75), 21—25.

Winter clothes to poor children in Delhi Municipal Corporation Schools (LI—21-4-75), 56.

SCIENCE AND TECHNOLOGY:

Development of Science and Technology in 1974 (XLVII—19-2-75), 115.

Difficulties in implementation of Science and Technology Plan (XLIX—5-3-75); (XLIX—5-3-75), 209.

Import of Western Technology (XLVII—19-2-75), 173.

Indo-Australian Agreement for Co-operation in the Field of Science and Technology (L—9-4-75), 185.

Indo-Iraq Agreement in the field of Science and Technology (L—2(3-75), 39-40.

Participation by Indian Scientists in Exploration of Moon and Planets (XLVII—19-2-75), 72.

Public Sector Enterprises being looked after by Department of Science and Technology (LI—23-4-75), 185-86.

Recasting of Science and Technology Plan (XLVIII—26-2-75), 173-174.

Science and Technology plan for 1974-75 (LII—7-5-75), 197.

Science and Technology Plans for States (XLIX—12-3-75), 95-96.

Teaching of theory of Relativity (LII—28-4-75), 137.

Transmission of Science and Technology to Hilly, Forest and Backward Areas (L—19-3-75), 163-64.

SCIENTISTS:

Dissatisfaction among scientists on distribution of Royalty (LI—23-4-75), 175-76.

SCIENTISTS: *Contd.*

Financial Assistance to unemployed scientists, engineers and doctors (LII—7-5-75), 199.

Foreign trained Indian Scientists enrolled with C.S.I.R. (L—19-3-75), 212-13.

Jobs provided to scientists registered with CSIR and employment exchanges (LII—7-5-75), 143.

SCINDIA(S):

Transfer of Property by former ruling Scindia Family (L—9-4-75), 172-73.

SCOOTER(S):

Allotment of Cars/Scooters by Delhi Administration (L—19-3-75), 59-60.

Allotment of scooters and motor cars against foreign exchange (XLVIII—26-2-75), 170—172.

Delivery of Scooters without spare tyres and tubes (XLVIII—26-2-75), 74-75.

Export of Scooters (L—19-3-75), 170-71 (LI—18-4-75), 340.

Export of Scooters during 1974-75 (LI—18-4-75), 295-96.

Import of tyres and tubes for scooters (XLVIII—26-2-75), 206.

Pending Applications for Allotment of Scooters and Cars against Foreign Exchange (L—19-3-75), 204.

Price of 'Vijay' Scooter (LII—7-5-75), 182.

Production of Scooters (L—26-3-75), 188—90.

Scooter Plant at Alwar (Rajasthan) (L—19-3-75), 100-01.

Scooter Stand in South Moti Bagh New Delhi (LI—10-4-75), 64-65.

SCOOTERS INDIA LTD.:

Exemption from Wealth tax on investments in Scooters India Limited (LII—9-5-75), 192-93.

SCOOTERS INDIA LTD.: *Contd.*

Production in Scooters India Ltd. (L—9-4-75), 77-78.

Public Deposits in Bharat Heavy Electricals and Scooters India Limited (LII—7-5-75), 64.

Sale of Shares of Scooters India Ltd., (XLVIII—26-2-1975), 66-67.

Working of Scooters India Ltd., Lucknow (L—9-4-75), 192-93.

SEA:

Rights of Coastal States over resources of Sea (XLIX—6-3-75), 61-62.

SEA EROSION:

Spreading of Sea-Erosion to New Areas from the Coast of Kerala (XLIX—17-3-75), 33-34.

SEA SHORE RALERS, M/S:

Import Licence for Stainless Steel to Sea Shore Traders (LII—2-5-75), 188-89.

SECRETARIAT FOR INDUSTRIAL APPROVALS:

Defective Approvals issued by SIA (LI—16-4-75), 53.

SECURITY PAPER MILL, HOSHANGABAD:

Appointment of Commission for job Classification of S.P.M., Hoshangabad (XLVIII—28-2-75), 170-71.

Casual and Central Pool Workers in Security Paper Mill in Hoshangabad (XLVII—21-2-75), 203.

Class I, II, III and IV Officers in S.P.M. Hoshangabad (XLVII—21-2-75), 204-205.

Filling up of sanctioned Posts in S.P.M. Hosangabad (XLVIII—28-2-75), 168-69.

Job Evaluation and Fixation of Production norms of S.P.M.,

SECURITY PAPER MILL, HOSHANGABAD: *Contd.*

Hoshangabad by Staff Administration College, Hyderabad (XLIX —7-3-75), 198.

Lay off declared by Management of S.P.M. Hoshangabad (XLVIII—28-2-75), 171-72.

Lunch recess to workers in security Paper Mill, Hoshangabad (XLVII —21-2-75), 81.

Production of Currency Paper, Bank Note Paper and Wrappers in S.P.M., Hoshangabad (XLIX—7-3-75), 198-99.

Rated paper production capacity of S P.M. Hoshangabad (XLVIII—28-2-75), 169-70.

Security arrangements in S.P.M., Hoshangabad (XLVII—21-2-75), 205-06.

Security Paper Mills in Sanchi-Salamatpur, M.P. (LI—23-4-75), 33.

Visit of Staff Inspection Unit of Minister of Finance to S.P.M. Hoshangabad (XLIX—7-3-75), 197.

Working of S.P.M. Hoshangabad on Sundays and Public Holidays (XLIX—7-3-75), 199.

SEED(S):

Balanced distribution of Seeds among Oil Producing States (LII—5-5-75), 128-29.

Complaints about certification of seeds (LI—21-4-75), 1—7.

Enquiry into supply of wheat as certified seed (L—7-4-75), 145-46.

Progress of Seed Production for Exports (L—24-3-75), 89-90.

Supply of improved variety of seeds to farmers (LII—28-4-75), 111.

World Bank Aid for Seed Industry at Nagpur (XLIX—10-3-75), 179-80.

SEISMIC SURVEY:

Completion of Seismic Survey by two Foreign Companies in Bay of Bengal (L—18-3-75), 97.

Utilisation of Soviet Vessel for Seismic Survey of Indian coasts (LI—22-4-75), 118.

SEMINARS:

Seminar organised by Cement Manufacturers Asociation and Coal Mines Authority in New Delhi (L—19-3-75), 81.

SETTLEMENT ORGANISATION:

Pay, Scalers of field Inspectors in Settlement Organisation (LII—8-5-75), 52-53.

SEWAGE:

Low Cost Equipment for Sewage (XLIX—10-3-75), 149.

Setting up of Sullage and Sewage Treatment Plants (LII—5-5-75), 122-23.

SEX EDUCATION (XLIX—10-3-75),

SHALIMAR WORKS LTD., M/S:

Demands made by workers of M/s. Shalimar Works Limited, Calcutta (XLVII—19-2-75), 69.

Enquiry regarding M/s. Shalimar Works Ltd, Calcutta (XLVII—19-2- 75), 68-69.

Reopening of Shalimar Works Ltd., Calcutta (L—26-3-75), 127

SHANTI VAN:

Expenditure on Construction of Shanti Van (XVIII—3-3-75), 59-60.

Sharpedge Limited Messers (L—8-4-75), 67.

Floating of M/s. Sharpedge Ltd. (XLIX—12-3-75), 41-42.

SHAW WALLACE & CO.: *Contd.*

Remittances of profits earned by Messrs Sharpedge Limited (XLIX—12-3-75), 143-44.

SHASTRI SHRI HIRALAL:

Obituary Reference (XLVIII—25-2-75), 29.

SHAW WALLACE AND COMPANY (LI—15-4-75), 191.

Attempt made by the House of Birlas to take over Shaw Wallace and Co. (LII—29-4-75), 73.

Complaint against Chairman of Shaw Wallace Company (LII—29-4-75), 113-15.

Inquiry into the affairs of M/s. Shaw Wallace and Company (XLIX—4-3-75), 54-56.

Proposal to appoint Workers' Nominee on the Board of Directors of Shaw Wallace and Company (LII—29-4-75), 183-84.

Shares of Shaw Wallace and Company (LII—2-5-75), 67-68.

SHEEP:

Import of Sheep (Vol. XLVIII—3-3-75), 60.

SHEEP BREEDING FARMS:

Capacity of Sheep Breeding Farms (XLVIII—24-2-75), 182-183.

SHEIKH ABDULLAH:

Demands of Chief Minister of Tamil Nadu (XLVII—19-2-75), 32.

Sheikh Abdullah Meeting with Prime Minister (XLVII—19-2-75), 27—30.

SHELLAC:

Decline in Export of Shellac (LII—9-9-75), 112.

Export of Shellac (LII—9-5-75), 111.

SHILLONG:

Development of Shillong as a tourist resort (XLVII—21-2-75), 114-15.

SHIPPING:

Achievement of Planned Target of Shipping Industry (XLVII—20-2-75), 33-34.

SHIPPING: *Contd.*

Agreement on Freight Rates on Goods covered under Indo-Pak Trade Protocol (LII—8-5-75), 138-39.

Berthing Facilities for Bulk Tankers (LII—8-5-75), 165.

Building of cargo ships for Shipping Corporation of India by Garden Reach Workshop (LI—10-4-75), 204-05.

Building of Modern Ships with help of Yugoslavia (XLIX—13-3-75), 115-16.

Buying of ships from G.D.R. (XLIX—6-3-75), 18-19.

Completion of Cochin Super Tanker Berth Project (XLVII—20-2-75), 179.

Construction of Ships with Foreign Collaboration (XLVIII—27-2-75), 191.

Damage to Indian Ship in Kidarpur Dock in Calcutta (LI—10-4-75) 158.

Decline in Gross Tonnage of Coastal Shipping (LI—10-4-75), 186.

Discontinuance of cargo steamer (Vishwa Anand) (XLVIII—27-2-75), 30-31.

Fire in Engine Room of Indian freighter Chennai Jayan (LII—8-5-75), 179-80.

Hiring of Semi Subversible ship by ONGC (L—8-4-75), 65-66.

Increase in Coastal Shipping Rates (L—20-3-75), 68.

Indian Coaches shipped to Philippines (LII—2-5-75), 133.

Inviting Tenders for Purchase of Cargo ships (LI—10-4-75), 83-84.

Levy of Surcharge by Foreign Shipping Conferences (LI—18-4-75), 31-32.

Loss in Extension of Bombay-Goa Steamer Service to Mangalore (L—29-3-75), 152.

SHIPPING: *Contd.*

Loss of shipping cargo at Andamans (XLVIII—27-2-75), 120-21.

More ships to shipping Industry (XLIX—6-3-75), 72.

Negotiations for purchase of Cargo ships by States (XLIX—13-3-75), 159-60.

Offer of ships by Poland (XLVIII——27-2-75), 109.

Opening of Suez Canal to Shipping (LII—8-5-75), 218.

Outflow of foreign Exchange and terms of collaboration agreements for construction of ships (LI—10-4-75), 193-94.

Port facilities to Soviet ships for recovery of Space probe Instruments and Vehicles (LI—10-4-75), 73-74.

Proposal of U.S. Shipping Conference to merge Bunker charge with Freight (XLVII—20-2-75), 181-82.

Purchase of ships (XLVIII—27-2-75), 90-91.

Purchase of ships from Poland (XLVIII—27-2-75), 178-79.

Scrapping development rebate for Shipping industry (XLVIII—27-2-75), 86.

Separate Shipping Corporations by Coastal States (L—20-3-75), 110.

Setting up of Joint Shipping Company in Iran (XLVIII—27-2-75), 61.

Settlement between India and Rumania on price for ships (LI—18-4-75), 99-100.

Shipping Protocol with Soviet Union (XLVII—20-2-75), 147-148.

Ships under SCI and Indian Steamership Co. (L—20-3-75), 125.

Shortage of ships for Coastal Cargo (LI—10-4-75), 40-41.

SHIPPING: *Contd.*

Special Committee for tonnage acquisition (XLVII—20-2-75), 120-21.

Subsidy to Coastal Passager Shipping Service (L—20-3-75), 153.

Third expert team for ship-building yards (XLVIII—27-2-75), 54.

Time taken by Ships at Ports (XLVII—20-2-75), 122-123.

Trained Merchant Navy Cadets for Shipping Tonnage (LI—10-4-75), 215-16.

Visit of Soviet Shipping Delegation (XLVII—20-2-75), 148-149.

SHIPPING CORPORATION OF INDIA:

Building of cargo ships for Shipping Corporation of India by Garden Reach Workshop (LI—10-4-75), 204-05.

Profit earned by SCI and Moghul Lines Ltd. (LI—18-4-75), 70-71.

Profits made by Shipping Corporation of India (XLVIII—27-2-75), 65-66.

Purchase of Foreign Vessels for Shipping Corporation of Kerala (L—20-3-75), 85.

Reorganisation of Shipping Corporation of India (LII—8-5-75), 215.

Tonnage of Shipping Corporation of India (XLVIII—27-2-75), 169.

SHIPYARDS:

Advance orders to Shipyards in India (XLVII—20-2-75), 139-140.

Construction of New Shipyard at Hajira, Gujarat (LI—10-4-75), 41-42.

Decision on setting up of shipyards (XLIX—13-3-75), 113-14.

Locations of Shipyards (LI—10-4-75), 102-03.

SHIPYARDS: *Contd.*

Production at shipyard in Ratnagiri District of Maharashtra (XLVIII—27-2-75), 127.

Revision of cost of Cochin Shipyard (XLVII—20-2-75), 65—67.

Setting up of ship-building yards (XLVIII—27-2-75), 153.

Setting up of Shipyards (LII—8-5-75), 210.

Ship-building yard at Haldia (XLVII—20-2-75), 196.

SHIV CHARAN DURGA DAS, M/S.:

Grant of C.C.P./Letter of Authority to M/s. Shiva Charan Durga Das, Bombay (LII—9-5-75), 243-44.

SHOLAPUR:

Setting up Broadcasting Station at Sholapur (XLIX—12-3-75), 171.

SRI LANKA:

Visit to India by President of Sri Lanka (XLIX—13-3-75), 90.

SHRIRAM BEARING LTD., M/S.:

Irregularities by M/s. Shriram Bearing Ltd. (L—26-3-75), 169.

SHREE RAM RAYONS, KOTA:

Partners of Shree Ram Rayons, Kota Rajasthan (XLIX—7-3-75), 164-65.

SHRI RAM UREA, M/S.:

Action against Messrs Shri Ram Urea (LII—28-4-75), 162.

SIKH(S):

Wearing of Crash Helmets by Sikhs in U.K. (L—20-3-75), 37.

Debates

Religious and Charitable Institutions of Sikh Community (St.) (LII—9-5-75), 334—36.

SIKKIM:

Appeal to U.N. regarding Sikkim's representation in Indian Parliament (XLVII—20-2-75), 163.

SIKKIM: *Contd.*

Assistance to Sikkim (XLIX—6-3-75), 113-14.

Criticism of Sikkim's present set-up by the Chogyal (LI—10-4-75), 79-80.

Economic Development of Sikkim (LI—16-4-75), 108-09.

Election of Member of Parliament from Sikkim (L—8-4-75), 189.

Visit by Chogyal of Sikkim to Nepal (LI—10-4-75), 111-12.

Debates

Situation in Sikkim (St.) (LI—11-4-75), 241—46.

SILK:

Representation from Silk and Art Silk Research Association (LII—9-5-75), 163-64.

Sale of Japanese Silk Cloth (XLIX—14-3-75), 132-33.

Silk Filatures in Karnataka (XLIX—5-3-75), 142.

SILK AND ART SILK RESEARCH ASSOCIATION:

Representation from Silk and Art Silk Research Association (LII—9-5-75), 163-64.

SILVER:

Extraction of silver and gold as bi-products of copper core (LII—8-5-75), 174.

SIMLA:

Simla-Mandi Microwave Link (XLIX—12-3-75), 125-26.

SIMLA AGREEMENT:

Implementation of Simla Agreement (LI—18-4-75), 163-64.

SINDRI FERTILIZER PLANT:

Expenditure on Renovation of Sindri Fertiliser Plant (LII—6-5-75), 143-44.

I.D.A. Credit for Sindri Fertiliser Plant (XLIX—14-3-75), 138-39.

SINGAPORE:

Parts of I.N.A. Memorial Monument of Singapore (L—9-4-75), 152.

SIHANOUK, PRINCE:

Indian Help sought by Sihanouk Government (LII—8-5-75), 36.

SINO-INDIAN RELATIONS (XLVII—20-2-75), 160-61.

Fresh approach to normalise Sino-Indian Relations (XLIX—6-3-75), 90.

SIRPUR-KAGHAZNAGAR REHABILITATION PROJECT:

Grievances of Refugees in Sirpur-Kaghaznagar Rehabilitation Project (A.P.) (XLVII—20-2-75), 31-32.

SIVARAMAN COMMITTEE:

Recommendations made by Sivaraman Committee (XLIX—7-3-75), 58.

Recommendations made by Sivaraman Committee (LII—9-5-75), 155-56.

SIZING MACHINES:

Sizing machines imported by S.T.C. (XLVII—21-2-75), 92-93.

SLAVERY:

Slave Trade in Indians (XLVII—20-2-75), 38; (LI—18-4-75), 157.

SLUM (S):

Allocation for Slum Clearance and Urban Housing in Fifth Plan (XLIX—17-3-75), 174.

Allotment of Plots to Jhuggi Dwellers in Delhi (LI—21-4-75), 38-39.

Amount earmarked for Maintenance of Slum Tenements (L—24-3-75), 119-20.

Execution of Jhuggi-Jhopri Removal Scheme in Delhi (LI—21-4-75), 183-84.

Financial Assistance to States to subsidise Electricity connection to

SLUM(S): *Contd.*

Jhuggi-Jhopri Dwellers (L—9-4-75), 43-44.

Representations from the residents of slum tenements (L—24-3-75), 120-21.

Scheme for environmental improvement of Slums (L—7-4-75), 67-68.

Slum Clearance Schemes in Bombay and Poona (XLIX—17-3-75), 177.

Debates

Slow Progress in Clearing Slums in Delhi (LII—28-4-75), 7—12.

Utilisation of Funds under slums improvement scheme by States (L—7-4-75), 220-21.

Working of Slum Department of DDA (LII—28-4-75), 31.

SMALL CAR:

Price of small car (LII—30-4-75), 128-29.

SMALL FARMERS DEVELOPMENT AGENCIES:

Project under Small Farmers Development Agencies in Fifth Plan (L—24-3-75), 24-25.

SMALL INDUSTRIES SERVICE INSTITUTE, ALLAHABAD (LII—30-4-75), 217-18.

SMALL POX:

Causes of small pox in Bihar (XLVIII—27-2-75,) 91-92.

Eradication of Small-pox (XLVII—20-2-75), 36-37.

Fresh Small Pox cases in Bihar (XLVII—20-2-75), 129—31.

Increase in Small Pox cases in Assam (XLVII—20-2-75), 114-15.

Small Pox cases in Gujarat (LI—18-4-75), 189.

Small Pox in Danapur Cantonment Board Area (LI—18-4-75), 82.

SMALL POX: *Contd.*

Indexing of new savings (LI—25-4-75), 194-95.

Proposal to link small savings deposits with local Development Project (LI—18-4-75), 282-83.

SMALL SCALE INDUSTRIES:

Adverse effect of iron and steel shortage on small industrial units of M.P. (LII 8-5-75), 150.

Aid from nationalised banks to small scale units in States (XLVII—21-2-75), 62.

Amount of money sanctioned by SBI and Nationalised Banks for Development of Small Scale Industries in Tamil Nadu (LII—2-5-75), 175-76.

Assistance being given to Migrants and Small Scale Industries (LII—8-5-75), 130.

Bogus small industries (XLVIII—26-2-1975), 64-65.

Concentration of Small Scale Industries (LI—16-4-75), 171-72.

Definition of Small Scale Industry (XLIX—5-3-75), 189.

Effect of Minimum Wage Act on Small Scale Industries (XLIX—6-3-75), 119-20.

Effect of Removal of Capacity Fixation in Industrial Licensing on Small Scale Sector (L—19-3-75), 31-32.

Export House in small scale sector (XLVII—21-2-75), 139-140.

Financial Difficulties of Small Scale Industries (LI—11-4-75), 169-70.

SMALL SCALE INDUSTRIES: *contd.*

Help to small scale industrie through raw material bank (LII—7-5-75), 87.

Investment in Small Industries, M.P. (LI—23-4-75), 128.

Liquidation of bogus small units (XLVII—19-2-75), 158-59.

Loan offered by SBI and nationalised banks for development of small scale industries in West Bengal, Bihar, Tripura, Meghalaya and Assam (XLVII—21-2-75), 83.

Overdraft facilities by Small Scale Industries from Nationalised Banks (LII—2-5-75), 178.

Registration and de-registration of small industries (XLVII—19-2-75), 207-08.

Small and Medium Industries in Punjab (L—9-4-75), 73.

Small Scale Industries registered in M.P. (LI—23-4-75), 126-27.

Small Scale Industry Advance by United Commercial Bank, Lucknow (LII—2-5-75), 64-65.

Small-scale units in cooperative basis (LI—16-4-75), 109-10.

Trawlers allotted to small units leased to multi-national (LI—21-4-75), 101-102.

Views expressed by Chairman, SBI regarding small scale industrial units financed by SBI (LII—2-5-75), 60-61.

Work Load study of small scale industries Service Institutes (LII—30-4-75), 21—23.

Working of National Small Scale Industries Corporation (XLVII—19-2-75), 126—28.

SMELTER PLANTS:

Work on Smelter Plant by BHEL (LII—8-5-75), 134-35.

SMITH STANISTREET AND COMPANY, M/S.:

Complaints against Chief Executive of Smith Stanistreet Company (LI—15-4-75), 160.

Take over of M/s. Smith Stanistreet and Company (L—18-3-75), 151.

SMOKING:

Cigarette manufacturers to print 'Smoking is a Health Hazard' on each packet (XLVIII—27-2-75), 121-22.

Markings on Bidi Bundles, "Smoking is a Health Hazard" (L—20-3-75), 38.

SMUGGLING:

Activities of Smugglers on Bangladesh Border (XLVIII—27-2-75), 43-44.

Alleged disputes between smugglers and Director of Revenue Intelligence (XLVII—-21-2-75), 182.

Anti-smuggling Boats (XLVII—21-2-75), 39-40.

Anti-smuggling boats on Gujarat coast (L—21-3-75), 110.

Anti-smuggling operation (XLVII—21-2-75), 175-76 (LI—18-4-75), 250.

Arrest of Share-holders|Directors of Glaxo Laboratories (India) Ltd. on charges of smuggling (LI—18-4-75), 340-41.

Arrest of Share-holders/Directors of M/s. Jay Engineering Works Ltd. on charges of smuggling (LI—18-4-75), 320.

Arrest of Share-holders/Directors of Union Carbide India Ltd. on charge of smuggling (LI—18-4-75), 340.

Average Expenditure on persons lodged in jails on charges of smuggling and in connection with JP movement (LI—23-4-75), 1—16.

SMUGGLING—*Contd.*

Charges of smuggling against Director of Century Rayon Ltd. (LII—2-5-75), 153.

Charges of smuggling against Directors of East India Hotel Ltd. (LII—2-5-75), 153-54.

Charges of smuggling against Directors of M/s. India Carbon Ltd. (LI—11-4-75), 93.

Charges of smuggling against Shareholders of Gwalior Rayon Silk Manufacturing Co. Ltd. (LI—25-4-7786),

Charges of smuggling against Directors|Shareholders of India Tobacco Company Ltd (LI—25-4-75), 90.

Charges of Smuggling against Directors/Shareholders of M/s. Tata Mills Ltd (LI—25-4-75), 30.

Collusion between Officials and Smugglers (LI—18-4-75), 313-14.

Damage to Fast Boats (LI—25-4-75), 86.

Enquiry into charges of smuggling (XLIX—14-3-75), 89.

Findings against former Governor Shri Kanungo in the case of Shri Haji Kuli Mastan (XLIX—6-3-75), 60-61.

Guidelines to States for implementation of conservation of foreign exchange and Prevention of Smuggling Activities Act (XLVII—21-2-75), 184.

Guidelines under conservation of Foreign Exchange and Prevention of Smuggling Activities Act (LI—25-4-75), 176.

Impact of Anti-Smuggling drive on prices (XLVII—21-2-75), 1—9.

Imposition of tax on properties of Smugglers (XLVII—21-2-75), 125.

Inter-State Smuggling of Foodgrains (LI—21-4-75), 71.

SMUGGLING: Contd.

Issue of passports to alleged Smugglers (XLVII—20-2-75), 116-117.

Launches and Vessels Seized from Smugglers (XLVIII—28-2-75), 71-72.

Measures to check Smuggling (XLVIII—28-2-75), 141-42.

Organisational changes for effective drive against Smugglers (XLVII—21-3-75), 94—96.

**Overhauling of Smuggling intelligence call (XLVII—21-2-75), 151-152.

Properties of Smugglers in foreign countries (XLIX—14-3-75), 181-82.

Purchase of Smuggled goods (XLVII—21-2-75), 43-44.

Release of Smugglers arrested during Anti-Smuggling drive (XLVII—21-2-75), 78.

Revival of smugglers' activities (L—21-3-75), 111.

Revival of smuggling activities (XLVII—21-2-75), 106.

Sale of Smuggled Goods (LI—25-4-75), 155-56.

Sea-Crafts for anti-smuggling Operations (XLIX—7-3-1975), 176.

Seizure of Contraband goods (XLVII—21-2-75), 65. (XLVIII—28-2-75), 149.

Seizure of smuggled Goods (XLVIII—28-2-75), 105-06. (XLIX—7-3-75), 201-02. (LII—9-5-75), 60-61.

Seizure of Smuggled Goods in 1974 (XLIX—7-3-1975), 135-36.

Seizure of Smuggled Goods by Speed Boats 'Durga' and 'Kali' (XLVIII—28-2-75), 39—41.

Seizure of smuggled goods in Bombay (LII—2-5-75), 94-95.

SMUGGLING: Contd.

Seizure of Smggled Goods on Indo-Nepal Border (XLIX—14-3-75), 192-93.

Separate laws to deal with smugglers (LII—2-5-75), 186-87.

Slackness in Anti-smuggling drive (XLVII—21-2-75), 32-33.

Small Water Jet-Propelled Boats to check Smuggling (XLIX—14-3-75), 159-60.

Smugglers Activities on Western and Eastern Coasts (LI—11-4-75), 52-53.

Smugglers arrested under MISA| COFEPOSA (XLVII—21-2-75), 9—17.

Smgglers connections with Legal Luminaries, Magistrates and Politicians (LII—2-5-75), 202-03.

Smugglers' Connections with Politicians, Magistrates and Legal Luminaries (LI—25-4-75), 161-62.

Smugglers Evading Arrests (LI—25-4-75) 169—71.

Smuggling Activities on Darjeeling-Nepal Border (LI—11-4-75), 62-63.

Smuggling activities on Eastern Coast (LII—2-5-75), 162-63.

Smuggling activities on Indo-Bangladesh border (XLIX—6-3-75), 46-47.

Smuggling and Foreign Exchange Rackets (LI—25-4-75), 77-78.

Smuggling in Mihijam area of Santhal Pargana (Bihar) (XLIX—4-3-75), 221—23.

Smuggling of basic raw material by some Foreign Firms (XLVII—18-2-75), 76.

Smuggling of Cement from Punjab and J & K to Pakistan (XLIX—5-3-75), 142.

Smuggling of Foodgrains from Punjab to Himachal Pradesh (LII—28-4-75), 30.

SMUGGLING: Contd.

Smuggling of Foodgrains in States (LII—28-4-75), 169.

Smuggling of Goods (LI—25-4-75), 171.

Smuggling of Goods from Nepal (L—21-3-75), 31.

Smuggling of idols and works of Art to foreign countries (LII—30-4-75), 96.

Smuggling of Jute (LII—2-5-75), 85-86.

Smuggling of Milk Powder into India (LI—11-4-75), 104-05.

Smuggling of Pashmina from Ladakh to Chinese occupied Tibet (LI—18-4-75), 207-08.

Smuggling of Rice to Bombay by parcel staff working at New Delhi Station (L—8-4-75), 167-68.

Smuggling of rice to Pakistan (LI—11-4-75), 66.

Smuggling of Skins and Banned items (XLIX—14-3-75), 101.

Smuggling of Tobacco (LI—11-4-75), 55-56.

Smuggling of Uranium (L—9-4-75), 37-38.

Smuggling on Indo-Bangladesh Border (L—21-3-75), 119.

Smuggling on Indo-Nepal Border (L—21-3-75), 120.

Speed boats to check smuggling (XLVII—21-2-75), 185-86.

Telephone connections and vehicles of Smugglers (LI—25-4-75), 90—94.

Top smugglers and foreign exchange racketeers of Bombay (LII—2-5-75), 158-59.

Use of sub-marine for capturing smugglers boat (XLVII—21-2-75), 100-101.

Debates

Reported smuggling of crime and obscene thriller films into the country (CA) (XLIX—4-3-75), 249—60.

SNOW WATER:

Hydel Projects Fed by Monsoon and Snow Water (L—9-4-75), 169-70.

SOAP(S):

Companies Manufacturing 'Janta' Soap (XLVII—18-2-75), 137-38.

Concessions given by soap industries for production of Janata Soaps (LII—29-4-75), 125-26.

Difference between Janta and other Toilet soaps (LI—15-4-75), 90.

Failure of Soap Manufacturers to Produce Janta Soap (LII—29-4-75), 51-52.

Increasing production of soaps by Hindustan Lever Ltd. (LII—6-5-75), 85-86.

Popularity of 'Janta Soap' (L—25-3-75), 119.

Price Control on Soaps (L—18-3-75), 149.

Production of 'Janata' Soap (L—18-3-75), 65—67.

Production of Janata soap by some manufacturers (XLIX—4-3-75), 158-59.

Quality of Janata Soaps (L—18-3-75), 177—80.

Quality of Sunlight Soap (LII—6-5-75), 46-47.

Raising of Prices of Soaps by Hindustan Lever Ltd. (L—18-3-75), 148.

Representation regarding abolition of International Brand names of soaps (L—18-3-75), 85-86.

Soap manufacturers and their production (L—18-3-75), 63-64.

Soap Producing Firms (LII—29-4-75), 152.

SOCIAL SCIENCES:

Coordination in Researches in the Fields of Social, Economic and Political Sciences (XLIX—12-3-75), 82-83.

SOCIAL WELFARE:

Amelioration of condition of fallen women (L—24-3-75), 151-52.

Amount sanctioned for Social Welfare measures in Orissa (LI—21-4-75), 133.

Grants to Delhi State Social Welfare Board (L—24-3-75), 144—46.

Grant to M. P. for Social Welfare (LI—21-4-75), 124—26.

Set-back to Social Welfare Programme (LII—5-5-75), 98-99.

State-wise Welfare Scheme for Agricultural Labour and their Number (LII—8-5-75), 98-99.

SOCIAL WORKERS:

DDA Flats/Plots to Social Workers (XLIX—10-3-75), 208-09.

SOCIALIST PARTY:

Re. Arrest of a socialist leader in West Bengal (LII—30-4-75), 268-69.

SOCIETY(IES):

Exemption of Societies from the provisions of Banking Regulation Act (LI—18-4-75), 282.

SODA ASH:

Demand and Production of Soda Ash (XLIX—4-3-75), 216—18.

Production and supply of Caustic Soda and Soda Ash (XLIX—4-3-75), 198-99.

Production of Soda Ash by certain firms (XLVII—18-2-75), 48-49.

SODIUM TRIPOLY PHOSPHATE:

Production and demand of Sodium Tripoly Phosphate (L—8-4-75), 196-97.

SOFT DRINK(S):

Foreign Companies producing soft drinks in India (XLIX—5-3-75), 58.

Levy Sugar to Soft Drink Manufacturers (LII—28-4-75), 46.

Meeting with soft drinks bottlers (XLIX—12-3-75), 183-84.

Restrictions on foreign firms manufacturing cosmetics, chocolates, biscuits, cigarettes and soft drinks (LI—23-4-75), 45-46.

SOIL CONSERVATION:

Conference on Soil and Water Conservation (LI—21-4-75), 128-29.

SOIL EROSION:

Damage caused due to Erosion by Ganga River (XLVIII—3-3-1975), 98-99.

Recommendations of the Expert Team for Control of Erosion (XLVIII—3-3-75), 61-62.

Soil Erosion in Himalayan Region (L—24-3-75), 74-75.

Study of Soil erosion by Indian Grassland and Fodder Research Institute, Jhansi (L—24-3-75), 198-99.

SOIL SURVEY INSTITUTE, NAGPUR:

Soil Survey Institute at Nagpur (XLIX—10-3-75), 87-88.

SOIL SURVEY ORGANISATION:

Employees of Soil Survey Organisation (LII—5-5-75), 221-22.

SOLAR ENERGY:

Exploitation of Solar Energy (LII—30-4-75), 219-20.

Food Production through solar energy (XLVIII—24-2-75), 72-73.

SONS OF SOIL FORMULA (LII—9-5-75), 256-57.

'SONS OF THE SOIL' POLICY (XLIX—5-3-75), 169; (L—19-3-75), 158-59.

SOUTH AFRICA:

Collaboration Agreement between a South African Diamond Trading Company and Government of India (LI—184-75), 43-44.

SOUTH-EAST ASIA:

Change in U.S. Posture towards India after recent developments in South-East and West Asia (LI—18-4-75), 61-62.

Continued Chinese attempt to isolate India in South East Asia (LII—8-5-75), 199.

U.S. Interference in South East Asia (XLIX—13-3-75), 142.

SOUTH INDIA:

New Steel Plants in Southern Region (St.) (LI—11-4-75), 249-50.

SOUTH INDIA TEXTILE RESEARCH ASSOCIATION:

Suggestions made by Director of South India Textile Research Association (LI—18-4-75), 285—88.

SOUTH KANARA:

Assistance for extra curricular activities of students in District of South Kanara (XLIX—17-3-75), 139-40.

'Koragas' Tribal People in South Kanara District (XLVIII—26-2-1975), 89.

SOUTH VIETNAM:

India's attitude towards PRG of South Vietnam and Sihanouk Government of Cambodia (LI—18-4-75), 151.

SOUTH VIETNAM:

Recognition of P.R.G of South Vietnam (XLVII—20-2-75), 125; (L—20-3-75), 30; (LI—18-4-75), 98.

SOYABEAN:

Import of Soyabean Oil (XLIX—10-3-75), 211.

SOYABEAN: *Contd.*

Intensive Soyabean Cultivation in Madhya Pradesh (XLIX—17-3-75), 188.

Soyabean Cultivation (XLVIII—3-3-1975), 199-200.

SPACE EXPLORATION:

Cell for study of Ancient Space Technology (LI—23-4-75), 192.

Indo-UK Collaboration for space research (XLIX—5-3-75), 186.

Launching of Indian Space satellite from USSR (L—9-4-75), 193.

Participation by Indian Scientists in Exploration of Moon and planets (XLVII—19-2-75), 72.

Space garbage (LI—23-4-75), 90.

SPEED BOATS:

See "Boats"

Damage to speed Boats (XLIX—14-3-75), 69.

Speed Boats for anti-smuggling operations (L—21-3-75), 112.

Training of Personnel Operating speed boats (L—21-3-75), 53.

SPICES DEVELOPMENT CORPORATION:

Research Institute under Spices Development Corporation (L—24-3-75), 127-28.

SPINACH:

Use of Spinach for conversion of Sun Rays into Commercial Electricity (LI—23-4-75), 188.

SPINDLE(S):

Spindle machine stolen from Rourkela Steel Plant (LI—10-4-75), 147-48.

SPINNING MILLS:

Co-operative Spinning Mills (XLIX—14-3-75), 55-56.

Setting up of Spinning Mills (XLVIII—28-2-75), 59-60.

SPORTS:

Amount spent on Sports (XLVIII—3-3-1975), 160.

Assistance for Development of sports (L—7-4-75), 222.

Grants to various Departments for Sports facilities (L—26-3-75), 111.

Import of Sports Goods (LI—21-4-75), 177-78.

Lot of ex-Hockey Players (LI—21-4-75), 67-68.

Meeting of General Body of Inter-University Sports Board (LI—21-4-75), 199.

Policy of debarring Countries from joining International sports (XLIX—10-3-75), 202-3.

Production of Sports Equipment (LII—30-4-75), 84-85.

Proposal to give Scholarships to Sportsmen (LII—5-55-75), 42-43.

Setting up of sports schools in Kerala (L—7-4-75), 50-51.

Sports as compulsory subject in Schools (LII—28-4-75), 169.

Tickets for World Table Tennis Championship (XVIII—3-3-1975), 193-94.

Time spent by Radio and Television on Commentary on Games (LII—30-4-75), 223.

SPORTS BOARD (S):

Meeting of General Body of Inter-University Sports Board (LI—21-4-75), 199.

SPORTS ORGANISATION(S):

Balance Sheet of Sports Associations (LII—28-4-75), 135.

Guidelines to various Sports Organisations (LII—28-4-75), 35-36.

Multiplicity of Sports Organisations (XLIX—17-3-75), 173.74.

SPORTSMEN:

Indian Players sent abroad (L—7-4-75), 82.

SUPERIOUS DRUGS:

Spurious drugs detected during 1974 (XLVIII—27-2-75), 91.

SPYING:

Pak. spies active on Border (LI—23-4-75), 65.

SRI LANKA:

Algerain and Shri Lanka delegation to Film Festival (XLVIII—26-2-1795),74.

Indo-Sri Lanka agreement for exchange of Scientific and Technical information (LI—16-4-75), 105-06.

Pathetic Condition of Tamil Laborers in Sri Lanka (LI—8-5-75), 109-10.

Plight of Indian Workers in Sri Lanka (XLIX—6-3-75), 156-57.

Rehabilitation of Refugees from Sri Lanka in Islands for Andaman and Nicobar (L—20-3-75), 73.

Treatment meted out to Indians in Sri Lanka (XLIX—13-3-75), 100-01.

Visit to India by President of Sri Lanka (XLIX—13-3-75), 90.

SRIRAM BEARING LIMITED (L—25-3-75), 116.

SRI RAM RAYONS, KOTA:

Chemical Factories' benefit to workers of Sri Ram Rayons, Kota Rajasthan (L—20-3-75), 77.

Memorandum by Employees of Sri Ram Rayons, Kota, Rajasthan (L—20-3-75), 149.

SRINAGAR:

Misreporting of Hartal in Srinagar by AIR (L—26-3-75), 81.

Proposal for reopening Srinagar-Pindi road (XLVIII—20-2-75) 168.

SRISAILAM PROJECT (L—24-3-75), 185-86.

SRISAILAM PROJECT: *Contd.*

Loan Assistance from Kuwait for Srisailam Hydro-Electric Project, Andhra Pradesh (LI—23-4-75), 115-16.

STAINLESS STEEL:

Issue of licence for Import of Stainless Steel to Swadeshi Metal Works, Kanpur (LII—2-5-75), 81.

STANDARD CLOTH:

Setting up of selling centres to improve the distribution of standard cloth (L—21-3-75), 110.

Survey to Review the Distribution of Standard cloth (L—21-3-75), 52.

STARVATION DEATHS (XLIX—5-3-75), 191.

Starvation conditions in Masturi Development Block in Madhya Pradesh (XLIX—10-3-75), 96.

Starvation Deaths in Chhattisgarh area of M. P. (L—24-3-75), 30-31.

Starvation Death in Madhya Pradesh (L—7-4-75), 124.

Starvation Deaths in Tamil Nadu (XLVII—24-2-75), 59-60.

Starvation in Barpeta, Assam (XLIX—10-3-75), 103-04.

Starvation in Maharashtra (XLIX—10-3-75) 107.

Starvation in Meja (U.P.) and Jamunia (M.P.) (L—24-3-75), 67-68.

Starvation in Sunderbans, West Bengal (XLIX—10-3-75), 89.

STATE(S):

10+2+3 Pattern accepted by States and Universities (L—24-3-75), 139-40.

Advances to States for Supply of Essential Commodities to Weaker Sections of Society (XLIX—7-3-1975), 35.

Agency for distribution of Central Relief Funds in States (LII—28-4-75), 127.

Agro-Service Centres in North Eastern States (LII—5-5-75), 37.

Airborne Geophysical survey in States (XLVII—20-2-75), 155-56.

Allocation of Housing Loans to States (L—24-3-75), 114-15.

Allocation of Nitrogenous Fertiliser to States (L—7-4-75), 59-60.

Allotment of controlled cloth to States (XLIX—7-3-1975), 97—99.

Amont granted to States by IDBI (LII—9-5-75), 210-11.

Amount of Loans given by LIC to States (XLIX—7-3-1975), 179.

Annual Plan for States (XLVII—19-2-75), 36.

Annual Plan for the Development of Electric Power in States (LII—30-4-75), 96-97.

Annual Plan outlay for States and Union Territories (XLVII—10-2-75), 89.

Area Development Corporation for Development of Backward areas in States (XLIX—12-3-75), 151.

Arrears of overdrafts outstanding against State (LII—9-5-75), 99.

Assessment of Crop Insurance Scheme introduced in States (XLIX—17-3-75), 88-89.

Assistance and Aid by Social Welfare Department to various States (LI—21-4-75), 184—86.

Assistance given by Financial Institutions to States (LI—25-4-75), 10—22.

Ayurvedic and Homoeopathic Dispensaries in States (LII—8-5-75), 213.

STATE(S): *Contd.*

Balanced distribution of Seeds among Oil Producing States (LII—5-5-75), 128-29.

Bank Credit to States (LI—18-4-75), 329-30.

Central Aid to States (LI—18-4-75), 291-92.

Central Assistance to States during 1975-76 (XLVII—19-2-75), 83.

Central grants to drought affected states and their utilization (LII—9-5-75), 136-37.

Conference of Food and Civil Supply Ministers of Southern States in Delhi (LIX—12-3-75), 104—06.

Construction of hotels in Eastern and North Eastern States (LII—2-5-75), 66-67.

Crash Programme for Rural Employment in States (L—24-3-75), 58-59.

Criteria for declaring scarcity and drought and famine in States (LII—5-5-75), 75-76.

Cuts in Allocation of Kerosene Oil to States (LI—22-4-75), 149-50.

Deficit Budget of States (LI—25-4-75), 38.

Delegation of Powers to States to approve H. N. (LII—8-5-75), 56—58.

Demand for setting up of regional censor boards in States (LI—23-4-75), 79.

Demand from State Governments for increase in their share of oil revenues (LII—6-5-75), 29—31.

Dialogue between Centre and States over National Wage Policy (XLVII—20-2-75), 62-63.

Directives to States for formulation of State Plans (XLIX—12-3-75), 167—69.

STATE(S): *Contd.*

Disparity in allocation of funds for housing in States (L—24-3-75), 18-79.

Distribution of certain Imported Chemicals in States (LII—9-5-75), 235-36.

Drought Relief to States (LII—9-5-75), 233.

Economic Development of Eastern Zonal States (L—19-3-75), 50-51.

Educated unemployed in States (XLIX—12-3-75), 163-64.

Exceeding Budget Provisions for National Highways by some States (LII—8-5-75), 172.

Expenditure on Tourism in States (LII—2-5-75), 69-70.

Fifth Plan for States (XLVII—19-2-75), 159.

Financial Assistance to States (L—26-3-75), 127.

Financial Assistance to States to subsidies Electricity connection to Jhuggi-Jhopri Dwellers (L—9-4-75), 43-44.

Disparity in Credit Deposit ratio in States (LI—25-4-75), 144.

Foodgrains demanded by allocated and supplied to States from January, 1974 to January, 1975 (XLVIII—24-2-75), 67.

Funds by banks for new power plants in States (XLIX—14-3-75), 118.

Funds given to States for administrative Requirement and social services (LI—25-4-75), 164-65.

Granting more Autonomy to States (LI—16-4-75), 184-85.

Grants-in-aid to States for construction and Development of H.N. (LII—8-5-75), 139-40.

Grants for Testing and Developing Centres for T.V. in States (XLIX—12-3-75), 154-55.

STATE(S): *Contd.*

Implementation of schemes of inter-state and inter-regional power links (XLVIII—26-2-75), 190.

Increase in Central assistance to States (XLVII—19-2-75), 79-80.

Increase in Railway Lines in West Bengal and North Eastern States (LI—22-5-75), 135—37.

Increase in Railway Mileage in West Bengal, Bihar and Maharashtra (LI—22-4-75), 130—33.

Industrial development in States. (LI—23-4-75), 175.

Instructions to State Governments on use of State Cars (LII—29-4-75), 7—10.

Instructions to States to take up Major and Medium Irrigation Projects (LII—5-5-75), 105.

Intensive Development of Sunflower in States (LI—21-4-75), 96-97.

Inter-State boundary disputes (XLVII—19-2-75), 165 .

Investments by States in Public, Private and Joint Sector (LII—9-5-75), 45-46.

Irrigation Projects pending sanction for States of Jammu and Kashmir Himachal Pradesh Rajasthan Punjab and Haryana (LII—5-5-75), 120-21.

Kerosene Oil Quota for States (XLVIII—25-2-1975), 31-32.

Land Ceiling imposed in States (L—24-3-75), 189-90.

Land Grabbing in States (XLIX—10-3-75), 90-91.

Loan advanced by Public Sector Banks to Farmers in States (LI—25-4-75), 46.

Loan sanctioned by Agricultural Refinance Corporation to States (LI—25-4-75), 134—38.

STATE(S): *Contd.*

Man-days lost in 974, State-wise (LI—10-4-75), 42—44.

Meeting o Chief Ministers to discuss about anti-Indian Elements in North-Eastern States (XLIX—12-3-75), 214.

Meeting with Representatives of States on Climate of violence (LII—30-4-75), 223-24.

Non-Plan assistance to State Governments (LI—18-4-75), 252—56.

Number of employees in Airports in North Eastern States (LI—11-4-75), 51.

Overdrafts by States (XLVII—21-2-75), 22—26.

Permission to States to allow Producers to increase price of sugar (L—24-3-75), 59.

Persons arrested under Misa in Procurement Drive for Rice in States (L—7-4-75), 163.

Plan Outlay of States in 1974-75 (XLVII—19-2-75), 39-40.

President's Assent to Land Ceiling Laws of States (XLIX—10-3-75), 77-78.

Price of Wheat and Rice in different States during 1974-75 (L—24-3-75), 200.

Procurement prices of Paddy in different States (XLIX—10-3-75), 91-92.

Production and Allocation of Cement to States (L—9-4-75), 114-15.

Production, requirement and distribution of rice in each state (XLIX—17-3-75), 140-41.

Progress made in allotment of housing sites to landless in States (L—24-3-75), 143-44.

Progress of relief measures in drought affected States (L—7-4-75), 104.

STATES—contd.

Proportionate contributions to States as a result of increase in Central Dearness Allowance (XLIX—14-3-75), 179.

Publication of voters lists in states (XLVII—18-2-75), 172-73.

Railway Advertisements in Small and Medium Newspapers of West Bengal and North Eastern States (LI—22-4-75), 129-30.

Reaction of State Governments to Industrial Relations Commissions in States (LI—10-4-75), 45.

Recognition of English as Official Language in State (S) (L—26-3-75), 172—74.

Recommendations made by Central Teams sent to States to report on Drought Condition (L—24-3-75), 41-42.

Requirement and availability of furnace oil for States (LII—29-4-75), 67-68.

Requirement and Supply of Chemical Fertilisers of States (LII—5-5-75), 209-10.

Request by Haryana for change in Formula of Central Grants to States (L—19-3-75), 152.

Requisitioning the services of CISF by States (L—26-3-75), 135-36.

Rice and Paddy Contributed by and Supplied to State during 1974-75 (LI—21-4-75), 65—67.

Rural indebtedness in various states (L—7-4-75), 218-19.

Scheme regarding Coal Distribution to States (XLVIII—26-2-75), 137-138.

Schemes for assisting regulated market of jute in States (LII—2-5-75), 49-50.

Setting up of Coal Dumps in States (XLIX—12-3-75), 61.

STATES—contd.

Setting up of Gobar Gas Plants in States (XLIX—17-3-75), 193.

Setting up of Offices of Lok Ayuktas in States (LI—23-4-75), 134-35.

Setting up of subsidiaries of N.T.C. in States (XLVIII—26-2-1975), 49-50.

Shortage of cooking gas in Bihar and other States (LI—22-4-75), 168.

Spreading of Kala Azar in Bihar and other States of the country (LII—8-5-75), 210.

State Government's Royalty Rates (LII—8-5-75), 38.

States invoked provisions of D.I.R., MISA, and Essential Commodities Act to deal with hoarders and black-marketeers (L—24-3-75), 186-87.

Supply of Kerosene Oil in different States (XLVIII—25-2-1975), 163-64.

Theft and return of statue of Vishnu (L—26-3-75), 141.

Tourism Development Corporations in States (LII—2-5-75), 174.

Use of Hindi in Correspondence between Central and State Government Offices (L—26-3-75), 51-52.

Utilisation of Funds under slums improvement scheme by States (L—7-4-75), 220-21.

Value of agricultural and industrial production in States (LI—23-4-75), 166-67.

Work of Exploratory wells in States (XLIX—17-3-75), 169-70.

World Bank's aid for Projects in States (LII—9-5-75), 214—16.

STATES—contd.

World Bank Assistance for drought prone States (XLIX—14-3-75), 188.

STATE FARMS CORPORATION:

Farms under State Farms Corporation (L—24-3-75), 194-95.

Performance and Wages paid in Farms of State Farms Corporation (XLVIII—24-2-75), 65—67.

Profits of State Farms Corporation (L—7-4-75), 14—16.

STATE LEGISLATURE(S):

President's assent to Bills passed by State Legislatures (XLVII—19-2-75), 38.

STATE TRADING CORPORATION:

Accumulation of imported material with S.T.C. (XLVII—21-2-75), 35-36.

Additional amount of sugar earmarked for purchase by S.T.C. (XLIX—10-3-75), 173.

Appointment of Managers in S.T.C. (XII—9-5-75), 86-87.

Basmati Rice Produced by S.T.C. for Export (LI—11-4-75), 161.

CBI Enquiry against officers of STC (L—21-3-75), 87.

Canalised Items of Drugs Imported by S.T.C. (L—18-3-75), 132-33.

Cancellation of import orders by S.T.C. (XLIX—14-3-75), 93.

Cancellation of orders by S.T.C. (XLIX—7-3-75), 82.

Disposal of imported chemicals by S.T.C. (LI—11-4-75), 114.

Export of Army Software by S.T.C. (LI—18-4-75), 237-38.

Export of Castor Oil through S.T.C. (L—21-3-75), 29.

Export of pineapple through S.T.C. (LI—25-4-75), 142-43.

STATE TRADING CORPORATION—Contd.

Financial Assistance to S.T.C. (XLVIII—28-2-75), 183-84.

Foreign Drug Firms not lifting Stocks for S.T.C. (XLVII—18-2-75), 22-23.

Free sale Sugar purchased by S.T.C. from Sugar Industry (XLIX—7-3-75), 203-04.

Goods lying uncleared with S.T.C. (LII—9-5-75), 219—25.

Guidelines regarding margin of profit on imports by S.T.C. (XLIX—14-3-75), 115.

Lifting of Cargo contracted for by STC on behalf of Consumers and Actual Users (LII—2-5-75), 133-34.

Loss suffered by S.T.C. on export of Art Silk Fabrics (LII—2-5-75), 68-69.

Non-supply of raw materials by State Trading Corporation (LI—18-4-75), 279-80.

Officers of S.T.C. who visited abroad (XLIX—14-3-75), 176-77.

Orders received by S.T.C. for export of Cement (LI—11-4-75), 63-64.

Piling up of Drugs and Raw Material with S.T.C. (XLVIII—25-2-75), 123-24.

Reduction in prices of drugs allowed by S.T.C. (XLVII—21-2-75), 189.

Re-organisation of S.T.C. (LI—25-4-75), 192-93.

Request from S.T.C. for making available adequate power to Cement Units (XLVIII—28-2-75), 132-33.

S.T.C. Branches abroad (LII—9-5-75), 217—19.

S.T.C.'s contract for Export of Castor Oil (XLIX—14-3-75), 50.

STEEL PLANT(S)—contd.

S.T.C.'s Turnover in 1975-76 (LII—2-5-75), 21—25.

Scheme formulated by S.T.C. for equitable distribution of Imported Raw Material for Chemical Industry (LI—11-4-75), 212.

Sizing Machines imported by S.T.C. (XLVII—21-2-75), 92-93.

Sizing Machines Lying Unsold by S.T.C. (XLVIII—28-2-75), 73.

Stocks accumulated with S.T.C. (LI—11-5-75), 79—81.

Stock of Bulk Drugs with S.T.C. (LI—15-4-75), 165.

Subsidiaries of S.T.C. (LI—25-4-75), 58-59.

Termination of services of officers of S.T.C. (LII—2-5-75), 56.

Vehicles sold by S.T.C. (XLIX—7-3-75), 38-39.

STATE TRANSPORT UNDERTAKINGS:

Allocation of Chassis to State Transport Undertakings (XLVII—19-2-75), 47-48.

Debates

STATEMENTS:

Arrest of Shri Biswa Goswami at Borjhar Airport in Assam (XLIX—12-3-75), 242—47.

Attempt on the life of the Chief Justice of Supreme Court of India (L—21-3-75), 185—88.

Burning of Houses and killing of Harijans in Ghazipur, U.P. (LII—5-5-75), 252—54.

Certain information given by the Home Minister on 8th April 1975 etc. re. Incidents in Calcutta (St.) (LI—21-4-75), 236—38.

Elections in Gujarat (LI—15-4-75), 325—28.

Government decisions on Tariff Commission's Recommendations on

STATEMENTS—contd.

Cement Industry (L—9-4-75), 240-41.

Home Minister's statement on reported police attrocities in the Jama Masjid area in Delhi (XLIX—12-3-75), 247—52.

Incident at Allahabad High Court (L—15-3-75), 355—73.

Incident at Allahabad on March 18, 1975 (LII—6-5-75), 259—66.

Information given by Defence Minister in reply to a question regarding detention of Major Ramesh Chander Dhawan (LI—22-4-75), 248—53.

Jammu and Kashmir (XLVIII—24-2-75), 308—14.

Meeting of Foreign Ministers of Bureau of Non-aligned countries in Havana (L—7-4-75), 273—79.

New Steel Plants in Southern Region (LI—11-4-75), 249-50.

Notice by Members of Indian Hockey Team for Tournament (XLVIII—20-2-75), 393.

Orders of detention under MISA in Tripura (St.) (L—25-3-75), 376—80.

Payment of ex-gratia compensation for properties of Indians in former West and East Pakistan (St.) (LI—11-4-75), 247—49.

Problems of Refugees from former East Pakistan (LII—8-5-75), 258-59.

Procurement and pricing policy of wheat (L—24-3-75), 236-37.

Recognition of Provisional Revolutionary Government of South Vietnam (LII—30-4-75), 385-86.

Religious and Charitable Institutions of Sikh Community (LII—9-5-75), 334—36.

Reported Death of Adivasis in Rajasthan and Gujarat (St.) (LI—16-4-75), 227—29.

STATEMENTS—contd.

Resumption of US Arms supplies to Pakistan (XLVIII—25-3-75), 281-82.

Revision of Pay Scales of Teachers in Delhi (St.) (L—25-3-75), 217—19.

Setting up of Wage Boards for Working Journalists and non-journalist newspaper employees (L—18-3-75), 257—60.

Situation in Sikkim (LI—11-4-75), 241—46.

Statement by Shri Mohan Dharia on his resignation from the council of Ministers (XLIX—5-3-75), 241—54.

Submisison of Interim Reports of National Commission on Agriculture (St.) (XLIX—13-3-75), 194—201.

Successful launching of the First Indian Satellite (LI—21-4-75), 324-25.

Suicide by an Employee of the Indian Council of Agricultural Research (L—19-3-75), 257—60.

Talks held in Dacca on Ganga Waters (LI—21-4-75), 233—36.

STATUE(S):

New Statues in Delhi (L—24-3-75), 69-70.

Theft and return of statue of Vishnu (L—26-3-75), 141.

STEAMER FARES:

Rise in Fares of Konkan Steamer Passenger Service (XLVII—20-2-75), 1—6.

STEAMER SERVICE(S):

Memorandum from Merchant Association of Karimgang for Steamer Service (XLVII—20-2-75), 85.

Setting up of a new Konkan Coastal Steamer Service (XLIX—13-3-75), 29-30.

STEAMER SERVICE(S)—Contd.

Steamer Service from Calcutta to Karimganj via Bangladesh (LI—18-4-75), 140—42.

STEEL:

See "Iron and Steel".

Allocation of Steel to Madhya Pradesh Electricity Board for Expansion of Thermal Stations (L—19-3-75), 38-39.

Cut in steel investment (LI—18-4-75), 27.

Decline in Export of Steel Tubes and Pipes (L—21-3-75), 41.

Decontrolling of Steel Prices (LI—18-4-75), 121.

Export of finished steel products by India to U.S.A. (XLVII—21-2-75), 117-18.

Export of steel (XLVIII—27-2-75), 138.

Import of steel (XLVIII—27-2-75), 137-38.

Mini Steel Plants (XLIX—13-3-75), 78-79.

New steel casting units (XLIX—5-3-75), 148.

Piling up of Steel in Producers' Stockyards (XLVII—20-2-75), 43-44.

Pricing Policy in Steel (L—20-3-75), 109.

Purchase of steel by M.P. firms (XLVIII—27-2-75), 94-95.

Raids by income-tax authorities on steel dealers (XLVII—21-2-75), 86-87.

Reduction in Prices of Imported Steel (XLIX—13-3-75), 145-46.

Released orders for imported steel (L—21-3-75), 93.

Russian Supplies of Equipments for Steel Production (XLIX—6-3-75) 140-41.

STEEL—Contd.

Shortfall in production of steel (XLVIII—27-2-75), 134—36.

Steel at competitive rates to small scale industries (XLVIII—27-2-75), 133-34.

Steel Billet Project in Kerala (LI—10-4-75), 191.

Steel Casting Units (L—26-3-75), 107-08.

Steel Development Policy (XLVIII—27-2-75), 77.

Steel furniture makers in Distress (LII—7-5-75), 205.

Steel imports through SAIL (XLVIII—27-2-75), 142.

Steel Raw Material Bank (L—20-3-75), 118.

Steel Stock Available with Plants and Stock Yards (XLIX—13-3-75), 133-34.

Steel Tubes and Pipes (L—19-3-75), 51-52.

Suspension of steel supplies (XLVIII—27-2-75), 85.

STEEL AUTHORITY OF INDIA LTD.:

Change in SAIL (L—20-3-75), 157.

Export of Steel Material by Sail International (LII—8-5-75), 64.

Higher Commission for SAIL International Ltd. for export of Steel Materials (LI—18-4-75), 172-73.

Money advanced to SAIL (LI—18-4-75), 173-74.

SAIL Commissioned Feasibility Studies for Giant Steel Plants (XLVII—20-2-75), 34-35.

SAIL Officers' visit to steel factories during 1973-74 (XLVIII—27-2-75), 155-56.

SAIL working out new steel distribution system (XLVIII—27-2-75), 181-82.

Transfer of Bhilai Steel Plant from HSL to (LI—10-4-75), 82.

STEEL PLANT(S):

Allocation for Vijayanagar and Visakhapatnam Steel Plants (L—20-3-75), 47.

Bokaro Units scheduled to be commissioned during 1975 (XLVIII—27-2-75), 170.

C.B.I. Enquiries against Steel Plant Officers (LII—8-5-75), 57-58.

Capacity utilisation of Steel Mills (LI—18-4-75), 76—78.

Change in Product Mix of Steel Plants (XLIX—6-3-75), 45-46.

Coal stocks with Steel Plants (XLVII—20-2-75), 140-41.

Durgapur Steel Plant (XLVIII—27-2-75), 2—9.

Expansion of Bhilai Steel Plant (XLVIII—27-2-75), 143.

Expansion of Special Steel Plant at Rourkela (XLIX—6-3-75), 17.

Improvement in Working of Steel Plants after SAIL came into existence. (XLVIII—27-2-75), 160—66.

Indian help in setting up steel plant in Iran (XLVIII—27-2-75) 179.

Installed capacity of production in Rourkela, Durgapur and Bhilai (XLVIII—27-2-75), 147—50.

Iron Ore Requirement of Bokaro Steel Plant (LI—18-4-75), 59.

Installed capacity of Public Sector Steel Plants (L—20-3-75), 77.

Labour Trouble and Breakdowns in Public Sector Steel Plants (LI—10-4-75), 50—53.

Loss to Bhilai Steel Plant (LII—8-5-75), 148-49.

Loss to Steel Plants (XLIX—6-3-75), 135-36.

Manufacture of Spares for Steel Plants (XLIX—13-3-75), 37—39.

STEEL PLANTS: contd.

Mini Steel Plants (XLIX—13-3-75), 78-79.

Mini Steel Plant in Eastern Zone States (L—20-3-75), 117.

Office of General Manager, Visakhapatnam Steel Plant (LII—8-5-75), 60.

Product Mix of Durgapur Alloy Steel Plant (LI—18-4-75), 25.

Production capacity of steel Plants (LI—10-4-75), 198—201.

Project Report for Salem Steel Plant (XLVII—20-2-75), 79-80.

Proposed mini steel plant at Edayar near Cochin (XLVII—20-2-75), 170.

Raw Material Supply to Durgapur Steel Plant (LII—8-5-75), 86-87.

Rehabilitation of Burnpur Steel Plant (XLVII—20-2-75), 182.

SAIL Commissioned Feasibility Studies for Giant Steel Plants (XLVII—20-2-75), 34-35.

Sale of Scrap by Rourkela Steel Plant (LI—18-4-75), 152.

Senior Officers of Public Relations Department of Steel Plants not knowing Local Language (LII—8-5-75), 175-76.

Shortage of Ferro-manganese and Ferro-silicon in Steel Plants (LI—10-4-75), 193.

Shortage of Quality Refractories in Steel Plants (XLVII—20-2-75), 189-190.

Sponge Iron Steel Plant at Dubai (XLVIII—27-2-75), 150-51.

Steel stolen from stock-yards and steel Plants (XLVII—20-2-75), 154.

Supply of Additional Coking Coal for Second Blast Furnace at Bokaro (LII—8-5-75), 137-38.

STEEL PLANTS: contd.

Supply of Coal to Steel Plants by Kargali Washery of N.C.D.C. (L—19-3-75), 149-50.

Vijayanagar Steel Plant (XLIX—6-3-75), 148-49 (L—20-3-75), 32.

Vijaynagar, Vishakhapatnam and Salem Steel Plants (L—20-3-75), 111.

Vishakhapatnam Steel Project (XLVII—20-2-75), 74.

New Steel Plants in Southern Region (St) (LI—11-4-75), 249-50.

STRIKES AND LOCKOUTS

Effects of strike an unloading of Imported foodgrains and Fertilizers. (XLVII—20-2-75), 136-38.

Efforts made to anent Port & Dock workers Strike (XLVII—20-2-75), 183-84.

Employees participated in Railway Strike of May, 1974 (LI—22-4-75), 33—35.

Intervention of Central Government in jute workers' strike (XLVII—21-2-75), 51-52.

Jute workers' Strike (XLVII—20-2-75), 194-195.

Lock-out by Super Sonic Plastic Pvt. Ltd., Indore (MP) (LI—18-4-75), 193.

Loss due to Strike by Jute Workers in West Bengal. (L—21-3-75), 53.

Loss of Mandays in Public Sector (XLVII—20-2-75), 87-88.

Loss suffered due to Por & Dock Workers' strike (XLVII—20-2-75), 133-134.

Man-days lost due to strikes in Industrial Sector (XLVIII—27-2-75), 143.

STRIKES AND LOCKOUTS: Contd.

Man-days lost in Public and Private Sectors (XLVII—20-2-75), 44-45.

Moratorium of Strikes (XLIX—13-3-75), 63.

Ports and dock workers' strike (XLVII—21-2-75), 55—57.

Restoration of normal functioning after Port and Dock Workers Strike (XLVIII—27-2-75), 157.

Strike by Factory Workers (XLIX—13-3-75), 161.

Strike by F.C.I. employees (XLVIII—24-2-75), 177-78.

Strike by jute workers of West Bengal (XLVII—21-2-75), 34-35.

Strike in Food corporation of India (XLIX—13-3-75), 65.

Strike notice by Air Corporation Employees Union (XLVII—21-2-75) 164.

Strike Resorted to in F.C.I. during last one year (XLIX—10-3-75), 78-79.

Utilisation of services of Navy and Army for unloading of goods during strike period (XLVII—20-2-75), 134-35.

Debates

Re. Strike in Colar Gold Mines. (LI—16-4-75), 225—27.

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI—16-4-75), 209—25.

Stay-in-strike by employees of Grindlay's Bank (under Rule 377) (XLIX—6-3-75), 192—94.

STUDENT(S):

Agitation by Students for Radical Reorientation of Educational System (L—24-3-75), 102-03.

Assistance for extra curricular activities of students in District of South Kanara. (XLIX—17-3-75), 139-40.

STUDENT(S): Contd.

Clash between Students and University Management (XLIX—10-3-75), 81-82.

Committee on student unrest (XLVIII—24-2-75), 94.

Education of rural women folk by girl students. (XLIX—17-3-75), 145-46.

Facilities to blind students (L—24-3-75), 173-74.

Forwarding of Applications of Sainik Schools Students to various courses (LI—10-4-75), 220-21.

Increase in amount of maintenance allowance to Students proceedings abroad for Higher Studies (LI—21-4-75), 161-62.

Increase in Student Unrest (LI—18-4-75), 93.

Involvement of Students in agricultural operations (XLVIII—24-2-75), 31—33.

Maintenance Allowance to Students studying abroad (LI—25-4-75), 51-52.

Number of DRVN Students in India (LI—10-4-75), 109-10.

Publicity to youth and students demonstration at Boat Club, New Delhi (L—26-3-75), 192-93.

Scheme to check Trachoma and other Eye-Diseases among students (XLVII—20-2-75), 111-112

Strike by Kannada Students on language issues in Kerala (XLIX—12-3-75), 196.

Student Indiscipline in Delhi Colleges (LI—21-4-75), 60-61.

SUBMARINE(S):

Building of Submarine by India (LI—10-4-75), 100—01.

Electronic 'Sonar' equipment for detecting Submarines designed

SUBMARINE(S): Contd.

by Bhabha Atomic Research Centre (LI—16-4-75), 204.

Manufacture of submarine propellers in India (XLIX—13-3-75 114.

Preparedness for Long Range Anti-Submarine warfare (L—20-3-75 104.

Use of submarine for capturing smuggler's boat (XLVII—21-2-75), 100-101.

SUBRAMANIAM, SHRI TEKWE:

Obituary Reference (XLVIII—17-2-75), 28-29.

SUDAN:

Sudan's Accumulated Trade Balance in favour of India (LI—16-4-75), 284-85.

Trade with Sudan (LI—16-4-75), 283-84.

Opening of Suez Canal by U.A.R. (XLVII—20-2-75), 84-85.

Opening of Suez Canal to Sipping (LII—8-5-75). 218.

Reduction in price of Crude Oil as a result of opening of Suez Canal (LII—29-4-75), 46-47.

Withdrawal of deviation surcharge on reopening of Suez Canal (XLVIII—27-2-75), 92-93.

SUGAR:

Additional amount of sugar earmarked for purchase by STC (XLIX—10-3-75), 173.

Additional Sugar Quota for Kerala (L—7-4-75), 76-77.

Additional sugar quota for Punjab (LII—28-4-75), 119.

Additionl Sugar Quota to Madhya Pradesh (XLVIII—3-3-75), 131.

Effect of increase in free sale quota of sugar on public distribution system (XLVIII—24-2-75), 9—92.

SUGAR: Contd.

Central Sugar quota to Calcutta rationing area (XLVIII—24-2-75), 193-94.

Corruption in distribution of levy sugar in Eastern India (XLVIII—3-3-75), 35—37.

Crisis in Punjab Sugar Units (LI—21-4-75), 165.

Distribution of levy sugar (LII—28-4-75), 180.

Distribution of Sugar and Foodgrains, collected under Levy Schemes to Factories, Bakeries and Manufacturers of Soft Drinks (L—7-4-75), 116-17.

Effect of Sugar Export on home consumption (LII—28-4-75), 73.

Excise duty on sugar (LI—11-4-75), 119.

Excise Rebate to Sugar Producers (LI—21-4-75), 179-80.

Export of Sugar (XLVII—21-2-75), 41-42; (XLIX—7-3-75), 118-19; (LI—11-4-75), 5—8.
(LI—18-4-75), 311-12.
(LII—2-5-75), 29-30.
(LII—9-5-75), 108.

Export of Sugar and Engineering Goods (L—21-3-75), 172.

Export of Sugar during 1975 (XLVIII—28-2-75), 134.

Export of Sugar during 1975-76 (XLVIII—28-2-75), 134-35.

Fixation of Proportion of Levy Sugar and Non-levy Free Market Sugar (XVVIII—3-3-75), 102.

Free sale Sugar purchased by STC from Sugar Industry (XLIX—7-3-75), 203-04.

Gain to industry on increase in percentage of Free Market Sugar (XLIX—10-3-75), 178.

Increase in Levy price of sugar (XLVIII—24-2-75), 172-73.

Increase in Quota of Free-Sale Sugar (XLVIII—24-2-75), 60.

SUGAR: Contd.

Increase in Sugar Price (XLIX—17-3-75), 160.

Issue of Licences to Big Houses for expanding Sugar Production (LII—29-4-75), 19—28.

Market Prices of Sugar (XLVIII—28-2-75), 107-08.

Permission to export Entire Stock of Sugar of Paiyam Sugar Factory, Madhubani (L—24-3-75), 50-51.

Permission to States to allow Producers to increase price of Sugar (L—24-3-75), 59.

Policy regarding Retail Price of Sugar (XLIX—17-3-75), 58-59.

Production and export of Sugar (L—7-4-75), 234-35.

Release of Levy and Free Sale Sugar and Profits earned by Sugar Mills (XLVIII—3-3-75), 114—16.

Release of Sugar to States within stipulated period (LI—21-4-75), 142.

Request from Gujarat to increase Sugar Quota (L—24-3-75), 98-99.

Request from Orissa to Increase Levy Sugar Quota (L—24-3-75), 103-04.

Scheme for supplying sugar from mills to farmers on supply of sugarcane (XLIX—17-3-75), 136.

Steps taken to increase production of Sugar (XLVIII—3-3-75), 184.

Stock of sugar with Factories (XLIX—10-3-75), 185-86.

Sugar Cooperative Societies (L—26-3-75), 105-06.

Sugar Output in Different States (LII—28-4-75), 172.

Sugar production (XLIX—10-3-75), 212-13.

Sugar Production from October, 1974 to February, 1975 (L—7-4-75), 98.

SUGAR: Contd.

Sugar recovery from Sugarcane by Khandari Mills in Indore Division and Realisation of levy (LII—28-4-75), 151.

Sugarcane crushed by Morena Division Cooperative Sugar Mill Ltd., Kailaras (LI—21-4-75), 166-67.

Sugarcane purchased and Sugar Produced by Cooperative Sugar Mill, Dailaras, District Morena (XLVIII—24-2-75), 146-47.

Supply of Additional Quota of Sugar to Madhya Pradesh for 1973-74 (LI—21-4-75), 124.

Supply of Levy sugar to Fair Price Shops in M.P. by Food Corporation of India (LI—21-4-75), 27-28.

Supply of Sugar to Rajasthan (L—24-3-75), 183-84.

Uniform distribution system of sugar in the country (L—24-3-75), 163-64.

Working days in sugar factory in 1974-75 season and price of sugarcane paid (LII—28-4-75), 71.

SUGARCANE:

Cane Growers facing hardship to sell sugarcane (XLIX—17-3-75), 113.

Demand by Cane Growers in U.P. to raise cane price (XLVIII—24-2-75), 126.

Fall in Sugar Production due to Diversion of Sugarcane to Gur and Khandsari Units and Sugarcane arrears (XLIX—17-3-75), 103.

Implementation of Sugarcane Price by Sugar Factories in Tamil Nadu (XLVIII—24-2-75), 69.

Implementation of Sugarcane price in Tamilnadu (L—7-4-75), 66.

Implementation of sugarcane prices announced by Tamil Nadu Government (LI—21-4-75), 154-55.

SUGARCANE: Contd.

Incentive to sugarcane growers (XLIX—17-3-75), 137.

Minimum stutuory price of sugar cane recommended by Agricultural Prices Commission and other recommendations (XLIX—10-3-75), 18—25.

New Formula for fixing sugarcane price (XLVIII—24-2-75), 163.

Non-payment of Arrears to Sugarcane Growers by New India Sugar Mills Ltd., Hasanpur (LI—21-4-75), 43-44.

Non-payment of sugarcane price by Sugar Mills in U.P. and Bihar (L—24-3-75), 14—21.

Planting position of sugarcane in Tamil Nadu (LI—21-4-75), 53-54.

Prices being paid to Cane Growers (XLIX—10-3-75), 176-77.

Recommendations of Sugar Enquiry Commission (Vol. XLVIII—3-3-75), 184—86.

Sugarcane Arrears (LI—21-4-75), 28.

Supply of sugarcane to sugar Mills (XLVIII—3-3-75), 87-88.

SUGAR MILLS:

Assam Sugar Mills Ltd., (XLVII—20-2-75), 53.

Crisis in Sugar Industry (LII—5-5-75), 106-07.

Demand from sugar industry for share in profits from sugar exports (LII—5-5-75), 70.

Establishment of Cooperative Sugar Factories in Andhra Pradesh (L—7-4-75), 42-43.

Export of Machinery for Sugar Mills to Uganda (L—21-3-75), 111.

Extract of Potash and other Plant Nutrients from Waste from Sugar Mills (LII—6-5-75), 155.

SUGAR MILLS: Contd.

Minimum wages to temporary workers working in Sugar Mills, MP (LI—18-4-75), 118-19.

N.C.D.C. Loan to State Governments for Cooperative Sugar Mills (XLIX—5-3-75), 148.

Nationalisation of Private Sugar Mills in Tamil Nadu (L—24-3-75), 211.

Nationalisation of Sugar Industry (XLVIII—24-2-75), 22—29.

Nationalisation of Sugar Mills (XLVIII—3-3-75), 75.

New Sugar Factories (LII—5-5-75), 58-59.

New Sugar factories in cooperative sector (XLIX—10-3-75), 172-73.

Non-Payment of Sugarcane price by Sugar Mills in U.P. and Bihar (L—24-3-75), 14—21.

Offer of Major Produce for export by Sugar Factories (LII—5-5-75), 137.

Payment of income tax by owners of sugar mills (XLVII—21-2-75), 135-36.

Payment of Provident Fund to Employees of Vishnu Sugar Mills Ltd., Gopalganj (Bihar) (L—20-3-75), 131.

Profit to sugar factories due to increase in free sale quota of sugar (XLIX—10-3-75), 33.

Proposal to set up sugar mills in Badaun and Bilaspur (LII—28-4-75), 80.

Relief to newly Licensed Sugar Factories Facing Financial Difficulties (L—24-3-75), 75.

Representation from Indian Sugar Mills (LII—5-5-75), 135-36.

Restriction in credit availability to sugar factory (XLIX—10-3-75), 153.

SUGAR MILLS: Contd.

Sale of sugarcane to Kailaras Sugar Mills, Morena (XLIX—10-3-75), 199.

Sales and Profits of Sugar Mills for 1974-75 (LI—21-4-75), 134-35.

Scheme to provide finance to Sugar Mills under cooperative sector (XLIX—5-3-75), 190.

Setting up of Sugar Mills in Madhya Pradesh during Fifth Plan Period (L—24-3-75), 121-22.

Share capital of Sugar Mills (L—18-3-75), 168—70.

Shareholders of Sugar Mills in Madhya Pradesh (LI—15-4-75), 180.

Sick sugar mills (L—24-3-75), 81-82.

Sugar Factory in Kagal Taluka, Maharashtra (L—7-4-75), 217.

Sugarcane Farms by Sugar Mills in U.P. and Bihar (XLVIII—3-3-75), 212-13.

Supply of sugarcane to sugar Mills (XLVIII—3-3-75), 87-88.

Take over of South Bihar Sugar Mill, Bihta (XLIX—17-3-75), 205.

Debates

Reported closure of half of 7,000 Khandsari Units (C.A.) (L—26-3-75), 216—43.

SUICIDE(S):

Alleged suicide by a girl in Mirzapur, U.P. owing to starvation (XLIX—17-3-75), 144.

Suicide by a Harijan Girl Student of Kasturba Balika Vidyalaya, Delhi (L—9-4-75), 66-67.

SUKAR NARAYAN BAKHIA

Alleged smuggling activities of Sukar Narayan Bakhia and his Associate (LI—18-4-75), 261-62.

SULPHUR:

Allocation of Imported Sulphur for Manufacturing Fertilizers (L—8-4-75), 153.

SULPHUR: Contd.

Import of Sulphur (L—8-4-75), 66.

Import of Sulphur for preparing sulphuric Acid (L—8-4-75), 127—29.

SULPHURIC ACID:

Selling Price of Sulphuric Acid (LII—29-4-75), 77-78.

Units engaged in Production of Sulphuric Acid and Oleum (LII—29-4-75), 202-03.

SUNFLOWER :

Central Aid for Sunflower cultivation in West Bengal (LI—21-4-75), 127.

Intensive Development of Sunflower in States (LI—21-4-75), 96-97.

Sunflower Cultivation (XLIX—17-3-75), 190-91.

SUNITA CHIT FUND PRIVATE LTD., INDORE (LII—2-5-75), 194-95; (LII—9-5-75), 204-05.

SUPER BAZAR:

Loss suffered by Super Bazar (XLIX—12-3-75), 145-46.

Loss suffered by Super Bazar, Delhi (XLIX—5-3-75), 153.

Debates

Loss suffered by Super Bazar, Delhi (HAH Dis.) (LII—28-4-75), 339—56.

SUPERSONIC PLASTIC PVT. LTD., INDORE:

Benefits of labour laws to women working in Super Sonic Plastic Pvt. Ltd., Indore (MP) (LI—18-4-75), 193-94.

Lock-out by Super Sonic Plastic Pvt. Ltd., Indore (MP) (LI—18-4-75), 193.

Protection to Workers' interest in Super Sonic Plastic Pvt. Ltd. (LI—18-4-75), 98-99.

Provident Fund deposited by Super Sonic Plastic Pvt. Ltd., Indore (MP) and Payment of Gratuity etc. to workers (LI—18-4-75), 90.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1974-75: ....

Statement presented (XLIX—17-3-75), 245.

Voted (L—20-3-75), 286—328.

SUPPLEMENTARY DEMANDS FOR GRANTS (GUJARAT) 1974-75:

Voted (L—21-3-75), 209—324.

SUPPLEMENTARY DEMANDS FOR GRANTS (PONDICHERRY) 1974-75:

Statement presented (XLIX—7-3-75), 243—46.

Voted (L—20-3-75), 213—82.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAY) 1974-75:

Statement presented (XLIX—10-3-75), 224.

Discussed (L—19-3-75), 320—86.

SUPREME COURT:

Annual Disposal of cases in Supreme Court (LII—29-4-75), 195-96.

Appointment of Judges of Supreme Cout and High Court (XLVII—18-2-75), 189.

Ban on re-appointment of retired judges of Supreme Court and High Courts on Tribunals or Commissions of Inquiry (L—18-3-75), 120-21.

Cases pending in High Courts and Supreme Court for more than three years (LII—6-5-75), 180-81.

Cases pending in Supreme Court (XLVII—8-2-75), 85, (XLIX—4-3-75), 105-06.

Cases pending in Supreme Court and High Courts (L—8-4-75), 185—87.

Cases pending in Supreme Court for more than ten years (LII—29-4-75), 82.

Election Petitions led in High Courts and Supreme Court after 1972 elections to State Legislators (LII—6-5-75), 187-88.

Emoluments and Perquisites of Judges of High Courts and Supreme Court (L—18-3-75), 177-78.

Number of Judges in Supreme Court and High Courts (LII—6-5-75), 77-78.

Oldest Labour Case in Supreme Court (L—8-4-75), 97-98.

Proposal to abolish summer vacation in Supreme Court and High Courts (L—18-3-75), 196-97.

Security provided to Chief Justice and Judges of Supreme Court and High Courts (LI—16-4-75), 151.

Sitting of Full Bench of Supreme Court in South India once in a Year (XLIX—4-3-75), 188.

Supreme Court Judgement on use of MISA (L—19-3-75), 64-65.

Supreme Court's Ruling on Publication of Election Posters (L—8-4-75), 103.

Supreme Courts Ruling on use of M.I.S.A. (LI—16-4-75), 150-51.

Debates

Appointment of Judges of Supreme Court and High Courts (HAH DIS) (LII—6-5-75), 362—80.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India (Dis.) (L—24-3-75), 241—331, 335—42.

Attempt on the life of the Chief Justice of Supreme Court of India (ST) (L—21-3-75), 185—88.

Government's failure to fill vacancies in the High Courts and Supreme Court (Under Rule 377) (LI—10-4-75), 234—41.

Re. Attempt on the life of the Chief Justice of Supreme Court of India (L—21-3-75), 183-84.

SURGICAL INSTRUMENTS:

Firms manufacturing surgical instruments (LI—15-4-75), 113.

SURGICAL INSTRUMENT: Contd.

Issue of licences for the import of surgical instruments (XLVII—21-2-75), 129-130.

Stocks of Surgical Instruments in I.D.P.L. (L—25-3-75), 106-07.

SURGUJA:

Low temperature Carbonisation plant in Surguja (XLVIII—26-2-75), 39.

SURVEY OF INDIA:

Difference in Grades of Draftsmen in Surey of India (LII—7-5-75), 112.

SWADESHI COTTON AND FLOUR MILLS, INDORE:

Cloth Manufactured by Swedeshi Cotton and Flour Mills Indore (M.P.) (L—26-3-75), 36-37.

SWADESI METAL WORKS, KANPUR:

Issue of licence for Import of Stainless Steel to Swadeshi Metal Works, Kanpur (LII—2-5-75), 81.

SWEDEN:

Swedish Collaboration in Heavy Trucks Factory (XLIX—12-3-75), 162.

SWITZERLAND:

Setting up of a watch factory in collaboration with Switzerland (XLVIII—26-2-75), 173.

SYNTHETIC OIL PLANT:

Synthetic Oil Plant at Raniganj (L—26-3-75), 101.

SYNTHETIC RESINS:

Excise duty on Synthetic Resins (L—21-3-75), 109.

T

T. OBLISWANA CHETTIAR:

Issue of import licences to M|s. S. S. Subramaniya Chettiar and Bros. and M|s. T. Obliswana Chettiar (LI—25-4-75), 197.

TABLE TENNIS:

Charges against K. Jayant Table Tennis Player (L—24-3-75), 154-55.

Poor performance by Indian Table Tennis Players at Calcutta (XLIX—10-3-75), 90.

Sale of tickets for World Table Tennis Championships (L—24-3-75), 152—54.

Selection of Indian Table Tennis Team (XLVIII—24-2-75), 205-206.

Sino-Indian Relations after the visit by Chinese Table Tennis Team (XLIX—13-3-75), 117.

Visit of India by Chinese Table Tennis Team (XLIX—13-3-75), 154-55.

TAJ MAHAL:

Damage to Taj Mahal by Sulpher dioxide emitted by Mathura refinery (LI—22-4-75), 60-61.

TAKRU COMMISSION:

Takru Commission Inquiry into Haldia-Varauni Pipeline Project (LII—6-5-75), 95-96.

TALCHER HEAVY WATER PLANT:

Towers meant for Talcher Heavy Water Plant Blown off the Deck of a German Ship (XLIX—12-3-75), 68-69.

TALCHER POWER STATION:

Expansion of Talcher Thermal Power Sation (LII—7-5-75), 89.

TALLOW:

Use of Cow and Pig Tallow in Industries (XLIX—10-3-75), 43.

TALWARA TOWNSHIP:

Auction of Residential Plots at Talwara Township (L—19-3-75), 109.

TAMIL:

Pathatic Condition of Tamil Labourers in Sri Lanka (LII—8-5-75), 109-10.

TAMIL NADU:

Accumulation of Stocks of uncleared Coarse grains at Stations in Tamil Nadu (LI—22-4-75), 71-72.

Amount of money sanctioned by SBI and Nationalised Banks for Development of Small Scale Industries in Tamil Nadu (LII—2-5-75), 175-76.

Annual Plan Outlay for Tamil-Nadu for 1975-76 (XLIX—12-3-75), 72-73.

Applications for Grants-in-Aid for Industries in Backward Areas of Tamil Nadu (XLIX—25-3-75), 73-74.

Assistance sought by Tamil Nadu for Electrification of Pumping Sets (L—19-3-75), 152.

Backward Taluks in Pudukottal District of Tamil Nadu (LII—7-5-75), 88.

Branches of Nationalished Banks in Tamil Nadu (LI—11-4-75), 183-84.

Central Assistance to Tamil Nadu (LI—11-4-75), 204-05.

Central team for drought hit Tamil Nadu (XLVIII—24-2-75), 17—22.

Control of Nationalised Textile Mills in Tamil Nadu by State Government (LI—16-4-75), 41-42.

Demands of Chief Minister of Tamil Nadu (XLVIII—19-2-75), 32.

Drilling of oil wells in Tamil Nadu (LI—22-4-75), 56.

Effect of re-introduction of prohibition on tourism in Tamil Nadu (XLIX—14-3-75), 175-76.

Expenditure on Security Arrangements for Prime Minister during her visit to Tamil Nadu (LII—7-5-75), 38.

TAMIL NADU: *Contd.*

Grant of Pension to Participants of Anti-Hindi Agitation in Tamil Nadu (LI—16-4-75), 88-89.

Implementation of sugarcane price by Sugar factories in Tamil Nadu (XLVIII—24-2-75), 69.

Implementation of Sugarcane price in Tamil Nadu (L—7-4-75), 66.

Implementation of sugarcane prices announced by Tamil Nadu Government (LI—21-4-75), 154-55.

Inclusion of Tamil Nadu Land Reform Measures in IXth Schedule to the Constitution (L—7-4-75), 44-45.

Licensing power to Tamil Nadu for Industrialisation (LI—16-4-75), 169.

Loan by SBI and Nationalised Banks in Tamil Nadu for Agricultural Purposes (LII—25-4-75), 61-62.

Loans to State Housing Board of Tamil Nadu (LII—28-4-75), 86.

More Aid for Drought Affected areas of Tamil Nadu (LI—21-4-75), 177.

Movement of foodgrains in drought affected areas in Tamil Nadu (LI—15-4-75), 143.

Nationalisation of Private Sugar Mills in Tamil Nadu (L—24-3-75), 211.

New Railway Lines in Tamil Nadu (LI—15-4-75), 145.

Offshore oil drilling in Ramanathapuram District of Tamil Nadu (LII—6-5-75), 87.

Oil Exploration at Mandapam in Tamil Nadu (LII—29-4-75), 186.

Oil exploration in Tamil Nadu (LI—22-4-75), 172-73.

Permission to Tamil Nadu to Import rice from foreign countries (XLIX—10-3-75), 153-54.

TAMIL NADU: Contd.

Plan prepared by Tamil Nadu for doubling its per capita Income (LI—16-4-75), 189-90.

Planting position of sugarcane in Tamil Nadu (LI—21-4-75), 53-54.

Price of Rice in Tamil Nadu (XLIX —17-3-75), 84.

Priority to Projects to be set up in Tamil Nadu in 1975 (L—26-2-75), 4—11.

Proposal to operate air services by Tamil Nadu State Tourism. Development Corporation (LI—11-4-75), 203-04.

Prospects of oil in Tamil Nadu (LII—6-5-75), 199-200.

Ravan Leela in Tamil Nadu (XLVII—19-2-75), 194.

Recasting of Fifth Plan for Tamil Nadu (LII—7-5-75), 5—11.

Reduction in Power Supply in Maharashtra, Haryana, Tamil Nadu, Punjab and Uttar Pradesh (L—19-3-75), 79-80.

Regionl Engineering College at Thiruchirapalli (L—24-3-75), 47-48.

Re-instalment of Railway Employees in Tamil Nadu State (LI—15-4-75), 144.

Relief by Central Government to power loom owners in Tamil Nadu re. Power Charges (LI—23-4-75),

Report on Drought Conditions in Tamil Nadu (LI—21-4-75), 194.

Request from Tamil Nadu for Rice (XLVIII—24-2-75), 44.

Request from Tamil Nadu to Andhra Pradesh and Punjab for supply of rice (XLVIII—29-2-75), 86.

Rice and Wheat for Tamil Nadu (L—24-3-75), 111-12.

Rice for Tamil Nadu (LI—21-4-75), 116-17.

TAMIL NADU: Contd.

Setting up of Airport at Kayathar (LII—2-5-75), 174-75.

Setting up of Fertilizer Plants in Tamil Nadu (LI—22-4-75), 173-74.

Shortage of Cement in Tamil Nadu (XLIX—5-3-75), 71.

Shortage of coal in Tamil Nadu (LII—7-5-75), 172.

Shortage of Kerosene and Coking Gas in Tamil Nadu (LII—6-5-75), 200.

Shortage of Power in Tamil Nadu (L—26-3-75), 96.

Social Welfare Schemes for Tamil Nadu (LII—5-5-75), 83—85.

Starvation deaths in Tamil Nadu (XLVIII—24-2-75), 59-60.

Study of Sea Fishing in Tamil Nadu (LI—21-4-75), 26-27.

Substitution of State Flag for the National Flag in Tamil Nadu (LI—23-4-75), 26-27.

Telephone Connections in Tamil Nadu (XLIX—12-3-75), 42-43.

Use of Flag in Tamil Nadu (L—9-4-75), 70-71.

Visit of Agricultural Experts to Tamil Nadu (XLIX—17-3-75), 83-84.

TANKS:

Probability of supply of tanks by Iran to Pakistan (XLVIII—27-2-75), 49-50.

TANKER(S):

Cost of super Tankers built for India in a North European Country (LI—10-4-75), 132.

TANNING MATERIAL:

Import of tanning material (LI—25-4-75), 194.

TANZANIA:

Selection of SC|ST candidates for assignments in Iraq, Tanzania, Zambia and Libya (LII—8-5-75), 45-46.

Visit by Prime Minister of Tanzania (XLVII—10-2-75), 62.

TAPTI CANAL PROJECT:

Tapti Canal Project (L—7-4-75), 48.

TAPIOCA:

Cultivation of tapoica (XLVIII—24-2-75), 207.

TAR-HYDROGENERATION PLANT:

Formulation of scheme regarding coal carbonisation, Oil Synthetics and Central Tar-Hydrogeneration Plant (XLIX—12-3-75), 207-08.

TARAPORE ATOMIC POWER STATION:

Frequent Breakdowns in Tarapore Atomic Power Station (XLVII—19-2-75), 35.

TARIFF COMMISSION:

Reference of Bon Acid to Tariff Commission (LII—29-4-75), 116-17.

Debates

Government decisions on Tariff Commission's Recommendations on Cement Industry (St) (L—9-4-75), 240-41.

TAR KUNDE COMMITTEE:

Report of Tarkunde Committee on Electoral Reforms (L—25-3-75), 74-75.

'TARUN BHARAT':

Circulation of Marathi Daily 'Tarun Bharat' (LI—23-4-75), 163-64.

TATA IRON AND STEEL COMPANY:

Nationalisation of Tisco (XLVIII— 20-2-75), 63-64.

News item captioned 'Substandard Coal makes Furnaces Limp'. (LI—23-4-75), 41-42.

TATA, SHRI J.R.D.:

Reaction of Government to the Statement made by Shri J. R. D. Tata regarding future of Private Industry (LII—7-5-75), 130.

TATA MILLS LTD.:

Charges for Smuggling against Directors/Shareholders of M/s. Tata Mills Ltd. (LI—25-4-75), 30.

Irregularities by M|s. Tata Mills Ltd. (LI—11-4-75), 126.

M|s. Tata Mills Limited (L—25-3-75), 47-48.

Payment of taxes by Share Holders of M/s. Tata Mills Ltd. (LI—18-4-75), 321.

TAWA CATCHMENT AREA:

Land Development Work with Tawa Catchment Area of Madhya Pradesh (XLIX—17-3-75), 206.

TAX(ES):

Charges of Tax Evasion and Violation of Foreign Exchange against Mr. Jha Drobot (LI—16-4-75), 64.

Collection of Tax forcibly by Mizo Rebels in Mizoram (XLVIII—19-2-75), 105-106.

Enquiry into evasion of taxes by National and Grindlays Bank (L—21-3-75), 77.

Evasion of taxes by M/s. Chhaganlal Panchulal (L—21-3-75), 142.

Non-payment of Taxes by Film Stars in West Bengal (XLIX—7-3-1975), 139-40.

Ratio between direct and indirect taxes (XLIX—14-3-75), 94.

Refund of un-utilised portion of Foreign Travel Tax (XLIX—7-3-75, 172-73.

Revenue from Taxes on Cigarettes (L—21-3-75), 55.

Tax dues etc. outstanding against Lord Krishna Sugar Mills, Saharanpur (XLIX—17-3-75), 162-63.

TAX(ES): *Contd.*

Tax Exemption to Industrial Units (L—21-3-75), 46.

TAX ARREARS:

Arrears of Income-tax in Madhya Pradesh (LI—18-4-75), 264-65.

Arrears of Taxes (XLIX—14-3-75), 123; (LI—18-4-75), 231-32; (LII—9-5-75), 185—87.

Arrears of Taxes against Begam of Rampur (LII—9-5-75), 67—69.

Arrears of taxes against Shareholders of Jay Engineering Works (XLIX—14-3-75), 1—4.

Recovery of Arrears of Income-Tax (LI—18-4-75), 292-93.

Recovery of Income Tax arrears (XLVII—21-2-75), 190-91.

TAX EVASIONS:

Evasion of Central taxes by Tea Warehouse under Kanoi Group of Companies (XLVII—21-2-75), 47-48.

Evasion of Taxes (XLIX—7-3-1975), 84.

Evasion of Taxes by Companies (LI—18-4-75), 306-07.

Proposal to Withdraw Patronage to Individuals/Firms Evading Taxes (LII—8-5-75), 171-72.

Tax evasion by Tobacco Dealers (XLVII—21-2-75), 200.

Under-Invoicing and Evasion of Taxes by Traders in Punjab and Harayana in Wheat Sales (L—24-3-75), 87.

TAXATION:

Graded Farm Tax Structure (XLIX—7-3-75), 119.

Provisions for development rebate under Income Tax Act (XLVII—21-2-75), 37—39.

Revenue from personal taxation in 1974-75 (LII—2-5-75), 56-57.

TEXATION: *Contd.*

Tax Liabilities of Directors of M/s. German Remedies Limited (LI—11-4-75), 181-82.

Tax Liabilities of Directors of M/s Mohindra and Mohindra Ltd. (LI—11-4-75), 178—80.

Tax relief for replacement of worn out assets (XLIX—14-3-75), 91.

Tax Relief to Investors of Unit Trust of India (XLIX—14-3-75), 145-46.

TAXI DRIVERS:

Help to Taxi Drivers in Delhi (LII—8-5-75), 92.

TEA:

Better prices for Indian Tea in International Markets (LI—9-5-75), 198-99.

Changes in Tea Export Promotion (L—21-3-75), 56.

Conversion of Tea Warehouses into Bonded Warehouses (Vol.—XLVIII—28-2-75), 168.

Decline in popularity of Indian Tea in World Markets (LI—11-4-75), 116-17.

Declining trend of Indian Tea in International Market (XLVII—21-2-75), 197-198.

Evasion of Central taxes by Tea Warehouse under Kanoi Group of Companies (XLVII—21-2-75), 47-48.

Evasion of Taxes by Tea Warehouses (XLVIII—28-2-75), 133.

Excise duty on Tea (LI—25-4-75), 65-66.

Export of Packet Tea (LI—18-4-75), 5—8.

Export of Tea (XLIX—7-3-1975), 108-09.

Export of tea during 1974 (XLVII—21-2-75), 177-78, (XLVIII—28-2-75), 80.

TAXI DRIVERS: *Contd.*

Foreign exchange racket built up by Tea Exporting Companies (LII—2-5-75), 48.

Production of Darjeeling Tea (LI—18-4-75), 330-31.

Production of Tea (LI—25-4-75), 157-58.

Purchase of Indian Tea by Foreign Countries (LI—18-4-75), 226.

Report of Parliamentary Study Group on Tea Industry (LI—25-4-75), 172—74.

Report of Task Force on Tea Industry (XLIX—7-3-1975), 56-57.

Sanction of Foreign Exchange for Promotion of Tea abroad (LI—18-4-75), 233.

Sick Tea Gardens in West Bengal (XLVIII—28-2-75), 109-10.

Sick Tea Gardens of Eastern India (XLIX—7-3-75), 38.

Tea Auction in London (LI—11-4-75), 145-46.

Tea Financing Schemes (LII—9-5-75), 251-52.

Tea Industry in Assam (LII—9-5-75), 51-52.

Tea Output during 1974 (XLIX—7-3-75), 68-69.

TEA BOARD:

Members of Tea Board (L—21-3-75), 76.

TEA PLANTATIONS:

Daily Wages in Tea Plantations (L—20-3-75), 48.

Facilities of Provident Fund, Bonus and Housing to Workers of Tea Plantations in Himachal Pradesh (XLVII—20-2-75), 199.

Facts-Finding Sub-Committee on Re-plantation Subsidy to Tea Estates (LI—18-4-75), 283.

TEA PLANTATIONS: Contd.

Gaya Ganga Tea Estates (XLIX—14-3-75), 178-79.

Management of sick tea gardens (LI—11-4-75), 200.

Payment of Arrears of Excise Duty by Tea Estates (LII—2-5-75), 97-98.

Recovery of arrears of excise duty from Tea Estates (XLVII—21-2-75), 111-12.

Sale of Tea Gardens in Assam by Foreign Companies (LI—18-4-75), 44.

Sick tea estates (XLVII—21-2-75), 91-92.

Sick Tea gardens (XLIX—14-3-75), 72.

Steps by Central Government to curb Activities of Naxalite Elements in West Bengal (L—26-3-75), 68-69.

Taking over of uneconomic Tea Plantations (XLVIII—28-2-75), 175-76.

Tea Estates in Assam and Tripura benefited by Replantation Subsidy (LI—25-4-75), 48.

TEA TRADING CORPORATION (L—21-3-75), 69.

Expenditure on Establishment and maintenance of Tea Trading Corporation of India (LI—25-4-75), 86-87.

TEACHERS:

Ad hoc pension to retiring teacher in Gujarat (XLVIII—24-2-75), 134.

Advertisement for posts of Principals for Higher Secondary Schools in Delhi (LI—21-4-75), 115.

Agitation by Delhi University Teacers (L—7-4-75), 109-10.

Award of benefit to retired teacher by U.G.C. (XLVIII—24-2-75), 186.

Conference of State Education Ministers on New Pay Scales for Uni-

TEACHERS: *Contd.*

versity Teachers (L—24-3-75), 181.

Demands of Delhi Teachers (L—24-3-75), 220-21, (LII—28-4-75), 153.

Demands of Teachers of Gujarat (L—24-3-75), 224.

Demonstration by All India Federation of University and College Teachers (XVIII—24-2-75), 196-97.

Denial of Promotion to TGT with MA in Hindi (XLIX—17-3-75), 171-72.

Denial of Selection Grade to TUTs officiating in PGT Grade (XLIX—17-3-75), 53-54.

Implementation of new pay scales for college and university teachers (L—24-3-75), 202-03.

Implemention of U.G.C. scales in States and Union Territories (XLVIII—24-2-75), 230.

Imposition of service condition on University/College Teachers while revising grades (LI—21-4-75), 112-13.

Pay Scales of Drawing Teachers in Delhi (L—24-3-75), 44-45.

Pay scales of physical Education Teachers (L—7-4-75), 107-08.

Pension cases of Central School Teachers (LI—21-4-75), 174.

Plan to employ unabsorbed ad hoc female J.B.T. Teachers (L—7-4-75), 140-41.

Political Rights to Teachers (XLIX—10-3-75), 178-79.

Recommendations made by Kothari Commission regarding Salaries of Teachers (XLVIII—24-2-75), 82.

Restriction on recruitment of teacher to ex-ad-hoc teachers (L—24-3-75), 117-18.

Retrenchment of Indian Teachers in Nepal (LI—10-4-75), 135-36.

Revised Grades of Delhi Teachers (LI—21-4-75), 91-92.

TEACHERS: *Contd.*

Revised Pay Scales of College University Teachers in Gujarat (L—24-3-75), 5—10.

Revised Pay Scales of Teachers in NDMC (LII—5-5-75), 107.

Revised scales of Technical Teachers in Delhi (L—7-4-75), 105-06.

Revision of Grades of Teachers of Sainik School, Chittor (L—20-3-75), 76.

Revision of Pay Scales of Demonstrators and Tutors of Universities/Colleges (XLIX—10-3-75), 70.

SAV certificates to Assistant Teachers (LII—5-5-75), 119-20.

Seniority of Teachers in Delhi Schools under Single Organisation (L—7-4-75), 161-62.

Services to Teachers belonging to S.C. and S.T. in Delhi (LI—18-4-75), 125-26.

Threatened Boycott of H.S. Examination by Delhi Teachers (XLIX—17-3-75), 176.

Victimisation of Delhi Teachers after suspension of Agitation (LII—28-4-75), 29-30.

Debates

Demonstration by Delhi Teachers (XLVIII—26-2-75), 248-49.

Re. Grant of UGC Scales to teachers in Gujarat (XLVIII—25-3-75), 232-33.

Reported decision of Delhi Higher Secondary Teachers to launch Satyagraha (C.A.) (L—18-3-75), 225—56.

Reported Dissatisfaction amongst University and College teachers of Madhya Pradesh (Matter under Rule 377) (LII—6-5-75), 267—69.

Revision of Pay Scales of Teachers in Delhi (St.) (L—25-3-75), 217—19.

TECHNICAL ASSISTANCE:

Technical Aid from Foreign Countries (LII—2-5-75), 145.

Technical assistance programme during 1973-74 and 1974-75 (LII—8-5-75), 184-85.

TECHNICAL EDUCATION:

Two years Post-Diploma in Company Secretaryship (LI—15-4-75), 74.

TECHNICAL INSTITUTIONS:

Applications of new enterpreneurs and Technocrat Institutions (L—19-3-75), 134—36.

Coordination among Technical Institutions, Industrial Establishments and Research Laboratories (L—9-4-75), 92-93.

TECHNICAL KNOW-HOW:

Foreign Collaboration and Import of Technological Know-How (L—26-3-75), 71-72.

Technical Know-how for production of Gentamycin (L—8-4-75), 150-51.

TECHNICAL PERSONNEL:

Experts gone abroad (LII—8-5-75), 131-32.

Indian Experts to Bangladesh (LII—8-5-75), 58.

Relation of output of trained personnel in various disciplines with growth of Economy (XLIX—5-3-75), 158.

Trainees in Electrical and Mechanical sections of Indian Airlines and Air India (XLVII—21-2-75), 48.

Visit to India by Iranian Team for getting Indian Technicians (XLVII—20-2-75), 167-68.

TECHNOLOGY:

Funds for Research and Development in Universities and Institutions of Technology (L—24-3-75), 216-17.

Regional Centre for transfer of Technology (LI—18-4-75), 195—97.

Study of USA Technology for Generation of energy from Organic wastes (LI—23-4-75), 73.

TECHNOLOGY DEVELOPMENT COUNCIL:

Technology Development Council for Electronics (LI—16-4-75), 43—45.

TEESTA RIVER:

Control of Teesta River (XLIX—17-3-75), 102.

Indo-Bangladesh talks on linking of Teesta with Ganga (XLVIII—24-2-75), 2-3.

TEHRI:

Construction of Dams in Tehri (LI—21-4-75), 91.

TELECOMMUNICATION:

Extension of telecommunication links to East European countries (LII—7-5-75), 163.

Foreign Exchange Earning Through Export of Telecommunication Equipment (L—26-3-75), 65-66.

Global Tenders for installing Telecommunication Lines (XLVII—19-2-75), 119-20.

Indo-USSR Radio Link (LI—23-4-75), 155-56.

Paid holidays for Telecommunication staff (XLVII—19-2-75), 198.

Purchase of Telecommunication Equipments by Kerala Circle from open market (L—9-4-75), 146-47.

Telecommunication network (L—19-3-75), 207-08.

TELEGRAMS: *Contd.*

Despatch of Telegrams from Delhi (XLVIII—26-2-1975), 75-76.

Official Telegrams sent by Ministry (L—24-3-75), 48-49.

TELEGRAPH LINES:

Wiresnapped by Thieves from Telegraph Lines in Kanpur Achnara Section during 1974 (L—18-3-75), 39-40.

TELEGRAPH OFFICES:

Sanctioning of a Telegraph office (LII—30-4-75), 154-55

Setting up of wireless telegraph offices in remote areas of Himachal Pradesh (L—9-4-75), 138-39.

Telegraph Office at Saputara Hills (L—26-3-75), 161-62.

TELEPHONES:

Accommodation for Telephone Employees in Bihar (LII—30-4-75), 230—32.

Acquiring Land on Chowringhee Road, Calcutta (XLVII—19-2-75), 53-54.

Agra Soron Telephone Line (L—26-3-75), 44-45.

Ahmedabad Kalol Telephone line (L—26-3-75), 162-63.

Applications for telephone connections in Gujarat (LII—30-4-75), 170.

Applications for Telephone connections in Madhya Pradesh (L—26-3-75), 122.

Applications for Telephone connections in Patna and Gaya (LII—7-5-75), 210.

Applications for Telephone connections in Punjab (L—9-4-75), 176-77.

Calcutta Telephones (L—9-4-75), 153-54; (LI—23-4-75), 96-97.

TELEPHONE(S): Contd.

Common Control Cross Bar System (L—26-3-75), 205.

Complaints in regard to Telephones in Delhi (LII—30-4-75), 205-06.

Cross Bar Common Control Eqiupment (L—19-3-75), 109-110.

Cross Bar Common Control System (L—26-3-75), 204-05.

Delay in setting up Microwave Station at Gorakhpur (LII—7-5-75), 37.

Delhi-Buhbaneswar Direct Dialling (XLVIII—26-2-75), 156

Delhi-Calcutta Trunk Services (L—19-3-75), 97.

Direct Dialling between various towns in Bihar (XLVII—19-2-75), 47.

Direct Dialling between various Towns in Maharashtra (L—19-3-75), 66-67.

Delhi Telephone Directory (XLIX—12-3-75), 114.

Demands made by Telephone operators in Kota (L—26-3-75), 188.

Employees of Delhi Telephone District (L—19-3-75), 90.

Functioning of STD services in Gujarat (L—9-4-75), 158-59.

Functioning of Telephones in Agartala (LI—16-4-75), 180-81.

Functioning of Telephones in Bhogalpur Commissionary (L—19-3-75), 218—20.

Functioning of Telephones in Gujarat (LI—16-4-75), 198.

Functioning of Telephones in Hapur (XLVIII—26-2-75), 79-80.

Functioning of Telephones in Jai Nagar, Madhubani and Darbhanga in Bihar (L—9-4-75), 59-60.

TELEPHONE(S): Contd.

Functioning of Telephones in Mannanthoddy and Cannanore (L—19-3-75), 181.

Functioning of Telephones in Pali (LII—30-4-75), 197-98.

Functioning of Telephones in Various Cities of Bihar (XLIX—12-3-75), 66.

Functioning of Telephone services in Punjab (LII—30-4-75), 164.

Grahwa-Daltonganj Telephone Line (LII—7-5-75), 33.

Growth rate of telephones (LI—23-4-75), 106.

Inflated Bills of Telephones (L—19-3-75), 76-77.

Laying of Telephone Lines from Gwalior to Lahar and Gohad (XLVIII—26-2-75), 113-114.

Local calls to ring towns of Delhi (XLVIII—26-2-75), 180.

Malpractices in making trunk calls from telephones in Delhi (XL-VII—19-2-75), 152.

Manufacture of Cross-bar Equipment (LI—16-4-75), 111-12.

Manufacture of Cross Bar System equipment (L—26-3-75), 204

Nangal Talwar telephone line (LI—23-4-75), 171-72.

New Telephones proposed to be installed in 1975-76 (LI—23-4-75), 181.

OYT applications in East Nimar District (L—9-4-75), 141-42.

Offices of DMT Patna and GMT Bihar Circle (XLIX—5-3-75), 103.

Opening of a PCO and a Telegraph Office at Rohini (XLIX—5-3-75), 157.

Opening of P.C.O. in Labraur, Himachal Pradesh (XLIX—5-3-75), 132.

TELEPHONE(S): Contd.

Opening of P.COs at Block Headquarters in Maharashtra (LI—16-4-75), 5—7.

Opening of Public Call Offices in Pali District (L—9-4-75), 200-01.

Outstanding Telephone Dues (XL—VII—19-2-75), 125.

P.C.Os in Porasa and Baroda Villages of Madhya Pradesh (XL-VII—19-2-75), 210-11.

Payment of Telephone Bills in Post Offices (XLIX—12-3-75), 49-50.

Pending applications for telephones in Ahmedabad (LII—7-5-75), 195.

Periodicity of Calls (L—19-3-75), 110-11.

Public Call Offices (L—19-3-75), 215-16.

Production Capacity of Telephone Lines (L—26-3-75), 97-98.

Provision of Public Telephones in East Nimar District of Madhya Pradesh (LI—23-4-75), 126.

Raising of Funds by States from their own Resources (L—9-4-75), 56—60.

Rates for Overseas Telephone Calls (L—26-3-75), 76.

Recording of STD calls (XLVII—19-2-75), 145-46.

Recovery of wrong Telephone Bills from Members of Parliament. (LII—30-4-75), 135.

S.T.D. between Delhi and other cities (LI—23-4-75), 168-69.

S.T.D. between New Delhi-Cochin and New Delhi-Trivandrum (XLVIII—26-2-1975), 119-120.

Shifting of telephones in Delhi (LII—7-5-75), 56.

System Selection Committee (L—26-3-75), 97-98.

TELEPHONE(s): *Contd.*

Telegraph and Telephone facilities in Khairwa village in Rajasthan (L—26-3-75), 135.

Telephone Arrears (XLVIII—26-2-75), 167-68.

Telephone Calls booked from various places in Madhya Pradesh (LII—30-4-75),

Telephone connections and vehicles of Smuggling (LI—25-4-75), 90—94.

Telephone connections in Delhi (LI—23- 4-75), 143-44.

Telephone Connections in Jaora, Madhya Pradesh (LI—23-4-75), 80-81.

Telephone Connection in Kerala (L—26-3-75), 94-95.

Telephone Connections in Tamil Nadu (XLIX—12-3-75), 42-43.

Telephone Connections on Priority Basis in Delhi (L—19-3-75), 203-04.

Telephone facility in various cities of Mandsaur District (L—9-4-75), 160.

Telephone line connecting Burhanpur with Bhopal and Indore (L—9-4-75), 141.

Telephone Service in Patna (L—26-3-75), 74—76.

Transfer of an Assistant Engineer from Calcutta (LI—23-4-75), 74-75.

Transferring the P.C.O. at Naina Devi (XLIX—5-3-75), 132.

Trunk Calls booked for Morena City for South Indian Towns (XLVII—19-2-75), 93.

Trunk services between Bombay-Delhi Madras (LI—23-4-75), 106-07.

Waiting list for Telephone Connections (XLVII—10-2-75), 45.

TELEPHONE(S): Contd.

Waiting list for Telephone connections in Delhi (XLIX—5-3-75), 169.

(LI—23-4-75), 169-70.

TELEPHONE EXCHANGE:

Automatic telephone exchange at Gorakhpur (XLVIII—26-2-75), 171-172.

Automatic Telephone Exchange at Mandi (L—26-3-75), 38.

Bhagalpur Exchange (LII—30-4-75), 239-40.

Computer Aided Telephone Exchange in Delhi (LI—16-4-75), 102.

Cross Bar Exchanges (L—9-4-75), 119-20.

Cross Bar Telephone Exchange in Delhi (XLVII—19-2-75), 36-37.

Cross-bar telephone exchanges in various cities (LI—16-4-75), 110.

Electronic Telephone Exchange at New Delhi (XLIX—5-3-75), 54.

Functioning of Telephone Exchange at Jamshedpur (L—9-4-75), 53-54.

Functioning of Telephone Exchanges of Buldana Chikhli and Mehkar in Maharashtra (LI—16-4-75), 152-53.

Kayamgaj Exchange (LI—16-4-75), 100.

Opening of Post Offices, Telephone Exchanges and P.C. Os. in Haryana (LI—16-4-75), 168.

New Telephone Exchange at Ahmedabad Cantonment (L—19-3-75), 119-20

Telephone Exchange at Shahadara in Delhi (LII—30-4-75), 126.

Telephone Exchanges in Morena District (XLVII—19-2-75), 211-12.

Telephone Exchange, Jaora (L—9-4-75), 160-61.

TELEPHONE EXCHANGE: *Contd.*

Working of telephone exchange of Malegaon (LII—7-5-75), 109.

World Bank loan for purchase of Telephone Exchanges (XLVII—19-2-75), 130.

TELEPRINTERS:

Development of an electronic teleprinter (XLVII—19-2-75), 151-52.

Teleprinter Services at Hamirpur and Bilaspur District of Himachal Pradesh (L—9-4-75), 51.

Teleprinter Services in Karnataka (LII—30-4-75), 209-10.

TELEVISION:

Applications for Production of T.V. films by Private Producers (LI—23-4-75), 61.

Applications for Production of T.V. Sets in West Bengal lying with the Electronics Commission (XLVIII—26-2-1975), 26—28.

Closing down of Television Manufacturing Units due to sluggish sale Market (XLVIII—26-2-75), 163-164.

Companies Manufacturing T.V. Picture (L—26-3-75), 158—60.

Connection of parts of Rajasthan with Television Service by Micro-Wave (LI—23-4-75), 32.

Criteria for providing Television Sets in States and villages (L—9-4-75), 205-06.

Delay in launching satellite instructional T.V. experiment (XLVII—19-2-75), 200.

Directive by Income Tax Authorities to Television and Air-conditioner dealers to provide list of purchasers (XLVII—21-2-75), 99-100.

Expansion of Television Programmes in U.P. (L—26-3-75), 186-87.

Grants for Testing and Developing Centres for T.V. in States (XLIX—12-3-75), 154-55.

TELEVISION: *Contd.*

Import of Television Picture Tubes from Poland and other Countries (L—19-3-75), 41—43.

Inclusion of Nagpur and Adjoining areas in Television Expansion Scheme (LI—16-4-75), 45.

Installation of closed Circuit Television at Railway Stations (LI—22-4-75), 62-63.

Installation of T.V. Sets in Rural Areas for Receiving Satellite Programme (XLVIII—26-2-75), 120-121.

Instructions regarding coverage to "Great March" to Parliament on Television (L—26-3-75), 176.

Introduction of closed circuit Television System (XLVIII—25-2-1975), 101.

Licence issued to West Bengal Development Corporation for production of T.V. Pictures Tubes after rejection of application of Kerala State Electronics Development Corporation (LI—16-4-75), 182-83.

Manufacture of multi-channel T.V. sets by Electronics Corporation of India, Hyderabad (LII—7-5-75), 218.

Manufacture of T.V. Sets by Television and Electronics Associates Private Limited, New Delhi without valid Licence (LI—16-4-75), 55-56.

Non-coverage of J.Ps. Public Meetings at Bombay by Television (XLIX—12-3-75), 208-09.

Opening of Television Centre in Fifth Plan and T.V. and Community TV Sets in operation (L—9-4-75), 188-89.

Panel discussion on the Role of Television in our country's life (LII—7-5-75), 156.

Permission to freelance producers to make T.V. Films (XLIX—5-3-75), 163.

TELEVISION: *Contd.*

Plant for manufacture of Glass shells for T.V. Picture Tubes (XLVIII—26-2-1975), 38-39.

Production of Cheap "Peaoples' T.V. Sets" (L—26-3-75), 189-90.

Production of T.V. Picture Tubes (L—26-3-75), 115—18.

Programme for Primary School Children by Delhi Television (L—26-3-75), 150-51.

Radio and T.V. Programmes on Netaji's Birthday (XLIX—12-3-75), 137-38.

Representation against Anti-Indian French TV Films (LII—8-5-75), 114-15.

Setting up of Television Centres in big Cities of Madhya Pradesh (L—9-4-75), 30—32.

Setting up of Television News Department (LI—16-4-75), 1—5.

Setting up of T.V. Stations at Calcutta, Madras and Mussoorie (XLIX—5-3-75), 35.

Setting up of a Television Station in Gujarat (XLIX—12-3-75),

Setting up of a TV Town at Panala in Kolhapur District (L—26-3-75), 73.

T.V. Programmes for Jaipur (XLIX—5-3-75), 126.

T.V. Relay Station for Karnataka (XLVIII—26-2-1975), 102.

Television Telecast from Patna (XLVII—19-2-75), 117.

TV Unit in Public Sector (L—26-3-75), 29-30.

Visit by a T.V. Film unit to take films of Scarcity Affected Areas and Relief Work in Gujarat (LII—7-5-75), 195.

TELEVISION AND ELECTRONICS ASSOCIATES PRIVATE LTD., NEW DELHI:

Manufacture of T.V. Sets by Television and Electronics Associates Private Limited, New Delhi without valid Licence (LI—16-4-75), 55-56.

TELEX:

Telex exchange centres in Bihar (LII—7-5-75), 78.

Telex Lines in Lucknow, Allahabad, Kanpur and Varanasi (LII—30-4-75), 59.

TELUGU:

World Telugu Conference (L—24-3-75), 78.

TEMPLE(S):

Development of Dilwara Temple and Neki Lake (XLIX—7-3-1975), 199-200.

Dental of enry into temple in Goa (LII—7-5-75), 126.

TERRITORIAL ARMY:

Silver Jubilee of N.C.C. Territorial Army and Republic Day (XLIX—6-3-75), 92-93.

TERRITORIAL WATERS:

Activities of Foreign Fishing Vessels (LI—10-4-75), 130-31.

Extension of Jurisdiction over sea by some States (LI—10-4-75), 128-29.

Oil Bearing Zones in Indian Territorial Waters (LII—29-4-75), 59.

TEXT BOOKS:

Carrying of Text Books in Examination Halls in U.P. (LII—5-5-75), 190-91.

Return of Text-Books Issued to needy Students in Delhi Colleges (XLIX—10-3-75), 151-52.

Shortage of Text Books (XLIX—10-3-75), 200.

Text Books prepared by NCERT (XLIX—17-3-75), 204.

TEXTILES:

Decline in Export of Textiles (XLIX—7-3-1975), 181.

Export of Cotton Textiles (XLVII—21-2-75), 78-79.

Export of Handloom and Powerloom Cloth (L—21-3-75), 84.

Export of man-made Textiles (LII—9-5-75), 162-63.

Increase in export of mill made cotton textiles (LII—2-5-75), 161-62.

N.T.C., CCI, and Textile Commissioner under one Ministry (XLIX—5-3-75), 174.

Moves of EEC to restrict Import of Cotton Textiles from India (LI—25-4-75), 148.

New Textile Policy (XLVIII—28-2-75), 144-45.

Obligation on mills to produce controlled cloth (XLVII—21-2-75), 58.

Production of Textile Goods in Public and Private Sector (XLIX—12-3-75), 99-100.

Production of controlled cloth (XLVII—21-2-75), 80.

Production of poor quality of cloth by Textile Mills (XLVII—21-2-75), 84-85.

Textile Export Quota (XLVII—21-2-75), 39.

Textile Policy (XLIX—7-3-1975), 86.

Textile Retail Depots to Scheduled Castes/Scheduled Tribes (L—19-3-75), 95-96.

Wagon shortage in Textile and Cement Industries (L—18-3-75), 110.

TEXTILE INDUSTRY:

Capacity of Textile units in West Bengal under National Textile Corporation (L—19-3-75), 62.

TEXTILE INDUSTRY: *Contd.*

Financial aid to private and public sectors of textile industry (XLIX—14-3-75), 110-11.

Findings of Study Team on Production in the Textile Industry (LI—11-44-75), 123-24.

Recession in Textile Industry (L—21-3-75), 103.

Report of the Study Team on produl tion in Textile Industry (LII—9-5-75), 32.

Survey for Profits and Capital Structure of Textile Industry (LI—25-4-75), 113-14.

Warning to Textile Industry for reviewing its policy towards rise in the price of cloth (XLVII—21-2-75), 183-84.

Debates

Reported attempts of international cartels to smuggle huge quantities of synthetic textiles into India (CA) (LI—22-4-75), 224—48.

TEXTILE MILLS:

Composite Textile Mills (LI—11-4-75), 191.

Control of Nationalised Textile Mills in Tamil Nadu by State Government (LI—16-4-75), 41-42.

Cotton Textile Mills in Mandsaur and Ratlam district (LI—18-4-75), 260.

Credit to Mills to buy Pak Cotton (LI—25-4-75), 39.

Development of sick mills under Government control (L—26-3-75), 136-37.

Financial Crisis in Nationalised Textile Mills in West Bengal (LI—30-4-75), 224-25.

Loss of production and Unemployment due to closure of shifts by Textile Mills in Gujarat (LII—2-5-75), 143-44.

TEXTILE MILLS: *Contd.* —

Management of Cotton Mills taken over by State Government in West Bengal (LI—16-4-75), 142-43.

Obligation on mills to produce controlled cloth (XLVII—21-2-75), 58.

Production in textile mills taken overby Government (L—26-3-75), 128-29.

Production of poor quality cloth by textile mills (XLVII—21-2-75), 84-85.

Profits made by Textile Mills (LI—18-4-75), 274-75.

Purchase by Textile Mills run by M.P. Textile Corporation (LI—16-4-75), 84—86.

Purchase of Cotton by Textile Mills (LI—25-4-75), 121.

Purchase of Cotton from Textile Mills under Madhya Pradesh Textile Corporation (LI—23-4-75), 80.

Purchase of Material by Textile Mills under Madhya Pradesh Textile Corporation (LI—23-4-75), 181.

Reduction of Price by Textile Mills (LI—18-4-75), 290-91.

Retired Persons in Textile Mills under M.P. Textile Corporation (LII—30-4-75), 248.

Rise in the prices of cloth by Textile Mills (XLVII—21-2-75), 160-61.

Stocking up of controlled cloth with Mills (LII—2-5-75), 127-28.

Supply of Adequate Quantity of Cotton to Textile Mills (LI—25-4-75), 57-58.

Supply of Machine Oil to Textile Mills of Bombay (XLVIII—25-2-75), 199.

TEXTILE MILLS: *Contd.*

Textile mills in Ahmedabad (LI—18-4-75), 209-10.

Debates

Problems confronting the Textile Mills managed by the National Textile Corporation (Under Rule 377), (LI—11-4-75), 250—59.

THEATRES:

Criteria for selection of Theatres and supply of films in the Film Festival (XLVII—19-2-75), 67-68.

Schemes and projects for encouraging Amateure theatre activity (LII—5-5-75), 173-74.

THIEN DAM:

Creation of Board for Construction of Thein Dam (L—19-3-75), 32-33.

Thein Dam Project (XLVII—19-2-75), 205-06.

Thein Dam Project in Punjab (L—26-3-75), 105.

THERMAL POWER:

Allocation of Steel to Madhya Pradesh Electricity Board for Expansion of Thermal Stations (L—19-3-75), 38-39.

Completion of Santaldih Thermal Power Station (LII—30-4-75), 228.

Finalisation of Blue Prints of Thermal Generation Units (XLIX—5-3-75), 89.

Generation of Thermal Power in Rajasthan (LI—23-4-75), 101.

Implementation of Hydro and Thermal Power Generation Schemes (XLIX—12-3-75), 90-91.

Increase in Thermal Power Generation during Last Quarter of 1974 (XLIX—12-3-75), 39-40.

MW Generating sets for Thermal Power Stations (L—19-3-75, 189-90.

THERMAL POWER: Contd.

Setting up of a Super Thermal Power Station in Singrauli in Madhya Pradesh (XLVIII—26-2-75), 107; LI—23-4-75), 131.

Setting up of a Thermal Power Station near Mughalsarai (L—9-4-75), 44.

Setting up of a Thermal Station in Karnataka (LI—16-4-75), 12—16.

Target fixed for Thermal Power Generation during current year (L—9-4-75), 101—03.

Thermal power project near Asansol to supply power to Railway (L—18-3-75), 209-10.

Thermal power station in West Bengal (LII—30-4-75), 167-68.

Working of Thermal Units in India and other Countries (XLVIII—26-2-75), 52.

THIRD PAY COMMISSION:

Implementation of Recommendations of Third Pay Commission in respect of Medical Officers working in C.G.H.S. Dispensaries (LII—8-5-75), 54-55.

THIRD WORLD COUNTRIES:

Conference of Third World Countries at Karachi (XLVII—20-2-75), 39-40

THORIUM:

Use of Thorium as Fuel for Nuclear Power Plants (XLVIII—26-2-75), 135.

THRUST LIQUID FUEL ROCKET ENGINE:

Thrust Liquid Fuel Rocket Engine (LI—16-4-75), 194-95.

THUMBA ROCKET LAUNCHING STATION:

Launching of Rockets from Thumba Rocket Launching Station (L—26-3-75) 82-83.

TIBET:

Demand for Self-determination for People of Tibet (LII—8-5-75), 39.

TIMBER MERCHANTS ASSOCIATION, BHAVNAGAR:

Representation by Timber Merchants Association, Bhavnagar to Chairman, GIC, Bombay (LI—18-4-75), 305.

TIN DEPOSITS:

Tin Deposits in Bastar District of Madhya Pradesh (XLVII—20-2-75), 125-26.

TISTA BARRAGE PROJECT (LI—21-4-75), 109-10.

TOBACCO:

Assets of tabacco companies (LIII—9-5-75), 92-93.

Cess on production of Virginia Tobacco (LI—11-4-75), 122.

Control on Tobacco Industry (XLIX 12-3-75), 97.

Maintenance of Export level of Coffee and Tobacco (LI—18-4-75), 235-36.

Permission to Indianise capital of India Tobacco and Vazir Sultan (LI—11-4-75), 131—33.

Smuggling of Tobacco (LI—11-4-75), 55-56.

Tax evasion by Tobacco Dealers (XLVII—21-2-75), 200.

Tobacco Production in Madhya Pradesh (L—24-3-75), 43-44.

TOKLAI:

Research Institutes at Toklai (L—19-3-75), 55—57.

TORCH(ES):

Companies manufacturing Batteries for Torches (LI—16-4-75), 149-50.

TOURS ABROAD:

Expenditure on foreign tours of persons of N.I.D.C. (XLVIII—26-3-74), 88-89.

Foreign tours by Central Ministers (XLIX—14-3-75), 176.

Foreign tours by officers of Indian Airlines (XLVII—21-2-75), 177.

TOWNS ABROAD—*Contd.*

Foreign tours by Officers of Indian Airlines (XLVII—21-2-75), 177.

Foreign vists by Prime Minister (XLVII—20-2-75), 56.

TOURISM:

Amount spent on Cultivating Tourism in Orissa (LII—2-5-75), 36-37.

Amount spent on Tourist Centres in Madhya Pradesh (LI—11-4-75), 47-48.

Beggars at tourist spots (XLVII—21-2-75), 180-81.

Construction of Tourist Hotels in Gorakhpur (UP) (LI—11-4-75), 103-104.

Co-ordination of Publicity, Production Drive and Distribution of Tourist Literature (LI—18-4-75), 319-20.

Development of 'A' Class Tourist Resorts (LI—25-4-75), 32.

Development of Darjeeling and Digha as tourist resorts (XLVII—21-2-75), 49.

Development of Diu and Pirotan Islands as Tourist Centres (LII—9-5-75), 246-47.

Development of Diu for Tourism (LII—9-5-75), 246.

Development of places Associated with Chhatrapati Shivaji for Tourists (Vol.—XLVIII—28-2-75), 63.

Development of Sabarimala as a Tourist Centre (LII—9-5-75), 109-10.

Development of Shillong as a tourist resort (XLVII—21-2-75), 114-115.

Development of Tourism and Civil Aviation in Udaipur (L—21-3-75), 145.

TOURISM—*Contd.*

Development of Tourism in Bheemunipattanam in District Vishakhapatnam (LI—18-4-75), 274.

Development of Tourism in Bihar (LI—18-4-75), 322-23.

Development of Eourism in Gujarat (L—21-3-75), 1—6.

Development of Tourism in Kerala (XLIX—24-3-75), 104-05.

(L—21-3-75), 100.

Development of Tourism in Ladakh LI—18-4-75), 199-200.

Development of Tourism in Madhya Pradesh (LI—25-4-75), 115-16.

Development of Tourism in Rajasthan (Vol. XLVIII—28-2-75), 176-77.

Development of Tourist Centres and Places of Historical and Cultural Importance in Punjab (LI—25-4-75), 44.

Development of Tourist Centres in Tribal Areas of Madhya Pradesh (XLIX—7-3-75), 99.

Development of tourist facilities at Digha (West Bengal) (XLVII—21-2-75), 193-194.

Development of Tourist Industry (LI—11-4-75), 201-02.

Development of Tourist spots in North-Eastern region (LI—25-4-75), 124—30.

Development of Udaipur as a tourist centre (LI—18-4-75), 213.

Effect on our defence strategy on Tourism in Closed areas (XLIX—6-3-75), 165-66.

Effect of re-introduction of prohibition on tourism in Tamil Nadu (XLIX—14-3-75), 175-76.

Expenditure on and Income from Delhi-Jaipur tourist coach (L—21-3-75), 175.

TOURISM—*Contd.*

Expenditure on Tourism in States (LII—2-5-75), 69-70.

Fall in Tourist Traffic (XLIX—14-3-75), 199-200.

Growth Rate of Tourism (XLVIII—28-2-75), 161-62.

(LI—11-4-75), 29-30.

Help given to Tourism Department of Karnataka (LII—2-5-75), 100-201.

ITDPS opened by Government of Orissa before submission of the sub-plan (LII—30-4-75), 112.

Inclusion of Tourist spots in Karnataka by ITDC for Sponsoring

Conducted tours of Foreign Tourists (XLIX—7-3-75), 202.

India's contribution towards South Asia Tourism Year (XLIX—7-3-1975), 1—6.

India's Share in Tourism Revenue (XLIX—7-3-75), 168-69.

Issue of Travel as you-like ticket (LII—6-5-75), 158-59.

Loss suffered by hotels, motels and tourist lodges under I.T.D.C. (LI—2-5-75), 146-47.

O & M activities of the Ministry of Tourism and Civil Aviation (LII—9-5-75), 61-62.

Places Worth Seeing (LI—25-4-75), 40-41.

Programme of Tourism in Karnataka (LI—25-4-75), 28-29.

Promotion of Tourism in Ladakh (XLIX—14-3-75), 51 52.

Proposal from Orissa Government for Development of Tourism (LII—2-5-75), 118-119.

S.C. and S.T. Employees in Department of Tourism and Hotel Corporation of India (LII—9-5-75), 227-28.

TOURISM—*Contd.*

Schemes for attracting Tourist Traffic (XLIX—14-3-75), 50-51.

Scheme to attract Tourists to Coastal Areas of Karnataka (LII—2-5-75), 199-200.

Selection of Tourist Centres in Madhya Pradesh (XLIX—7-3-75), 136.

Setting up of middle class tourist hotels (Vol. XLVIII—28-2-75), 86.

Steps to increase Earnings from Tourism (XLIX—7-3-1975), 128—31.

Steps to review receipts from Tourism (XLIX—14-3-75), 179-80.

Tourism Development Corporations in States (LII—2-5-75), 174.

Tourism Development Plan (LI—18-4-75), 235.

Tourism Development Schemes in Madhya Pradesh (LI—11-4-75), 158.

Tourist complex in Agra-Mathura belt (XLXII—21-2-75), 143.

Tourist facilities at Kovalam (Kerala) (XLVII—21-2-75), 149-50.

Tourists visited India during 1973-74 (XLVII—21-2-75). 128-129.

Under-utilisation of built in Infrastructure for tourist traffic—(XLIX—14-3-75), 182-83.

Visitors to Places of Historic and Tourist Interest (LII—2-5-75), 140-41.

TOURISM DEPARTMENT:

Hotels run by Tourism Department (XLVII—21-2-75), 196—98.

TOURISTS:

Grievances of foreign tourists (LII—2-5-75), 189-90.

Measures to attract Tourists to Madhya Pradesh (LI—11-4-75). 157-58.

TOURISTS—*Contd.*

Number of foreign tourists overflew major Indian Airports (LI—11-4-75), 73—76.

Number of Indian Tourist visted abroad (LI—18-4-75), 325-26.

Number of tourists visted Goa (LII—9-5-75) 159.

Number of Tourists visted Punjab LII—9-5-75), 164-65.

Obstruction to tourists travelling by buses and special coaches LI—10-4-75), 127-28.

Steps to attract Tourists to Karnataka (LI—18-4-75), 326.

Steps to encourage tourists to Eastern Region (XLVII—21-2-75), 137-39.

Tourist and Youth Hostels (LI—18-4-7'), 213-15.

Tourist Attraction involving Natural Rock Formation (LI—11-4-75), 47.

Tourists visted Gir Forests in Gujarat (LI—11-4-75), 213.

Tourists visted India during 1973-74 (XLVII—21-2-75), 128-29.

(XLVIII—28-2-75), 157-58.

Tourists visted North Eastern States (LI—18-4-75), 203-04.

Tourists visiting India (XLIX—14-3-75), 98.

Tourists from West Asia and Australia (LII—9-5-75), 228-29.

TOWN PLANNING:

Comprehensive Legislation on Town and Country Planning (XLVIII—24-2-75), 159-160.

TRACTORS:

Allotment of Tractors on priority basis (L—9-4-75), 177-78.

TRACTORS—*Contd.*

Allotment of Tractors under World Bank Credit Project. (LII—28-4-75), 133.

Demadn for Tractors. (L—7-4-75), 71—74.

tU|-c4 e'8f- ETAOI SHRDL ETAOIET Export of Tractors to Turkey-(XLVIII—28-2-75), 140-05.

Land under cultivation and use of tractors. (LII—28-4-75), 67.

Percentage of Tractors in Use (XLIX—10-3-75), 85—87.

Price of Tractors. (XLIX—12-3-75), 67-68.

PProduction of tractors by HMT at Pinjore (XLVIII—26-2-1975), 72.

Tractor Factory in Pratapgarth, UP.

Tractor Production (XLVII—26-2-(LII—30-4-1975), 82-83.
75), 132-133.

Tractors Lying Idle (XLVII—24-2-75), 40.

TRADE:

Action taken on the Restrictive Trade Practices of Companies during 1972 and 1973 (XLVII—25-2-1975), 10.

Delinking Indian Trade and Commerce from Inflation affected developed Capitalist Countries—(XLVIII—28-2-75), 191-92.

Extension of the scope of Trade with Pakistan (LI—25-4-75), 72.

Impact on India's Trade due to Cut in Direct Taxes by U.S.A. (XLVIII—28-2-75), 60-61.

Increase in Trade with German Democratic Republic (LII—9-5-75), 183-84.

Indian Engineering Trade Fair—(XLIX—13-3-75), 86-87.

Indian Trade Missions in Foreign Countries (LI—18-4-75), 239—42.

Indian's Export and Import Trade with E.E.C. (XLIX—14-3-75), 83.

Indo-E.E.C. Trade Seminar (XLIX—7-3-1975), 154-55.

TRADE—*Contd.*

Indo-Soviet Trade Talks (XLIX—7-3-1975), 100.

Lifting of Cargo contracted for by STC on behalf of Consumers and Actual Users (LII—2-5-75), 133-34.

Malpractices in Trade fairs abroad (LII—2-5-75), 137.

Private individual sponsored to organise Trade Fair in Polane (LI—11-4-75), 148.

Purchase and sale of Goods by India in Foreign Countries (LII—2-5-75), 181.

Rationalisation of trade relations with Nepal. (LI—18-4-75), 247.

Recession in World Market and its impact on Indian trade (XLVII—21-2-75), 51.

Rupee payment trade with Socialist countries (XLIX—7-3-1975), 82-83.

Rupee Trade (XLIX—14-3-75), 119. 119.

Rupee trade with Sudan and Egypt (XLIX—7-3-1975), 73-74.

Seminar on Indo-E.E.C. Trade (Vol. XLVIII—28-2-75), 194.

Take-over of wheat trade. (L—7-4-7'), 61-62.

Trade between India and South Africa (XLIX—7-3-75), 161.

Trade between India and USSR (XLIX—7-3-1975), 110-11.

Trade Challenge from China (XLIX—14-3-75), 145.

Trade deficit during 1974-75 (XLVII—21-2-75), 159.

Trade Delegations (XLIX— 7-3-1975), 58-59.

Trade enquiries (LI—25-4-75), 132-33.

Trade prospects with Afghanistan (LI—11-4-75), 44.

Trade relations between India and Cuba (LII—8-5-75), 200-01.

TRADE—*Contd.*

Trade Relations with Mauritius (Vol. XLVIII—28-2-75), 72-73.

Trade relations with Portugal (XLIX—7-3-75), 72.

Trade Relations with Under-developed/Undeveloped Countries (XLIX—14-3-75), 56.

Trade with Bhutan—(XLIX—14-3-75), 63.

Trade with COMECON countries (Vol. XLVIII—28-2-75), 30-31.

Trade with East European Countries (XLVIII—28-2-75), 191.

Trade with Foreign countries (LI—25-4-75), 95-96.

Trade with Malaysia-(XLIX—14-3-75), 6.

Trade with Oil rich West Asian Countries (LI—25-4-75), 180-81.

Trade with Zambia (XLIX—7-3-1975). 171-72.

U.S. Study Team to find out Investment and Trade Prospects between India and U.S.A. (Vol. XLVIII—28-2-75, 102-103.

Visit of Indian Trade Team to Korea (Vol. XLVIII—28-2-75), 87.

TRADE AGREEMENTS:

Barter-trade agreement between India and U.S.A. (XLIX—7-3-1975), 18—21.

Help given by ESCAP to India to develop Multi-Lateral Agreements with Foreign countries (LII—2-5-75), 134.

Indo-Bangladesh Trade Pact (XLVIII—28-2-75), 92-93.

Indo-Bangladesh Trade Pact for Exchange of Film (XLIX—14-3-75), 122.

Trade Agreements (XLIX—199), (LI—11-4-75), 135-36.

Trade agreement between India and Australia (XLIX—7-3-1975), 78

Trade Agreement between Ind and Bangladesh-(XLIX—14-3 75), 133-34.

Trade agreement between India and Guyana-(XLIX—14-3-75), 115.

TRADE AGREEMENTS: Contd.

Trade Agreements between India and Iraq (LII—9-5-75), 179-80.

Trade Agreement between India and Pakistan. (XLVII—21-2-75), 186-187.

Trade Agreement between India and Soviet Union (XLVII—21-2-75), 135.

Trade Agreement between India and Zambia (XLVII—21-2-75, 187.

Trade agreement with Iraq and Iran (Vol. XLVIII—28-2-75), 201—203.

TRADE DEVELOPMENT AUTHORITY:

Allegations against Trade Development Authority. (L—21-3-75), 85.

Coverage of the Trade Development Authority under CGHS Schemes (LI—10-4-75), 151-52.

TRADE MARKS:

Stoppage of Brand Names and Trade Marks patented in the country (LII—75-76), 147.

Use of Trade Marks by foreign Companies. (LI—11-4-75), 189-90.

TRADE UNIONS:

Allotment of accommodation for office purposes to Unions/Federation (LI—21-4-75), 56-57.

Bill for one Union one Industry (XLIX—6-3-75), 95-96.

Demands made by Trade Union Leaders of Hindustan Motors Ltd., Uttarpara, West Bengal (XLVII—19-2-75), 178.

Discussion with Registered Trade Unions of Aviation Workers (L—21-3-75), 167.

Legislation for grant of recognition to Trade Unions (XLIX—6-3-75), 86-87.

Memorandum from General Secretary, Rifle and Metal and Steel

TRADE UNIONS: Contd.

Factory Canteen Workers Union declaring the workers as Government servants (XLVIII—27-2-75), 35.

Protection to office-bearers of registered Trade Unions (XLVII—20-2-75), 117.

Verification of Membership of Trade Union Organisations (XLIX—6-3-75), 18.

TRADE ZONE:

Kandla Free Trade Zone (XLIX—14-3-75), 166-67.

TRADERS:

Under invoicing and evasion of taxes by traders in Punjab and Haryana (L—24-3-75), 87.

TRAINING SCHOOL, CHANDAUSI:

Copying allowed in Examination in Training School, Chandausi (L—25-3-75), 131-32.

TRANSLATIONS:

Recruitment Rules of Senior Translators (L—9-4-75), 61.

TRANSPORT:

Bus Transport from Prominent Airports to concerned Cities (XLIX—14-3-75), 44.

Co-ordination between Road and Rail (XLVIII—27-2-75), 167.

Impact of additional Levy on Petrol on Transport Industry (L—25-3-75), 97-98.

Loan for Public Transport in Metropolitan cities (L—20-3-75), 39.

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII—25-2-75), 1—6.

Targets of Transport facilities in M.P. (LII—8-5-75), 147-48.

Techno-Economic Survey for Mass Rapid Transport System in Delhi (L—25-3-75), 78-79.

TRANSPORT: Contd.

Transport facilities for Vivek Vihar and Aajacent Colonies beyond Shahdara (XLIX—13-3-75), 80-81.

TRANSISTORS:

Export of Indian Transistors (LI—25-4-75), 156—58.

TRAVANCORE COCHIN CHEMICALS:

Licence to set up Wax Factory by Travancore Cochin Chemicals (L—9-4-75), 140.

TRAVEL AGENTS:

Eligibility of Travel Agents for Money Changing Licence (L—21-3-75), 141.

TRAWLERS:

Import of trawlers (XLVII—21-2-75), 85-86.

Trawlers Racket (LI—21-4-75), 168.

TREATIES:

Languages used in text of various treaties (XLIX—6-3-75), 111.

TRIBALS:

Aid for Doles to Famine Affected Tribals of Tripura (XLIX—10-3-75), 64-65.

Ban on Sale of Land by Tribals to Non-Tribals (XLIX—10-3-75), 109-10.

Committee to study the problems of Tribals in Kerala (XLVIII—26-2-75), 83.

Co-operative Federation at Project Level for Tribal People (L—9-4-75), 104.

Employment for educated unemployed, tribals and Harijans in Madhya Pradesh (XLIX—12-3-15), 126—29.

Exploitation of tribal women through Publication of their Naked Photographs (LII—30-4-75), 176-77.

Funds for development of Tribal people in 1975-76 (LI—23-4-75), 172-73.

TRIBALS: Contd.

Murder of a Tribal of Shibnagar Manja under P. S. Kanchanpur, Tripura (LI—23-4-75), 94-95.

Pristine Culture of Adivasis and Tribals (L—7-4-75), 170-71.

TRIBAL AREAS:

Agricultural Banks in Tribal Areas (LII—2-5-75), 206.

Allocation made by States and Central Ministries for sub-plans for Tribal Areas (LI—23-4-75), 67.

Allocation of Funds for Electrification of Tribal areas during 1973-74 and 1974-75. (XLVII—19-2-75), 86-87.

Development of Tribal Areas. (LI—23-4-75), 113.

Development of tribal areas of Gujarat in Fifth Plan (XLVII—19-2-75), 131—33.

Development of Tribal Areas of West Bengal (L—9-4-75), 180-81.

Electrification of villages in backward and tribal areas. (XLVII—19-2-75), 145.

Explosive Situation in Tribal Belts of Chhotanagpur and Santhal Parganas in Bihar (LI—16-4-75), 181-82.

Incidents due to Tribal Unrest (LII—7-5-75), 104.

Pattern of Central Assistance for development of Tribal areas in Fifth Plan (L—26-3-75), 139-40.

Riots in Adivas areas in Bihar and other States (XLVIII—26-2-75), 114—16.

Steps for non diversion of Allocations for Tribal sub-Plan (LI—16-4-75), 56.

Sub-plans for development of Tribal areas in States (LI—16-4-75), 54-55.

TRIBAL DEVELOPMENT:

Pattern of development work in tribal development agencies not included in ITDPs (LII—30-4-75), 175-76.

Projects undertaken for Tribal Development in Fourth Plan (L—26-3-75), 31-32.

Release of allotment under sub-Plan for tribal development for 1975-76 (LI—23-4-75), 97-98.

Tribal Development Agency in Orissa (Vol. XVVIII—3-3-75), 66 69.

TRIBAL DEVELOPMENT BLOCKS:

Cooperative Societies in Tribal Blocks (LI—23-4-75), 38-39.

Opening of Tribal Blocks in Kerala (XLVIII—26-2-75), 197-98.

Plan for facilities in Adivasi Development Blocks in M.P. (L—19-3-75), 145-46.

Proposal for New Adivasi Development Blocks in M.P. (L—19-3-75), 143—45.

TRIBUNAL(S):

Semi-Judicial Tribunal for Reserved Jobs and Promotions (L—8-4-75), 143-44.

TRICHY:

Solution of Workers Problem in Dalda Factory at Trichy. (LII—28-4-75) 103.

TRIPURA:

Agricultural Labour in Tripura (LII—8-5-75), 135-36.

Aid for Doles to Famine Affected Tribals of Tripura (XLIX—10-3-75), 64-65.

Amount spent by L.I.C. in Tripura for Housing purposes (XLIX—[illegible]-3-75), 92.

Annual Plan for Tripura for 1975-76 (LI—16-4-75), 104-05.

Cattle development schemes in Tripura, W. Bengal and Assam (L—24-3-75), 158.

TRIPURA: Contd.

Construction of Damboboroo Hydro Electric Project in Tripura (L—19-3-75), 62-63.

Demand by Tribal people of Tripura for Declaration of Scheduled areas (XLIX—12-3-75), 104.

Electrification of villages of Tripura (LII—30-4-75), 163.

Expansion of railway line from Dharmnagar to Kailashar in Tripura (XLIX—4-3-75), 205-06.

Exploration for Natural Gas at Tripura (XLVII—18-2-75), 112.

Famine conditions in Jhumia belt of Tripura and Central aid therefor (XLVIII—24-2-75), 109.

Fishery Development in Tripura (L—24-3-75), 165-66.

Influx of migrants from Bangladesh in Tripura (XLVII—27-2-75), 96-97.

Introduction of Administrative Reforms in Tribal Belts of Tripura (XLVIII—26-2-75), 51-52.

Lay off in Spun Pipe Factories in Tripura (L—26-3-75), 100.

Loan Advanced by State Bank of India in Tripura for Development of Agriculture (XLIX—14-3-75), 139.

Loan granted by Nationalised Banks to individuals in Tripura under Self-Employment Programme (XLIX—7-3-75), 39.

Medium Irrigation Project in Tripura (Vol. XVVIII—3-3-75), 120.

MISA Detenues in Tripura (XLIX—12-3-75), 213-14.

Murder of a Tribal of Shibnagar Mauja under P.S. Kanchanpur, Tripura (LI—23-4-75), 94-95.

Non-production of Documentary Film on Culture of Tripura (L—9-1-75), 123.

O & N G C Employees working in Tripura State (L—25-3-75), 103-04.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 15—19.

TRIPURA: Contd.

Opening of Branches of State Bank in Tripura (XLVIII—28-2-75), 109.

People died and injured in Oil Field Operation in Tripura (L—18-3-75), 122.

Furchases made by J.C.I. in Tripura (XLIX—14-3-75), 58.

Ration Shops in Scarcity Areas of Tripura (Vol. XVVIII—3-3-75), 113-14.

Recognition to United Bank of India for Expansion and advancing Agricultural Development Loan in Tripura (XLIX—14-3-75), 65.

Requirement of Staff by Oil and Natural Gas Commission in Tripura (L—25-3-75), 103.

Setting up of Paper Projects in West Bengal, Tripura Assam and Meghalaya (XLVIII—26-2-75), 110-11.

Starting industries based on Natural Gas in Tripura (XLIX—4-3-75), 92.

Tea Estates in Assam and Tripura benefited by Replantation subsidy (LI—25-4-75), 48.

Tripura Gas Find (XLIX—4-3-75), 174.

Debates

Arrest of CP (M) and CITU leaders including MLAs in Tripura (Under Rule 377) (L—24-3-76), 239-40.

Orders of detention under MISA in Tripura (St) (L—25-3-75), 376—80.

TRIPURI LANGUAGE:

Script for Kok Borok (Tripuri Language) (L-26-3-75), 101-02.

TRITON SHIPPING CORPORATION:

Filing of suit by Cochin Refineries against Triton Shipping Corporation (XLIX—4-3-75), 159-60.

TRIVANDRUM:

Decision to set up bench of Kerala High Court at Trivandrum (LII—6-5-75), 203.

TRIVANDRUM: Contd.

Postponement of bye-elections for Trivandrum Parliamentary Constituency and 48 Assembly Constituencies in Bihar (XLVII—18-2-75), 166.

Rail link between Kanyakumari and Trivandrum (XLVII—18-2-75), 62-63.

'Test Relief Work' in Trivandrum and Quilon Distt. under Crash Programme (XLIX—17-3-75), 34.

TRUCKS:

Deposits with Truck Manufacturers (LII—7-5-75), 205.

Price of Truck Chassis (LII—7-5-75), 75.

TRUSTS:

Grant of Exemption to Trusts by Commissioner of Income Tax (L—21-3-75), 181.

TUBE WELLS:

Contract system for shinking of Tubewells in Bikaner Division (LI—15-4-75), 121.

Exploratory Tube Wells in Bahraich U.P. (XLVIII—24-2-75), 89-90.

Sanction of Tube-well Connection in Village Muradgram Pur Pursi, District Meerut (L—19-3-75), 50.

Tube-well in D.I.Z. Area, New Delhi (LII—28-4-75), 78.

Tubewells loans (XLVIII—24-2-75), 221-22.

TUBE RAILWAY PROJECT:

CIA laid to Scuttle Soviet Aided Tube Railway Project (LII—6-5-75), 84-85.

Tube Railway Project for Bombay (L-8-4-75), 76-77.

Estimates for Tube Railway for Calcutta (LII—29-4-75), 140-41.

Memorandum by Ministries Re: Tube Railway in Calcutta (LII—29-4-75), 82-83.

Visit of Russian Team in Calcutta for Tube Railway (L—8-4-75), 189.

TUBERCULOSIS:

Establishing an Office in Bangalore for conducting T.B. Prevention Trial (L—20-3-75), 81.

Treatment of TB Patients in Delhi (LI—10-4-75), 107-08.

T.B. CLINICS:

Field duties of Field staff of T.B. Clinics of Delhi (LII—8-5-75), 177.

TUBULAR(S):

Shortage of Tubulars faced by O& NGC (XLVII—18-2-75), 110.

TULU:

Promotion of Tulu Langauge (LI—16-4-75), 177.

TUTICORIN:

Setting up of a Nuclear Power Project Near Tuticorin(L—19-3-75), 162-63.

TYPEWRITERS:

Hindi typewriters (L—7-4-75), 62.

Hindi typewriters in the Ministry of Communications (LI—23-4-75), 43-44.

Production of Electric Typewriters with Foreign Collaboration (LI—23-4-75), 128-29.

Production of Electonic type-writers with foreign collaboration (LI—23-4-75), 84—86.

Supply of Hindi typewriters (LI—18-4-75), 199.

(LI—25-4-75), 49-50.

(LII—8-5-75), 47, 178.

Supply of Hindi Typewriters to Offices (L—8-4-75), 116.

Supply of Hindi Typewriters to Offices under Ministry of Tourism and Civil Aviation (LII—2-5-75), 42.

TYRES AND TUBES:

Delivery of Scooters without spare tyres and tubes (XLVIII—26-2-75), 74-75.

TYRES AND TUBES: Contd.

Duragapur Project for manufacture of Tyres (LII—7-5-75), 91.

Effect of shortage of yarn on tyre industry in Mhadya Pradesh (XLIX—5-8-75), 56.

Export and Production of tyres in Dunlop India Limited (LII—7-5-75) 61.

Import of tyres and tubes for scooters (XLVIII—26-2-75), 206.

Licences given to Type Manufacturing Concern for import of Nylon thread (XLVII—21-2-75), 160—62.

Licences for Manufacture of Automobile Tyres and Tubes (LI—16-4-75), 155-56.

Pending applications with Delhi Administration for permits of Tyres and Tubes (L—19-3-75), 211-12.

Price of Raw Materials in Tyres and Tubes Industry (LII—2-5-75), 186.

Price of Tyers (L—26-3-75), 124.

Production and Demand of Tyres and Tubes (L—9-4-75), 38.

Profit earned by Tyres and Cement Firms (LII—30-4-75), 189.

Quota of tyres/tubes for Buses to registered dealers (LII—30-4-75), 165.

Shortage of tyres and tubes (XLVII—19-2-75), 105.

Tyres Factory in Public Sector (XLIX—12-3-75), 47-48.

(LI—16-4-75), 187-88.

Tyre factory in Santhal Parganas Bihar) (XLVII—19-2-75), 164-65.

Tyres factory near Mysore City (XLIX—5-3-5), 13.

Tyre Project in Kerala (LI—23-4-75), 136-37.

UAR:

Opening of Suez Canal by U.A.R. (XLVII—20-2-75), 84-85.

Visit by President of UAR (XLVII—20-2-73), 69-70.

U.K.:

Agreements for Aid from UK (LI—18-4-75), 318.

Alleged supply of sub-Standard Materials to Durgapur Steel Plant by a British Firm (LI—10-4-75), 100.

Assistance of Scotland Yard in investigations into the Assassination of Shri L. N. Mishra (XLIX—12-3-75), 202.

Bilateral consultations with UK in New Delhi (LI—10-4-75), 96.

British Apartheid Policy (L—20-3-75), 78.

British Assistance for Oil Exploration in India (XLVIII—25-2-75), 165-66.

British decision to help U.S. in expanding military facilities on Diego Garcia Island (XLVII—20-2-75), 123-24.

British offer of assistance for oil exploration in India (XLVIII—25-2-75), 63.

Discussions with UK on Diego Garcia Issue (LI—10-4-75), 90-91.

Financial assistance from UK (XLVII—21-2-75), 147-48.

Loan from U.K. (XLVII—21-2-75), 75-76.

Measures to curb illegal immigration to UK (LI—18-4-75), 45-46.

Naming of USA Attaches in UK as CIA Members (LI—23-4-75), 66-67.

Purchase of Jaguar Aircraft from Britain (LI—10-4-75), 171-72.

Return of Indian Immigrants from UK (XLIX—6-3-75), 48.

U.K.: Contd.

Technology for Oil Exploration offered by UK (XLVIII—25-2-75), 69.

UK assistance for raising coal output (XLVIII—26-2-75), 98.

Visit of Chief of Royal Air Force of Great Britain to India (L—20-3-75), 61.

Visit to India by Prince Charles of UK (LI—10-4-75), 186.

Wearing of Crash Helmets by Sikhs in UK (L—20-3-75), 37.

UNI:

Re. Question of Privilege against UNI (XLIX—14-3-75), 206—08.

UNO:

Acceptance of Hindi as a language of UN (XLVII—20-2-75), 129.

Agreement with UNDP for exploration of Geo-Thermal Resources (LII—30-4-75), 215-16.

Appeal to UN regarding Sikkim's representation in Indian Parliament (XLVII—20-2-75), 163.

Call to Ratify UN Charter on Women (LII—8-5-75), 186-87.

Cost of introducing Hindi in UNO (L—20-3-75), 116.

Demand for making Hindi as Official Language of UNO (XLVII—20-2-75), 58.

Languages used in UNO (XLVII—20-2-75), 81—84.

Opening of an offence by UN Agencies at New Delhi (LI—18-4-75), 52-53.

Pak protest to Security Council over recent Kashmir Agreement (LI—184-75), 87.

Recognition of Hindi as Official Language by UNO (XLIX—6-3-75), 101.

Recommendations made at the UN Economic and Social Commission

U.N.O.: Contd.

for Asia and Pacific (LI—11-4-75), 58-59.

Report on Hindi from permanent Representative in UNO (LI—18-4-75), 133-34.

Shifting the Office of UN Agency Controlled by Health Ministry from Delhi to Pondicherry (LII—8-5-75), 44.

Support of foreign Governments for Hindi in UNO (XLVII—20-2-75), 168-69.

UN study on ownership pattern in Petroleum Industry in OPEC (LI—18-4-75), 120.

Utilisation of UN consultants in Indian Family Planning Programme (XLVIII—27-2-75), 97-98.

U.S.A.:

Agreement with USA for import of wheat (XLVIII—24-2-75), 157-58.

AID from USA (L—21-3-75), 86.

Aircraft carrier "Enterprise" in Indian Ocean (XLVII—20-2-75), 141.

Alleged US threat to oil producing Arab countries (XLVII—20-2-75), 68.

Anti-Indian propaganda by American Press (XLVII—20-2-75), 173-74.

CIA activities (LI—23-4-75), 89.

Change in US Posture towards India after recent developments in South-East and West Asia (LI—18-4-75), 61-62.

Concern of Afghanistan, India and Bangladesh over Sale of Arms by USA to Pakistan (LI—10-4-75), 164.

Criticism of Indian Ambassador by US Secretary of State (L—20-3-75), 144-45.

Decline in the Export of Indian Goods in USA (LI—18-4-75), 276-77.

U.S.A.: *Contd.*

Delay in Arrival of New US Ambassador to India (L—20-3-75), 66.

Educational facilities between India and USA and India and USSR (XLVIII—3-3-75), 95.

Effect of US Arm Supply to Pakistan on Wheat Supply to India (L—24-3-75), 86.

Escape from India of Vice-President of US Cartel of Westinghouse (LI—10-4-75), 112-13.

Expansion of US military base on Diego Garcia Island (XLVII—20-2-75), 159-60.

Export of finished steel products by India to USA (XLVII—21-2-75), 117-18.

Exports to and Imports from USA (L—21-3-75), 105.

Foreign Minister's Proposed Visit to USA (L—20-3-75), 25.

Former US Ambassador's statement on American aid (XLVII—21-2-75), 76-77.

Import of Rice from USA under PL 480 (LI—21-4-75), 12—14.

Indian Engineer Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 1—5.

Indo-American Joint Commission (LI—10-4-75), 75.

Indo-US clash of interests (LII—8-5-75), 70-71.

Indo-US Commission and US Aid (XLVIII—21-2-75), 81-82.

Indo-US relations (XLVII—20-2-75), 151-52.

Indo-US Sub-Commission on Culture and Education (L—24-3-75), 198.

Joint Business Council between India and USA (XLVII—21-2-75), 141.

Joint US-India Commission (XLVII—20-2-75), 193-94.

U.S.A.: Contd.

Meeting of Indo-US Joint Commission in Washington (L—20-3-75), 97.

Naming of USA Attaches in UK as CIA Members (LI—23-4-75), 66-67.

Negotiations for Supply of US Arms to India (LII—8-5-75), 205.

Proposal of US Shipping Conference to merge Bunker charge with Freight (XLVII—20-2-75), 181-82.

Purchase of Boeing jets by Indian Airlines from United States (XLVII—21-2-75), 176.

Purchase of wheat from USA (XLIX—10-3-75), 31-32.

Release of CIA Agents arrested in Calcutta (LI—16-4-75), 62.

Reported Interview of US Ambassador to India (LI—18-4-75), 34.

Reported US threat to capture oil fields in Arab countries (XLVII—20-2-75), 180-81.

Resentment by various countries against arms supplies by USA to Pakistan (LI—10-4-75), 189.

Study by Oak Ridge National Laboratory of D.S. Atomic Energy Commission on nuclear powered agro-industrial complex in Upper Gangetic Plain (LI—23-4-75), 29-30.

Study of U.S.A. Technology for generation of energy from organic wastes (LI—23-4-75), 73.

US Aid (LI—25-4-75), 53-54.

U.S. aid for agricultural production (XLVIII—24-2-75), 190.

U.S. assistance for countries affected by economic crisis (XLVII—21-2-75), 52.

U.S. bid to seek Air Base in Arabian Sea (LI—18-4-75), 166.

U.S. Interference in South East Asia (XLIX—13-3-75), 142.

U.S.A.: Contd.

U.S. threat of Military Agression against other States (LI—10-4-75), 107.

Visit of U.S. Mine Trade Mission to India (XLVII—20-2-75), 197-98.

Debates

Resumption of U.S. Arms supplies to Pakistan (St) (XLVIII—25-3-75), 281-82.

Reported resumption of arms supply by U.S.A. to Pakistan (CA) (XLVII—18-2-75), 245—62.

U.S.S.R.

Agreement for import of petroleum products from Russia (LII—6-5-75), 119.

Agreement with U.S.S.R. for Production of Films (LI—16-4-75), 153.

Agreement with U.S.S.R. for supply of fertilisers (L—21-3-75), 182.

CIA bid to scuttle Soviet Aided Tube Railway Project (LII—6-5-75), 84-85.

Closure of Industries in Kerala for Non Availability of Petroleum Products (L—18-3-75), 116.

Discussions between India and USSR on launching of Scientific Satellite by India (XLVIII—26-2-75), 101.

Drafting of brief for talks with U.S.S.R. Minister (LI—18-4-75), 150-51.

Enquiry against Aeroflot (LII—2-5-75), 157.

Expenditure on Communication and Conveyance in Indian Embassy in U.S.S.R. (XLVII—20-2-75), 93-84.

Export of Jute goods to U.S.S.R. (LI—16-4-75), 259.

U.S.S.R. : *Contd.*

Filling Technological Gaps in Heavy Engineering and Mining Machinery from U.S.S.R. (LI—16-4-75), 119-20.

Filming of a sitting of Bihar Vidhan Sabha by Soviet T.V. (LI—23-4-75), 95-96.

Goods purchased by USSR and resold to other countries (LI—25-4-75),

Implementation of Protocols and Agreements with USSR (L—20-3-75), 100.

Import of Cotton from USSR (LI—25-4-75), 200-01.

Import of newsprint from Soviet Union (XLVII—21-2-75), 53.

Import of machinery from USSR and East European Communist States (L—19-3-75), 217-18.

Increase in Export of Woollen Knitwears to U.S.S.R. (L—21-3-75), 153.

Indian Defence personnel sent to Russia for Training (XLIX—6-3-75), 141-42.

Indo-Soviet Agreement on Scientific Co-operation (LI—16-4-75), 143-44.

Indo-Soviet Joint Ventures in Third countries (XLIX—12-3-75), 109—11.

Indo-Soviet Shipping Service on basis of equal share of freight (XLIX—13-3-75), 112-13.

Indo-USSR Radio Link (LI—23-4-75), 155-56.

Industrial Establishments with Soviet assistance (L—19-3-75), 129-30.

Orders from Soviet Union for Machine Tools (XLIX—12-3-75), 38.

Plan for suspension of an artificial sun from space by U.S.S.R. (LI—16-4-75), 161.

U.S.S.R. : *Contd.*

Port facilities to Soviet Ships for recovery of space probe Instruments and Vehicles (LI—10-4-75), 73-74.

Production of oil with Soviet Assistance (XLVIII—25-2-75), 93.

Proposed visit to USSR by Prime Minister of India (XLVII—20-2-75), 152-53.

Proposed visit to USSR by Prime Minister of India (XLVIII—27-2-75), 189.

Scientific Cooperation for Joint Research between India and USSR (XLIX—12-3-76), 151-52.

Shipping protocal with Soviet Union (XLVII—20-2-75), 147-48.

Soviet Foreign Trade Bank in India (LI—25-4-75), 29-30.

Soviet Planners' visit to India (L—9-4-75), 171-72.

Suggestion of Soviet Oil Expert to Establish an Institution for Offshore Oil Deposits (LI—15-4-75), 55.

Supply of Cables to Russia (L—21-3-75), 90.

Supply of Political Literature by USSR to India (LII—8-5-75), 93-94.

Trade agreement between India and USSR (XLVII—21-2-75) 135.

Trade negotiations with USSR and Czechoslovakia regarding export of Mica (XLVII—21-2-75), 59.

Views of Soviet Expert on Oil production in Bombay High (LI—22-4-75), 177.

Visit of Russian Defence Team to India (XLIX—13-3-75), 87.

Visit of Russian Team in Calcutta for Tube Railway (L—9-4-75), 182.

U.S.S.R. : *Contd.*

Visit of Russian Technicians (XLIX—5-3-75), 33.

Visit of Soviet Shipping Delegation (XLVII—20-2-75), 148-49.

Debates

Reported unilateral revaluation of Rouble-Rupee exchange rate by the State Bank of U.S.S.R. (CA) (L—20-3-75), 163—83.

UNACCOUNTED MONEY:

Unaccounted wealth with top-ranking ex-rulers and their relatives (L—21-3-75), 151.

UDAIPUR:

Construction of Tourist Hotel at Neerjahal Udaipur by I.T.D.C. (LI—25-4-75), 143-44.

Development of Tourism and Civil Aviation in Udaipur (L—21-3-75), 145.

Development of Udaipur as a tourist centre (LI—18-4-75), 213.

Labour unrest in Udaipur Cotton Mills, Udaipur (LI—10-4-75), 207.

Lake Palace Hotel, Udaipur (L—21-3-75), 146.

Payment of Income Tax by Udaipur Cotton Mills, Udaipur (LII—2-5-75), 151-52.

Search of Luggage of Passengers by the Railway Police at Udaipur (LI—15-4-75), 75.

Supply of bad quality wine to Military Canteens by Udaipur Distillery Udaipur (L—20-3-75), 54.

Wrong delivery of a rake of coal belonging to Udaipur Cement Works, Udaipur (L—8-4-75), 168.

UDIPI:

Amount Advanced by LIC to Town Municipal Council, Udipi (L—21-3-75), 99.

UGANDA:

Compensation to Indians Expelled from Uganda (L—20-3-75), 35.

Export of machinery for Sugar Mills to Uganda (L—21-3-75), 111.

UJJAIN:

News print quota given to "Avantika" Hindi daily of Ujjain (XLVII—19-2-75).

ULTADANGA:

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-1975), 202.

Loss of Property due to Train Accident at Ultadanga on 29-1-75 (XLVIII—25-2-75), 91.

UNDERGROUND RESOURCES:

Utilisation of Drillings Rigs for exploiting underground resources. (LII—28-4-75), 13—15.

UNDERGROUND WATER:

Central Assistance for use of Underground Water in Rajasthan (LII—28-4-75), 32-33.

Crash Plans to locate sub-soil water (LI—21-4-75), 41.

Survey of Underground Water from Bahraich, U.P. (LII—5-5-75), 132-33.

UNEMPLOYMENT:

(XLVIII—27-2-75), 72—76.

Allotment of Fertilizer Dealerships to unemployed graduates (LI—15-4-75), 116.

Allowance to educated unemployment (XLIX 6-3-75), 156.

Ancillary Industries near each big industry in Punjab to Absorb Educated Unemployed (LII—7-5-75), 51.

Annual Survey on Unemployment (LII—7-5-75), 195.

UNEMPLOYMENT : *Contd.*

Crash employment programme (XLIX—17-3-75), 114.

Crash programme for rural employment in Kerala (XLIX—17-3-75), 143-44.

Crash Programme for Rural Employment in U.P. (L—24-3-75), 108.

Educated Unemployed (XLVIII—27-2-75), 62—65.

Educated Unemployed in States (XLIX—12-3-75), 163-64.

Educated Unemployed Catering Contractors on Northern Railway (L—8-4-75), 187-88.

Educated unemployed in Punjab (LI—16-4-75), 133-34.

Educated Unemployed women (L—20-3-75), 43.

Employment at Rourkela Steel Plant (LI—10-4-75), 137-38.

Employment for educated unemployed in Delhi (L—19-3-75), 177-78.

Employment for Educated Unemployed in Karnataka (XLIX—12-3-75), 92—94.

Employment for educated unemployed in Kerala (L—26-3-75), 198-200.

Employment for Educated Unemployed, Tribals and Harijans in Madhya Pradesh (XLIX—12-3-75), 126—29.

Employment of educated unemployed in Orissa—(L—19-3-75), 104-05.

Employment provided under Pilot Intensive Rural Employment Projects (L—24-3-75), 57.

Employment Scheme for unemployed persons in Rural and Urban Areas (L—9-4-75), 1—7.

UNEMPLOYMENT : *Contd.*

Employment to ablebodied adults in Gujarat for Scarcity Works (XLIX—17-3-75), 48.

Employment to Youth in Rural Areas (XLVIII—27-2-75), 115—17.

Expenditure on crash programme for employment (XLIX—10-3-75), 65—68.

Financial Assistance to Madhya Pradesh for providing Employment to Educated Unemployed (L—26-3-75), 48.

INTUC on Unemployment (L—20-3-75), 57.

Increase in unemployed persons (LI—10-4-75), 196—98.

Issue of Licences to Educated Unemployed to sell Drugs (XLVIII—25-2-75), 55.

Kerala Employment Promotion Corporation's Scheme for Educated Unemployed (L—26-3-75), 108.

Scheme for generating rural employment (XLIX—17-3-75), 134-35.

Scheme for providing Employment Opportunities to Educated Unemployed in Madhya Pradesh (L—26-3-75), 49-50.

Scheme for Rural Employment (L—24-3-75),41.

Schemes for self-employment for educated unemployed (LII—30-4-75), 57-58.

Self-employment Scheme for Educated Unemployed (XLVII—20-2-75), 92.

Setting up of Ancillary Industries Near Big Industries in Rajasthan to absorb Educated Unemployed (L—9-4-75), 165-66.

Setting up of Projects in Kerala to remove unemployment (XLIX—5-3-75), 198.

UNEMPLOYMENT : *Contd.*

Special Employment promotion programme for unemployed engineers (XLIX—5-3-75), 163.

Training for Unemployed Youth under Employment Promotion Programme (XLVIII—26-2-75), 82-83.

Uneducated unemployed (XLVIII—27-2-75), 198—202.

Unemployed agricultural graduates and schemes for their employment (XLIX—10-3-75), 160—62.

Unemployed Engineering Graduates (XLIX—12-3-75), 112-13.

Unemployed persons in the country (XLVII—20-2-75), 174—78.

UNION CARBIDE INDIA LTD:

Arrest of Shareholders/Directors of Union Carbide India Ltd. on charges of smuggling (LI—18-4-75), 340.

Offer from Union Carbide for investment in Coal Gasification Scheme (XLIX 5-3-75), 67.

Ready-to-wear Garments by M/s Union Carbide (India) Ltd. Calcutta (LII—2-5-75), 116-17.

UNION PUBLIC SERVICE COMMISSION:

Cases in re-employment sent to UPSC (L—9-4-75), 201-2.

National Merit Test by UPSC (XLIX—5-3-75), 167.

One examination for several jobs (LI—23-4-75), 77-78.

Pressure for appointment of V.I.P. nominee in the list recommended by UPSC (XLVIII—25-2-75), 127-28.

Report of the Committee set up to evaluate system of Recruitment by UPSC (L—26-3-75), 158

Selection of Programme Executives in the All India Radio by U.P.S.C. (LI—16-4-75), 20—23.

UNION TERRITORIES:

Adulteration in Kerosene in Union Territories (L—18-3-75), 88-89.

Adulteration of Petrol in Union Territories (L—18-3-75), 198.

Arrest of Smugglers in Union Territories (XLVIII—28-2-75), 142.

Deficit Budgets of Union Territories (LI—16-4-75), 147-48.

UNIT TRUST OF INDIA:

Increase in Investments in Unit Trust of India (XLIX—14-3-75), 48.

Resources of Unit Trust of India (Vol. XLVIII—28-2-75), 164-65.

Share of Government, L.I.C. and U.T.I. in Joint Industrial Units (L—9-4-75), 15—23.

Tax Relief to Investors of Unit Trust of India (XLI—14-3-75), 145-46.

UNITED ARAB EMIRATES:

UAE Support for Indian Ocean as Zone of Peace (XLIX—13-3-75), 72.

Agreement with UAE for supply of oil (XLVIII—25-2-75), 67.

Import of Crude Oil from United Arab Emirates (XLVII—18-2-75), 111.

Supply of crude by UAE to India (L—8-4-75), 137.

Visit by President of UAE (XLVII—20-2-75), 69-70.

UNIVERSITY(IES):

10+2+3 pattern accepted by States and Universities (L—24-3-75), 139-40.

Agitation by non-teaching staff of Universities (LII—28-4-75), 85.

Agitation by staff of Visva Bharati University (L—24-3-75), 201-02.

Alleged Mismanagement in Jawahar Lal Nehru University (LII—5-5-75), 91—93.

UNIVERSITY: *Contd.*

Central Instrumentation Laboratory in each University (XLIX—17-3-75), 161.

Clash between Students and University Management (XLIX—10-3-75), 81-82

Closure of Universities (LII—5-5-75), 25-26.

Conference of Vice-Chancellors of Universities (LII—5-5-75), 211

Crisis of Indian Universities (LI—21-4-75), 111-12.

Criteria for Financial Grants to Universities ((XLVIII—24-2-75), 158-159.

Decision about Calcutta University (L—24-3-75), 110-11.

Delhi University executive council revoking action against Junior Doctors by Principal of Maulana Azad Medical college (XLIX—10-3-75), 213.

Demand for Teaching Universities in Karnataka State (XLIX—10-3-75), 88.

Development of Gujarat Agricultural Universities (LII—5-5-75), 172-73.

Establishment of University at Cachar in Assam (XLVIII—24-2-75), 223.

Establishment of University at Midnapore, West Bengal (XLVIII—24-2-75), 43.

Financial Assistance by UGC to Andhra University (XLIX—10-3-75), 201-2.

Financial Crisis in Punjab Universities (LI—21-4-75), 196-97

Fund allocated to Universities for Conducting Scientific Research (Vol. XVVIII—3-3-75), 193.

Funds for Research and Development in Universities and Institutions of Technology (L—24-3-75), 216-17.

Grants to Central Universities (LI—21-4-75), 19—26.

UNIVERSITY: *Contd.*

Grants to Universities (Vol. XVVIII—3-3-75), 215-16.

Grants to Universities and Historical Societies for excavation (LI—21-4-75) 157-58.

Grants to Vikram University, Ujjain (L—24-3-75), 53.

Imposition of service condition on University/College Teachers while revising grades (LI—214-75), 112-13.

Mis-application of UGC Funds in Andhra and Bombay Universities (LII—23-4-75), 81.

New Universities (L—24-3-75), 51—53.

Promotional opportunities for Directors of Physical Education in Universities (LI—21-4-75), 147.

Proposal for a University at Agartala (XLIX—17-3-75), 117-18.

Qualifications of Lecturers in Central Universities (LI—21-4-75), 88—90.

Recognition of Medical college of North Bengal University (LI—10-4-75), 161-62.

Regional Language as Medium of Instruction in Universities (L—24-3-75), 205—08.

Scholarships to Athletes in Universities (LII—5-5-75), 177.

Scrapping of Tutorial System in Indian Universities (Vol. XVVIII—3-3-75), 151-52.

Setting up University at Midnapore (L—7-4-75), 189-90.

Setting up of a University at Midnapore (LII—5-5-75), 223—25.

Setting up of University at Rohtak (XLIX—10-3-75), 83-84.

Setting up of Universities in Fifth Plan (L—7-4-75), 184-85.

Teaching of Hindi in Universities abroad (LII—5-5-75), 39-40.

UNIVERSITY(IES): *Contd.*

UGC Committee report on Calcutta University (LII—28-4-75), 121.

UGC Grant to Kerala, Calicut and Cochin Universities (LII—5-5-75), 147.

UGC Grants to Universities (L—7-4-75), 79-80. (LII—5-5-75), 240-41.

Utilisation of components made by Institute of Radio Physics and Electronics of Calcutta University (XLIX—17-3-75), 116-17.

Vice-Chancellors Meet (LII—28-4-75), 187.

Violation of guest control order by staff of M.S. University of Baroda (L—24-3-75), 134-35.

World Hindi University at Wardha (L—24-3-75), 204.

Debates

Reported abrupt of closure of Banaras Hindu University (CA) (L—19-3-75). 229—57.

Reported Dissatisfaction amongst University and College teachers of Madhya Pradesh (Matter under Rule 377) (LII—6-5-75), 267—69.

UNIVERSITY GRANTS COMMISSION:

Annual Report of UGC (LII—5-5-75), 94—97.

Award of benefit to retired teachers by UGC (XLVIII—24-2-75), 186.

Central Assistance to States for implementation of UGC Pay Scales for Colleges/University Teachers (XLVIII—24-2-75), 109-110.

Chairman's Post in UGC (LII—5-5-75), 12—20.

Delhi University Academic Council's views on UGC Report (LI—21-4-75), 202.

Implementation of UGC Scales in States and Union Territories (XLVIII—24-2-75), 230.

UNIVERSITY GRANTS COMMISSION: *Contd.*

Implementation of UGC Scales for West Bengal College Teachers Association (XLVIII—24-2-75), 227-228.

Implementation of Revised Scales of University Grants Commission in Agricultural Universities (XLIX—17-3-75), 156.

New Pay Scales of UGC not acceptable to university teachers (XLIX—17-3-75), 154.

Non-implementation of UGC grades Delhi (XLVIII—24-2-75), 187-188.

Post of Chairman, UGC (L—7-4-75), 59.

U.G.C. aid to Calcutta and other Universities (Vol. XVVIII—3-3-75), 45.

U.G.C. Committee on tutorial system in Indian Universities (Vol. (XVVIII—3-3-75), 45-46.

U.G.C. Grant to Gujarat Vidyapeeth Ahmedabad (LII—28-4-75), 33-34.

U.G.C. grant to Rabindra Bharati University (L—24-3-75), 169.

U.G.C. Grants to Universities (L—7-4-75), 79-80, (LII—5-5-75), 240-41.

U.G.C. Guidelines for Post-Graduate Studies under Fifth Plan Period (Vol. XVVIII—3-3-75), 213.

Debates

Re. Grant of UGC Scales to teachers in Gujarat (XLVIII—25-3-75), 232-33.

UNTOUCHABILITY:

Financial Assistance to Bhajan Mandalise and others Engaged in Eradication of Untouchability (LI—16-4-75), 70-71.

URANIUM:

Enriching of uranium through laser process (L—19-3-75), 209.

Smuggling of Uranium (L—5-4-75), 37-38.

URBAN AREAS:

Check on Influx of people to cities (XLIX—10-3-75), 203.

Employment Schemes for Unemployed Persons in Rural and Urban Areas (L—9-4-75), 1—7.

Migration of people from rural to Urban Areas (Vol. XVVIII—3-3-75). 94.

URBAN ARTS COMMISSION:

Disapproval of designs of buildings by Urban Arts Commission (XLVIII—24-2-75), 65.

URBAN PROPERTY:

Enactment of Legislation in regard to Ceiling on Urban Property by States (Vol. XVVIII—3-3-75),

Legislations Regarding Ceilling on Urban Property Passed by States (L—26-3-75), 106.

Urban Property Ceiling Bill (XLVIII—24-2-75), 110.

URBANISATION:

National Policy on Urbanisation (LII—28-4-75), 165.

National Policy Regarding Urbanisation (XLVIII—24-2-75), 38-39.

URDU:

Alleged delay in Urdu Panel Report (L—24-3-75), 131-52.

Committee for promotion of Urdu (XLIX—17-3-75), 146-47.

Sanskrit Pathashala and Urdu Madras (LII—5-5-75), 228.

Status of Urdu (LII—30-4-75), 131-32.

Urdu Dictionary 'Farhang Asafia' (LII—28-4-75), 142.

Use of Urdu on Name Plates and Notice Boards of Post Offices in Himachal Pradesh (LI—23-4-75), 116-17.

UTTAR PRADESH:

Abduction of Girls from Banda District in UP (LII—30-4-75), 213.

UTTAR PRADESH: *Contd.*

Alleged Complaints against Executive Officer of Allahabad Cantonment Board (LII—8-5-75), 91-92.

Alleged sucide by a girl in Mirzapur, UP owing to starvation (XLIX—17-3-75), 144.

Allotment of land to landless Harijans in UP (LII—28-4-75), 60.

Annual Plan for UP for 1975-76 (XLVII—9-2-75), 62.

Appointment of Post Masters in Uttar Pradesh (L—9-4-75), 128-29.

Assault on Joint Director of Industries, Kanpur (L—26-3-75), 78.

Atomic power station at Narora in UP (XLVIII—26-2-75), 33.

Carrying of Text Books in Examination Halls in UP (LII—5-5-75), 190-91.

Central aid for construction of Sarju Pump Canal in Bahraich (XLIX—17-3-75), 94.

Centrally aided Dairies in Baharaich UP (LI—21-4-75), 75

Chemical Fertiliser supplied to UP and Bihar (Vol. XVVIII—3-3-75), 64-65.

Companies with capital of more than Rs. 10 Lakhs registered and liquidated in Uttar Pradesh druing 1974 (L—18-3-75), 49-50.

Costruction of Tourist Hotels in Gorakhpur (UP) (LI—11-4-75), 103-04

Cultivable Land in Village Madhwapur, UP becoming Enemy Property after the Outbreak of Indo-Pak war (LI—25-4-75), 99.

Decision to underwrite current year budgetary deficits of UP and Bihar (XLIX—14-3-75), 149-50.

Declaration of small newspapers as small industry in UP (XLVIII—26-2-75), 188-89.

Demand by Cane Growers in UP to raise cane-price (XLVIII—24-2-75), 126.

U.P. : *Contd.*

Deregistration of Bogus industrial Units in Umrao (Uttar Pradesh) 174-175.

Development of River Transport in UP (LI—18-4-75), 91.

Easy availability of Pen Pistols in UP (LI—23-4-75), 79.

Electrification of villages in Uttar Pradesh (L—9-4-75) 191.

Embazzlement of lakhs of Rupees in Shahjahanpur Ordnance Factory (LII—8-5-75), 88-89.

Expansion of Television Programmes in UP (L—26-3-75), 186-87.

Expences incurred during election tours of Prime Minister in U.P. (XLVII—20-2-75), 115-16.

Exploratory tube wells in Bahraich UP (XLVIII—24-2-75), 89-90.

Export of paddy as seeds from UP (Vol. XVVIII—3-3-75), 1—4.

Fall in Price of Potatoes in UP (LI—21-4-75), 42-43.

Harassment and molestation of Malayali nurses in UP and Rajasthan (LII—8-5-75), 47-48.

Harijans subjected to untouchability in Rajpura Block Tehsil Gunnor, District Badaun, UP (LII—7-5-75), 62.

Houses for Harijans and Low paid employees in U.P. (L—9-4-75), 62.

Houses of Harijans burnt in Sundarpur village of Shahjahanpur District, UP (LII—30-4-75), 187-88.

Industrial out put in Rae Bareli UP (LII—7-5-75), 193.

Irrigation Projects for U.P. (L—24-3-75), 180-81.

Issue of coal licences/permits for production of bangles at Ferozabad, District Agra (LI—23-4-75), 68.

Kalindi Hydel Project as National Project (XLVIII—26-2-75),

U.P. : *Contd.*

Land Under Cultivation and Agricultural production in Uttar Pradesh (LII—5-5-75), 72-73.

Loaning Facilities to Agricultural Labourers in UP (XLIX—13-3-75), 65-66.

Loss due to Hailstorm in UP. (LII—28-4-75), 138.

Major and Medium Irrigation Projects (LII—5-5-75), to be undertaken in U.P. 178—81.

Making available Mata Tila Project Report to M.P. by U.P. (XLVIII—26-2-75), 108.

Market Borrowing by U.P. (XLIX 14-3-75), 9—13.

Non-execution of works in U.P. (XLVIII—19-2-75), 191.

UTTAR PRADESH:

Non-Payment of Sugarcane Price by Sugar Mills in U.P. and Bihar (L—24-3-75), 14—21.

Open Examination in U.P. (LI—21-4-75), 119—20.

Opening of post graduate classes in Colleges in U.P. (XLVIII—24-2-75), 171-72.

Over drafts by UP and Bihar (L—21-3-75), 128.

Panic created by armed rapists among women workers in Paiswani Diversion Schemes under Karwai Police Circle (L—26-3-75), 30-31.

Paper Industry in Baharaich (U.P.) (L—9-4-75), 151.

Post Offices in rural areas of U.P. (XLVII—19-2-75), 199-200.

President's Assent to U.P. Legislation amending C.R.P.C. (L—26-3-75), 51

Prime Minister's visit to Allahabad (LI—23-4-75), 75-76.

U.P. : *Contd.*

Provision of irrigation facilities to erstwhile refugees settled in Bahraich Distt (XLVII—20-2-75), 157.

Racket in stealing petroleum products in U.P. (L—8-4-75), 130.

Recent Earthquakes in H.P., U.P. and Bihar (LI—10-4-75), 55.

Reduction in Power Supply to Maharashtra, Haryana, Tamil Nadu Punjab and Uttar Pradesh (L—19-3-75), 79-80.

Representation from UP Government for clearance of Irrigation Project (LII—28-4-75), 98.

Rohilkhand Postal Division (LII—7-5-75), 111.

Sale of Power Houses by U.P. (XLVII—19-2-75), 81-82.

Setting up of Commission to conduct survey of economic condition in U.P. (L—19-3-75), 121-22.

Setting up of Electronic Testing and Development Centre by UP Electronic Corporation at Panki Electronic Industrial Estate (LII—30-4-75), 220-21.

Setting up of a Fertiliser Plant at Sidhi District in M.P. (L—18-3-75), 123-24.

Setting up of More Power Project in U.P. (XLVIII—26-2-75), 148-149.

Special Financial Assistance to U.P. in 1975-76 for weaker sections of the State (XLVIII—26-2-75), 46.

Starvation in Meja (U.P.) and Jammia (M.P.) (L—24-3-75), 67-68.

Supply of Cement to UP (XLIX—12-3-75), 204-05.

Supply of Iron/Steel to Saharanpur Firms (XLIX—13-3-75), 76.

Supply of Power, Diesel and Water to Farmers of Haryana, Punjab and U.P. (Vol.—XVVIII—3-3-75), 117-18.

Supply of Power to Aluminium Projects in UP. & Karnataka (L—9-4-75), 157.

Supply of Power to U.P. (XLVIII—26-2-75), 147-48.

Supply of Project Report and Technical details of Rihand Project to MP by UP (L—25-3-75), 77-78.

Survey of Underground Water from Bahraich, U.P. (LII—5-5-75), 132-33.

Tourist Complex in Agra-Mathura belt (XLVII—21-2-75), 143.

Tractor Factory in Pratapgarh, UP (LII—30-4-75), 82-83.

U.P. Haryana Boundary Dispute (L—19-3-75), 147-48.

Use of surplus water of Rivers of Eastern UP for Irrigation purpose (LI—21-4-75), 93-94.

Debates

Re. atrocities on Harijans in Ghazipur District of Uttar Pradesh. (LII—30-4-75), 269-70.

Burning of Houses and Killing of Harijans in Ghazipur, UP (St.) (LII—5-5-75), 252—55.

Need for encouraging a student from U. P. who topped in an academic test in Pondicherry (Matter under Rule 377) (LII—28-4-75), 207-08.

United Provinces Commercial Corporation Pvt. Ltd., Calcutta—(LI—15-4-75), 63.

V

V. I. P.s :

Attacks on VIPs and Security Arrangements (LI—16-4-75), 200-01.

Vocation of Government Accommodation by Retired Officers and VIPs. (XLIX—5-3-1975), 40-41.

VALLABH BHAI PATEL CHEST INSTITUTE:

Payment to Patel Chest Institute, New Delhi for treatment of C.G.H.S. beneficiaries (LI—10-4-75), 140-41.

Reimbursement of claims by CGHS beneficiaries for treatment in Vallabhbhai Patel Chest Institute, New Delhi (LI—10-4-75), 140.

VANASPATI:

Demand and Production of Vanaspati (XLVIII—24-2-75), 149—152

Effect of Decontrol of Vanaspati Prices on Weaker Section (Vol. XVVIII—3-3-1975), 62.

Increase in Prices of Vanaspati after decontrol XLIX—10-3-75), 34-35.

Increase in Vanaspati Prices (XLVIII—24-2-75), 170.

Licence for Vanaspati Factory in Assam (XLVIII—24-2-75), 124-125.

Licensed capacity, Actual Production and Demand of Vanaspati (LI—21-4-75). 139-40.

Production and Supply of Vanaspati after Decontrpl (XLVIII—24-2-75), 36-37.

Production Capacity and Actual Production of Vanaspati (XLVIII—24-2-75), 123.

Production of Dalda and other vegetable oils (Vol.—XVVIII—3-3-1975), 14—18.

Production of refined oil and Margarene by Hindustan Lever (L—24-3-75), 221-22.

Raise in price of Vanaspati by Hindustan Lever (XLIX—10-3-75), 99—102.

Requirement and Production of Vanaspati in West Bengal and North Eastern States (XLVIII—24-2-75), 114-115.

VARANASI:

Proposal to air link Varanasi with important parts of the country (L—21-3-75), 78.

VAZIR SULTAN TOBACCO LTD:

Capital of Vazir Sultan Tobacco Ltd. (L—9-4-75), 135-36.

VEGETABLES:

Import of vegetables and Fruits (LI—25-4-75), 167.

Wagons for Transportation of Oranges and vegetables from Nagpur and its adjoining stations (LII—6-5-75), 53.

VEHICLES:

Alleged racket in disposal of old and discarded vehicles (LI—10-4-75), 89-90.

Coaching Vehicles and Goods Wagons in the Country (L—8-4-75), 38.

VERAVAL PORT. (LII—28-4-75), 27.

VETERINARY DOCTORS:

Pay Scales of Veternary Doctors (LI—21-3-75), 73-74.

VETERINARY HOSPITALS:

Veterinary Hospitals in Delhi and New Delhi (24-3-75), 57-58.

VICE-CHANCELLORS:

Vice-Chancellors Conference (LI—21-4-75), 191-92.

VIDARBHA:

Arrears of Income Tax against Industrialists and Firms in Vidarbha (LII—9-5-75), 169—71.

Complaints against Officials of Customs and Excise Department of Vidarbha and Madhya Pradesh. (L—21-3-75), 169.

VIETNAM:

Assistance to Democratic Republic of Vietnam (LII 8-5-75), 120-21.

VIETNAM : *Contd.*

Number of DRVN Students in India (LI—10-4-75), 109-10.

Recognition to Peoples Liberation Organisation of Vietnam (XLIX—13.3.75), 157-58.

Relations with Hanoi (XLVII—20-2-75), 35.

War In Vietnam (LII—8-5-75), 74

Debates

Recognition of Provisional Revolutionary Government of South Vietnam (St) (LII—30-4-75), 385-86.

VIGILANCE CASES:

Vigilance cases in 1973-74 (XLIX—13-3-75), 132—34.

Vigilance Cases in Department of Supply during 1973 and 1974 (XLIX—6-3-75), 68.

VIJAY GHAT:

Expenditure incurred on construction work of Vijay Ghat (Vol.—XVVIII—3-3-1975), 206-07.

VIJAYAWADA:

Commisioning of Vijayawada Thermal Station in Fifth Plan—(L—19-3-75), 94.

Vijayawada Drinking aWter Supply Scheme (Vol.—XVIII—3-3-1975), 60-61.

VIKRAM SARABHAI SPACE CENTRE:

Development works in Vikram Sarabhai Space Centre (LII—30-4-75), 165-66.

Machine developed by Vikram Sara-Bhai Space Centre for making Rocket Motor Chamber (LI—16-4-75), 163.

Request for entrusting audit functions of Vikram Sarabhai Space Centre to Accountant General of Kerala (LI—25-6-75), 133.

VILLAGE INDUSTRIES:

Financial aid to village and cottage industries in West Bengal (XXLVIII—26-2-75), 162-163.

Priority to village Industry Sector for Exports (L—9-4-75), 148-49.

VINOBA BHAVE, ACHARYA:

Suggestion by Acharya Vinoba Bhave for Collection of land revenue in Vinod (XLVIII— 24-2-75), 112-13.

VIOLENCE:

Spread of violence and extremist activities (XLVII—19-2.75), 161

VISAKHAPATNAM:

Availability of ships at Visakhapatnam Port for Export of Goods (XLIX—13-3-75), 86

Glinker Grinding Unit at Viskhapatnam (LI—23-4-75), 114-16.

Diversion of Godavari water to Visakhapatnam (LII—5-5-75), 181-82.

External Assistance for Visakhapatnam (L—20-3.75), 56.

Project Report on fishing harbour, Visakhapatnam (LI—21-4-75), 47-48.

Visakhapatnam Project (LII—8-5-75), 180-81.

Vishakhapatnam Steel Project (XLVII—20-2-75), 74.

Zinc Smelter Factory at Vishakhapatnam (XLVII—20-2-75), 112-13.

VISITS ABROAD:

Foreign visits by Prime Minister of India (LI—18-4-75), 125.

Visit abroad of Shri S. Shukla—Director of STC in connection with Purchase of Caprolactum and sale of Sugar—(XLIX—14-3.75), 146-47.

Visit of a Marine Products sales team to USA. (LII—9-5-75), 67.

Visit to foreign countries by Chief of Naval Staff (XLIX—6-3-75), 147.

VITAMINS:

Production of Vitamins by Foreign Drug Firms (XLIX—13-3-75), 58.

Production of Vitamin 'C' by a Firm of Ratlam (XLVII—18-2-75), 86-87.

VOCATIONAL STUDIES:

Delhi College of vocational studies (LII—5-5-75), 151-52.

VOLTAS:

Order received by voltas from Iraq (LI—11-4-75), 155-56.

VOTING AGE:

Lowering of Voting Age (XLVIII—25-2-1975), 134-35.

'W'

W. H. BRADY AND COMPANY (XLIX—4.3-75), 157-58.

WAGE(S):

Bill for Providing Equal Pay for Equal Work for Women (LI—10-4-75), 178-79.

Casual Labourers on Daily Wage (LII—29-4-75), 102.

Daily Wages Paid to Labourers in Gujarat employed on Relief Works (XLVIII—24-2-75), 145.

Disparity in Wages of Male and Female (LI—10-4-75), 35-36.

Evolution of National Wage Policy (XLVII—20-2-75), 91-92.

Fixation of Wages in Cashew Factories (LI—10-4-75), 86-87.

Increase in Wage Bills on Indian Railways (LII—29-4-75), 54-55.

Minimum Wages for Agricultural Labourers (XLVII—20-2-75), 78-79.

National minimum wage for Scheduled Industries (XLIX—13.3-75), 141.

National Wages Policy Employees in Drug Industry (LII—8-5-75), 70.

WAGES: *Contd.*

New System of Wages (LII—8-5-75), 212-13.

Pattern of Minimum Wage at State level in various Industries (XLIX—13-3-75), 73-74.

Payment of low wages to Coir Workers (LI—10-4-75), 148-49.

Revision of minimum wages is view of rising cost (XLVII—20-2-75), 41.

Revision of Wages of Electricity Employees throughout the country (XLIX—13-3-75), 79-80.

Wages in Aralam Farm Kerala (Vol. XVVIII—3-3-1975), 210-11.

Wage structure for Refractory Employees (LI—18-4-75), 92.

Wage structure of Class I Officers of L.I.C. (XLIX—7-3-1975), 145-46.

WAGE BOARD:

Appointment of a Representative from NUJ in Wage Board (LI—10-4-75), 213.

Implementation of recommendations of Wage Boards in Textile Mills and Cotton Mills, Bihar (LI—18-4-75), 174-75.

Journalist Wage Board in Perultimate State (XLVII—20-2-75), 120.

Statutory Wage Board for non Journalists (XLIX—6-3-75), 146-47.

Wage Board for Mica Workers (XLVII—20-2-75), 104-05.

Debates

Setting up of Wage Boards for working journalists and non-journalist newspaper employees (St.) (L—18-3-75), 259-60.

WAGE CELL (LII—18-5-75), 81-82.

WAGE EARNERS:

Statements of Deposits and Pass Books of Wage Earners (LII—2-5-75), 123-24.

WAGE GOODS:

Change in Licensing Policy to encourage Production of Wage Goods (L—26-3-75), 153.

WAGE POLICY:

See "National Wage Policy".

WAGONS:

See "Railway Wagons".

WAGON BUILDING INDUSTRY:

Crisis in Wagon Industry in West Bengal (L—9-4-75), 106.

Recession on Wagon Building Industry (LI—23-4-75), 178.

Retrenchment in wagon industry (LI—22-4-75), 114.

Wagon Building Industry facing lay-offs (L—9-4-75), 122.

See also under "Railways".

WAKF BOARD, PUNJAB:

Complaints against Chairman, Punjab Wakf Board for leasing out mosques (LI—21-4-75), 108-09.

WAKF INQUIRY COMMITTEE (LI—24-4-75), 71.

WALTAIR:

Postponement of Introduction of Passenger Trains on Waltair-Kirandul Line (LI—22-4-75), 126.

WAR (S):

Pak threat for War with India over Kashmir Issue (LI—10-4-75), 32—35.

WAR MUSEUM:

Establishing of a War Museum and and Martyrs Museum (LXI—8-5-75), 59.

WARSHIPS:

Proposal for manufacture of Indigenous Warships (LI—18-4-75), 162.

WAR WIDOWS:

Allotment of Cooking Gas Agencies to War Widows (XLIX—4-3-75), 136-37.

WASTE MATERIAL:

Utilisation of Waste Material (LI—16-4-75), 46-47.

WATCHES:

H.M.T. Watches (XLVII—19-2-75), 203.

Guarantee for H.M.T. Watches (L—26-3-75), 149.

Seizure of Smuggled Watches (LI—25-4-75), 151-52.

Seizure of Watches in Bombay (LI—25-4-75), 57.

WATCH FACTORY:

Setting up of a watch factory in collaboration with Switzerland (XLVIII—26-2-75), 173.

Setting up of watch factory with foreign collaboration (XLVII—19-2-75), 202-03.

WATER:

Conservation of Water resources in States (LII—28-4-75), 154.

Impact of paucity of funds on efficient exloitaitons of water resources (L—7-4-75), 229.

Non-optimal utilisation of Water Resources (L—24-3-75), 61-62.

Setting up of a Statutory Board for Water Supply and Sewage Services for Delhi (LII—28-4-75), 42-43.

Supply of water through a minor tunnel in Gurgaon District (L—7-4-75), 64—66.

Water supply in Janakpuri Colony, New Delhi (LII—5-5-75), 237.

WATER DISPUTES:

Dispute over use of Water from Kabini and Hemavathi Reservoirs (XLVIII—24-2-75), 68.

Water dispute between Rajasthan, Punjab and Haryana (L—7-4-75), 181-82.

See also "River Water Disputes".

WATER POLLUTION:

Water and Air Pollution by Mangalore Fertilizers (XLIX—4-3-75), 79-80.

Water Pollution in Panaji (LII—28-4-75), 126.

WATER POLLUTION ACT (XLVIII—3-3-75), 177.

WATER TRANSPORT:

Improvement of Waterways Transport Facilities (L—20-3-75), 81.

Water Transport between Cochin and Udyogamandal (XLVIII—27-2-75), 183-84.

WAX FACTORY:

Licence to set up Wax Factory by Travancore Cochin Chemicals (L—9-4-75), 140.

WEAKER SECTIONS OF SOCIETY:

Higher education for under privilege sections of society (XLVIII—24-2-75), 165-66.

Increase in plan allocation for public distribution of Essential Commodities for weaker sections of Society (XLVIII—26-2-75), 89-90.

Special Financial Assistance to U.P. in 1975-76 for weaker sections of the State (XLVIII—26-2-75), 46.

Subsidised Houses to economically weaker sections (XLVIII—24-2-75), 161-62.

WEALTH CONCENTRATION:

Amendment of MRTP Act to check growth of concentration of income and wealth (LII—6-5-75), 229.

WEALTH TAX:

Parties in Goa assessed to Wealth Tax (LII—9-5-75), 237.

Recovery of Wealth Tax and Gift Tax in Orissa (LI—25-4-75), 113.

Wealth Tax Notices served on landowners in Delhi (XLIX—14-3-75), 91-92.

WEAVERS:

Demand of yarn from Weavers of Gujarat (LII—2-5-75), 129.

WEIGHTS & MEASURES:

Report of Weights and Measures Committee (XLIX—5-3-75), 80.

WEIGHING MACHINES:

Export of weighing machines to foreign countries (XLVIII—26-2-75), 55.

WELDING EQUIPMENT:

Import of Welding Equipment for setting up of units to manufacture Steel Pipes and Tubes (LI—23-4-75), 58—60.

WELFARE SCHEMES:

Allocation of funds for Welfare of Women (LII—28-4-75), 93.

Scheme for old and destitutes (XLVIII—24-2-75), 215-16.

Scheme for Welfare of Women and Children (LII—28-4-75), 54.

Scheme for Welfare of Women and Children for Karnataka (XLIX—17-3-75), 3—8.

WEST AFRICA:

Return of Indian Doctors from West African Countries (XLIX—6-3-75), 127—31; (LII—8-5-75), 158-59.

WEST ASIA.:

Change in U.S. Posture towards India after recent developments in South-East and West Asia (LI—18-4-75), 61-62.

Influx of Arms into West Asia (XLVII—20-2-75), 186.

Reappraisal of Foreign Policy towards West Asia (LI—10-4-75), 166—68.

Sub-contracts for India under French Projects in West Asian Committees (LI—18-4-75), 262-63.

Trade with Oil rich West Asian Countries (LI—25-4-75), 180-81.

WEST BENGAL:

Agitation by F.C.I. employees in West Bengal (L—24-3-75), 167-68.

Albion Plywood Ltd. at Budge Budge and Long Islands (LII—8-5-75), 133-34.

Allocation for fisheries in West Bengal during Fourth Plan (LII-28-4-75), 117.

Allocation of funds for irrigation facilities in the State of West Bengal (L—24-3-75), 166-67.

Allotment of Indane Gas Agencies in various Districts of West Bengal (LII—29-4-75), 197.

Amount advanced by LIC for execution of Industrial projects in West Bengal (XLIX—7-3-75), 75-76.

Applications for Production of T.V. Sets in West Bengal lying with the Electronics Commission (XLVIII—26-2-75), 26—28.

Applications from Industrial Houses to invest in West Bengal (L—26-3-75), 184-85.

Assistance sought by West Bengal State Electricity Board for Santaldih Thermal Station and Purulia Howrah Transmission line (LI—23-4-75), 173-74.

Augmenting medical facilities for Cancer Treatment in West Bengal (LI—18-4-75), 92-93.

Barachauka Basin Drainage Scheme in West Bengal (XLIX—10-3-75), 186.

Boiled wheat and pinch of Salt for Agricultural Libourers in West Bengal (XLVII—20-2-75), 63-65.

Capacity of Textile Units in West Bengal Under National Textile Corporation (L—19-3-75), 62.

WEST BENGAL: *Contd.*

Cattle development schemes in Tripura, West Bengal and Assam (L—24-3-75), 158.

Central aid for Sun flower cultivation in West Bengal (LI—21-4-75), 127.

Central aid to drought affected areas in West Bengal (XLVIII—24-2-75), 49.

Central Assistance to Salt Factories in Coastal Belt of Contai in West Bengal (L—19-3-75), 155.

Central Funds allocated for Flood Repairs and Restoration Works for West Bengal (XLIX—7-3-75), 102-03.

Closure of Belveders Jute Mill at at Sankrail, District Howrah (W. B.) (LI—25-4-75), 189.

Construction of Roads in Coastal Village in West Bengal and Kerala (LI—10-4-75), 55-56.

Crisis faced by Drugs and Pharmaceutical Firms of West Bengal (XLIX—4-3-75), 131-32.

Crisis in Wagon Industry in West Bengal (L—9-4-75), 156.

Crisis in West Bengal Aluminium Industry (LII—8-5-75), 53-54.

Death of Striking worker of FCI in West Bengal (LI—23-4-75), 68-69.

Demand and supply of Kerosene Oil in West Bengal and other North Eastern States (XLVIII—25-2-75), 102.

Demand of Proportionate Cess Tax West Bengal (LI—10-4-75), 167.

Deposits received and mobilised by Banks, Post Office Savings and LIC in District of Cooch Behar, West Bengal (LI—18-4-75), 350-51.

Development of Digha as a Tourist Centre (L—21-3-75), 121.

WEST BENGAL: *Contd.*

Development of North Bengal (LI —16-4-75), 122-23.

Development of River Port, Raichowk of West Bengal (XLIX—10-3-75), 111-12.

Development of tourist facilities at Digha (West Bengal) (XLVII—21-2-75), 193-94.

Drilling operation at certain places in West Bengal (XLIX—4-3-75), 213-14.

Drought prone area programme in West Bengal (LI—21-4-75), 141-42.

Electrification of villages in West Bengal during Fifth Plan (LII—30-4-75), 159.

Electrification of Villages in West Bengal during last three years (LII—30-4-75), 163.

Engineering and Agriculture of Graduates in Agro service Centres in West Bengal and Punjab (LII—5-5-75), 26—28.

Exemption Granted to Gratuity Trusts by Commissioner of Income Tax in West Bengal (LI—11-4-75), 56-57.

Expenditure on crash programme for rural employment in West Bengal (LII—28-4-75), 117.

Exploitation of New Coal Mines in Districts Purulia and Bankura in West Bengal (XLIX—5-3-75), 49.

Export Relief to Powerloom Association of West Bengal (LII—2-5-75), 186.

F.I.B. Releases in West Bengal (L—9-4-75), 162.

Field Publicity Offices in West Bengal and Exhibitions arranged (L—9-4-75), 74.

Financial aid to Village and Cottage Industries in West Bengal (XLVIII 26-2-75), 162-63.

WEST BENGAL: *Contd.*

Financial Assistance by Nationalised Banks to farmers in West Bengal (LI—18-4-75), 244-45.

Financial Crisis in Nationalised Textile Mills in West Bengal (LII—30-4-75), 224-25.

Fishery Development in West Bengal (L—24-3-75), 126.

Fishing Harbour Project in West Bengal (L—7-4-75), 197.

Funds sought by West Bengal for augmenting power supply position during 1975-76 and Fifth Plan (XLVII—19-2-75), 208.

Geological Survey of North Bengal (LI—10-4-75), 168-69.

Growth rate of industrial production in West Bengal (L—26-3-75), 147—49.

Inadequate supply of Oil Seeds to West Bengal by other States (LII—28-4-75), 102.

Incidence of Malaria in Industrial Belt of Chotanagpur, West Bengal and Orissa (LII—8-5-75), 67-68.

Inclusion of West Bengal Scheme in Central Sector (XLVIII—27-2-75), 39.

Increase in Malaria Cases in West Bengal (XLVII—20-2-75), 71-72.

Indane Gas Agencies in Districts of West Bengal and Northern Region States (LII—29-4-75), 43-44.

Industrial climate of West Bengal (Vol. XLVIII—28-2-75), 88-89.

Industrial towns in West Bengal covered under E.S.I. Scheme (XLVIII—27-2-75), 110-11.

Irrigation Project in West Bengal (L—7-4-75), 194—97.

Labour Advisory Board, West Bengal (XLVIII—27-2-75), 36-37.

Labour Welfare Centres in West Bengal (LII—28-4-75) 125.

WEST BENGAL: *Contd.*

Lack of facilities in setting up of Industrial Units in West Bengal (XLVIII—26-2-75), 161-162.

Land under cultivation and production in West Bengal. (LII—28-4-75), 140.

Loans Advanced by Nationalised Banks to Scheduled Caste and Tribal Applicants in Jhargram, West Bengal (L—21-3-75), 95.

Loans advanced by Nationalised Banks to Scheduled Caste and Tribal Applicants of Purulia West Bengal (L—21-3-75), 97.

Loan advanced by Nationalised Banks to Small Scale Industries Applicants of Malda in West Bengal (L—21-3-75), 97.

Loan advanced by Nationalised Banks to small scale industries in Districts of West Bengal (LI—11-4-75), 42-43

Loans Advanced by Nationalised Bank to Small Scale Industries of Howrah in West Bengal—(Vol. XLVIII—28-2-75), 124-25,

Loans advanced by Nationalised Banks to Small scale Industries in Jalpaiguri, West Bengal. (L—21-3-75) 42.

Loan disbursed by nationalised Banks in West Bengal, Assam, Tripura Nagaland, Manipur, Bihar and Meghalaya (XLVII—21-2-75), 110.

Loans sanctioned and disbursed by Nationalised Banks for purchase of Mini buses in West Bengal (LII—9-5-75), 253-54.

Loan to unemployed Youth by Nationalised Banks in West Bengal (LI—114-75), 137-38.

Loop factory at Faraka, West Bengal (XLVIII—27-2-75), 109-10.

Loss in production due to power shortage in West Bengal (LII—7-5-75), 35.

WEST BENGAL: *Contd.*

Loss to Industrial Production in West Bengal due to power rationing (XLVII—19-2-75), 182-83.

Machinery to provide legal aid to poor in West Bengal (LII—29-4-75). 167—69.

Major and Medium Irrigation Project in West Bengal (LII—28-4-75) 43.

Management of Cotton Mills taken over by State Government in West Bengal (LI—16-4-75), 142-43.

Master Plan for Refugee Rehabilitation in West Bengal (XLX—6-3-75), 176.

Master plan to check floods in North Bengal (LII—5-5-75) 118-19.

Memorandum submitted by Small and Medium Scale Industries, West Bengal Vol XLVII—28-2-75), 77-78.

New Irrigation Projects coming up in West Bengal (LII—5-5-75), 82-83.

News item captioned 'Rice Procurement Mess, Distress in West Bengal (LII—28-4-75), 128.

New Railway Lines Linking West Bengal Cachar District of Assam, Tripura Meghalaya and Mizoram (XLVIII—25-2-1975), 105.

Newsprint Plant in North Bengal (LI—23-4-75), 100-01.

Non-payment of Taxes by Film Stars in West Bengal (XLIX—7-3-1975 139-40.

Off shore Oil exploration along coastal belt of West Bengal and Orissa (L—8-4-75) 183-84.

Opening of Branches of Nationalised Banks in West Bengal. (L—21-3-75), 1—77.

Payment by West Bengal Government for Land required for Underground Railway in Calcutta (L—18-3-75), 54.

WEST BENGAL: *Contd.*

Payment of Royalties for Coal Mines demanded by West Bengal (LI—16-3-75), 60-61.

Pending Letters of Intent for Industrial Investment in West Bengal (L—19-3-75), 108.

Population and Area covered by Nationalised Banks Branches in West Bengal (L—21-3-75), 178.

Power Supply position in West Bengal (L—19-3-75), 132.33.

Probe into explosion of Chandpura and Durgapur Power Units of West Bengal (L—19-3-75), 114-15.

Procurement of Foodgrains in West Bengal (XLIX—10-3-75), 187-88.

Production of Helium from Hot Water Springs in West Bengal and Bihar and Monazite Sand of Kerala (XLIX—12-3-75), 158-59.

Projects of Oil Exploration in West Bengal (LI—22-4-75), 2—7.

Proposal to introduce corridor system in local trains to prevent crimes (LII—6-5-75), 104.

Quality Control Laboratory for Drug Units in West Bengal (LII—6-5-75), 170-71.

Quota of wheat for West Bengal out of the quantity to be received from Germany (L—7-4-75), 92-93.

Railway Lines in Sunderban area of West Bengal (L—8-4-75), 36-37.

Rationed Articles demanded and supplied to West Bengal (XLIX—10-3-75), 107-08.

Reduction in the Reserved Assembly and Parliamentary Constituencies in West Bengal and North Eastern Region States (LII—29-4-75), 103.

Refugee Harijan colony on Railway Lands in Panihati Area (L—8-4-75), 182-83.

WEST BENGAL: *Contd.*

Relief Scandal of Bengal (LII—8-5-75), 79-80.

Relief to small scale manufacturing units of West Bengal (LII—7-5-75), 128.

Requirement and production of vanaspati in West Bengal and North Eastern States (XLVIII—24-2-75), 114-15.

Rice procured by Rice Millers in West Bengal (LII—28-4-75), 88.

Rice procurement target in West Bengal (Vol. XVVIII—3-3-75), 93.

Rural Banks in West Bengal (LI—11-4-75), 184.

Scarcity of Superfine varieties of yarn in West Bengal (LI—18-4-75), 248.

Schemes for New Lines/Expension of Existin Lines in West Bengal during Fifth Plan (LII—29-4-75), 155-56.

Science and Technology Plan for West Bengal (LI—16-4-75), 47-48.

Setting up of Paper Projects in West Bengal, Tripura, Assam and Meghalaya (XLVIII—26-2-75), 110-111.

Shifting of Registered Offices by Companies in West Bengal (LI—15-4-75), 133.

Shortage of Water in Health Centres of West Bengal (LII—8-5-75), 71.

Sick Tea Gardens in West Bengal Vol. (XLVIII—28-2-75), 109-10

Sick units run by large industrial houses in West Bengal (LII—7-5-75), 79.

Soviet Technological know-how for Agricultural Development in West Bengal (LI—21-4-75), 94.

Starvation in Sunderbans, West Bengal (XLIX—10-3-75), 89.

Steps by Central Government curb Activities of Naxalite Elements in Tea Gardens in West Bengal (L—26-3-75), 68-69.

WEST BENGAL: *Contd.*

Steps taken under SFDA and MFAL scheme in West Bengal (Vol. XVVIII—3-3-75), 4—14.

Stoppage of Central Assistance for Rehabilitation in West Bengal (XLVIII—27-2-75), 87-88.

Strike by jute workers in West Bengal (XLVII—21-2-75), 34-35.

Study Team on Cooperation Credit structure of West Bengal (L—7-4-75), 38-39.

Supply of Raw Material to Drug Manufacturing units of West Bengal (LII—6-5-75), 169-70.

Survey for Petroleum resources in West Bengal Basin (XLVIII—25-2-75), 114.

Survey made by Coal Survey advisory Committee in Mejla Area, District Bankura, West Bengal (XLVIII—26-2-75), 41.

Talk with West Bengal Government on Rehabilitation on former East Pakistan Refugees (XLIX—6-3-75), 65-66.

Thermal power station in West Bengal (L—13-4-75), 167-68.

Utilisation of hot springs of West Bengal and Chhotanagpur Area of Bihar for production of Electricity (L—9-4-75), 154.

Violation of Companies Act by Companies in West Bengal and North Eastern States (XLVIII—25-2-1975), 103.

Violation of Foreign Exchange regulations by West Bengal Minister (LII—7-5-75), 221.

Virgin Coal Bearing Area in Burdwan District of West Bengal (XLVIII—26-2-1975), 39-40.

Wagon Orders pending with Industry in West Bengal (LII—6-5-75), 48-49.

Workers retrenched in West Bengal, Bihar and Orissa (LII—8-5-75), 68-69.

WEST BENGAL: *Contd.*

World Bank aid for agriculture and irrigation development in West Bengal (L—7-4-75), 180-81.

World Bank Paper on Promotion of Education in Developing Countries (XLIX—7-3-1975), 52-53.

Debates

Re. Arrest of a socialist leader in West Bengal (LII—30-4-75) 268-69.

Jute Workers' Strike in West Bengal (Dis.) (XLVII—20-2-75), 393—457.

Problems of Refugees from former East Pakistan (St) (LII—8-5-75), 258-59.

WEST BENGAL COLLEGE TEACHERS ASSOCIATION:

Implementation of U.G.C. scales for West Bengal College Teachers Association (XLVIII—24-2-75), 227-28.

WEST BENGAL COTTON TEXTILE WORKERS FEDERATION:

Memorandum from West Bengal Cotton Textile Workers Federation (LI—23-4-75), 195.

WEST BENGAL DEVELOPMENT CORPORATION:

Licence Issued to West Bengal Development Corporation for production of T. V. Picture Tubes after rejection of application of Kerala State Electronics Development Corporation (LI—16-4-75), 182-83.

WEST BENGAL STATE COOPERATIVE BANK (XLIX—7-3-75), 112.

WEST BENGAL STATE ELECTRICITY BOARD:

Allocation for West Bengal State Electricity Board for Fifth Plan (L—26-3-75), 63.

WEST COAST:

Completion of bridge across river Kali on West Coast (XLIX—6-3-75), 162-63.

WEST EUROPEAN COUNTRIES:

Supply of iron ore to West European Countries (XLVII—21-2-75), 124.

WEST GERMANY:

Exports to and Imports from federal Republic of Germany (LI—25-4-75), 199-200.

Foreign Collaboration agreement between Modis and Continental Hanover of West Germany (L—19-3-75), 120-21.

Indian Engineer Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 1—5.

WESTERN ELECTRONICS (P) LTD.

Import licences/Authorisation letters issued to Weston Electronic Private Limited (LI—11-4-75), 53-54.

WESTERN GHATS:

Allocation of Special Financial Assistance to Karnataka for Development of Western Ghats Region (XLIX—5-3-75), 208.

Central assistance for Sub-Plan for development of Western Ghats (XLVIII—21-2-75), 214.

Techno-economic study for development of Western Ghats (XLIX—5-3-75), 164.

WESTERN JAMUNA CANAL:

Disputes regarding Control of Distributary of Western Jamuna Canal (Vol. XVVIII—3-3-1975), 218-19.

WESTINGHOUSE TRADING CORPN.:

Charges against Mr. Jan Drobot Vice-President of Westinghouse Trading Corporation (Asia) Ltd. (LII—7. 5-75), 161.

WHEAT:

Agreement with U.S.A. for Import of Wheat (XLVIII—24-2-75), 157-158.

WHEAT: *Contd.*

Approval of Bonus Scheme for Procurement of Wheat by States (LII—28-4-75), 167.

Availability of non-levy wheat (XLVIII—24-2-75), 201-202.

Basis for Fixing procurement price of wheat (LI—21-4-75), 97.

Claims made by Punjab Government against Wheat losses in transit (XLVII—18-2-75), 152.

Demand for Increase in Wheat Levy Prices (XLIX—10-3-75), 147.

Demand for raising procurement Price of Wheat (LI—21-4-75), 108.

Distribution of Desi wheat through Fair Price shops in Delhi (LI—21-4-75), 95.

Effect of U. S. arms supply to Pakistan on wheat supply to India (L—24-3-75), 86.

Enlarged Wheat Zones and Monopoly Procurement (LI—21-4-75), 64-65.

Enquiry into supply of wheat as certified seed (L—7-4-75), 145-46.

Export of Wheat and Rice to Oil Producing Countries (LII—28-4-75), 129.

FCI not to procure wheat from Punjab Markets (LII—28-4-75), 153.

Failure of Crash Programme for Wheat Production in Punjab (XLIX—10-3-75), 82-83.

Failure of New Wheat Policy (XLIX—10-3-75), 181-82.

Fixation of Wheat Procurement Target (LI—21-4-75), 192.

Impact of increase in Wheat Price on its procurement (LII—5-5-75), 151.

Import of wheat from USA under food for peace (LII—9-5-75), 137—39.

Increase in Wheat Quota to Karnataka (Vol. XVVIII—3-3-75), 183.

WHEAT: *Contd.*

Price of Levy Wheat (XLIX—17-3-75), 102-03.

Production of Wheat, Gram and Rice during the last three years in States (XLVIII—24-2-75), 116-17.

Purchase of wheat from USA (XLIX—10-3-75), 31-32.

Quantity of Wheat sold by Farmers and Producers and Levy Wheat procured by Government (LII—28-4-75), 101.

Quota of wheat for West Bengal out of the quantity to be received from Germany (L—7-4-75), 92-93.

Removal of Zonal Restrictions on Movement of Wheat and Rice (Vol. XVVIII—3-3-75), 208-09.

Request from Punjab and Haryana to Revise procurement Price of Wheat (LI—21-4-75), 75.

Requirement of Rice and Wheat in Different States (LII—28-4-75), 49.

Requirement of Wheat and Rice of States (LI—21-4-75), 29—32.

Rise in wheat prices (XLIX—10-3-75), 36-37.

Subsidy for Wheat and Coarse Grains (L—7-4-75), 47-48

Take over of procurement and Distribution of wheat and rice (XLVIII—24-2-75), 85-86.

Take-over of wheat trade (L—7-4-75), 61-62.

Under-Invoicing and Evasion of Taxes by Traders in Punjab and Haryana in Wheat Sales (L—24-3-75), 87.

Wheat allotted and supplied to Orissa from November, 1974 to January, 1975 (Vol. XVVIII—3-3-75) 169-70.

Wheat and Wheat Products development Council (XLIX—17-3-75), 150-51.

WHEAT: *Contd.*

Wheat Imports (LI—21-4-75), 133-34.

Wheat Prices (LI—21-4-75), 109.

Wheat Price Policy (LII—28-4-75), 79.

Wheat supplied to bakeries from Central Pool (LII—5-5-75), 73-74.

Wheat supply from Australia (XLIX—17-3-75), 172.

Wheat to Karnataka (LII—5-5-75), 219-20.

See also "Foodgrains"

Debates

Procurement and pricing policy of wheat (St.) (L—24-3-75), 236-37.

Punjab Government reported refusal of permission to Food Corporation of India for wheat procurement in the State during current season (CA) (LII—28-4-75), 189—201.

WHEAT PRODUCTS:

Agency for Inspection of Wheat Products before supply to Public (XLVIII—24-2-75), 183.

Milling Margins and Prices of Wheat Products (Vol. XVVIII—3-3-75), 152-53.

WHITE REVOLUTION (LII—28-4-75), 65.

Animal Husbandry and Dairy Development for White Revolution during Fifth Plan (LII—28-4-75), 30.

See also "Milk and Milk products.".

WIG INDIA, MADRAS:

Closure of Wig India, Madras (L—21-3-75), 72.

WILD LIFE:

Bandipur Wild Life Sanctuary and Bird Sanctuary in Karnataka (LI—18-4-75), 224-25.

Extinction of Wild Life (L—24-3-75), 179-80.

WILD LIFE: *Contd.*

Preservation of Wild Life in Orissa (LII—5-5-75), 212-13.

Protection of wild animals and fauna in Himalayan region (L—24-3-75), 171-72.

Recommendation of Expert Committee on wild life conservation on Gir Sanctuary (L—24-3-75), 193.

Use of Army Vehicles and Automatic Weapons against Wild Life in Rewa (LI—10-4-75), 56-57.

WILD LIFE SANCTUARY(IES):

Death of Bisons in Periyar Wild Life Sanctuary (L—7-4-75), 16-17.

WILLIAMSON MAGOR & CO.:

Amalgamation of Williamson Magor and Co. with Macneill and Barry Ltd. (LII—6-5-75), 48.

Foreign Tours by Chairman of Williamson Magor & Co. Ltd. (LII—2-5-75), 124-25.

WILLINGDON HOSPITAL:

Mobile Dental Van lying idle at Willingdon Hospital (XLVII—20-2-75), 106-07.

WILLOW CULTIVATION:

Willow Cultivation in Ladakh (XLIX—10-3-75), 44-45.

WIMCO MATCHES CO., M/S.:

Remittances by M/s. Wimco Matches Manufacturing Company (LII—7-5-75), 44.

WINE(S):

Coverage of indigenous wine shop under E. P. F. Act (XLVIII—27-2-75), 187-88.

Import of concentrate Whisky and Brandy (LI—25-4-75), 65.

Supply of bad quality Wine to Military Canteens by Udaipur Distillery Udaipur (L—20-3-75), 54.

Warning on wine bottles (L—20-3-75), 71.

WIRELESS OPERATOR:

Proficiency Examinations for Wireless Operators (Southern Railway) (XLVII—18-2-75), 28-29.

WOMEN:

All India Women's Day (L—7-4-75), 138-39.

Bill for providing equal pay for equal work for women (XLVIII—27-2-75), 132.

Call to Ratify UN Charter on Women (LII—8-5-75), 186-87.

Committee on Status of Women (XLVIII—24-2-75), 190-91.

Conditions of Working Women (LII—5-5-75), 222-23.

Craft Centres for Poor Women (L—24-3-75), 105.

Demands made at the Seminar organised in Cochin in connection with International Women's Year (LI—22-4-75) 126-27.

Employment of women and children (XLVIII—27-2-75), 30.

Help to non-official women associations to celebrate International Women's Year (XLIX—10-3-75), 215-16.

Implementation of Recommendations made by Committee on Status of Women (LII—5-5-75), 97-98.

Legislation to grant equal rights in women (LII—29-4-75), 203.

Literacy Centres for women in Delhi (LII—5-5-75), 220-21.

Programme of Social Reforms and measures to improve lot of Indian women in 1975 (L—7-4-75), 30—36.

Scheme for Women's participation in Development of Country in 1975 (L—7-4-75), 114—16.

Setting up of Cell to Coordinate Women Welfare Activities (XLVIII—24-2-75), 121—23.

WOMEN—*Contd.*

Special cell for Working Women (LI—21-4-75), 176-77.

Transfer of women employees in Post and Telegraphs Department (LII—30-4-75), 247.

Vocational Training and Employment Opportunities for Indian Women in 1975 (L—7-5-75), 166-87.

Women's Unemployment and Discrimination against them (L—20-3-75), 85.

Debates

Measures to remove Economic and Social Injuries to Women (Res.)—Debate adjourned (LI—11-4-75), 303—66.

WOMEN YEAR:

Committee on Status of Women (XLVIII—24-2-75), 189-90.

WOOD PRODUCT(S):

Institutes for research in Manufacture of Wood Products and Panels (XLIX—10-3-75), 184-85.

WOOL:

Raw Wool Import (XLIX—14-3-75), 66.

WOOLLENS:

Increase in Export of Woollen Knitwears to USSR (L—21-3-75), 153.

Production of woollens in India (XLVII—21-2-75), 82-83.

Projects for Boosting Export of Woollens (Vol. XLVIII—28-2-75), 103-04.

Projects to strengthen production of woollens for export (XLVII—21-2-75), 124-25.

Reduction in home consumption for generating further exports of woollen (XLVII—21-2-75), 145-46.

WOOLLEN CLOTH:

Export of Woollen Cloth during 1974-75 (LI—18-4-75), 33-40.

WOOLLEN INDUSTRY:

Additional Capacity in Woollen industry (LI—11-4-75), 170-71.

Crisis in Woollen Textile Industry in Punjab (LI—18-4-75), 197.

Expansion and Modernisation of Units in Woollen Industry (L—21-3-75), 32.

Joint venture to improve production of woollen industry (XLIX—7-3-1975), 83.

Supply of Imported Raw Materal to Woollen Industries in Gujarat (LII—2-5-75), 117-18.

Supply of Yarn to Woollen Textile Mills of Madhya Pradesh (LI—25-4-75), 114-15.

WOOLLEN REGS SCANDAL:

Outstanding Reports/Inquiries by Committee on Public Accounts (LII—30-4-75), 47—52.

WORK PERMITS:

Issue of Work Permits to People Coming to Bombay (LI—16-4-75), 28-29.

WORK TO RULE AGITATION:

Work-to-Rule agitation by Peons of different centres of RBI (L—21-3-75), 152.

WORKERS:

See "Labour".

WORKERS EDUCATION CENTRES (LI—10-4-75), 122—24.

WORKERS UNIONS:

See "Trade Unions"

WORKERMEN'S COMPENSATION ACT:

Increased Compensation under Workmen's Compensation Act (XLVII—20-2-75), 150.

WORKING WOMEN:

Special Cell for Working Women (LI—21-4-75), 176-77.

See also "Women."

WORLD BANK:

Aid from World Bank for providing credit to Farmers (LI—18-4-75), 289-90.

Assistance from World Bank (XLVII—21-2-75), 69-70. (XLIX—10-3-75), 116.

Assistance from World Bank for Calcutta Metropolitan Development Authority (XLVII—21-2-75), 136-137.

Credit from World Bank for Industrial Credit and Investment Corporation of India (LI—25-3-75), 71.

Loan from World Bank for fertiliser production in India (LI—18-4-75), 222—24.

Loan from World Bank for Indian Farmers Fertiliser Cooperative (LII—2-5-75), 179-80.

Loan from World Bank for Milk Project i Madhya Pradesh (L—21-3-74), 72.

Loan for World Bank to boost fertilier output (LII—2-5-75), 24.

Negotiations with IMF. World Bank and OPEC for Oil facilities (LI—18-3-75), 63-64.

Subjects discussed with World Bank President (XLVII—21-2-75), 173.

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75), 10—14.

Views of World Bank on land reforms (L—7-4-75), 101—03.

World Bank aid for agriculture and irrigation development in West Bengal (L—7-4-75), 180-81.

World Bank Aid for Development of Cattle and Milk in Rajastan (L—7-4-75), 57-58.

World Banks aid for Projects in States (LII—9-5-75), 214—16.

World Banks aid Relief Work in Madhya Pradesh (L—24-3-75), 125—26.

WORLD BANK: *Contd.*

World Bank Aid for Seed Industry at Nagpur (XLIX—10-3-75), 179-80.

World Bank Assistance for Completion of Upper Krishna Project (LII—5-5-75), 207.

World Bank's Assistance for Fisheries in Kerala (L—24-3-75), 132-33.

World Bank Assistance for Irrigation Projects (XLVIII—24-2-75), 63-64.

World Bank's Assistance to Developing Countries (L—21-3-75), 30.

World Bank credit for Industrial import (XLVII—21-2-75), 105, (LI—18-4-75), 288-89.

World Bank Loan for Imporvement of Calcutta (LII—2-5-75), 66.

World Bank Loan for Irrigation Projects (LII—2-5-75). 96-97.

World Bank loan for purchase of Telephone Exchanges (XLVII—19-2-75), 130.

World Bank Loan to Indian Railways (LII—6-5-75), 104-04.

World Bank paper on Promotion of Education in Developing countries (L—2-3-75), 49.

World Bank study on energy sector of India (LI—11-4-75), 129-30.

World Bank's Team Visit to Chambal Ravines (LII—2-5-75), 109.

World Bank's Team visit to Indore (XLIX—14-3-75), 191.

WORLD CARDAMOM CONFERENCE:

Proposal to have a World Cardamom Conferene in India (LI—18-4-75), 303.

WORLD FOOD PROGRAMME:

Aid received under World Food Programme (LI—21-4-75), 131-32.

Food and approved under World Food Programme (L—21-4-75), 193-94.

WORLD HEALTH DAY:

Observance of World Health Day (LII—8-5-75), 178-79.

WORLD HEALTH ORGANISATION:

Help to CMDA by WHO and Ford Foundation (XLIX—17-3-75), 131-32.

Implementation of Health Projects by WHO (LI—18-4-75), 190—93.

W.H.O. Assistance for Eradication of Leprosy from the Country (XLVII —20-3-75), 118-19.

WHO Mosquito Eradication Programme (LII—8-5-75), 219.

W.H.O. Water Purification Scheme for Calcutta Water Supply Sorporation (LI—21-4-75), 121.

WORLD HINDI CONFERENCE:

Detaining of Delegates to World Hindi Conference by Police (XLIX —12-3-75), 47.

WORLD HINDI CONVENTION (XLIX—10-3-75), 95-96.

Views of World Hindi Convention regarding use of English in Offices (L—9-4-75), 51—58.

See also "Hindi Convention".

WORLD MARKET:

Recession in World market and its impact on Indian trade (XLVII— 21-2-75), 51.

WORLD POPULATION CONFERENCE:

World Population Conference in Bucharest (LI—10-4-75), 118-19.

WORLD TABLE TENNIS:

Participation by Chinese in World Table Tennis at Calcutta (XLIX— 6-3-75), 67-68.

Participation by Foreign Teams in World Table Tennis at Calcutta (XLIX—6-3-75), 64.

WORLD TELUGU CONFERENCE (L—24-3-75), 78.

WORLD WILD LIFE FUND:

Financial Assistance for Giri Lion Sanctuary From World Wild Life Fund (LI—21-4-75), 74.

WORLD WILD LIFE: *Contd*

Gift from World Wild Life Fund for Project Tiger (LII—5-5-75), 162-63.

WRIT PETITIONS:

Appeals filed by Government and expenses incurred on writ petitions (LII—6-5-75), 14—21.

Debates

Writ Petition re. Preseidential Order for withdrawal of certain amounts from the Consolidated Fund of Union Territory of Pondicherry (Under Rule 377) (XLVIII—25-3-75), 223—32.

X-RAY FILMS:

Production of Polyester based Medical X-Ray Film by Hindustan Photo Films (L—9-4-75), 179-80.

Self Sufficiency in X-Ray Films (L—26-3-75), 53-54.

Setting up of X-Ray films producing project in Public Sector (XLIX—5-3-75), 190.

Y

YARN:

Decline in the prices of fibre and textile yarn (XLVIII—28-2-75), 57-58.

Demand of Yarn from Punjab (LI— 25-4-75), 160.

Effect of shortage of yarn on tyre industry in Madhya Pradesh (XLIX—5-3-75), 56.

Export of All Varieties of Yarn (LI—25-4-75), 176.

Increase in Prices of Yarn (XLVIII —28-2-75), 57.

Production of yarn and Cloth for Domestic Consumption (LI—11-4-75), 17—22.

Supply of yarn to handloom weavers on credit (LI—25-4-75), 123.

Unutilized spinning yarn lying in Kerala Mills (XLIX—14-3-75), 80.

Yarn lying with Customs (XLIX— 14-3-75), 37.

YOGA:
Propagataion of Yoga (LI—21-4-75), 132-33.

YOUTH HOSTELS:
Tourist and Youth Hostels (LI—18-4-75), 213—15.

"YOUTH PARLIAMENT":
'Youth Parliament' Programme in Schools and Colleges (XLVIII—3-3-75), 42-43.

YUGOSLAVIA:
Building of Modern Ships with help of Yugoslavia (XLIX—13-3-75), 115-16.

Cooperation between India and Yugoslavia for Development of Atomic Energy (L—19-3-75), 205-06.

Indo-Yugoslavia agreement on Scientific and Technological co-operation (L—19-3-75), 43—45.

Orders from Yugoslavia for supply of Wagons (L—21-3-75), 85.

Supply of wagons to Yugoslavia by Jessop Company (XLIX—5-3-75), 120.

Three Massisve Oil Tankers ordered from Yugoslavia (LI—18-4-75), 47.

YUNUS COMMISSION:
Report of Balachandran Committee and Yunus Commission on Coca Cola (XLIX—12-3-75), 75—78.

ZAMBIA:
Exports to and Imports from Zambia (XLIX—7-3-1975), 170-71.

Selection of SC|ST candidates for assignments in Iraq, Tanzania, Zambia and Libya (LII—8-5-75), 45-46.

Trade agreement between India and Zambia (XLVII—21-2-75), 187.

Trade with Zambia (XLIV—7-3-75), 171-72.

Visit by Preseident of Zambia (XLVII—20-2-75), 40-41.

ZINC:
Expansion of copper and Zinc Projects at Khetri (L—20-3-75), 132.

Self-sufficiency in Zinc Production (L—20-3-75), 97.

Supply of Zinc Dross by Rourkela Steel Plant (LI—10-4-75), 137.

Zinc Smelter Factory at Visakhapatnam (XLVII—20-2-75), 112-13.

ZOO:
Enquiry into Disappearance of Skins of Animals from Bombay Zoo (XLIX—17-3-75), 104.

ZUARI AGRO CHEMICALS FACTORY:
Pollution caused by the Zuari Agro Chemicals Factory (LII—6-5-75), 182-83.

PART II
NAME INDEX

A

ACHAL SINGH, SHRI :

Agreement with Iraq for supply of Crude Oil (XLVII—18-2-75), 12

Appointment of Librarians by Directorate of Education, Delhi (LII-28-4-75), 63

Grade of Librarians in Delhi Schools (LII—28-4-75), 143

Harassment to small newspapers while checking their circulation for allotment of newsprint quota (LII—30-4-75), 13

Issue of Licences/letters of permission for bottling Coca Cola (XLIX—12-3-75) 25

Report by I.I.M.C. on Family Planning Programme (LI—10-4-75), 30

Road Mishaps in Delhi (XLVII—20-2-75), 29

Debates

Demands for Grants, 1975-76 :

Ministry of Agriculture and Irrigation. (L—8-4-75), 235-38.

Ministry of Defence (LI—21-4-75), 275-78.

General Budget 1975-76 :

General Discussion (XLIX—13-3-75), 352-53.

AGA, SHRI SYED AHMED :

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other state Capitals (LII—28-4-75), 6.

Debates

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India. (Dis) (L—24-3-75), 307-10.

D.G. 1975-76—Ministry of External Affairs (LI—16-4-75), 266-268.

Ministry of Defence (LI—21-4-75), 268-69.

Growth of Fascism in the Country (Res) (OL—26-3-75), 324-26.

Measures to remove Economic and Social Injustices to women-Debate adjourned. (LI—11-4-75), 364, (LI—25-4-75), 326-44.

Personal Explanation (XLIX—7-3-75), 225-42.

President's Address :

Motion of Thanks (XLVIII—24-2-75), 344-50.

AGA, SHRI SYED AHMED—*Contd*

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-75), 320-34.

AGARWAL, SHRI SHRIKRISHNA :

Disposal of Assets by Burmah Shell to Dealers (LI—15-4-74), 25.

Export of Sugar (LII—9-5-75), 108.

Increase in establishment expenditure of Railway Ministry (LI—15-4-75), 197.

Mail Services (LI—23-4-75), 78-79.

News Report Captioned 'Cotton Export to avert Glut' (LII—2-5-75), 4

Progress of relief measures in drought affected States (L—7-4-75), 104.

Proposal to give scholarships to Sportsmen (LII—5-5-75), 42-43.

Purchase of Cement against Foreign Currency on priority basis (LI—16-4-75), 101.

Purchase of Indian Tea by Foreign Countries (LI—18-4-75), 226.

Rice Mill in Public Sector in M.P. (LI—21-4-75), 73.

Scheme to set up a Corporation for Production and Distribution of Drugs (LII—6-5-75), 96—98.

UNICEF aid for children (LII—5-5-75), 199-200.

Debates

D.G. 1975-76 :

Ministry of Agriculture and Irrigation (LI—15-4-75), 239-42.

Finance Bill, 1975 Consid. (LII—2-5-75), 283—89.

AGARWAL, SHRI VIRENDRA :

D.G., 1975-76 :

Ministry of Industry and Civil Supplies (LII—28-4-75), 249-56.

Finance Bill, 1975—Consid. (LII—2-5-75), 274—83.

Motion to pass (LII—5-5-75), 372—75.

General Budget, 1975-76 :

General Discussion (XLIX—10-3-75), 286-97.

AHIRWAR, SHRI NATHU RAM :

Complaints against officers of Customs and Excise Department of Vidharbha and Madhya Pradesh (LI—18-4-75), 21.

Irrigation facilities for New Migrants in Shahpur area (M.P.) under Resettlement Project (LI—10-4-75), 125-26.

Prices of Essential Commodities (XLVIII—28-2-75), 23.

Rate per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 11-19.

Raw Deal wih Agricultural Labour (XLIX—13-3-75), 28-29.

Scale of Assistance to Migrants for Resettlement in Agriculture (L-20-3-75), 52

Scheme for environmental improvement of slums (L—7-4-75), 67-68.

Views of Indian Drug Manufacturers Association on recommendations of Hathi Committee on Foreign Drug Companies (LII—6-5-74), 12-13.

Debates

D.G. (Railwys) 1975-76 (L—18-3-75), 313-14.

Demands for Grants 1975-76 :

Ministry of Agriculture and Irrigation (L—7-4-75) 395—402.

Demands for Grants (Railways) 1975-76 :

General Discussion (XLIX—13-3-75), 474-79.

AMBESH SHRI :

Appointment of Scheduled Castes in Service (LII—7-5-75), 119.

Buses to and from Delhi (LI—10-4-75), 172-76.

Charges against S.I. of Tilak Nagar Police Station (L—9-4-85), 186-87.

Construction of Memorials of Bhai Mati Das, Bhai Dayal Dass and Prayag Dass (LII—5-5-75), 68-69.

Development of Places Associated with Chhatrapati Shivaji for Tourist, (XLVIII—28-2-75), 63.

Development of River Transport in U.P. (LI—18-4-75), 91.

Foreign visits by Prime Minister of India (L—18-4-75), 125.

AMBESH SHRI—*Contd.*

Funds received through Film Star Cricket Match for Prime Minister's Relief Fund and Sale of Bogus Tickets (L—9-4-75), 186.

Hotels and Restaurants (LII—9-5-75), 128—31.

House Rent Allowance to Government employees living in their own houses in New Delhi/Delhi (LI—11-4-75), in 109-10.

Import of Playing Cards (LI—18-4-75), 237.

Issue of Coal licences/permits for production of bangles at Ferozabad, District Agra (LI—23-4-75), 68.

Legislation to Regulate Surgical Operations by Medical Practitioners (LI—10-4-75), 37.

Murders and Dacoities committed in train on Northern Railway (LI—22-4-75), 98-99.

News item 'Alleged Misbehaviour with a Harijan Leader' (LII—30-4-75), 103.

Non-stoppage of DTC Buses at Thermal PowerHouse Bus Stand Badarpur (LI—10-4-75), 177.

Number of Employees in Ministry of Shipping and Transport (LI—10-4-75), 178.

Occupaion of Government Land in Lajpat Nagar, New Delhi (LI—10-4-75), 162-63.

Payment of Income-tax by concerns manufacturing bangles and Glasswares (LI—25-4-75), 88-89

Prescribed period of stay of a Government Servant at one place (LI—16-4-75), 104.

Promotion in F.C.I. (L—7-4-75), 50.

Representation by SC Students of Government Adult Higher Secondary School, Badarpur, Delhi (LII—28-4-75), 183.

Reservation for SC/ST in Railway Educational Institutons (LII—29-4-75), 86-87.

Reservation in Confirmation and Selection Grade to SC & ST Teachers in Delhi (LI—27-4-75), 68.

AMBESH SHRI—*Contd.*

SC/ST Employees retrenched by FC in North Zone during 1973 (LI—28-4-75), 91.

Services to Teachers belonging to S.C. and S.T. in Delhi (LI—18-4-75), 125-26.

Termination of services of officers of STC (LII—2-5-75), 56.

Theft in Government Higher Secondary Co-education School, Badarpur, New Delhi (L—9-4-75), 78.

Theft in the Government Higher Secondary Co-educational School, Badarpur. (LII—28-4-75), 183.

ANTHONY, SHRI FRANK :

Budget Railways 1975-76—General Discussion (XLIX—6-3-75), 224-30.

Re. discussion on conduct or Shri Tulmohan Ram, M.P. (XLVII—21-2-75), 228-29.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 445—50.

President's Address (M) (XLVIII—25-3-75), 282-90.

ARVIND NETAM, SHRI :

Enforcement of Prohibition (H.A.H. Dis.) (L—21-3-75), 386-90.

Measures to remove economic and social injustice to women (Res.) (LI—25-4-75), 372-80.

Notice by Members of Indian Hockey Team for Tournament (St.) (XLVIII 20-2-75), 393.

AUSTIN, DR. HENRY :

Survey for oil in part of Arabian Sea touching India (L—8-4-75), 23.

Debates

B.O.H. (XLIX—14-3-75), 224-28.

Committee of Privilages :
Extension of time for presentation of Report (LII—9-5-75), 337-38.

D.G. 1975-76—Ministry of External Affairs. (LI—16-4-75), 235-42.

Damage to life and property by earthquake in Himachal Pradesh (CA) (XLIX—17-3-75), 233-36.

AUSTIN, Dr. HENRY—*Contd.*

General Budget, 1975-76 :

General Discussion. (XLIX—10-3-75), 320-28.

Growth of Fasicm in the country (Res.) (L—26-3-75), 352-55.

Re. reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L—18-3-75), 308.

AWADESH CHANDRA SINGH, SHRI :

Shifting of Office of Hindustan Paper Corporation from New Delhi to Calcutta (XLVIII—26-2-1975), 20.

Debates

D.G. (Railways) 1975-76 (L—18-3-75), 341-44.

AZAD, SHRI BHAGWAT JHA :

Assistance given by financial institutions to States (LI—25-4-75), 20-21.

Complaints about certification of seeds (LI—21-4-75), 5.

Employment to Children of Loyal Railway Workers (L—18-3-75), 28.

Fresh reforms in Industrial Licensing (LI—23-4-75), 22.

Increase in Prices of Synthetic Detergents produced by Hindustan Lever Limited (L—25-3-75), 28-29.

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 8.

Memorandum submitted by Ex-Servicemen of Punjab, Himachal Pradesh and Haryana to the Former President (L—20-3-75), 8.

Pak threat for war with India over Kashmir Issue (LI—10-4-75), 34.

Plant set up by Modern Bakeries to manufacture, Nan (LI—25-4-75), 16-18

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII—25-2-1975), 6.

Scheme for cleanliness in Trains (LI—15-4-75), 16.

Shifting of offices of Commissoner for Scheduled Castes and Scheduled Tribes (L—26-3-75), 23-24.

Trade with Malaysia (XLIX—14-3-75), 8.

AZAD BHAGWAT JHA—*Contd.*

Views of Indian Drug Manufacurers Association on recommendations of Hathi Committee on Foreign Drug Companies (LII—6-5-75), 11-12.

Working Expenses of LIC (L—21-3-75), 13.

World Hindi Convention at Nagpur (XLVII—20-2-75), 13-15.

Debates

B.O.H. (XLVII—20-2-75), 208.

Budget Railways 1975-76—General Discussion (XLIX—6-3-75), 194-204.

President's Address (M) (XLVIII—26-2-75), 314-15.

Reported attempts of international cartels to smuggle huge quantities of synthetic textiles into India (CA) (LI—22-4-75), 245-46.

Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L—18-3-75), 297.

B

BADE, Shri R. V. :

Acreage of land under Minor Irrigation Schemes (XLIX—10-3-75)., 140—42

Alleged Irregularities committed by organisers of film festival (XLVIII—26-2-75), 70—71

Amount of black money spent in 1971 Lok Sabha Elections (XLVIII—25-2-75)., 33

Annual Report of UGC (LII—5-5-75)., 94—97.

Appointment of Assistant Directors (Hindi) in R.E.C. (L—19-3-75), 161-62.

Area of land affected by erosion, wind or water, water-logging and salinity. (LII 28-4-75), 63.

Coal Wagons meant for certain Associations utilized by Railways (XLVIII—25-2-75), 119.

Cost of Public Irrigation System (LII—5-5-75), 127—28.

Cost of Seeds, Fertiliser, Irrigation and Labour in respect of Wheat, Rice and Sugar Cane (XLVIII—24-2-75), 106-08

BADE Shri R.V.—*Contd.*

Delhi V.I.P. Land Grab Case (XLIX—10-3-75), 135.

Delhi Waqf Board (L—24-3-75), 84-85.

Development of Vivekanandpuri, Delhi. (LII—28-4-75), 185.

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other State Capitals (LII—28-4-75), 1—7.

Distribution of Prime Minister's Relief Funds (LII—7-5-75), 73.

Enquiry against income tax and customs officials for possession of properties disproportionate to their incomes (LII—9-5-75), 46-47.

Enquiry and Litigation Cases in B.H.U. (LII—5-5-75), 134-35.

Expenditure on Central Reserve Police and Border Security Force (L—26-3-75), 132.

Expenditure on Construction of Shanti Van (XVIII—3-3-75) 59—60.

Expenditure on Ministers (XLIX—5-3-75), 82.

Export on Shellac (LII—9-5-75), 111.

Farms under State Farm Corporation (L—24-3-75), 194-95.

Fertile land Renderd Useless due to Excess of Irrigation Water (LI—21-4-75), 39—41.

Flag Station between Chainage No. 6500 and 6800 at Basantpur (L—18-3-75), 47—48.

Housing Problem of the Central Government Employees (Vol.—XLVIII—3-3-75), 142-43.

Irrigation project held up due to inter-State dispute (XLIX—10-3-75), 11-18.

Journalists invited by Delhi Station of AIR for participation in various Programmes (L—19-3-75), 29-30.

Journalists provided passes for Free Travel in Air Flights (L-21-3-75), 82.

Land Eroded by Rivers. (LII—28-4-75), 75.

BADE, R. V.:—*Contd.*

Languages used in U. N. O. (XLVII—20-2-75), 81—84.

Losses suffered by P.C.I. during last three years. (L—7-4-75), 81-82.

Millet (Bajara) production during IV Plan (L—24-3-75), 195—97.

Minimum Wage Policy (LI—10-4-75), 49-50.

Number of Engineers and Doctors seeking jobs (XLVIII—27-2-75), 205—10.

Out of turn Allotment of Quarters (21-4-75), 189-90.

Per capita availability of Foodgrains and quantity needed by Labourers (XLIX—10-3-75), 112-13.

Population of Scheduled Castes and Scheduled Tribes (LII—7-5-75), 204.

Press tours organised by Public Sector Corporation in the Ministry of Agriculture and Irrigation (L—24-3-75), 197.

Purchase of Class IV Uniforms by NCERT (LI—21-4-75), 191.

Purchase of Footwears by NCERT (LI—21-4-75), 190.

Rates of Import and Procurement of Foodgrains (LII—5-5-75), 218-19.

Rearrangement of Plan Priorities in view of increase in costs and paucity of Financial Resources. (XLVII—19-2-75), 49.

Savings Bank Accounts in Bhopal Post Office (L—26-3-75), 119-20.

Saving in Operational Costs of FCI. (XLIX—17-3-75), 38-39.

Seizure of Smuggled Goods by Speed Boats 'Durga' and 'Kali'—(XLVIII—28-2-75), 39—41.

Seniority List of Executive Engineers Class I in C.P.W.D. (LII—5-5-75), 187.

Service Code for India employees of Foreign Missions in India (L—20-3-75), 77.

Shareholders of Maruti Ltd. driling equipment (P) Ltd., Maruti Technical Services (P) Ltd. and Maruti Heavy Vehicles (P) Ltd. (LII—6-5-75), 93-94.

Sick Sugar Mills (L—24-3-75), 81-82.

Sizing machines imported by S.T.C. (XLVII—21-2-75), 92-93.

BADE, R. V.:—*Contd.*

Statement of Ex-President on dissolution of Gujarat Assembly. (LII—30-4-75), 87-88.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 11-20.

Views expressed by M.R.T.P. Commission in its 3rd Annual Report (XLVII—18-2-75), 94.

Views of World Bank on land reforms. (L—7-4-75), 101—03.

Working Group for making study of jail administration. (LII—30-4-75), 103-04.

Debates

All India Services Regulations (Indemnity) Bill: Motion to pass (L—26-3-75), 299—300.

Delhi Rent Control (Amendment) Bill—

(*Amendment of Section* 2) by Shri Shashi Bhushan—Consid. (LII—2-5-75), 346-48.

Hindu Marriage (Amendment) Bill—

(*Amendment of Sections* 13 & 15) by Shri Madhu Limaye—Consid. (LII—2-5-75), 320-21.

Indian Tariff (Amendment) Bill.—

Consid. (XLVIII—18-2-75), 275-79.

BAJPAI, SHRI VIDYA DHAR:

Railway Budget 1975-76—

General Discussion (XLIX—7-3-75), 286—88.

BALAKRISHNAIAH, SHRI T.

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other States Capitals. (LII—28-4-75), 5.

Debates

Demands for Grants (Railways) 1975-76—General Discussion (XLIX—17-3-75), 423—26.

BANAMALI BABU, SHRI

Accumulation of Rock Phosphate in Rajasthan (L-18-3-75), 97-98.

Allegations against Trade Development Authority. (L—21-3-75), 85.

BANAMALI BABU SHRI :—*Contd.*

Auction-cum-Tender System of Marketing in Jute Industry (LII—2-5-75), 46.

Ban on Sale of Land by Tribals to Non-Tribals (XLIV—10-3-75), 109-10.

Construction of Hotels by I.T.D.C.-(XLIX—14-3-75), 193-94.

Construction of ships with foreign collaboration (XLVIII—27-2-75), 191.

Decline in popularity of Indian Tea in World Markets. (LI—11-4-75), 116-17

Funds for setting up of Fertilizer Plants (L—25-3-75), 34-36.

Geological results of Atomic Test. (LI—23-4-75), 193-94.

Indan team for Paris meeting on Oil and Fertilizers (LII—8-5-75), 193-94.

Indo-Soviet Joint Ventures in Thrdi Countries (XLIX—12-3-75), 109-11.

International Telugu Conference (LII—5-5-75), 56.

Law to Prohibit Animal Slaughter in Temples (LI—22-4-75), 27.

Lifting of stock of controlled cloth by National Consumers 'Cooperative Federation. (LII—30-4-75), 90-91.

Misuse of Residential Premises in the Capital. (LII—28-4-75), 80.

N.B.O. New Certification Scheme for New Building Products (XVIII—3-3-75), 49-50.

Next Conference of Non-Aligned Nations (L—20-3-75), 56.

Non-plan assitance to State Governments (LI—18-4-75), 252-56.

Opening of Centres for Mentally Retarded Persons. (XLIX—17-3-75), 111.

Proposal to Leberalise Divorce Provisions (L—25-3-75), 135-36.

Proposal to withdraw Patronage to Individuals/Firms Evading Taxes (LII—8-5-75), 171-72.

Purchase of Ships (XLVIII—27-2-75), 90-91.

Relief work undertaken by CARE (L—7-4-75), 119-20.

Report of Task Force on Tea Industry (XLIX—7-3-1975), 56-57.

Reserve Bank of Asia (LI—25-4-75), 33-34.

BANAMALI BABU, SHRI:—*Contd.*

Schemes for assisting regulated market of jute in States (LII—2-5-75), 49-50.

Setting up of a Holding corporation for sute Marketing (LI—25-4-75), 103.

Setting up of Jute International. (LII—9-5-75), 102-103.

Space garbage. (LI—23-4-75), 90.

Survey for rail link between Jhalawar city with Jhalawar Road Station (LII—29-4-75), 60-61.

Terror against Indians in Canada (LII—8-5-75), 206-07.

Theft of Petroleum Products in Bombay (L—25-3-75), 134-35.

Visit by Foreign Minister of Cambodia (LII—8-5-75), 111.

Visit of Indian Trade Team to Korea-(XLVII—28-2-75), 87.

Debate

D.G. 1975-76—Ministry of Agriculture and Irrigation. (LI—10-4-75), 264-67.

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 331-35.

BANERA, SHRI HAMENDRA SINGH :

Accidents on G.T. Road (LI—18-4-75), 31.

Appointment of Managers in STC (LII—9-5-75), 86-87.

Average expenditure Incurred on a Consituency in Bombay during Election to Lok Sabha in 1971 and 1962 (L—18-3-75), 18-24.

Average Expenditure on persons lodged in jails on charges of smuggling and in connection with JP movement (LI—23-4-75), 1-16.

Bank Credit to States (LI—18-4-75), 329-30.

Booking Office near Delhi Junction (LI—15-4-75), 9.

C.B.I. Enquiry against officers of STC. (L—21-3-75), 88.

Charges against an officer attached to former Minister of Foreign Trade (LI—18-4-75), 260-61.

BANERA, SHRI HAMENDRA SINGH : *Contd.*

Contracts by DGS & D for Cotton Waste during last three years (LI—18-4-75), 194—96.

Decision to Restrict Production of Rock Phosphate at Jhamar Kotra (LI—22-4-75), 40.

Distribution of foreign arms among Extremist Elements (XLIX—12-3-75), 66-67.

Emergency in the Country (LI—16-4-75), 24-27.

Expenditure on Crash Programme for employment (XLIX—10-3-75), 65-68.

Expenditure on Indian Missions abroad and economy measures taken (LII—8-5-75), 123-24.

Export of paddy as seeds from U.P. (XLVIII—3-3-75), 1—4.

Findings against former Governor Shri Kanungo in the case of Shri Haji Kuli Mastan (XLIX—6-3-75), 60-61.

Goods lying uncleared with S.T.C. (LII—9-5-75), 219—25.

Grant of C.C.P. letter of Authority to M/s. Shiva Charan Durga Das, Bombay (LII—9-5-75), 243-44.

Grant of Licences/Letters of Authority and custom clearance permits to parties against claims (LI—25-4-75), 196-97.

Grant of import licences to Racman Koshatkinn, Najafgarh, Delhi (LI—25-4-75), 194-95.

Grant of Import Licence for Stainless Steel to Bawa Industries, Cuddapah (LII—2-5-75), 187-88.

Implementation of 'Garibi' Hatao Programme—65-68.

Import Licence for Stainless Steel to Sea Shore Traders (LII—2-5-75), 188-89.

Import of Rock Phosphate (LI—22-4-75), 104—06.

Import licences/authorisation letter issued to Weston Electronic Private Limited (LI—11-4-75), 53-54.

Import Licences for Stainless Steel to Bhandari Industries and Metro Engineering (LII-2-5-75), 187.

Issue of import licences to M/s. S. S. Subramaniya Chettiar & Bros. and M/s. T. Obliswana Chettiar (LI—25-4-75), 197.

BANERA, SHRI HAMENDRA SINGH : *Contd.*

Issue of licence for import of Stainless Steel to Swadeshi Metal Works, Kanpur (LII—2-5-75), 81.

Labour disputes pending in High Courts and Supreme Court (LI—15-4-75), 49.

Land Eroded by River (LII—28-4-75), 75.

Licence for import of Oxygen Manufacturing Machine and Gas Cylinder (LI—18-4-75), 200—02.

Losses suffered by F.C.I. during last three year (L—7-4-75), 81-82.

Law Commission's Suggestion to Abolish Court Fees. (LII—6-5-75), 78-79.

Linking of dearness allowance with cost of living index (XLVII—27-2-75), 76-77.

Misuse of Import Licences (LI-25-4-75), 196.

Paramount Engineering Works, Lucknow (LI—25-4-75), 77.

Percapita availability of foodgrains and quantity needed by Labourers (XLIX—10-3-75), 112-13.

Posts of Permanent and Additional Judges vacant in Supreme Court and High Courts (XLIX—4-3-75), 178-79,

Premature Retirement of Defence Officers (XLIX—13-3-75), 32.

Rates of Import and Procurement of Foodgrains (LII—5-5-75), 218-219.

Reservation of special train from Allahabad to Lucknow (XLIX—4-3-75), 81—83.

S.T.C. Branches Abroad (LII—9-5-75), 217—19.

Shares held by big business houses in Maruti Ltd., Drilling Equipment (P) Ltd., Maruti Technical Service (P) and Maruti Heavy vehicles (P) (L—18-3-75), 61-62.

Shares held by Family of Former Minister of Foreign Trade and by black-listed companies in Maruti Ltd. (LII-6-5-75), 67-68.

Stocks accumulated with STC (LI—11-4-75), 79—81.

Suggestion made by Tarkunde Election Reforms Committee(LII-29-4-75), 35.

Survey for Cement Market Abroad (L—29-4-75), 61-62.

BANERA, HAMENDRA SINGH: *Contd.*

Unfair Trade Practices by Public Sector Commercial Corporation (L—8-4-75), 119-20.

Violation of import rules by Deputy Chief Controller of Imports and Exports (LI—18-4-75), 328-29.

BANERJEE, SHRI S. M. :

Achievement of Self-sufficiency is Conventional Weapons (XLVII—20-2-75), 127.

Action on Demands of S & T Staff of Indian Railways (LI—15-4-75), 6.

Action taken on Demands of Loco Running Staff (XLIX—4-3-75), 113-14.

Adequate Wagon Supply for Coal beyond Mughal Sarai (XLVIII—25-2-75), 60.

Admission to Aircraft Factories in Kanpur and Bangalore (LI—10-4-75), 3.

Agitation by Field Workers of LIC (L—1-3-75), 15.

Air India Pilots (XLVII—28-2-75), 158.

Airport building in Kanpur (XLVIII—28-2-75), 158-59.

Appeals filed by Government and expenses incurred on writ petitions (LII—6-5-75), 18-19.

Assets of Philips India Limited (LII—6-5-75), 5-6.

Average expenditure on persons lodged in jails on charges of smuggling and in connection with JP Movement (LI—23-4-75), 4-6.

Bank Frauds (XLIX—7-3-75), 13.

Boosting of Exports to Socialist and Non-Socialist Countries (XLVIII—28-2-75), 38-39.

Cancellation of Meeting of Industrial Council (XLVIII—27-2-75), 82.

Central aid to drought affected areas in States (XLVIII—24-2-75), 208—209.

Chairman's Post in UGC (LII-5-5-75), 20.

Closing of Nursery Wing in Mother's International School, New Delhi (XLVIII—3-3-75), 144-45.

Complaint against Hindustan Levers Ltd. (XLVII—19-2-75), 197.

BANERJEE, SHRI S. M. : *Contd.*

Consideration of Left Out Demands of Railway Employees (XLIX—4-3-75), 23-24.

Construction of Houses for Class III and Class IV employees (XLVIII—3-3-75), 153-54.

Conversion of P.T.I. into a Public Corporation (XLVIII—26-2-75), 30.

Dalda producing unit of Hindustan Lever Ltd. at Trichy lying idle (XLIX—10-3-75), 4-5.

Dearness Allowance due to Central Government Employees (XLVII—21-2-75), 152-153.

Decision to manufacture of Freighter Aircraft in H.A.L., Kanpur (XLVII-20-2-75), 126-127.

Decision to take over Laxmi Rattan Cotton Mills, Kanpur (XLVII—21-2-75), 53-54.

Delhi University Academic Council's views on UGC Report (LI—21-4-75), 202.

Demand for inquiry against Principal, Government Boys H. S. School, Madipur, Delhi (XLVIII-3-3-75), 154-55.

Denial of permission to Screen a Cuban Film (XLVII—19-2-75), 133.

Development of Arakpur Mochi Ka Bagh, Moti Bagh II (LI—21-4-75), 102-103.

Discussions with visiting foreign dignitaries re. Indian Ocean (XLVIII—27-2-75), 170-71.

Disposal of Assets by Burmah Shell to Dealers (LI—15-4-75), 27.

Employment of Assistant Foreman in O & NGC in Gujarat Region. (LII—6-5-75), 157-58.

Employment to the Blind (XLVIII—3-3-75), 153.

Employment to Children of Loyal Railway Workers (L—18-5-75), 28.

Final Report of Hathi Committee. (LI—15-4-75), 57

Final Report of the Hathi Committee (LI—15-4-75), 173.

Foreign holdings in Hindustan Lever Ltd. (LI—11-4-75), 119-20.

Free Accommodation to Charge men in Ordnance factories (XLIX—6-3-75), 74-75.

BANERJEE S. M : *Contd.*

Grievances of staff of Baijnath Higher Secondary School, Ishwar Nagar, New Delhi (XLIX-17-3-75) 93.

Guidelines for Drug Industry XLVII-18-2-75), 20.

Hathi Committee Report (LII-29-4-75), 3, 5.

Hindustan Antibiotics Limited. (L-8-4-75), 19.

Hindustan Liver Limited (LII-30-4-75), 93—94.

Increase in Crime in Delhi. (LII-7-5-75), 80.

Increase in Prices of Synthetic Detergents produced by Hindustan Lever Limited (L-25-3-75), 25—29.

Increasing production of soaps by Hindustan Lever Ltd (LII-6-5-75), 85—86.

Jewellery seized during raids in Bombay by Income Tax Authorities (XLVII-21-2-75), 153—154.

Lowering of Voting Age (XLVIII-25-2-75) 134—135.

Metal detectors to detect hidden Treasures (LII 89-5-75), 26—27.

Minor Irrigation schemes during Fifth Plan (XLVII-24-2-75), 210—211.

National Service Scheme (XLIX-10-3-75), 68-69.

New Pay Scales to Foreman/Instructions, E.E.G. and M.E.G. (XLIX-6-3-75) 157—52.

New series of Bank Notes (LI-18-4-75), 10—11.

Non Deposit of E.P.F. by Bihar Sugar Works Panchrukhi (XLIX—6-3-75), 152-53.

Outstanding demands of employees of song and Drama Division, (XLVII-19-2-75), 198.

Paid holidays for Telecommunication staff (XLVII-9-2-75), 198.

Pak response to Indian move for Normalisation of Relations (LII-8-5-75), 87—88.

Payment of arrears to piece workers of Ordnance Factories arising out of Pay Commission Recommendations. (XLVII-27-2-75), 168—69.

BANERJEE S. M : *Contd.*

Payment of Bonus to Central Government Employees (XLVII-20-2-75), 126.

Plant set by Modern Bakeries to manufacture Nan (LII-28-4-75) 19.

Prices of Essential Committees—(Vol. XLVIII-28-2-75), 154—55.

Production of Dalda and other vegetabel. oils (Vol. XVVIII 3-3-75), 14—17.

Production of GIS and F. T. lamps by Philips India Ltd. (LII-30-4-75), 19.

Production of Vitamins by Foreign Drug Firms (XLIX-13-3-75), 58.

Promotion of Class IV Employees in NCERT (LIX-21-4-75), 77-78.

Promotional avenues to Class IV employees in NCERT (LI-21-4-75), 201—02.

Provision in Budget for Payment of Additional DA due to Government Employees (LI-25-4-75), 23—25.

Purchase of Dalda Plant of Hindustan Lever by Messrs. Perumal Agencies Ltd. (LI-15-4-75), 53.

Quasi permanency to employees of N.F.C. (XLVIII-24-2-75), 214—215.

Raids by Income Tax Authorities in Agra. (XLVII-21-2-75), 154—156.

Raids on Premises of Former Ruling Family of Jaipur (XLIX-4-3-75), 28—48.

Raids on Tax Evaders (LII-9-5-75), 36-43

Rebate got by Hindustan Lever Research and Development section (LI-25-4-75,) 35—36.

Rebate got by Hindustan Lever Research and Development Section from Government (XLIX-12-3-75), 19—20.

Redressal of grievances of Government employees (XLVII-19-2-75), 73.

Report by I. I. M.C. on Family Planning Programme (LI-10-4-75), 29.

Review Committee on Working of Regional Engineering Coellges. (XLIX-17-3-75) 32.

Rotation of Officers of Defence Inspection Organisation (L-20-3-75), 65.

Sale of Trichy units of M/s Hindustan-Lever Ltd (LII-9-5-75), 196-97.

Selection of Programme Executives in the All India Radio by U. P. S. C. (LI-16-4-75), 22-23.

BANERJEE, S. M : *Contd.*

Setting up of More Power Project in U.P. (XLVIII-26-2-75), 148-149.

Setting up Special Alloy Steel Plant at Kanpur (XLVII-20-2-75), 35-36

Setting up of Television News Department (LI-16-4-75), 2

Setting up of a Thermal station in Karnataka (LI-16-4-75), 16

Settlement of outstanding issues regarding decentralisation of N. F. C. (XLVIII-24-2-75), 212-214

Messrs Sharpedge Limited (L-8-4-75). 67

Shifting of Officers of Commissioner for Scheduled Castes and Scheduled Tribes (L-26-3-75), 23-24

Solution of Workers Problem in Dalda Factory at Trichy. (LII-28-4-75), 103

Special Bonus Gratuity Scheme (XLIX-7-3-1975), 26

Stamps on Late Begum Akhtar and Late Amir Khan Saheb (XLVIII-26-2-75), 151-152

Statutory Wage Board for non-journalists (XLIX-6-3-75), 146-47

Steps to bring down prices of life saving drugs (XLIX-4-75), 217-19

Steps to check inflation (XLVII—21-2-75) 153

Supply of Power to U.P. (XLVIII—26-2-75), 147-148.

Take over of Coal Mines under Private Agencies, (XLIX—5-3-75), 72

Take over of procurement and Distribution of wheat and rice (XLVIII—24-2-75), 85-86.

Transfer of Railway employees who participated in May 1974 strike (XLIX—4-3-75), 219

Use of Atomic Energy for Peaceful Purposes (XLVIII—26-2-75), 149-151.

Vacant Posts of Assistant Milk distribution Officers in Delhi Milk Scheme (LII—5-5-75), 111-12.

Victimisation and unfair labour practices by Hindustan Lever Ltd. (LI—10-4-75), 96-97.

World Hindi Convention at Nagpur (XLVII—20-2-75), 12-13.

BANERJEE, S. M : *Contd.*

Debates

Re. Adjournment motion (LI—11-4-75), 234-35.

Alleged impropriety in announcement made outside the House about exemption from payment of new one per cent excise duty in certain cases (Matter under Rule 377), 202-03

Alleged Victimisation of Employees of Comptroller and Auditor General (M) (LII—8-4-75), 356-59, 371, 373, 375, 378-80.

Appropriation (No. 2) Bill, 1975

Consid. (LII—29-4-75), 406-07

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India. (Dis.) (L—24-3-75), 335-37, 342

Re. Attempt on the life of the Chief Justice of Supreme Court of India (L—21-3-75) 183-84.

B.O.H. (XLVIII—20-2-75), 202, 211.

B.O.H. (XLVIII—21-2-75), 250-52.

B.O.H. (XLVIII—28-2-75), 220-121.

B.O.H. (XLIX—14-3-75), 230-32.

B.O.H. (L—21-3-75), 198-99.

B.O.H. (L—21-3-75), 209.

B.O.H. (LI—25-4-75), 214-15, 239.

Business Advisory Committee Fifty-fourth Report (M) (L—25-3-75), 220-25.

Re. Closure of Industries in Kanpur due to power shortage (L—9-4-75), 252.

Companies (Temporary Restrictions on Dividends) Amendment Bill:

Consid. (LII—6-5-75), 282-88.

Contempt of the House (M) (XLIX—6-3-75), 271-75.

D.G. 1975-76
Ministry of Commerce. (LI—25-4-75), 265-67.

D.G. 1975-76.—Ministry of Defence. (LI—16-4-75), 304-05, 328-32.

D.G. 1975-76—Ministry of Industry and Civil Supplies (LII—26-4-75), (LII—28-4-75), 313-19.

D.G. (Nagaland) 1975-76.

(Dis.) (LII—8-5-75), 304-08, 329-30.

BANERJEE, S. M : *Contd*

Disapproval of the Press Council (Second Amendment) Ordinance, 1974. (Res.) (L—24-3-75), 365-69.

Re. discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75), 210-32.

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 217.

Dues payable to Delhi Municipal Corporation (H.A.H. Dis.) (XLIX—17-3-75) 85-87.

Finance Bill 1975:

Consid. (LII—5-5-75), 316-17, 331, 339.

Consid. Cl. (LII—5-5-75), 357, 359, 363-65.

Motion to pass, as amended (LII—5-5-75), 376-77.

Finance Bill, 1975:

Motion to Pass. (LII—5-5-75), 366-67.

General Budget 1975-76:

General Discussion (XLIX—13-3-75), 335-39.

Indian Tariff (Amendment) Bill. Consid. (XLVIII—18-2-75), 273-75.

Jute workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 446-48.

Maintenance of Internal Security (Amendment) Bill:

Int. (LII—7-5-75), 249-53, 309-10, 323-24, 333-34, 369.

Orders of detention under MISA in Tripura (St.) (L—25-3-75), 378-80.

Payment of D.A. instalments to Central Government Employees. (Matter under Rule 377) (LII—29-4-75), 239-41.

Re. Payment of D.A. to Central Government Employees (XLVII—19-2-75), 249-50.

Press Council (Amendment) Bill:

Consid. (L—24-3-75), 365-69.

Problems confronting the Textile Mills managed by the National Textile Corporation (Under Rule 377) (LI—11-4-75), 250-252

BANERJEE, S. M : *Contd.*

Question of Privilege. (LII—29-4-75), 211-12.

Question of Privilege *Re.* a letter alleged to have been written by Employees of Hindalco to the President of Hindalco. (LII—6-5-75), 253-54.

Railway Budget 1975-76 :

General Discussion (XLIX—7-3-75), 254—56.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose. (Res.) (LII—9-5-75), 415, 420-21, 425-26.

Re. reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L—18-3-75), 291-92.

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI—16-4-75), 217, 222.

Reported closure of half of 7,000 Khandsari Units (CA) (L—26-3-75), 239-42.

Reported closure of Jawaharlal Nehru University (CA) (L—9-4-75), 220-24.

Reported Decision of Delhi Higher Secondary Teachers to launch satyagraha (CA) (L—18-3-75), 225-37.

Reported Police atrocities in Jama Masjid Area, Delhi (Dis.) (XLVIII—19-2-75), 380-84.

Reported resignation of General Manager of Durgapur Steel Plant. (CA) (LII—9-5-75), 313-16.

Revision of Pay Scales of Teachers in Delhi (St) (L—25-3-75), 219.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (LI—10-4-75), 347.

Stay in strike by employees of Grindlay's Bank (under rule 377) (XLIX—6-3-75), 192-94.

Supreme Court Judges (Conditions of Service) Amendment Bill Int. (LII—8-5-75), 269-76.

Re. teachers' strike in Delhi (XLIX—17-3-75), 211.

BANERJEE, SHRIMATI MUKUL

Allotment of Government Accommodation to Employees of Rajya Sabha Secretariat (LI—21-4-75), 80-81.

Allotment of Shops by N.D.M.C. (L—24-3-75), 40-41.

Application for change of Flats from upper floors to ground floors (XLIX—17-3-75), 61-62.

Auction of Industrial Plots under shifting programme of DDA. (XLIX—17-3-75), 126.

Citizen Voluntary Force (L—19-3-75), 45.

Complaints against the unauthorised Sewer connection in N.D.M.C. (L—24-3-75), 118-19.

Construction of Canal from Kring to Utawar. (LII—28-4-75), 55.

Drinking Water for Delhi (LI—21-4-75), 9.

Fixing up of Seniority in Class I Service of Railway Officers (L—18-3-75), 95-96.

Industrial Estates created by DDA for shifting of Existing Industries. (XLIX—17-3-75), 124-35.

Memorandum from National Federation of Indian Women to amend the Dowry Act (L—25-3-75), 11.

Recognition of Diploma of Nehru Homeopathic Medical College and Hospital, Defence Colony, New Delhi (LI—10-4-75), 63-64.

Registered Applications for Residential flats. (XLIX—17-3-75), 123-24.

Supply of water through a minor tunnel in Gurgaon District. (LI—7-4-75), 64-66.

BARMAN, SHRI R. N.

Abolition of Single State Food Zone to keep the prices of foodgrain at par in every State. (XLIX—17-3-75), 62.

Accumulation of stock at Durgapur Chemicals Limited (LI—15-4-75), 98.

Agitation by F.C.I. employees in West Bengal (L—24-3-75), 167-68.

Agreement with UK for import of Foodgrains. (L—7-4-75), 237.

Allocation of funds for irrigation facilities in the State of West Bengal (L—24-3-75), 166-67.

BARMAN, SHRI R. N. : *Contd.*

Amount earmarked for Broad Gauge line in place of Martin Railway (XLVIII—25-2-75), 95.

Annual Plan for States (XLVII—19-2-75), 36.

Applications for Production of T.V. Sets in West Bengal lying with the Electronics Commission (XLVIII—26-2-1975), 26-28.

Assistance from World Bank for Calcutta Metropolitan Development authority (XLVII—21-2-75), 136-37.

Augmenting medical facilities for Cancer Treatment in West Bengal (LI—18-4-75) 75), 92-93.

Breakdown of Electricity in Delhi due to difference between Bhakra Management Board and DESU (XLIX—5-3-75), 194.

Central Assistance to C.M.D.A. (XLVIII—24-2-75), 138.

Change in Education System. (XLVIII—24-2-75), 141-142.

Clash between village people and Mizo insurgents in Faizughat, Mizoram (XLIX—12-5-75), 69.

Companies to whom the companies Donation Bill was referred for Eliciting Opinion (L—18-3-75), 94-95.

Conference of Vice-Chancellors of Universities (LII—5-5-75), 211.

Cotton imported from Pakistan during 1974. (LI—11-4-75), 78.

DV C arrears overdue from State Governments. (LII—7-5-75), 59.

Decline in Jute Exports (LII—2-5-75), 163-64.

Economic Development of Sikkim (LI—16-4-75), 108-09.

Educational facilities between India and U.S.A. and India and USSR (Vol.-XLVIII—3-3-1975), 95-96.

Establishment of Air Transport Organisation by Indian Airlines (XLIX—7-3-1975), 149-50.

Excise duty on Films (LII—2-4-75), 162.

Exploration for Natural Gas at Tripura (XLVII—18-2-75), 112.

Export and Domestic Orders with BHEL (XLVIII—26-2-75), 160-161.

BARMAN, SHRI R. N. Contd.

Extra-expenditure on payment of higher pay scales as recommended by UGC. (L—7-4-75), 131.

Eyes of two Scheduled Caste persons gouged by Caste Hindus in Dhakali village in Akola District. (XLIX—5-3-75), 97.

Fall in value of Rupee—Vol. XLVIII—28-2-75, 206.

Fertilizer Plant operated with Atomic Energy at Midnapore (L—8-4-75), 62.

Filling up of vacancies of members of planning commission (XLIX—5-3-75), 183.

Financial aid to village and cottage industries in West Bengal (XLVIII—26-2-75) 162-163.

Financial Assistance by Nationalised Banks to farmers in West Bengal (LI—18-4-75), 244-45.

Findings of the Inquiry Instituted into the incident of fire in Central Bank o India, Calcutta (LI—25-4-75), 89.

Flouting of labour laws in Government owned mines in West Bengal—Bihar Belt (XLVIII—26-2-1975), 104-105.

Flow of Refugees from Bangladesh (XLVII—20-2-75), 171-72.

Forged International Vaccination Certificates (XLIX—5-3-75), 2—16.

Free Railway Pass for Office Bearer of Convention of Teenagers (LI—22-4-75), 38-39.

Funds sought by West Bengal for augmenting power supply position during 1975-76 and Fifth Plan. (XLVII—19-2-75), 209.

Growth rate of industrial production in West Bengal (L—26-3-75) 147-49.

Guarantee for HMT Watches (L—26-3-65), 149.

Help given to refugees families in Danda-Karanya (XLVII—20-2-75), 172.

Help to CMDA by WHO and Ford Foundation. (XLIX—17-3-75), 132-33.

Homes for Freedom Fighters (XLVII—19-2-75), 171.

Impact of increase in Wheat Price on its Procurement (LII—5-5-75), 151.

BARMAN, SHRI R. N. Contd.

Import of waste films by Bangle Industries (L—9-4-75), 86—88.

Improvement of Social Status of People in Hilly Areas (LII—5-5-75), 49-50.

Income of Calcutta Port (LI—10-4-75), 74.

Increase in deposits of Non-nationalised Banks (LI—18-4-75), 331-32.

Increase in Malaria Cases in West Bengal (XLVII—20-2-75), 71-72.

Increase in Pak infiltration. (LI—23-4-75), 91.

Indo—Bangladesh talks for demarcation of land and maritime boundaries (XLVII—20-2-75), 171.

Indo—Bangladesh talks on linking of Teesta with Ganga (XLVIII—24-2-75), 2-3.

Italian Plan for Durgapur Fertilizer Plant (XLVII—18-2-75), 113-14.

Joint strategy to resolve Farrakka Barrage Issue (L—24-3-75), 61.

Lack of facilities in setting up of Industrial Units in West Bengal (XLVIII—26-2-75), 161-162.

Laws governing performance of Drama (L—7-4-75), 136-37.

List of Dead and wounded in Accident at Ultadanga (XLXI—4-3-75), 51.

Loss due to Strike by Jute Workers in West Bengal. (L—21-3-75), 53.

Loss to Aluminium Corporation of India, Calcutta (LI—10-4-75), 163.

Meeting of Oil producing and consuming Countries in Paris (LI—10-4-75), 159-60.

Mock Parliaments during 1974 (XLIX—10-3-75), 35-36.

News Item Captioned Principal was Tied with Hose Pipe (XLIX—10-3-75), 151.

Probe into explosion of Chandpura at Durgapur Power Units of West Bengal—(L—19-3-75), 114-15.

Procurement of Foodgrains through Public Agencies (LII—5-5-75), 210-11.

Quality Control Laboratory for Drug Units in West Bengal. (LII—6-5-75), 170-71.

BARMAN, SHRI R. N. Contd.

Quota of wheat for West Bengal out of the quantity to be received from Germany (L—7-4-75), 92-93.

Railway Employees responsible for Accident at Ultandanga(XLIX—4-3-75), 227-28.

Railway lines from (i) Malda to Balurghat and (ii) Ekalakhi to Balur-ghat (L—18-3-75), 205.

Rationalisation of supply of raw material to Petro-Chemicals Units in Eastern Region (XLVIII—25-2-1975), 112.

Recognition of Medical College of North Bengal University (LI—10-4-75), 161-62.

Reconstruction of Lower Damodar Canal between Hooghly and Howrah (XLVIII—24-2-75), 143-144.

Requirement and Supply of Chemical Fertilizers of States (LII—5-5-75), 209-10.

Return of Text-Books Issued to needy Students in Delhi Colleges (XLIX—10-3-75), 151-52.

Revenue from Taxes on Cigarettes (L—21-3-75), 55.

Rise in Cost of Acquisition of Land for Calcutta Railway (L—25-3-75), 72-73.

Rise in prices of commodities—(Vol. XLVIII—28-2-75), 99.

Rise in Prices of Oilseeds and Oils (Vol.—XVVIII—3-3-1975), 178.

Shortage of Water in Health Centres of West Bengal (LII—8-5-75), 71.

Smuggling activities on Eastern Coast (LII—2-5-75), 162-63.

Steps by Central Government to curb Activities of Naxalite Elements in Tea Gardens in West Bengal (L—26-3-75), 68-69.

Steps to Curb rise in Prices of Jute Products (XLIX—14-3-75), 79-80.

Steps to encourage tourists to Eastern Region (XLVII—21-2-75), 137—139.

Steps to meet requirements for Crude oil for Industry and Agriculture (XLVIII—25-2-1975), 9—14.

Stoppage of Central Assistance for Rehabilitation in West Bengal (XLVIII—27-2-75), 87-88.

BARMAN, SHRI R. N. Contd.

Strike by jute workers of West Bengal (XLVII—21-2-75), 34-35.

Subsidy to meet expenditure incurred by Indian Council of Trade fairs and exhibitions. (LII—9-5-75), 113.

Supply of Raw Material to Drug Manufacturing Units in West Bengal (LII—6-5-75), 169-70.

Survey of Petroleum resources in West Bengal Basin (XLVIII—25-2-1975), 114.

Survey to assess Ticketless travelling in Railways. (LII—6-5-75), 22—29.

Suspension of Drilling Work at Baramura in Tripura (XLVII—18-2-75), 47.

Suspension of Fueling planes by IAC at certain Airport in Eastern Region (XLVIII—25-2-1975), 113.

Ticketless Travelling in Samastripur Division (LII—29-4-75), 90-91.

Visits of Foreign Cultural Delegations (XLVIII—24-2-75), 140-141.

Wage structure of Class I Officers of L.I.C. (XLIX—7-3-1975), 145-46.

Warning on wine bottles (L—20-3-75), 71.

"Work to Procedure" Agitation by Officers of RBI (XLIX—7-3-1975), 62—64.

Working of Raniganj Collieries. (XLIX—5-3-75), 69.

World Bank aid for agriculture and irrigation development in West Bengal (L—7-4-75), 180-81.

World Bank Loan for Improvement of Calcutta (LII—2-5-75), 66.

Debates

Budget Railway 1975-76—General- Discussion (XLIX—6-3-75), 286—90.

D.G. 1975-76:
Ministry of Industry and Civil Supplies (LII—29-4-75), 285—90.

General Budget 1975-76:

General Discussion (XLIX—13-3-75), 372—77.

BARUA, SHRI BEDABRATA:

Companies (Amendment) Bill—(*Omission of section* 90) by Shri Madhu Limaye Consid. (LI—18-4-75), 453—61.

BARUPAL, SHRI PANNA LAL:

Anomaly in scales of pay of Field Publicity Officers and Field Exhibition Officers. (LI—23-4-75), 107-08.

Avenues of promotion of sub-heads on Railway (L—8-4-75), 100.

Famine in Rajasthan (L—24-3-75), 97-98.

Field Exhibition officers excluded from Joining Central Information Service. (LII—30-4-75), 141-42.

Functioning of Telephones in Sri Ganganagar. (LII—7-5-75), 105.

H.M.T. Watches to M.Ps. (L—9-4-75), 91-92.

Loonkaransar Lift Irrigation Scheme in Rajasthan (XLIX—10-3-75), 57-58.

Mobilisation of Technical Skill to discover New Oil Fields (XLIX—4-3-75), 11.

Payment of Compensation to Farmers of Ganganagar (LII—8-5-75), 85-86.

Price of soft coal in Delhi. (XLIX—12-3-75), 22.

Revised Pay Scales of Teachers in NDMC (LII—5-5-75), 107.

Shifting of Offices of Commissioner for Scheduled Castes and Scheduled Tribes (L—26-3-75), 22.

Debates

B.H. (LI—25-4-75), 234—36.

D.G., 1975-76—Ministry of Agricuture and Irrigation (LI—11-4-75), 282—86.

D.G. 1975-76—Ministry of Defence (LI—16-4-75), 326-27.

Railway Budget 1975-76
General Discussion (XLIX—7-3-75), 283—86.

BASUMATARI, SHRI D.:

Extension of Postal Facilities in the Mofussil (L—19-3-75), 7.

Memorandum submitted by Parliamentary Forum for S.C. & S.T. (XLVII—19-2-75), 4.

Rate of growth of Employment (XLIX—5-3-75), 25.

BASUMATRI, SHRI D—Contd.

Shifting of office of Commissioner for Scheduled Castes and Scheduled Tribes (L—26-3-75), 22.

Steps to meet requirements for Crude oil for Industry and Agriculture (XLVIII—25-2-1975), 14.

Debates

Approval of Proclamation in relation to Nagaland (Res) (L—25-3-75), 279—83.

D.G. (Railways) 1975-76, (L—18-3-75), 338—41.

General Budget, 1975-76:

General Discussion (XLIX—10-3-75), 353—60.

Nagaland Budget, 1975-76:

D.G. (On Account) 1975-76.

D.S.G. 1974-75 (L—25-3-75), 279—83.

BERWA, SHRI ONKAR LAL:

Absorption of executive officer on deputation to CIB. (XLVI—5-3-75), 181-82.

Benefit of Extension in Service beyond 58 years in Railway Board's Office (L—8-4-75), 60-61.

Buffaloes sent from Kota Goods Shed to Bilaspur during 1974-75 and 1975-76 (LII—29-4-75), 84-85.

Committee for Absorption of Officers on Deputation to Central Services. (XLIX——12-3-75), 80.

Complaints against DCM Fertiliser by Haryana Farmers. (L—7-4-75), 121.

Death of Buffaloes loaded at Kota Goods Godown (LI—15-4-75), 195.

Death of Pregnant Women in Maternity Centre of Kingsway Camp, Delhi (LI—18-4-75), 58.

Decision to stop Rajdhani Express at Ratlam (L—25-3-75), 199.

Demands made by Telephone Operators in Kota (L—26-3-75), 188.

Derailment of a train near Kota Railway Bridge (L—8-4-75), 107.

Export of Sugar, Tea and Shoes (XLIX—14-3-75), 74.

BERWA, SHRI ONKAR LAL—Contd.

Fertilizer Sales Office of Khetri Copper Project in Delhi (LII—8-5-75), 103-104.

Generation of Thermal Power in Rajasthan. (LI—23-4-75), 101.

H.M.T. Watches to M.Ps. (L—9-4-75), 91-92.

Medium of Instruction in Delhi Schools (Vol. XVVIII—3-3-1975), 24—29.

Meeting of farmers of Haryana with Minister of Commerce on Cotton Development (LI—11-4-75), 54.

Nagas gone to Burma on way to China (L—19-3-75), 58.

Nomination to Zonal Railway Users' Consultative Committee (LI—15-4-75), 194.

Outlay for laying Kota Bundi Railway Line (LI—22-4-75), 25—27.

Outstanding Amount of Levy due to Railways by Refreshment and other stall owners (L—18-3-75), 105.

Payment of Computerisation Charges by Khetri Copper Project (LI—18-4-75), 147.

Payment of Demurrage and Wharfage by Khetri Copper Project (LI—18-4-75), 145-46.

Power to grant relaxation by Competent Authority (L—25-3-75), 102-03.

Price of HMT Watches (LII—30-4-75), 101-02.

Price of Levy Wheat (XLIX—17-3-75), 102.

Production and export of Opium (LI—11-4-75), 69—73.

Promotion of eligible staff against existing vacancies (Western Railway) (LII—6-5-75), 107-08.

Proposal to lower the rate of interest of loans for Agricultural Purposes (LI—18-4-75), 249.

Reparing of "Patwon Ki Havell" in Jaisalmer (XLVIII—24-2-75), 53-54.

Report Regarding Construction of Residential Flats in Janak Puri (L—24-3-75), 96-97.

Representation from M/s. Rajkot Coal and Coke Merchant Association, Rajkot (LI—15-4-75), 92.

BERWA, SHRI ONKAR LAL—Contd.

Revision of Grades of Teachers of Sainik School, Chittor (L—20-3-75), 76.

Scheme for compost manure (LI—21-4-75), 113—15.

Shortage of Stamps in Kota Post Office (L—26-3-75), 88.

Sikh brotherhood Intrnational's Demand for Punjabi as second Language of Delhi (XLIX—5-3-75), 78.

Small-scale units in cooperative basis (LI—16-4-75), 109-10.

Strike by Sinterman 'C' at Khetri Coppe Project (LI—18-4-75), 146—47.

Survey for rail link between Jhalawar city with Jhalawar Road Station (LII—29-4-75), 60-61.

TA/DA charged by officers for attending social function at Jaipur (Western Railway) (LII—6-5-75), 184.

Visit of Central Study Team to drought affected districts of Rajasthan (L—7-4-75), 21-22.

Watermen of Rohana Kalan Station (Northern Railway) (LI—22-4-75), 97-98.

Debates

Demands for Grants 1975-76:

Ministry of Agriculture and Irrigation (L—9-4-75), 353—58.

BHAGAT, SHRI B. R.:

Constitution (Thirty-Eighth Amendment) Bill:

Consid. (LI—23-4-75), 237—41.

Failure of Government to solve the mystery of Samastipur Bomb Case. (A.M) (XLVIII—18-2-75), 355—64.

General Budget, 1975-76:
General Discussion, (XLIX—10-3-75), 273—86.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 234—36.

BHAGAT, SHRI H. K. L.:

Accommodation for Railway Employees in Delhi (L—25-3-75), 37-38.

Annual Plan for Delhi for 1975-76, (XLIX—5-3-75), 161.

Arab Loans to Pakistan for Lethal Arms (LI—10-4-75), 212-13.

BHAGAT, SHRI H. K. L. : Contd.

Arrest of share holders/Directors of Glaxo Laboratories (India) Ltd. on charges of smuggling (LI—18-4-75), 340-41.

Arrest of Shareholders/Directors of Union Carbide India Ltd. on charges of smuggling (LI—18-4-73), 340.

Average expenditure on persons lodged in jails on charges of smuggling and in connection with JP movement (LI—23-4-75), 9.

Building plans of 'Keshv Kunj' in Jhandewalan, New Delhi (L—7-4-75), 229-30.

Cases Pending in Delhi High Court (LII—29-4-75), 139-40.

Charges of smuggling against six Directors of M/s India Carbon Ltd. (LI—11-4-75) 93.

Charges of Smuggling against Directors/Shareholders of India Tobacco Company Ltd. (LI—25-4-75), 90.

Civic Amenities in J.K. Colonies, Delhi (LI—21-5-75), 179.

Companies Prosecuted in Delhi for Violation of Companies Act during the last year (LII—29-4-75), 138-39.

Complaints in regard to Telephones in Delhi (LII—30-4-75), 205-06.

Complaints regarding International Film Festival (XLIX—5-3-75), 162.

Compulsory Insurance for Central Government Employees (XLIX—14-3-75), 4-6.

Computer Aided Telephone Exchange in Delhi (LI—16-4-75), 102.

Constraceptive Pill for men (LI—10-4-75) 91.

Co-ordinating of Health Services (L—20-3-75), 11.

Cooperation between India and Canada in the field of Nuclear Energy (XLVIII—26-2-75), 210-211.

Council of Architects (XLIX—10-3-75), 149.

Criminal Cases Pending with Sessions Judges, Delhi (LII—29-4-75), 140.

Delhi College of vocational studies (LII—5-5-75), 151-52.

BHAGAT, SHRI H. K. L. : Contd.

Development plan for urbanised villages of Delhi (XLIX—17-3-75), 189.

Drinking Water for Delhi (LI—21-4-75), 7-12.

Dual Pricing Policy (L—21-3-75), 9.

Expansion of Education in Delhi (L—24-3-75), 31-32.

Expansion of Medical facilities in Government Hospitals of Delhi (LI—10-4-75), 196.

Exploration of Geothermal Power Production of Energy (XLIX—5-3-75), 30.

Export of Scooters (LI—18-4-75), 340.

Extension of Lal Dora in Rural Area of Delhi (LII—5-5-75), 205.

Fall in wcolesale prices of Commodities (LI—18-4-75), 210.

Fastest train service in India (L—18-3-75), 213-14.

Forged International Vaccination Certificates (XLIX—6-3-75), 5.

Free Legal Assistance and Advice to Labourers and Poor People (L—8-4-75), 4-5.

Further improvement in relations with Nepal (LI—18-4-75), 163.

Further Improvement of relations with Arab Countries (XLIX—13-3-75), 108-109.

High Power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-3-75), 8.

Help to Taxi Drivers in Delhi (LII—8-5-75), 92.

Hospital Facility in Trans Yamuna Area of Delhi (XLIX—13-3-75), 107-08.

Implementation of Housing Scheme for retiring employees (XLIX—10-3-75), 27-30.

Implementation of Simla Agreement (LI—18-4-75), 163-64.

Import of wheat & Rice during 1975-76 (L—7-4-75), 13.

Improvement in the Working of Delhi Main Station and New Delhi Railway Station (LII—6-5-75), 202.

BHAGAT, SHRI H. K. L. : Contd.

Increase in Heart Disease in the country (XLIX—13-3-75), 1-6.

Increase in Prices of Yarn—(Vol. XLVIII—28-2-75), 57-58.

India Office Library (LII—5-5-75), 206-07.

Industry in Gujarat (LI—23-4-75), 142.

Irregularities committed by English Electric Co. of India Ltd. (L—8-4-75), 99-100.

Irrigation Facilities for Rural Areas of Delhi (LI—21-4-75), 178-79.

Karol Bagh Zone of Delhi Municipal Corporation (L—9-4-75), 75.

'Keshav Kunj' Jhandewalan, New Delhi (L—7-4-75), 87-88.

Land Acquired in Delhi (LII—5-5-75), 73.

Licences for Rickshaws in Delhi (LII—30-4-75), 147.

Loading Operations in Northern Railway (L—18-3-75), 105.

Loans advanced by Film Finance Corporation to New Producers (XLIX—12-3-75), 9.

Low Cost Equipment for Sewage (XLIX—10-3-75), 149.

Manufacture of Freighter Aircraft for Indian Air Force (XLVIII—27-3-75), 146-47.

Manufacture of Web off-set Rotary Printing Machine by HMT (XLIX—12-3-75), 34-35.

Meeting of Indo Nepal Joint Review Committee (LI—25-4-75), 154-55.

Merchant ships under Indian Flag (XLIX—6-3-75), 88.

Multiplicity of Authorities in Delhi (XLVIII—26-2-1975), 92.

New Railway Stations in Delhi (LII—6-5-75), 202.

Non-payment of salary to Delhi Municipal Corporation employees (LI—23-4-75), 143.

O. & N.G.C. Plan for Oil Exploration in Cauvery Offshore Basin (LI—15-4-75), 90.

BHAGAT, SHRI H. K. L.—Contd.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 19.

Opening of Branches of Nationalised Banks in Rural Areas of Delhi (LII—2-5-75), 85.

Passengers travelling on railways daily (L—18-3-75), 213.

Pay Scales of Police Personnel in Delhi (L—26-3-75), 35.

Petrol Pumps in Delhi (LII—6-5-75), 201.

Police Stations in Delhi (LII—30-4-75), 205.

Policy of Government in regard to loans to weaker sections of society (LII—9-5-75), 71—74.

Production of AVRO 748 by H.A.L. (XLVIII—27-2-75), 67.

Programme for Cricket Test Matches (XLIX—10-3-75), 149—50.

Progress made in allotment of housing sites to landless in States (L—24-3-75), 143—44.

Promotion of Police Inspectors and DSPs in Delhi (LII—30-4-75), 99

Prosecution of Class I Officers on account of Corruption (L—26-3-75), 142-43.

Provision of Accommodation to Industrial Workers in Delhi (XLIX—17-3-75), 188—89.

Raids on Drug Manufacturing Companies in Delhi (LII—6-5-75), 80.

Relief to drought affected areas of Gujarat (LII—28-4-75), 58.

Reported statement by Mr. Bhutto rehartal in Kashmir (XLVIII—27-2-75), 130.

Residential accommodation for Police Employees in Delhi (LII—30-4-75), 206—08.

Revision of electoral rolls in Delhi (LII—29-4-75). 30

Riots during Cricket Test Match at Bombay (XLIX-17-3-75), 64.

Scientific Cooperation for Joint Research between India and USSR (XLIX—12-3-75), 151-52.

Slow Progress in Clearing Slums in Delhi (LII—28-4-75), 10-11.

BHAGAT, SHRI H. K. L. : Contd.

Statements of Movable and Immovable Property of Ministers (L-26-3-75) 18-19.

Steps taken in field of education in Gujarat—(LII-28-4-75),121.

Strength of Police Force in Delhi (LII—7-5-75), 103.

Supply of Essential Commodities to poor people on fixed prices (XLIX—12-3-75), 152-53.

Suspension of steel supplies (XLVIII—27-2-75),85

Taking over of uneconomic Tea Plantations (Vol. XLVIII—28-2-75), 175-76.

Tax liablities of share-holders of English Electric Co. (LI-18-4-75) 341.,

Telephone connections in Delhi (LI—23-4-75), 43-44.

Thefts of Cars and Scooters in Delhi (LI—23-4-75), 33-34.

Threat to 'gherao' the Parliament (XLVIII—26-2-75), 210.

Trains Arrived at or Departed from Delhi Main Station during January and February 1975, (LI—22-4-75), 88.

Trains cancelled in Northern Railway during the last one year (LI—22-4-75), 205.

UGC Announcement on Scholarships (LII—28-4-75), 166.

Views of Association of Heads of Higher Secondary Schools on 12 year School Education (XLIX—17-3-75),12-13.

Violation of Delhi School Education Act 1973 by Cambridge School (LII-5-5-75), 24.

Debates

Re. Adjournment Motions (LI—11-4-75), 216,225-26.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India (Dis) (L—24-3-75), 325-29.

Blacking out of certain items of business the House by All India Radio (Under Rule 377) (L—25-3-75), 229.

D.G. 1975-76 : Ministry of Home Affairs (LII—29-4-75), 359-63).

BHAGAT, SHRI H. K. L. : Contd.

Damage to life and property by earthquakes in Himachal Pradesh (CA) (XLIX—17-3-75), 240-42.

Demonstration by Delhi Teachers (XLVIII—26-2-75), 248-49.

Re. discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75) 221-22.

Failure of Government to solve the mystery of Samastipur Bomb case. (A.M.) (XLVIII—18-2-75), 314-22.

Growth of Fascism in the country (Res) (L—26-3-75), 341—47.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 284-85, 346—48.

Measures to remove economic and social Injustices to women (Res) (LI—11-4-75), 336.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 438, 345, 502—12.

Pondicherry Budget 1975-76, D.G. (on account) 1975-76, D.S.G., 1974-75, (L—20-3-75), 219-20, 222-23.

Question of Privilege. (LII—29-4-75), 206.

Re. Question of Privilege against UNI (XLIX—14-3-75), 206-08.

Re. reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence, (L—18-3-75), 307—08.

Reported Police atrocities in Jama Masjid Area Delhi (Dis.)(XLVIII—19-2-75), 303—10.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast, (CA) (LI—10-4-75), 351—53, 364—66.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries, (M) (L—8-4-75), 308.

BHAGIRATH BHANWAR, SHRI:

Alleged Irregularities Committed by organisers of film festival (XLVIII—26-2-75), 70—71.

Book Industry. (XLIX—17-3-75), 78-79.

BHAGIRATH BHANWAR, SHRI : Contd.

Cancellation of Membership of Co-operative House Building Society (Vol.—XVVIII—3-3-75), 133—34.

Compensation to Indians Expelled from Uganda, (L—20-3-75), 35.

Conference on energy organised by Chambers of Commerce and Industry (XLIX—5-3-75), 172.

Cost of Atomic Test (LI—23-4-75), 49.

Cross Bar Exchanges (L—9-4-75), 119-20.

Cross-bar telephone exchanges in various cities (LI—16-4-75), 110.

Delay in Placing orders for Wagons with the Manufactures (XLVIII—25-2-1975), 54-55.

Demand for Indian Technical Personnel in Portuguese collnies of Africa (LI—18-4-75, 154.

Demarcation of boundaries with Burma, Bangladesh, Bhutan and Pakistan (LI—11-4-75), 154-55.

Departmental Undertakings under the Ministry of Defence (LI-18-4-75), 101-02.

Decision on Requirement of Wagons by Railways (XLIX—4-3-75), 124-25.

Decline in Production at Fertilizer Factories (L—25-3-75), 90.

Destruction of Historical Documents (XLVIII—24-2-75), 61—63.

Detaining of Delegates to World Hindi Conference by Police (XLIX—12-3-75), 47.

Directions to State Governments for Providing Legal Aid to Scheduled Castes and Scheduled Tribes (XLVIII—25-2-75), 16.

Director-General of Indian Institute of Foreign Trade (LI—18-4-75), 258—59.

Discussion between India and USSR on launching of Scientific Satellite by India (XLVIII—26-2-75), 101.

Effects of Vasectomy and Tubectomy on Human Health (LII—8-5-75), 54.

Engine or multi-role Combat Aircraft for I.A.F. (XLIX—6-3-75), 46.

Expansion of CGHS to New Cities (LI—18-4-75), 48.

BHAGIRATH BHANWAR, SHRI : Contd.

Expenditure to be incurred by REC in Madhya Pradesh during Fifth Plan (L—19-3-75), 137.

Export of Coal and its requirements within the Country (L—26-3-75), 41.

Export of Tea (XLIX—7-3-75), 108-09.

Extinction of Wild Life (L—24-3-75), 179—80.

Import of Cotton from Pakistan (XLIX—7-3-75), 121.

Import of Mica (LI—25-4-75), 101—02

Increase in number of Adivasi Welfare Centres (XLIX—5-3-75), 34.

Installation of closed circuit television at Railway Stations (LI—22-4-75), 62—63.

Introduction of Saving Energy Scheme by REC (XLIX—12-3-75), 173—75.

Issue of Licences to Industrial Undertakings (L—19-3-75), 137.

Issuing of One-Rupee Coins (LI—11-4-75), 210—12.

Joint Ventures with Netherlands (LII—9-5-75), 133.

Law Commission's Report on Hindu Law (L—25-3-75), 197.

Lay off in Wagon Building Industry (L—26-3-75), 156.

Loan by MP State Industries Development Corporation (L—21-3-75), 40.

Lock out in Mica Factories (LI—25-4-75), 34—35.

Loss incurred by Coal Mines Authority in 1974-75. (LII—9-4-75), 183-84.

Measures to increase Mica Production (LI—25-4-75), 111-12.

Meeting of Requirements of News print for 1975 (LII—30-4-75), 128.

Metal Detectors to detect Hidden Treasures. (LII—9-5-75), 26.

Museum of Desert Arts and Crafts (XLVIII—24-2-75), 54.

Nepal to be a Zone of Peace (L—20-3-75), 133.

Non publication of special issue of 'Bhagirath' (XLIX—17-3-75), 35.

BHAGIRATH BHANWAR SHRI : Contd.

Opening of P.C. Os. At Block Head-Quarters in Maharashtra (LI 16-4-75), 6.

Penalty Clause in Agreement with Bell Telephones—(L. 19-3-75), 111

Production and export of Opium. (LI—11-4-75), 69-73.

Production of Milk by Military Farms (XLIX 6-3-75), 181-82.

Production of paper in 1974. (XLIX—5-3-75), 149.

Public Deposits in Bharat Heavy Electricals and Scooters India Limited. (LII—7-5-75), 64.

Rail link for Backward and Tribal inhabitated areas (L—18-3-75), 35-36.

Reorganisation of police force in Delhi (XLIX—12-3-75), 29-30.

Requirement and Availability of Wagons (L—8-4-75), 105.

Return of Indian Doctors from West African Countries (LII—8-5-75), 158-59.

Schemes formulated by STC for equitable distribution of imported Raw Material for Chemical Industry (LI—11-4-75), 212.

Scheme for Rural Employment (L—24-3-75), 41.

Seizure of smuggled goods in Bombay (LII 2-5-75). 94-95.

Setting up of Finance Corporation for Adivasis. (XLIX 12-3-75), 144-45.

Setting up of Offices of Lok Ayuktas in States. (LI-23-4-75), 134-35.

Setting up of a Statutory Board for Water Supply and Sewage Services for Delhi. (LII—28-4-75), 42-43.

Shortage of Funds faced by Public Sector Undertakings—(XLIX—14-3-75), 46.

Shortage of Funds for National Malaria Eradication Programme (LI—10-4-75), 12.

Sick Tea Gardens of Eastern India (XLIX—7-3-1975), 38.

Sports as compulsory subject in Schools (LII—28-4-75), 169.

Starvation Death in Madhya Pradesh. (L—7-4-75), 124.

BHAGIRATH BHANWAR SHRI : Contd.

Suggestion from Chief Minister of Rajasthan to ban import of rock phosphate (L—18-3-75). 184-85.

Sulphur mixed crude from Mathura Refinery (LI—22-4-75), 127-28.

Supply of Cheaper Standard Cloth by National Textile Corporation. (XLIX—5-3-75), 146.

Survey for rail link between Jhalawar city with Jhalawar Road Station (LII 29-4-75), 60-61.

Taking away of idols by Armed Gangs from jain temples on Parshwanath Hill. (LII—30-4-75), 186-87.

Target of export of Fish during Fifth Plan (LI—25-4-75), 137.

Textile Retail Depots to Scheduled Castes & Scheduled Tribes(L. 19-3-75) 95-96.

Theft of Petrolem Products in Bombay (L—25-3-75), 134-35.

Vacation of stay orders for giving Justice to Ticket Checking Staff of Ratlam Divison (Western Railway) (LII—29-4-75), 42-43.

Visit of Australian Minister for Overseas Trade to India—(XLVIII—28-2-75), 179-80.

'Youth Parliament' programme in Schools and Colleges (Vol.—XLVIII—3-3-1975), 42-43.

Debates

D.G. 1975-76—Ministry of Agriculture and Irrigation. (LI—10-4-75), 254—59.

Demands for Grants (Railways) 1975-76 : General Discussion (XLIX 17-3-75), 456—61.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 237-38.

BHARGAVA, SHRI BASESHWAR NATH :

British Consultant for Khetri Mines (LI—18-4-75), 106-07.

Capacity utilisation of Khetri Smelter plant (LI—18-4-75), 107-08.

Furnace damaged in Khetri copper complex (LI—10-4-75), 139.

BHARGAVA SHR BASASHWARNATH—Contd,

Import of Copper Concentrate (LI—18-4-75), 50.

Industrial relations in Khetri Copper Complex (LI—18-4-75), 108-09.

Khetri Copper Complex (LI—10-4-75), 62.

P.M.'s visit to Kehtri Copper Complex (LII—8-5-75), 66.

Service Conditions of Workmen of Khetri Copper Complex (LI—18-4-75), 108-09.

Debates

Demands for Grants, 1975-76.
Ministry of Agriculture and Irrigation. (L—9-4-75), 343—46.

BHARGAVI THANKAPPAN SHRIMATI :

Additional Sugar Quota for Kerala. (L—7-4-75), 76-77.

Additional Allocation of Foodgrains to Kerala (Vol,—XVVIII—3-3-75), 112.

Allocation of Cement to Kerla. (LII—30-4-75), 137.

Allocations for Generation of Power in Kerala in Fifth Plan (LI 16-4-75), 107-08.

Allocation for Housing Scheme in Kerla (L—7-4-75), 211-13.

Allocation of Iron and Steel to Kerala (LI—10-4-75), 191-92.

Allocation of Kerosene to Kerela State (L—8-4-75), 103-04.

Allotment of Petrol Pumps in Kerala (LI—22-4-75), 28-29.

Amount of Currency Notes in Circulation (Vol.—XLVIII—28-2-75,) 156-57.

Amount offered by S.B.I. and Nationalised Banks for Agricultural Purposes in Kerala—(XLIX—14-3-75), 195-96.

Annual Plan for Kerala for 1975-76. (XLIX—12-3-75), 164.

Application of E.P.F. Act to Rubber Plantation (LI—10-4-75), 190.

Applications for grant-in-aid for industries in backward areas of Kerala (L—26-3-75), 197-98.

BHARGAVI THANKAPPN SHRIMATI—Contd.

Applications for setting up of Chemcial Industries in Kerala. (LII—6-5-75), 81.

Applications for setting up industries in Kerala (XLVIII—26-2-1975), 99-100.

Assistance to Kerala state Development Corporation for HousingScheme for SC and ST. (LII—6-5-75), 68.

Assistance to Kerala for Upkeep of N. H. and Construction of Bridges (L—20-3-75), 60.

Boosting of Agricultural Production in Kerala during 1975-76 (L—24-3-75), 191.

Branches of S.B.I. in Rural Areas of Kerala (XLIX—7-3-1975), 137.

Central Grants to Kerala. (XLIX—12-3-75), 111.

Central loan outstanding against Kerala Government. (L—21-3-75), 75.

Completion of and cost involved for conversion of Trivandrum-Ernakulam line into broad gauge line (XLIX—4-3-75), 211.

Construction of Civil Aerodrome at Cochin (XLVII—21-2-75), 192.

Construction of Roads in Kerala under National Highways (XLIX—6-3-75),

Construction work of power projects in Kerala affected by non-allotment of Steel and Cement—(L—19-3-75), 188-89.

Co-operative Milk Dairies in Kerala (L—24-3-75), 54-55.

Crash programme for rural employment in Kerala. (XLIX—17-3-75), 143-44.

Creation of jobs under half-a-million jobs programme. (XLIX—5-3-75), 99.

Decision to set up bench of Kerala High Court at Trivandrum. (LII—6-5-75), 203.

Decline in export of cashew products (LI—25-4-75), 85-86.

Deposits and advnaces made by Banks in Quilon District of Kerala (LI—11-4-75), 89-91.

Development of Export Oriented industries—Kerala (XLVII—19-2-75), 208.

BHARGAVI THANKAPPAN, SHRIMATI —Contd.

Development of Irrigation Facilities in Kerala (XLIX—10-3-75), 111.

Development of major and minor harbours on coastal lines at Kerala (L—20-3-75), 122.

Development of minerals found in Kerala (L—20-3-75), 123.

Development of Sabarimala as a Tourist Centre. (LII—9-5-75), 109-10.

Development of Toursit Spots in Kerala. (L—21-3-75), 168.

Development of Tribal areas of Kerala (L-26-3-75), 201-02.

Distribution of Land to Scheduled Castes/Tribes during Fourth and Fifth Plan (Vol.—XVVIII—3-3-1975), 187-88.

Distribution of Waste/Fallow Land to Tribals in Kerala (XLVIII—24-2-75), 103-104.

Educated unemployed in States. (XLIX—12-3-75), 163-64.

Electrification of villages in Kerala. (XLIX—12-3-75), 53—55.

Electrification of villages in Kerala (L—26-3-75), 201.

Employment for Educated, Tribals and Harijans in Kerala (L—9-4-75), 84-85.

Employment for educated unemployed in Kerala (L—26-3-75) 198—200.

Expenditure incurred on payment of D.A. during 1973-74 (XLVII—21-2-75), 192.

Expenditure in Kerala on National Highways (L—20-3-75), 121.

Export of Coffee—(XLIX—14-3-75), 95.

Export of Coir Goods (XLIX 14-3-75), 197-98.

Export of Coir Goods. (L—21-3-75), 170.

Export of Natural Rubber (XLIX—14-3-75), 196-97.

Financial Assistance sought by Kerala for Development of Power Resources (L—19-3-75), 75-76.

Financial Assistance to Industries in Kerala (L—19-3-75), 185—88.

BHARGAVITHANKAPPAN SHRIMATI —Contd.

Financial Assistance to Kerala for Major, Medium and Minor Irrigation Schemes (L—24-3-75), 190-91.

Financial Assistance to Kerala through Reserve Bank of India (XLVIII—28-2-75), 157.

Foodgrains demanded by, allocated and supplied to States from January, 1974 to January 1975 (XLVIII—24-2-75), 67.

Foreign Exchange needed for Import of Crude in 1975-76 (XLVII—18-2-75), 91.

Forest based Industry in Quilon (Kerala)—(L—19-3-75), 187.

Handloom Industry in Kerala (XLIX—7-3-1975), 33-34.

Hoarding, Adulteration and Black-marketing of Petroleum and Chemicals (XLVIII—25-2-75), 73.

Hotel Projects in Kerala (LI—18-4-75), 247-48.

Import of Newsprint—(Vol. XLVIII—28-2-75), 34.

Increase in Cancer Cases in Kerala (LII—8-5-75), 82-83.

Iron ore Deposits in Kerala (LI—10-4-75). 81-82.

Issue of Postal Stamp. (LI—23-4-75), 108-09.

Jobs created under 'Half-a-Million' Jobs Scheme (XLVII—19-2-76), 210.

Kallada Irrigation Project (LII-5-5-75), 183-84.

Karipur Aerodrome near Calicut (XLVII—21-2-75), 193.

Kerala Government Proposal for Supply of Cheap Power to Railways (XLVIII —25-2-1975), 162-63.

Kerala Government's request for Electrification of railway lines in Kerala (XLIX—4-3-75), 212.

Kerala Government's request for Railway Division Head Quarters at Trivandrum (XLIX—4-3-75), 211.

Loan offered by SBI and Nationalised Banks for development of Small-Scale Industries in Kerala (XLIX —14-3-75), 194-95.

Loss of crop due to Drought in Kerala (XLIX—10-3-75), 216.

BHARGAVI THANKAPPAN SHRIMATI: Contd.

Loss of Mandays in Public Sector (XLVII—20-2-75), 87-88.

Loss suffered due to Port & Dock Workers' Strike (XLVII—20-2-75), 133-134.

Major Irrigation Schemes in the Second Year of Fifth Plan (Vol.-XVVIII—3-3-1975), 207.

Opening of Post and Telegraphs Offices in Kerala during 1975-76. (XLIX—5-3-75), 198.

PCOs in Quillon District. (XLIX—12-3-75), 130—34.

Prices of Essential Commodities—(Vol. XLVIII—28-2-75), 154-55.

Private and Public Limited Companies in Kerala (L—25-3-75), 145-46.

Probable shortage of Steel for 1975-76 (XLVII—20-2-75), 187-188.

Production of coconut during Fifth Plan. (L-7-4-75), 214.

Production of manganese Ore in Kerala (LI—10-3-75). 190.

Production of Natural Rubber (LII—2-5-75), 106.

Programme for import of crude oil in 1975 (XLVII—18-2-75), 218-19.

Progress of work on Broad Gauge Line between Ennakulam and Trivandrum (XLVIII—25-2-1975), 162.

Rail Link connecting Alleppy with Ernakulam and Kayamgulam (XLVIII—25-2-1975), 164-65.

Repairs and expansion of Railway Stations in Kerala (LI—15-4-75), 95.

Request made by Government of Kerala to exempt industries from credit restrictions (XLVII—21-2-75), 72-73.

Revocation of Emergency (XLVII—19-2-75), 84.

S.C. and S.T. Employees in Central Schools (LII—5-5-75), 184.

Schemes for Railway lines in Kerala. (LII—6-5-75), 203-04.

Seizure of smuggled goods in 1974 (XLIX—7-3-1975), 135-36.

Setting up of more Fertilizer Plants (XLIX—4-3-75), 80.

BHARGAVI THANKAPPAN SHRIMATI: Contd.

Setting up of Projects in Kerala to remove unemployment. (XLIX—5-3-75), 198.

Shortage of Cement (XLVII—19-2-75) 209.

Shortage of medicines in Kerala (L—20-3-75), 124.

Shortage of petrol, Diesel and Kerosene in Kerala State (LII—29-4-75), 93-94.

Special Financial Assistance to Kerala during 1975-76 for Weaker Sections of the State (L—19-3-75), 87-88.

State-wise implementation of family planning programme. (XLVIII—27-2-75), 94.

Steel Billet Project in Kerala (LI—10-4-75), 191.

Steps for Production of Cashew (LII—5-5-75), 38-39.

Supply of Kerosene Oil in diffrent States (XLVIII—25-2-75), 163-64.

Telephone Connection in Kerala (L—26-3-75), 94-95.

'Test Relief Work' in Trivandrum and Quilon Distt. under Crash Programme. (XLIX—17-3-75), 34.

Tourists visited India during 1974 (XLVIII—28-2-75), 157-58.

Trade agreement between India and Soviet Union (XLVII—21-2-75), 135.

Un-traced Minerals in Kerala (XLIX—6-3-75), 99.

Villages in Kerala affected with Scarcity Conditions (L-7-4-75), 213-214.

Visit to India by President of Shri Lanka (XLIX—13-3-75), 90.

Visits of Foreign Cultural Delegations (XLVIII—24-2-75), 140-41.

Wagons allotted to Kerala Government during 1974-75 (L-25-3-75), 43.

World Bank's Assistance for Fisheries in Kerala (L—24-3-75), 132-33.

Debates

Demands for Grants 1975-76.

Ministry of Agriculture and Irrigation. (L—9-4-75), 358—60.

BHATIA, SHRI RAGHUNANDAN LAL :

Achivement of steel production target during 1974-75 and 1975-76 (XLVII —20-2-75); 59-60.

Additional sugar quota for Punjab (LII—26-4-75), 119.

Agreement with Bulgaria on Equivalence of Education Degrees (XLIX—10-3-75), 97-98.

Agreements with Czechoslovakia (LI—18-4-75), 124-25.

Agreement with USA for Import of Wheat (XLVIII—24-2-75) 157-158.

Air Postal Services in Punjab (L—26-3-75) 186.

Allocation of Cement to Punjab (L—9-4-75). 125-26.

Allocation of funds for new Railway Lines during Fifth Plan Period (XLVIII—25-2-1975), 115.

Allocations for Generation of Power in Punjab Fifth Plan (L—26-3-75), 86-87.

Amount advanced by IDBI to Industries and Punjab State Industrial Development Corporation (LII—9-5-75), 166-69.

Amount collected on Insured Premium by Punjab Branch of LIC (LI—25-4-75). 119.

Ancillary Industries near each big industry in Punjab to absorb Educated Unemployed. (LII—7-5-75, 51.

Applications for Telephone connections in Punjab (L—9-4-65), 176-77.

Approach to FAO for Foodgrains. (XLIX—17-3-75), 41-42.

Arms build up by Pakistan (LI—18-4-75), 137-38.

Assessment of Power Situation in the Country (LI—16-4-75), 73-74.

Assistance sought by Punjab on Public Distribution System of Essential Commodities (LI—16-4-75), 177-78.

Bank Frauds (XLIX—7-3-1975), 12.

BHATIA SHRI RAGHUNANDAN LAL Contd.

Branches of SBI functioning in Rura Areas of Punjab (LII—9-5-75), 165.

British decision to help U.S. in expanding military facilities on Diego Garcia Island (XLVII—20-2-75), 123-124.

Buyer to give Bigger share for our shipping (XLIX—6-3-75), 78-79.

CBI Probe into power famine demanded by industralists in Punjab. (LI—23-4-75), 29.

Cenral Aid to Punjab for Agricultural Schemes (L—7-4-75), 159-60.

Central Assistance for seed production in Punjab (L—7-4-75), 63.

Chemical fertilisers supplied to Punjab during 1974-75. (LII—28-4-75), 119.

Collision of Truk with Bombay Express beyond Mohri Station (LI—22-4-75), 160.

Complaints against DCM Fertiliser by Haryana Farmers (L—7-4-75), 121.

Complaints regarding accumulation of coal at pitheads by Bharat Coking Coal Ltd. (XLIX—5-3-75), 172.

Conference on energy organised by Chambers of Commerce and Industriy. (XLIX—5-3-75), 172.

Credit from International Development Association for rural development, (XLVII—21-2-75), 54-55.

Crisis in Punjab Sugar Units (LI—21-4-75). 165.

Crisis in Small Scale Cotton Manufacturing Industry in Punjab (LI—11-4-75), 173.

Crisis in Woollen Textile Industry in Punjab (LI—18-4-75), 197.

Criteria for referring cases under MRTP Act (XLIX—4-3-75), 4.

Crop. Insurance Scheme in Punjab. (XLIX—17-3-75), 152-53.

Cultivation of Legumes to meet needs of Nitrogenous Fertiliser (XLIX—10-3-75), 196-97.

Dearness Allowance due to Central Government Employees (XLVII—21-2-75), 152-53.

Decision on take over of Caltex (LI—15-4-75), 59.

BHATIA, SHRI RAGHUNANDAN LAL —contd.

Demand of Yarn from Punjab (LI—25-4-75), 160.

Development of Tourist Centres and Places of Historical and Cultural Importance in Punjab (LI—25-4-75), 44.

Development of Waste Land in Punjab during Fifth Plan (L—24-3-75), 35-36.

Discussions with U.A.E. Petroleum Minister regarding Oil Supplies (L—25-3-75), 167-68.

Disposal of imported chemicals by STC. (LI—11-4-75), 114.

Dual mechanism of Production of Drugs (LI—15-4-75), 187.

Duty-free entry of traditional Indian goods into Britain (L—21-3-75), 112.

Educated unemployed in Punjab (LI—16-4-75), 133-34.

Effect of Changes in Planning Commission on finalisation of Fifth Plan (L—19-3-75), 160-61.

Electrification of village in Punjab during 1975 (LII—30-4-75), 73.

Eradication of Polio (XLVIII—27-2-75), 129.

Escalation in Nylon Prices (LI—11-4-75), 77-78.

Exodus of Architects. (XLIX—5-3-75), 61.

Expenditure on Oil Exploration by O. & N.G.C. (XLIX—4-3-75), 60.

Export Aid for Leather Goods export (XLIX—7-3-1975), 189.

Export of Indian Transisters (LI—25-4-75), 156-58.

Export of ready-made garments (XLVII—21-2-75), 158.

Export targets (Vol. XLVIII—28-2-75), 62.

FICCI's Suggestion regarding setting up of Power Plants in Joint Sector. (XLIX—12-3-75), 101.

Fall in yield of Potato in Punjab (L—7-4-75), 227-28.

Finance for Exports, 126-127.

BHATIA SHRI RAGHUNANDAN LAL —contd.

Fire in Rourkela Steel Plant (L—20-3-75), 55.

Food Assistance from European Economic Community (XLVIII—24-2-75), 58.

Foreign Exchange to Irano-Hind Shipping Company Ltd. (LI—10-4-75), 169.

Functioning of postal services in rural areas of Punjab (LII—30-4-75), 164.

Functioning of Telephone services in Punjab (LII—30-4-75), 164.

Functioning of urban cooperative banks (XLIX—14-3-75), 117-18.

Funds allotted to Punjab for Housing Programme in Rural Area (L—7-4-75), 160.

Higher Education for under privileged sections of society (XLVIII—24-2-75), 165-166.

Hindustan Antibiotics Limited (L—8-4-75) 18.

Impact of Anti-Inflationary measures on Prices (LII—9-5-75), 33-34.

Implementation of District plans in Punjab (LI—23-4-75), 138-39.

Import Programme of Fertilisers for 1975. (XLIX—6-3-75), 136-37.

Increase expenditure of O. & N.G.C. (L—8-4-75), 136-36.

India and EEC Talk on Indian Textile Exports (LI—18-4-75), 290..

Indo-Maldves Joint Communique regarding Indian Ocean development (LI—18-4-75), 171.

Investment Expenditure Policy (XLVII—21-2-75), 157-158.

Investment on Development of Coal Industry in Fifth Plan (XLIX—12-3-75), 155-56.

Issue of Fresh Letters of intent (XLVII—19-2-75), 149.

Level of Production by O. & N.G.C. (XLVIII—25-2-1975). 115.

Levy of research and development cess on Industrial Sector (XLVIII—26-2-1975) 72-73.

Lavy of surcharge for Kandla Port by India-Pakistan and U.S. Conference (XLIX 6-3-75), 15-4—55.

Libyan delegation's visit to India (XLIX—4-3-75), 165-66.

BHATIA, SHRI RAGHUNANDAN LAL—*Contd.*

Lifting of Ban by Canada on supply of Nuclear Material to India, (L—19-3-75), 159.

Loan from World Bank for fertilizer production in India (LI—18-4-75), 222—24.

Loan given by LIC and Nationalised Banks to Punjab for Development Works (LII—2-5-75), 128-29.

Loss due to Power cut imposed on Industries and Agriculture in Punjab (L—9-4-75), 126.

Loss suffered by Central Fertilizer Pool (L—24-3-75), 129-30.

Loss to Steel Plants (XLIX—6-3-75), 135-36.

Manufacture of New Industrial Shunting Locomotive (XLVII—18-2-75), 130.

Modification in strategy of Fifth Plan to achieve maximum benefits from investments made (XLVIII—26-2-75), 181—183.

Meeting of power manufacturing plants and users of power in New Delhi in December 1974 (XLVIII—26-2-76), 183-84.

Methods of Procurement of Foodgrains in Punjab (LII—5-5-75), 50-51.

Mini Fertilizer Granulation Plant (XLVII—18-2-75), 129.

Misuse of Antibiotics (XLIX—6-3-75), 137.

Misuse of Funds Allotted to State Governments for Drought and Relief Works, (XLIX—3-3-75), 146—48.

National convention on Drug Industry (L—18-3-75), 172.

New Contract with Saudi Arabia for import of Crude (LI—15-4-75), 148.

New crop method in Punjab (L—24-3-75), 156.

New method to increase paddy yield and protein content of rice (XLIX—17-3-75) 151-52.

New Schemes of loans for housing sanctioned HUDCO (XLIX—17-3-75), 153.

BHATIA, SHRI RAGHUNANDAN LAL—*Contd.*

New varities of Cotton (Vol.—XLVIII—3-3-75), 84-86.

News item captioned 'Curbs led to India's food problems, (LII—28-4-75 69.

Non-availability of wheel sets in Wagon Industry (XLIX—5-3-75), 209.

Number of Tourists visited Punjab (LII—9-5-75), 164-65.

Oil Exploration at Jaisalmer in Rajasthan (L—25-3-75), 166.

Oil Exploration in Bombay High (XLVII—18-2-75), 24—26.

Oil Exploration by Hydro-Carbon India in Iraq (XLIX—4-3-75) 153-54.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 15—19.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 124.

Oil seeds Production (LI—21-4-75) 169—71.

Opening of branches of Nationalised Banks in Punjab (LII—2-5-75), 47-48.

Opening of Post and Telegraph Offices in Punjab (L—9-4-75), 177.

Opposition of the drugs and pharmaceutical Council to expansion of foreign drug industry (XLIX—4-3-75), 166-67.

Orders for Bharat Heavy Electricals Ltd. (XLVII—19-2-75), 146.

Pak response to Indian move for Normalisation of Relations (LII—8-5-75), 87-88.

Pak threat to seek more military help from China (XLVIII—27-2-75), 128-29.

Participation by Foreign Firms in Offshore Oil Contracts (L—18-3-75), 73.

Petrol Pumps in Punjab (LII—6-5-75), 144—46.

Plan to attract young doctors to rural areas (XLVII—20-2-75), 124-25.

Policy of L.I.C. to Promote Small Scale Industry (Vol. XLVIII)—28-2-75), 4.

BHATIA, SHRI RAGHUNANDAN LAL—*Contd.*

Port facilities to Soviet Ships for recovery of space Instruments and vehicles (LI—10-4-75), 73-74.

Power Houses under Punjab Circle of C.P.W.D (L—24-3-75), 155-56.

Problem of Handloom and Yarn industries of Punjab (LII—9-5-75), 166

Production of Controlled Cloth and Export of Cotton Textiles—(XLIX—14-3-75), 30.

Production of Crude Oil in the country (XLVII 18-2-75), 130-31.

Production of Crude Oil from Assam Oil Fields (XLVIII—25-2-75), 27—30.

Proposal to increase Percentage of Levy on Foodgrains in Punjab (LII—5-5-75), 141-42.

Provision of Funds to Punjab for 1975-76 Plan (LI—16-4-75), 178.

Public Call Offices and Post offices in Amritsar (LI—23-4-75), 137-38.

Punjab Small Scale Units affected by shortage of iron and steel (LII—8-5-75), 182-83.

Quality of oil produced from Fourth Well in Bombay High (LII—6-5-75), 39.

Recording of STD calls (XLVII—19-2-75), 145.

Research on trachomar vaccine by Dr. Rajendra Prasad Institute of Opthalmic Sciences (LI—10-4-75), 195

Return on Capital invested in Public Sector Units (XLIX—7-3-75), 79-80.

Revision of rules about Railway Wagons (XLVII—18-2-75), 128-29.

SAIL Commissioned Feasibility Studies for Giant Steel Plants (XLVII—20-2-75), 34-35.

Sale of Sophisticated Planes and Lethal Weapons by Iran to Pakistan (LI—10-4-75), 164-65.

Scheme for Developing Irrigation facilities in Punjab (LII—5-5-75), 140-41.

Scheme for production and distribution of seeds by National seeds Corporation (XLVIII—24-2-75), 163—65.

BHATIA, SHRI RAGHUNANDAN LAL—*Contd.*

Setting up Health cooperatives in the Country (LI—10-4-75), 82-83.

Setting up of Industrial Development Policy Group (XLVIII—26-2-75), 184-85.

Setting up of newsprint factories in Maharashtra, U.P. and H. P. (XLVIII—26-2-75), 67-68.

Shifting of some portion of H.A.L. from Bangalore to Kanpur (LI—18-4-75), 172.

Shortage of baby food in Punjab (L—26-3-75), 129.

Shortage of Petroleum Products for Industrial Units in Punjab (LII—29-4-75), 81.

Small and Medium Industries in Punjab (L—9-4-75), 72.

Social Welfare Grant to Punjab (LII—5-5-75), 139-40.

Steel allocation to Punjab (LII—8-5-75), 61.

Steel Casting Units (L—26-3-75), 107-08.

Subjects discussed in IMF's Meeting (Vol.—XLVIII—28-2-75), 63-64.

Sugarcane Arrears (LI—21-4-75), 28.

Supply of Crude by U.A.E. to India (L—8-4-75), 137.

Supply of Diesel and Kerosene to Punjab (LI—15-4-75), 39.

Supply of Petroleum Products by USSR to India (L—25-3-75), 166-67.

Supply of Power to Industries in Punjab (LI—16-4-75), 179.

Taking-over of Drug Units (XLVIII—25-2-75), 110.

Talks on distribution of waters for the Beas and Ravi Rivers (XLIX—17-3-75), 152.

Train Robbery near Banda (L—18-3-75), 173.

Working of Raniganj Collieries (XLIX—5-3-75), 69.

Debates

D.G. 1975-76 :

Ministry of Agriculture and Irrigation (LI—15-4-75), 242-43.

BHATIA, SHRI RAGHUNANDAN LAL—Contd.

Finance Bill, 1975:
Consid (LII—30-4-75) 337-42.

Incident at Allahabad high Court (St) (L—18-3-75) 368.

BHATTACHARYYA, SHRI DINEN:
Agitation by Field Workers of LIC (L—21-3-75) 17.

Alleged Involvement of Punjab Finance Minister in Foreign Currency Racket (LII—9-5-75) 75.

Appeals filed by Government and expenses incurred on writ petitions (LII—6-5-75) 14-21.

Average Expenditure on persons lodged in Jails on charges of smuggling and in connection with JP movement (LI—23-4-75) 9.

'Boiled wheat and pinch of Salt' for Agricultural Labourers in West Bengal (XLVII—20-2-75) 63-65.

Cases Involving Economic Offences against Shri R. B. Goenka and his Concerns—(XLIX—14-3-75) 23.

Crash Programme for Rural Employment in States (L—24-3-75) 58-59.

Decision on underground System in Bombay (L—18-3-75) 7.

Demand for publication of a Journal (L—8-4-75) 84-85.

Employees dismissed, removed and terminated from service in Audit and Accounts Department (XLVII—21-2-75) 66-67.

Facilities for landing of Boeing 747 Aircraft at Calcutta Airport (LII—9-5-75) 18.

Grant of *Ad-hoc* increase to pensioners (XLVII—21-2-75) 83-84.

Hathi Committee Report (LII—29-4-75) 3.

Hunger Strike by Employees of Audit and Accounts Department Vol. XLVIII—28-2-75 110-11.

Implementation of Decision of Indian Labour Conference (L—20-3-75) 112.

Increase in Prices of Synthetic Detergents produced by Hindustan Lever Limited (L—25-3-75) 28.

Industries Benefited to IRCI in Calcutta (LII—9-5-75) 3.

BHATTACHARYYA, SHRI DINEN—Contd.

Looting of Railway property at Nandyal Railway Station (XLVII—18-2-75) 66-67.

Malpractices by present Chief Manager of Modern Bakeries (India) Ltd. Calcutta (Vol. XLVIII—3-3-1975), 62-63.

National Commission on Agriculture (XLVIII—24-2-75), 94—96.

Nationalization of Coal Mines Challenged by Public Sector Banks (L—19-3-75), 28.

Non-utilization of gas produced from oil fields in Assam (XLVIII—25-2-75), 179-180.

Ordinance on Nationalization of Foreign Owned Plantations in Kerala (XLVIII—26-2-1975), 10.

Over production in Coca Cola Bottling Plants (XLIX—5-3-75), 7.

Permitting Foreign Companies to Manufacture Life-Saving Drugs (XLVIII 25-2-1975), 79.

Police repression on refugees in Mana camp (XLVIII—27-2-75), 13-18.

Programmes for Chandigarh Radio Station (XLVIII—9-2-75), 21.

Proposal to set up LPG units in Assam (XLVII—25-2-1975), 180.

Raids on premises of former Ruling Family of Jaipur (XLIX—4-3-75) 38-39.

Rally held by Central Government Employees regarding Payment of five slabs of Dearness Allowance (XLIX—7-3-75), 70-71.

Raw Deel with Agricultural Labour (XLIX—13-3-75), 28.

Rehabilitation of Repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75), 25.

Reported Statement of Maharashtra Chief Minister on Employment Guarantee and Cotton Monopoly Purchase Schemes (XLVII—19-2-75), 80.

Rise in the Prices of Cloth by Textiles Mills (XLVII—21-2-75), 160-161.

Salaries of Generalists (LII—7-5-75), 109.

Survey to assess Ticketless travelling in Railways (LII—6-5-75), 27.

BHATTACHARYYA, SHRI DINEN :— Contd.

Take over of Rice Trade (LI—21-4-75), 16-17.

Terms and conditions for take-over of Martin Light Railways in Bihar (LII—29-4-75), 86.

Valuable belonging to Nawab of Rampur (LII—9-5-75), 71.

Workers retrenched in West Bengal, Bihar and Orissa (LII—8-5-75), 68-69.

Debates

Re. Adjournment motions (query) (L—7-4-75), 257-60.

Alleged victimisation of Employees of Comptroller and Auditor General (P1) (LII—8-5-75), 352-56, 374-75.

Appropriation (No. 2) Bill, 1975 : Consid. (LII—29-4-75), 399-400.

Arrest of CPA (M) and CITU leaders including MLAs in Tripura (Under Rule 377) (L—24-3-76), 239-40.

B.O.H. (XLIX—14-3-75), 234.

B.O.H. (L—21-3-75), 200-01.

D.G., 1975-76. Ministry of Industry and Civil Supplies (LII—28-4-75) 210-19.

Re. Demands of Pharmaceutical Workers and Medical Representatives (LI—21-4-75), 248.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res.), (L—24-3-75), 354-58, 403.

Finance Bill, 1975 : Motion to pass. (LII—5-5-75) 370-72.

Finance Bill 1975 : Motion to pass, as amended (LII—5-5-75), 370-72.

General Budget, 1975-76 : General Discussion (XLIX)—10-3-75), 262-72.

Grievances of workers of Rayon Factories (Pet) (LII—8-5-75), 257-58.

Gujarat Budget, 1975-76 : D.G. (on account) 1975-76 D.S.G., 1974-575 : (L—21-3-75), 265-71.

Jute Workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 407-14.

BHATTACHARYYA, SHRI DINEN — Contd.

Maintenance of Internal Security (Amendment) Bill Int. (LII—8-5-75 263.

Press Council (Amendment) Bill Consid. (L—24-3-75), 354-58-403.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L—18-3-75), 299.

Reported resignation of General Manager of Durgapur Steel Plant (C.A.) (LII—9-5-75), 327.

Re. situation in Nagaland (L—21-3-75), 188-90.

Re. Strike in Colar Gold Mines (LI—16-4-75), 225-26.

Violent incident in Calcutta Wherein Shri Jayaprakash Narain's Car was attacked and Shri Samar Guha, M.P. sustained injuries (M) (L—8-4-75), 314-20.

BHATTACHARYYA, SHRI JAGADISH

Ad Hoc appointments in Dandakranya Project (L—20-3-75), 93.

Applications of CCS (TS) Rules 1965 in Dandakaranya Project (XLIX—13-3-75), 103.

Climate Allowance for Dandakaranya Employees in Baster District (L—20-3-75), 45.

Credit given by Nationalised Banks (L—21-3-75), 23.

Go-slow action of Delhi University Staff (XLVIII—24-2-75), 99-100.

Levy of licence fee for Soda Water and Fruit stalls between Madras Beach and Tambaram (LII—29-4-75), 33-34.

Medical Colleges in India (L—20-3-75)' 15.

Proejct allowance for employees of Dandakaranya Project (XLIX—13-3-75), 55-56.

Promotion to Gazetted Posts in Dandakaranya Project (L—20-3-75), 92.

Rational Port Utilisation (XLIX—13-3-75), 23.

Reappraisal of Fifth Plan for Education (Vol. —XVVIII—3-3-75), 119.

Steps taken under SFDA and MFAL scheme in West Bengal (Vol. XVVIII —3-3-75), 10.

BHATTACHARYYA, SHRI JAGDISH:—Contd.

Vegetarian Light Refreshment Stall at Nanganallur (LII—29-4-75), 143-44.

Violation of Drugs Act by Bengal Immunity Company Ltd., Dehradun. (XLVII—20-2-75), 51-52.

Zinc Smelter Factory at Visakhapatna (XLVII—20-2-75), 112-113.

Zinc Smelter Factory at Visakhapatnam (XLVII—20-2-75), 112-113.

Debates

D.G. 1975-76—Ministry of Defence (LI—16-4-75), 306-311.

Pondicherry Budget 1975-76
D.G. (on account) 1975-76
D.S. G., 1974-75 (L—20-3-75), 245-47.

Supplementary Demands for Grants (General) 1974-75 :
General Discussion (L—20-3-75), 301-305.

BHATTACHARYYA, SHRI S. P.

Cut in Outlay for Bhilai Steel Plant (XLIX—6-3-75), 47-48.

Number of share croppers, Agricultural labourers (LI—21-4-75), 97-98.

Debates

Constitution (Amendment) Bill : (Amendment of Article 101 and 102 etc.) by Shri Priya Ranjan Das Munsi consid. (L—21-3-75), 331-32.

Constitution (Amendment) Bill : (Amendment of Article 324) by Shri R. P. Ulaganambi consid. (XLVIII—21-2-75), 300-01.

Demands for Grants, 1965-76.: Ministry of Agriculture and Irrigation (L—8-4-75), 245-47.

Growth of Fascism in the country (Res). (XLIX—14-3-75), 344-349.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose. (Res.) (LII—9-5-75), 392.

BHATTACHARYYA, SHRI. CHAPLENDU :

Decision on nationalisation of export trade of mica by MMTC (LI—11-4-75), 28-29.

BHATTACHARYYA, SHRI CHAPLENDU :—Contd.

Incidence of Malaria in Industrial Belt of Chotanagpur, West Bengal and Orissa (LII—8-5-75), 67-68.

Purchase of wide bodied aircraft (LI—11-4-75), 25.

Survey for Oil in Part of Arabian Sea touching India (L—8-4-75), 24-

Debates

D.G. 1975-76 :
Ministry of Industry and Civil Supplies (LII—28-4-75), 319-24.

Demands for Grants 1975-76 :
Ministry of Commerce (LI——22-4-75), 355-60.

General Budget 1975-76 :
General Discussion (XLIX—13-3-75), 339-43.

Railway Budget 1975-76 General Discussion (XLIX—7-3-75

Tobacco Board Bill *constd* (XLVIII—28-2-75), 268-69.

BHAURA, SHRI B.S. :

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 13-16.

Additional production of Coal in next year (L—19-3-75), 213-14.

Advances by Dena Bank (LI—25-4-75), 147-48.
Amendment of Companies Act (XLIX—4-3-75), 193-94.

CBI Inquiry into Bungling in Loan for purchase of Pumps by Small Farmers Development Agency in Bihar (XLVIII—24-2-75)., 57-58.

Causes of fire in Wagons of Gas-Cylinders at Sarai Rohilla Station (LII—6-5-75), 160.

Charges of 'fishy deal' regarding purchase of equipments for Anandpursahib Power Project in Punjab ((LI—16-4-75), 87-88.

Closure of Guru Nanak Thermal Plant at Bhatinda (XLVII—19-2-75), 44.

Compensation for shelves in DDA Colony of Naraina (XLIX—17-3-75), 108-09.

Complaint regarding Publication of matter Amounting to Character Assassination of National Leaders (XLIX—12-3-75), 93-94.

BHAURA, SHRI B. S.—Contd.

Concealment of Service connection cables in Narain Vihar Colony of DDA (XLIX—17-3-75), 201.

Cotton stock held back by growers in Punjab and Haryana due to low price (LII—9-5-75), 230.

Cut in steel investment (LI—18-4-75), 27.

Demand for Atomic Power Plant in Punjab (XLIX—12-3-75), 203.

Demands of All India Foodgrain Dealers Association (XLIX—17-3-75), 202.

Dilution of equity of foreign drug companies (LII—6-5-75), 65-66.

Directions given to keep Electoral Rolls upto date by February (XLVII—18-2-75), 209-10.

Dispute between N.D.M.C. and Municipal Corporation over Payment of Dues by N.D.M.C. (XLVII—19-2-75), 180.

Execution of Crash Programme for Rural Employment in Punjab (Vol. XVVIII—3-3-75), 48-49.

Expenditure on Drilling Wells (XLVIII—25-2-75), 40.

Expenditure on research and oil exploration by O & NGC in 1975 (XLVII—18-2-75), 87.

Failure of Crash Programme for Wheat Production in Punjab (XLIX—10-3-75), 82-83.

Failure of Haryana Government to set up District Harijan Welfare Advisory Committee (LXI—30-4-75), 187.

Import of newsprint from Soviet Union (XLVII—21-2-75), 53.

Industrial Training Projects in Punjab (LII—7-5-75), 46.

Inflated Deposits (XLIX—7-3-75), 167-68.

Inter-State River Water Disputes (LII—28-4-75), 74.

Local Shopping Centre in Narain Vihar (XLIX—17-3-75), 201-02.

Loss Suffered by Air India—(Vol. XLVIII—28-2-75), 75.

Loss to industries in Haryana due to power shortage (XLVIII—26-3-75), 195-96.

Man-days lost in Public and Private Sectors (XLVII—20-2-75), 44-45.

BHAURA, SHRI B.S.—Contd.

Measures Taken to clear the encroachment of public road/land in Lawrance Road area (L—7-4-75), 126-27.

Meeting of Education Officers (XLIX—17-3-75), 21-22.

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 7-10.

Multinational Corporations (L—21-3-75), 28.

Occupation of Land belonging to Railways by some persons around Giddarbaha Station (LI—22-4-75), 81-82.

Overhauling of smuggling intelligence cell (XLVII—21-2-75), 151-52.

Overpayment made by Punjab Government to Centre (L—20-3-75), 51.

Payments due to Railways from DESU (XLIX—12-3-75), 203-04.

Permission to foreigners for shooting of animals facing extinction (LII—5-5-75), 69-70.

Policy of LIC in making Investment in Large Industrial Houses (Vol. XLVIII—28-2-75), 184-85.

Policy of L.I.C. to Promote Small Scale Industry (Vol. XLVIII—28-2-75), 7.

Price of Manufactured Goods (LII—30-4-75), 192-93.

Profits by Large Companies in Private Corporate Sector (LI—18-4-75), 236-37.

Programmes for Chandigarh Radio Station (XLVII—19-2-75), 20.

Project Report on the top priority irrigation Projects submitted by the Government of Punjab (LI—21-4-75), 103-104.

Railway employees dismissed during the last Railway strike (XLVII—18-2-75), 75-76.

Report of Inter-Ministerial Committee on Coal Prices (XLIX—5-3-75), 69.

Report of the Oil Prices Committee (XLIX—4-3-75), 56-57.

Request from Punjab and Haryana to Revise procurement Price of Wheat (LI—21-4-75), 75-76.

Schemes for welfare of women and children for Karnataka (XLIX—17-3-75), 6-7.

Search of Remains of fallen soldiers by a Japanese Team (XLVII—20-2-75), 112.

Setting up of Joint Shipping Company in Iran (XLVIII—27-2-75), 61.

Setting up of Television News Department (LI—16-4-75), 4.

BHAURA, B. B.Contd.

Setting up of Television News Department (LI—16-4-75), 4.

Sharing of water from Bikaner Canal (Vol.-XVVIII—3-3-75), 188-89.

Shifting of offices of Commissioner for Scheduled Castes and scheduled Tribes (L—26-3-75), 23.

Steel Raw Material Bank (L—20-3-75), 118.

Steps to Check Prices of Essential Commodities (XLIX—14-3-75), 45.

Stock of controlled cloth in mills under National Textile Corporation (XLIX—5-3-75), 93.

Submission of a Bogus Medical Bill by a Senior Officer of State Bank of Bikaner and Jaipur (LII—2-5-75), 138-39.

Suggestion made by All India State Co-operative Banks to introduce lower rates of interest to small and marginal farmers (LII—9-5-75), 90.

Supply of Coal to Industries (L—19-3-75), 91.

Survey of Utilization of Agricultural Wastes (Vol. XVVIII—3-3-75), 189-90.

Trespass in the House of an Income Tax Officer in Delhi (XLVII—19-2-75), 181.

War in Vietnam (LII—8-5-75), 74.

BIRENDER SINGH RAO, SHRI:

Action against Customs Officials in Bombay (XLVIII—28-2-75), 112-13.

Action taken on the Restrictive Trade Practices of Companies during 1972 and 1973 (XLVIII—25-2-1975), 70.

Additional funds sought by O & NCG (XLIX—4-3-75), 160-71.

Agreement with Hungary (XLIX—13-3-75) 60-61.

Alleged Conspiracy to form a Christian State in Eastern Region (XLIX—5-3-75), 46.

Allotment of a petrol pump to dependents of military personnel killed in action (LII—8-5-75), 161-62.

Amendment of Article 81 of the Constitution of India (XLVII—18-2-75), 168.

BIRENDER SINGH RAO SHRI—Contd.

Amendment of Companies Act for the Enforcement of MRTP Act (XLVIII—25-2-1975), 157.

Annual Plan for the Development of Electric Power in States (LII—30-4-75), 96-97.

Arrest of Pak Spies in Poonch-Rajouri Sector of J. & K. (LI—16-4-75), 90.

Arrest of Pakistani spies and saboteurs in Kashmir (XLIX—12-3-75), 177.

Arrest of Tax Evaders (Vol. XLVIII—28-2-75), 98.

Bank Offices opened by Nationalised Banks in Rural and Urban Areas—(XLIX— 14-3-75), 158.

Barter-trade agreement between India and U.S.A. (XLIX—7-3-75), 19-21.

Book Stalls Contract to Educated Unemployed (Northern Railway) (L—8-4-75), 188.

Broad Gauge line upto Rewari Junction (Northern Railway) (L—25-3-75), 191.

Bureau of Public Enterprises. (LI—11-4-75), 165-66.

Cases of Evasion of Income tax in Dehra-Dun (XLIX—7-3-75), 127.

Cases of under-charges of Feright detected (LII—6-5-75), 89-90.

Catering Contractors on Northern Railway (L—25-3-75), 54.

Cell for study of Ancient Space Technology (LI—23-4-75), 192.

Chairman's Post in U.G.C. (LII—5-5-75), 19.

China bound Naga and Mizo Rebels (XLIX—12-3-75), 74-75.

China's involvement in Mizoram and Nagaland Affairs (XLVIII—26-2-75), 163.

Closing down of Television Manufacturing Units due to sluggish sale Market (XLVIII—26-2-75), 163-164.

Conference amongst India, Bangladesh and Burma for demarcation of common borders. (XLVIII—27-2-75), 56-57.

Congestion on Rafi Marg, New Delhi (LI—23-4-75), 111-12.

BIRENDER SINGH RAO, SHRI—contd.

Construction of Refinery and Petro Chemical at Bongaigaon—(LI-15-4-75), 87.

Contracts signed by E.I.L. with foreign countries (LI—22-4-75), 58-59.

Corruption in supply services of defence forces (LI—18-4-75), 156-57.

Cotton Corporation of India's Exchange loss on a mysterious cotton deal (XLVII —21-2-75), 68-69.

Crash of an Indian Air Force Plane at Rai in Haryana (XLVIII—27-2-76), 166-67.

Credit granted by Chairman and Managing Director of Bank of Baroda in Bombay (LI—25-4-75), 191-92.

Cultural agreements with various countries (LII—5-5-75), 238.

DTC Bus Service from Shahjahan Road, New Delhi (LII—8-5-75), 173.

Delay in replacement of MRCA (LI—18-4-75), 156.

Dayal Singh College, Lodi Estate, New Delhi (L—7-4-75), 216-17.

Declaration of Assets by Presidential Candidates (LII—29-4-75), 96-97.

Deposits under Small Savings Scheme in Haryana (XLVII—21-2-75), 187-89.

Deterioration of Services of DTC (XLIX —6-3-75), 125-27.

Development of an electronic teleprinter (XVII—19-2-75), 151.

Disputes regarding Control of Distributary of Western Jamuna Canal (Vol. XVVIII—3-3-1975), 218-219.

Educated Unemployed Catering Contractors on Northern Railway (L—8-4-75), 187-88.

Effect of shortage of Chemical Fertilisers on Current Rabi and Kharif output (LII—5-5-75), 3-4.

Election of Member of Parliament from Sikkim (L—8-4-75), 189.

Employment for educated unemployed in Delhi (L—19-3-75), 177-78.

Enquiry into Working of Modern Bakeries (Vol. XVVIII—3-3-75), 217-18.

Erection of boundary pillars in Indian Territory by Burma (XLVII—20-2-75), 158-59.

BIRENDER SINGH RAO, SHRI—contd.

Evasion of Income Tax by Chartered Accountants of Delhi (LI—18-4-75), 300.

Expansion of U.S. military base on Diego Garcia Island (XLVII—20-2-75), 159-60.

Export of essential commodities to Nepal (XLIX—14-3-75), 157.

Export of Railway Equipment (LI—18-4-75), 301.

Fall in the quality of Exported Engineering goods (L—21-3-75), 55.

Financial Assistance to Bangladesh (LI—10-4-75), 126-27.

Financial Assistance by Nationalised Banks to Foreign Companies (XLIX—7-3-75), 126-27.

Financial assistance to Public and Private sector Industries engaged in fabricating components for Satellite Launching Vehicles (XLIX—6-3-75), 189.

Financial Assistance from Saudi Arabia (L—21-3-75), 137.

Fishing Harbours at Paradeep and Dhamra (L—24-3-75), 80.

Foreign Aid in 1974-75 (XLIX—7-3-75), 125-26.

Former Ministers and MPs occupying Government accommodation. (XLIX—17-3-75), 141-42.

Free Trade Policy in Foodgrains for Rabi Crop (Vol. XVIII—3-3-1975), 158-59.

Fruit and Vegetable Development Corporation (Vol.-XVVIII-3-3-75), 39.

Functioning of National Seeds Corporation (Vol.-XVVIII-3-3-75), 157—58.

Generalises System of Preferences for Imports in E. E. C. Countries (XLIX-7-3-75), 124.

Ghost Small Units. (LI-23-4-75), 36—37.

Implementation of Recommendations on Educational Reform (L-7-4-75), 82—83.

Import of essential items through S. T. C. (XLIX-14-3-75), 60.

Improvement in production of Coal (LII-7-5-75), 106.

Improvement in working of Steel Plants after SAIL came into existence (XLVIII —27-2-75), 160—66.

BIRENDER SINGH RAO, SHRI—*Contd.*

Inadequate Berthing Facilities at Bombay Port (L—20-3-75), 58.

Increase in Trade with German Democratic Republic (LII—9-5-75), 183—84.

Indians killed or injured in Ethopian Civil War (LI—10-4-75), 36.

Indo-Bangladesh Joint Rivers Commission (XVIII-24-2-75), 162.

Licences to Small Units in Haryana and UP for Raw Materials (XLIX—5-3-75), 208.

Machinery for distribution of fertilizers to Farmers (XLIX—10-3-75), 59—60.

Manufacture of Freighter Aircraft for Indian Air Force (XLVII—27-2-75), 146-47.

Medical aid to date Shri L. N. Mishra, former Railway Minister, (LI—23-4-75), 69—70.

Meeting of Joint Review Committee on Indo-Nepal Trade Relations (LI—18-4-75), 41.

Memorandum by Ministries Re: Tube Railway in Calcutta (LII—29-4-75), 82-83.

Memorandum Sbumitted by Ex. Servicemen of Punjab, Himachal Pradesh and Haryana to the Former President (L—20-3-75), 1—7.

Mysterious killing of C. B. I. Officers (XLVII—19-2-75), 150.

Naga Rebels forcing youngmen and women to joint their ranks (XLIX—12-2-75), 178-79.

Need for Judicial Reforms (L—18-3-75), 106-07.

Non-confirmation of employees of FCI in Northern Region and Headqusrters. (LII—28-4-75), 62.

Opening of a Bureau in New Delhi by New China News Agency (LI—10-4-75), 166.

Operation flood programme and exotic cattle breeding farm in Orissa (L—24-3-75), 192-93.

Payment of Income Tax by Chartered Accountants in Delhi (XLVIII—28-2-75), 118.

Permitting Fertilizer Industry to store surplus Naphtha (XLIX—4-3-75), 173-74.

Persons registered with Cooking Gas Agencies (LII—29-4-75), 165-66.

BIRENDER SINGH RAO, SHRI—*Contd*

Policy of debarring Countries from joining International sports (XLIX—10-3-75), 202-03.

Prasad Commission report on Delhi Sader Bazer disturbances (XLVIII—26-2-75), 31-32.

Pressure for appointment of V. I. P. nominee in the list recommended by UPSC (XLVIII—25-2-75), 127-128.

Price of Premier President Car (XLVII—19-2-75), 186.

Production and Capacity of MAMC (L—26-3-75), 62.

Production of AVRO 473 by H.A.L. (XLVIII—27-2-75), 67.

Production of Fertilizers at Different Factories (L—18-3-75), 96-9).

Production of Fertilizers against installed capacity (XLIX—4-3-75), 168-70.

Profits made by Paper Industry (L-19-3-75, 68-69.

Proposal to conduct enquiry into cost of production of commodities (XLVII-18-2--75), 169.

Public sector projects with Russian aid (LII—9-5-75), 184.

Railway Board, failure to place orders for wagon (L—8-4-75), 34-35.

Rate of interest charged on the House Bulding Advance given to Govt. Emrloyees (LI—21-4-75), 70-71.

Recession in Industrial Production. (LI-23-4-75), 193.

Re-appointment of Judges of Suppreme Court and High Courts after Retirement (L—25-3-75), 106.

Reappraisal of Foreign Policy towards West Asia (LI—10-4-75), 166-67.

Recommendations made at the U. N. Economic and Social Commission for Asia and Pacific (LI—11-4-75), 58-59.

Re-employment of Officers of All India Cadre (L—19-3-75), 176.

Regularisation of Assistant Directors/ Research Officers appointed on *ad hoc* basis (LII—30-4-75), 29.

Remittances by Indians living Abroad (L-21—3-75), 136.

BIRENDER SINGH RAO, SHRI—*Contd.*

Report of Technical Advisory Committee regarding Biology of yield in pulse crops (XLIX—17-3-75), 142.

Resoruces for Developing New Coal Mines (XLIX—5-3-75) 197.

Rethinking on Rupee Trade Agreement with Bangladesh (L—21-3-75), 137.

Return of Indian Immigrants from U. K. (XLIX—6-3-75), 48.

Riots in Kanpur. (XLIX-12-3-75), 178

Setting up of Ammonia and Urea Plants in Sindri Fertilizer Plant (XLIX—4-3-75), 59—60.

Setting up of a Fertilizer Plant at Panipat (XLVII—18-2-75), 68-69.

Setting up of Power Plants in Fertilizer Plants (L—18-3-75), 220—22.

Service to customers in Nationalised Banks (XLIX—14-3-75), 158-59.

Short Supply of Power in Haryana (XLVIII—26-2-75). 133-134.

Shortage of Essential Drugs in the Country (LII—6-5-75), 224—27.

Shortage of Newsprint and Paper—(Vol. XLVIII—28-2-75), 55-56.

Sino-Indian relations (XLVII—2C-2-75), 160-61.

Slackness in drive to unearth Black Money in Delhi (LI—18-4-75), 3C1.

Smugglers released by Courts (LII—9-5-75), 182-83.

Smuggling and Foreign Exchange Rackets (LI—25-4-75), 77-78.

Smuggling of Indian Films (LIX—14-3-75) 113—114.

Speed boats to check smuggling (XLVII—21-2-75), 185-86.

Spreading of Sea-Erosion to New Areas from the Coast of Kerala (XLIX—17-3-75), 33—34.

Standing Conference of Public Enterprises (LI—11-4-75), 166—68.

Steps to check Fall in Prices of raw Jute Vol. (XLVIII—28-2-75), 207—08.

BIRENDER SINGH RAO, SHRI—*Contd*

Steps to check monopolistic activities of large houses(XLVII—18-2-76), 169—71.

Steps to gear up the production of Defence Factories (LI—18-4-75), 155-56.

Stock of controlled cloth in mills under National Textile Corporation (XLIX—5-3-75), 93.

Study Report on crisis in Pulp and Paper Production (XLIX—5-3-75), 195.

Subsidised Houses to economically Weake. Sections (XLVIII—24-2-75), 161—162

Supply of Below Standard Blood to Delhi Hospitals (XLIX—13-3-75), 148.

Supply of Diesel Oil to Haryana, Punjab and U.P. (L-18-3-75), 205.

Threat to Launch Agitation by Officers of LIC (LII—2-5-75), 111.

Tin deposits in Bastar District of Madhya Pradesh (XLVII—20-2-75), 125—126.

Total amount sanctioned as Advance for Housebuilding to the Government employees (LI—21-4-75), 171-72.

Trade agreement between India and Pakistan (XLVII—21-2-75), 186—87.

Trade agreement between India and Zambia (XLVI—21-2-75), 187.

Transfer of Chandigarh to Punjab (XLVIIK—19-2-75), 33.

Transfer of Irrigation Headworks of Punjab to Bhakra Management Board (L—9-4-75), 64.

Underground Nagas' Bid to proceed to China (XLVII—10-2-75), 128.

Under-ground Railway project for Delhi (XLVIII—25-2-75), 155—56.

Under Over staffing of Hospitals and CGHS Dispensaries in Delhi (LI—18-4-75), 72.

Uniform Law on Divorce (XLVII—18-2-75), 169—69.

Unmanned Railway Crossings (XLIX—4-3-75), 171—73.

Untraced Crime cases in Delhi (L—19-3-75), 175—76.

Urdu Dictionary 'Farhang Asafia' (LII—28-4-75), 142.

Value of Rupee (LII—9-5-75), 6—14.

BIRENDER SINGH RAO, SHRI : *Contd.*

Value of Work done by Garden Reach Workshops and Mazagon Docks (LII—8-5-75), 56—58.

Visit by President of UAE (XLVII-20-2-75), 69-70.

Working of Central Fertilizer Pool (LII—5-5-75), 67.

Demands for Grants, 1975-76—Ministry of Agriculture and Irrigation (L—9-4-75), 257—65.

Demands for Grants, 1975-76—Ministry of Defence (LI—21-4-75), 264—68.

BISHT, SHRI NARENDRA SINGH :

D.G. 1975-76—
Ministry of Defence (LI—18-4-75), 401—06.

Railway Budget, 1975-76—

General Discussion (XLIX—7-3-75), 297—99.

BOSU, SHRI JOTIRMOY :

Abduction of Girls from Coastal Areas of Andhra Pradesh and their selling in Bombay (LI—23-4-75), 189-90.

Activities of Foreign Fishing Vessels (LI—10-4-75), 130—31.

Aircraft Carrier 'Enterprise' in Indian Ocean (XLVII—20-2-75), 141.

Allegations against Collector of Central Excise, Madras (XLIX—7-3-1975), 123-124.

Alleged grabbing of evacuee property in Trans-Jamuna Colonies (XLVII—20-2-75), 141-142.

Alleged Malpractices by Director General of Mines' Safety (XLIX-13-3-75), 59-60.

Alleged Sub-standard supply of jewellery by MMTC, (L—21-3-75), 123.

Allocation of Steel to Maruti Ltd. (LII—8-5-75), 1—10.

Amendment of MRTP Act to check growth of Concentration of Income and wealth (LII—6-5-75), 229

Andhra Pradesh High Court's decision on Employment of candidates in Government services having faith in ideology of a particular Political party (XLVIII—26-2-75), 85-86.

BOSU, SHRI JOTIRMOY : *Contd.*

Annual Survey of Industries (XLIX—13-3-75), 146-47.

Assessment of Green Revolution (L—7-4-75), 111.

Assets of 30 Industrial Business Houses (LI—18-4-75), 24.

Average value of jute goods production (XLVII—21-2-75), 115-116.

Cash and Jewellery seized from Bank Lockers in Calcutta (XLIX—14-3-75), 54—55.

Central Financial Assistance for Kosi Irrigation System (LI—21-4-75), 92-93.

Central Fund utilised by States for Housing (XLIX—17-3-75), 167.

Charge Sheet Served on Employees Members of AILRS Association, South Eastern Railway (LII—29-4-75), 155.

Charges against Management of Bhilai Steel Plant (L—20-3-75), 154.

Changes in Industrial Licence Policy (XLVIII—26-2-75), 202-204.

Coaches for housing, CRP, BSPSAP, PAC, Personnel during Railway Strike (L—18-3-75), 158.

Coal stocks with Steel Plants, (XLVII—20-2-75), 140-141.

Companies in whose cases injunction has been granted (L—8-4-75), 92.

Complaints made by the National Forum of Shareholder, Calcutta (LI—22-4-75), 216-17.

Contracts to Private Firms for Defence Production (L—20-3-75), 155.

Corned Meat Factory in Aurangabad (LII—9-5-75), 103-04.

Cut in Fertilizer Programme for 1975-76 (L—25-3-75), 196.

Death of Lt. Commander Shankar P. Ghosh at Bombay, (LI—17-4-75), 34-35.

Decline in Profit of I.O.C. (XLVII—18-2-75), 5—9.

Delimitation of Constituencies under Article 82 of the Constitution (XLVIII 25-2-75), 148-149.

BOSU, SHRI JOTIRMOY—Contd.

Demand and Production of Vanaspati—(XLVIII—24-2-75), 149—152.

Demand for Multi-Member Election Commission (XLIX—4-3-75), 177.

Demand and Production of Soda Ash (XLIX—4-3-75), 216—18.

Demands of Class III and Class IV employees of Lady Hardinge and Kalavati Saran Children Hospital, New Delhi (L—18-4-75), 132-33.

Demands of F.C.I. Employees in Calcutta (L—24-3-75), 33.

Demands of Jute workers (XLVII—21-2-75), 116-117.

Detention of Major Ramesh Chander Dhawan (XLVII—20-2-75), 60-61.

Dialogue between Indian and China (L—20-3-75), 156.

District Election Officers and District Magistrates (XLIX—4-3-75), 95.

Effect of shortage of Chemical Fertilizers on Current Rabi and Kharif output. (LII—5-5-75), 5.

Emergency in the Country (LI—16-4-75), 25—27.

Enquiry Against Aeroflot (LIII—2-5-75), 157.

Enquiry into the utilisation of credit given by Gujarat State Land Development Bank (XLVII—24-2-75), 110-111.

Entry of Bangladesh People into Assam (LII—8-5-75), 206.

Entry of large and larger Houses in ready-made Garments Industry (LII—2-5-75), 159-60.

Evasion of Central Excise duty by Assam Oil Co. (LI—25-4-75), 70.

Evasion of excise duty by foreign concerns (XLVII—21-2-75), 76.

Eviction of ex-servicemen by collector Kaithal, Haryana (XLIX—6-3-75), 173—74.

Expenditure Incurred on Housing Schemes in Rural Areas (XLVIII—24-2-75), 34—35.

Expenditure on Maintenance of Ministers Residence in New Delhi (XLIX—10-3-75), 201.

BOSU, SHRI JOTIRMOY—Contd.

Expenditure on Security Arrangements for Prime Minister during her visit to Tamil Nadu (LII—7-5-75), 38.

Export and Import Business by Hazarat and Company, Bombay (LI—18-4-75), 40-41.

Export of Wheat and Rice to Oil Producing Countries (LII—28-4-75), 129.

Extension of Licence of Calcutta Electric Supply Corporation (LII—30-4-75), 125.

Factory Accidents per 100 workers in India (LII—8-5-75), 194-95.

Fall of Saturn debris into Indian Ocean (L—19-3-75), 122-23.

Financial Assistance by UGC to Andhra University (XLIX—10-3-75), 201-02.

Food Position in the Country (XLVIII—24-2-75), 147-148.

Forged International Vaccination Certificates (XLIX—6-3-75), 3-4.

Free sale Sugar purchased by STC from Sugar Industry (XLIX—7-3-75), 203-04.

Government undertakings with foreign collaboration (LI—25-4-75), 139—42.

Grant of an Industrial Licence to C.F. Fulford (L—25-3-75), 89-90.

Grant of a letter of authority for import of nylon yarn and thread to M/s. Sant Prakash Bhagwandas (XLVII—21-2-75), 198-199.

Grants to Central Universities (LI—21-4-75), 23.

Hashimara Industries Limited, West Bengal (L—25-3-75), 191-92.

Illegal imported gold found in possession of proprietor of G. D. Pharmaceuticals Ltd., Calcutta (XLIX—14-3-75), 70.

Illegal Mining operations in Bihar Coal-Fields (LII—7-5-75), 194.

Impact of Anti-smuggling drive on prices (L—21-3-75), 162.

Implementation of recommendations made by Committee on Essential Commodities and Articles by Mass Consumption (XLVIII—26-2-75), 204-205.

Import of Polyester Fibre (LI—18-4-75), 299-300.

BOSU, SHRI JOTIRMOY : *Contd.*

Import of wheat from USA under food for peace (LII—9-5-75), 137—39.

Increase in prices of Phosphatic Fertilizers (LI—21-4-75), 164.

Indian Leaf Tobacco Development Co. (LI—18-4-75), 299.

India's Consul in Honolulu (XLIX—6-3-75), 97.

Industrial disputes (XLVIII—27-2-75), 203.

Industrial investment in Eastern Region (LI—23-4-75), 49—50.

Industrial output in the Rae Bareli U.P. (LII—7-5-75), 193.

Industrial Units suspended during 1973 and 1974 (XLIX—6-3-75), 173.

Investment in Fertilizer Industry (L—8-4-75), 202-203.

Investment, Turn over and Profits/Loss of F.C.I. (XLIX—17-3-75), 163-64.

Issue of Letter of Intent to M/s. Maruti Ltd. for small car (XLVIII—26-2-75), 201-02.

Issue of Letters of Intent/Licence to larger Houses and Foreign Companies in Backward Areas (L—26-3-75), 164—68.

Larsen and Toubro Company (LI—15-4-75), 157.

Less Interest on provident fund invested in Government securities (LI—18-4-75), 129—32.

Loans sanctioned and disbursed by Nationalised Banks for purchase of Mini buses in West Bengal (LII—9-5-75), 253-54.

Loss due to Delay in Commissioning of Haldia Refinery (LII—29-4-75), 156-57.

Low cost Housing Scheme (L—24-3-75), 170.

Malnutrition among children (XLVII—20-2-75), 140—143.

Major shareholders of Maruti Limited, Haryana (XLVIII—25-2-75), 151—54.

Maruti Limited, Haryana (XLVIII—25-2-1975), 150-51.

Memorandum from Dandakaranya Employees Association regarding Community Puja and mass prayer (XLIX—6-3-75), 181-82.

BOSU, SHRI JOTIRMOY : *Contd.*

Memorandum from Petroleum Workers Union of Calcutta regarding Sale of Assets by Burmah Shell (XLIX—4-3-75), 230—32.

Merger and take over of companies during the last three years (L—8-4-75), 203-204.

Mid Term Poll in Gujarat, Pondicherry and Nagaland (LII—6-5-75), 230-31.

Minimum age for employment (XLIX—6-3-75), 174-75.

Modernisation of ammunition and high explosive factories (L—20-3-75), 115.

Mukherjee Commission Report on Cooch Bihar firing (LI—23-4-75), 190.

National Wage Board (XLIX—13-3-75), 147.

Negotiations for Supply of U.S. Arms to India (LII—8-5-75), 205.

Negotiations for Take-over of Burmah Shell and Caltex (XLVIII—25-2-75), 7(

News Item Captioned 'Chemicals Decanalised' (LII—9-5-75), 254-55.

News item captioned 'Rice Procurement Mess, Distress in West Bengal' (LII—28-4-75), 128.

Offers for Oil Exploration by Multi-National Oil Companies (XLVIII—25-2-75), 141—50.

Outflow of foreign exchange and terms of collaboration agreements for construction of ships (LI—10-4-75), 193-94.

Outstanding Reports/Inquiries by Committee on Public Accounts (LII—30-4-75), 49—52.

Paid up Capital Assets turn and Gross profits of corporate giants in Private Sector (LII-29-4-75), 55—56.

Plan Holiday (XLIX—5-3-75), 193—194.

Political Settlement of Problems in Nagaland and Mizoram (L—26-3-75), 164.

Prasad Commission Report on Delhi Sadar Bazar Disturbances (L—26-3-75), 78—79

Private Foreign Capital (LI—18-4-75), 276.

Production and Import of Newsprint. (XLIX—9-3-75),

BOSU, SHRI JOTIRMOY : *Contd.*

Production of M/s. Abbott Laboratory (LI—22-4-75), 94—96.

Production of Cloth (XLIX-14-3-75), 147-48.

Production of Coal since Nationalisation (XLVIII—26-2-75), 124—126.

Production of Refined Oil and Margarine by Hindustan Lever (L—24-3-75), 221-22.

Production, Procurement, Release and Stock of Foodgrains, Cereals and Pulses (XLVIII—24-2-75), 151—154.

Products of Gluconate Limited (LI—22-4-75), 217-18.

Promotion of inspectors in Delhi Police (LI—16-4-75), 159.

Purchase of Machinery by M/s. Maruti Ltd. (LI—16-4-75), 17—19.

Purchase of materials from Maruti Heavy Vehicles Ltd. (LI—10-4-75), 192.

Purchase of wide bodied aircraft (LI—11-4-75), 25.

Quantity and Value of Imported Crude (XLIX—4-3-75), 232—36.

Raids by Enforcement Directorate on Residential and Company Premises of Birlas (LII—7-5-75), 190.

Raids conducted by Enforcement Directorate on Residential and Company Premises of Birlas (L—9-4-75), 104-05.

Raids on Residential premises of Directors of Maruti Ltd. (XLIX—7-3-75), 137-38.

Railway Accident at Ultandanga (L—25-3-75), 196-97.

Raise in price of Vanaspati by Hindustan Lever (XLIX—10-3-75), 99-102,

Rare Manuscripts Gather Dust of Official Apathy (XLIX—10-3-75), 218.

Relationship of Maruti Heavy Vehicles limited with Maruti Ltd. Haryana and Maruti Technical Consultancy Service. (LII—6-5-75), 91-92.

Release of Levy and Free Sale Sugar and Profits earned by Sugar Mills (Vol.—XLVIII—3-3-1975), 114—16,

Remittances made by Assam Oil Company (LI—15-4-75), 156.

Remuneration to Company Directors (L—18-3-75), 158-159.

BOSU, SHRI JOTIRMOY : *Contd.*

Renewal of Licence of M[s. A.H. Wheeler (LI—22-4-42), 220-22,

Reorganisation of police Force in Delhi. (XLIX—12-3-75), 28.

Report of Parliamentary Study Group on Tea Industry (LI—25-4-75), 172—74,

Reported Cases of Thefts Frauds and Misappropriation in C.P.W.D. (LII—28-4-25), 26.

Requirement of Wagons by end of Fifth Plan (LI—15-4-25), 158.

Research Institutes at Toklai (L.—19-3-75), 55—57.

Revision of Pay Scales of Librarians and other Staff in Universities and Colleges. (LII—28-4-25), 129.

Rifles and Ammunition Recovered from A German National (L—19-3-75),

Sale of Coffee to U.S.S.R. (XLIX—7-3-1975)., 91-92.

Schemes for New Lines/Expension of Existin Lines in West Bengal during Fifth Plan (LII—29-4-75), 155-56.

Selection of Department of Applied Mathematics of Calcutta University as Centre of Advanced Studies. (XLIX—17-3-25), 166.

Selfsufficiency in Oil Production (L—8-4-25), 201-02.

Setting up of a Caustic Soda Plant by M/s. Hindustan Lever Ltd. (LI—22-4-25), 215-216.

Share Acquired by Shri Ramnath Kapur of Ritz Hotel in Central Provinces Manganese Ore Limited (L—18-3-25), 31-32.

Shareholders of Maruti Heavy Vehicles Ltd. (L—8-4-75) 199—201.

Shortage of Ferro-manganese and Ferro-silicon in Steel Plants (LI—10-4-75), 173,

Shortage of funds for National Malria Eradicaton Programme (LI-10-4-75), 9—18

Smugglers' Activities on Western and Eastern Coasts (LI—11-4-75), 52-53.

BOSU SHRI JOTIRMOY—Contd.

Smugglers Evading Arrests (LI—25-4-75), 169-171.

Smuggling of goods (LI—25-4-75), 171.

Smuggling of Weapons from Ichapur Gun and Shell Factory, (LI—18-4-75), 131-32.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 14-15.

State-wise Central Allocation disbursement and expenditure for Housing Scheme (XLIX—17-3-75), 164-66.

Sugar Cooperative Societies (L—26-3-75), 104-05.

Supply of Coal to Steel Plants by Kargali Washery of N.C.D.C.—(L.—19-3-75), 149-50.

Supreme Court Judgement on use of MISA—(L.—19-3-75), 64-65.

Tax evasion by Tobacco Dealers (XLVII—21-2-75), 200.

Tax Relief to Investors of Unit Tust of India—(XLIX—14-3-75), 145-46.

Tea Financing Schemes (LII—9-5-75), 251-52.

Tea Trading Corporation, (L—21-3-75), 69.

Telecommunication Training Centre at Ghaziabad. (XLIX—5-3-75), 103.

Terror against Indians in Canada (LII—8-5-75), 206-07.

Time fixed for Broadcasting Daily programme of A.I.R. in each Language (LI—16-4-75), 159—62.

Top Smugglers and Foreign Exchange Racketters of Bombay (LII—2-5-75), 158-59.

U.G.C. grant to Rabindra Bharati University (L—24-3-75), 169.

U.G.C. Grants to Universities (LII—5-5-75), 240-41.

Unearthing of a Racket or recruiting yourgmen to Army at Meerut (L—20-3-75), 48.

United Provinces Commercial Corporation Pvt. Ltd., Calcutta (LI—15-4-75), 63.

Universal and compulsory Primary education (XLIX—10-3-75), 217.

BOSU SHRI JOTIRMOY—Contd.

Value and quantity of wheat, rice and coarse grains Imported (LII—5-5-75), 194-97.

Violation of Companies Act by Birla Group of Companies (LII—29-4-75), 15-7-58.

Violation of Foreign Exchange Regulations by M/s Rhotas Industries Ltd. Dalmianagar (XLIX—12-3-74), 86-87.

Violation of Foreign Exchange Regulations by M/s. Rhotas Industries Limited, Dalmianagar (LI—16-4-75), 145-146.

Violation of Foreign Exchange regulations by West Bengal Minister (LII—7-5-75), 221.

Visit abroad of Shri S. Shukla—Director S. T. C. in connection with Purchase of Caprolactum and sale of Sugar (XLIX—14-3-75), 146-47).

Wagon Building Industry Facing Lay-offs (L—9-4-75), 122.

Wheat supplied to bakeries from Central Pool (LII—5-5-75), 73-74.

Withholding of Licences to Foreign Drug Companies (L—25-3-75), 193-96.

Wholesale and retail prices (LII—2-5-75), 58-59.

Debates

Re. Adiournment Motions (Query) (L—7-4-75), 238-450.

Re. Adjournment Motions (LI—11-4-75), 214, 220, 233, 238.

Re. Adjournment Motion (LII—6-5-75), 238-40.

Re. Adjournment Motions (LII—8-5-75), 220-24.

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Misra in the House (QOP) (LII—9-5-75), 267-68.

Arrest of CPI (M) and C/T4 leaders including MLAs in Tripura, (under Rule 377) (L-24-3-75), 240.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India. (Dis) (L—24-3-76), 255—60.

BOSU SHRI JOTIRMOY—Contd.

B.O.H. (XLVIII—20-2-75), 203.

B.O.H. (XLVIII—21-2-75), 243-44.

B.O.H. (XLIX—14-3-75), 241-42.

B.O.H. (LI—25-4-75), 233-34.

Blacking out of certain items of business in the House by All India Radio (Under Rule 377) (L-25-3-75), 225—29.

Business Advisory Committee fifty-fourth Report (M) (L—25-3-75), 220-21, 223.

D. C. (Nagaland) 1975-76 (Dis) (LII—8-5-75), 321—35.

Re. discussion on conduct of Shri Tulmohan Ram, M.P.(XLVIII—21-2-75), 209-32.

Failure of Government to solve the mystery of Samastipur Bomb Case. (A.M.) (XLVIII—18-2-75), 322-33.

Finance Bill, 1975, Consid. (LII—30-4-75), 295—308.

Growth of Fascism in the country (Res.) (L-26-3-75), 333-41.

Home Minister's statement on reported police attrocities in the Jama Masjid area in Delhi (Stt.) (XLIX—12-3-75), 247—51.

Industrial raw materials etc. worth crores of rupees Imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 225-32.

Information given by Defence Minister in reply to a question regarding detention of Major Ramesh Chander (Dhawan, (Stt) (LI—22-4-75), 248—53.

Issue of import licences for polyster fibere (H.A.H. Dis.) (CXLVIII-24-2-75), 365.

Maintenance of Internal Securityr (Amendment) Bill, Int. (LII—7-5-75), 249-50, 260-65, 273-74, 282-83, 310, 318-19, 331-32, 337-38, 353—70.

Maintenance of Internal Security (Amendment) Bill Int. (LII—8-5-75), 260—64, 268.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 338-59, 432—58, 506, 535—37, 545, 573—88.

BOSU SHRI JOTIRMOY—Contd.

Problems confronting the Textile Mills managed by the National Textile Corporation (Under Rule 377) (LI—11-4-75), 252, 255, 258-59.

Problems of refuges from former East Pakistan in West Bengal (St.), (LII—8-5-75), 259.

Re. procedure about personal explanation by Members (LI—22-4-75), 255—58.

Procedure for guillotine of outstanding Demands for Grants, (Matter under Rule 377), (LII—29-4-75), 235-36.

Re. Question of Privilege against AIR (XLIX—13-3-75), 172—75.

Re. Question of Privilege against A.I.R. (XLIX—14-3-75), 201—06.

Re. Question of Privilege against the Minister of Home Affairs (XLVIII—24-2-75), 232—36.

Question of Privilege Re. a letter alleged to have been written by Employees of Hindalco to the President of Hindalco, (LII—6-5-75), 252.

Reported closure of Jawaharlal Nehru University (CA) (L—9-4-75), 230—33.

Reported Police atrocities in Jama Masjid Area Delhi (Dis.) (XLVIII—19-2-75), 253-66.

Re. Reported Starvation Deaths in Rajasthan (XLVIII—19-2-75), 252.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 234-35.

Re.: Shri Murarji Desai's Fast (L—9-4-75), 211.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (L—10-4-75), 227-28, 230.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (LI—10-4-75), 311, 324-25, 330-31, 339-40, 359.

Suspension of Sub-Rule (2) of Rule 206 of Rules of Procedure and Conduct of Business in Lok Sabha in relation to Demands for Grants on Account (Nagaland) (L—25-3-75), 230.

Re. teachers' Strike in Delhi (XLIX—17-3-75), 212.

Re. Vijaya Bank, (LII—8-5-75), 281.

BRAHMANANDJI, SHRI SWAMI :

M/s. Jindal Aluminium Pvt. Ltd. (XLIX—7-3-1975)., 42-43.

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India. (Dis) (L—24-3-76), 276-79.

Demands for Grants (Railways) 1975-76 : General Discussion (XLIX—17-3-75), 461—65.

Finance Bill, 1975 . Consid. (LII—2-5-75), 298-302.

Incident at Allahabad High Court (St.) (L-18-3-75), 363.

Need for encouraging a student from U.P. who topped in an academic test in Pondicherry (Matter under Rule 377) (LII—28-4-75), 207-08.

President's Address (M) (XLVIII—26-2-75), 233—37.

BRIJ RAJ SINGH—KOTAH, SHRI :

Outlay for laying Kota Bundi Railway Line (LI—22-4-75). 26-27.

Purchase of wide bodied aircraft. (LI—11-4-75). 24.

Report by IIMC on Family Planning Programme (LI—10-4-75), 26.

Debates

D. G.1975-76—Ministry of Agriculture and Irrigation (LI—11-4-75) 259—65.

D. G. 1975-76—Ministry of Defence. (LI—16-4-75) 311—19.

CHANDRA GOWDA SHRI D.B. :

Agro-Service Centres (XLIX—12-3-75), 63-64

Allocation of Special Financial Assistance to Karnataka for Development of Western Ghats Region. (XLIX—5-3-75), 208.

Ayurvedic and Homeopathic Dispensaries in States (LII—8-5-75), 213.

Bill for providing equal pay for equal work for women (XLVIII—27-2-75), 132.

Cement black market in Karnataka (XLIX—12-3-75), 189-90.

CHANDRA GOWDA SHRI D.B.—Contd

Central Aid for minor integrated Fishing Harbour in Karnataka (Vol.—XVIII—3-3-1975), 87.

Central Assistance to States for Implementation of UGC Pay Scales for Colleges/University Teachers (XLVIII—24-2-75), 109-110

Closure of Cashew Factories—Vol.-XLVIII—28-2-75, 83-84.

Collision of Cruds Oil Tanks with a cargo Vessel (L—18-3-75), 82-83.

Committee on Status of Women (LII—28-4-75), 123.

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 6-7.

Compulsory Teaching of Sanskrit in Schools (LI—21-4-75), 81-82.

Conversion of NBO into Autonomous Body (XLIX—17-3-75), 87-88.

Crisis faced by Handloom Weavers (LI—18-4-75), 309.

Crisis in Fishing Industry (XLIX—10-3-75), 69.

Damage to Speed Boats—(XLIX-14-3-75) 69.

Demand and grounding of AVRO Fleet (LII—2-5-75), 189.

Demand for People's Jury system for Delhi Municipal Corporation. (LII—7-5-75), 70.

Development of Conventional and non-Conventional Oil Seeds (L—24-3-75), 82-83.

Dieselisation on Southern Railway (L-25-3-75), 76.

Directive to State Drug Control Agencies (L—20-3-75), 80.

Effect of shortage of Chemical Fertilisers on Current Rabi and Kharif output (LII—5-5-75), 2-6.

Employment through Employment Vouchers issued by Employment Exchanges (LII—8-5-75), 35.

Employment of women and children (XLVIII—27-2-75), 30.

Enactment of Legislation in regard to Ceiling on Urban Property by States. (Vol. XVIII—3-3-1975), 164-65.

CHANDRA, GOWDA SHRI D.B.—Contd.

Evacuation of India House due to Bomb Scare in London (XLIX—6-3-75), 50-51.

Excise Duty on films (LII—2-5-75), 173-74.

Export of Confiscated Goods—Vol. (XLVIII—28-2-75). 195.

Fixation of pages in Cashew Factories (LI—10-4-75), 86-87.

Flying Clubs (L—21-3-75), 117.

Foreign Exchange Earning Through Export of Telecommunication Equipment (L—26-3-75), 65-66.

Functioning of Nationalised Coal Mines. (LII—7-5-75), 155.

Grants and aid given to private Organisations for Family Planning (LII—8-5-75), 155-56.

Gunpowder Balls found in House of Union Communications Minister in Bhopal (XLVIII—26-2-1975), 92-93.

High Court Judges appointed after the Fifteenth Amendment of the Constitution (L—18-3-75), 185-87.

High Court Judges below the age of 45 years (L—18-3-75), 185-87.

Import of fertiliser by M.M.T.C. (XLIX—7-3-1975), 151-52.

Imposition of tax on properties of smugglers (XLVII—21-2-75), 125.

Income ceiling of the Plantation workers for Subsidised Rent Free Housing (L—7-4-75), 78-79.

Inconvenience to Members of Parliament at Film Festival (XLVII—19-2-75), 41.

Increase in Central assistance to States (XLVII—19-2-75), 79.

Increase in Coal Despatches to Priority Industries (XLVIII—26-2-75), 152-154.

Infringement of safety rules in South Eastern Railway (LI-22-4-75), 96.

Intensive Groundnut cultivation in Karnataka. (LII—28-4-75), 146.

International Cashew Community, (L-21-3-75), 31.

CHANDRA, GOWDA SHRI D.B.—Contd.

Investment trust for Backward Areas (LII—30-4-75), 74.

Kalindi Hydel-Project as National Project (XLVIII—26-2-1975), 57.

Leather goods export (LI—18-4-75), 208-09.

Loan sanctioned by Agricultural Refinance Corporation to States (LI-25-4-75). 134-138.

Loss suffered by STC on export of Art Silk Fabrics (LII 2-5-75), 68-69.

Manufacturers of Bauxite (LII 8-5-75), 157

Manufacture of H.S. 748 Plane on Commercial Scale (LI-10-4-75), 203-04

Maternity leave to Female Workers in Medical and Pharmaceutical Industries (LI-18-4-75), 36-37

Medical aid to late Shri L.N. Mishra, former Railway Minister (LI-23-4-75), 69-70.

Nataraja Idol (XLVIII 24-2-75), 185-186

National Forest Policy . (LII-28-4-75), 146

National Scholarships for Study Abroad (L—24-3-75), 194.

Officers of Indian Airlines in the Capital (XLIX—7-3-75), 152

Oldest Labour Case in Supreme Court (L—8-4-75), 97-98.

Opening of Branches of Nationalised Banks in Rural Areas (LI-25-4-75), 32-33.

Permission to Export Houses to undergo change (XLIX-7-3-1975), 43

Plan for Oil Exploration in Fifth Plan (L-25-3-75), 178-79.

Projects for Conversion to Broad Gauge Line in Karnataka State (XLVIII-25-2-1975), 63.

Projects undertaken by CSIR. (LII 7-5-75), 156.

Proposal to expand capacities of Refineries (XLIX-4-3-75), 51-52.

CHANDRA, GOWDA SHRI D.B.—*Contd.*

Purchase of groundnut by FCI (LII—28-4-75), 123.

Purchase of Wide-bodied jets for Indian Airlines. (LI—11-4-75), 176.

Quota of tyres/tubes for Buses to registered dealers. (LII—30-4-75), 65.

Recovery of Bomb and weapons (LII—7-5-75), 34.

Report of Inter-Ministerial Committee on Coal Prices. (XLIX—5-3-75), 69.

Request from S.T.C. for making available adequate power to Cement Units. (XLVIII—28-2-75) 132-33.

Requirement and availability of furnace oil for States (LII—29-4-75). 67-68.

Restrictions on Indian Nationals Accepting Hospitality (LI—23-4-75), 88.

Revalidation of Import licences (LI—11-4-75), 36-37.

Row over commissioning of Mathura Refinery (LI—22-4-75), 181.

Sale of Drugs at prices higher than labelled (XLIX—4-3-75), 147.

Sale of coffee powder to the public (XLVII—21-2-75), 59.

Satellite Instructional Television Experiment (L—19-3-75), 118-19.

Scheme regarding Coal distribution to States (XLVIII—26-2-75), 137-138.

Seizure of smuggled Goods (LII—9-5-75), 60-61.

Setback to UDF Government efforts for reconciliation with Naga (XLIX—5-3-75), 188.

Setting up of an Oil Industry Development Board (XLVII—18-2-75), 84-85.

Settlement between India and Rumania on price for ships (LI—18-4-75). 99-100.

Survey for Profits and Capital Structure of Textile Industry (LI—25-4-75), 113-114.

Technical assistance to Iran (LI—18-4-75), 137.

Threat from Mine Owners to stop supply of coal to DESU (XLVIII—26-2-75), 135-136.

CHANDRA GOWDA SHRI D.B. : *Concld.*

Threat to stop oil supply to DESU by I.O.C. (XLVIII—25-2-75), 178-179.

Trade Challenge from China—(XLIX—14-3-75). 145.

Training in Safety for Scientists and Operators of Bhabha Atomic Research Centre (L-9-4-75), 95-97.

Tyres factory near Mysore City (XLIX—5-3-75), 173.

U.N. study on ownership pattern in Petroleum Industry in OPEC (LI—18-4-75), 120.

Uneconomic routes of Indian Airlines (XLVII—21-2-75), 165.

Victimisation of Delhi Teachers after suspension of Agitation (LII—28-4-75), 29-30.

CHANDRA SHEKHAR SINGH, SHRI :

Agreement with Oil Producing countries (XLVIII—20-2-75), 53-54.

Amendment of Restricted Dividends Act, (LI—11-4-75), 54-55.

Central Directives to Delhi State About displaced persons evicted by Estate Office (XLIX—13-3-75), 111.

Cooks in Delhi Police (XLIX—5-3-75), 119.

Delhi Gurudwara Elections (XLVII—19-2-75), 59.

Demands of DTC Employees (L.—20-3-75), 42.

Enquiry by DTC into loss of Rs. 500 by a conductor (L—20-3-75), 90.

Enquiry into charges of smuggling (XLIX—14-3-75), 89.

Expansion of Copper and Zinc Projects at Khetri (L—20-3-75). 132.

Foreign Collaboration for a New Concern of Gujarat Fertilizer Corporation (L—8-4-75), 61-62.

Free Mid-day Meal Programme by DMC. (XLIX—17-3-75), 43.

Grant of Holidays to Employees of Delhi Police (XLVIII—26-2-1975), 99.

CHANDRA SHEKHAR SINGH, SHRI—*Contd.*

Improvement in Micro-Biological Research (XLIX—10-3-75), 58-59.

Improvement in Power Situation by 1976 (XLVIII—26-2-1975), 96.

Lok Vastra Unit under Karnataka State Khadi and Village Industries Board (L—19-3-75), 45-46.

Message of Greetings to Bangladesh (XLIX—6-3-75), 87-88

Pay scales of Meter Readers in CPWD (XLIX—17-3-75), 127.

Powers of Depot Managers of DTC (L—20-3-75), 91.

Punitive action against Railway employees on Eastern Railway (XLVII—18-2-75), 88-89.

Rate of Gratuity to be paid to Employees (XLIX—13-3-75), 110-11.

Reclamation of cultivable land (XLVIII—24-2-75), 179—181.

Recovery of losses incurre by Railways due to strike (XLVIII—25-2-1975), 71.

Representation regarding Pay-Scales of Delhi School Teachers (Vol. XLVIII—3-3-1975), 111.

Royalty on Minor Minerals by Gujarat (XLIX—13-3-75), 31-32.

Sale of imported cotton by auction (XLIX—7-3-1975), 72-73.

Seizure of Contraband Goods—(Vol (XLVIII—28-2-75), 149.

Setting up of Coal Dumps (XLIX—5-3-75), 94.

Setting up of X-Ray films producing project in Public Sector (XLIX—5-3-75), 190.

Sikh Brotherhood International's Demand for Punjabi as second language of Delhi (XLIX—5-3-75), 78.

Sinking of a Pier of Vaitarna Bridge (L—25-3-75), 62-63.

Strike by F.C.I employees (XLVIII—24-2-75), 177-178.

Survey to Review the Distribution of Standard Cloth (L—21-3-75), 52.

CHANDRA SHEKHAR SINGH, SHRI—*Concld.*

Trade with COMECON Countries (XLVIII—28-2-75), 30-31.

Wiresnapped by Thieves from Telegraph Lines in Kanpur Achnra Section during 1974 (L—18-3-75), 39-40.

Performance and Wages paid in Farms of State Farms Corporation (XLVIII—24-2-75), 65—67.

CHANDRAKAR, SHRI CHANDULAL:

Implemenation of Delhi School Education Act, 1973 by Unaided Schools in Delhi (XLIX—10-3-75), 147-48.

Shortage of Medicines at Gole Market (New Delhi) Dispensary (XLIX—13-3-75), 30-31.

Unaided middle schools in New Delhi (XLIX—10-3-75), 26-27.

Veterinary Hospitals in Delhi and New Delhi (24-3-75), 57-58.

Vocational of Government Accommodation by Retired Officers and VIPs. (XLIX—5-3-1975), 40-41.

Wheat and Wheat Products development Council (XLIX—17-3-75), 150-51.

Debates

Demands for Grants, 1975-76.

Ministry of Agriculture and Irrigation (L—9-4-75), 299—305.

CHANDRAPPAN, SHRI C. K. :

Action against M/s Jaipur Udyog Ltd. Cement Factory for non-depcsit of E.P.F. (L—20-3-75), 68.

All India Service of Engineers (LII—30-4-75), 229-30.

Allegations about sale of tickets and misuse of Films at the International Film Festival. (XLVII—19-2-75), 134.

Allegations against Chairman of ITDC. (LI—11-4-75), 95.

Amount of relief granted to State Government of Kerala (XLVIII—24-2-75), 135—138.

Annual Disposal of cases in Supreme Court (LII—29-4-75), 195-96.

Annual Plan for States (XLVII—19-2-75), 36.

Aralam State Farm, Kerala (L—24-3-75), 187-88.

CHANDRAPPAN, SHRI C.K.—*contd.*

Arrears of Income-Tax (XLVIII—20-2-75), 205-206.

Arrears of Taxes against Begum of Rampur (LII—9-5-75), 67—69.

Arrest of Individuals for Economic ofiences (L—21-3-75), 138.

Assistance to Voluntary Organisation for Eradication of Illiteracy (XLVIII—3-3-1975), 171-72.

Burning of oil Tanker in Paldi [(LII—6-5-75), 131.

Business transactions at International Film Festival (XLVII—19-2-75), 135.

Call to ratify UN Charter on Women (LII—8-5-75), 186-87.

Cases of Pension of Freedom Fighters from Kerala (XLVIII—26-2-75), 146-47.

Cases registered under Food Adulteration Act in Delhi (XLIX—13-3-75), 141-42.

Civic Amenities to Pandey Magar on Patparganj Road, Delhi (LII—5-5-75), 159-60.

Charges of 'fishy deal' regarding purchase of equipments for Anandpur Sahib Power Project in Punjab (LI—18-4-75), 87-88.

Clash among H.M.T. Workers, (XLIX—5-3-75), 126.

Coca Cola Export Corporation (LII—30-4-75).

Collaboration with various countries for research and development of space science (XLIX—5-3-75), 187—89.

Construction of Annexe to Parliament House (Vol.—XLVIII—3-3-1975), 90-91.

Construction of Baliapatnam and other Bridges on National Highways in Kerala (LI—18-4-75), 168-69.

Construtuion of Bailadila Tunnel (LI—10-4-75), 106.

Construction of Bund across Vembanad in Kerala (XLIX—17-3-75), 84.

Construction of offshore terminal at Salaya (LII—6-5-75), 47-48.

CHANDRAPPAN, SHRI C.K.—*contd.*

Crisis in West Bengal Aluminium Industry (LII—8-5-75), 53-54.

Data for Remunerative Raw Jute Price (LII—2-5-75), 127.

Deadlock between India and E.E.C. on quota of Cotton Textile Exports (XLIX—14-3-75), 168-69.

Demands of the various Unions or Handloom Industry in Cannanore, Kerala (XLVII—21-2-75), 119—22.

Denial of permission to Screen a Cuban Film (XLVII—19-2-75), 133.

Deposits with Truck Manufacturers. (LII—7-5-75), 205.

Distribution of Picture Tubes (LI—18-4-75), 169.

Efforts made to avert Port and Dock Workers Strike (XLVII—20-2-75), 183-84.

Electoral Laws (LII—29-4-75), 50.

Employment of Contract and Casual Labour by Hindustan Lever Ltd. (XLIX—13-3-75), 75.

Enquiry into the Working of Jaipur Udyog Ltd, (LI—22-4-75), 140-41.

Excise Duty on Cotton in Cotton Ginning and Pressing Factories (LII—2-5-75), 33.

Export of Coir Goods (L—21-3-75), 59.

Export of Marine Products (L—21-3-75), 139.

Fall in value of Rupee (Vol. XLVIII—28-2-75), 206.

Final Report of Hathi Committee (LI—15-4-75), 57.

Final Report of the Hathi Committee (LI—15-4-75), 173.

Financial Assistance to Coir Industry in Kerala (XLVIII—26-2-75), 144-45.

Foreign Drug Cartels against takeover of Foreign Drug companies (LI—15-4-75), 171.

Functioning of telephones in Mannanthoddy and Cannanore (L—19-3-25), 181.

CHANDRAPPAN, SHRI C.K.—*contd.*

General Elections (XLVII—18-2-75), 154-55.

Grant of Pension to Freedom Fighters (L—26-3-75), 88-89.

Harizan Girl seduced and auctioned in Chattisgarh, M.P (L—19-3-75), 70-71.

Import of anti Cancer drugs by certain firms (XLVII—18-2-75), 155-56.

Import of Natural Rubber (L—21-3-75), 27.

Increase in Prices of Vanaspati after decontrol (XLIX—10-3-75), 34-35.

India's relations with COMECON XLVIII—28-2-75), 207.

Indo-German Agreement for manufacture of Gas Plant (L—9-4-75), 204.

Industrial Development of Backward Areas (LI—23-4-75), 23-25.

Investment in Public Sector Undertakings (XLIX—7-3-1975), 57.

Iron Ore Mining at Bailadila (LI—18-4-75), 29.

Iron Ore Mining by Private Cantractors (LI—18-4-75), 60.

Jaipur Udyog Ltd. (LI—22-4-75), 13—20.

Judgement of Kerala High Gourt regarding distribution of imported raw cashewnuts (XLVII—21-2-75), 118.

Kerala ordinances pending with Centre (L—26-3-75), 193-94.

Land Ceiling imposed in States (L—24-3-75), 189-90.

Legislation for grant of recognition to Trade Unions (XLIX—6-3-75), 86-87.

Levy Sugar to Soft Drink Manufacturers (LII—28-4-75), 46.

Loss suffered by Hotels, Mote's and Tourist lodges under ITDC (LII—2-5-75), 146—47.

Lowering of Voting Age (XLVIII—25-2-75), 134-35.

Mal Practices indulged into by Jaipur Udyog Ltd. (LI—22-4-75), 139-40

CHANDRAPPAN, SHRI C.K.—*contd.*

Memorandum demanding ban on R.S.S. (L—19-3-75), 179-80.

Monsoon Maps (LI—25-4-75), 137-38.

N.C.E.R.T. Text Book containing out dated information (XLVIII—3-3-1975), 170-71.

N.M.D.C. right of mining given to Private Contractors (LI—10-4-75), 113.

Need to improve transport facilities at stations in Malabar District (LI—15-4-75)71.

News Report captioned Morarji, Not Mishra, behind New Licence Scandal (LII—2-5-75), 108-09.

Nuclear Medicines Programme (LI—16-4-75), 27-28.

Offshore Drilling by Multinational Corporations (L—10-3-75), 79-80.

On-the-spot study of Law and Order in Mizoram (XLVIII—26-2-75), 145-46.

Ordinance on Nationalisation of Foreign Owned Plantations in Kerala (XLVIII—26-2-75), 7-13.

Organisations receiving foreign contributions (XLIX—5-3-75), 102.

Organised Agencies forging and selling passports (LI—18-4-75), 119-20.

Passenger train between Vishakhapatnam and Jagadalpur via Bailadila (L—8-4-75), 96-97.

Payments by Hindustan Lever Ltd. in case of foreign visitors (LI—25-4-75), 152-53.

Permanent posts of CPWD Engineers Class II (XLVIII—24-2-75), 217-218.

Price of Truck Chassis (LII—7-5-75), 75.

Pricing policy of controlled cloth. (LII—8-5-75), 151-52.

Production of Janata soap by some manufacturers (XLIX—4-3-75), 158-59.

Production of Oil in Bombay High (L—25-3-75), 67—69.

Profit/loss of Hotels run by I.T.D. (XLVIII—28-2-75), 95.

CHANDRAPPAN, SHRI C. K. *Contd.*

Profits of Private Companies and Business Houses (XLVIII—25-2-1975), 54.

Progress made in Satellite Instructional Television Experiment Programme (LII—30-4-75), 107-09.

Proposal of U.S. Shipping Conference to merge Bunker charge with Freight. (XLVII—20-2-75), 181-182.

Prostitution in Bombay (L—24-3-75), 79.

Protocol with PLO (XLIX—6-3-75), 163.

Publicity to youth and students demonstration at Boat Club, New Delhi (L—26-3-75), 192-93.

Purchase of wide-bodied aircraft (LI—11-4-75), 22-25.

Rail Link Connecting Alleppy with Ernakulam and Kayamuln (XLVIII 25-2-1975), 164-65.

Railway Catering Service in Madras (XLIX—4-3-75), 174—76.

Rebate got by Hindustan Lever Research and Development section (LI—25-4-75), 35-36.

Recognition of Telengana and Punnapra Vayalar Struggles for grant of Pension (LII—30-4-75), 213-14.

Recoverd of Tax Arrears from M/s Agricultural Farms Pvt. Ltd. (LII—2-5-75), 135-36.

Regional Centre for transfer of Technology (LI—18-4-75), 1975-97.

Rehabilitation of Burnpur Steel Plant (XLVII—20-2-75), 182.

Release of Land of Firing Range at Malappuram for Development of Town (LII—8-5-75), 27.

Remittances of profits earned by Messrs Sharpedge Limited (XLIX—12-3-75), 143-44.

Report of the study team appointed under the Chairmanship of textile Commissioner (XLIX—14-3-75), 68.

Reported US Threat to Capture Oil Fields in Arab Countries (XLVII—20-2-75), 180-81.

Representation of Muslims in Services (LI—16-4-75), 153-54.

CHANDRAPPAN, SHRI C. K. *Contd.*

Representation regarding abolition of International Brand names of soaps (L—18-3-75), 85-86.

Research and Development Work on various aspects of Coir (L—26-3-75), 109-10.

Resignation by Shri V.G. Rajadhyaksha from Hindustan Lever Ltd. (LII—7-5-75), 181.

Rice and Wheat Demanded by and Supplied to Kerala (Vol.—XLVIII —3-3-1975), 209-10.

Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill (XLVIII —26-2-75), 144.

Scheme for Women's participation in Development of Country in 1975 L—7-4-75), 114-116.

Schemes prepared by Kerala Government for development of Railway in Kerala (XLIX—4-3-75), 61-62.

Selection of Indian Table Tennis Team (XLVIII—24-2-75), 205-206.

Seniority list of Executive Egineers Class I in C.P.W.D. (XLVIII—24-2-75), 93-94.

Setting up of a Higher Centre of Learning for Portguese language and Culture (XLIX—6-3-75), 184.

Setting up of Industries in Kerala (XLIX—12-3-75), 82.

Shaw Wallace and Company (LI—15-4-75), 191.

Smugglers arrested under MISA/COFEPOSA (XLVII—21-2-75), 9-17.

Smuggling of Foodgrains in States (LII—28-4-75), 169.

Soviet Planners' Visit to India (L—9-4-75), 171-72.

States invoked provisions of D.I.R., MISA and Essential Commodities Act to deal with Hoarders and Black-Marketeers (L—24-3-75), 186-87.

Stocking up controlled Cloth with Mills (LII—2-5-75), 127-28.

Survey for Railway Line between Trichur and Kuttipuram via Guruvayoor (XLVIII—25-2-1975), 82.

Take over of Rice Trade (LI—21-4-75), 14-19.

CHANDRAPPAN, SHRI C.K. *Contd.*

Tenders for Carrying Goods by Road from New Bongaigaon to New Gauhati (XLVII—18-2-75), 57.

Time spent by Radio and Television on Commentary on Games. (LII—30-4-75), 223.

Tourists from West Asia and Australia (LII—9-5-75), 228-29.

Tripura Gas Find (XLIX—4-3-75), 174.

Tyre Project in Kerala. (LI—23-4-75), 136-37.

Unaccounted wealth with top ranking Ex-Rulers and their relatives (L—21-3-75), 151.

Unemployment (XLVIII—27-2-75), 72-76.

Unutilized spinning yarn lying in Kerala Mills (XLIX—14-3-75), 80.

Use of Fertilisers for Cultivation of Rice, Wheat, Cotton, Groundnut and Sugar (LII—5-5-75), 209.

Use of PL-480 Fund for Research in Institutions (LII—9-5-75), 135-46.

Utilisation of Cauvery Water for Power Generation by Kerala (L—9-4-75), 203-4.

Valuables recoveed during raid on Jaipur Palace (LII—9-5-75), 152-53.

Visits by Foreign Minister of Portugal (XLVII—20-2-75), 33.

Wages in Aralam Farm Kerala (XVIII—3-3-1975), 210-11.

Youth Student Delegation from Indonesia (L—24-3-75), 188-89.

Debates

B.O.H. (XLIX—14-3-75, 229-30. (L—21-3-75), 204-05.

Constitution (Amendment) Bill :
(Amendment of Article 101 and 102 etc) by Shri Priya Ranjan Das Munsi consid. (LX—21-1-75), 357-62.

Constitution (Amendment) Bill : (*Amendment of Eighth Schedule*) Int. (LII—2-5-75), 303-305.

Constitution (Amendment) Bill (Amendment of Ninth Schedule) by Shri C.K. Chandrappan Motion to withdraw (L—21-3-75), 369—70.

CHANDRAPPAN SHRI C.K. *Contd.*

Consitution (Amgdment) Bill (*Insertion of new art.* 326*A*) Intl (LII—2-5-75), 303.

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 299-302.

Reported Destruction of Fertilisers belonging to the Food Corporation of India in a fire at Okhla (CA) (XLVIII—25-2-75), 215-16, 218.

Supplementary Demands for Grants (General) 1974-75 General Discussion (L—20-3-75), 322-23.

CHANDRIKA PRASAD SHRI :

Action on Demands of S & T Staff of Indian Railways (LI—15-4-75), 1-8.

Cement Pipes used in DDA built Colonies (LII—28-4-75), 84.

Completion of Acquisition proceedir.gs by DDA (LI—21-4-75), 85.

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 8.

Condonation of Break in Service of Employees who took part in agitation in Ajmer Division (Western Railway (L—8-4-75), 101-02.

Confirmation of Staff in Communication Department (Southern Railway) (L—18-3-75), 114.

Contract for supply of Grocery to Chandausi Training School, Northern Railway (L—25-3-75), 31-32.

Copying allowed in Examination in Training School, Chandausi (L—25-3-75), 131-32.

Demand of 'approved standard yard stick' of S and T staff. (LII—6-5-75), 82-83.

Development of Park by DDA in Rajouri Garden, New Delhi (LI—21-4-75), 195-96.

Dispute between Management and workers of FCI (XLIX—10-3-75), 71.

Filling up of Posts of Fireman 'A' and Shunter 'A' (L—25-3-75), 129-30.

Follow up action on the report of enquiry into the affairs of the Delhi School Teachers Cooperative House Building Society (LI—21-4-75), 52-53.

CHANDRIKA PRASAD SHRI—*Contd.*

Functioning of Telephones in Hapur (XLVIII—26-2-1975), 79-80.

Grievances of residents of Rajouri Garden, New Delhi (LII—5-5-75), 117-18.

Harassment to small newspapers while checking their Circulation for allotment of newsprint quota. (LII—30-4-75) 15.

Homoeopathy and Ayurvedic Courses done by Technical Staff of Safdarjang Hospital and All India Medical Institute, New Delhi (LI—10-4-75), 110.

Implementation of agreement between FCI and its workers' union (XLIX—10-3-75), 166-67,

Instructing Firemen Working Against Cadre Post (LII—29-4-75), 88—90,

Land acquired by DDA to construct LIG and MIG flats in Rajouri Garden, (LII—28-4-75) 175,

Leave Reserve and Rest giver Staff for Maintainers, S&T Department on certain Railways (LI—22-4-75), 157 .

Maintenance of Standby Diesel Generator at Railway Stations (LI—22-4-75), 158-59,

Mode of promotion for post of Draughtsman in Meteorological Department. (LI—11-4-75), 100—02,

Pay Scales of Clerk-cum-Salesman Khadi Gramodyog Bhawan, New Delhi (LI—16-4-75), 202-03.

Pay Scales of different categories of Railway employees (LI—22-4-75), 62.

Posts sanctioned in various categories in S & T Department since 1972 (LII—29-4-75), 197-98.

Promotion of Fireman 'B' Grade to Fireman 'A' Grade posts (L—25-3-75). 129—31,

Prosecution of Hindi Officer of the Ministry of Finance (LI—25-4-75), 97-98,

Railway quarters for Class III and IV Staff at Bombay, Calcutta, Delhi and Madras (LI—22-4-75), 154—56.

Recommendation of the Railway Accidents inquiry committee regarding S & T Inspectors (LII—6-5-75), 210-11.

Reinstatement of S&T Staff after May, 1974 strike (LI—15-4-75), 126.

CHANDRIKA PRASAD SHRI—*Contd.*

Revised scales of Technical Teachers in Delhi (T—7-4-75), 105-06.

SC Employees in Micro-wave Unit and Telecommunication Inspectors Post (LI—29-4-75), 81-82.

Seniority List of Loco Running Staff, Ajmer Division (Western Railway) (L—25-3-75), 127—129.

Standard and uniform designation of various categories on Railways (LII—6-5-75), 211.

Supply of Reference Books to Staff of Telecommunication Department of Different Zonal Railways (LI—15-4-75) 127.

Tear gas on agitated mob of FCI employees (XLIX—10-3-75), 165-66.

Training School for Class III and IV S&T Staff Over various Zonal Railway (LI—22-4-75), 157-58.

Debates

B.O.H. (LI—25-4-75), 218.

Budget Railway 1975-76 General Discussion (XLIX—6-3-75), 241—50.

Finance Bill, 1975 : consid. (LII—5-5-75), 309-13.

CHATTERJEE, SHRI SOMNATH :

Amendment of Election Laws (LII—29-4-75), 27.

Appeals filed by Government and expenses incurred on writ petitions (LII—6-5-75), 20-21.

Assistance to Engineer Entrepreneurs (L—26-3-75), 29.

Ban on export of blood (XLIX—6-3-75)

Cases Files with MRTP Commission by Registrar of Restrictive Trade Agreements (LI—15-4-25), 23.

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other state Capitals (LII—28-4-75), 6.

Facilities for landing of Boeing 747 Aircraft at Calcutta Airport, (LII—9-5-75), 16-17.

Harassment to Members of Indian Hockey Team by Customs Officials (LI—18-4-75), 17,

Incidence of blindness among children (XLVII—27-2-75), 28.

Medical Attention to late Shri L. N Mishra (XLVII—19-2-75), 30.

CHANDRIKA PRASAD SHRI—*Contd.*.

Proposal not to Export Coal—VOL-XLVIII—28-2-75, 15-16.

Reduction in prices of Chemicals by STC. (LI—18-4-75), 3—5.

Relief Scandal of Bengal (LII—8-5-75), 79-80.

Scheme for providing legal aid and advice to poor in Maharashtra (LII—6-5-75), 84.

Slow progress in clearing slums in Delhi (LII—28-4-75), 182.

Supreme Court Judgement on use of MISA (L—19-3-75), 64-65.

Utilisation of Bangladeah Relief Goods stored in Mana Refugee Camp (LI—18-4-75), 89.

Value of Rupee (LII—9-5-75), 10-11.

World Bank loan for Calcutta Metropolitan Development Authority (LII—9-5-75 93-94.

Write Petitions Filed by Railway Employees (LI—15-4-75), 78.

Debate

Alleged impropriety in announcement made outside the House about exemption from payment of the new one per cent Excise duty in Certain cases (Matter under 377) (XLIX—13-3-75), 201-02.

Attempt on the life of Shri A.N. Ray, Chief justice of Supreme Court of India (Dis) (L—24-3-75), 316—19.

B.O.H. (XLIX—14-3-75), 216-17.

Companies (Amendment) Bill—(Omission of Section 90) by Shri Madhu Limaye Consid. (LI—18-4-75), 444—47.

Companies (Temporary Restrictions on Dividends) Amendment Bill: Consid. (LII—6-5-75), 274—82,

Finance Bill, 1975 :
Consid. (LII—5-5-75), 291—93.

Consid cl. (LII—5-5-75, 350-60, 365-66, 369-70.

General Budget 1975-76 :
General Discussion (XLIX—13-3-75), 251-56.

Maintenance of Internal Security (Amendment) Bill: Int. (LII—7-5-75), 243-49, 297-98, 307, 316, 366.

CHANDRIKA PRASAD SHRI—*Contd.*

President's Address (M)(XLVIII—26-2-75), 255—61.

Procedure for guillotine of outstanding Demands for Grants (Matter under Rule 377 (LII—29-4-75), 236.

Question of Privilege (LII—29-4-75), 206—10.

Reported death of two persons in custody of security forces in Nagaland (Matter under 377) (LI—15-4-75), 223-24.

Supreme Court Judges (Conditions of Service) Amendment Bill: Int. (LII—8-5-75), 277.

Suspension of Sub-Rule (2) of Rule 206 of Rules of Procedure and Conduct of Business in Lok Sabha in relation to Demand for Grants on Account (Negaland) (L—25-3-75), 231.

Tokyo convention Bill :
Consid. (L—26-3-75), 303—05.

Writ Petition re. Presidential Order for withdrawal of certain amounts from the Consolidated Fund of Union Territory of Pondicherry (under Rule 377) (XLVIII—25-3-75), 227—28.

CHATTOPADHYAYA, PROF D.P.:

Cotton Prices(C.A.) (XLVIII—24-2-75), 245—76.

D.G. 1975-76
Ministry of Commerce. (LI—25-4-75), 278—96.

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 220—42.

Issue of Import Licences for Polyester Fibre (H.A.H. Dis.) (XLVIII—24-2-75), 365—74.

Jute workers' strike in West Bengal (Dis.) (XLVIII—20-2-75), 448—53.

Payment of ex-gratia compensation for properties of Indians in former West and East Pakistan (St) (LI—11-4-75), 247—49.

Tobacco Cess Bill :
Consid. (LII—5-5-75), 380—82. 390-92

Motion to pass (LII—5-5-75), 394.

CHAUDHARI, SHRI AMAR SINGH

Atrocities on Harijans in Gujarat (XLVII—19-2-75), 190.

Bomb Explosion in Train between Paintepur and Mahmudabad (L—25-3-75), 60-61.

Charter of Demands by Class IV Employees of Delhi Police (XLVII—19-2-75, 32.

Gujarat Court judgement in cases of atrocities on Harijans (XLVII—26-2-1975), 60-61.

Revision of Prices of Fertilizers to check their piling up at Factories (L—7-4-75), 134-35.

Tarun and Sona Watches of HMT (L—9-4-75), 71.

Trade Delegations (XLIX—7-3-75), 58-59.

Value of Rupee (XLIX—14-3-75) 95-97

CHAUDHARY, SHRI NITIRAJ SINGH :

Accumulation of Iron Ore Fines and blue dust (XLIX—13-3-75), 140.

Achievement of Planned Target of Shipping Industry (XLVII—20-2-75), 33-34.

Allocation of Steel to Madhya Pradesh Electricity Board for Expansion of Thermal Stations (L—19-3-75), 38-39.

Application of Hindu Marriage Act in Pondicherry (L—9-4-75), 23-27.

Application of Hindu Marriage Act in Pondicherry (XLVIII—26-2-1975), 103-104.

Application of Indian Laws to Goa, Daman & Diu (LII—30-4-75), 127.

Applications for Licences for setting up Industries (L—9-4-75), 156.

Application of the Laws in Goa, Daman and Diu (XLVII—19-2-75), 95.

Application of various Laws to Goa, Daman and Diu and Pondicherry, (LI—16-4-75), 200.

Appointment of Commission for job Classification of S.P.M. Hoshangabad (XLVIII—28-2-75), 170-71.

CHAUDHARY, SHRI NITIRAJ SINGH—*contd.*

Armed protection to Indian High Commission at Dacca (XLVIII, 27-2-75), 98.

Bailadila Mines Nos. 5 and II-A-B-G (XLIX—6-3-75), 159.

Capacity of Firms producing Explosives, (LII—30-4-75), 81-82.

Casual and Central Pool Workers in Security Paper Mill in Hoshangabad, (XLVII—21-2-75), 203.

Class I, II, III and IV Officers in S.P.M. Hoshangabad (XLVII—21-2-75) 204-205.

Complaints received by LIC. (LI—11-4-75) 81-82.

Construction of Dam on Narmada (Vol. XVIII—3-3-1975), 161.

Construction of Power Generation Projects in Madhya Pradesh (LI—16-4-75), 200.

Crimes in Delhi Metropolitan area (XLVII—9-2-75),

Damage to Fast Boats (LI—25-4-75), 86.

Displaying of recruitment rules on Notice Board in respect of S.P.M., Hoshangabad—(XLIX— 14-3-75), 180-81.

Dividend paid by Insurance Companies at the time of Nationalisation (LII—2-5-75), 98.

Electrification of Bhusawal Itarsi Section (Central Railway) (L—18-3-75), 93-94.

Employment to local people in H. E. L. Bhopal B. S. P. Bhilai and Bailadila Mines (XLIX—6-3-75), 158-59.

Employment to Local People in Public Sector Units (XLIX—7-3-1975), 57-68.

Export of Milch Cattle from Punjab, Haryana and West U.P. (Vol. XVIII—3-3-1975) 78-79.

Extension of Jurisdiction over sea by some States (LI 10-4-75) 128-29.

Filling up of sanctioned Posts in S. P. M. Hoshangabad—XLVIII—28-2-75), 168-69.

Float Ore working in Bailadila Mines (XLIX—6-3-75), 158.

CHAUDHARY, SHRI NITIRAJ SINGH—*contd.*

Fourth National Conference on Communicable Diseases (LI—18-4-75), 97.

Funds for the Ravine Reclamation Scheme (XLIX—17-3-75), 81.

Heavy Engineering Project in Madhya Pradesh (L—19-3-75), 172.

Implementation of recommendations of Power Ministers Conference held in July, 1975 (LI—16-4-75), 91-92.

Implementation of recommendations of power ministers conference held in July, 1974 (XLVII—19-2-75), 168.

Implementation of Report on Legal aid to poor. (XLVII—18-2-75), 69.

Introduction of Passenger Trains on Ratni-Singrauli-Chopan Section (L—18-3-75), 9.

Investment of LIC in Public Sector Companies (LI—18-4-75), 225.

Jabalpur Airport (XLIX—14-3-75), 60-61.

Japan's contribution to Bailadila Mines (XLIX—13-3-75), 138-39.

Job Evaluation and Fixation of Production norms of S.P.M., Hoshangabad by Staff Administration College, Hyderabad (XLIX—7-3-1975), 198.

Land Acquired for Bhilai Steel Plant (XLIX—13-3-75), 72-73.

Land Development Work with Tawa Catchment Area of Madhya Pradesh, (XLIX—17-3-75). 206.

Lay off declared by Management of S.P.M. Hoshangabad (Vol. XLVIII—28-2-75), 171-72.

Line Capacity of Vizag Kirandul Railway Line (XLIX—4-3-75), 122.

Lunch recess to workers in security Paper Mill, Hoshangabad, (XLVII—21-2-75), 81.

Meetings of Hindi Advisory Committees, (XLIX—5-3-75), 112.

Merchant Navy officials drifting from Indian to foreign flag vessels (XLVII—20-2-75), 121-122.

Mines and Supervisory Staff working in Coal Mines in Madhya Pradesh, (XLVII—19-2-75), 60.

CHAUDHARY, SHRI NITIRAJ SINGH—*contd.*

News items captioned 'From Refuse to Energy'. (LII—7-5-75), 115.

News Items Captioned 'Foreign octopus in ICAR' (LII—5-5-75), 114-15.

Occupancy Census of certain trains on Central Railway—(LI—15-4-75), 91.

Payment of Overtime in Production Section of S.P.M. Hoshangabad (Vol. XLVIII—28-2-75), 64-65.

Pending applications from Madhya Pradesh for letters of intent/licences (XLVIII—26-2-1975), 35-36.

Police repression on refugees in Mana camp (XLVIII—27-2-75), 15.

Production cost of Bailadila Iron Ore (XLIX—13-3-75), 139-40.

Production of Cigarettes and Bidi (LI—10-4-75), 116.

Production of Currency Praper, Bank Note Paper and Wrappers in S.P.M., Hoshangabad (XLIX—7-3-1975), 198-99.

Projects sanctioned/approved in Madhya Pradesh by R.E.C. (XLVII—19-2-75), 168.

Proposals to attach two Bogies between Jabalpur and Bombay (LII—29-4-75), 88.

Proportionate contributions to States as a result of increase in Central Dearness Allowance—(XLIX—14-3-75), 179.

Publication of revised T.A. Rules of Railway Employees, (LII—6-5-75), 105.

Publication of voters lists in States (XLVII—18 2-75), 172-73.

Purchase of wheat from USA (XLIX—10-3-75), 31-32.

Railway Catering Contracts for Ladies, (L—8-4-75), 102.

Rated capacity of Bailadila Mines (XLIX—13-3-75), 136-38.

Rated paper production capacity of S.P.M. Hoshangabad (Vol. XLVIII—28-2-75), 169-70.

Reclamation of Land in Morena District (Madhya Pradesh) for Bangladesh Migrants (L—20-3-75), 136.

CHAUDHARY, SHRI NITIRAJ SINGH —*Contd*

Resettlement of migrants in Shahpur area of Betul district (L—20-3-75), 69.

Rights of Coastal States over resources of Sea (XLIX—6-3-75), 61-62.

Scale of Assistance to Migrants for Resettlement in Agriculture (L—20-3-75), 52.

Security arrangements in S.P.M., Hoshangabad (XLVII—21-2-75), 205-206.

Seizure of forged currency notes (XLVII —21-2-75), 204

Separate running room for Travelling Ticket Examiners at Allahabad (Central Railway) (LI—22-4-75), 100-101.

Setting up of Hydel Power Project on River Indravati at Baster MP (L—9-4-75), 157-58.

Special Committee for tonnage acquisition (XLVII—20-2-75), 120-121.

Steps to revive receipts from Tourism (XLIX—14-3-75), 179-80.

Sterilization Targets for M.P. (LII—8-5-76), 107-08.

Storing of Excess Monsoon Water for use in dry season (XLVIII—24-2-75), 83.

Supply of Bombers to Pakistan by China (XLVIII—27-2-75), 204.

Supply of Coal to Consumers by Coal Mines Authority. (LI—23-4-75), 108.

Supply of Power to Aluminium Projects in U.P. and Karnataka (L—9-4-75), 157.

Supply of Project Report and Technical details of Rihand Project to MP by UP (L—26-3-75), 77-78.

Surrender Values fixed by LIC (LII—9-5-75), 114.

Survey of Bailadila Ramghat Iron Ore Areas (XLIX—6-3-75), 160.

Suspension/Dismissal of Employees of SPM Hoshangabad (L—21-3-75), 84.

Time taken by Ships at Ports (XLVII—20-2-75), 122-123.

Utilisation of Ravi, Beas and Sutlej Waters under Indus) Water Treaty (XLVIII—24-2-75), 203-204.

CHAUDHARY, SHRI NITIRAJ SINGH —*Contd*

Visit of Staff Inspection Unit of Ministry of Finance to S.P.M. Hoshangabad (XLIX—7-3-1975), 197.

Visitors to Ajanta Caves (XLIX—17-3-75), 139.

Water supply to Bhilai Steel Plant (L—20-3-75), 137.

Water supply by Tube Wells and Hand pumps in Villages, (LII—28-4-75), 92.

Working of S.P.M. Hoshangabad on Sundays and Public Holidays (XLIX—7-3-1975), 199.

CHAUDHARY, SHRI ISHWAR :

Accidents on G. T. Road (LI—18-4-75). 31.

Amount granted to States by IDBI (LII—9-5-75), 210 11.

Amounts of Emoluments disbursed to Officers and Subordinates (LI—15-4-75), 179.

Applications for Telephone connections in Patna and Gaya (LII—7-5-75), 210.

Army called to help Civil Authorities (LI—10-4-75), 46-48.

Arrears of Income Tax in Bihar (LII—9-5-75), 208 210.

Average expenditure incurred on a Constituency in Bombay during Election to Lok Sabha in 1971 and 1962 (L—18-3-75), 18—29.

Average Expenditure on persons lodged in Jails on charges of smuggling and in connection with JP movement (LI—23-4-75), 1—16.

Black money seized in Gujarat (LII—9-5-75), 52-53.

CBI Enquiry against officers of STC (L—21-3-75), 87.

Charges against a Director of MMTC (L-21-3-75), 33.

Charges against an officer attached to former Minister of Foreign Trade (LI—18-4-75), 260-61.

Distribution of foreign arms among Extremist Elements (XLIX—12-3-75) 66-67.

CHAUDHARY, SHRI ISHWAR—*Contd*

Employees Participated in Railway Strike of May, 1974 (LI—22-4-75), 33—35.

Expenditure on Crash Programme for Employment (XLIX—10-3-75), 65—68.

Expenditure on Indian Missions abroad and economy measures taken (LII—8-5-75), 123-24.

Expenditure on hotels in Bihar (LII—2-5-75), 203.

Export of products of Medicinal Herbs Plants (LII—2-5-75), 179.

Export on Shellac (LII—9-5-75), 111.

Export Transaction (XLIX—14-3-75), 39-40.

Factory Accidents per 100 workers in India (LII—8-5-75), 194-95.

Help to Maruti Limited by M/s. Innocenti (LII—7-5-75), 211.

Implementation of Garibi Hatao Programme (LI—16-4-75), 65—68.

Increment to Development Employees of General Insurance Corporation (LI—11-4-75), 84-85.

Labour disputes ending in High Courts and Supreme Court (LI—15-4-75), 49.

Late running of passenger train between Patna and Gaya (LII—6-5-75), 146—48.

Linking of dearness allowance with cost of living index (XLVIII—27-2-75), 76-77.

Loan given by Nationalised Banks to Unemployed Graduates in Bihar (LII—2-5-75), 45-46.

Loans advanced by Nationalised Banks to Small Farmers and Industrialists in Bihar (LII—9-5-75), 211.

Mining of Sleeper Coaches in One Division by TCs/TTEs Conductors of another Division (LII—29-4-75), 144—146.

North Western Circle Office of Archaeological Department (LI—21-4-75), 117—19.

Opening of Hotels (LII—2-5-75), 147—49.

Parity in Promotion of T.Cs/T.T.Es. in Rajkot and Ajmer Divisons (Western Railway) (LI—15-4-75), 78.

CHAUDHARY, SHRI ISHWAR—*Contd*

Posts of Permanent and Additional Judges vacant in Supreme Court and High Courts (XLIX—4-3-75), 178-79.

Powers and Grade given to Divisional Superintendents (LI—22-4-75), 145.

Promotion of TCs/TTEs on Rajkot Division (Western Railway) (LII—29-4-75), 144-45.

Recruitment Policy of United Commercial Bank (LI—18-4-75), 315—17.

Reservation of special train from Allahabad to Lucknow (XLIX—4-3-75), 81—83.

Seniority list of Executive Engineers Class I in CPWD (L—7-4-75), 84.

Shares held by big business houses in Maruti Ltd., Drilling Equipment (P) Ltd. Maruti Technical Services (P) and Maruti Heavy Vehicles (P) Ltd. (L—18-3-75), 61-62.

Stocks accumulated with STC (LI—11-4-75), 79—81.

Telex exchange centres in Bihar (LII—7-5-75), 78.

Suggestion made by Tarkunde Election Reforms Committee (LII—29-4-75), 35.

Teaching of Hindi in Universities Abroad (LII—8-5-75), 39-40.

Tenders for award of Cycle Stand Contract at Allahabad (LII—6-5-75) 148-49.

Tenders for award of Cycle Stand Contract at Kanpur Station. (LII—6-5-75), 49-50.

Tenders submitted on 28-2-75 for Award of Cycle Stand Contract at Kanpur (LII—6-5-75), 149-51.

Unfair Trade Practices by Public Sector Commercial Corporations (L—8-4-75), 119-20.

Upper Class Berths/Seats in Kirti Express, Somnath Mail and Dwarka Mail (LI—22-4-75)k 144-45.

CHAUDHURI, TRIDIB:

Assistance given by Financial Institutions to States (LI—25-4-75), 15.

Chairman's Post in UGC (LII—5-5-75), 20.

CHAUDHURI, SHRI TRIDIB : *Contd.*

Death of Shri D. Ramanathan, C.B.I. Inspector in Road Accident in Delhi (XLVII—19-2-75), 175.

Investigation into the Bomb Blast that claimed the Life of Former Railway Minister (XLVII—19-2-75), 25.

Medical Attention to late Shri L.N. Mishra (XLVII—19-2-75), 30.

Off-take of Finished Steel and Copper (XLVII—20-2-75), 77-78.

Oil Exploration in Bombay High (XLVII—18-2-75), 211-12.

Opening of Extra-Departmental Branch Post Offices (XLVII—19-2-75), 176.

Opening of Liaison Cell by Mizo National Front in London (XLVIII—26-2-75), 53-54.

Release of Land of Firing Range at Malappuram for Development of Town (LII—8-5-75), 27.

Representation from Research workers and staff of Saha Institute of Nuclear Physics, Calcutta (XLVII—19-2-75), 174.

Security Arrangements in Trains (XLVII—18-2-75), 80-81.

Security arrangements made by Railway Administration at Samastipur Railway Station on 2-1-75 (XLVII—19-2-75), 96.

Debates

B.O.H. (LI—25-4-75), 233.

Constitution (Thirty-Eighth Amendment) Bill :

Consid. (LI—23-4-75, 279—81.

Maintenance of Internal Security (Amendment) Bill :

Int. (LII—7-5-75), 366.

CHAVAN, SHRIMATI PREMALABAI :

Proposal to establish a Public Sector Corporation to manufacture Baby Food and other Processed Food (L—24-3-75), 51.

Routes operated by Indian Airlines (LI—11-4-75), 41-42.

Schemes to reduce consumption of Petrol (L—25-3-75), 55.

Stagnation in Central Secretariat Stenographers Services (L—26-3-75), 59—61.

CHAVAN, SHRIMATI PREMALABAI —*Contd.*

Debates

D.G., 1975-76 :

Ministry of Industry and Civil Supplies (LII—28-4-75), 293—96.

CHAVAN, SHRI YESHWANTRAO :

Constitution (Thirty-Eighth Amendment Bill :

Consid. (LI- 23-4-75) 208—13,282—88.

Consid. cl. (LI—23-4-75) 296, 304, 317-20, 336.

Motion to pass, as amended (LI—23-4-75), 344

Constitution (Thirty-Eighth Amendments) Bill :

Motion to Introduce (LI—21-4-75), 239, 240-41.

D.G. 1975-76—Ministry of External Affairs, (LI—16-4-75), 277—300.

Meeting of Foreign Ministers of Bureau of Non-aligned countries in Mavana (St.) (L—7-4-75), 273—79.

Reported resumption of arms supply by USA to Pakistan (CA) (XLVIII—18-2-75), 245—62.

Resumption of U.S. Arms Supplies to Pakistan (St.) (XLVIII—25-3-75), 281-82.

Situation in Sikkim (St) (LI—11-4-75), 241—45.

CHAVDA, SHRI K.S:

Allocation of steel to Maruti Ltd. (LII—8-5-75), 9.

Appeal against the decision of licencing Committee (XLIX—12-3-75), 179-80.

Applications of new entrepreneurs and Technocrat Institutions-(L—19-3-75), 134—36.

Application of the Price Control Order for Drugs 1970 (XLVII-18.2.75), 184-

Branded Drugs produced by Foreign Drug Firms (XLVIII—25-2-75), 39 86

Chairman of M/s Sandoz (LII—6-5-75), 236-37.

Coca Cola Export Corporation's agreement with its principals (XLIX—12-3-75), 209-10.

Coca Cola Factories (XLVII—19-2-75), 111.

Condition of Free Equity imposed on M/s Sandoz (LII—29-4-75), 101-02.

Conditions imposed in Industrial licences granted to certain Foreign Drug Firms (L—25-3-75), 169.

CHAVDA, SHRI K. S. —*Contd.*

Construction of Kakosi-Bhildi, Harij Sami-Radhanpur and Bhavnagar-Tarapore Railway Line (XLVII—18-2-75), 122-23.

Coordination between new article applications rejected and expansion applications of larger houses and foeign Dominated Firms (L—19-3-75), 133-34.

Defective Approvals issued by SIA (LI—16-4-75), 53.

Definition of 'Factory' and 'Worker' in various Acts (LI—16-4-75), 129-30.

Diversification of Imported Raw Materials to Companies having Foreign Equity upto 26 per cent (L—19-3-75), 84—86.

Diversification in Indian Sector (LII—7-5-75), 135.

Eligibility for COB Licence (LI—16-4-75), 130-31.

Establishment of industries in backward areas (XLVII—19-2-75), 155.

Export of Glycosides and Aglycone by M/s Sandoz (LII—29-4-75), 41-42.

Failure of Licensing Policy (L—26-3-75), 178—80.

Formulations manufactured by Foreign Drug Firms (XLVIII—25-2-1975), 158.

Formulations manufactured by M/s Ciba Geigy Limited (LII—6-5-75), 132-33.

Guidelines for Drug Industry (XLVII—18-2-75), 17-18.

Guidelines for the Ministry of Industry (LII—7-5-75), 134.

Import of Gentamycin Sulphate by certain Foreign Drug Firms (L—25-3-75), 69—72.

Industrial licences issued without specifying capacity (XLIX—4-3-75), 195.

Indusrial Licensing Policy (XLVII—19-2-75), 154.

Initial equity participation in M/s CIBA (I) Limited (L—18-3-75), 141.

Inter-linked Directorship in Foreign Drug Firms (XLVIII—25-2-1975), 159-60.

CHAVDA, SHRI K. S.—*Contd.*

Irrigation project held up due to inter-State dispute (XLIX—10-3-75).

Issue of Industrial Licences (XLIX—5-3-75), 155.

Issue of Industrial Licences/Registration Certificates to Coca Cola Export Corporation (XLIX—12-3-75), 142-43.

Issue of licences to certain Foreign Drug Firms for Bulk Drugs (XLIX—4-3-75), 194-95.

Issue of Licences without specifying Capacities (L—18-3-75), 141-42.

Issue of Licences/letters of permission for bottling Coca Cola (XLIX—12-3-75), 24, 26.

Issue of C.O.B licence to M/s. Hoechst (XLIX—4-3-75), 196.

Issue of C.O.B. Licences to Foreign Companies (XLIX—4-3-75), 67-68.

Letters of Intent issued to M/s. Hoechst (L—25-3-75), 168.

Letters of Intent to Technocrat Oriented Institutions for Medium Scale Sector (L—26-3-75), 177-78.

Licences issued to M/s. Ciba (I) Limited (L—18-3-75), 139-40.

Licences issued to M/s. Dental Products and other Drug Companies (L—18-3-75), 140-41.

Licences issued to M/s. Hoechst (LII—6-5-75), 71-72.

Liquidation of Foreign Equity of M/s. Pfizers (L—25-3-75), 207-08.

Manufacture of Bulk Drug by certain Foreign Companies (L—18-3-75), 107-08.

Manufacturing Activities of Coca Cola Export Corporation (XLIX—12-3-75), 210—12.

Memorandum submitted by Parliamentary Forum for S.C. & S.T. (XLVII—19-2-75), 6.

Misrepresentation of Facts by Firms for obtaining Licences (XLVII—19-2-75), 55.

Night blindness in Gujarat (XLIX—13-3-75), 8.

CHANDA, SHRI K. S.—*Contd.*

Original and Present Equity or Rallies India Limited (LI—15-4-75), 70.

Original Equity of Foreign Drug Manufacturers having more than 26 per cent Foreign Equity (LI—15-4-75), 167.

Over production of Coca Cola Bottling Plants (XLIX—5-3-75), 1—12.

Production of bulk drugs in excess of licensed capacity by foreign drug firms (XLVII—18-2-75), 180—84.

Production capacity granted to M/s. SKF. (LII—6-5-75), 133—37.

Production of Drugs in Excess of Licensed Capacity (XLVIII—25-2-75), 157-58.

Production and Marketing of certain Drugs by some Foreign Companies (XLVII—18-2-75), 43-44.

Production of Certain Items by M/s Sandoz (LII—29-4-75), 196-97.

Production of Yarn and Cloth for Domestic Consumption. (LII—11-4-75), 19.

Proposal not to Export Coal (XLVIII—28-2-75), 14.

Proposals for COB Licences in Fourth Plan (XLIX—5-3-75), 136.

Proposal for expansion of foreign and Indian films (XLIX—5-3-75), 135.

Proposal for Manufacture of Doxycycline by I.D.P.L. (XLVIII—25-2-1975), 8-9.

Policy for Import of Raw Materials by Drugs Manufacturers (LI—15-4-75), 120.

Raising of question of competency by Licensing Committee (LI—16-4-75), 131-32.

Rebate got by Hindustan Lever Research and Development Section from Government (XLIX—12-3-75), 18-19.

Recommendations of Capital Goods Committee (L—19-3-75), 204-05.

Refusal of Industrial Licences to Foreign Firms in Backward areas (XLVII—19-2-75), 109.

Rejection of application for installing new industrial undertakings in backward areas (L—26-3-75), 120-21.

CHANDA, SHRI K. S.—*Contd.*

Rejection of Proposals in Backward areas by Licensing Committee (XLIX—5-3-75), 136.

Rejection of proposal *re.* Centamycin Sulphate of Indian Companies (LII—30-4-75), 158-59.

Rejection of registration proposals (LII—30-4-75), 71-72.

Rejection of proposals for Medium Scale Industries (L—19-3-75), 47-48.

Report of Balachandran Committee and Yunus Commission on Coca Cola (XLIX—12-3-75), 75—78.

Remittances by Coca Cola Export Corporation (LII—7-5-75), 94.

Revision of Price Control of Drugs (LI—15-4-75), 166.

Revocation of Industrial Licences (LII—7-5-75), 136.

Scrutiny of Applications of Firms having more than 26 per cent Foreign Equity (L—26-3-75), 45-46.

Scrutiny of COB applications before recommending them for industrial licensing (L—26-3-75), 121-22.

Shifting of office of Commissioner for Scheduled Castes and Scheduled Tribes (L—26-3-75), 22.

Slow Progress in Clearing Slums in Delhi (LIII—28-4-75), 10.

Statistics of rejection of application (LII—30-4-75), 155-56.

Stock of Bulk Drugs with S.T.C. (LI—15-4-75), 165.

Trade marks of formulations of Foreign Drugs Firms (LII—6-5-75), 131-32.

Utilisation of Drillings Rigs for exploiting underground resources (LII—28-4-75), 15.

Debates

D.E.G. (Railways) 1972-73 (L—19-3-75), 369-71.

D.G., 1975-76:

Ministry of Industry and Civil Supplies (LII—28-4-75), 307-09.

D.S.G. (Railways) 1975-76 (L—19-3-75), 369-71.

Fixing of the maximum borrowing limit of Gujarat Electricity Board (Res.) (L—25-3-75), 367-68.

CHANDA, SHRI K. S. : *Contd.*
General Budget 1975-76:

General Discussion (XLIX—13-3-75), 349—52.

Gujarat Budget, 1975-76.

D.S. (on account) 1975-76
D.S.G. 1974-75 (L—20-3-75), 188—90; (L—21-3-75), 216, 299-301.

Re. Adjournment motions (LI—11-4-75), 230-31.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite Fast (CA) (LI—10-4-75), 344, 368-69.

CHIKKALINGAIAH, SHRI K:

Bandipur Wild Life Sanctuary and Bird Sanctuary in Karnataka (LI—18-4-75), 224-25.

Loss due to incidents of Crime in Railway Yards (LI—15-4-75), 37

Setting up of a Thermal Station in Karanataka (LI—16-4-75), 12—16

CHOUDHURY, SHRI MOINUL HAQUE :

Shifting of Office of Hindustan Paper Corporation from New Delhi to Calcutta (XLVIII—26-2-75), 21-22.

CHOWHAN, SHRI BHARAT SINGH:

Allotment of Vehicle by Central Vehicle Depot, Delhi Cantt. (LI—18-4-75), 27-28.

Ban on taking Bovine Wealth out of M.P. (LII—5-5-75), 55.

Coal based Fertiliser Projects (L—18-3-75), 74—76.

Committee on Cow Protection (LI—21-4-75), 82—84.

Consumption, Production and Import of Petrol (XLVIII—25-2-75), 65.

Cost of Korba Fertilizer Plant (L—18-3-75), 174.

Cost of Steel production in Public and Private Sectors (XLVII—20-2-75), 46—48

Dacoity in the House of Head Clerk, Bulandshahar (Northern Railway) (L—8-4-75), 106.

Employees of Soil Survey Organisation (LII—5-5-75), 221-22.

CHOWHAN, SHRI BHARAT SINGH—*Contd.*

Expenditure incurred on Storage and Transportation by FCI (XLVIII—24-2-75), 48

Facilities for Development of Adivasi Backward areas (XLVII—19-2-75), 57.

Fall in acreage of surplus land (LII—5-5-75), 202-03.

Filling up of posts of Radiographer on Northern Railway (LI—22-4-75), 54-55.

Foodgrains damaged during 1974 (XLVIII—3-3-1975), 49

Foodgrains Procured from Farmers by FCI (XLVIII—24-2-75), 119-120.

Generation of Power in Current year (XLVII—19-2-75), 183.

Grant of Licences/Letters of Authority and Customs Clearance Permits to Parties against claims (LII—9-5-75), 191-92

Grant of Pardon to Prisoners Sentenced to Death (L—9-4-75), 149-50.

Increase in prices of Coal since Nationalisation (XLVIII—26-2-75), 127—29.

New Trains started during 1974-75 (LI—15-4-75), 93.

Per capita milk production in the country (L—7-4-75), 130-31.

Police assistance from various States for Peoples march in Delhi (L—9-4-75), 151.

Production of Wheat, Gram and Rice during last three years in States (XLVIII—24-2-75), 116-17.

Proposal for opening a Medical store Depot in M.P. (LII—8-5-75), 101.

Proposal to give representation to Backward classes in the Deliberative Wing of Govt. (LII—6-5-75), 99.

Recommendation of the Commission for Backward Classes (LII—7-5-75), 108.

Replenishment Export permit licences transferred to Export Houses (LII—9-5-75), 21—24.

Report of Bureau of Industrial Costs and Prices regarding rate of supply of Power to Aluminium Plants (LI—18-4-75), 25-26.

CHOWHAN, SHRI B.S.—*contd.*

Report of the Committee on cow protection (LI—21-4-75), 204.

Reproduction of Articles in Journals of Indian Council for Cultural Relations (LI—10-4-75), 116-17.

Termination of sub-lease of plot in Vasant Vihar, New Delhi (LII—5-5-75), 160-61.

Upgradation of Posts of Class III & IV (L—25-3-75), 74.

Upgradation of Post of Assistant Medical Officer-in-charge, Amritsar (Northern Railway) (L—25-3-75), 176.

White Revolution (LII—28-4-75), 65.

Debates

Demands for Grants, 1975-76.

Ministry of Defence (LI—21-4-75), 279—83.

D.G. (Nagaland) 1975-76 (Dis.) (LII—8-5-75), 308—12.

'D'

DAGA, SHRI M. C.:

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 15-16.

Acquisition of Land/Houses Requisitioned by Central Government in Rajasthan (L—7-4-75), 221.

Airborne Geophysical survey in States (XLVII—20-2-75), 155-56.

Allotment of Petrol Pumps (LI—15-4-75), 161.

Allotment of Petrol Pumps to Scheduled Caste Persons (L—8-4-75), 70-71.

Amendment of Industries (Development and Regulation) Act (L—19-3-75), 185.

Arms build up by Pakistan (LI—18-4-75), 137-38.

Assistance for Development of sports (L—7-4-75), 222.

Assistance to Engineer Entrepreneurs (L—26-3-75), 25—29.

Average expenditure Incurred on a constituency in Bombay during Election to Lok Sabha in 1971 and 1972 (L—18-3-75) 22-23.

DAGA, SHRI M.C.—*contd.*

Average expenditure on persons lodged in jails on charges of smuggling and in connection with JP Movement (LI—23-4-75), 5.

Bar on re-appointment of retired judges of Supreme Court and High Courts on Tribunals or Commissions of Inquiry (L—18-3-75), 120-21.

Beggars at tourist spots (XLVII—21-2-75), 180-81.

Bill for providing Equal Pay for Equal work for women (LI—10-4-75), 178-79.

Buses under D.T.C. and profits earned (XLIX—6-3-75), 142-43.

Cases in re-Employment sent to UPSC (L—9-4-75), 201-202.

Cement Factory in Pali (Rajasthan) (XLVIII—26-2-75), 164-65.

Central Assistance for use of underground water in Rajasthan (LII—28-4-75), 32-33.

Central loans outstanding against Rajasthan Government (XLVIII—28-2-75), 177-78.

Central Social Welfare Board (XLIX—17-3-75), 168-69.

Class I and Class II Officers on Railways (LII—29-4-75), 76-77.

Comments asked by Central Vigilance Commission about an officer of Delhi Milk Scheme (LII—5-5-75), 232.

Committee on Status of Women (XLVIII—24-2-75), 189-190.

Complaints against officials of Customs and Excise Department of Vidarbha and Madhya Pradesh (LI—18-4-75), 20.

Conductor on Duty in Delhi-Ahmedabad Jayanti Janta Train (LII—6-5-75), 55-56.

Construction of Kadiadoh Dam in Rajasthan (XLVIII—24-2-75), 217.

Continuation of Supervisory staff in Delhi (XLIX—17-3-75), 167-68.

Conversion of Ahmedabad—Delhi Metre Gauge Line into Broad Gauge Line (XLIX—4-3-75), 190.

DAGA, SHRI M.C.—*contd.*

Crimes in Delhi (LI—23-4-75), 152-53.

Crimes in Railways during 1974-75 (XLIX—4-3-75), 188-89.

Demand for Iron and Steel by Rajasthan (XLIX—6-3-75), 143-44.

Demand for providing halt to Janta Express train in Adivasi region of Pali District (L—25-3-75), 186.

Denial of Promotion to TGT with MA in Hindi (XLIX—17-3-75), 171-72.

Departmental Enquiry against Employees of Ministry of Education and Social Welfare (XVIII—3-3-1975), 69-70.

Deployment of vehicles by Coffee Board (XLVII—21-2-75), 181-82.

Development of Dilwara Temple and Neki Lake (XLIX—7-3-1975), 199-200.

Development of Railways in Rajasthan (XLVIII—25-2-1975), 174-75.

Development of Tourism in Rajasthan (XLVIII—28-2-75), 176-77.

Directives issued to Ministers to bring efficiency in Government Departments (LII—30-4-75), 29-30.

Directive issued to Rajasthan for supply of power to Northern States (XLIX—5-3-75), 196.

Diseases caused by Hunger (XLIX—13-3-75), 128-29.

Disparity in Wages of Male and Female (LI—10-4-75), 35-36.

Drinking Water for Delhi (LI—21-4-75), 11-12.

Economy cut in expenditure of External Affairs Ministry (XLVII—20-2-75), 155-56.

Economic self-sufficiency (L—9-4-75), 199-200.

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75), 7.

Electrification of villages in Pali District during 1975 (XLVII—19-2-75), 126.

Electrification of villages in Rajasthan (L—9-4-75), 198-99.

mployees at NFC Superannuated (XLIX—17-3-75), 85.

DAGA, SHRI M.C.—*contd.*

Enforcement of Gratuity Act (XLVIII—27-2-75), 131.

Expansion of Instrumentation Ltd., Kota (LII—7-5-75), 28.

Expenditure incurred on Imports of Crude and Petroleum Products (L—8-4-75), 158.

Expenditure on and Income from Delhi-Jaipur tourist coach (L—21-3-75), 175.

Expenditure on National and Zonal Railway Users' Consultative Committee (LI—22-4-75), 69-70.

Exploration of Oil and Gas in Jaisalmer (XLIX—4-3-75), 98.

Export of Engineering Goods (XLVIII—28-2-75), 70-71.

Financial Assistance to Bhajan Mandalies and others Engaged in Eradication of Untouchability (LI—16-4-75), 70-71.

Financial Assistance to Craftsmen. (XLIX—7-3-1975), 87—89.

Financial Assistance to States preparing and infrastructure of their Handicrafts Industry (L—21-3-75), 175.

Foodgrain requirements in Rajasthan (L—24-3-75), 182-83.

Formation of Union of Agricultural Labourers (XLIX—6-3-75), 143.

Free Legal Assistance and Advice to Labourers and poor people (L—8-4-75), 12.

Functioning of Telephones in Pali (LII—30-4-75), 197-98.

Funds asked for by Cotton Corporation of India and Ministry of Commerce (L—21-3-75), 174.

Funds given to States for administrative Requirement and social services (LI—25-4-75), 164-65.

Gandhi Piao at Sojat Road Station (XLVII—18-2-75), 138-39.

Government accommodation for employees of Income Tax Department in Pali (XLVII—21-2-75), 65-66.

Government Companies found guilty under the Companies Act (LI—22-4-75), 164.

Haripur Level Crossing (XLVII—18-2-75 139-40.

DAGA, SHRI M. C.—*contd.*

Heavy Fine on Gazetted Officers by Central Vigilance Commission (XLIX—13-3-75), 58-59.

Holiday Camps (XLIX—14-3-75), 186.

Housing for P & T Employees in Pali District (L—19-3-75), 183.

Import of vegetables and Fruits (LI—25-4-75), 167.

Imposition of fines recommended by Central Vigilance Commission in their Ninth Report for certain IAS and IPS Officers (XLVIII—26-2-75), 165-166.

Increase in expenditure on Border Security Force (LII—7-5-75), 183.

Increase in Goondaism in Delhi (L—19-3-75), 181—83.

India's foreign debt (XLVII—21-2-75), 178—180.

Indian Trade Missions in Foreign Countries (LI—18-4-75), 239—42.

Installed Capacity of Railway Wagon Building Industry (L—8-4-75), 156—58.

Investigations into attack on Chief Justice of India (LI—16-4-75), 171-72.

Investment of part of entertainment tax for development of Film Industry (L—26-3-75), 132-34.

Irrigation Schemes of Rajasthan (L—7-4-75), 222-23.

Jodhpur Aerodrome (LI—11-4-75), 108.

Khetri Copper Project (XLIX—13-3-75), 130-31.

Laboratories for checking purity, standard and quality of Ayurvedic medicines (XLVII—20-2-75), 153-154.

Levy on Cinema Tickets to help Artists with unsatisfactory financial position (L—9-4-75), 82-83.

Loans advanced by Film Finance Corporation to new Producers (XLIX—12-3-75), 1-10.

Loan asked for by Government of Rajasthan (L—21-3-75), 176.

DAGA, SHRI M.C.—*contd.*

Loss incurred by Electricity Boards (LII—7-5-75), 184.

Loss suffered by Super Bazar, Delhi (XLIX—5-3-75), 153; (XLIX—12-3-75), 145-46.

Mahavir Nirvan Centenary Programme (XLVIII—24-2-75), 55—57.

Meeting of State Law Ministers to bring uniformity in court fees (XLVIII—25-2-1975), 175-176.

Memorandum from Indian Federation of Transport Operators (XLIX—13-3-75), 131-32.

Minimum needs programme (XLIX—5-3-75), 67.

Minimum statutory price of sugarcane recommended by Agricultural Prices Commission and other recommendations (XLIX—10-3-75), 24.

National Award for Proved MSS (L—24-3-75), 53-54.

National awards to exporting firms (XLIX—14-3-75), 87—89.

National Conference on Tall Buildings (LII—5-5-75), 30—36.

National Tourism Authority (L—21-3-75), 80.

National Wage Policy (LI—18-4-75), 86-87.

New Railway Lines laid in Rajasthan during last three years (LI—22-4-75), 164-65.

Non wage benefits for Railway Staff in 1974-75 (LII—29-4-75), 202.

Nuisance created by Commuters in Jayanti Janta Train from Delhi to Ahmedabad (L—18-3-75), 91-92.

Number of Handlooms in the country (LI—25-4-75), 165—167.

Opening of Branch of Nationalised Bank in the area of Rani Railway Station, Pali District (LII—9-5-75), 109.

Opening of Public Call Offices in Pali District (L—9-4-75), 200-201.

Outstanding Telephone Dues (XLVII—19-2-75), 125.

DAGA, SHRI M.C.—*contd.*

Overdrafts by States (XLVII—21-2-75), 25.

Pak Protest on Kashmir Agreement (LI—10-4-75), 182-83.

Payment of O.T.A. to Central Government Employees (LII—2-5-75), 101-102.

Pending applications for Licences (XLVII—19-2-75), 122.

Post office in Village Rajoia (XLIX—5-3-75), 197.

Problems of Nurses (L—20-3-75), 67.

Production and exhibition of Films by Film Finance Corporation (LI—16-4-75), 169-70.

Production of educational films by Films Division (LI—23-4-75), 71-72.

Profit/Loss to Indian Airlines and Air India (LI—25-4-75), 66—69.

Proposal to Reduce Expenditure on Elections (XLVII—18-2-75), 140.

Raids in Rajasthan to unearth black money (XLVIII—28-2-75), 178.

Railway Employees Involved in Thefts of Railway Goods during 1973 and 1974 (LI—15-4-75), 67.

Realisation of Loans advanced to Film Producers by F.F.C. (L—19-3-75), 75.

Rebel Activities in Mizoram (XLVII—19-2-75), 30.

Recasting of Fifth Plan for Tamil Nadu (LII—7-5-76), 8.

Recommendations made by Banking Commission in regard to loans to farmers (XLIX—14-3-75), 186-87.

Recommendations of the Oil Prices Committee on Prices of Petroleum Products (L—18-3-75), 198.

Regularisation of Short Service Commissioned Officers (XLVII—20-2-75), 50-51.

Rehabilitation of repatriated persons of Indian origin in Madhya Pradesh (LII—8-5-75), 24.

Report by IIMC on Family Planning Programme (LIX—10-4-75). 27.

Reported statement by Mr. Bhutto *re.* Jehad in Kashmir (XLVIII—27-2-75), 130.

DAGA, SHRI M.C.—*contd.*

Request for running special trains for All India tour (LII—29-4-75), 123.

Requirement of Machine Tools (LI—23-4-75), 150-51.

Requisitioning the services of CISF by States (L—26-3-75), 135-36.

Reservation of Seats for S.C. and S.T. in Universities, Institutions of Higher Education and Indian Institute of Science, Bangalore (XLIX—10-3-75), 80-81.

Review of Working of Indian Law Institute (L—25-3-75), 84.

Review of working of Institute of Constitutional and Parliamentary Studies (L—8-4-75), 155-56.

Roads in Pali District under N.H. and Development of Road from Pali to Mount Abu (LI—10-4-75), 181-82.

Sale of Bogus Educational Certificates (XLVIII—26-2-75), 130-131.

Sale of Cement by Private Cement Factories (LI—23-4-75), 189.

Sale of Smuggled Goods (LI—25-4-75), 155-56.

Saving in Foreign Exchange spent on Import of Crude Oil (XLVIII—25-2-1975), 78.

Scheme for the old and destitutes (XLVIII—24-2-75), 215-216.

Scheme to Minimise Import of Drugs (LI—22-4-75), 165—67.

Setting up of PCOs in Rohat, Kantalla and Nadol Villages in Pali District (XLIX—12-3-75), 147.

Shortage of staff in Willingdon and Safdarjang Hospitals, New Delhi (XLVIII—27-2-75), 29.

Special Fund for Rajasthan Canal to meet drought condition (L—24-3-75), 203-04.

Steel stolen from stock-yard and steel Plants (XLVII—20-2-75), 154.

Steps to reduce consumption of Petroleum (XLVII—18-2-75), 36-37.

Strength and expenditure of Railway Department (L—25-3-75), 187.

Supply of Power to Industries at Low Rates (LII—7-5-75), 185.

DAGA, SHRI M.C.—*contd.*

Taking away of idols by Armed Gangs from Jain temples on Parshwanath Hill (LII—30-4-75), 186-87.

Talks with Social Welfare Ministers of various States on prohibition (Vol. XVVIII—3-3-75), 176-77.

Telegraph and Telephone facilities in Khairwa village in Rajasthan (L—26-3-75), 135.

Telephone Arrears (XLVIII—26-2-75), 167-168.

Transmission loss of electricity in India (XLVIII—26-2-75), 32-33.

Utilisation of Funds under slums improvement scheme by States (L—7-4-75), 220-21.

Values of Passes and P.T.Os. to Railway Staff (L—8-4-75), 159-60.

Vigilance cases in 1973-74 (XLIX—13-3-75), 132—34.

Vigilance Cases in Department of Supply during 1973 and 1974 (XLIX—6-3-75), 68.

Visit of Central Study Team to drought affected Districts of Rajasthan (L—7-4-75), 17—23.

Wakf Inquiry Committee (LI—24-4-75), 71.

Water Pollution Act (Vol. XVVIII—3-3-75), 177.

Work of Exploratory Wells in States (XLIX—17-3-75), 169-70.

Working of National Small Scale Industries Corporation (XLVII—19-2-75), 126.

Debates

All India Services Regulations (Indemnity) Bill:

Motion to pass (L—26-3-75), 296—99.

Appointment of Judges of Supreme Court and High Courts (HAH Dis.) (LII—6-5-75), 371-72.

B.O.H. (XLIX—14-3-75), 233.

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 219—24.

DAGA, SHRI M.C—*contd.*

Constitution (Amendment) Bill:

(Amendment of Articles 101 and 102 etc.) by Shri Priya Ranjan Das Munshi:

Consid. (L—21-1-75), 332— 37.

Constitution (Amendment) Bill:

(Amendment of Article 324) by Shri R. P. Ulaganambi:

Consid. (XLVIII—21-2-75), 327—32.

Cotton Prices (C.A.) (XLVIII—24-2-75), 245—52.

D.E.G. (Railways) 1972-73 (L—19-3-75), 371-72.

D.G., 1975-76:

Ministry of Industry and Civil Supplies (LII—28-4-75), 242—49.

D.S.G. (Railways) 1975-76 (L—19-3-75), 371-72.

Delhi Rent Control (Amendment) Bill:

(*Amendment of Section* 2) by Shri Shashi Bhushan :

Consid. (LII—2-5-75), 356-57.

Demands for Grants, 1975-76

Ministry of Defence (LI—21-4-75), 288—91.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res) (L—24-3-75), 398.

Enforcement of Prohibition (H.A.H. Dis.) (L—21-3-75), 371—78.

Finance Bill, 1975:

Motion to pass (LII—5-5-75), 375-76.

Finance Bill 1975:

Motion to pass as amended (LII—5-5-75), 375-76.

Hindu Marriage (Amendment) Bill—(Amendment to sections 13 & 15) by Shri Madhu Limaye :

Consid. (LII—2-5-75), 313—15.

Loss suffered by Super Bazar, Delhi (HAH Dis.) (LII—28-4-75), 339—43.

Press Council (Amendment) Bill:

Consid. (L—24-3-75), 398.

Rampur Raza Library Bill :

Consid. (L—26-3-75), 286—92.

DAGA, SHRI M.C.—*contd.*

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 302.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill:

Consid. (XLIX—4-3-75), 363—65.

Tobacco Cess Bill:

Consid. (LII—5-5-75), 386—90.

DALBIR SINGH, SHRI:

Correction of Answers to S.Q. No. 95 dated 24-2-75 *Re.* Development under National Capital Region Plan around Delhi (LII—5-5-75), 251-52.

Delhi Rent Control (Amendment) Bill:

(*Amendment of Section* 2) by Shri Shasi Bhushan :

Consid. (LII—2-5-75), 357—62.

DALIP SINGH, SHRI:

Absorption of retrenched staff of National Archives Library (XLIX—10-3-75), 203-04.

Appointments in Gandhi Harijan Higher Secondary School, Brahmpuri, Delhi (XLIX—17-3-75), 70-71.

Hospitals in outer Delhi Parliamentary Constituency (XLIX—13-3-75), 135.

Implementation of Housing Scheme for retiring employees (XLIX—10-3-75), 27—30.

Import of Sulphuric Acid (LI—15-4-75), 33.

Memorandum from M/s. Mital Udyog, Jullundur (LII—2-5-75), 145-46.

Policy of NCERT towards whole sale dealers in book trade (LI—21-4-75), 202-03.

Post of Chairman, UGC (L—7-4-75), 59.

Purchase of Lamination Press by National Archives of India (XLIX—10-3-75), 204-05.

Quality of DAP Fertiliser (XLIX—17-3-75), 173.

Recognition of MA Degree in Drawing and Painting of Meerut University (LI—21-4-75), 78-79.

DALIP SINGH, SHRI—*contd.*

Retention of Naval Service Officers in Delhi (XLIX—13-3-75), 68-69.

Violation of Customs Regulations by Balyogeshwar (LII—2-5-75), 31.

Violation of Delhi School Education Act 1973 by Cambridge School (LII—5-5-75), 21—25.

Wealth Tax Notices served on landowners in Delhi (XLIX—14-3-75), 91-92.

Debates

Demands for Grants, 1975-76:

Ministry of Agriculture and Irrigation, (L—8-4-75), 238—45.

DAMANI, SHRI S. R.:

Accumulation of Coal at Pitheads (L—19-3-75), 148.

Agreement with Arab Oil producing countries (L—18-3-75), 159-60.

Agricultural Production during Fifth Plan (XLIX—10-3-75), 61—64.

Anhydrous Ammonia as fertiliser (LII—29-4-75), 97-98.

Approval of Bonus Scheme for Procurement of Wheat by States (LII—28-4-75) 167.

Assets of Private Non-Banking Corporate Sector (L—8-4-75), 28.

Augmentation of Exports (LII—2-5-75), 86-87.

Break-down in Atomic Power (XLVII—19-2-75), 65.

Cheap Steel Production (XLIX—6-3-75), 147-48.

Completion of Major and Medium irrigation schemes (L—7-4-75), 118-19.

Contracts with Foreign Oil Experts for Drilling Operations (L—25-3-75), 100-01.

Crisis in Sugar Industry (LII—5-5-75), 106-07.

Crude Oil Imports during 1975-76 (L—8-4-75), 125-26.

Decentralisation of Licensing Power (LI—16-4-75), 107.

Decline in consumption of Petroleum Products (XLIX—4-3-75), 110-11.

DAMANI, SHRI S. R.—*contd.*

Disinvesting State Holdings in joint sector companies (LII—7-5-75), 92.

Dismissal of Railwaymen of Sholapur Division (L—8-4-75), 104-05.

Disposal of Accumulated stocks of Imported Non-Ferrous Metals with MMTC (LI—25-4-75), 163-64.

Drug and Basic Raw Materials Produced Exclusively by Foreign Drug Companies (LII—29-4-75), 158.

Drug concerns manufacturing tooth pastes and cosmetics (LII—7-5-75), 126.

Establishment of Pharmaceutical Units Manufacturing Sub-standard Drugs (LII—8-5-75), 132-33.

Estimates of Foodgrains production and procurement (L—24-3-75), 109-10.

Expansion of Irrigation in Fifth Plan (XLIX—10-3-75), 133-34.

Experiment by ICAR in reclamation of Alkaline and Saline Areas in Haryana (LII—5-5-75), 229-30.

Export of packet Tea (LI—18-4-75), 5-8.

Export of steel (XLVIII—27-2-75), 138.

Export Target for 1975-76 (LI—25-4-75), 164.

Exporters' Clubs (LII—9-5-75), 227.

Fall in Price of Potatoes (LII—28-4-75), 168.

Generation of Power in Current year (XLVII—19-2-75), 183.

Help to New Entrepreneurs by Financial Institutions (XLIX—7-3-75), 65-67.

Import of Drugs by Foreign Companies (LI—22-4-75), 163-64.

Import of Oil by Government in view of increase in its price demanded by foreign oil companies (XLIX—4-3-75), 214.

Import of steel (XLVIII—27-2-75), 137-38.

Increase in prices of Coal since Nationalisation (XLVIII—26-2-75), 127-29.

India's Export and Import Trade with E.E.C. (XLIX—14-3-75), 83-84.

Indo—E.E.C. Trade Seminar (XLIX—7-3-75), 154-55.

DAMANI, SHRI S. R.—*contd.*

Industrial Production in 1974 (XLVII—19-2-75), 184.

Industrial units (LI—23-4-75), 98-99.

Industrial unit in Joint Sector (XLIX—12-3-75), 173-74.

Items allotted Quotas enjoying Special Concession under G.S.P. (XLIX—7-3-1975), 152-53.

Labour Trouble and Breakdowns in Public Sector Steel Plants (LI—10-4-75), 50-53.

Labour Unrest (XLVIII—27-2-75), 33.

Lay off in Wagon Bulding Industry (L—26-3-75), 156.

Losses suffered by public Sector Undertakings (LI—11-4-75), 206-08.

Management of sick tea gardens (LI—11-4-75), 200.

Manufacture of raw materials for drug industry (LI—15-4-75), 192.

Mini Steel Plants (XLIX—13-3-75), 78-79.

National Wages Policy for Empolyees in (LII—8-5-75), 70.

New Coking Coal Reserves in Hazaribagh (L—19-3-75), 60-61.

Norms followed for setting up of radio stations (XLIX—12-3-75), 172.

Opening of Branches of Nationalised Banks in Rural Areas (LI—25-4-75), 32-33.

Opening of Stores for Supply of Essential Items of Daily Use at Fixed Prices to Government Employess (XLVIII—26-2-1975). 129-130.

Operational Efficiency of Railways noticed since May, 1974 General Strike (XLVIII—25-2-1975), 88.

Pay-scales in Public Sector Undertakings (LII—9-5-75), 88-89.

Performence of Public Sector Undertakings (Vol. XLVIII—28-2-75), 105-06.

Performance of Public Sector Units under Ministry of Industry and Civil Supplies (XLIX—5-3-75), 165.

Policy to arrest demand of increased Dearness Allowance (XLVIII—28-2-75), 116-17.

DAMANI SHRI S. R.—*contd.*

Private Sector Units Manufacturing Basic Drugs for Captive Purposes (LI—15-4-75), 77.

Product Mix of Durgapur Alloy Steel Plant (LI—18-4-75), 25.

Production of coal (XLVIII—26-2-1975), 56-57.

Production of paper in Fifth Plan (XLIX—12-3-75), 172-74.

Production of Yarn and Cloth for Domestic Consumption (LI—11-4-75), 19.

Quality of oil collected from fourth site in Bombay High (LII—6-5-75), 91.

Report of Committee set up for supply of coal to Steel Plants and Consumers (XLIX—5-3-75), 147.

Restriction in U.K. against import of foreign knit wear and woven fabrics (LI—11-4-75), 68-69.

Resumption of Trains Cancelled for want of coal (L—8-4-75), 68.

Scheme regarding Coal distribution to states (XLVIII—26-2-75), 137-138.

Schemes to increase Production of Fertilizers in Fifth Plan (L—18-3-75), 32-34.

Self-employment Scheme for Educated Unemployed (XLVII—20-2-75), 92.

Setting up Broadcasting Station at Sholapur (XLIX—12-3-75), 171.

Setting up of Coal Dumps in States (XLIX 12-3-75), 61.

Shortage of funds in Financial Institutions (XLVII—21-2-75), 87—88.

States Contribution of foodgrains to Central Pool (LII—28-4-75), 82.

Stocks of wheat and maze piled up at Faridabad Goods shed (LI—15-4-75), 183.

Sudan's Accumulated Trade Balance in favour of India (LI—18-4-75), 284-85.

Suggestions made by Director of South India Textile Research Association (LI—18-4-75), 285-88.

Targets for Agricultural Production Power Generation and Expansion of Irrigation in Fifth Plan (L—26-3-75), 95-96.

Target for Power Generation in Fifth Plan (XLIX—5-3-75), 37.

DAMANI SHRI S. R.—*contd.*

Trade with Sudan (LI—18-4-75), 283-84.

UNDP Aided Sponge Iron Plants (XLIX—6-3-75), 138-39.

Vaitarna Bridge and other bridges on Bombay Delhi line (L—8-4-75), 127.

Value of Goods seized during operation under MISA (L—21-3-75), 87.

Year-wise planning for building wagons (upto 1978) (LII—6-5-75), 228.

Debates

Companies (Temporary Restrictions on Dividends) Amendment Bill : Consid. (LII—6-5-75), 288-92.

D.G. 1975-76 Ministry of Industry and Civil Supplies. (LII—29-4-75), 244-49.

Demands for Grants, 1975-76 : Ministry of Commerce (LI—22-4-75), 275-80.

Reported attempts of international cartels to smuggle huge quantities of synthetic textiles into India (CA) (LI—22-4-75), 244.

Reported closure of Jawaharlal Nehru University (CA) (L—9-4-75), 228-29.

DANDAVATE, PROF. MADHU :

Activities of Import Loby against Industrial Development (XLVII—19-2-75), 195.

Agitation by Students for Radical Reorientation of Educational System (L—24-3-75), 102-03.

Alleged disputes between smugglers and Director of Revenue Intelligence (XLVII 21-2-74), 182.

Alleged Malpractices by Officials of Bank of Baroda, Bombay (LI—25-4-75), 82.

Alleged Operations on Boys and old People by Government run Vasectomy Camps (LII—8-5-75), 83—84.

Appeals filed by Government and expenses incurred on writ petitions (LII—6-5-75), 19.

Appointment of Judges of Supreme Court and High court. (XLVII—18-2-75), 189.

Arms build up by Pakistan (LI—18-4-75), 137-38.

Assets of Philips India Limited (LII—6-5-75), 7.

DANDAVATE PROF. MADHU—*contd.*

Assignment to Dr. Bhatt with M/s Maruti Ltd. (XLIX—5-3-75), 147.

Assurance to implement Electoral Reforms (L—25-3-75), 165.

Attempt to Hijack an Air India Jumbo Jet (XLVIII—28-2-75), 182-83.

Bus Transport from Prominent Airports to concerned Cities (XLIX—14-3-75), 44.

Cancellation of the Licence issued to M/s C.F. Fulford (XLIX—4-3-75), 156.

Cases of Violence and sabotage against Railway Employees (L—8-4-75), 187.

Chairman's Post in U.G.C. (LII—5-5-75), 19-20.

Chairmanship of Consultative Committee (Vol.—XVVIII—3-3-1975), 178-79.

Change in Famine Code (LII—5-5-75), 152

Change in SALL (L—20-3-75), 157.

Chinese Concentration of Fighter Bombers (XLIX—6-3-75), 145-146.

Circulation of Marathi Daily 'Tarun Bharat' (LI—23-4-75), 163-64.

Closure of Powerlcom Units (LI—18-4-75), 234.

Commission drawn by daughter-in-law of Prime Minister from LIC (LI—11-3-75) 35.

Compensation paid to Harijan victims of atrocities (XLIX—12-3-75), 157-58.

Compulsory export obligation-cum-controlled cloth scheme (XLIX—7-3-1975), 144.

Consideration of Left-out Demands of Railway Employees (XLIX—4-3-75), 14-26.

Consumption of cement and steel in construction (XLVIII—24-2-75), 173-74.

Conversion to Christianity in N.E. region (XLVIII—26-2-75), 201.

Criteria for declaring scarcity and drought and famine in States (LII—5-5-75), 75-76.

Crude bombs found on the Railway line between Thadi and Anakapalle (LI—22-4-75), 178-79.

DDA Flats/Plots to Social Workers (XLIX—10-3-75), 208-9.

Dam on River Tirali. (LII—28-4-75), 152.

DANDAVATE PROF. MADHU—*contd.*

Decision on Recognition of various Unions of Civil Aviation (XLIX.—7-3-1975) 142-43.

Decision on underground Railway System in Bombay (L-18-3-75), 1-8.

Deficit Financing in Fifth Plan, 176-77.

Delay in take over of Burmah Shell (XLVIII—25-2-1975), 193.

Demands of Delhi Teachers. (LII-28-4-75), 153.

Demonstration by Railway Employees in Front of Parliament. (LII-6-5-75), 218-19.

Destruction of records of former Holkar State. (XLIX—17-3-75), 130-31.

Developing of Management Information System by Electronic Data Processing Centre of Army Headquarters (L-20-3-75), 158.

Development of Andaman and Nicobar Islands as Tourist Resort— (XLVIII—28-2-75), 184.

Development of Transport in Andaman and Nicobar Islands (XLVIII-27-2-75), 133.

Discontinuance of cargo steamer (Vishwa Anand) (XLVIII-27-2-75), 30-31.

Discussion with Registered Trade Unions of Aviation Workers. (L—21-3-75), 167.

Division of Second Schedule of the Indian Medicines Central Council Act. 1970 (LI—10-4-75), 98-99.

Dual Pricing Policy (L—21-3-75), 12.

Effect of Sugar Export on home consumption. (LII—28-4-75), 73.

Election Petitions filed after each of the three Elections to Lok Sabha (L-25-3-75) 7.

Emergency in the country. (LII—7-5-75) 86.

Employees victimised on charge of intimidation (LI—22-4-75), 211-12.

Employment Conditions for Air Hostesses in Indian Airlines and Air India (LII—9-5-75). 202.

Employment for educated unemployed in Maharashtra (XLVII—18-2-75), 72.

DANDAVATE PROF. MADHU—*contd.*

Encroachment on Land and Property of Ulhasnagar Camp in Maharashtra. (XLVII—20-2-75), 101-103.

Enquiry Committee on Police Firing in Jama Masjid Area (L-26-3-75), 39.

Expenditure on maintenance of Vigyan Bhawan and Mavalankar Auditorium (XLVIII—24-2-75), 175.

Expenses incurred during Election Tours of Prime Minister in U.P. (XLVII—20-2-75), 115—116.

Exploitation of forest wealth in Andamans (Vol.—XVVIII—3-3-1975), 180-87.

Exports to and Imports from Bangladesh (XLIX—7-3-1975), 23.

Extension of Postal Facilities in the Mofussil-(L—19-3-75), 10.

Financial Assistance for Minor Irrigation Projects in Maharashtra (LI—21-4-75), 90-91.

Financial Assistance to Non-Government Agencies for Social Welfare (L—7-4-75), 117.

Financial Assistance to S.T.C. (XLVIII—28-2-75), 183-84.

Findings of delegation regarding export of Jute goods. (LI—11-4-75), 196-97.

Fish Farmers' Development Agencies (LII 5-5-75), 200-201.

Foodgrain deficit in Andaman and Nicobar Islands (XVVIII—3-3-1975), 179-180.

Foreign agency to Finance Irrigation Projects in drought prone area. (XLIX—17-3-75), 150.

Foreign capitalists thwarting Country's Economy. (LI—23-4-75), 164.

Grant of Loan to Superseded DMC(LII—30-4-75), 186.

Guidelines provided by Reserve Bank to Banks for Credit Schemes (LI—11-4-75), 139-40.

Guidelines to States for implementation of conservation of foreign exchange and Prevention of smuggling Activities Act (XLVII—21-2-75), 184.

Harassing of Adivasi Women by occupants of Military Helicopter at Nasik (LII—8-5-75), 84-85.

Harassment to small newspapers while checking their Circulation for allotment of newsprint Quota. (LII—30-4-75), 10-15

DANDAVATE PROF. MADHU—*contd.*

Helipads built in the vicinity of Jabalpur (XLVII—21-2-75), 66

Home for Freedom Fighters in Delhi (XLVII—19-2-75), 196.

Hutment dwellers in Delhi (XLVIII—24-2-5), 175-76.

Implementation of New pay scales for College and University Teachers (L—24-3-75), 202-203.

Import of Engine by M/s. Maruti Ltd. (XLVIII—26-2-1975), 85.

Import of major items of trade from foreign countries (L—21-3-75), 74.

Increase in Advance rate of S.B.I. (LII 2-5-75), 70-71.

Increase in Defence Allocations of Andaman and Nicobar Islands (XLIX—13-3-75), 107.

Increase in Levy Price of Sugar (XLVIII—24-2-75), 172-73.

Increase in Quota of Free-sale Sugar (XLVIII—24-2-75), 60.

Instructions regarding coverage to "Great March" to Parliament on Television (L—26-3-75), 176.

Interim Report of the Committee appointed by Shri Jayaprakash Narayan on Electoral Reforms (L—18-3-75), 151-152.

Interview of Chief Election Commissioner on T.V. (XLVII—18-2-75), 188.

Interrogation of Rameshwarnath Kad for throwing a bomb on J.P's Procession at Patna (XLVIII—26-2-75), 199.

Introduction of Passenger Trains on Katni Singrauli Chopan Section (L—18-3-75), 10.

Investigations into attack on Chief Justice of India (LI—16-4-75), 171-72.

Irrigation Projects in drought prone area programme in Maharashtra state (XLIX—17-3-75)), 149-50.

Issue of Licences to Big Houses for expanding Sugar Production(LII—29-4-75), 19-28.

DANDEVATE PROF. MADHU—*contd.*

Issue of Passports to alleged smugglers (XLVII—20-2-75)., 116-117.

Karnataka-Maharashtra Boundary Dispute (LI—16-4-75), 82.

Ronkan Railway Project (LII—6-5-75), 218.

Legal consultative Committee of Asia and Africa at Teheran (XLIX—6-3-75), 73.

Lifting of aviation fuel by Indian Airlines (XLVII—21-2-75), 183.

Loss of Fertilizer due to Fire in Jamnagar (L—24-3-75), 115-16.

Maharashtra Government's views on Priorities on Konkan Railway and Underground railway for Bombay (LI—22-4-75), 93-94.

Management Development Programme of Administrative Staff College. (LII—28-4-75), 109.

Machanisation of Cotton Cultivation (LII—5-5-75), 9-10.

Meetings of the Prime Minister with Opposition Leaders (L—24-3-75), 218-19.

Meeting on Electoral Reforms (LII—29-4-75), 126.

Memorandum received from socialist Party for Electoral Reforms (XLIX—4-3-75), 156-57.

Nationalisation of Sugar Industry (XLVIII 24-2-75), 26-27.

Non-cooperation of Educational Authrorities with Aided schools in Delhi (XLIX 17-3-75), 39-40.

Non-coverage of J.Ps. Public Meetings at Bombay by Television (XLIX—12-3-75), 208-09.

Non-payment of Sugarcane price by Sugar mills in U.P. and Bihar (L—24-3-75), 20-21.

Opening of rail line at Samastipur (XLVIII 25-2-1975), 193-94.

P & T Offices in Konkan Region (XLIX—12-3-75), 43.

Paper published by N.C.A.E. R. on Indian Economy (XLIX— 7-3-1975), 35-36.

DANDEVATE PROF. MADHU—*contd.*

Parliamentary Bye-election from Barpeta Constituency (L—25-3-75), 64-65.

Permission to Private Airlines to Operate Non-scheduled Services (XLVIII—28-2-75), 181-82.

Persons accompanying late Shri L.N. Mishra in the Adjoining Compartment of the Train (XLIX—5-3-75), 141.

Police firing in Ahmedabad after the public meeting in support of Shri Morarji Desai's Fast (LII—7-5-75), 223.

Policy of L.I.C. to Promote Small scale Industry (XLVIII—28-2-75), 5-6.

Political Identity of the Lawyer arrested in a Court in Allahabad carrying a pistol (LI—16-4-75), 186.

Post Offices in Backward areas (LI —16-4-75), 185.

President's assent to Land Ceiling Bill of Maharashtra (LII—28-4-75), 152.

Prime Minister's visit to Allahabad (LI—23-4-75), 75-76.

Production of oil with Soviet Assistance (XLVIII—25-2-1975),93.

Profits earned by SCI and Moghul Lines Ltd. (LI—18-4-75) 70-71.

Profits of Foreign Drugs Companies and their Production (LI—22-4-75), 205-06.

Protection to office bearers of registered Trade Unions (XLVII—20-2-75), 117.

Protest from D.M.A. against Regularising excess capacity of Foreign Drug Firms (XLVII—18-2-75), 190-91.

Raid by CBI on a Chemical and Engineering Firms in Bombay (LII—2-5-75). 180.

Raid on the residence of Regional Manager, Bank of Baroda. (LII—9-5-75), 81.

Rail Concessions for non-student Youths 'Antar-Bharti' Organisation (XLVIII—25-2-1975), 192-93.

Railway employees dismissed during the last Railway strike, (XLVII—18-2-75), 75-76.

Ranikhet Disease in Poultry Farm in Bangalore (Vol.—XVVIII—3-3-1975), 97-98.

Rates of Tickets for the International Film Festival (LI 16-4-75), 185-86.

DANDAVATE PROF. MADHU—*contd.*

Ratnagiri Aluminium Project (XLIX—13-3-75), 106-07.

Raw Jute Economy (LII-9-5-75), 177-78

Reconsideration of Backbay and Nepean Sea Road Scheme, Monopoly Cotton Procurement Scheme and Employment Scheme (L—26-3-75), 175.

Recommendations of Agricultural Price Commission on Prices of Sugarcane, Wheat and Paddy (XLIX—10-3-75), 207-08.

Reduction in Power Supply to Maharashtra, Haryana, Tamil Nadu, Punjab and Uttar Pradesh—(L.—19-3-75), 79-80.

Rehabilitation Schemes in Andaman and Nicobar Islands (L—20-3-75), 49.

Reinstatement of Railway Employees Charged with Violence and Sabotage. (LII—6-5-75), 87—88.

Report submitted by MRTP Commission (XLVII—18-2-75), 189-90.

Representation from Hatrathwada region of Maharashtra regarding new Railway lines (L—8-4-75), 205-06.

Rise in fares of Konkan Steamer Passenger Service (XLVII—20-2-75), 1-6.:

Sale of Tickets by CPWD staff for Film Festival at Mavalankar Auditorium. (XLIX—5-3-75). 105.

Seizure of Smuggled Watches (LI—25-4-75), 151-52.

Separate Meeting during Seminar on Parallel Cinema by a Section of Participants (L—9-4-75), 121.

Setting up of a new Konkan Coastal Steamer Service (XLIX—13-3-75), 29-30.

Shortfall in production of steel (XLVIII.—27-2-75), 134-36.

Sizing Machines Lying Unsold by S.T.C. (XLVIII—28-2-75), 73.

Slow progress of Irrigation in Maharashtra (L—24-3-75), 26.

Starvation in Maharashtra (XLIX—10-3-75), 107.

Steel at competitive rates on small scale industries. (XLVIII.—27-2-75), 133-34.

Steps taken by MMTC to reduce congestion at ports. (LI—11-4-75), 197.

DANDAVATE PROF. MADHU—*contd.*

Steps taken to maintain status quo in present prices of foodgrains. (XLIX. 17-3-75), 149.

Strike Notice from Ground Staff and Air India Employees Guild (LI—25-4-75), 76-77.

Take-over of Fulford (India) by M/s. Schering (XLIX—4-3-75), 155-56.

Takeover of M/s Hind Cycles (L—19-3-75), 200-01.

Take over of M/s Smith Stanistreet and company (L—18-3-75), 151-52.

Theft of Petroleum Products in Bombay (L—25-3-75), 134-35.

Thirty-first Annual Session of Economic and Social Commission for Asia and Pacific. (L—21-3-75), 167.

Time scale clerk-supervisors in Postal Department (XLVII—19-2-75), 197.

Training of Personnel engaged in anti-smuggling operation (XLIX—7-3-1975), 143-44.

Tube Railway Project for Bombay (L—8-4-75), 76-77.

Use of grains for the manufacture of Alcoholic Beverages. (XLIX—12-3-75) 109.

Use of MISA against Political Workers. (LII—7-5-75), 223.

Value of Rupee (LII—9-5-75), 13.

Verification of Membership of Air India Employees Guild (LII—9-5-75). 203.

Warning to Textile Industry for reviewing its policy towards rise in the price of cloth. (XLVII—21-2-75), 183-184.

'Yagna' Organised at Pandharpur in Maharashtra (L—24-3-75), 217-18.

Debates

A letter alleged to have been written by Employees of HINDALCO to President of Hindalco (OOP) (LII—8-5-75), 236-49, 252-56.

Re. Adjournment Motions (LI—11-4-75), 224-25.

Re. Adjournment Motions (Query) (L—7-4-75), 240-45.

DANDAVATE, PROF, MADHU,—*contd.*

Maharashtra Government Employees (LII—5-5-75), 1-4.

Appointment of Judges of Surpeme Court and High Courts (HAH DIS), (LII—6-5-75), 362-69.

B.O.H. (XLVIII—21-2-75), 254-55.

B.O.H. (XLVIII—28-2-75), 216-17.

B. O. H. (L—21-3-75), 191-92.

Budget, Gujarat 1975-76 (XLIX—5-3-75), 258, 262.:

Cotton Prices (C.A.) (XLVIII—24-2-75). 256-62.

D. G. 1975-76—Ministry of Defence. (LI—18-4-75), 427-29.

D.G. 1975-76.—Ministry of External Affairs. (LI—16-4-75), 283.

D.G. 1975-76:

Ministry of Industry and Civil Supplies. (LII—29-4-75), 272-78.

Demands for Grants, 1975-76.

Ministry of Defence (LI—21-4-75), 253-59.

Re. discussion on conduct of Shri Tulmohan Ram, M. P. (XLVIII—21-2-75), 210-32.

Finance Bill, 1975.:

Consid. (LII—5-5-75), 326-4-69, 333-35, 328.

Maharashtra- Karnataka Boundry Dispute (H.A.H. Dis) (LI—21-4-75). 343-51.

Re. Motion for Adjournment. (LII—5-5-75), 242—44.

No Confidence in the ouncil of Ministers (M) (LII—9-5-75), 351-57, 560-63.

Personal Explanation by Shri S. A. Aga (XLIX-7-3-75), 278.

Problems confronting the Textile Mill managed by the National Textile Corporation (Under Rule 377) (LI-11-4-75), 254—257.

(D)

Re. Question of Privilege (XLIX- 3-3-75), 219—38.

Re. Question of Privilege (XLIX-4-3-75), 235—47.

DANDAVATE, PROF. MADHU,—*contd.*

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L-18-3-75), 293.

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI-16-4-75), 270.

Reported discriminatory policy in fixation of procurement price of rice (CA) (LI—21-4-75), 217-20.

Reported resignation of General Manager of Durgapur steel plant (CA) (LII—9-5-75) , 310.

Reported unilateral revaluation of Rouble rupee exchange rate by the State 5 Bank of U.S.S.R. (CA) (L— 20-3-75), 171-72, 176-81.

Re : Shri Morarji Desai, fast (L—9-4-75), 210.

Situation arising our of Shri Morarji Desai's decision to go on an indefinite fast (CA), (L—10-4-75), 228.

Situation arising our of Shri Morarj, Desais decision to go on an indefinite fast (CA) (LI— 10-4-75), 308, 340, 344, 360-62, 363-366.

Statement in relation to the State of Jammu & Kashmir (M) (XLIX— 4-3-75) , 262-67.

DARBARA SINGH SHRI

Impact of Anti smuggling drive on prices (XLVII— 21-2-75) , 18.

Darbasa Singh—Shri

Irrigation projects in Madhya pradesh (XLVIII— 24-2-75) , 14.

Debates

Continaucne of proclamation issued in respect of Gujarat (Res.) (XLVIII— 27-2-75), 334-36.

Demands for Grants 1975-76: Ministry of Agriculture and Irrigation (L— 7-4-75), 301-18.

Demands for Grants 1975-76: Ministry of Defence (LI— 21-4-75), 259-64.

Demands for Grants (Railway) 1975-76 : General Discussion (XLIX— 17-3-75), 392-99.

General Budget 1975-76: Gereral Discussion (XLIX— 13-3-75) , 203-13.

DAS, SHRI ANADI CHARAN :

Acquiring land on Chowringhee Road, Calcutta (XLVII— 19-2-75) , 53.

Additional Capacity in woollen Industry (LI— 11-4-75), 170-71.

Agreement with Bulgaria on Equivalence of Education Degree (XLIX——10-3-75), 97-98.

DAS, SHRI A. C.—*contd.*

Agreement with czechoslovakia (LI— 18-4-75), 124-25.

Agreement with U.S.A. for import of wheat- (XLVIII— 24-2-75), 157-58.

All India service of Engineers (LII— 30-4-75), 229- 30.

Allegations against Umerkote Zonal Administrator of Dandakaranya project (LII— 8-5-75), 185-76.

Aluminium prices (L—20-3-75), 53.

Amalgamation of Willamson Magor and Co. with Macaneill and Barry Ltd. (LII— 6-5-75), 48.

Amount sanctioned for social welfare measures in Orissa (LI 21-4-75), 133.

Assam Match Co. Ltd. (LII— 9-5-75), 139-40.

Bharat Coking Coal Limited as a Subsidiary of Coal Mines Authority (LI— 23-4-75), 35.

Break through in milk production (XLVIII 24-2-75), 167-168.

British dicision to help U.S. in expanding military facilities on Diego Garcia Island (XLVII— 20-2-75), 123-124.

Central Assistance to Orissa for developing Irrigation facilities (LII— 28-4-75), 116.

Change in produce Mix of steel plants (XLIX— 6-3-75), 45-46.

Collision of Truck with Bombay Express beyond Mohri station (LI— 22-4-75), 160.

Commissioning of Salal Hydro Electric project (LI— 16-4-75), 183.

Complaints regarding accommodation of steel at pit heads by Bharat Coking Coal Ltd. (XLIX— 5-3-75), 172.

Conference of All India Animal scientiest and Livestock breeds held in Ludhiana, Punjab (LII— 5-5-75), 169-70.

Cost of living index (XLVII— 21-2-75), 46.

Crash programme for irrigation Facilities in Drought prone area (L—8-4-75), 133.

Credit policy (XLIX— 7-3-75), 133-34

Crisis of Indian University (LI—21-3-75), 111-12.

DAS, SHRI A. C.—*contd.*

Decision on setting up of shipyards (XLIX—13-3-75), 113-14

Difficulties in implementation of Science and Technology Plan. (XLIX—5-3-75), 209

Dilution of foreign shareholdings in Macneill and Barry Limited Calcutta (LI—11-4-75) 130.

Disposal of imported Chemicals by STC. (LI—11.4.75).

Disposal of letters from Rehabilitation Employees union of Dandakaranya project (LI— 18-4-75), 103.

Encashment of Red Clause Letter of Credit by Nationalised Banks (LII— 2-5-75), 42-43.

Enquiry into non-payment of Minimum wages enquired into by labour Enforcement Officers (Central) Orissa. (LII— 18-4-75), 102.

Evasion of Taxes by Tea Warehouses (XLV III28-2-75), 133.

Expansion of coastal Refineries at Bombay (L— 8-4-75), 147.

Exports of ready made garments (XLVII— 21-2-75), 158.

Export promotion councils (LII— 2-5-75), 53.

Piling up of fertilizers at Gujarat State fertilizer company (XLIX— 4-3-75), 154.

Filling up of posts in under secretary and equivalent cadre reserved for scheduled Castes and Scheduled Tribes (LII— 7-5-75), 63.

Food production through solar Energy (XLVIII— 24-2-75), 72-73.

Food scarcity (Vol. XVVIII— 3-3-75), 46.

Foreign assistance for operation flood milk project (XLVIII— 24-2-75), 166-167.

Foreign exchange Racket built up by Tea Exporting Companies (LII—2-5-75), 48.

Foreign majority drug companies purchasing drugs from Abroad (LII— 6-5-75), 68-69.

Impact of Increase in price of Crude oil in production of Chemicals (LI—22-4-75), 40-41.

Impact of paucity of funds on efficient exploitation of water resources (L—7-4-75), 229.

DAS, SHRI A. C.—*Contd.*

Import Programme of Fertilizers for 1975 (XLIX—6-3-75), 136-37.

Increase in cost of Imported Foodgrains (Vol. XVVIII—3-3-1975), 160-61.

Increase in outlay of Health Scheme in Fifth Plan (XLIX—6-3-75), 134-35.

Installation of a Drilling Platform to Expedite Oil Production (LII—29--75), 137-38.

Issue of Import Licences (LII—9-5-75), 75-76.

Issue re. Applicability of Industrial Disputes Act to Dandakaranya Project (LI—18-4-75), 103-04.

Jobs to discharged Airmen (LII—8-5-75), 151.

Levy of research and development cess on Industial Sector (XLVIII—26-2-1975), 72-73.

Lifting of Ban by Canada on Supply of Nuclear Materials to India (L—19-3-75), 159.

Loans for self-employment in Orissa. (LII—9-5-75). 53-54.

Loan from World Bank for fertiliser Production in India (LI—18-4-75), 222-24.

Loss of crops due to insects, pests and diseases. (LII—28-4-75), 67.

Loss suffered by Central Fertilizer Pool (L—24-3-75), 129-30.

Loss to Steel Plants (XLIX—6-3-75), 135-36.

Manufacture of submarine propellers in India (XLIX—13-3-75), 114.

Manufactue of T.V. Sets by Television and Electronics Associates Privae Limited New Delhi without valid Licence (LI—16-4-75), 55-56.

Mini Fertilizer Unit Scheme of Petro-Refiners Limited (LI—15-4-75), 149.

Misuse of Antibiotics (XLIX—6-3-75), 137.

Misuse of Funds Allotted to State Governments for Drought and Relief Works (XVVIII—3-3-1975), 146-48.

Mobilisation of Technical Skill to discover New Oil Fields (XLIX—4-3-75), 7-12.

New Contract with Saudi Arabia for import of Crude (LI—15-4-75), 148.

DAS, SHRI A. C.—*Cont*

New Pay Scales of U.G.C. not acceptable to University Teachers (XLIX—17-3-75) 154.

Non-availability of Wheel Sets in Wagon Industry (XLIX—5-3-75), 209.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 124.

Oil Exploration by Hudro-Carbon India in Iraq (XLIX—4-3-75), 153-54.

Oil exploration in Sea Coast of Orissa (XLIX—4-3-75), 154-55.

Participation by Foreign Firms in Offshore Oil Contracts (L—18-3-75), 73.

Payment of Cash Assistance for Eligible Exporters (LI—25-4-75), 42-43.

Payment of Income-tax by Money Lenders of Orissa (LI—25-4-75), 40.

Port facilities to Soviet Ships for recovery of space probe. Instruments and Vehicles (LI—10-4-75), 73-74.

Programme organised by Nehru Youth Centre at Koraput. (L—7-4-75), 131-32.

Progress of Cotton Development (XLIX—17-3-75), 155-56.

Progress of 'Operation Flood' Programme (LI—21-4-75), 37-38.

Promotion in F.C.I. (L—7-4-75). 50.

Proposal not to Export Coal—(XLVIII—28-2-75), 13—14.

Purchase of Jaguar Aircrart from Britain (LI—10-4-75), 171-72.

Recommendations of Hathi Committee on Drug Industry (XLVIII—25-2-1975), 32-33.

Recovry of Income tax in Orissa (LII—2-5-75), 48-49.

Recovery of Wealth Tax and Gift Tax in Orissa (LI—25-4-75), 113.

Recycling Waste (XLIX—5-3-75), 205.

Registration of orders in accordance with priority by Ammunition Factory Kirki (LII—8-5-75), 152-54.

DAS, SHRI A, C.—*Contd.*

Removal of Curb on Sale of Cars by Owners (L—19-3-75), 10-11.

Report of Committee on Newspaper Economics and setting up of Second Press Commission (L—26-3-75), 38-39.

SAIL Commissioned Feasibility Studies for Giant Steel Plants (XLVII—20-2-75), 34-35.

Sale of Avro to Hawker and Siddeley (LI—18-4-75), 30.

Scheme in respect of Fish Farmers' Development Agency. (LII—28-4-75), 24.

Set back to Indian Exports (XLIX—7-3-1975), 33.

Setting up of Hotels by I T.D.C. in Orissa (XLIX—7-3-1975), 135.

Setting up of Industrial Development Policy Group (XLVIII—26-2-75), 184-185.

Setting up of new rural electrifiction projects at Orissa by REC, (XLIX—5-3-75), 106.

State Government's Royalty Rates (LII—8-5-75), 38.

Steps taken to meet power shortage in Delhi in Summer (LII—30-4-75), 63.

Setting up of Lower Temperature Carbonisation Plants (L—9-4-75), 40-41.

Steel Casting Units (L—26-3-75, 107-08.

Subsidy for Wheat and Coarse Grains (L—7-4-75), 47-48.

Supply of Crude by U.A.E. to India (L—8-4-75), 137.

Supply of Petroleum Products by USSR to India (L—25-3-75), 166-67.

Supply of Raw Material for Chemical Industries in Orissa. (LII—6-5-75), 110.

Supply of Raw Material to Orissa (LII—8-5-75), 143.

Taking-over of Drug Units (XLVIII—25-2-1975), 110.

Visit to India by President of Afghanistan (LI—10-4-75), 170-71.

DAS, SHRI DHARNIDHAR :

Take over of Rice Trade (LI—21-4-75), 18.

DAS, SHRI DHARNIDHAR—*Contd.*

Debates

D.G., 1975-76—Ministry of Agriculture and Irrigation (LI—11-4-75), 278—82.

DAS, SHRI BIPIN PAL :

Recognition of Provisional Revolutionary Government of South Vietnam (St.) (LII—30-4-75), 385-86.

DAS, SHRI R.P :

Agricultural Productivity in India and in other Foreigh counties. (L—7-4-75), 112.

C.B.I. Case against Executive Engineer of Ganga Basin Water Resources (XLIX—10-3-75), 123.

Competence of O & N G C to drill 100 wells in Bombay High (L—18-3-75), 206-07.

Completion of Seismic Survey by two Foreign Companies in Bay of Bengal (L—18-3-75), 97.

Data on Language in 1971 Census (L—19-3-75), 89.

Farakka Barrage (L—7-4-75), 74-75.

Implementation of Third Pay Commission'-Report by the Ganga Basin Water Resources Organisation (XLIX—17-3-75), 37-38.

Post of Executive Engineer lying vacant under Ganga Basin Water Resources. (XLIX—17-3-75), 114.

Reduction in consumption due to oil Crisis (L—18-3-75), 207.

S.C.[S.T. Staff in Ganga Basin Water Resources Organisation(XLIX—10-3-75), 121-22.

Scale of Pay for Gauge Readers of Ganga Basin Water Resources Organisation (LXIX-10-3-75), 114-15.

Shifting ot Water Resources Survey Division No. VI (XLIX—10-3-75), 124.

Work-charged staff of Ganga Basin Water Resources Organistion (XLIX—10-3-75), 122-23.

World Population Conference in Bucharest (LI—10-4-75), 118-19.

DASCHOWDHURY, SHRI B.K.:

Allotment of plots in Chittaranjan Park, Kalkaji (LI—18-4-75), 134-35.

Amount due from Cooch Behar Co-operative Rice Mills Ltd (LII 5-5-75), 129-30.

DAS CHOWDHURY, SHRI B.K.—*contd.*

Amount spent for renovation of office building of National Insurance Company Limited, Calcutta (LI—11-4-75), 112-13.

Arrest of a Tea Baron in Calcutta (LI—18-4-75), 349.

Assistance given by Financial Institution to States (LI—25-4-75), 15-16.

Assistant Engineers in Calcutta Telephone (LI—23-4-75), 162-63.

Cases against certain IAS Officers (L—9-4-75), 99—100.

Cases Files with MRTP Commission by Registrar of Restrictive Trade Agreements (LI—15-4-75), 22.

Claims paid by Ruby Norwich Union and Royal Exchange/Guardian Units of National Insurance Company Limited, Calcutta (LII—9-5-75), 131-32.

Compensation paid to Food Corporation of India or its Storing Agent for loss of goods at Cooch Behar and New Cooch Bihar Station (LII—29-4-75), 44.

Compulsory Crop Insurance by G.I.C. (LII—2-5-75), 10.

Construction of Bridge over River Mansai (LI—10-4-75), 57.

Construction of Multi-Storeyed Flats in Chittaranjan Park, Kalkaji, New Delhi (LI—18-4-75), 36.

Cooch Behar Central Cooperative Bank Limited (LI—25-4-75), 63-64.

Cost of acquisition of land in Chittaranjan Park, Kalkaji, (LI—18-4-75), 137.

Demand of proportionate Cess Tax by West Bengal (LI—10-4-75), 167.

Deposits received and mobilised by Banks, Post Office Savings and LIC in District of Cooch Behar, West Bengal (LI—18-4-75), 350-51.

Extension of N.H. No. 31 from Siliguri to Darjeeling (LI—10-4-75), 167-68,

Geological Survey of North Bengal (LI—10-4-75), 168-69.

Gold Bonds seized from a person in Calcutta (LI—18-4-75), 351.

Incentives to loyal railway employees of Alipurduar Division (North—Eastern Frontier Railway) (LII—6-5-75), 64.

DAS CHOWDHURY, B.K.—*contd.*

Indo-Bangladesh talks on linking of Teesta with Ganga (XLVIII—24-2-75), 2-3.

Merger of 'incidental charges' into cost of land in Chittaranjan Park Kalkakji (LI— 18-4-75), 136.

Minitri tea Co. Kalimpong (LI— 18-4-75), 220—22.

Payment of Arrears of Excise Duty by tea Estates (LII— 2-5-75), 97-98.

Payment of Roylties for coal Mines demanded by West Bengal (LI—16-4-75), 60-61.

Plots pending for allotment in Chittaranjan Park, Kalkaji (LI, 18-4-75), 135-36.

Police repression on reugees in Mana camp (XLVIII— 27-2-75), 16-17.

Provident fund Account statement of Central Information service Officers (LI—25-4-75 159-60.

Raids on premises of former ruling family of Jaipur (XLEX— 4-3-75) 28—48.

Rehabilitation of repatriated persons of Indian Origin in Madhya Pradesh (LII—8-5-75) 17-18.

Release of funds to Metropoliten Transport project of Calcutta (LVIII—25-2-75), 5.

Representation from West Bengal for setting up Industries in the State (LII, 30-4-75). 5-6.

Reservation for S.C. and S.T. students for Awarding Scholarships to procecute studies abroad (LII— 30 -4-75), 94-95.

Statement of Movable and Immovable Property of Ministers (L—26-3-75), 18.

Storing Agency given by FCI for Cooch Behar (LII— 28-4-75), 41.

Tista Barrage project (LI— 21-4-75), 109-10.

Tista Barrage project (Phase I) (L—7-4-75) 106.

Transfer of an Assistant Engineer from Calcutta (LI— 23-4-75), 74-75.

Constitution (Amendment) Bill; (Amendment of Articale 324) by Shri R.P. Ulaganambi consid (XLVIII—21-2-75), 307—10.

D. G. 1975-76
Ministry of External Affairs (LI—15-4-75), 288—93.

DAS CHOWDHURY, B. K.—*Contd.*
Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 259-60.

Re. Strike in colar Gold Mines (LI—16-4-75), 225-26.

Tobacco Board Bill :
Consid. (XLVIII—28-2-75), 241—45.

DEB, SHRI DARSARATHA :

Aid for Doles to famine affected Tribles of Tripura (XLIX—10-3-75), 64-65.

Famine conditions in Jhumia Belt of Tripura and Central aid therefor (XLVIIII—24-2-75), 109.

Indian Airlines service to Khowai, Kamalpur and Kailashahar (XLIX—7-3-75), 36.

Influx of migrants from Bengla desh in Tripura (XLVIII—27-2-75), 96-97.

Introduction of Administrative Reforms in Tribal Belts of Tripura (XLVIII—26-2-75), 51-53.

Learning of Malayalam by Minorities in Kerala (LI— 16-4-75), 12.

Malpractices/ frauds committed by Non-Banking companies in regard to collection of deposits (XLVII— 21-2-75), 67-68.

Medium Irrigation project in Tripura (Vol. XVVIII— 3-3-75), 120.

Memorandum submitted by parliamentary forum for S.C. & S.T. (XLVII—19-2-75), 3.

Murder of a Tribal of Shibnagar Mauja under P.S. Kanchanpur, Tripura (LI—23-4-75), 94-95.

O & N G C Employees working in Tripura State (L—25-3-75), 103-04.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 19.

Open Examination in U.P. (LI— 21-4-75), 119- 20.

Purchases made by J.C.I. in Tripura (XLIX—14-3-75), 58.

Railway line from Agartala to Beloria Railway Station (L— 18-3-75), 78-79.

Script for Kok Borok (Tripuri Language) (L—26-3-75), 101-102.

Starting Industries based on Natural Gas in Tripura (XLIX—4-3-75), 92.

DEB, SHRI DASARATHA—*Contd.*
Survey for Rail line to Khowai town Paharpura via Bangladesh (XLVIII—25-2-75), 89.

Debates

Approval of proclamation in relation to Nagaland Res) (L— 25-3-75), 271—79.

D.G. (Nagaland) 1975-76
(Dis) (LII—8-5-75), 297—304).

Demands for Grants, 1975-76 :
Ministry of Agriculture and Irrigation (L—7-4-75), 218—28.

Government of Union Territories (Amendment) Bill
Consid. (LII—6-5-75), 321—24.

Nagaland Budget 1975-76
D.G. (on Account) 1975-76
D.S.G. 1974-75 (L—25-3-75), 271—79.

DEWEEKAN, SHRI

Measures to meet Mosquito Meance in Janakpuri New Delhi (LII— 8-5-75), 207.

Post involving allotment of higher grade or upgradation (LII— 6-5-75), 56—60.

Scheme for the removel of squatters Khokhas by DDA (LII— 5-5-75), 56-57.

DEO, SHRI P.K.

Agency to handle Import of Fertilizers (XLVIII — 28-2-75), 31.

Conspiracy by China, U.S. and Pakistan in North Eastern India (XLVII— 20-2-75), 95.

Crisis in Automobile Industry (XLVIII—26-2-75), 80.

Exports to and Imports from Bangladesh (XLIX— 7-3-75), 24-25.

Increase in Chinese presence in mid western Nepal (XLVIII— 27-2-75), 18-19.

Irrigation projects in Madhya Pradesh (XLVIII— 24-2-75), 16-17.

Mixing of doses several fold of recommended allowance for various Drugs (XLVII—20-2-75), 96.

Organisational changes for effective drive against smugglers (XLVII— 21-2-75), 94—96.

Over-hauling of smuggling intelligence cell (XLVII— 21-2-75), 151-52.

Retrenchment of FCI staff (XVVIII—3-3-1975), 103.

Review committee on working of Regional Engineering Colleges (XLIX— 17-3-75), 28-29.

Debates

Re. Adjournment Motions (LI— 11-4-75), 222-23.

DEO, SHRI P. K.—*contd.*

Air force and Army Laws (Amendment) Bill Consid. as passed by R.S. (L— 25-3-75), 352-55.

Approval of proclamation in relation to Nagaland (Res.) (L— 25-3-75), 316-19.

B.O.H. (XLVIII—21-2-75), 244-45.

B.O.H. (L—21-3-75), 205.

Disapproval of the Air Force and Army Laws (Amendment) Ordinance (Res) (L—25-3-1975), 352-55.

Maintance of Internal security (Amendment) Bill int. (LII—7-5-75), 270-71.

Nagaland Budget 1975-76 D.G. (on Account), 1975-76 D.S.G. 1974-75 (L—25-3-75), 316-19.

Presidents Address Motion of Thanks (XLVIII— 24-2-75), 305-08, 329-33.

Reported discriminatory policy in fixation of procurement price of rice (CA) (LI— 21-4-75), 215-17

Re. Shri Morarji Desai's Fast (L— 9-4-75), 210

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 231, 233.

DEO, SHRI R. R. SINGH:

Agency to Handle Import of Fertilizers (XLVIII—28-2-75), 31.

Implementation of Recommendations of Pringla Committee on Re-organisation of Territorial Army (XLIX—6-3-75), 69.

Issue of Licence for Gentamycin Sulphate (L—18-3-75), 71-72.

Joint Business Council (XLVIII— 27-2-75), 52.

Lack of Basic Amenities in D.D.A Colonies (XVVIII— 3-3-75), 117,

Periodicity of calls (L— 19-3-75), 110-11

Production Capacity of Telephone Lines (L—26-3-75),—97-98.

Report of committee on Anti-Smuggling (XLVIII— 28-2-75). 195-96.

Sick tea estates (XLVII— 21-2-75), 91-92.

System selection committee (L— 26-3-75), 97-98.

Tonnage of Shipping Corporation of India (XLVIII—27-2-75), 169.

Debates

Leave of absence (L—26-3-75), 243.

DEO, SHRI S.N. SINGH :

Abolition of cost of prosecution supervisor at Calcutta port (LI— 10-4-75), 187.

Accidents in Sealdah Division during 1974 (L— 25-3-75), 97.

Accidents of Eastern and Noth Eastern Railways (LI—22-4-75), 134-35.

Additional facilities at Howrah Station (L— 25-3-75), 140-41.

Agricultural labour in Tripura (LII—8-5-75) 135-36.

Agro service Centres (L— 7-4-75), 202-05.

Agro service Centres in North Eastern states (LII— 5-5-75), 37.

All India manufacturers Association's paper on shipping (XLVIII—27-2-75), 185-86.

Allocations for Construction of houses under Low and Middle Income Housing scheme (XVVIII— 3-3-75), 136-37.

Allocation for Railway line from Dharmanagar to Kumarghat (L— 25-3-75), 143.

Allocation of Nitrogenous fertiliser to state (L— 7-4-75), 59-60.

Allotment of land to Institutions and Societies in New Delhi (L—7-4-75), 84-85.

Amount allocated by United Commercial Bank to small scale Units in North Eastern states (XLIX—14-3-75), 102-03.

Applications for Newsprint from small newspapers and periodicals (LII—30-4-75), 226-28.

Approval of foreign investment proposals (L—26-3-75), 195-96.

Benefit to plantation workers under E.P.F. Act (L—20-3-75), 86.

Cases pending against M/s Bangur and Company under MRTP Act. (LII— 6-5-75). 108.

Cattle development schemes in Tripura, W. Bengal and Assam (L—24-3-75), 158.

Charges against Goodyear Limited (LII— 29-4-75), 110-11.

Charges made by MRTP Commission against Bata India Limited (LII—29-4-75), 109-110.

Closure of India's Tea Boards Centre at Melbourne -(XLVIII—28-2-75), 46-47.

DEO, SHRI S.N. SINGH—*contd.*

Condition of Coaches on Sealdah Bangaon Line (L—8-4-75), 139.

Decision taken at camp held to organise landless labour (LI—18-4-75), 138-40.

Demand and productions of newsprint (XLIX—5-3-75), 129.

Demand and supply of Kerosene Oil in West Bengal and other North Eastern States (XLVIII—25-2-1975), 102.

Demand for one page Advertisement to each Magazine annually (XLVIII—26-2-1975), 11 .

Development of Darjeeling and Digha as tourist resorts (XLVII—21-2-75), 49.

Development of Rajabagan Dockyard, Calcutta and Indigenous Construction of Trawlers (LII—28-4-75), 148.

Development of shillong as a tourist resort (XLVII—21-2-75), 114-15.

Development of Tourist spots in North-Eastern region (LI—25-4-75), 124-30.

Dubbing of language films in Hindi (XLIX—5-3-75), 129.

Economic Development of Eastern Zonal States (L—19-3-75), 150-51.

Enquiry against FCI branch of Punjab (XLVIII—24-2-75), 125.

Enquiry in the Charges made against Usha Sale Private Ltd. by MRTP Commission (LII—29-4-75), 109.

Establishment of University at Midnapore, West Bengal (XLVIII—24-2-75), 43.

Expenditure and the time schedule for construction of railway lines in Eastern and North Eastern States (LI—15-4-75), 194.

Exploitation of New Coal Mines in Districts Purulia and Bankura in West Bengal (XLIX—5-3-75), 49.

Export Traffic from Calcutta, Bombay and Madras Ports (LI—18-4-75), 59-60.

Fact finding sub-committee report on replantation subsidy given to Gaya Ganga Tea Estate (LI—25-4-75), 129-30.

Fishery Development in West Bengal (L—24-3-75), 126.

Foreign Collaboration Schemes in Maharashtra and Gujarat (L—26-3-75), 91-92.

Forest Plantation of Industrial and commercial uses. (XLIX—3-3-75), 162.

DEO, SHRI S. N. SINGH—*contd.*

Free Trade Zone in Calcutta (LI—11-4-75), 138-39.

Hotels under construction by ITDC (LI—25-4-75), 124.

Implementation of Scheme under small farmers development agencies and marginal farmer's agricultural labourers in various states (XLIX—3-3-75), 134.

Import of Fish From Bangladesh (XLIX—17-3-75), 48-49.

Increase in Railway Lines in West Bengal and North Eastern States (LI—22-5-75), 135-37.

Industrial climate of West Bengal (XLV-III— 28-2-75), 88-89.

Industrial Project for Eastern Zone (XLV-III—26-2-1975),

Iron ore mines under Operation (XLVIII—27-2-75), 118-19.

Issue of licences to larger Houses under MRTP in Maharashtra (L—9-4-75), 83-84.

Jumbo Jet service from Dum Dum Airport (XLIX—14-3-75), 103-04.

Kerosene Oil Quota for states (XLVIII—25-2-1975), 31-32.

Licence for Vanaspati Factory in Assam (XLVIII—24-2-75), 124-25.

Loan advanced by Nationalised Banks to Small Scale Industries Applicants of Malda in West Bengal (XLIX— 7-3-1975), 40.

Loan advanced by Nationalised Banks to small scale industries in Districts of West Bengla (LI—11-4-75), 42-43.

Loan Advanced by Nationalised Bank to Small Scale Industries of Howrah in West Bengal (XLVIII—28-2-75), 124-25.

Loan advanced by S.B.I. in West Bengal, Assam, Tripura, Manipug ynd Meghalaya for agriculture (XLVII—21-2-75), 109- 110.

Loan disbursed by nationalised banks in West Bengal, Assam, Tripura, Nagaland, Manipur, Bihar and Meghalaya (XLVII—21-2-75), 110.

Loan to unemployed Youth by Nationalised Banks in West Bengal (LI—11-4-75), 137-38.

DEO, SHRI S. N. SINGH—*contd.*

Manganese Ore Mines (XLIX—13-3-75), 47.

Meeting of Representatives of Powerlooms Association (LII—2-5-75), 107-08.

Memorandum from Merchant Association of Karimgange for Steamer Service (XLVII—20-2-75), 85.

Memorandum from West Bengal Cotton Textile Workers Federation (LI—23-4-75), 195.

Mini Paper Mills in Orissa (L—19-3-75), 46-48.

Mini Steel Plant in Eastern Zone States (L—20-3-75), 117.

Mintri Tea Co. (Pvt) Limited Kalimpong (LII—29-4-75), 111.

Namrup Fertilizer Project (LII—29-4-75), 30-31.

New Lines Constructed in West Bengal and North Eastern Region States (L—25-3-75), 141-44.

Orders for Indian Hume Pipe Company (XLVIII—26-2-1975), 43.

Payment by West Bengal Government for Land required for Underground Railway in Calcutta (L—18-3-75), 54.

Percentage of Irrigated Area in North Eastern States. (LII—28-4-75), 47.

Pilferages and Wagon Breaking in West Bengal during 1974-75 (L—18-3-75), 219-20.

Potentiality of Rubber Plantation Grown in Andaman (XLIX—7-3-75), 110.

Power Supply position in West Bengal (L—19-3-75)., 132-33.

Profits earned by National Instrument Ltd. Calcutta (XLVIII—26-2-75), 176-78.

Programme for Completion of Metropolitan Railway in Calcutta (L—25-3-75), 39-40.

Proposal for a University at Agartala (XLIX—17-3-75), 117-18.

Proposal of All India Manufacturers Association for Ship Building Industry (XLVIII—27-2-75), 212-13.

Proposal to establish a Fertilizer Factory in Raniguni (XLVIII—25-2-1975), 110.

DEO, SHRI S. N. SINGH—*contd.*

Railway Lines in Meghalaya (L—8-4-75), 57.

Recruitment of persons fromEastern Zone States in Defence Services (XLIX—6-3-75), 64-65.

Rehabilitation of East Pak Refugees in Andhra Pradesh (XLVIII—27-2-75), 40.

Report of Delimitation Commission (XLVII—18-2-75), 48.

Report of Economic and Social Commission for Asia and Pacific (L—21-3-75), 54.

Request for continuance of Central aid for drought relief work in Maharashtra (LI—21-4-75), 49-50.

Retiring of a postman of Suri Post Office (XLIX—12-3-75), 44-45.

Sales and Profits of Sugar Mills for 1974-75 (LI—21-4-75), 134-35.

Sanction for Projects on Exploitation of Natural Resources (XLVIII—24-2-75), 47.

Scarcity of Superfine varieties of Iron in West Bengal (LI—18-4-75), 248.

Scheme for drilling in Cachar District of Assam (XLIX—4-3-75), 145-46.

Scheme for setting up of a Fertiliser Plant in North Bengal (XLIX—4-3-75), 64-65.

Scheme to increase acreage of Cocoa Cultivation (XLIX—17-3-75), 118.

Setting up of an Asian Institute in India by ILO (XLVIII—27-2-75), 103-04.

Setting up of Film Advisory Board at the Centre (LI—16-4-75), 179.

Setting up of Post Offices in West Bengal, Assam Tripura, Manipur and Meghalaya (XLVIII—26-2-1975), 111-113.

Sick Jute Mills (XLVII—21-2-75), 93.

Sick Tea Gardens in West Bengal (XLVIII—28-2-75), 109-10.

Sophisticated A.C/D.C Locomotive Produced at C.L.W. (XLIX—4-3-75), 181-83.

Steamer Service from Calcutta to Karimganj *via* Bangladesh (LI—18-4-75), 140-42.

DEO, SHRI S. N. SINGH—*contd.*

Steps to improve Coal Movement from pitheads (LI—16-4-75), 87.

Study by Oak Ridge National Laboratory of U.S. Atomic Energy Commission on Nuclear Powered Agro-Industrial Complex in Upper Gangatic plain (LI—23-4-75), 29-30.

Study carried out by International Experts on investment climate in developed and developing nations (XLIX—5-3-75), 128.

Study of effect of sex and violence ridden films on children (XLIX—5-3-75), 128.

Subsidy to meet cost of concentrates for Rearing Cross bred Heifers (L—7-4-75), 151.

Supply of Wagons to Bokaro Steel plant (L—18-3-75), 138-39.

Support prices for Rice (LI—21-4-75), 134.

Suspension of further drilling at Baramura (XLIX—4-3-75), 129.

Tea Estates in Assam and Tripura benefited by Replantation subsidy (LI—25-4-75), 48.

Techno-Economic Survey for Dharma Nagar—Agartala Region Line (LI—15-4-75), 83.

Techno-Economic Survey for Eklakhi Balurghat Railway (LI—22-4-75), 27-28.

UGC Committee report on Calcutta University (LII—28-4-75), 121.

Violation of Companies Act by Companies in West Bengal and North Eastern States (XLVIII—25-2-1975), 103.

W.H.O. Water purification scheme for Calcutta Water Supply Corporation (LI—21-4-75), 121-22.

Wagon export during Fifth plan (LII—9-5-75), 60.

Wheat Imports (LI—21-4-75), 133-34.

West Bengal State Cooperative Bank (XLIX—17-3-75), 112.

Work on Santaidih Power station delayed due to short supply of steel (LII—30-4-75), 111-12.

Working of Copper Mines (L—20-3-75), 42.

Debates

Demands for Grants, 1975-76 :

Ministry of Agriculture and Irrigation (L—7-4-75), 413—18.

DESAI, SHRI D.D.

Accidents at unmanned Railway Crossing in Gujarat during 1974-75 (LII—6-5-75), 117.

Achievement of Steel Production target during 1974-75 and 1975-76. (XLVII—20-2-75), 59-60.

Additional Capacity in Woollen Industry (LI—11-4-75), 170-71.

Additional Resources for Power Sector of plan (XLVII—19-2-75), 41.

Agreement between India and Yugoslavia (XLIX—14-3-75), 131-32.

Agreement with Bulgaria in equivalence of education degrees (XLIX—10-3-75), 97-98.

Agreement with U.S.A. for import of Wheat (XLVIII—24-2-75), 157-58.

Aid from World Bank for providing credit to Farmers (LI—18-4-75), 289-90.

Air Postal Links in Gujarat (L—26-3-75), 74.

Allocation for Generation of Power in Gujarat in Fifth plan (L—26-3-75), 151-52.

Allocation of Dissel and Kerosene to Gujarat in 1974-75 (LII—29-4-75), 108.

Allocation of funds for New Railway Lines during Fifth Plan period (XLVIII—25-3-1975), 116.

Allocation of Steel to Gujarat (LII—8-5-75), 184.

Applications for telephone connections in Gujarat (LII—30-4-75), 170.

Arab investment in Joint Industrial Projects (LII—7-5-75), 19.

Assessment of Power situation in the Country (LI—16-4-75), 73—78.

Assistance from European Economic community (XLVII—21-2-75), 70.

British decision to help U.S. in expanding military facilities on Diego Garcia Island. (XLVII—20-2-75), 123-24.

Central Assistance to Gujarat for Irrigation Facilities (LII—24-8-75), 108.

DESAI, SHRI D. D.—*contd.*

Change in Licensing Policy to Encourage Production of Wage Goods (L—26-3-75), 153.

Cheap and Nutritious food (LII—5-5-75), 168.

Collision of Truck with Bombay Express beyond Mohri Station (LI—22-4-75), 160.

Commissioning of salal Hydro Electric Project (LI—16-4-75), 183.

Complaints about certification of seeds (LI—21-4-75), 1-7.

Complaints in regard to Policy of Credit Facilities (XLIX—7-3-1975), 69-70.

Complaints regarding accumulation of Steel at Pitheads by Bharat Coking Coal Ltd. (XLIX—5—3-75), 172.

Conference of All India Animal Scientists and Livestock breeds held in Ludhiana, Punjab (LII—5-5-75), 169-70.

Conference on energy organised by Chambers of Commerce and Industry (XLIX—5-3-75), 172.

Construction of Light House at Gopnath Point in Gulf of Cambay (LI—18-4-75), 178-79.

Conversion of Shanti Nagar Police post into a police Station (XLIX—12-3-75), 130.

Crash Programme for raising production Food Articles in Gujarat (LII—28-4-75), 109.

Credit from International Development Association for rural development (XLVII—21-2-75), 54-55.

Cultivation of Legumes to meet needs of Nitrogenous Fertiliser (XLIX—10-3-75), 196-97.

Dearness Allowance due to Central Govt. Employees (XLVII—21-2-75), 152-53.

Decision on setting up of shipyards (XLIX—13-3-75), 113-14.

Delay in completion of Fast Breeder Test Reactor (LII—7-5-75), 18.

Delay in Implementation of Panel for Promotion to grade I(L—8-4-75), 108-09.

DESAI, SHRI D. D.—*contd.*

Demand from State Governments for Increase in their share of oil revenues (LII—6-5-75), 29—31.

Demand of Yarn from Weavers of Gujarat (LII—2-5-75), 129.

Development of new grain by Punjab Agriculture University (L—7-4-75), 182-83.

Disposal of imported chemicals by STC (LI—11-4-75), 114.

Duty free entry of traditional Indian goods into Britain (L—21-3-75), 112.

Effect of Changes in planning Commission on finalisation of Fifth plan (L—19-3-75), 160-61.

Effect of power Shortage on Farm Operation and supply of diesel to farmers (XLIX—17-3-75), 45-46.

Eradication of Polio (XLVIII—27-2-75), 129.

Execution of Decree of Labour Court against M/s Gilz Steel Industries, Moti Nagar, New Delhi (XLIX—13-7-75), 48.

Exodus of Architects (XLIX—5-3-75), 61.

Export of Indian Transistors (LI—25-4-75), 156-58.

Export Promotion Councils (LII—2-5-75), 53.

Export targets (XLVIII—28-2-75), 62.

Fifth plan target of Birthrate (LI—10-4-75), 169-70.

Finance for Exports (XLVII—21-2-75), 126-127.

Financial Assistance by IRC to Gujarat (LI—25-4-75), 120.

Fire in Rourkela steel plant (L—20-3-75), 55.

Fixation of National Priority for production of drugs (LI—22-4-75), 194-95.

Food assistance from European Economic Community (XLVIII—24-2-75), 58.

Foreign Demand for Electronic Goods (XLIX—14-3-75). 15.

DESAI, SHRI D. D.—*contd.*

Foreign exchange to Irano Hind shipping company Ltd. (LI—10-4-75), 169.

Functioning of urban cooperative banks (XLIX— 14-3-75), 117-18

Funds to use Waste land for Agricultural purposes in Gujarajt (L—24-3-75), 215-16.

Grants for Testing and Developing Centres for T.V. in states (XLIX— 12-3-75), 154-55.

Growth of Drug Industry (L—25-3-75), 122-123.

Higher Education for under privileged Sections of society (XLVIII—24-2-75), 165-66.

Housing programme in the Rural and Urban Areas of Gujarat (LII— 28-4-75), 109.

Impact of Anti Inflationary measures on prices (LII— 9-5-75), 33-34.

Impact of shortage of Aluminium on National Economy (LII— 8-5-75), 74-75.

Import of foodgrains during 1975 (L— 7-4-75), 189.

Import programme of fertilisers for 1975 (XLIX— 6-3-75), 136-37.

Increase in D.A. to Government Employees in Gujarat (XLIX— 14-3-75), 76-77.

Increase in expenditure of O & NGC (L— 8-4-75), 135-36.

Increase in outlay of Health scheme in fifth plan (XLIX— 6-3-75), 134-35

Increase in Thermal power Generation during last Quarter of 1974 (XLIX—12-3-75), 39-40.

India and BBC talk on Indian Textile Export (LI— 18-4-75), 290.

Indigenous manufacture of Methoxychlor (LI— 22-4-75), 63-74.

Indo-Soviet shipping service on basis of equal share of freight (XLIX— 13-3-75), 112-13.

Inexpensive method of location of Minerals (LI— 18-4-75), 179.

Investment Expenditure policy (XLVII— 21-2-75), 157-158.

Investment on development of Coal Industry in fifth plan (XLIX— 12-3-75), 155-56.

Issue of fresh letter of intent (XLVII— 19-2-75), 149.

DESAI, SHRI D. D.—*contd.*

Jacking up of 'sagar samrat' in Bombay High (L—25-3-75), 123-24.

Legal aid to workers (L—25-3-75), 124-25.

Level of production by O & N.G.C. (XLVIII— 25-2-75), 115.

Levy of research and development cess on Industrial sector (XLVIII—26-2-75), 72-73.

Lihyan delegation's visit to India (XLIX— 4-3-75), 165-66.

Lifting of Ban by Canada on supply of Nuclear Material to India (L—19-3-75), 159.

Loss due to power cuts imposed on industries and agriculture in Gujarat (LII—30-4-75) 171.

Loan given by SB I and Nationalised Banks in Gujarat for Agricultural purposes (LI— 25-4-75), 120 -21.

Loans offerd by SBI and Nationalised Banks for Development of small scale Industries in Gujarat (LI— 25-4-75), 44-45.

Loss in refining capacity and delay in take over of Burmah shell and Caltex (XLVII— 18-2-75), 171-72.

Loss to steel plants (XLIX— 6-3-75), 135-36.

Manufacture of New Industrial shunting Locomotive (XLVII— 18-2-75), 130.

Market survey in France for export of Diesel Engines and Electronic apparatus (LI— 11-4-75), 108-09.

Mechanisation of Cotton Cultivation (LII— 5-5-75), 6-12.

Meeting of power manufacturing plants and users of power in New Delhi in December, 1974 (XLVIII— 26-2-75), 183-84.

Mini fertilizer Granulation plant (XLVII— 18-2-75), 129.

Misuse of Antibiotics (XLIX— 6-3-75), 137-38.

Misuse of funds allotted to state Governments for drought and relief works (XLIX—3-3-75), 146—48.

Modification in strategy of fifth plan to achieve maximum benefits from investments made (XLVIII—26-2-75), 181-183.

National Convention on Drug Industry (L—18-3-75), 172.

DESAI, SHRI D. D.—*contd.*

Negotiations between M.M.T.C. and U.S.S.R. for Import of fertilisers (XLIX—14-3-75), 131.

New Crop Method for Bajra in Gujarat (L—24-3-75), 214-15.

New method to increase paddy yield and protein content of rice (XLIX— 17-3-75), 151-152.

New Pay Scales of U.G.C. not acceptable to university teachers (XLIX—17-3-75), 154.

New Schemes of loans for housing sanctioned by HUDCO (XLIX— 17-3-75), 153.

New series of Bank Notes (LI— 18-4-75), 8—14.

Non-availability of wheel sets in Wagon Industry (XLIX— 5-3-75), 209.

Non-supply of raw materials by State Trading Corporation (LI—18-4-75), 279-80.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 15—19.

Oil and Gas reserves at Buramura in Tripura (L— 25-3-75), 124.

Oil Exploration by Hydro Carbon India in Iraq (XLIX— 4-3-75), 153-54.

Oil Exploration in Bombay High (XLVII—18-2-75), 24—26.

Oil seeds production (LI—21-4-75), 169—71.

Opposition of the drugs and pharmaceutical council to expansion of foreign drug industry (XLIX— 4-3-75), 166-67.

Orders for Bharat Heavy Electricals Ltd. (XLVII— 19-2-75), 146.

P & T offices in Gujarat (LII— 30-4-75), 179.

Paddy and Wheat procured in Gujarat (LII—28-4-75), 107.

Pak response to Indian move for Normalisation of Relations (LII— 8-5-75), 87-88.

Participation by foreign firms in offshore Oil Contracts (L—18-3-75), 73.

Petrol pumps in Gujarat (LII—6-5-75), 117-18.

Piling up of fertilizers at Gujarat State Fertilizer Company (XLIX-4-3-75), 154.

DESAI, SHRI D. D.—*contd.*

Plan to attract young doctors to rural areas (XLVII— 20-2-75), 124-25.

Port facilities to Soviet Ships for Recovery of space probe Instruments and Vehicles (LI— 10-4-75), 73-74.

Power Houses under Gujarat Circle of C.P.W.D. (L— 24-3-75), 216.

Power Projects of Gujarat Pending Central approval (L—26-3-75), 151-52.

Power supply to Saurashtra Region of Gujarat (L— 9-4-75), 14-15.

Procurement of foodgrains in Gujarat (LII— 5-5-75), 142-43.

Production in Scooters India Ltd. (L—9-4-75), 77-78.

Progress of Cotton Development (XLIX—17-3-75), 154.

Proposal for manufacture of Indigenous Warships (XL— 18-4-75), 162.

Proposal to operate Five Offshore rigs in Indian Waters (LII— 6-5-75), 185-86.

Proposal to purchase Technology for manufacturing Drugs (LI— 22-4-75), 85.

Purchase of Seismit Ship Awanweahak by O & NGC (LII-29-4-75), 189.

Railway Lines remained unelectrified in Gujarat (LII— 29-4-75), 109.

Recommendations of the Oil Prices Committee on prices of petroleum products (L—18-3-75), 198.

Recording of STD calls (XLVII—19-2-75), 145.

Recovery of Bombs and weapons (LII—7-5-75), 19.

Relaxation of restrictions on use of newsprint by newspapers (XLVIII—26-2-75), 185-86.

Remote sensing technique called Sodar developed by National Physical Laboratory (LI—16-4-75), 90-91.

Removal of Curb on sale of cars by owners (L— 19-3-75), 10-11.

Request from Gujarat to increase Sugar quota (L— 24-3-75), 98-99.

Revenue from personal taxation in 1974-75 (LII— 2-5-75), 56-57.

Revision of rules about Railway Wagons (XLVII—18-2-75), 128-29.

DESAI, SHRI D. D.—*contd.*

S.T.C.'s Turnover in 1975-76 (LII—2-5-75), 21—25.

Salary received by officers of Nationalised Banks and State Bank of India (LII—2-5-75), 154-55.

Sale of Avro to Hawker and Siddeley (LI—18-4-75), 30.

Sale of Sophisticated Planes and Lethal Weapons by Iran to Pakistan (LI—10-4-75), 164-65.

Saving in Foreign Exchange after take-over of ESSO (XLVIII—25-2-75), 19—21.

Scheme to bring down varieties of cloth (LI—11-4-75), 177-78.

Setting up of a Computer Centre by O& NGC to process off shore Seismic Data (LII—29-4-75), 29.

Setting up of Industrial Development Policy Group (XLVIII—26-2-75), 184-185.

Setting up of Low Temperature Carbonisation Plants (L—9-4-75), 40-41.

Setting up of a Plant for Gassification of Coal (L—9-4-75), 192.

Share of surplus power by Rajasthan with other States (LII—30-4-75), 200.

Shifting of some portion of H.A.L. from Bangalore to Kanpur (LI—18-4-75), 172.

Shortage of Petroleum Products for Industrial Units in Gujarat (LII—29-4-75), 108.

Shortage of Baby Food in Gujarat (L—9-4-75), 122-23.

Slow lifting of Newsprint (LI—25-4-75), 100-01.

Social Welfare Grant of Gujarat (LII—5-5-75), 143-44.

Steel Casting Units (L—26-3-75), 107-08.

Steps taken to meet power shortage in Delhi in Summer (LII—30-4-75), 63.

Subjects discussed in IMF's Meeting (XLVIII—28-2-75), 63-64.

Subsidy for Wheat and Coarse Grains (L—7-4-75), 47-48.

Supply of crude by U.A.E. to India (L—8-4-75), 137.

Supply of imported raw material to Woollen Industries in Gujarat (LII—2-5-75), 117-118.

DESAI, SHRI D. D.—*contd.*

Supply of raw material for industries in Gujarat (LII—6-5-75), 110-11.

Taking-over of Drug Units (XLVIII—25-2-75), 110.

Talks on Maritime Boundary with Bangladesh (LII—8-5-75), 90.

Train Robbery near Banda (L—18-3-75), 173.

Use of mustard oil in manufacture of vanaspati (L—7-4-75), 154-55.

Utilisation of Drillings Rigs for exploiting underground resources (LII—28-4-75), 14.

Utilisation of Production Capacities (LI—16-4-75), 197.

Visit to India by President of Afghanistan (LI—10-4-75), 170-71.

Wheat Price Policy (LII—28-4-75), 79.

Working of Raniganj Collieries (XLIX—5-3-75), 69.

World Bank Credit for Industrial Imports (LI—18-4-75). 288-89.

DESAI, SHRI MORARJI :

Police firing in Ahmedabad after the public meeting in support of Shri Morarji Desai's Fast (LII—7-5-75), 223.

Debates

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 326—330.

D. G. 1975-76 :

Ministry of Agriculture and Irrigation (LI—15-4-75), 234—36.

D. G. 1975-76 :

Ministry of Industry and Civil Supplies (LII—28-4-75), 282—87.

General Budget 1975-76 :

General Discussion (XLIX—13-3-75), 274—77.

Gujarat Budget 1975-76 :

D.G. (on account) 1975-76

D.S.G. 1974-75 (L—21-3 75), 271—74.

Tobacco Board Bill
Consid. (XLVIII—28-2-75), 261—68.

DESAI, SHRI MORARJI—*contd*

Re. Adjournment Motions (LI—11-4-75), 214—38.

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 300-04.

Personal Explanation (LI—21-4-75), 321-24.

Situation arising out of Shri Morarji Desai's decision to go on an Indefinite fast (CA) (L—10-4-75) 226-33.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (LI—10-4-75), 307-89

DESHMUKH, SHRI SHIVAJI RAO S.:

Company Secretaryship Course (L—8-4-75), 64.

Market Borrowing by U.P. (XLIX—14-3-75), 12.

Value of Rupee (LII—9-5-75), 9-10.

Debates

D.G. 1975-76—Ministry of External Affairs (LI—16-4-75), 271-73.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res) (LII—9-5-75), 417.

DESHPANDE, SHRIMATI ROZA :

Accumulation of Fuel Oil in Refineries (XLVII—18-2-75), 195-96.

Agreement with U.S.A. for Import of Wheat (XLVIII—24-2-75), 157-58.

Assets of Birlas in Fertilizer Industrial Projects (LI—15-4-75), 117.

Bank Credit to Commercial Sector and Food Procurement during Current Busy Season (XLVIII—28-2-75), 79-80.

Bank Frauds (XLIX—7-3-75), 11.

C.I.A. activities (LI—23-4-75), 89.

Cases pending in Maharashtra High Court (LII—29-4-75), 72-73.

Changes in present system of medical education—(XLVIII—27-2-75), 141-42.

Closure of Bharat Barrel and Drums Manufacturing Company (Private) Limited (L—9-4-75), 39.

DESHPANDE, SHRIMATI ROZA—*contd.*

Coastal freight charges for coal and salt (XLVIII—27-2-75), 58.

Complaint against Research and Development Section of Hindustan Lever Limited (XLIX—12-3-75), 147-48.

Credit from Japan (LI—25-4-75), 60-61.

Criteria for Financial Grants to Universities (XLVIII—24-2-75), 158-159.

Decision on take over of Caltex (LI—15-4-75), 59.

Demand and Production of Vanaspati (XLVIII—24-2-75), 149-152.

Demands of Class III and Class IV employees of Lady Hardinge and Kalavati Saran Children Hospital, New Delhi (LI—18-4-75), 132-33.

Disparity between prices of Drugs imported by I.D.P.L. and S.T.C (XLVII—18-2-75), 77-78.

Disposal of Assets by Burmah Shell to Dealers (LI—15-4-75), 25.

Employment Guarantee Schemes in Maharashtra (XLVII—19-2-75), 194.

Enquiry into the affairs of companies (LI—15-4-75), 100.

Findings of Study Team on Production in the Textile Industry (LI—11-4-75), 123-24.

Foreign Exchange Remittance Racket unearthed in Bombay (LI—16-4-75), 144-45.

Grant of Separate Credit to Cotton Mills (LI—25-4-75), 157.

Implementation of Recommendations made by Committee on Status of Women (LII—5-5-75), 97-98.

Improvement in Coal Supply to Railways (XLVIII—25-2-75), 30-31.

Increase in atrocities on Harijans (XLIX—5-3-75), 83.

Increase in Coal Prices (LI—16-4-75), 100-01.

Industrial Safety Measures (LI—18-4-75), 64.

Intrusion of Foreign Fishing Vessels in Indian Territorial Waters (XLVII—20-2-75), 70-71.

Levy of Foodgrains Collected in States (XLIX—17-3-75), 99.

DESHPANDE SHRIMATI ROZA—*Contd.*

Levy received from rice millers and Small producers (XLIX—10-3-75), 40.

Literacy Centres for Women in Delhi (LII—5-5-75), 220-21.

Loss suffered due to Port and Dock Workers' Strikes (XLVII—20-2-75), 133-134.

Memorandum from Railway Employees of Arrah-Sasaram and Futwa Islampur Light Railway (L—18-3-75), 199-200.

Missing of Documents from Freedom Fighters Cell (LII—30-4-75), 191.

New Pattern of Placement of Orders for Wagons (XLVII—18-2-75), 196.

Offer of Technology by M/s. Pfizers for production of Tetracycline (LI—22-4-75), 64.

Participation by Indian Scientists in Exploration of Moon and Planets (XLVII—19-2-75), 72.

Payment towards Employees State Insurance by CRTC (LII—8-5-75), 122.

Places of off shore drilling (L—8-4-75), 93-94.

Planning Commission to provide Funds to Railways for Wagon Procurement (LII—29-4-75), 192.

Price of Ambassador Car (XLVII—19-2-75) 195.

Private Secretaries on Deputation in I.T.D.C. (LII—2-5-75), 31-32.

Production and Supply of Vanaspati after Decontrol (XLVIII—24-2-75), 36-37.

Promotion of SC and ST in Public Sector (LI—11-4-75), 61.

Public participation in the equity of Public Sector Undertakings—(XLVIII—28-2-75), 113.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 46-47.

Railway Freight Charge earned during 1973-74 and 1974-75 (XLIX—4-3-75), 90-91.

Release of smugglers arrested during Anti-smuggling drive (XLVII—21-2-75), 78.

Results of Research at Andheri Centre of M/s Hindustan Lever Limited, Bombay (XLIX—12-3-75), 65.

DESHPANDE, SHRIMATI ROZA—*contd.*

Sanction of Foreign Exchange for Promotion of Tea abroad. (LI—18-4-75), 233.

Seminar on Optimizing Agricultural production under Limited availability of fertilizer (Vol.—XVVIII—3-3-1975), 80-81.

Seniority lists of workcharged staff (L—7-4-75), 146.

Setting up of Fair Price Shops (LII—28-4-75), 83.

Setting up of subsidiaries of N.T.C. in States (XLVIII—26-2-1975), 49-50.

Steps against rice pests (LII—28-4-75), 174.

Surplus land for Cooperative Farming Societies (LII—28-4-75), 174.

Take Over of Kalavati Saran Hospital New Delhi (LI—18-4-75), 94-95.

Take over of Rice Trade (LI—21-4-75), 17-18.

Taking over Lady Hardinge Hospital, New Delhi (LI—10-4-75), 59-60.

Tampering with Goods Bogies (L—18-3-75), 92-93.

Trade agreement between India and Soviet Union (XLVII—21-2-75), 135.

Women's Unemployment and Discrimination against them (L—20-3-75), 85.

Debate

D.G. 1975-76:

Ministry of Industry and Civil Supplies (LI —28-4-75), 234-42.

Re. Demands of Pharmaceutical Workers and Medical Representatives (LI—(21-4-75), 252-53.

Measures to remove economic and social injustice to women (Res) (LI—25-4-75), 307-14.

DHAMANKAR, SHRI:

Accumulation of Polyster Chips in Bombay Docks (XLVIII—28-2-75), 91-92.

Accumulation of Stock with M.M.T.C. (XLIX—7-3-1975), 176-77.

Agricultural Polytechnic during Fifth Plan (Vol .XVVIII—3-3-1975), 129-30.

Alleged Operations on Boys and Old People by Government run Vasectomy Camps (LII—8-5-75), 83-84.

DHAMANKAR, SHRI—*Contd.*

Assistance offered by Foreign Countries for Oil Exploration in India (L—25-3-75), 185.

Average expenditure on persons lodged in jails on charges of smuggling and in connection with JP movement (LI—23-4-75), 6-7.

Better prices for Indian Tea in International Markets (LII—9-5-75), 198-99.

Bid to scuttle Mathura Project (L—25-3-75), 83.

Boosting up of Exports of Perishable goods (L—21-3-75), 89.

Central Directive on Permi System for Issue of Fertilizer (XLVIII—24-2-75), 116-17.

Changes in Management officials of BEHL. Complex (LII—30-4-75), 88-89.

Closure of DMT Unit of Indian Petro-Chemical Corporation (LII—6-5-75), 183.

Coal Loading on Eastern Railway (LII—29-4-75), 130.

Companies with Capital of more than 10 lakhs registered and liquidated in Maharashtra during the last three years (L—8-4-75), 194-95.

Confirmation of technical staff of Communication Department (Central Railway), (L—8-4-75) 193-94.

Construction of over-bridges in Western and Central Railways (LI—22-4-75), 181—85.

Criticism of Indian Ambassador by U.S. Secretary of State (L—20-3-75), 144.

Death of B sons in Periyar Wild Life Sanctuary (L—7-4-75), 16-17.

Decision on Higher Cotton Support Price for Long Staple Cotton (LI—25-4-75), 159.

Decision on underground Railway System in Bombay (L—18-3-75), 1—8.

Decision to set up Special Courts for Economic Offence (XLIX—5-3-75), 138.

Demand for explosives by Coal Industry in Fifth Plan (XLIX—12-3-75), 79-80.

Development of Bakery Industry (XLIX—10-3-75), 110.

DHAMANKAR, SHRI—*Contd.*

Dieselisation Plan for Central Railway (LI—22-4-75), 42-43.

Drug Cartel Plans operation Sabotage (LII—6-5-75), 72-73.

Effect of Minimum Wage Act on Small Scale Industries (XLIX—6-3-75), 119-20.

Effect of shortage of Chemical Fertilisers on Current Rabi and Kharif output (LII—5-5-75), 6.

Employment and development programme of I.L.O. (XLVIII—27-2-75), 44-45.

Export earnings due to export of traditional furniture to U.S.A. (XLIX—7-3-75), 151.

Export of Unsold Chemicals by S.T.C. (XLVIII—28-2-75), 8—12.

Fall in industrial production of essential goods in Maharashtra due to power shortage (LII—7-5-75), 186.

Fall in Price of Potatoes in UP (LI—21-4-75) 42-43.

Finalisation of Feeder List of I.E.S. and I.S.S. (XLVII—19-2-75), 189.

Financial impact of Deposit Linked insurance Scheme on the Exchequer (LII—2-5-75), 102-03.

Generation of Power in Power Plants (LI—16-4-75), 30-31.

Grant of Pension to Widows of Freedom Fighters (LII—30--4-75), 191-92.

Holding of international film festivals at Regional Film Industry Centres (XLIX—5-3-75), 122.

Implementation of Compulsory Deposi Scheme in Coal Mines (XLVII—19-2-75), 65.

Import of Spares for Maharashtra State Electricity Board (XLVII—19-2-75), 188.

Import of trawlers (XLVII—21-2-75), 85-86.

Import of tyres and tubes for Scooters (XLVIII—26-2-75), 206.

Incentives to Biscuit Units (LII—2-5-75), 113-14.

Increase in Defence Allocations of Andaman and Nicobar Islands (XLIX—13-3-75), 107.

DHAMANKAR, SHRI—*Contd.*

Increase in Heart Disease in the country (XLIX—13-3-75), 4.

Increase in Price of D.M.S. Milk and Milk Products (XLVIII—24-2-75), 160.

Industrial Projects with Japanese Collaboration (LII—7-5-75), 43.

Industrial Units suspended during 1973 and 1974 (XLIX—6-3-75), 173.

Industries Benefited by IRCI in Calcutta (LII—9-5-75), 5.

Installation of closed circuit television at Railway Stations (LI—22-4-75), 62-63.

Land Colonisation Scheme XVVIII —3-3-1975), 128.

Learning of Malayalam by Minorities in Kerala (LI—16-4-75), 10.

MW Generating sets for Thermal Power Stations (L—19-3-75), 189-90.

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 7—10.

Merger of I.E.S. and I.S.S. (L—26-3-75), 142.

Misappropriation of money through false claims by officials of General Insurance Units (XLVIII—28-2-75), 151.

Missing of Documents from Freedom Fighters Cell (LII—30-4-75), 191.

More ships to shipping Industry (XLIX —6-3-75), 72.

National Policy regarding Urbanisation (XLVIII—24-2-75), 38-39.

News item captioned 'Milk Flood Plan Well under Way' (LII—5-5-75), 80.

News item captioned 'Substandard Coal makes Furnaces Limp' (LI—23-4-75), 41-42.

News Report Captioned 'I.A. Flights delayed by Industrial/Smog' (LII— 2-5-75), 139.

News Report Captioned 'Yet' another Hotel in ITDC Chain' (LII—9-5-75), 158-59.

DHAMANKAR, SHRI—*Contd.*

Non-availability of Methyl (LI—22-4-75), 200-01.

Non-optimal utilisation of Water Resources (L—24-3-75), 61-62.

Off-Shore Drilling in Bombay High by Oil Producing Countries (L—8-4-75), 150.

Offer of ships by Poland (XLVIII— (27-2-75), 109.

Pasture Development in Selected Areas (L—24-3-75), 106-07.

Payment of allowances to postal Employees under Thana Municipal Areas (LI— 23-4-75), 155.

Plan for production of drug in Indigenous Sector (XLVIII—25-2-75), 34-35.

Plan for requirement of Electric Power for Traction and Workshops (L— 18-3-75), 126-27.

Pollution caused by the Zuari Agro Chemicals Factory (LII—6-5-75), 182-83.

Popularity of 'Janta Soap' (L—25-3-75), 119.

Power supply to Saurashtra Region of Gujarat (L—9-4-75), 12-13.

President's Assent to Bills Passed by State Legislatures (XLVII—19-2-75), 38.

Production distribution of picture tubes by Bharat Electronics Ltd. (XLVIII— 27-2-75), 123-24.

Proposal made by Electronics Trade and Technology Corporation for Import of Picture Tubes (XLVIII—26-2-75), 177.

Proposal to improve Statutory Control on Price and Distribution of Molasses (XLVIII—25-2-75), 146-47.

Quality performance of indigenous companies as compared to imported ones (LI—15-4-75), 46.

DHAMANKAR, SHRI—*Contd.*

Quantum of export of perishable goods (L—21-3-75), 88.

Racket engaged in smuggling opioum to Mauritius (L—20-3-75), 140.

Ratnirgri Project (LI—10-4-75) 77-78.

Raw Material Supply of Durgapur Steel Plant (LII—8-5-75), 86-87.

Recession in Platics conversion Industry (XLVIII—25-2-1975), 145.

Reduction in prices of Chemicals by STC (LI 18-4-75) 5

Regularisation of Excess capacities of Foreign Drug Firms (XLIX—4-3-75), 103-4.

Rehabilitation of Refugees from Sri Lanka in Islands for Andeman and Nicobar (L—20-3-75) 75

Rehabilitation Schemes in Andaman and Nicobar Islands (L—20-3-75), 49.

Remarks made by Chairman of Cotton Corporation of India regarding Monopoly Cotton Procurement Scheme. (LII—9-5-75), 44-45.

Removal of Zonal Restrictions on Movement of Wheat and Rice (Vol.—XVVIII—3-3-1975), 208-09.

Report of the Fact Finding Committee on Newsprint Economics (XLVII—19-2-75), 193.

Representation from Office Bearers of Indian Pilots Guild (LII—2-5-75), 137-38.

Restoration of cut on news print distribution (XLIX—5-3-75), 167.

Revision of minimum wages in view of rising cost (XLVII—20-2-75), 41-42.

Revitalisation of co-operative credit institutions (LI—18-4-75), 210-13.

Robbery on Rourkela Express near Balichak station (L—8-4-75), 88.

Row over commisioning of Mathura Refinery (LI—22-4-75), 181.

Rupee trade with Sudan and Egypt (XLIX—7-3-1975), 73-74.

Sanction of Pension to Freedom Fighters (XLVIII—26-2-1975), 117-18.

Schemes for attracting Tourist Traffic—(XLIX—14-3-75), 50-51.

Scheme for cleanliness in Trains—(LI—15-4-75), 14.

Selection of Hotel Project being set up by ITDC (L—21-3-75), 56.

Setting up of Dredging Corporation (LI—10-4-75), 216-17

DHAMANKAR, SHRI—*Contd.*

Settlement of claims of displaced persons from Sindh (Pak) (XLVIII—27-2-75). 140-41.

Settlement of DA issue of Supervisory Staff of SBI (LI—11-4-75), 97-98.

Skim milk powder and butter oil (L—7-4-75), 175-77.

Slow progress of Irrgation in Maharashtra (L—24-3-75), 26.

Soil Survey Institute at Nagpur (XLXX—10-3-75) 87-88.

'Sons of the Soil' Policy. (XLIX—5-3-75),169.

Steel furntiure makers in Distress.—(LII—7-5-75), 204.

Stream-lining, reorienting and co-ordinating Medical Educaition Research and Health care (XLVII-20-2-75),105-106

Subsidy for Establishment of Industrial Units in Backward Districts (L—26-3-75), 34.

Suggestion for Nationalisation of Health, Services (XLVIII—27-2-75), 107-09.

Supply of Wagons to Railways (XLVIII—26-2-75), 205-206.

Sympsium Organised by Central Board of Irrigaiion and Power on Operation and maintenance of Thermal Power stations (XLIX—5-3-75), 42.

Theft of Petroleum Products in Bombay (L—25-3-75), 34-35.

Unauthorised Powerlooms (LII—9-5-75) 199-200.

Underground railway project for Bombay (L—18-3-75), 184.

Use of money from sale of Gift Milk powder (L—7-4-75), 173-75.

Use of Regional Languages in the Indian Administrative Service and other Central Services Examinations (LI—16-4-75) 163-64

Utilisation of Drillings Rigs for exploiting under resources.(LII—28-4-75), 13-15.

Vice-Chancellors Conference (LI—21-4-75), 191-92.

Withdrawal of Amount from GPF Deposits by Government Employees (XLVIII—28-2-75), 139-41.

Withholding issue of licences to foreign drug companies (XLIX—4-3-75), 202-03.

DHAMANKAR, SHRI—*Contd.*

Work Load study of small scale industries service Institutes (LII—30-4-75), 21—23.

Working Conditions and Pay Scales of Agricultural Scientists (XVVIII—3-3-1975), 53-54.

Debates

D. G. 1975-76 Ministry of Commerce (LI—25-4-75), 253-56.

General Budget 1975-76: General Discussion (XLIX—13-3-75), 244-48.

Maharashtra—Karnataka Boundary Dispute (HAH Dis), (LI—21-4-75) 359-60.

Report Destruction of fertilisers belonging to the Food Corporation of India in a fire at Okha (CA) (XLVIII-25-2-75), 218 .

Report death of 40 Pilgrims nearJunagarh (CA) (XLIX-13-3-75), 181-84.

Reported unearthing of racket in soiled notes conversion in Reserve Bank of India (CA) (XLVIII—27-2-75), 225-27

DHANDAPANI, SHRI C.T :

Applications for Grants-in-Aid for Industries in Backward Areas of Tamil Nadu (XLIX—12-3-75), 73-74.

Cases pending in Supreme Court (XLVII—18-2-75), 85.

Foreign tours of Central Ministers (XLVIII—28-2-75), 82-83.

Debates

Reported smuggling of crime and obscene thriller films into the country (CA) (XLIX—4-3-75), 253-56.

DHARIA, SHRI MOHAN :

Accumulation of Stock s of Controlled Cloth (LII—2-5-75), 14.

Cases Files with MRTP Commission by Registrar of Restrictive Trade Agreements (LI—15-4-75), 24.

Recasting of Fifth Plan for Tamil Nadu. (LII—7-5-75), 9-11.

Debates

Re. Adjournment Motions (LI—11-4-75) 227-28.

Announcement over AIR about Shri Mohan Dharia's resignation (Matter under 377) (XLIX—12-3-75), 256-73.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75) 280-82, 303, 305-06, 326, 334.

DHARIA, SHRI MOHAN—*Contd.*

Re. Question of Privilege against A.I.R (XLIX—14-3-75), 205-06.

Re. resignation by Shri Mohan Dharia (XLIX—3-3-75), 241.

Statement by Shri Mohan Dharia on his resignation from the Council of Ministers (XLIX—5-3-75), 241—54.

DHOTE, SHRI JAMBUWANT :

Alternative to police firing to check disturbances (XLVIII—26-2-75), 179.

Assistance provided by LIC to Members of the Families of Deceased (LII—2-5-75), 125-26.

Death Claims Filed with L.I.C. (LII—2-5-75), 28-29.

Demand for Self-determination for people of Tibet (LII—8-5-75), 39.

Exceeding Budget provisions for National Highways by some States (LII—8-5-75), 172.

Firings in the country by C.R.P. and B.S.F. (XLVIII—26-2-1975), 69.

Forged International Vaccination Certificates (XLIX—6-3-75), 8.

Increase in Atrocities on Harijans. (XLIX—5-3-75), 83.

Meetings of Consultative Committees held during last three years (LII—28-4-75), 68.

Nagpur Aerodrome (LII—9-5-75), 249-50.

Procedure for informing Ministers of Deliberations of the House held in their absence (L—24-3-75), 38-39.

Streamling of Management of Fertilizer Units (L—25-3-75), 65-66.

Success of Parliamentary Democracy (LII—5-5-75), 98.

Supply of Adequate Quantity of Cotton to Textile Mills (LI—25-4-75), 57-58.

Talks with Agriculture Ministers of cairo and Khartoum (XLIX—10-3-75), 33-34.

DINESH SINGH, SHRI :

Setting up of a Committee of Members of Parliament to review the progress made in use of Hindi for official purposes. (LII—7-5-75), 1-5.

DINESH SINGH, SHRI—*contd.*

Debates

D.G. 1975-76 : Ministry of External Affairs (LI—15-4-75) 273—79

Re. procedure about personal explanation by Members (LI—22-4-75),259

DIXIT, SHRI G.C.

Accidents in Bhilai Steel Plant (LI—10-4-75),69-70

Accidents in Coal Mines of Madhya Pradesh, (LI—18-4-75), 117

Additional Foodgrains for Madhya Pradesh (XLVIII—24-2-75),129-130

Additional Sugar Quota to Madhya Pradesh (Vol.-XVVIII—13-3-75),131

Advance loans given by nationalised banks in Madhya Pradesh. (LII—9-5-75), 54—57

Adverse effect of iron and steel shortage of small industrial units of M.P. (LIII—8-5-75),150.

Air strip in Khandwa, Madhya Pradesh (LI—25-4-75), 41-42

Allocation for new Railway lines in Backward State of Madhya Pradesh (XLVII—18-2-75),104-05

Allocation of Nitrogenous Fertilisers to Madhya Pradesh. (LII—28-4-75), 40

Allotment of Cement to M.P. (LI—16-4-75), 29

Amount given by IDBI as direct assistance for projects of Backward Areas of Madhya Pradesh. (L—21-3-75) ,39

Amount received by Madhya Pradesh from Central Road Fund (XLVII—20-2-75),100—102

Amount spent on Tourist Centres in Madhya Pradesh. (LI—11-4-75),47-48

Application for Chemical Industries in Madhya Pradesh (L—8-4-75),109

Applications for Telephone connections in Madhya Pradesh (L—26-3-75), 122, (LII—7-5-75),159

Applications received on preferential rates of interest in Districts of Madhya Pradesh (LI—25-4-75),117

DIXIT, SHRI G.C.—*contd.*

Arrangements for distribution of Diese and Kerosene Oil in M.P. (L—8-4-75) 110-11

Arrears of Income Tax against Individual /Companies in MP. (L—21-3-75),101

Arrears of Income-tax in Madhya Pradesh. (LI—18-4-75),264-65

Assistance from R.E.C. for Rural Electrificaion in Eastern Nimar District of Madhya Pradesh. (LII—30-4-75), 80-81

Assistance to Madhya Pradesh for repairs of roads (LI—10-4-75),155-56

Assistance to Nepal (XLIX—6-3-75), 113-14

Assistance to Sikkim (XLIX—6-3-75), 113-14

Audio-Visual Publicity Equipments for Animal Husbandry and extension programme. (XLIX—17-3-75),118-19

Bhilai Township (XLIX—13-3-75),104

Black money unearthed in Madhya Pradesh. (LII—9-5-75),156-57

Branches of State Bank of India in Rural Area of Madhya Pradesh(LI—11-4-75), 156-57.

Captive Power Project for Bhilai (XLIX—13-3-75), 103-04

Cement Factory in Maihar, Satna (M.P.) (LI—16-4-75),115-16

Central Aid to Madhya Pradesh for Agriculture (LII—5-5-75),36

Central Assistance to Madhya Pradesh for Fifth Plan (LI—16-4-75),116

Central Cattle Breeding Farms in MP. (XLIX—17-3-75),121

Clash between Naga Rebels and Security Forces (XLVII—19-2-75),48

Closure of factories due to shortage of coal in Madhya Pradesh. (LII—7-5-75), 160

Closure of Industrial Units in Madhya Pradesh for non-availability of Petroleum Products (XLVIII—25-2-75), 101

Construction work of Power Projects in M.P. affected by non- allotment of Steel and Cement (XLVIII—26-2-75),108

DIXIT, SHRI G.C.—*contd.*

Conversion of Handlooms into Power Looms (LII—2-5-75), 207

Conversion of Khandwa-Indore Line into Broad Gauge Line (XLVII—18-2-75), 133-34

Copper Project in Balaghat, Madhya Pradesh (XLIX—13-3-75), 56-57

Crimes on Central Railway during the last year (XLVII—18-2-75), 105-06

Crisis in Handloom Industry in Madhya Pradesh (XLIX—7-3-1975), 90

Dacoities committed on Central Railway during the period from January, 1973 to January, 1974 (XLVII—18-2-75), 46

Decline in Export of Powerloom products (LI—18-4-75), 265-66

Delay in expension of Korba and Amarkantak Power Station in Madhya Pradesh. (XLIXX—5-3-75), 127

Development of Botanical Garden in Madhya Pradesh. (LII—7-5-75), 160

Development of Powerloom industry in Madhya Pradesh (L—26 3-75), 123-24

Development of Tourism in Madhya Pradesh (LI—25-4-75), 115-16

Economic crisis in Madhya Pradesh (LII—2-5-75), 50-51

Educational facilities to Railway Employees in Railway Colonies in Madhya Pradesh (Central Railway) (LI—15-4-75), 110

Effect of Power Supply in Madhya Pradesh on Rabi Production (L—9-4-75), 43

Effect of shortage of yarn on tyre industry in Madhya Pradsh (XLIX—5-3-75), 56

Effect of shortages on Industries in M.P. (L—19-3-75) 49-50

Employees in Hoshangabad and East Nimar Districts who are members of ESIS (LII—8-5-75), 149-50

Employees suspended/dismissed/prosecuted in Bhusawal and Jhansi Division District after Railway Strike (XLVIII—25-2-1975), 100

Establishment of Local Authority for Heavy Electricals Township, Bhopal (XLIX—12-3-75), 119-20

DIXIT, SHRI G.C.—*contd.*

Estimated cost of Sukata Project in Madhya Pradesh (Vol. XVVIII—3-3-1975) 54-55

Expansion of Railway Workshop, Bhusawal (L—8-4-75), 45

Expenditure incurred on Khandwa Indore Railway Line (L—18-3-75), 143.

Expenditure on National Highways in Madhya Pradesh during last three years (XLVIII—27-2-57), 119-20.

Export of Bananas by Maharashtra Government (XLIX—14-3-75), 53

Export of Kosa Cloth by Madhya Pradesh. (LI—1-4-75), 159-60

Export potential of Madhya Pradesh (LI—25-4-75), 116-17

Financial Assistance to Craftsmen Co-operative Societies in Madhya Pradesh (LII—2-5-75), 130-31.

Financial Assistance to Madhya Pradesh for providing Employment to Educated Unemployed (L-26-3-75), 48,

Fire Fighting Service for Newsprint Plantations of M.P. (LI—21-4-75), 123.

Firms of Birla Group in Madhya Pradesh. (LII—6-5-75), 129-30

Flag Stations to be set up in Bhusawal Division (LII—6-5-75), 127-28

Foodgrains to M.P. during 1973-74 (LII—5-5-75), 155

Fourth Plan Targets achieved for Railway Lines in Madhya Pradesh (L—8-4-75), 111-12

Funds Provided for the Repairs and Expansion of Stations in Madhya Pradesh (XLVIII—25-2-1975), 45-46

Grant to M.P. for Social Welfare 21-4-75), 124—26

Groundnut Development Scheme in Khargaon, M.P. (XLIX—10-3-75), 44

Hotels in Madhya Pradesh (XLIX—7-3-75), 173-74.

House Building loans to Government Employees in Madhya Pradesh. (L 7-4-75), 152

DIXIT, G.C.—*contd.*

Implementation of District Plans in Madhya Pradesh (LII—30-4-75), 180.

Inadequate Wagon Allotmment to Madhya Pradesh (XLIX—4-3-75), 135-36.

Inconveniences of the Cotton Growers in Madhya Pradesh (LI—18-4-75), 264.

Indo-Nepal Cultural Exchanges (L—7-4-75), 154.

Introduction of closed circuit Television System (XLVIII—25-2-1975), 101.

Investment in Small Industries, M.P. (LI—23-4-75), 128.

Irrigition Projects for Madhya Pradesh (LII—28-4-75), 114; (XLVIII—24-2-75); (LII—5-5-75), 175.

Issue of licences to Madhya Pradesh (LII—30-4-75), 181.

Land Utilization Board in M.P. (Vol. XVVIII—3-3-1975), 131.

Limited Companies in Madhya Pradesh which failed to furnish statements during the last three years (LI—15-4-75), 111.

Loan advanced by LIC and Nationalised Banks for development programmes in Madhya Pradesh. (LI—18-4-75), 266-67.

Local Authorities for Industrial Townships around Public Sector Undertakings. (XLIX—12-3-75), 120-21.

Loss to Bhilai Steel Plant (LII—8-5-75), 148-49.

Low Temperature Carbonisation Plant in Surguja (XLVIII—26-2-1975), 39.

Making available Mata Tila Project Report to M.P. by U.P. (XLVIII—26-2-1975), 108.

Measures to attract Tourists to Madhya Pradesh. (LI—11-4-75), 157-58.

Minimum wages to temporary workers working in Sugar Mills, M.P. (LI—18-4-75), 118-19.

Neglect of Malwi and Niwari languages by Radio Stations in Madhya Pradesh (LI—16-4-75), 120.

New National Highways in Madhya Pradesh (XLVII-20-2-75) 45

Non-availability of kerosene in Madhya Pradesh (LII-6-5-75) 28

DIXIT, G.C.—*contd.*

Non-availability of Medicines in ESI Hospitals, Madhya Pradesh (LI-18-4-75), 51-52

Non-availability of Medicines in M.P. (XLVIII—27-2-75), 126.

O.Y.T. applications in East Nimar District (L—9-4-75), 141-42.

Oilseeds Development under Chambal Command Project in M.P. (XLIX——10-3-75), 119.

Opening of Branches of Nationalised Banks in Madhya Pradesh (LI—18-4-75), 197-98.

Overbridges proposed to be constructed in Bhusawal Division (L—25-3-75), 114.

Paper Mills in Madhya Pradesh (LII—7-5-75), 57.

Pending cases of Pensions to Freedom Fighters (LI—23-4-75), 45.

Pension cases of Central School Teachers (LI—21-4-75), 174.

Petrol Pumps allotted in Madhya Pradesh (LI—22-4-75, 47-48.

Plan for facilities in Adivasi Development Blocks in M.P. (L—19-3-75), 145-46.

Plant for Mining and Refining of Copper Reserves in Balaghat (L—20-3-75), 41.

Post offices in Madhya Pradesh with Saving Bank Facilities. (LI—23-4-75), 127.

Power Houses under C.P.W.D. in Madhya Pradesh (Ol. XVVIII—3-3-1975), 130.

Private and Public Limited Companies in Madhya Pradesh (XLIX—4-3-75), 134.

Procurement of Jowar in Madhya Pradesh (L—24-3-75), 180.

Producion of Cotton and Cotton seeds in M.P. (LI—5-5-75), 155-56.

Producttion of Manganese Ore in M.P. (LI—20-3-75), 86.

Production of Naphtha in Madhya Pradesh (LI—22-4-75), 116-17

Projects for Drinking Water (Vol. XVVIII—3-3-1975), 130-31.

DIXIT, G.C.—*contd.*

Proposal for New Adivasi Development Blocks in M.P. (L—19-3-75), 143-45.

Proposal for opening New Central Schools in M.P. (LII—28-4-75), 113.

Proposal for setting up a Chemical Factory in Madhya Pradesh (L—25-3-75), 113-14.

Proposals of Madhya Pradesh Government declaring roads at National Highways (LI—10-4-75), 152—54.

Proposal to run Bombay Lucknow Janta Express Railway (L—8-4-75), 109-10.

Protection of foreign cattle from diseases (XLIX—17-3-75), 119-20.

Provision of Public Telephones in East Nimar District of Madhya Pradesh (LI—23-4-75), 126.

Quality of Sunlight Soap (LII—6-5-75), 46-47.

Raid by Income Tax Authorities in M.P. (L—21-3-75), 101.

Railway Line in Chattisgarh and Western Nimar Areas of Madhya Pradesh (L—25-3-75), 148-49.

Railway link between Ghoradengri Station and Satpura Power Station (L—18-3-75), 47.

Recession in Textile Industry (L—21-3-75), 103.

Reclamation of Land in Morena District (Madhya Pradesh) for Bangladesh Migrants (L—20-3-75), 136.

Recommendations made by Siaraman Committee (LII—9-5-75), 155-56.

Reconsideration of Irrigation Project of Madhya Pradesh Government (XLVIII—24-2-75), 130-31.

Rehabilitation of repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75), 10—25.

Re-instatement of Railway Employees (Central and Western Railways) (L—25-3-75), 44-45.

Re-instatement of Railway Employees on Ratlam Railway Station (L—18-3-75), 144.

Re-instatement of Railway Employees Working in Madhya Pradesh (LI—15-4-75), 112.

DIXIT, G.C.—*contd.*

Re-instatement of remaining Employees on Central Railway (L—18-3-75), 142-43.

Regularisation of Handlooms and powerlooms (L—21-3-75), 166.

Relation between employees and management of Nepa Mills (L—9-4-75), 144.

Release of Funds in advance to States for scarcity conditions (XLVIII—24-2-75), 127—30.

Representation of Madhya Pradesh in Field Posts Staff of Labour Bureau (XLIX—6-3-75), 113.

Request made by Madhya Prdesh Government to L.I.C. for financial Assistance (LII—2-5-75), 207-08.

Restrictions on Jamul Cement Factory in Madhya Pradesh (LI—16-4-75), 158.

Roads sanctioned and completed under NH in Madhya Pradesh (LI—18-4-75), 116-17.

Royalty for Mineral mining in M.P. (LI—10-4-75), 157.

SC/ST employees working in Railway Workshops in Madhya Pradesh (LI—15-4-75), 41.

Scheme to construct sheds on small stations (XLIX—4-3-75), 132-33.

Selection of Tourist Centres in Madhya Pradesh (XLIX—7-3-1975), 136.

Setting up of a Fertilizer Plant at Sidhi District in M.P. (L—18-3-75), 123-24.

Setting up of Industry in Mahakoshal Region (M.P.) (L—9-4-75, 142-43.

Setting up of Petrol and Diesel Pumps in Rural areas of Madhya Pradesh (XLIX—4-3-75), 135.

Setting up of Sugar Mills in Madhya Pradesh during Fifth Plan Period (L—24-3-75), 121-22.

Setting up of a Super Thermal Power Station in Singrauli in Madhya Pradesh (XLVIII—26-2-1975), 107.

Shortage of Jeeps for Animal Husbandry Programmes (XLIX—17-3-75), 59.

Shortage of Petrol, Diesel and Kerosene in Madhya Pradesh (XLVIII—25-2-1975), 107.

DIXIT SHRI G. C.– Contd.
Shortage of Staff in Postal Divisions in H.P. (LI—16-4-75), 116.

Small Scale Industries Registered in M.P. (LI—23-4-75), 126-27.

Smugglers arrested in Madhya Pradesh (XLIX—7-3-1975), 134.

Subsidy to Backward Districts in Madhya Pradesh (LII—9-5-75), 251.

Supply of Additional Quota of Sugar to Madhya Pradesh for 1973-74 (LI—21-4-75), 124.

Supply of Levy sugar to Fair Price Shops in MP by Food Corporation of India (LI—21-4-75), 27-28.

Supply of Power to Madhya Pradesh from Hirakund Project (XLVIII—26-2-75) 108-09.

Supply of power to Madhya Pradesh from Rihand Power Station by U.P. (XLVII—19-2-75), 116.

Supply of Yarn to Woollen Textile Mills of Madhya Pradesh (LI-25-4-75), 114-15.

Tapti Canal Project (L—7-4-75), 48.

Targets for Rabi Crop under Emergency Agricultural Production Programmes of MP during 1972-73 (L—7-4-75), 153-54.

Targets of Transport facilities in M.P. (LII—8-5-75), 147-48.

Telephone line connection Burhanpur with Bhopal and Indore (L—9-4-75), 141.

Test relief work in Chhattisgarh Region M.P. under crash programme for rural employment (XLVIII—24-2-75), 131.

Ticketless Travelling in Central Railway (XLVII—18-2-75), 107.

Tobacco Production in Madhya Pradesh (L—24-3-75), 43-44.

Trade Agreement between India and Bangladesh (XLIX—14-3-75), 133-34.

Tourism Development Schemes in Madhya Pradesh. (LI—11-4-75), 158.

Tourism projects in Madhya Pradesh (LII—9-5-75), 153—55.

Tyre Factory in Public Sector (XLIX—12-3-75), 47-48.

DIXIT SHRI G. C.—Contd.
Unexplored mineral deposits in Madhya Pradesh (LI—18-4-75), 118.

Utilisation of industrial Minerals in Madhya Pradesh State (LI—10-4-75 156-57

Various Railway Schemes in Madhya Pradesh (XLIX—4-3-75), 69,

Work done for upliftment of Harijans in Madhya Pradesh (LII—30-4-75). 179-80.

Worker covered under ESIS in MP (XLIX—6-3-75), 112.

Debates

General Budget 1975-76 :

General Discussion (XLIX—13-3-75), 324—28.

President's Address (M) (XLVIII—26-2-75), 268—71.

DURAIRAM, SHRI A :

No Confidence in the Council of Ministers (M) (LII 9-5-75), 512—17.

DODA, SHRI HIRALAL:

Hostel for Sanskrit Vidyapeeth, Vasant Vihar Colony, New Delhi (LII—5-5-75), 57-58.

Shifting of Hostel of Sanskrit Vidyapeeth to Vasant Vihar (LII—28-4-75) 105.

DUTTA, SHRI BIREN :

Amount spent by L.I.C. in Tripura for Housing purposes (XLIX—7-3-75), 92.

C.G.H.S. Doctors (XLIX—6-3-75), 99-100.

Construction of Damboboroo Hydro Electric Project in Tripura—(L—19-3-75), 62-63.

Demand by Tribal people of Tripura for Declaration of Scheduled areas (XLIX—12-3-75), 104.

Effect of Increase in Costs on Fifth Plan Power Programmes. (XLIX—5-3-75), 89.

Housing Accommodation for O & N.G.C. employees in Tripura (L—18-3-75), 113.

Lay off in Spun Pipe Factories in Tripura (L—26-3-75), 100.

DUTTA, SHRI BIREN—Contd.

Loan advanced by State Bank of India in Tripura for Development of Agriculture (XLIX—14-3-75), 139.

MISA Detenues in Tripura (XLIX—12-3-75), 213-14.

Meeting of Chief Ministers to discuss about anti-Indian Elements in North-Eastern States (XLIX—12-3-75), 214.

Meeting of Indian Labour Conference (XLIX—6-3-75), 99-100.

Oil exploration in Cauvery off-shore Basin (XLVII—18-2-75), 67.

People died and injured in Oil Field Operation in Tripura (L—18-3-75), 122.

Permanent High Court Judge at Agartala (XLIX—4-3-75), 122-23.

Profit to sugar factories due to increase in free sale quota of sugar (XLIX—10-3-75), 33.

Ration Shops in Scarcity Areas of Tripura (Vol. XLVIII—3-3-75), 113-14.

Recognition to United Bank of India for Expansion and advancing Agricultural Development Loan in Tripura (XLIX—14-3-75), 65.

Recruitment of Staff by Oil and Natural Gas Commission in Tripura (L—25-3-75), 103.

Sources of Loan taken by Salaried Employees (L—21-3-75), 83.

Supreme Court's Ruling on Publication of Election Posters (L—8-4-75), 103.

Terminal Building at Calcutta Airport (XLVIII—28-2-75), 109.

Debates

B.O.H. (L—21-3-75), 201.

Disapproval of North Eastern Areas (Reorganisation) Amendment Ordinance, 1974 (Res) (L—18-3-75), 273-74.

North Eastern Areas (Reorganisation) Amendment Bill.

Consid. as passed by R.S. (L—18-3-75) 273-74.

DWIVEDI, SHRI NAGESHWAR :

Agitation by Field Workers of LIC. (L—21-3-75), 14.

DWIVEDI, SHRI NAGESHWAR—Contd.

Appreciation Allowance to employees of Khadi Gramodyog Bhavan (L—9-4-75), 89.

Blackmarketing by employees of Khadi Gramodyog Bhavan, New Delhi (LII—7-5-75), 120.

Commission to look into Irregularities made by Khadi Gramodyog Bhavan, New Delhi (LII—30-4-75), 137-38.

Implementation of demands of Guards (LI—22-4-75), 92-93.

Pay Scales of Packers and Helpers in Khadi Gramodyog Bhavan LI—16-4-75), 103-4.

Publicity about Appearance of Netaji Subhas Chandra Bose in Kanpur (L—19-3-75) 99-100.

Purchase of goods by officers of Khadi Gramodyog Bhavan, New Delhi in Customer account (LI—23-4-75), 100.

Use of surplus water of Rivers of Eastern UP for Irrigation purpose (LI—21-4-75), 93-94.

Debates

General Budget 1975-76 :

General Discussion (XLIX—13-3-75) 362—65.

E

ENGTI, SHRI BIREN :

President's Address (M) (XLVIII—26-2-75), 342—44,

G

GANDHI, SHRIMATI INDIRA :

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75) 216,

Elections in Gujarat (St.) (LI—15-4-75), 325—28.

Jammu and Kashmir (St.) (XLVIII—24-2-75), 308—14,

Measures to remove economic and social injustice to women (Res.) (LI—25-4-75), 304—07

No Confidence in the Council of Ministers (M) (LII—9-5-75), 523, 526-27, 534, 566-80, 584

President's Address
Motion of Thanks (XLVIII—27-2-75), 242-61,

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-7 246—49.

GANDHI, SHRIMATI INDIRA—*Contd.*

Re. Question of Privilege (XLIX—3-3-75), 221.

GANDHI SHRIMATI INDIRA

Statement in relation to the State of Jammu & Kashmir (M) (XLIX—4-3-75), 327-35.

Successful Launching of the First Indian Satellite (St.) (LI—21-4-75), 324-25.

GANGA DEVI, SHRIMATI :

Revival of commuted Army Pension (XLIX—13-3-75), 4-6-47.

GANGADEB, SHRI P. :

Accidents at unmanned Railway Crossings in Orissa during 1974 (LII—6-5-75), 120-21.

Achievement of Steel porduction target during 1974-1975 & 1975-76. (XLVII—20-2-75), 59-60.

Additional capacity in Woollen Industry (LI—11-4-75) 170-71.

Agreement between India and Yugoslavia (XLIX—14-3-75), 131-32.

Agreement with Bulgaria or equivalence of Education Degrees (XLIX—10-3-75) 97-98.

Agreements with Czechoslovakia (LI—17-4-75), 124-25,

Avro Service Centres. (L—7-4-75), 202-05.

Allocation of funds for new Railway Lines during Fifth Plan Period (XLVIII—25-2-75), 116.

Aluminium Prices (L—20-3-75),53.

Amount spent on cultivating Tourism in Orissa (LII—2-5-75), 36-37.

Approach to FAO for Foodgrains (XLIX—17-3-75), 41-42.

Arab investment in Joint Industrial Projects (LII—7-5-75), 19.

Assessment of Power Situation in the Country (LI—16-4-75), 73-78.

Assistance from European Economic community (XLVII—21-2-75), 70.

Assistance to colleges and Universities for strengthening Rural Education. (L—7-4-75), 45-46.

GANGADEB SHRI P.—*Contd.*

Break-through in milk production (XLVIII—24-2-75), 167-168.

British decision to help U.S. in expanding military facilities on Diego Garcia Island (XLVII—20-2-75), 123-124.

Building of anti Sub-air arms by Pakistan Navy (L—20-3-75), 114.

Buyer to give bigger share for our shipping (XLIX—6-3-75), 78-79.

Central assistance to Orissa for developing irrigation facilities (LII—28-4-75), 120.

Commissioning of Salal Hydro Electric Project (LI—16-4-75), 183.

Compensation to dependants of deceased in accidents in Orissa (L—25-3-75), 86-87.

Complaints in regard to Policy of Credit Facilities (XLIX—7-3-1975), 69-70.

Crash programme for Irrigation Facilities in Drought-prone area (L—7-4-75), 133.

Credit from International Development Association for rural development (XLVII—21-2-75), 54-55.

Cultivation of Legumes to meet needs of Nitrogeneous Fertiliser (XLIX—10-3-75), 196-97.

Dearness Allowance due to Central Government Employees (XLVII—21-2-75). 152-153.

Decision on setting up of shipyards (XLIX—13-3-75), 113-14.

Decision on take-over of foreign Drug Firms (LII—6-5-75), 171.

Decontrol of certain sectors of Industry (XLIX—12-3-75), 186-87.

Demand for additional assistance by Orissa to meet resources gap in 1975-76 (LI—23-4-75), 159.

Demand from State Governments for increase in their share of oil revenues (LII—6-5-75), 29-31.

Difficulties in implementation of Science and Technology Plan (XLIX—5-3-75), 209.

Disposal of imported Chemicals by STC (LI—11-4-75), 114.

GANGADEB, SHRI P.—*Contd.*

Disposal of rough diamonds through MMTC (LI—25-4-75), 25-27.

Dispute between air-conditioning firm and D.G.C.A. (XLIX—7-3-1975), 158-59.

Dual Pricing Policy (L—21-3-75), 6-12.

Duty-free entry of traditional Indian goods into Britain. (L—21-3-75), 112.

Duty on Cotton to be imported from Pakistan (LI—18-4-75), 250-51.

Education Technological Centre. (LII—28-4-75), 163.

Effect of Changes in Planning Commission on finalisation of Fifth Plan (L—19-3-75), 160-61.

Engineering Industry (L—9-4-75), 42-43.

Eradication of Polio (XLVIII—27-2-75), 129.

Establishment of Powerlooms in Joint Sector (XLIX—7-3-1975), 55-56.

Expansion of Coastal Refineries at Bombay (L—8-4-75), 147.

Expenditure of Oil Exploration by O. & N.G.C. (XLIX—4-3-75), 60.

Export Promotion Councils (LII—2-5-75), 53.

Export targets (XLVIII—28-2-75), 62.

Extension of Postal Facilities in the Mofussil (L—19-3-75), 8-9.

Fertiliser Commission for development of fertiliser industry (LII—29-4-75), 127.

Fifth Plan Target of Birth Rate (LI—10-4-75), 169-70.

Final Report of Hathi Committee (LI—15-4-75), 57.

Final Report of the Hathi Committee (LI—15-4-1975), 173.

Finance for Experts (XLVII—21-2-75), 126-127.

Financial aid given by IRC to Orissa (LI—25-4-75), 151.

Fire in Rourkela Steel Plant (L—20-3-75), 55.

GANGADEB, SHRI P.—*Contd.*

Foreign Assistance for operation flood milk project (XLVIII—24-2-75), 166-167.

Foreign Exchange to Irano-Hind Shipping Company Ltd. (LI—10-4-75), 169.

Functioning of branches of SBI in Rural Areas of Orissa (LII—9-5-75), 151.

Funds for Orissa for 1975-76 (LII—7-5-75), 144.

Funds for the Ravine Reclamation Scheme (XLIX—17-3-75), 81.

Grant to I.C.A.R. from International Development Research Centre (L—24-3-75), 93-94.

Growth of Drug Industry (L—25-3-75), 122-23.

Higher Education for underprivileged sections of Society (XLVII—24-2-75), 165-166.

Impact of Increase in Price of Crude Oil in Production of Chemicals (LI—22-4-75), 40-41.

Impact of shortage of Aluminium on National Economy (LII—8-5-75), 74-75.

Import of foodgrains during 1975 (L—7-4-75), 189.

Import of Oil from Abu Dhabi (L—8-4-75), 147-48.

Incidence of blindness among children (XLVIII—27-2-75), 24-29.

Increase in Birth Rate (LI—18-4-75), 123-24.

Increase in cost of Imported Foodgrains (Vol. XLVIII—3-3-1975), 160-61.

Increase in expenditure of O. & N.G.C. (L—8-4-75), 135-36.

Increase in outlay of Health Scheme in Fifth Plan (XLIX 6-3-75), 134-35.

ncrease in Student Unrest (LI—16-4-75), 93.

India's Participation in Meeting on Oil (LI—18-4-75), 32.

Indo-Maldives Joint Communique Regarding Indian Ocean Development (LI—18-4-75), 171.

GANGADEB, SHRI P.—*Contd.*

Indo-Soviet Shipping Service on basis of equal share of freight (XLIX—13-3-75), 112-13.

Inferior quality of Fertilisers supplied to Orissa (LII—5-5-75), 148.

Installation of a Drilling Platform to expedite Oil Production (LII—29-4-75), 137-38.

Investment on development of Coal Industry in Fifth Plan (XLIX—12-3-75), 155-56.

Investment Expenditure Policy (XLVII—21-2-75), 157-158.

Isolating Human Hepatitis virus by Haffkine Institute (XLIX—13-3-75), 16-19.

Issure of fresh Letters of Intent (XLVII—19-2-75), 149.

Jacking up of '*Sagar Samrat*' in Bombay High (L—25-3-75), 123-24.

Legal aid to workers (L—25-3-75), 124-25.

Level of production by O. & N.G.C. (XLVIII—25-2-1975), 115.

Levy of research and development cess on Industrial Sector (XLVIII—26-2-1975), 72-73.

Levy of surcharge for Kandla Port by India, Pakistan and U.S. Conference (XLIX 7-3-75), 154-55.

Libyan delegation's visit to India (XLIX—4-3-75), 165-66.

Lifting of Ban by Canada on Supply of Nuclear Material to India (L—19-3-75), 159.

Loans for self-employment in Orissa (LII—9-5-75), 53-54.

Loan from World Bank for fertiliser production in India (LI—18-4-75), 222-24.

Loan from World Bank for Indian Farmers Fertilizer Cooperative (LII—2-5-75), 179-80.

Loan given by SBI and Nationalised Banks in Orissa for Agricultural purposes (LI—25-4-75), 104.

Loan offered by SBI and Nationalised Banks for Development of Small Scale Industries in Orissa (LI—25-4-75), 105-06.

GANGADEB, SHRI P. *Contd*

Loss to L.I.C. as a result of agitation by Development Officers (XLIX—14-3-75), 43-44.

Loss to Steel Plants (XLIX—6-3-75), 135-36.

Loss suffered by Central Fertilizer Pool (L—24-3-75), 129-30.

Manufacture of New Industrial Shunting Locomotive (XLVII—18-2-75), 130.

Manufacture of submarine propellers in India (XLIX—13-3-75), 114.

Market survey in France for export of Diesel Engines and Electronic Apparatus (LI—11-4-75), 108-09.

Mechanisation of Cotton Cultivation (LII—5-5-75), 6-12.

Meeting of Chief Ministers of Punjab, Haryana and Rajasthan (L—26-3-75), 83.

Meeting of power manufacturing plants and users of power in New Delhi in December 1974 (XLVIII—26-2-75), 183-184.

Mini Fertilizer Granulation Plant (XLVII—18-2-75), 129.

Mini Fertilizer Unit Scheme of Petro-refineries Limited (LI—15-4-75), 149.

Misuse of Antibiotics (XLIX—6-3-75), 137.

Misuse of Funds Allotted to State Governments for Drought and Relief Works. (XLIX—3-3-75), 146-48.

Modernisation of Rice Mills by FCI (LII—28-4-75), 164.

Modification in strategy of Fifth Plan to achieve maximum benefits from investments made (XLVIII—26-2-75), 181-183.

National Convention on Drug Industry (L—18-3-75), 172.

Negotiations between M.M.T.C. and U.S.S.R. for Import of Fertilizers (XLIX—14-3-75), 131.

New method to increase paddy yield and protein content of rice (XLIX—17-3-75), 151-52.

New Schemes of loans for housing sanctioned by HUDCO (XLIX—17-3-75), 153.

GANGADEB, SHRI P.—*Contd.*

New series of Bank Notes—(LI 18-4-75), 8-14.

New Technique for Wheat Production (L--24-3-75)213-14

New varieties of Cotton (XLVIII—3-3-75), 684-86.

Non-availability of Wheel Sets in Wagon Industry (XLIX—5-3-75), 209.

Non-supply of raw materials by State Trading Corporation (LI—18-4-75), 279-80.

Nutrition Programme (LII—28-4-75), 45.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 124.

Oil Exploration by Hydro-Carbon India in Iraq (XLIX—4-3-75), 153-54.

Oilseeds Production (LI—21-4-75), 169-71.

Operation of *Sagar Samrat* in Bombay High (LII—29-4-75), 137-38.

Opposition of the drugs and pharmaceutical council to expansion of foreign drug industry (XLIX—4-3-75), 166-67.

Pak threat to seek more military help from China (XLVIII—27-2-75), 128-29.

Participation by Foreign Firms in Offshore Oil Contracts (L—18-3-75), 73.

Petrol Pumps in Orissa (LII—6-5-75), 121.

Piling up of fertilizers at Gujarat State Fertilizer Company (XLIX—4-3-75), 154.

Plan to attract young doctors to rural areas (XLVII—20-2-75), 124-125.

Orders for Bharat Heavy Electricals Ltd. (XLVII—19-2-75), 146.

Preparations to drill Fifth Well in Bombay High (LII—29-4-75), 136.

Procurement Targets for rice and coarse grains (L—7-4-75), 172.

Production of Crude Oil from Assam Oil Fields (XLVIII—25-2-1975), 27—30.

Production in Scooters India Ltd. (L—9-4-75), 77-78.

GANGADEB, SHRI P.—*Contd.*

Production of Yarn and Cloth for domestic consumption (LI—11-4-75), 17—22.

Proposal for manufacture of indigenous warships (LI—18-4-75), 162.

Proposal not to Export Coal (XLVIII—28-2-75), 13—16.

Purchase of Jaguar Aircraft from Britain (LI—10-4-75), 171-72.

Railway Wagon shortage in Orissa (LII—6-5-75), 120.

Receding of STD Calls (XLVII—19-2-75), 145.

Recovery of Bombs and Weapons (LII—7-5-75), 19.

Recycling Waste, (XLIX—5-3-75), 205.

Relaxation of restrictions on use of newsprint by newspapers (XLVIII—26-2-75), 185-186.

Remote sensing technique called Sodar developed by National Physical Laboratory (LI—16-4-75), 90-91.

Request from State to Increase Foodgrains Quota (LI—21-4-75), 42.

Requirements and Production of Drugs in Fifth Plan (LI—15-4-75), 77.

Resources mobilisation by States for 1975-76. (XLIX—5-3-75), 206.

Revision of rules about Railway Wagons (XLVII—18-2-75), 128-29.

Salary received by Officers of Nationalised Banks and State Bank of India (LII—2-5-75), 154-55.

Schemes of loan for housing sanctioned by HU. DCO (XLIX—17-3-75), 153.

Scheme for production and distribution of seeds by National Seeds Corporation (XLVIII—24-2-75), 163.

Schemes for self-employment for educated unemployed (LII—30-4-75) 57-58.

Scheme to bring down varieties of cloth, (LI—11-4-75), 177-78.

Seminar organised by Cement Manufacturers Association and Coal Mines Authority in New Delhi (L—19-3-75), 81.

Setting up of Air Cargo complex at Bombay airport, (L—21-3-75), 113.

Setting up of a Plant for Gassification of Coal (L—9-4-75), 192.

GANGADEB, SHRI P.—*Contd.*

Setting up of a Computer Centre by O. & N.G.C. to process off shore Seismic Data (LII—29-4-75), 29.

Setting up of Industrial Development Policy Group (XLVIII—26-2-75), 184-85.

Shortage of Funds for National Malaria Eradication Programme (LI—10-4-75), 9—18.

Shortfall in availability of Fertilizers and their diversion in Cash Crops (XLVIII—24-2-75), 41-42.

Spreading of Contagious diseases in India (L—20-3-75), 115.

Steel Casting Units (L—20-3-75), 107-08.

Steps to check peofiteering and hoarding of essential drugs (LI—15-4-75), 147.

Study of Soil Erosion by Indian Grassland Fodder Research Institute, Jhansi (L—24-3-75), 198-99.

Study of USA Technology for Generation of energy from Organic Wastes (LI—23-4-75), 73.

Subjects discussed IMF's meeting (XLVIII—28-2-75), 63-64.

Supply of Additional Cocking Coal for Second Blast Furnace at Bokaro (LII-8-5-75), 137-38.

Supply of Cables to Russia, (L—21-3-75), 90.

Supply of raw material to small Engineering Units in Orissa (LII—7-5-75), 130.

Taking-over of Drug Units (XLVIII—25-2-75), 110.

Talks on Maritime Boundary with Bangladesh (LII—8-5-75), 90.

Tourists visited Orissa (LII—9-5-75), 150.

Train Robbery near Banda (L—18-3-75), 173.

Unloading of railway wagons carrying foodgrains (XLIX—10-3-75), 103.

Utilisation of production capacities (LI—16-4-75), 197.

Visit to India by President of Afghanistan LI—10-4-75), 170-71.

Whole-sale price index (XLVII—21-2-75), 20-21.

Working of Raniganj Collieries (XLIX—5-3-75), 69.

GANGADEB, SHRI P.—*Contd.*

World Bank Credit for Industrial Imports (LI—18-4-75), 288-89.

Debates

General Budget 1975-76 : General Discussion (XLIX—13-3-75) 296-99.

GAUTAM, SHRI C. D. :

Pending cases of grant of pension to Freedom Fighters. (LI—23-4-75), 76-77.

Debates

D.C., 1975-76 Ministry of Agriculture and Irrigation (LI—11-4-75), 286—90.

Demands for Grants (Railways) 1975-76: General Discussion (XLIX—17-3-75), 419—23.

GAYATRI DEVI, SHRIMATI :

Production of Sports Equipment (LII—30-4-75), 82-83.

GENDA SINGH, SHRI :

Budget Railways 1975-76—General Discussion (XLIX—6-3-75), 254—57.

Demands for Grants 1975-76. Ministry of Agriculture and Irrigation (L—9-4-75), 293—99.

Finance Bill, 1975 Consid. (LII—2-5-75), 170—74.

Reported closure of half of 7,000 Khandsari Units (CA) (L—26-3-75), 224-25.

GEORGE, SHRI A.C. :

Loss suffered by Super Bazar, Delhi (HAH DIS) (LII—28-4-75), 350—56.

GEORGE, SHRI VARKEY :

Agitation by employees of Income Tax Department (LI—11-4-75), 32-33.

Agreement with Finland for Economic Cooperation. (L—21-3-75), 116.

Agreement with two U.S. Firms for Oil Exploration (L—25-3-75), 79-80.

Alleged operations on Boys and old people by Government run Vasectomy Camps (LII—8-5-75), 83-84

Allocation for vijayanagar and Visakhapatnam Steel Plants (L—20-3-75, 47.

GEORGE, SHRI VERKEY.—*Contd.*

Allotment of land in Delhi to Indians Abroad (XLVIII—24-2-75). 80-81.

Allowance to educated unemployment (XLIX—6-3-75), 156.

Alternative Plan for Calcutta Underground Railway (L—18-3-75), 90.

Another Nation wide strike by Railwaymen (LII—29-4-75), 52-53.

Anti-Sea Erosion Project in Kerala (Vol. XVVIII—3-3-1975), 122.

Aranya Nivas Hotel Kerala (XLIX—14-3-75), 105-106.

Area Development Corporation for development of Backward areas in States (XLIX—12-3-75), 151.

Arrest of Youngmen carrying loaded Pistols from Banda-Lucknow Express (LII—6-5-75), 63.

Assistance to uneducated Youth Craftsmen (LII—7-5-75), 42.

Birth prohibition by abortion an Unnatural Means (XLIX—6-3-75), 79-80.

Breakdown of Rationing system in Greater Calcutta due to strike by the Employees of Food Corporation of India (XVVIII—3-3-1975), 127-28.

Calicut Aerodrome (XLVIII—28-2-75), 29-30.

Charging of Five paise extra by D.T.C. for travelling *via* Safdarjang Flyover (XLVII—20-2-75), 161

China to help Pakistan for Developing Nuclear Device (XLVII—20-2-75), 113-114.

Cigarette manufacturers to print smoking is a health hazard on each packet. (XLVIII—27-2-75), 121-22.

Closure of Cashew Factories in Kerala (XLVIII—28-2-75), 147-48.

Committee on Evolution of National Wage Policy (XLIX—6-3-75), 155-56.

Compensation paid to victims of Train Accidents near Ultadanga (XLVIII—25-2-1975), 202.

Complaints from Entrepreneurs (LI—18-4-75), 302-03.

GEORGE, SHRI VARKEY.—*Contd.*

Compulsory display of Prices and Weights on Packings (XLVIII—26-2-1975), 106-107.

Construction of Bridges at Chetturai Kottapuram and Varapuzha on National Highway No. 17 (XLIX—6-3-75), 108—11.

Consortium of Public Sector Organisations (LII—9-5-75), 176-177.

Crash of Pushpak Aircraft near Patiala (XLVII—21-2-75), 46-47.

Credit given by Nationalised Banks to various Sectors of Industries (LI—25-4-75). 28.

Crisis in Chemical Industry due to shortage of raw materials (LI—22-4-75), 102-03.

Decision of opec to raise prices of crude and Petroleum products in India (XLVIII—25-2-1975), 181

Dams facing serious problem of soil erosion in Kerala (LII—28-4-75), 174.

Demand and Productior of Aluminium (LII—8-5-75), 76-78.

Demand and Production of Fertilizers (XLIX—4-3-75), 186-187.

Demand for setting on of Regional Censor Boards in States. (LII—23-4-75), 79.

Demands of Delhi Teachers (L—24-3-75), 120-21.

Demonstration by Television Artists and Technical Staff at Akashvani Bhawan, New Delhi (XLVII-19-2-75), 101.

Deposits raised by private companies (XLVII—21-2-75), 202.

Destruction of Historical Documents (XVIII-24-2-75), 61—63.

Development of alternate sources for West Asian Oil (XLIX—4-3-75), 91-92.

Dialogue between Centre and States over National Wage Policy (XLVII—20-2-76), 162-163.

Disparity in Credit Deposit ratio in States (LI—25-4-75), 144.

Diversion of funds allotted to States under emergency rabi production programme (XLVIII—24-2-75), 197- 198.

Employees not Governed by Fundamental Rules (XLVII—20-2-75), 162.

GEORGE, SHRI VARKEY—*contd.*

Economy on Republic Day celebrations (XLVIII—27-2-75) 183.

Escort cars for Shri Jayaprakash Narayan, (XLIX—5-3-75), 162.

Excise duty on synthetic Resins (L—21-3-75), 109.

Export of Scooters (XLIX—7-3-1975), 49-50.

Extension of telecommunication links to East European countries (LII—7-5-75), 163.

Failure of Controlled Cloth Scheme—(XLVIII—28-2-75), 137-38.

Fall in Sugar Production due to Diversion of Sugarcane to gur and Khandsari Units and Sugarcane arrears (XLIX—17-3-75), 103.

Financial Assistance to fishing Industries in Kerala (LI—11-4-75), 190.

Financial difficulties of Small Scale Industries. (LI—11-4-75) 169-70.

Flood relief for Kerala (XVIII—3-3-1975), 198-99.

Foreign Companies engaged in Cosmetic and Toiletries (L—19-3-75), 65-66.

Funds for completion of Hydro-Electric Projects (LII—30-4-75), 114-15.

Guidelines for jobs to local people in public sector undertakings (XLVII—21-2-75), 113-114.

Impact of shortage of Aluminium on National Economy(LII—8-5-75), 74-75.

Import of Drilling Rigs (L—8-4-75), 42.

Import of Natural Rubber, (L—21-3-75), 25.

Indian Engineering Trade Fair (XLIX—14-3-75), 86-87.

Indian Personnel sent abroad during 1974 (L—20-3-75), 30.

Iron Ore Reserve (XLIX 13-3-75), 33-34.

Jobless Doctors in India (XLIX 6-3-75), 115-16.

Launching of Rockets from Thumba rocket Launching Station (L—26-3-75) 82-83.

GEORGE, SHRI VARKEY.—*contd.*

Link road skirting Wallingdon Island, Cochin. (XLVIII—27-2-75), 184-85.

Loss due to Earthquake (XVVIII—3-3-1975), 63.

Major Irrigation Projects in Kerala (LII—5-5-75), 40-41.

Master plans for Centres of Archaeological Interest (LI—18-4-75) 304.

New Railway Lines constructed in Kerala during Fourth five year plan period (XLVII— 18-2-75), 73.

Newsprint Imported durig 1974 (XLIX—7-3-1975), 103-04.

Oil exploration on land and off-shore areas (XLVII— 19-2-75), 199—201.

Paddy cultivation and its production (L—24-3-75), 32.

Payment of Dividends to General Revenues on profit basis—(LI— 15-4-75), 96.

Percentage of shops in DDA and Government colonies in Delhi reserved for allotment to the disabled/retired Armed Forces personnel (LII—5-5-75) 144-145.

Plan Holiday (XLVII—19-2-75), 193.

Price of fertiliser (LII—5-5-75), 162.

Probability of supply of tanks by Iran to Pakistan (XLVIII— 27-2-75), 49-50.

Production and Demand of Tyres and Tubes (L— 9-4-75), 38-39.

Production of Cement (XLVIII— 26-2-1975) 26-2-1975), 20-30.

Production of oil from Bombay high (XLVII— 13-2-1975), 159.

Project to Develop New fibres and Composites (LI— 11-4-75) , 163-64.

Proposal for a sanskrit Vidyapeeth in Kerala (L— 24-3-75), 147—49.

Proposal to Enhance the rate of Replanting Subsidy (XLVIII—28-2-75), 148.

Proposal to have a world Cardamom Conference in India (LI—18-4-75), 303.

Raides on Bird & Co. Ltd. (LII—2-5-75), 52.

GEORGE, SHRI VARKEY.—*contd.*

Railway Tracks displaced by Earthquake (XLVIII— 25-2-1975), 50.

Rate of Return on investments made by Electricity Boards during Fourth Plan (XLVIII—26-2-75), 138-139.

Ravan Leela in Tamil Nadu (XLVII—19-2-75), 194.

Reorganisation of Police Force in Delhi (XLIX—12-3-75), 26-30.

Request from Kerala Government implementation of Soda Ash of FACT (L—18-3-75), 37.

Road Mishapsin Delhi (XLVII—20-2-75) 25-30.

Road overbridge at Sarai Rohilla Crossing (LII—28-4-75), 44.

Running of shops in Vivekanand Puri, a DDA colony near Padam Nagar (LII—28-4-75), 118.

Sale of shares of public undertakings to private sector. (XLIX— 5-3-75), 32.

Schemes for Developing Cashew nut Industry (XLVIII—28-2-75), 148-49.

Scheme for Development of Tree Crop in Kerala (LI—18-4-75), 43.

Scheme of Reserve Bank for giving Cash Credit to Coconut Growers in Kerala (XLIX—7-3-1975), 107-08.

Selection of a site for a Dry Port around Delhi (XLVII—21-2-75), 202-03.

Setting up of Committee for Preservation of Cultural and National Heritage (LI—18-4-75), 303-04

Setting up of Heavy Engineering Units in Kerala (XLVII—19-2-75), 71.

Shortage of essential drugs in CGHS dispensaries (XLIX—13-3-75), 114-15.

Shortage of working funds faced by public and privtae sector Undertakings (XLVII—21-2-75), 60-62.

Soyabean Cultivation (XVVIII—3-3-1975), 199-200.

Special Employment promotion programme for unemployed engineers (XLIX—5-3-75), 163.

Starvation Deaths in Tamil Nadu (XLVIII—24-2-75), 59-60.

GEORGE, SHRI VARKEY—*contd.*

Steps and stop Robberies at Night (XLVII—18-2-75), 108-09.

Subsidiary Company for cultivation of oilpalm in Kerala (XLIX— 17-3-75) 44-45.

Subsidy on supply of Fertiliser and Pumping Sets to Rubber Growers (LI—25-4-75), 100.

Supply of indigenous Rubber to Rubber Goods manufacturers at International Prices (LII—9-5-75), 107-08.

Tax on Income from Farms (XLIX—7-3-1975), 132-33

Trains cancelled on Ernakulam Trivandrum and Shoranur-Olavakot Lines (L—8-4-75), 146-47.

Trains from South to Dehra Dun and other places of Pilgrimage (XLVII—18-2-75), 63-64.

Unhygienic conditions in D.M.S. (XLVIII—24-2-75), 198.

World Bank Study on Energy Sector of India (LI—11-4-75), 129-30.

GHOSH, SHRI P. K. :

Deterioration in quality of medical aid in Willingdon Hospital, New Delhi. (LII—8-5-75), 67.

GILL, SHRI MOHINDER SINGH :

Allegations about sale of tickets and mis use of Film at the International Film feshtival (XLVII—19-2-75), 134.

Slleged Operations on Boys and Old People by Government run Vasectomy Camps (LII—8-5-75), 83-84.

Appointment of Sale Agents in Punjab by Air India (LII—2-5-75), 76.

Availability of essential drugs at fixed prices (XLVII—18-2-75), 177.

British offer of assistance for Oil Exploration in India (XLVIII—25-2-75), 63.

Change in policy for oil exploration after oil find in Bombay High, (LII—6-5-75), 79-80.

Changes in Managerial Level of Pimpri Drug Unit (LI—22-4-75), 77—79.

Confirmation of Assistant Officers (unclassified) (L—18-3-75), 55-56.

GILL, SHRI MOHINDER SINGH—*contd.*

Construction of Port at Nhava Sheva (L—20-3-75), 72.

Construction of Salal Power Project on River Chenab (XLVIII—26-2-75), 127.

Cooperative Book Stalls on Stations (L—8-4-75), 124-25.

Cost of Power Generation in Northern Region (XLIX—13-3-75), 197-98.

Cost of production of Crude from Bombay High (XLIX—13-3-75), 87-80.

Countries seeking Technical skills and know how from Indian Railways (L—18-3-75), 209.

Crude Oil Imports during 1975-76 (L—8-4-75), 125-26.

Decision on enhanced subsidy to flying clubs (XLIX—14-3-75), 70-71.

Decision to underwrite current year budgetary deficits of U.P. and Bihar (XLIX—14-3-75), 149-50.

Declaration of Inter-State Rivers as National Assets (XLVIII—24-2-75), 110-111.

Declaration of Stocks of Newsprint (LI—11-4-75), 177.

Delhi Airport Airconditioning dispute (LII—2-5-75), 139-40.

Denial of Selection Grade to TGTs officiating in PGT Grade. (XLIX—17-3-75), 54-55.

Development of effective system for distribution of essential Commodities (LII—30-4-75), 100-01.

Discussions with IMA on supply of essential drugs at below cost (L—18-3-75), 208.

Distribution of Land during Silver Jubilee Year of Bhoodan Movement (XLVIII—24-2-75), 120-121.

Diversification of FCI activities (XLVIII—24-2-75), 187.

Enforcement of Prohibition (XLVIII—24-2-1975), 44-45.

Execution of Major and Medium Irrigation Project (LI—21-4-75), 44-45.

GILL, SHRI MOHINDER SINGH—*contd.*

Export of Sugar (LI—11-4-75), 5—8.

FCI not to procure wheat from Punjab Markets (LII—28-4-75), 153.

Financial Crisis in Punjab Universities (LI—21-4-75), 196-97.

Five Year Plan of Indian Airlines (XLIX—7-3-1975), 32.

Foreign Aid (XLIX—7-3-75), 114-15.

Forest Wealth (LII—5-5-75), 133-34.

Illiteracy (L—24-3-65), 99-100.

Implementation of Hydro and Thermal power Generation Schemes (XLIX—12—3-75), 90-91.

Increase in fares of DTC Buses (LI—10-4-75), 49.

Increase in Incidence of Crime in Delhi (XLVII— 19-2-75), 186.

Indo-Iranian Discussion for Utilisation of Capacity in Industries (L—26-3-75), 72-73.

Investments by states in Public private and joint sector (LII— 9-5-75), 45-46.

Khetri Copper Project (XLIX— 6-3-75), 19-20.

Measures for timely supply of fertiliser to farmers (XVVIII— 3-3-75), 65-66.

Meeting of Indo Nepal Joint Review Committee (LI—25-4-75), 154-55.

Meetings of iron ore exporting countries held in New Delhi (XLVII—21-2-75), 48.

N.C.D.C. Loan to state Governments for Cooperative sugar Mills, (XLIX—5-3-75) , 143.

Nans by Modern Bakeries (LII—28-4-75), 27-28.

New price and procurement policy of foodgrains (LI—21-4-75), 197.

On-the-spot study of law and order in Mizoram (XLVIII—26-2-75), 145-46

Payment to Patel Chest Institute, New Delhi for treatment of C.H.G.S. Beneficiaries (LI—10-4-75), 140-41.

Plight of Indian Workers in Sri Lanka (XLIX— 6-3-75) , 156-57.

Preparation of Annual food Budgets (L—7-4-75) , 125.

GILL, SHRI MOHINDER SINGH—*contd.*

Procedures governing production for exports(XLVII— 21—275), 106-109.

Projects for Boosting Export of Woollens (XLVIII—· 28-2-75), 103-04.

Proposal for reopening Srinagar-Pindi road (XLVII— 20-2-75), 168.

Proposal to set up Drug Authority of India (L—8-4-75), 31.

Purchase of wide-bodid jets for Indian Airlines (LI— 11-4-75), 176.

Reducing prices of Drugs by curtailing Propaganda and Packaging Costs (XLVII—18-2-75), 45-46.

Refund of un-utilised portion of Foreign Travel Tax (XLIX—7-3-75), 172-73.

Reimbursement of claims by CGHS beneficiaries for treatment in Vallabh Bhai Patel Chest Institute, New Delhi (LI—10-4-75), 140.

Relaxation in Qualifications by States for Ex-servicemen (L—20-3-75), 139.

Request by Punjab Government for increasing the number of seats in Vidhan Sabha and for changing the ratio of Parliamentary and Assembly seats (XLVIII—25-2-75), 135-36.

Request of Punjab Government to purchase Cotton by C.C.I. (XLIX—·7-3-75), 119.

Research Units to Develop New Drugs (LI—15-4-75), 50.

Resumption of overflights between India and Pakistan (XLIX—6-3-75), 157.

Revolution in country, Industrialisation (XLIX—5-3-75), 36.

Sale of Smuggled Goods (LI— 25-4-75), 155-56.

Separate Laws to deal with smugglers (LII— 2-5-75), 186-87.

Setting up of Captive Power Plants (XLVIII—26-2-75), 118.

Setting up of cell to coordinate Women Welfare activities (XLVIII— 24-2-75), 121—23.

Settlement of Jama Masjid Dispute (LI— 21-4-75), 68-69.

Sites for disposal of Radioactive Wastes from Power Stations (L—9-4-75) 85-86.

GILL, SHRI MOHINDER SINGH—*contd.*

Sub-contracts for India under French Projects in West Asian Countries (LI— 18-4-75), 262-63.

Subsidiaries of STC (LI— 25-4-75), 58-59.

Super Power stations (XLVIII— 26-2-75), 31.

Supply of power to Punjab from Rajasthan Atomic Power Plant (LI—16-4-75), 108.

Support of foreign Governments for Hindi in U.N.O. (XLVII—20-2-75), 168-69.

Surveys conducted by O & NGC for oil exploration (XLVII—18-2-75), 178.

Terror against Indians in Canada (LII— 8-5-75), 206-07.

Unified Railway Police Force (XLVII— 18-2-75), 175-76.

Value of Rupee (LII—9-5-75), 9.

Vice-Chancellors Conference (LI—21-4-75), 191-92.

Visit to India by Iranian Team for getting Indian Technicians (XLVII— 20-2-75), 167-68.

Wagon Building Industry facing Lay-offs (L—9-4-75), 122.

Waiting list for Telephone Connections (XLVII—19-2-75), 45.

World Bank Study on Domestic Resources for Oil Exploration (LI—11-4-75), 129.

GIRI, SHRI S. B. :

Compulsory Family Planning (LII—8-5-75), 29.

GODFREY, SHRIMATI M. :

Compulsory Family Planning (LII—8-5-75), 30.

India's Exports to Canada (LI—25-4-75), 6.

Debates

Measure to remove economic and social injustice to women (Res) (LI—25-4-75), 345.

GOENKA, SHRI R. N. :

Decision to appoint Government Directors in Companies associated with Shri R.N. Goenka (LII—6-5-75), 98.

GOGOI, SHRI TARUN :

Production of Crude oil from Assam Oil Fields (XLVIII—25-2-75), 30.

Debates

Approval of proclamation in relation to Nagaland (Res.) (L—25-3-75), 296—98.

Nagaland Budget 1965—76, D.G. (on Account), 1975-76. D.S.G. 1974-75 (L— 25-3-75), 296—98.

GOGOI, SHRI TARUN—*contd.*
President's Address (M) (XLVIII—25-3-75), 275-80.

GOHAIN, SHRI C. C. :
Development of Hilly Areas (XLVII—19-2-75), 12-13.

Diesel power stations in Arunachal Pradesh (XLIX— 5-3-75), 87.
Debates

Constitution (Thirty-seventh Amendment) Bill Motion to pass (LI—23-4-75), 371—73.

GOKHALE, SHRI H. R. :
Appointment of Judges of Supreme Court and High Courts (H.A.H. Dis.) (LII—6-5-75), 374—80.

Government's failure to fill vacancies in the High Courts and Supreme Court (under Rule 377) (LI—10-4-75), 236—41.

High court judges (conditions of service) Amendment Bill Int. (LII—8-5-75), 277-78.

Supreme Court Judges (Conditions of Service) Amendment Bill Int. (LII—8-5-75), 269, 274—77.

GOMANGO, SHRI GIRIDHAR :

Administrative structure proposed by State Governments for the ITDPs. (LII—30-4-75), 174-75.

Allocation made by States and Central Ministries for sub-plans for Tribal Areas (LI—23-4-75), 67.

Allotment of Petrol Pumps to unemployed Scheduled Tribes and Scheduled Castes graduates (LII—6-5-75), 152-53.

Badanalla Irrigation Projects in Orissa (LI—21-4-75). 148-49.

Bahuda Irrigation Project (LI—21-4-75), 51-52.

Bahuda Irrigation Project (LI—21-4-75), 147-48.

Budget Proposal for Dandakaranya Project for Fifth Plan (LII—8-5-75), 48-49.

Checking of CGHS Stores (LI—18-4-75), 104-05.

Development of Tribal Areas (LI—23-4-75), 113.

Diversion of funds earmarked for specific projects (LII—7-5-75), 164.

Exploitation of tribal women through publication of their Naked Photographs (LII—30-4-75), 176-77.

GOMANGO, SHRI GIRIDHAR—*contd.*
Formation of Separate Directorate for CGHS (LI—18-4-75), 105.

Funds for Poteru Irrigation Project during Fifth Plan (LI—18-4-75), 170-71.

Implementation of Law relating to Scheduled Castes and Schduled Tribes (LII—6-5-75), 86.

Incidents due to Tribal Unrest (LII—7-5-75), 104.

Instructions to States to take up Major and Medium Irrigation Projects (LII—5-5-75), 105.

Intergrated Child Development Service Project in Orissa (LII—5-5-75), 157—59.

Irrigation facilities in backward area of Orissa (LI—21-4-75), 149.

ITDPs opened by Government of Orissa before submission of the Sub-plan (LII—30-4-75), 112.

Money Earmarked for Gunupur Nau Pada Narrow Gauge Line (South-Eastern Railway) (LII—29-4-75), 50-51.

Non-Cooperative attitude of embassies towards Indians abroad (LI—18-4-75), 95.

Opening of Branches of Nationalised Banks in Tribal and Rural Areas of Orissa (LII—2-5-75), 37-38.

Pattern of development work in tribal development agencies not included in ITDPs (LII—30-4-75), 175-76.

Proposal from Orissa Government for Development of Tourism (LII—2-5-75), 118-19.

Recruitment Rules of Senior Translators (L—9-4-75), 61.

Return of Unspent Money by Government of Orissa (LII—2-5-75), 119.

Revenue from Oil, Tea and Jute Produced in Assam (LI—11-4-75), 76-77.

Setting up of a petrol depot at Koraput in Orissa (LII—6-5-75), 151-52.

Special emphasis on colleges in tribal district and educational backward areas (LII—5-5-75), 156-57.

Steps for non diversion of Allocations for Tribal sub-Plan (LI—16-4-75), 56.

GOMANGO, SHRI GIRIDHAR—*contd.*

Uneconomic Branch Lines surveyed for Conversion to Broad Gauge lines (LII—6-5-75), 153—55.

Work done by CGHS Doctors in Army (LI—18-4-75), 49.

Debates

D.G., 1975-76—Ministry of Agriculture and Irrigation (LI—11-4-75), 269—72.

Dowry Prohibition Act (HAH DIS) (LI—11-4-75), 370.

GOPAL, SHRI K. :

Arab investment in Joint Industrial Projects (LII—7-5-75), 22.

Closure of Wig India, Madras (L—21-3-75), 72.

Credit given by Nationalised Banks (L—21-3-75), 22.

Loss in Production due to Power-shortage in West Bengal (LII—7-5-75), 22.

Medical Colleges in India (L—20-3-75), 16.

Overproduction in Coca-cola Bottling plants (XLIX—5-3-75), 11.

Production of Yarn and Cloth for Domestic Consumption (LI—11-4-75), 19-20.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 43.

Debates

Constitution (Amendment) Bill (Amendment of Article 101 and 102 etc.) by Shri Priya Ranjan Das Munsi Consid. (L—21-3-75), 329—31.

Demands for Grants, 1975-76 : Ministry of Commerce (LI—22-4-75), 336—40.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 366.

Tobacco Board Bill consid. (XLVIII—28-2-75), 258—61.

GOPALAN, SHRI A. K. :

Alleged interference of IOA in India Volleyball Federation (XLIX—17-3-75), 77-78.

Allocation of Mutton Tallow to Kerala Soaps and oil Limited (L—18-3-75), 89-90.

Committee to study the problems of Tribals in Kerala (XLVIII—26-2-75),

GOPLAN SHRI, A.K.—*contd.*

Deposits of lime shell in Payyanoor area of Kerala (XLIX—6-3-75), 167.

Enquiry Committee on Police Firing in Jama Masjid Area (L—26-3-75), 39.

Establishing Ayurvedic University in States (XLIX—6-3-75), 167-68.

Iron ore deposit in Kozhikode region of Kerala (XLIX—6-3-75), 166-67.

Job Absorption Quota for Scheduled Castes and Scheduled Tribes (XLIX—13-3-75), 89.

Limestone deposits at Walayar, Kerala (XLIX—6-3-75), 94.

Newsprint project at Vellur, Kerala (L—19-3-75), 94-95.

Opening of Tribal blocks in Kerala (XLVIII—26-2-75), 197-98.

Postponement of bye-elections for Trivandrum Parliamentary Constituency and 48 Assembly Constituencies in Bihar (XLVII—18-2-75), 166.

Project report for Salem Steel Plant (XLVII—20-2-75), 79-80.

Proposal for a Sanskrit Vidyapeeth in Kerala (L— 24-3-75), 147—49.

Revision of Pay Scales of Employees of Indian Dairy Corporation (II—28-4-75), 89.

Rural Electrification Schemes in Kerala (XLVIII 26-2-75), 114 - 119.

Trivandrum Airport (L—21-3-75), 67.

Debates

Leave of absent from sittings of the House (LII—8-5-75), 256.

President's Address : Motion of Thanks (XLVIII 20-2-75), 248—62.

GOSWAMI SHRIMATI BIBHA GHOSH:

Freezing of admission at undergraduate level in Indian Institutes of Technology (XLVIII—24-2-75), 102-03.

G.S.I. investigation for gold in KGF Area of Mysore (XLIX—13-3-75), 81-82.

Pay Scale of Ploughmen in Dandakaranya Project (L—20-3-75), 46.

Police Firing at Manwal and Krishanpur Refugee Camps near Jammu (XLIX—6-3-75), 57.

GOSWAMI, SHRI DINESH CHANDRA:

Assistance given by Financial Institutions to States (LI—25-4-75), 21-22.

GOPALAN, SHRI A.K.—*contd.*

Bill on River Brahamaputra (L— 24-3-75), 107-08.

Cheating of Balenganj Branch of Central Bank of India (XLIX—7-3-75), 18.

Expansion of Refineries in Assam (L— 25-3-75), 95-96.

Forged International Vaccination Certificates (XLIX— 6-3-75), 10-11.

Fresh reforms in Industrial Licensing (LI— 23-4-75), 19.

Grants to Central Universities (LI— 21-4-75), 25.

Improvement of Jorhat and Lilabari Airports (LI— 11-4-75), 13.

Loans advanced by Film Finance Corporation to New Producers (XLIX— 12-3-75), 8.

Prices of Essential Commodities (XLVIII— 28-2-75), 21.

Projects taken up by N.E. Council (L— 9-4-75), 107—14.

Raids on premises of Former Ruling Family of Jaipur (XLIX— 4-3-75), 38.

Railway line to Meghalaya from New Bongaigaon (L—25-3-75), 198.

Repair works on National Highways in Orissa (XLIX— 13-3-75), 15-16.

Steps to meet requirements for crude oil for Industry and Agriculture (XLVIII 25-2-75), 11.

Visit by Chogyal of Sikkim to Nepal (LI— 10-4-75), 111-12.

Whole-sale price index (XLVII—21-2-75), 121.

Debates

A letter alleged to have been written by Employees of HINDALCO to President of HINDALCO (QOP) (LII—8-5-75), 238-39.

Approval of proclamation in relation to Nagaland (Res) (L—25-3-75), 304—08.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India (D's) (L—24-3-76), 250—55.

Constitution (Amendment) Bill (*Amendment of art 80 and omission of Fourth Schedule*) by Shri Dinesh Chandra Goswami Consid.(LII—2-5-75), 363—66.

Constitution (Thirty Eighth Amendment) Bill Consid. (LI— 23-4-75), 251—56.

GOSWAMI, SHRI DINESH CHANDRA—*contd.*

Demands for Grants, 1975-76: Ministry of Commerce (LI—22--4-75), 327—33.

Demands for Grants (Railways) 1975-76: General Discussion (XLIX— 17-3-75), 406—15.

Disapproval of North Eastern Areas (Reorganisation) Amendment Ordinance, 1974 (Res) (L—18-3-75), 274—79.

Government of Union Territories (Amendment) Bill. Consid. (LII—6-5-75), 328—32.

Incident at Allahabad High Court (St.) (L—18-3-75), 362-63.

Maintenance of Internal Security (Amendment) Bill: Int. (LII—7-5-75), 304—08.

Measures to remove Economic and Social Injustices to Women (Res.) Debate adjourned (LI—11-4-75), 324—33.

Nagaland Budget, 1975-76. D.G. (On Account) 1975-76. D.S.G. 1974-75 (L—25-3-75), 304—08.

North Eastern Areas (Reorganisation) Amendment Bill: Consid. as passed by R.S. (L—18-3-75), 274—79.

Prime Minister's statement on Jammu and Kashmir (M.) (XLIX—3-3-75), 258—65.

GOTKHINDE, SHRI ANNA SAHEB :

Allocation of Funds for Electrification of Tribal areas during 1973-74 and 1974-75 (XLVII—19-2-75), 86.

Auction of contraband goods (L— 21-3-75), 36.

Central grants for establishment of Command area development authorities (XLVIII—24-2-75), 219-20.

Clarification on award of Krishna Water Dispute Tribunal (XLVII—24-2-75), 218-19.

Demand for providing two Tier Sleeper Coaches in Trains, running between Miraj and Latur (XLVIII—25-2-75), 50-51.

Direct Dialling between various Towns in Maharashtra (L—19-3-75), 66-67.

Donations received by Individuals/ Organisations from smugglers (XLIX— 14-3-75), 63-64.

GOTKHINDE, SHRI ANNA SAHEB—*contd.*

Extension of Area under Drought Prone Area Programme (XLIX—10-3-75), 108-09.

Extension of goods shed on the metre gauge line at Miraj (L—18-3-75), 167-68.

Foreign Assistance for Irrigation Projects (XLVIII—24-2-75), 87-88.

Impact of Anti-smuggling drive on prices (XLVII—21-2-75), 1—9.

Indo-U.S. relations (XLVII—20-2-75), 151-152.

Representation regarding Registration of "Pratibimb" weekly of Sangli, Maharashtra (LI—16-4-75), 56-57.

S.T.C.'s Turnover in 1975-76 (LII—2-5-75), 25.

Setting up of Spinning Mills (XLVIII—28-2-75), 59-60.

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75), 12-13.

Debates

Constitution (Amendment) Bill (*Amendment of Eighth Schedule*) Int. (LII—2-5-75), 303—05.

Demands for Grants, 1975-76 Ministry of Agriculture and Irrigation (L—8-4-75), 247—52.

Maharashtra — Karnataka Boundary Dispute (H.A.H. Dis.) (LI—21-4-75), 351—521.

GOWDER, SHRI J. MATHA :

Export of Packet Tea (LI—18-4-75),7.

Increase in Chinese presence in mid-Western Nepal (XLVIII—27-2-75), 19.

Debates

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis.) (L—24-3-75), 286—89.

Companies (Amendment) Bill (Omission of Section 90) by Shri Madhu Limaye (LI—18-4-75), 449-50.

Constitution (Amendment) Bill (Amendment of Article 101 and 102 etc) by Shri Priya Ranjan Das Munsi—Consid. (L—21-3-75), 337—39.

D.G. (Railways) 1975-76 (L—19-3-75), 267—69.

Demands for grants, 1975-76 :

Ministry of Commerce (LI—22-4-75), 302—07.

GODWER, SHRI J. MATHA—*contd.*

Demands for Grants, 1975-76 :

Ministry of Defence (LI—21-4-75), 285—87.

Disapproval of North Eastern Areas (Reorganisation) Amendment Ordinance, 1974 (Res) (L—18-3-75), 281—84.

Gujarat Budget, 1975-76 :

D.G. (on account) 1975-76 D.S.G., 1974-75(L—21-3-75), 285—88.

Measures to remove Economic and Social Injustices to women (Res.) Debate adjourned. (LI—11-4-75), 358—64.

North Eastern Areas (Reorganisation) Amendment Bill :

Consid. as passed by R.S. (L—18-3-75), 281—84.

President's Address (M) (XLVIII—25-3-75), 240—45.

Tobacco Board Bill :

Consid. (XLVIII—28-2-75), 256—58.

GUHA, SHRI SAMAR :

Acquisition of Houses (L—7-4-75), 162-63.

Admission in Dehradun and Poona Defence Training Institutes (XLIX—13-3-75), 155-56.

Advances to States for Supply of Essential Commodities to Weaker Sections of Society (XLIX—7-3-75), 35.

Agitation by staff of Visva Bharati University (L—24-3-75), 201-02.

Allocation in Budget for payment of ex-gratia compensation for enemy properties (LI—11-4-75), 83-84.

Anti-Smuggling Drive- (LII—9-5-75), 83-84.

Appointment of a Committee on Rehabilitation of former East Pakistan Refugees (LI—10-4-75), 214.

Appointment of a Representative from NUJ in Wage Board (LI—10-4-75), 213-14.

Assistance and Aid by Social Welfare Department to various States (LI—21-4-75), 184—86.

Assistance given by Financial Institutions to States(LI—25-4-75), 10—22.

Attacks on Linguistic Minorities (L—19-3-75), 68.

Average Expenditure on persons lodged in Jails on charges of smuggling and in connection with JP movement (LI—23-4-75), 14—16.

GUHA, SHRI SAMAR—*contd.*

Barachauka Basin Drainage Scheme in West Bengal (XLIX—10-3-75), 186.

Bill to increase Retirement Age of Judges of Supreme Court (L—25-3-75), 198.

Bonus to paddy growers and wheat growers (LII—5-5-75), 101-02.

Calcutta Telephones (L-9-4-75), 153-54, (LI—23-4-75), 96-97.

Cases Involving Economic Offences against Shri R.N. Goenka and his Concerns (XLIX—14-3-75), 22-23.

Cases of land acquisition orders in courts (XLIX—10-3-75), 116—17.

Central Aid for Cashewnut Production (XLIX—10-3-75), 135—38.

Central Assistance to Salt Factories in Coastal Belt of Contai in West Bengal (L—19-3-75), 155.

Central Assistance to West Bengal for Flood and Drought Affected Areas of Midnapur District (XVVIII—3-3-75), 77.

Central Funds allocated for Flood Repairs and Restoration Works for West Bengal (XLIX—7-3-75), 102-03.

Citizens' Convention in Calcutta on Electoral Reforms (L—25-3-65), 93-94.

Compensation for Enemy Properties (L—21-3-75), 117.

Compensation for Indian properties taken over by Burmese Government (XLVIII—27-2-75), 196-97.

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-75), 202.

Complaints about rigging and corrupt practices in Barpeta Bye-election (L—8-4-75), 82—84.

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 10.

Concentration of Pakistan and Chinese forces on Borders (LI—18-4-75), 97-98.

Constraints faced by Haldia Fertilizer Project (L—8-4-75), 184-85.

Continuation of Emergency (LI—16-4-75), 97-98.

GUHA, SHRI SAMAR—*contd.*

Contracts for Foreign Parties for offshore Oil Exploration (LII—29-4-75), 142-43.

Criss-Cross Surface Railway in Greater Calcutta (L—18-3-75), 11—18.

Decision about Calcutta University (L—24-3-75), 110-11.

Decision of Internal Finance Department to pay the claims below Rs. four lakhs (LI— 18-4-75), 246-47.

Delay in completion of Fast Breeder Test Reactor (LII—7-5-75), 19.

Demands of Jute Workers (XLVII—21-2-75) 116-17.

Development of Delhi and Calcutta Airports (XLVII—21-2-75), 194-195.

Development of Digha as a Tourist Centre (L—21-4-75), 121.

Development of Tourist facilities at Digha (West Bengal) (XLVII—21-2-75), 193-194.

Development Works done with Central Assistance for Delhi and Bombay (LI—21-4-75), 186-87.

Discussion between India and USSR on launching of Scientific Satellite by India (XLVIII—26-2-75), 101.

Disposal of assets by Burmah Shell to Dealers (LI—15-4-75), 26.

Dual Pricing Policy (L—21-3-75), 9.

Dubda Basin Drainage Project (LII—5-5-75), 226-27.

Effect on Indo-Bangladesh Financial transaction as a result of demonetisation of 100 Taka notes (LII—9-5-75), 208.

Election petitions filed in High Courts and Supreme Court after 1972 elections to State Legislatures (LII—6-5-75), 167-68.

Emergency in the Country (LI—16-4-75), 25-26; (LII—7-5-75), 86.

Estimates for Tube Railway for Calcutta (LII—29-4-75), 140-41.

Ex-gratia compensations for enemy properties (XLVII—21-2-75), 73—75.

Expenditure on advertisements given by Public Sector Undertakings (XLIX—14-3-75), 111-12.

Exploration of Geothermal Power Production of Energy (XLIX—5-3-75), 30.

GUHA, SHRI SAMAR—*contd.*

Financial aid to private and public sectors of textile industry (XLIX—14-3-75), 110-11.

Financial assistance to voluntary organisation for adult education (XLIX—17-3-75), 194.

Foreign Minister's proposed visit to U.S.A. (L—20-3-75), 28.

Fund allocated for irrigation projects (LII—28-4-75), 181.

Funds to States for Crash Employment Programme (XVVIII—3-3-75), 149-50.

Grant of pension to freedom fighters amongst INA civilians and members of I.I.L. (XLVIII—26-2-75), 207—09; (L—26-3-75), 76-77.

Grant of pension to IIL Freedom Fighters (LII—7-5-75), 101.

High Court's verdicts about Railway Employees under suspension, dismissed (XLVIII—25-2-75), 186-87.

Housing Schemes in States (LI—21-4-75), 188-89.

Implementation of New Pay Scales for College and University Teachers (L—24-3-75), 202-03.

Import of Natural Rubber (L—21-3-75), 26.

Import of Rice from USA under PL-480 (LI—21-4-75), 14.

Increase in fares of buses due to increase in prices of Petrol (LI—10-4-75), 129-30.

India's contribution towards South Asia Tourism Year (XLIX—7-3-75), 4.

Indian Defence Personnel sent to Russia for Training (XLIX—5-3-75), 141-42.

Indo-Bangladesh Trade Pact (XLVIII—28-2-75), 92-93.

Indo-Bangladesh Trade Pact for Exchange of Films (XLIX—14-3-75), 122.

Inquiry into Malpractices in Barpeta Bye-election to Lok Sabha (LII—6-5-75), 35-36.

Institutions in the names of Mahatma Gandhi, Jawaharlal Nehru and Netaji Subhas Chandra Bose (XLIX—17-3-75); 179-80 (LII—28-4-75), 90.

Instructions to State Governments on use of State Cars (LII—29-4-75), 10.

GUHA, SHRI SAMAR—*contd.*

Investigation into the Bomb Blast that claimed the life of former Railway Minister (XLVII—19-2-75), 26-27, 29.

Issue of Licences to New Companies (L—19-3-75), 152—54.

Learning of Malayalam by minorities in Kerala (LI—16-4-75), 11

Licences issued for Chemical and Drug Industries (LI—22-4-75), 133.

Licences issued for setting up of Chemical Industries at Haldia Port (LII—6-5-75), 168-69.

Linguistic Communities (L—19-3-75), 34-35.

List of Dead and Wounded in Accident at Ultadanga (XLIX—4-3-75), 51

Location of Head Offices of Financial Institutions at Bombay (XLIX—14-3-75), 32—36.

Maintenance of Records of Atrocities on Harijans and Tribal in the country (XLIX—12-3-75), 160-61.

Malpractices in Trade Fairs Abroad (LII—2-5-75), 137.

Material for publication of book "Last Days of Netaji" (XLVIII—26-2-75), 206-07.

Memorandum Submitted by Ex-Service men of Pubjab, Himachal Pradesh and Haryana to the Former President (L—20-3-75), 1—7.

Name of Regiments in Army (LI—10-4-75), 91-92.

News report entitled 'Advanced Study Centre of Calcutta University derecognised' (XLIX—17-3-75), 195-96.

Off-shore oil Exploratation along coastal Belt of West Bengal and Orissa (L—8-4-75), 183-84.

Oil and Gas Reserves at Baramura in Tripura (L-25-3-75), 18.

Parts of I.N.A. Memorial Monument of Singapore (L—9-4-75), 152.

Passports and Visas between India and Bangladesh (XLIX—13-3-75), 82-83.

Persons arrested under Misa in Procurement Drive for Rice in States (L—7-4-75), 163.

GUHA, SHRI SAMAR—*contd.*

Preservation of a House in Calcutta where Headquarters of Provisional Government of Bangladesh was located (L—9-4-75), 34-35.

Prices of Consumer Commodities (LII—2-5-75), 201.

Price of Wheat and Rice in different States during 1974-75 (L—24-3-75), 200.

Painting of Multi Coloured Notes (LII—9-5-75), 207.

Procurement of Foodgrains in West Bengal (XLIX—10-3-75), 187-88.

Procurement prices of Paddy in different States (XLIX—10-3-75), 91-92

Procurement price of rice and wheat (L—7-4-75), 70-71.

Production of Helium from Hot Water Springs in West Bengal and Bihar and Monazite Sand of Kerala (XLIX—12-3-75), 158—60.

Production of salt in coastal belts of Orissa (LII—7-5-75), 163.

Production of Textile Goods in Public and Private Sector (XLIX—12-3-75), 99-100.

Programme on Birthday of Netaji Subhas Chandra Bose (L—19-3-75), 167—69.

Progress made by CMDA (LI—21-4-75), 35—38.

Progress on oil exploration (XLVII—18-2-75), 153.

Projects of Oil Exploration in West Bengal (LI—22-4-75), 2—7.

Projects undertaken by CMDA for 1975-76 and 1976-77 (LII—5-5-75), 227-28.

Proposal to take over Gluconate Limited (LII—6-5-75), 169.

Postponement of Lok Sabha elections to 1977 (LII—29-4-75), 31-32

Publications on works of Mahatma Gandhi, Pandit Jawaharlal Nehru and Netaji Subhas Chandra Bose (L—26-3-75), 129-30

Purchase of Jute by J.C.I. (LII—9-5-75). 206

Radio and T. V. Programmes on Netaji's Birthday (XLIX—12-3-75) 137-38.

Radio talks by Editor of 'New Wave' (L—19-3-75), 165-66.

GUHA, SHRI SAMAR—*contd.*

Rate of Growth of Employment (XLIX—5-3-75), 22.

Reaction of Government to the Statement made by Shri J.R.D. Tata regarding future of Private industry (LII—7-5-75), 130.

Realization of Central and Agricultural Loans from Cultivators of Contai sub-Division (XVVII—3-3-75), 207-08.

Recipients of ex-gratia compensation for Enemy properties (LI—25-4-75), 149-50.

Refugee Harijan colony on Railway Lands in Panihati Area (L—8-4-75), 182-83.

Rehabilitation of East Pak Refugees Outside West Bengal (L—20-3-75), 150.

Rehabilitation of former East Pakistan Refugees in Andaman and Nicobar Islands (XLVII—27-2-75), 197-98.

Rehabilitation of Refugees from East Pakistan (XLVII—20-2-75) 90-91.

Rehabilitation of repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75), 19—22.

Release of Ganga waters through Farakka (XLVII—20-2-75), 196-97.

Report of Netaji Inquiry Committee (XLVIII—26-2-75), 90-91.

Reported Pakistan's Threat to Bombay Off-shore Oil Field (XLVIII—25-2-75), 81.

Reports submitted on electoral reforms (L—18-3-75), 156-57.

Reported Statement of Pakistan Prime Minister alleging India of Expansion Mood (XLVII—20-2-75), 135-36.

Representation regarding transfer of FCI employees, Eastern Zone (L—7-4-75), 190-91.

Research and Analysis Wing (L—26-3-75), 126.

Ragging in Engineering and Medical Colleges and Institutions (LII—28-4-75), 181.

Russian Supplies of Equipments for Steel Production (XLIX—6-3-75), 140-41.

Scheme for cleanlines in Trains (LI—15-4-75), 17.

Scheme for Rehabilitation of Former East Pakistan Refugees (L—20-3-75), 79.

GUHA, SHRI SAMAR.—*Contd.*

Scheme to build houses for Harijans and Tribals. (XLIX—5-3-75), 136-37.

Selection of Programme Executives in the All India Radio by U.P.S.C. (LI—16-4-75). 23.

Setting up of Nuclear Power Plants, (LII—30-4-75), 189-90.

Setting up University at Midnapore. (L—7-4-75), 189-90.

Setting up of a University at Midnapore (LII—5-5-75), 223-25.

Settlement of issue of enemy property with Bangladesh (XLVIII—27-2-75), 95-96.

Ship Building yard at Haldia (XLVII—20-2-75), 196.

Slum and Pavement Dwellers in Big Cities, (LII—28-4-75), 182.

Smugglers arrested under MISA/COFEPOSA (XLVII—21-2-75), 13-14.

Smuggling of Goods from Nepal (L—21-3-75), 31.

Smuggling on Indo-Bangladesh Border (L—21-3-75), 119.

Smuggling on Indo-Nepal Border (L—21-3-75), 120.

Statement of Prime Minister and Chief Election Commissioner regarding Elections (XLVII—18-2-75), 54-57

Steps taken under SFDA and MFAL scheme in West Bengal (XLVIII—3-3-1975), 11-13.

Supply of Political Literature by USSR to India (LII—8-5-75), 93-94.

Survey for Petroleum resources in West Bengal Basin (XLVIII 4-25-2-1975), 114.

Talk with West Bengal Government on Rehabilitation on former East Pakistan Refugees (XLIX—6-3-75), 65-66.

Use of costly paper by public Sector Bodies for annual reports—(XLIX—14-3-75), 112-13.

Use of Nuclear Capability to Strengthen Indian Defence (XLIX—13-3-75), 156.

Utilisation of hot springs of West Bengal and Chhotanagpur Area of Bihar for production of Electricity), (L—9-9-75), 514.

GUHA, SHRI SAMER.—*Contd.*

Value of Rupee in relation of Rouble (LII—2-5-75), 89-90.

Views of Association of Heads of Higher Secondary Schools on 12 year School Education. (XLIX—17-3-75), 14-15.

Visit to India by Chinese Table Tennis Team (XLIX—13-3-75), 154-55.

Wagon breaking, Pilferage and missing of Food Wagons (L—8-4-75), 180-82.

Wasteful expenditure by FCI (LII—5-5-75), 225-26.

Wholesale and retail prices (LII—2-5-75), 58-59.

Working of Silo Plant at Calcutta, (XLIX—17-3-75), 105-07.

Debates

Re. Adjournment Motions (Query) (L—7-4-75), 240-50.

Re. Adjournment motions (LI—11-4-75), 233-34.

Alleged forged letter ascribed to be from employees of HINDAL Co. read by Shri Janeshwar Misra in the House (QOP) (LLI—9-5-75), 272.

Re. Arrest of socialist leader in West Bengal, (LII—30-4-75), 268-69.

Re. Arrest of Shri Goswami, a Socialist Leader of Assam (XLIX—7-3-75), 204.

Attempt on the life of Shri A.N. Ray Chief Justice of Supreme Court of India (Dis) (L—24-3-76), 241-50, 338-39.

B.O.H. (XLVIII—21-2-75), 246-47.

B.H.O. (XLIX—14-3-75), 217-19.

B.O.H. (L—21-3-75), 195-97.

B.O.H. (LI—25-4-75)— 218-19.

Certain information given by the Home Minister on 8th April 1975 etc. re. Incidents in Calcutta (St) (LI—21-4-75), 236-37.

Constitution (Thirty Eighth Amendment) Bill, consid. cl. (LI—23-4-75) 305-06, 311-16.

D.G. 1975-76— Ministry of External Affairs. (LI—16-4-75), 242-47.

D.G. 1975-76-Ministry of External Affairs, (LI—16-4-75), 285-86, 293

D.G. (Railways) 1975-76 (L—19-3-65), 272-75.

GUHA, SHRI SAMAR—*Contd.*

Disapproval of the Press Council (Second Amendments) Ordinance, 1974 (Res.) (L—24-3-75), 393-98.

Re. discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75), 223-25.

Enforcement of Prohibition (H.A.H. Dis), (L—21-3-75), 382-86.

General Budget 1975-76: General Discussion (XLIX—13-3-75), 288-96.

Growth of Fascism in the country (Res.) (OL—26-3-75), 316-24.

Jute Workers' Strike in West Bengal (Dis.) (XLVIII —20-2-75), 425-30.

Maintenance of Internal Security (Amendment) Bill, Int. (LII—7-5-75), 256-60, 271, 297, 326-28.

Measures to remove economic and Scoial injustices to women (Res) debate adjourned (LI—11-4-75), 334-335, 366.

No Confidence in the Council of Minsters (M) (LII—9-5-75), 345,—

Payment of ex-gratia compensation for properties of Indians in Pakistan and former Esat Pakistan (Matter under 377), (L—20-3-78), 184—86.

Press Council (Amendment) Bill, consid. (L—24-3-75), 393-98.

Problems confronting the Textile Mills managed by the National Textile Corporation (Under Rule 377) (LI—11-4-75), 252-53.

Problems of refugees from former East Pakistan in West Bengal (St.) (LII—8-5-75), 258-59.

Re. Question of Privilege (XLIX—3-3-75), 230-38.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose. (Res) LI—11-4-75), 367.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res) (LI—25-4-75), 388.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose. (Res.) (LII—9-5-75), 367-86, 415-17.

GUHA, SHRI SAMAR—*Contd.*

Re: Reported attempt to carry arms in Allahabad Hight court where the Prime Minister has to give evidence (L—18-3-75), 310-11, 360-61.

Reported discriminatory policy in fixation of procurement price or rice (CA) (LI—21-4-75), 207-15.

Reported Police atrocities in Jama Masjid Area, Delhi (Dis). (XLVIII-19-2-75), 368-72.

Reported resignation of General Manager of Durgapur Steel Plant. (CA) (LII—9-5-75), 317-24, 329.

Re. resignation by Shri Mohan Dharia (XLIX—3-3-75) —242-44.

Setting up of Wage Boards for working jouralists and non-journalist newspaper employees (St.) (L—18-3-75), 259-60.

Situation in Sikkim. (St.) (LI—11-4-75), 246.

Supplementary Demands for Grants (General) 1974-75 General Discussion (L—20-3-75), 314, 319 .

Violent incident in Calcutta wherein Shri Jayaprakash Narain's Car was attacked and Shri Samar Guha, M.P. sustained injuries, (M) (L—8-4-75), 349-62.

GUJRAL, SHRI I.K.

Announcement over A.I.R. about Shri Mohan Dharia's resignation (XLIX—12-3-75), 263-69.

Blacking out of certain items of business in the House by All India Radio (Under Rule 377) (L—25-3-75), 227-29.

Deletion of 'Peoples, March' to Parliament from Indian News Review. (Matter Under Rule (377), (L—9-4-75), 248-52.

Disapproval of the Press Coucnil (Second Amendment) Ordinance, 1974 (Res) (L-24-3-76), 353,54, 404-15.

Press Council (Amendment) Bill Consid- (L—24-3-75), 353-54, 404-15.

Reported smuggling of crime and obscene thriller films into the country (CA) (XLIX—4-3-75), 249-60.

GUPTA, SHRI INDRAJIT

Additional Resources for Power Sector of Plan (XLVII—19-2-75), 41

GUPTA, SHRI INDRAJIT—*Contd.*

Admission to Aircraft Factories in Kanpur and Bangalore (LI—10-4-75), 3.

Aircraft Carrier "Enterprise" in Indian Ocean (XLVII—20-3-75), 141

Alleged remarks of managing Director, N.I.D.C. (XLVIII—26-2-1975), 71.

Annual Report of M.R.T.P. Commission (XLVII—18-2-75), 78-79.

Assets of 30 Industrial Business Houses (LI—18-4-75), 24 .

Attack by jewist terrorists on India House at New York (XLVII—20-2-75), 132-133.

Bal Yogeshwar's Link With CIA. (LII—30-4-75), 122.

Balyogi's wife acting as CIA Agent (LII—30-4-75), 200-01.

Board of Directors of M/s. Bird and Company—(LI—15-4-75), 82.

M/s. Braithwaite Burn and Jessop Construction Co. Ltd. (L—26-3-76), 33-34

Canalisation of Export of Mica through Mica Trading Corporation (LI—18-4-75), 280-81.

Cases Filed with MRTP Commission by Registrar of Restrictive Trade Agreement (LI—15-4-75), 20.

Cases Involving Economic Offences against Shri R.N. Goenka and his Concerns—(XLIX—14-3-75), 16-25.

Charges against Employees in Eastern Region of I.O.C. (L—25-3-75), 137-38.

Charges against K. Jayant Table Tennis Player (L—24-3-75), 154-55.

Class I and Class II Status for Assistant Officers (LII—29-4-75), 163-64.

Closure of Belvedere Jute Mill at Sankrail, District Howrah (W.B.) (LI—25-4-75), 189.

Coca-Cole Export Corporation (L—26-3-75), 110-11.

Commemoration Stamp in honour of International Women's Year (LI—16-4-75), 93.

Complaint against Research and Development Section of Hindustan Lever Limited (XLIX— 12-3-75), 147-48.

Complaints against running of trains without guards and brake-vans (LI—22-4-75), 180.

GUPTA SHRI IVDRAJIT—*Contd.*

Conference on economic crisis of Fifth Plan (XLIX— 7-3-1975), 77-78.

Construction cost of Howrah Amta Broad Gauge Line (L—18-3-75), 91.

Conversion of M/s Bird and Company Calcutta into Public Limited Co., (L—8-4-75), 98.

Cooperative Jute Mills in Bihar, Assam, Andhra Pradesh and Orissa (LI—25-4-75), 107-09.

Credit facilties for Jute Industry. (LII—9-5-75), 100-01.

Criss-Cross Surface Railway in Greater Calcutta (L—18-3-75), 15.

Criticism of Sikkim's present set- up by the Chogyal (LI—10-4-75), 79-80.

Decision on recommendations of Bonus Commission Report (XLVII—20-2-75), 67.

Decline in Profit of I.O.C. (XLVII—18-2-75), 5-6.

Decrease in demand of Iron Ore in Japan (LII—2-5-75), 204.

Delhi Rent Control Act 1958 (LII—5-5-75), 110-11.

Demands of Jute Workers (XLVII—21-2-75), 116-17.

Dilution of Coca Cola Export Corporation equity structure in favour of Indian Participation (LII—7-5-75), 104.

Directives issued to Nationalised Banks regarding Credit to Sugar Factories. (L-21-3-75), 68.

Directives to Zonal Railways on Railway Employees punished for May, 1974 strike (LI—15-4-75), 198.

Diversion of allocations made for Calcutta Metropolitan Transport Project to core sector. (LII—6-5-75), 155-156.

Drafting of brief for talks with U.S.S.R. Minister (LI—18-4-75), 150-51.

Elecrification of Howrah—Delhi Trank Route (XLIX—4-3-75), 50.

Electronic "Sonar" equipment for detecting submarines designed by Bhabha Atomic Research Centre (LI—16-4-75) 204.

Emergency in the Country (LI-16-4-75), 25-26.

GUPTA, SHRI INDRAJIT—*Contd.*

Employees who retired after 1st April, 1957 but opted for contributory P.F. (LII—29-4-75), 51.

Exclusion of Income Tax Assessees from Statutory Rationing in urban areas (LII—28-4-75), 145.

Execution of certain Jobs through Contractors by Marketing Divison of I.O.C. (L—25-3-75), 139.

Expnsion of production by M/s Philips (LII—7-5-75), 217.

Export of Sugar (LI—11-4-75), 8.

Export of Unsold Chemicals by S.T.C., (XLVIII—28-2-75), 8-9.

Exports to and Imports from Bangladesh (XLIX—7-3-1975), 23-24.

Facilities for landing of Boeing 747 Aircraft at Calcutta Airport (LII—9-5-75), 17.

Facilities to Political victims in Chile by Indian Embassy (XLIX—13-3-75), 69-70.

Financial Crisis in Nationalised Textile Mills in West Bengal (LII—30-4-75), 224-25.

Food Shortage (XVVIII— 3-3-75), 79-80.

Foreign Exchange manipulations by Indian Association for Exeriment in International Living. (L—21-3-75), 151.

Foreign Minister's Proposed visit to U.S.A. (L—20-3-75), 27.

Grievances and demands of Garo People (LI—23-4-75), 179-80.

Immobilisation of Pressures for industrial liceneies. (LII—7-5-75), 25.

Implementation of Protocols and Agreements with USSR, (L—20-3-75), 100.

Implementation of recommendations of Indian Council of Medical Research Review Committee (L—20-3-75), 72.

Import of Wheat & Rice during 1975-76 (L—7-4-75), 12.

Imposition of Surcharge on Port Services by Bombay Port Trust (XLIX 6-3-75), 63.

Increase in Coal Prices (LI—16-4-75), 100-01.

Indian Engineer Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 2-3.

GUPTA, SHRI INDSAJIT—*Contd.*

Indian exports to Iraq (XLVIII—27-2-75) 122,23.

India's attitude towards PRG of South Vietnam and Sihanouk Government of Cambodia (LI— 18-4-75), 151.

Industries Benefited by IRCI in Calcutta (LII—cc 9-5-75), 4.

International Women Year (XLIX—17-3-75), 66-67.

Jaipur Udyog Ltd. (LI—22-4-75), 17-18.

Legislations Regarding Ceiling on Urban Property Passed by States (L—26- 3-75), 106.

Liberalisation of Family Pension (L—20-3-75), 141.

Loss due to mismanagement in M/s. Gluconate Limited (LI—15-4-75), 197.

Manufacture of sea water magnesite (XLIX—13-3-75), 136.

Manufacture of Speed Boats by Garden Reach Workshop, Calcutta (LI—25-4-75), 189-90.

Meeting of Iron Ore Exporting countries held in Gevena (LI—25-4-75), 8.

Memorandum Submitted by Ex-Servicemen of Punjab, Himchal Pradesh and Haryana to the Former President (L—20-3-75), 1-7.

Memoradum submitted by Parliamentary Forum for S.C. & S.T. (XLVII—19-2-75), 5.

Misuse of foreign exchange permit by West Bengal Minister, (LII—7-5-75), 183,

Nationalisation of Coal Mines Challenged by Public Sector Banks (L— 19-3-75), 22-29.

Nationalisation of IISCO (LI—18-4-75), 66.

New D.A. Formula for Central Government Employees (XLIX—7-3-1975),77.

New Mangalore Port Trust (L—20-3-75), 142.

New Servies of Bank Notes (LI—18-4-75), 12.

Non-payment of construction allowance to employees of Barauni Division of F.C.I. (LI—15-4-75), 199.

GUPTA, SHRI INDRAJIT- *Contd.*

Non-Payment of Sugarcane Price by Sugar Mills in U.P. and Bihar (L—24-3-75), 18.

Ordinance on Nationalisation of Foreign Owned Plantations in Kerala (XLVIII—26-2-1975), 10.

Payment of Conveyance Allowance by I.O.C. (L—25-3-75), 139-40.

Permanent and Temporary Staff of Indian Council of Medical Research (L—20-3-75), 140.

Pilferage of Weapons/Explosives from Ordnance Factories/Depots (LII—8-5-75), 117-18.

Pollution of Water of Upper Damodar (LI—21-4-75), 62.

Price for next Jute crop (LI—25-4-75), 74

Prices of Essential Commodities (XLVIII—28-2-75), 22-23.

Production of coal in Bharat Coking Coal Ltd. before and after Nationalisation (XLVIII—26-2-75), 180—82.

Production of Janata soap by some manufacturers (XLIX—4-3-75), 158-59.

Projects of Oil Exploration in West Bengal (LI—22-4-75), 5-6.

Programme of Social Reforms and measures to improve lot of Indian women in 1975 (L—7-4-75), 30—36.

Purchase of Jagnar Aircraft from Britain (LI—10-4-75), 171-72.

Raids on locker of India Safe Deposits Ltd. Calcutta. (LI—11-4-75), 111-12.

Ratio of Officers to Workmen in Marketing Division of I.O.C. (L—25-3-75), 138.

Ready-to-Wear Garments by M/s Union Carbide (India) Ltd. Calcutta (LII—2-5-75), 116-17.

Rebate got by Hindustan Lever Research and Development Section from Government (XLIX—12-3-75), 10—21.

Recession on Wagon Building Industry. (LI—23-4-75), 178.

Rehabilitation of repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75), 18-19.

GUPTA, SHRI INDRAJIT—*Contd.*

Re-instatement of Railway Employees of South Eastern Railway (L—25-3-75), 38-39.

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII—25-2-1975), 6.

Replacement of Statutory Rationing in Calcutta by Modified Rationing (L—24-3-75), 34-35.

Report by Banks to RBI regarding applying of Norms (XLIX—14-3-75), 41-42.

Representation from employees of M/s Grindlays Bank (LI—18-4-75), 238.

Representation from Employees' Union of Grindlays Bank (LI—18-4-75), 120.

Representation from West Bengal for setting up Industries in the State. (LII—30-4-75), 7-8.

Running over of Six Persons by Dankuni Local near Ultadanga (XLVIII—25-2-75), 144-45.

Sale of cotton to India by Pakistan (XLVII—21-2-75), 84.

Sale of sophisticated Planes and Lethal Weapons by Iran to Pakistan (LI—10-4-75), 164-65.

Sale of tickets for World Table Tennis Championships (L—24-3-75), 152—54.

Seniority of Assistant Engineers Class II in C.P.W.D. (XLVIII—24-2-75), 84-85.

Setting up of Television News Department (LI—16-4-75), 5.

Shifting of Office of Hindustan Paper Corporation from New Delhi to Calcutta (XLVIII—26-2-1975), 22-23.

Shortage of Houses in the Country (XLIX—17-3-75), 183-84.

Shortfall in Estimated Requirements of New Railway Wagons for 1974-75 (LI—22-4-75), 88-89.

Statements of Deposits and Pass Books of Wage Earners (LII—2-5-75), 123-24.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 15-16.

Steps to meet requirements for Crude oil for Industry and Agriculture (XLVIII—25-2-75), 12.

GUPTA, SHRI INDRAJIT : *Contd.*

Sulphur mixed crude for Mathura Refinery (LI—22-4-75), 127-28.

Supply of Essential Articles of Mas-Consumption through Public Distribution System (LI—16-4-75), 140.

Supply of essential Commodities to Nepal (LI—25-4-75). 190-91.

Survey for oil in Part of Arabian Sea Touching India (L—8-4-75), 22-23.

Tea Auction in London (LI—11-4-75), 146.

Taking over of "Metro" Cinema at Bombay and Calcutta (L—26-3-75), 140-41.

Takru Commission Inquiry into Haldia-Varauni Pipeline Project (LII—6-5-75), 95-96.

Theft of oil barrels from IOC's installations near Calcutta (LII—29-4-75), 164-65.

Trade relations between India and Cuba (LII—8-5-75), 200-01.

Treatment of workers of Railway Canteen as Railway employees (LI—22-4-75), 53.

Unaccounted wealth with top ranking Ex-Rulers and their relatives (L—21-3-75), 151.

Unauthorised officials at Kuala Lumpur (LII—28-4-75), 69.

Urdu Dictionary 'Farhang Asafia' (LII—28-4-75), 142.

Vacant posts in Burn, Braithwaite and Jessop Construction Company Ltd. (L I — 23 - 4 - 75), 179.

Value of goods exported and imported, Port-wise (L—21-3-75), 92.

Violation of Customs Regulations by Balyogeshwar (LII—2-5-75), 31.

Vocational Training and Exployment Opportunities for Indian Women in 1975. (L—7-5-75), 186—88.

Work-to-Rule agitation by Peons of Different Centres of RBI (L—21-3-75), 152.

Workers laid off in Faridabad Factories due to Power supply being switched off (LI-16-4-75), 131-32.

Worker's Participation in Undertakings under Ministry of steel and Mines (XLVIII—27-2-75), 37-38.

GUPTA, SHRI INDRAJIT : *Contd.*

Youth Student Delegation from Indonesia (L—24-3-75), 188-89.

Debates

Re. Adjournment Motions (Querry) (L—7-4-75), 238—65.

Alleged forged letter ascribed to be from employees of Hindalco read by Shri Janeshwar Mishra in the House (QOP) (LII—9-5-75), 263.

Arrest of CPI (M) and CITU leaders including MLA's in Tripura (Under Rule 377) (L—24-3-75), 239-40.

B.O.H. (LI—25-4-75), 227—28.

Constitution (Thirty-Eighth Amendment) Bill Consid. (LI—23-4-75), 225—37.

Consid. cl. (LI—23-4-75), 310.

D.G. 1975-76
Ministry of Defence (LI—18-4-75), 383—91.

Re. discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75), 217—21.

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 214.

Dowry Prohibition Act (HAH DIS) (LI—11-4-75), 382.

General Budget 1975-76
General Discussion (XLIX—12-3-76), 304—18.

Jute Workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 393—407.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 268—70, 294, 296, 309—11, 331, 353—70.

Maintenance of Internal Security (Amendment) Bill Int. (LII—8-5-75), 263, 265—67.

Measures to remove economic and social injustices to women (Res.) (L—26-3-75), 395.

Measures to remove economic and social injustice to women (Res) (LI—25-4-75), 380—86.

Measures to remove Economic and Social Injustices to women (Res)—Debate adjourned (LI—11-4-75), 303—18.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 339—41.

President's Address :
Motion of thanks (XLVIII—24-2-75) 284—302.

GUPTA, SHRI INDRAJIT—*Contd.*

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI—16-4-75), 209, 211—13, 215-16.

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LII—9-5-75), 299—306, 309—12, 319.

Re. Shri Morarji Desai's Fast (L—9-4-75), 215.

Situation arising out of Shri Morarji Desais's decision to go on an indefinite fast (CA) (L—10-4-75), 229-31.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's Car was attacked and Shri Samar Guha, M.P. sustained injuries. (M) (L—8-4-75), 331—43.

HALDAR, SHRI MADHURYYA :

Difference in Grades of Draftsmen in Survey of India (LII—7-5-75), 112.

aw Deal with Agricultural Labour (XLIX—13-3-75), 27-28.

Scheme for cleanliness in Trains (LI—15-4-75), 18.

Suspension of Allotment of accommodation out of Central Pool to the Delhi Administration Employees (LII—5-5-75), 115-16.

Views of Association of Heads of Higher Secondary Schools on 12 year School Education (XLIX—17-3-75), 13.

HALDER, SHRI KRISHNA CHANDRA:

Alleged Arbitrary Promotion in HSL Durgapur (LI—10-4-75), 104-05.

Alleged Involvement of Punjab Finance Minister in Foreign Currency Racket (LII—9-5-75), 75.

Appeals filed by Government and expenses incurred on writ petitions (LII—6-5-75), 14—21.

CISF Personnel deployed in "Time Office" of MAMC Ltd. Durgapur (LI—23-4-75), 91-92.

Cheating of Balenganj Branch of Central Bank of India (XLIX—7-3-75), 13—19.

Dearness allowance dues to jute workers (XI—VII—21-2-75), 80-81.

HALDER SHRI KRISHNA CHANDRA—*Contd.*

Demands of F.C.I. Employe's in Calcutta (L—24-3-75), 33.

Drilling operation at certain places in West Bengal (XLIX—4-3-75), 213-14.

Dual Pricing Policy (L—21-3-75), 8.

Durgapur Steel Plant (XLVIII—27-2-1975), 4-5.

Extension of Postal Facilities in the Mofussil (L—19-3-75), 6.

Free legal Assistance and Advice to Labourers and poor people (L—8-4-75), 10.

Higher Commission for SAIL International Ltd. for export of Steel Materials (LI—18-4-75), 172-73.

I.O.A. and I.H.F. (LI—21-4-75), 100.

Increase in Heart Disease in the country (XLIX—13-3-75), 4.

Indo-Bangladesh Joint Rivers Commission (XLVIII—24-2-75), 162.

Injunction order against management of MAMC Limited, Durgapur (LII—7-5-75), 115.

Investigation into the Death of Shri L. N. Mishra (L—26-3-75), 4.

Labour Advisory Board, West Bengal (XLVIII—27-2-75), 36-37.

Loans advanced by Film Finance Corporation to New Producers (XLIX—12-3-75), 7.

Malpractices by present Chief Manager of Modern Bakeries (India) Ltd. Calcutta (Vol. XVVIII—3-3-1975), 62-63.

Malpractices/Frauds committed by Non-Banking companies in regard to collection of deposits (XLVII—21-2-75), 67-68.

Memorandum from Ichapore Ordnance Factory Mazdoor Union re : pay fixation of ex-military parsons employed in ordnance factories (XLVIII—27-2-75), 139-40.

Mobilisation of Technical skill to discover Newi Oil Fields (XLIX—4-3-75), 9.

Money advanced to SAIL (LI—18-4-75), 173-74.

Police repression on refugees in Mana camp (XLVIII—27-2-75), 16.

SHRI KRISHNA CHANDRA—*Contd.*

Proposed split of HSL into Companies (LI—18-4-75), 81.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 47.

Rate of growth of Employment (XLIX—5-3-75), 23.

Rational Port Utilisation (XLIX—13-3-75), 23-24.

Representation from West Bengal for setting up Industries in the State (LII—30-4-75), 9-10.

SC Employees in Micro-wave Unit and Telecommunication Inspectors Post (LI—29-4-75), 81-82.

S.T.C.'s Turnover in 1975-76 (LII—2-5-75), 24.

Scheme for cleanliness in Trains (LI—15-4-75), 14.

Slow Progress in Clearing Slums in Delhi (LII—28-4-75), 12.

Stay orders regarding operation of certain standing orders of MAMC Ltd. Durgapur (LII—30-4-75), 129.

Steel materials to major customers at Base Points (LII—8-5-75), 112.

Stoppage of Project Allowance to Workers and Employees of Rajasthan Atomic Power Project (XLIX—12-3-75), 106.

Strike by employees of F.C.I. Calcutta (XLIX—10-3-75), 37-38.

Survey for Oil and Gas in Eastern India (XLIX—4-3-75), 109.

Views of Indian Science Congress held at New Delhi re. Menace of Pollution (XLIX—5-3-75), 62.

Volga Restaurant, Bombay (LI—18-4-75), 223-24.

Debates

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 310—16.

D.E.G. (Railways) 1972-73 : (L—19-3-75), 356—59.

D.S.G. (Railways) 1975-76 : (19-3-75), 356—59.

Demands for Grants, 1975-76 Ministry of Agriculture and Irrigation (L—9-4-75), 339—43.

HALDAR SHRI KRISHNA CHANDRA—*Contd.*

Re : Reported Starvation Deaths in Rajasthan (XLVIII—19-2-75), 252.

Untouchability (Offices) Amendment and Miscellaneous Provision Bill : Consid. (LII—6-5-75), 344—52.

HANUMANTHAIYA, SHRI K. :

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 323—35.

Constitution (Thirty-Eighth Amendment) Bill : Consid. (LI—23-4-75), 220—25.

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-75), 284—91.

HARI KISHORE SINGH, SHRI :

Abolition of Bonded Labour (XLIX—6-3-75), 49.

Accounts opened under the Additional Emoluments (Compulsory Deposit) Scheme (LII—2-5-75), 99—101.

Agencies Investigating the Samastipur Bomb Blast (XLVII—19-2-75), 59.

Allocation of Funds for Welfare of Women (LII—28-4-75), 93.

Anti-India Elements active in north-eastern states. (XLIX—5-3-75), 101.

Assistance to Bihar for maintenance of national highways and bridges. (XLVIII 27-2-75), 77-78.

Availability of non-levy wheat (XLVIII—24-2-75), 201-202.

Coal-based fertilizer plant in Korba (XLVIII—25-2-75), 37.

Company Law Board (XLIX—4-3-75), 164.

Commercial Production of Crude from Bombay High (L—25-3-75), 32-33.

Commercial services by AIR. (LI—23-4-75), 97.

Complaints against Chief Executive of Smith Stanistreet Company (LI—15-4-75), 160.

Conference amougst India Bangladesh and Burma for demarcalion of Comman borders (XLVIII—27-2-75) 56.57

Cotton Corporation of India's Exchange loss on a mysterious cotton deal (XLVII 21-2-75), 68-69.

Damage to Railway property due to Agitations in Bihar during 1974 (XLVII-18-2-75), 162-63.

HARI KISHORE SINGH—*contd.*

Deaths due to accidents in Coal Mines (LII—8-5-76), 122-23.

Decision on cases of Condonation of Break in service (XLVII—18-2-75), 161-62.

Decision on take over of Caltex (LI—15-4-75), 59.

Decline in depositis of nationalised banks (XLIX—14-3-75), 98-99.

Delay in unloading of foodgrains from railway wagons by F.C.I. (XLVIII—24-2-75), 202-03.

Demand for making Hindi as Official Language of U.N.O. (XLVII—20-2-75), 58.

Disposal of Confiscated Goods (LI—18-4-75), 228.

Distribution of Desi wheat through Fair Price shops in Delhi (LI—21-4-75), 95.

Embargo by big powers on India to prevent Development of India's Nuclear Programme. (LII—7-5-75), 124.

Expenditure incurred on Mathura Refinery (L—8-4-75), 90-91.

Export of Footwear (LII—9-5-75), 127-28.

Fact Finding Study on the development of Agricultural Marketing in North Eastern Region by National Agricultural Cooperative Marketing Federation (LI—16-4-75), 105.

Foreign Exchange Rackets (XLIX—7-3-75), 175.

Foreign Minister's Proposed visit to U.S.A. (L—20-3-75), 28.

Free trade zone for Goa (LI—11-4-75), 106-07.

Gaya Ganga Tea Estates (XLIX—14-3-75), 178-79.

House Building loan to ex Central Govt. Employees (XLIX—17-3-75), 63-64.

Increase in plan allocation for public Distribution of Essential Commodities for weaker sections of Society (XLVIII—26-2-75), 89-90.

Indebtedness of Landless Labourers. (LII—28-4-75), 134.

Indian Potash Limited (L—7-4-75), 38.

HARI KISHORE SINGH—*contd.*

Inquiry into the affairs of M/s Shaw Wallace and Company (XLIX—4-3-75) 54-56.

Inter-State boundary disputes (XLVII—19-2-75), 165.

International Foodgrain Bank (XLVIII—24-2-75), 199-201.

Legislation to check AIR Pollution (LII—30-4-75), 136.

Nagaland Government Plan to solve the problem of underground Nagas (XLVII—19-2-75), 165.

National Iron and Steel Company (LI—18-4-75), 56-58.

Nationalization of cigarette companies (XLVII—19-2-75), 166.

New series of Bank Notes (LI—18-5-75), 10-11.

Over production in Coca Col bottling Plants (XLIX—5-3-75), 8.

Plan of O & NGC to undertake offshore drillings (XLIX—4-3-75), 165.

Production and Allocation of Cement to States (L—9-4-75), 114-15.

Programme for care of Blind (LII—5-5-75), 65-67.

Proposal of Philips Ltd. to set up Electro-Medical Unit in Poona (LI—22-4-75), 103-04.

Proposal to abolish monopolistic Tendency in book-stalls at Railways Stations (LI—22-4-75), 13.

Proposal to extend credit facilities to big and small industries (XLIX—7-3-75), 74-75.

Proposal to re-introduce amenity of drinking water in containers in trains (XLVII 18-2-75), 162.

Raids by Income-tax authorities on steel dealers (XLIVII—21-2-75), 86-87.

Railway Bridge on Gandak River near Chitauni Ghat (XLVIII—25-2-75), 161-62.

Recommendation made by Kothari Commission regarding Salaries of Teachers (XLVIII—24-2-75), 82.

Renovation of Patna Junction (XLIX—4-3-75), 163-64.

HARI KISHORE SINGH—*contd.*

Report of Committee on Land Use Commission (Vol. XVVIII—3-3-75), 88-89.

Responsibility for Security arrangements at Samastipur Railway Station on 2-1-75 (XLVII—19-2-75), 95.

Robberies on Mail, passenger and goods trains (XLVII—18-2-75), 64-65.

Sea-Crafts for anti-smuggling Operations (XLIX—7-3-75), 176.

Setting up of Asian Common Market (L—21-3-75), 86.

Setting up of Import-Export Bank (LI—25-4-75), 87.

Suspension of work on Paradeep Fertilizer Plants (XLVIII—25-2-75), 160.

Visit to India by Prime Minister of Fiji (LI—10-4-75), 120-21.

Wells Drilles to Explore Crude Oil (LI— 15-4-75), 66.

Wooden Over-Bridge at Sitamarhi Railway Station (XLVIII—25-2-1975), 160-61.

Debates

Constitution (Thirty-Eighth Amendment) Bill Consid. (LI—23-4-75), 278-79.

D.G. 1975-76 :

Ministry of External Affairs (LI—15-4-75), 310-14.

Failure of Government to solve the mystery of Samastipur Bomb Case (A.M.) (XLVIII—16-2-75), 425-29.

General Budget 1975-76 :

General Discussion (XLIX—13-3-75), 240-44.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 518-22.

HARI SINGH, SHRI :

Acceptance of Hindi as a language of U.N. (XLVII—20-2-75), 129.

Accumulation of imported material with S.T.C. (XLVII—21-2-75), 35-36.

Agreement with UNDP for exploration of Geo-Thermal Resources. (LII—30-4-75), 215-16.

Allocation of Foreign Exchange for import of crude oil (LI—18-4-75), 225.

Appalling Conditions of Hospitals in India (XLVIII—27-2-75), 125.

HARI SINGH, SHRI—*contd.*

Attack by jewist terrorists on India House at New York (XLVII—20-2-75), 132-33.

Buyers of Confiscated goods. (LII—9-5-75), 134.

Catering cortracts given on Hapur Junction (XLVII—18-2-75), 144-45.

Contral aid for earthquaks affected areas of Himachal Pradesh (LII—28-4-75), 59.

Changes in Tea Export Promotion (L—21-3-75), 56.

Civilian Officers in Defence Services and Ordnance Factories (L—20-3-75), 134.

Committee on Status of Women (XLVIII 24-2-75), 190-91.

Comprehensive town and country planning legislation (L—7-4-75), 90-91.

Compulsory Crop Insurance by G.I.O. (LII—2-5-75), 7-13.

Conference of International Law Association (XLIX—4-3-75), 101-02.

Conversion of Housing Cooperative Societies into plot Holders cooperative Scocieties (XLIX—17-3-75), 97-98.

Conversion of S.S. Light Railway into Broad Gauge Line (XLVII—18-2-75), 144.

Cooks in Delhi Police (XLIX—5-3-75), 119.

Copper produced by Hindustan Copper Corporation (LI—10-4-75), 194.

D.T.C. Buses Impounded by Haryana (LII—8-5-75), 96.

Deadlock over Indo-Yugoslav Wagon Deal (Vol. XLVIII—28-2-75), 136.

Delay in completion of Haldia Fertilizers (LI—22-4-75), 79-80.

Demand and grounding of AVRO Fleet (LII—2-5-75 189.

Derailment of coal wagons at Delhi main Station (LI—15-4-75), 150.

Direction to Punjab State Government to Withdraw Cases against Fertilizer Dealers (Vol. XVVIII—3-3-75), 145.

Discontinuance of Development Rebate for Shipping (LI—18-4-75), 90.

HARI SINGH, SHRI—*contd*.

Effect of Coal Prcis on Cement Production (L—9-4-75), 8-9.

Election in Pondicherry (XLVIII—25-2-1975), 191-192.

Electrification of Rail Roads on Palwal, New Delhi and Ghaziabad-New Delhi (L—18-3-75), 190.

Export of Films to Iraq (XLVII—19-2-75), 153.

Export House in small scale sector (XLVII—21-2-75), 139-40.

Filling up of Posts in Under Secretary and equlvalent Cadres Reserved for Scheduled Castes and Scheduled Tribes (XLVII—19-2-75), 51.

French Aid for Offshore Drilling in India (LII—29-4-75), 75.

Go slow and Mass leave by Offices of P.B.I. (Vol. XLVIII—28-2-75), 178-79.

Granting more automomy to States (LI—16-4-75), 184-85.

Guidelines under conservation of Foreign Exchange and Prevention of Smuggling Activities Act (LI—25-4-75), 176-77.

Harijans Rightful Claim Over a Piece of Land in West Delhi Colony (XLIX—6-3-75), 186-87.

Import of Fertilisers (LI—11-4-75), 128.

Import of Foodgrains during July-Dec. 1975 (XLVIII—24-2-75), 156-57.

Import of Newsprint (Vol. XLVIII—28-2-75), 34.

Increase in Levy price of sugar (XLVIII—24-2-75), 172-73.

Increased subsidy to flying clubs (LI—15-4-75), 338-40.

Joint business council between India and U.S.A. (XLVII—21-2-75), 141.

Joint venture between India and Australia (XLVII—21-2-75), 141.

Karnataka-Maharashtra Boundary Dispute (LI—16-4-75), 82.

Likelihood of Fire in Coal Stocks due to non-clearance of stocks by Railways (LII—3-4-75), 92-93.

Loan from World Bank to boost fertiliser Output (LII—2-5-75), 54.

HARI SINGH, SHRI—*contd*.

Local calls to ring towns of Delhi (XLVIII—26-2-75), 180.

Loss due to Lock-out in Cochin Shipyard (LI—10-4-75), 194-95.

Loss incurred by Narrow Gauge Lines (XLVII—18-2-75), 51.

Lowering Kharif Rice Procurement target for 1975-76 (LII—5-5-75), 74-75.

Management of sick tea gardens. (LI—11-4-75), 200.

New Price and Proocurement Policy of Foodgrains (LI—21-4-75), 197.

O & NGC Team's visit to Libya (L—8-4-75), 38.

Offer from Union Carbide for investment in Coal Gasification Scheme (XLIX—5-3-75), 67.

Orders from Poland for Indian household goods (XLVII—21-2-75), 142.

Overdrafts by UP and Bihar (L—21-3-75) 128.

Pact between ICAR and Iraq (LII—5-5-65), 198-99.

Present Requirement of Foodgrains (L—24-3-75), 88-89.

Promotion of civilian store-keepers in Air Force (L—20-3-75), 69.

Proposal to hire a Semi Submersible Ship for Offishore Drilling (L—18-3-75) 82.

Proposal to reduce production in I.C.F. and Golden Rock Workshop (XLVIII—25-2-1975), 84.

Proposal to stop supply of foodgrains through Ration Shops (XLVIII—24-2-75), 75-76.

Proposal to Transport Exports by Air (LI—25-4-75), 134.

Provision in budget for Payment of Additional DA due to Government Employees (LI—25-4-75), 22-25.

Punishments for Milk and Food Adulteration (XLIX—13-3-75), 57-58.

Purchase of Wide-Bodied jets for Indian Airlines (LI—11-4-75), 176..

Raids by Enforcement and Excise Department (Vol. XLVIII—28-2-75), 180-81.

HARI SINGH SHRI—*contd.*

Railway accidents due to sabotage (XLVIII—25-2-1975), 191.

Ratio of Civilian Store Keepers and Service Personnel (L—20-3-75), 134.

Recognition to P.L.O. (XLIX—6-3-75), 89-90.

Reported statement by Mr. Bhatto re. hartal in Kashmir (XLVIII—27-2-75), 130.

Report on retructuring of Drug Industry (XLVII—18-2-75), 146.

Reservation facilities at New Delhi Railway Station (XLVII—18-2-75), 145.

Scrapping of Tutorial System in Indian Universities (Vol. XVVIII—3-3-75), 151-52.

Seminar on redevelopment of Shahjahanabad (Delhi) (Vol. XVVIII—3-3-75), 30-34.

Setting up of Housing Board for the Capital (LI—21-4-75), 81.

Setting up of separate Organisation for distribution of Essental Commodities (XLVII—19-2-75), 120.

Severe punishment for accepting Dowry (XLIX—4-3-75), 196-97.

Shortage of certain Petro-Chemicals for Plastic Industries (LI—15-4-75), 59.

Shortage of Indane Gas in areas surrounding Delhi (XLIX—4-3-75), 90.

Slave Trade in Indians (XLVII—20-2-75) 38.

Slow Progress in Clearing Slums in Delhi (LII—28-4-75), 7-12.

Smuggling of Rice from Delhi (LII—28-4-75), 132.

Steel imports through SAIL (XLVIII—27-2-75), 142.

Subsidy for manufacture of cement for export (XLVII—19-2-75), 153.

Supply of coking coal to Bokaro Steel Plant (XLVIII—27-2-75), 31-32.

Supply of Gas Cylinders in Ghaziabad from Delhi quota (LI—15-4-75), 150.

HARI SINGH SHRI—*contd.*

Take over of Power Projectis Bihar (L—19-3-75), 76.

Threatened boycott of H.S. Examination by Delhi Teachers (XLIX—17-3-75) 176.

Train derailment between Barhaj Bazar and Satra on Stations (L—8-4-75), 123.

Transfer of Bhilai Steel Plant from HSL to SAIL (LI—10-4-75), 82.

Tremor hit catchment area of Sutlej (XLVIII—27-2-75), 51.

U.S. aid for agricultural Production (XLVIII—24-2-75), 190.

Use of Iraqui Crude in Mathura Refinery (LII—29-4-75), 147.

Vice-Chancellors Conference (LI—21-4-75), 191-92.

Visit of Australian Minister for Overseas Trade to India XLVIII—28-2-75), 179-80.

Withdrawal of monthly all-route passes by D.T.C. (XLVII—20-2-75), 129-129.

Workirg of Public sector undertaking (LII—9-5-75), 76-77.

Debates

D.G. 1975-76 Minsitry of Agriculture and Irrigation (LI—10-4-75), 298-303.

D.G. (Railways (1975-76 (L—18-3-75), 347-51.

Jute Workers' Strike in West Bengal (Dis.) (XLVII—20-2-75), 415-17.

President's Address (M) (XLVIII—25-3-75), 317-20.

Punjab Government reported refusal of permission to Food Corporation of India for wheat procurement in the State during current season (CA) (LII—28-4-75), 189-93.

Reported burning of houses of Harijans and murder of their children in Havada, Bihar (CA) (LI—15-4-75) 216-19.

Reported Destruction of Fertilisers belonging to the Food Corporation of India in a Fire at Okha (CA) (XLVIII—25-2-75), 219-21.

HAZRA, SHRI MANORANJAN : Demands made by workers of M/s. Shalimar Works Limited, Calcutta (XLVII—19-2-75), 690.

HAZRA, SHRI MANORANYAN—*contd.*

Enquiry regarding M/s Shalimar Works Ltd., Calcutta (XLVII—19-2-75), 68.

Prosecution of innocent Persons by Paharganj Officials in Delhi—(L—19-3-75), 91-92.

Debates

Demands for Grants, 1975-76 Ministry of Commerce (LI—21-4-75), 326—33.

HORO, SHRI N.E. :

Adulteration in Cement (XLIX—12-4-75), 148-50.

Allocation for Slum Clearance and Urban Housing in Fifth Plan (XLIX—17-3-75), 174.

Allocation of Rail Wagons for transporting Coal to Kiln Sites (LI—16-4-75), 40-41.

Allotment of land to Indians abroad for residential quarters in Foreign Countries (XLIX—13-3-75), 104.

Amount of Compensation Paid by India to Nepal Government for Land Acquired for Kosi Canal (LII—5-5-75), 28-30.

Audit of Delhi Bureau of Text Books (LII—9-5-75), 140-41.

Berauni Refinery (L—25-3-74), 205-06.

British Apartheid Policy (L—20-3-75), 78.

Bundhs in the country (XLVIII—26-2-75), 193-94.

CPI Brigade (LI—23-4-75), 175.

Cancellation of Trains in Bihar due to Coal Shortage during 1974 (XLVII—18-2-75), 29-30.

Chit Fund and Finance Companies (LI—18-4-75), 333—36.

Cinema house in the area of Heavy Engineering Corporation (LI—23-4-75), 63-64.

Closure of India's Tea Boards Centre at Melbourne (Vol. XLVIII—28-2-75), 46.

Collaboration proposals with Foreign companies (L—9-4-75), 207-08.

Complaints filed with the Institute of Chartered Accountants (LI—22-4-75), 118-19.

HORO, SHRI N.E.—*contd.*

Composite Textile Mills, (LI—11-4-75), 191.

Construction of the two Major Bridges on Rivers Sankh and Kael in Ranchi (LI—10-4-75), 76.

Conversion of N.B.O. into Autonomous Body (XLIX—17-3-75), 87-88.

Credit given by Banks to Food Corporation of India (LI—25-4-75), 146-48.

Damage to speed Boats (XLIX—14-3-75), 69.

Deaths due to Cold Wave in Bihar (XLVII—20-2-75), 188.

Deduction made from Coal Miners under Complusory Deposit Scheme (XLIX—5-3-75), 148.

Delivery of HS—748 Aircraft to Indian Airlines (L—21-3-75), 42.

Demand for People's Jury system for Delhi Municipal Corporation (LII—7-5-75), 70.

Demands for representation for Medical profession in Rajya Sabha (XLVII—18-2-75), 157-58.

Deposits under Small Saving Scheme (LI—18-4-75), 337-38.

Development of the multipurpose Cattle Breed at Patiala (Vol. XLVIII—3-3-1975), 92.

Dinner hosted by Film Federation of India in honour of Delegates to Film Festival (XLVIII—26-2-1975), 78.

Disposal or cases pending under Foreign Exchange Regulation Act. (L—21-3-75), 171.

Disputed Cases of Public Sector Undertakings (LI—25-4-75), 106-08.

Dissatisfaction among scientists on distribution of Royalty. (LI—23-4-75), 175-76.

Effect of U.S. Arm Supply to Pakistan on Wheat Supply to India (L—24-3-75), 86.

HORO, SHRI N.E.—*contd.*

Electrifications of villages in Bihar during 1974-75 (XLVIII—26-2-75), 194-95.

Evasion of Income Tax (LII—9-5-75), 241-42.

Examination fees charged by Banks (XL IX—14-3-75), 73-74.

Excise Duty on Films (LII—2-5-75), 183-84.

Expenditure on Renovation of Sindri Fertiliser Plant (LII—6-5-75), 143-44.

Export of Iron Ore by MMTC (LI—11-4-75), 33-34.

Exports under PL-480 Agreement. (LII—9-5-75), 54.

Financial Assistance asked by Drought Affected States (LII—28-4-75), 34-35.

Financial Assistance to Bihar by REC for Rural Electrifiction in Chhottanagpur Division (L—19-3-75), 301-02.

Foot and Mouth Disease Vaccine Manufacturing Firms (L—25-3-75), 99.

Foreign Drug Manufacturing Companies having know-how for New Drugs (L—8-4-75), 75-76.

Foreign operations of L.I.C. (L—21-3-75), 171.

Framing of rules regarding suspension of Employees (LII—30-4-75), 110-11.

Haldia-Panskura Railway Line (XLVII—18-2-75), 47-48.

Hindi and Regional Languages Films Shown in the Film Festival (XLVII—19-2-75), 55.

Import of Fertilizers by MMTC and Department of Supply (L—21-3-75), 38.

Imposition of tax on properties of Smugglars (XLVII—21-2-75), 125.

Inconvenience to Members of Parliament at Film Festival (XLVII—19-2-75), 41.

Increase in Span of Life of Indians (LI—18-4-75), 33.

Increased subsidy to flying clubs (LI—18-4-75), 338-40.

HORO, SHRI N.E.—*contd.*

India's Exports to Canada (LI—25-4-75), 1-6.

Industrial development in States (LI—23-4-75), 175.

Instructions to State Governments on use of State Cars (LII—29-4-75), 7-10.

Issue of Travel-as-you-like tickets (LII—6-5-75), 158-59.

Land proposed to be brought under Irrigation in Bihar (LI—21-4-75), 85.

Legislation for Black listing of small units for misusing Raw Material Quotas (XLIX—5-3-75), 40.

Loans Advanced by Nationalised Bank to Small Scale Industries of Howrah in West Bengal (Vol. XLVIII—28-2-75), 124-25.

Loss due to supply of Sub-standard firebricks to Heavy Engineering Corporation, Ranchi detected at the instance of a Junior Scientific Officer (L—19-3-75), 136-37.

Manufacture of Sodium Antimony Gluconate injection (L—18-3-75), 103-04.

Measures adopted to present Ticketless Travellers at Patna Station (LI—15-4-75), 32.

Milk Production through Indiscriminate introduction of Imported Cows (XLVIII—24-2-75), 74-75.

Mysterious killing of C.B.I. Officers (XLVII—19-2-75), 150.

National Convention on Drug Industry (L—18-3-75), 172.

New Procedure to Circumvent Irregularities in Rags Import (XLVIII—28-2-75), 165-66.

O. & N.G.C. Oil Distributors in Bihar (L—25-3-75), 206.

Officers of Indian Airlines in the Capital (XLIX—7-3-1975), 152.

Opening of Suez Canal to Shipping (LII—8-5-75), 218.

Panic created by armed rapists among woman workers in Paiswani Diversion Scheme under Karwai Police Circle (L—26-3-75), 30-31.

HORO, SHRI N.E.—*contd.*

Peking plot for new State on Indian Border (XLVIII—27-2-75), 70-71.

Percentage of production of formulations by multinational companies (L—18-3-75), 211-12.

Piling up of Steel in Producers' Stockyards (XLVII—20-2-75), 43-44.

Pokhara Dam (XLVIII—24-2-75), 159.

Policy for Import of Raw Materials by Drugs Manufaturers (LI—15-4-75) 120.

Political Rights to Teachers (XLIX—10-3-75), 178-79.

Pollution of Ganga by Effluent From Barauni Refinery (LII—6-5-75), 143.

Press note of Chief Election Commissioner regarding voters list (XLVII—18-2-75), 178-79.

Price of small car (LII—30-4-75), 228-29.

Price of soft coal in Delhi (XLIX—12-3-75), 21-22.

Production of lac (LI—21-4-75), 120-22.

Proposal to open saving bank by P & T Department in Delhi (L—21-3-75), 95.

Purchase of Wide-bodied jets for Indian Airlines. (LI—11-4-85), 176.

Railway lines in Meghalaya (L—8-4-75), 57.

Recommendations of Hathi Committee for reducing foreign equity of drug firms (LII—29-4-75), 172.

Refund of Money deposited with Nationalised Banks under CDS (LII—2-5-75), 73.

Relief to Newly Licensed Sugar Factories Facing Financial Difficulties (L—24-3-75), 75.

Report of Siddheshwar Prasad Committee on Rural Electrification (LI—23-4-75), 72.

Resources of Unit Trust of India (Vol—XLVIII—28-2-75), 164-65.

Responsibility for Assault on Indian Mission to U.N. by a Zionist Organisation (XLIX—13-3-75), 39-41.

HORO, SHRI N.E.—*contd.*

Revision of Tariff for Domestic Power supply by Municipal Corporation Delhi (LI—7-5-75), 131.

Rural Electrifiction of tribal villages in Chhotanagpur Division of Bihar (L—19-3-75), 80-81.

Scheme to provide Additional Benefits to Families of Government Employees (Vol. XLVIII—28-2-75), 166-67.

Setting up of an Atomic Power Plant in Eastern India (L—9-4-75), 174.

Setting up of Giant Power Stations (L—26-3-75), 205-06.

Smuggling activities of Indo-Bangladesh border (XLIX—6-3-75), 46-47.

Smuggling of Pashmina from Ladakh to Chinese occupied Tibet (LI—18-4-75), 207-08.

Staions Built in Panskura-Haldia Link (XLVIII—25-2-75), 51-53.

Supply of wagons to Yugoslavia by Jessop Company (XLIX—5-3-75), 120.

Threat from Mine Owners to stop supply of coal to DESU (XLVIII—26-2-75), 135-136.

Threat to stop oil supply to DESU by I.O.C. (XLVIII—25-2-1975), 178-79.

Traihs cancelled as result of mass movement in Bihar during the last ten months (L—8-4-75), 139-40.

Undue favour in allotment of wagons for loading coal (LII—29-4-75), 171-72.

Uneconomic routes of Indian Airlines (XLVII—21-2-75), 165.

Upgradation of Govindpur Post Office (L—26-3-75), 138-39.

Use of Flag in Tamil Nadu (L—9-4-75), 70-71.

Use of Thasorium Fuel for Nuclear Power Plants (XLVIII—26-2-75), 135.

Views of Indian Drug Manufacturers Association on Recommendation of Hathi Committee on Foreign Drug Companies. (LII—6-5-75), 8-14.

Debates

Demands for Grants, 1975-76 :

Ministry of Commerce (LI—22-4-75), 333-.36.

Ministry of Industry and Civil Supplies (LII—29-4-75), 253-56.

HUDA, SHRI NOORUL—*contd.*

D.G. (Nagaland) 1975-76 : (Dis.) (LII—8-5-75), 312-17.

President's Address (M) (XLVIII—26-2-75), 321-27.

HUDA, SHRI NOORUL :

Abolition of Contract Labour System in Mines (XLIX—13-3-75), 76-77.

Allotment of Funds for Economic Development of Cachar District, Assam. (XLIX—12-3-75), 62.

Allotment of Mosques or their sites by Punjab Wakf Board (L—7-4-75), 55-57.

Amenities to Foreigners in Jails (L—26-3-75), 65.

Applications from Industrial Houses to invest in West Bengal (L—26-3-75), 184-85.

Cash Realisation from DESU and U.P. State Electricity Board (L—25-3-75), 177.

Collaboration proposals with Foreign companies (L—9-4-75), 207-08.

Complaints against Chairman, Punjab Wakf Board for leasing out mosques (LI—21-4-75), 108-09.

Conference of Amnesty International (LII—8-5-75), 125.

Construction of Lateral Road connecting NH 31 (XLIX—6-3-75), 61.

Construction of Silchar and Jirighat Road (LI—10-4-75), 7-9.

Coverage by All India Radio of activities of Opposition Political Parties (L—9-4-75), 45-46.

Credit from World Bank for Industrial Credit and Investment Corporation of India (LI—25-4-75), 71.

Criteria for referring cases under MRTP Act (XLIX—4-3-75), 6.

Death of Striking worker of FCI in West Bengal. (LI—23-4-75), 68-69.

Development of Hilly Areas (XLVII—19-2-75), 10.

Dialogue with opposition parties on Electoral Reforms (L—8-4-75), 94.

Drilling operation in North Eastern Region (XLIX—4-3-75), 115-16.

Elections in Gujarat (LI—23-4-75), 167-68.

HUDA, SHRI NOORUL—*contd.*

Employees suffered suspension, Termination, Dismissal on North east Frontier Railway during May, 1974 Strike (XLVII—18-2-75), 42-43.

Employment to Children of Loyal Railway Workers (L—18-3-75), 27.

Fertilizer Projects at Namrup and Barauni (XLIX—4-3-75), 223.

Financial Assistance Sanctioned by, ICICI to Assam, Kerala, Rajasthan, Orissa, Madhya Pradesh and Haryana (LII—2-5-75), 61-62.

Forged International Vaccination Certificates. (XLIX—6-3-75), 7.

Former U.S. Ambassador's statement on American aid (XLVII—21-2-75), 76-77

General Elections to Lok Sabha (LII—29-4-75), 95-96.

Granting more Autonomy to States (LI—16-4-75), 184-85.

High Prices of Rice and Paddy in Assam (Vol. —XVVIII—3-3-1975), 57-58.

Increase in Fares in Indian Airlines (Vol. XLVIII—28-2-75), 196.

Increase in Small Pox cases in Assam (XLVII—20-2-75), 114-115.

Kalinadi Hydroelectric Project (LI—23-4-75), 167.

Loan from U.K. (XLIX—14-3-75), 155-56.

Loss suffered due to Port and Dock Worker's strike (XLVII—20-2-75), 133-134.

Memorandum from Andaman Sarkar Karshak Karamchari Sangh, Port Blair. (XLIX—5-3-75), 65.

Memorandum Submitted by Muslims of Allahabad (LI—16-4-75), 81-82.

Mismanagement of Aluminium Corporation of India Limited, Asansol (XLVII—18-2-75), 165-66.

Negotiations for Supply of U.S. Arms to India (LII—8-5-75), 205.

Objection raised on the decision to advance the date for completing delimitation of constituencies and revision of electoral rolls (XLVII—18-2-75), 167-68.

HUDA, SHRI NOORUL—contd.

Part played by black money and foreign influence in Elections (XLVIII—25-2-1975), 26-27.

Police atrocities on Bodo tribals in Kokrajhar, Sub-Division, Goalpara, Assam. (XLIX—12-3-75), 165-66.

Policy Regarding Internal Procurement (Vol. —XVVIII—3-3-1975), 216-17.

Postponement of bye-elections for Trivandrum Parliamentary Constituency and 48 Assembly Constituencies in Bihar (XLVII—18-2-75), 166.

Profits earned by Assam Oil company (LI—22-4-75), 79.

Refining capacity of Assam Refineries (LII—29-4-75), 35-36.

Report of the Fact finding Committee on Newspaper Economics (XLVII—19-2-75), 193.

Report of Tarkunde Committee on Electoral Reforms (L—25-3-75) 74-75.

Riots in the Capitals (L—9-4-75), 209.

Rise in the prices of non-controlled cloth. (LI—11-4-75), 69.

Shortage of water in Gauhati Refinary (XLIX—4-3-75), 209.

Sick Tea gardens (XLIX—14-3-75), 72.

Snacks and Beverages served by Indian Airlines (Vol. —XLVIII—28-2-75), 196.

Starvation in Barpeta, Assam (XLIX—10-3-75), 103-04.

Statement of Chief Election Commissioner on snap Poll (XLVII—18-2-75), 104.

Steps to protect Indian Economy from Recession in Europe (Vol. —XLVIII—28-2-75), 87-88.

Strike Notice from Ground Staff and Air India Employees Guild (LI—25-4-75), 76-77.

Strike by Workers of Agricultural Department in Andaman and Nicobar Islands (L—19-3-75), 118.

U.S. Interference in South East Asia (XLIX—13-3-75), 142.

Use of Language in Assam (L—9-4-75), 208-09.

HUDA SHRI NOORUL—contd.

Use of language in Cachar District of Assam at Lower Primary Stage. (LII—30-4-75), 58.

Wage Cell (LII—8-5-75), 81-82

Whole-sale Price index (XLVII—21-2-75), 19.

Workers Handling Plutonium in Nuclear Industry Liable to catch deadly diseases (L—26-3-75), 183-84.

Work-to-Rule Agitation by Employees of SBI, Bombay (LI—11-4-75), 209-10.

Debate

B.O.H. (XLIX—14-3-75), 233-34.

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 296-99.

D.G. 1975-76—Ministry of External Affairs (LI—15-4-75), 263-73.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 355-70.

Rampur Raza Library Bill : Consid. (L—26-3-75), 277.

Reported abrupt of closure of Banaras Hindu University (CA) (L—19-3-75), 253-57.

Reported decision of Delhi Higher Secondary Teachers to launch Satyagrahe (CA) (L—18-3-75), 252-54.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill : Consid. (XLIX—4-3-75), 349-51.

Trust Laws (Amendment) Bill : Consid. (XLIX—17-3-75), 254-55.

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 321-24.

Sworn (XLVIII—26-2-75), 1.

ISHAQUE A.K.M.

Seizure of adulterated dried chillies by D.G.H.S. (Squad in Delhi (XLVII—20-2-75), 50.

J

JADEJA SHRI D.P. :

Accidents on Western Railway during 1973 and 1974 (L-25-3-75) 132-33.

Accummulation of Steel in Bokaro Steel Plant, (L. 8-4-75), 129-30.

JADEJA, D.P.—*contd.*

Acute shortage of drinking water in Jamnagar and Rajkot districts of Gujarat (XLVIII-24-2-75), 134-35.

Ad hoc pension to retiring teacher in Gujarat (XLVIII-24-2-75), 134.

Air Agreement with Pan American and T.W.A. Airlines (XLIX-7-3-1975), 73.

Allocation for Slum clearance in Gujarat (LII-5-5-75), 233.

Allotment of Tractors under World Bank Credit Project (LII-28-4-75), 133.

Amount sanctioned for family planning scheme (LI-18-4-75), 113-16.

Amount spent in Gujarat State to face scarcity (LI-11-4-75), 66-67.

Anti-pregnancy Vaccine (LI-10-4-75), 134.

Anti-smuggling boats on Gujarat coast (L-21-3-75), 110.

Appointment of Scarcity Relief Commissioner for Gujarat (Vol.-XVVIII-3-3-1975), 123-24.

Balachadi Sainik School Gujarat (LII-8-5-75), 101-02.

Ban on Commercial sale of blood by "Donors" (XLVIII-27-2-75), 126-27.

Bilateral Technical Assistance from other countries (LII-2-5-75), 114-15.

Bombay Ahmedabad Udaipur Jaipur Air Link (LII 2-5-75), 203-04.

Causes of fire in wagons of Gas-cylinder at Sarai Rohilla Station (LII-6-5-75) 160.

Ceiling on booking of Indane Gas connections (LI-22-4-75), 112.

Collieries in Private sector (LII-30-4-75), 183.

Companies manufacturing Amplifiers and Speakers (XLVIII-26-2-1975), 47-48.

Companies Manufacturing 'Janta' Soap (XLVII-18-2-75), 137-38.

Companies Manufacturing T.V. Picture (L-26-3-75), 158-60.

Conducting of Yearly International Films Festivals (XLVII-19-2-75), 120.

Construction of Library Building near Parliament House (LI-21-4-75), 136.

JADEJA, D.P.—*contd.*

Cooking Gas Agencies in Gujarat (XLIX-4-3-75), 84-87.

Definition of Small Scale Industry (XLIX-5-3-75), 189.

Delay in Construction of Okha-Viramgum Broad Gauge Line (L-8-4-75 32.

Development of Diu and Pirotan Island as Tourist Centres (LII-9-5-75), 246-47.

Development of Diu for Tourism (LII-9-5-75), 246.

Development of Irrigation project in Gujarat (L-24-3-75), 142.

Development of National Park in Gujarat (L-24-3-7), 27-28

Development of Tourism in Gujarat (L-21-3-75), 1—6.

Directives to Nationalised Banks to extend credit facilities to Industries (XLIX-7-3-1975), 40-41.

Dispensaries, Hospitals and Health and Family Planinng Centres opened in Gujarat in 1974 (XLVIII-27-2-75) 57-58.

Dissatisfaction of Central Staff on three Instalments of Dearness Allowance (Vol. XLVIII-28-2-75), 82,

Distribution of Chemical Fertilisers by Co-operative Marketing Societies (XLIX-5-3-75), 77.

District Cooperative Banks in Gujarat (LI-21-4-75), 171.

Emergency Food Production Programme for 1975-76 (XLIX.17 3-75 179

Export of Drugs to USSR and other Countries (LII 29-4-75), 100-02.

Export of Scooters during 1974-75 (LI-18-4-75), 295-96.

Export of Sugar (LII-2-5-75), 29-30.

Exports to and Imports from U.S.A. (L-21-3-75), 105.

Fertilizer plants in Gujarat (7-4-75) 135.

Filling Technological Gaps in Heavy Engineering and Mining Machinery from USSR (LI-16-4-75), 119-20.

Financial Assistance to Gujarat Government for Relief Operations (Vol.—XVVIII-3-3-1975), 149.

JADEJA D-P.—*contd.*

Food grains Distribution on Scarcity Areas of Gujarat (L—18-3-75), 30-31.

Foreign Collaboration (LI—23-4-75), 44.

Fraud by Clerk, Pay Bill Section, DS Office, Dhanbad (LII—29-4-75), 178.

Frequent Breakdown in Tarapore Atomic Power Stations (XLVII—19-2-75), 35.

Goods imported from Bangladesh (LI—25-4-75), 145-46.

Hotels in Gujarat (L—21-3-75), 105.

Implementation of Report of Desai Pay Commission (LII—2-5-75), 196.

Import of Cotton (XLIX—7-3-1975), 112.

Import of Foodgrains during July—December, 1974 (XLVIII—24-2-75), 156-157.

Indo-Bangladesh talks for exchange of raw Jute and Coal (XLIX—7-3-1975), 169-70.

Indo-Yugoslavia agreement on Scientific and Technological Co-operation (L—19-3-75), 43-45.

LIC's outlay in Private sector (LII—9-5-75), 98-99.

Loss of production and Unemployment due to closure of shifts by Textile Mills in Gujarat (LII-2-5-75). 143-44.

Loss Suffered by FCI during 1974-75 (XLVIII-24-2-75), 35-36.

Losses suffered in sale of Foreign and Indian Foodgrains through Fair Price Shops (L—7-4-75), 44.

Management of sick tea gardens (LI—11-4-75), 200.

Manufacture of Detergents by Foreign Companies (XLVII—18-2-75), 35-36.

Medical Aid to a Union Minister on Tour (L—9-4-75), 92.

Memorandum from employees of Marine Fisheries Institute, Cochin (LII—28-4-75), 111.

Merger of Diu, Daman, Dadra and Nagar Haveli with Gujarat (LII—7-5-75), 78.

Night blindness in Gujarat (XLIX—13-3-75), 6-11.

Oil Drilling in Thiru in well in Bombay High (XLVII—1-2-75), 137.

JADEJA D-P.—*contd.*

Opening in Hotels by I.T.D.C. (XLIX—7-3-1975), 190.

Orders from Soviet Union for Machine Tools (XLIX—12-3-75), 38.

Overseas Telex Traffic (LII—30-4-75), 169.

Paper Mill in Gujarat (LII-30-4-75), 60-61.

Performance of Jute Industry (XLVIII—28-2-75), 44.

Profit of I.T.D.C. during 1973-74 (XLIX—14-3-1975), 90.

Raids for seizure of groundnut stocks from Farmers in Sarurashtra Region in Gujarat State (L—9-4-75), 155-56.

Raids on Drug Manufacturing Companies in Delhi (LII—6-5-75), 80.

Railway Projects for Gujarat State on Western Railway (LI—22-4-75), 33-34.

Regional Passport Office at Ahmedabad (XLVII—20-2-75), 149-150.

Report of the Committee set up to Evaluate System of Recruitment by U.P.S.C. (L—26-3-75), 158.

Report of the Hathi Committee (LII—6-5-75), 21-22.

Requirement and Production of Fertilizers (LI—21-4-75), 205.

Revision of Foreign Air and Surface Mail Rates (XLIX—5-3-75), 118.

Revival of smugglers' activities (L—21-3-75), 111.

Rice procured by F.C.I. during current year (XLIX—10-3-75), 48-49.

Royalty on Crude Oil paid to Gujarat State (LII—29-4-75), 178-79.

Rules and Regulations for filling in certain Forms and Proformas by Shareholders (LI—22-4-75), 44-45.

Setting up of a Fertilizer Plant in Gujarat (L—25-3-75), 33.

Setting up Public Sector Corporation to help Ex-Servicemen. (LI—18-4-75), 36.

Smuggling of Foodgrains from Gujarat (LII—5-5-75), 108-09.

Soviet Foreign Trade Bank in India (LI—25-4-75), 29-30.

JADEJA D-P.—*contd.*

Starting of more trains from Delhi or New Delhi 1975-76 (L—8-4-75), 129.

Subsidy to Voluntary Agencies for Cattle Relief in scarcity hit areas of Gujarat (XLIX—10-3-75), 124.

T.V. Unit in Public Sector (L—26-3-75), 29-30.

Talks on Maritime Boundary with Bangladesh (LII—8-5-75), 90.

Talks with Pakistani Delegation (XLVII—20-2-75), 43.

Tourism Development Plan (LI—18-4-75), 235.

Tourist material about Gujarat (Vol. XLVIII-28-2-75), 58-59.

Trains cancelled on Western Railway (L—25-3-75), 133.

Urban Property Ceiling Bill (XLVIII—24-2-75), 110.

Users of Coca Cola Trade Mark (L—26-3-75), 46-48.

Utilisation of Waste Mareriel (LI—16-4-75), 46-47.

Venue of Film Festivals (XLVII—19-2-75), 130.

Veraval Port (LII—18-4-75), 27.

Views of Soviet Oil Expert on Oil Deposits in Bombay High (LI—15-4-75), 184.

Villages affected with Scarcity in Gujarat (XLIX—10-3-75), 195-96.

Visit of Soviet Shipping Delegation (XLVII—20-2-75), 148-149.

Voluntary Agencies functioning in Drought Hit area of Gujarat (LII—5-5-75), 232-33.

Winter clothes to poor children in Delhi Municipal Corporation Schools (LI—21-4-75), 56.

Witholding of Licences of Foreign Drug Firms (XLIX—4-3-75), 151.

World Bank Assistance for drought prone States (XLIX—14-3-75), 188.

World Bank Credit for Industrial Imports (LI—18-4-75), 288-89.

JADEJA D-P.— *contd.*

Debates

D.G. 1975-76 :

Ministry of Agriculture and Irrigation (LI—15-4-75), 236-38.

Ministry of External Affairs (LI—16-4-75), 268—71.

JAGJIWAN RAM, SHRI :

D.G. 1975-76 :

Ministry of Agriculture and Irrigation (LI—15-4-75), 243—62.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 534—45.

Talks held in Dacca on Ganga Waters (St.) (LI—21-4-75), 233—35.

JAMILURRAHMAN, SHRI MD. :

Booking Office near Delhi Junction (LI—15-4-75), 12.

Compulsory Service by Agricultural Scientists in Backward Areas at (XLVIII—24-2-75), 11.

Free Legal Assistance and Advice to Labourers and poor people (L—8-4-75), 9.

Steps taken under SFDA and MFAL scheme in West Bengal (Vol.-XVIII-3-3-1975), 9-10.

Debates

Demands for Grants 1975-76.
Ministry of Agriculture and Irrigation (L-9-4-75), 265—80.

Demands for Grants (Railways) 1975-76 :
General Discussion (XLIX-17-3-75), 434—48.

Growth of Fascism in the country (Res) (XLIX-14-3-75), 373—88.

President's Address (M) (XLVIII-25-3-75), 326—41.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L-18-3-75), 304.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill—Consid. (XLIX-4-3-75), 351—56.

JANARDHANAN, SHRI C.

All India Mayor Conference (LI—21-4-75), 45.

Aralam State Farm, Kerala (L—24-3-75), 187-88.

JANARDHAN SHRI C—*contd.*

Bank credit due for repayment during current financial year (LII—9-5-75), 58-59.

Bombay Panaji Micro Wave Link (L—26-3-75), 42-43.

Capital for state road transport undertakings, Kerala (XLVIII—27-2-75), 180-81.

Cases of Pension of Freedom Fighters from Kerala (XLVIII—26-2-75), 146-47.

Civil aerodrome at Cochin (XLVII—21-2-75), 54.

Cochin Refinery working at Low Capacity, (LI—22-4-75), 125-26.

Conference on Bonus (XLIX—13-3-75), 52.

Construction of Fertilizer Plants (XLIX—4-3-75). 65-67.

Construction of One and Two Star Hotels (XLIX—7-3-1975), 156.

Cooperative Banks for Financing Handloom Weavers (Vol. XLVIII—28-2-75), 143-44.

Coverage of Proof Readers and Editors under E.S.I. Act (XLVII—20-2-75), 145.

Credit to Cotton Corporation of India' (LI—11-4-75), 43-44.

Criteria for Paying Agency Charges to States for Development of National Highways (XLIX—6-3-75), 76.

Criteria for selection of films for the Film Festival (XLVII—19-2-75), 66.

Development of AIR Station in Kerala (LII—7-5-75), 53.

Development of Marine Products (L—7-4-75), 25-29.

Development of Neenda Kara Fishing Harbour, Kerala (XLVIII—24-2-75) 168—170.

Distribution of Vital Drugs through Post Offices (L—20-3-75), 52.

Employees of Delhi Telephone District (L—19-3-75), 90.

Ernakulam-Alleppy Railway line for 1975-76 programme of Southern Railway (LI—22-4-75), 52-53.

Establishment of New Refineries (XLVII—18-2-75), 59-60.

Excise Duty on Bidis (LII—2-5-75), 39.

JANARDHAN, SHRI C—*contd.*

Export of Handloom Goods (LI—25-4-75), 49-50.

Financial Assistance to Coir Industry in Kerala (XLVIII—26-2-75), 144-145.

Functioning of telephones in Mannanthoddy and Cannanor (L—19-3-75), 181.

Harassments and Molestation of Malayali Nurses in U.P. and Rajasthan (LIII—8-5-75), 47-48.

Increase in Investments in Unit Trust of India- (XLIX—14-3-75), 48.

Increase in Vanaspati Prices (XLVIII-24-2-75), 170.

Indo-Australian Agreement for Cooperation in the Field of Science and Technology (L—9-4-75)., 185.

Issue of a Licence to C.F. Fulford Limited for manufacture of certain Anti Biotic drugs (XLIX—4-3-75), 212-13.

Joint Sector Project for Cashew Development. (LI—11-4-75), 163.

Kerala Employment Promotion Corporation's Scheme for Educated Unemployed (L—26-3-75), 108.

Kerala Government Proposal for Supply of Cheap Power to Railways (XLVIII—25-2-1975), 162-63.

Letter of intent for setting up refractory project in Kerala. (XLIX-5-3-75), 55.

Loan for World Bank to boost fertiliser output (LII—2-5-75), 54.

Minerals Data Bank (XLVIII—27-2-75), 45.

Minerals Deposits in Kerala (L—20-3-75). 135.

Mode of Payment between India and Bangladesh (XLIX—7-3-1975), 189—91.

N.T.C., CCI and Textile Commissioner under one Ministry (XLIX—5-3-75), 174.

Nagarjuna Sagar Project (XLIX—10-3-75), 41-42.

Narrow gap between Seasonal Credit Expansion (Vol. XLVIII—28-2-75), 29.

Nationalisation of Companies. (LII—6-5-75), 94-95.

New Textile Policy (Vol. XLVIII—28-2-75), 144-145.

JANARDHNAN C—*contd.*

Permission to Employees of NFC for Appointment with Secretary, Ministry of Education. (XLIX-17-3-75), 98-99.

Plan Outlay for Cochin Port Trust (LI-10-4-75), 54-55.

Production of 'Janata' Soap (L-18-3-75), 65-66

Profit or losses suffered by Public Sector Undertakings—(XLVIII-28-2-75), 117-18

Project Report on Vizhinjam Fishing Harbour, Kerala (XLVIII-24-2-75), 42-43

Proposal for a Sanskrit Vidyapeeth in Kerala (L-24-3-75), 147-49

Rail Link Connecting Alleppy with Ernakulam and Kayamgulam (XLVIII-25-2-1975), 164-165.

Rajdhani Cooperative Housing Society New Delhi (XLIX-17-3-75), 185.

Rationalisation of trade relations with Nepal (LI-18-4-75), 247.

Refining of imported Crude by Burmah Shell and Clatex (XLVII-18-2-75), 157.

Replacement of Lunacy Actm 1912 by Mental Health Act (XLIX-13-3-75), 127.

Report on Aralam Farm, Kerala (Vol. XVVIII-3-3-1975), 150-51.

Request from Indian Airlines for reduction in price of Aviation Turbine Fuel (XLVII-21-2-75), 189-190.

Request from Kerala Government implementation of Soda Ash of F A C T (L-18-3-75), 37.

Revision of cost of Cochin Shipyard (XLVII-20-2-75), 65—67.

Scheme to check Pest attack in Kerala (XLIX-17-3-75), 185-86.

Setting up of Coconut Developement Corporation (Vol.-XVVIII-3-3-1975), 30.

Setting up of Divisional Headquarters in Kerala (XLVIII-25-2-1975), 187-88.

Settlement of strike in Free Press Group of Newspapers (XLVIII-27-2-75), 117-18.

JANARDHNAN C—*contd.*

Southern Zonal Council Meeting (XLVII-19-2-75), 187.

Stabbing to death of the Deputy Controller of Defence Accounts (Indian Navy) by an Ex-employee (XLVII-21-2-75), 44.

Standard of films shown at Film Festival (XLVII-19-2-75), 143.

Subsidy to Cotton Exports (XLIX-7-3-1975), 68.

Suggestions from Chief Minister of Kerala for offshore drilling in Kerala Coast (L-18-3-75), 161.

Survey for Railway Line between Trichur and Kuttipuram via Guruvayoor (XLVIII-25-2-1975), 82.

Trawlers allotted to small units leased to multinational (LI-21-4-75), 101-102.

Uplifting of Coir Industry (L-9-4-75) 76-77.

Venue of Film Festivals (XLVII-19-2-75) 130.

Visit by the Minister to F.A.C.T Cochin (LII-29-4-75), 45-46.

Debates :

Demands for Grants 1975-76:
Ministry of Commerce (LI-22-4-75) 27c—75.

SHRIMATI JAYLAKSHMI :

D.G., 1975-76
Ministry of Industry and Civil Supplies (LII-28-4-75), 256-67.

JHA SHRI BHOGENDRA :

Action against customs officials in Bombay (XLVII-21-2-75), 175.

Action against Hoarders, Black Marksteers, (XLIX-5-3-75), 117.

Activities of Grindlays Bank (LI-25-4-75), 150-51.

Agitation by Shri Jaya Prakash Narayan against A.I.R. (XLVIII-26-2-1975), 97.

Agreement with Railway workers of Barauni-Garahara area (XLVIII-27-2-75), 203.

Allotment of accommodation for office purposes to Unions/Federation (LI-21-4-75), 56-57.

JHA, SHRI BHOGENDRA—*contd.*

Amendment of copyright Act (XLVIII-24-2-75). 196

Amounts Defrauded by Grindlays Bank (LI-25-4-75), 82-83.

Anti-smuggling operations (LI-18-4-75) 250.

Anti-smuggling operation (XLVII-21-2-75), 175-176.

Assault on Harijans in Sirua Village, Darbhanga District, Bihar (XLVII-19-2-75), 46.

Assistance to Democratic Republic of Vietnam (LII-8-5-75), 120-21.

Attack on passengers of Bhojpur shuttle on Kharota station (XLIX-4-3-75), 143.

British decision to help U.S. in expanding military facilities on Diego Garcia Island (XLVII-20-2-75), 123-124.

Compaign to improve Functioning of Hospitals of the Country (LI-10-4-75), 179—81.

Cases Involving Economic Offences against Shri R.N. Goenka and his Concerns (XLIX-14-3-75), 16—26.

Charging of Chairman of United Commercial Bank with anti-Congress activities (XLIX-14-3-75), 109-10.

Complaint of Anti-Congress Activities against the Chairman of United Commercial Bank (LI-18-4-75), 317 .

Confinement of Harijans of Sohpur village of Madhubani District of Bihar by Upper Caste Landlords (XLVII-19-2-75), 102.

Confinement of Harijars of Sohpur village of Madhubani District of Bihar by Upper Caste Hindus (XLIX-12-3-75), 56-67.

Construction of Jhanjharpur-Loukaha Bazar Railway Line (XLVIII-25-2-1975) 94.

Construction of multi-purpose high dam over river Koshi (L-7-4-75), 99—101.

Contract with Saudi Arabia for Crude Oil (XLVIII-25-2-75), 31.

Conversion of Hasanpur-Sakari metre gauge line into broad gauge line (XLIX-4-3-75), 142-43.

JHA, SHRI BHOGENDRA—*contd.*

Conversion of Samastipur Darbhanga Line into Broad Gauge Line (LI-22-4-75), 101-02.

Cost of introducing Hindi in U.N.O (I-20-3-75), 116.

Crach Programme for Rural Employment in Orissa (XLIX-10-3-75), 132-33.

Credit advanced by nationalised banks and other Public finarcial institutions to Goenka group of newspapers (LII-9-5-75), 190-91,

Credit from I.M.F. under special oil facility (XLVII-21-2-75), 174-75.

Criminal cases pending against Indian Express and Andhra Prabha Group of Papers (L-18-3-75), 149-50.

Decision on canalisation of export of Goan iron ore through M.M.T.C. (XLIX-14-3-75), 120.

Decision to appoint Government Directors in companies associated with Shri R.N. Goenka (LII-6-5-75), 98.

Delay in withdrawal of orders inflicting various punishment on employees participation in strike (XLVII-18-2-75) 206—08.

Delinking Indian Trade and Commerce from Inflation affected developed capitalist Countries (XLVIII-28-2-75), 92.

Demands made by Telegraph Engineering Employees of Darbhanga (LI-23-4-75), 57.

Demands of Co-operative Societies of vendors of Muzaffarpur and Darbhanga (XLVII-18-2-75), 96-97.

Demand to increase trains between Howrah and Samastipur and between Ranchi and Samastipur (XLVII-18-2-75), 95-96.

Demonstration by All India Federation of University and College Teachers (XLVIII-24-2-75), 196-97.

Enquiries and Cases pending against Shri R.N. Goenka and concerns Associated with him (LI-15-4-75), 64.

Expansion of capacity by Philips India Ltd. (LI-15-4-75), 159.

Extension of Broad Gauge Line from Samastipur Darbhanga to Raxaul (XLVIII-25-2-1975), 94.

JHA, SHRI BHOGENDRA—*contd.*

Extra-expenditure on payment of higher pay scale as recommended by UGC. (L-7-4-75), 131.

Fair treatment of Ayurvedic System of Medicine (LI-10-4-75), 134-35.

Findings of Study Team on Production in the Textile Industry (LI-11-4-75), 123-124

Foreign Collaboration with Multinational Corporations. (XLIX-12-3-75), 141.

Formation of Statutory or Advisory Bodies for Implementation of land Ceiling Legislation in States (LII-28-4-75), 50.

Fulfilment of Requisite Conditions by Mithila University for obtaining Assistance (XLIX-10-3-75), 127-28.

Functioning of Telephones in Jai Nagar, Madhubani and Darbhanga in Bihar (L.9-4-75), 59-60.

Holding of Examination for Readership in Government of India Press (LI-21-4-75), 156.

Implementation of Announcement made by Former Railway Minister (XLVII-18-2-75), 85-86.

Imports from developed and rupee payment countries (Vol.XLVIII-28-2-75), 49-50.

Increasing prices of Crude by Foreign Oil Companies (XLIX-4-3-75), 107.

Introduction of Flight from Delhi to Assam and Calcutta to Kathmandu *via* Muzaffarpur and Darbhanga. (LI-11-5-75), 142-43.

Investment in Constructing Pragati Maidan (LI-25-4-75), 153-54.

Items imported from non-rupee payment countries (LI-11-4-75), 107.

Land Ceiling Bill in A.P. (XLIX 17-3-75), 81-82.

Link between Deficit Financing and growth of Bank Deposits (LII-2-5-75), 83.

Loans to persons belonging to SC & ST owning less than one acre of land (XLVIII—24-2-75), 195-96.

Loss incurred by Washerie of N.C.D.C. (L-26-3-75), 206-07.

JHA, SHRI BHOGENDRA—*contd.*

Man days lost due to machines beint idle in Government of India Press Minto Road, New Delhi (LI-21-4-75). 157.

Memorandum from Railway Employees of Arrah-Sasaram and Futwa Islampur Light Railway (L-18-3-75), 199-200.

Method and Mechanism of Procurement of Foodgrains (XLVIII-24-2-75), 78—80.

Missing of Documents from Freedom Fighters Cell (LII-30-4-75), 191.

Multi-Purpose High Dam or River Kosi (Vol.-XVVIII-3-3-1975), 83.

Non Payment of Wages to Labourers by Bhojudin Co-operative Labour Society (L-18-3-75), 131.

Number of DRVN Students in India (LI-10-4-75), 109-10.

Offer of Technology from M/s Pfizers for producing Tetracycline (L-25-3-75), 51-52.

Official version of former Railway Ministers, speech made on 2nd January 1975 (LII-29-4-75), 53.

One examinations for several jobs (LI-23-4-75), 77-78 .

Permission to export Entire Stock of Sugar of Paiyam Sugar Factory, Madhubani (LI-24-3-75), 50-51.

Persons arrested for economic offences (XLVII-21-2-75), 63-64.

Places of off shore drilling (L-8-4-75), 93.

Poisoning of Mushahrs of Village Brahmpur P.S.J. ley District Darbhanga by a Land owner (L-26-3-75), 54-55.

Post of Engineer Probationers in H.E.C. Ranchi (LI-16-4-75), 123.

President's Assent to Land Ceiling Laws of States (XLIX-10-3-75), 77-78.

Priorities for 1975-76 in the State of Bihar (L-26-3-75), 174-75.

Profit from Housing Schemes of DDA. (XLIX-17-3-75), 113.

Purchase of Cars from M.P.s Quota (LI-16-4-75), 59.

Raising of Funds by States from their own Resources (L-9-4-75), 56—60.

JHA, SHRI BHOGENDRA—*contd.*

Raising the Transportation rate of Contractors supplying oil to Bangladesh (L-18-3-75), 51-52.

Recognition of P.R.G. of South Vietnam (XLVII-20-2-75), 125.

Recognition to P.R.G. of South Vietnam (LI-18-4-75), 98 .

Recognition to P.R.G. of South Vietnam (L-20-3-75), 30.

Recommendation of Hathi Committee on take over of Foreign Drugs Companies (LI-15-4-75), 160.

Recruitment of posts advertised by Railway Service Commission, Muzaffarpur (North Eastern Railway) (L-8-4-75), 45-46.

Relations with Haroi (XLVII-20-2-75), 35.

Report of the Fact finding Committee on Newspaper Economics (XLVII-19-2-75), 193.

Report of the Study Team on production in Textile Industry .(LII-9.5.75), 32.

Reported statement by Mr. Bhutto *re.* hartal in Kashmir (XLVIII-27-2-75), 130.

Representation from Chutia Railway Colony Labour Co-operative Society Ltd. Ranchi (XLVII-18-2-75), 97-98.

Request from pifizers Limited for Regularising their excess capacity (XLVIII-25-2-1975), 109.

Retrenchment of Indian Teachers in Nepal (LI-10-4-75), 135-36.

Sale of cars by MP's (LII-7-5-75), 110.

Sale proceeds of Coal before and after Nationalisation (XLVII-19-2-75), 192.

Scale of Pay for Junior Technical Assistants in Central Warehousing Corporation (L-7-4-75), 158-59.

Scheme for Sluice-Gate-cum Bridge Across River Khiroi (Vol.-XVVIII-3-3-1975), 133.

Scrutiny of Documents recovered from Raigharia Brothers of Bihar (XLIX-12-3-75), 141-42.

Seizure of smuggled Goods on Indo-Nepal Boarder (XLIX-14-3-75), 192-93.

Seizure of Smuggled goods on Indo-Nepal Boarder (LI-11-4-75), 142-44.

JHA, SHRI BHOGENDRA—*contd.*

Show Cause Notices served on Goenka Group of Companies (LII-6-5-75), 235-36.

Steps taken to Prevent Bomb Blast at Samestipur (XLVII-19-2-75), 97.

Tin deposits in Bastar District of Madhya Pradesh (XLVII-20-2-75), 125-26.

Trade with East European Countries, Vol. XLVIII-28-2-75), 191.

Transportation of Coal from Bokaro Colliery to Kargal Washery and NCDC in Bihar (LII-30-4-75), 91-92

UAE Support for Indian Ocean as Zone of Peace (XLIX-13-3-75), 72.

U.S. Bid to have War-base in Pakistan (XLVIII-27-2-75), 67-68.

Views of Indian Drug Manufacturing Association on Recommendation of Hathi Committee on Foreign Drug Companies, (LII-6-5-75), 8—14.

World Bank Paper on Promotion of Education in Developing Countries (XLIX-7-3-1975), 52-53.

World Bank paper on Promotion of Education in Developing countries (L-21-3-75), 49.

World Hindi Conference (L-20-3-75), 98.

Debates

Attempt on the life of Shri A.N. Ray Chief Justice of Supreme Court of India (Dis) (L-24-3-76) 269-75.

B.O. H. (L-21-3-75), 203-04.

D.G. 1975-76.—Ministry of Defence (LI-16-4-75), 303-04.

Demands for Grants 1975-76 : Ministry of Agriculture and Irrigation (L-9-4-75), 281—93.

D.G. (Railways) 1975-76 (L-18-3-75), 351-54.

Failure of Government to solve the mystery of Samastipur Bomb cases (A.M.) (XLVIII-18-2-75), 340—55.

Growth of Facism in the country (Res) (XLIX-14-3-75), 353—59.

No Confidence in the Council of Ministers (M) (LII.9.5.75)369—75)446, 472—81

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI-16-4-75), 222—25.

JHA, SHRI, BHOGENDRA—*Contd.*

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 224.

JHA, SHRI CHIARANJIB :

D.G. 1975-76 : Ministry of Agriculture and Irrigation (LI—15-4-75), 23c—34.

Ministry of Commerce (LI—23-4-75), 272—77.

Presidents Address (M) (XLVIII—26-2-75), 316—21.

Railway Budget 1975-76 : General Discussion (XLIX—7-3-75), 292—94.

JHARKHANDE RAI, SHRI :

Action taken on communication received in DDA office (L—7-4-75), 107.

Alleged Misappropriation of Funds by Delhi Waqf Board (L—24-3-75), 55.

Alleged wastage of Iron Ore (LI—18-4-75), 69-70.

Arrest of Indian Nationals in Bangla Desh Border Districts (LII—9-5-75), 34-35.

Assessment of Bengal Chamber of Commerce and Industry for Income Tax (XLIX—14-3-75), 134-35.

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 6—8.

Concession to Government Employees in Allotment of Flats by DDA (XVVIII—3-3-75), 97.

Criteria for Selection of Theatres and supply of films in the Film Festival (XLVII—19-2-75), 67.

Electrical fan unit of Ganesh Flour Mills, Delhi (XLIX—12-3-75), 183.

Excise duty on powerlooms (LII—2-5-75), 62.

Export of Coal (LI—18-4-75), 14-15.

Export Target (XLVIII—28-2-75), 62.

Fertilizer Projects with Foreign Collaboration (L—25-3-75), 66—68.

Grants to Delhi State Social Welfare Board (L—24-3-75), 144—46.

JHARKHANDA RAI, SHRI—*Contd.*

Growth Rate of Tourism (LI—11-4-75), 29-30.

Housing schemes for Harijans (L—9-4-75), 35-36.

Illegal Coal Mining in Karanpura Coal Belt in Bihar (LI—23-4-75), 34.

Implementation of Nathwani Sub-Committee on Standard and Quality Control of Drugs (L—20-3-75), 61.

Indian Oxygen Ltd. (L—19-3-75), 123.

Institute of Jute Technology and Indian Jute Mills Association Research Institute (LI—11-4-75), 172.

Investment in public sector hotels (LII—9-5-75). 64—67.

Memorandum Against Management of Indian oxygen Ltd. (L—9-4-75), 170.

Model Canal and Irrigation Drainage Bill (LII—5-5-75), 71-72.

N.M.D.C. right of mining given to private Contractors (LI—10-4-75), 113.

Need for trained Nurses in the Country (LI—10-4-75), 210-11.

New Monopoly Houses (L—25-3-75), 107-08.

Proposal of Oil India to drill 80 wells in North East India (XLVIII—25-2-75), 38.

Recognition of P.R.G. of South Vietnam (XLVII—20-2-75), 125.

Reducing price of Exlene by Indian petro-chemicals (LI—15-4-75), 66.

Regulation of excess capacity in undertakings (XLIX—12-3-75), 182.

Remains of Shri Madan Lal Dhingra in Britain (XLIX—6-3-75), 101.

Remittances by Indian Oxygen Limited (L—9-4-75), 170-71.

Renaming Delhi (L—26-3-75), 101.

Renaming of Andaman and Nicobar Islands (XLIX—12-3-75), 48-49.

Report by I.I.M.C. on Family Planning Programme (LI—10-4-75), 28.

Report of Study team on demand for Indian Jute Goods Abroad (LI—25-4-75), 59.

JHARKHANDE RAI, SHRI—*Contd.*

Scheme of Granting Recognition to Trading Firms as Export Houses (XLVIII—28-2-75), 24-26.

Scheme to bring down varieties of cloth (LI—11-4-75), 177-78.

Setting up of new power projects in Northern Region (LI—23-4-75), 144.

Sex Education (XLIX—10-3-75), 209-10

Smuggling of Foodgrains from Punjab to Himachal Pradesh (LII—28-4-75), 30.

Soviet Planners' Visit to India (L—9-4-75), 171-72.

Status of Urdu (LII—30-4-75), 131-32.

Success of Gobar Gas (XVVIII—3-3-75), 21.

Supply of iron ore to West European countries (XLVII—21-2-75). 124

Trade Relations of Indian Oxygen Ltd. with Foreign Companies (L—19-3-75) 15.

UGC Guidelines for Post-Graduate Studies under Fifth Plan Period (XVIII 3-3-1975), 213.

Uniform Cloth for class IV Employees of KGB, New Delhi (L—19-3-75), 55.

Visit by President of Zambia (XLVII—20-2-75), 40-41.

Whole-sale price index (XLVII—21-2-75), 17—22.

Deba'e

D.E.G. (Railways) 1972-73 (L—19-3-75), 362—65.

D.G. 1975-76 :

Ministry of Home Affairs (LII—29-4-75), 363—66.

D.S.G. (Railways) 1975-76 (L—19-3-75) 362—65.

Fixing of the maximum borrowing limit of Gujarat Electricity Board (Res.) (L—25-3-75), 371—73, 375.

Incident at Allahabad High Court (St.) (L—18-3-75), 360.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.) (LII—9-5-75), 396—403.

JHUNJHUNWALA, SHRI BISHWANAT :

Central Assistance to Khadi Boards (LI—23-4-75), 62.

Corruption in supply Services of defence forces (LI—18-4-75), 156-57.

Demarcation of boundaries with Burma, Bangladesh, Bhutan and Pakistan (LI—18-4-75), 154-55.

Foreign Exchange Regulation (LI—25-4-75), 54-55.

Formulation of a Plan for Distribution of Essential Commodities in Delhi (LI—16-4-75), 58-59.

Illicit manufacture of Fire Arms (LII—30-4-75), 86.

Indian territory shown as Chinese in Soviet Maps (LI—18-4-75), 53-54.

Investigations into attack on Chief Justice of India (LI—16-4-75), 171-72.

Prices of essential commodities (LI—18-4-75), 206-07.

Running over of a person by a train at Delhi Main Station (LI—15-4-75), 47.

JOARDAR, SHRI DINESH :

Employees dismissed, removed and terminated from service in Audit and Accounts Department (XLVII—21-2-75), 66-67.

Employment provided during January to December, 1974 by Employment Exchanges (XLVIII—20-3-75), 75—77.

Closure of Calcutta Office of M/s Mercury Travels (I) Ltd. (XLVII—21-2-75), 185.

Coordination of function of Research Institutions Financed by Government (L—19-3-75), 32.

High Power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-3-75), 10-11.

Inorganic Manures (XLVIII—24-2-75), 33-34.

National Commission on Agriculture (XLVIII—24-2-75), 94—96.

Power Cut imposed on industries and agriculture during November, 1974 to January, 1975 (XLIX—5-3-75), 108.

JOARDAR, SHRI DENESH—*contd.*

Removal of names of 55,000 voters of Janakpuri from voters list (L—18-3-75) 74.

Unemployed persons in the country (XLVII—20-2-75), 174-78.

Debates

Air Force and Army Laws (Amendment) Bill Consid. as passed by R.S. (L—25-3-75), 346-49, 358-59.

Constitution (Thirty-Seventh Amendment) Bill : Motion to pass (LI—23-4-75), 373-74.

Disapproval of the Air Force and Army laws (Amendment) Ordinance (Res.) (L—25-3-75), 346-49, 358-59.

Fixing of the maximum borrowing limit of Gujarat Electricity Board (Res.) (L—25-3-75), 365.

Indian Tariff (Amendment) Bill : Consid. (XLVIII—13-2-75), 256-72.

JOSEPH, SHRI M. M. :

Agitation by Employees of Income Tax Department (LI—11-4-75), 32-33.

Allocation for Vijayanagar and Visakhapatnam Steel Plants (L—20-3-75).

Alternative Plan for Calcutta Underground Railway (L—13-3-75), 90.

Cancellation of Licences of Fair Price Shops (XLVIII—24-2-75), 139-140.

Coal Crisis in Industry (XLIX—12-3-75), 55-56.

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-1975), 202.

Crash of Pushpak Aircraft near Patiala (XLVII—21-2-75), 46-47.

Demand for Elections in Gujarat (L—26-3-75), 57.

Demands of Employees of Safdarjang Hospital, New Delhi (XLVIII—27-2-75), 48-49.

Emergency Agricultural Production Programme and Intensive Agricultural Area Programme (XLIX—10-3-75), 54-55.

Escort cars for Shri Jayaprakash Narayan (XLIX—5-3-75), 162.

Export of Indian Engineering goods and iron ore to Pakistan (XLVII—21-2-75), 110-11.

JOSEPH, SHRI M. M.—*contd.*

Export of Jute goods to USSR (LI—18-4-75), 259.

Export of Scooters (XLIX—7-3-75), 49-50.

Fall in Sugar Production due to Diversion of Sugarcane to Gur and Khandsari Units and Sugarcane arrears (XLIX—17-3-75), 103.

Financial assistance from U.K. (XLVI—21-2-75), 147-148.

Fire in Store Yard of DESU at Lawrence Road in North Delhi (LII—7-5-75), 57.

Fire in wagons carrying petroleum gas at Tughlakabad Railway Yard (LII—6-5-75), 64-65.

Hunger strike by teachers of Jamia Millia Islamia (LII—28-4-75), 56.

Import of cotton from Pakistan (XLVII—21-2-75), 79-80.

Late arrival of wagons containing Bananas and Oranges from Bhusawal and Nagpur (LII—29-4-75), 53-54.

Loan from Japan (Vol.—XLVII—28-2-75), 54-55.

Loan from U.K. (XLVII—21-2-75), 75-76.

Loss due to Earthquake (Vol.—XVVIII—3-3-75), 63.

Oil exploration on land and off-shore areas (XLVII—18-2-75), 199-201.

Places Worth Seeing (LI—25-4-75), 40-41.

Production of oil from Bombay high (XLVII—18-2-75), 159.

Reported statement by Mr. Bhutto re. hartal in Kashmir (XLVIII—27-2-75), 130.

Rice for Tamil Nadu (LI—21-4-75), 116-17.

Road Mishaps in Delhi (XLVII—20-2-75), 25-30.

Shortage of Exercise Books (XLVIII—26-2-75), 42.

Shortage of Pethedene and Morphine Injection in City hospitals (XLVIII—27-2-75), 114-15.

Shortfall in production of Foodgrains in Haryana (XLVIII 24-2-75), 90-3

JOSEPH, SHRI M. M.—*contd.*

Smugglers released by Courts (LII—9-5-75), 182-83.

Starvation Deaths in Tamil Nadu (XLVIII 24-2-75), 59-60.

Starvation in Rural Areas of Howrah (LII—5-5-75), 79-80.

Steps to stop Robberies at Night (XLVII—18-2-75), 108-09.

Theft of Maps of Farakka Barrage (LI—10-4-75), 39.

Trains from South to Dehra Dun and other places of Pilgrimage (XLVII—18-2-75), 63-64.

Whereabouts of Badshah Khan (LII—8-5-75), 38-39.

Withdrawal of Rs. 1·25 Pass Ticket by D.T.C. (XLVII—20-2-75), 97.

JOSHI, SHRI JAGANNATHRAO :

Acreage of land under Minor Irrigation Schemes (XLIX—10-3-75), 140-42.

Aircraft for I.A.F. (L—20-3-75), 33.

Alleged Irregularities committed by Organisers of film festival (XLVIII—26-2-75), 170-71.

Amounts of Emoluments disbursed to Officers and Subordinates (LI—15-4-75), 179.

Annual Report of U G C (LII—5-5-75), 94-97.

Appointment of Managers in STC (LII—9-5-75), 86-87.

Area of land affected by erosion, wind or water, water-logging and salinity (LII—28-4-75), 63.

Assets of 30 Industrial Business Houses (LI—18-4-75), 21-24.

Average Expenditure Incurred on a Constituency in a big City (L—18-3-75), 100-02.

CBI Enquiry against Officers of STC (L—21-3-75), 88.

Calcutta Tube Railway Project (LII—29-4-75), 36.

Charges against an officer attached to former Minister of Foreign Trade (LI—18-4-75), 260-61.

Coal Wagons meant for certain Associations utilized by Railways (XLVII—25-2-75), 119.

JOSHI, SHRI JAGANNATH RAO—*contd.*

Cost of Public Irrigation System (LII—5-5-75), 127-28.

Cost of Seeds, Fertiliser, Irrigation and Labour in respect of Wheat, Rice and Sugarcane (XLVIII—24-2-75), 106-108.

Demand for Multi-Member Election Commission (XLIX—4-3-75), 177.

Delay in realising subsidy by entrepreneurs (LI—16-4-75), 106.

Delegates to International Film Festival (XLVIII—26-2-75), 187.

Delhi V.I.P. Land Grab Case (XLIX—10-3-75), 135.

Distribution of foreign arms among Extremist Elements (XLIX—12-3-75), 66-67.

Distribution of Prime Minister's Relief Funds (LII—7-5-75), 73.

Effect of closure of HAL, Kanpur (LI—18-11-75), 26-27.

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75), 1-9.

Enquiry against income tax and customs officials for possession of properties disproportionate to their incomes (LII—9-5-75), 46-47.

Expenditure on Central Reserve Police and Border Security Force (L—26-3-75), 132.

Expenditure on Crash Programme for Employment (XLIX—10-3-75), 65-68.

Expenditure on Indian missions abroad and economy measures taken (LII—8-5-75), 123-24.

Expenditure on Ministers (XLIX—5-3-75), 82.

Export of paddy as seeds from U.P. (Vol.—XVVIII—3-3-75), 1-4.

Findings against former Governor Shri Kanungo in the case of Shri Haji Kuli Mastan (XLIX—6-3-75), 60-61.

Fittings of residence of Chairmen of a Nationalised Bank with a Luxurious Bar (LII—2-5-75), 155-56.

Free Legal Assistance and Advice to Labourers and Poor People (L—8-4-75), 1-12.

JOSHI, SHRI JAGANNATHRAO—*contd.*

Fresh reforms in Industrial licensing (LI—23-4-75), 19-20.

High Power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-3-75), 7.

Impact of Anti-smuggling drive on prices (XLVII—21-2-75), 7.

Implementation of Garibi Hatao Programme (LI—16-4-75), 65—68.

Investigation into the Bomb Blast that claimed the life of Former Railway Minister (XLVII—19-2-75), 26.

Labour disputes pending in High Courts and Supreme Court (LI—15-4-75), 49.

Labour Participation in Undertakings and Railways (XLIX—6-3-75), 49-50.

Land Eroded by Rivers. (LII—28-4-75), 75.

Languages used in U.N.O. (XLVII 20-2-75), 81—84.

Linking of dearness allowance with cost of living index (XLVIII—27-2-75), 76-77.

Losses Suffered by F.C. I. during past three years (LI—7-4-75), 82-83.

Memorandum for Rishikesh Karn Paryag Railway Line (LII—6-5-75), 167.

Manning of Sleeper Coaches in One Division by TCs[TTEs Conductors of another Division (LII—29-4-75), 144—46.

Number of Engineers and Doctors seeking jobs (XLVIII—27-2-75), 205—10.

Office Bearers of INTUC-led Union treated on duty through absent (LI—15-4-75), 36.

Parity in Promotion of TCs/TTEs. in Rajkot and Ajmer Divisions (Western Railway) (LI—15-4-75), 178.

Part played by black money and foreign influence in Elections (XLVIII—25-2-1975), 21—27.

Passenger and quantity of goods carried by Railways. (LII—6-5-75), 196—98.

Per capita availability of Foodgrains and quantity needed by Labourers (XLIX—10-3-75), 112-113.

JOSHI, SHRI JAGANNATHRAO—*contd.*

Population of Scheduled Castes and Scheduled Tribes. (LII—7-5-75), 204.

Posts of Permanent and Additional Judges vacant in Supreme Court and High Courts (XLIX—4-3-75), 178-79.

Prices of Essential Commodities (XLVIII—28-2-75), 16—23.

Promotion of TCs/TTEs on Rajkot Division (Western Railway) (LII—29-4-75), 144-45.

Rates of Import and Procurement of Foodgrains (LII—5-5-75), 218-19.

Rearrangement of Plan Priorities in view of increase in costs and Paucity of Financial Resources (XLVII—19-2-75), 49.

Recruitment Policy of United Commercial Bank (LI—18-4-75), 315—17.

Reservation of special train from Allahabad to Lucknow (XLIX—4-3-75), 81—83.

Rise in Fares of Konkan Steamer Passenger Service (XLVII—20-2-75), 5-6.

S.T.C. Branches Abroad (LII—9-5-75), 217—19.

Second Class sleepers in Okhla Delhi Coach (LII—6-5-75), 198.

Shares held by big business houses in Maruti Ltd., Drilling Equipment (P) Ltd., Maruti Technical Services (P) and Maruti Heavy Vehicles (P) Ltd., (L—18-3-75), 61-62.

Shareholders of Maruti Ltd., driling equipment (P) Ltd, Maruti Technical Services (P) Ltd. and Maruti Heavy Vehicles (P) Ltd. (LII—6-5-75), 93-94.

Sick Sugar Mills (L—24-3-75), 81-82.

Sizing machines imported by S.T.C. (XLVII—21-2-75), 92-93.

Small Scale Industry Advance by United Commercial Bank Lucknow (LII—2-5-75), 64-65.

Statement of Ex-president of dissolution on Gujarat Assembly (LII— 30-4-75), 87-88.

Stocks accumulated with STC (LI—11-4-75), 79-81.

Supply of coal to Belgam Coal and Coke consumers cooperative Association Ltd. from Bhowra Colliery (L— 19-3-75), 52-53.

JOSHI, SHRI JAGANNATHRAO—*contd.*

Teaching of Hindi in Universities Abroad (LII— 8-5-75), 39-40.

Unfair trade practices by public sector commercial corporations (L— 8-4-75), 119-20.

Uniform supplied to Railways Employees (LII-6-5-75), 199.

Upper class Berths/Seats in Kirti Express, Somnath Mail and Dwarka Mail (LI— 22-4-75), 144-45.

Views expressed by M.R.T.P. commission in its 3rd Annual Report (XLVII— 18-2-75), 94.

Views of world Bank on land reforms (L— 7-4-75), 101-03.

Working Group for making study of jail administration (LII— 30-4-75), 103-04.

Approval of proclamation in relation to Nagaland (Res.) (L— 25-3-75), 298—304.

Constitution (Thirty Eighth Amendment) Bill : Consid. (LI— 23-4-75), 242—45.

Continuance of proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 336—42.

Disapproval of Norht Eastern Areas (Re-organisation) Amendment ordinance, 1974 (Res.) (L— 18-3-75), 261—66.

Growth of fascism in the country (Res.) (XLIX— 14-2-75), 366—73.

Measures to remove Economic and social Injustices to women (Res.) Debate adjourned (LI— 11-4-75), 342—51.

Nagaland Budget 1975-76 D.G. (on Account) 1975-76, D.S.G. 1974-75 (L—25-3-75), 298-304.

North Eastern Areas (Reorganisation) Amendment Bill. consid. as passed by R.S. (L— 18-3-75), 261—66.

Presidents Address : Motion of Thanks (XLVIII— 21-2-75), 263—80.

Re. Adjournment motions (query) (L— 7-4-75), 257-66.

Re. reported attemp to carry arms in Allahbad high court when the prime Minister had to give evidence (L—18-3-75), 295.

Report of commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.) (LII— 9-5-75), 406—11.

JOSHI, SHRI JAGANNATHRAO—*contd.*

Reported abrupt of closure of Banaras Hindu University (CA) (L— 19-3-75), 229—35.

Reported resumption of arms supply by USA to pakistan (CA) (XLVIII—18-2-75) 251- 56.

Violent incident in Calcutta wherein Shri Jaya Prakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries (M) (L— 5-4-75), 379—89.

JOSHI, SHRIMATI SUBHADRA

Growth of fascism in the country (Res.) (XLIX— 14-3-75), 359—66.

Reported police atrocities in Jama Masjid Area (XLVIII-19-2-75).283—91.

KACHWAI SHRI HUKAM CHAND

Achievement of Target fixed for Rural Electrification for 1974-75 (L— 26-3-75), 86.

Action against M/s J.B. Mangharam and Co. Gwalior for non-Deposit of E.P.F. (XLVII— 20-2-75), 199-200.

Agreement with Iraq for supply of Crude Oil (XLVII— 18-2-75), 12.

Allotment of Catering and other stalls to societies on Eastern Railway (L— 8-4-75), 179-80.

Allotment of Newsprint and Government Advertisement to 'Shri Vijaya Allahabad (LII— 30-4-75), 245—47.

Amount given for irrigation purpose to Madhya pradesh (L— 7-4-75), 166-67.

Amount of loan taken by certain companies from financial Institutions (LI— 18-4-75), 296-97.

Amount of loans taken by National Rayons Co. Limited Bombay from banks and financial institutions (LI— 25-4-75), 202-03.

Arreares of Income tax against share holders of M/s D.C.M. Chemicals and Shree Ram Rayons, Kota (XLIX— 14-3-75), 152-53.

Arrest of persons gone to Britain on fake passports (XLIX—6-3-75), 177.

Assistance to states for Modernization of police forces (XLIX—5-3-75), 145.

Average Expenditure on persons lodged in Jail on charges of smuggling and in connection with ip movement (LI— 23-4-75), 10-14.

KACHWAI SHRI H. C.—*Contd.*

Benefits of labour laws to women working super Sonic plastic Pvt. Ltd. Indore (MP) (LI—18-4-75), 193-94.

Black money seized in Maharashtra (LI—25-4-75), 201-02.

Boarding and lodging charges in Appollo Hotel Colaba, Bombay (XLIX—7-3-75), 162-63.

Bomb blast at samastipur (XLVIII—26-2-75), 172-173.

Break in service for non participant in Strike (L— 25-3-75) 179-80.

Cases pending in Indore High Court (LI— 22-4-75), 198-99.

Cases pending with collectior of Customs and Excise Nagpur (LII—2-5-75), 84.

Cases pending with Collector of Customs and Excise, Nagpur (L— 21-3-75), 104.

Cases pending with collector of Customs and Excise Nagpur (LII— 2-5-75), 192-93.

Cases pending with the collector and Customs Excise Department Nagpur (LII—9-5-75), 205-06

Central Loan to Madhya Pradesh for Irrigation Facilties in Adivasi Areas (LII 5-5-75), 37-38.

Cheating of Balenganj Branch of Central Bank of India (XLIX—7-3-75), 17.

Chemical factories' Benefit to Employees of Rayon factories (L—20-3-75), 149.

Chemical factories, benefit to workers of Sri Ram Rayons Kota Rajasthan (L—20-3-75), 78.

Commodities exported by M/s J.B. Mangharam & Company M/s Jiwan foods Bombay factory in Hyderabad and others (XLVII 21-2-75), 89-90.

Companies Registered and Liquidated in Madhya pradesh during 1974 (XLIX—4-3-75), 119-20.

Companies with capital of more than Rs 10 Lakhs registered and liquidated in Uttar pradesh during 1974 (L—18-3-75), 49-50.

Complaints about certification of seeds (LI—21-4-75), 3.

KACHWAI SHRI H. C.—*Contd.*

Complaints against Director and Officers of Sunita Chit fund Ltd. (LII—9-5-75), 81-83.

Complaints against officials of Customs and Excise Department of Vidarbha and Madhya Pradesh (L—21-3-75), 169.
(LI— 18-4-75) 18-21.

Composing and Reading Branch of Government of India Press, Faridabad (L—24-3-75), 161.

Confirmation of employees in Eastern Railway (L—18-3-75), 187-88.

Consideration of left out Demand of Railway Employees (XLIX— 4-3-75), 25-26.

Construction of New Bus Depots (XLIX—6-3-75), 177-79.

Construction of pali Bridge over Chambal river (XLVIII—27-2-75), 195-96.

Consumption of Different petroleum products (XLVIII—25-2-1975), 87

Co-ordinating of Health services (L—20-3-75), 10.

Crash programme for rural employment in Madhya pradesh (XLVIII— 24-2-75) 147-148.

Dairy farm in Morena District. MP (L—7-4-75), 36.

Damage caused by Anti social elements to passenger and local shuttle Trains in rural Areas during the last year (LI—22-4-75), 87.

Damage to Indian ship in Kidarpur Dock in Calcutta (LI— 10-4-75), 158.

Decision on under ground Railway system in Bombay (L— 18-3-75), 5.

Deficit Budget of states (LI—25-4-75), 38-39.

Deposits of Employees in J.B. Mangharam Bank (XLIX— 7-3-75), 51-52.

Deposits of workers of J.B. Mangharam and Company Gwalior in Company's Bank (XLIX— 7-3-75), 104-05.

Development of Hilly Areas (XLVII—19-2-1975), 11.

Development of Marine products (L—7-4-75), 28-29.

KACHWAI, SHRI H. C.—*Contd.*

Development of new mines in Singrauli area of Madhya Pradesh (L— 19-3-75) 123-24.

Drinking water for Delhi (LI— 21-4-75), 10.

Dual pricing policy (L—21-3-75), 10.

Duties of Accountant and works Accountant in Executive office (LII— 6-5-75), 205-06.

Electrical fittings in the central warehousing Godown in Morena District M.P. (LI— 21—4-75), 119-20.

Electrification of rural areas in Madhya pradesh (XLVIII—26-2-1975), 57-58.

Embezzlement of lakhs of rupees in Shahjahanpur ordnance factory (XLVII— 20-2-75), 198-199.

Embazzlement of lakhs of Rupees in Shahjahanpur Ordnance factory (LII— 8-5-75), 88-89.

Employees in M/s J. B. Mangharam and Company M/s Jeewan foods Bombay M/s Mangharam and sons, Bombay and M/s International foods, Bombay (XLVII— 20-2-75), 198.

Estimates of power generation in Madhya Pradesh during sixth plan (XLIX— 12-3-75), 164-65.

Evasion of taxes by M/s Chhaganlal Panchulal (L— 21-3-75), 142.

Excise Duty of Khandsari (L— 21-3-75), 142.

Expenditure incurred on clocks installed at Railway stations of Western Railway (XLVIII— 25-2-75), 200-201.

Expenditure incurred on clock of North Eastern Railway (L— 18-3-75), 188.

Expenditure incurred on construction work of Vijay Ghat (Vol.-XVVIII— 3-3-75), 206-07.

Expenditure incurred on installation and maintenance of clocks on Central Railway (XLVII— 18-2-75), 218-19.

Expenditure incurred on installation and maintenance of clocks on Eastern Railway (XVII—18-2-75), 92

KACHWAI, SHRI H. C.—*Contd.*

Expenditure on Communication and conveyance in Indian Embassy in U.S.S.R (XLVII— 20-2-75), 93-94.

Expenditure on Construction of Shanti Van (Vol-XVVIII— 3-3-75), 59-60.

Export of Groundnut products by FCI during 1974 (XLIX—10-3-75), 198.

Export of Packet Tea (LI—18-4-75), 7.

Facilities of Provident Fund Bonus and Housing to Workers of Tea Plantations in Himachal Pradesh (XLVII—20-2-75) 199.

Financial Assistance to unemployed scientists, Engineers and Doctores (LII— 7-5-75), 199.

Finger print experts employed on Central Railway (XLVII—18-2-75), 219-20.

Finger print experts employed on Eastern Railway (XLVII— 18-2-75), 221-22.

Finger print experts working in North Eastern Railway (L—18-3-75), 189.

Fire in a coach of train at Banmor Station (L—8-4-75). 177-78.

Forensic experts working in Western Railway (XLVIII—25-2-75), 200.

Free Legal Assistance and Advice to Labourers and Poor People (L— 8-4-75), 7.

Fresh reforms in Industrial licensing (LI—23-4-75), 18-19.

Grant of Licence to M/s Roche Products (LII—5-5-75), 207-08.

Grants to Vikram University, Ujjain (L—24-3-75), 53.

Ground nut oil exported to Soviet Union during 1974-75 (LII—9-5-75), 139.

Guidelines for Drug Industry (XLVII— 18-2-75), 20-21.

Hindi Officers and Hindi Translators working in the Ministry of Agriculture and Irrigation (LII—5-5-75), 181-83.

Housing Problem of the Central Government Employees (XVVIII—3-3-1975), 142-43.

Illegal Arms Factory in Etawah (L— 19-3-75), 161.

KACHAWAI, SHRI H. C.—*Contd.*

Import of Cotton from USSR (LI—25-4-75), 200-01.

Import of Kerosene oil from Rumania (XLVII—18-2-75), 222-23.

Improvement of Jorhat and Lilabari Airports (LI—11-4-75), 13-14.

Increase in Thermal Power Generation during Last Quarter of 1974 (XLIX—12-3-75), 39-40.

India's Exports to Canada (LI—25-4-75), 4-5.

Industrial Establishments with Soviet assistance (L—19-3-75), 129-30.

Industrial Target in Fifth Plan (XLIX—5-3-75), 154.

Intensive Soyabeen Cultivation in Madhya Pradesh (XLIX—17-3-75) 188.

Investments in Kailaras Sugar Mill, Morena District in Madhya Pradesh (XLIX—12-3-75), 146.

Irrigation projects in Madhya Pradesh (XLVIII—24-2-75), 12—14.

Issue of licences to Shree Ram Rayons, Kota (Rajasthan) (XLIX—14-3-75), 151-52.

M/s J. B. Mangharam and Company Pvt. Ltd. (L—8-4-75), 179.

Kohinoor Mill Company Ltd. Bombay (XLIX—14-3-75), 150.

Land distributed to Harijans, Adivasis of Morena, Bhind and Gwalior Districts of Madhya Pradesh (L—7-4-75), 164.

Land owned by Cooperative Sugar Mill, Kailaras, District, Morena (L—7-4-75), 165-66.

Levelling and distribution of land in dacoit infested areas of Morena in M.P. (L—24-3-75), 161—63.

Licences given for setting up of Fertilizer Plants in Private Sector (LI—22-4-75) 197-98.

Licences granted to Foreign Drug Companies under 'Key Industries' Category (L—25-3-75), 76—78.

Licences granted to M/s Merck Sharp and Shome (LII—6-5-75), 8—10.

KACHAWAI, SHRI H. C.—*Contd.*

Loans taken by Kohinoor Mill Co. Ltd. Bombay from Financial Institutions and Banks (XLIX—14-3-75), 153—54.

Loans taken by Morena Division Co-operative Sugar Mill Ltd., Kailaras, (XLIX—5-3-75), 63.

Lock-out by Super Sonic Plastic Pvt. Ltd., Indore (MP) (LI—18-4-75), 193.

Loss suffered by Cooperative Sugar Mills Ltd. Kailaras (L—9-4-75), 147.

Major and Medium Irrigation Projects to be undertaken in U.P. (LII—5-5-75), 178—81.

Meetings of Central Industrial Advisory Council (LII—7-5-75), 198.

Memorandum by Employees of Sri Ram Rayons Kota, Rajasthan (L—20-3-75), 149.

Mobilisation of Technical skill to Discover New oil Fields (XLIX—4-3-75), 10.

Murder of Four Indian Children in London (LI—10-4-75), 67-68.

New Telephones proposed to be installed in 1975-76 (LI—23-4-75), 181.

Newsprint quota given to "Avantika" Hindi daily of Ujjain (XLVII—19-2-75) 85.

Newsprint Quota, given to Hindi Daily 'Avantika' (L—26-3-75), 181-82.

Non-deposit of employees provident fund by Kohinoor Mill Co. Ltd., Bombay (XLIX—13-3-75), 144.

Observatories in the country (LI—25-4-75), 203-04.

Overbridges to be constructed in Rajasthan during 1975-76 (L—25-3-75), 180.

Opening of Post offices in Madhya Pradesh (L—26-3-75), 183.

Order for manufacture of cloth bag given by National Seeds Corporation (L—7-4-75), 155—57.

P.C.Os. in Porass and Baroda Villages of Madhya Pradesh (XLVII—19-2-75), 210.

KACHWAI, SHRI H. C.—*Contd.*

Partners of Shree Ram Rayons, Kota Rajasthan (XLIX—7-5-75), 164-65.

Payment of Bidi workers in Jabalpur Division (XLIX—13-3-75) 79.

Payment of Central Sales Tax and Excise Duty by M/s Kohinoor Mills Limited, Bombay (L—21-3-75), 61.

Payment of Excise Duty and Income Tax by Industrial Concerns (LI—18-4-75), 297-98.

Payment of Excise Duty by M/s Kohinoor Mills Ltd. (LII—2-5-75), 193.

Payment of Income tax by shareholders of Kohinoor Mills Ltd. (XLIX—14-3-75), 71-72.

Payment of Provident Fund and Advance Salary to removed employees of Kohinoor Mills Ltd. Bombay (L—20-3-75), 149.

Permission for gate meetings at Shahjahanpur Ordnance Factory (XLIX—6-3-75), 179-80.

Plague Risk as cautioned by Dr. Deoras (XLVII—20-2-75), 23.

Platforms without arrangement of electric light in Central Railway (LI—22-4-75), 200.

Policy of L.I.C. to promote Small Scale Industry (XLVIII—28-2-75), 3-4.

Preparation of Balance Sheets certain Companies (LI—15-4-75), 124.

Priority to Projects to be set up in Tamil Nadu in 1975 (L—26-3-75), 8-9.

Production and Export of Salt (LII—7-5-75), 49.

Production of Yarn & Cloth for domestic consumption (LI—11-4-75), 22.

Programme to set up a Caustic Soda Plant (LI—15-4-75), 136.

Progress made in implementation of Sukta River Project in Madhya Pradesh (XLIX—17-3-75), 101.

Promotion of Officials of Customs and Excise Departments of Vidarbha and Madhya Pradesh (XLVIII—28-2-75), 56.

KACHWAI, SHRI H. C.—*Contd.*

Proposals for Extension/Expansion on Central Railway (LI—22-4-75) 198-99.

Proposals from M.P. Government for setting up of Coal Based Fertilizer Plants (L—8-4-75), 179.

Proposal to abolish monopolistic tendency in book Stalls at Railway Stations (LI—22-4-75), 12.

Protection to Workers' interest in Super Sonic Plastic Pvt. Ltd. (LI—18-4-75), 98-99.

Provident Fund deposited by Super Sonic Plastic Pvt. Ltd., Indore (MP) and Payment of Gratuity etc. to workers (LI—18-4-75), 90.

Provision in Budget for Payment of Additional DA due to Government Employees (LI—25-4-75), 25.

Purchase by Textile Mills run by M.P. Textile Corporation (LI—16-4-75), 84—86.

Purchase of Cotton from Textile Mills under Madhya Pradesh Textile Corporation (LI—23-4-75), 80.

Purchase of Material by Textile Mills under Madhya Pradesh Textile Corporation (LI—23-4-75), 181.

Purchase of steel by M.P. firms (XLVII—27-2-75), 94-95.

Racket in Fake Currency Note in Rajhara Durg District, MP (LI—11-4-75), 65-66.

Raids on Unauthorised Arms and Ammunition Factories (LI—23-4-75), 180-81.

Rate per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 11-19.

Rayon Textile Industries Ujjain (M.P.) (XLVIII—27-2-75), 193-94.

Realisation of Provident Fund deposits from Ramlal Jawahar Lal Firm, Ujjain (XLVIII—27-2-75), 194-95.

Recruitment and Promotion Rules in NSIC (LII—7-5-75), 146.

Reduction in Prices of Imported Steel (XLIX—13-3-75), 145-46.

Rehabilitation of Adivasis in Paralkote area of Madhya Pradesh (XLIX—13-3-75), 145.

KACHWAI, SHRI H.C.—*Contd.*

Rehabilitation of repatriated Persons of Indian Origin in Madhya Praedsh (LII—8-5-75), 15.

Removal of Chairman of NSIC (LII—7-5-75), 150.

Replenishment Export permit licences transferred to Export Houses (LII—9-5-75), 23-24.

Report of Categorisation Committee for press workers (L—24-3-75), 164-65.

Representation from West Bengal for setting up Industries in the State (LII—30-4-75), 10.

Retired Persons in Textile Mill under MP. Textile Corporation (LII-30-4-75), 248.

Sale of sugarcane to Kailaras Sugar Mills, Morena (XLIX-10-3-75), 199.

Sale proceeds of Appollo Hotel, Colaba, Bombay (XLIX-7-3-1975),164.

Sale proceeds of Appollo Hotel, Colaba Bombay (LII-2-5-75), 194.

Scheme for providing Drinking water to the Adivasis Area (Vol.-XVVIII-3-3-975). 146.

Schemes for welfare of women and children for Karnataka (XLIX-17-3-75), 7-8.

Scholarships to Athletes in Universities (LII-5-5-75), 177.

Setting up of Chemical Complex in M. P. (LI-15-4-75), 123.

Sheikh Abdullah's Meeting with Prime Minister (XLVII-19-2-75), 29.

Sittings of Central Industrial Advisory Council (L-26-3-75), 180-81.

Stalls and Trolleys in Bombay Division (LI-15-4-75), 30.

Stalls at stations on Eastern Railway (L-8-4-75), 81.

Stalls on the Railway Stations in Bombay Division (L-18-3-75), 189-90.

Stalls, Trolleys and Khomchas in Bombay Central and other Division of Western Railway (LII-25-4-75), 85-86.

KACHWAI, SHRI H.C.—*Contd.*

Sugar recovery from Sugarcane by Khandari Mills in Indore Division and Realisation of levy (LII-328-4-75), 151.

Sugarcane crushed by Morena Division Cooperative Sugar Mill Ltd. Kailaras (LI-21-4-75), 166.

Sugarcane Purchased and Sugar Produced by Cooperatives Sugar Mill, Dailaras District Morena (XLVIII-24-2-75), 146-147.

Sunita Chit Fund Private Ltd. Indore (LII-2-5-75). 194-95 (LII-9-5-75), 204-05.

Supply of Kerosene in Bombay (L-25-3-75),22-23.

Supply of Machine Oil to Textile Mills of Bombay (XLVIII-25-2-75), 199.

Supply of water for irrigation from Chambal canal (XLIX-10-3-75), 99.

Symposium by Rajya Shiksha Sansthan, (LII-28-4-75), 150.

Tea Stalls functioning in Bombay Division (LI-15-4-75), 135.

Telephone Calls booked from Various places in Madhya Pradesh (LII-30-4-75), 217.

Telephone Exchanges in Morena District (XLVII-19-2-75), 211.

Transfers of women employees in Post and Telegraphs Department, (LII-30-4-75), 247.

Trollies, Khomchas and Stalls allotted to Scheduled Castes and Scheduled Tribes persons in Railways during 1972, 1973, 1974 and 1975, (LII-6-5-75), 206-07.

Trunk Calls booked from Morena City for South Indian Towns (XLVII-19-2-75), 93.

Unauthorised Arms and Ammunition Factories Unearthed in 1974 (L-9-4-75), 146.

Unearthening of Foodgrains and Essential Commodities in Delhi under D.I.R. (LII-5-5-75), 137-38.

Unearthing of Underground Rifle Factory in Jayantipur Village under Islampur Police Station of Patna (L-9-4-75), 53.

Uniform distribution system of sugar in the country (L-24-3-75), 163-64.

KADANNAPPALI SHRI RAMA CHANDRAN—*Contd.*

Value of Imported petroleum products (LII-6-5-75), 65.

Value of Rupee (LII-9-5-75), 11-12.

Vendors belonging to scheduled castes and scheduled tribes (XLVIII-25-2-1975), 198.

Violation of Foreign Exchange Regulations by Foreign Banks and companies, (LII-30-4-75), 75.

Visit to India by Foreign Minister of Jamaica (XLIX—6-3-75), 98-99.

Whole-sale price index (XLVII-21-2-75), 22.

Working days in sugar factory in 1974-75 season and price of sugarcane paid. (LII-8-4-75), 71.

Debates

Arrest of (XLIX-10-3-75), 261.

B.O.H. (XLVIII-21-2-75), 249-50.
(XLVIII-28-2-75). 218-20.
(L-21-3-75), 200.
(LI-25-4-75), 230-31.

D.E.G. (Railways) 1972-73 (L-19-3-75), 375-78.

Demands for Grants 1975-76 Ministry of Agriculture and Irrigation (L-7-4-75), 403-07.

Ministry of Commerce (LI-22-4-75), 314-18.

D.S.G. (Railways) 1975-76 (L-19-3-75), 375-78.

Incident at Allahabad High Court (St.) (L-18-3-75), 360.

Jute Workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 436-38.

Railway Budget 1975-76 General Discussion (XLIX-7-3-75), 270-76.

Re. Adjournment Motions (Querry) (L-7-4-75), 238.

Reported attempts of international cartels to smuggle huge quantities of synthetic textiles in toIndia (CA) (LI -22-4-75), 233-37.

KADANNAPPALI SHRI RAMA CHANDRAN:

Free Travel Concessions to Defence Personnel (XLIX 6-3-75), 59.

KADANNAPPALI, SHRI RAMA CHANDRAN—*Contd.*

Free Travel concession to Members of the family of Armed Forces (XLIX—6-3-75), 118-19.

Opening of Sales Depot by F.C.I. in Kerala (XLIX-10-3-75), 52.

Production of Electronic Calculators and their export (LI-16-4-75), 77-80.

Rubber based units in Kerala (LI-23-4-75), 112.

Setting up of Explosives Manufacturing Plant (XLIX—6-3-75), 119.

Technology Development Council for Electronics (LI-16-4-75), 43-45.

Visit of a Marine Products sales team to USA (LII-9-5-75), 67.

KADER, SHRI S.A.:

Duties and Functions of Income Tax Officers Class I, II (LII-9-5-75),236.

Memorandum from National Federation of Indian Women to amend the Dowry Act (L-25-3-75), 12.

Nationalisation of Sugar Industry (XLVIII-24-2-75), 27.

Parties in Goa assessed to Wealth Tax (LII-9-5-75), 237.

Promotion of Class II income tax officers, ((LII-9-5-75), 94.

Smugglers arrested under MISA/COFEPOSA (XLVII-21-2-75), 14.

Debates

Budget Railways 1975-76-General Discussion (XLIX-6-3-75), 230-34.

Statement in relation to the State of Jammu and Kashmir (M) (XLIX-4-3-75, 318-21.

KAHANDOLE, SHRI J. M.:

Allocation of Funds for Maharashtra slum Improvement Programme (LI-21-4-75), 63-64.

Bombay-Nashik Highway and Over bridges at Asangaon Umbarmal and Padali (LI-10-4-75), 150-51.

Working of telephone exchange of Malegaon (LII-7-5-75), 109.

KAILAS Dr.:

Co-ordinating of Health Services (L-2-3-75), 10.

Decision on underground Railway System in Bombay (L-18-3-76), 6.

Funds for Special Nutrition Programme in Orissa (L-20-3-75),23.

Impact of Anti-smuggling drive on prices (XLVII-21-2-75), 7.

Incidence of blindness among children (XLVIII-27-2-75), 26.

Increase in Prices of Synthetic Detergents Produced by Hindustan Lever Limited (L-25-3-75), 28.

Irrigation project held up due to inter State dispute (XLIX-10-3-75), 18.

Isolating human hepatitis virus by Haffkine Institute (XLIX-13-3-75), 18.

Mobilisation of Technical Skill to discover New Oil Fields (XLXX—4-3-75), 9.

Over production in Coca Cola Bottling Plants. (XLIX-5-3-75), 6.

Programmes for Chandigarh Radio Station (XLVII-19-2-75),

Rate per unit of Power supplied to Madhya Pradesh from Matatila (L-19-3-75), 19.

Debates

Continuance of Proclamation issued in respect of Gujarat (Res). (XLVIII—27-2-75), 342-48.

D.G. 1975-76 :
Ministry of Industry and Civil Supplies. (LII-29-4-75), 262-69.

Finance Bill 1975 :
Consid. (LII-5-5-75), 275-63.

General Budget 1975-76 :
General Discussion (XLIX-13-3-75), 328-31.

Pondicherry Budget 1975-76.
D.G. (on account) 1975-76.
D.S.G,(1974-75),(I-20-3-75),261-65.

President's Address :
Motion of Thanks (XLVIII-20-2-75), 363-72

Re. reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L-18-3-75), 309.

Reported closure of half of 7,000 Khandsari Units (CA) (L-26-3-75), 235-38.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast, (CA), (L-10-4-75), 228.

Tobacco Board Bill consid. (XLVIII—28-2-75), 251-56.

KAKODKAR, SHRI PURSHOTTAM:

Achievement of Steel production target during 1974-75 and 1975-76,(XLVII-20-2-75) 59-60.

Additional Capacity in Woollen Industry (LI-11-4-75), 170-71.

Agreements with Czechoslovakia (LI-18-4-75), 124-25.

Agreement with USA for Import of wheat (XLVIII-24-2-75), 157-58.

Assam Match Co. Ltd., (LII—9-5-75), 139-40.

Assam Sugar Mills Ltd.(XLVII-20-2-75)53.

Central Assistance to Goa for Developing Irrigation facilities (LII-28-4-75), 38-39.

Change in Licensing Policy to Encourage Production of Wage Goods (L-26-3-75), 153.

Change in Product Mix of Steel Plants (XLIX 6-3-75), 45-46.

Cheap and Nutritious food (LII-5-5-75), 168.

Civic Amenities in JJ Colony General Store, Punjabi Bagh, New Delhi (L-7-4-75), 54-55.

Civil Amenities in Manohar Park, Rohtak Road, New Delhi (L-24-3-75), 123-24.

Complaints about certification of seeds (LI-21-4-75)), 1-7.

Completion of Commercial Pilots Examination conducted by Ministry of Civil Aviation (LII-8-5-75), 170-171

Credit Policy (XLIX-7-3-1975), 133-34.

Decision on take over to Caltex (LI-15-4-75), 60.

Development of Pilgrim Centres in Goa (LII-9-5-75), 159-60.

Dispute between Air-conditioning firm and D.G.C.A. (XLIX-7-3-1975 158-59.

KAKODKAR, SHRI PURSHOTTAM—*contd.*

Discussion with U.A.E. Petroleum Minister regarding Oil Supplies (L—25-3-75), 167-68.

Education Technological Centre (LII-28-4-75), 163.

Effect of Power Shortage on Farm operation and supply of Diesel to Farmers (XLIX-17-3-75), 45-46.

Encashment of Red Clause Letter of Credit by Nationalised Banks (LII-2-5-75 42-43.

Eradication of Polio (XLVIII-17-2-75), 129.

Evasion of Central taxes by Tea Warehouse under Kanio Group of Companies (XLVII-21-2-75) 47-48.

Export of Army Software by STC (LI-18-4-75), 237-38.

Faulty Mining of Iron Ore by Private Parties (XLVIII-27-2-75), 11-12.

Fertilizer Commission for development of fertilizer Industry (LII-29-4-75), 127.

Foreign Assistance for operation flood Multi project (XLVIII-24-2-75), 166-67.

Foreign Tours by Chairman of William Sen Magor & Co. Ltd (LII, 2-5-75) 124-25.

Fresh reforms in Industrial licensing. (LI-23-4-75), 16-23.

Functioning of branches of SBI in Rural Areas of Goa. (LII- 9-5-75) 57-58.

Funds for Goa for 1975-76 Plant (LII-7-5-75). 158.

Impact of shortage of Aluminium on National Economy (LII 8-5-75), 74-75.

Import of oil from Abu Dhabi (L-8-4-75), 147-48.

Import Programme of Pertilizers for 1975, (XLIX—6-3-75), 136-37.

Increase in Studen Unrest (LI-16-4-75). 93.

India and EEC Talk on Indian Textile Exports (LI-18-4-75), 290.

Inferior quality of Fertiliser supplied to Goa (LII—5-5-75), 51-52.

Installation of a Drilling Platform to Expedite Oil Production (LII 29-4-75), 137-38.

KAKODKER, SHRI PURUSHOTTAM—*contd.*

Investment on Development of Coal Industry in Fifth Plan (XLIX—5-3-75), 155-56.

Investment Expenditure Policy (XLVII-21-2-75), 157-58.

Jobs to discharged Airmen LII (LII-8-5-75), 151.

Levy of research and development cess on Industrial Sector (XLVIII-26-2-75), 72-73.

Libyan delegation's visit to India (XLIX-4-3-75), 165-66.

Loss to Steel Plants (XLIX—6-3-75), 135-36.

Meeting of Indo Nepal Joint Review Committee (LI-25-4-75), 154-55.

Meeting of power manufacturing plants and users of power in New Delhi in December 1974 (LXVIII-26-2-75), 183-84

Misuse of Funds Allotted to State Governments for Drought and Relief Works (XLIX-3-3-75), 146-48.

New Schemes of loans for housing sanctioned by HUDCO (XLIX—17-3-75). 153.

New tractor mounted ammonia applicator developed at Pantnagar Agricultural University (L—7-4-75), 206-07.

New varieties of Cotton (Vol.—XVVIII—3-3-75), 84-86.

Number of Tourists visited Goa (LII—9-5-75), 159.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 124.

Oilseeds Production (LI—21-4-75), 169-71.

PCOs and Post Offices in Goa. (LII—7-5-75), 157.

Participation by Foreign Firms in offshore Oil Contracts (L—18-3-75), 73.

Pay Scales of Drawing Teachers in Delhi (L—24-3-75), 44-45.

Payment of Cash Assistance for Eligible Exporters (LI—25-4-75), 42-43.

Port facilities to Soviet Ships for Recovery of space probe Instruments and Vehicles (LI—10-4-75), 73-74.

Preparations to drill Fifth well in Bombay High (LII—29-4-75), 136.

KAKODKAR, SHRI PURUSHOTTAM—*contd.*

Procurement target for rice and coarse grains (L—7-4-75), 172.

Production in Scooters India Ltd. (L—9-4-75).

Production of Controlled Cloth and Export of Cotton Textiles (XLIX—14-3-75), 30.

Production of Yarn and Cloth for Domestic Consumption (LI—11-4-75), 17-22.

Recovery of arrears of excise duty from tea estates (XLVII—21-2-75), 111-112.

Remittances by M/s Wimco Matches Manufacturing Company (LII—7-5-75), 44.

Resources mobilisation by States for 1975-76 (XLIX—5-4-75), 206.

Revision of prices of Petroleum Products (L—8-4-75), 137-78.

Scheme for supply of water in Kedar Bagh, Delhi-35. (L—24-3-75), 122.

Scheme to bring down varieties of cloth (LI—11-4-75), 177-78.

Setting up of a Drug Marketing Agency (XLIX—4-3-75), 57-58.

Setting up of Air Cargo complex at Bombay airport (L—21-3-75), 113.

Setting up of National Food Advisory Council (XLVIII—24-2-75), 59.

Smugglers arrested under MISA/COFEPOSA (XLVII—21-2-75), 13.

Spreading of contagious diseases in India (L—20-3-75), 115.

Steps to absorb discharged airmen of IAF in Civil Aviation (L—21-3-75), 70.

Study of Soil Erosion by Indian Grassland and Fodder Research Institute, Jhansi (L—24-3-75), 198-99.

Supply of crude by U.A.E. to India (L—8-4-75), 137.

Taking-over of Drug Units (XLVIII—25-2-1975), 110.

Debates

Constitution (Amendment) Bill (Amendment of Eighth Schedule) by Shri Purushottam Kakodkar : Int. (XLVIII 21-2-75), 282.

KAKOTI, SHRI ROBIN :

Alleged controversy between G.S.I. and Mineral Exploration Corporation (XLIX—6-3-75), 183.

Allocation of Funds for Rabi operations in States (LI—21-4-75), 95.

Allotment of controlled cloth to States (XLIX—7-3-75), 97-99.

Anti Flood schemes for Assam during the Fifth Five Year Plan (LII—5-5-75), 236.

Appointments in Cement Projects in Mikar Hills, Assam (L—19-3-75), 51.

Assam Nagaland Boundary Dispute (XLIX—5-3-75), 59.

Catering contractors between Alipur Duarh and Tinsukia Stations (LII—6-5-75), 59-62.

Claims pending on North-Eastern Frontier Railway (LI—22-4-75), 91.

Closed Days in Namrup Fertilizer Factory and other Organisations (L—8-4-75), 59-60.

Closure of Industries in Kerala for Non Availability of Petroleum Products (L—18-3-75), 116.

Construction of New Branch-lines in North-Eastern Region (North-east Frontier Railway) (LII—6-5-75), 232-33.

Co-operative Spinning Mills (XLIX—14-3-75), 55-56.

Daily Wages in Tea Plantations (L—20-3-75), 48.

Defence of Bombay High offshore oil Fields (XLIX—6-3-75), 183.

Delegations of Members of Parliament and officers sent abroad on Government business (L—21-3-75), 90.

Demand from Assam State Government for increase in Royalty on Crude (XLIX—4-3-75), 94-95.

Deputation of Chief Ministers for Railway Development in N.E. Region—(LI—15-4-75), 37.

Dismantling of Metre Gauge Line from New Bongaigaon to Gauhati (L—25-3-75), 53-54.

Expenditure incurred on Indian Ambassadors/High Commissioners Abroad (XLIX—6-3-75), 58.

KAKOTI, SHRI ROBIN—*contd.*

Expenditure incurred on National Highways in Assam (XLIX—13-3-75), 167-68.

Expenditure on Establishment and maintenance of Tea Trading Corporation of India (LI—25-4-75), 86-87.

Expenditure on foreign tours of Central and State Ministers (L—21-3-75), 90.

Financial Grants to Educational institutions on North-East Frontier Railway (LI—22-4-75), 210-11.

Flood at Dibrugarh (LII—28-4-75), 104.

Foodstuff stocked by FCI and destroyed in North-Eastern Region since 1972-73 to 1974-75 (LI—21-3-75), 182-83.

Grants to Universities and Historical Societies for excavation (LI—21-4-75) 157-58.

Grant-in-aid for construction of Lateral Road Connecting NH 31 in Assam (LI—10-4-75), 71-72.

Hospitals under Employees' State Insurance Scheme (LI—18-4-75), 119.

Increase in Pilferage, thefts and Damage Percentages in North-East Frontier Railways (LII—6-5-75), 231-32.

Indian Cultural Teams and Good will Missions sent abroad (XLIX—10-3-75), 53-54.

Infiltration of Insurgents into Mizoram from Burma and Bangladesh (XLIX—12-3-75), 99.

Investigations by C.B.I. (LI—16-4-75), 125-26.

Investigations into availability of Ground Water (LI—21-4-75), 183.

Irrigation Projects for Drought Prone Areas of Assam (LII—5-5-75), 236-37.

Issue of Licence for Industrial Project in Assam, Nagaland, Manipur, Arunachal and Mizoram (LI—16-4-75), 48-49.

Land under Irrigation in Assam (LII—5-5-75), 235-36.

Minerals found in North Eastern Region (LII—8-5-75), 164.

Mohanbari Airfield (L—21-3-75), 48.

KAKOTI, SHRI ROBIN—*contd.*

Number of employees in Airports in North-Eastern States (LI—11-4-75), 51.

Number of Hotels for Tourists in North-Eastern Region (LI—18-4-75), 275.

Occupation of Government Lands by Bangladesh Infiltrators in Assam (LII—7-5-75), 107.

Officers and employees in branches of State Bank and nationlised Banks in Assam (LII—9-5-75), 59-60.

Paper Mills (LI—23-4-75), 47-48.

Proposal to make Biweekly Tinsukia Express a Daily Service (LII—29-4-75), 95.

Provision of Housing Facilities and land (XLIX—17-3-75), 49-50.

Recommendations of the Export Team for Control of Erosion (Vol.—XLVIII—3-3-75), 61-62.

Report of Export Inspection Council regarding Manufacture of Jute Goods (XLIX—14-3-75), 198.

Requirements of crude for Haldia oil Refinery (XLIX—4-3-75), 76.

Requirement of Wheat and Rice of States (LI—21-4-75), 29-32.

Rise in Price of Foodstuffs in Assam (LII—5-5-75), 235.

Scheme submitted by Brahmaputra Flood Control Commission of Expert Committee (Vol.—XLVIII—3-3-1975), 143-44.

Self sufficiency in Refractory Products (L—9-4-75), 90.

Self Sufficiency in X-Ray Films (L—26-3-75), 53-54.

Setting up of Primary Consumer Co-operative Societies during 1975-76 (LII—30-4-75), 67—69.

Shortage of Drill pipes faced by O& NGS in Assam, (L—18-3-75), 87.

Shortage of Medicine in Assam (LII—8-5-75), 41-42.

Stationing of CRP and BSF in Assam (LII—7-5-75), 53.

Stolen idols of Hindu Gods and Goddesses and other antiques (LI—16-4-75), 124-25.

KAKOTI, SHRI ROBIN—*contd.*

Survey of Labour Conditions in Flour Mills Industry (LI—18-4-75), 52.

Take over of Brahmaputra flood control commission by the Central Government (L—7-4-75), 69-70.

Tourists visited North-Eastern States (LI—18-4-75), 203-04.

Unemployed Engineering Graduates (XLIX—12-4-75), 112-113.

Visits by foreign diginitories and other personnel during 1972-73 and 1973-74 (XLIX—13-3-75), 101-102.

Workers Education Centres (LI—10-4-75) 122—24.

World Bank Loan for Irrigation Projects (LII—2-5-75), 96-97.

Debates

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 211-15.

KALINGARAYAR, SHRI MOHANRAJ:

Cases pending in Supreme Court (XLVII—18-2-75), 85.

Criteria for referring cases under MRTP Act(XLIX—4-3-75), 4.

Flying Clubs and Civil Aviation Centres-(Vol. XLVIII—28-2-75), 73—75.

Increase in Heart Disease in the country (XLIX—13-3-75), 5.

Loans advanced by Film Finance Corporation to New Producers (XLIX—12-3-75), 5.

Medical Colleges in India (L—20-3-75), 18.

Mobilisation of Technical skill to discover New oil feeds (XLIX—4-3-75), 13.

New series of Bank Notes (LI—18-4-75) 13.

Permission to Retired Central Class I Officers to Practice law on retainer basis (LII—7-5-75), 158.

Shifting of telephones in Delhi (LI—7-5-75), 56.

Trade with Malaysia (XLIX—14-3-75) 7.

Debates

Demands for Grants, 1975-76 :

Ministry of Agriculture and Irrigation (L—8-4-75), 257-60.

KALINGARAYAR, SHRI MOHANRAJ —*contd.*

Ministry of Defence (LI—18-4-75), 406-13.

KALYAN SUNDARAM, SHRI M. :

Leave of Absence from sitting of the House (LII—6-5-75), 225.

KAMBLE, SHRI T. D. :

Slow progress of Irrigation in Maharashtra (L—24-3-75), 24-25.

KAMLA KUMARI, KUMARI :

Advancing of Loans to Farmers by Banks of Palamau District, Bihar(LII—2-5-75), 32-33.

Alleged delay in reaching of letters to Palamau District (LII—7-5-75), 173.

Amendment to industries (Development and Regulation) Act (LII—30-4-75), 172-73.

Amendment to Railway Board Secretariat Stenographer Service (LI—22-4-75), 120.

Cases pending in Supreme Court and High Courts (L—8-4-75), 185-87.

Cases Pending in Supreme Court for more than ten years (LII—29-4-75), 82.

Cleanliness Drive Spawns Eye-sore (L—7-4-75), 86.

Construction of Bridge on River Kanhar (LII—8-5-75), 176-77.

Conversion of Loans given by Financial Institutions into Shares (LI—25-4-75), 102-03.

Corruption charges Against Assistant Engineer Garhwa Station (L—18-3-75), 89.

Development of backward areas of Bihar (LII—30-4-75), 173.

Evasion of Excise duty by Cement Factories under Sahu-Jain Group (LII—9-5-75), 87.

Field duties of Field staff of T.B. Clinics of Delhi (LII—8-5-75), 177

Garhwa-Daltonganj Telephone Line (LII—7-5-75), 53.

IOWs on Deputation to Eastern Railway (LI—22-4-75), 86.

Implementation of orders of Department of personnel for Stenographers appointments (LI—22-4-75), 119.

KAMLA KUMARI, KUMARI—*contd.*

Import Licences issued to large industrial houses (LI—11-4-75), 89.

Import Licences Issued to Sahu Jain and Goenka Industries (LII—9-5-75), 226.

Loss incurred by Coal Mines Authority in 1974-75. (LII-39-4-75), 183-84.

Major Irrigation Programme for Palamau, Bihar (L—7-4-75), 226.

Officers of MMTC who visited Abroad (LI—25-4-75), 36-37.

Opening of an Office by U.N. Agencies at New Delhi (LI—18-4-75), 52-53.

Opening of new post offices in Palamau District (LII—30-4-75), 79.

Palamau Fort, Bihar (LI—25-4-75), 102.

Per Capita Income in Bihar and Madhya Pradesh (LI—16-4-65), 63-64.

Programme to cover Ganda Nalas of trans-Yamuna areas of Delhi (LII—28-4-75), 61.

Programme of State Bank of Garhwa of Development of Agriculture and Small Scale Industries in Districts of Palamau (Bihar) (LI—18-4-75), 205.

Proposal to withdraw facilities given to Central Government Employees Consumer Cooperative Society Limited, New Delhi (L—9-4-75), 72-73.

Setting up of a Fertilizer Plant in Palamau District (L—8-4-75), 85.

Shifting of lagma post office in District Palamau, Bihar (LII—30-4-75), 174.

Shifting the Office of U.N. Agency Controlled by Health Ministry from Delhi to Pondicherry (LII—8-5-75),44.

Transfer of I.O.Ws of Eastern Railway to Parent Railway (LI-22-4-75), 195-96.

Travelling Ticket Examiner was Assaulted at Agra for not Participating in Strike (L-18-3-75), 199.

Treatment of TB Patients in Delhi (LI-10-4-75), 107-08.

Visiting Professors from abroad called by Bits, Ranchi. (L—7-4-75), 227.

Wide wells in villages of Palamau District of Bihar (LII—5-5-75), 70-71.

KAPUR SHRI SAT PAL:

Abolition of Brand Names of Essential Drugs (XLIX—4-3-75), 125—27.

Acceptance of deposits by non-banking companies (LI—18-4-75), 216-17.

Additional Irrigation Potential during 1st year of Fifth Plan (LII—5-5-75), 164—66

Agitation by non-teaching staff of universities (LII—28-4-75), 85.

Allotment of Cars/Scooters by Delhi Administration (L—19-3-75), 59-60.

Arrears of Taxes Against Share-Holders of Jay Engineering Works (XLIX—14-3-75), 1—4.

Arrests of Naga and Mizo Rebels on way to China through Burma (L—19-3-75), 206.

Arrest of Share Holders/Directors of M/s. Jay Engineering Works Ltd. on charges of Smuggling(LI—18-4-75), 320

Arrests of shareholdres/Directors of Shriram Bearing Ltd. on charges of smuggling (XLIX—14-3-75), 116.

Auction of needs by National Seeds Corporation (XLIX—17-3-75), 158-59.

Auctioning of Shops/Plots/Kiosks under Remunerative Projects Scheme (XLIX—17-3-75), 72—74.

Bank Frauds (XLIX—7-3-75), 6—13.

Charges of smuggling against Directors of East India Hotel Ltd. (LII—2-5-75), 153-54.

Charges of Smuggling against Director of Century Rayon Ltd. (LII—2-5-75), 153.

Charges of Smuggling against Directors of Goa Carbon Limited (LII—9-5-75), 189-90.

Charges for Smuggling against Directors/Shareholders of M/s. Tata Mills Ltd. (LI—25-4-75), 30.

Chinese Concentration of Fighter Bombers (XLIX—6-3-75), 145.

Chinese Concentration of Fighter Bombers (XLIX—5-3-75), 145-46.

Collection by DDA by way of Deposit from Applicants (L—7-4-75), 112-13.

Companies Manufacturing Concentrates for aerated waters (XLIX—5-3-75), 121.

KAPUR, SHRI SAT PAL—*contd.*

Delay in completion of Fast Breeder Test Reader (LII-7-5-75), 16-18.

Delay in Payment of Scholarship to Students belonging to S.C. and S.T. (LI 16-4-75), 112-13.

Delhi Rent Control (Amendment) Bill (XLVIII-24-2-75), 83-84.

Dues payable by Municipal Corporation of Delhi. (XLVI-12-3-75), 156-57.

Enrolment of New Members of Central Government Employees Consumer Cooperative Society Limited (LI-23-4-75), 123-24.

Execution of Major and Medium Irrigation Project (LI-21-4-75), 44-45.

Exemption to Foreign Companies from purview of foreign Exchange Regulation Act (LI-18-4-75) 269-70.

Expenditure on Security Arrangements for Shri Jaya Prakash Narayan (XLIX-5-3-75), 96.

Explosive found in various parts of the country during 1974. (LII-30-4-75), 87.

FCI Officials arrested for alleged attempt to cheat Government. (XLIX-17-3-75) 159.

Facilities to blind students (L-24-3-75), 173-74.

Fertilizer projects at Kandla and Haldia (L-24-3-75), 116-17.

Financial difficulties faced by Gorakhpur Fertilizer Plant (XLVII-18-2-75), 37-38.

Fire In Air Force Signal Centre, New Delhi (LII 8-5-75), 59-60.

Fire in Engine Room of Indian freighter Chennaijayam (LII 8-5-75), 179-80.

Foreign Companies which Established Business in India during 1972-73, 1973-74 and 1974-75 (LI-22-4-75), 151-52.

Foreign made watches found in Diplomatic Bags intercepted by Customs Authorities in Calcutta. (LII-9-5-75), 31-32.

Formation of Advisory Committees for Central Government Employees Consumer Co-operative Society Ltd. New Delhi (L-9-4-75), 124-25.

M/s. Goa Carbon Limited (L. 25-3-75), 117.

Grant of *ad hoc* licences (LII-9-5-75), 141-42.

KAPUR, SHRI SAT PAL—*contd.*

Guideline under section 28 of Foreign Exchange Regulation Act (XLVII-21-2-75), 142-43.

Illiteracy (L-24-3-75), 64-65.

Implementation of decisions of I.L.O. Conventions (XLIX-13-3-75), 140-41

Implementation of section 28 of Foreign Exchange Regulation Act (LII-9-5-75), 143-44.

Increase in cost of construction of Mathura Refinery (LI-22-4-75), 206.

Increase in Pay Limits for Grant of Scholars to Students belonging to S.C. & S.T. (LI 16-4-75), 114.

Indian equity participation in foreign Companies (XLVII-19-2-75), 74.

Irregularities by M/s Bombay Dyeing Ltd. (L-9-4-75), 164.

Irregularities by M/s Century Rayons Limited. (LI-11-4-75), 169.

Irregularities by M/s Glazo Laboratories (India) Limited (L. 9-4-75), 36.

Irregularities by M/s Tata Mills Ltd. (LI-11-4-75), 126.

Irregularities committed by M/s Bombay Dyeing Co. Ltd. (L-8-4-75), 116-17.

Irregularities commited by M/s Century Rayons Limited (L-8-4-75), 118.

Irregularities committed by Fertilisers and Chemicals Travencore Ltd. (L-8-4-75), 53-54.

Irregularities by M/s Goa Carbon Ltd. (L-26-3-75), 168-69.

Irregularities by M/s. Jay Engineering Works Limited (L-26-3-75), 79-81.

Irregularities committed by M/s Glazo Laboratories (India) Ltd. (L-8-4-75), 117-18.

Irregularities committed by M/s. Kohinoor Mills, Bombay—(LI—15-4-75), 147.

Irregularities by M/s. Shriram Bearing Ltd. (L-27-3-75), 169.

Irrigation Projects pending sanction for States of Jammu and Kashmir, Himachal Pradesh, Rajasthan, Punjab and Haryana (LII-5-5-75), 120-21

M/s. Jay Engineering Works Ltd. (L. 25-3-75), 118.

Launches and Vessels Seized from Smugglers—Vol. XLVIII—28-2-75, 71-72.

KAPUR, SHRI SAT PAL—*contd.*

Manufacture of Sophisticated Machine Tools in HMT. (LII-7-5-75), 143.

National Convention on Drug Industry (XLIX-4-3-75), 209-10.

National Rayon Corporation (LI—15-4-75), 146.

Negotiations with Foreign Companies for Oil exploration in Cauvery Basin (L. 25-3-75), 190-91.

Payment of taxes by Share Holders of M/s Tata Mills Ltd. (LI-18-4-75), 321.

Production of woollens in India, (XLVII-21-2-75), 82-83.

Programme for care of Blind (LII 5-5-75), 65-67.

Programme to allot Land of Individual to build his own house in the Capital (L-24-3-75), 174.

Rates of Bonus in Public Sector Undertakings (LII-2-5-75), 131-32.

Recovery of Country made pistols. (LI-23-4-75), 77.

Recruitment of Chemical Engineers in M/s Larsen and Toubio Co. (LI-16-4-75), 80.

Registration with DDA for Middle and Low Income Groups flats. (LII-28-4-75 115.

Revision of Consume Price Index Numbers (XLIX-13-3-75), 73.

S.T.D. between Delhi and other cities. (LI-23-4-75), 168-69.

Sale of Goods by disposal Committee of the Central Government Employees Consumer Cooperative Society Limited. (LII-30-4-75), 214-15.

Sale of Second Grade Crude Oil by Assam Oil Company (XLIX-4-3-75) 106.

Scholarship to Students belonging to S.C. and S.T. (LI-16-4-75), 113-14.

Scholarship to Students of Degree Class. (L-7-4-75), 149-50.

Setting up of National Commission on Floods (LII-5-5-75), 76-77.

Special Family Courts to deal with Judicial Separation and divorce Petitions (LI-22-4-75), 41-42.

Spurious drugs detected druring 1974 (XLVIII. 27-2-75), 91.

KAPUR, SHRI SAT PAL—*contd.*

Spurious Drugs leading to increased Mortality, (XLVII-20-2-75), 57-58.

Student Indiscipline in Delhi Colleges (LI-21-4-75), 60-61.

Sriram Bearing Limited (L. 25-3-75), 119.

Surrender of Telephone Connections by Municipal Corporation of Delhi (XLIX-12-3-75), 40-41.

Survey of unauthorised possession of unlicensed arms in Delhi. (LII-7-5-75) 180.

M/s Tata Mills Limited (L-25-3-75), 47-48.

Tax liabilities against share holders of M/s Century Rayons Ltd. (LI-18-4-75) 321-22.

Tax Liabilities of Directors of M/s German Wemedies Limited. (LI-11-4-75) 181-82.

Tax liabilities of Directors of Bush India Ltd. (L-21-3-75), 127.

Tax liabilities of Directors of M/s English Electric Co. (L-21-3-75), 127.

Tax Liabilities of Directors of M/s Mohindra and Mohindra Ltd. (LI 11-4-75), 178-80.

Tax liabilities of Director/Shareholders of M/s Jay Engineering Works (LI 11-4-75), 30-31.

Tax Liabilities of M[s Maganlal Chagan Lal of Bombay (LII-2-5-75), 34-35.

Tax Liabilities of Promoters/Director of M/s Hindustan Botrin Industries Calcutta. (L-21-3-75), 126.

Tax Liabilities of promoters/Directors of M[s[Power Cables (P) Ltd, Bombay, (L-21-3-75), 34.

Telecommunication network—(L.19-3-75) 207-08.

Teaching of Naga Language to Chinese Instructors by Naga Rebels—(L. 19-3-75 148.

Thefts in Railways during 1972-74, 1973-74 and 1974-75—(LI—15-4-75), 56.

Three Massive Oil Tankers ordered from Yugoslavia. (LI-18-4-75), 47.

Undertrials from Police Custody (XLIX-5-3-75), 121.

Use of Indian Brand names by Foreign Companies Abroad, (LII-7-5-75), 181.

KAPUR, SHRI SAT PAL—*contd.*

Waiting list for telephones in Delhi (LI—23-4-75), 169-70.

Debate,

D.G., 1975-76—Ministry of Agriculture and Irrigation (LI—11-4-75), 281.

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 220-26.

President's Address : Motion of Thanks (XLVII—20-2-75), 240-47.

Reported closure of Jawaharlal Nehru University (CA) (L—9-4-75), 236-37.

KARAN SINGH, DR. :

Cigarettes (Regulation of Production, Supply and Distribution) Bill : Int. (LI—22-4-75), 253-54.

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-75), 305-14.

Ban on Film "Amar Premi Sheni—Vijan and" (XLVIII-26-2-1975), 98-99.

Enquiry into Disappearance of Skins of Animals from Bombay Zoo. (XLIX—17-3-75), 104.

Export Targets of M.M.T.C. (XLIX—7-3-1975), 97.

Fixed Deposits by Companies (XLIX—14-3-75), 30-32.

Imporvement in 12 Bore Cartridges (LI—10-4-75), 111.

Inflated Bills of Telephones (L—19-3-75), 76-77.

Installed capacity of Public Sector Steel Plants (L—20-3-75), 77.

Locations earmarked for railway lines in Rajasthan Canal area (L—8-4-75), 97.

Market Prices of Sugar (Vol. XLVII—28-2-75), 107-08.

Oil Exploration by India on oil Producing Countries (XLIX—4-3-75), 118-19.

Proposal regarding paralleling of Rajasthan Power system with Bhakra (XLVIII—26-2-75), 192-93.

Rupee Trade (XLIX—14-3-75), 119.

Technique developed by Defence Scientists of Kanpur for turning Ordinary Graphite into Diamond (XLVIII—27-2-75), 124-25.

KARAN SINGH, DR. :

Utilisation of U.N. consultant in Indian Family Planning Programme, (XLVIII—27-2-75), 97-98.

Debates

Finance Bill, 1975, Consid. (LII-2-5-75), 261-70.

KASTURE, SHRI A. S.:

Functioning of Telephone Exchanges of Buldana Chikhli and Mehkar Maharashtra (LI-16-4-75), 152-53.

Opening of P.C.O.s at Block Headquarters in Maharashtra (LI 16-4-75), 5-7.

SC/ST Doctors working as DMOs in Indian Railways. (LII-6-5-75), 100-101.

S.C. and S.T. Employees in Department of Tourism and Hotel Corporation of India (LII-9-5-75), 227.-28.

Scheduled Caste/Tribe Class I Service Officers Recommended for Appointment as Under Secretaries and above (LI-16-4-75), 152.

Scheduled Castes/Tribes employees in Cotton Corporation of India. (LII-9-5-75 89-90.

Selection of S.C./S.T. Candidates for Assignments in Iraq Tanzania, Zambi and Libya (LII—8-5-75), 45-46.

Debates

D.G. (Railways) 1975-76 (L—19-3-75), 275-76.

KATHAMUTHU, SHRI M.:

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 13-16.

Allegations about sale of tickets and misuse of Films at the International Film Festival (XLVII—19-2-75), 134.

Alleged charges against Public Sector Boses (XLVII—19-2-75), 63.

Alleged Racket in Central Bank of India Calcutta. (LI—11-4-75), 8-10.

Amendment of Companies Act (LI—18-4-75), 259-60.

Annual Plan Outlay for Tamil-Nadu for 1975-76. (XLIX—12-3-75), 72-73.

Assistance for Development of Cities from Metropolitan Development Fund (L—24-3-75), 130-31.

KATHAMUTHU, SHRI M.—*contd.*

Assistance Sought by Tamil Nadu for Electrification of Pumping Sets (L—19-3-75), 152.

Bill for Providing Equal Pay for Equal work for Women (LI—10-4-75), 178-79.

Cancellation of import orders by S.T.C. (XLIX—14-3-75), 93.

Cancellation of Pashchim Express and Rajdhani Express between New Delhi and Bombay Central (L—25-3-75), 163-64.

Central Assistance to Tamil Nadu (LI—11-4-75), 204-05.

Central Team for Drought Hit Tamil Nadu (XLVIII—24-2-75), 22.

Charges against Modi Flour Mills (XLVIII—26-2-75), 58.

Conference of Third World Countries at Karachi (XLVIII—20-2-75), 39-40.

Control on Automobile Industry (XLIX—12-3-75), 171.

Control over monuments at Mohabalipuram (L—7-4-75), 99.

Decontrol of Cement (XLVII—19-2-75), 178.

Delegates to International Film Festival (XLVIII—26-2-75), 187.

Demand from sugar industry for share in profits from sugar exports (LII—5-5-75), 70.

Demand made by Tamil Nadu Government for Loan from LIC (XLIX—14-3-75), 79.

Demonstration by Railway men in Delhi on 31st March, 1975 (XLVII—18-2-75), 89.

Disposal of confiscated goods (XLIX—14-3-75), 168.

Distribution of Vital Druge through Post Offices (L—20-3-75), 52.

Effect of unhealthy business tactics of World Airlines on Air India (LII—9-5-75), 105-06.

Efforts made to avert Port and Dock Workers Strike (XLVII—20-2-75), 183-84.

Elections in States under President's Rule (XLIX—5-3-75), 140.

KATHAMUTHU, SHRI M.—*contd.*

Examption of Societies from the provisions of Banking Regulation Act (LI—18-4-75), 282.

Expansion of capacity by Philips India Ltd. (LI—15-4-75), 159.

Expansion of Madras Atomic Power Project (L—19-3-75), 30-31.

External Assistance for Visakhapatnam (L—20-3-75), 58.

Formation of All-India Power Grid. (LI—23-4-75), 31-32.

Grant of exemption to Mini Steel Plants from payment of Excise Duty (LI—18-4-75), 1-2.

High Powered Committee to Review Government Purchases (LI—10-4-75), 37-38.

Increase in Prices of Yarn (Vol.—XLVIII—28-2-75), 57.

Increase in Revenue dut to revision of Passenger Fares during 1974-75 (XLIX—4-3-75), 104-05.

Increasing Minerals Production (LI—18-4-75), 54-56.

Indo-Sri Lanka Microwave Link (L—9-4-75), 94-95.

Investment of Funds by LIC in Large Industrial Houses in Private Sector (XLVIII—28-2-75), 159-60.

Legislation to Legalise Company Donations to Political Parties (XLVII—18-2-75), 109-110.

Loss suffered due to Port and Dock Worker's Strike (XLVII—20-2-75), 133-34.

Meeting of Chief Executives of Public Sector Fertilizer Units (L—25-3-75), 162-63.

Meeting of Indo-Yugoslavia Joint Committee (XLIX—7-3-75), 86-87.

New Technique for Extraction of Fertilizer from Brown Coal (XLVII—18-2-75), 210.

Pathetic Condition of Tamil Labourers in Sri Lanka (LII—8-5-75), 109-10.

Priority to Projects to be set in Tamil Nadu in 1975 (L—26-3-75), 4-11.

KATHAMUTHU, M.—*contd.*

Progress on construction of Fertilizer Plants (XLVIII—25-2-1975), 153-56.

Proposal to link small savings deposits with local Development Project (LI—18-4-75), 282-83.

Proposal to operate air services by Tamil Nadu State Tourism, Development Corporation (LI—11-4-75), 203-04.

Povisions for development rebate under Income Tax Act (XLVII—21-2-75), 37-39.

Recommendation of Hathi Committee on take over of Foreign Drugs Companies (LI—15-4-75), 160.

Repeal of Dramatic Performance Act, 1876 (XLIX—10--3-75), 75.

SAIL working out new steel distribution system (XLVIII—27-2-75), 181-82.

Scheme to provide finance to Sugar Mills under Cooperative Sector. (XLIX—5-3-75), 190.

Scrapping development rabate for shipping industry (XLVIII—27-2-75), 86.

Service Rules for Employees of Bhakara Management Board (L—19-3-75), 162.

Setting up of a Nuclear Power Project near Tuticorin (L—19-3-75), 162-63.

Setting up of T.V. Stations at Calcutta, Madras and Mussoorie (XLIX—5-3-75), 35.

Settlement of Cauvery disputes (L—24-3-75), 33-34.

Starvation Deaths in Tamil Nadu (XLVIII—24-2-75), 59.

Study in Asian Agricultural Development (XLVIII—3-3-75), 43-45.

Sugarcane Arrears (LI—21-4-75), 28.

Sulphur mixed crude for Mathura Refinery (LI—22-4-75), 127.

Take over of Crude Transport from Saudi Arabia by H.P.C. (L—25-3-75), 63.

Utilisation of services of Navy and Army for Unloading of Goods during Strike period (XLVII—20-2-75), 134-35.

Visit of Agricultural Experts to Tamil Nadu (XLIX—17-3-75), 83-84.

Wagon shortage at Bokaro Steel Plant (L—20-3-75), 116.

KATHAMUTHU, M.—*contd.*

Working of Slum Department of DDA. (LII—28-4-75), 31.
Debates

Demands for Grants, 1975-76 : Ministry of Agriculture and Irrigation (L—7-4-75), 334-40.

KAUL SHRIMATI, SHEILA :

Measures to remove economic and social injustice to women (Res.) (LI—25-4-75), 372.

KAVDE, SHRI B.R. :

Employees working in HAL at Nasik, Maharashtra (LII—8-5-75), 44-45.

KEDAR NATH SINGH SHRI :

Indo-Bangladesh talks on linking of Teesta with Ganga (XLVIII—24-2-75), 2-3.

Irrigation Projects in Madhya Pradesh (XLVIII—24-2-75), 13-17.

KEVICHUSA, SHRI A. :

Approval of Proclamation in relation to Nagaland (Res.) (L—25-3-75), 283-85.

Nagaland Budget, 1975-76 :
D.G. (On Account.), 1975-76.
D.S.G. 1974-75 (L—25-3-75), 283-85.

Reported death of two persons in custody of security forces in Nagaland (Matter under 377) (LI—15-4-75), 222-23.

KHADILKAR, SHRI R. K. :

A letter alleged to have been written by Employees of HINDALCO to President of HINDALCO (QOP) (LII—8-5-75) 254-56.

Problems of refugees from former East Pakistan in West Bangal (st.) (LII—8-5-75), 258-59.

KIRUTTINAN, SHRI THA.

Absorption of Casual Labour on Southern and other Railways (XLVII—18-2-75), 59.

Allocation for Development of Hindi and other Languages (LI—21-4-75), 180-82.

Amount of money sanctioned by SBI and Nationalised Banks for Development of Small Scale Industries in Tamil Nadu. (LII—2-5-75), 175-76.

Backward Tahuks in Pudukottai District of Tamil Nadu. (LII—7-5-75), 88.

KIRUTTINAN, SHRI THA.—*contd.*

Central Team for Drought Hit Tamil Nadu (XLVIII—24-2-75), 20.

Committee on Anti-smuggling (Vol.—XLVIII—28-2-75), 100.

Construction of Pamban / Bridge (LII—8-5-75), 72.

Excise Rebate to Sugar Producers (LI—21-4-75), 179-80.

Expenditure on Tourism in States (LII—2-5-75), 69-70.

Extension Postal Facilities in the Mofussil (L—19-3-75), 8.

Loan by SBI and Nationalised Banks in Tamil Nadu for Agricultural Purposes (LI—25-4-75), 61-62.

Minimum statutory price of sugarcane recommended by Agricultural Prices Commission and other recommendations (XLIX—10-3-75), 25.

Offshore oil drilling in Ramanathapuram District of Tamil Nadu (LII—6-5-75), 87.

Overdraft facilities by small Scale Industries from Nationalised Banks (LII—2-5-75), 178.

Production of Cashewnuts (LII—5-5-75), 138.

Production of Tea (LI—25-4-75), 157-58.

Proposal to set up Airport near Rameshwaram (LI—25-4-75), 159.

Second Mine cut in Neyveli (LII—30-4-75), 93.

Setting up of Airport at Kayathar (LII—2-5-75), 174-75.

Share of Government of L.I.C. and U.T.I. in Joint Industrial Units (L—9-4-75), 21.

Study of Sea Fishing in Tamil Nadu (LI—21-4-75), 26-27.

Telephone Connections in Tamil Nadu. (XLIX—12-3-75), 42-43.

Tourism Development Corporations in States (LII—2-5-75), 174.

Debates

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 336-44.

Demands for Grants (Railways) 1975-76 : General Discussion (XLIX—17-3-75), 400-05.

KIRUTTINAN, SHRI THA.—*contd.*

Growth of Fascism in the country (Res.) (OL—26-3-75), 327-33.

KOTOKI, SHRI LILADHAR :

Allotment of Ration Shops to Ex-military Personnel in Delhi (XLVIII—24-2-75), 106-108.

Opening of Ration Shop in Sarai Sitaram (LII—5-5-75), 116-17.

Settlement of P.F. Claims in Delhi (LII—8-5-75), 121.

KOYA, SHRI, C. H. MOHAMED :

Application for Licence to KSIDC for Polyester Staple Fibre Factory (L—18-3-75), 72.

Development of Attappadi and Wynad of Kerala (L—19-3-75), 88-89.

Facilities to Couples marrying Inter-caste (LI—23-4-75), 109.

Issue of Directive Regarding Mishra Vivaha (LII—30-4-75), 142.

Debates

D.G. 1975-76—Ministry of External Affairs (LI—16-4-75), 252-54.

Genral Budget 1975-76 :—General Discussion (XLIX—13-3-75), 230-34.

Leave of absence (L—26-3-75), 243.

President's Address (M) (XLVIII—26-2-75), 227-33.

KRISHNAN, SHRI E.R :

Seizure of forged currency (Vol.—XLVIII—28-2-75), 93-94.

Shortage of Coal (XLIX—5-3-75), 70.

Debates

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 250-54.

General Budget 1975-76 :—General Discussion (XLIX—13-3-75), 308-12.

KRISHNAN, SHRI G. Y. :

Abolition of "Jeeta" system in Karnataka (XLVIII—26-2-75), 62.

Accommodation to 'Essential staff' on Indian Railways (LII—6-5-75), 187-88.

Adulteration in Cement (XLIX—12-3-75), 148-50.

Agreement with Mauritius for its Second Plan (XLIX—6-3-75), 102-03.

KRISHNAN, SHRI G.Y.—*contd.*

Alleged sale of steel by Chairman and Managing Director of Bharat Gold Mines Ltd. (XLIX—6-3-75), 51-53.

Alternate Arrangements for supply of Petroleum Products in Dealers of Burmah Shell (LII—29-4-75), 143.

Aluminium for Government of Karnataka (XLIX—6-3-75), 132.

Amenities in Railway Quarters (XLIX—4-3-75), 143-44.

Annual Plan for Karnataka for 1975-76 (XLVII—19-2-75), 157.

Assistance from World Bank (XLIX—10-3-75), 116.

Black Marketing of cement in capital (LII—7-5-75), 77.

Ban on Construction of Houses with large Floor Area (L—24-3-75), 197.

Bulk Import of Potash Fertiliser by Consortium (LII—28-4-75), 47.

Cases registered for Inter-State Smuggling of liquor (LI—18-4-75), 278.

Ceiling on possession of Gold (LII—9-5-75), 201-02.

Cess on production of Virginia Tobacco (LI—11-4-75), 122.

Chairman cum Managing Director Kolar Gold Fields Mysore (XLIX—6-3-75), 185-86.

Coaching Vehicles and Goods Wagons in the Country (L—8-4-75), 38.

Collaboration with West European Manufacturers of Leather goods (LII—2-5-75), 34.

Companies nationalised during the last three years (L—25-3-75), 56.

Constitution of Central Generation Companies (XLVII—19-2-75), 167.

Constitution of Committees in States to Coordinate Nutrition programmes (LII—7-5-75), 210.

Conversion of Bangalore-Guntakal Line into Broad Gauge Line (XLVIII—25-2-1975), 72.

Decline in International Crude oil price (LI—22-4-75), 187-88.

Demand for representation for Medical profession in Rajya Sabha (XLVII—18-2-75), 157-58.

KRISHNAN, SHRI G.Y.—*contd.*

Demand of Indian Bed-Sheets in Foreign Countries (LI—11-4-75), 67-68.

Dental of entry into temple in Goa (LII—7-5-75), 126.

Development of Conventional and non-Conventional oil Seeds (L—24-3-75), 82-83.

Discovery of oil and Gas in Barumura (XLVII—18-2-75), 41.

Discussions held with Saudi Arabia oil Minister on oil Prices (XLVIII—25-2-75), 72.

Disparity in Allocation of Funds for Housing in States (L—24-3-75), 178-79.

Earnings from Standard I and II Class Coaches (LI—15-4-75), 59.

Employment of S.C. and S.T. in Port Trusts (LI—18-4-75), 67-70.

Establishments maintained by Public Undertakings in Foreign Countries (LI—18-4-75), 281-82.

Exports and Imports of Companies having foreign collaboration (LI—18-4-75), 301-02.

Export of Human Skeltons (LII—9-5-75), 48.

Filling up of Vacanies of Class I and II and Retrenchment of Class III and IV (XLIX—4-3-75), 69—71.

Financial assistance to Karnataka for Power Projects (L—9-4-75), 95.

Football Tournament in Kolar Gold Field, Mysore (XLIX—13-3-75), 124-25.

Forward Trading in oil Seeds (LII—30-4-75), 142-43.

Grant to Central Sheep Breeding Farm at Challakeve, Karnataka (L—24-3-75), 45.

Hallow Drill Rods for Bharat Gold Mines Ltd. (XLIX—6-3-75), 105-06.

Harijan Girl seduced and auctioned in Chattisgarh, M.P. (L—19-3-75), 70-71.

INTUC on Unemployment (L—20-3-75), 57.

Impact of shortage of Aluminium on National Economy (LII—8-5-75), 74-75.

KRISHNAN, SHRI G.Y.—*contd.*

Import of diesel to meet demands (L—25-3-75), 181-82.

Import of Fertilisers by MMTC and Department of Supply (L—21-3-75), 38.

Imposition of tax on properties of smugglers (XLVII—21-2-75), 125.

Increase in Export Earnings of Cashew-nuts (L—21-3-75), 165.

Installation of closed circuit Television at Railway Stations (LI—22-4-75), 62-63.

Inter-State Smuggling of foodgrains (LI—1-24-75), 71.

Jhuggies Destroyed in Fire due to Gas Cylinder Explosion at Sarai Rohilla Station (LII—6-5-75), 186.

Kalindi Hydel-Project as National Project (XLVIII—26-2-75), 57.

Loans by Nationalised Banks to Small Scale Industries (XLIX—7-3-75), 121-22.

Location of Nuclear Power Station in Karnataka (XLVII—19-2-75), 60.

'Mystery' diseases among Harijans in Karnataka (XLVIII—27-2-75), 34-35.

Obligation on mills to produce controlled cloth (XLVII—21-2-75), 58.

Offer of aid from Poland for Fishing Industry (XLIX—10-3-75), 42-43.

Overhauling Examination System (Vol.—XVIII—3-3-75), 50—53.

Patrolling by French Warships in Indian Ocean (XLVII—20-2-75), 73.

Permitting Fertiliser Industry to stores surplus Naphtha (LII—6-5-75), 52.

Production capacity of explosives (LI—23-4-75), 117.

Production of Cars (LII—30-4-75), 202.

Production of Documentary Films on Folk Culture (LI—23-4-75), 43.

Project for Coffee Cultivation (LI—18-4-75), 42.

Projects to strengthen production of woollens for exports (XLVII—21-2-75), 124-125.

Proposal to provide IOC products through cooperative societies (LII—29-4-75), 32.

KRISHNAN, SHRI G.Y.—*contd.*

Radio Programmes regarding Family Planning (L—26-3-75), 84-85.

Recovery of Agricultural Advances made by Public Sector Banks (LI—25-4-75), 74-75.

Released orders for imported steel (L—21-3-75), 93.

Reorganisation of Agricultural Prices Commission (L—7-4-75), 125-26.

Report of Committee on Reservation and Booking (L—18-3-75), 43.

Representation for allotment of Caprolactum (XLVII—21-2-75), 163-164.

Requirement of Cold Rolled Grain Oriented Steel (LII—8-5-75), 49-50.

Retirement of a Major General of Indian Army (LII—8-5-75), 180.

Rules of Recruitment and Conditions of Service in Public Sector Undertakings (LII—9-5-75), 175-76.

Sale of Air Tickets at cheaper rates by Foreign Airlines (Vol.—XLVIII—28-2-75), 47-48.

Separate Archaeological Circle for Karnataka (LII—5-5-75), 90.

Set back in Fertiliser Production Programme (L—18-3-75), 121-22.

Setting up of Factory near Mysore in Collaboration with Hungary (XLIX—12-3-75), 38-39.

Setting up of Units for manufacture of Leather products by Monopoly Houses (LI—23-4-75), 161-62.

Shipping Protocol, with Soviet Union (XLVII—20-2-75), 147-48.

Shortage of PVC Compounds (LI—22-4-75), 82-83.

Silk Filatures in Karnataka (XLIX—5-3-75), 142.

Smuggling of Indian Films to Foreign countries (LII—9-5-75). 174-75.

Steps to increase Earnings from Tourism (XLIX—7-3-75), 128-31.

Supply of Milk from D M S during the coming Summer Season (LII—5-5-75), 81-82.

Survey report of Association of India Engineering Industry (LII—7-5-75), 209.

KRISHNAN, SHRI G. Y.— *contd.*

Target for production of coal during 1975 (XLVIII—26-2-75), 97.

Tea Output During 1974 (XLIX—7-3-75), 68-69.

Transfers effected among workers of Bharat Gold Mines Ltd. (XLVIII—27-2-75), 104—06.

US threat of Military Agression against other States (LI—10-4-75), 107.

Unrest among S.C. and S.T. college students over question of increase in number of post-matric scholarships (LII—30-4-75), 61

Use of Imported Liquor at Official Receptions/Dinners (LII—8-5-75), 136.

World Bank Assistance for Completion of Upper Krishna Project (LII—5-5-75), 207.

KRISHNAN, SHRI M. K. :

Bauxite Deposits in Cannanore District of Kerala (XLIX—6-3-75), 76-77.

CBI Enquiry into the Affairs of M/s Pneumatic (India) and M/s Eastern Machine Sales, Calcutta (XLVIII—26-2-75), 28-29

Cochin Port Labour Union (XLVIII—27-2-75), 80-81.

Communal clash at Pilibhit (XLVIII—26-8-75), 136-37.

Demand for exemption of Recurring Charges in maintaining manned Level Crossing at Vengara (XLIX—4-3-75), 108-09.

Demands of Andaman Krashak Karmachari Sangh, Port Blair (XLVIII—26-2-75), 130.

Development of Pilgrim Centres in Kerala (XLIX—7-3-75), 185-86.

Employees victimised and placed under Suspension during last Strike on Southern Railway (XLVII—18-2-75), 34-35.

Indebtedness of Dock Workers (XLVIII—27-2-75), 168.

Mechanisation in Coir Industry (XLIX—12-3-75), 63.

Report of Weights and Measures Committee (XLIX—5-3-75), 80.

Request from Tamil Nadu for Rice (XLVIII—24-2-75), 44.

Strike notice by Air Corporation Employees Union (XLVII—21-2-75), 164.

KRISHNAN, SHRI M. K.—*contd.*

Trade negotiations with USSR and Gzechoslovakia regarding export of Mica (XLVII—21-2-75), 59.

PARVATHI KRISHNAN, SHRIMATI:

2nd Labour Report on Agricultural Labourers (L—20-3-75), 31.

Advantage taken by Hindustan Lever from Distributors (L—18-3-75), 191-92.

Agreement with USA for import of wheat (XLVIII—24-2-75), 157-58.

Alleged victimisation of Employees of Samachar Bharati, New Delhi (XLVII—20-2-75), 184-85.

Appointments in New Mangalore Port (LII—8-5-75), 143-44.

Ban on Activities of RSS inside Educational Institutions (XLIX—17-3-75), 187.

Bill for Providing Equal Pay for Equal work for Women (LI—10-4-75), 178-79.

Bokaro Units scheduled to be commissioned during 1975 (XLVIII—27-2-75), 170.

General Excise Division (LII—9-5-75), 51.

Charges against Companies made by MRTP Commission (L—18-3-75), 146-47.

Ctarging of Capitation Fees/Donations from Students by Medical Colleges (XLIX—13-3-75), 61-62.

Claims made by Punjab Government against Wheat grosses in transit (XLVII—18-2-75), 152.

Confirmation of Employees in Government of India Press, Coimbatore (LII—28-4-75), 144.

Credit given by Nationalised Banks (L—21-3-75), 17.

Crisis in Handloom/Powerloom Industry (XLIX—14-3-75), 133.

DIR Invoked against Jute Mills in Calcutta (LI—25-4-75), 71-72.

Data producing unit of Hindustan Lever Ltd., at Trichy lying idle (XLIX—10-3-75), 1—5.

Decline in Food Procurement Credit Expansion during Current Busy Season (Vol.—XLVIII—28-2-75), 189-90.

Decline in output of Coal (LI—16-4-75), 40.

PARVATHI KRISHNAN, SHRIMATI —*contd.*

Demands of Jute workers (XLVII—21-2-75), 116-17.

Departmental Examination of Income Tax Inspectors (LII—9-5-75), 149-50.

Development of Private Iron Ore Mines (L—20-3-75), 108.

Directive by Income Tax Authorities to Television and Air Conditioner dealers to provide list of purchasers (XLVII—21-2-75), 99-100.

Distribution of Surplus Land (LII—5-5-75), 39-40.

Enquiry against accounts officer of N.I.D.C. (XLVIII—26-2-75), 63-64.

Expenditure Incurred by Indian Oxygen Limited in respect of Interest, Dividends and Technical know-how (L—19-3-75), 41.

Explosive Situation in Tribal Belts of Chhotanagpur and Santhal Parganas in Bihar (LI—16-4-75), 181-82.

Export of Sandalwood Oil (LII—2-5-75), 25.

Extension of the scope of Trade with Pakistan (LI—25-4-75), 72.

Filling of post of Drama producer at AIR, Ranchi (LII—7-5-75), 153.

Fishing Harbour at Seasen Dock, Bombay (L—7-4-75), 86-87.

Floating of M/s Sharpedge Ltd. (XLIX—12-3-75), 41-42.

Foreign countries collaborating with India in Oil exploration projects (L—25-3-75), 121-22.

Grant of MRA and CCA to the Employees of Government Press, Coimbatore (LII—28-4-75), 144.

Grants to Delhi State Social Welfare Board (L—24-3-75), 144—46.

Help given by ESCAP to India to develop Multi-Lateral Agreements with Foreign countries (LII—2-5-75), 134.

Holding Company around Indian Oxygen Ltd. (L—18-3-75), 57.

Import of Cotton from U.S.S.R. (XLIX—14-3-75), 62.

Imposition of Levy by India-U.K. Conference (XLVIII—27-2-75), 82-83.

Identical Pay Scales for Foremen of C & W Depots, Locosheds and C & W Shops (L—8-4-75), 119.

Identical Scales of Pay for Train Examiners and Chargemen of Workshops and Locoshed (LII—8-3-75), 54.

Increase in Remittances by Indian Living Abroad through Banking Channels (LII—9-5-75), 240.

Industrial Projects with Japanese Collaboration (LII—7-5-75), 43.

PARVATHI KRISHNAN, SHRIMATI —*contd.*

Iron Ore Mining by Private Contractors (LI—18-4-75), 60.

Issue of Licence Letters of Intnt to Large Industrial Houses in Backward Areas (L—26-3-75), 70-71.

Kerala ordinances pending with Centre (L—26-3-75), 193-94.

Land under cultivation and use of tractors (LII—28-4-75), 67.

Mechanisation of Iron-Ore mines in Karnataka (XLIX—6-3-75), 94-95.

Medical Colleges in India (L—20-3-75), 16.

Meeting of Representatives of Management and Labour on speedy movement of Coal (LI—15-4-75), 88.

Memorandum from National Federation of Indian Women to amend the Dowry Act (L—25-3-75), 9—15.

Misuse of Skimmed powder by Hindustan Lever Limited, Etah (XLIX—12-3-75), 157.

National Convention on Economic perspective of Drug Industry (XLVII—18-2-75), 53-54.

Negotiations with Pfizer for Securing Technology to manufacture certain drugs (XLVIII—25-2-75), 169.

New Schemes taken up by L.I.C. in Backward Areas of States (XLIX—14-3-75), 74-75.

New System of Wages (LII—8-5-75), 212-13.

Non-deposit of Provident Fund by Samachar Bharati (XLVII—20-2-75), 185-86.

Offer of Technology by M/s Pfizers for production of Tetracyclin (LI—22-4-75), 64.

Officiating Allowance to RASMs at Olavakkot Division (LII—29-4-75), 106.

Offshore Drilling in areas besides Bombay High (LII—6-5-75), 40-41.

Order received by Voltas from Iraq (LI—11-4-75), 155-56.

Pricing Policy in Steel (L—20-3-75), 109.

Progress of Madras-Trivellore Rail electrification project (LI—22-4-75), 50.

Purchase of wide-bodied aircraft (LI—11-4-75), 22—25.

PARVATHI KRISHNAN, SHRIMATI —*contd.*

Raids by Income-tax Authorities in Bombay (XLVII—21-2-75), 26-27.

Recommendations of Hathi Committee on Spurious Drugs (XLIX—4-3-75), 127-28.

Recovery of Tax Arrears from M/s Agricultural Farms Pvt. Ltd. (LII—2-5-75), 135-36.

Relief by Central Govt. to powerloom owners in Tamil Nadu re. Power Charges (LI— 23-4-75), 25-26.

Relieving ASM in post of section Controllers in Control office, Olvakkot (LII—29-4-75), 135-36.

Representation by AIR staff Artistes for Transport facility to artistes going late and coming early (LII—7-5-65), 152.

Request from Punjab and Haryana to Revise procurement pirce of wheat (LI— 21-4-75), 75-76.

Residential premises under DDA given on Hire for office Use (VOL—XVVIII—3-3-75), 107-08.

Reversion of Employees in Olavakkot Division for participation in strike (LII— 29-4-75), 28-29.

Samachar Bharti (XLVII—19-2-75), 35.

Science and Technology plan for 1974-75, (LII— 7-5-75), 197.

Seniority list of Announcers in All India Radio (LII— 7-5-75), 153.

Setting up of a factory to manufacture Aluminium floride near Madurai (L—9-4-75), 75-76.

Setting up of dry Port at Delhi (L—21-3-75,) 93.

Settlement of Dispute between Management and workers of precision Bearings India Ltd., Baroda (LI—10-4-75), 117-18.

Shaft sinking at Kolihan Mines (LII—8-5-75), 34-35.

Shifting of office of Chairmen Khetri Copper project to Calcutta (LII--8-5-75), 212.

Shortage of Crude in Madras Refiner (XLIX— 4-3-75), 96-97.

Sitting of full Bench of Supreme Court in South India once in a year (XLIX—4-3-75), 188.

Starvation deaths in Tamil Nadu (XLVIII—24-2-75), 59-60.

PARVATHI KRISHNAN, SHRIMATI —*contd.*

Suggestion for rapid Industrialisation and development (XLVII—19-2-75), 133.

Suggestion to set up a Trust to run the Hindustan Times Group of Journals (LII—30-4-75), 121 -22.

Supply of Essential Articles of Mass Consumption through public distribution system (LI—16-4-75), 140.

Survey to assess ticketless travelling in Railways (LII— 6-5-75), 26.

KRISHNAN, SMT. PARVATHI

Takeover of Gluconate Limited by IDPL (LII—6-5-75), 118-119.

Take over of Trichy plant of Hindustan Lever limited by their workers (XLIX—17-3-75), 69-70.

Tea Auction in London (LI— 11-4-75), 145-46.

Terror against Indians in Canada (LII—8-5-75), 206-07.

Trade with Mexico (LI—18-4-75), 228.

Unhealthy Competition in powerloom Mills (LII— 9-5-75), 239.

Use of Hindi in Examination or Southern Railway (LI— 15-4-75), 141.

Use of sub marine for capturing smugglers boat (XLVII—21-2-75), 100-101.

Vijayanagar steel plant (XLIX— 6-4-75), 148-49.

Violation of foreign exchange regulations by concerns (XLIX—7-3-75), 82.

Vocational Education (LI— 21-4-75), 199-200.

B.O.H. (XLVIII— 21-2-75), 252-53.

Budget Railway 1975-76 — General Discussion (XLIX—5-3-75), 289-301.

Jute worker strike in West Bengal (Dis.) (XLVIII— 20-2-75), 422-25.

Measures to remove economic and social injustice to women (LI—25-4-75), 15-19.

Pondicherry Budget 1975-76
D.G. (on account) 1975-76
D.S.G., 1974-75 (L—20-3-75), 249-52.

KRISHNAPPA, SHRI M. V. :

Anti-Indian proaganda by American Press (XLVII—20-2-75), 173-74.

Appointment of Retired Persons in Hindustan Paper Corporation (L—19-3-75), 87-88.

pprehension of Engineering export promotion Council regarding setback to export of Engineering Goods (XLIX—14-3-75), 68.

Arrest of Pakistani and other foreign spies (XLIX—5-3-75), 183.

Cases pending in Supreme Court (XLIX—4-3-75), 105-06.

Central Aid for Famine-Stricken areas in Karnataka (Vol.—XVVIII—3-3-75), 192.

Change in names of cities in Karnataka (XLVII—19-2-75), 129.

Committee on student unrest (XLVIII—24-2-75), 94.

Complaint against officers for manipulation of shifting of office of Hindustan Paper Corporation (XLVIII—26-2-75), 153.

Compliance of Foreign Exchange Regulation Act by Foreign Companies (XLIX—14-3-75), 144.

Contract with a French firm for constructing fertilizer plant at Paradeep (XLVII-18-2-75), 179-80.

Conversion of Tea Warehouses into Bonded Warehouses (Vol.—XLVIII—28-2-75), 168.

Co-ordination between Road and Rail (XLVIII—27-2-75), 167.

Election Petitions Alleging Excess Expenditure Pending in Courts (L—18-3-75), 99.

Employment for Educated Unemployed in Karnataka (XLIX—12-3-75), 92-94.

Export of Fruits (Vol.—XLVIII—28-2-75), 167-68.

Export of Iron-Ore (XLVII—21-2-75), 41.

Export Target-(Vol.—XLVIII 28-2-75), 62.

Finalisation of Blue Prints of Thermal Generation Units (XLIX—5-3-75), 89.

KRISHNAPPA, SHRI M. V.- *contd.*

Foreign capital for exploitation of natural resources (XLVII—21-2-75), 148.

Foreign trained Indian Scientists enrolled with C.S.I.R. (L—19-3-75), 212-13.

Indian Citizenship to Displaced Persons of 1971 Indo-Pak Conflict Rehabilitated in Gujarat and Rajasthan (XLVII—20-2-75), 75.

Indian Torritory under Pak occupation (XLIX—6-3-75), 70-71.

International Foodgrain Bank (XLVIII—24-2-75), 199-201.

Invitation from Pakistan Cricket Control Board (XLIX—17-3-75), 44.

Issue of C.O.B. Licences to M/s Hoechst Limited (XLVIII—25-2-75), 139-40.

Issuing of soiled currency notes by Banks (XLIX—7-3-1975), 196-97.

Manufacture of Spares for steel Plants (XLIX—13-3-75), 37-39.

Minerals found in Karnataka (XLVIII—27-2-75), 78-79.

Pending Application for Licences for Backward Areas of Karnataka (XLVII—19-2-75), 34.

ermission to States to allow Producers to increase price of Sugar (L—24-3-75), 59.

Progress setting np of Muthnra Refinery (XLVII—19-2-75), 72.

Recommendation of the Fuel Policy Committee on Crude oil (L—19-3-75), 65.

Reduction in Overhead Charges of F.C.I. (Vol.—XVVIII—3-3-1975), 103-04.

Reorganisation of Housing Programme in Rural Areas (XLIX—10-3-75), 84-85.

Setting up of Dry Ports (XLVIII—28-2-75), 116.

Shares of International Telephone and Telegraph Corporation in I.T.I. (XLVIII—26-2-75), 37.

Shortage of Drugs created by Foreign Drug Firms (XLVIII—25-2-1975), 64.

Submission of Report by Mathrani Committee (XLIX—7-3-1975), 84-85.

Working Expenses of LIC (L—21-3-75), 12.

KRISHNAPPA, SHRI M.V.—*contd.*
Working Expenses of LIC (L—21-3-75), 12.

KULKARNI, SHRI RAJA:
Disposal of Assets by Burmah Shell to Dealers (LI—15-4-75), 26.
Foreign companies complying with provisions of Foreign Exchange Regulaton Act (L—21-3-75), 79.
Memorandum from National Feederation of Indian Women to amend the Dowry Act (L—25-3-75), 14.
Mobilisation of Technical Skill to discover new oil fields (XLIX—4-3-75), 13.
Production of Yarn and Cloth for Domestic Consumption (LI—11-4-75), 21.
Supply of Kerosene in Bombay (L—25-3-75), 22.
Debates
Finance Bill, 1975: Consid. (LII—30-4-75), 365—70.
President's Address (M) (XLVIII—26-2-75), 291—95.

KUSHOK, SHRI BAKULA:
Adequate medical facilities in Kargil, Leh, Noobra, Jasmath, Chug Chung Suru of Ladakh (LII—8-5-75), 14-1-42.
Afforestation in Ladakh (L—24-3-75), 127.
Allocation on Ladakh District of Jammu and Kashmir for 1975-76(LI—23-4-75), 48-49.
Amount Allocated by Central Government for Development and Progress of Ladakh (L—19-3-75), 112-13.
Assistance to Ladakh for Pashmina Industry (XLVIII—28-2-75), 43-44.
Assistant Journalists in Sainik Samachar (LI—10-4-75), 59.
Brain damages and blindness due to shortage of protein and calorie (LII—8-5-75), 144—46.
Child Welfare Centres and Institutions in the country (LII—28-4-75), 37-38.
Deaths due to Influenza, Measles and Smallpox in Ladakh(XLVIII—27-2-75), 158.
Demand for Self-Determination for People of Tibet (LII—8-5-75), 39.
Demands made at Seminar organised in Cochin in connection with International Women's Year (LI—22-4-75), 126-27.
Denial of entry to Pilgrims from Ladakh and Tibetan Refugees by Nepalese Police (XLVIII—27-2-75), 159.
Development of Ladakhi Handicrafts (LII—9-5-75), 57.
Development of Tourism in Ladakh (LI—18-4-75), 199-200.
Execution of Power Generation Scheme for Ladakh (XLIX—12-3-75), 122.
Facilities for Tourists visiting Ladakh by Air (LI—11-4-75), 31.
Funds Earmarked for completion of Stakana Power Project (LI—23-4-75), 131-32.
Funds for Development of Ladakh (XLIX—12-3-75), 121.
Fund for Power Generation in Ladakh District during Fifth Plan (LI—23-4-75), 131.
High Altitude Agriculture and Vegetable Cultivation in Ladakh (L—24-3-75), 47.
Imamat of Jama Masjid Award (LII—5-5-75), 109-10.
Increase in allocation for development of Ladakh (XLVIII—26-2-75), 189.
Increase in Population of Lakakh (XLIX—12-3-75), 122-23.
Ladakhis in the IPS Service. (XLIX—12-3-75), 123-24.
Memorandum submitted to Prime Minister on behalf of people of Ladakh (XLIX—12-3-75), 45-46.
Nepal to be a Zone of Peace (L—20-3-75), 133.
Promotion of Tourism in Ladakh (XLIX—14-3-75), 51-52.
Proposal to develop Leh (Ladakh) by constructing buildings (L—24-3-75), 171.
Protection of wild animals and fauna in Himalayan region (L—24-3-75), 171-72.
Rural Electrification in Ladakh (XLVIII—26-2-1975), 41-42.
fari on Inter State level for School children (L—24-3-75), 172-73.

KUSHOK, SHRI BAKULA—*contd.*

Stay of Passengers Travelling from Leh to Srinagar at Kargil (XLVIII—27-2-75), 44.

Steps to Create Infra structure for Tourism in Ladakh by ITDC (LI—11-4-75), 185.

Tourists visited Ladakh (XLIX—7-3-1975), 46-47.

Utility of herbs of Himalayan forest (LI—18-4-75), 73-74.

Willow Cultivation in Ladakh (XLIX—10-3-75), 44-45.

Debates

Budget Railway, 1975-76—General Discussion (XLIX—6-3-75), 273.

Demands for Grants, 1975-76 Ministry of Defence (LI—21-4-75), 291—93.

Statement in relation to the State of Jammu & Kashmir (M.) (XLIX—4-3-75) 309—12.

LAKKAPPA, SHRI K.:

Absorption of retenched Staff in Indian Airlines (LII—2-5-75), 41-42.

Accommodation Problem in Capital (LII—5-5-75), 87.

Additional funds sought for implementation of Kalandi Stage-I Project by Karnataka (LI—23-4-75), 85-86.

Adulteration in Kerosene in Union Territories (L—18-3-75), 88-89.

Adulteration in petrol in Karnataka (XLVIII—18-2-75), 223.

Adulteration of Petrol in Union Territories (L—18-3-75), 198.

Airstrips in Karnataka (XLIX—14-3-75), 129.

Allocation for Generation of Power in Karnataka in Fifth Plan (XLIX—12-3-75), 206-07.

Allocation of E.C. Grade Aluminium (LI—18-4-75), 149.

Allocation of Iron and Steel to Karnataka (XL—20-3-75), 50.

Allotment of E.C. Grade Aluminium to State Electricity Boards (LI—18-4-75), 65-66.

Amount saved by Indian Airlines due to cut in Aviation Turbine Fuel (LII—9-5-75), 245.

LAKKAPPA, SHRI K.—*contd.*

Annual Bonus for Employees of Lodhi and Ranjit Hotels (LII—9-5-75), 173-74.

Appointment of Women in Services (LII—30-4-75), 211.

Approval for construction of railway line in areas served by former SS Light Railway (LI—22-4-75), 188-89.

Arrest of Smugglers in Union Territories (XLVIII—28-2-75), 142.

Bilateral consultations with UK in New Delhi (LI—10-4-75), 96.

Bomb Blast at Samastipur Railway Station (XLVII—19-2-75), 94.

Capacity of Firms producing Explosives (LII—30-4-75), 81-82.

Cases filed against Members of Indian Pilots Guild (LII—9-5-75), 174.

Cases of adulteration in petrol in Delhi (XLVII—18-2-75), 223-24.

Coal-based Fertilizer Plants set up in Fourth Plan (LI—15-4-75), 140.

Coal Consumption cut down in Bhilai and Rourkela Steel Plants (LI—10-4-75), 219-20.

Commissioning of Jute Mills in Orissa (LI—18-4-75), 27.

Complaints against Newspapers and periodicals received by Press Council (L—19-3-75), 102.

Complaints regarding Broken Seals of Gas Cylinders (XLVIII—25-2-1975), 68.

Comprehensive scheme on legal aid to poor (XLIX—4-3-75), 148.

Conservation of Water resources in States (LII—28-4-75), 154.

Decision on MMTC's proposal to enter into export trade of iron ore in Goa (LI—11-4-75), 199.

Demand for Increase in Prices of Crude by Oil Companies (L—25-3-75), 80-81.

Demand to put off projects for Underground Railways in Bombay, Calcutta, Delhi and Madras (LI—15-4-75), 142.

Development of Bandipur Game Sanctuary in Karnataka (XLVII—21-2-75), 77-78.

LAKKAPPA SHRI K.—*contd.*

Development of Harbours in Karnataka (XLVIII—27-2-75), 193.

Development of Harbours on coastal lines of Karnataka (XLVIII—27-2-75), 93-94.

Development of places of Historical and Cultural Importance in Karnataka by ITDC (XLIX—7-3-75), 203.

Development of Tourist Centres in Karnataka (L—21-3-76), 58.

Development works at Airports in Karnataka (L—21-3-75), 131. (LI—11-4-75) 198.

Disappearance of Files in the Office of Cotton Corporattion of India (LII—9-5-75), 244-45.

Dispute among Shareholders of Mysore Paper Mills Ltd., Bhardravati (XLIX—4-3-75), 48-49.

Distinction between liquid Fuel Rocket and Satellite Launch Vehicle (LI—16-4-75), 193-94.

Distribution of Imported Bulk Drugs by IDPL (LII—29-4-75), 39-40.

E.C. Grade Aluminium to Karnataka Electricity Board (XLVII—20-2-75), 200-201.

Electrification of Villages during 1975-76 (LII—7-5-75), 176.

Electrification of Villages in Karnataka under Rural Electrification Programme (XLIX—12-3-75), 96-97.

Employees working in Delhi Milk Scheme (XLIX—17-3-75), 202-03.

Employment Guarantee Scheme for Rural Areas (XLVII—20-2-75), 93-94.

Employment Schemes for Unemployed Persons in Rural and Urban Areas (L—9-4-75), 1—7.

Expenditure for Rail Link for Places during 1975-76 (LII—6-5-75), 161-62.

Exploitation of Mineral Wealth in Karnataka (XLVII—20-2-75), 137—39.

Exploitation of Natural Resources in Karnataka (LII—7-5-75), 11—16.

Export of Coal to Japan, West Germany and Africa (XLIX—7-3-1975), 29-30.

Export of Jute to European and African countries (LI—11-4-75), 35-36.

Exports by Mysore Minerals Limited (XLVIII—28-2-75), 160-61.

LAKKAPPA SHRI K.—*contd.*

Export of Ready-made Garments (XLVIII—28-2-75), 161.

Financial Assistance for Major, Medium and Minor Irrigation Schemes to Karnataka (XLVIII—3-3-75), 165-66.

Financial assistance sought by Karnataka for Development of Power Resources (XLVIII—26-2-75), 100.

Financial Assistance to Industries in Karnataka (XLVIII—26-2-75), 102—104.

Financial Assistance to Kali Power Project in Karnataka (XLVII—19-2-75), 87.

Findings of Inquiry into Employment Racket in Indian Airlines (XLIX—14-3-75), 43.

Findings of survey report on construction of railway lines formerly served by SS Light Railway (LI—22-4-75), 188.

Fire-fighting Equipment for Aviation (LI—18-4-75), 219.

Foodgrains allotted to Karnataka during 1974 (XLVIII—3-3-75), 167.

Foreign news agencies in India (XLIX—5-3-75), 105.

Foreign Technicians engaged in Oil Exploration (XLVIII—25-2-75), 141.

Formulation of Scheme regarding coal carbonisation, oil Synthesis and Central Tar-Hydrogenation plant (XLIX—12-3-75), 207-208.

Forwarding of Applications of Sainik Schools Students to various courses (LI—10-4-75), 220-21.

Help given to Tourism Department of Karnataka (LII—2-5-75), 200—01.

Hiring of Semi Subersible ship by O & NGC (L—8-4-75), 65-66.

Hotel Projects in Karnataka (XLIX—14-3-75), 129-30.

Implementation of Recommendations of Third Pay Commission in Respect of Medical Officers Working in C.G.H.S.Dispensaries (LII—8-5-75), 54-55.

Import of kerosene oil (XLVII—18-2-75), 225

Import of oil from Abu Dhabi (L—8-4-75), 147-48.

LAKKAPPA, SHRI K.—*contd.*

Import of Rice from USA under PL 480 (LI—21-4-75), 12-14.

Inadequacy of Irrigation System (LII—28-4-75), 135.

Inclusion of Tourist Spots in Karnataka by ITDC for Sponsoring Conducted tours of Foreign Tourists (XLIX—7-3-75), 202.

Increase in Malaria due to non-availability of D.D.T. (XLIX—6-3-75), 41.

Indo-French Agreement in the Field of Liquid Fuel Rockets (LI—16-4-75), 88.

Industrial units deregistered (XLVIII—27-2-75), 204.

Instructions to State Governments on use of State Cars (LII—29-4-75), 9-10.

Integrated food production programme (LII—28-4-75), 156.

Introduction of Special Trains during the Summer vacation (L—8-4-75), 122-23.

Involvement of Director of MMTC in a case against a firm being investigated by CBI (L—21-3-75), 132.

Irrigated land in Karnataka (LXIX—17-3-75), 181.

Irrigation Facilities extended to Karnataka (XLIX—17-3-75), 181.

Irrigation Facilities for Karnataka during First Year of Fifth Plan (LII—5-5-75), 213.

Irrigation project held up due to inter-State dispute (XLIX—10-3-75), 13-14.

Jute Workers' Strike (XLVII—20-2-75), 194-195

Karnataka Government request for Regional Passport Office at Bangalore (LII—8-5-75), 75-76.

Karnataka ordinances pending with Centre (LII—7-5-75), 186.

Karnataka Small Scale Units affected by Shortage of Iron and Steel (XLIX—6-3-75), 121-22.

Krishna River Water Dispute Tribunal (XLVIII—24-4-75), 154.

Loan to Rural Industries Projects Programme in Karnataka in Fifth Plan (LI—16-4-75), 190—92.

Loan to Rural Industries Project Programme, Karnataka (LI—16-4-75), 191—94.

LAKKAPPA, SHRI K.—*contd.*

Loss suffered by MMTC on export of Iron Ore to Japan (LII—2-5-75), 199.

M.M.T.C.'s agreement with a Polish agency for Import of Fertilizers (XLIX—14-3-75), 130.

Man-days lost in Union territories due to power shedding (XLIX—13-3-75), 134-35.

Measures to check Smuggling (XLVIII—28-2-75), 141-42.

Measures to restrict consumption of Petrol and Diesel (LII—29-4-75), 151-52.

NFC Staff Representation to Lt. Governor, Delhi (XLIX—17-3-75), 95—97.

Names of Towns served by Former SS Light Railway and new BG line (LI—22-4-75), 83.

National Highways in Karnataka (XLIX—6-3-75), 121.

Nationalisation of Sugar Industry (XLVIII—24-2-75), 22-23.

New Series of Bank Notes (LI—18-4-75), 11.

O & M activities of the Ministry of Tourism and Civil Aviation (LII—9-5-75), 61-62.

Payment due to CMA and BCCI from Steel Plant Power Houses and Railways (L—26-3-75), 93-94.

Payment to Air India employees during lock out (LI—25-4-75), 145.

Pensionary benefits to retired personnel of N.F.C. (XLVIII—24-2-75), 204-205.

Places linked with Railway during Fourth Five Year Plan (LII—6-5-75), 162—66.

Post office in Karnataka with Savings Bank Facilities (LII—30-4-75), 209.

Production and Import of Kerosene (L—18-3-75) 175.

Production and Supply of B-Twill Jute Bags (L—21-3-75), 132.

Production of Fertilizers vis-a-vis their Demand (XVIII—3-3-75), 126-27.

Production of CIS and F.T. lamps by Philips India Limited (LII-30-4-75), 21.

Production, Procurement, Release and stock of Foodgrains, Cereals and Pulses (XLVIII—24-2-75), 151-54.

LAKKAPPA, SHRI K.—*contd.*

Profit and Loss of Delhi Milk Scheme (L—24-3-75), 95-96.

Profit earned by Tyre and Cement Firms (LII—30-4-75), 189.

Programme of Tourism in Karnataka (LI—25-4-75), 28-29.

Progress of Agricultural Research on Ragi Crop in Karnataka (L—24-3-75), 149-50.

Proposal made by Electronics Trade and Technology Corporation for Import of Picture Tubes (XLVIII—26-2-75), 6.

Proposal to construct new Aerodrome in Karnataka (LII—2-5-75), 201.

Public Sector Enterprises being looked after by Department of Science and Technology (LI—23-4-75), 185-86.

Public Sector Enterprises looked after by Ministry of Steel and Mines (LI—18-4-75), 150.

Public Sector Enterprises under the Ministry (LI—15-4-75), 139.
(LI—23-4-75), 183-84.

Public Sector Enterprises under the Ministry and Investment made therein (LII—5-5-75), 214.

Quality and quantity of milk supplied by DMS (L—7-4-75), 118.

Rate of Industrial Production in Karnataka (LII—7-5-75), 175.

Recognition of Purab Madhyma Examination and equivalent to Matriculation Examination (LII—5-5-75), 230-31.

Recommendations of Hathi Committee to create a National Drug Authority (LII—29-4-75), 127-28.

Release of Foreign Exchange to Oil Companies to import crude (XLIX—4-3-75), 150-51.

Report of National Council of Applied Economic Research on Tourism (LI—18-4-75), 326-27.

Representation from Janta Truck Union, Moga (PUNJAB) (LI—23-4-75), 52-51.

Request from Karnataka Government for World Bank Assistance to Kali Power Project (XLVIII—28-3-75), 43.

Requirements of Crude Oil (XLIX—4-3-75), 149-50.

LAKKAPPA, SHRI K.—*contd.*

Requirement of E.C. Grade Aluminium (LI—18-4-75), 148-49.

Requirement of Pesticides for 1975-76 (XLIX—10-3-75), 53.

Research on New Raw Materials for Production of Pesticides (XLIX—10-3-75), 77.

Resumption of over-flights between India and Pakistan (XLVII—21-2-75), 146-147.

Retail outlets of Petroleum Products in Karnataka (XLVII—18-2-75), 92-93.

Rural Electrification Schemes Sanctioned for Karnataka (L—19-3-75), 223.

Sale of Essential Medicines through Government Agencies Cooperatives (XLVIII—25-2-75), 141-42.

Sale of Sophisticated Planes and Lethal Weapons by Iran to Pakistan (LI—10-4-75), 164-65.

Sanction of Hydro-electric Projects in Karnataka during Fourth Plan (LI—23-4-75), 183.

Sanction of Power schemes for Karnataka (XLIX—12-3-75), 205-06.

Schemes to attract Tourists to Coastal Areas of Karnataka (LII—2-5-75), 199-200.

Scheme to develop weekend picnic spots in Karnataka (LI—11-4-75), 198.

Seizure of Smuggled Goods (XLIX—7-3-75), 201-02.

Setting up of coal-based fertilizer plants during Fifth Plan (L—25-3-75), 182-83.

Setting up of Coal-based fertilizer plants in 1975-76 (LI—15-4-75), 31.

Setting up of Corporations by State Governments for Financial Assistance to SC/ST Harijan and Backward Classes (LII—7-5-75), 174.

Setting up of Joint Shipping Company in Iran (XLVIII—27-2-75), 61.

Shortage of drugs in Karnataka Hospitals (L—20-3-75), 117.

Shortage of Essential Drugs in C.G.H.S. Dispensaries Hospitals in Delhi (XLVII—18-2-75), 173-75.

Shortage of Fertilizers (XLIX—4-3-75), 148-49.

LAKKAPPA, SHRI K.—*contd.*

Smugglers arrested in Karnataka (XLIX—7-3-75), 122-23.

Soap Producing Firms (LII—29-4-75), 152.

Society for interest free loans to Entrepreneurs (LI—21-4-75), 127-28.

Steel Stock Available with Plants and stock Yards (XLIX—13-3-75) 133-34.

Steps to attract Tourists to Karnataka (LI—18-4-75), 326.

Strike by jute workers of West Bengal (XLVII—21-2-75), 34-35.

Strike in Food Corporation of India (XLIX—13-3-75), 65.

Supply of Fertilizers to state during 1975 (XLVIII—3-3-1975), 166-67.

Supply of Kerosene oil in Rural Areas (XLVIII—25-2-75), 142-43.

T. V. Relay Station for Karnataka (XLVIII—26-2-75), 102.

Talkes on Maritime Boundary with Bangladesh (LII—8-5-75), 90.

Teleprinter Services in Karnataka (LII 30-4-75), 209-10.

Tarust Liquid Fuel Rocket Engine (LI—16-4-75), 194-95.

Tourists visited India during 1973-74 (XLVII—21-2-75), 128-29.

Trade Agreements (XLIX—14-3-75), 199

Trade Possibilities with Portugal (LI—18-4-75), 149-50.

U.G.C. Committee on tutorial syatem in Indian Universities (XLVIII—3-3-1975), 45-46.

Visits of Foreign Cultural Delegation (XLVIII—24-2-75), 140-41.

Working of Public Sector Undertakings under the Ministry (LII—6-5-75), 32-34.

General Budget, 1975-76 :
General Discussion (XLIX—10-3-75), 347-53.

LAKKAPPA, SHRI K.—*contd.*

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 239-41.

Jute Workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 417-22.

Maintenance of Internal Security (Amendment) Bill, Int. (LII—7-5-75), 324, 326-27, 336-37, 353-70.

New Steel Plants in Southern Region (St) (LI—11-4-75), 250.

Re. Adjornment Motions (LI—11-4-75), 228.

LAKSHMIKANTHAMMA, SHRIMATI T :

Application of Hindu Marriage Act in Pondicherry (L—9-4-75), 25.

Complaints about certificatior of seeds (LI—21-4-75), 6-7.

Drinking Water for Delhi (LI—21-4-75), 11.

Hindustan Antibiotics Limited (LII—29-4-75), 17-18.

Proposal not to Export Coal (XLVIII—28-2-75), 16.

Rate of Growth of Employment (XLII—5-3-75), 17-26.

Road Mishaps in Delhi (XLVII—20-2-75), 29.

Schemes for welfare of women and children for Karnataka (XLIX—17-3-75), 5.

World Hindi Convention at Nagpur (XLVII—20-2-75), 7,11.

Debates

Measures to remove Economic and Social Injustices to women (Rs.) Debate adjourned (LI—11-4-75), 319-24.

President's Address Motion of Thanks (XLVIII—24-2-75), 350-52 (XLVIII—25-2-75), 235-40.

Tobacco Board Bill *consid.* (XLVIII—28-2-75), 231-34.

LAKSHMINARAYANAN, SHRI M. R :

Control Price of Wheat Bran and Levy Price of Paddy (XLVIII—24-2-75), 185.

LAKSHMI NARAYANAN, SHRI M. R.—*contd.*

Implementation of Sugarcane Price by Sugar Factories in Tamil Nadu (XLI-VIII—24-2-75), 69.

Implementation of sugarcane prices announced by Tamil Nadu Government (LI—21-4-75), 154-55.

Implementation of Sugarcane price in Tamil Nadu (L—7-4-75), 66.

Planting position of sugarcane in Tamil Nadu (LI—21-4-75), 53-54.

LALJI BHAI, SHRI :

Abduction of Girls from Baroda District in U.P. (LII—30-4-75), 213.

Accounts of England Tour of Indian Cricket Team (XLVIII—3-3-1975), 138-39.

Action against Messrs. Shri Ram Urea (LII—28-4-75), 162.

Admission of Shri Maherdra Singh in Irwin Hospital, New Delhi (LI—18-4-75), 55-56.

Alleged dismissal of Employees at Hindustan Copper Ltd. Khetri without assigning Reasons (LI—10-4-75), 206.

Allotment of Cooking Gas Agencies to War Widows (XLIX—4-3-75), 136-37.

Allotment of Indane Gas Agency in Udaipur (L—25-3-75), 59-60.

Aluminium Production in Hindustan Aluminium Corporation, Renukoot (LII—10-4-75), 208.

Arrangements for drinking water at stations between Delhi and Udaipur LI—15-4-75), 185.

Assistance to Pangladesh (LII—8-5-75), 201.

Assistance to Apollo Circus (LII—5-5-75), 113-14.

Benefit of Employment to Loyal railway employees for class I and II Officers (LII—6-5-75), 99-100.

Cases of abduction of girls (LI—23-4-75), 141.

Cement Factory in Beawar, Rajasthan (L—9-4-75), 175.

LALJI BHAI, SHRI—*contd.*

Central Aid for Famine Relief Work (XLIX—7-3-1975), 105—07.

Collusion between Officials and Smugglers (LI—18-4-75), 313-14.

Confirmation of Stenographers on Northern Railway (XLVIII—25-2-1975), 41-42.

Connection of parts of Rajasthan with Television Service by Micro-Wave (LI—23-4-75), 32.

Copper deposits found in Durgarpur (XLIX—6-3-75), 55.

Country made Pistols seized from a women at Dabhoi Station in Baroda District (LII—30-4-75), 102-03.

Decision on continuation of 8 Post of Railway Sectional Officers (L—25-3-75), 149.

Delay in reaching of money orders (LII—7-5-75), 215.

Delhi Telephone Directory (XLIX—12-3-75). 114.

Detention of Hoarders in Rajasthan under MISA (XLIX—12-3-75), 43-44.

Development of Hilly Areas (XLVII—15-16.

Development of New Ayurvedic Fertilizer (XLVIII—3-3-1975), 138.

Development of Tourism and Civil Aviation in Udaipur (L—21-3-75), 145,

Development of Udaipur as a tourist centres (LI—18-4-75), 213.

Directors of Nationalised Banks and Public Financial Institutions Represented in J. K. Synthetics Limited Kota, Rajasthan (XLVIII—28-2-75), 119-20.

Distribution of uncultivated land to Adivasis in Rajasthan (L—7-4-75), 177-78.

Employment of Indian Electrical Engineers in Middle East and African Countries (XLIX—6-3-75), 187-88.

Enquiry into dispute of Construction of Udhampur Aerodrome (LII—8-5-75), 208-09.

Evasion of Income Tax by Mafatlal Group (XLVIII—28-2-75), 122-23,

LALJI BHAI, SHRI—*contd.*

Exemption of levy on small irrigated land holdings (LII—28-4-75), 161.

Expenditure on Indian Embassies Abroad in 1974-75 (LI—10-4-75), 206-07.

Expenditure on International Conferences and Festivals (XLVIII—28-2-75), 45-46.

Export and production of tyres in Dunlop India Limited (LII—7-5-75), 61.

Export of raw material and half finished goods by M/s. Kores India Limited (XLIX—7-3-1975), 45.

Export of Sugar (LI—18-4-75), 311-12.

Facilities in Parcel Office, Bhazibad Station (Northern Railway) (L—8-4-75), 74.

Facilities to Indian Engineers sent Abroad (LI—10-4-75), 77.

Food Adulteration Cases in Delhi (LII—8-5-75), 31.

Hindustan Zinc Ltd., Udaipur (LI—18-4-75), 159.

Implementation of Integrated Multi Disciplines Programme under Rajasthan Canal (XLVIII—3-3-1975), 55-57.

Import of Commodities from Bangladesh (LII—2-5-75), 17—19.

Imported Rock Phosphate with manufacturers of Supar Phosphate and Phosphetic Acid (XLIX—4-3-75), 128-29.

Incentives to Circus companies (LII—5-5-75), 239.

Introduction of Buses with Sleeping berths (LI—18-4-75), 139.

Jaipur Metals and Electricals, Jaipur (LI—15-4-75), 185.

Labour unrest in Udaipur Cotton Mills, Udaipur (LI—10-4-75), 207.

Lake Palace Hotel, Udaipur (L—21-3-75), 146.

Leakage of water from Pong Dam (XLIX—5-3-75), 50.

Loans sanctioned to Mafatlal Group of Mills by LIC and Unit Trust of India (XLVIII—28-2-75), 123-24.

Loss due to Air Accidents (LI—25-4-75), 181-82.

LALJI BHAI, SHRI—*contd.*

Loss suffered due to ticketless travelling during the last three years (LI—22-4-75), 207.

Lot of ex-Hockey Players (LI—21-4-75), 67-68.

M/s. Kores India Ltd. (XLIX—14-3-75), 46-47.

Malviya Regional Engineering College Jaipur (LII—28-4-75), 161.

Memorandum by Members of Adivasi Meena Samaj Delhi (LI—16-4-75), 151-52.

Memorandum from Opium Growers Association (XLIX—7-3-1975), 184-85, (LI—25-4-75), 182—85.

Moss as main food for human beings (LII—28-4-75), 57.

Officers of Hindustan Zinc Ltd., on foreign tour (XLVIII—27-2-75), 46-47.

Opening of Health Centres in villages (XLVIII—27-2-75), 112.

Opening of Hotels (LII—2-5-75), 147—49.

Payment of Arrears of Income-tax by Top Film Stars (LI—18-4-75), 312-14.

Payment of Income Tax by DCM Fertilisers, Kota (LII—2-5-75), 151.

Payment of Income Tax by Udaipur Cotton Mills, Udaipur (LII—2-5-75,) 151-52.

Payment of Salary or subsistence allowance to Retrenched Employees of Hindal Co. Renukoot, Mirzapur (U.P.) (L—20-3-75), 113.

Production of Controlled Cloth by Krishna Mills Limited Beawar (Rajasthan) (LI—25-4-75), 72.

Proposal to shift handloom weavers residing near Ashok Vihar in Delhi (LI—11-4-75), 106.

Purchase of inferior quality bearing by Railway from a Jaipur Firm (LI—22-4-75), 89.

Ratex per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 16.

Reinstatement of Retrenched Employees of Hindustan Aluminium Corporation, Renukoot (XLIX—13-3-75), 66-67.

LALJI BHAI, SHRI—*contd.*

Reinstatement of Retrenched Employees of Hindustan Aluminium Corporation, Renukoot(XLIX—13-3-75), 66-67.

Re instatement of the employees of Hindustan Aluminium Corporation, Renukoot, Mirzapur (U. P.) (L—20-3-75), 114.

Replenishment Export permit licences transferred to Export Houses (LII—9-5-75), 21—24.

Request for Central Grant for Famine Stricken Rajasthan (XLVIII—3-3-75), 139.

Restrictions on Enrolment of New Customers for Cooking Gas (XLIX—4-3-75), 138.

Scheme for testing the quality of eatables at stations on Western Railway (LII—29-4-75), 161.

Scheme to attract tourists to Ranakpur (L—21-3-75), 63.

Search of Luggage of Passengers by the Railway Police at Udaipur (LI—15-4-75), 75.

Security of Service to Employees in private Companies (LI—18-4-75), 159-60.

Setting up of Television News Department (LI—16-4-75), 1—5.

Share-holdings of Nationalised Banks and Financial Institutions in D.C.M. Rayons and D.C.M. Fertilizers (XLVIII—28-2-75), 121-22.

Smuggling of rice to Bombay by parcel staff working at New Delhi Station (L—8-4-75), 167-68.

Sound Tracks of Adults Films for Broadcasting in Vividh Bharati Programme (LII—30-4-75), 212.

Special Screening of Films for Film Festival (XLIX—5-3-75), 125.

Suicide by a Harijan Girl student of Kasturba Balika Vidyalaya, Delhi (L—9-4-75), 66-67.

Supply of bad quality Wine to Military Canteens by Udaipur Distillery, Udaipur (L—20-3-75), 54.

Supply of Coal to M. Ps. at South Avenue Store, New Delhi (L—9-4-75), 176.

Survey for construction of new platform at Udaipur city Station (LI—22-4-75), 207-08.

LALJI BHAI, SHRI—*contd.*

Survey for Railway line between Bari Sadri and Ratlam (LI—22-4-75), 209.

T. A. drawn by Managing Director, Hindustan Zinc Ltd., Udaipur (XLIX—6-3-75), 105.

T. V. Programmes for Jaipur (XLIX—5-3-75), 126.

Thefts committed at Railway Station and workshops during the last three years (LI—15-4-75), 186.

Transfer of storekeepers/compounders working in CGHS dispensaries, R.K. Puram, New Delhi (LI—18-4-75), 161-62.

Udaipur Aerodrome (XLIX—14-3-75), 148-49.

Use of Rock Phosphate by Fertilizer Manufacturers (XLIX—4-3-75). 64.

Visit of Central Study Team to drought affected Districts of Rajasthan (L—7-4-75), 17—23.

Wrong delivery of a rake of coal belonging to Udaipur Cement Works, Udaipur (L—8-4-75), 168.

Zinc accumulation with Hindustan Zinc Ltd. (L—20-3-75), 39.

LIMAYA, SHRI MADHU :

Abolition of control on price of Fertilisers (XLVIII—3-3-75), 186-87.

Abolition of Pre-Censorship of Plays (L—7-4-75), 124-25.

Agitation of students of Birla Institute of Technology (XLVIII—3-3-75), 187.

All India Policy on Levy and Procurement (LI—21-4-75), 195.

Alleged smuggling activities of Sukar Narayan Bakhia and his Associate (LI—18-4-75), 261-62.

Allocation of Foodgrains, Fertilizers and Sugar to States in 1974 and January 1975 (XLVIII—24-2-75), 92-93.

Allocation of foodgrains, sugar and fertilizers to States and Union Territories (XLVIII—24-2-75), 231.

Allocation of kerosene, diesel and petrol to States (L—8-4-75), 166.

Amendment of Election Laws (LI—22-4-75), 153-54.

Amenities at Jasidih and Deoghar stations (XLVII—18-2-75), 142-43.

LIMYE, SHRI MADHU—*contd.*

Annual Rate of Growth of Employment (LII—30-4-75), 105-06.

Application for Appointment of Mr. S.M. Ruia as Managing Director of Messrs. Raptakos Brett & Co. Ltd., Bombay (XLVIII—25-2-75), 93.

Appointment of the Chairman of IOC (L—25-3-75), 96.

Assault on Harijan Girls at Tilambatar under Sarwan Police Station, Santhal Pargana, Bihar (L—9-4-75), 182.

Atrocities committed by the Caste Hindus on Nav Buddha Harijans of Dhakali Akola District, Maharashtra (L—9-4-75), 194-95.

Attempt made by the House of Birlas to take over Shaw Wallace and Co. (LII—29-4-75), 73.

Availability of Fertilizers in Khariff and Rabi Seasons of 1974-75 (XLIX—17-3-75), 100-01.

Ban on use of Edible Oils in Manufacture of Dalda (XLIX—17-3-75), 186.

Ceiling on Emoluments and Perquisites of Top Executive in Private Sector (L—18-3-75), 108-09.

Cell to maintain records of atrocities on Harijans (XLIX—12-3-75), 184—86.

Charges against the firm of Bhagwandas Sant Prakash (XLVII—21-2-75), 130.

Coal supply to Patratu Thermal Plant (XLIX—12-3-75), 138-39.

Coca Cola Export Corporation (XLIX—5-3-75), 109.

Collaboration Agreement between a South African Diamond Trading Company and Government of India (LI—18-4-75), 43-44.

Completion of conversion project on Barabanki-Samastipur Section of North Eastern Railway (XLIX—4-3-75), 187-88.

Commission Paid by Nationalised Banks to Officers of General Insurance Companies and *Vice Versa* (XLIX—7-3-75), 116-17.

Confirmation of CPWD Engineers (LIX—21-4-75), 155-56.

Cost of Living Index Number (XLIX—13-3-75), 153-54.

LIMYE, SHRI MADHU—*contd.*

Demand for more foodgrains for Gujarat (XLVIII—24-2-75), 4-5.

Development of backward areas in States (XLVII—19-2-75), 163.

Direct train from Samastipur to Vaidyanath Deoghar and from Gaya to Deoghar (XLVII—18-2-75), 141-42.

Discussions with Foreign Minister of Portugal (XLVII—20-2-75), 192-93.

Drainage schemes for Chyer Land areas in Bihar (XLVIII—24-2-75), 221-22.

Drought Relief Measures in Gujarat (LII—5-5-75), 89.

Emergency in the country (LI—16-4-75), 26.

Employment of Religious Minorities (LII—7-5-75), 100.

Ex-gratia payment to Railway Employees Retired before 1st April 1956 (L—8-4-75), 164-65.

Expansion of foreign drug firms (L—25-3-75), 201—03.

Export of Sugar (XLIX—7-3-75), 118-19.

Extension of Bonus Scheme to all employees of Commercial and Industrial Establishments (XLVII—20-2-75), 89-90.

Fall in price of Cotton (LI—11-4-75), 125-26.

Findings of C.B.I. inquiry against Bhagwandas Sant Prakash (XLVII—21-2-75), 131.

Fixation of Proportion of Levy Sugar and Non-levy Free Market Sugar (XLVIII—3-3-75), 102.

Foreign Collaboration agreement between Medis and Certain Firms of West Germany (L—19-3-75), 120-21.

Foreign Demand for Electronic Goods (XLIX—14-3-75), 15.

Free Legal Assistance and Advice to Labourers and Poor People (L—8-4-75), 8.

Frequency on DTC Routes started from Vivek Vihar Colony (XLIX—13-3-74), 151—53.

Functioning of Telephones in Bhagalpur Commissionary (L—19-3-75), 218—20.

LIMAYE, MADHU—*contd.*

Gain to industry on increase in percentage of Free Market Sugar (XLIX—10-3-75), 178.

Illegal transactions in respect of Polyster Chips (XLIX—4-3-75) 95-96.

Immobilisation of pressure for industrial licences. (LII—7-5-75), 27.

Impact of Anti-smuggling drive on prices (XLVII—21-2-75), 3-5.

Implementation of U.G.C. Scales States and Union Territories (XLVIII—24-2-75), 230.

Import of concentrate Whisky and Brandy (LI—25-4-75), 65.

Imports of machinery from USSR and East European Communist States (L—19-3-75), 217-18.

Import of Polyster Chips (LI—11-4-75), 96-97.

Import of Polyester Fibre (L—21-3-75), 78.

Inclusion of Prime Minister's Utterances in news bulletins of A.I.R.) XLVII—19-2-75), 162.

Increase in fictitious insurance claims (LII—9-5-75), 100.

Index of Industrial Production (L—9-4-75), 183-84.

Industrial Licence to Maruti Heavy Vehicles Ltd. for Road Rollers (LI—16-4-75), 168-69.

Investigation into the Samastipur Bomb Blast and Death of Shri L. N. Mishra (XLVII—19-2-75), 58.

Involvement of Andhra M. P. and Former Chief Secretary of State Government in land and estate deals (XLIX—14-3-75), 62-63

Involvement of Chief Engineer of IA in Renovation and Refurnishing of a Resturant at Palam Airport (XLVIII—28-2-75), 132.

Irrigation project held up due to inter State dispute (XLIX—10-3-75), 17.

Issue of licences for the import of surgical instruments (XLVII—21-2-75), 129-30.

Issue of licences/Release Orders to Paramount Engineering Works (XLVIII—28-2-75), 27-28.

LIMAYE, MADHU—*contd.*

Jabalpur on Air Map of I.A.C. (XLIX—14-3-75), 134.

Joint U.S. India Commission (XLVII—20-2-75), 193-14.

Jute Workers' Strike (XLVII—20-2-75), 194-95.

Leasing out of 16 Plots under the Bombay Backbay Reclamation Scheme (XLVIII—25-2-75), 57-58.

Letter of Authority to Bhagwandas Sant Prakash for importing Nylon Yarn (XLVII—21-2-75), 31.

Machinery in Maruti Car Factory, Gurgaon (XLIX—12-3-75), 81

Malpractice in the Life Insurance Corporation's Office in Bombay (XLIX—7-3-75), 117-18.

Maruti Heavy Vehicles Pvt. Ltd., (L—8-4-75), 165-66.

Medium of Instruction in Delhi School (XLVIII—3-3-75), 27-28.

Meeting with soft drinks bottlers (XLIX—12-3-75), 183-84.

Memoranda submitted to the President about charges against Late Shri L. N. Mishra (LI—16-4-75), 36-37.

Mis-applications of UGC Funds in Andhra and Bombay Universities (LII—28-4-75), 81.

New regulations about acceptance of deposits by non-banking, non-financial companies (LII—6-5-75), 108-09.

Non-payment of Arrears to Sugar cane Growers by New India Sugar Mills Ltd Hasanpur (LI—21-4-75), 43-44.

Operation of Prime Minister's Relief Funds (XLIX—5-3-75), 203.

Outstanding Reports/Inquiries by Committee on Public Accounts (LII—30-4-75), 43-52.

Payment of Commissions to Bank Managers/Employees in the Nationalised Banks by Nationalised General Insurance companies (LI—25-4-75), 162-63.

Percentage of Tractors in Use (XLIX—10-3-75), 85-87.

Permission given to companies for issue of bonus share during 1972, 1973 and 1974 (LI—22-4-75), 91-92.

LIMAYE, MADHU—*contd.*

Planting of Palm Trees in Andaman and Nicobar Islands and growing of coconut and Palm Trees on Banks of North Indian Rivers (LII—5-5-75), 215-16.

Political Rights to Teachers (XLIX—10-3-75), 178-79.

Price Control on Soaps (L—18-3-75), 148.

Prices being paid to Cane Growers (XLIX—10-3-75), 176-77.

Production of Power Tiller (XLVIII—26-2-75), 132.

Programme for expansion of Fertilizer Factories in Public Sector (LII—29-4-75), 193-94.

Promulgation of Ordinances (L—9-4-75), 181-82.

Proposal made by Electronics Trade and Technology Corporation for Import of Picture Tubes (XLVIII—26-2-75), 5.

Proposed visit to USSR by Prime Minister of India (XLVIII—27-2-75), 189.

Public participation in the equity of Public Sector Undertakings (XLVIII—28-2-75), 113.

Publication of Advertisements by Companies in Souvenirs issued by Political Parties (L—8-4-75), 73-74.

Quality Control on controlled cloth (LI—25-4-75), 98-99.

Rate of Growth of Employment. (XLIX—5-3-75), 18.

Rebate got by Hindustan Lever Research and Development Section from Government (XLIX—12-3-75), 17.

Regularisation of Unauthorised Powerlooms (XLVIII—28-2-75), 130.

Re-instatement of Workers who participated in May 1974 Strike (XLVII—18-2-75), 38-40.

Report on Drought Conditions in Tamil Nadu (LI—21-4-75), 194-95.

Representation for providing Halt at Madhya Bela on Bhagalpur-Mandar Line (LII—6-5-75), 35.

Reserve Bank of India's complaint against the firm, Bhagwandas Sant Prakash (XLVII—21-2-75), 131-132.

LIMAYE, MADHU—*contd.*

Restoration of normal diplomatic Relations with Pakistan (XLVII-20-2-75), 195-196.

Rules and Procedures in respect of New Capital Issues (XLIX—7-3-75), 166-167.

Sale of DMT chips by Indian Organic Chemicals to certain parties (XLIX—4-3-75), 141-42.

Sale of Jeeps by Motors Sales Ltd., Lucknow (XLVIII—26-2-75), 114.

Scheme to bring back Indian Scientists, Technicians and Doctors working abroad (XLIX—5-3-75), 200.

Share of Cadbury-Fry in Import of Cocoa (L—26-3-75), 32-33.

Shares of Praja Sahakari Udyog, Bharatpur Ltd (XLVIII—28-2-75), 130-31.

Shelter for Casual Labourers engaged on Samastipur Muzaffarpur Conversion Project (North Eastern Railway) (XLVIII—25-2-75), 129.

Show Cause Notices Issued to Four Birla Group of Companies (LI—15-4-75), 85.

Slave trade in Indians (LI—18-4-75), 157.

Smugglers' connections with Legal Luminaries, Magistrates and Political (LII—2-5-75), 202-03.

Smugglers' Connections with Politicians Magistrates, and Legal Luminaries (LI—25-4-75), 161-62.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 12-13.

Steps taken for reinstatement of railway employees and payment of D.A. to Government employees (XLVIII—27-2-75), 88.

Supply of High Visiosity Fuel Furnace oil to Indian Naval Ships (XLIX—4-3-75), 94-95.

Test of Maruti Prototype by Ahmednagar Vehicle Depot (LI—23-4-75), 83-84.

Threat for Termination of Recongition of All India Railwaymen's Federation (L—25-3-75), 175-76.

Through carriage service from Vaidyanath Deoghar to major railway stations (XLVII—18-2-75), 143.

LIMAYE, MADHU—*contd.*

Tractor Production (XLVIII—26-2-75), 132-33.

Transport Facilities for Vivek Vihar and Adjacent Colonies beyond Shahdara (XLIX—13-3-75), 80-81.

Travelling Programme of Late Shri L.N. Mishra (L—19-3-75), 220-22.

Tyre factory in Santhal Pargana (Bihar) (XLVII—19-2-75), 164.

Valuation of increase in prices of drugs (L—25-3-75), 199-201.

Violation of Foreign Exchange Regulations by Shri Permanand Tulsidas Patel (LII—9-5-75), 248.

Violation of R.B.I. Directions by Maruti Ltd. (LII—2-5-75), 92-93.

West Zone permits racket (LI—18-4-75), 74-75.

Women Employees in Public Sector Undertakings (LI—18-4-75), 278-79.

Working Expenses of LIC (L—21-3-75), 14.

Working of Coal Mines in Hazaribagh and Palamu Areas of Bihar (L—19-3-75), 61-62.

Working of NCDC Mines (XLIX—12-3-75), 139-40.

Working of Nepa Mills (XLVIII—26-2-75), 196-97.

A letter alleged to have been written by Employees of HYNDAICO to President of HINDALICO (QOP) (LII—8-5-75), 239-49, 252-56.

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Mishra in the House. (QOP) (LII—9-5-75), 267-76.

Announcement over A.I.R. about Shri Mohan Dharia's resignation (XLIX—12-3-75), 256-73.

Appropriation (No. 2) Bill, 1975 : Consid. (LII—29-4-75), 394-99.

B.O.H. :
(XLVIII—20-2-75), 201, 203-04.
(XLVIII—28-2-75), 221-26.
(XLIX—14-3-75), 235-36.
(L—21-3-75), 192-94.
(LI—25-4-75), 216-18.

Committee of Privileges : Extention of time for presentation of Report (LII—9-5-75), 337-38.

LIMAYE, MADHU—*contd.*

Companies (Amendment) Bill (Omission of Section 90) by Shri Madhu Limaye consid. (L—21-3-75), 371. (LI—18-4-75), 437-44.

Companies (Temporary Restrictions on Dividends) Amendment Bill : Consid. (LII—6-5-75), 299-306.

Constitution (Amendment) Bill (*Amendment of article* 284) Int. (LI—18-4-75), 435-36.

Constitution (Amendment) Bill (*Amendment of article* 324) by Shri R. P. Ulaganambi Consid. (XLIX—7-3-75), 320-28.

Constitution (Amendment) Bill (*Amendment of article* 352) Int. (XLIX—7-3-75).

Constitution (Amendment) Bill (*Amendment of article* 359) Int. (XLIX—7-3-75).

Constitution (Thirty-Eighth Amendments Bill Motion to Introduce (LI—21-4-75), 239-44.

Consid. Cl. (LI—23-4-75), 304-10.

Delhi Dramatic Performances Bill by Shri Madhu Limaye Int. (XLVIII—21-2-75), 282-83.

Demands for Grants, 1975-76 : Ministry of Agriculture and Irrigation (L—9-4-75), 325-335.

Ministry of Commerce (LI—25-4-75), 256-62.

Demands for Grants (Railways) 1975-76 : General Discussion (XLIX—17-3-75), 466-74.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974. (Res.) (L—24-3-75), 400-03, 412.

Failure of Government to solve the mystery of Samastipur Bomb Case. (A.M.) (XLVIII—18-2-75), 230, 297-314, 450-53.

Government's failure to fill vacancies in the High Courts and Supreme Court (Under Rule 377) (LI—10-4-75), 234-36, 238, 240.

Grievances of Railway Employees (Pet.) (LI—23-4-75), 204-07.

Gujarat Budget 1975-76 :

D. G. (on account) 1975-76 :

D.S.G. 1974-75 (L—21-3-75), 214-15 307-10.

LIMAYE, MADHU—*contd.*

Hindu Marriage (Amendment) Bill (*Amendment of Sections 13 and 15*) by Shri Madhu Limaye. Consid. (LI—18-4-75), 462-76. (LII—2-5-75), 334-40.

Issue of Import Licences for Polyester Fibre (H.A.H. Dis) (XLVIII—24-2-75), 352-60.

Maintenance of Internal Security (Amendment) Bill : Int. (LII—7-5-75), 238-43, 286-96, 303, 314-17, 320-23, 328, 340-44, 353-70.

Measures to remove economic and social injustice to women (Res.) (LI—25-4-75), 370-72.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 344-59, 439, 446, 518.

Personel Explanation by Shri S. A. Aga (XLIX—7-3-75), 229-30.

Political and Constitutional issues raised by Shri Mange Ram's resignation from the Executive Council of Delhi Metropolitan Council (Matter Urder 377) (LII—28-4-75), 202-06.

President's Address (M) (XLVIII—26-2-75), 295-304.

Problems confronting the Textile Mills managed by the National Textile Corporation (Under Rule 377) (LI—11-4-75), 257-58.

Procedure for guillotine of outstanding Demands for Grants (Matter under Rule 377) (LII—29-4-75), 229-33.

Question of Privilege. (LII—29-4-75), 205-09.

Question of Privilege Re. a letter alleged to have been written by Employees of Hindalco to the President of Hindalco. (LII—6-5-75), 245-47.

Re. Adjournment Motions (Query) (L—7-4-75), 240-46. (LI—11-4-75), 218-20. (LII—6-5-75), 237-38. (LII—8-5-75), 221-24.

Re. Arrest of Shri Ram Deo Singh, M.P. (XLVIII—18-2-75), 242-44.

Re. discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75), 213-32.

Re. Famine conditions in Chhatisgarh, Madhya Pradesh (XLVIII—19-2-75), 251.

LIMAYE, MADHU—*contd.*

Re. Question of Privilege (XLIX—4-3-75), 240-47.

Re. Question of Privilege against the Minister of Home Affairs (XLVIII—24-2-75), 234-36.

Re. Question of Privilege against UNI (XLIX—14-3-75), 208.

Re. Shri Morarji Desai's Fast (L—9-4-75), 209, 212.

Re. situation in Nagaland (L—21-3-75), 189.

Re. Strike in Colar Gold Mines (LI—16-4-75), 227.

Re. Vijaya Bank (LII—8-5-75) 278-81.

Report of Commission of Inquiry into Disappearance of Netaji Subhash Chandra Bose (Res.) (LII—9-5-75), 416, 424-26, 331.

Reported attempts of international cartels to smuggle huge quanties of synthetic textiles into India (CA) (LI—22-4-75), 239-47.

Reported death of Adivasis in Rajasthan and Gujarat (st.) (LI—16-4-75), 228-29.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75) 228-34, 239.

M

'MADHUKAR', SHRI, K. M.

Advantages due to conversion from coal to diesel oil (XLVII—18-2-75), 158-59.

Annual Plan for U. P. for 1975-76, (XLVII—19-2-75), 62.

Bill for one Union for one Industry (XLIX—6-3-75), 95-96.

Causes of fire in wagons of Gas-cylinders at Sarai Rohila Station (LII—6-5-75), 160.

Cambridge School Srinivaspuri New Delhi (LII—26-4-75), 136.

Canteen for Staff Working in Mayur Bhavan and Indraprastha Bhawan (XLVIII—28-2-75), 113-14.

Case of Guards of Gomoh in Labour Court, Bokaro (LII—29-4-75), 176-77.

Ceiling on Bonus Payable to Bank Employees (LII—2-5-75), 27-28.

MADHUKAR, K. M.—*Contd.*

Central Aid to States (LI—18-4-75), 291-92.

Changes in Management officials of BHEL Complex (LII—30-4-75). 88-89.

Charges of Tax Evasion and Violation of foreign Exchange against Mr. Jan Drohot (LI—16-4-75), 64.

Collapse of Roof of Gymnasium of Government Modern Higher Secondary School, Ludlow Castel, Delhi (XLVIII—24-2-75), 47.

Composition of Employers and Workers Groups in Indian Labour Conference (LII—8-5-75), 215-16.

Coordination among Technical Institutions Industrial Establishments and Research Laboratories (L—9-4-75), 92-93.

Dilution of equity of foreign drug companies (LII—5-5-75), 65-66.

Electrification of Railways in Bihar (XLIX—4-3-75), 115.

Establishment of a separate Hindi cell in ITDC (LII—3-5-75), 197-98.

Explosive Situation in Tribal Belts of Chhotanagpur and Santhal Parganas in Bihar (LI—16-4-75), 181-82.

Export of Coal (LI—18-4-75), 14-15.

Facilities to Farmers at Door Step (XLVIII—3-3-1975), 174-75.

Fall in bank deposit growth in the country (XLVII—21-2-75), 172-73.

Fall in Credit deposit ratio of Commercial Banks (XLVIII—28-2-75), 160.

Farakka Barrage (L—7-4-75), 74-75.

Foreign Companies (LI—18-4-75), 277.

Fulfillment of Gadgil Assurances for grant of Alternate Accommodation (LI—21-4-75), 121-22.

Hunger Strike by Central Government Clerk's Union (LII—9-5-75), 43-44.

I.D.A. Credit for Sindri Fertilizer Plant (XLIX—14-3-75), 133-39.

Illegal Coal Mining in Karanpura Coal Belt in Bihar (LI—23-4-75), 34.

Impact on India's Trade due to Cut in direct Taxes by U.S.A. (XLVIII—23-2-75), 60-61.

MADHUKAR, K. M.—*Contd.*

Import licences scandal unearthed by CBI in Jodhpur (LI—11-5-75), 79.

Import of Rice from USA under PL 480 (LI—21-4-75), 12—14.

Land Ceiling Bill in A.P. (XLIX—17-3-75), 81-82

Lock out in Mica Factories (LI-25-4 75) 34-35.

Measures to Curb Consumption of Petroleum Products (LII—29-4-75), 138.

Miners' International Congress held in New Delhi LII (8-5-75). 212-14

Mobile Dental Van lying idle at Willingdon Hospital (XLVII—20-2-75), 106-107.

New Legislation for Replacement of Cantonment Board Act (L—29-3-75), 65.

O & NGC Team's visit to Tripoli in Libya (XLVII—18-2-75), 112.

Offshore Drilling by Multinational Corporations (L—19-3-75), 79-80.

Opening of Chemist shops for 24 Hours in Connaught Place area of New Delhi (XLVII—20-2-75), 107-108.

Opening of Fair Price shops in Every Establishment (LII—8-5-75), 36-37.

Permitting M/s Merck Sharp and Dohme to Import raw Materials (LI—15-4-75), 33.

Plant for manufacture of Glass shells for T.V. PICTURE TUBES (XLVIII—26-2-1975), 38-39.

Poor performance of DDA (L—7-4-75), 167.

Present stage of Calcutta Tube Railway (LII—29-4-75), 59-60.

Propaganda by Foreign Countries against India's Nuclear Test (XLVIII—27-2-75), 50.

Railway accident near Gurpa of Dhanbad Division (Eastern Railway) (LII—29-4-75), 62-63.

Recommendations of Evaluation Committe on N.C.C. Scheme (XLVII—20-2-75), 47—49.

MADHUKAR, K. M.—Contd.

Recovery of arrears of income tax (XLVII—21-2-75), 71-72, 190-91 (LI—18-4-75), 292-93.

Reduction of Price by Textile Mills (LI—18-4-75), 290-91.

Reorganisation of Shipping Corporation of India (LII—8-4-75), 215.

Report of High Power Committee on Working of Sainik Schools (XLVII—20-2-75), 107.

Revision of Wages of Electricity Employees throughout the country (XLIX—13-3-75), 79-80.

Setting up of Free Trade Zones (LII—2-5-75), 141.

Setting up of National Commission on Floods (LII—5-5-75), 76-77.

Shairing of 'Subernarekha' Waters (L—7-4-75), 98-99.

Subsidy for manufacture of cement for export (XLVII—19-2-75), 153.

Take-over of Burmah Shell and Caltex (XLVVII—18-2-75), 62.

Technology for Oil Exploration offered by U.K (XLVIII—25-2-1975), 9.

Victimisation of Delhi Teachers after suspension of Agitation (LII—28-4-75), 29-30.

Visit to India by President of Afganistan (LI—10-4-75), 170-71.

Debates

Appointment of Judges of Supreme Court and High Courts (HAH DIS) (LII—6-5-75), 365—71.

B.O.H. (L—21-3-75), 202-03.

DG. 1975-76 Ministry of Agriculture and Irrigation (LI—11-4-75), 290—94.

Ministry of Commerce (LI—22-4-75), 360. (LI—25-4-75), 240—50.

MAHAJAN, SHRI VIKRAM :

No Confidence in the Council of Ministers (M) (LII—9-5-75), 439-40, 587.

MAHAJAN, SHRI Y .S :

Grant of Pension to Freedom Fighters from Jalgaon District (LI—16-4-75), 99.

Debates

Constitution (Amendment) Bill : (Amendment of Article 101 and 102 etc) by Shri Priya RanjanDas Munsi Consid. (L—21-3-75), 39—42.

D.G., 1975-76 Ministry of Industry and Civil Supplies (LII—28-4-75), (LII—28-4-75), 229—34.

Disapproval of North Eastern Areas (Reorganisation) Amendment Ordinance, 1974 (Res) (L—18-3-75), 285-86.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res) (L—24-3-75), 389—93.

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 359—51.

Measures to remove economic and social injustice to women (Res) (LI—25-4-75), 358—60.

North Eastern Areas (Reorganisation) Amendment Bill, Consid. as passed by R. S. (L—18-3-75) 285—86.

Press Council (Amendment) Bill, Consid. (L—24-3-75), 389—93.

Question of Privilege (LII—29-4-75), 208—11.

Rampur Raza Library Bill : Consid. (L—26-3-75), 281-82.

MAHATA, SHRI DEBENDRA NATH

SAIL Officers' visit to steel Factories during 1973-74 (XLVIII—27-2-75), 155-56.

Debates

Obituary Reference (XLVIII—18-2-75), 1-2.

MAHISHI DR. SAROJINI :

Constitution (Amendment) Bill (Amendment of article 324) by Shri R. P. Ulaganambi Consid. (XLIX—7-3-75), 335—44.

MAJHI, SHRI GAJADHAR - *contd.*

Hindu Marriage (Amendment) Bill—(Amendment of Sections 13 & 15), by Shri Madhu Limaye. Contd. (LII—2-5-75), 325—334.

Measures to remove economic and social injustice to women (Res.) (LI—25-4-75), 351—58.

MAJHI, SHRI GAJADHAR :

Additional Allotment of Chemical Fertiliser to Orissa (LII—5-5-75), 119.

Annual Plan for Orissa for 1975-76. (XLVII—19-2-75), 121.

Ban on New Recruitment to Nationalised Banks (LI—11-4-75), 45.

Boeing service between Delhi and Bhubaneshwar (LII—2-5-75), 103-04.

Campaign for Mobilisation of Small Savings in Rural Areas (LI—18-4-75), 315.

Capacity and Demand for Pthalic Anhydride (LII 29-4-75), 188.

Captive Power Stations for Railway Workshops (LI—22-5-75), 141.

Coal-based Fertilizer Plants (LI—15-4-75), 123.

Deaths due to cold wave in States (XLVII—20-2-75), 79.

Development of 'A' Glass Tourist Resorts (LI—25-4-75), 32.

Directions to State Governments for Providing Legal Aid to Scheduled Castes and Scheduled Tribes (XLVIII—25-2-75), 15—19.

Discussion with Litteral Countries regarding Asian Common Market (LI—18-4-75), 263

Distribution of Raw Materials (L—26-3-75), 155-56.

Dual price structure for Coal (XLIX—5-3-75), 166.

Employment of educated unemployed in Orissa (L—19-3-75), 104-05.

Employment of S. C. and S. T. in Port Trusts (LI—18-4-75), 67—70.

Establishing of a War Museum and Martyrs Museum (LII—8-5-75), 59.

MAJHI, SHRI GAJADHAR—*contd.*

Financial Assistance sought from World Bank and International Financial Agencies for setting up Power Plants (XLVII—19-2-75), 121.

Funds for Construction of Jakhapura Banspani Railway Line (L—18-3-75), 81.

Growth Centres in Backward Districts of Orissa (L—9-4-75), 158.

Guidelines to various sports organisations (LII—28-4-75), 35-36.

Help to small scale industries through raw material bank, (LII—7-5-75), 87.

INTUC on employment (L—20-3-75), 97.

Import of Fertilizers (XLVIII—25-2-75), 109.

Import of Monkeys for Production of Polio Vaccine (LII—8-5-75), 137.

Increase in Coal Despatches to Priority Industries (XLVIII—26-2-76), 152—154.

Indane Gas (LI—22-4-75), 31—33.

Investigation into the Bomb Blast that claimed the Life of Former Railway Minister (XLVII—9-2-75), 21—30.

Investment ratio in industrial sectors (LII—9-5-75), 62-63.

Levy System for procurement of foodgrains (L—7-4-75), 43.

Loan for Public Transport in Metropolitan cities (L—20-3-75), 39.

Location of Mica Mines (L—20-3-75), 39.

Loss due to Delay in Commissioning of Haldia Refinery (L—25-3-75), 60.

Major Projects in Central Sector approved for Orissa in Fifth Plan (XLVIII—26-2-75), 13—17.

National Council for Vocational Education (L—24-3-75), 87-88.

New Schemes of loans for housing sanctioned by HUDCO (XLIX—17-3-75), 153.

Output per man-shift in Coal Mines (LI—23-4-75), 65-66.

Overdrafts by States (XLVII—21-2-75), 22—26.

MAJHI, SHRI GAJADHAR—*contd.*

P.C.O.s in Block Development Headquarters (L—9-4-75), 35.

Paper Board Factory in Orissa (XLIX—5-3-75), 12—15.

Passengers died while Travelling on Roofs of Trains during the last two years (LI—15-4-75), 128.

Policy regarding Retail Price of Sugar (XLIX—17-3-75), 58-59.

Preparedness for long range Anti-Submarine warfare (L—20-3-75), 104.

Production capacity of Steel Plants (LI—10-4-75), 198—201.

Production in Heavy Industry (L—19-3-75), 92-93.

Proposal for establishing an All India Institute of Indigenous system of Medicine (LI—10-4-75), 97-98.

Proposal to set up a Fertilizer plant in Orissa (LII—6-5-75), 36—38.

Provision of diesel and kerosene distribution points in Orissa (L—8-4-75), 172.

Railway Lines under Construction in Orissa State (L—8-4-75), 77-78.

Rates for Overseas Telephone Calls (L—26-3-76), 76.

Rates of interest charged by Nationalised Banks from Priority sectors (L—21-3-75), 63.

Recommendation of Hathi Committee for setting up coal tar distillation plants (LII—6-5-75), 159-60.

Restoration of Trains suspended for want of coal or other reasons (XLIX—4-3-75), 105.

S.C. and S.T. Girls in Service (L—9-4-75), 121-22.

Sale of Scrap by Rourkela Steel Plant (LI—18-4-75), 152.

Savings in Plan and Non-Plan expenditure (LII—30-4-75), 199.

Scheme for cleanliness in Trains (LI—15-4-75), 13—18.

Schemes of loans for housing sanctioned by HUDCO (XLIX—17-3-75), 154.

MAJHI, SHRI GAJADHAR—*contd.*

Self-sufficiency in Agricultural Production in Orissa (LI—21-4-75), 93-94.

Setting up of Universities in Fifth Plan (L—7-4-75), 184-85.

Tourist and Youth Hostels (LI—18-4-75), 213—15.

Unrest among S.C. and S.T. college students over question of increase in number of post-matric scholarships (LII—30-4-75), 61.

Value of agricultural and industrial production in States (LI—23-4-75), 166-67.

World Bank Assistance for Irrigation Projects (XLVIII—24-2-75), 63-64.

MAJHI, SHRI KUMAR :

Amount advanced by LIC for execution of Industrial projects in West Bengal (XLIX—7-3-75), 75-76.

Asansol Aluminium Factory (XLIX—13-3-75), 34-35.

C.I.W. running below rated capacity (XLIX—4-3-75), 83-84.

Construction of Fishing Boats with Mexican Collaboration (XLIX—10-3-75), 115-116.

Control of Teesta River, (XLIX—17-3-75), 102.

Development of River Port, Raichowk of West Bengal (XLIX—10-3-75), 111-12.

Expansion of IISCO (XLVIII—27-2-75), 103.

Forest plantation of Industrial and Commercial uses. (XLIX—3-3-75), 162.

Generation of Employment in States under Employment Promotion Programme (XLVIII—26-2-75), 37-38.

Introduction of degree course in Homeopathic system of medicine in Calcutta University (XLIX—13-3-75), 115.

Pending Letters of Intent for Industrial Investment in West Bengal (L—19-3-75), 108.

Selection of site for Institue of Homeopathy in Calcutta (L—20-3-75), 67.

MALHOTRA SHRI INDER J. :

Disparity in rates of wheat and rice supplied from fair price shops in

MALHOTRA, SHRI INDER J. —*cont*

Srinagar and other State Capitals (LII—28-4-75), 5.

Minimum statutory price of sugarcane recommended by Agricultural Prices Commission and other recommendations (XLIX—10-3-75), 24.

Prices of Essential Commodities Vol. XLVIII—28-2-75), 21.

Debates

President's Address (M) (XLVIII—25-3-75), 1313-17.

Statement in relation to the State of Jammu & Kashmir (M) (XLIX—4-3-75), 267-72.

MALIK, SHRI MUKHTIAR SINGH:

Alleged Conspiracy to form a Christian State in Eastern Region. (XLIX—5-3-75), 46.

Alleged sub-standard supply of jewellery by MMTC. (L—21-3-75), 123.

Alleged Vasectomy Operations Performed on Unmarried Youths in Haryana (LI—10-4-75), 183-84.

Allotment of a petrol pump to dependents of military personnel killed in action (LII—8-5-75), 161-62.

Allotment of Pig Iron to bogus units (LI—18-4-75), 122.

Amount of money given by IRC to sick units (LII—9-5-75), 114-20.

Annual General Meetings of companies in which trust hold shares (LI—15-4-75), 196.

Appointment of Retired Persons in Hindustan Paper Corporation (L—19-3-75) 87-88.

Arming of Customs Officials (XLIX—7-3-1975), 159-60.

Bank Offices opened by Nationalised Banks in Rural and Urban Areas (XLIX—14-3-75), 158.

Boards of Directors of Maruti Pvt. Ltd. and its Sister Concerns (LI—25-4-75), 83-84.

China invited to work for betterment of Asia (XLVII—20-2-75), 160.

Complaints about the functioning of Election Cammmission (XLVIII—25-2-1975), 36.

Complaint against officers for manipulation of shifting of office of Hindustan Paper Corporation (XLVIII—26-2-75), 153.

MALIK SHRI MUKHTIAR SINGH—*contd.*

Compulsory Deposit Scheme for Farmers (XLIX—14-3-75), 57-58.

Conference amongst India, Bangladesh and Burma for demarcation of common borders (XLVIII—27-2-75), 56-57.

Construction of Gohanna-Panipat Railway Line (LI—15-4-75), 81.

Credtit granted by Chairman and Managing Director of Bank of Baroda in Bombay (LI—25-4-75), 191-92.

Co-operative Federation at Project Level for Tribal People (L—9-4-75,), 154.

Declaration of Assets by Presidential Candidates (LII—29-4-75), 97-98.

Decontrolling of Steel Prices (LI—18-4-75), 121.

Delay in Unloading of Wagons by FCI (L—7-4-75), 23-25.

Development of an electronic teleprinter (XLVII—19-2-75), 15 6

Development under the National Cpital Region Plan Around Delhi (XLVIII 24-2-75), 39-40.

Disappearance of Foodstuffs Meant for Bangladesh Refugees in Assam (LII—8-5-75), 32-33.

Disparity in Allocation of Funds for Housing in States (L—24-3-75), 178-79.

Doubling of Railway Track between Delhi and Garhi Harsaru and Rewari Khalilpur line (LII—6-5-75), 102.

Erection of boundary pillars in Indian Territory by Burma (XLVII—20-2-75), 158-59.

Evasion of Income Tax (LI—25-4-75), 39.

Evasion of Income-tax by self-employed Individuals (XLVIII—28-2-75), 204.

Expansion and Modernisation of Units in Woollen Industry (L—21-3-75), 32.

Expansion of U.S. military base on Diego Garcia Island (XLVII—20-2-75), 159-60.

Export of Coffee (L—21-3-75), 123.

Export of essential commodities to Nepal (XLIX—14-3-75), 157.

Export of Groundnut oil (LI—11-4-75), 202-03.

MALIK, SHRI MUKHTIAR SINGH—*contd.*

Export of Haryana Basmati Rice (LI—18-4-75), 230-31.

Export of Potato Seeds (XLIX—10-3-75), 139.

Fifteen Year Perspective Plan for Agricultural Development and Production. (LII—30-4-75), 128-29.

Financial Assistance to Haryana for Improvement of condition of scheduled Castes (L—19-3-75), 209-10.

Flats constructed by DDA. (LII—28-4-75), 98.

Foreign tours by officers of Indian Airlines (XLVII—21-2-75), 177.

Former Ministers and MPs. occupying Government accommodation. (XLIX—17-3-75), 141-42.

Goods wagons grounded for repairs in Railway workshops (L—8-4-75), 80-81.

High level standing Committee on export credit (XLVII—21-2-75), 64-65

High Power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-3-85), 5-11.

Income ceiling of the Plantation workers for Subsidised Rent Free Housing (L—7-4-75), 78-79.

Indo-Bangladesh Joint Rivers Commision (XLVIII—24-2-75), 162.

Inquiries by MRTP Commission (XLVII—18-2-75), 51-52.

Inquiry report on attempt to hijack an Air India Plane in December, 1974 (Vol. XLVIII—28-2-75, 204-205.

Installed capacity of production in Rourkela, Durgapur and Bhilai (XLVIII—27-2-75), 147-50.

Introduction of fast running electric trains between Delhi and other cities in Uttar Pradesh, Haryana and Rajasthan (L—8-4-75), 176-77.

Irrigation Scheme in Rajasthan (L—7-4-75), 121-22.

Land allotted to Group Housing Schemes by DDA (LII—5-5-75), 121-22.

Licences for Import of Polyster and Polyamide Chips (LII—2-5-75), 53-54.

Loan to D.T.C. for purchase of New Buses (XLIX—6-3-75), 71-72.

MALIK, SHRI MUKHTIAR SINGH—*contd.*

Loss of property due to Train Accident at Ultadanga on 29-1-1975 (XLVIII—25-2-1975), 91.

Machinery for distribution of Fertilizers to Farmers (XLIX—10-3-75), 59-60.

Malaria Patients in the Capital (LI—10-4-75), 185.

Malpractices in disposal of confiscated goods (LI—11-4-75), 95-96.

Malpractices in making trunk calls from telephones in Delhi (XLVII—19-2-75), 152.

Manufacture of Freighter aircraft for Indian Air Force (XLVIII—27-2-75), 146-47.

Medical aid to late Shri L.N. Mishra, former Railway Minister (LI—23-4-75), 69-70.

Misuse of Staff car in Hindustan Paper Corporation (L—19-3-75) 211.

Mysterious killing of C.B.I. officers (XLVII—19-2-75), 150.

New Statues in Delhi (L—24-3-75), 69-70.

Non-acceptance of recommendation of M.R.T.P. Commission by Government (XLVII—18-2-75), 150-51.

Non-confirmation of employees of FCI in Northern Region and Headquarters (LII—28-4-75), 62.

Objection raised by MRTP Commission on the Project of Rallies India Limited (XLVII—18-2-75), 149-50.

Paper Project in Nagaland (L—19-3-75), 210-11.

Payment of Income-tax by Pan (betel) Shops (XLIX—7-3-75), 159.

Pending applications with Delhi Administration for permits of Tyres and Tubes (L—19-3-75), 211-12.

Persons registered with Cooking Gas Agencies (LII—29-4-75). 165-66.

Posting and transfers of Inspectors of Customs and Excise Department (XLIX—14-3-75)., 156-57.

Pressure for appointment of V.I.P. nominee in the list recommended by U.P.S.C. (XLVIII—25-2-1975), 127-128.

MALIK, SHRI MUKHTIAR SINGH—*contd.*

Price of lac (LII—28-4-75), 186.

Procurement of Arms and Ammunitons from Indian Army by Chambal Valley Dacoits (LI—10-3-74), 184.

Product Mix of Durgapur Alloy Steel Plant (LI—18-4-75), 25.

Production and Capacity of MAMC (L—26-3-75), 62.

Production in Burn & Co. (LI— 23-4-75), 62-63.

Production of AVRO 748 by H.A.L. (XLVIII—27-2-75), 67.

Production of fertilizers against installed capacity (XLIX—4-3-75), 168-70.

Production of Fertilizers at Different—Factories (L—18-3-75), 96-97.

Purchase of Boeing jets by Indian Airlines from United States (XLVII—21-2-75), 176.

Rebel Activities in Mizoram (XLVII 19-2-75), 31.

Re-Opening of Shalimar Works Ltd. Calcutta (L—26-3-75), 127.

Repatriation of Pakistani and Indian Nationals detained after 1971 conflict (XLIX—6-3-75), 81-82.

Report of Committee on Reservation and Booking (XLVII—18-2-75), 148-49.

Report of Reserve Bank of India on Rise in Foodgrain Prices. (L—7-4-75) 122-23.

Resumption of Diplomatic Relations with Portugal (LI—18-4-75), 121-22.

Revised lay out plan of the Delhi School Teachers Co-operative House Building Society Limited, Delhi (LI—21-4-75), 55.

Rules of Recruitment of Jawans/Officers (LI—18-4-75), 122-23.

Set back to Indian Exports (XLIX—7-3-1975), 33.

Shifting of Office of Hindustan Paper Corporation from New Delhi to Calcutta (XLVIII—26-2-1975) [illegible].

Shortage of Cement in Haryana (LII—7-5-75), 113.

Shortage of cooking gas cylinders (XLVII—18-2-75), 146-48.

Shortage of Newsprint and Paper (XLVIII—28-2-75), 55-56.

Shortage of ships for Coastal Cargo (LI—10-4-75), 40-41.

MALIK, SHRI MUKHTAIR SINGH—*contd.*

Sino-Indian relations (XLVIII—20-2-75) 160-61.

Smuggling and Foreign Ex[illegible]ckets (LI—25-4-75), 77-78.

Smuggling of Indian Films (XLIX—14-3-75) 113-14.

Sponge Iron Steel Plant at Dubai (XLVIII—27-2-75), 150-51.

Spreading of Sea-Erosion to New Areas from the Coast of Kerala, (XLIX—17-3-75), 33-34.

Subsidised Houses to economically Weaker Sections (XLVIII—24-2-75) 161-62.

Supply of Below Standard Blood to Delhi Hospitals (XLIX—13-3-75), 148.

Supply of diesel oil to Haryana, Punjab and U.P. (L—18-3-75), 205-06.

Tourist and Youth Hostels (LI—18-4-75), 213-15.

Towers meant for Talcher Heavy Water Plant Blown off the Deck of a German Ship (XLIX 12-3-75). 68-69.

Unclaimed Foodgrains lying in Railway Wagons (L—8-4-75), 63-64.

Urdu Dictionary 'Farhang Asafia' (LII—28-4-75), 142.

Visit by President of UAE (XLVII—20-2-75), 69-70.

Waiting list for Telephone connections in Delhi (XLIX—5-3-75), 169.

Debates

Demands for Grants, 1975-76 : Ministry of Agriculture and Irrigation (L—7-4-75), 247-55.

MALLANNA, SHRI K. :

Abolition of Brand Names of Essential Drugs (XLIX—4-3-75), 125-27.

Abolition of 'Jeeta' system in Karnataka (XLVIII—26-2-75), 62.

Agreement with U.A.E. for supply of oil (XLVIII—25-2-1975), 67.

Agreement with U.S. S.R. for production of Films (LI—16-4-75), 153.

Allotment of land to Indians abroad for residential quarters in Foreign countries (XLIX—13-3-75), 104.

Aluminium for Government of Karnataka (XLIX—6-3-75), 132.

Annual Plan for Karnataka for 1975-76 (XLVII—19-2-75), 157.

MALLANNA, SHRI K.—*contd.*

Appeal to U.N. regarding Sikkim's representation in Indian Parliament (XLVII—20-2-75), 163.

Application of quality control pre-shipment Inspection Act on Electrical Equipment (L—21-3-75), 94.

Arrest of Air Force Officers for selling Classified Information to a Foreign Country (LI—10-4-75), 211-12.

Assistance from Iran for Kudremukukh Project in Karnataka (L—21-3-75), 61.

Attempted Sabotage of Pan American Boeing 747 over Burma (XLIX—6-3-75), 17.

Bilateral Technical Assistance from other countries (LII—2-5-75), 114-15.

Chit Fund and Finance Companies (LI—18-4-75), 333-36.

Committee to study Problems of Central Act on Bidi Workers (L—20-3-75), 133.

Conference amongst India, Bangladesh and Burma for demarcation of Common borders (XLVIII—27-2-75), 56-57.

Consumption of Petroleum Products (L—18-3-75), 200-01.

Conversion of Bangalore Guntakal Line into Broad Gauge Line (XLVIII—25-2-1975), 72.

Crash Schemes for Employment (LII—7-5-75), 75.

Cuts in Allocation of Kerosene Oil to States (LI—22-4-75), 149-50.

Deepening of New Mangalore Port (XLIX—13-3-75), 77-78.

Discovery of Oil and Gas in Barumura (XLVII—18-2-75), 41.

Discussion with Littoral Countries regarding Asian Common Market (LI—18-4-75), 263.

Disparity in rates of Wheat and rice supplied from fair price shopes in Srinagar and other State Capitals (LII—28-4-75), 4.

Domicile Condition for Admissions in Educational Institutions (LII—5-5-75), 208-09.

Duty on cotton imported from Pakistan (XLVII—21-2-75), 150-51.

MALLANNA, SHRI K.—*contd.*

Electrification of Arkonam Erode and Jalarpettai-Bangalore section (L—8-4-75), 61.

Electronic Telephone Exchange at New Delhi (XLIX—5-3-75), 54.

Erection of boundary pillars in Indian Territory by Burma (XLVII—20-2-75), 150-51.

Examination fees charged by Banks (XLIX—14-3-75), 73-74.

Exploitation of Natural Resources in Karnataka (LII—7-5-75), 15.

Export of Cement (LII—2-5-75), 35-36.

Export of Costly Oils against import of cheaper ones to end edible oil crisis (L—21-3-75), 107

Export of Rubber during 1973-74 (LII—2-5-75), 154.

Extraction of Silver and Gold as by-products of Copper Ore (LII—8-5-75), 174.

Faults in New Notes (LI—25-4-75), 62-63.

Foreign Companies producing formulations for own consumption (LI—15-4-75), 61.

Grant of Enhanced pension to Railway Pensioners (LII—6-5-75), 73-74.

Guidelines for Drug Industry (XLVII—18-2-75), 21.

Implementation of schemes of inter-state and inter-regional power links (XLVIII—26-2-75), 190.

Import licence for dry fruits to STC (LI—11-4-75), 192.

Import of HSD and other petroleum Products (L—25-3-75), 78.

Increase in Coastal Shipping Rates (L—20-3-75), 68.

Increase in Quota of Free sale Sugar (XLVIII—24-2-75), 60.

Increase in Wheat Quota to Karnataka (XLVIII—3-3-75), 183.

India's contribution towards South Asia Tourism Year (XLIX—7-3-75), 1-6.

Industry Oriented Information Centres (L—26-3-75), 67-68.

MALLANNA, SHRI K.—*contd.*

Instructions to State Governments on use of State Cars (LII—29-4-75), 7-10.

Instructions to States to advance loans to drought affected people (XVIII—3-3-75), 74-75.

Intensive Development of Surflower in States (LI—21-4-75), 96-97.

Introduction of combined series of tickets from Delhi main and New Delhi Station (XLIX—4-3-75), 167-68.

Investment in public sector hotels (LII—9-5-75), 64—67.

Issue of Travel-as-you-like tickets (LII—6-5-75), 158-59.

Kalindi Hydel-Project as National Project (XLVIII—26-2-75), 57.

Learning of Malayalam by Minorities in Kerala (LI—16-4-75), 8-12.

Liberalisation of Bank credit to Jute Mills by RBI (LII—9-5-75), 235.

Lifting of Cargo contracted for by STC on behalf of Consumers and Actual Users (LII—2-5-75), 133-34.

Loans to Entrepreneurs by NSIC (LI—23-4-75), 157-58.

Maintenance of Export level of Coffee and Tobacco (LI—18-4-75), 235-36.

Manufacture of Drilling Equipment by O & NGC (LII—29-4-75), 128.

Medical Colleges in India (L—20-3-75), 15.

Milk Production through Indiscriminate introduction of Imported Cows (XLVIII—24-2-75), 74-75.

Modernisation of Ammunition and Higher Explosive Factories (LI—18-4-75), 166-67.

'Mystery diseases' among Harijans in Karnataka (XLVIII—27-2-75), 34-35.

Need for trained Nurses in the country (LI—10-4-75), 210-11.

New variety of Rice Developed at Indian Agricultural Research Institute (LII-28-4-75), 100.

Non-availability of Nylon Yarn for Nylon Fabrics Industry (LII 9-5-75) 178-79.

MALLANNA, SHRI K.—*contd.*

Opening of Suez Canal to Shipping (LII-8-5-75), 218.

Pak Threat for War with Indian over Kashmir Issue (LI-10-4-75), 32—35.

Paper Unit in Karnataka (XLVII-19-2-75), 56.

Persons arrested in Tirap District of Arunachal Pradesh on charges of links with foreign Intelligence Agencies (LII-7-5-75), 76.

Plan to make available essential drugs at fixed prices (L-18-3-75), 180-81.

Preparedness for Long Range Anti-Submarine warfare (L-20-3-75), 104.

Price Control on essential Bulk Drugs (L-18-3-75), 150-51.

Price of Raw Materials in Tyre and Tube Industry (LII-2-5-75), 116.

Priority Industry Status to Ocdubathi Industry (XLIX- 5-3-75), 83.

Production capacity of explosives (LI-23-4-75), 117.

Production of 'Janata' Soap (L-18-3-75), 65-66.

Programme to allot land to Individual to build his own house in the Capital (L-24-3-75) 174.

Programme to set up a Caustic Soda Plant (LI-15-4-75), 136.

Proposal to charge International Prices on Coal and Cement exported to Nepal (XLVIII-28-2-75), 65-66.

Proposal to impose cess on the output of Fine and Superfine Cloth (XLVIII-28-2-75), 193-94.

Providing Additional Crude to Burmah Shell (XLIX-4-3-75), 59.

Recommendations of Hathi Committee to create a National Drug Authority (LII-29-4-75), 127-28.

Recommendations of Working Group of B. I. C. P. (LI-22-4-75), 37-38.

Relief to Newly Licensed Sugar Factories Facing Financial Difficulties (L-24-3-75), 75.

Replacement of present system of writing confidential reports (LII-30-4-75), 112-14.

MALLANNA, SHRI K.—*contd.*

Request from Farmers parliamentary Forum for upward revision of prices of cotton, sugarcane and wheat (L-7-4-75), 97-98.

Reservation of Industries for small scale Sector (LII-30-4-75), 229.

Responsibility for Assault on Indian Mission to U.N. by a Zionist Organisation (XLIX-13-3-75), 39-41.

Return of Indian Doctors from West African Countries (XLIX-6-3-75), 127-30

Return of Indian Doctors Workgin in West African Countries (XLIX-6-3-75), 129—31.

Rheumatic heart disease among school going children (LI-18-4-75), 78-79.

Schemes for welfare of women and children for Karnataka (XLIX-17-3-75), 7.

Small Water Jet-Propelled Boats to check Smuggling (XLIX-14-3-75), 159-60.

Steel Distribution system (LII-8-5-75), 217-18.

Stock of sugar with Factories (LXIX-10-3-75), 185-86.

Supply of Groceries and Food Grains to Hostel Students at Concessional Rates (LII-28-4-75), 74.

Supply of Milk from D. M. S. during the coming Summer Season (LII-5-5-75), 81-82.

Teaching of Gita in Schools (XLIX-10-3-75) 48.

Tightening of Regulation governing Non-banking Companies accepting Public Deposits (L-25-3-75), 181.

Towers meant for Talcher Heavy Water Plan Blown off the Deck of a German Ship (XLIX-12-3-75), 68-69.

Trade Challenge from China (XLIX-14-3-75), 145.

Tyres factory near Mysore City (XLIX-5-3-75). 173.

Visit to India by President of Afghanistan (LI-10-4-75), 170-71.

WHO Mosquito Eradication Programme (LII-8-5-75), 219.

Whereabouts of Badshah Khan (LII-8-5-75), 38-39.

Wholesale price index (XLVII-21-2-75), 17—22.

MALLANNA, SHRI K.—*contd.*

World Bank Assistance for Completion of upper Krishna Project (LII-5-5-75), 207.

Debates

D.G. 1975-76 : Ministry of Industry and Civil Supplies (LII-29-4-75), 278—82.

MALLIKAYIN, SHRI:

President's Address:

Motion of Thanks (XLVIII-24-2-75), 302-05.

MANDAL, SHRI YAMUNA PRASAD:

Assam Meghalaya Boundary Dispute. (LII 30-4-75), 56.

Central Marine Design and Research Institute (LII-5-5-75), 33-34.

Food Crisis in Karnataka (LII -5-5-75), 193.

Food Subsidy on Imported Wheat (LII-28-4-75), 37.

Import of Milk powder (L-7-4-75), 209-11.

Medical aid to late Shri L. N. Mishra, former Raliway Minister (LI-23-4-75), 69-70.

Misuse of Milk powder meant for Welfare Programme (L-7-4-75), 76.

Multipurpose Cooperatives to meet Financial Requirements of Farmer (LII-5-5-75) 46—48.

Posts for Official Language Work (XLVIII —3-3-75), 114.

Posting of Section Officers as under Secretaries (LII-7-5-75), 114.

Production at Cochin and Durgapur Fertilizer Plants (LI-22-4-75), 72-73.

Requirement and import of skimmed milk powder (L-7-4-75), 208-09.

Sale of equity shares of Public Undertakings (LII-30-4-75), 198.

Sale of imported goods in Modern Bazar, Vasant Vihar Delhi (LI-18-4-75), 257-58.

Setting up of Currency Paper Mills near Baroda (LI-25-4-75), 60.

Smuggling of Milk Powder into India (LI-11-4-75), 104-05.

Spreading of Kala Azar in Bihar and other States of the country (LII-8-5-75), 210.

Supersession of Elected Bodies in Municipal Corporations (LII-5-5-75), 241-42.

Two years Post-Diploma in Company Secretary ship (LI-15-4-75), 74.

MANDAL, SHRI YAMUNA PRASAD—*contd.*

Working of public Sector Undertakings (LII—9-5-75), 76-77.

Debates

D.G., 1975-76 Ministry of Agriculture and Irrigation (LI—10-4-75), 277—82.

D. G. (Railways), 1975-76 (L—19-3-75), 269-72.

Leave of absence (L-26-3-75), 243.

MANHAR, SHRI BHAGATRAM:

Alternative to Cement in Construction of Roads (LII—8-5-75), 46-47.

Broadcasting of News by two News Readers. (LI—23-4-75), 90-91.

Companies formed in the last one year (L-8-4-75), 55-56.

Compensation to Indians expelled from Ugands (L—20-3-75), 35.

Constitution of Review Committee on Development of Aeronautical Science and Technology (LII—9-5-75), 181-82.

Deaths due to Malnutrition (LII—8-5-75), 83-84.

Employment for Educated Unemployed, Tribals and Harijans in Madhya Pradedesh. (XLIX—12-3-75), 126—29.

Extinction of Wild Life (L—24-3-75), 179-80.

Grants-in-aid to States for construction and Development of H. N. (LII—8-5-75), 139-40.

Grant of Pension to Freedom Fighters from Madhya Pradesh (XLIX—12-3-75), 51-52.

Gunpowder Balls found in House of Union Communications Minister in Bhopal (XLVIII—26-2-1975), 92-93.

Inquiry in to Death of Collector of Daman, Dadra and Nagar Haveli (XLIX—5-3-75), 75.

Installation of closed circuit Television at Railway Stations (LI—22-4-74), 62-63.

Mini World Hockey Tournament (L—7-4-75), 53.

Modification in Hindu Law (L—25-3-75), 66.

Persons arrested in Tirap District of Arunachal Pradesh on charges of links with foreign Intelligence Agencies (LII—7-5-75), 76.

MANHAR, SHRI BHAGATRAM

Problem of Malnutrition (LII—8-5-75), 174.

Procurement of arms by Pakistan from various sources (XLVIII—27-2-75), 96.

Rail link for Backward and Tribal inhabitated areas (L—18-3-75), 35-36.

Rates of interest for deposits announced by Banks and Private Business Firms (XLVIII—28-2-75), 68—70.

Request for Running Special Train Vardhman Express for all India Tour (LII—29-4-75), 49.

Setting up of Finance Corporation for Adivasis (XLIX—12-3-75), 144—45.

Success of Gobar Gas (XLVIII—3-3-75), 18—24.

Supply of Power to Industries in Madhya Pradesh (XLIX—12-3-75), 129.

Survey for Dhalli-Rajhara-Jagdalpur rail link (L—18-3-75), 160.

Taking over of uneconomic Tea Plantation (XLVIII—28-2-75), 175-76.

Use of Hindi in Embassies abroad (L—18-4-75), 71-72.

Debates

D.G., 1975-76—Ministry of Agriculture and Irrigation (L—11-4-75), 296-300.

MANJHI, SHRI BHOLA :

Beldars under Trivandrum Central Division of C.P.W.D. (L—7-4-75), 58.

Illegal Gratification for Appointments (LII—29-4-75), 147.

Increase in Railway accidents in Dhanbad Division (LII—29-4-75), 66-67.

Overhead Tank at Mandapam camp at Coimbatore, (L—7-4-75), 148-49.

MANOHARAN, SHRI K.

President's Address :

Motion of Thanks (XLVIII—27-2-75), 234-41.

MARAN, SHRI MURASOLI :

Allegation about misuse of Drought Relief Aid (LI—21-4-75), 45-46.

Assessment of Political parties for income-tax (LI—18-4-75), 205.

Import of Rice from Burma (LI—21-4-75 162-63.

MARAN, SHRI MURASOLI—*contd.*

Missing File of Hindustan Photo Films Manufacturing Company (L—9-4-75), 49—55.

Overdrafts by States (XLVII—21-2-75), 23-24.

Priority of Projects to be set up in Tamil Nadu in 1975 (L—26-3-75), 10-11.

Debates

Budget Railway, 1975-76 General Discussion (XLIX—5-3-75), 328.

General Budget 1975-76 :

General Discussion (XLIX—12-3-76), 325—37.

MARTAND SINGH, SHRI :

Ban Sugar Project, Madhya Pradesh (XLIX—17-3-75), 115-16.

Branches of Private Banks functioning in Rural and Semi Rural Areas of Rewa Division of Madhya Pradesh (L-21-3-75), 45.

Construction of Satna Beohari Railway Line (L—18-3-75), 58-59.

Development of higher education in educationally backward areas (LI—21-4-75), 58—60.

Drought Prone Areas in Madhya Pradesh (LI—21-4-75), 158-59.

Functioning of Coal Washeries (XLIX—13-3-75), 97.

Irrigation Projects in Drought-Prone Areas of Madhya Pradesh (L—24-3-75), 45-46.

Less Levy on Farmers having their own Tubewells (XLIX—10-3-75), 50.

Licences for setting up of Industries in Rewa (Madhya Pradesh), (XLIX—12-3-75), 52-53.

Population growth-rate (XLIX—13-3-75), 49.

Price of Tyres (L-26-3-75), 124.

Project under Small Farmers Development Agencies in Fifth Plan (L—24-3-75), 124-25.

Relief works in villages of Rewa Division of M.P. (XLIX—17-3-75), 55-56.

Scarcity of Drinking Water (L—7-4-75), 160-61.

Scheme for providing Employment Opportunities to Educated Unemployed in Madhya Pradesh (L—26-3-75), 49-50.

MARTAND SINGH, SHRI—*contd.*

Survey for raising Social Status of people in Eastern Part of Madhya Pradesh (L—19-3-75), 48-49.

Unsold Stock of Cloth with Textile Mills (XLIX—14-3-75), 49-50.

World Bank Aid for Development of Cattle and Milk in Rajasthan. (L—7-4-75), 57-58.

World Bank aid for Relief Work in Madhya Pradesh (L—24-3-75), 125-26.

MAURYA, SHRI B.P. :

Government decisions on Tariff Commission's Recommendations on Cement Industry. (St.) (L—9-4-75), 240—41.

MAVALANKAR, SHRI P. G. :

Advertisements by DAVP about drought in Gujarat. (LII—7-5-75), 39.

Agreement for Aid From UK (LI—18-4-75), 318.

Ahmedabad Kalol Telephone Line (L—26-3-75), 162-63.

Air Terminal building at Civil Aerodrome, Ahmedabad (XLIX—14-3-75), 165.

Annual Survey on Unemployment (LII—7-5-75), 195.

Arrears of Taxes (LII—9-5-75), 185—87.

Assault on Joint Director of Industries, Kanpur (L—26-3-75), 78.

Assistance to Engineer Entrepreneurs (L—26-3-75), 28.

Assistance to Gujarat for Coastal Highways (LI—18-4-75), 126-28.

Atomic Power Station in Gujarat (LI—16-4-75), 7-8.

Average expenditure incurred on a Constituency in Bombay during Election to Lok Sabha in 1971 and 1962 (L—18-3-75), 24.

Brain drain (LI—23-4-75), 101-02.

Broad gauge line from Subarmati to Gandhinagar (L—25-3-75), 184.

Chairman's Post in U. G. C. (LII—5-5-75), 12—20.

Chit Fund and Benefit Companies in Gujarat (LI—11-4-75), 164.

Civil Aerodrome, Ahmedabad, (LII—9-5-75), 18-21.

MAVALANKAR, SHRI P. G.—*contd.*

Commonwealth Prime Ministers Conference (LII—8-5-75), 204.

Complaints about Poor and Substandard Catering in Western Railway (L—8-4-75), 142-43.

Complaints regarding invitations to artists for programmes in Radio Stations in Gujarat (L—19-3-75), 146-47.

Concessions to persons coming from Abroad for setting up Industries in India (LI—16-4-75), 67-69.

Confiscation of Properties of Persons living in Cantonment area(L—20-3-75), 105.

Consideration of Narmada Water Issue by Tribunal (L—24-3-75), 134.

Construction of Bhavnagar Tarapore Railway Line (L—25-3-75), 82-83.

Construction of Houses for Low Income Group in Ahmedabad by Government of Gujarat (L—24-3-75), 135-36.

Construction of New Shipyard at Hajira, Gujarat (LI—10-4-75), 41-42.

Coordination of Publicity, Production Drive and Distribution of Tourist Literature (LI—18-4-75), 219-20.

Deaths on Ahmedabad—Bombay National highway (LI—10-4-75), 160.

Declaring Navsari City of Gujarat as Cholera Stricken Area (LI—10-4-75), 186-87.

Demand for extension of metre gauge line known as AP Railway in Gujarat (LI—22-4-75), 99-100.

Development of fisheries industry in Gujarat (L—21-3-75), 150.

Development of Gujarat Agricultural Universities (LII—5-5-75), 172-73.

Development of Porbunder Airport in Saurashtra (L—21-3-75), 149.

Development of Tourism in Gujarat (L—21-3-75), 3.

Dialogue with leaders of opposition parties on Electoral Reforms (LII—6-5-75), 194-95.

Economies effected by Indian Airline (LII—9-5-75), 188-89.

MAVALANKAR, SHRI P. G.—*contd.*

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75), 6.

Emoluments and perquisites of Judges of Supreme Court and High Court (L—18-3-75), 177-78.

Fall in groundnut production in Gujarat (LII—5-5-75), 170-71.

Financial Assistance for Gir Lion Sanctuary from World Wild Life Fund (LI—21-4-75), 74.

Financial Assistance to Ahmedabad Municipal Transport Service (L—20-3-75), 106.

Financial Assistance to Gujarat Cancer Society, Ahmedabad (LI—18-4-75), 127-29.

Foreign Minister's Proposed Visit to USA (L—20-3-75), 25.

Foreign Minister's visit to Cuba (LI—18-4-75), 127.

Forged International Vaccination Certificates (XLIX—6-3-75), 10.

Functioning of STD services in Gujarat (L—9-4-75), 158-59.

Functioning of Telephones in Gujarat (LI—16-4-75), 199.

Grants/Donations to Educational/Cultural Institution for Promotion of Inter-State Understanding (L—7-4-75), 89-90.

Gujarati Documentary and Feature Films produced (LI—16-4-75), 197-99.

House Building loans to Government Employees in Gujarat (XLIX—17-3-75), 157-58.

Housing Board tenements and premises in the Agglomeration of Ahmedabad (LII—5-5-75), 171-72.

Illiteracy (L—7-4-75), 231-32.

Implementation of New Pattern of Education in Gujarat (XLIX—17-3-75), 80.

Implementation of revised Scales of University Grants Commission in Agricultural Universities (XLIX—17-3-75), 156.

Incidence of blindness among children (XLVIII—27-2-75), 27-28.

MAVALANKAR, SHRI P. G.—*contd.*

Inclusion of Villages on outskirts of Ahmedabad in Corporation Limits (LII—28-4-75), 105.

Indian Airlines Services to and from Kandla (LI—18-4-75), 319.

Intenstification of Oil Exploration by O & N G C (LII—29-4-75), 91-92.

John Committee on Higher Education in Gujarat (XLIX—17-3-75), 156.

Kandla Free Trade Zone (XLIX—14-3-75), 166-67.

Medical Facilities in E.S.I.S. Hospitals, Ahmedabad (LII—8-5-75), 37.

New Telephone Exchange at Ahmedabad Cantonment (L—19-3-75), 119-20.

Night blindness in Gujarat (XLIX—13-3-75), 9.

Number of foreign tourists overflew major Indian Airports (LI—11-4-75), 73-76.

Number of Judges in Supreme Court and High Courts (LII—6-5-75), 77-78.

Obstruction to tourists travelling by buses and special coaches (LI—10-4-75), 127-28.

Offices of Station Director and other Senior Officials in Radio Staions in Gujarat remaining vacant (L—19-3-75), 224.

Opening of new Post Offices in Gujarat Circle (L—19-3-75), 103-04.

Over-crowding in trains between Ahmedabed and Bombay (L—8-4-75), 37.

Overdrafts by States (XLVII—21-2-75), 24-25.

Passenger baggages lost, misplaced, damaged on flights of Indian Airlines (XLIX—14-3-75), 167-68.

Payment of Honorarium to Doctors of Gujarat (L—20-3-75), 107.

Pending applications for telephones in Ahmedabad (LII—7-5-75), 196.

Pillai Committee's Report (LII—2-5-75), 141-42.

Power Supply to Saurashtra Region of Gujarat (L—9-4-75), 13.

Production of Crude Oil from Assam Oil Fields (XLVIII—25-2-1975), 29.

MAVALANKAR, SHRI P. G.—*contd.*

Progress achieved by Indian Institute of Foreign Trade (LII—2-5-75), 142-43.

Proper Justice to the Poor (L—25-3-75), 183-84.

Rehauling of Planning Commission (LII—30-4-75), 139-40.

Reorganisation of Police Force in Delhi. (XLIX—12-3-75), 29.

Repair of Vaitarna Bridge (LII—6-5-75), 193.

Repatriation of Indian Nationals from Kenya Uganda, Tanganyka and Zanzibar (Tanzania) (LII—8-5-75), 216.

Report by IIMC on Family Planning Programme (LIX—10-4-75), 27.

Reported Interview of U.S. Ambassador to India (LI—18-4-75), 34.

Representation by Officers of Subsidiaries of State Bank of India in regard to their outstanding and long pending Demands (XLIX—14-3-75), 78-79.

Review Committee on Working of Regional Engineering Colleges (XLIX—17-3-75), 30.

Revised Pay Scales of College/University Teachers in Gujarat (L—24-3-1975), 5-10.

Revision of Fifth Plan (L—9-4-75), 189.

Revision of interest on Provident Fund of Textile workers in Ahmedabad (L—20-3-75),

Road Mishaps in Delhi (XLVII—20-2-75), 29-30.

Rules and Regulations for filling in certain Forms and Proformas by Shareholders (LI—22-4-75),

Schemes and projects for encouraging Amateure theatre activity (LII—5-5-75), 173-74.

Searches carried out by Income-tax/Customs Officials in Gujarat (XLIX—14-3-75), 165-66.

Security provided to Chief Justice and Judges of Supreme Court and High Courts (LI—16-4-75). 151.

Senior Personnel of O & N C C in Gujarat (L—8-4-75), 140-41.

MAVALANKAR, SHRI P.G.—*contd.*

Service conditions of music teachers in Gujarat (L—7-4-75), 230.

Shortage of Burshane and Indane Gas Cylinders in Gujarat (LII—6-5-75), 194.

Slow speed of Trains in Saurashtra Region (L—8-4-75), 141.

Small Newspapers in Gujarat and Newsprint Quota given to them (L—9-4-75), 28-30.

Special Committee appointed by the Government of Gujarat to study existing judicial procedures (L—18-3-75), 110-12.

Special survey of oil fields in Gujarat (L—25-3-75), 184-85.

Survey for Bhavnagar—Tarapore Railway Line in Gujarat (LI—15-4-75), 92.

Survey to assess Ticketless travelling in Railways (LII—6-5-75), 23-24.

Telegraph Office at Saputara Hills (L—26-3-75), 161-62.

Terminal Building at Civil Aerodrome, Ahmedabad (LII—2-5-75), 5-7.

Textile mills in Ahmedabad (LI—18-4-75), 209-10.

Tourists visited Gir Forests in Gujarat (LI—11-4-75), 213.

Trains cancelled in Gujarat (LII—6-5-75), 195.

Translocation of Maldhari Families in Gir Lion Sanctury (L—7-4-75), 133-34.

Violation of guest control order by staff of M.S. University of Baroda (L—24-3-75), 134-35.

Visit by a T. V. Film unit to take of films of Scarcity Affected Areas and Relief Work in Gujarat (LII—7-5-75), 195.

Visit of a Business Mission from UK to India (LI—11-4-75), 209.

Visit of British Experts in Physical Electronics and Allied Subjects to India (L—26-3-75) 163-64.

Visit to India by Prince Charles of UK (LI—10-4-75) 186.

Working conditions of Civil Hospital of Ahmedabad (LII—8-5-75), 217.

MAVALANKAR, SHRI P.G.—*contd.*

Alleged Victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75) 363-67.

Appointment of Judges of Supreme Court and High Court (H. A H. Dis) (LII—11-6-75), 372-74.

Appropriation (No.2) Bill, 1975: Consid. (LII—29-4-75), 408-11.

Approval of Proclamation in relation to Nagaland (Res.) (L—25-3-75), 322-26.

Attempt on the life of Shri A. N. Ray, Chief justice of Supreme Court of India (Dis) (L—24-3-75), 322-25.

B. O. H. (XLVII—21-2-75), 248-49.
(XLVIII—28-2-75), 228-29.
(XLIX—14-3-75), 222-23.
(L—21-3-75), 205.
(LI—25-4-75), 221-23.

Budget Gujarat, 1975-76 (XLIX—5-3-75), 258-61.

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 349-56.

Companies (Amendment) Bill (Omission of Section 90) by Shri Madhu Limaye. Consid. (LI—18-4-75), 450-53.

Companies (Temporary Restrictions on Dividends) Amendment Bill Consid. (LII—6-5-75), 306-10.

Constitution (Amendment) Bill (Amendment or Article 101 and 102 etc) by Shri Priya Ranjan Das Munsi consid. (L—21-1-75), 354-57.

Constitution (Amendment) Bill : (Amendment of Article 324) by Shri R.P. Ulaganambi Consid. (XLVIII—21-2-75), 333-39.

Constitution (Thirty-Eighth Amendment) Bill :

Consid. (LI—23-4-75), 267-72.

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 348-54.

D.G. 1975-76 Ministry of Commerce (LI—25-4-75), 250-53.

Ministry of External Affairs (LI—15-4-75), 314-20, (LI—16-4-75), 294-300.

D.G. (Railways) 19-5-76 (L—18-3-75) 329-34.

MAVALANKAR, SHRI P.G.—*contd.*

Disapproval of the Pr ss Council (Second Amendment) Ordinance, 1974 (Res.) (L—24-3-75), 385-89.

Dowry Prohibition Act (HAH DIS) (LI—11-4-75), 370-73, 378, 382.

Failure of Government to solve the mystery of Samastipur Bomb Case (A.N.) (XLVIII—18-2-75), 439-40.

Finance Bill 1975 : Consd. (LII—5-5-75), 306-09, 329.

Motion to pass, as amended (LII—5-5-75), 377-78.

Fixing of the maximum borrowing Limit of Gujarat Electricity Board. (Res) (L—25-3-75), 368-70.

General Budget 1975-76 :

General Discussion (XLIX—13-3-75), 214—21.

Gujarat Budget 1975-76 D. S. (on account) 1975-76 D.S.G. 1974-75 (L—20-3-75), 210-11, (L—21-3-75) 215-16, 301.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 275-77, 364-66.

Measures to remove Economic and Social injustices of women (Res.) (LI—11-4-75), 364-65. LI—25-4-75), 360-63

Nagaland Budget, 1975-76, D.G. (On Account) 1975-76, D.S.G. 1974-75 (L—25-3-75), 322-26.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 563-66.

Orders of detention under MISA in Tripura (St) (L—25-3-75), 377.

Pondicherry Budget 1975-76 D.G. (on account) 1975-76 D.S.G, 1974-75 (L—20-3-75), 265-69.

President's Address (M) (XLVIII—25-3-75), 265-75.

Press Council (Amendment) Bill. Consid. (L—24-3-75), 385-89.

Re. Adjournment Motions (Query) (L—7-4-75) 253-57. (LI—11-4-75), 215, 226-27.

Re. discussion on conduct of Shri Tulmohan Ram M.P. (XLVIII—21-2-75), 228.

Re. Grant of UCG Scales to teachers in Gujarat. (XLVIII—25-3-75, 232-33.

MAVALANKAR, SHRI P.G.—*contd.*

Re. Holding of Elections in Gujarat (XLVIII—19-2-75) 241-42.

Re. reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 298.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose. (Res) (LII—9-5-75), 417-27.

Reported death of 40 Pilgrimes near Junagarh (CA) (XLIX—13-3-75), 184-88.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill Consid. (XLIX—4-3-75), 360-63.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (LI—10-4-75), 313, 370-79.

Statement in relation to the State of Jammu and Kashmir (M) (XLIX—4-3-75), 322-26.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries. (M) (L—8-4-75), 422-27.

Writ Petition *re.* Presidential Order for withdrawal of certain amounts from the Consolidated Fund of Union Territory of Pondicherry. (Under Rule 377) (XLVIII—25-3-75, 230.

MAYAVAN, SHRI V.

Assistance given by Financial Institutions to States (LI—25-4-75), 16.

Bogus small industries (XLVIII—26-2-1975), 64-65.

Cheating of Balenganj Branch of Central Bank of India (XLIX—7-3-1975) 19.

Decision of OPEC to raise prices of crude petroleum Products in India (XLVIII—25-2-1975), 181.

Demands of Chief Minister of Tamil Nadu (XLVII—19-2-75), 32.

Election Commission's Crash Plan (XLVII—18-2-75), 31-32.

Five Year Plan of Indian Airlines (XLIX—7-3-1975), 32.

Fresh reforms in Industrial licensing (LI—23-4-75), 23.

MAYAVAN, SHRI V.—*contd.*

Implementation of Charkvarty Report on Wage Policy (XLVII—20-2-75), 150-51.

Increase in Prices of Petroleum Products due to rise in cost of Crude (XLVIII —25-2-1965), 85.

National Merit Test by UPSC (XLIX——5-3-75), 167.

Request from Tamil Nadu for Rice (XLVIII—24-2-75), 44.

Schemes drawn by L.I.C. for backward States (XLVII—21-2-75), 127-28.

Views of Indian Drug Manufacturers Association on recommendations of Hathi Committee on Foreign Drug Companies (LII—6-5-75) 13.

Debates

Companies (Temporary Restrictions on Dividends) Amendment Bill : Consid. (LII—6-5-75), 292-93.

D.G. 1975-76 : Ministry of External Affairs (LI—15-4-75), 305—10.

Violent incident in Calcutta where in Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries (M) (L—8-4-75), 396—400.

MEHTA, DR. MAHIPAT RAY

Impact of Anti-smuggling drive on Prices (XLVII—21-2-75), 5.

Issue of licences to M/s Philips India Ltd. (LII—7-5-75), 100.

Utilisation of Gujarat Lignite and Bauxite (LII—8-5-75), 41.

Debates

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 304—09.

Gujarat Budget, 1975-76 :
D. G. (on account) 1975-76 :
D.S.G. (1974-75 :
(L—21-3-75), 282—85.

MEHTA, SHRI OM

Dues payable to Delhi Municipal Corporation (H.A.H. Dis.) (XLIX—17-3-75), 493—504.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 527.

MEHTA, SHRI OM—*contd.*

Religious and Charitable Institutions of Sikh Community (St.) (LII—9-5-75), 334—36.

Untouchability (Offences) Amendment and Miscellaneous Provision Bill : Consid. (LII—6-5-75), 341—44.

MEHTA SHRI P.M. :

Abolition of Contract Labour System in Mining Industry (LI—18-4-75), 153-54.

Action of Demands of S & T Staff of Indian Railways (LI—15-4-75), 8.

Acute shortage of drinking water in District of Gujarat (XLIX—10-3-75), 199-200.

Agitation by Field Staff of GIC (LI—18-4-75), 305-06.

Agitation by Nav Nirman Samiti (XLVII—19-2-75), 161.

Allotment of House-Sites to Middle and Low Income Group (L—24-3-75), 156-57.

Allotment of more funds to State Government of Gujarat (XLVIII—3-3-75), 122-23.

Allotment of Wagons to Gujarat State (LI—15-4-75), 60.

Annual Plan for Gujarat for 1975-76 (XLVII—19-2-75), 160.

Assessment of Agricultural Landless Labourers without House in States (LI—21-4-75), 71-73.

Business and Management of Hotels Corporation of India (LI—18-4-75), 205-06.

Central aid to meet drought relief measures in Gujarat (XLVIII—3-3-1975), 75-76.

Centre-State Relations (LI—16-4-75), 165-66.

Changes in Industrial Policy (XLVII—19-2-75), 54.

Closure of Kalol and Kandla Fertilizer Plants (XLIX—5-3-75), 140.

Commission to look into Irregularities made by Khadi Gramodyog Bhavan, New Delhi (LII—30-4-75), 137-38.

Campaign to improve functioning of Hospitals of the Country (LI—19-4-75, 179—81.

MEHTA, SHRI P. M.—*contd.*

Companies (Amendment) Act, 1975 (LII—29-4-75), 94-95.

Concern regarding attack on Chief Justice of India (LI—16-4-75), 33-34.

Continued Chinese attempt to isolate India in South East Asia (LII—8-5-75), 199.

Crisis faced by Handloom Weavers (LI—18-4-75), 309.

Criteria for referring cases under MRTP Act (XLIX—4-3-75), 6-7.

Crude bombs found on the Railway line between Thadi and Anakapalle (LI—22-4-75), 178-79.

Curb on use of foreign money (LI—16-4-75), 164-65.

Dearness Allowance Payable to Central Government Employees (LII—9-5-75), 237.

Deaths in coal mines due to unsafe conditions (XLIX—6-3-75), 83-84.

Decision of OPEC to raise prices of crude and Petroleum Products in India (XLVIII—25-2-75), 181.

Decision on Bonus Review Committee Report (LI—18-4-75), 153.

Decision to advance the date for completing the Delimitation of constituencies and Revision of Electrol Rolls (XLVII—18-2-75), 114-15.

Decision to set up panel to deal with thefts in Railways (LI—22-4-75), 177.

Demand for Take-over of Oil India Limited (L—8-4-75), 143.

Demands of Teachers of Gujarat (L—24-3-75), 224.

Deregistration of bogus industrial units in Unnao (U.P.) (XLVIII—26-2-75), 174-75.

Developing Nations Conference on Raw Materials (XLIX—7-3-75), 174-75

Division of O & NGC into five separate Divisions (XLIX—4-3-75), 185-86

Drilling on Lushington shoals for establishment of a Lighthouse in Kutch (XLVIII—27-2-75), 211-12.

Drought in Gujarat (XLVIII—24-2-75), 220.

MEHTA, SHRI P. M.—*contd.*

Dual price structure for Coal (XLIX—5-3-75), 166.

Effect of Policy Change on FCI Procurement (XLVIII—3-3-75), 174.

Election to State Assemblies (LI—15-4-75), 55.

Evasion of Taxes by Companies (LI—18-4-75), 306-07.

Exemption Granted to Gratuity Trusts by Commissioner of Income Tax in West Bengal (LI—11-4-75), 56-57.

Expansion of Gujarat Refinery (LI—15-4-75), 154.

Facilities to Farmers at Door Step (XLVIII—3-3-75), 174-75.

Finance for exports (XLVII—21-2-75), 126-27.

Foreign Aid in 1974-75 (XLVIII—28-2-75), 186.

Foreign Exchange Rackets (XLVIII—28-2-75), 187.

Funds for Research and Development in Universities and Institutions of Technology (L—24-3-75), 216-17.

Furnishing of details of the sum advanced to States for drought and flood relief (LI—21-4-75), 172-73.

Growth Rate of Monopoly Houses (L—8-4-75), 38-39.

Guidelines for Drug Industry (XLVII—18-2-75), 12—21.

Help of Navy sought by O. & N. G.C. for Oil Exploration (L—25-3-75), 101.

Implementation of Chakravarty Report on Wage Policy (XLVII—20-2-75), 150-51.

Implementation of Recommendations of Third Pay Commission in Respect of Medical Officers Working in C.G.H.S. Dispensaries (LII—8-5-75), 54-55.

Import and Manufacture of Bulk Drugs (LI—15-4-75), 152.

Import Licence for Stainless Steel (XLIX—7-3-75), 55.

Import of Cotton (XLVIII—28-2-75), 188-89.

Improvement in Coal Supply to Railways in 1975 (XLIX—4-3-75), 120-21.

MEHTA, SHRI P. M.—*contd.*

Increased Compensation under Workmen's Compensation Act (XLVII—20-2-75), 150.

Indo-U.S. relations (XLVII—20-2-75), 151-52.

Industrial Relations Commission States (XLIX—6-3-75), 162.

Inequalities in Income, Wealth and Personal Consumption (LI—23-4-75), 37-38.

Initial equity participation by Principals in M/s. Laderlay Laboratories and other Drug Firms (L—18-3-75), 125-126.

Instructions to states on use of MISA (XLVIII—26-2-75), 61-62.

Investigation in to the Bomb Blast that claimed the Life of Former Railway Minister (XLVII—9-2-75), 21, 24-25, 29.

Investment in and production of M/s. India Scherings Limited (XLIX—4-3-75), 99-100.

Involvement of Students in Agricultural Operations (XLVIII—24-2-75), 31-33.

L.I.C. Loans for Economic Uplift of SC and ST. (LI—11-4-75). 168-69.

Labour unrest in Gujarat (XLVIII—27-2-75), 156.

Licences granted to M/s. Sendoz (I) Limited (XLIX—4-3-75), 192.

Licences issued to M/s. Glaxo and certain other Drug Firms (L—18-3-75, 125-26.

Licences issued to M/s. Lederlay Laboratories and other Drug Firms (L—18-3-75), 50-51.

MRTP Commission's decision on the payment of differential incentive bonus based on the quantity of purchases made over a period (LI—22-4-75), 174-76.

Manufacture of Formulations in Excess of Licensed Capacity by Foreign Firms (XLVII—18-2-75), 115-16.

Meeting of State Education Ministers (L—7-4-75), 85.

Minimum statutory price of sugarcane recommended by Agricultural

MEHTA, SHRI P.M.—*contd.*

Prices Commission and other recommendations (XLIX—10-3-75), 18-25.

National Children Board (XLVIII—3-3-1975), 175-76.

National Merit Test by UPSC (XLIX—5-3-75), 167.

National Wage Commission (XLVIII—27-2-75), 157.

New training programme by Industrial Finance Corporation (XLVII—21-2-75), 112-13.

Non-Aligned Conference held in Dakar February, 1975 (XLVIII—28-2-75), 187-88.

Number of persons killed due to firings in Gujarat (XLVIII—26-2-75), 175-76.

Plans to set up 'Narmada Brigade' (L—24-3-75), 108-09.

Power shortage in Gujarat (L—26-3-75), 203.

Press Report on C.I.A. Coaching Indians on intelligence (LI—16-4-75), 166.

Procurement of rice (XLVIII—24-2-75), 221.

Production of Bulk Drugs by certain Foreign Companies (XLIX—4-3-75), 191.

Programme to treat the Blind (LI—10-4-75), 119.

Programmes undertaken in Gujarat in Fifth Plan (L—26-3-75), 202-03.

Proposal from Foreign Drug Firms for reducing their Equity (XLVII—18-2-75), 117-19.

Proposed visit to USSR by Prime Minister of India (XLVII—20-2-75), 152-153.

Prospects of foodgrains production in Gujarat (LII—28-4-75), 99.

Raids by Customs Authorities in Gujarat (LII—9-5-75), 95.

Raids by Income Tax Authorities in Gujarat (XLVIII—28-2-75), 75-77.

Raising of a new Flag in Panaji (L—9-4-75), 97-98.

Recasting of Science and Technology Plan (XLVIII—26-2-75), 173-74.

MEHTA, SHRI P.M.—*contd.*

Recommendations of Hathi Committee on Drug Industry (XLVIII—25-2-75), 32-33.

Report of Siddheshwar Prasad Committee on Rural Electrification (LI—23-4-75), 72.

Representation by Timber Merchants Association, Bhavnagar to Chairman, GIC, Bombay (LI—18-4-75), 305.

Representations regarding Plight of Share Holders of Nationalised Coal Mining Companies (L—26-3-75), 90-91.

Restoration of normal functioning after Port and Dock Workers 'Strike (XLVIII—27-2-75), 157.

Return of acquired land to the owner in Gujarat after supreme Courts judgement (XLVIII—24-2-75), 222-23.

Revision of Electoral Rolls in Gujarat (XLVII—18-2-75), 116-17.

Schemes drawn by L.I.C. for backward States (XLVII—21-2-75), 127-28.

Scheme of Granting Recognition to Trading Firms as Export Houses (XLVIII—28-2-75), 26.

Scheme to Improve Distribution of Kerosene Oil (LI—22-4-75), 73-74.

Semi-Judicial Tribunal for Reserved Jobs and Promotions (L—8-4-75), 143-144.

Separate Branches of Company Law Board (LII—6-5-75), 107.

Setting up of newsprint factories in Maharashtra, U.P. and H.P. (XLVIII—26-2-1975), 67-68.

Setting up of Standing National Income, Wages and Prices Commission (LI—18-4-75), 69.

Shortage of Life Saving Drugs in Hospitals of Delhi (XLVII—20-2-75), 41.

Shortage of Text Books (XLIX—10-3-75), 200.

Spread of violence and extremist activities (XLVII—19-2-75, 161.

Steps taken to improve India's economy (XLVII—21-2-75), 28-29.

MEHTA, SHRI P.M.—*contd.*

Stipulation of capacities of formulations manufactured by firms with foreign equity (XLVIII—25-2-75), 182.

Streamlining of Import Licensing Procedure (LI—11-4-75), 173-74.

Supreme Court Ruling on use of M.I.S.A. (LI—16-4-75), 150-51.

Survey for Oil in Part of Arabian Sea touching India (L—8-4-75), 24-25.

Trade Agreements (XLIX—14-3-75), 199.

Tubewells loans (XLVIII—24-2-75), 221-22.

US Aid (LI—25-4-75), 53-54.

Use of MISA to Tackle Mizos and Arresting the Political Workers (XLIX—5-3-75), 42.

Vice Chancellors Conference (LI—21-4-75), 191-92.

Views of Soviet Expert on Oil production in Bombay High (LI—22-4-75), 177.

Waiting Rooms used by Families at Railway Stations (LI—15-4-75), 154.

"Work to Procedure" Agitation by Officers of RBI (XLIX—7-3-75), 62-64).

World Bank Aid to Boost Farm Output (LI—11-4-75), 205-06.

World Bank loan for fertilizer plants (XLIX—5-3-75), 155.

World Bank Study on Energy Sector of India (LI—11-4-75), 129-30.

Debates

Alleged Victimization of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 361-63, 375.

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis) (L—24-3-75), 301-02.

B. O. H. (XLIX—14-3-75), 213-14.

Railway Budget 1975-76, General Discussion (XLIX—7-3-75), 261-64.

Report death of 40 Pilgrims near Junagarh (CA) (XLIX—13-3-75), 177-92.

MEHTA, SHRI P. M.—*contd.*

Reported resumption of arms supply by USA to Pakistan (CA) (XLVIII—18-2-75), 260—62.

Situation arising out of Shri Murarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 331-37, 341-42, 360.

MELKOTE, DR. G. S. :

Leave of absence (L—26-3-75), 243, (LII—6-5-75), 225.

MIRDHA, SHRI NATHU RAM :

Demands for Grants 1975-76 :

Ministry of Agriculture and Irrigation (L—7-4-75), 366-75.

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 222-30.

MIRDHA, SHRI RAM NIWAS :

D.G. 1975-76—

Ministry of Defence (LI—18-4-75), 413-27.

MISHRA, SHRI BIBHUTI :

Activities of CIA in Jamtara (L—9-4-75), 204-05.

Adoption of Indian Way of Life by Envoys abroad (L—20-3-75), 54.

Air Service in North Bihar (XLIX—14-3-75), 125-26.

Allocation of Kerosene Oil to States (L—25-3-75), 94-95.

Basis for fixing procurement price of wheat (LI—21-4-75), 97.

Cancellation of trains from Samastipur sub-division to Bagaha (L—18-3-75), 164.

Chemical Fertiliser supplied to U.P. and Bihar (XLVIII—3-3-75), 64-65.

Chinese Movements in Indian Ocean and Neighbouring Countries (XLIX—13-3-75), 163-64.

Compulsory crop insurance by G.I.C. (LII—2-5-75), 11.

Construction of Ganga Bridge at Patna (LI—10-4-75), 85.

Criteria for providing Television Sets in States and Villages (L—9-4-75), 205-06.

D.A. for RBI officers (L—21-3-75), 163.

Decline in Production of Jute (XLIX—14-3-75), 38-39.

MISHRA, SHRI BIBHUTI—*contd.*

Directions to State Governments for providing Legal Aid to Scheduled Castes and Scheduled Tribes (XLVIII—25-2-75), 17-18.

Discrimination in rent charged for servants quarters of M.Ps. Bungalows having bath rooms and lavatories (L—24-3-75), 142-43.

Facilities of Mail, Express and Delux Train Services (LI—15-4-75), 73.

Facilities to family of late Shri L. N. Mishra (L—19-3-75), 216.

Foreign Exchange earnings from Jute Products (LI—18-4-75), 234-35.

Foreign purchase and Indigenous production of Arms by Pakistan (LI—10-4-75), 165-66.

Functioning of Telephones in various Cities of Bihar (XLIX—12-3-75), 66.

Gandak Project in Bihar (XLVIII—24-2-75), 104-05.

Gauge line from Muzaffarpur to Darbhanga (L—18-3-75), 38.

Grants to various Departments for Sports facilities (L—26-3-75), 111.

Impact of Anti-smuggling drive on prices (XLVII—21-2-75), 6-7.

Incentive to sugarcane growers (XLIX—17-3-75), 137.

India's External and Internal Debts (LI—25-4-75), 87-88.

Kalazar Epidemic in Bihar (XLIX—13-3-75), 162-63.

Launching of Rocket in Space (LI—16-4-75), 83.

Measures to unearth black money in possession of landlords and rich persons (L—21-3-75), 71.

Meeting of Education Officers (XLIX—17-3-75), 15-22.

Meeting of Political Parties to discuss Electoral Reforms (LI—15-4-75), 176.

Non-inclusion of Ganga Bridge Project in Central Sector (LI—10-4-75), 78-79.

Ownership Rights to East Pakistan Refugees settled in Champaran District (LI—18-4-75), 85.

MISHRA, SHRI BIBHUTI—*contd.*

Policy of L.I.C. to Promote Small Scale Industry (XLVIII—28-2-75), 5.

Priority to village Industry Sector for Exports (L—9-4-75), 148-49.

Problems of Gandak area (L—24-3-75), 28-30.

Proposal to abolish summer vacation in Supreme Court and High Courts (L—18-3-75),

Public Call Offices (L—19-3-75), 215-16.

Reorganisation of C.B.I. (LI—16-4-75), 186-87.

Separate Cadre for C.B.I. (L—19-3-75), 98-99.

Sharing of N-know how with Non Aligned countries (XLIX—13-3-75), 161-62.

Smuggling of Uranium (L—9-4-75), 37-38.

Spread of Leprosy through Nose (LI—10-4-75), 209-10.

Supply of kerosene to states (L—18-3-75), 163-64.

Supply of Petrol and Mobil Oil to M.Ps. at Concessional Rates (LI—15-4-75), 176.

Transport of Goods from Calcutta by Kar Company (LII—8-5-75), 80-81.

Unaccounted wealth with Top ranking Ex-rulers and their relatives (L—21-3-75), 151.

Use of Nuclear Capability to Strengthen Indian Defence (XLIX—13-3-75), 156.

Vacation of Encroachments between India and Nepal (LI—10-4-75), 208-09.

Visit of Russian Defence Team to India (XLIX—13-3-75), 87.

Debates

Demands for Grants (Railways) 1975-76:

General Discussion (XLIX—17-3-75), 371-79.

Finance Bill, 1975:

Consid. (LII—2-5-75), 254-61.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 440.

MISHRA, SHRI BIBHUTI—*concld.*

Question of Privilege (LII—29-4-75), 212-14.

Re. R ported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 309-10.

MISHRA, SHRI JAGANNATH:

Incidence of blindness among children (XLVIII—27-2-75), 29.

Revised lay out Plan of the Delhi School Teachers Cooperative House Building Society Limited (XLVIII—3-3-75), 100.

World Hindi Convention at Nagpur (XLVII—20-2-75), 16.

Debates

Failure of Govt. to solve the mystery of Samastipur Bomb Case (A.M.) (XLVIII—18-2-75), 435-38.

MISHRA, SHRI SHYAMNANDAN:

Air Accident Investigation Commission (XLIX—7-3-75), 35.

Alleged Collusion between Haji Mastan and Income Tax Authorities in Bombay (XLVIII—28-2-75), 36.

Appointment of Retired Persons in Hindustan Paper Corporation (L—19-3-75), 87-88.

Computer Maintenance Commission (L—26-3-75), 55-56.

Expenditure on Ministers (XLIX—5-3-75), 82.

Export of Sugar (LI—11-4-75), 6.

Export of Unsold Chemicals by S.T.C. (XLVIII—28-2-75), 11-12.

Fertiliser purchases (LII—9-5-75), 69-70.

Indian Territory under Pak occupation (XLIX—6-3-75), 70-71.

Investigation into the Bomb Blast that claimed the Life of Former Railway Minister (XLVII—19-2-75), 24, 27-29.

Manufacture of Jeeps (XLIX—12-3-75), 204.

New system of examinations in Delhi (XLVIII—24-2-75), 98.

Paper Project in Nagaland (L—19-3-75), 210-11.

MISHRA, SHRI S. N.—*contd.*

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 42.

Smuggling of basic raw material by some Foreign Firms (XLVII—18-2-75), 76.

'Sons of the Soil' Policy (XLIX—5-3-75), 169.

Special Financial Assistance to U.P. in 1975-76 for weaker sections of the State (XLVIII—26-2-1975), 46.

Statutory Wage Board for non Journalists (XLIX—6-3-75 , 146-47.

Supply of Cement to UP (XLIX—12-3-75), 204-05.

Supply of Power, Diesel and Water to Farmers of Haryana, Punjab and U.P. (XLVIII—3-3-1975), 117-18.

Debates

A letter alleged to have been written by Employees of HINDALCO to President of HINDALCO (QOP) (LII—8-5-75), 225-26, 235-49, 252-56.

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Mishra in the House (QOP) (LII—9-5-75), 263-66, 268, —276-77.

B.O.H. (XLVIII—20-2-75), 204-05, (L——21-3-75), 194.

Blacking out of certain items of business in the House by All India Radio (Under Rule 377) (L—25-3-75), 228-29.

Failure of Government to solve the mystery of Samastipur Bomb Case (A.M.) (XLVIII—18-2-75), 408-25.

Government's failure to fill vacancies in the High Courts and Supreme Court (under Rule 377) (LI—10-4-75), 240-41.

Growth of Fascism in the country (Res.) (XLVIII—28-2-75), 283-97, (XLIX—14-3-75), 318-34. (L—26-3-75), 373-94.

Incident at Allahabad High Court (St.) (L—18-3-75), 359-68.

Issue of Import Licences for Polyester Fibre (H.A.H. Dis.)(XLVIII—24-2-75), 360.

Maintenance of Internal Security(Amendment) Bill:

Int.(LII—7-5-75), 265-370, 272, (LII—8-5-75), 267.

MISHRA, SHRI S. N.—*contd.*

No Confidence in the Council of Ministers (M) (LII—9-5-75), 339-59, 445-47, 522-34, 535-45, 571-72, 575-77.

Personal Explanation by Shri S. A. Aga (XLIX—7-3-75), 229-42.

President's Address (M) (XLVIII—26-2-75), 305-16.

Procedure for guillotine of outstanding Demands for Grants (Matter under Rule 377) (LII—29-4-75), 233-35.

Question of Privilege (LII—29-4-75), 212-17.

Question of Privilege *Re.* a letter alleged to have been written by Employees of Hindalco to the President of Hindalco (LII—6-5-75), 247-53.

Re. Adjournment Motions (L—7-4-75), 242-53, (LI—11-4-75), 217-18, 237, (LII—6-5-75), 239, (LII—8-5-75), 220-24.

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 216-17.

Re. procedure about personal explanation by Members (LI—22-4-75), 254-60.

Re. Question of Privilege (XLIX—3-3-75), 230-38 (XLX—4-3-75), 236-47.

Re. Question of Privilege against the Minister of Home Affairs (XLVIII—24-2-75), 232-36.

Re. resignation by Shri Mohan Dharia (XLIX—3-3-75), 239-41.

Re. situation in Nagaland (L—21-3-75), 190.

Reported Police atrocities in Jama Masjid Area, Delhi (Dis.) (XLVIII—19-2-75), 372-80.

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LII—9-5-75), 328.

Reported unilateral revaluation of Rouble Rupee exchange rate by the State Bank of U.S.S.R. (CA) (L—20-3-75), 163-68.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (L—10-4-75), 22 32, 307-82

MISHRA SHRI S. N.—*contd.*

Statement in relation to the State of Jammu & Kashmir (M) (XLIX—4-3-75), 272-80.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's Car was attacked and Shri Samar Guha, M.P. sustained injuries. (M) (L—8-4-75), 271-74.

Writ Petition *re.* Presidential Order for withdrawal of certain amounts for the Consolidated Fund of Union Territory of Pondicherry. (Under Rule 377) (XLVIII—25-3-75), 227.

MISHRA, SHRI JANESHWAR:

Advance made by Nationalised Banks to Bihar Oxygen Ltd. in Ranchi Distt. (LII—2-5-75), 95-96.

Agitation by Delhi University Teachers (L—7-4-75), 109-10.

Agreement with Guyana on Culture (XLIX—17-3-75), 135-36.

Aircraft involved in Accidents (XLIX—7-3-1975), 93—95.

Akhil Bharitya R.P. Sangh Decision in Gauhati (L—25-3-75), 151-52.

Alleged Complaints against Executive Officer of Allahabad Cantonment Board (LII—8-5-75), 91-92.

Allotment of Wagons on priority basis for coal supply to Nepal (LII—6-5-75), 81-82.

Amendment of Election Laws (LII—29-4-75), 27-28.

Annual Report of National Akademies in Hindi (LI—21-4-75), 110-11.

Appointment of a Wage Board for Journalists and Non-Journalists (L—20-3-75), 29.

Assets of D.M.C. in form of Buses (LI—18-4-75), 83—85.

Assistance given by financial Institutions to States (LI—25-4-75), 19.

Average Expenditure on persons lodged in Jails on charges of smuggling and in connection with JP movement. (LI—29-4-75), 12.

Beas-Sutlej Link Project Tunnel (XLIX—12-3-75), 64-65.

Blind Relief Fortnight (XLIX—10-3-75), 193-94.

MISHRA SHRI JANESHWAR—*contd.*

Bomb Explosion on the Railway Line on which Shri Jayaprakash Narayan was to travel (L—25-3-75), 55-56.

Charges against Senior Officers of the office of Accountant General, Allahabad (LII—9-5-75), 31.

Compensation to DMC for acquiring its buses (LI—18-4-75), 183-84.

Completion of Electoral Rolls in States (L—18-3-75), 64.

Delimitation of Constituencies (L— 18-3-75), 148-49.

Demand for Bonus and Dearness Allowance by Air India Employees Guild (L—21-3-75), 161.

Enquiry Report on the Affairs of the Delhi School Teacher's Cooperative House Building Society Limited, Delhi (XLVIII—3-3-1975), 180-72.

Exemption of age limit to those who register in Employment Exchanges before crossing maximum age (LI—18-4-75), 182-83.

Export of Coal to Nepal (XLIX—14-3-75), 121-22.

Financial Assistance to Nepal (XLIX—13-3-75), 121-22.

Forged International Vaccination Certificate (XLIX—6-3-75), 16.

Fresh reforms in industrial licensing (LI—23-4-75), 22-23.

Government Employees having their own Houses in Delhi (XLIX—10-3-75), 192.

Hunger strike by production staff of AIR (XLIX—12-3-75), 175-76.

Impending closure of coal-based fertiliser schemes (XLIX—7-3-1975), 101-102.

Implementation of agreement with Portugal (XLIX—13-3-75), 122-23.

Import of Foodgrains under P.L. 480 (XLIX—10-3-75), 194.

Import of Wheat & Rice during 1975-76 (L—7-4-75), 13.

Incidents of dacoity and loot committed in trains during the last three months (L—18-3-75), 183-84.

Increase in national income (XLIX—12-3-75), 176.

MISHRA SHRI JANESHWAR—*contd.*

Labourer burnt alive in Hindalco (U.P.) (LI—10-4-75), 72-73.

Loss incurred by NCDC (LII—7-5-75), 106.

Meeting held between India and E.E.C. (XLIX—14-3-75), 26-29.

Money to small farmers for Barren land (XLIX—17-3-75), 133.

News Item, Government Advertisements and Indian Newspapers Committed to Foreign Countries (LII—30-4-75), 119-20.

New Strategy adopted by Indian Council of Medical Research (XLIX—13-3-75), 41—43.

Non-availability of Diesel Engine (L—26-3-75), 89-90.

Non payment of arrears to employees of Burn and Company Limited Howrah (L—26-3-75), 194-95.

Out-of turn Allotment to employees of Directorate of Estates (XLIX—10-3-75), 192-93.

Priority for development of backward areas (XLIX—12-3-75), 175.

Promotions and Transfers in the offices of Controller of Defence Accounts (LI—11-4-75), 118-19.

Promotion of Income Tax officers (L—21-3-75), 160.

Proposal to abolish Monopolistic Tendency in Book Stalls at Railway Stations (LI—22-4-75), 11—13.

Purchase of Machinery by M/s Maruti Ltd. (LI—16-4-75), 19.

Purchase of Wagons (L—25-3-75), 152-53.

Rehebilitation of Refugees from Burma (XLIX—13-3-75), 118—21.

Report against Barrack Warden of Palam Air Force Station, New Delhi (XLIX—13-3-75), 123.

Resignation of Director General, Maruti Private Limited (LI—22-4-75), 57.

Result of Investigations in Air Accidents (XLIX—14-3-75), 120-21.

Sales tax system in Delhi (LII—2-5-75), 191-92.

MISHRA SHRI JANESHWAR—*contd.*

Selection of Programme Executives in the All India Radio by U.P.S.C. (LI—16-4-75), 20—23.

Setting up of Commission to conduct survey of economic condition in U.P. (L—19-3-75), 121-22.

Sheikh Abdullah's Meeting with Prime Minister (XLVII—19-2-75), 29.

Starvation Deaths among Harijans (XLIX—17-3-75), 76.

Starvation in Meja (U.P.) and Jamunia (M.P.) (L—24-3-75), 67-68.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 19-20.

Supply of Kerosene in Bombay (L—25-3-75), 25.

Supply of Oil by Arab Countries (XLIX—4-3-75), 124.

Taking over of Jawahar Lal Nehru Institute for Physical Medicine and Rehabilitation (L—24-3-75), 177-78.

Trade agreement between India and Guyana (XLIX—14-3-75), 115.

Wages of Agricultural Labour (LII—5-5-75), 81.

Work conducted in Hindi in Railways (L—18-3-75), 181-83.

World Hindi Convention (XLIX—10-3-75), 95-96.

Debates

A letter alleged to have been written by Employees of HINDALCO to President of HINDALCO (QOP) (LII—8-5-75), 225, 235—49, 252—56.

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Mishra in the House. (QOP)—*Referred to Privileges Committee* (LII—9-5-75), 263—77.

Alleged victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 367-70.

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India. (Dis.) (L—24-3-75), 293—98, 341.

B.O.H. (XLVIII—21-2-75), 246, (XLVII—28-2-75), 229-30, (XLIX—14-3-75), 240-41, (LI—25-4-75), 225—27.

MISHRA, SHRI JANESHWAR—*contd.*

Constitution (Amendment) Bill:

(Amendment of Article 324) by Shri R. P. Ulaganambi consid. (XLVIII—21-2-75), 301—07.

D.G., 1975-76:

Ministry of Industry and Civil Supplies (LII—28-4-75), 271—81.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res.) (L—24-3-75), 373—77.

Failure of Government to solve the mystery of Samastipur Bomb Case. (A.M) (XLVIII—16-2-75), 429—35.

Finance Bill, 1975:

Consid. (LII—2-5-75), 289—98, (LII—5-5-75), 336-37.

General Budget 1975-76 :

General Discussion (XLIX—13-3-75), 317—21.

Maintenance of Internal Security (Amendment) Bill Int. (LII—6-5-75), 253—56.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 518, 450—55.

Press Council (Amendment) Bill:

Consid. (L—24-3-75), 373—77.

Question of Privilege *Re.* A letter alleged to have been written by Employees of Hindalco to the President of Hindalco (LII—6-5-75), 241—45.

Re. Adjournment Motions (Query) (L—7-4-75), 241—62.

Reported Police atrocities in Jama Masjid Area, Delhi (Dis.) (XLVIII—19-2-75), 361—68.

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LII—9-5-75), 324—28, 330.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 222—26, 228, 232, 234.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 321, 349—58, 365-66, 380.

Supreme Court Judges (Conditions of Service) Amendment Bill Int. (LII—8-5-75), 274.

MISRA, SHRI S. N.:

Air Space Violation by Pakistan (LI—18-4-75), 81.

Annual Plan for U.P. for 1975-76 (XLVII—19-2-75), 62.

Anti-Indian Propaganda by Chinese Embassies Abroad (XLVII—20-2-75), 78.

Appointment of a Wage Board for Journalists and Non-Journalists (L—20-3-75), 29.

Assistance from France (XLIX—7-3-1975) 141-42.

Assurance to slash foodgrain prices (XLIX—10-3-75), 158.

Ban on New Recruitment in Central Government Services (LI—18-4-75), 228-29.

Birth Control Programmes (XLIX—13-3-75), 88-89.

Cases pending in High Courts (XLVII—18-2-75), 191.

Closure of Durgapur Fertilizer Plant for shortage of power (XLVIII—25-2-1975) 196—98.

Closure of Khandsari Units in U.P. due to imposition of levy on Khandsari (XLIX—10-3-75), 41.

Complaint against officers for manipulation of shifting of office of Hindustan Paper Corporation (XLVIII—26-2-75), 153.

Completion of Beas Project (L—9-4-75), 63.

Construction of Houses for Harijans by DDA (LI—21--4-75), 201.

Consultancy Inquiries received by EIL from Abroad (L—25-3-75), 56—58.

Consumption of Petroleum Products (LI 22-4-75), 100.

Countries participated in Indian Engineering Trade Fair (LI—11-4-75), 38-39.

Criteria for Nominating Members of Central Board of Film Censors (XLVIII—26-2-1975), 121-22.

Decline in Production in Railway workshops during 1974 (LII—29-4-75), 87.

Delay in Unloading of Wagons by FCI (L—7-4-75), 23—25.

MISRA, SHRI S.N.—*contd.*

Development of Tourist Industry (LI—11-4-75), 201-02.

Electrification of villages in Uttar Pradesh (L—9-4-75), 191.

Emergency in the country (LI—16-4-75), 24—27.

Enquiry against Pearl Cycle Industries Limited, New Delhi (XLVIII—25-2-75), 195-96.

Expansion of medical facilities in Government Hospitals of Delhi (LI—10-4-75), 196.

Expenditure of Grow More Campaign (L—24-3-75), 212—14.

Export of Castor Oil through STC (L—21-3-75), 29.

Export of groundnut oil (LI—11-4-7. 202-03.

Export of Iron-Ore (XLVII—21-2-75), 41.

Export of Machinery for Sugar Mills to Uganda (L—21-3-75), 111.

Export of wagon, Equipment to Brazil (L—21-3-75), 108.

Extension of Runaway of Cochin airport (L—21-3-75), 114.

Filming of a sitting of Bihar Vidhan Sabha by Soviet T.V. (LI—23-4-75), 95-96.

Follow up action on the report of enquiry into the affairs of the Delhi school teachers cooperative House Building Society (LI—21-4-75), 52-53.

Foreign tours by Central Ministers (XLIX—14-3-75), 176.

Foreign tours by officers working in Public Sector Undertakings (XLIX—14-3-75), 82.

Framing of rules regulating suspension of Employees (LII—30-4-75), 133—36.

Goods wagons grounded for repairs in Railway workshops (L—8-4-75), 80-81.

Growth or Fall in Employment in Organised sector of Industry (L—20-3-75), 104.

Guidelines regarding margin of profit on imports by S.T.C.—(XIIX—14-3-75), 115.

MISRA, SHRI S.N.—*contd.*

H.M.T. Watches (XLVII—19-2-75), 203.

Import of newsprint during 1974 (LI—11-4-75), 201.

Import of Urea from Bulgaria (L—21-3-75), 115.

Increase in unemployed persons (LI—10-4-75), 196—98.

Indian airlines' services in UP (LI—11-4-75), 200.

Industrial Relations Bill (XLVII—20-2-75), 178.

Introduction of fast running electric trains between Delhi and other cities in Uttar Pradesh, Haryana and Rajasthan (L—8-4-75), 176-77.

Investments made by Industrial Finance Corporation of India (XLIX—7-3-1975), 138-39.

Loan given by Hotel Development Corporation (XLIX—7-3-1975), 140-41.

Loans sanctioned by Rural Electrification Corporation (XLVII—19-2-75), 203.

Manufacture of Drilling Rigs (XLIV—5-3-75), 78.

Misuse of Staff car in Hindustan Paper Corporation (L—19-3-75), 211.

Non-payment of Taxes by Film Stars in West Bengal (XLIX—7-3-75), 139-40.

Officers of S.T.C. who visited abroad (XLIX—14-3-75), 176-77.

Power Disputes between Rajasthan, Punjab and Haryana (L—9-4-75), 148.

Production capacity of steel plants (LI—10-4-75), 198—201.

Programme for Development of Children of Weaker Section (XLIX—17-3-75), 68.

Recent Earthquakes in HP, UP and Bihar (LI—10-4-75), 55.

Recommendatons of Bonus Review Committee (XLVII 20-2-75), 178.

Relief to Passengers at Intermediate Stop by DTC (LII—8-5-76), 50-51.

Remittance abroad by Foreign Drug Firms (XLVII—18-2-75), 191—93.

MISRA, SHRI S.N.—*contd.*

Representation from UP Government for clearance of Irrigation Project (LII—28-4-75), 98.

Sale of Power Houses by U.P. (XLVII—19-2-75), 81.

Scheme to Supply Life Saving Drug in Rural Areas (XLIX—6-3-75), 102.

Science and Technology plant for States (XLIX—12-3-75), 95-96.

Setting up of a plant for Gassification of Coal (L—9-4-75), 192.

Setting up of a watch factory in collaboration with Switzerland (XLVIII—26-2-75), 173.

Setting up of J int Shipping Company in Iran (XLVII—27-2-75), 61.

Setting up of Ship-building yards (XLVIII 27-2-75), 153.

Setting up of watch factory with foreign collaboration (XLVII—19-2-75), 202.

Shortage of funds by Industrial Finance Corporation (XLIX—14-3-75), 178.

Shortage of Life saving drugs (XLVII—18-2-75), 193-95.

Smuggling of Cement from Punjab and J & K to Pakistan (XLIX—5-3-75), 142.

Sports Standard (L—24-3-75), 92-93.

Steel development policy (XLVIII—27-2-75), 77.

Stocks of Surgical Instruments in I.D.P.L. (L—25-3-75), 106-07.

Supply of aeroplanes and arms by Arab and European countries to Pakistan (LI—10-4-75), 198.

Tests of Coking Coal Discovered in R m-garh and Kedla (LII—7-5-75), 117.

Total amount sanctioned as Advance for Housebuilding to the Government employees (LI—21-4-75), 71-72.

Trade agreement between India and Zambia (XLVII—21-2-75), 187.

Traffic Congestion at Central Secretariat Bus Stop (XLIX—6-3-75), 145-46.

Treatment meted out to Indians in Sri Lanka (XLIX—13-3-75), 100-01.

Unclaimed Foodgrains lying in Railway wagons (L—8-4-75), 63-64.

MISRA, SHRI S.N.—*contd.*

Value of Quantity of Pesticide Imported (LI—15-4-75), 49.

Visit to foreign countries by Chief of Naval Staff (XLIX—6-3-75), 147.

Wage structure for various public Sector Undertakings (LI—18-4-75), 172.

Water dispute between Rajasthan, Punjab and Haryana (L—7-4-75), 181-82.

Working of Scooters India Ltd., Lucknow (L—9-4-75), 192-93.

World Bank Loan to Indian Railways (LII—6-5-75), 103-04.

MODI, SHRI SHRIKISHAN :

Achievement of Steel production target during 1974-75 and 1975-76 (XLVII—20-2-75), 59-60.

Agreement between India and Yugoslavia (XLIX—14-3-75), 131-32.

Agreement with Bulgaria on Equivalence of Education Degrees (XLIX—10-3-75), 97-98.

Agreement with U.S.A. for Import of Wheat (XLVIII—24-2-75), 157-58.

Agro Service Centres (L—7-4-75), 202-05.

Aid from World Bank for providing credit to Farmers (LI—18-4-75), 289-90.

Allocation of funds for New Railway Lines during Fifth Plan Period (XLVIII—25-2-75), 116.

Amalgamation of Willamson Magor and Co. with Macheill and Barry Ltd. (LII—6-5-75), 48.

Amount earmarked for Maintenance of Slum Tenements (L—24-3-75), 119-20.

British decision to help U.S. in expanding military facilities on Diego Garcia Island (XLVII—20-2-75), 123-124.

Building of anti-sub-air arms by Pakistan Navy (L—20-3-75), 114.

Buyer to give Bigger share for our shipping (XLIX—6-3-75), 78-79.

Central Assistance to Rajasthan for Development of Irrigation Facilities (LII—28-4-75), 45.

Complaints regarding accumulation of Coal at pitheads by Bharat Coking Co. Ltd. (XLIX—5-3-75), 172.

MODI, SHRI SHRIKISHAN—*contd.*

Completion of Commercial Pilots Examination conducted by Ministry of Civil Aviation (LII—8-5-75), 170-71.

Conference on energy organised by Chambers of Commerce and Industry (XLIX—5-3-75), 172.

Coordinated National Policy for Essential Articles of Mass Consumption (XLIX—5-3-75), 48.

Cultivation of Legumes to meet needs of Nitrogenous Fertiliser (XLIX—10-3-75), 196-97.

Deaths/injuries due to fall of Buildings in Delhi (L—24-3-75), 4-5.

Development of Pilgrim Centres in Rajasthan (LII—9-5-75), 148.

Disposal of Rough Diamonds through MMTC (LI—25-4-75), 25-27.

Dual Pricing Policy (L—21-3-75), 6-12.

Duty on Cotton to be imported from Pakistan (LI—18-4-75), 250-51.

Education Technological Centre (LII—28-4-75), 163.

Effect of changes in Planning Commission on finalisation of Fifth plan (L—19-3-75), 160-61.

Effect of utilisation of Industrial capacity on Gross National Product (XLVIII—25-2-75), 168-69.

Encroachment upon public land in DDA Colonies (XLIX—17-3-75), 42.

Engineering Industry (L—9-4-75), 42-43.

Eradication of Polio (XLVIII—27-2-75), 129.

Establishment of Powerlooms in Joint Sector (XLIX—7-3-75), 55-56.

Export Promotion Councils (LI—I—2-5-75), 53.

Export Target (XLVIII—28-2-75), 62.

Extension of service to Employees in Bikaner Division Northern Railway, (L—25-3-75), 44.

Fertiliser Commission for development of fertiliser industry (LII—29-4-75), 127.

Fifth plan Target of Birth Rate (LI—10-4-75), 169-70.

MODI, SHRI SHRIKISHAN—*contd.*

Final Report of Hathi Committee (LI—15-4-75), 57.

Finance for exports (XLVII—21-2-75), 126-27.

Fire in Rourkela Steel Plant (L—20-3-75), 55.

Food scarcity (XLVIII—3-3-1975), 46.

Foreign Assistance for operation flood milk project (XLVII—24-2-75), 166-167.

Foreign exchange Racket built up by Tea Exporting Companies (LII—2-5-75), 48.

Foreign Exchange to Irano-Hind Shipping Company Ltd. (LI—10-4-75), 169.

Foreign Tours by Chairman of William Sen Magor & Co. Ltd. (LII—2-5-75), 124-25.

Functioning of branches of SBI in rural areas of Rajasthan (LII—9-5-75), 50-51.

Grant to I.C.A.R. from International Development Research Centre (L—24-3-75), 93-94.

Higher Education for under Privileged sections of society (XLVIII—24-2-75), 165-166.

Impact of paucity of funds on efficient exploitation of water resources (L—7-4-75), 229.

Import of foodgrains during 1975 (L—7-4-75), 189.

Import Programme of Fertilisers for 1975 (XLIX—6-3-75), 136-37.

Increase in cost of Imported Foodgrains (XLVIII—3-3-75), 160-61.

Increase in expenditure of O & NGC (L—8-4-75), 135-36.

India's Participation in Meeting on Oil (LI—18-4-75), 32.

Indigenous Manufacture of Methoxychlor (LI—22-4-75), 63-64.

Indo-Maldives Joint Communique Regarding Indian Ocean Development (LI—18-4-75), 171.

Indo-Soviet Shipping Service on basis of equal share of freight (XLIX—13-3-75), 112-13.

MODI, SHRI SHRIKISHAN—*contd.*

In expensive method of location of Minerals (LI—18-4-75), 179.

Investment on Development of Coal Industry in Fifth Plan (XLIX—12-3-75), 155-56.

Isolating Human Hepatitis virus by Haffkine Institute (XLIX—13-3-75), 16-19.

Jacking up of 'Sagar Samrat' Bombay High (L—25-3-75), 123-24.

Level of Production by O. & N.G.C. (XLVIII—25-2-1975), 115.

Levy of surcharge for Kandla Port by India, Pakistan and U.S. Conference (XLIX—6-3-75), 154-56.

Libyan delegations' visit to India (XLIX—4-3-75), 165-66.

Lifting of Ban by Canada on Supply of Nuclear Material to India (L—19-3-75), 159.

Loan from World Bank for Indian Farmers Fertilizer cooperative (LII—2-5-75), 179-80.

Loan offered by SBI and Nationalised Banks for Development of Industries in Rajasthan (LI—25-4-75), 109-10.

Loss to Steel Plants (XLIX—6-3-75), 135-36.

Market survey in France for export of Diesel Engines and Electronic Apparatus (LI—11-4-75), 108-09.

Meeting of power manufacturing plants and users of power in New Delhi in December 1974 (LXVIII—26-2-75), 183-84.

Mini Fertilizer Unit Scheme of Petro-Refiners Limited (LI—15-4-75), 149.

Modification in strategy of Fifth Plan to achieve maximum benefits from investments made (XLVIII—26-2-75), 181—83.

National convention on Drug Industry (L—18-3-75), 172.

New contract with Saudi Arabia for import of Crude (LI—15-4-75), 148.

New method to increase paddy yield and protein content of rice (XLIX—17-3-75), 151-52.

New Pay Scales of U.G.C. not acceptable to university teachers (XLIX—17-3-75), 154.

MODI, SHRI SHRIKISHAN—*contd.*

New Schemes of loans for housing sanctioned by HUDCO. (XLIX—17-3-75), 153.

New Technique for Wheat Production (L—24-3-75), 213-14.

Oil and Gas Reserves at Baramura in Tripura (L—25-3-75), 124.

Oil Exploration at Jaisalmer in Rajasthan (L—25-3-75), 166.

Opposition of the drugs and pharmaceutical council to expansion of foreign drug Industry (XLIX—4-3-75), 166-67.

PCOS and Post Offices in Rajasthan (LII—7-5-75), 56.

Pak response to Indian move for Normalisation of Relations (LII—8-5-75), 87-88.

Pak threat to seek more military help from China (XLVIII—27-2-75), 128-29.

Participation by Foreign Firms in Offshore Oil Contracts (L—18-3-75), 73.

Plan for Production of Food Articl in Rajasthan (LII—5-5-75), 55-56.

Precarious coal position on Northern Railway (L—8-4-75), 135.

Progress of Cottom Development (XLIX—17-3-75), 154.

Proposal to operate Five Offshore rigs in Indian Waters. (LII—6-5-75), 185-86.

Registration of orders in accordance with priority by Ammunition Factory, Kirki (LII—8-5-75), 152—54.

Relaxation of restrictions on use of newsprint by newspapers (XLVIII—26-2-75), 185-86.

Remittances by M/s Wimco Matches Manufacturing Company (LII—7-5-75), 44.

Report of the Oil Prices Committee (XLIX—4-3-75), 56-57.

Representations from the residents of Slum tenements (L—24-3-75), 120-21.

Request from states to Increase Foodgrains Quota (LI—21-4-75), 42.

Return on Capital invested in Public Sector Units (XLIX—7-3-1975), 78—80.

Revision of Prices of petroleum Products (L—8-4-75), 137-38.

MODI, SHRI SHRIKISHAN—*contd.*

S.T.C.'s Turnover in 1975-76 (LII—2-5-75), 21—25.

Sale of Sophisticated planes and Lethal Weapons by Iran to Pakistan (LI—10-4-75), 164-65.

Saving in Foreign Exchange after take-over of ESSO (XLVIII—25-2-75), 19—21.

Scheme for production and distribution of seeds by National seeds Corporation (XLVIII—24-2-75), 163-65.

Seminar organised by Cement Manufacturers Association and Coal Mines Authority in New Delhi (L—19-3-75), 81.

Setting up Health cooperatives in the Country (LI—10-4-75), 82-83.

Setting up of Ancillary Industries Near Big Industries in Rajasthan to absorb Educated Unemployed (L—9-4-75), 165-66.

Setting up of Industrial Development policy Group (XLVIII—26-2-75), 184-85.

Share of surplus power by Rajasthan with other states (LII—30-4-75), 200.

Shifting of some portion of H—A—L—from Bangalore to Kanpur (LI—18-4-75), 172.

Shortfall in Availability of Fertilizers and their Diversion to Cash Crops (XLVIII—24-2-75), 41-42.

Steel casting units (L—26-3-75), 107-08.

Steps to check profiteering and hoarding of essential drugs (LI—15-4-75), 147.

Study of USA Technology for Generation of energy from Organic wastes (LI—23-4-75), 73.

Subjects discussed in IMF's meeting (XLVIII—28-2-75), 63-64.

Supply of Additional Coking Coal for Second Blast Furnace at Bokaro (LII—8-5-75), 137-38.

Supply of crude by UAE to India (L—3-4-75), 137.

Supply of Petroleum Products by USSR to India (L—25-3-75), 166-67.

Taking over of Drug Units (XLVIII—25-2-1975), 110.

MODI SHRI SHRIKISHAN—*contd.*

Train Robbery near Banda (L—18-3-75), 173.

Utilisation of production Capacities (LI—16-4-75), 197.

Wheat Price Policy (LII—28-4-75), 79.

Working of Raniganj Collieries (XLIX—5-3-75), 69.

World Bank Credit for Industrial Imports (LI—18-4-75), 288-89.

DEBATES

D.G. 1975-76:

Ministry of Industry and Civil Supplies (LII—28-4-75), 332-38.

General Budget, 1975-76:

General Discussion (XLIX—10-3-75), 339—47.

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 233—36.

MODY, SHRI PILOO :

Applications for Production of T. V. Sets in West Bengal lying with the Electronics Commission (XLVIII—26-2-75), 27-28.

Appointment of Temporary Assistants in Grade IV at Reorganisation and re-enforcement stages (L—19-3-75), 103.

Complaints about certification of seeds (LI—21-4-75), 5.

Confirmation of Assistants of Regular Temporrary Establishment against Permanent vacancies (L—9-4-75), 41-42.

Expenditure on Repair of Monuments in MP, (XLIX—17-3-75), 94-95.

Export Committee on Bagh Cave (District Dhar, MP) (XLIX—17-3-75), 180.

Import of wheat, Rice during 1975-76—(L—7-4-75), 14.

Investigation into the Bomb Blast that claimed the Life of Former Railway Minister (XLVII—19-2-75), 25, 27, 29.

Medium of Instruction in Delhi Schools (XLVIII—3-3-75), 29.

Money in circulation (XLVIII—28-2-75) 94-95.

MODI, SHRI PILOO—*contd.*

Non inclusion of Assistants in the Regular Temporary Establishment (L—26-3-75), 99-100.
Rate of Growth of Employment (XLIX—5-3-75), 16-26.

Raw Deal with Agricultural Labour (XLIX—13-3-75), 26.

Road Mishaps in Delhi (XLVII—20-2-75), 29.

Seminar on Primary Education (XLVIII—3-3-75), 35.

Debates

Continuance of Proclamation issued in respect of Gujarat (Rs.) (XLVIII—27-2-75), 321-26.

Demands for Grants, 1975-76:

Ministry of Defence (LI—21-4-75), 270-75.

GENERAL BUDGET 1975-76:

General Discussion (XLIX—12-3-75), 274-89.

Question of Privilege (LII—29-4-75), 219-20.

Re. Adjournment Motions (Query) (L—7-4-75), 240.
(LI—11-4-75), 231-33, 236-37.

Re. Attempt on the life of the Chief Justice of Supreme Court of India (L—21-3-75), 183-84.

Re. Question of Privilege (XLIX—3-3-75), 219-38.

Re. Question of Privilege against the Minister of Home Affairs (XLVIII—24-2-75), 236.

Re. Shri Morarji Desai's Fast (L—9-4-75), 214, 215-16.

Reported attempts of international cartels to smuggle huge quantities of synthetic textiles into India (CA) (LI—22-4-75), 224-32.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 314, 326, 330, 381.

MOHAMMAD ISMAIL, SHRI:

Availability of ships at Visakhapatnam Port for Export of Goods (XLIX—13-3-75), 86.

Closure of Third Shift in Hindustan Motors (XLVII—19-2-75), 144.

MOHAMUMUD ISMAIL, SHRI—*contd.*

Communal clash at Pilibhit (XLVIII—26-8-75), 136-137.

Complaint made by Rajasthan Government about functioning of Rajasthan Atomic Power Project (XLIX—12-3-75).

Employees dismissed and suspended on various Zonal Railways and Production Unit. (XLVII—18-2-75), 130-31.

Grievances for Refugees in Sirpur-Kaghaznagar Rehabilitation Project (A. P.) (XLVII—20-2-75), 31-32.

Increase in Small Pox cases in Assam (XLVII-20-2-75), 114-15.

Intervention of Central Government in jute workers strike (XLVII—21-2-75), 51-52
Man days lost in 1974, State wise (LI—10-4-75), 42-44.

Man days lost Industry wise (L—20-3-75), 138.
Memorandum from retired Railway Employees and Widowed Pansioners of Kharagpur (L—25-3-75), 188.

Memorandum from residents of Trinagar, Delhi-35. (XLVIII—27-2-75), 69.

Opening of New Railway Station halt at Newapara and Baranagar (L—25-3-75), 85-86.

President's Assent to Bills Passed by State Legislatures (LXVII—19-2-75), 38.

Proficiency Examinations for Wireless Operators (Southern Railway) (XLVII—18-2-75), 28-29.

Stern action against movement launched by Shri Jaya Prakash Narayan in Bihar (XLVIII—26-2-75, 77),

Transfer of Dandakaranya Institutes to State Governments of Madhya Pradesh and Orissa (L—20-3-75), 71

Verification of member ship of CITU (XLVIII—27-2-75), 135-36.

Debates

Appropriation (No.2) Bill, 1975. Consid. (LII—29-4-75), 400-02,

B. O. H. (LI—25-4-75), 214.

D. G. (Railways) 1975-76, (L—18-3-75), 335-38.

MOHAN SWARUP, SHRI:

Dismissal of Class IV officials under Dy. CME Izatnagar (North Eastern Railway) (LII—5-5-75), 102-03.

MOHAN SWAROP SHRI—*contd.*

Rohilkhand Postal Divison (LII—7-5-75) 111

Debates

Demands for Grants 1975-76. Ministry of Agriculture and Irrigation (L—9-4-75), 335-39.

MOHANTY, SHRI SURENDRA:

Activities of Bell Telephone Co. (L—26-3-75), 64-65.

Appointment to the Post of Deputy Director, Indus Water Organisation (LII—5-5-75), 152-53.

Assistant Milk Distribution Officers in Delhi Milk Scheme (LII—5-5-75), 52-54.

Common Control Cross Bar System (L—26-3-75), 205.

Cross bar Exchanges (L—9-4-75), 120.

Difficulties in implementation of Science & Technology Plan (XLIX—5-3-75), 209.

Equitable Price Staructure for Wagons (XLVIII—25-2-1975), 46.

Experiments on Biological Control of Pests (L—24-3-75), 72-73.

Growth rate of Telephones (LI—23-4-75) 106.

Harassment to small newspapers while checking their Circulation for allotment of newsprint quota (LII—30-4-75), 15.

Imports from Bell Telephone Manafacturing Co. Belgium (L—19-3-75), 111-12.

Major Projects in Central Sector approved for Orissa in Fifth Plan (XLVIII—26-2-75), 16.

Manufacture of Cross bar Equipment (LI—16-4-75), 111-12.

Paper Board Factory in Orissa (XLIX—5-3-75, 14.

Silver Jubilee of N. C. C. Territorial Army and Republic Day (XLIX—6-3-75) 92-93

Supply of Raw Materials to manufacturers of Industrial Fasteners (XLIX—5-3-75), 114.

Tax relief for replacement of worn out assets (XLIX—14-3-75), 91.

Telephone Exchange at Shahadara in Delhi (LII—30-4-75), 126.

Debates

Budget Railway, 1975-76. General Discussion (XLIX—6-3-75), 204-10.

MOHAN SHRI SURENDRA—*contd.*

Constitution (Thirty Eighth Amendment) Bill :
Consid. (LI—23-4-75), 248-51.

Maintenance of Internal Security (Amendment) Bill :
Int. (LII—7-5-75), 285-86.

Prime Minister's statment on Jammu and Kashmir (M) (XLIX—3-3-75), 314-19.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M. P. sustained injuries. (M) (L—8-4-75), 404-10.

MOHAPATRA, SHRI SHYAM SUNDER:

All India Body for Relations with Bangladesh (LI—10-4-75). 60.

Allegation against management of Rourkela Steel Plant (LI—10-4-75), 157-59.

Allotment of Fertilizer Dealerships to unemployed graduates (LI—15-4-75), 116.

Appointment of Family Planning Educators (LII—8-5-75), 176.

Appointment of the Managing Director of Hindustan Organic Chemicals (L—25-3-75). 54.

C. B. I. Enquiries against Steel Plant Officers (LII—8-5-75), 57-58.

CBI enquiry against officers of Exhibition Department. (LII—9-5-75), 63.

Change in Famine Code (LII—5-5-75), 152.

Check on Expionage Activities of Employees of Embassies (L—19-3-75), 53.

Clandestine activities by Foreign Embassy Personnel in India (XLIX—13-3-75),, 99.

Commodities exported to Iraq (XLIX—14-3-75), 81-82.

Complaints received by Ministry of Commerce from Ambassadors Abroad (LI—11-4-75), 148-49.

Construction of Subernarekha Bridge (Orissa)(LI—10-4-75), 80-81.

Corruption among ticket checking staff of S. E. Railway (LI—22-4-75), 56-57.

Crash Programme for Eradication of Illiteracy (LII—5-5-75), 48-49.

Dam on Upper Reaches for Flood Control in Balasore, Orissa (L—7-4-75), 53-54.

Decision on Bhadrak Chandbali (LI—15-4-75 Railway line and conversion of Rupsa-Bargri Pathi Line (LI—15-4-75.),190.

MAHAPATRA, SHRI SHAM SUNDER —*contd.*

Development Plans of I. T. D. C. (LII—2-5-75), 46-47.

Directive on Sex Articles and Nude Pictures in Journals and Weeklies (LII—30-4-75), 69.

Director of Personnel in Cement Corporation of India (LI—16-4-75), 183-84.

Distribution of land to landless in Orissa (XLIX—17-3-75), 122.

Drainage Project for clearing of Flood in Orissa (XLIX—10-3-75), 74.

Drought in Orissa (LII—5-5-75), 212.

Educated Unemployed Women (L—20-3-75), 43.

Employment at Rourkela Steel Plant (LI—10-4-75), 137-38.

Eradication of Illiteracy (LI—21-4-75), 46-47.

Expenditure on and out-turn from exhibitions organised in foreign countries (XLIX—14-3-75), 172-73.

Expenditure on Tourism in Orissa (XLIX—14-3-75), 169-70.

Expert Committee Report on Subarnarekha River (XLIX—10-3-75), 170.

Export promotion business run by Exhibition Officers (LI—11-4-75), 46-47.

Fly over Railway Bridge at Balasore (L—18-3-75), 59.

Graduates, Post Graduates, Engineers, Doctors and Matriculates in Orissa (L—26-3-75), 40.

Import of Crude from Iraq (L—8-4-75), 57.

Indo-Bangladesh Friendship and Cultural Ties (XLIX—13-3-75), 44.

Indo-Iraq Joint Economic Commission (LII—8-5-75), 202-03.

Indo-Itaqi Relations (XLIX—13-3-75), 164.

Inquiry against Associates of Balyogeshwar for violation of Foreign Exchange (Regulations) Act, (LII—7-5-75), 44.

Irrigation Master Plan for Balasore and Mayurbhanj (XLIX—17-3-75), 128.

Levy for procurement of Paddy in Orissa (XLIX—17-3-75), 59-60.

MAHAPATRA, SHRI SHAM SUNDER —*contd.*

Malpractices in trade fairs abroad—(LII—2-5-75), 137.

Number of persons from Orissa serving in Air India and Indian Airlines (XLIX—14-3-75), 172.

Onshore and offshore drilling on Orissa East Coast (LI—15-4-75), 116.

Opening of PCO in Orissa LII—30-4-75), 171—72.

Oriyas in Armed Forces (XLIX—13-3-75), 168.

Passenger traffic on Balasore-Nilgiri Line (LI—15-4-75), 44.

Penalty for entering trains with ticket (LI—15-4-75), 117.

Persons arrested under MISA (LIX—5-3-75), 108.

Persons arrested under MISA in Orissa (L—9-4-75), 44.

Personnel Manager at Bhilai Steel Plant (L—20-3-75), 95.

Preservation of Wild Life in Orissa (LII—5-5-75), 212-13.

Private individual sponsored to organise Trade Fair in Poland (LIII—11-4-75), 148.

Procurement of Paddy of Orissa (XLIX—10-3-75), 169.

Proposal for separating Exhibition Department from Commercial Publicity (LI—18-4-75), 245.

Reconstruction of H.S.I. (XLIX—13-3-75), 164.

Renting of Government accommodation to Cultural/Social/-Philanthropic Bodies (XLIX—17-3-75), 121-22.

Senior Officers of Public Relations Department of Steel Plants not knowing Local Language (LII—8-5-75), 175-76.

Setting up of a news Bureau by A.I.R. (LI—23-4-75), 105—06.

Setting up of Development projects in Orissa (L—9-4-75), 127-28.

Shifting of Offices of Assistant Salt Commissioner to Orissa (LI—16-4-75), 42-43.

Steps to increase profits of Air India and Indian Airlines (XLIX—14-3-75), 170-72.

MAHAPTRA, SHRI SHAM SUNDER —*contd.*

Suffiicency of allocated fund for Banapani Jakhapura Railway lines in Orissa (LII—6-5-75), 53-54.

Sum earmarked for social Welfare work on women during International Women Year (XLIX—10-3-75), 168-69.

Supply of Zinc Dross by Rourkela Steel Plant (LI—10-4-75), 137.

Survey of Balasore and Mayurbhanj (Orissa) (XLIX—12-3-75), 57-58.

Trade Agreements between India and Iraq (LII—9-5-75), 179-80.

Violation of Foreign Exchange Regulations by Shri Kalyan Kumar Basu (LII—7-5-75), 132.

Debates

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India, (Dis), (L—24-3-75), 313-16.

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 372-76. D.G. 1975-76

Ministry of External Affairs (LI—15-4-75), 320-25.

General Budget 1975-76—

General Discussion (XLIX—13-3-75), 377-81.

Measures to remove economic and social injustice to women. (Res.) (LI—25-4-75), 364-65.

Reported closure of Jawaharlal Nehru University (CA) (L—9-4-75), 237-39.

MOHSIN SHRI F. H.—

All India Service (Amendment) Bill Consid. (LII—6-5-75), 335-37.

Motion to pass (LII—6-5-75, 337.

All India Services Regulation (Indemnity) Bill :

Motion to pass (L—26-3-75), 300-31.

Former Secretary of State Service Officers (Condition of Service Amendment) Bill: Consid. (LII—6-5-75), 338-40.

Motion to pass (LII—6-5-75), 340.

Governments of Union Territories (Amendment) Bill : Int., (LI—15-4-75), 221-22.

MOHSIN, SHRI F.H.—*contd.*

Growth of Fascism in the country (Res.) (L—26-3-75), 366-73.

North Eastern Areas (Reorganisation) Amendment Bill, Consid. as passed by R.S. L—18-3-75), 766-72.

Motion to pass (L—18-3-75), 288.

Report of Commission of Inquiry into Disappearance of Netaji Subhash Chandra Bose. (Res.) (LII—9-5-75), 419-20.

Reported burning of houses of Harijans and murder of their children in Havada, Bihar (CA) (LI—15-4-75), 204-20.

MUHAMMED SHERIFF, SHRI :

Setting up of Petrol in DIZ Area, New Delhi (L—24-3-75), 49-50.

MUKHERJEE, SHRI H. N. :—

Clearance of Power Project of Calcutta Electric Supply Corporation (L—9-4-75), 82.

Craft Centres for Poor Women (L—24-3-75), 105.

Excise duty on Tea (LI—25-4-75), 65-66.

Export of Iron Ore (LII—9-5-75), 255.

Finding of Central Vigilance Commission on Allegations against Chairman ITDC (LII—2-5-75), 180-81.

Foreign owned Vitamin 'C' units (LII—29-4-75), 36-37.

Hooghly National Riverways LII-8-5-75) 90-91

Hunger Strike by Extremist prisoner at Dum Dum Central Jail (L—19-3-75), 54-55.

Jaipur Udyog Ltd. (LI—23-4-75), 188-89.

Labour blamed for Slow Growth of Production (LI—10-4-75), 56.

Land under cultivation and production in West Bengal (LII—25-4-75), 140.

Levy for use of Water for Irrigation (LII—5-5-75), 41.

Liberalisation of Bank credit to Jute Mills

Loss in production re. to power shortage in West Bengal (LII—7-5-75), 35.

Meeting of Governors in Delhi (LII—30-4-75), 198-99.

MUKERJEE, SHRI H. N.—*contd.*

Memorandum submitted to Prime Minister by the Indian Youth Congress All India Youth Federation, All India Students' Federation and the National Students' Union (L—26-3-75), 83-84.

Outstanding amount of CD against Jaipur, Udyog Limited, (LII—9-5-75), 77-78.

Payments by Hindustan Lever Ltd. in case of foreign visitors (LI—25-4-75, 152-53.

Pricing Policy in Steel (L—20-3-75), 109.

Production of Essential Consumer goods in Public Sector (LII—30-4-75), 59-60

Production of Oil in Bombay High (L—25-3-75), 67-69.

Resignation by Shri V. G. Rajadhyaksha from Hindustan Liver Ltd. (LII—7-5-75), 181.

Setting up of Shipyards (LII—8-5-75), 210.

Shortage of Power during next three years (LI-23-4-75), 86-87.

Sons of Soil Formula (LII—9-5-75), 256-57.

Soviet Technological know-how for Agricultural Development in West Bengal. (LI—21-4-75), 94.

Taking over of "Metro" Cinema a Bombay and Calcutta (L—26-3-75), 140-41.

Trade prospects with Afghanistan (LI—11-4-75), 44.

UGC Grant to Gujarat Vidyapeeth Ahmedabad (LII—28-4-75), 33-34.

Use of Chemical Fertilizer (LII—28-4-75), 141.

Utilisation of Petro-dollars for raising Loans from Arab countries (LII—2-5-75), 71-72.

Debates

Alleged forged letter ascribed to be from employee of HINDALCO read by Shri Ganeshwar Misra in the House. (QOP) (LII—9-5-75), 270-71.

Approval of Proclamation in relation to Nagaland (Res.) (L—25-3-75), 290-96.

Budget Gujarat 1975-76 (XLIX—5-3-75). 261-62.

MUKERJEE, SHRI H.N.—*contd.*

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 330-34.

D.G. 1975-76 :

Ministry of External Affairs (LI—15-4-75) 279-88.

Gujarat Budget, 1975-76
D. G. (on account) 1975-76
DS.G. 1974-75 (L—21-3-75), 274-77.

Nagaland Budget, 1975-76.
D.G. (On Account) 1975-76.
D.S.G. 1974-75.
(L-25-3-75) 290-96.

Pondicherry Budget 1975-76—
D.G. (on account) 1975-76
D.S.G. 1974-75.
(L—20 3 75), 223-24.

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-75), 265-72.

Re. Question of Privilege (XLIX—3-3-75), 227.

Reported resumption of arms supply by USA to Pakistan (CA) (XLVIII—18-275), 245—50.

MUKHERJEE, SHRI PRANAB KUMAR

Agricultural Refinance Corporation (Amendment) Bill : Int. (XLIX—10-3-75, 227.

Alleged impropriety in announcement made outside the House about exemption from payment of new one per cent excise duty in certain cases (Matter under Rule 377). (XLIX—13-3-75) 203.

Alleged Victimisation of Employees Comptroller and Auditor General (M) (LII—8-5-75), 370-75.

Application Bill, 1975 Int. (L—20-3-75), 328
Consid. (L—20-3-75) 329.

Motion to Pass (L—20-3-75), 329-30.

Approval of Proclamation in relation to Nagaland (Res.) (L—25-3-75), 332-35.

Budget Gujarat, 1975-76 (XLIX—5-3-75) 259-67.

MUKHERJEE, SHRI PRANAB KUMAR—*Contd.*

D.E.G. (General), 1972-73.

Statement presented (LII—8-5-75) 259.

D.G. (Nagaland) 1974-75 :
(Dis) (LII—8-5-75), 335-41.

D.S.G. (Gujarat), 1974-75 :

Statement Presented (XLIX—5-3-75), 267.

General Budget 1975-76

General Discussion (XLIX—13-3-75), 256-68.

Gujarat Appropriation Bill, 1975 :

Int. (L—21-3-75), 326-27.
Consid. (L—21-3-75), 326-27.
Motion to Pass (L—21-3-75) 326-27.

Gujarat Appropriation (Vote on Account Bill, 1975
Int. (L—21-3-75), 324-25.
Consid (L—21-3-75), 325
Motion to Pass (L—21-3-75) 325.

Gujarat Budget, 1975-76
D.G. (on account) 1975-76).
D.S.G., 1974-75 (L—20-3-75), 202-03, 207-08, 210.
(L—21-3-75), 209-12, 219, 223-24, 310—17.

Nagaland Appropriation Bill, 1975 : Int (L-25-3-75) 337 consid & Passed (L—25-3-75), 337-38.

Nagaland Appropriation (No. 2) Bill, 1975 : Int. (LII-8-5-75), 342. Consid and Motion to pass (LII—8-5-75), 342-43.

Nagaland Appropriation (Vote on Accounts) Bill, 1975
Int. (L—25-3-75), 335-36.
Consid and Passed (L—25-3-75), 336.

Nagaland Budget, 1975-76 :

D.G. (On Account), 1975-76
D.S.G. 1974-75
(L—25-3-75), 332-35.

Pondicherry Appropriation Bill, 1975 :
Int. (L—20-3-75), 284.
Consid. (L—20-3-75), 284, 285.
Motion to Pass (L—20-3-75), 286.

Pondicherry Appropriation (Vote on Account) Bill, 1975
Int. (L—20-3-75), 282
Consid. (L—20-3-75), 282.

Motion to Pass (L—20-3-75), 283.

MUKHERJEE, SHRI PRANAB KUMAR—*Contd.*

Pondicherry Budget, 1975-76.

Presentation (XLIX—14-3-75) 244-46.

D.G. (on account) 1975-76
D.S.G. 1974-75 (L—20-3-75), 218-19 225-26, 274—78.

Reported attempts of international cartls to smuggle huge quantities of synthetic textiles in to India (LI—22-4-75), 224—48.

Reported closure of half of 7,000 Khandsari Units (CA) (L—26-3-75), 218—43.

Reported unearthing of racket in soiled notes conversion in Reserve Bank of Indi (CA) (XLVIII—27-2-75), 220-22, 225-26, 227-28, 229-30, 232—33.

Supplementary Demands for Grants (General 1974-75) :
Statement presented (XLIX—17-3-75), 245.

General Discussion (L—20-3-75), 326-27.

Suspension of Sub-rule (2) of Rule 206 of Rules of Procedure and conduct of Business in Lok Sabha in relation to Demands for Grants on Account (Nagaland) L—25-3-75 229-30.

Trust Laws (Amendment) Bill :
Int. (XLIX—10-3-75), 226.

Consid. (XLIX—17-3-75), 256-61.
Motion to pass (XLIX—17-3-75), 263.

MUKHERJEE, SHRI SAMAR :
Action on Demands of S. & T. Staff of Indian Railways (LI—15-4-75), 1—8.

Agitation by employees of Dandakaranya Project (L—20-3-75), 94.

Agreement with U.S.A. for Import of wheat (XLVIII—24-2-75), 157—58.

Atrocities on Harijans at North Damodar Colliery, Dugda (XLVII—19-2-75), 63.

Categorisation of work charged Staff of Dandakaranya Project (L—20-3-75), 46.

Consideration of Left Out Demands of Railway Employees (XLIX—4-3-75), 20-21.

Cut in pay of Employees of LLT, Madras (L—7-4-75), 85-86.

MUKHERJEE, SHRI PRANAB KUMAR—*Contd.*

Demands made by Trade Union Leaders of Hindustan Motors Ltd., Uttarpara, West Bengal (XLVII—19-2-75), 178.

Dispute between management and workmen of B.A.C. Company (P) Ltd., Korba (XLVII—20-2-75), 62-73.

Dispute between Management and workers of India Cements, Sankari, Tamil Nadu (XLVII—20-2-75), 144.

Durgapur Steel Plant (XLVIII—27-2-75) 6-7.

Employees dismissed and suspended on South Central Railway (XLVII—18-2-75), 187-88.

Employees whose services terminated/suspended in last Strike on Northern Railway (XLVII—18-2-75), 73-74.

Employees whose services were terminated/suspended in the last strike on Eastern Railway (XLVII—18-2-75), 186-87.

Export of tea during 1974 (XLVII—21-2-75), 177-178.

Free accommodation for employees of Dandakaranya Project (XLIX-13-3-75) 56.

Funds Required for Working of CLW (L-18-3-75) 108.

Import Bill of Drugs and Chemicals (XLVIII—25-2-75), 135.

Improvement of Jorhat and Lilabari Airports (LI—11-4-75), 12-13.

Low Production of Cotton (L—24-3-75), 97.

Memorandum from IITEA Madras (L—7-4-75), 225-26.

Memorandum received from Ichapore Ordance Factory Mazdoor Union re: Grant of Overtime Allowance to Defence Employees (XLVII—20-2-75), 144-45.

Outlay of Bokaro Steel Plant (XLIX—13-3-75), 43-44.

Pensionary benefits for Freedom Fighters Employed in Railways (L—18-3-75), 144-45.

Persons arrested for economic offences (XLVII—21-2-75), 63-64.

MUKHERJEE, SHRI PRANAB KUMAR—*Contd.*

Police repression on refugees in Mana Camp (XLVIII—27-2-75), 17-18.

Procurement of Kharif Crops (XLVIII—3-3-75), 81-85.

Recognition of Atomic Energy Staff Union, Bombay (L—26-3-75), 66-67.

Rehabilitation of repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75), 17.

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII-25-2-75). 1-6-.

Resignations Forced on Work-charged staff in Dandakaranya Project (L—20-3-75), 93.

Retrenchment of work charged staffi in Dandakaranya Project (XLIX—13-3-75), 102-103.

Section of Works committee of Rifle Factory and Metal and Steel Factory (XLIX-13-3-75), 125-26.

Seizure of contraband goods (XLVII—21-2-75), 65.

Steps to improve welfare and service condition of employees of IIT Madras. (L—7-4-75), 223-25.

Debates

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 267—78, 331-32.

Constitution (Thirty-Eighth Amendment) Bill : Consid. (LI—23-4-75), 214—20.

Prime Minister's statement on Jammu and Kashmir (M.) (XLIX—3-3-75), 250—58.

Reported unearthing of racket in soiled notes conversions in Reserve Bank of India (CA) (XLVIII—27-2-75), 228-29.

MUKHERJEE, SHRI SAROJ :

Accidents in Chakradharpur-Chandil section (XLIX—4-3-75), 116-17.

Alleged torture of Refugees in Sohagpur-Nowgang Camp in Raipur (M.P.) (XLVII—20-2-75), 186-87).

Amount due to Nationalised Coal Sector Public Sector Undertakings (L—19-3-75), 35-36.

MUKHERJEE, SHRI SAROJ—*Contd.*

Assistance to various Organisations to celebrate International women's year (XLIX—10-3-75), 71—74.

Automatic signalling in Chakradharpur Chandil Stations (XLIX—4-3-75), 226-27.

Balanced distribution of Seeds among Oil Producing States (LII—5-5-75), 128-29.

Bandel-Katwa Electrification Proposal rejected (L—18-3-75), 85.

Demand from Meal Canvassers of 3UP/4Dn Howrah Madras Mail (XLVII—18-2-75), 57-58.

Demands made by overseers in P & T Department (XLVIII—26-2-75), 198.

Discussions with U.K. on Diego Garcia Issue (LI—10-4-75), 90-91.

ESIC Hospital at Pandu, Kanpur. (XLVIII—27-2-75), 139.

Employment provided under Pilot Intensive Rural Employment Projects (L—24-3-75), 57.

Grievances of Employees Working in the Saha Institute of Nuclear Physics, Calcutta (XLIX—5-3-75), 115.

Help to non-Official women associations to celebrate International Women's Year (XLIX—10-3-75), 215-16.

Import of Natural Rubber (L—21-3-75), 25.

Inadequate supply of Oil seeds to West Bengal by other Stae (LII—28-4-75), 102.

Indo-US/Sub-Commission on Culture and Education (L—24-3-75), 198.

Malpractices in Kusunda Collieries under Bharat Coking Coal Ltd. (XLVIII—26-2-75, 198-99.

Memorandum from General Secretary, Rifles and Metal and steel Factory Canteen Workers Union declaring the workers as Government Servants (XLVIII—27-2-75), 35.

Memorandum submitted by All India Federation of State Government Employees Association (L—9-4-75), 117-18.

Migration of People from rural to Urban Areas (XLVIII—3-3-75), 94.

Persons arrested for economic offences (XLVII—21-2-75) 63-64.

Price of Mustard oil, Groundnut oil and other edible oils (L—7-4-75), 103-04.

MUKHERJEE, SHRI SAROJ—*Contd.*

Purchase of MSS of Sharmistha by USA Citizen (LI—21-4-75), 116.

Railway Advertisements given by Zonal Offices located at Calcutta (L—25-3-75), 206-07.

Ransacking of offices of "Frontier" and 'Darpan' Weekly papers of Calcutta (XLVIII—26-2-75), 84.

Reducing Price of Drug Materials (LIX—4-8-75), 227.

Rejection of Applications for Advertisements in Daily Paper of Calcutta (L—25-3-75), 99-100.

Relief benefits in Sohagpur-Nowgang Camp in Raipur (M.P.) (XLVII—20-2-75), 86-87.

Request for suburban-area facilities in Burdwan-Asansol section and fast train from Howrah to Asansol (L—8-4-75), 85-86.

Rise in the Prices of cloth by textile Mills (XLVII—21-2-75), 160-61.

Running over of six persons by Dankuni Local near Ultadanga. (XLVIII—25-2-75), 144-45.

Statutory Wage Board for non-journalists (XLIX—6-3-75), 146-47.

Unemployed persons in the country—(XLVII—20-2-75), 174-178.

Violation of Foreign Exchange Regulations by Nawab and Begum of Rampur (LII—7-5-75), 65.

D.G. 1975-76.

Ministry of Home Affairs (LII—29-4-75), 334—59.

MUNSI, SHRI PRIYA RANJAN DAS :

Allocation of Imported Sulphur for Manufacturing Fertilizers (L—8-4-75), 153.

Amendment to Industrial Dipsputes Act (LI—18-4-75), 80.

Amount spent on Sports (XLVIII—3-3-75), 160.

Bank Credit to Cotton and Jute Corporations of India (L—21-3-75), 27.

Benefits of Industrial disputes Act to employees of Pharmaceutical and allied industries (LI—10-4-75), 201-02.

MUNSI, SHRI PRIYA RANJAN DASS *Contd.*

Bhabatosh Committee's recommendations regarding Newspaper Groups Diverting their Funds (L—9-4-75), 66.

Black money and gold seized during raids (XLVII—21-2-75), 123-124.

CIA Activities in India (XLIX—12-3-75), 100-101.

Cases Involving Economic Offences against Shri R. N. Goenka and his Concerns (XLIX—14-3-75), 20-21.

Collaboration with various countries for research and development of space science (XLIX—12-3-75), 187—89.

Committee of review on Rehabilitation programme (XLIX—6-3-75), 175-76.

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-75), 202.

Complaints against Officials of Customs and Income Tax Departments (LI—25-4-75), 96.

Complaints lodged against Indian Express Group and Andhra Prabha Limited with CBI (XLIX—4-3-75), 192-93.

Complaints received against Andhra Prabha Co. Ltd. and Indian Express Ltd. (XLIX—4-3-75), 100-01.

Criticism of the International Film Festival in Western Press (XLIX—5-3-75), 120.

Delhi-Calcutta Trunk Services (L—19-3-75), 97.

Distribution of certain Imported Chemicals in States (LII—9-5-75), 235-36.

Employees working in Airport Authority (XLIX—7-3-75), 60-62.

Enquiry into Bursting of Crackers by Railway Employees after the death of Shri L. N. Mishra (XLVIII—25-2-75), 90.

Financial aid given by Industrial Reconstruction Corporation of India to Sen Raleigh Cycle Co. (XLIX—14-3-75), 143-44.

Formation of Bengali Regiment (XLIX—13-3-75), 126-27.

Funds for utilisation of surface water and Development of Agriculture (L—7-4-75), 215.

Import of Commodities from Bangladesh (LII—2-5-75), 18-19.

MUNSI, SHRI PRIYA RANJAN DASS— *Contd.*

Import of Sulphur (L—8-4-75), 66.

Indigenous Production of Certain Chemical Raw Materials (LI—15-4-75) 126.

Indo-Bangladesh Relations (XLIX—13-3-75), 126.

Indo-U.S. Commission and U.S. aid (XLVII—21-2-75), 81-82.

Inviting Tenders for Purchase of Cargo ships (LI—10-4-75), 83-84.

Issue of import licences to East Anglia Plastic Company (L—21-3-75), 138.

Licences Issued to Philips Company Limited (LI—16-4-75), 69-70.

Loan sanctioned for additional employment programme (LII—9-5-75), 85-86.

Mobilisation of Technical Skill to discover New Oil Fields (XLIX—4-3-75), 11.

National Film Development Corporation (XLVIII—26-2-75), 69-70.

Number of employees in Indian Airlines (LI—11-4-75), 115-16.

Operation of Parallel Banking Institutions (XLIX—14-3-75), 140—42.

Over Production in Coca-Cola Bottling Plants (XLIX—5-3-75), 10.

Participation by Chinese in World Table Tennis at Calcutta (XLIX—6-3-75), 67-68.

Proposal not to Export Coal (XLVIII—28-2-75), 15-16.

Proposal to hold Conference of Non-aligned countries in India (L—20-3-75), 126.

Radio and T.V. Programmes on Netaji's Birthday (XLIX—12-3-75), 137-38.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 41-43, 45.

Representation from West Bengal for setting up Industries in the State (LII—30-4-75), 6-7.

Requirements of Ammonia Gas to produce Nitric Acid (LI—22-4-75), 81.

Selling Price of Sulphuric Acid (LII—29-4-75), 77-78.

MUNSI, SHRI PRIYA RANJAN DASS : *Contd*

Ships under SCI and Indian Steamership Co. (L—20-3-75), 125.

Sick units taken over by Industrial Reconstruction Corporation of India (XLIX—14-3-75), 66-67.

Steps to bring about uniformity in Customs Duties (LI—18-4-75), 252.

Synthetic Nitric Acid Manufacturing Units (LII—6-5-75), 76-77.

Terminal Building at Calcutta Airport (XLVIII—28-2-75), 108-109.

U.G.C. aid to Calcutta and other Universities (XLVIII—3-3-1975), 45.

U.G.C. Grants to Universities (L—7-4-75), 79-80.

Un-economic arrangements of Delhi—Patna—Calcutta Flight (XLIX—14-3-75), 142-43.

Units engaged in production of Anhudrocus Ammonia (LI—15-4-75), 29.

Units engaged in Production of Sulphuric Acid and Oleum (LII—29-4-75), 202-203.

Visit of Chief of Royal Air Force of Great Britain to India (L—20-3-75), 61.

Whole-sale price index (XLVIII—21-2-75), 20.

Work Load study of small scale industries service Institutes (LII—30-4-75), 23.

World Hindi Convention at Nagpur (XLVII—20-2-75), 16.

Debates

Constitution (Amendment) Bill:

(Amendment of articles 101, 102 etc.) by Shri Priya Ranjan Dass Munsi Consid. (XLIX—7-3-75), 356—58.

Constitution (Amendment) Bill:

(Amendment of Article 324) by Shri R. P. Ulaganambi.

Consid. (XLVIII—21-2-75), 339—46.

D.G. 1975-76—Ministry of External Affairs (LI—16-4-75), 290-91, 297.

General Budget 1975-76:

General Discussion (XLIX—12-3-75), 318—25.

Jute Workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 439.

MUNSI, SHRI PRIYA RANJAN DASS : *Contd*

No Confidence in the Council of Ministers (M) (LII—9-5-75), 458—72.

Rs. Adjournment Motions (Query) (L—7-4-75), 246-50; (LI—11-4-75), 216-17.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res) (LII—9-5-75), 386—92.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's Car was attacked and Shri Samar Guha M.P. sustained injuries (M) (L—5-4-75), 363—79.

MURUGANANTHAM, SHRI S. A.:

Agitation threat by All India Loco Running Association (LI—22-4-75), 185—87.

Allocation for new Railway Lines in Backward Areas during Fifth Plan (XLVII—18-2-75), 79-80.

Assistance for Development of Cities from Metropolitan Development Fund (L—24-3-75), 130-31.

Assistance from World Bank (XLVII—21-2-75), 69-70.

Attack by jewish terrorists on India House at New York (XLVII—20-2-75), 132-133.

Auction of Residential Plots at Talwara Township (L—19-3-75), 109.

Bilateral consultations with UK in New Delhi (LI—10-4-75), 96.

Cadre training Camps for activies of Agricultural Labour Organisations (XLIX—6-3-75), 134.

Central Team for Drought Hit Tamil Nadu (XLVIII—24-2-75), 17—19.

Changes in Industrial Licensing Policy (XLVII—19-2-75), 188.

Control of Rubber Exports (XLIX—7-3-1975), 71-72.

Control on Tobacco Industry (XLIX—12-3-75), 97.

Conversion of Coal-based into Fuel Oil-based Fertilizer Plants (XLVIII—25-2-1975), 143.

Development of the multi-purpose Cattle Breed at Patiala (XLVIII—3-3-1975), 92-93.

MURUGANANTHAM, SHRI S.A. : *Contd.*

Distribution of Raw Materials (L—26-3-75), 155-56.

Drilling of oil wells in Tamil Nadu (LI—22-4-75), 56.

Effect of re-introduction of prohibition on tourism in Tamil Nadu (XLIX—14-3-75), 175-76.

Excise Duty on Lint and Cotton Seeds (LII—2-5-75), 185-86.

External Assistance for Visakhapatnam (L—20-3-75), 58.

Facts-Finding Sub-Committee on Replantation Subsidy to Tea Estates (LI—18-4-75), 283.

Fifth Plan outlay for Health and Family Planning (XLIX—6-3-75), 44-45.

Foreign Minister's Proposed visit to U.S.A. (L—20-3-75), 25.

Growth Rate of Tourism (XLVIII—28-2-75), 161-62.

Heirloom Jewellery of Late Nawab of Rampur (LII—9-5-75), 225-26.

Inclusion of Tamil Nadu Land Reform Measures in IXth Schedule to the Constitution (L—7-4-75), 44-45.

Indo-Sri Lanka agreement for exchange of Scientific and Technical information (LI—16-4-75), 105-06.

Inter-Ministerial Committee on Unremunerative old contracts with Wagon Industry (LII—6-5-75), 74.

Krishna River Water Dispute Tribunal (XLVIII—24-2-75), 154.

Meeting of Indian Labour Conference (LI—18-4-75), 33.

Memorandum submitted by Freedom Fighters Committee at Pondicherry (LII—30-4-75), 53-54.

Nationalisation of Private Sugar Mills in Tamil Nadu (L—24-3-75), 211.

New Steel casting units (XLIX—5-3-75), 148.

Permission to freelance producers to make T.V. Films (XLIX—5-3-75), 163.

Persons dealing in forged transport documents in Coimbatore (LII—9-5-75), 80.

Plan of O. & N.G.C. to undertake off-Shore drilling (XLIX—4-3-75), 165.

MURUGANANTHAM, SHRI S.A. : *Contd.*

Plant set up by Modern Bakeries to manufacture Nan (LII—28-4-75), 15—21.

Police Assistance for Resuming Academic Activities in Shymlal College, Delhi (XLIX—10-3-75), 94.

Price of Rice in Tamil Nadu (XLIX—17-3-75), 84.

Production of certain categories of cloth for handloom sector (LII—2-5-75), 55.

Production of oil from Bombay High (XLVII—18-2-75), 159.

Progress on Construction of Fertilizer Plants (XLVIII—25-2-1975), 68.

Proposal to set up Regional Laboratories (LII—29-4-75), 74-75.

Purpose of conducting the Film Festival (XLVII—19-2-76), 69.

Reaction of Pharmaceutical Organisations to abolition of brand names of drugs (LI—15-4-75), 35.

Reduction in prices of Chemicals by STC (LI—18-4-75), 2-5.

Reduction in prices of drugs allowed by S.T.C. (XLVII—21-2-75), 189.

Re-introduction of Prohibition by Tamil Nadu Government (L—24-3-75), 56.

Report of Special audit party on ITDC (LII—2-5-75), 171-72.

Report of Tobacco Excise Tariff Experts Committee (LII—9-5-75), 201.

Request from vanaspati industry for creating fresh capacity (LII—5-5-75), 74.

Restructuring of State Electricity Boards and Central Electricity Authority (LII—7-5-75), 203.

Review of fertiliser feed stock policy (LII—6-5-75), 185.

Setting up of a Factory to manufacture Aluminium Floride near Madurai (L—9-4-75), 75-76.

Setting up of Food Testing Laboratory in Hotels by I.T.D.C. (XLVIII—28-2-75), 61.

Setting up of Government Machinery for Public Distribution of Essential Commodities (L—26-3-75), 85-86.

MURUGANANTHAM, SHRI S.A.: *Contd.*

Setting up of T.V. Stations at Calcutta, Madras and Mussoorie (XLIX—5-3-75), 35.

Setting up W.H.O. Aided Mosquito Research Unit in Pondicherry (L—20-3-75), 137.

Smuggling Activities on Darjeeling Nepal Border (LI—11-4-75), 62-63.

Strike by class I employees of L.I.C. (XLIX—14-3-75), 82.

Supply of Power to Industrial Units in Delhi (L—9-4-75), 185.

Techno-economic study for development of Western Ghats (XLIX—5-3-75), 164.

Tirunelveli Kanyakumari Rail Link (L—8-4-75), 75.

Trade agreement between India and Pakistan (XLVII—21-2-75), 186-187.

Trawlers allotted to small units leased to multinational (LI—21-4-75), 101-02.

Use of Hindi in Examination on Southern Railway (LI—15-4-75), 141.

Visit to Iraq by Prime Minister of India (XLVIII—27-2-75), 52-53.

Workship on Health Education (XLIX—13-3-75), 85-86.

Constitution (Amendment) Bill:

(Amendment of Article 324) by Shri R. P. Ulaganambi Consid. (XLVIII—21-2-75), 310—13.

D.G. 1975-76:

Ministry of Industry and Civil Supplies (LII—28-4-75), 327—32.

Issue of Import Licences for Polyester Fibre (H.A.H. Dis.) (XLVIII—24-2-75), 363.

Loss suffered by Super Bazar, Delhi (HAH Dis) (LII—28-4-75), 349-50.

NAHATA, SHRI AMRIT :

Visit of Central Study Team to drought affected districts of Rajasthan (L—7-4-75), 22.

Debates

General Budget, 1975-76 :

General Discussion (XLIX—10-3-75), 303—15.

NAIK, SHRI B.V. :

Activities of Planning Commission (LI—23-4-75), 137.

Aid from a Saudi Arabia. (L—21-3-75), 54.

Aircraft obtained by Indian Airlines and Air India (XLIX—7-3-75), 201.

Amelioration of condition of fallen women (L—24-3-75), 151-52.

Analysis of date collected about atomic explosion (XLIX—12-3-75), 191.

Annual Plan for Karnataka for 1975-76 (LI—16-4-75), 34.

Asian Collective Security (XLIX—6-3-75), 85.

Atomic Stations use more Energy than they produce (L—9-4-75), 189—91.

Attempts made to put Private Sector Joint Stock Scheduled Banks in Joint Sector of Economy (XLVIII—28-2-75), 100-101.

Capacity of AIR Dharwar (XLIX—5-3-75), 88.

Cases not referred to MRTP Commission (L—18-3-75), 112-13.

Celebration of International Women's Year (XLVIII—3-3-1975), 108—110.

Central team for drought hit Tamil Nadu (XLVIII—24-2-75), 21.

Change in U.S. *Postures* towards India after recent developments in South East and West Asia. (LI—18-4-75), 61-62.

Cheating of Balrangani Branch of Central Bank of India (XLIX—6-3-1975), 16-17.

Chemical Industries with High Pollution Potential (L—25-3-75), 126-27.

Closing of Post Offices (L—9-4-75), 187-88.

Completion of bridge across river Kali on West Coast (XLIX—6-3-75), 162-63.

Compulsory Family Planning (LII—8-5-75), 28—30.

NAIK, SHRI B.V. : *Contd*

Construction/repair of Border Roads under Ministry of Defence (LII—8-5-75), 211-12.

Contract with Iron-Ore and Manganese Ore importing countries (LI—18-4-75), 325.

Coordination in Researches in the Fields of Social, Economic and Political Sciences (XLIX—12-3-75), 82-83.

Cover Agencies Working for Foreign Intelligence Organisations (LI—16-4-75), 140-41.

Criteria for referring cases under MRTP Act (XLIX—4-3-75), 1—7.

Dailies in India and their circulation (LI—16-4-75), 166-67.

Decision on underground Railway System in Bombay (L—18-3-75), 4.

Decline in Gross Tonnage of Coastal Shipping (LI—10-3-75), 188.

Definition of Marginal Farmers (LI—21-4-75), 87-88.

Demand for New Railway lines (LII—6-5-75), 173-74.

Demobbing of Military Personnel (XLIX—13-3-75), 116.

Deposit of Iron ore in North Kanara District of Karnataka (XLIX—13-3-75), 105.

Development of Marine Products (L—7-4-75), 27-28.

Distribution of Surplus Land (XLVIII—3-3-1975), 202-03.

Dual Purpose Aircraft (L—20-3-75), 33.

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75), 8-9.

Equity Capital held by Government Public Sector Undertakings (L—21-3-75), 145.

Essential drugs for Mass Consumption (LI—15-4-75), 138.

Estimate of crowd at Boat Club meeting on 6th March, 1975 (L—9-4-75), 79-80.

Expenditure incurred on Techno-Economic Survey for Hubli-Karwar Rail Link (LI—22-4-75), 76-77.

NAIK, SHRI B.V. : *Contd*

Expenditure on old age pension (L—24-3-75), 115.

Export of Sugar (LI—11-4-75), 7.

Extraction of Manganese and Iron ore from Kali Hydel Project (LI—10-4-75), 53-54.

Fall in Tourist Traffic (XLIX—14-3-75), 199-200.

Filling up of vacancies of members of planning commission (XLIX—5-3-75), 183.

Fresh reforms in Industrial licensing (LI—23-4-75), 19.

Geological and Ecological Warfare (LII—8-5-75), 198-99.

Grievances of foreign tourists (LII—2-5-75), 189-90.

Gross income earned by Nationalised Banks (LI—18-4-75), 218-19.

Holding of Elections (LII—7-5-75), 97.

Holding of Parliamentary Session at a more Congenial Place (LII—5-5-75), 234-35.

Import of Wheat and Rice during 1975-76 (L—7-4-75), 9—14.

Increase in DA of officers of State Bank of India (LII—9-5-75), 110.

Increase in Naval Commands (LI—18-4-75), 143.

India's Exports to Canada (LI—25-4-75), 5-6.

Interim Report of National Commission on Agricultural regarding quantum and price of levy foodgrains (L—7-4-75), 169-70.

Investigation against Ballarpur Paper and Straw Boards Limited by M.R.T.P. Commission (L—25-3-75), 125-26.

Invitation to Prime Minister from Abroad (LII—8-5-75), 189.

Iron Content needed in Exportable Iron Ore (L—21-3-75), 144.

Irrigation Potential of Tail Waters of Kali Hydro Electric Project. (XLVI—12-3-75), 145.

Issuing of Commonman's version of Budget (LI—25-4-75), 160-61.

NAIK, SHRI B.V.—*contd.*

Law and order situation in Metropolitan Cities (LII—30-4-75), 123-24.

Licensing Procedure adopted by Cardamom Board (XLIX—7-3-1975), 89-90.

Linguistic classification of Railway employees (L—25-3-75), 126.

Loans advanced by Film Finance Corporation to New Producers (XLIX—12-3-75), 8.

Misreporting of Hartal in Srinagar by AIR (L—26-3-75), 81.

Modernisation of Places of Pilgrimage (XLIX—7-3-1975) 200-201.

New Electronic Manufecturing Units Licenced (L—19-3-75), 163.

New lines sanctioned during 1974-75 (XLIX—4-3-75), 151-52.

New Rail Lines under construction in Backward Areas (LI—15-4-75), 138.

Non-compulsory NCC Training (XLIX—13-3-75), 105-06.

Number and Tonnage of Ships in Indian Mercantile Navy. (LI—18-4-75), 143-44.

Number of Indian Tourists visited abroad (LI—18-4-75), 325-26.

Number of non-Nationalised Banks in the Country. (L—21-3-75), 143.

Oil Bearing Zones in Indian Territorial Waters (LII—29-4-75), 59.

Oil Wells in Arabian Sea (LII—8-5-75), 201-02.

Opening of Television Centres in Fifth Plan and T.V. and Community TV Sets in operation (L—9-4-75), 188-89.

Period of holding enquiry under the MRTP Act (LII—29-4-75), 162-63.

Post Boxes in Villages (XLIX—12-3-75), 191-92.

Post Office at Ajjibal (L—26-3-75), 171.

Price of Diesel (L—8-4-75), 195-96.

Pristine Culture of Adivasis and Tribals (L—7-4-75), 170-71.

NAIK, SHRI B.V.—*contd.*

Production and demand of Sodium Tripoly Phosphate (L—8-4-75), 196-97.

Production and Procurement of Wheat and Paddy (LII—28-4-85), 24-26.

Production of Organised Sector (L—26-3-75), 170-71.

Provision of Broadcasting Stations for Backward Areas (L—19-3-75), 33.

Public Distribution Centres. (LI—23-4-75), 27-29.

Rates of interest charged by Nationalised Banks (LII—2-5-75), 81-82.

Rational Port Utilisation (XLIX—13-3-75), 24.

Raw Deal with Agricultural Labour (XLIX—13-3-75), 24-29.

Reduction in prices of Chemicals by STC (LI—18-4-75), 5.

Reservation of Front Seats in Aircraft of Indian Airlines (L—21-3-75) 144.

Results of Green Revolution (XLIX—10-3-75), 79-80.

Review of cases pending in courts (XLIX—4-3-75), 152-53.

Revision of Fifth Plan (L—9-4-75), 189.

Sanskrit Pathshala and Urdu Madrasa (LII—5-5-75), 228.

Schemes in respect of Fish Farmers Development Agency. (LII—28-4-75) 24.

Scrutiny of Report of MRTP Commission by the Ministry of Law, Justice and Company Affairs (LII—6-5-75), 39-40.

Separate shipping Corporations by Coastal States (L—20-3-75), 110.

Setting up an Organisation of Iron Ore and Manganese Ore Exporting countries cartel (LI—25-4-75), 64-65.

Setting up of a Thermal Station in Karnataka (LI—26-4-75), 15-16.

Setting up of an organisation on raw material (XLIX—14-3-75,) 85.

Setting up of Power Projects in Private Sector (XLIX—5-3-75), 28.

NAIK, SHRI B.V.—*contd.*

Settlement of Cauvery dispute (L—24-3-75), 33-34.

Share of Government L.I.C. and U.T.I. in Joint Industrial Units (L—9-4-75), 22-23.

Shares of Public Sector Industries in Private Sector (L—19-3-75), 163-64.

Speedy Completion of 13 Major Irrigation Projects (LII—5-5-75), 102.

Steps to curb unauthorised interlending within the private corporation Sector (L—8-4-75), 197-98.

Steps to make Limited Company Non-capitalistic in its constitution and work (LI—15-4-75), 27.

Steps to meet requiremens for Crude Oil for Industry and Agricultural (XLVIII—25-2-1975), 14.

Supply of Kerosene in Bomby (L—25-3-75), 19-25.

Supply of Kerosene Oil in non-electrified villages and houses (L—8 4-75), 197.

Take over of Rice Trade (LI—21-4-75), 17.

Teaching of theory of Relativity (LII—28-4-75), 137.

Techno-economic survey for new lines (LII—29-4-75), 161-62.

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75), 11.

Tourist Attraction involving Natural Rock Formation (LI—11-4-75), 47.

Transmission of Science and Technology to Hilly, Forest and Backward Areas (L—19-3-75), 163-64.

Under-production by Drug Firms (L—8-4-75), 89-90.

Under-utilisation of built in Infra-structure for tourist traffic (XLIX—14-3-75), 182.

Utilisation capacity in Indian Airlines and Air India (XLIX—14-3-75), 183-85.

Vijaynagar, Vishakhapatnam and Salem Steel Plants (L—20-3-75), 111.

Withholding of Licences of Foeign Drug Firms (XLIX—4-3-75), 151.

Yield of rain fed paddy in India and other countries (L—24-3-75), 150-51.

NAIK, SHRI B.V.—*contd.*

Zero-Growth of Population (LI—10-3-75), 188-89.

Debates

Approval of Proclamation in relation to Nagaland (Res), (L—25-3-75,) 319-22.

Attempt on the life of Shri A.N. Ray, Chief Jusice of Supreme Court of India (Dis) (L—24-3-75,) 329-31

B.O.H. (IX-25-4-75), 228-30.

Constitution (Thirty Eighth Amendment) Bill Consid. cl. (LI-23-4-75), 306, 317.

Contempt of the House (M) (XLIX-6-3-75), 272.

D.G. 195-776. Ministry of Commerce (LI-25-4-75), 270-72.

D.G. 1975-76.-Ministry of Defence, (LI-16-4-75), 319-25.

D.G. 1975-76 : Ministry of External Affairs (LI-15-4-75), 299-305.

D.G. (Railways) 1975-76, (L-18-3-75), 318-23.

Demonstration by Delhi Teachers (XLVIII-26-2-75), 249.

Disapproval of the Press Council (Second (Amendment), Ordinance, 1974 (Res.), (L-24-3-75), 378-82, 417.

Dowry Prohibition Act (HAH DIS), (LI-11-4-75), 367-68.

Dues payable to Delhi Municipal Corporation (H.A.H. Dis) (XLIX—17-3-75), 487-90.

Finance Bill, 1975

Consid (LII—30-4-75), 370-75.

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 367—72.

Growth of Facism in the country (Res) (L—26-3-75), 348-52.

Loss suffered by Super Bazar, Delhi. (HAH DIS) (LII—28-4-75), 343-46.

NAIK, SHRI B. V.—contd.

Measures to remove economic and Social injustice to women. (Res) (LI—25-4-75), 366-70.

Maharashtra-Karnataka Boundary Dispute (HAH Dis) (LI—21-4-75,) 355-59.

Nagaland Budget, 1975-76. D.G (.On Account) 1975-76. D.S.G. 1974-75 (L—25-3-75), 319-22.

New Steel Plants in Southern Region (St) (LI—11-4-75), 250.

Press Council (Amendment) Bill Consid. (L—24-3-75), 378-82, 417.

Problems confronting the Textile Mills managed by the National textile Corporation (Under Rule 377) (LI—11-4-75), 253, 255-56.

Railway Budget 1975-76. : General Discussion (XLIX—7-3-75), 256-58.

Reported abrupt closure of Banaras Hindu University (CA) (L—19-3-75), 238-41.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L—18-3-75), 303, 361-62.

Reported discriminatory policy in fixation of procurement price of rice (CA) (LI—21-4-75), 223-26.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 216, 218-21.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 344-48, 362.

Supplementary Demands for Grants (General) 1974-75 General Discussion (L—20-3-75), 325-26.

Trust Laws (Amendment) Bill: Consid. (XLIX—17-3-75), 255-57. Consid. cl. (XLIX—17-3-75), 261-63.

NAIR SHRI N. SREEKANTAN :

Alignment work on Ernakulam-Alleppey Railway Line (LI—22-4-75), 98.

Construction of Aerodrome at Cochin (LI—25-4-75), 83-84.

Dismissal of Employees by Brazillian Embassy in India (L—20-3-75), 57.

Implementation of Suggestion in the Report of the Commissioner for S.C. and S.T. regarding Inter-caste Marriage (LI—23-4-75), 81-82.

NAIR, SHRI N. SREEKANTAN—contd.

Industrial Licence for Establishment of a Confectionary Unit by Cooperative Sugar Ltd., Chittur (L—19-3-75), 38.

Kapurthala Plot (LII—28-4-75), 89.

Licence to set up Wax Factory by Travancore Cochin Chemicals (L—9-4-75), 140.

Release of Land of Firing Range at Malappuram for Development of Town (LII—8-5-75), 25-28.

NARENDRA SINGH, SHRI :

Assistance being given to Migrants and Small Scale Industries (LII—8-5-75), 130.

By weekly Train between Chopan and Singrauli (L—18-3-75), 152-53.

Delhi School Teachers' Cooperative House Building Society (LII—28-4-75), 44.

Expenditure on Crash Programme for Employment (XLIX—10-3-75), 65-68.

Expenditure of Indian Missions abroad and economy measures taken (LII—8-4-75), 123-24.

Export of Shellac (LII—9-5-75), 111.

Implementation of Garibi Hatao Programme (LI—16-4-75), 65-68.

Income Profits of Nationalised Banks (LI—25-4-75), 36.

Introduction of Passenger Trains on Katni-Singrauli-Chopan Section (L—18-3-75), 8-11.

Labour disputes pending in High Courts and Supreme Court (LI 15-4-75), 49.

Leather Export Policy (LI—18-4-75), 309-10.

Pay scales of physical Education Teachers (L—7-4-75), 107-08.

Pay Scales of Veterinary Doctors (LI—21-4-75), 73-74.

Proposal to give Scholarships to Sportsmen (LII—5-5-75), 42-43.

Removal of Unauthorised coal Depot in Sector II, R.K. Puram, New Delhi (LII—5-5-75), 185.

Setting up of All India Institute of Paediatrics in M.P. (LI—18-4-75), 89.

NARENDRA SINGH SHRI—contd.

Statements of Moveable and Immovable, Property of Ministers (L— 26-3-75, 11-20.

Supply of Drinking Water in Moti Nagar, New Delhi (LII—5-5-75), 185.

NAYAK, SHRI BAKSI :

Requirements and Availability of Industrial Gas (XLIX—5-3-75), 79.

Suspension of Steel Supplies (XLVII—20-2-75), 95.

NAYAR, SARIMATI SHAKUNTALA :

Arrest of, (LI—23-4-75), 384.

NEGI, SHRI PARTAP SINGH :

Construction of Dams in Tehai (LI—21-4-75), 91.

Development of Hilly Areas (XLVII—19-2-75), 16.

Imposition of land development Tax in Hill Areas (LII—28-4-75), 92.

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 368-72.

Presidents' Address (M) (XLVIII—26-2-75) 221-27.

NIMBALKAR. SHRI :

Additional amount of Sugar earmarked for purchase by STC (XLIX—10-3-75), 173.

Check on Influx of people to cities (XLIX—10-3-75), 203.

Closure of Khandsari Units in U.P. due to imposition of levy on Khandsari (XLIX—10-3-75), 41.

Complaints regarding Malpractices in Bombay Rationing System (XLIX—17-3-75), 76-77.

Dam on Varna River (L—7-4-75), 217-18.

Damage to frescoas in Ajanta Caves by Electric Lights. (XLIX—17-3-75), 189-90.

Demand for Commission enquire into Allegation of I.H.F. (XLVIII—3-3-1975), 89-90.

Discussion on Draft of Industrial Relations Bill wigh IIC (XLIX—6-3-75), 89.

NIMBALKAR, SHRI—contd.

Diversification of F. C. I. activities (XLVIII—24-2-75), 187.

Effect of cut in Power Utilisation by Industries in Bombay (XLVIII—27-2-75), 53-54.

Enrolment of Gir Sanctuary (XLVIII—24-2-75), 101-02.

Exposure of our villagers to Health Hazards (XLIX—6-3-75), 163-65.

Fall in National Income (XLVIII—26-2-75), 56.

Hiranyakashi Project in Kolhapur (L—7-4-75), 83-84.

Import of Footwear by Australia (XLVIII—28-2-75), 181.

Increase in Malaria Cases in West Bengal (XLVII—20-2-75), 71-72.

India's participation in Discussions with Oil Exporting Countries (XLVIII—25-2-75), 89.

Influx of Arms into West Asia (XLVII—20-2-75), 186.

Kolhapur Airport (LI—11-4-75), 33.

Liquidation of bogus small units (XLVII—19-2-75), 158.

Movement of Jaggery under priority Class 'E' of Railway Freight (XLVII—18-2-75), 94.

New Sugar factories in cooperative sector (XLIX—10-3-75), 172-73.

Opening of Suez Canal by U.A.R. (XLVII—20-2-75) 84-85.

Out-dated procedures for the purchase of spares from Affluent countries of the West (L—21-3-75, 41.

Production of Bearings—(L—19-3-75), 101-02.

Report of the Fact Finding Committee on Newspaper Economics, (XLVII 19-2-75), 193.

Rupee payment trade with Socialist countries (XLIX—7-3-75), 82-83.

Rural Employment Guarantee Scheme (XLIX—5-3-75), 152.

Security Measures in Aijal in Mizoram (XLVII—19-2-75), 84.

Setting up of a TV Tower at Panala in Kolhapur District (L—26-3-75), 73.

NIMBALKAR, SHRI : *Contd.*

Sugar Factory in Kagal Taluks, Maharashtra (L—7-4-75), 217.

Suggestion made by RBI in regard to Winding up of the Department of Banking (XLVII—21-2-75), 88-89.

Tourists visiting India (XLIX—14-3-75), 98.

Trade Relations with Maurtius (XLVIII—28-2-75), 72-73.

Trade with Malaysia (XLIX—14-3-75), 9.

Utilisation of Capacity in Rubber Goods manufacturing companies (XLIX—5-3-75), 41.

Wagon Requirement during next Five Years (XLIX—4-3-75), 125.

Withdrawal of deviation surcharge on reopening of Suez Canal (XLVIII—27-2-75), 92-93.

Debates

D.G., 1975-76 :

Ministry of Industry and Civil Supplies (LII—29-4-75), 282—85.

Finance Bill, 1975 :

Consid. (LII—30-4-75), 327—32.

General Budget, 1975-76 :

General Discussion (XLIX 12-3-75), 237—40.

President's Address (M) (XLVIII—25-3-75), 245—49.

NURUL HASSANS PROF. :

Measure to remove economic and Social injustice to women (Res.—*Debate adjourned* (LI—11-4-75), 337.

Rampur Raza Library Bill :
Consid. (L—26-3-75), 275-76, 289—92.
Motion to pass (L—26-3-75), 294.

Reported closure of Jawaharlal Nehru University (CA) (L—9-4-75), 220—22, 224—28, 229, 233—35.

Reported decision of Delhi Higher Secondary Teachers to launch satyagraha (C.A.) (L—18-3-75), 225—56.

Revision of Pay Scales of Teachers in Delhi (St) (L—25-3-75), 217—19.

ORAON, SHRI KARTIK :

Completion of additional loops in Bandel-Burdwan section (L—8-4-75), 205.

Indian Engineering Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 3-4.

ORAON, SHRI KARTIK : *Contd.*

Prospect to increase Trade with foreign countries (LII—2-5-75), 75.

Railway lines in Meghalayala (L—8-4-75), 57.

Study by Oak Ridge National Laboratory of U.S. Atomic Energy Commission on Nuclear Powered Agro-Industrial Complex in Upper Gangetic Plain (LI—23-4-75), 29-30.

Debates

D.G. 1975-76:

Ministry of Industry and Civil Supplies (LII—29-4-75), 256—62.

Finance Bill, 1975:

Motion to pass (LII—5-5-75), 378—80.

Finance Bill, 1975 :

Motion to pass, as amended (LII—5-5-75), 378—80.

Maintenance of Internal Security (Amendment) Bill :

Int. (LII—7-5-75), 337.

ORAON, SHRI TUNA :

A.I.R. Stations in Eastern Region, (XLIX—5-3-75)., 122.

Ad hoc Employees in CIS Grade IV (XLIX—5-3-75), 124.

Agricultural Labour in Tripura (LII—8-5-75), 135-36.

Allocation for West Bengal State Electricity Board for Fifth Plan (L—26-3-75), 63.

Allocation for fisheries in West Bengal during Fourth Plan (LII—28-4-75), 117.

Allocations for Construction of houses under Low and Middle Income Housing Scheme (XLVIII—3-3-75), 136-37.

Allotment of Indane Gas Agencies in various Districts of West Bengal (LII—29-4-75), 196-97.

Annual Plan for Tripura for 1975-76 (LI—16-4-75), 104-05.

Applications for Newsprint from Small Newspapers and Ex-Periodicals (LII—30-4-75), 226—28.

Appointment of Persons in Companies during the last three years (LII—29-4-75), 105.

Approval of foreign investment proposals (L—26-3-75), 195-96.

ORAON, SHRI TUNA : *Contd.*

Assessment of 'Project Tiger' Programme (XLVIII—24-2-75), 113-14.

Assistance sought by West Bengal State Electricity Board for Santaldih Thermal Station and Purulia Howrah Transmission line (LI—23-4-75), 173-74.

Bengal-Assam River Services through Bangladesh (XLVIII—27-2-75), 110.

Central Aid for Sunflower cultivation in West Bengal (LI—21-4-75), 127.

Central grants to drought affected States and their utilisation (LII—9-5-75), 136-37.

Closure of India's Tea Boards Centre at Melbourne (XLVIII—28-2-75), 46-47.

Coal Production in Fifth Plan (XLIX—5-3-75), 50.

Companies registered in Eastern and North Eastern States during the last three years (LI—15-4-75), 78.

Complaints from Maharashtra regarding Waste and Non-consumable Material in Imported Foodgrain (LI—21-4-75), 129.

Completion of Santaldih Thermal Power Station (LII—30-4-75), 228.

Construction of Tourist Hotel at Neermahal, Udaypur by ITDC (LI—25-4-75), 143-44.

Contribution of powerlooms in India's Exports (LI—11-4-75), 86—88.

Crisis faced by Drugs and Pharmaceutical firms of West Bengal (XLIX—4-3-75), 131-32.

Development of Cotton Textile Industry (XLIX—14-3-75), 162-63.

Development of Rajabagan Dockyard, Calcutta and Indigenous Construction of Trawlers (LII—28-4-75), 148.

Development of Tribal Areas of West Bengal (L—9-4-75), 180-81.

Direct flights from Calcutta (XLIX—14-3-75), 108-09.

Disposal of Licensing applications (L—26-3-75), 197.

Electrification of villages in Eastern and North Eastern States during Fifth Plan (LII—30-4-75), 167-168.

ORAON, SHRI TUNA : *Contd.*

Establishment of Refinery for Cinreman Oil Meghalaya (L—18-3-75), 98-99.

Establishment of University at Cachar in Assam (XLVIII—24-2-75), 223.

Expenditure on crash programme for rural employment in West Bengal (LII—28-4-75), 117.

Expenditure on electrification of Panskura-Haldia Section (L—8-4-75), 204-05.

Expenditure and the time schedule for construction of railway lines in Eastern and North Eastern States (LI—15-4-75), 194.

Expenditure on Elections from Calcutta, W. Dinaoyrm Burdwan and Darjeeling (LII—29-4-75), 103-04.

Exploration of bauxite deposits (XLIX—13-3-75), 135-36.

Export of man-made Textiles (LII—9-5-75), 162-63.

Export Relief to Powerloom Association of West Bengal (LII—2-5-75), 186.

Facilities provided at Sealdah Station (LII—6-5-75), 217-18.

Field Publicity Offices in West Bengal and Exhibitions arranged (L—9-4-75), 74.

Firms producing Basic Chemicals (XLIX—4-3-75), 68.

Fishery Development in Tripura (L—24-3-75), 165-66.

Forest Plantation of Industrial and Commercial Uses (XLVIII—3-3-75), 162.

Functioning of Airport Hotel near Dum Dum, Calcutta (XLIX—14-3-75), 53-54.

Funds for development of Tribal people in 1975-76 (LI—23-4-75), 172-73.

Implementation of Scheme under small farmers development agencies and marginal farmers, agricultural Labourers in various States, (XLII—3-3-75), 134.

Inclusion of West Bengal Scheme in Central Sector (XLVIII—27-2-75), 39.

Increase in Price of Controlled Cloth Supplied by NTC (XLIX—12-3-75), 114-15.

ORAON, SHRI TUNA : *Contd.*

Indane Gas Agencies in Districts of West Bengal and Northern Region States (LII—29-4-75), 43-44.

Industrial climate of West Bengal (XLVIII—28-2-75), 88-89.

Industries benefited by IRCI in Calcutta (LII—9-5-75), 1—6.

Industrial Project for Eastern Zone (XLVIII—26-2-75), 109-110.

Industrial towns in West Bengal covered under E.S.I. Scheme (XLVIII—27-2-75), 110-11.

Intensive Poultry Farming Programme (XVIII—3-3-75), 137.

Iron Ore Deposits in Bihar, West Bengal and Orissa (XLIX—13-3-75), 100.

Loan granted by Nationalised Banks to individuals in Tripura under Self-employment Programme (XLIX—7-3-75), 39.

Loan granted by Nationalised Banks to Individuals for Self-Employment in Assam (XLIX—7-3-1975), 109-10.

Loans advanced by Nationalised Banks to Scheduled Caste and Tribal Applicacants in Jhargram, West Bengal (L—21-3-75), 95.

Loans advanced by Nationalised Banks to Small Scale Industries in Jalpaiguri, West Bengal (L—21-3-75), 42.

Loans advanced by Nationalised Banks to Scheduled Caste and Tribal Applicants of Purulia, West Bengal (L—21-3-75), 97.

Lock outs in organised sector (XLIX—13-3-75), 52—54.

Loop factory at Farakka, West Bengal (XLVIII—27-2-75),

Loss incurred due to increase in fares (XLVIII—25-2-75), 48-49.

Major and Medium Irrigation Projects in West Bengal (LII—28-4-75), 43.

Manufacture of Web off-set Rotary Printing Machine by HMT (XLIX—12-3-75, 34-35.

Master plan to check floods in North Bengal (LII—5-5-75), 118-19.

New Railway Lines linking West Bengal, Cachar District of Assam, Tripura, Meghalaya and Mizoram (XLVIII—25-2-75), 105.

ORAON, SHRI TUNA : *Contd.*

Number of big and medium irrigation schemes in the country (XLIX—17-3-75), 56-57.

Opening of Branches of Nationalised Banks in West Bengal (L—21-3-75), 177.

Opening of Dum Dum Airport Hotel (LI—25-4-75), 142.

Orders for Wagons pending with manufacturers during 1973-74 and 1974-75 (XLVIII—25-2-1975), 106.

Orders for Locos from Middle East and South East Asian countries (XLIX—4-3-75), 190-91.

Population covered under Statutory Rationing and Modified Rationing (LI—21-4-75), 48.

Population per Bank Office in Lakhshimpur District, Assam (LII—9-5-75), 180-81.

Population and Area covered by Nationalised Banks Branches in West Bengal (L—21-3-75), 178.

Potentiality of Rubber Plantation grown in Andaman (XLIX—7-3-75), 110.

Press Conference and Press trips organised by PIB, Calcutta (LI—23-4-75), 174-75.

Production of Wagons (LII—29-4-75), 65—68.

Profits earned by National Instrument Ltd., Calcutta (XLVIII—26-2-75), 176—178.

Promotion on *ad hoc* basis of Assistant Engineer Class II in C.P.W.D. (L—24-3-75), 59-60.

Proposal to Modernise Burdwan Station (LI—22-4-75), 160-61.

Railway Board Orders for Wagon out of 1974-75 Rolling Stock Procurement Programme (LII—6-5-75), 137—40.

Recruitment of persons from Eastern Zone States in Defence Services (XLIX—6-3-75), 64-65.

Reduction in the Reserved Assembly and Parliamentary Constituencies in West Bengal and North Eastern Region States (LII—29-4-75), 103.

Reduction in power of Calcutta High Power Transmitter (XLIX—5-3-75), 124.

ORAON, SHRI TUNA : *Contd.*

Relief to small scale manufacturing units of West Bengal (LII—7-5-75), 128.

Remodelling of Sealdah Station (L—8-4-75), 92-93.

Reorganisation of Central Information Service (XLIX—5-3-75), 123.

Representation from Silk and Art Silk Research Association (LII—9-5-75), 163-64.

Requirement and Production of Vanaspati in West Bengal and North Eastern States (XLVIII—24-2-75), 114-15.

Retrenchment in Wagon Industry (LI—22-4-75), 114.

Rice Mills and Husking Mills in each State (LI—21-4-75), 127-28.

SAIL Officers, visit to steel factories during 1973-74 (XLVIII—27-2-75), 155-56.

Sanction for Projects on Exploitation of Natural Resources (XLVIII—24-2-75), 47.

Scheme to send C. I. S. Grade IV Officers for Training to Private Newspapers and News Agencies (L—19-3-75), 97.

Setting up of a Chemical Plant in Haldia by M/s. Hindustan Levers Ltd. (XLIX—4-3-75), 131.

Setting up of Paper Projects in West Bengal, Tripura, Assam and Meghalaya (XLVIII—26-2-75), 110-11.

Setting up of Post Offices in West Bengal, Assam, Tripura, Manipur and Meghalaya (XLVIII—26-2-75), 111—113.

Statewise Welfare Scheme for Agricultural Labour and their Number (LII—8-5-75), 98-99.

Steamer Service from Calcutta to Karimganj *via* Bangladesh (LI—18-4-75), 140—42.

Steps taken under SFDA and MFAL scheme in West Bengal (XLVIII—3-3-1975), 4—14.

Stopping of Publication of Silchar Radio Station Programme by AIR Bengali Journal 'Betar Jagat' (LII—7-5-75), 103.

Survey made by Coal Survey Advisory Committee in Mejia Area, District Bankura, West Bengal (XLVIII—26-2-75), 41.

ORAON, SHRI TUNA : *Contd.*

Techno-Economic Survey for Railway Lines in Eastern and North Eastern Region States (LI—15-4-75), 133.

Thermal power project near Asansol to supply power to Railway (L—18-3-75), 209-10.

Thermal power station in West Bengal (LII—30-4-75), 168.

Utilization of components made by Institute of Radio Physics and Electronics of Calcutta University (XLIX—17-3-75), 116-17.

Wagon orders pending with Industry in West Bengal (LII—6-5-75), 48-49.

P

PAI, SHRI T. A :

BOH (LI—25-4-75), 236—38.

D. G. 1975-76: Ministry of Industry and Civil Supplies (LII—29-4-75), 290—330.

PAINULI, SHRI PARIPOORNANAND:

Average expenditure incrurred on a Constituency in Bombay during Election to Lok Sabha in 1971 and 1962 (L—18-3-75), 23.

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 12.

Foreign Demand for Electronic Goods (XLIX—14-3-75), 15-16.

Harassment to small newspapers while checking their circulation for allotment of newsprint quota (LII—30-4-75), 13-14.

Opening of P. C. Os at Block Headquarters in H. P. (L—19-3-75), 21-22.

Part played by black money and foreign influence in Elections (XLVIII—25-2-75), 25-26.

Sanction of Tube-Well Connections in Village Muradgram Pur Pursi, District Meerut (L—19-3-75), 50.

PAJANOR, SHRI ARVIND BALA I

Application of Hindu Marriage Act in Pondicherry (L—9-4-75), 26-27.

Debates

Enforcement of Prohibition (H. A. H. Dis) (L—21-3-75), 378—81.

Finance Bill, 1975:
Consid. (LII—5-5-75), 281—85

Measures to remove Economic and Social Injustice to Women (Res.) Debate adjourned (LI—11-4-75), 351—58

PAINULI, SHRI PARIPOORNANAND—*contd.*

President's Address (M) (XLVIII—25-3-25-3-75), 302—08.

PAJANOR, SHRI ARAVINDA BALA :

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis) (L—24-3-75), 305—07.

Pondicherry Appropriation Bill, 1975 Consid. (L—20-3-75), 285.

Pondicherry Budget 1975-76 D. G. (on account) 1975-76, D. S. G. 1974-75 (L—20-3-75), 252—61.

PANDA, SHRI D. K. :

Advance orders to Shiphyards in India (XLVII—20-2-75), 139-40.

Affect of increase in free sale quota of sugar on public distribution system (XLVIII—24-2-75), 91-92.

Agitation by Delhi University and College Karmadhari Union (LII—28-4-75), 28-29.

Aid from nationalised banks to small scale units in states (XLVII—21-2-75), 62.

Amendment of Factories Act 1948 (LII—8-5-75), 32.

Bilateral talks with Bangladesh (XLVII—20-2-75), 57.

Bombay Gas Company Limited (LI—23-4-75), 135-36.

Coal-based fertilizer plant in Korba (XLVIII—25-2-75), 37.

Complaint regarding Liquidity Statements of Rajkot district Cooperative Bank Ltd. (LI—25-4-75), 81.

Construction of hotels by holiday INNS INC (XLVII—21-2-75), 174.

Credit from World Bank for Industrial Credit and Investment Corporation of India (LI—25-4-75), 71.

Delhi State Parents Association Opposition to New Pattern of Education (LII—5-5-75), 197-98.

Development of Private Iron Ore Mines (L—20-3-75), 108.

Electrification of Villages (L—19-3-75), 40.

Entry of Bangladesh People into Assam (LII—8-5-75), 206.

Exemption from Wealth tax on investment in Scooters India Limited (LII—9-5-75), 192-93.

PANDA, SHRI D. K.— *contd.*

Expansion of Talcher Thermal Power Station. (LII—7-5-75), 89.

Expenditure on foreign tours of persons of N. I. D. C. (XLVIII—26-2-1974), 88-89.

Fifth Plan outlay for Health and Family Planning (XLIX—6-3-75), 44-45.

Foreign Drug Companies permitted to import raw materials (XLVII—18-2-75), 151.

Higher Statutory Minimum Price for Raw Jute (LII—9-5-75), 177.

Increase in price of Cement (XLVII—19-2-75), 37.

Increase in Quota of free sale of sugar (XLVIII—24-2-75), 60.

Intelligence Cell to deal with income tax evasion and smuggling (LII—9-5-75), 33.

Issue of Licences to Big Houses for expanding Sugar Production (LII—29-4-75), 23.

Jaipur Udyog Ltd. (LI—22-4-75), 19-20.

Know how offered by Soviet Unoin Bombay High and Cauvery basin (LII—29-4-75), 30.

Measures to Curb Consumption of Petroleum Products (LII—29-4-75), 138.

Nationalisation of Foreign Oil Companies (XLVII—18-2-75), 52-53.

Nationalisation of Sugar Industry (XLVIII 24-2-75), 29.

New Report Regarding 'Plan over-targeted for Political Reasons' (XLIX—5-3-75) 193.

Nichel Plant at Sukinds, Orissa (XLIX—6-3-75), 151.

Oil Drilling in continental Shelf. (LII—6-5-75), 37.

Proposal for Maximisation of Energy Resources (XLVII—19-2-75), 141.

Proposal to amend laws in the light of Hathi Committee's Report (LII—6-5-75), 171-72.

Proposal to take over Gluconate Limited (LII—6-5-75), 169.

Raw Wool Import (XLIX—14-3-75), 66.

Reduction in prices of imported bulk drugs by foreign firms (XLVII—18-2-75), 152.

PANDA, SHRI D.K.—*contd.*

Re-organisation of STC (LI—25-4-75), 192-93.

Request for rice from Orissa (XLVIII—24-2-75), 229-30.

Request from vanaspati industries for creating fresh capacity (LII—5-5-75), 74.

Scheme to provide finance to Sugar Mills under Cooperative sector (XLIX—5-3-75), 190.

Setting up of coal gas production units in major cities to provide cheap domestic and industrial fuel (LI—23-3-75), 69.

Setting up of Shipyards (LII—8-5-75), 210.

Short weight of certain pre-packed Cosmetics (LI—22-4-75), 80-81.

Spreading of Malaria in Orissa (L—20-3-75), 34.

Subjects discussed with World Bank President (XLVII—21-2-75), 173.

Debates

Air Force and Army (Amendment) Bill Consid. as passed by R. S. (L—25-2-75), 351-52.

D. G., 1975-75—Ministry of Agriculture and Irrigation (LI—10-4-75), 274—77.

Disapproval of the Air Force and Army laws (Amendment) Ordinance (Res.) (L—25-3-75), 351-52.

Finance Bill, 1975 Consid. (LII—2-5-75), 233—42.

Railway Budget 1975-76. General Discussion (XLIX—7-3-75), 279-80.

PANDEY, SHRI DAMODAR:

Money paid by Truck Drivers for lifting of Coal from Collieries of Coal Mines (XLIX—5-3-75), 104.

Nationalization of Coal Mines Challenged by Public Sector Banks (L—19-3-75), 28-29.

Proposal to Abolish Monopolistic Tendency in Book Stalls at Railway Stations (LI—22-4-75), 10—13.

Setting up of a coal-based fertilizer factory at Giridi (XLIX—4-3-75), 208.

Survey for linking Hazaribagh town with rail (XLIX—4-3-75), 87.

Verification of Membership of Trade Union Organisations (XLIX—6-3-75), 18.

PANDEY, SHRI DAMODAR—*contd.*

Debates

D. G. (Railways) 1975-76 (L—18-3-75), 378.

D. G. (Railways) 1975-76— (L—19-3-75), 261—67.

PANDEY, SHRI KRISHNA CHANDRA:

C.B.I. Enquiry into case of Earth work for Muzaffarpur-Sonepore Railway Line (North Eastern Railway), (LI—22-4-75), 86.

Debates

Budget Railway, 1975-76—

General Discussion (XLIX—5-3-75), 345—49.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 298-99.

PANDEY, SHRI NARSINGH NARAIN:

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 14.

Amount of Compensation Paid by India to Nepal Government for Land Acquired for Kosi Canal (LII—5-5-75), 29.

Atomic Power Station at Narora in U.P. (XLVIII—26-2-75), 38.

Automatic telephone exchange at Gorakhpur (XLVIII—26-2-75), 171-72.

Bomb Blast at Samastipur (XLVIII—26-2-75), 172-73.

"Captive Power Plants" for fertilizer Plants in States (XLIX—5-3-75), 118.

Case Involving Economic Offences against Shri R. N. Goenka and his Concerns—(XLIX—14-3-75), 22.

Consideration of Left Out Demands of Railway Employees (XLIX—4-3-75), 25.

Construction of Tourist Hotels in Gorakhpur (UP) (LI—11-4-75), 103-04.

Delay in setting up Microwave Station at Gorakhpur (LII—7-5-75), 37.

Dual Pricing Policy (L—21-3-75), 11.

Effect of shortage of Chemical Fertilizers on Current Rabi and Kharif output (LII—5-5-75), 5.

Employment Schemes for Unemployed Persons in Rural and Urban Areas (L—9-4-75), 4.

PANDEY, SHRI N. N.—*contd.*

Export of Handloom and Powerloom Cloth (L—21-3-75), 84.

Hindustan Antibiotics Limited (L—8-4-75), 19-20.

Houses for Harijans and Low paid employees in U.P. (L—9-4-75), 62.

Import of Wheat and Rice during 1975-76 (L—7-4-75), 11.

Issue of Licences to Big Houses for expanding Sugar Production (LII—29-4-75), 14.

Loans advanced by Film Finance Corporation to New Producers (XLIX—12-3-75), 6-7.

Market Borrowing by U.P. (XLIX—14-3-75), 12.

Nationalisation of Sugar Industry (XLVIII—24-2-75), 24—26.

Non-Payment of Sugarcane price by Sugar Mills in U.P. and Bihar (L—24-3-75), 14—21.

Plague Risk as cautioned by Dr. Deoras (XLVII—20-2-75), 220.

Plant set up by Modern Bakeries to manufacture Nan (LII—28-4-75), 19-20.

Programme for controlling rivers Rapti and Ghagra (LII—5-5-75), 107-08.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 37.

Rate Per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 17.

Report by IIMC on Family Planning Programme (LI—10-4-75), 25.

Representation from Indian Sugar Mills (LII—5-5-75), 135-36.

Review Committee on Working of Regional Engineering Colleges (XLIX—17-3-75), 28.

S.T.C.'s Turnover in 1975-76 (LII—2-5-75), 23-24.

Setting up of Power Projects in Private Sector (XLIX—5-3-75), 27.

Telex Lines in Lucknow, Allahabad, Kanpur and Varanasi (LII—30-4-75), 59.

PANDEY, SHRI N. N.—*contd.*

Debates

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India (Dis.) (L—24-3-75), 302—05.

B.O.H. (L—21-3-75), 194-95.

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 333—35.

Contempt of the House (M) (XLIX—6-3-75), 274.

Delhi Rent Control (Amendment) Bill (*Amendment of Section* 2) by Shri Shashi Bhushan :

Consid. (LII—2-5-75), 348—50.

Growth of Fascism in the Country (Res.) (L—26-3-75), 312—16.

Personal Explanation by Shri S. A. Aga (XLIX—7-3-75), 229—42.

President's Address (M) (XLVIII—26-2-75), 302—04.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 290-91, 356-57.

PANDEY, SHRI R. S. :

Accumulation of fertilisers with Kota Plant of DCM (LII—29-4-75), 66.

Action against Customs Officials (XLVIII—28-2-75), 164.

Administrative set up for Delhi (LII—30-4-75), 123.

Agitation by Field Workers of LIC (L—21-3-75), 16.

Agreement with U.S.A. for Import of wheat (XLVIII—24-2-75), 157-58.

Air crash involving Officers of Madhya Pradesh Government (XLVII—21-2-75), 49-50.

Alleged Operations or Boys and Old People by Government run Vasectomy Camps (LII—8-5-75), 83-84.

Amount owed to IOC and Coal Mines by DESU (XLVII—19-2-75), 98.

Appointment of Commissioner-General for economic and commercial affairs for Gulf Area (LII—2-5-75), 58.

Arms build up by Pakistan (LI—18-4-75), 137-58.

PANDEY, SHRI R. S.—*contd.*

Arrears of Taxes (LI—18-4-75), 231-32.

Assistance from France (XLIX—7-3-75), 141-42.

Attacks on VIPs and Security Arrangements (LI—16-4-75), 200-01.

Ban on Export of Quota Items to Nepal (XLVIII—28-2-75), 61-62.

Ban on Foreign Advertisements in Indian Newspapers (LII—7-5-75), 208.

Basket containing Bombs found near Railway Bridge between Tadi and Anakapalle Station on S.C. Railway (LI—23-4-75), 52.

Bomb Explosion in Train between Paintepur and Mahmudabad (L—25-3-75), 60-61.

Building of Submarine by India (LI—10-4-75), 100-01.

Buy of ships from GDR (XLIX—6-3-75), 18-19.

C.L.W. running below rated capacity (XLIX—4-3-75), 83-84.

Cancellation of visit of President of Israel to Nepal (L—203-75), 76.

Chinese Concentration of Fighter Bombers (XLIX—6-3-75), 145.

Compensatory assistance for promotion of exports (LI—25-4-75), 193.

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 9-10.

Country made Pistols recovered in Broach District in Gujarat (LI—23-4-75), 194-95.

Credit to Mills to buy Pak Cotton (LI—25-4-75), 39.

Criss-Cross surface Railway in Greater Calcutta (L—18-3-75), 16-17.

Deadlock over Indo-Yugoslav Wagon Deal (XLVIII—28-2-75), 136.

Decision of OPEC to end Oil Link with Dollar (LII—29-4-75), 148.

Defence Staff Chief unsuited for India (LI—18-4-75), 78.

Delay in departure of Aircraft due to Bomb Scare (LII—2-5-75), 156-57.

PANDEY, SHRI R. S.—*contd.*

Disapproval of Designs of Buildings by Urban Arts Commission (XLVIII—24-2-75), 65.

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other State Capitals. (LII—28-4-75), 3.

Division of O&NGC into Five separate Divisions (XLIX—4-3-75), 185-86.

Driking Water for Delhi (LI—21-4-75).

Effect of insufficiency of funds on expansions programmes of P & T Department (XLVIII—26-2-75), 36-37.

Electrification of Rail Roads on Palwal New Delhi and Ghaziabad -New Delhi (L—18-3-75), 190.

Electrification of tracks during 1975-76 (LI—15-4-75), 145.

Encroachment by Nagas in Assam (L—9-4-75), 164-65.

Expansion of Indian Oxygen Limited (L—26-3-75), 205.

Exploration of Test Site at Pokhran (L—19-3-75), 69-70.

Export of Bauxite Ore (LI—11-4-75), 16.

Export of films and foreign exchange earned (LI—16-4-75), 201-02.

Extension of postal Facilities in the Mofussil (L—19-3-75), 7.

FCI officials arrested at Rohtak (XLIX—17-3-75), 86.

Failure of New Wheat Policy (XLIX—10-3-75), 181-82.

Financial assistance from U.K. (XLVII—21-2-75), 147-48.

Fixation of Price for Controlled Cloth (LII—2-5-75), 157.

Foodgrains Prices (XLIX—17-3-75), 90-91.

French Aid for Offshore Drilling in India (LII—29-4-75), 75.

Funds by banks for new power plants in States (XLIX—14-3-75), 118.

Government Advertisement in Newspapers (XLVIII—26-2-75), 215-16.

Green Revolution (LII—28-4-75), 61.

Growth of Black Money (LII—2-5-75), 156.

H.M.T. (International) (XLVIII—26-2-75), 214-15.

PANDEY SHRI DAMODAR—*Contd.*

Idle workers resorting to begging or dacoity (LI—18-4-75), 165.

Impact of shortage of Aluminium on National Economy (LII—8-5-75), 74-75.

Import of tanning material (LI—25-4-75), 194.

Import of Wheat and Rice during 1975-76 (L—7-4-75), 14.

Increase in export of Mill Made Cotton Textiles (LI—11-4-75), 121.

Increase in Heart Disease in the Country (XLIX—13-3-75), 3.

Indig'nous Manufacture of Fishing Trawlers (L—24-3-75), 71-72.

Indp-Pak Shipping Talks (LI—18-4-75), 164-65.

Indp-US Sub-Commission on Education and Culture (XLVIII—14-2-75), 178-79.

Irrigation Projects in Madhya Predesh (XLVIII—24-2-75), 14.

Irrigation Sheme in Rajasthn (L—7-4-75), 121-22.

Liberalisation of the terms of refinance for credit to banks (XLVII—21-2-75), 94.

Likelihood of Fire in Coal Stocks due to non-clearance of stocks by Railways (LII—3-4-75), 92-93.

Liquidation of bogus small units (XLVII—19-2-75), 158.

Loss incurrd by Hotel Corporation of India (LII—9-5-75), 120-21.

Loss suffered due to pak Dock Workers Strike. (XLVII—20-2-75), 133-34.

Management of sick tea gardens (LI—11-4-75), 200.

Manufacture of Capital Goods (XLIX—12-3-75), 84-85.

Misappropriation of money through false claims by officials of General Insurance Units (XLVIII—28-2-75), 151.

National policy on Urbanisation (LII—28-4-75), 165.

News item captioned "poor plant Maintenance Blammed for power Cuts" (XLVIII—26-2-75), 216.

PANDEY SHRI DAMODAR—*Cont d.*

News Report Captioned Cotton Export to Avert Glut (LII—2-5-75), 4.

News report captioned "Indian Historical works inadequate" (Vol.—XLVIII—3-3-1975), 151.

Non- availability of Foreign Assistance for Coal Based Fertilizer plants (L—8-4-75), 32-33.

Non- availability of Occuapational Health Services to Industrial Workers (XLIX—13-3-74), 166.

Non-existence of Guidelines for referring Gases to MRTP Commission (XLIX—4-3-75), 185.

Occupation of Government Lands by Bangladesh Infiltrators in Assam (LII—7-5-75), 107.

Over drafts by UP and Bihar (L—21-3-75) 128.

Persons on Waiting list for allotment of New Gas connections (LII—29-4-75), 49-50.

Posts of Chairman and Executive Director lying vacant in projects and Equipment Corporation of India Limited (LI—11-4-75), 85-86.

Press Report on C.I.A. Coaching Indians on intelligence (LI—16-4-75), 166.

Production at Cochin and Durgapur Fertilizer plants (LI—22-4-75), 72-73.

Projects of Oil Exploration in West Benagal (LI—22-4-75), 4.

Proposal to Hire a Semi submersible ship for offshore Drilling (L—18-3-75) 82.

Proposal to reduce production in I.C.F. and Golden Rock Workshop (XLVIII—25-2-1975). 84.

Proposal to set up sugar mills in Badaun and Bilaspur (LII— 28-4-75) 80.

Provision of Transport, Medical facilities to New Settlement in the Ring Towns around Delhi (L—7-4-75), 123-24.

Purchase of Machinery by M/S Maruti Ltd. (LI—16-4-75), 19.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 39-40.

PANDAY SHRI DAMODAR—*Contd*

Rate of Interest offered by National Banks for fixed Deposits—(Vol. XLVIII—28-2-75). 162-63.

Rehabilitation of repatriated Persons of Indian Origin in Madhya Pradesh (LII—8-5-75). 16.

Release of C.I.A. Agents arrested in Calcutta (LI—16-4-75). 62.

Releasing of Indian currency to nationals of Bangladesh (XLVII— 21-2-75). 171-172.

Reported statement bv Mr. Bhutto re. hartal in Kashmir (XLVIII—27-2-75), 130.

Reported statement of Pakistan Prime Minister alleging India of Expansionist Mood (XLVII—20-2-75), 135-36.

Resignation by Director General of Indian Institute of Trade (XLIX—7-3-1975), 78-79.

Restriction in credit availability to sugar factory (XLIX—10-3-75), 153.

Restrictions on Jamul Cement Factory in Madhya Pradesh (LI—16-4-75), 158.

Rupee trade with Sudan and Egypt (XLIX—7-3-75), 73-74.

Sale of Postal Articles by Private Shopkeepers (L—9-4-75), 39.

Sale of Smuggled Goods (LI—25-4-75), 155-56.

Scrapping of Tutorial system in Indian Universities (Vol. XVVIII—3-3-75), 151-52.

Second Sagar Samrat (XLVIII2—5-2-75), 36-37.

Seminar on Educational Reforms (XLIX—10-3-75), 152.

Seminar on redevelopment od Shahjahanabad (Delhi) (Vol.—XLVIII—3-3-75), 30-34.

Setting up of Advertising Council (XLVII—19-2-75), 42.

Settingup of Housing Board for the Capital (LI—21-4-75), 81.

Shifting of office of Hindustan paper Corporation from New Delhi to Calcutta (XLVIII—26-2-75), 21.

PANDEY SHRI DAMODAR—*Contd*

Shortage of Funds for National Malaria Eradication Programme (LI—10-4-75), 13.

Shortage of Indane Gas in areas Surrounding Delhi (XLIX—4-3-75), 90.

Slave Trade in Indians (XLVII—20-2-75), 38.

Slow progress of Irrigation in Maharashtra (L—24-3-75), 26-27.

Smugglers arrested under MISA/COFEPOSA (XLVII—21-2-75), 12.

Spreading of Kala Bazar in Bihar and Other States of the country (LII—8-5-75) 210.

Steel imports through SAIL (XLVIII—27-2-75), 142.

Stock of publications in Natinoal Archives (LII—28-4-75), 165.

Strike by F.C.I. Femployees (XLVIII—24-2-75), 177-78.

Suggestion of Soviet Oil Expert to Establish an Institution for Offshore oil Deposits (LI—15-4-75), 55.

Supply of power to Cement Units (L—9-4-75), 165 .

Suspension of Fueling planes by IAC at certain Airports in Eastern Region (XLVIII—25-2-75), 113.

Terror against Indians in Canada (LII—8-5-75), 206-07.

Textile policy (XLIX—7-3-75), 86.

Threatened Boycot of H.S. Examination by Delhi Teachers (XLIX—17-3-75), 176

Trade agreement between India and Pakistan (XLVII—21-2-75), 186-87.

Trade with Malaysia (XLIX—14-3-75), 6-9.

Train dirailment between Barhaj Bazar and Satraon Stations (L—8--4-75), 123.

Transfer of Chandigarh to Punjab (XLVII—19-2-75), 33.

Tremor hit catchment area of Satlej. (XLVIII—27-2-75), 51.

Underground Nagas Bid to proceed to China (XLVII—19-2-75), 128.

PANDEY, SHRI R. S.—*contd.*

Visit by Canadian Delegation (XLVII—20-2-75), 89.

Visit of Dutch Trade Team to India (L—21-3-75), 36.

Visit to India by Polish defence Minister (XLIX—13-3-75), 90.

World Hindi Convention at Nagpur (XLVII—20-2-75), 11-12.

Debates

Alleged Victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 359-61.

B.V.H. (L—21-3-75), 208.

Budget Railways 1975-76—
General Discussion (XLIX—6-3-75), 234—40.

(Constitution Amenndment) Bill :

(Amendment of Article 101 and 102 etc.) by Shri Priya Ranjan Das Munsi :
Consid. (L—21-3-75), 362—66.

Constitution (Amendment) Bill :

(Amendment of Article 324) by Shri R.P. Ulaganambi :
Consid. (XLVIII—21-2-75), 313—19.

Constitution (Thirty-Eighth Amendment) Bill :
Consid. (LI—23-4-75). 272—75.

Delhi Rent Control (Amhndment) Bill :

(*Amendment of Section* 2) by Shri Shashi Bhushan :
Consid. (LII—2-5-75), 353—55.

D.E.G. (Railways) 1972-73 :

(L—19-3-75), 380.

D. G. 1975-76—Ministry of External Affairs (LI—16-4-75), 259—63.

D.S.G. (Railways) 1975-76, (L—19-3-75), 380.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res.) (L—24-3-75), 398—400, 414.

Gereral Budget 1975-76 :
General Discussion (XLIX—13-3-75), 302—08.

Growth of Fascism in the country (Res.) (L—26-3-75), 359—64

PANDEY, SHRI R. S.—*contd.*

Hindu Marriage (Amendment) Bill—(*Amendment of Sections* 13 & 15) by Shri Madhu Limaye :
Consid (LI—18-4-75), 476—81.

Maintenance of Internal Security (Amendment) Bill :
Int. (LII—7-5-75), 368. (LII—8-5-75), 265.

Press Council (Amendment) Bill :
Consid. (L—24-3-75), 398—400, 414.

Punjab Government's reported refusal of permission to Food Corporation of India for wheat procurement in the State during current season. (CA), (LII—28-4-75), 196—99.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 295—96.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.) (LII—9-5-75), 403—06.

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI—16-4-75), 218—21.

Reported Destruction of Fertilizers belonging to the Food Corporation of India in a Fire at Okhla (CA) (XLVIII—25-2-75), 211—14.

Reported unilateral revaluation of Rouble Rupee exchange rate by the State Bank of U.S.S.R. (CA) (L—20-3-75), 170-71.

PANDEY, SHRI SARJOO :

Action against M/s. Jaipur Udyog Ltd. Cement Factory for non-deposit of E.P.F. (L—20-3-75), 68.

Anomalies in Pay Scales of Technical Employees of Opium Factory, Ghazipur, (XLIX—7-3-75), 59-60.

Bharat Gold Mines running at a Loss (XLVIII—27-2-75), 33-34.

Bomb explosion near Railway Minister's House in Varanasi, (LII—7-5-75), 207.

Cars allotted to officers of Delhi Milk Scheme (XLIX—17-3-75), 200.

Change in charges of Deputy Manager (Distribution) in Delhi Milk Scheme (XLIX—17-3-75), 107-08.

Clandnstine Export of Research results of Andheri Centre of Hindustan Lever Limited, Bombay (XLIX—12-3-75), 70-71.

Complaint against Commissioner of Income tax Bombay-I. (L—21-3-75), 181.

PANDEY, SHRI SARJOO —*contd.*

Construction of Bailadila Tunnel (LI—10-4-75), 106.

Convention on Drug Industry (XLVIII—25-2-75), 61—63.

Creation and Filling up of Posts in I.T.D.C. (LII—2-5-75), 30-31.

Creation of a Board for Construction of Tehri Dam (L—19-3-75), 32-33.

Curb on use of Foreign money (LI—16-4-75), 164-65.

Doctors/Dispensaries/Maternity Homes for a Unit of 20 Villages (XLIX—13-3-75), 75.

Education and Jobs for the Handicapped (LI—21-4-75), 85-86.

Effect of shortage of Chemical Fertilizers on Current Rabi and Kharif output (LII—5-5-75), 6.

Electrification of villages in backward and tribal areas (XLVII—19-2-75), 145.

Expansion of Assets by 50 Industrial Giants (LI—28-4-75), 57-58.

Expected Rabi Crop and Procurement Drive (XLVIII—24-2-75), 155.

Export of Bombay High Crude (LI—15-4—1975), 151.

Extension of balconies and glazing in Lawrence Road D.D.A. quarters (L—24-3-75), 191-92.

Foreign countries collaborating with India in Oil exploration projects (L—25-3-75), 121-22.

Free Legal Assistance and Advice to Labourers and Poor People (L—8-4-75), 67.

Free Legal Assistance and Advice to Labourers and poor people (L—8-4-75), 11.

Fresh approach to normalise Sino-Indian Relations (XLIX—6-3-75), 90.

Geo-Stationary Communication Satellites (L—9-4-75), 103.

Grant of Exemption to Trusts by Commissioner of Income-Tax (L—21-3-75) 181.

Hindustan Lever Limited (LII—9-5-75), 100—02.

I.M.F.'s proposal to abolish official price of gold (XLVII—21-2-75), 57.

PANDEY, SHRI SARJOO—*contd.*

Implementation of Recommendations of Second Pay Commission in KVIC and and KGB, New Delhi (XLIX—12-3-75),

Implementation of Third Pay Commission report by Delhi University (LII—5-5-75), 194.

India's Foreign Exchange Reserves (XLVII—21-2-75), 159-60.

Introduction of Passenger Trains on Katni-Singrauli Chopan Section (L—18-3-75), 11.

Investigation into the Bomb Blast that claimed the Life of Former Railway Minister (XLVII—19-2-75), 25-26.

Iron Ore Mining at Bhailadila (LI—18-4-75), 29.

Land Under Cultivation and Agricultural production in Uttar Pradesh (LII—5-5-75), 72-73.

Levy received from rice millers and Small producers (XLIX—10-3-75), 40.

Manufacturing of Wagons by Railway Workshops and Private Companies (LI—15-4-75), 76.

Market Borrowing by U.P. (XLIX—14-3-75), 11.

Memorandum of Technical Staff Association of Opium and Alkaold Works, Ghazipur (XLIX—7-3-75), 145.

Multinational Corporations in India (L—25-3-75), 29—31.

Nationalisation of Sugar Industry (XLVIII—24-2-75), 22.

New Schemes taken up by L.I.C. in Backward Areas of States (XLIX—14-3-75), 74-75.

Organisational and Administrative Set up of ITDC (LI—25-4-75), 93.

Part played by black money and foreign influence in Elections (XLVIII—25-2-75), 26.

Pay scales of Technical Staff of opium Factory, Ghazipur (XLIX—14-3-75), 100-101.

Payment of Income Tax by Film Producer (L—21-3-75), 179.

Plan Outlay of States in 1974-75 (XLVII—19-2-75), 39.

Posts of Assistant Milk Distribution Officers in Delhi Milk Scheme (XLIX—17-3-75), 197-98.

Project of National Federation of Indian Women (XLVIII—24-2-75), 155-56.

Raids on Film Stars (LI—18-4-75), 251.

PANDEY, SHRI SARJOO—*contd.*

Raids to unealth Black money in Bombay (LI—11-4-75), 110-11.

Recommendations made by Central Teams sent to States to report on Drought condition (L—24-3-75), 41-42.

Rise in the prices of cloth by Textile Mills (XLVII—21-2-75), 160-61.

Rules for promotion of staff working in Opium Factory, Ghazipur (XLIX—7-3-75), 146.

Seizure of milk tokens of Delhi Milk Scheme not produced for re-serialisation (XLIX—17-3-75), 198-99.

Service rules for Employees of KGB New Delhi and KVIC (XLIX—12-3-75), 55.

Shaw Wallace and Company (LI—15-4-75), 191.

Smuggling of skins and Banned items (XLIX—14-3-75), 101.

Soviet planners visit to India (L—9-4-75), 171-72.

States invoked provisions of D.I.R., MISA and Essential Commodities Act to deal with Hoarders and Black Marketeers (L— 24-3-75), 186-87.

Supply of Opium to Opium Factory, Ghazipur (XLIX—7-3-75), 37-38.

Technical staff of Opium Factory, Ghazipur (L—21-3-75), 46.

Trade deficit during 1974-75 (XLVII—21-2-75), 159.

Unaccounted wealth with top ranking Ex-rulers and their relatives (L—21-3-75), 151.

Visit by foreign Minister of Portugal (XLVII—20-2-75), 33.

Working of State Electricity Boards under Financial Constraints (LII— 30-4-75), 124.

Debates

Alleged forged letter a scribed to be from employees of Hindalco read by Shri Ganeshwar Misra in the House (QOP) (LII—9-5-75), 263.

D.G. (Railways) 1975-76 (L—18-3-75), 344—47.

Disapproval of North Eastern Areas (Reorganisation) Amendment Ordinance, 1974 (Res.) (L—18-3-75), 279-80.

PANDEY, SHRI SARJOO—*contd.*

North Eastern Areas (Reorganisation) Amendment Bill :
Consid. as passed by R.S. (L—18-3-75), 279-80.

President's Address(M) (XLVIII—26-2-75), 264—68.

Re. Atrocities on Harijans in Ghazipur District of Uttar Pradesh (LII—30-4-75), 269-70.

Untouchability (Offences) Amendment and Miscellaneous Provision Bill :
Consid. (LII—6-5-75), 360—62.

PANDEY, SHRI SUDHAKAR :

Advertisements given to Newspapers by offices under the Ministry of Tourism and Civil Aviation (LI—11-4-75), 136-37.

Advertisements given to Newspapers by the Ministry of Commerce (LI—11-4-75), 41.

Advertisements given to Newspapers by the Ministry of Finance (LI—11-4-75), 136.

Advertisements to Newspapers in Hindi and English (LI—15-4-75), 44.

Government Advertisements to Newspapers in English and Hindi (LI— 23-4-75), 124-25.

Hindi typewriters (L—7-4-75), 62; (LII—8-5-75), 178.

Hindi typewriters in the Ministry of Communications (LI—23-4-75), 43-44.

Hindi work in the Ministries (LII—5-5-75), 61-62.

Hindi work in the Ministry of Finance (LII—9-5-75), 147.

Inspection by Officers to see that work in Hindi is carried out (L—8-4-75), 49.

Inspection of offices to see extent of work done in Hindi (L— 9-4-75), 145.

Inspection of offices under Ministry of Energy to ensure use of Hindi in offices (LI—16-4-75), 49-50.

Inspection of work done in offices in Hindi (L—25-3-75), 52-53.

Official Telegrams sent by Ministry (L—24-3-75), 48-49.

Setting up of New Organisations (L—26-3-75), 191.

Setting up of official Language Implementation Committees (L—26-3-75), 190-91.

PANDEY, SHRI SUDHAKAR —*contd.*

Supply of Hindi typewriters (L—7-4-75), 157-58;

(LI—22-4-75), 113-14; (LI—18-4-75), 199;(LI—25-4-75),49-50;(LII—8-5-75), 47.

Supply of Hindi Typewriters to Offices (L—8-4-75, 116; (LII— 7-5-75), 46.

Supply of Hindi Typewriters to Offices under Ministry of Tourism and Civil Aviation (LII— 2-5-75), 42.

Use of English in Departments under Ministry of Energy (LI— 16-4-75), 128-29.

Use of Hindi in Correspondence and Notes by Departments under Ministry of Information and Broadcasting (L— 9-4-75), 144-45.

Use of Hindi in Correspondence between Central and State Government Offices (L— 26-3-75), 51-52.

Use of Hindi in DPA (LI— 21-4-75), 146-47.

Use of Hindi in Departments under the Ministry of Finance (LI—25-4-75), 130-31.

Use of Hindi in Departments under the Ministry of Tourism and Civil Aviation (LI— 18-4-75), 270—72.

Use of Hindi in offices (LII— 9-5-75), 49-50.

Use of Hindi in Offices under the Ministry of Communications (LI— 23-4-75), 125-26.

Use of Hindi in the Department under the Ministry of Law, Justice and Company affairs (LI— 22-4-75), 46.

Use of Hindi in the Ministry (LI— 21-4-75), 143—47.

Use of Hindi in the Ministry of Agriculture and Irrigation (LI—21-4-75), 50-51.

Views of World Hindi Contention regarding use of English in Offices (L— 9-4-75), 51—53.

Debates

President's Address (M) (XLVIII— 26-2-75), 271—77.

PANDEY, SHRI TARKESHWAR :

Non payment of Sugarcane price by Sugar Mills in U.P. and Bihar (L— 24-3-75), 18.

Debates

D.G. (Railways) 1975-76 (L— 18-3-75), 323—25.

President's Address (M) (XLVIII— 26-2-75), 261—64.

PANDEYA, DR. LAXMINARAIN :

PANDEY, DR. LAXMINARAIN—*contd.*

Absorption of FCI staff. by Food Corporation of various States (LII— 28-4-75), 72.

Agriculture Landless Labour (LII— 8-5-75), 128-29.

Air Conditioning of two tier second class sleeper coaches (LI— 15-4-75), 183.

Allocations for M.P. and Rajasthan (L— 9-4-75), 161.

Amendment of Railway Act (LI—22-4-75), 143-44.

Amendment to Child Marriage Restraint Act (LI—22-4-75), 20—25.

Archeeological remains in Mandav (M.P.) (LII— 5-5-75), 186-87.

Average annual income of agricultural labour (LI— 18-4-75), 184—86.

Behaviour of station Director of Indore Station of AIR (LII— 30-4-75), 62.

Benefit of Industrial Disputes Act in Pharmaceutical and Allied Industries (XLIX— 6-3-75), 56.

Benefit of Labour laws to Employees of drug companies (XLVIII— 27-2-75),

Business of LIC. (LII—9-5-75), 132-33.

Cases pending in Madhya Pradesh High Court (LII— 29-4-75), 198-99.

Cases pending in Madhya Pradesh High Court for the last five years (LI— 22-4-75), 113.

Cases pertaining to Madhya Pradesh Examined by CBI (LII— 7-5-75), 214.

Catering contractors on Western Railways (LII— 29-4-75), 76.

Cement factory near Neemuch (MP) (XLIX— 12-3-75), 102-03.

Changes in Management officials of BHEL Complex (LXI—30-4-75),

Coal extracted from Coal mines of Vishrampur Chirmiri (Madhya Pradesh) (LI—16-4-75), 62-63.

Completion of Korba Fertilizer Plant (L—18-3-75), 119.

Completion of survey for Ratlam-Banswara Railway Line (LII—6-5-75), 76.

Compulsory Crop Insurance by G.I.C. (LII—2-5-75), 11.

Confirmation of Executive Engineers Class I in C.P.W.D. (L—24-3-75), 68.

PENDEYA, Dr. L.N.—*Contd.*

Construction of Over-bridge at Ratlam Railway Crossing (LI—15-4-75), 179.

Construction of Udhampur Aerodrome (LII—8-5-75), 189-90.

Continuance of Employment Programmes. (LII—30-4-75), 182.

Cotton Textile Mills in Mandsaur and Ratlam districts (LI—18-4-75), 260.

Creation of a National Sugar Authority as recommended by Bhargava Commission (LI—21-4-75), 198.

Crisis in Public Sector Industries (LII—9-5-75), 255-56.

Dairy Development in MP and Gujarat during Fifth Plan (LII—28-4-75), 113.

Decision of Bonus Review Committee Report (LI—18-4-75), 153.

Declaration of Ajmer Khandwa Road as National Highway (LI—10-4-75), 57-58.

Demand for attaching a Bogey to Dehradun Express from Ratlam Station (LII— 29-4-75), 200.

Demands for Expansion of C.R.P. Centre of Neemuch M.P. (L— 19-3-75), 59.

Departmental Candidates appearing in Income Tax Officers and Income Tax Inspectors Examinations (LII— 2-5-75) , 126-27.

Distance between Metre Gauge platform and Broad Gauge platform of Ratlam Railway station (LII— 6-5-75), 192-93.

Drinking water for rural areas. (LII—28-4-75) 124.

Earning of profit by Electronics Corporation of India (L— 26-3-75) , 171-72.

Educated Unemployed (XLVIII— 27-2-75), 62—65.

Effect of coal shortage on running of Good Trains in Ratlam Division (L—25-3-75), 35—37.

Effect of increase in rates of interest on banking business (LI— 25-4-75), 198-99.

Enlarged wheat zones and monopoly procurement (LI— 21-4-74) , 64-65.

Enquiry into dispute of construction of Udhampur Aerodrome (LII—8-5-75), 208-09.

Expected rabi crop and procurement drive (XLVIII— 24-2-75), 155.

PANDEYA, Dr. L. N.—*Contd.*

Export of Basmati rice (XLIX— 17-3-75), 143.

Export of Cement to Iran through STC (LI— 11-4-75) , 212.

Export of Iron Ore to Japan (XLVIII—27-2-75) , 113-14.

Export of Tractors to Turkey (XLVIII—28-2-75) 104-05.

Export Target for 1975-76 (LI— 25-4-75), 164.

Export to and Imports from Bangladesh (XLIX—14-3-75), 99.

Exports to and Imports from Federal Republic of Germany(LI—25-4-75), 199-200

Fall in prices (LI— 25-4-75) , 198.

Fixation of uniform wages for bidi workers (LII— 8-5-75) , 207-08.

Food Adulteration cases in Delhi (LII—8-5-75) , 31.

Govind Ram Tody Sugar Mills, Mahidpur (LI— 15-4-75) , 180.

Grant of C.C.P. letter of Authority to M/s. Shiva Charan Durga Das, Bombay (LII—9-5-75) , 243-44.

Grant of subsistence allowance to unemployed persons belonging to SC and ST (LII— 7-5-75) , 67.

Handling charges of F.C.I. (XVVIII—3-3-75) , 168.

Harassment to small newspapers while checking their Circulation for allotment of newsprint quota (LII— 30-4-75), 14.

Implementation of New Pay Scales for College and University Teachers (L—24-3-75) , 202-03.

Import of Long staple cotton (L— 21-3-75) 62.

Import of Oil from Saudi Arabia (L— 25-3-75), 136.

Import of Soyabean oil (XLIX— 10-3-75), 211-12.

Import of sulphur for preparing sulphuric Acid (L— 8-4-75) , 127—29.

Income Tax Officers (LI—25-4-75), 53-54.

Increase in deposits of Non-nationalised Banks (LI— 18-4-75)), 331-32.

PANDEYA, Dr. L.N.—*Contd.*

Increasing prices of medicines (XLIX—4-3-75) 197-98.

Iron ore Extracted in 1973-74 (XLIX—6-3-74), 169-70.

Irrigation facilities for new migrants in Shahpur area (MP) under resettlement project (LI— 10-4-75), 125-26.

Jacking up of 'Sagar Samrat' in Bombay High (L— 25-3-75), 123-24.

Korba Aluminium plant in Madhya Pradesh (XLIX— 13-3-75), 70-71.

Licences granted to drug Companies in Indore (LI— 18-4-75), 38.

Loan advanced by nationalised banks to small farmers in Madhya Pradesh(LI—18-4-75), 332—34.

Loans for Fertiliser and Agricultural requirements (LI—21-4-75)), 198-99.

Loss of Property as a result of Railway Accident on Western Railway during 1974 (LII—29-4-75), 199.

Mahi Project (LI—21-4-75), 175-76.

Memo by F.C.I. Employees Union, Calcutta (L—24-3-75), 204-05.

Memorandum by A.I.R. Employees (LII—7-5-75), 220.

Memorandum from Opium Growers Association (XLIX—7-3-75), 184-85.

National Housing Policy (L—7-4-75), 91-92.

News Report 'Captioned Cotton Export to Avert Glut' (LII —2-5-75), 3.

Opening of PCOs and telegraph Offices in Janakpuri, New Delhi (LII—30-4-75), 179.

Opening of Telegraph Offices in Madhya Pradesh (LII—7-5-75), 214.

Pension cases pending in Department of Archaeology (XLVIII—24-2-75), 54.

Percentage of land under irrigation (XLIX—10-3-75), 210.

Population without houses (XLIX—10-3-75), 114.

Post office in Industrial Colony of Pali (LII—7-5-75), 220.

Procedure for giving Indane Gas Agencies (LII—29-4-75), 200-01.

PANDEYA, Dr. L. N.—*Contd.*

Production and import of Pencillin, Asprin and Vitamin 'A' (LII—6-5-75), 190-91.

Production and export of Sugar (L—7-4-75), 234-35.

Production and supply of Caustic Soda and Soda Ash (XLIX—4-3-75), 198-99.

Production in Cement Factory run by J.K. in Nimbaheda (Rajasthan) (L—26-3-75), 81-82.

Production of controlled cloth (XLVII—21-2-75), 80.

Production of Darjeeling Tea (LI—18-4-75), 330-31.

Production of Soda Ash by certain firms (XLVII—18-2-75), 48-49.

Proposal to provide Air Link to Jabalpur (XLIX—7-3-75), 183-84.

Proposal to reduce prices of certain Drugs (LI—15-4-75), 73.

Proposal to replace old sleeping coaches by new ones in Metre gauge line of Khandwa-Ajmer Section (LII—6-5-75), 191-92.

Proposal to take over of Foreign Drug Firms (XLVII—18-2-75), 160-61.

Raid by C.B.I. on the residence of Income Tax Officer, Jabalpur (LII—2-5-75), 152.

Rates Per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 18.

Re-classifications of cloth (LI—11-4-75), 119.

Recognition to Hindi in various countries (LI—18-4-75), 185-86.

Recommendations made by Sivaraman Committee (XLIX—7-3-75), 58.

Reconstruction of Chambal Bridge (XLIX—6-3-75), 169.

Refugees from Burma Camping in Jama Masjid Area of Delhi (LI—23-4-75), 182.

Rehabilitation of Bangladesh Refugees in Indore (M. P.) (XLIX—6-3-75), 168.

Request by Madhya Pradesh Government for Raising Limit of Public Loan (XLIX—5-3-75), 110.

PANDEYA, DR. L. N.—*contd.*

Rest room for R.M.S. Employees at Kotah (LII—7-5-75), 213.

Review Committee on Working of Regional Engineering Colleges (XLIX—17-3-75), 23—33.

Revised seniority list of Assistant Engineers Class II in CPWD (L—7-4-75), 235-36.

Roads converted into national highways in Madhya Pradesh (LI—18-4-75), 185.

S.T.C.'s Turnover in 1975-76 (LII—2-5-75), 22-23.

Sale of Children in Chhatisgarh, M.P. (LII—5-5-75), 94.

Setting up of National Commission on Floods (LII—5-5-75), 76-77.

Setting up of Television Centres in big Cities of Madhya Pradesh (L—9-4-75), 30—32.

Share capital of Sugar Mills (L—18-3-75), 168—70.

Shares of Directors of Sugar Mills in Madhya Pradesh (L—18-3-75), 60.

Shareholding of Birlas in Maruti Limited (XLIX—4-3-75), 102-03.

Shareholders of Sugar Mills in Madhya Pradesh (LI—15-4-75), 180.

Short Supply of News Print (XLVIII—26-2-75), 48-49.

Shortage of Basic Laboratories for developing New Drugs (LII—6-5-75), 189-90.

Shortage of Cooking Gas due to its Industrial Use (LI—22-4-75), 141-42.

Special Financial Assistance for Agricultural Projects to Madhya Pradesh and Gujarat (LII—26-4-75), 122.

Speech by Chairman S.B.I. Bombay regarding assets of Commercial Bank (LII—2-5-75), 19-21.

Steps to meet requirements for Crude oil for Industry and Agriculture (XLVIII—25-2-75), 12-13.

Striking by Electric Employees throughout the country (LI—23-4-75), 182.

Sugar Levy from Khandsari Mills (XLIX—10-3-75), 56-57.

PANDEYA, DR. L. N.—*contd.*

Sugar production (XLIX—10-3-75), 212-13.

Supply of improved variety of seeds to farmers (LII—28-4-75), 111.

Supply of sugarcane to sugar Mills (Vol. XVIII—3-3-1975), 87-88.

Survey in Rajasthan for Rock Phosphate (LI—18-4-75), 86.

Telephone Connections in Jaora, Madhya Pradesh (LI—23-4-75), 80-81.

Telephone Exchange, Jaora (L—9-4-75), 160-61.

Telephone facility in various cities of Mandsaur District (L—9-4-75), 160.

Uneducated unemployed, (XLVIII—27-2-75), 198—202.

Used Chemicals Thrown as Waste by Gujarat Fertilizers (LI—22-4-75), 142-43.

Vaitarna Bridge and other bridges on Bombay Delhi line (L—8-4-75), 127.

Wagon shortage in Ratlam Division (Western Railway) (L—8-4-75), 126.

World Hindi University at Wardha (L—24-3-75), 204.

Debates

Advocates (Amendment) Bill (*Amendment of section* 46), Int (LII—2-5-75), 302-03.

B.O.H. (XLVIII—21-2-75), 247-48.
(XLVIII—28-2-75), 231.
(XLIX—14-3-75), 220-22.
(L—21-3-75), 206-07.
(LI—25-4-75), 223-24.

Budget Railway, 1975-76—General Discussion (XLIX), 5-3-75), 310—23.

Companies (Temporary Restrictions on Dividends) Amendment Bill: Consid. (LII—6-5-75), 293—99.

Deletion of 'Peoples March' to Parliament from Indian News Reviw. (Matter under rule 377) (L—9-4-75), 245—47.

Demands for Grants, 1975-76: Ministry of Commerce (LI—22-4-75), 281—90.

D. G. (Railways) 1975-76, (L—18-3-75), 373—78.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res) (L—20-3-75), 330; (L—24-3-75), 343—53, 415-16.

PANDEYA, DR. L. N.—*contd.*

Disapproval of Trust Laws (Amendment) Ordinance (Res.) (XLIX—14-3-75), 309—18; (XLIX—17-3-75), 245—48.

Dues payable to Delhi Municipal Corporation (H. A. H. Discussion) (XLIX—17-3-75), 490—92.

Finance Bill 1975:
Consid cl. (LII—5-5-75), 343, 348-49, 353—56, 358-59, 361—63, 369.

Gujarat Budget, 1975-76 D. G. (on account 1975-76 D.S.G., 1974-75 (L—21-3-75), 279—82.

Press Council (Amendment) Bill.—
Consid. (L—24-3-75), 343, 53, 415-16.

Reported Dissatisfaction amongst University and College teachers of Madhya Pradesh (Matter under Rule 377), (LII—6-5-75), 267—69.

Tobacco Board Bill—
Consid. (XLVIII—28-2-75), 236—41; (LII—5-5-75), 383—86.

Trust Laws (Amendment) Bill:
Consid. (XLIX—14-3-75), 309—18.

PANIGRAHI, SHRI CHINTAMANI

Allocation for Housing Scheme in Orissa (XLIX—10-3-75), 205-06.

Allocation for minimum needs programme in Orissa (XLIX—5-3-75), 107.

Allocation of Kerosene to Orissa (XLVIII—25-2-75), 86.

Annual Plan outlay for States and Union Territories (XLVII—19-2-75), 89.

Assistance to Government of Orissa for drought and relief works (Vol. XVVIII —3-3-1975), 76-77.

Construction of Jakhapura, Banspani Railway Line (XLIX—4-3-75), 183-84.

Development of Hilly Areas (XLVII—19-2-75), 10.

Electrification of Kaipadar Road Station (XLVII—18-2-75), 210-11.

Electrification of Railway Stations (XLVII—18-2-75), 93-94.

Exports to and Imports from Bangladesh (XLIX—7-3-1975), 23.

Extra Departmental Postal Staff, (XLIX—12-3-75), 101-02.

PANIGRAHI, SHRI CHINTAMANI —*Contd.*

Grants to Orissa for Propagation of Hindi (XLIX—10-3-75), 104—06.

Grants to Orissa for Sanskrit Studies (XLIX—10-3-75), 207.

Import of Rice from USA under PL 480 (LI—21-4-75), 13-14.

Irrigation Programme in Orissa (XLIX—17-3-75), 182.

Major Projects in Central Sector approved for Orissa in Fifth Plan (XLVIII—26-2-75), 15.

New Pay Scales for College and University Teachers in Orissa (XLIX—17-3-75), 97.

Night blindness in Gujarat (XLIX—13-3-75), 8.

Oil deposits in Orissa Coast (XLIX—4-3-75), 184.

Opening of Branch Post Offices in Puri Postal Division (L—19-3-75), 115—18.

Petrol Pumps allotted to Orissa (L—18-3-75), 200.

Procurement of Foodgrains by Orissa (XLVIII—24-2-75), 105-106.

Prduction at Fertilizer Plant at Talcher (XLIX—4-3-75), 88-89.

Progress in provision of house sites for landless workers in rural areas (XLIX—10-3-75), 206.

Projects of Oil Exploration in West Bengal (LI—22-4-75), 4.

Rebate got by Hindustan Lever Research and Development Section from Government (XLIX—12-3-75), 19.

Reinstatement of suspended employees of Khurda Road Division (South Eastern Railway) (XLVIII—25-2-75), 195.

Repair works on National Highways in Orissa (XLIX—13-3-75) 14-15

Request from Orissa to Increase Levy Sugar Quota (L—24-3-75), 103—05.

Share of Orissa state in the annual plan outlay for the state (XLVIII—26-2-75), 65-66.

Supply of Rice to Orissa during 1974-75 (L—24-3-75), 219.

PANIGRAHI, SHRI CHINTIMANI—*Contd.*

Take over of Rice Trade (LI—21-4-75), 16.

Unmanned Railway Crossings in Khurda Road Division (L—18-3-75), 102-03.

Wheat allotted and supplied to Orissa from November, 1974 to January 1975 (Vol. XVVIII—3-3-1975), 169-70.

Work on fertilizer plant at Paradeep (XLVIII—25-2-75), 194-95.

Debates

Presidents' Address (M) (XLVIII—25-3-75), 308-13.

Railway Budget 1975-76 : Genetal Discussion (XLIX—7-3-75), 301-02.

PAOKAI HAOKIP, SHRI :

Approval of Proclamation in relation to Nagaland (Res) (L—25-3-75), 326-33.

Budget Railway, 1975-76—general Discussion (XLIX—5-3-75), 366-68.

D.G., 1975-76—Ministry of Agriculture and Irrigation (LI—11-4-75), 294-96.

D.C. (Nagaland) 1975-76. (Dis) (LII—8-5-75), 318-21.

Nagaland Budget, 1975-76. D.O. (On Account) 1975-76. D.S.O. 1974-75. (L—25-3-75), 326-33.

President's Address (M) (XLVIII—26-2-75), 338-42.

PARASHAR, PROF. NARAIN CHAND :

12 Year school Pattern in States (XLIX—10-3-75), 127.

Agreement with Chechoslovakia for Import of certain items (LII—29-4-75), 121-22.

Aid provided for small, medium and large irrigation projects, (L—7-4-75), 141-43.

Air Force Recruitment Centres in the Country (XLIX—13-3-75), 150-52.

Air Strip at Bhuntar in Himachal Pradesh (LI—25-4-75), 43.

Allotment of lands to widows of Gallantry Award Winners (LI—10-4-75), 141-42.

Allotment of Plots to East Pakistan Refugees in Delhi/New Delhi (LII—8-5-75), 166-67.

PARASHAR, PROF. NARAIN CAAND :

Alternate Alignment on Kangra Valley Railway (XLVII—18-2-75), 21-23.

Amendment of Press Registration Act (LI—16-4-75), 118-19.

Amount collected by Sale of Republic Day Parade and Beating Retreat Tickets, (XLVII—20-2-75), 109-110.

Amount of overhead charges claimed by foreign banks operating in India (XLVII—21-2-75), 45-46.

Appointment of persons to write Newsletters to Radio Stations (XLVII—19-2-75), 103.

Approval of Asian Highway by Border Road Division (L—20-3-75), 89.

Arrears of Income Tax against Businessmen/Industrialists (XLIX—14-3-75), 188-89.

Businessmen engaged in Export Trade (LI—25-4-75), 118.

Cases of Assessment of Income tax pending in Courts. (LII—2-5-75), 77-78.

Categories and number for Registration or Milk Token in Delhi Milk Scheme (XLIX—10-3-75), 45-46..

Cease Fire violations committed by Pakistan (XLVII—20-2-75, 109-110.

Cell for Roads in Hill Areas. (LII—28-4-75), 110.

Cement Factory in J & K Himachal Pradesh Haryana and Punjab (LI—16-4-75), 41-42.

Central Aid to drought and flood affected states durng last three years. (LII—9-5-75), 134-35.

Central Assistance for Housir g Scheme (XLIX—10-3-75), 125-26.

Chairman's Post in U G C (LII—5-5-75), 20.

Changes in Constitution of Sahitya Akademi (L—7-4-75), 143-45.

Closure of Universities (LII—5-5-75), 25-26.

Collection of Tax forcibly by Mizo Rebels in Mizoram (XLVII—19-2-75, 105.

Complaints of Black Marketing in Newsprint (XLIX—5-3-75), 132.

PARASHAR, PROF. N. C.—contd.

Composition and Meeting of Central Soldiers, Sailors and Airmen Board (L—20-3-75), 89.

Composition and Meeting of Sainik School Society (L—20-3-75), 90.

Construction of Huen Tsang Memorial at Nalanda (LII—28-4-75), 39-40.

Construction of New Railway Lines on Strategic Grounds (LII—8-4-75), 165-66.

Construction of Railway Lines in Hilly States, J & K HP etc. (LII—6-5-75), 204-05.

Contract system for shinking of Tube-wells in Bikaner Division (LI—15-4-75), 121.

Control of Ministry of Finance over the Expenditure made available to States (L—21-3-75), 44.

Crash employment programme (XLIX—17-3-75), 114.

Creation of Himachal Regiment in Indian Army (XLVII—20-2-75), 108.

Creation of Infrastructure for Industrial Development of Hill States/Areas (LII—7-5-75), 137.

Criteria for allowing business houses to enter into foreign trade (LI—18-4-75), 198.

Criteria for Classification of Newspapers and their Circulation (L—26-3-75), 113—15.

Criteria for election of places for payment for hill compensatory allowance to Central Government employees (LII—9-5-75), 146-47.

D.H.P.C.S. Cadre (LI—16-4-75), 117-18.

Decision on Appeals of Employees of Class I, II, III and IV (XLVII—18-2-75), 127-28.

Defence based industries for Ex-servicemen (XLIX—13-3-75), 51.

Demand to increase the Stoppage of Himachal Express at Kiratpur (L—25-3-75), 108-09.

Demonstration by All India Federation of University and College Techers (XLVIII—24-2-75), 196-97).

PARASHAR, PROF. N. C.—contd.

Departmental action taken for not providing security and medical assitance to late Shri LN. Mishra (L—18-3-57), 57-58.

Deterioration in Operating Ratio in Zonal Railways (XLIX—4-3-75), 139—41.

Development of Hilly Areas (XLVII—19-2-75), 8-9 (LII—7-5-75), 89.

Draw of Lots on Small Saving Fund Collection (XLIX—7-3-1975), 47-48.

Employment given to ex-servicemen by Directorate of Resettlement (LI—10-4-75), 142-43.

Employment of Ex-servicemen in Banks (LI—18-4-75), 307-08.

Employment to dependents of Employees who died while on duty (Northern Railway), (L—18-3-75), 145-46.

Estimate for alternate alignment of Kangra Valley Railways (L—8-4-75), 46-47.

Evasion of income tax by foreign banks (XLVII—21-2-75), 96.

Exemption of Hilly and Backward areas from operation of ban on development works (LII—9-5-75), 144-45.

Expenditure incurred of Magazines/News-letters published by Railway (L—8-4-75), 115.

Expenditure incurred on establishment/fuel development facilities to passengers (LII—29-4-75), 120—22.

Facilities and Assitance to Gallantry Award Winner (LI—10-4-75), 144—46.

Final Location Survey made during last Five Years (L—25-3-75), 110—12.

Financial Assistance for Promotion of Sanskrit and Pali (LII—28-4-75), 110.

Financial Assistance to States (L—26-3-75), 127.

Financial Matters between the Union and States (L—21-3-75), 103.

Future of Hindi Speaking Areas of Fazilka and Abohar (XLIX—5-3-75), 131.

Government Policy on Assistance in Production of Films in various Languages (XLVIII—26-2-1975), 122-123.

PRASHAR, PROF. NARAIN CHAND—*contd.*

Grant of import licences (XLVII—21-2-75), 99.

Grant of Pension to Freedom Fighters (L—26-3-75), 112.

Grant of Pension to Freedom Fighters/Ex—I.N.A. Personnel (L—19-3-75) 142—44.

Guidelines for Selection of News-Items for Broadcast (XLIX—12-3-75), 50—51.

H.S.L. Officers taken over by SAIL (LI—18-4-75), 46.

Harnessing of Hydel Resources in Hilly States of J & K, HP Assam, Meghalaya and Nagaland (L—26-3-75), 112—13.

Hill Compensatory Allowances (XLIX—14-3-75), 52.

Housing facility for P & T Employees in Fifth Plan (LII—30-4-75), 248—50.

Implementation of decision for condoning of break in Service (L—25-3-75), 109.

Implementation of Interim Report of High Powered Committee on Sainik Schools (L—20-3-75), 146.

Implementation of Reservation policy in regard to ex-servicemen (LI—18-4-75), 180-81.

Imposition of service condition on University/Colleage Teachers while revising grades (LI—21-4-75), 112-113.

Incentives for Collections under Saving Schemes (XLIX—7-3-1975), 115-16.

Increase in Income from Goods Traffic (XLVII—18-2-75), 127.

Increase in Number of Posts of Field Publicity Officers in Jammu and Kashmir and Himachal Pradesh (L—19-3-75), 141.

Increase in pension of reservists (XLIX—6-3-75), 107-08.

Increase in Railway Public Service Commissions (XLVII—18-2-75), 126.

Increase in Wage Bills on Indian Railways (LII 29-4-75), 54-55.

Increasing Postal and Telecommunication Revenue (LI 16-4-75), 119.

PARASHAR, PROF. NARAIN CHAND—*contd.*

Indian Citizens having Accounts in Foreign Banks (LI—25-4-75), 118—19.

Injunctions issued by Courts in Income Tax arrears cases (Vol. XLVIII—28-2-75), 45.

Issue of 'Indian Railway' Magazine in Hindi (L—8-4-75), 115.

Jullundur, Hamirpur Mandi National Highway (LI—18-4-75), 101.

Legislation to Legalise Company Donations to Political Parties (XLVII—18-2-75), 109-11C.

Lime-Stone Deposits In J & K, H.P., Haryana and Punjab (LI—10-4-75), 62.

Magazine giving consolidated account of linguistic developments and Research in various languages (L—7-4-75), 139-40.

Medical Assistance to the injured at Samastipur (XLIX—12-3-75), 107.

Meetings of P & T Advisory Committee (XLVII—19-2-75), 105.

Memorandum from Chairman, Small Scale Industrial Association, Batala regarding 1 per cent Excise Duty (LII—9-5-75), 27-28.

Memorandum Submitted by Ex-Servicemen of Punjab, Himachal Pradesh and Haryana to the Former President (L—20-3-75), 1—7.

Minor Irrigation Projects under Emergency Agriculture Production Programme (XLIX—17-3-75), 50-51.

Money collected by Nationalised Banks and SBI from oustees of Pong Dam area of Himachal Pradesh (XLIX—14-3-75), 189—91.

Money spent on advertisement by Railways (L—8-4-75), 114.

Motor launches for Gobind Sagar Lake (Himachal Pradesh) (XLVII—21-2-75), 96—98.

Murder cases in Delhi in 1975 (L—19-3-75), 140.

Names, addresses of and facilities to Ashok Chakra Winners (XLVIII—27-2-75), 40—43.

Nangal-Talwara telephone line (LI—23-4-75), 171—72.

PARASHAR, PROF. NARAIN CHAND —*contd.*

New Fertilizer Units set up under F.C.I. (XLVIII—25-2-75), 47-48.

New Pay Scales of U.G.C. not acceptable to University Teachers (XLIX—17-3-75), 154.

Non-implementation of U.G.C. grades in Delhi (XLVIII—24-2-75), 187-188.

Offer of land by State Government for Railway Lines in Hilly and Backward areas (L—18-3-75), 193-94.

Opening of a P.C.O. in Ladraur, Himachal Pradesh (XLIX—5-3-75), 132.

Opening of branches of nationalised banks in Himachal Pradesh (XLVII—21-2-75), 98.

Opening of new lines in hilly and backward areas (XLVIII—25-2-1975), 173-174.

Opening of new central schools in Fifth Plan (LII—28-4-75), 154.

Opening of New Radio Stations in Fifth Five Year Plan (L—19-3-75), 141-42.

Opening of P.C. Os at Block Headquarters in H.P. (L—19-3-75), 20—22.

Out-of-turn allotment of residential accommodation (XLVIII—24-2-75). 133-134.

Overtime allowance paid to Employees by Railways (L—8-4-75), 114-15.

P & T Sign Boards (XLIX—12-3-75), 126.

Pay Fixation and Payment of Arrears to staff of Nehru Homoeopathic Medical College and Hospital, New Delhi (LI—18-4-75), 101.

Payments of O.T. Allowance and T.A. by Railway Administration (LI—22-4-75); 122-23.

Plan to employ unabsorbed ad hoc female J.B.T. Teachers. (L—7-4-75), 140-41.

Plan to provide facilities at Pilgrime Centres by Department of Tourism and ITDC (LI—18-4-75), 268-69.

Posts of Additional C. Es and Dy. C.E. (Northern Railway) (LI—15-4-75), 122.

Priority for consttuction of National Highways in Hill Areas (LII—8-5-75), 191—93.

PARASHAR, PROF. NARAIN CHAND —*contd.*

Project allowance to Sunder Nagar Postal Employees (LII—30-4-75), 154.

Proposal for Jullunder-Jahu-Mandi National Highway (XLVII—20-2-75), 32.

Proposal to attach Coaches with Kashmir Mail and Srinagar Express at Kandrori Station (XLIX—4-3-75), 139.

Publications depicting Heroic Deeds and Sacrifies made by Martyrs and Gallantry Award Winners of Armed Forces (XLIX 6-3-75), 106-07.

Publication of Literature for Neo-Literates (Vol.—XLVIII—3-3-1975) 47-48

Publication Programmes of Sahitya Akademi (L—24-3-75), 46-47.

Punishment for Economic Offences (LI—25-4-75), 177.

Raids by Inome Tax Authorities (LI—11-4-75), 133-34.

Railway employees enjoying housing facilities (LII 29-4-75), 119-20.

Railways 'Hard Core' for Fifth Five Year Plan (XLVIII—25-2-1975), 102.

Railway lines constructed on Plea of 'National Lines,' (LII—6-5-75), 54.

Railway Stations with Income of over Rs. 20 lakhs per month from Goods Traffic in Delhi Division (LI—22-4-75), 121-22.

Raising limit of loss for opening of post offices (XLIX—12-3-75), 125.

Raising of Promotion Quota for IAS from State Civil Services (XLIX—5-3-75), 39.

Realignment of Kangra Valley Railway (L—26-3-75), 41-42.

Rehabilitation of Handicapped Harijans (Vol. XLVIII—3-3-1975), 140-41.

Rejection of New Pay Scales by Teachers of Jawaharlal Nehru and Aligarh Muslim University (L—7-4-75), 48-49.

Regiments in Indian Army after the names of States (XLVIII—27-2-75), 171.

Relief operations by Army and Air Force in Kinnaur, Lahul and Spiti districts of Himachal Pradesh (XLVIII—27-2-75), 106-07.

PARASHAR, SHRI N.C.—*contd.*

Reopening of Canteen at Bani, District Hamirpur, Himachal Pradesh (XLIX —13-3-75), 98-99.

Reported statement by Mr. Bhutto re-hartal in Kashmir (XLVIII—27-2-75), 130.

Representation from People of Siliguri (L—25-3-75), 109-10.

Representation on behalf of Bhakra oustees for removal of their grievances (LII—7-5-75), 133.

Request to place Himachal Pradesh under a single unit for income tax. (LI—11-4-75), 135.

Restoration of lines dismantled during pre-Indepedence days (LI-22-4-75), 50—51.

Restoration of Trains cancelled durin Railway Strike (LI—22-4-75), 123.

Restriction on recruitment of teacher to ex-adhoc teachers (L—24-3-75), 117-18.

Retired Army Officers employed in Firms Companies Business undertaking (LII—8-5-75), 168-79.

Retrenchment of Employees in Bihar during slowing down of work (L—25-3-75), 40-41.

Revenue from direct and indirect taxes. (LLL—9-5-75), 145-46

Review of the work done by the cell for development of hill areas (XLVIII —26-2-75), 186-87.

Safety of goods unloaded at Nangal Dam Railway Station (XLVIII—25-2-75), 172-73.

Sanction of PCO at C.D. Block Headquarters (LII—30-4-75), 70-71.

Sanction of PCOs in Districts of Bilaspur, Hamirpur, Una and Kangra (LII—7-5-75), 140.

Sanctioning of a Telegraph office (LII—30-4-75), 154-55.

Scheme for Incentive to dryland Agriculture in Hill areas (XLVIII—24-2-75), 51-52.

Scheme to check Trachoma and other Eye-Diseases among students (XLVII —20-2-75), 111-12.

Selection of students for Higher Studies Abroad (LII—5-5-75), 176—77.

PARASHAR, SHRI N.C.—*contd.*

Separate Postal and Telecommunication Circle for Himachal Pradesh (LI—23-4-75), 40-41.

Service conditions of civilian employees of Border Roads Organisation (XLVIII —27-2-75), 107.

Setting up of Aerodrome in Simla. (LI-11-4-75), 40

Setting up of Canteens for Ex-Servicemen by Ex-servicemen of Himachal Pradesh (XLIX—13-3-75), 98.

Setting up of field publicity units in Hilly States Regions in the Fifth Plan (L—9-4-75), 137.

Setting up of Joint State Project for Irrigation (XVVIII—3-3-1975), 141-42.

Setting up of Radio Stations in hilly States/Regions in the Fifth Plan (L—9-4-75), 137-38.

Setting up of wireless telegraph offices in remote areas of Himachal Pradesh (L—9-4-75), 138-39.

Shortage of tyres and tubes (XLVII—19-2-75), 105.

Simla-Mandi Microwave Link (XLIX —12-3-75), 125-26.

Single Food Zone for Himacal Pradesh and Punjab (XLVIII—3-3-1975), 141.

Statement by Chinese Deputy Prime Minister re: Normalisation of relations with India (XLIX—13-3-75), 91.

Sub-standard Milk Supplied by D.M.S. (—XVVIII—3-3-75), 140.

Sunder Nagar-Nangal and Mandi-Simla Telegraph Lines (L—9-4-75), 139-40.

Survey for Railway Line between Rajgir and Gaya (XLVIII—25-2-75), 91.

Teaching of Sanskrit in Twelve-Year School Pattern (XLVIII—24-2-1975), 131—133.

Teleprinter Services at Hamirpur and Bilaspur District of Himachal Pradesh (L—9-4-75), 51.

Termination of services of Employees of Punjab National collecing deposits from Pong Dam Oustees in Kan gr 6-3-75), 53-54.

PARASHAR, SHRI N.C.—*contd.*

Tracing of Persons Missing during war operations (LII—8-5-75), 43-44.

Trade Agreements (LI—11-4-75), 135-36.

Tranaferring the P.C.O. at Naina Devi (XLIX—5-3-75), 131.

Upgradation of a Post Office (XLVIII—26-2-1975), 46-47.

Upgradation and promotion in Class II and Class I posts during 1975 (LI—15-4-75), 46.

Upgradation of BOs and Departmental Sub-offices (LII—7-5-75), 138.

Urgency Certificate issued for Railway Lines (L—18-3-75), 192—94.

Use of Urdu on Name plates and Notice Boards of Post Offices in Himachal Pradesh (LI—23-4-75), 116-17.

Debates

Attempt on the life of Shri A.N. Ray, Chief Jusice of Supreme Court of India (Dis) (L—24-3-75), 298—301.

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 278—89.

D.G. 1975-76—Ministry of Defence (LI—18-4-75), 351—96.

Failure of Government to solve the mystry of Samastipur Bomb Case (A.M.) (XLVIII—18-2-75), 402—08.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Miniser had to give evidence (L—18-3-75), 299-300, 357.

PARIKH, SHRI RASIK LAL :

Leave of absence (L—26-3-75), 243.

PARMAR, SHRI BHALJI BHAI :

Absorption of Executive Officers on Deputation from States to Central Bureau of Investigation (XLIX—5-3-75), 114.

Allotment of Government Acommodation to Employees of Rajya Sabha Secretariat (LI—21-4-75, 80-81.

Application from M/s C.E. Fulford & Company for an Industrial Licence (XLVII—18-2-75), 100-101.

Assets accumulated by parcel clerks transferred to Kalka Station (LII—29-4-75), 57—59.

PARMAR, SHRI BHALJI BHAI—*contd.*

Capacity and Production of Bottling Units of Coca Cola (XLIX—12-3-75), 117—20.

Capital of foreign cigarette manufacturing companies (L—9-4-75), 131.

Changes on Turn over of Coca Cola (L—26-3-75), 50-51.

Coca Cola Export Corporation (LI—16-4-75), 47.

Complaints aboutover invoicing by certain foreign drug firms (LI—15-4-75), 105.

Composition of Beverage Bases of Coca Cola Export Corporation (XLIX—12-3-75), 116-17.

Composition of Bureau of Industrial Costs and Prices (LII—7-5-75), 52.

Composition of Coca Cola (XLIX—12-3-75) 115-16.

Composition of Coca Cola Concentrate (LI—16-4-75), 121-22.

Coverage of the Trade Development Authority under CGHS Schemes (LI—10-4-75), 151-52.

Definition of Foreign Companies (L—19-3-75), 106—08.

Details of Coca Cola Concentrate (LII—7-5-75), 151.

Diversification of M/s Hoechst (XLVIII—25-2-1975), 188-89.

Evidence given by Secretaries before Hathi Committee (LI—22-1-75), 125.

Excessive Production of Drugs vis-a-vis shortage of some Brands (XLVII—18-2-75), 197—99.

Facilities to Coca Cola Export Corporation in Fourth Plan (L—26-3-75), 160-61.

Foreign majority drug firms issued COB licences as Small Scale Units (XLVIII—25-2-1975), 189—91.

Foreign Technicians employed by M/s. Indofil (LII—6-5-75), 124-25.

Grant of ad hoc licences (LII—9-5-75), 141-42.

Hathi Committee Report (LII—29-4-75), 1—7.

Impact of the condition of Rupees Two crore annual turnover on Indian Firms (XLVIII—25-2-75), 92.

PARMAR, SHRI BHALJIBHAI—*contd.*

Implementation of section 28 of Foreign Exchange Regulation Act, (LII—9-5-75), 143-44.

Import of Indi-Methacin by M/s. M.S.D. (L—25-3-75), 150-51.

Inclusion of Names of Unmarried Sisters, Brothers, Adopted Sons, Daughters of Government Servants in CGHS Cards (LI—10-4-75), 68-69.

Initial Equity Participation by Principals of M/s. Anglo French and other Drug Firms (L—8-4-75), 58.

Initial Equity participation by the Principals in M/s. Glaxo and other Drug Firms (L—18-3-75), 52—54.

Investment in Foreign Cigarette Companies (L—9-4-75). 129-30.

Irregularities Committees by M/s. C.E. Fulford and Company—(LI 15-4.75), 101.

Issue of COB Licences to foreign firms (L—25-3-75), 149-50.

Issued of COB Licences to Foreign Drug Firms with more than 16 percent Foreign Equity (L—18-3-75), 128-29.

Issue of Licences/letters of permission for bottling Coca-Cola (XLIX—12-3-75), 23—26.

Issue of licences to foreign firms (LII—30-4-75), 177—79.

Licences granted to M/s. Merok. (LII—6-5-75), 125—26.

Licences issued to Foreign Firms during Fourth Plan (XLVIII—25-2-75), 40-41.

Licences issued to M/s. Hoechst and other Drug Firms (L—18-3-75), 43—46.

Manufacture of Benzithine Penicilin by M/s. Joffery Manners (LI—15-4-75), 107.

Manufacture of Formulations by M/s. E. Merck without valid licences. (LII—6-5-75), 126-27.

Manufacture of Pesticides by M/s. Indofil. (LII—5-5-75), 122—24.

Marketing Formulations without Licence by certain Foreign Drug Firms (XLIX—4-3-75), 93-94.

PARMAR, SHRI BHALJIBHAI—*contd.*

Misrepresentation of facts in the application from M/s. Hoechst for C.O.B. Licence (XLIVII—18-2-75), 103-104

Official pressure on Hathi Committee (LI—22-4-75), 193-94.

Original and Present Equity of Foreign Drug Firms (L—25-3-75) 48-49.

Original and Present Equity of Foreign Drug Firms (L—18-3-75), 127-28.

Original and Present Equity of foreign Drug Firms (L—18-3-75), 170-171.

Pensions to Government Employees absorbed in Autonomous bodies (LI—11-4-75), 51-52.

Production in Cigarette and Biscu. Industries (LI—23-4-75), 121-22.

Production of Cigarettes and Foreign Share Holdings in companies (L—9-4-75). 46—48.

Proposals for Dilution on Foreign Equity of Drug Firms (XLVII—18-2-75), 101-103.

Proposals from certain Foreign Firms for giving Technical know-how to I.D.P. L. for manufacturing Doxycycline (XLVII—18-2-75), 41-42.

Proposal of Coca-Cola Export Corporation for Import of Raw Material for Concentrate (LII—30-4-75), 216.

Proposal to reduce prices of raw materials of drugs (LI—15-4-75), 38.

Recommendations of Hathi Committee regarding progress of drug industry (LI—22-4-75), 51-52.

Recommendations of the Hathi Committee on Small Scale Sector of Drug Industry (LI—22-4-75), 123—25.

Recomposition of Development Councils (LII—7-5-75), 14.

Refinancing Scheme in Place of Hire purchase scheme of NSIC (LII—7-5-75), 151.

Rejections of proposals by Licensing Committee (L—19-3-75), 124-25.

Rejections of proposals by Secretariat for Industrial approvals (L.—19-3-75), 127.

Report of the Hathi Committee (LII—6-5-75), 21—22.

Sale of Cigarettes Manufactured by Foreign Companies (L—9-4-75). 130

PARMAR, SHRI BHALJIBHAI—*contd.*

Setting up units in backward areas of Gujarat (L—19-3-75), 125-26.

Special pay to Executive Officers of CIB. (XLIX—12-3-75), 150.

Steps for Improving production of antibiotic in IDPL and HAL (LI—15-4-75), 103.

Stoppage of Brand Names and Trade Marks patented in the country (LII—7-5-75), 147.

Use of Map on Cigarette Packets (L—9-4-75), 130.

Usefulness of Coca-Cola Concentrate (LI—16-4-75), 120-21.

Vacancies of C.P.W.D. Junior Engineers of both Civil and Electrical (LI—21-4-75), 203-04.

Violation of guidelines by Licensing Committee in issue of licences to foreign firms (LII—30-4-75), 80.

PATEL, SHRI ARVIND M. :

Accumulation of Steel in Bokaro Steel Plant (L—8-4-75), 129-30.

Acute shortage of drinking water in Jamnagar and Rajkot districts of Gujarat (XLVIII—24-2-75), 134-35.

Ad hoc pension to retiring teacher in Gujarat (XLVIII—24-2-75), 134.

Agreement for import of petroleum products from Russia (LII—6-5-75), 119.

Allocation for Slum clearance in Gujarat (LII—5-5-75), 233.

Allotment of Tractors under World Bank Credit Project (LII—28-4-75), 133.

Amount earmarked for Family Planning Scheme for 1975-76 (LI—18-4-75), 50-51.

Appointment of Scarcity Relief Commissioner for Gujarat (XLVIII—3-3-75), 123-24.

Atomic Power Station in Gujarat (LI—16-4-75), 7-8.

Ban on commercial sale of Blood by "Donors" (XLVIII—27-2-75), 126-27.

Cane Growers facing hardship to sell sugarcane (XLIX—17-3-75), 11 3.

PATEL, SHRI ARVIND M.—*contd.*

Causes of fire in wagons of Gas-cylinders at Sarai Rohilla Station (LII—6-5-75), 160.

Central aid to drought affected Gujarat for 1975-76 (LII—5-5-75), 69.

Central Study Team's visit to scarcity hit areas of Gujarat (L—24-3-75), 113.

Changes in Guidelines issued under foreign exchange regulation Act (LI—11-4-75), 140.

Change in Nuclear Policy (LI—16-4-75), 127.

Companies Manufacturing Batteries for Torches (LI—16-4-75), 149-50.

Companies Manufacturing T.V. Pictures (L—26-3-75), 158—60.

Companies Producing DDT (LII—29-4-75), 48.

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-75), 202.

Construction of Government quarters at Rajkot (L—24-3-75), 143.

Construction of Library Building near Parliament House (LI—21-4-75), 136.

Cooking Gas Agencies in Gujarat (XLIX—4-3-75), 84—87.

Cooperative Milk Dairies in Gujarat (XLVIII—24-2-75), 126—28.

Construction of Ahmedabad Porbander By pass (LI—18-4-75), 134.

Definition of Small Scale Industry (XLIX—5-3-75), 189.

Delay in Construction of Okha-Viramgam Broad Gauge Line (L—8-4-75), 32.

Demand for more foodgrains for Gujarat (XLVIII—24-2-75), 2—5.

Development of Irrigation project in Gujarat (L—24-3-75), 142.

Development of Tribal Areas of Gujarat in Fifth Plan (XLVII—19-2-75), 131.

Direct recruit (Graduates) in Clerk Grade I (LII—29-4-75), 119.

Direct Train from Delhi to Rajkot-Jamnagar (LI—15-4-75), 29.

Directives to Nationalised Banks to extend credit facilities to Industries (XLIX—7-3-75), 40-41.

Discontinuation of Janta Train from Rajkot to Virangum (L—8-4-75), 99.

PATEL, ARVIND M.—*contd.*

Distribution of Chemical Fertilisers by Co-operative Marketing Societies. (XLIX—5-3-75), 77.

Electrification of Ahmedabad Bombay Railway Line (LII—29-4-75), 186-87.

Employment to able bodied adults in Gujarat for Scarcity Works. (XLIX—17-3-75), 48.

Employment to Children of Loyal Railway Workers (L—18-3-75), 25—29.

Export of Drugs to USSR and other Countries (LII—29-4-75), 100—02.

Export of Sugar LII—2-5-75), 29-30.

Export of Woollen Cloth during 1974-75 (LI—18-4-75), 39-40.

Family Planning Centres opened in 1974 (XLVIII—27-2-75), 56-57.

Fertilizer Plant working in Gujarat State (L—25-3-75), 41—43.

Financial Aid to Bargladesh (LII—8-5-75), 190-91.

Financial Assistance to Gujarat Government for Relief Operations (Vol. XVVIII—3-3-1975), 149.

Fodder depots in scarcity hit areas of Gujarat (XLIX—10-3-75), 30-31.

Foreign Companies producing soft drinks in India. (XLIX—5-3-75), 58.

Frequent Breakdowns in Tarapore Atomic Power Station (XLVII—19-2-75), 35.

Ganga Brahmaputra Link Project (LI—21-4-75), 28-29.

Goods imported from Bangladesh (LI—25-4-75), 145-146.

Gujarat Governor's Relief Fund (Vol.-XVVIII—3-3-1975), 120-21.

Harassment of Groundnut Growers of Gujarat (LI—21-4-75), 165.

Health measures in scarcity area of Gujarat (XLIX—13-3-75), 109-10.

Increase in Central Assistance to States (L—21-3-75), 147.

Increase in price of fertiliser during the last three years (LII—28-4-75), 157

Increase in Trade with German Democratic Republic (LII—9-5-75), 183-84.

Increasing Varification by Pakistan Radio against Indian Leaders (LI—10-4-75), 39-40.

PATEL, ARVIND M.—*contd.*

Indian Experts to Bangladesh (LII—8-5-75), 58.

Introduction of Special Trains during the Summer Vacation (L—8-4-75), 122-23.

Loan from International Development Association (LI—18-4-75), 327-28.

Loss of production and Unemployment due to closure of shifts by Textile Mills in Gujarat (LII—2-5-75), 143-44.

Loss suffered by Railways due to thefts during 1972-73, 1973-74 and 1974-75 (LI—22-4-75), 111.

Manufacture of multi-channel T.V. sets by Electronics Corporation of India, Hyderabad (LII—7-5-75), 218.

Memorandum from employees of Marine Fisheries Institute, Cochin (LII—28-4-75), 111.

Merger of Diu, Daman, Dadra and Nagar Haveli with Gujarat (LII—7-5-75), 78.

Money spent on famine measures in Gujarat (LI—11-4-75), 91-92.

Nationalisation of Foreign Oil companies (XLVII—18-2-75), 52-53.

Night Schools in Gujarat (L—24-3-75), 30.

Observance of World Health Day (LII—8-5-75), 178-79.

Opening of branches of Nationalised Banks in Gujarat (LI—25-4-75), 31.

Opening of round the clock dispensaries in States (XLIX—6-3-75), 84-85.

Operation of Voluntary Social Agency for Relief Work in Gujarat (Vol.-XVVIII—3-3-1975), 148.

Over hauling Examination System (Vol.-XVVIII—3-3-1975), 50—53.

Pakistani Dhow caught by Customs near Bombay (LI—11-4-75), 130-31.

Performance of Jute Industry (Vol. XLVIII—28-2-75), 44.

Posts of Engineers lying vacant in Central Government (LII—30-4-75), 153.

Power supply to Saurashtra Region of Gujarat (L—9-4-75), 9—15.

Problem of Newsprint shortage (LII—7-5-75), 217.

Production of Crude by O. & N.G.C. (Western Region) (LII—6-5-76), 32.

PATEL, ARVIND M.—*contd.*

Programme undertaken by Indian Red Cross in Gujarat (XLIX—13-3-75), 51-52.

Progress of work done on Konkan Railway (XLVIII—25-2-1975), 49-50.

Proposals to hold Islamic Law conference (L—18-3-75), 157-58.

Proposal to take over private companies operating air services (LI—18-4-75), 294—95.

Purchase of Cotton by C.C.I. (XLIX—7-3-75), 173.

Radio transmission in Dang area of South Gujarat (XLVII—19-2-75), 166.

Raids by Income Tax and Customs Authorities in Gujarat (LII—2-5-75), 120.

Raids by Income-tax authorities in Gujarat (LII—1-5-75), 144.

Raids for seizure of groundnut stocks from Farmers in Saurashtra Region in Gujarat State (L—9-4-75), 155-56.

Recommendation of Hathi Committee for setting up coal far distillation plants (LII—6-5-75), 159-60.

Relief given to Disabled persons in Scarcity Area of Gujarat (XLIX—17-3-75), 78.

Report of the Committee set up to Evaluate System of Recruitment by U.P.S.C. (L—26-3-75), 158.

Reservation of rights by R.B.I. *Re;* extension of credit facilities to Small Scale Industries (XLIX—14-3-75), 76.

Setting up of a Television Station in Gujarat (XLIX—5-3-75), 71.

Setting up of Machine Tool Factories in foreign countries by H.M.T. (XLVIII—26-2-1975), 47.

Shortage of Coal in Roofing Industry in Morvi, Rajkot (LI—23-4-75), 27.

Shortage of cooking gas (XLIX—4-3-75), 179-80.

Small Pox cases in Gujarat (LI—18-4-75), 189.

Submission of report by Desai Pay Commission to Government of Gujarat (XLVII—21-2-75), 164-165.

Suggestion by Acharya Vinoba Bhave for Collection of Land Revenue in kind (XLVIII—24-2-75), 112-113.

PATEL, ARVIND M.—*contd.*

Supply of Slack Coal for Roofing Industries in Morvi, District Rajkot (Gujarat) (LI—16-4-75), 61.

Tea Industry in Assam (LII—9-5-75), 51-52.

Ticketless Travelling on Western Railway during 1974 (L—25-3-75), 133-34.

Tourist material about Gujarat (Vol.-XLVIII—28-2-75), 58-59.

Trade between India and USSR (XLIX—7-3-1975), 110-11.

Trade with South American countries (LII—2-5-75), 55-56.

Trains cancelled on Western Railway (L—25-3-75), 133.

Training of Personnel Operating speed boats (L—21-3-75), 53.

Venue of Film Festivals (XLVII—19-2-75), 130.

Views of Soviet Oil Expert on Oil Deposits in Bombay High (LI—15-4-75), 184.

Villages affected with Scarcity in Gujarat (XLIX—10-3-75), 195-96.

Visit by Prime Minister of Tanzania (XLVII—20-2-75), 62.

Visit of a Business Mission from UK to India (LI—11-4-75), 209.

Voluntary Agencies functioning in Drought Hit area of Gujarat (LII—5-5-75), 232-33.

Withholding of Licences of Foreign Drug Firms (XLIX—4-3-75), 151.

World Bank loan for purchase of Telephone Exchanges (XLVII—19-2-75), 130.

Debates

Gujarat Budget, 1975-76

D.G. (on account) 1975-76:

D.S.G. 1974-75 (L—21-3-75), 288-290.

PATEL, SHRI H. M.:

Compulsory Service by Agricultural Scientists in Backward Areas (XLVIII—24-2-75), 10.

Confirmation of Assistants of Regularte Temporary Establishment against Permanent vacancies (L—9-4-75), 41-42.

PATEL, SHRI H.M.—*contd.*
Demand for more foodgrains for Gujarat (XLVIII—24-2-75), 5.

Dispartiy in rates of wheat and rice supplied from Fair Price Shops in Srinagar and other State Capitals (LII—28-4-75), 4-5.

Export of Sugar (LI—11-4-75), 7.

Market Borrowing by U.P. (XLIX—14-3-75), 13.

Meeting of Education Officers (XLIX—17-3-75), 19-20.

Night blindness in Gujarat (XLIX—13-3-75), 10.

Power supply to Saurashtra Region of Gujarat (L—9-4-75), 11-12.

Production of Yarn and Cloth for Domestic Consumption (LI—11-4-75), 20.

Requirements and Availability of Industrial Gas (XLIX—5-3-75), 79.

Views of Association of Heads of Higher Secondary Schools on 12 year School Education (XLIX—17-3-75), 12.

Debates

Demands for Grants, 1975-76:
Ministry of Agriculture and Irrigation (L—8-4-75), 219-20.
Ministry of Defence (LI—18-4-75), 396—401.

Gujarat Budget, 1975-76 :
D.S. (on account) 1975-76
D.S.G., 1974-75 (L—21-3-75), 212—14,290-95.

Reported unilateral revaluation of Rouble-Rupee exchange rate by the State Bank of U.S.S.R. (CA) (L—20-3-75), 172—74.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 359—369.

Writ Petition re. Presidential Order for withdrawal of certain amounts for the Consolidated Fund of Union Territory of Pondicherry. (Under Rule 377) (XLVIII—25-3-75), 229-30.

PATEL, KUMARI MANIBEN :

Re : Shri Morarji Desai's Fast (L—9-4-75), 216.

PATEL, SHRI NANUBHAI N. :

Agreement of M/s Rallis (I) Limited with certain other companies (LII—29-5-75; 107-08.

PATEL, SHRI MANUBHAI N.—*contd.*

Examination of Agreements between Foreign Drug Firms and their principals by Hathi Committee (XXXLI—22-4-75), 108.

Expenses incurred on Hathi Committee (LI—22-4-75), 106-07.

Inter-Linking of Directorship in foreign drug manufacturing companies (LII—29-4-75), 169-70.

Lacunae in industries (Development and Regulation) Act (LII—7-5-75), 154.

Licences and Permission Letters to Cigarette Manufacturing Companies (LI—16-4-75), 43.

Manufacture and import of Glybenclamide and Alpha Methyldopa (LI—22-4-75), 108—10.

Manufacture of Glybenclamide (LII—6-5-75), 111-12.

Manufacture of Products without approval by M/s Glaxo Laboratories (LII—6-5-75), 45-46.

Merger of M/s BDH with M/s Glaxo (LII—6-5-75), 114—16.

Merger of certain Foreign Drug Companies (LII—6-5-75), 112—14.

Office Accommodation for Panchayat Sarpanch in Dadra Nagar Haveli (LII—5-5-75), 113.

Production of M/s Ciba Gaigy (I) Limited (LII—29-4-75), 106-07.

Production of Coca Cola Concentrate (LII—7-5-75), 154.

Production of Pfizers (LII—29-4-75), 44-45.

Registration of Cars, Scooters and Trucks by outsiders in Dadra & Nagar Haveli (LII—8-5-75), 77-78.

Review of Working of Multinational Firms by Hathi Committee (LI—22-4-75), 43-44.

Supply of Coca Cola Concentrate to New Units. (LII—7-5-75), 54.

Views of members of Hathi Committee on take-over of drug firms (LI—22-4-75), 107-08.

PATEL, SHRI, NATWAR LAL:

Credit given by Nationalised Banks (L—21-3-75 ,21.

PATEL, SHRI NATWAR LAL—*contd.*
Debates

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—27-2-75), 316—21.

Cotton Prices (C.A.) (XLVIII—24-2-75), 264—68.

Demands for Grants 1975-76 :
Ministry of Agriculture and Irrigation (L—9-4-75), 253—57.

Gujarat Budget, 1975-76 :
D.G. (on account) 1975-76
D.S.G. 1974-75 (L—21-3-75), 277—79.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite Fast (CA) (LI—10-4-75), 354.

PATEL, SHRI PRABHUDAS :

Submission of Interim Reports of National Commission on Agriculture (St.) (XLIX-13-3-75), 194—201.

PATIL, SHRI ANANTRAO :

Anti Indian Propaganda by Pakistan and China (XLIX—6-3-75), 75.

Changes in the Credit Policy (XLVIII—28-2-75), 128.

Effect of Power Cut on Agricultural Production (L—19-3-75), 63.

Effect of utilisation of Industrial capacity on Gross National Product (XLVIII—26-2-75), 168-169.

Enquiry against Chairman of M/s Larsen and Toubro Ltd. (LI—11-4-75), 113-14.

Government Accommodation for officers having their own houses in Delhi (XLIX—17-3-75), 79-80.

Hindustan Antibiotics Limited (L—8-4-75), 12—20.

Improvement in working of Steel Plants after SAIL came into existence. (XLVIII—27-2-75), 160—66.

Improvement of Waterways Transport Facilities (L—20-3-75), 81.

Increase in Heart Disease in the Country (XLIX—13-3-75), 2.

Increase in percentage of Financing Agriculturists during 1973-74 (XLVIII—28-2-75), 129.

Indianisation of Foreign Companies (XLVIII—28-2-75), 41—43.

Medical Colleges in India (L—20-3-75), 12—19.

PATIL, SHRI ANANTRAO—*contd.*

Overtime in Nationalised Banks (XLVIII—28-2-75), 127-28.

Profit of I.T.D.C. during 1973-74 (XLIX—14-3-75), 90.

Purchase of Aircraft by Indian Airlines (XLVIII—28-2-75), 129-30.

Refund of Surcharge on ticket in case train runs late (L—18-3-75), 39.

Reorganisation of External Publicity Service (XLIX—13-3-75), 50-51.

Reservation for Deaf, Dumb, Blind and Disabled persons (LII—28-4-75), 38.

Separate Line between Poona and Lonavla (L—25-3-75), 50-51.

Visit by Foreign Dignitaries during December, January and February (XLVIII—27-2-75), 45-46.

DEBATES

D.G. 1975-76—Ministry of External Affairs. (LI—16-4-75), 263—66.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res) (L—24-3-75), 358—65.

Press Council (Amendment) Bill: Consid. (L—24-3-75), 358—65.

PATIL, SHRI KRISHNARAO:

Exploitation of Natural Resources in Karnataka (LII—7-5-75), 15.

Industries Benefited by IRCI in Calcutta (LII—9-5-75), 3-4.

Slow progress of Irrigation in Maharashtra (L—24-3-75), 25.

Debates

Demands for Grants, 1975-76:

Ministry of Agriculture and Irrigation (L—8-4-75), 225—29.

PATNAIK, SHRI BANAMALI:

D.G. 1975-76:
Ministry of Commerce (LI—25-4-75), 262—65.

PATNAIK, SHRI J. B.:

Air Force and Army laws (Amendment) Bill:

PATNAIK, SHRI J.B.—*contd.*

Consid. as passed by R.S. (L—25-3-75), 341—46, 356—59.

Motion to pass (L—25-3-75), 361.

Disapproval of the Air Force and Army Laws (Amendment) Ordinance (Res) (L—25-3-75), 341—46, 356—59.

PEJE, SHRI S. L.:

D.G. 1975-76:

Ministry of Industry and Civil Supplies (LII—28-4-75), 324-27.

PILLAI, SHRI R. BALAKRISHNA:

Kapurthala Plot (LII—28-4-75), 89.

Subsidiary Company for cultivation of oil palm in Kerala (XLIX—17-3-75), 44-45.

PRABODH CHANDRA, SHRI:

Allotment of land to Group housing societies in Delhi (L—7-4-75), 52.

Allotment of Tractors on priority basis (L—9-4-75), 177-78.

Arms build up by Pakistan (LI—18-4-75), 137-38.

Balyogi's wife acting as CIA Agent (LII—30-4-75), 200-01.

Ban on New Gas Connections (LII—29-4-75), 37-38.

Building of cargo ships for Shipping Corporation of India by Garden Reach Workshop (LI—10-4-75), 204-05.

Capital Base to New Cement Units (XLIX—12-3-75), 162.

Central aid for earthquake affected areas of Himachal Pradesh (LII—28-4-75), 59.

Centre's Approach towards Maharashtra (LI—18-4-75), 294.

Collusion between Naga and Mizo Insurgents (XLIX—12-3-75), 161.

Comprehensive town and country planning legislation (L—7-4-75), 90-91.

Control on Cement Distribution (L—19-3-75), 194-96.

Copper produced by Hindustan Copper Corporation (LI—10-4-75), 194.

Credit from U.S. Export Import Bank to Air India (LII—2-5-75), 59-60.

PRABODH CHANDRA, SHRI—*contd.*

Crude bombs found—on the Railway line between Thadi and Anakapalle (LI—22-4-75), 178-79.

D.T.C. Buses Impounded by Haryana (LII—8-5-75), 96.

Deaths/injuries due to fall of Buildings in Delhi (L—24-3-75), 4.

Decision of OPEC to End Oil Link with Dollar (LII—29-4-75), 148.

Difficulties in import of Fertilisers from Russia and Poland (LI—18-4-75), 277.

Export of Sugar (LI—11-4-75), 6-7.

FCI Officials arrested at Rohtak (XLIX—17-3-75), 86.

Fall in gold production at Kolar Mines (LI—10-4-75), 205-06.

Fresh Registration by DDA (L—24-3-75), 208.

General Manager Bhilai Steel Plant (L—20-3-75), 74.

Grant of Pension to Participants of Anti-Hindi Agitation in Tamil Nadu (LI—16-4-75), 88-89.

High power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-3-75), 9.

House Building Loans to Government Employees under Fifth Five Year Plan (LI—21-4-75), 69-70.

Increase in Polio Cases (LI—18-4-75), 37-38.

Increased subsidy to flying Clubs (LI—18-4-75), 338—40.

India's Mica Export Canalisation policy (XLIX—14-3-75), 89-90.

Introduction of Daily Concessional Tickets by DTC (LI—10-4-75), 87-88.

Iron Ore Board (L—20-3-75), 65.

Issue of licence to foreign drug companies (LII 29-4-75) 126-27.

Japanese Assistance for Panipat Fertilizer Project (LI—22-4-75), 84-85.

Loan for Newsprint Project in Himachal Pradesh from Abu Dhabi (LII—9-4-75), 63-64.

Loan of Haryana State towards Centre (LII—9-5-75), 124-25.

PRABODH CHANDRA, SHRI—*contd.*

Linking up Rajasthan Atomic power Project and Satpura and Chambal Power system with Bhakra Complex (LII—30-4-75), 201.

Manufacture of Mini Computers (L—9-4-75), 73.

National Policy on Urbanisation (LII—28-4-75), 165.

New Price and Procurement Policy on Food grains (LI—21-4-75), 197.

Non availability of Foreign Assistance for Coal Based Fertilizer plants (L—8-4-75), 32—33.

Pact between ICAR and Iraq (LII—5-5-75), 198-99.

Posts of Chairman and Executive Director lying vacant in Projects and Equipment Corporation of India Limited (LI—11-4-75), 85-86.

Present Requirement of Foodgrains (L—24-3-75) 88-89.

Price of Tractors (XLIX—12-3-75), 67-68.

Price payable to NMDC by MMTC (LI—18-4-75), 280 .

Probe into breakdowns at Bhatinda Thermal plant (LII—30-4-75), 201-02.

Production of polyester based Medical X-Ray Film by Hindustan PHOTO Films (L—9-4-75), 179-80.

Proposal to Hire a Semi Submersible ship for Offshore Drilling (L—18-3-75), 82.

Provision in Budget for Payment of Additional DA due to Government Employees (LI—25-4-75), 22—25.

Racket in Diesel oil in Delhi (LI—16-4-75), 195-96.

Racket in stealing petroleum products in U.P. (L—8-4-75), 130.

Rise in the price of Non-controlled cloth (LI—18-4-75), 39.

Seizure of Foreign Arms and Ammunition at Anupgarh and Gharsana in Ganganagar district of Rajasthan (LI—16-4-75), 195.

Short supply of Coal to Industries (L—8-4-75), 130 .

PRABODH CHANDRA, SHRI—*concld.*

Slow Progress in Clearing Slums in Delhi (LII—28-4-75), 11-12.

Stocks accumulated with STC (LI—11-4-75), 79.

Stock of publications in National Archives (LII—28-4-75), 165.

Survey for Oil in Andaman and Gujarat Coasts (LI—15-4-75), 57.

Swedish Collaboration in Heavy Trucks Factory (XLIX—12-3-75), 162.

Take over of Power Projects in Bihar (L—19-3-75), 76.

Thein Dam Project in Punjab (L—26-3-75), 105.

Tool Room in Delhi (L—19-3-75), 193 94.

Urdu Dictionary Farhang Asafia (LII—28-4-75), 142.

Use of Iraqi Crude in Mathura Refinery (LII—29-4-75), 147-48.

Wheat Supply from Australia (XLIX—17-3-75), 172.

Reported attempts to stop work in Bhilai Steel plant (CA) (LI—16-4-75), 216-17.

Reported smuggling of crime and obscene thriller films into the Country (CA) (XLIX—4-3-75), 259-60.

PRADHAN, SHRI DHAN SHAH

Ammunition stolen from Defence Department (XLIX—6-3-75), 58-59.

Annual increments to Class IV employees of Baijnath Higther Secondary School, New Delhi (Vol. XVVIII—3-3-75), 78.

Ban Sugar Project, Madhya Pradesh (XLIX—17-3-75), 115-16.

Construction works sanctioned for Adivasi Areas of Madhya Pradesh (XLIX—4-3-75), 89.

Development of Tourist Centres in Tribal Areas of Madhya Pradesh (XLIX—7-3-75), 99.

Employment to Youth in Rural Areas. (XLVIII—27-2-75), 115-17.

Export of cotton textiles (XLVII—21-2-75), 78-79.

PRADHAN, SHRI DHAN SHAH—*contd.*

Financial Assistance sought by Madhya Pradesh Electricity Board (L—19-3-75), 53-54.

Harijans subjected to untouchability in Rajpura Block Tehsil Gunnor, District Badaun, U.P. (LII—7-5-75), 62.

Housing arrangements for working women (LI—21-4-75), 105—07.

Introduction of Passenger Trains on Katni-Singrauli Chopan Section (L—18-3-75), 10.

Issue of Licences to Educated Unemployed to sell Drugs (XLVIII—25-2-75), 55.

Licences for purchase of Mini buses in Delhi (XLVIII—27-2-75), 211.

Loans from Foreign countries in 1974-75 vol. (XLVIII—28-2-75), 50—52.

Memorandum submitted by Contractor of Udhampur Aerodrome against the Local Authorities (LII—8-5-75), 94-95.

National Titles or Awards to Indians living abroad (XLIX—12-3-75), 31.

New Universities (L—24-3-75), 51—53.

New Variety of Paddy in Madhya Pradesh (LII—28-4-75), 52.

Non-acceptance of Mutilated and soiled currency notes by Banks (LI—11-4-75), 39-40.

Non-payment of arrears to employees of Burn & Company Limited, Howrah (L—26-3-75), 194-95.

Opening of Schools for Adivasis (XLIX—5-3-75), 113.

Orders from Yugoslavia for supply of Wagons (L—21-3-75), 85.

Programme to Provide nutritious Food to poor Children (L—9-4-75), 64—66.

Release of smugglers arrested during Anti-smuggling drive (XLVII—21-2-75), 78-79.

Request made for running passenger Trains at some places in Madhya Pradesh (L—25-3-75), 45-46.

Scheme for resource transfer from rich nations to poor nations (LII—9-5-75), 91-92.

Sex Education (XLIX—10-3-75), 209-10.

PRADHAN, SHRI DHAN SHAH—*contd.*

Sharing Atomic Know-how with Neighbouring countries (XLVIII—26-2-57), 51-52.

Survey for rail link between Jhalawar city with Jhalawar Road Station (LII—29-4-75), 60-61.

Trade Relations with Under-developed/Undeveloped Countries (XLIX—14-3-75), 56.

Unlicenced Chemists and Druggists in Delhi and other cities (XLVIII—27-2-75), 49.

Use of Hindi Medium in L.L.B. Examinations (XLIX—10-3-75), 47-48.

Debates

D.G. (Railways) 1975-76 : (L—18-3-75), 314—18.

PRADHANI, SHRI K. :

Agricultural Banks in Tribal Areas (LII—2-5-75), 206.

Alternative Railway line to serve Koraput and Bastar Districts (LI—15-4-75), 115.

Construction of Kolab Hydel Project in Orissa (LII—7-5-75), 170.

Electric Goods Trains on D.B.K. Railway Line (LI—15-4-75), 140.

Electrification work on D.B.K. Railway Line (LI—15-4-75), 24.

Decision to run passenger *cum* Private goods trains on D.B.K. Lines (LI—15-4-75), 113.

Industries in Backward Areas during Fifth Plan (LII—7-5-75), 34.

Legal aid to the Tribals (LII—6-5-75), 52-53.

Money allotted for Poteru Dam Project during current financial year (LI—18-4-75), 49.

Percentage of Population benefited by Nationalised Banks (LII—2-5-75), 39—41.

Proposal to give legal aid to Tribals during the Fifth Five Year Plan (LII—6-5-75), 214.

Rehabilitation of more families in Koraput District under Dandakaranya Project (LI—18-4-75), 141—43.

Release of allotment under sub-plan for tribal development for 1975-76 (LI—23-4-75), 97-98.

PRADHANI, SHRI K.—*contd.*

Special Concession to Develop Backward areas by Railway lines to promote industry (LII—5-5-75), 214—16.

Sub-plans for development of Tribal areas in States (LI—16-4-75), 54-55.

PURTY, SHRI M. S.:

Abandonment of Project at Auroville (XLIX—10-3-75), 32.

Accidents in Sealdah Division during 1972-73 (L—8-4-75), 140-41.

Advance made by Nationalised Banks in Priority Sector (LI—11-4-75), 49-50.

Agreement with Sauli Arabia to set up a Joint Commission (L—25-3-75), 75-76.

Appalling conditions of Hospitals in India (XLVIII—27-2-75), 125.

Assistance from Foreign Countries for relief to Flood stricken people (LII—5-5-75), 228.

Basmati Rice Produced by STC for Export (LI—11-4-75), 161.

Borrowing of Strategy from developing Countries for formulation of Fifth Plan (L—19-3-75), 43.

British Assistance for Oil Exploration in India (XLVIII—25-2-75), 165-66.

Broad Gauge from Howrah to Amta (XLVIII—25-2-75), 166.

Campaign to improve Functioning of Hospitals of the Country (LI—10-4-75), 179—81.

Cancellation of Trains in Bihar due to Coal Shortage during 1974 (XLVII—18-2-75), 29-30.

Cancer Medicine (L—20-3-75), 145.

Cases of adulteration of petrol (LII—29-4-75), 61.

Cases referred to C.B.I. by Bihar Government (LI—16-4-75), 99-100.

Casual Labourers on Daily Wage (LII—29-4-75), 102.

Chatra Irrigation Canal Project (LII—8-5-75), 69-70.

Collision of Crude Oil Tanks with a cargo Vessel (L—18-3-75), 82-83.

Completion of Barauni Fertilizer Plant (LI—22-4-75), 179-80.

PURTY, SHRI M. S.—*contd.*

Composite projects under small farmer development agency (L—7-4-75), 179-80.

Concession to Bihar in regard to distribution of controlled cloth (L—21-3-75), 149.

Condition of Coaches in Sealdah Bangaon Line (LII—6-5-75), 221—24.

Condition of Coaches on Sealdah Bangaon Line (L—8-4-75), 139.

Construction of Western Kosi Canal (L—7-4-75), 178-79.

Consumption of Petrol um Products for Irrigation Purposes (XLIX—4-3-75), 78-79.

Damage to speed Boats (XLIX—14-3-75), 69.

Decentralisation of Hindi Teaching Scheme (L—9-4-75), 118-19.

Delay in commissioning of Haldia Refinery (XLVIII—25-2-75), 166-67.

Deposits of Employees in J.B. Mangharam Bank (XLIX—7-3-75), 52.

Development of effective system for Distribution of Essential Commodities (LII—30-4-75), 100-01.

Difference between Janta and other Toilet soaps (LI—15-4-75), 90.

Directions to LIC to Devise New Schemes to correct regional imbalances (LII—9-5-75), 160—62.

Directions to State Governments for Providing Legal Aid to Scheduled Castes and Scheduled Tribes (XLVIII—25-2-75), 15—19.

Directions to State Governments to procure surplus Rice, Paddy and Wheat from Producers (L—24-3-75), 73-74.

Durgapur Steel Plant (XLVIII—27-2-75), 2—9.

Electrifications of villages in Bihar during 1974-75 (XLVIII—26-2-75), 194-95.

Electronic Telephone Exchange at New Delhi (XLIX—5-3-75), 54.

Employment conditions for appointment of air hostesses (LI—21-3-75), 67.

Employment for educated unemployed in Bihar (LII—30-4-75), 150—52.

Enforcement of Debt Redemption Act in Adivasi areas (LI—23-4-75), 105.

PURTY, SHRI M. S.—*contd.*

Expansion of activities of Indian Council of Cultural Relations (LI—18-4-75), 62.

Expansion of railway line from Dharmnagar to Kailashar in Tripura (XLIX—4-3-75), 205-06.

Explored oil wells which are lying idle (L—22-4-75), 49.

Explosion in Baljit Nagar/Prem Nagar, New Delhi (XLIX—12-3-75), 35-36.

Extraction of Silver and Gold as bi-products of Copper Ore (LII—8-5-75), 174.

Fall in value of Rupee in relation to Rouble (XLVIII—28-2-75), 172.

Financial Assistance sought from World Bank and International Financial Agencies for setting up Power Plants. (XLVII—19-2-75), 121.

Findings of Technical Experts on Maritime Boundary between India and Bangladesh (XLIX—10-3-75), 86-87.

Height of Kharkai and Subarnaekha Dams (XLIX—10-3-75), 150.

Hindi and Regional Languages Films Shown in the Film Festival (XLVII—19-2-75), 55.

Hotels run by Tourism Department (XLVII—21-2-75), 196—98.

Hydrogen Explosion by India (LII—8-5-75), 197.

Impact of Land Reforms (LII—5-5-75), 104.

Increase in Prices of Fertilizers (LII—2-5-75), 74-75.

Introduction of Combined series of tickets from Delhi main and New Delhi Station (XLIX—4-3-75), 167-68.

Jobs provided to scientists registered with CSIR and employment exchanges (LII—7-5-75), 143.

Linking of Credit to Industries with Production (LI—18-4-75), 232-33.

Loan sanctioned by Agricultural Refinance Corporation to States LI—25-4-75), 134—38.

Loan to individuals by nationalised banks for self employment (XLIX—7-3-75), 160.

Looting of Goods Train near Sasaram-Arrah-Sasaram Road Railway Crossing (XLVII—18-2-75), 132.

PURTY, SHRI M. S.—*contd.*

Major Irrigation Projects (LII—28-4-75), 171.

Major irrigation projects in State of Bihar included in the Fifth Five Year Plan (LII—28-4-75), 82.

Manufacture of Sodium Antimony Gluconate Injection (L—18-3-75), 103-04.

Meeting of Indo-Nepal Joint Review Committee (LI—25-4-75), 154-55.

Metal Detectors to detect Hidden Treasures (LII—9-5-75), 25—27.

Multi-National Corporations (LII—30-4-75), 52.

Nationalisation of Companies (XLIX—4-3-75), 205.

Patrolling by French Warships in Indian Ocean (XLVII—20-2-75), 73.

Payment by Bokaro Steel Plant to H.E.C. (L—20-3-75), 145.

Persons arrested for having committed theft in Sealdah Division during the last three years (L—8-4-75), 138-39.

Plan for permanent Distribution System of Essential Commodities (XLVIII—24-2-75), 37-38.

Pokhara Dam (XLVIII—24-2-75), 159.

Private and Public Limited Company (XLVIII—25-2-75), 96.

Production in textile mills taken over by Government (L—26-3-75), 128-29.

Properties of smugglers in foreign countries (XLIX—14-3-75), 181-82.

Proposal to charge International Prices on Coal and Cement exported to Nepal (XLVIII—28-2-75), 65-66.

Proposal to defer broad gauge line in place of former Martin Light Railway (LII—6-5-75), 88-89.

Purchase of smuggled goods (XLVII—21-2-75), 43-44.

Railway Lines in Sunderban Area of West Bengal (L—8-4-75), 35-36.

Railway Lines in Sunderban area of West Bengal (L—8-4-75), 36-37.

Recession (L—26-3-75), 63-64.

Recognition of Hindi as official Language by U. N. O. (XLIX—6-3-75), 101-02.

Reduction in Kerosene quota for Bihar (L—25-3-75), 177-78.

PURTY, SHRI M. S.—*contd.*

Reorganisation of C.W. & P.C. (L—26-3-75), 146-47.

Report by IIMC on Family Planning Programme (LI—10-4-75), 18—31.

Restriction on Excisable Goods (XLVII—21-2-75), 125-26.

Resumption of talks by Naga Rebels (XLVIII—26-2-75), 81-82.

S.C. and S.T. Girls studying in Primary School (XLIX—10-3-75), 120-21.

S.T.C.'s contract for Export of Castor Oil (XLIX—14-3-75), 50.

Self sufficiency in nuclear fuel and Indianisation of nuclear know-how and technology (L—19-3-75), 214-15.

Separate Laws to Deal with Smugglers (LII—2-5-75), 186-87.

Setting up of a Committee of Members of Parliament to Review the progress made in use of Hindi for official purposes (LII—7-5-75), 1—5.

Setting up of an International News Agency (XLIX—5-3-75), 184.

Setting up of Industries in Bihar (LII—7-5-75), 172.

Steps taken under SFDA and MFAL scheme in West Bengal (XLVIII—3-3-75) 4—14.

Strike by Factory Workers (XLIX-13-3-75), 161.

Study Team on Cooperation Credit structure of West Bengal (L—7-4-75), 38-39.

Suggestions made by Chief Election Commissioner on elections (LII—29-4-75), 170-71.

Supply of Wagons to Yugoslavia by Jessop Company (XLIX—5-3-75), 120.

Telephone connections and vehicles of Smugglers (LI—25-4-75), 90-94.

Thefts in Sealdah Division during 1975 (LII—6-5-75), 221.

Trains cancelled as a result of Mass Movement in Bihar during the last Ten months (L—8-4-75), 139-40.

Training for Unemployed Youth under Employment Promotion Programme (XLVI II—26-2-75), 82-83.

Q

QURESHI SHRI MOHD. SHAFI:

Appropriation (Railways) No. 2 Bill 1975-Int. (L—19-3-75), 387.

Consid. (L—19-3-75), 387-88.

Motion to pass (L—19-3-75), 388.

Appropriation (Railways) No. 3 Bill 1975-

Int. (L—19-3-75), 389.

Consid. (L—19-3-75), 389-90.

Motion to pass (L—19-3-75), 390.

D.G. (Railways) 1975-76.

(L—19-3-75), 280—96, 305—07.

D.E.G. (Railways) 1972-73 (L—19-3-75), 381—86.

D.S.G. (Railways) 1975-76 (L—19-3-75),381—86.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 216—40.

R

RAGHU RAMAIAH SHRI K.—

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Misra in the House (QOP) (LII—9-5-75), 276.

Business Advisory Committee Fifty-fourth Report (M) (L—25-3-75), 219—24.

B.O.H. (XLVII—21-2-75), 242.

(XLVIII—25-2-75), 206.

(XLVIII—28-2-75), 216, 231.

(XLIX—7-3-75), 213—25.

(XLIX—14-3-75), 211—13.

(L—21-3-75), 191, 199.

(L—26-3-75), 246-47.

(LI—18-4-75), 357-58.
(LI—25-4-75), 213.
(LII—2-5-75), 212-13.

Constitution (Amendment) Bill. (Amendment of Article 101 and 102 etc.) by Shri Priya Ranjan Das Munsi Consid. (L—21-3-75), 368.

Contempt of the House (M) (XLIX—6-3-75), 271—76.

RAGHU RAMAIAH. SHRI K.—*Contd.*

D. G. (Nagaland) 1975-76. (Dis) (LII—8-5-75, 329-30, 333.

Gujarat Budget 1975-76: D. S. (on account) 1975-76 D. S. G. (1974-75 (L—20-3-75), 212.

Maintenance of Internal Security) (Amendment) Bill: int. (LII—7-5-75), 353-70

No Confidence in the Council of Ministers (M) (LII—9-5-75), 339-41, 348-59.

Provident Fund (Amendment) Bill, Int. (L—24-3-75), 238.

Question of privilege (LII—29-4-75), 220-21.

Re. discussion on conduct of Shri Tulmohan Ram, M. P. (XLVIII—21-2-75), 214-15.

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 216.

Re. Question of Privilege (XLIX—4-3-75), 244-45.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence.(L—18-3-75), 311-12.

Re. situation in Nagaland (L—21-3-75), 190.

Report of Commission of Inquiry into Disppearance of Netaji Subhas Chandra Bose (Res) LII—9-5-75), 422, 426, 332.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill Consid. (XLIX—4-3-75), 347-48 367-69.

Motion to pass (XLIX—4-3-75) 370.

Situation arising out of Shri Morarji Desai decision to go on an indefinits fast. (CA)(LI—10-4-75), 370-71.

Write petition re. Presidential Order for wothdrawal of Certain amounts for the Consolidated Fund of Union Territory of Pondicherry. (Under Rule 377) (XLVIII—25-3-75), 227.

RAI, SHRIMATI SAMODRABAI:

Development of Hilly Areas (XLVII—19-2-75), 15, 17.

Employment Schemens for Unemployed Persons in Rural and Urban Areas (L—9-4-75), 4.

Industrial Complex Near Chhatrapur, Orissa (XLVIII—26-2-75), 25-26.

RAI, SHRIMATI SAMODRABAI—*Contd.*

Scheme for Welfare of women and Children for Karnataka (XLIX—17-3-75), 7-8.

D. G. (Railways) 1975-76: (L—18-3-75), 325-29.

Demands for grants, 1975-76: Ministry of Agriculture and Irrigation (L—8-4-75), 252-57.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L—18-3-75) 300-01.

RAJ BAHADUR SHRI:

Tokyo convention Bill consid (L—26-3-75) 301-03, 305-07.

Motion to pass (L—26-3-75), 308.

RAJDEO SINGH, SHRI:

Acceptance of pay scales recommended by N. P. C. Committee by All India Radio Staff Artiste Union (L—26-3-75), 150.

Accmmodation for Essential Staff (LII—6-5-75), 90.

Acting Allowance for Station Masters Assistant Station Masters (XLVIII—25-2-75), 131-32.

Addition of Rocket Propellants and Ballistic project at the Ordnance Factory, Bhandara (LI—18-4-75), 167-68.

Adoption of new pattern of school and college education (XLIX—17-3-75), 147-48.

Air India All Cargo Boeing 707 Flights to Foreign Countries (LII—9-5-75), 238-39.

Alleged suicide by a girl in Mirjapur UP owing to starvation (XLIX—17-3-75), 144.

Allotment of Land to SC/ST Government Employees House Bulding Co-operative Societies, R. K. Puram, New Delhi (L—24-3-75), 181-82.

Amounts due to SMs/ASMs for working as Guards (LII—29-4-75), 19-92.

Appointment of Rural Health Assistants. (XLVII—27-2-75), 144.

Assignment of role of retail agency to co-operative for handling items of mass consumption. (LII—7-5-75), 166.

Bank Employees working for Political Party (XLVIII—28-2-75), 66-67.

RAJDEO SINGH, SHRI—*Contd.*

Benefit Awarded to Pharmacists on Railways (XLVIII—25-2-75), 130-131.

Bringing out literature and newsreels on health hazards of food adulteration (XLVII—20-2-75), 14.

Buildling of an Atom Smasher in Calcutta by Indian Scientists (XLVII—19-2-75), 118.

Carrying of Text Books in Examination Halls in U. P. (LII—5-5-75), 190-91.

Charges of Tax Evasion and Violation of Foreign Exchange against Mr Gan Drolhot (LI—16-4-75), 64.

Circulation of revised rates of certain allowances (XLVII—18-2-75), 163-64.

Coir Wool named 'Kayarool' Developed by Coir Board, (XLVII—5-3-75), 73.

Collaboration proposals with Foreigh companies (L—9-4-75), 207-8.

Committee for promotion of Urdu (XLIX-17-3-75), 146-47.

Complaints about the Flats constructed by D. D. A. (Vol-XVVIII—3-3-1975), 169.

Conference of State Education Ministers on New Pay Scales for University Teachers (L—24-3-75), 181.

Confirmation of Station Masters'Assistant Station Masters of Ferozepur Division (Northern Railway)-(LI—15-4-75), 164.

Construction of acrylonitrite project of Gujarat Preto Chemicals (LI—22-4-75), 213-14.

Construction of waiting hall at Pindara R-Road Halt (L—8-4-75), 134.

Co- ordinating of Health Services (L—20-3-75), 8-12.

Credit from U. S. Export Import Bank to Air India (LII—2-5-75), 59-60.

Criteria for opening Branch Post Office. (XLIX—5-3-75), 191.

Cultivation of dates in Rajasthan and Haryana (XLVIII—24-2-75), 208.

Cultivation of tapioca (XLVIII—24-2-75), 207.

D. D. A. Transaction in Land Business (Vol-XVVIII—3-3-1975), 168-169.

Dairy Development Scheme in M. P. (XLVIII—24-2-75), 206-207.

RAJDEO SINGH, SHRI—*Contd*

Deaths due to low consumptions of Food and Edible Oils (XLIX—13-3-75), 62.

Decision of Railway Board Tribunal for introducing 48 hours a week (XLIX—4-3-75), 215-16.

Declaration of small newspapers as small industry in U. P. (XLVIII—26-2-75), 188-189.

Deferred Payment Plan for Cotton Growers in Maharashtra (XLIX—7-3-75), 53-54.

Demand of agitating Development Officers of L. I. C. (XLIX—14-3-75), 137.

Demand and grounding of AVRO Fleet (LII—2-5-75), 189.

Demurrage paid by UP Electricity Board to Railways (LI—22-4-75), 94.

Development of National Capital Region (L—7-4-75), 171.

Development of new strains of egg and meat type chicken (L—7-4-75), 172-73.

Donation of Foodgrains by U. S. Food for Peace Programme (LII—28-4-75), 83.

Duty hours fixed by Miabhoy Tribunal (XLVII—18-2-75), 164-65.

Earnings by Commercial Broadcasting (XLVIII—26-2-75), 188..

Education of rural women folk by girl students (XLIX— 17-3-75), 145-46.

Effect of Commissioning of Power Generating units on the supply of power to Agriculture and Industry (LII27-5-75), 189.

Effect on our defence strategy on Tourism in Closed areas (XLIX—6-3-75), 165-66.

Electric Locomotives to Haul up goods and trains on Kanpur Tundla line (L—8-4-75), 134-35.

Encouragement to private operators to run Air services (XLVIII—28-2-75), 174.

Encouragment to private sector to start Hotels (XLVIII—28-2-75), 174-75.

Experiment on rice eating people at Indian Agricultural Reserach Institute (LII—5-5-75), 191-93.

Experts gone abroad (LII—8-5-75), 131-32

Exploitation of Solar Energy (LII—30-4-75 219-20.

RAJDEO SINGH.—*Contd.*

Exploration for Oil and Gas in Kashmir Vally (XLVIII—25-2-1975), 58.

Export Duty on Carpet Backing (LII—9-5-75), 95-96.

Export of raw jute (L—21-3-75), 173.

Export of Basic Chemicals (XLIX—7-3-1975), 120-21.

Export of diamonds, pearls and precious stones (XLVII—21-2-75), 150.

Export of finished steel products by India to U.S.A. (XLVII—21-2-75), 117-118.

Export of Sugar and Engineering Goods (L—21-3-75), 172.

Export of Turmeric (XLIX—14-3-75), 136.

Extra Staff to do heavy workload (Northern Railway) (XLVII—18-2-75), 163.

Extraction of Silver and Gold as bi-products of Copper Ore (LII—8-5-75), 174.

Fall in demand due to increase in crude prices (L—18-3-75), 166.

First Blast Furnace of Bokaro Steel Plant (LI—10-4-75), 70-71.

Fixation of Pay of Signallers when promoted as Assistant Station Masters, Delhi Division (Northern Railway) (XLVII—18-2-75), 66.

Foreign Collaboration and Import of Technological Know-How (L—26-3-75), 71-72.

Foreign components required for Steam Loco Manufactured by CLW (L—25-3-75), 205.

Forest Plantation (XLIX—17-3-75), 38.

Gift from World Wild Life Fund for Project Tiger (LII—5-5-75), 162-63.

Global Tenders for installing Telecommunication Lines (XLVII—19-2-75), 119.

Growth of Cooperative Movement (XLIX 12-3-75), 108-09.

Goods finding favour with the Japanese Importers (LI—25-4-75), 179-80.

Graduate quota for promotion to clerk grade Rs. 330—560 (Rs.) in Delhi Division (Northern Railway) (LI—22-4-75), 214-15.

I.D.A. Credit for Sindri Fertilizer Plant (XLIX—14-3-75), 138-39.

RAJDEO SINGH.—*Contd.*

Impact of additional Levy on Petrol on Transport Industry (L—25-3-75), 97-98.

Implementation of Family Planning Programme (XLIX—6-3-75), 91-92.

Import of Rock Phosphate (L—18-3-75), 121.

Inadequate Facilities for Repairs and Dry Docking at Ports (L—20-3-75), 112.

Increase in Claims in respect of losses on Indian Railways) (L—18-3-75), 41-42.

Increase in export of mill made cotton textiles (LII—2-5-75), 161-62.

Indo-Pak regarding Civil Aviation (XLIX 14-3-75), 137-38.

Indo U. S. clash of intereests (LII—8-5-75), 70-71.

India's Iron Ore Reserves Largest (XLIX 13-3-75), 160-61.

Indian Dairy Entrepreneurial Agricultural Ltd. Jalore, Rajasthan (LII—30-4-75), 149-50.

Infiltration of foreign drug houses in Indian Medical, Colleges and Hospitals (XLVIII—27-2-75), 144-45.

Institutes for research in manufacture of Wood Products and Panels (XLIX—10-3-75), 184-85.

Irrigation Projects for U.P. (L—24-3-75) 180-81.

Issue of Industrial Licences to Backward Areas (LII—7-5-75), 188.

Jaunpur Station in Faizabad Section (L—25-3-75), 204-05.

Lead Bank Scheme (LI—25-4-75), 178.

Legislation to ban the practice by unqualified doctors for Prevention of Blindness, (LI—18-4-75), 167.

Links of modern religious saints with CIA (LII—30-4-75), 105.

List of Industries having endorsement of capacity in Registration certificate (XLIX—12-3-75), 200-01.

Loss to L.I.C. as a Result of Agitation by Development Officers—(XLIX—14-3-75), 43-44.

Machine developed by Vikram Sara Bhai Space Centre for making Rocket Motor Chamber (LI—16-4-75), 163.

RAJDEO SINGH.—*Contd.*

Manufacture of Auxiliaries by Bharat Heavy Electricals Limited, Bhopal (LI—16-4-75), 30.

Massive Dairy Project in Eastern U. P. (XLIX—10-3-75), 183-84.

Meeting of International Monetary Fund (XLVII—21-2-75), 148-49.

Mobile Laboratory to test dependability of Sunshine (LI—16-4-75), 162-63.

Naming of USA Attaches in UK as CIA Members (LI—23-4-75), 66-67.

National Film Policy (XLVII—26-2-75), 187-88.

Nationalisation of Oil Industry in Oil Producing Countries (LI—15-4-75), 165.

Need for trained Nurses in the country (LI—10-4-75), 210-11.

Negotiations for purchase of Cargo ships by States (XLIX—13-3-75), 159-60.

News report under caption 'Santa Cruz EPZ Lagging' (L—21-3-75), 91.

Offer of Major Produce for export by Sugar Factories (LII—5-5-75), 137.

Opening of Branches of Nationlised Banks (XLIX— 7-3-75) , 156-57.

Orders received by STC for export of Cement. (LI-11-4-75), 63—64

Overseas Telecommunication Link—(L.19-3-75). 105—06

Pakistani Cotton. (L.21-3-75). 172

Pay scales for Pharmacists. (XLVIII 27-2-75), 145

Payment of overtime arrears to staff under D.S. Delhi division (Northen Railway) (XLIX 4-3-75), 214—15

Plan for Permanent Distribution System of Essential Commodities (XLVIII-24-2-75), 37—38

Plan for suspension of an artificial sun from space by S.S.R. (LI 16-4-75), 161

Plot allotted to Scheduled Castes/Tribes by D.D.A. (Vol.—XVVIII—3-3-1975 89

Posts and Telegraph Savings on Account of Economy Drive (L-9-4-75), 89—90

RAJDEO SINGH.—*Contd.*

Posting of programme executives at Delhi station of AIR. (XLIX-12-3-75), 199—200

Proclamation of a Federal State by Turkish Cypriots (XLIX-13-3-75).. 158-59.

Procurement target for rice and coarse grains (L— 7-4-75) , 172.

Products exported by Dunlop India Limited (LII— 2-5-75) , 161.

Production of Coal in fifth plan (XLIX—12-3-75) , 61-62.

Production of Copper Concerntrates at Khetri Copper project (XLVII—20-2-75), 54.

Production at Gorakhpur fertilizer factory (LII— 29-4-75) , 189-90.

Profit earned by ITDC Hotels (LI—25-4-75), 178-79.

Profits of state farms Corporation (L—7-4-75) , 14-16.

Profits made by Shipping Corporation of India (XLVIII— 27-2-75), 65-66.

Programmes for Chandigarh Radio Station (XLVII— 19-2-75) , 18-20.

Programme for primary school Children by Delhi Television (L—26-3-75) , 150-51.

Proposals to convert Pindara Road Halt into a station (LI— 22-4-75) , 213.

Proposal to air link Varanasi with important parts of the country (L— 21-3-75) 78.

Proposed mini steel plant at Edayar near Cochin (XLVII— 20-2-75) , 170.

Psycho-Technical cell for job requirement of operating personnel (L— 18-3-75) , 167.

Publicity cells (XLIX— 5-3-75) , 192.

Railway Accidents during the last three months (XLVIII— 25-2-1975) , 58-60.

Railways under operation by companies. (L— 18-3-75) , 165-66.

Scheme for production and distribution of seeds by National seeds Corporation (XLVIII— 24-2-75) , 163-165.

Setting up of Electronic Testing and Development Centre by up Electronic Corporation at panki Electronic Industrial Estate (LII— 30-4-75) , 220-21.

Setting up of Fertilizer plants by IFFCO (L—9-4-75) , 124.

RAJDEO SINGH—*Contd.*

Setting up of more laboratories for checking adulteration (XLVII—20-2-75), 169-70.

Setting up of a panel of Conciliators by various Industries (XLIX—13-3-75), 158.

Setting up of Rural Sports Councils (LII—28-4-75), 171.

Small Industries service Institute, Allahabad LII-30-4-75), 217-19.

Soil Erosion in Himalayan Region (L 24-3-75) 74-75.

Spurt in Milk production (LII— 5-5-75), 45-46.

Starvation deaths (XLIX— 5-3-75), 191

Starvation in Sunderbans, West Bengal (XLIX— 10-3-75), 89.

Statement by Dr. Kissinger at Banquet hosted by Indian envoy (XLVIII 27-2-75), 145-46.

Steping up Industrial production for purposes of Export Market (LII— 9-5-75), 238.

Steep rise in credit from consortium of Banks for food procurement operation (LII— 28-4-75), 173.

Stop over in Calcutta by Chogyal of Sikkiam on way to Kathmandu (LI— 18-4-75), 79.

Sugar Output in Different states (LII—28-4-75-172).

Summit meeting of OPEC at Algiers (L—8-4-75), 133-34.

Supply of Coke oven plant to Hungary (XLVIII— 26-2-1975), 53.

Supply of Natural gas by O&NGC to various projects (XLIX— 4-3-75), 112.

Support of movement against democracy by English Dailies (LII—7-5-75), 36.

Technique developed by C. B. R.I. Roorkee for reducing cost of construction of buildings (L—26-3-75), 149-50.

Theft in Moghalsarai Railway Yard (L—25-3-75), 204.

Television Telecast from Patna (XLVII—19-2-75), 117.

Tourist facilities at Kovalam (Kerala) (XLVII—21-2-75), 149-50.

Trade with Oil rich West Asian Countries (LI—25-4-75), 180-81.

RAJDEO SINGH—*Contd.*

Trainees in Electrical and Mechanical Sections of Indian Airlines and Air India (XLVII—21-2-75), 43.

Uniform to staff of S. T. on Northern, North-Eastern Western and South Central Railways, (LII—6-5-75), 227-28.

Upgradation of Post of Station Masters and Assistant Station Masters (XLVIII—25-2-75), 130.

Upgrading of Non-Gazetted Staff on Railways (LII—29-4-75), 190-91.

Use of Lime Pozzolana in Construction Technology (L—7-4-75), 137-38.

Use of Spinach for conversion of Sun Rays into Commercial Electricity (LI—23-4-75), 188.

Violation of Channel of promotion of SMs/ASMs in Ferozepur Division (Northern Railway) (LI— 15-4-75), 70.

Views expressed by Chairman, SBI regarding small scale Industrial units financed by SBI (LII—2-5-75), 60-61.

Visit of a Business Mission from UK to India (LI—11-4-75), 209.

Water Pollution in Panaji (LII—28-4-75), 126.

Work on Smelter Plant by BHEL (LII—8-5-75), 134-35.

World Bank Assistance for Irrigation Projects in Orissa (XLIX—7-3-75), 157-58.

Debates

Curb on Foreign Money Bill by Shri Rajdeo Singh : Int. (XLVIII—21-2-75), 281-82.

Demands for Grants, 1975-76 :

Ministry of Agriculture and Irrigation (L—7-4-75), 407-13.

Ministry of Industry and Civil Supplies (LII—28-4-75), 338-39.
(LII—29-4-75), 241-44.

Irwin and Willingdon Hospitals, New Delhi (Renaming) Bill by Shri Rajdeo Singh Int. (XLVIII—21-2-75), 281.

Nomenclature of the Educational Institutions Bill—Int. (LI—18-4-75), 436.

President's Address (M) (XLVIII—25-3-75), 320-26.

RAJU, SHRI P.V.G. :

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 357-59.

RAJU, SHRI P.V.G.—*Contd.*

D.G. 1975-76 Ministry of Agriculture and Irrigation, (LI—10-4-75), 295—98.

RAM DEO SINGH, SHRI:

Alleged outburst of Shri V.P. Naik against the Centre (LII—30-4-75), 55-56.

Revised Pay Scales of College/university Teachers in Gujarat (L—24-3-75), 9-10.

Setting up of a Committee of Members of Parliament to review the progress made in use of Hindi for official purposes. (LII—7-5-75), 5.

Debates

Re. Arrest of Shri Ram Deo Singh, M. P. (XLVIII—18-2-75), 242-44.

RAM DHAN, SHRI:

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (CA) (LI—10-4-76), 361.

RAM HEDAOO, SHRI:

Agitation by students of Vishweshwaralya Regional Engineering College, Nagpur (L—7-4-75), 232-33.

Agreement for Assistance from France (LI—11-4-75), 175-76.

Arrears of Income Tax against Industralists and Firms in Vidarbha (LII—9-5-75), 169—71.

Assistance to Paper Projects at Cachar and Nowgong from Iran (LI—16-4-75), 146.

Ban on use of Window Glasses for Goggles (LII—8-5-75), 188-89.

Bringing primary education under Centre (L—7-4-75), 58-59.

Cases pending in High Courts and Supreme Court for more than three years (LII—6-5-75), 180-81.

Clarification on the scope of Section 187C of the Companies Act (L—8-4-75), 59.

Crisis faced by Handloom Weavers (LI—18-4-75), 309.

Death Claims filed with L. I: C. (LII—2-5-75), 28-29.

Decline in Jute Exports (LII—2-5-75), 163-64.

Delegation of Powers to States to approve H. N. (LII—8-5-75), 57.

Denial of facilities to adivases due to area restrictions (LII—7-5-75), 45.

RAM HEDAOO, SHRI—*Contd.*

Development of cheap and effective Ayurvedic Medicines by Central Council of Research in Indian Medicines (LI—18-4-75), 87-88.

Discussion with Bangladesh about Export of Jute (LII—9-5-75), 103.

Effect of marriage expenditure on economy (LI—22-4-75), 96.

Emergency in the country (LII—7-5-75), 86.

Export of Handloom Cloth (LII—9-5-75), 171-72.

Financial assistance by Banks to Handloom Industry (LI—25-4-75), 34.

Financial Assistance to States to subsidise Electricity connection to Jhuggi Jhopri Dwellers (L—9-4-75), 43-44.

Harassment to Members of Indian Hocky Team by Customs officials (LI—18-4-75), 15-17.

Implementation of Health Projects by WHO (LI—18-4-75), 190-93.

Inclusion of Nagpur and Adjoining areas in Television Expansion Scheme (LI—16-4-75), 45.

Increase in amount of maintenance allowance to Students proceeding abroad for Higher Studies (LI—21-4-75), 16-62.

Meetings of Consultative Committees held during last three years (LII—28-4-75), 68.

Mid day Meal programme (LI—21-4-75), 150-51.

Nagpur Aerodrome (LII—9-5-75), 249-50.

Potential of Indian Handloom products in EEC countries. (L—21-3-75), 77.

Price of Controlled Cloth (LI—23-4-75), 194.

Problem of Malnutrition (LII—8-5-75), 174-75.

Profits earned by Foreign Drug Companies (LI—15-4-75), 125.

Projects to be set up by R. E. C. during 1975-76 (LI—23-4-75), 49.

Proposal of UK Government to Restrict Import of Cotton Yarn. (LI—11-4-75), 64-65.

Proposal to Increase Production of Jute by JCI (LII—2-5-75), 121-22.

RAM HEDAOO, SHRI—*Contd.*

Purchase of Cotton by Textile Mills (LI—25-4-75), 121.

Reduction in price of Crude Oil as a result of opening of Suez Canal (LII—29-4-75), 46-47.

Research in Raw Jute Fibre (LII—2-4-75), 123.

Search on premises of resident, District Congress Committee Bhandara (LI—25-4-75), 121—23.

Setting up of District Museums (LII—28-4-75), 48.

Setting up of Officers of Lok Ayuktas in States (LI—23-4-75), 134-35.

Setting up of Sullage and Sewage Treatment Plants (LII—5-5-75), 122-23.

Special Trains to link Delhi with metropolitan cities (LI—15-4-75), 31.

Supply of yarn to handloom weavers on credit (LI—25-4-75), 123.

Survey for construction of Dam on Bangnga river in Vidarbha Region of Maharashtra (LI—21-4-75), 46.

Taking over of mismanaged colleges in Delhi (LI—21-4-75), 149-50.

Trade enquiries (LI—25-4-75), 132-33.

Training to modernise police force (LII—30-4-75), 83.

Tutorial Classes by Institutions (L—7-4-75), 233-34.

Use of Milk for Sweets (LII—28-4-75), 125.

Utility of Consultative Committees meetings (LII—28-4-75), 160.

Vocation oriented education (LI—21-4-75), 152—54.

Wagons for Transportation of Oranges and vegetable from Nagpur and its adjoining stations (LII—6-5-75), 53.

Debates

Budget General 1975-76.

General Discussion (XLIX—13—3-75), 268—73.

Budget Railway 1975-76 General Discussion (XLIX—6-3-75), 281—86.

Demands for Grants 1975-76 Ministry of Agriculture and Irrigation (L—8-4-75), 229—35.

RAM HEDAOO, SHRI—*contd.*

Ministry of Commerce (LI—22-4-75), 323—27.

President's Address (M) (XLVIII—26-2-75), 333—38.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill Consid. (XLIX—4-3-75), 365—67.

RAM PRAKASH, SHRI:

Achievement of freight targets during 1973-74 and 1974-75 (L—25-3-75), 118-19.

Additional Irrigation Potential during Ist. year of Fifth Plan (LII—5-5-75), 164—66.

Allocation of Steel to Maruti Ltd. (LII—8-5-75), 8-9.

Allotment of Tractors on priority basis (L—9-4-75), 177—78.

Amendment to Motor Vehicles Act (LII—8-5-75), 129.

Amount paid by Indian Airlines and Air India for stay of their Employees in various Hotels (LI—25-4-75), 208.

Assessment of Crop Insurance Scheme introduced in States (XLIX—17-3-75), 88—90.

Bed capacity of Cancer Hospitals of the country (LI—18-4-75), 188-89.

Bonus shares issued by companies (LII—9-5-75), 48.

Bonus to Haryana Farmers for contributing their produce to State procuring Agencies (XLVIII—24-2-75), 71-72.

Building of permanent Military Cantoments and Air Strips by Pakistan and Activities of Pakistani Spies in Fazilka sector (L—20-3-75), 37.

Change in Flow of Water into Sutelj (LI—10-4-75), 160-61.

Compulsory Family Planning in Haryana (LI—18-4-75), 186-88.

Consumption of petrol in Highway Racing Motor Car Annually (L—25-3-75), 71.

Country-wide pilot study Project by A. I. R. (LII—8-5-75), 63.

Credit Needs of Industries (LI—23-4-75), 156-57.

RAM PRAKASH, SHRI—*Contd.*

Directive issued to Rajasthan for supply of power to Northern States (XLIX—5-3-75), 196.

Distribution of Fertilizer to States during the last two years (XLIX—10-3-75), 175-76.

Documentary Films on Tourist Spots (LII—9-5-75), 249.

Education to Children in Rural Areas (LII—5-5-75), 167-68.

Effect of shortage of Chemical Fertilisers on Current Rabi and Kharif output (LII—5-5-75), 2—6.

Effect of U. S. Arm Supply to Pakistan on Wheat Supply to India (L—24-3-75), 86.

Enactment of Legislation in regard to Ceiling on Urban Property by States (Vo.-(XVVIII—3-3-1975), 164-65.

Excavation of a new township in Haryana (LII—5-5-75), 163-64.

Exemptions from Payment of Customs Duty on Articles brought by Indians living Abroad (Vol.XLVII—28-2-75), 81.

Expenditure on Administration (LII—2-5-75), 90-91.

Hindi as Medium of Instructions in various Colleges of Delhi University (L—7-4-75), 220.

Imposition of tax on properties of smugglers (XLVII—21-2-75), 125.

Imposition of Statutory Control on Retail Prices of Petrol and Diesel (LII—6-5-75), 180.

Increase in Chinese presence in Mid-western Nepal (XLVIII—27-2-75), 18-19.

Increase in Power Generation by Bhakra Management Board (XLIX—12-3-75), 41.

Increase in the Number of Members in Lok Sabha (LI—15-4-75), 53.

Increase in Quota of Free-Sale Sugar (XLVIII—24-2-75), 60.

Increasing Overdues in Co-operative Sector (L—23-3-75), 127.

Indian Engineer Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 1—5.

RAM PRAKASH, SHRI—*Contd.*

Industrial Estates in Haryana with Central Assistance (LII—7-5-75), 97.

Installation of closed circuit television at Railway Stations (LI—22-4-75), 62-63.

Instructions to States to advance loans to drought affected people (Vol-XVIII—3-3-75), 74-75.

Intensification of Scheme to Grant Scholarships to students of Fine Arts, Music and Drama (LII—5-5-75), 161-62.

Issuing of soiled currency notes by nationalised Banks (LI—11-4-75), 193.

Joint venture to improve production of woollen industry (XLIX—7-3-1975), 83.

Legal Aid to the Poor for Pleading Cases in Supreme Court (XLIX—4-3-75), 111.

Loan advanced by Public Sector Banks to Farmers in States (LI—25-4-75), 46.

Loan taken by State Government of Haryana from Central Government (LI—18-4-75), 298.

Loss being suffered by railways due to suspension of train services (XLIX—4-3-75), 161.

Loss of crops due to insects, pests and diseases (LII—28-4-75), 67.

Loss suffered by Faridabad, Ballabgarh Industrial Complex in Haryana due to Power Shortage (L—19-3-75), 155-56.

Loss to industries in Haryana due to power shortage (XLVIII—26-2-75), 195-196.

Major Irrigation Projects in the State of Haryana (Vol.—XVVIII—3-3-75), 91-92.

Medical aid to late Shri L. N. Mishra, former Railway Minister (LI—23-4-75), 69-70.

Modifications in Existing Terms of Voluntary Retirement (LI—23-4-75), 88-89.

More Shifts in Industries (L—19-3-75), 156-57.

Non-Availability of Locula in CGHS Dispensaries (LI—10-4-75), 181.

Opening of Medical College in Haryana (L—20-3-75), 111.

RAM PRAKASH, SHR—*Contd.*

Opening of Post Offices, Telephone Exchanges and P.C. Os. in Haryana (LI—16-4-75), 168.

Overcrowding in Legal Profession (LI—22-4-75), 159.

Overdrafts by States (XLVII—21-2-75), 22-26.

Pak protest to Security Council over recent Kashmir Agreement (LI—18-4-75), 87.

Pak Threat for War with Indian Over Kashmir Issue (LI—10-4-75), 32-35.

Parity in training to coaching clerks of Muradabad Division and Delhi Division (Northern Railway) (LII—6-5-75), 231.

Plan for FCI to Produce less expensive fertilizers (L—8-4-75), 89.

Printing of Sale Price on Labels/Packings of Cosmetics (LI—16-4-75), 35-36.

Procurement and distribution policy for Rabi crop (XLVIII—24-2-75), 189-90.

Production and import of crude oil (L—18-3-75), 161-62.

Production of Industrial Goods in Haryana (LI—23-4-75), 192.

Profits made by Textiles Mills (LI—18-4-75), 274-75.

Progress by ICAR in increasing Rice Yield per Acre (XLIX—17-3-75), 174-75.

Projects to strengthen production of woollen for exports (XLVII—21-2-75), 124-25.

Proposal to appointment retired Judicial Officer as Judge of Punjab and Haryana High Court (LII—29-4-75), 75-76.

Quota of H.S.D. and other Petroleum Products for States (L—18-3-75), 80.

Raids by Income Tax Authorities in Haryana (LI—11-4-75), 34-35.

Rates of interest charged by Nationalised Banks from Priority sectors (L—21-3-75), 63.

Reduction in rates of Land Revenue and Irrigation (L—24-3-75), 205.

Reforms in Customs Department (LI—18-4-75), 40.

RAM PRAKASH, SHRI—*Contd.*

Regional Language as Medium of Instruction in Universities (L—24-3-75), 205-08.

Request by Haryana for Change in Formula of Central Grants to States (L—19-3-75), 152.

Resentment by various Countries against arms supplies by U.S.A. to Pakistan (LI—10-4-75), 189.

Restrictions on Appointment of Wards of Loyal Railway Employees (LII—6-5-75), 234-35.

Restriction on Excisable Goods (XLVII—21-2-75), 125-126.

Resumption of talks by Naga Rebels (XLVIII—26-2-75), 81-82.

Rural indebtedness in various states (L—7-4-75), 218-19.

Seizure of wagons containing rice at Narela railway stations (LII—6-5-75), 69-71.

Set back in Fertiliser Production Programme (L—18-3-75), 121-22.

Setting up of University at Rohatak (XLIX—10-3-75), 83-84.

Shortage of Drinking Water in Haryana (XVVIII—3-3-75), 173-74.

Showing of stories from "Panchtantra" during Satellite Instructional Television Experiment (L—9-4-75). 81-82.

Supply of Groceries and Food Grains to Hostel Students at Concessional Rates. (LII—28-4-75), 74.

Supply of power to Punjab and Haryana from Bhakra (XLIX—5-3-75), 51.

Taking over import of foreign feature films (LI—16-4-75), 127-28.

Technical assistance programme during 1973-74 and 1974-75 (LII—8-5-75), 184-85.

U.P. Haryana Boundary Dispute (L—19-3-75), 147-48.

Use of Nuclear Capability to Strengthen Indian Defence (XLIX—13-3-75), 156.

Visit to India by foreign dignitaries during last two months (XLVIII—27-2-75), 104.

Walls constructed by O&NGC (L—8-4-75), 185.

RAM PRAKASH SHRI,—*Contd*

Workers participation in management of Railways (LII—29-4-75), 198.

Debates

No Confidence in the Council of Ministers (M) (LII—9-5-75), 1450, 453.

RAM SINGH BHAI, SHRI:

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 16.

Deaths/injuries due to fall of Buildings in Delhi (L—24-3-75), 4.

Mechanisation of Cotton Cultivation (LII—5-5-75), 12.

News Report Captioned 'Cotton Export' to Avert Glut (LII—2-5-75), 5.

Debates

Demands for grants, 1975-76: Ministry of Commerce (LI—22-4-75), 307-14.

Ministry of Industry and Civil Supplies (LII—26-4-75), 296-307.

Finance Bill, 1975: Consid. (LII—5-5-75), 285-91.

Jute workers' Strike in West Bengal (Dis.) (XLVII—20-2-75), 430-35.

President's Address: Motion of thanks (XLVIII—24-2-75), 276-84.

RAM SURAT PRASAD, SHRI:

Review Committee on Working of Regional Engineering Colleges (XLIX—17-3-75), 31.

Debates

Railway Budget 1975-76: General Discussion (XLIX—7-3-75), 250-53.

RAMJI RAM SHRI :

D.E.G. (Railways) 1972-73 (L—19-3-75), 365-69.

D.S.G. (Railway) 1975-76 (L—19-3-75), 365—62.

RAM SWARUP SHRI :

Payment of outstanding bill for family Planning Publicity by Bihar to Union Government (LI—10-4-75), 93-94.

Select list of CSS officers for appointment to Grade I of the service (LII—7-5-75), 58.

RAMKANWAR, SHRI:

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 15.

Conference of Food and Civil Supply Ministers of Southern States in Delhi (XLIX—12-3-75), 104-06.

Cross Bar Common Control Equipment (L—19-3-75), 109-110.

Employment Schemes for Unemployed Persons in Rural and Urban Areas (L—9-4-75), 4.

RAMKANWAR SHRI—*Contd.*

Exports to and Imports from Bangladesh (XLIX—7-3-1975), 22.

Import of Machinery and Cylinder for Gas Units XLIX—5-3-75), 96.

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 9.

Plan to promote air cargo traffic in Eastern Region (XLVII—21-2-75), 90-9

Workshop on Minor Oil Seeds (L—24-3-75), 76-77.

Debates

D.E.G. (Railways) 1972-73 (L—19-3-75), 380-81.

D.S.G. (Railways) 1975-76 (L—19-3-75), 380-81.

Demands for Grants, 1975-76: Ministry of Agriculture and Irrigation (L—7-4-75), 360-66.

Railway Budget 1975-76 General D iscussion (XLIX—7-3-75), 288-90.

Supplementary Demands for Grants (General) 1974-75 General Discussion (L—20-3-75), 319-22.

Tobacco Board Bill—*consid.* (XLVIII—28-2-75), 272-73.

RAMSHEKHAR PRASAD SINGH, SHRI

Decline in profits of I.O.C. despite increase in turn over of production (XLVII—18-2-75), 70-71.

Developing Nations Conference on Raw Materials (XLIX—7-3-75), 174-75.

Finance for exports (XLVII—21-2-75), 126-27.

Proposed visit to USSR by Prime Minister of India (XLVII—20-2-75), 152-153.

Target set for Electric Traction (XLVIII—25-2-75), 79.

Debates

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 360-65.

D.G., 1975-76—Ministry of Agriculture and Irrigation (LI—10-4-75), 259-64.

Finance Bill, 1975 : Consid, (LII—30-4-75), 322-27.

RAMABHADUR SINGH, SHRI :

Amalgamation of Bank of Baghelkhand, Madhya Pradesh with State Bank of India (LII—2-5-75), 43-45.

RAMABHADUR SINGH SHRI—*Contd.*

Cost of Super Tankers built for India in a North European Country (LI—10-4-75). 132

Costly Machinery written off at Sangrauli Coal Fields. (LII—7-5-75), 48.

Expenditure on Ban Sagar Dam (LI—21-4-75), 45.

Issue of False Certificates of Domicile to the Relations of Employees of NCDC (LI 23-4-75), 46-47.

Loan given by banks to farmers for purchasing implements (XLIX—7-3-75), 29

Passenger Service of New Katni Morena Line (L—8-4-75), 43-44.

Payment of Compensation to Farmers of M P for damage of their crops, (LI—18-4-75), 48.

Recruitment made by Sangrauli Coal Field Complex Management (L—9-4-75), 49.

Reduction in Allotment of Foodgrains to MP during October and November, 1974, (L—7-4-75), 61.

Setting up of a Super Thermal Power station in Singrauli Coal Field of Madhya Pradesh. (LI—23-4-75), 131.

Special Leprosy Treating Centre for Lamsarai Village, Sidhi District, Madhya Pradesh (LI—10-4-75), 133-34.

Stoppage of Practising Allowance to Doctors (LI—10-4-75), 132-33.

Stoppage of Traffic of artillery practice at Kaimoor Range, Rewa M.P. (LII—8-5-75), 64.

Supply of power to Madhya Pradesh by Uttar Pradesh (L—9-4-75). 131-32.

Tyre Factory in Public Sector (LI—16-4-75), 187-88.

Use of Army Vehicles and Automatic Weapons against Wild Life in Rewa (LI—10-4-75), 56-57.

Debates

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 267-70.

Constitution (Amendment) Bill : *Amendment of article 270 and insertion of new article 36-A*), (XLIX—7-3-75).

Demands for Grants 1975-76: Ministry of Agriculture and Irrigation (L— 7-4-75). 375-81.

Statement in relation to the State of Jammu & Kashmir (M.) (XLIX—4-3-75), 326-27.

RAO, SHRI JAGANNATH : *Contd.*

Criteria for referring cases under MRTP Act (XLIX—4-3-75), 5

Industrial Complex near Chhatrapur, Orissa (XLVIII—26-2-1975), 25

Resale of Jeeps obtained by Congress Party during Elections on Hire-Purchase Basis (L—9-4-75). 69

Debetes

Constitution (Thirty-Eighth Amendment) Bill :
Consid. (LI—23-4-75), 245-48.

Former Seretary of State Service Officers (Condition of Service) Amendment Bill :
Consid. (LII—6-5-75) 339.

General Budget 1975-76 :
General Discussion (LXIX—13-3-75), 234-40.
Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 309.

RAO, DR. K.L.:

Commissioning of Vijayawada Thermal Station in Fifth Plan (L—18-3-75), 48—94.

Consumption of diesel oil by Railways, (L—18-3-75), 48-49.

Estimated Cost of Irrigation Project under Construction (LXIX—10-3-75), 102-04.

Flourine Content in Drinking Water (L—24-3-75), 81.

Installation of Coal wash Service in India. (XLIX—5-3-75), 61

Length of Railway net work in South Central Zone in different States (L—18-3-75) 123-24.

Recruitment of Class III Employees by Southern Railway Service Commission at Madras (L—18-3-75), 218-20.

Vijayawada Drinking Water Supply Scheme (XVVIII—3-3-75), 60-61.

Working of Thermal Units in India and other Countries (XLVIII—26-2-1975), 52.

RAO, DR. K.L.—*Contd.*

Debates

Demands for Grants 1975-76 : Ministry of Agriculture and Irrigation (L—7-4-75), 381-91.

RAO, SHRI K. NARAYANA :

Dual Pricing Policy, (L—21-3-75), 9

RAO, SHRI M.S. SANJEEVI :

Proposal made by Electronics Trade and Technology Corporation for import of Picture Tubes (XLVIII—26-2-75), 7

Review Committee on Working of Regional Engineering Colleges (XLIX—17-3-75), 28.

Setting Up of a Thermal Station in Karnataka (LI—16-4-75), 15

Debate

D.C. 1975-76 : Ministry of Industry and Civil Supplies. (LII—29-4-75) 269-72.

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 248-51.

RAO, SHRI P. ANKINEEDU PRASAD :

Finance Bill 1975 : Consid. (LII—5-5-75), 269-74.

Tobacco Board Bill— Consid. (XLVIII—28-2-75), 269-71.

RAO, SHRI PATTABHI RAMA :

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75) 11-12.

Debata

Railwa Budget, 1975-76 : General Discussion (XLIX—7-3-75), 264-70.

Tobacco Board Bill— *consid.* (XLVIII—28-2-75), 234-36.

RAO, SHRI V.K. R. VADARAJA :

General Budget 1975-76 : General Discussion (XLIX—13-3-75), 278-88.

Incident at Allahabad High Court (St) (L—18-3-75), 369-70.

Prime Minister's statement on Jammu and Kashmir (M.) (XLIX—3-3-75), 272-78.

RAVI, SHRI VAYALAR :

Accounts of Indian Hockey Federation (LI—21-4-75), 75

Accumulation of Stocks of Controlled Cloth (LII—2-5-75), 15.

VAYALAR, RAVI SHRI—*Contd.*

Air Force Recruitment Centre in Kerala (LII—8-5-75), 164-65.

Alleged malpractices in sale of tickets for Cricket Test (XVVIII—3-3-1975), 197-98.

Allotments made by Electronics Development Corporation for Research Development (L—26-3-75), 118-20.

Amount due to the Government of Kerala Railways (XLIX—4-3-75), 130.

Amount given to legal advisers of FACT (LI—22-4-75), 101.

Amount paid as House Rent by Officers of SBI, Bombay, (LI—18-4-75) 272-73.

Amount Sanctioned by I.D. BI. to Kerala State Industries Development Corporation (LII 2-5-75), 120-21.

Ancillary units proposed to be set up under FACT in Kerala (XLVIII—25-2-75), 97.

Applications for Industrial Licences in Kerala (L—19-3-75) 128,

Appointment in Supervisory Cadres of Indian Airlines. (LI—11-4-75), 102-03.

Aranya Nivas Hotel Kerala—(XLIX—14-3-75), 105-06.

Assets of Philips India Limited. (LII—6-5-75), 1-8.

Assets of Private Non-Banking Corporate Sector (L—8-4-75), 25-29.

Assistance by IDBI for the development of Fishing Industry (LI—18-4-75), 199.

Berthing capacity at Indian ports (LII—8-5-75), 115-16.

Berthing Facilities for Bulk Tankers (LII—8-5-75), 165.

Birth rate vis-a-vis Five Year Plan targets (XLVIII—27-2-75), 102.

Book Production Scheme (LII—7-5-75), 150.

Call on Armed Forces to disobey Orders (L—20-3-75), 54.

Cases pending with MRTP Commission (LII—6-5-75), 156—58.

Civil aerodrome at Cochin (XLVII—21-2-75), 74.

RAVI, SHRI VAYALAR—*Contd.*

Closure of Cashew Factories, (XLVIII—28-2-75), 83-84.

Coconut based industries in Kerala (LI—11-4-75), 121-122.

Completion of Cochin Bypass (XLIX—6-3-75), 103.

Completion of Idikki Power Project (XLVII—19-2-75), 112.

Confirmation of Accountants General (XLIX—7-3-75), 76-77.

Construction of Government Quarters for Central Government Employees in Cities of Kerala (LII—5-5-75), 147-48.

Construction of Jalpakkam Atomic Power Plant and experiment fast Breeder Reactor (L—19-3-75), 128—30.

Construction of fishing trawalers by Mazagaon Dock Limited (LI—10-4-75), 149-50.

Construction of Office building and Staff quarters for Employees Provident Fund Organisation, Trivandrum (XLIX—13-3-75), 44-45.

Companies producing Atrumatic Needle Sutures (L—25-3-75), 113

Completion of Cochin Super Tanker Berth Project (XLVII—20-2-75), 179.

Criticism of Film Festival arrangements (XLVII—19-2-75), 179-80.

Cross Purposes of Activities of MRTP Commission and Companies Law Department (LII—29-4-75), 195.

Curriculam of study in Schools and Colleges (LII—28-4-75), 39.

Decline in the Export of Traditional Items (LI—25-4-75), 46—48.

Decline in Value of Rupee (XLVIII—28-2-75), 65.

Decline in Volume of Exports from Kerala State (XLIX—14-3-75), 78.

Delivery of letters in Kerala (LII—30-4-75), 166.

Demand to start a Branch of R.B.I. in Kerala (XLVIII—28-2-75), 126-27.

Demand for Level Crossing in Quilon-Trivandrum Section (L—8-4-75), 112-13.

RAVI, SHRI VAYALAR—*Contd.*

Demands of All India Employees Provident Fund Staff Federation (LI—10-4-75), 105-06.

Demands of RBI Employees (XLIX—14-3-75), 164.

Development of Tourism in Kerala (XLIX—14-3-75), 104-05.

Development works in Vikram Sarabhai Space Centre (LII—30-4-75), 165-66.

Development of major and minor harbours on coastal lines at Kerala (L—20-3-75), 122.

Development of Kadakavur Railway Station (LII—6-5-75), 130-31.

Development of Tourism in Kerala (L—21-3-75), 100.

Differences between I.O.A. and I.H.F. (XLVIII—3-3-1975), 196-97.

Direct Train from Cochin to Bombay (LI—22-4-75), 137.

Discussion between India and USSR on launching of Scientific Satellite by India (XLVIII—26-2-75), 101.

Documentary Films for Coir Industry (XLIX—5-3-75), 57.

Doubling of railway line between Alwaye and Olavakot in Kerala (LI—22-4-75), 117-18.

Development of Marine Products (L—21-3-75), 30.

Entry of Monopoly Houses in Marine Products Export Industry (LII—9-5-75), 200-01.

Executive Pilots of Indian Airlines (LI—25-4-75), 154.

Expansion of Cochin Refineries (L—18-3-75), 146.

Expenditure on Main Port Projects (XLVII—20-2-75), 80—82.

Films received for screening in the Film Festival (XLVII—19-2-75), 64.

Financial Assistance to Kerala Shipping Corporation for Development (XLIX—13-3-75), 91-92.

Financial Assistance sought by Kerala for Idikki Power Project (XLIX—12-3-75), 124-25.

RAVI, SHRI VAYALAR—*Contd.*

Fishing Harbour on Coast of Kerala (LII—28-4-75), 109.

Foreign Banks in India (LI—11-4-75), 151-52.

Foreign Private Investment in Indian Industries (XLVIII—28-2-75), 138-39.

Funds Allotted for conversion of Ernakulam-Trivandrum Line into Broad Gauge (XLVII—18-2-75), 215-16.

Import of Catapillar Marine Engines (LII—9-5-75), 79-80.

Import of Cashewnuts (LI—25-4-75), 123-24.

Import of Sports Goods (LI—21-4-75), 177-78.

Import of Natural Rubber (L—21-3-75), 76.

Improvement in Working Conditions and other facilities of Railway Employees (L—18-3-75), 131.

Improvements to Edava Railway Station (L—8-4-75), 206-07.

Increase in Heart Disease in the country (XLIX—13-3-75), 5.

Increase in Revenue from Perunguzhi Halt (LI—15-4-75), 115.

Increasing Production Capacities by Drug Firms (LII—29-4-75), 14.

India's foreign exchange reserves (XLVII—21-2-75), 156-57.

Industrial Areas in Kerala covered under E.S.I.S. (L—20-3-75), 87.

Indo-French Agreement in the Field of Liquid Fuel Rockets (LI—16-4-75), 88.

Installation of T.V. Sets in Rural Areas for Receiving Satellite Programme (XLVIII—26-2-75), 120-21.

Issue of a licence to M/s. Burrough Welcome to produce 'Emitin' (L—25-3-75), 112.

Karipur Aerodrome, Calicut (LI—25-4-75), 37-38.

Kozhikode Aerodrome (L—21-3-75), 114.

Letter of intent for setting up refractory project in Kerala (XLIX—5-3-75), 55.

RAVI, SHRI VAYALAR—*Contd.*

Letter of intent issued for producing Electronic Equipments (LII—7-5-75), 41.

Licence Issued to West Bengal Development Corporation for production of T.V. Picture Tubes after rejection of application of Kerala State Electronics Development Corporation (LI—16-4-75), 182-83.

Licences issued to Companies to Manufacture New Drugs (LI—15-4-75), 87.

Licences issued to Philips Company to increase capacities and for starting new units (LI—23-4-75), 130.

Loss of Paddy cultivation due to salt water in Kerala (XLVIII—24-2-75), 46.

Man days lost due to strike in Indian Rare Earths, Udyogmandal (LI—18-4-75), 111-12.

Mechanical Defects in Cochin Division of F.A.C.T. (XLVIII—25-2-75), 75.

Meeting of General Body of Inter University Sports Board (LI—21-4-75), 199.

Memorandum Against Management of Indian Oxygen Ltd. (L—9-4-75), 170.

Metal Detectors to detect Hidden Treasures (LII—9-5-75), 26.

Method and Mechanism of Procurement of Foodgrains (XLVIII—24-2-75), 78—80.

National Advisory Committee on Electronics (L—9-4-75), 54-55.

National Education Policy (XLIX—10-3-75), 168.

Oil and Natural Gas Reserves (XLIX—4-3-75), 49-50.

One lakh houses programme in Kerala (L—7-4-75), 146-47.

Pay Scales to employees of EPF Organisation (LI—18-4-75), 111.

Pay of Senior Most Officers under Comptroller and Auditor General of India (XLIX—7-3-75), 113.

Payment of low wages to Coir Workers (LI—10-4-75), 148.

Permission to Companies to release capital (L—21-3-75), 108.

RAVI, SHRI VAYALAR—*Contd.*

Plantation Corporation of Kerala (XLIX 7-3-1975), 107.

Production at the Udyogmandal Unit of FACT in Kerala (XLVIII—25-2-1975), 167-168.

Production Capacity of Phillips Radio (L—26-3-75), 44-45.

Production of GIS and F.T. lamps by Philips India Limited (LII—30-4-75), 18-21.

Production of Electric Typewriters with Foreign Collaboratiln (LI—23-4-75) 128-29.

Production of Electronic Calculators and their export (LI—16-4-75), 77-80.

Production of Electronic tupe-writers with foreign collaboration (LI—23-4-75), 84-86.

Productiou of T.V. Picture Tubes (L—26-3-75), 115-18.

Progress of works of Hindustan Latex at Trivandrum (XLIX—6-3-75), 104.

Progress on the second phase of FACT at Cochin (XLVIII—25-2-1975), 97.

Promotional opportunites for Directors of Physical Education in Universities (LI—21-4-75), 147.

Proposal fur construction of Naval Dockyard at Cochin (XLVIII—27-2-75), 101.

Proposal for a meeting of Indian Ocean Nations (XLVII—20-2-75), 179-180.

Proposal from Cochin University for Introduction of Courses in Applied Science and Technology (XLIX—17-3-75), 60-61.

Proposal to increase production of 17 essential drugs (LI—22-4-75), 218-19.

Proposal for a Sanskrit Vidyapeeth in Kerala (L—24-3-75), 147-49.

Protest from Food Corporaion Employees Union Against recommendations of Board of Directors on Pay Commiltee Report (LII—5-5-75), 88.

Purchase of Foreign Vessels for Shipping corporaion of Kerala (L—20-3-75), 85.

RAVI, SHRI VAYALAR—*Contd.*

Purchase of Telecommunication Equipments by Kerala Circle from open market (L—9-4-75), 146-47.

Rail construction works on Trivandrum Nagar Coil Section (LII—29-4-75), 122-23.

Recognition to People's Libration Organisation of Vietnam (XLIX—13-3-75), 157-58.

Regional Passport Office in Kerala (XLIX—6-3-75), 103-04.

Rejection of Application of Kerala Electronics Development Corporation for producing Picture Tubes (L—26-3-75), 37-38.

Release of amount to Kerala for purchase of Boats (XLVII—20-2-75), 97-98.

Release of Land of Firing Range at Malapuram for Development of Town (LII—8-5-75), 26.

Remittances by Philips India Ltd. (LII—7-5-75), 222.

Representation from Central Government Fishing Seamen's Association (XLIX—10-3-75), 47.

Representation from Cochin Customs Staff Association (LI—11-4-75), 149-50.

Request for entrusting audit functions of Vikram Sarabhai Space Centre to Accountant General of Kerala (LI—25-6-75), 133.

Request made by Kerala State Electronics Development Corporation for a licence for producing power transistors and integrated circuits (LI—16-4-75), 126-27.

Request to Kerala for increase of Agency Charges (XLVII—20-2-75), 98.

Research Institute under Spices Development Corporation (L—24-3-75), 127-28.

Revised Schedule for Conversion of Ernakulam-Trivandrum line into Broad Gauge (XLVII—18-2-75), 46-47.

Rice and Wheat Demanded by and Supplied to Kerala (Vol. XVVIII—3-3-1975), 209-10.

Rise in Prices of Food Materials in Kerala (L—24-3-75), 86.

Rural Electrifiction Schemes in Kerala (XLVIII—26-2-1975), 118-119.

RAVI, SHRI VAYALAR—*Contd.*

Scheme to Sell Essential Drugs at Labelled Prices (XLVII—18-2-75), 212-13.

S.T.D. between New Delh-Cochin and New Delhi-Trivandrum (XLVIII—26-2-1975), 119-120.

Saladipura Pyrite Project (L—25-3-75), 104-05.

Sale of shares in Scooters India Ltd. (XLVIII—26-2-1975), 66-67.

Scheme of RBI for Development of coconut cultivation (XLIX—14-3-75) 104.

Scheme to set up a Corporation for Production and Distribution of Drugs (LII—6-5-75), 96-98.

Schemes with the aid of Agricultral Refinance Corporaion in Kerala (LI—11-4-75), 150-51.

Setting up of Additional Crossing Stations in Trivandrum-Quilon Section (I—8-4-75), 113-14.

Setting up of Coconut Development Corporation (XVVIII—3-3-1975), 30.

Setting up of an Export Processing Zone for Electronics in Cochin. (L—21-3-75), 88.

Setting up of Negotiating Machinery by EPF Authorities (LI—18-4-75), 30-31.

Setting up of New Units by Kerala State Drugs and Pharmaceuticals Limited (L—25-3-75), 88-89.

Setting up of Small Electronic Manufacturing Units by Kerala Electronics Corporation with Assistance of Electronics Corporation of India (XLVII—19-2-75), 113.

Setting up Southern Naval Command at Cochin (XLVIII—27-2-75), 39.

Setting up of sports school in Kerala (L—7-4-75), 50-51.

Shifting of Railway Installations from Neyyattinkara (XLIX—4-3-75), 130.

Shortage of Cement for Idikki Power Project (XLIX—12-3-75), 124.

Small and Medium Farmers Development Agencies in Kerala (LII—5-5-75), 145-46.

Soap manufactures and their production (L—18-3-75), 63-64.

RAVI, SHRI VAYALAR—*Contd.*

Speech by Chairman S.B.I. Bombay regarding assets of Commercial Bank (LII—2-5-75), 21.

Spirally Welded Pipe Plant at Rourkela (XLIX—6-3-75) 77-78.

Standard of Films shown at Film Festivals (XLVII—19-2-75), 143.

Starting new company with British Oxygen Company U.K. (L—9-4-75), 196.

Stoppage of construction work on Ernakulam-Trivandrum Line due to Paucity of Funds (XLVII—18-2-75) 214-15.

Shifting of R.P.F. Office, Assam from Shillong to Gauhati (LI—10-4-75), 148.

Target of Port Traffic in Cochin Port (XLVIII—27-2-75), 152.

Utilisation of Soviet Vessel for Seismic Survey of Indian coasts (LI—22-4-75) 118.

UGC Grant to Kerala Calicut and Cichin Universities (LII—5-5-75), 147.

Vamanapuram Irrigaion Project in Kerala (L—24-3-75), 128.

White Revolution through Military Dairy Farm (Vol. XVVIII—3-3-1975), 194-95.

Work on Cochin Shipyard Affected (XLIX—13-3-75,) 92-93.

World Bank Loan for Fertilizer Plants (XLIX—5-3-75), 155.

Debates

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Misra in the House (QOP) (LII—9-5-75), 265, 273.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India. (Dis.) (L—24-3-76), 260-69.

B.O.H. (XLIX—14-3-75), 214.

D.E.G. (Railways) 1972-73 (L—19-3-75), 374-75.

D.S.G. (Railways) 1975-76 (L—19-3-75), 374-75.

Financial Bill, 1975 : Consid. (LII—30-4-75), 375-82.

RAVI, SHRI VAYALAR—*contd.*

No Confidence in the Council of Ministers (M) (LI—9-5-75), 350.

Re. reported attempt to carry arms in Allahabad High Court when the Prime Minister had to give evidence. (L—18-3-75), 292-93.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose. (Res) (LII—9-5-75), 425.

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LIII—9-5-75), 327.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 369.

RAY, SHRIMATI MAYA :

Facilities for landing of Boeing 747 Aircraft at Calcutta Airport. (LII—9-5-75), 14—18.

Memorandum from National Federation of Indian Women to amend the Dowry Act (L—25-3-75), 11.

Proposal not to Export Coal (XLVIII—28-2-75), 15.

Debates

General Budget 1975-76 :

General Discussion (XLIX—12-3-75), 346—56.

Re. Adjournment Motions (Query) (L—7-4-75), 253-54.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's Car was attacked and Shri Samar Guhar M.P. sustained injuries. (M) (L—8-4-75), 320—31.

REDDY, SHRI B. N. :

Confirmation of Staff in Communication Department (Southern Railway) (L—18-3-75), 115-16.

Memorandum from National Federation of Indian Women to amend the Dowry Act (L—25-3-75), 13.

Statement by Chinese Deputy Prime Minister re: Normalisation of relations with India (XLIX—13-3-75), 91.

REDDY, SHRI K. BRAHMANANDA :

Approval of Proclamation in relation to Nagaland (Res) (L—25-3-75), 232—71.

Arrest of Shri Biswa Goswami at Borjhar Airport in Assam (Stt.) (XLIX—12 3-75), 242—47.

EDDY, K. BRAHAMANAND *contd.*

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis.) (L—24-3-75), 337—42.

Attempt on the life of the Chief Justice of Supreme Court of India (St.) (L—21-3-75), 185—87.

Burning of Houses and killing of Harijans in Ghazipur, U.P. (St.) (LII—5-5-75), 252—54.

Certain Information given by the Home Minister on 8th April 1975 re. Incidents in Calcutta (St.) (LI—21-4-75), 237-38.

Continuance of Proclamation issued in respect of Gujarat (Res.) (XLVIII—7-2-75), 285—299, 354—60.

Constitution (Thirty-Seventh Amendments) Bill.

Introduced (L—9-4-75), 244-45.

Consid. (LI—23-4-75), 351—53.

Motion to pass (LI—23-4-75), 368, 374—76.

D.G. 1975-76 :

Ministry of Home Affairs (LII—29-4-75), 367—74.

Failure of Government to solve the mystery of Samastipur Bomb Case (A.M.) (XLVIII—18-2-75), 442—50.

Government of Union Territories (Amendment) Bill :

Consid. (LII—6-5-75), 319—21, 332—34. Motion to pass (LII—6-5-75), 334.

Home Minister's statement on reported police atrocities in the Jama Masjid area in Delhi (Stt.) (LIX—12-3-75), 251-52.

Incident at Allahabad High Court (St.) (L—18-3-75), 355—57, 370—73.

Incident at Allahabad on March 18, 1975 (St.) (LII—6-5-75), 459—66.

Maharashtra-Karnataka Boundary Dispute (HAH Dis.) (LI—21-4-75), 360—68.

Maintenance of Internal Security (Amendment) Bill :

Int. (LII—7-5-75), 237, 324—26, 329—31, 334-35, 357.

(LII—8-5-75), 263—69.

Nagaland Budget, 1975-76 :

D.G. (On Account) 1975-76.

D.S.G. 1974-75. (L—25-3-75), 232-71.

REDDY, SHRI K. BRAHAMANANDA—*contd.*

Orders of detention under MISA in Tripura (St.) (L—25-3-75), 376-77, 380.

Report death of 40 Pilgrims near Junagarh (CA) (XLIX—13-3-75), 177—92.

Reported Police atrocities in Jama Masjid Area, Delhi (Dis.) (XLVIII—19-2-75), 384—404.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast, (CA), (L—10-4-75), 228, 232-33, 307—384.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries. (M) (L—8-4-75), 429—43.

REDDY, SHRI K. RAMAKRISHNA

Review Committee on working of Regional Engineering Colleges (XLIX—17-3-75), 30.

Stagnation in promotions of Senior Scientific Assistants in Defence Researhch and Development Organisation (LI—18-4-75), 80-81.

D.G., 1975-76.

Ministry of Industry and Civil Supplies (LII—28-4-75), 310-13.

Railway Budget 1975-76 : General Discussion (XLIX—7-3-75), 276—78.

REDDY, SHRI M. RAM GOPAL :

Abolition of Special Economic Ties with Nepal (LI—18-4-75), 165-66.

Accumulation of fertilisers with Kota Plant of DCM (LII—29-4-75), 66.

Agreement with USA for Import of Wheat (XLVIII—24-2-75), 157-158.

Alleged Operations on Boys and Old People by Government run Vasectomy Camps (LII—8-5-75), 83-84.

Allocation of Housing Loans to States (L—24-3-75), 114-15.

Amount collected by L.I.C. on Insured Premiums by Andhra Pradesh Branch of L.I.C. (XLIX—7-3-1975), 187-88.

Amount owed to IOC and Coal Mines by DESU (XLVII—19-2-75), 98.

Appalling conditions of Hospitals in India (XLVIII—27-2-75), 125.

REDDY, SHRI M. RAM GOPAL—*contd.*

Ban on Foreign Advertisements in Indian Newspapers (LII—7-5-75). 208.

Board of Directors of Central Government Employees Consumer Cooperative Society (L—26-3-75), 92-93.

Buying of ships from G.D.P. (XLIX—6-3-75), 18-19.

C.L.W. running below rated capacity (XLIX—4-3-75), 83-84.

Canalisation of import of raw material and export of manufactured goods. (LI—11-4-75) 203

Compulsory Crop Insurance by G.I.C (LII—2-5-75), 7—13.

Compulsory Family Planning (LII—8-5-75), 28-30.

Committee on Status of Women (XLVIII—24-2-75), 189-190.

Conference of International Law Association (XLIX—4-3-75), 101-02.

Conversion of Housing Cooperative Societies into plot Holders Cooperative Societies (XLIX—17-3-75), 97-98.

Credit from World Bank for Industrial Credit and Investment Corporation of India (LI—25-4-75), 71.

Crude Oil Imports Slashed in 1974-75 (LII—29-4-75), 185-86.

Decline in output of Coal (LI—16-4-75), 40.

Difficulties in import of Fertilisers from Russia and Poland (LI—18-4-75), 277.

Disappearance of a file in the Office of Cotton Corporation of India (XLVII—21-2-75), 44-45.

Disapproval of Designs of Buildings by Urban Arts Commission (XLVIII—24-2-75), 65.

Discontinuance of Development Rebate for Shipping (LI—18-4-75), 30.

Dissatisfaction of Central Staff on three Instalments of Dearness Allowance (XLVIII—28-2-75), 82.

Effect of Coal Prices on Cement Production (L—9-4-75), 8-9.

Eradication of Poverty (LI—16-4-75), 145.

Export of All Varieties of Yarn (LI—25-4-75), 176.

REDDY, SHRI M. RAM GOPAL—*contd.*

Fall in bank deposit growth in the country (XLVII—21-2-75), 172-73.

Fertilizer supplied by USSR to India (LI—11-4-75), 55.

Financial assistance from U.K. (XLVII—21-2-75), 147-48.

Food Crisis in Karnataka (LII—5-5-75), 193.

Go slow and Mass Leave by Officers of R.B.I. (XLVIII—28-2-75), 178-79.

Green Revolution (LII—28-4-75), 61.

Guidelines for Drug Industry (XLVII—18-2-75), 19.

Gujarat Aluminium Project (XLIX—6-3-75), 137-38.

Harijan boy beaten to death by a priest at Dhulkot near Jamnagar (XLVIII—26-2-75), 59-60.

Housing Policy (LI—21-4-75), 79.

Indian Engineer selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 5-6.

Integrated working of Power Systems of Assam and Meghalaya (L—19-3-75), 90-91.

Introduction of Daily Concessional Tickets by DTC (LI—10-4-75), 87-88.

Iron Ore Board (L—20-3-75), 65.

Issue of Licences to Big Houses for expanding Sugar Production (LII—29-4-75), 25.

Know-how from Hungary for making cable machinery (LII—7-5-75), 68.

Learning of Malayalam by Minorities in Kerala (LI—16-4-75), 10.

Liberalisation of the terms of refinance for export credit to banks (XLVII—21-2-75), 94.

Licensing power to Tamil Nadu for Industrialisation (LI—16-4-75), 169.

Liquidation of bogus small units (XLVII—19-2-75), 158.

Loan for World Bank to boost fertiliser output (LII—2-5-75), 54.

Loan granted by L.I.C. for developing New and Old Industries (XLIX—7-3-75), 186-87.

REDDY, SHRI M. RAM GOPAL—*contd.*

Loss suffered due to Port and Dock Workers' Strike (XLVII—20-2-75), 133-34.

Lowering Kharif Rice Procurement target for 1975-76 (LII—5-5-75), 74-75.

Members of Tea Board (L—21-3-75), 76.

Mini-Newsprint Plant in Orissa (XLVII—19-2-75), 99.

Negligence of Railway Board for MTP Calcutta (LI—22-4-75), 162-63.

News item captioned "Poor Plant Maintenance Blammed for Power Cuts" (XLVIII—26-2-75), 216.

News Report Regarding 'Plan over-targeted for Political Reasons' (XLIX—5-3-75), 193.

Offer from Union Carbide for investment in Coal Gasification Scheme (XLIX—5-3-75), 67.

Oil Exploration at Mandapam in Tamil Nadu (LII—29-4-75), 186.

Opening of PLO office in New Delhi (XLVIII—27-2-75), 135.

Over production in Coca Cola Bottling Plants (XLIX—5-3-75), 7.

Paper presented to 62nd Session of Indian Science Congress (XLIX—5-3-75), 193.

Pay and allowances of Field Officers of General Insurance Corporation (XLIX—14-3-75), 163-64.

Plague Risk as cautioned by Dr. Deoras (XLVII—20-2-75), 24.

Price payable to NMDC by MMTC (LI—18-4-75), 280.

Procedure for Disbursement of Pensions to Government employees (L—25-4-75), 175-76.

Production of Crude Oil from Assam Oil Fields (XLVIII—25-2-75), 28.

Proposal to Hire a Semi Submarsible Ship for Offshore Drilling (L—18-3-75), 82.

Release of foreign exchange for MTP (Railway) Calcutta (LI—22-4-75), 65-66.

Releasing of Indian currency to nationals of Bangladesh (XLVII—21-2-75), 171-72.

REDDY, SHRI M. RAM GOPAL—*contd.*

Report by IIMC on Family Planning Programme (LI—10-4-75), 26.

Reported Statement of Pakistan Prime Minister alleging India of Expansionist Mood (XLVII—20-2-75), 135-36.

Request from Tamil Nadu to Andhra Pradesh and Punjab for Supply of Rice (XLVIII—24-2-75), 86.

Reservation of Industries for Small Scale Sector (LII—30-4-75), 229.

Resignation by Director General of Indian Institute of Trade (XLIX—7-3-75), 78-79.

Restriction in credit availability to sugar factory (XLIX—10-3-75), 153.

Restrictions by Bangladesh on entry of Indian newspapers and journals. (XLVII—19-2-75), 158.

Rise in wheat prices (XLIX—10-3-75), 36-37.

Russian Experts visit for MTP (Railways) and Indian teams visit abroad (LI—22-4-75), 161-62.

Sale of shares of Scooters India Ltd. (XLVIII—26-2-75), 66-67.

Second Sagar Samrat (XLVIII—25-2-75) 36-37.

Seminar on Educational Reforms (XLIX-10-3-75), 152.

Setting up of Advertising Council (XLVII—19-2-75), 42.

Setting up of a Permanent Machinery on Labour Rows (LI—10-4-75), 58.

Shortage of Certain Petro-Chemicals for Plastic Industries (LI—15-4-75), 59.

Shortage of Drill pipes faced by O & NGC in Assam (L—18-3-75), 87.

Spreading of Kala Azar in Bihar and Other States of the country (LII—8-5-75), 210.

Stocks accumulated with STC (LI—11-4-75), 79—81.

Supply of coking coal to Bokaro Steel Plant (XLVIII—27-2-75), 31-32.

Suspension of Fueling planes by IAC at certain Airports in Eastern Region (XLVIII—25-2-75), 113.

REDDY, SHRI M. RAM GOPAL—*contd.*

Technical Aid from Foreign Countries (LII—2-5-75), 145.

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75), 10—14.

Train Collision between Fagunagaon and Patiadaha Station (L—18-3-75), 106.

U.G.C. Committee on tutorial system in Indian Universities (XLVIII—3-3-75), 45-46.

U.S. Bid to seek Air Base in Arabian Sea (LI—18-4-75), 166.

Urdu Dictionary 'Farhang Asafia' (LII—28-4-75), 142.

Vice-Chancellors Conference (LI—21-4-75), 191-92.

Views of Soviet oil expert on oil deposits in Bombay High (LI—15-4-75), 184.

Visit by Canadian Delegation (XLVII—20-2-75), 89.

Wheat Supply from Australia (XLIX—17-3-75), 172.

Debates

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 299—304.

Constitution (Amendment) Bill :

(Amendment of article 324) by Shri R. P. Ulaganambi. Consid. (XLIX—7-3-75), 329—31.

Demands for Grants—1975-76.

Ministry of Agriculture and Irrigation (L—9-4-75), 318—21.

Ministry of Commerce (LI—25-4-75), 267—70.

President's Address (M) (XLVIII—26-2-75), 237—42.

Reported closure of half of 7,000 Khandsari Units (CA) (L—26-3-75), 217-18, 219—22.

Reported Destruction of fertilisers belonging to the Food Corporation of India in a fire at Okha (CA) (XLVIII—25-2-75), 207—10.

Reported unilateral revaluation of Rouble-Rupee exchange rate by the State Bank of U.S.S.R. (CA) (L—20-3-75), 169.

REDDY, SHRI P. NARASIMHA :

Establishment of Cooperative Sugar Factories in Andhra Pradesh, (L—7-4-75), 42-43.

REDDY, SHRI P. NARASIMHA—*contd.*

Raw-material Policy Resolution Adopted by Conference at Dakar (XLIX—7-3-75), 31-32.

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75), 13.

Debates

Tobacco Board Bill :
Consid. (XLVIII—18-2-75), 295-97.

REDDY, SHRI RAGHUNATH :

Jute workers' Strike in West Bengal (Dis.) (XLVIII—20-2-75), 453—57.

Measures to remove economic and social injustice to women (Res.) (LI—25-4-75), 348-49.

Setting up Wage Boards for working Journalists and non-journalists newspaper employees (St.) (L—18-3-75), 257-58.

Stay-in strike by employees of Grindlay's Bank (under rule 377) (XLIX—6-3-75), 193-94.

REDDY, SHRI Y. ESWARA :

Agreement with U.A.E. for supply of Oil (XLVIII—25-2-75), 67.

Allocation of Chassis to State Transport Undertakings (XLVII—19-2-75), 47.

Aluminium Foils Unit in A.P. (LII—8-5-75), 124.

Appalling Conditions of Hospitals in India (XLVIII—27-2-75), 125.

Applications for setting up caustic soda plant in Andhra Pradesh (LII—6-5-75), 109-10.

Assistance to colleges and Universities for strengthening Rural Education (L—7-4-75), 45-46.

Break in service imposed on workers of Mysore South Railway Workshop (LII—29-5-75), 117-18.

Cancellation of orders by S.T.C. (XLIX—7-3-75), 82.

Castor Complex at Nalgonda, Andhra Pradesh (LI—23-4-75), 113-14.

Casual labourers who participated in strike (Southern and Central Railway) (LII—29-4-75), 118.

Cement Factory at Yerraguntla (LII—30-4-75), 76-77.

REDDY, SHRI Y. ESWARA—*contd.*

Central Instrumentation Laboratory in each University (XLII—17-3-75), 161.

Clinker Grinding Unit at Visakhapatnam (LI—23-4-75), 114-15.

Closure of Jayant Vitamins (LI—15-4-75), 129.

Collapse of Dam in Nepal (XLVII—20-2-75), 46.

Construction of Boat House at Hyderabad (LI—11-4-75), 145.

Construction of Hotel in Hyderabad by ITDC (LI—11-4-75), 144-45.

Construction of Motel Project at Vijaywada (LI—18-4-75), 273-74.

Construction work on over Bridge at Gaya (LII—6-5-75), 195-96.

Conversion of Guntur Macherla Line into Broad Gauge Line (L—25-3-75), 49-50.

Crash Programme to Revise Electoral Rolls (XLVII—18-2-75), 123-24.

Demand for separate Governor for Meghalaya (L—9-4-75), 79.

Demand for Take-over of Oil India Limited (L—8-4-75), 143.

Development of Desert Areas of Rajasthan (XLIX—17-3-75) 71-72.

Development of Tourism in Bheemunipattanam in District Viskakhapatnam (LI—18-4-75), 274.

Diversion of Godavari water to Visakhapatnam (LII—8-5-75), 181-82.

Doing away with crash programmes (XLVII—19-2-75), 202.

Electric Arc Furnaces capable of saving Scrap and Power in manufacture of steel (XLVIII—27-2-75), 55-56.

Enquiry into supply of wheat as certified seed (L—7-4-75), 145-46.

Exports and imports during the current Financial Year (XLVII—21-2-75), 36-37.

Export of Long Staple Cotton (LII—2-5-75), 90.

Export of Tea during 1974-75 (XLVIII—28-2-75), 80.

Extending Term of Hathi Committee (XLIX—4-3-75), 223—25.

REDDY, SHRI, Y. ESWARA—*contd.*

Fall in Value of Rupee (XLIX—14-3-75), 29.

Fishing Harbour at Kakinada, Andhra Pradesh (LI—21-4-75), 122-23.

Foreign Drug Firms not lifting Stocks from S.T.C. (XLVII—18-2-75,) 27-28.

Fourth Plan target for goods movement (XLVII—18-2-75), 124-25.

Introduction of Hyderabad-Delhi Train (L—25-3-75), 190.

Journey time for Loco and C & W Staff of South Central Railway (LII—29-4-75), 47-48.

Krishna Water Award (L—24-3-75), 185.

Lack of Data as Handicap in Planning (LI—16-4-75), 37—40.

Loan Assistance from Kuwait for Srisailam Hydro-Electric Project, Andhra Pradesh (LI—23-4-75), 115-16.

Meeting of Executives of Public Sector Drug Units (L—8-4-75), 148-49.

Meeting of Commissioners and Project officials to review Resettlement work in Dandakaranya (LI—10-4-75), 99.

Modernisation of Kakinada Port (L—20-3-75), 62.

Motor Launches for Nagarjuna Sagar (LI—18-4-75), 203.

Office of General Manager, Visakhapatnam Steel Plant (LII—8-5-75) 60.

Plan to re-schedule night flights (XLVII—21-2-75), 104-105.

Postponement of Introduction of Passenger Trains on Waltair-Kirandul Line (LI—22-4-75), 126.

Projects being set up by IPC in Gujarat Complex (XLIX—4-3-75), 71-74.

Project Report on fishing harbour Visakhapatnam (LI—21-4-75), 47-48.

Projects under Diversification (LI—23-4-75), 40.

Proposal from IDPL to produce Formulations (LII—6-5-75), 41-43.

Proposal to Abridge Schedules 5 and 6 of the Companies Act (LI—15-4-75), 30.

REDDY, SHRI Y. ESWARA—*contd.*

Proposal to appoint agencies abroad for promotion on tourist traffic (XLIX—14-3-75), 117.

Proposal to Nationalise Digboi Refinery (L—8-4-75), 148.

Purchase of Cotton in Aandhra Pradesh by CCI (L—21-3-75), 83.

Racket involved in Import of Polyster Yarn in Bombay (XLIX—7-3-1975), 192-93.

Recognition of Telengana and Punnapra Vayalar Struggles for grant of Pension (LII—30-4-75), 213-14.

Recommendation of Andhra Pradesh Government for issue of licence for Cement Factories (LII—30-4-75), 166-67.

Reduction of Cement Quota to Government (XLIX—12-3-75), 33.

Refining of crude of Assam Oil Fields in other refineries (XLIX—4-3-75), 225-26.

Report on Railway Line from Bibinagar to Nadikude in Andhra Pradesh (L—18-3-75), 56-57.

Requirement of fertilisers during 1975 (XLVIII—24-2-75), 45-46.

Seminar on Indo-E.E.C. Trade (Vol. XLVIII—28-2-75), 194.

Seniority of Ex-Grain shop Staff (LI—15-4-75), 119.

Setting up of Industrial Development Policy Group (XLVIII—26-2-75), 184-85.

Setting up of National Commission on Floods (LII—5-5-75), 76-77.

Shyamlal College, Delhi (XLVIII—24-2-75), 171.

Sinking of a Pier of Vaitarna Bridge (L—25-3-75), 62-63.

Son-et-Lumier show at Golconda Fort in Andhra Pradesh (LI—11-4-75), 44-45.

Srisailam Project (L—24-3-75), 185-86.

Steel billet project by Andhra Pradesh Industrial Development Corporation (L—20-3-75), 126.

Thefts at Rourkela Steel Plant (XLIX—6-3-75), 80.

REDDY, SHRI Y. ESWARA—*contd.*

Treatment of workers of Railway Canteen as Railway employees (LI—22-4-75), 53.

U.K. assistance for raising coal output (XLVIII—26-2-75), 98.

Views of Chief Minister of West Bengal on application of N.R.T. Act to the State (L—18-3-75), 165.

Visakhapatnam Project (LII—8-5-75), 180-81.

Visit by Prime Minister of Tanzania (XLVII—20-2-75), 62.

World Bank credits for Industrial import (XLVII—21-2-75), 105.

World Bank Study on Energy Sector of India (LI—11-4-75), 129-30.

World Telugu Conference (L—24-3-75), 78.

RICHHARIYA, DR. GOVIND DAS :

Irrigation project held up due to inter State dispute (XLIX—10-3-75), 17.

Debates

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 318-21.

Demands for Grants, 1975-76 : Ministry of Agriculture and Irrigation (L—7-4-75), 328-34.

Railway Budget 1975-76 : General discussion (XLIX—7-3-75), 248-50.

ROY, SHRI BISHWANATH :

Completion of conversion project on Barabanki-Samastipur Section of North Eastern Railway (XLIX—4-3-75), 187-88.

Construction of Canals under Gandak Project (Vol. XVVIII—3-3-75), 112-13.

Increase in Chinese presence in mid-Western Nepal (XLVIII—27-2-75), 19.

Restoration of cut on news print distribution (XLIX—5-3-75), 167.

Trade relations with Portugal (XLIX—7-3-75), 72.

Trade with Bhutan (XLIX—14-3-75), 63.

Debates

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 304-09.

ROY, SHRI BISHWANATH—*contd.*

Demands for Grants, 1975-76—Ministry of Agriculture and Irrigation (L—9-4-75), 322-25.

Ministry of Defence (LI—16-4-75), 332-34; (LI—18-4-75), 378-83.

Ministry of External Affairs (LI—16-4-75), 247-52.

Finance Bill, 1975 : Consid. (LII—5-5-75), 303-06.

ROY, DR. SARADISH :

Adulteration of Drugs (XLIX—13-3-75), 83-85.

Deterioraion of General Health conditions in Calcutta (XLVIII—27-2-75), 188-89.

Study Conducted by Government on Danger of Pollution (XLIX—5-3-74), 30.

Survey conducted by central medical agencies re: quality of fish consumed by people of Calcutta (XLVIII—27-2-75), 87.

RUDRA PRATAP SINGH, SHRI :

Finance Bill, 1975:—Consid. (LII—30-4-75), 359-65.

President's Address :—Motion of Thanks (XLVIII—20-2-75), 372-75; (XLVIII—21-2-75), 258-63.

"S"

SADHU RAM, SHRI :

Budget Railway 1975-76 : (General Discussion (XLIX—6-3-75), 290-96.

D.G. 1975-76—Ministry of Agriculture and Irrigation (LI—11-4-75), 272-78

Untouchability (Offences) Amendment and Miscellaneous Provision Bill : Consid. (LII—6-5-75), 353-60.

SAHA, SHRI AJIT KUMAR :

Arrest of Railway Employees of Adra (South Eastern Railway) (XLIX—4-3-75), 73-75.

Compensation given to Deceased and Injured in House Collapse in Delhi (XLVII—20-2-75), 37-38.

Earthquake in Himachal Pradseh (Vol.—XVVIII—3-3-75), 121.

Increase in Crimes (XLIX—5-3-75), 90.

SAHA, SHRI AJIT KUMAR—*contd.*

Representation from All India Railway Accounts Employees Association regarding certain demands (XLVIII—25-2-75), 42-44.

Transfer of Employees working in Traffic Accounts at Delhi (Northern Railway) (XLVIII—25-2-75), 96.

Debates

Demands for Grants (Railways) 1975-76 : General Discussion (XLIX—17-3-75), 366-70.

SAHA, SHRI GADADHAR :

Development of Tribal Areas of West Bengal (L—9-4-75), 180-81.

Execution of Jhuggi-Jhopri Removal Scheme in Delhi (LI—21-4-75), 183-84.

Housing Ministers, Conference held at Srinagar (LII—28-4-75), 141.

Legislation on Prevention of Beggary (LII—28-4-75), 60.

Reservation of Scheduled Castes and Scheduled Tribes candidates in Class I and II posts in LIC (LI—11-4-75), 93-95.

Schemes for Provision of House sites to Landless workers (LI—21-4-75), 33-34.

Seats for various Courses in IIT Kharagpur (LII—5-5-75), 123-26.

Village Housing Project Scheme (L—7-4-75), 93-96.

SAINI, SHRI MULKIRAJ :

Allotment of Petrol Pumps (L—25-3-75), 81-82.

Amount of loans advanced by Natonalised banks (XLVII—21-2-75), 29-30.

Assistance and facilities to people suffering from Leprosy in the country (XLVII—20-2-75), 54-56.

Assistance to Bharat Sewak Samaj (L—7-4-75), 101.

Consumption, Production and Import of Petroleum (XLVII—18-2-75), 201.

Export and Import (L—21-3-75), 118.

Functioning of Telephones in Saharanpur (XLIX—12-3-75), 98-99.

Government Employees apprehended for possessing black money (L—21-3-75), 37.

SAINI, SHRI MULKIRAJ—*contd.*

Higher Secondary Schools in Rural areas (XLVIII—24-2-75), 191.

Hospitals of Delhi (L—20-3-75), 143.

Loan given by banks to farmers for purchasing implements (XLIX—7-3-75), 27-29.

Lord Krishna Sugar Mills (L—24-3-75), 101-02.

Oil Produced during 1973-74 (XLVIII—25-2-75), 56.

Operations under Family Planning Programmes (L—20-3-75), 73.

Plant to make available Essential Goods at Fair Prices in Rural Areas (L—26-3-75), 102-03.

Population of backward classes (XLVII—19-2-75), 78.

Post Offices in rural areas of U.P. (XLVII—19-2-75), 199.

Production and Consumption of Chemical Fertilizers (XLVIII—25-3-75), 128-29.

Production in Heavy Industry (L—19-3-75), 92-93.

Proposal to Convert Kharkhari Halt into Fullfledged station (XLIX—4-3-75), 123-24.

Protection of Animals from Cruelty (XLIX—17-3-75), 161-62.

Public Schools (XLVIII—24-2-75), 76-77.

Quantity of Wheat sold by Farmers and Producers and Levy Wheat Procured by Government (LII—28-4-75), 101.

Ratio between direct and indirect taxes (XLIX—14-3-75), 94.

Report by I.I.M.C. on Family Planning Programme (LI—10-4-75), 31.

Retrenchment of Class I, II, III and IV Employees for effecting economy (XLVII—18-2-75), 81-82.

Scheme for supplying sugar from mills to farmers on supply of sugar cane (XLIX—17-3-75), 131.

Schemes run by Bharat Sewak Samaj (LII—5-5-75), 126-27.

SAINI, SHRI MULKI RAJ—*contd.*

Supply of Iron/Steel to Saharanpur Firms (XLIX—13-3-75), 76.

Tax dues etc. outstanding against Lord Krishna Sugar Mills, Saharanpur (XLIX—17-3-75), 162-63.

Tourist visited India during 1973-74 (XLVII—21-2-75), 128-29.

Wheat Prices (LI—21-4-75), 109.

Debates

D.G. 1975-76 Ministry of Agriculture and Irrigation (LI—10-4-75), 289—95.

President's Address (M) (XLVIII—25-3-75), 291—97.

SAIT, SHRI EBRAHIM SULAIMAN :

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 213-14.

Reported Police atrocities in Jama Masjid Area, Delhi (Dis) (XLVIII—19-2-75), 270—83.

Statement in relation to the State of Jammu and Kashmir (XLIX—4-3-75), 315—18.

SAKSENA, PROF. S. L. :

Basic minimum wage in certain Industries (XLVIII—27-2-75), 58—60.

Delhi Lucknow-Gorakhpur-Varanasi-Patna-Calcutta Air Service (XL VIII —28-2-75), 28.

Opening of Post Graduate Classes in Colleges in U.P. (XLVIII—24-2-75), 171-72.

Pensions to freedom fighters (XLVIII—26-2-75), 73.

Units producing Khandsari Sugar by different processes (XLVIII—24-2-75) 49-50.

Debates

Demands for Grants 1975-76 : Ministry of Agriculture and Irrigation (L—7-4-75), 39—195.

Demands for Grants (Railways) 1975-76 . General Discussion (XLIX—17-3-75), 415—19.

Finance Bill 1975 :

Consid. (LII—5-5-75), 274—81.

Finance Bill 1975 :

Consid. (LII—5-5-75), 274—81.

SAKSENA, PROF. S. L.—*contd.*

D.G., 1975-76.

Ministry of Industry and Civil Supplies (LII—28-4-75), 287-93.

SALVE, SHRI N. K. P.

Assistance Given by Financial Institutions to States (LI—25-4-75), 18.

Consideration of Left Out Demands of Railway Employees (XLIX—4-3-75), 22.

Decline in profit of I. O. C. (XLVII—18-2-75) 9.

Grants to Central Universities (LI—21-4-75 24-25.

Hindustan Antibiotics Limited (L—8-4-75), 18.

India's Exports to Canada (LI—25-4-75), 6.

Isolating human Hepatitis virus by Haffkine Institute (XLIX—13-3-75), 19.

Jaipur Udoyg Ltd. (LI—22-4-75), 16.

Part played by black money and foreign influence in Elections (XLVIII—25-2-75) 25.

Plague Risk as cautioned by Dr. Deoras (XLVII—20-2-75), 25.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 45.

Rebate got by Hindustan Lever Research and Development Section from Government (XLIX—12-3-75), 16.

Recasting of Fifth Plan for Tamil Nadu (LII—7-5-75), 7.

Review Committee on working of Regional engineering College (XLIX—17-3-75), 32.

Sponge Iron-based Mini Steel Plants (XLVIII—27-2-75), 23.

Supply of Kerosene in Bombay (L—25-3-75), 23-24.

Survey to assess Ticketless travelling in Railways. (LII—6-5-75), 28.

Debates

Re. Adjournment Motion (query) (L—7-4-75), 258-60.

Re Adjournment Motions (LI—11-4-75), 223.

BOH (XLVII—20-2-75), 209.

SALVE, SHRI N.K.P.—*contd.*

Constitution (Amendment) Bill (Amendment of Articles 101 and 102 etc) by Shri Priya Ranjan Das Munsi Consid. (L—21-3-75), 342—44.

Delhi Rent Control (Amendment) Bill (*Amendment of Section* 2) by Shri Shashi Bhushan Consid. (LII—2-5-75), 350—53.

Demands for Grants, 1975-76: Ministry of Commerce (LI—22-4-75), 290—98.

Failure of Government to solve the mystery of Samastiput Bomb Case (AM) (XLVIII—18-2-75), 334—40.

Finance Bill, 1975: Consid. (LII—30-4-75), 308—22.

General Budget 1975-76 General Discussion (XLIX—12-3-35), 289—304.

Hindu Marriage (Amendment) Bill (*Amendment of Sections* 13 & 15) by Shri Madhu Limaye Consid. (LII—2-5-75), 305—07.

Incident at Allahabad High Court (St) (L—18-3-75), 358—59.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 345-46, 349—52.

Re. Question of Privilege (XLIX—4-3-75), 238—47.

Violent incident in Calcutta where in Shri Jayaprakash Narain's care was attacked and Shri Samar Guha, M. P. sustained injuries (M) (L—8-4-75), 418—22.

SAMBHALI, SHRI ISHAQUE:

Alleged Misappropriation of Funds by Delh Waqf Board (L—24-3-75), 55.

Cheating of Balenganj Branch of Central Bank of India (XLIX—7-3-75), 19.

Delay in Arrival of New U.S. Ambassador to India (L—20-3-75), 66.

Demand from Assam State Government for increase in Royalty on Crude (XLIX—4-3-75), 94-95.

Distress condition of residents of West Delhi Jhuggi Jhompri (LII—5-5-75), 90-91.

Diversification of activities of Coal Mines Authority (L—9-4-75), 79.

Dues payable to Delhi Municipal Corporation (XLVII—19-2-75), 75.

Easy availability of Pen Pistols in UP (LI—23-4-75), 79.

SAMBHALI, SHRI ISHAQUE—*contd.*

Effect of Removal of Capacity Fixation in Industrial Licensing on Small Scale Sector (L—19-3-75), 31-32.

Employment of the former Drug Controller with IDMA (LI—10-4-75), 121-22.

Fall in Value of Rupee (XLIX—14-3-75), 29.

Fifth Plan for States (XLVII—19-2-75), 159.

Foreign Collaboration for a new concern of Gujarat fertilizer Corporation (L—8-4-75), 61-62.

Forest Development Corporation M. P. (XLIX—10-3-75), 35.

Guidelines for alloaction of Dispensaries (XLIX—13-3-75), 45-46.

Import of raw Materials for Electronic Industry (XLVIII—26-2-75), 87-88.

Incentive to honest and efficient officers (LII—30-4-75), 69-70.

Loan from world bank for fertiliser project at Phulpur (XLIX—5-3-75), 138.

Nationalisation of Tisco (XLVII—20-2-75), 63-64.

New Food Policy (L—7-4-75), 36—38.

New Formula for fixing sugracane price (XLVIII—24-2-75), 163.

New Textile Policy (XLVIII—28-2-75), 144-45.

News item alleging mismanagement at Indian Institute of Management (XLIX—17-3-75), 196-97.

Officers of Air India entitled to free use of Transport (LI—11-4-75), 146—48.

Officers of Indian Audit and Accounts Service on deputation to Public Sector Undertaking (XLIX—4-3-75), 106-07.

Officer on Deputation to Different Departments (L—18-3-75), 129—31.

Passes to Widowed/dependent mother and sisters of retired Railway employees (LI—15-4-75), 45.

Payment of Telephone Bills in Post Offices (XLIX—12-3-75), 49-50.

Poor performance of DDA (L—7-4-75), 167.

Private operators operating cargo and passenger services (LI—11-4-75), 45-46.

SAMBHALI, SHRI ISHAQUE—*contd.*

Probe into Irregularities in Patratu Thermal Power Plant in Bihar (L—26-3-75), 100.

Production of Janta Soap (L—18-3-75), 65-66.

Reduction in Import Duty on Cotton Imports (XLIX—7-3-1975), 71.

Reduction of Price Textile Mills (LI—18-4-75), 290-91.

Reported statement of Pakistan Prime Minister-alleging India of Expansionist Mood (XLVII—20-2-75), 135-136.

Requirement of Government's approval for practicing law on retainer basis by a retired Class I Officer (L—19-3-75), 130—32.

School Building on plot of land in "Shantiniketan Colony" (XLIX—17-3-75), 58.

Scooter Stand in South Moti Bagh New Delhi (LI—10-4-75), 64—65.

Scooter Stand near Motibagh South Matket, New Delhi (XLIX—13-3-75), 93-94.

Setting up of Free port at Great Nicobar Island (LI—18-4-75), 294.

Setting up of Gobar Gas Plants during 1974-75 (Vol XVVIII—3-3-1975), 37-38.

Shortage in the kosi Irrigation System (LII—28-4-75), 62.

Slumps in Brass and Art ware Market-Vol. (LVIII—28-2-75), 88.

Smugglers arrested under MISA/ COFEPOSA (XLVII—21-2-75), 15.

Steel Raw Metetial Bank (L—20-3-75), 118.

Textile Export Quota (XLVII—21-2-75), 39.

Thermal Power plants for Bihar in Fifth Plan (XLIX—5-3-75), 111.

Tourist complex in Agra-Mathura belt (XLVII—21-2-75), 143-144.

Tractors Lying Idle (XLVIII—24-2-75), 41.

Unauthorised Factories in Residential colonies in Delhi (L-7-4-75), 168.

Utilization of Installed Capacity of Hindustan Aeronautics Limited (XLIX—13-3-75), 165.

SAMBHALI, SHRI ISHAQUE—*contd.*

Views of Indian Sugar Mills Association on increase in cane arrears (XLIX—17-3-75), 197.

Debates

Rampur Raza Library Bill consid. (L—26-3-75), 277—82.

Reported police atrocities in Jama Masjid Area Delhi (Dis) (XLVIII—19-2-75), 310—34.

Tobacco Board Bill *consid.* (XLVIII—28-2-75), 245—51.

SAMINATHAN, SHRI P. A.:

Changes in Industrial Policy (XLVII—19-2—75), 54.

Deregistration of bogus industrial units in Unnao (U. P.) (XLVIII—26-2-75), 174-75.

Foreign Exchange Rackets (Vol XLVIII—28-2-75), 187.

Import Licence for Stainless Steel (XLIX—7-3-1975), 55.

Import of Crude Oil (XLVII—18-2-75), 50-51.

Instructions to states on use of MISA (XLVIII—26-2-1975), 61-62.

Involvement of Students in Agricultural Operations (XLVIII—24-2-75), 31—33.

Shortage of Medicines in the country (XLVII—20-2-75), 72.

Suspension of steel supplies (XLVIII—27-2-75), 85.

SANGHI, SHRI N. K.:

Accidents in collieries of Coal Mines Authority and Bharat Coking coal Ltd. (XLVIII—26-2-1975), 54-55.

Adulteration of foodgrains supplied through fair price shops (L—7-4-75), 129-30.

Agency to maintain quality control of Food items sold by ITDC Hotels (LI—25-4-75), 78-79.

Agreement with Bangladesh on offshore and Land Boundries (XLVII—20-2-75), 191.

Agreement with U.S.A. for Import of wheat (XLVIII—24-2-75), 157-58.

Aircraft Carrier 'Enterprise' in Indian Ocean (XLVII—20-2-75), 141.

SANGHI, SHRI N. K.—*contd.*

Alleged Operations on Boys and Old people by Government run Vasectomy Camps (LII—8-5-75), 83-84.

Allocation of Steel to Maruti Ltd. (LII—8-5-75), 8.

Anti-smuggling operasion (XLVII—21-2-75), 175-76.

Balance Sheet of Sports Associations (LII—28-4-75), 135.

Bank Frauds (XLIX—7-3-75), 6—13.

Bonus distributed by Nationalised Banks to their employees (LII—2-5-75), 83-84.

Buffer stock of foodgrains (XLIX—10-3-75), 157.

Cancellation of Trains in Western Railway (XLVII—18-2-75), 213.

Chair-lift from Gulmarg to Higher Altitude (L—21-3-75), 158.

Closure of Film Institute, Poona (XLVII—19-2-75), 38.

Colouring of Kerosene to Prevent Adulteration (XLVII—18-2-75), 214.

Commissioning of Second Unit of Rajasthan Atomic Power Project (L—19-3-75), 86-87.

Complaints in regard to diversion of deposits by companies (XLVII—21-2-75), 207—209.

Construction of Railway Overbirdges in Rajasthan (LI—15-4-75), 188.

Construction of Multi-Purpose 'Mahi' Project (L—24-3-75), 75-76.

Crude bombs found on the Railway line between Thadi and Anakapalle (LI—22-4-75), 178-79.

D. A. to Central Government Employees (XLVII—21-2-75), 31-32.

Dacoities in December 1974 between Nawadah and Gaya (XLVII—18-2-75), 89-90.

Damage to Taj Mahal by Sulpher Dioxide emitted by Mathura refinery (LI—22-4-75), 60-61.

Decline in Export of Textiles (XLIX—7-3-1975), 181.

Deterioration in operation of Railway Service in Samastipur Division (L—18-3-75), 29-30.

SANGHI, SARI N. K.—*contd.*

Development of National Capital Region (L—7-4-75), 171.

Copying in Examination (LII—5-5-75), 187—89.

Criteria for Fixation of Procurement Price of Wheat and Paddy (LII—5-5-75). 189-90.

Durgapur Project for manufacture of Tyres (LII—7-5-75), 91.

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75), 6-7.

Employment of Retired Government Officers by Foreign Drug Companies (LII—29-4-75), 158-59.

Enquiry into Pilferage of Grenades from Ordnance Factory (XLVIII—26-2-75), 105-06.

Enriching of uranium through laser process (L—19-3-75), 209.

Escape from India of Vice-President of US Cartel of Westinghouse (LIX—10-4-75), 112-13.

Expected Rabi Crop and Procurement Drive (XLVIII—24-2-75), 155.

Export of coal during 1975-76 (L—26-3-75), 130-31.

Extension of Services of Chairmen of Nationalised Banks (LI—25-4-75), 205-06.

Faults with designing of Durgapur Fertilizer Plant found by Italian Export Team (LI—15-4-75), 188.

Financial Resources for Inland and Offshore Oil Exploration (L—18-3-75), 153-54.

Floating Restaurant (L—21-3-75), 156.

Foodgrain requirements in Rajasthan (L—24-3-75), 182-83.

Functioning of a Parallel Government by Rebels in Mizoram (XLVII—19-2-75), 142.

Guideline for Drug Industry (XLVII—18-2-75), 15-16.

Holding of Film Festival of Afro-Asian Films (XLVIII—26-2-75), 193.

House building loan to Central Government employees (XLVIII—24-2-75), 188-189.

SANGHI, SHRI N.K.—*contd.*

Impact of Bank Interest on L.I.C's Business (XLIX—14-3-75), 42-43.

Import of Jute from Bangladesh (XLIX—14-3-75), 128.

Income-tax on Cash awards given to hockey players (LI—11-4-75), 99-100.

Increase in cost of construction of Mathura Refinery (LI—22-4-75), 206.

Increase in Crache Charges run by Grih Kalyan Kendras in Delhi (LII—7-5-75), 72.

India's contribution towards South Asia Tourism Year (XLIX—7-3-75), 3.

Inquiries against Foreign Firms for selling Sub-standard Drugs (LII—8-5-75), 136-37.

Investigation in to the Death of Shri L. N. Mishra (L—26-3-75), 1-4.

Launching a "Sterile Mosquito experiment" at Sonepat (L—20-3-75), 157.

Launching of Indian Space satellite from USSR (L—9-4-75), 193.

Licences for construction of Hotels. (LII-9-5-75) 125-27

Loss in Production of Jute (LI—25-4-75). 204-05.

Loss incurred by Rajdhani Express running between Delhi and Calcutta (LII—29-4-75), 123-24.

Malaria Patients in the Capital (LI—10-4-75), 185.

Malpractices in Trade Fairs Abroad (LII-2-5-75) 137.

Manufacture of Compressors (L—9-4-75), 194.

Missing of a letter sent for display of Indian Pavilion of EXPO 67 Exhibition (L—21-3-75), 50.

Multi-national Drug companies producing low Tonnage and High Rupee value Drugs (LII—29-4-75), 56-57.

Multiplicity of Sports Organisations (XLIX—17-3-75), 173-74.

Nans by Modern Bakeries (LII—28-4-75) 27-28.

Non-payment of Provident Fund Claim to Nominee in Rajasthan (XLIX—13-3-75), 32-33.

SANGHI, SHRI N.K.—*contd.*

Non-supply of rice at fair price shops in Delhi (XLIX—10-3-75), 157-58.

Occupation of I.T.D.C. Hotels (XLIX 7-3-75), 181-83.

Offer from drug companies to supply drugs at cost ptice (LII—29-4-75), 159-60.

Oil Exploration in Bombay High (XLVII—18-2-75), 211-12.

One examination for several jobs (LI—23-4-75), 77-78.

Organisational changes for effective drive against smugglers (X LVII—21-2-75), 94-96.

Overdrafts by States (XLVII—21-2-75), 24.

Payment of D.A. to Central Government Employees and Employees of Banks. L.I.C. and Public Sector Undertakings (XLVII—21-2-75), 206-07.

Payment of higher bonus by LIC (LII—2-5-75), 190-8-91.

Payment of P. F. to nominees of deceased in Rajasthan (LII—8-5-75), 105-06.

Permission to Tamil Nadu to Import rice from foreign countries (XLIX—10-3-75) 153-54.

Profits of Foreign Drugs Companies and their production (LI—22-4-75), 205-06.

Proper use of pesticides (XLIX—17-3-75), 86-87.

Proposal regarding paralleling of Rajasthan Power system with Bhakra (XLVIII—26-2-75), 192-93.

Proposal to increase price of Fertilizer (XLIX—10-3-75), 38-40.

Proposal to restrict imports of Rock Phosphate by M. M. T. C. (L—25-3-75), 105-06.

Provision for Clean Drinking Water in Rajas than Villages (XLVIII—24-2-75), 71.

Purchase of wide bodied aircraft (LI—11-4-75), 24.

Reduction in prices of Chemicals by STC (LI—18-4-75), 2-5.

Reduction in Price of Milk and Milk Products of Delhi Milk Scheme (LII—5-5-75), 44-45.

SANGHI, SHRI N.K.—*contd.*

Reimbursement of Expenditure on Pak P.O.Ws in India (L—20-3-75), 84.

Remittances by 10 top foreign companies during 1974 (L—21-3-75), 30.

Replacement of obsolete Indian Air Force Transport Fleet (XLVII—20-2-75), 191-92.

Role of Foreign Agencies and Foreign Money in Agitations in the country (XLIX—12-3-75), 78-79.

Sale of Smuggled Goods (LI—25-4-75), 155-56.

Scheme of generating rural employment (XLIX—17-3-75), 134-35.

Scheme to Sell Essential Drugs at Labelled Prices (XLVII—18-2-75), 212-13.

Sending Indian Military intelligence Officers abroad for Refresher Ttaining (LI—18-4-75), 95-96.

Setting up of a separate Organisation for distribution of Essential Commodities (XLVII 19-2-75), 120.

Setting up of National Coal Market Corporation (L—19-3-75), 147.

Standard of films shown at Film Festival (XLVII—19-2-75), 143.

Suggestion from Economist to combat Inflation (XLIX—7-3-75), 179-80.

Suitability of Refining Crude Produced from Bombay High at Indian Refineries (LI—15-4-75), 75.

Supply of Sugar to Rajasthan (L—24-3-75), 183-84.

Survey for Oil (L—18-3-75), 154-56.

Survey on Import licences given to drug firms (L—8-4-75), 95.

Talks between India and Canada on Nuclear Aid (LII—30-4-75), 109-10.

Techno-Economic Survey for Mass Rapid Transport System in Delhi (L—25-3-75), 78-79.

Textile Sector in Rajasthan (LI—25-4-75), 138-39.

Use of unlicensed arms by anti-social elements in border districts (L—9-4-75), 80-81.

Value of Rupee (LII—9-5-75), 11.

SANGHI, SHRI N.K.—*contd.*

Vice-Chancellors Meet (LII—28-4-75), 187.

Victims of Railway accidents occurred after the passing of the Indian Railways (Second Amendment) Bill, 1973, (LII—6-5-75), 105-06.

Visit of U.S. Mine Trade Mission to India (XLVII—20-2-75), 197-98.

Volunteers of political and cultural organisations trained in fire-arms (L—26-3-75), 131-32.

Winding up of Indian Motion Picture Export Promotion Corporation (XLVII—26-2-75), 191-92.

Debates

General Budget, 1975-76 :

General Discussion (XLIX—10-3-75), 328-36.

SANGLIANA, SHRI :

Demands for Grants, 1975-76 :

Ministry of Defence (LI—21-4-75), 283-85.

General Budget, 1975-76 :

General Discussion (XLIX—13-3-75), 346-49.

Budget Railway, 1975-76—

SANKATA PRASAD, DR. :

General Discussion (XLIX—5-3-75), 377-80.

SANT BUX SINGH, SHRI :

Statement in relation to the State of Jammu & Kashmir (M) (XLIX—4-3-75), 280, 84.

SARKAR, SHRI SAKTI KUMAR :

Accidents in Sealdah Division during 1974 (L—25-3-75), 97.

Acquisition of Land for Underground Railway in Calcutta (XLVIII—25-2-75), 77.

Advertisement is given by O & NGC to Small and medium News papers (LII—29-4-75), 113.

Advertisement issued by IOC to Small and Medium Dailies (LII—29-4-75), 111-12.

Advertisement rates for small language Regional newspapers (XLIX—5-3-75), 90.

SARKAR, SHRI SHAKTI KUMAR—*contd.*

Agency for distribution of Central Relief Funds in States. (LII—28-4-75), 127.

Alleged Racket in Central Bank of India, Calcutta (LI—11-4-75), 8-10.

Amount sanctioned for construction of Haldia Port (LI—18-4-75), 62-64.

Approval of foreign investment proposals (L—26-3-75), 195-96.

Assistance to indigenous drug Producers (L—18-3-75), 83-84.

Board of Directors of National Seeds Corporation (L—7-4-75), 191-94.

Branches of Nationalised Bank in Tamil Nadu (LI—11-4-75), 183-84..

Capacity of Textile Units in West Bengal Under National Textile Corporation (L—19-3-75), 62 .

Cases Filed with MRTP Commission by Registrar of Restrictive Trade Agreements (LI—15-4-75), 19.

Cattle development scheme in Tripura, W. Bengal and Assam (L—24-3-75), 158.

Central Aid to Drought Affected Areas in West Bengal (XLVIII—24-2-75), 49.

Central Grant to drought affected states and their utilisation (LII—9-5-75), 136-37

Central Sugar quota to Calcutta rationing area (XLVIII—24-2-75), 193-94.

Class I and Class II posts in Crop Division of Deptt. of Agriculture (L—24-3-75), 159-61.

Class I, II, III and IV posts in Railway Ministry (L—8-4-75), 189-90.

Complaint against Chairmen of Shaw Wallace & Company (LII—29-4-75), 113-15.

Condition of E.M.U. Coaches in Sealdah Division. (LII—6-5-75), 44-45.

Confirmation of Temporary Employees (L—8-4-75), 190-91.

Construction of hotels in Eastern and North Eastern States (LII—2-5-75), 66-67.

Construction of Roads in Coastal Village in West Bengal and Kerala (LI—10-4-75), 55-56.

Construction of Tourist Hotel at Neermahal, Udaypur by ITDC (LI—25-4-75), 143-44.

Cooperation between India and Yugoslavia for Development of Atomic Energy (L—19-3-75), 205-06.

Cooperative Societies in Tribal Blocks. (LI—23-4-75), 38-39.

Corporations for Export Promotion (LII—2-5-75), 64.

Credit Facilities by Nationalised Banks to fictitious firms (LI—11-4-75), 182-83.

Declining trend of Indian Tea in International Market (XLVII—21-2-75), 197-98.

Deep Sea Fishing (XLIX—17-3-75), 155-56.

Demand for phosphatic Fertiliser (XLV-III—24-2-75), 124.

Demand for Tractors (L—7-4-75), 71-74.

Development of Calcutta port (LI—18-4-75), 148.

Electrification of villeges in West Bengal during Fifth plan (LII—30-4-75), 159-62.

Electrification of Villages in West Bengal during last three years (LII—30-4-75), 163.

Electrification of Villeges of Tripura (LII—30-4-75), 113.

Employees doing non-journalistic jobs in CIS (LII—7-5-75), 95.

Employment Exchanges (LI—10-4-75), 202-03.

Engineering and Agriculture of Graduates in Agro service Centres in West Bengal and Punjab (LII—5-5-75), 26-28.

Expenditure incurred on expansion of Railway Lines in North Eastern Region States (L—8-75),191

Export of pineapple through S T C (LI—25-4-75), 142-43.

Export of Wagons (LII—9-5-75), 212-14.

Fish Production (XLIX—17-3-75), 46-47.

SARKAR, SHRI SAKTI KUMAR—*contd.*

Fishing Harbour Project in West Bengal (L—7-4-75), 197.

Food shortage (LI—21-4-75), 50.

Foreign brand names of drugs sold in India (XLVIII—25-2-75), 125-126.

Forest plantation of Industrial and commercial uses (XLIX—3-3-75), 162.

Fraud Cases in Central Bank of India Calcutta (LI—11-4-75), 185.

Functioning of Telephones in Agartala (LI—16-4-75), 180-81.

Fund allocated to Universities for Conducting Scientific Research (Vol. XLVIII—3-3-75), 193.

G.D.R. Film Festival (LI—16-4-75), 180.

Grant of Pension to Freedom Fighters (LI—16-4-75), 50—52.

Haldia-Panskura Railway Line (XLVII—18-2-75), 47-48.

Harijan Girl seduced and auctioned in Chattisgarh, M.P. (L—19-3-75), 70-71.

Increase in Railway Mileage in West Bengal, Bihar and Maharastra (LI-22-4-75), 130—33.

Indo-UK Collaboration for space research (XLIX—5-3-75), 186.

Industries Benefited by IRCI in Calcutta (LII—9-5-75), 1—6.

Irrigation Project in West Bengal (L—7-4-75), 194—97.

Labour Welfare Centres in West Bengal (LII—28-4-75), 125.

Laying off in Hind Motors (LII—30-4-75), 159.

Licensed capacity, Actual Production and Demand of Vanaspati (LI—21-4-75), 139-40.

Loan offered by S.B.I. and nationalised Banks for development of small scale industries in West Bengal, Bihar, Tripura, Meghalaya and Assam (XLVII—21-2-75), 83.

Management of Cotton Mills taken over by State Government in West Bengal (LI—16-4-75), 142-43.

SARKAR, SHRI SAKTI KUMAR—*contd.*

Market survey for export of Mango and Pineapple (LI-25-4-75), 111.

Media of publicity used by Undertakings of the Ministry (LII—29-4-75), 112.

Memorandum from FICCI delegation who visited middle East Countries (LII—2-5-75), 164-65.

Memorandum from Merchant Association of Karimganj for Steamer Service (XLVII—20-2-75), 85.

Memorandum submitted by Parliamentary From for S.C. & S.T. (XLVII—19-2-75), 4.

Newsprint Requirement of Sambad Tripura Daily (L—9-4-75), 162-63.

Oil Exploration in Eastern and Eastern Region States (LI—15-4-75), 130.

Opening of Dum Dum Airport Hotel (LI—25-4-75), 142.

P.I.B. Releases in West Bengal (L—9-4-75), 162.

Pasture Development in North-Eastern States (LII—28-4-75), 115.

Payment of Flying Pay to Pilots and Navigators (XLIX—13-3-75), 36-37.

Political Pension to Persons from Cachar (L—9-4-75), 163.

Population per Bank Office in Lakhshimpur District, Assam (LII—9-5-75), 180-81.

Procedure adopted by the Commissioner of SC & ST to collect Information on problems of SC & ST (L—26-3-75), 69-70.

Production Capacity and Actual Production of Vanaspati (XLVIII—24-2-75), 123.

Production in Bengal Paper mill Raniganj (LII—30-4-75), 172-73.

Production of Helium Gas (XLIX—5-3-75), 187.

Programme for Remodelling Sealdah Station during the Fifth Five Year Plan (LI—22-4-75), 128-29.

Provision of House sites to landless Workers in Rural Areas of Eastern and North Eastern States (LII—28-4-75), 41-42.

Publicity Media used by the Undertakings of Ministry (LII—29-4-75), 47.

SARKAR, SHRI SHAKTI KUMAR—*Contd.*

Quick Growing Plantation Species (XLVIII—3-3-75), 104-06.

Railway Advertisements in Small and Medium Newspapers of West Bengal and North Eastern States (LI—22-4-75), 129-30.

Railway wagon order pending with West Bengal firms (L—8-4-75), 86-87.

Reclamation of cultivable land (XLVIII—24-2-75), 179—81.

Recruitment of persons from Eastern Zone States in Defence Services (XLIX— 6-3-75), 64-65.

Release of Sugar to States within stipulated period (LI—21-4-75), 142.

Request from foreign countries for help in Agricultural Technology and Farming (L—7-4-75), 198-99.

Reservation for S.C. and S.T. in Air India and Indian Airlines (LI—25-4-75), 27-28.

Retrenchment in wagon industry (LI—22-4-75), 114.

Rise in price of Rice (LI—21-4-75), 143.

Rural Banks in West Bengal (LI—11-4-75), 184.

SC and ST employees in Ministry of Industry and Civil Supplies (LI—23-4-75), 166.

S.C. and S.T. temporary employees in the Ministry of Home Affairs (LI—23-4-75), 164-65.

Scheduled Caste and Scheduled Tribe temporary employees in the Ministry of Communication (LI—23-4-75), 165-66.

Scheduled Castes/Scheduled Tribes Officers of Income Tax service Class I (LI—18-4-75), 229-30.

Scheme for exchange of films between India and Bangladesh (L—9-4-75), 32—34.

Seniority of Employees of Central Water and Power Commission (L—24-3-75), 39-40.

Setting up of Film Advisory Board at the Centre (LI—16-4-75), 179.

Shifting of Registered Offices by Companies in West Bengal (LI—15-4-75), 133.

SARKAR, SHRI SHAKTI KUMAR—*Contd.*

Steamer Service from Calcutta to Karimganj Via Bangladesh (LI—18-4-75), 140—42.

Stopping of Publication of Silchar Radio Station Programme by AIR Bengali Journal 'Betar Jagat'. (LII—7-5-75), 103.

Techno-Economic Survey for Railway Lines in Eastern and North Eastern Region States (LI—15-4-75), 133.

Temporary Posts in Ministry and its attached / Subordinate Offices (LII—8-5-75), 99.

Temporary SC and ST employees in the Ministry of Information and Broadcasting and its attached and subordinate Offices (LI— 23-4-75), 165.

Third expert team for ship building yards (XLVIII—27-2-75), 54.

Underground Railway Project in Calcutta (XLIX—4-3-75), 97.

Village Housing Schemes (LII—5-5-75), 153-54.

Virgin Coal Bearing Area in Burdwan District of West Bengal (XLVIII—26-2-75), 39-40.

Visit of Russian Team in Calcutta for Tube Railway (L—8-4-75), 189.

Wagon orders pending with six firms (L II—6-5-75), 177-78.

Work undertaken in 1974-75 for Calcutta Tube Railway and Howrah-Amta Railway (LI—15-4-75), 134.

World Bank's aid for Projects in States (LII—9-5-75), 214—16.

Debates

Demands for Grants 1975-76

Ministry of Agriculture and Irrigation (L—9-4-75), 347—53.

SATHE, SHRI VASANT :

Accumulation of Polyster Chips in Bombay Docks (XLVIII—28-2-75), 91-92.

Admission to Aircraft Factories in Kanpur and Bangalore (LI—10-4-75), 2—5.

Aid received under World Food Programme (LI—21-4-75), 131-32.

Alleged cases of Corruption and frauds at the Head Office and Delhi Branches of State Bank of Bikaner and Jaipur (XLIX—7-3-75), 150.

Alleged delay in Urdu Panel Report (L—24-3-75), 131-32.

SATHE SHRI VASANT—*Contd.*

Alleged Operations on Boys and Old People by Government run Vasectomy Camps (LII—8-5-75), 83-84.

Amendment to Child Marriage restraint Act (LI—22-4-75), 22—24.

Animal Husbandry and Dairy Development for White Revolution during Fifth Plan (LII—28-4-75), 30-31.

Arrears of Taxes—(XLIX—14-3-75), 123.

Assessment of Power for village industries during next five years (L—19-3-75), 191-92.

Award for invention of Super Kerosene Stove (LII—29-4-75), 130-31.

Ban on commercial sale of Blood by "Donors" (XLVIII—27-2-75), 126-27.

Better prices for Indian Tea in International Markets (LII—9-5-75), 198-99.

Building of Modern Ships with help of Yugoslavia (XLIX—13-3-75), 115-16.

Cadre review and Upgradation of Class III Workers (L—18-3-75), 139.

Cancellation of Trains due to Shortage of Coal (XLVII—18-2-75), 110-11.

Causes of fire in wagons of Gas Cylinders at Sarai Rohilla Station (LII—6-5-75), 160.

Changes in Management Officials of BHEL Complex (LII—30-4-75), 88-89.

Check of Growth Rate of Metropolitan Cities (LII—5-5-75), 136.

Children given legal guardianship to Foreign Nationals (XLIX—17-3-75), 53.

Clearance of power projects in Maharashtra (LI—16-4-75), 135—38.

Closure of DMT Unit of Indian Petro-Chemical Corporation (LII—6-5-75), 183.

Closure of Jayant Vitamins (LI—15-4-75), 129.

Coal Loading on Eastern Railway (LII—29-4-75), 130.

Comprehensive Legislation on Town and Country Planning (XLVIII—24-2-75), 159-60.

Conversion of Metre Gauge Lines into Broad Gauge in Maharashtra (L—25-3-75), 189-90.

SATHE SHRI VASANT—*Contd.*

Conversion of Public Sector Undertaking into National Concern (L—19-3-75), 190-91.

Corruption charges against M/s Nathani Steel Co. Bombay (XLIX—6-3-75), 161.

Crisis faced by Handloom Weavers (LI—18-4-75), 309.

Dearness Allowance due to Central Govt. Employees (XLVII—21-2-75), 152-53.

Dearness Allowance Payable to Central Government Employees (LII—9-5-75), 237.

Decision on Higher Cotton Support Price for Long Staple Cotton (LI—25-4-75), 159.

Decision on underground Railway System in Bombay (L—18-3-75), 4.

Demand for RMS Division at Behrampur (L—19-3-75), 193.

Development of Regional Films in Fifth Plan (L—26-3-75), 167.

Disposal of Confiscated Goods (LI—25-4-75), 94-95.

Dis-proportionate Assets of Officials of State Bank of Bikaner and Jaipur (XLIX—7-3-75), 65.

Drilling of 18 more Wells in Bombay High (L—18-3-75), 77-78.

Drug Cartel Plans operation Sabotage (LII—6-5-75), 72-73.

Effect of Shortage on industries in Maharashtra (LII—7-5-75), 122.

Evasion of Excise Duty by Tobacco Traders (XLIX—14-3-75), 124-25.

Expansion, reconstruction and restructuring programme of coal mines during Fifth Plan (LI—23-4-75), 176-77.

Export earnings due to export of traditional furniture to U.S.A. (XLIX—7-3-75), 151.

Export-Import Bank (XLIX—14-3-75), 124.

Export of Bombay High Crude (LI—15-4-75), 151.

Export of Ferro-Manganese (L—21-3-75), 92.

Export of Sugar during 1975 (XLVIII—28-2-75), 134.

SATAE, SHRI VASANT—*Contd.*

Extension of Bill marketing Facilities to small units by Public Sector Undertaking (L—21-3-75), 148.

Extent of under utilisation of irrigation facilities (L—24-3-75), 168-69.

Fall in industrial production of essential goods in Maharashtra due to power Shortage (LII—7-5-75), 186.

Ferro-Vanadium Project in Orissa (XLIX 6-3-75), 161-62.

Floatation of Rupee (LI—18-4-75), 198.

Forest Development Corporation (XLVIII—3-3-1975), 190-91.

Fraud in Subsidised paper for Note Books (LI—16-4-75), 86-87.

Glut of bitumen in refineries (L—18-3-75), 179-80.

Grant of pension to Freedom Fighters from various districts of Maharashtra (XLIX—5-3-75), 207.

Grant of Pension to INA Freedom Fighters (LII—30-4-75), 193—96.

Grant of Special pay to Computors in Labour Bureau (LI—10-4-75), 214-15.

Hindustan Antibiotics Limited (LII—29-4-75), 10—19.

Immobilisation of pressures for industrial licenses (LII—7-5-75), 26.

Import of cotton from Pakistan (XLVII—21-2-75), 79-80.

Import of Spares for Maharashtra State Electricity Board (XLVII—19-2-75), 188.

Incentives offered by I.O.C. to Kerosen, Dealers of Bombay (XLVIII—25-2-75), 122-23.

Incentive sought by Foreign Distributors of Films (XLIX—5-3-75), 207.

Increase in Price of D.M.S. Milk and Milk Products (XLVIII—24-2-75), 160.

Increase in processing capacity of Milk plants under 'Operation Flood Programme' (L—7-4-75), 88-89.

Installation of closed circuit Television at Railway Stations (LI—22-4-75), 62-63.

Introduction of Special Trains during the Summer Vacation (L—8-4-75), 122-23.

SATHE, SHRI VASANT—*Contd.*

Issue of a licence to a foreign Drug Company (LI—18-4-75), 352.

Issue of Industrial Licences to Backward Districts (XLVIII—26-2-75), 139—42.

Journalist Wage Board in Penultimate State (XLVII—20-2-75), 120.

Leather Export Policy (LI—18-4-75), 309-10.

Legislation to Legalise Company Donations to political parties (XLVII—18-2-75), 109-10.

Loss due to Industrial Accidents (LI—10-4-75), 136-37.

MW Generating sets for Thermal Power Stations (L—19-3-75), 189-90.

Malpractices in Trade Fairs Abraod (LII—2-5-75), 137.

Manufacture of machinery for coal mining industry by MAMC (LI—23-4-75), 177-78.

Measures to check Faking of Drugs (LII—8-5-75), 125-26.

Mechanisation of Cotton Cultivation (LII—5-5-75), 11.

National Policy Regarding Urbanisation (XLVIII—24-2-75), 38-39.

New series of Bank Notes (LI—18-4-75), 13-14.

News Bulletins in Sanskrit from other Stations of AIR (XLVIII—26-2-75), 143.

News Item captioned Flaws in Law Against Monopolies growth (LII—29-4-75), 129-30.

News Item captioned "Maharashtra Facing Steam Coal Famine" (L—19-3-75), 58-59.

News Item Captioned Oil Sardine's Potential Untapped (XVIII—3-3-75), 191-92.

News item 'Cotton Waste Exports grind to a Halt, (XLVIII—28-2-75), 203.

News Report Captioned 'Cotton Export to Avert Glut' (LII—2-5-75), 1—5.

News Report Captioned I.A. Flights delayed by In ustri Smo LI — 2-5-75), 139.

SATHE, SHRI VASANT—*Contd.*

News report entitled 'Axe on planning panel staff soon' (LI—16-4-75), 137—39.

News report under caption 'Santa Cruz EPZ Lagging (L—21-3-75), 91.

Non-Optimal utilisation of Water Resources (L—24-3-75), 61-62.

Offshore Drilling in Bombay High by Oil Producing Countries (L—8-4-75), 150.

Ordinance on Nationalisation of Foreign Owned plantations in Kerala (XLVIII—26-2-75), 10.

Over Production in Coca Cola Bottling Plants (XLIX—5-3-75), 8.

Permanent status to Investigators Computors and Technical personnel in Labour Bureau (XLIX—6-3-75), 82—84.

Piling up of Drugs and Raw Material with S.T.C. (XLVIII—25-2-75), 123-24.

Plague Riskas cautioned by Dr. Deoras (XLVII—20-2-75), 18—25.

Plan for production of drug in Indigenous Sector (XLVIII—25-2-75), 34-35.

Plan for requirement of Electric Power for Traction and Workshops (L—18-3-75), 126.

Plan to make available essential drugs at fixed prices (L—18-3-75), 180-81.

Plant set up by Modern Bakeries to manufacture Nan (LII—28-4-75), 18.

Pollution caused by the zuari Agro Chemicals Factory (LII—6-5-75), 182-83.

Posts of Chairman and Executive Director lying vacant in Projects and Equipment Corporation of India Limited (LI—11-4-75), 85-86.

Powers sought by Electronics Department for Effective Working (LII—30-4-75), 197.

Press report regarding Nepal likely to declare price war (XLVII—20-2-75), 119.

Production at shipyard in Ratnagiri District of Maharashtra (XLVIII—27-2-75), 127.

Production/distribution of picture tubes by Bharat Electronics Ltd. (XLVIII—27-2-75), 123-24.

SATHE, SHRI VASANT—*Contd.*

Production of Yarn and Cloth for Domestic Consumption (LI—11-4-75), 21.

Projects of Oil Exploration in West Bengal (LI—22-4-75), 6.

Propagation of Yoga (LI—21-4-75), 132-33.

Proposals from Maharashtra Government for setting up of Chemical Plants (LI—22-4-75), 112.

Proposal made by Electronics Trade and Technology Corporation for Import of Picture Tubes (XLVIII—26-2-1975), 1-7.

Proposal to encourage Labour Contract Cooperative Socieities (LII—29-4-75), 131-32.

Providing Sight to the Blind (LII—8-5-75), 51-52.

Raids on Premises of Former Ruling Families of Jaipur (XLIX—4-3-75), 47.

Rational Port Utilisation (XLIX—13-3-75), 19-24.

Rebels Sway in Mizoran (XLVII—19-2-75), 83.

Re-employment of Top Officials of Public Sector Undertakings (LI—18-4-75), 279.

Reemployment of Grant of Extension to Superannuated Persons (LI—16-4-75), 188-89.

Registration and de-registration of small industries (XLVII—19-2-75), 207.

Regularisation of ad-hoc posts of Assistant Directors and Investigators Gr. I in Labour Bureau (XLIX—6-3-75), 160-61.

Regularisation of Assistant Directors/Research Officers appointed on *ad hoc* basis (LII—30-4-75), 24—28.

Regularisation of Excess Capacities of Foreign Drug Firms (XLIX—4-3-75), 103-04.

Release of lubricating oil after announcement of budget in 1974 (XLVIII—25-2-75), 124-25.

Remarks made by Chairman of Cotton Corporation of India regarding Monopoly Cotton Procurement Scheme (LII—9-5-75), 44-45.

SATHE, SHRI VASANT—*Contd.*

Repair and Expansion of Railway Stations in Maharashtra (L—25-3-75), 87.

Report of the Committee set up to Evaluate system of Recruitment by U.P.S.C. (L—26-3-75), 158.

Report of the Fact Finding Committee on Newspaper Economics (XLVII—19-2-75), 193.

Representation from Office Bearers of Indian Pilots Guild (LII—2-5-75), 137-38.

Re-scheduling of night flights (XLVII—21-2-75), 201.

Revitalisation of Co-operative credit institutions (LI—18-4-75), 210-13.

Running Room/Rest Room facilities at Itarsi, Allahabad, Jhansi and Nagpur (L—25-3-75), 188-89 .

Rural Electrification Programme in Vidarbha Region of Maharashtra (L—26-3-75), 79-80.

Safety measures taken to avoid accidents in Coal Mines (LI—18-4-75), 61.

Scheme for Award of National Professorship to Distinguished Professors (Vol.—XVVIII—3-3-75), 58.

Setting up of Exim Bank (L—21-3-75), 66.

Setting up of National Commission on Floods (LII—5-5-75), 76-77.

Setting up of Second Press Commission (XLVII—19-2-75), 207.

Setting up of Standing National Income, Wages and Price Commission (XLVII—20-2-75), 119-20.

Settlement of DA issue of Supervisory Staff of SBI (LI—11-4-75), 97-98.

Share of Government of L.I.C. and U.T.I. in Joint Industrial Units (L—9-4-75), 20-21.

Shortage of Tubulars faced by O & NGC (XLVII—18-2-75), 110.

Smugglers arrested under MISA/COFEPOSA (XLVII—21-2-75), 16.

Smuggling of rice to Pakistan (LI—11-4-75), 66.

Soil Survey Institute at Nagpur (XLXX—10-3-75), 87-88.

Special Cell for Working Women (LI—21-4-75), 176-77.

SATHE, SHRI VASANT—*Contd.*

Speed boats to check smuggling (XLVII—21-2-75), 185-86.

Sponge Iron-based Mini steel plants (XLVIII—27-2-75), 20-23.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 15.

Submission of a Bogus Medical Bill by a Senior Officer of State Bank of Bikaner and Jaipur (LII—2-5-75), 138-39.

Sunflower Cultivation (XLIX—17-3-75), 190.

Supply of milk in poltyhene bags (LI—21-4-75), 99-100.

Suspension of Fuelling planes by IAC at certain Airports in Eastern Region (XLVIII—25-2-75), 113.

Symposium Organised by Central Board of Irrigation and Power on Operation and maintenance of Thermal Power Stations (XLIX—5-3-75), 42.

Talk with I.L.O. Chief re. Employment, Income and Distribution (XLVIII—27-2-75), 127-28.

Technical Knowhow for production of Gentamycin (L—8-4-75), 150-51.

Theft of Petroleum Products in Bombay (L—25-3-75), 134-35.

Ticketless Travelling on Central Railway during 1973-74 and 1974-75 (LI—22-4-75), 45.

Towers meant for Talcher Heavy Water Plant Blown off the Deck of a German Ship (XLIX—12-3-75), 68-69.

Trained Merchant Navy Cadets for Shipping Tonnage (LI—10-4-75), 215-16.

Trawlers Racket (LI—21-4-75), 168.

Unauthorised Coal Mining in Eastern Region (L—9-4-75), 101.

Unauthorised Powerlooms (LII—9-5-75), 199-200.

Unsold Books Lying with CHD, NBI, Sahitya Akademi and Lalit Kala Akademi (XLVIII—24-2-75), 161.

Value of rupee (XLVII—21-2-75), 200-01.

W.H.O. Assistance for Eradication of Leprosy from the Country (XLVII—20-2-75), 118-19.

Wagon shortage on Central Railway (L—8-4-75), 53.

SATHE, SHRI VASANT—*Contd.*

Withholding issue of licences to foreign drug Companies (XLIX—4-3-75), 202-03.

World Bank Aid for Seed Industry at Nagpur (XLIX—10-3-75), 179-80.

Yarn Lying with Customs (XLIX—14-3-75), 37.

Debates

Re. Adjournment Motions (query) (L—7-4-75), 261.

Re. Adjournment Motions (LI—11-4-75), 216, 218, 221, 225.

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Mishra in the House (QOP) (LII—9-5-75), 269-71, 273-75.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India (Dis) (L—24-3-75), 290-93.

B.O.H. (XLVIII—21-2-75), 253-54.

Cotton Prices (C.A.) (XLVIII—24-2-75), 269-72.

B.O.H. (XLVIII—28-2-75), 217-18.

B.O.H. (XLIX—14-3-75), 215-16.

B.O.H. (L—21-3-75), 204.

D.G. 1975-76 :

Ministry of Industry and Civil Supplies (LII—29-4-75), 249-53.

Demands for Grants, 1975-76.

Ministry of Commerce (LI—22-4-75), 298-302.

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 215.

Re. Discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75), 225-28.

General Budget, 1975-76 :

General Discussion (XLIX—10-3-75), 298-303.

Growth of Fascism in the country (Res) (XLIX—14-3-75), 336-44.

Hindu Marriage (Amendment) Bill—(*Amendment of Section* 13 & 15) by Shri Madhu Limaye.

Consid. (LII—2-5-75), 307-11.

SATHE SHRI VASANT—*Contd.*

Issue of a licence to a foreign drug Company (LI—18-4-75), 352-53.

Maintenance of Internal Security (Amendment) Bill :
Int. (LII—7-5-75), 350, 354-70.

Measures to remove economic and social injustice to women (Res) (LI—25-4-75), 349-51.

Re. Possible Closure of Flour Mills (LI—21-4-75), 253.

Re. Question of Privilege (XLIX—4-3-75), 238.

Question of Privilege (LII—29-4-75), 204-05.

Re. Question of Privilege against UNI (XLIX—14-3-75), 207.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 306-07, 63-64.

Reported attempts to stop work in Bhilai Steel Plant (CA) (LI—16-4-75), 222.

Reported closure of half of 7,000 Khandsari Units (CA) (L—26-3-75), 242.

Reported death of 40 pilgrims near Junagarh (CA) (XLIX—13-3-75), 191-92.

Reported smuggling of crime and obscene thriller films into the Country (CA) (XLIX—4-3-75), 256-58.

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 238-40.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-76), 350.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 231.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries (M) (L—8-4-75), 343-49.

SAVANT, SHRI SHANKERRAO :

10+2+3 Pattern accepted by States and Universities (L—24-3-75), 139-40.

Action against Hoarders, Black Marketeers (L—19-3-75), 157-58.

Admission tg Aircraft Factories in Kanpur and Bangalore (LI—10-4-75), 2-5.

SAVANT, SHRI SHANKER RAO—*Contd.*

Advantage and disadvantages of Rupee Trade (L—21-3-75), 129.

Agricultural Production (L—24-3-75), 140-42.

Allocation of Funds for Underground Railway (L—8-4-75), 34.

Amount spent by Government on Salaries to its employees (XLIX—14-3-75), 160-61.

Annual requirements of Crude Oil and Petrol (XLVIII—25-2-1975), 139-41.

Appointment of representatives of Government on the Board of Directors during the last three Years (L— 8-4-75), 170-71.

Assistance from Aid India Consortium Countries (XLIX—14-3-75), 77.

Assistance from World Bank for Agricultural and Rural Development (LI—11-4-75), 114-15.

Batnagiri Aluminium plant (LII—8-5-75), 119.

Bye-elections to Lok Sabha held between 1-1-74 and 31-1-75 (XLIX—4-3-75), 146.

Canada's reluctance to supply Heavy Water to India for Nuclear Plants (LII—7-5-75), 99.

Categories of Government servants eligible for allotment of Houses (L—24-3-75), 136-37.

Charges against Mr. Jan Drobot Vice President of Westinghouse Trading Corporation (Asia) Ltd. (LII—7-5-75), 161.

Clash between Students and University Management (XLIX—10-3-75), 81-82.

Clearance for Apta Dasgaon Section of West Coast Railway (L—25-3-75), 71-72.

Commercial Pilots (L—21-3-75), 129.

Complaints regarding supply of sub-standard Fuel to IAC (LII—7-5-75), 74-75.

Completion of Ratnagiri (Bhagavati) Harbour Project (XLIX—6-3-75), 96-97.

Concern of Afghanistan, India and Bangladesh over Sale of Arms by USA to Pakistan (LI—10-4-75), 164.

SAVANT. SHRI SHANKER RAO—*Contd.*

Criteria for deciding particular region a backward area (L—8-4-75), 169-70.

Criteria for Determining Backwardness of a Region (L—9-4-75), 168-69.

Dearness Allowance paid to Central Government and State Government Employees (XLIX—7-3-1975), 131.

Deficit Budget of States (LI—25-4-75), 38-39.

Deficit Budgets of Union Territories (LI—16-4-75), 147-48.

Demand and Supply of Foodgrains to Maharashtra (XLIX—17-3-75), 91-92.

Demand to put off projects for Underground Railways in Bombay, Calcutta, Delhi and Madras (LI—15-4-75), 142.

Disposing of Assets by Caltex (L—25-3-75), 175.

Distribution of Central Road Fund (XLIX—6-3-75), 170-72.

Distribution of Sugar and Foodgrains, Collected under Levy Schemes to Factories, Bakeries and Manufacturers of Soft Drinks (L—7-4-75), 116-17.

Dredgers Lent to Maharashtra (L—20-3-75), 59.

Drought in Maharashtra (Vol. XVIII—3-3-1975), 111-12.

Effect on Indo-Bangladesh Financial transaction as a result of demonetisation of 100 Taka notes (LII—9-5-75), 207.

Electrification of villages in Maharashtra during Last three years (L—9-4-75), 167.

Emoluments and perquisites of Judges of High Courts and Supreme Court (L—18-3-75), 177-78.

Export to and Imports from Bangladesh (XLIX—7-3-1975), 21-25.

Extension of Postal Facilities in the Mofussil (L—19-3-75), 5-10.

Farakka Barrage (L—7-4-75), 74-75.

Fifth Plan for States (XLVII—19-2-75), 159.

Financial Assistance for Minor Irrigation Projects in Maharashtra (LI—21-4-75), 90-91.

SAVANT, SHRI SHANKER RAO—*Contd.*

Financial Assistance to Colleges in Kolaba District of Maharashtra (XLIX—17-3-75), 178.

Financial Assistance to Gokhale College, Kolhapur (XLIX—17-3-75), 177-78.

Fixation of prices of standard cloth (XLIX—14-3-75), 114.

Foreign companies collaborating for oil exploration (XLIX—4-3-75), 157.

Foreign Debt (Vol. XLVIII—28-2-75), 90-91.

Foreign Purchase and Indigenous Production of Arms by Pakistan (LI—10-4-75), 165-66.

Foreigners employed in Indian Airlines and Air India (L—21-3-75), 130.

General Insurance Business of L.I.C. (XLIX—7-3-1975), 132.

Gold mining in public sector and Private sector (L—20-3-75), 120.

Government Control on Foreign Drug Manufacturers (L—25-3-75), 169-73.

Government's Control over Research and Development Institutions in Public and Private Sectors (LII—30-4-75), 132-33.

Housing Schemes for Retiring Government Servants (LII—28-4-75), 97.

Hydel Projects Fed by Monsoon and Snow Water (L—9-4-75), 169-70.

Increase in Passenger fares in Indian Airlines (XLIX—14-3-75), 161-62.

Increase in Prices of Drugs (L—18-3-75), 175-76.

Indian Engineer Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 3.

India's internal debts (Vol. XLVIII—28-2-75), 201.

Institutions awarding degrees on payment (L—24-3-75), 137-38.

Levy of Surcharge by Foreign Shipping Conferences (LI—18-4-75), 31-32.

Licences issued to Foreign Drug Companies (L—25-3-75), 173-75.

Liquidation of Companies (L—8-4-75), 172.

Loss due to Earthquake (Vol. XVVIII—3-3-1975), 63.

SAVANT, SHRI SHANKER RAO—*Contd.*

Major and Minor Fishing Harbours in Maharashtra (Vol. XVVIII—3-3-1975), 205.

Manufacture and Import of Guided Missiles (XLVII—20-2-75), 86.

Manufacture of Textiles and Garments for Exports (XLIX—7-3-1975), 131.

Maritime boundary between India and Bangladesh (L—20-3-75), 119.

Market Borrowing by Maharashtra State (L—21-3-75), 57.

Measures taken to bring down prices of Essential Commodities (XLVIII—28-2-75), 114-15.

Medical aid to late Shri L. N. Mishra, former Railway Minister (LI—23-4-75), 69-70.

National Sector (LI—16-4-75), 94.

Norms for recommending Irrigation Projects (LII—5-5-75), 85-86.

Number of passengers who travelled by Air conditioned Coaches during 1972-73, 1973-74 and 1974-75 (L—18-3-75), 75-76.

Points of Dispute between India and Bangladesh on use of Water of Farakka Dam (LI—21-4-75), 98.

Prices of Crude Oil Charged from India (XLVIII—25-2-1975), 66.

Probe into the Murder of Shri L. N. Mishra (XLIX—12-3-75), 85-86.

Production and Import of Hevy Water (L—9-4-75), 168-69.

Production and Import of Kerosene (L—18-3-75), 175.

Production and Use of Radars in India (LI—23-4-75), 132-33.

Quality of Crude discovered at Bombay High (LI—15-4-75), 142.

Quality of Janta Soaps (L—18-3-75), 177-80.

Rate of growth of population in the country (XLIX—5-3-75), 161.

Ratnagiri Aluminium Project (XLIX—13-3-75), 106-07.

Recession in World Market and its impact on Indian trade (XLVII—21-2-75), 51.

SAVANT, SHRI SHANKER RAO—*contd.*

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII—25-2-75), 5.

Repairs of National Highways No. 17 (XLIX—13-3-75), 71-72.

Representation by Maharashtra Government Regarding Managment of Sick Textile Mills taken over by Centre (L—9-4-75), 68-69.

Rise in prices of foodgrains (XLVIII—24-2-75), 191—193.

Sale of Sophisticated Planes and Lethal Weapons by Iran to Pakistan (LI—10-4-75) 164—75.

Setting up of Power Projects in Private Sector (XLIX—5-3-75), 26.

Shortage of power in States (XLIX—5-3-75), 158.

Slow progress of Irrigation in Maharashtra (L—24-3-75), 21—27.

Slum Calarance Schemes in Bombay and Poona (XLIX—17-3-75), 177.

"Sons of the Soil" Policy (L—19-3-75), 158-59.

Steps taken by IMTS to roduce congestion at ports (LI—11-4-75), 197.

Steps to increase Earnings from Tourism (XLIX—7-3-75), 128—31.

Substitution of State Flag for the National Flag in Tamil Nadu (LI—23-4-75), 26—27.

Supply of Gas from Bombay High to Bombay City (LI—15-4-75), 54.

Theft and return of statue of Vishnu (L—26-3-75), 141.

Thefts at Rourkela Steel Plant (XLIX—6-3-75), 80.

Trade agreement with Iraq and Iran (Vol. XLVIII—28-2-75), 201—203.

Trade concessions given to and received from Bangladesh (LI—18-4-75), 251-52.

Trade with Foreign countries (LI—25-4-75), 95-96.

Value and Quantity of Foodgrains imported (XLVIII—24-2-75), 78.

W.H. Brady and Company (XLIX—4-3-75), 157-58.

SAVANT, SHRI SHANKER RAO—*contd.*

Wells dug in Bombay High (L.—8-4-75), 169.

With holding of Licences of Foreign Drug Firms (XLIX—4-3-75), 151.

Work done on Apta-Dasgaon Section of West Coast Railway during 1974-75 (XLIX—4-3-75), 27-28.

Work refused by Clerks in the office of RBI Bombay, (L—21-3-75), 130.

Dabets

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 276-80.

SAVITRI SHYAM, SHRIMATI :

Agreement on Oil Price (XLVIII—25-3-1975), 64.

Alleged involvement of Customs Staff in Smuggling Rackets (XLIX—7-3-75), 101.

Bill on Partial Prohibition (XLIX—10-3-75), 61.

Bomb Blast at Samastipur Railway Station (XLVII—19-2-75), 94.

Ceiling on Possession of Gold Ornaments by and Individual Joint Family Members (Vol. XLVIII—28-2-75), 104.

Charter of Demands by Class IV Employees of Delhi Police (XLVII—19-2-75), 32.

Companies registered during the last six months (XLVIII—25-2-1975), 137—39.

Conference of Food producing countries in London (Vol. XVVIII—3-3-1975), 110.

Delhi University executive council revoking action against Junior Doctors by Principal of Maulana Azad Medical college (XLIX—10-3-75), 213.

Employees not taken back on Duty (XLVII—18-2-75), 26-27.

Expenditure incurred on Electrification of Railway Lines passing through Uttar Pradesh (XLVIII—25-2-1975), 136-37.

Farakka Barrage (L—7-4-75), 74-75.

Foreign visits by Prime Minister (XLVII—20-2-75), 56.

Grant of Holidays to Employees of Delhi Police (XLVIII—26-2-1975), 99.

SAVITRI SHYAM, SHRIMATI—*contd.*

Improvement of Slums in Delhi (XLIX—17-3-75), 104-05.

Irrigation facilities for stepping up of Food Production in Rajasthan (L—7-3-75), 199.

Loss to Railways due to the incident at Samstipur Station on 2-1-75 (XLVII—18-2-75), 99.

New Pay Scales of U.G.C. not acceptable to University Teachers (XLIX—17-3-75), 154.

Railway accidents during 1974-75 (XLVII—18-2-74), 99-100.

Schemes for allotment of lands to Harijan and backward communities in Delhi (XLIX—10-3-75), 214.

Statutory Wage Board for non-journalists (XLIX—6-3-75), 146-47.

Theft of Petroleum Products in Bombay (I—25-3-75), 134-35.

Trade Delegations (XLIX—7-3-1975), 58-59.

Uniformity in University Education (L—7-4-75), 199—202.

Visit of Indian Jurists to Pakistan (XLIX—4-3-75), 99.

Debates

D.G., 1975-76 —Ministry of Agriculture and Irrigation (LI—10-4-75), 267—74.

Hindu Marriage (Amendment) Bill—(*Amendment of Section* 13 & 15) by Shri Madhu Limaye *Consid.* (LII—2-5-75), 322—25.

Presidents' Address (M) (XLVIII—26-2-75), 285—91.

SAYEED , SHRI P. M. :

Advisory Bodies in various Ministries (L—9-4-75), 40.

Benefit of Confirmation with Retrospective Effect of Engineers Class II in CPWD (LII—28-3-75), 26-27.

Controller of Iron and Steel , Calcutta (LI—18-4-75), 169-70.

Conversion of Temporary posts in Ministry of Information and Broadcasting and its subordinate offices (LI—23-4-75), 146.

SAYEED, SHRI P. M.—*contd.*

Declaration of temporary posts as permanent in the Ministry of Communications and its subordinate offices (LI—23-4-75), 70.

Declaration of temporary Posts in Ministry of Industry and Civil Supplies as permanent (LI—23-4-75), 145.

Improvement made in Recruitment and Promotion of SC/ST in Railway Services (LI—22-4-75) 39-40.

Number of Posts in the Ministry of Commerce (LI—25-4-75) 81-82.

Number of S. C. /S.T. Temporary Employees in Ministry and its attached subordinate Offices (LII—8-7-75), 97-98.

Panel of SAS Accountants (LI—11-4-75), 99.

Posts of Chief Sanitary Inspectors in Health Department of NDMC (LI—21-4-75), 64.

Posts of Junior Administrative Grade and above in the Indian Audit and Accounts Department (LII—2-5-75), 109-10.

Promotion of SC/ST Assistant Engineers to the Post of Executive Engineers in C.P.W.D. (L—24-3-75) 91-92.

Protection to SC/ST Employees in F. C.I. (L—24-3-75), 209-10.

Recruitment of SC and ST as trade apprentices by Calcutta Port Trust (LI—18-4-75), 79-80.

Reservation of Accommodation up to Type IV for SC and ST (LII—28-4-75), 131.

Reservation of Posts for S.C. and S. T. in Branches of Allahabad Bank, Calcutta (LI—18-4-75), 227-28.

Reservation of Posts for S.C. and S.T. in HSL (LI—18-4-75), 170.

Reserved posts in Select List of Under Secretaries (L—8-4-75), 87-88.

SC and ST in Class I and II Posts in the Ministry (L—24-3-75), 210-11.

SC/ST Candidates qualified in Engineering Services Examination 1974 (LI—22-4-75), 150-151.

SC/ST Employees in Class I, II, III and IV posts (L—8-4-75), 191-92.

SAYEED, SHRI P.M.—*Contd.*

SC/ST temporary employees in the Ministry, (LII—28-4-75) 130.

Scheduled Castes and Scheduled Tribes employees in the Ministry of Agriculture and Irrigation, (LII—28-4-75) 132.

Scheduled Caste and Scheduled Tribe Employees working in the Ministry (L—8-4-75). 192-193.

Temporary employees in the Ministry of Home Affairs. (LI—23-4-75) 145.

Temporary SC/ST Employees. (LII—28-4-75). 130

SCINDIA, SHRI MADHAVRAO :

Action being taken against the Employees of Offices of Comptroller and Auditor General of India (XLIX—14-3-75), 61.

Agreements with Littoral Countries on Maritime Boundaries (XLIX—13-3-75). 35-36).

Annual Report of U.G.C. (LII—5-5-75) 94—97.

Area of land affected by erosion, wind or water, water-logging and salinity) (LII—28-4-75) 63.

Coal Wagons meant for certain Associations utilized by Railways (XLVIII—25-2-1975), 119.

Demand for Multi-Member Election Commission (XLIX—4-3-75) 177.

Effect of closure of HAL, Kanpur (LI—18-11-75) 26-27.

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75) 1—9.

Expenditure on Central Reserve Police and Border Security Force (L—26-3-75) 132.

Expenditure of Indian missions abroad and economy measures taken (LII—8-5-75). 123-24.

Forgery of a cheque by a member of subordinate staff of Zaheerabad Branch of Central Bank of India (Andhra Pradesh) (LI—18-4-75) 243-44.

Labour Participation in Undertakings and Railways (XLIX—6-3-75) 49-50.

Languges used in U.N.O. (XLVII 20-2-75) 81—84.

Minimum Wage Policy (LI—10-4-75). 49-50.

SCINDIA, SHRI MADHAVRAO—*Contd.*

Number of Engineers and Doctors Seeking jobs (XLVIII—27-2-75) 205—10.

Office Bearners of INTUC—led Union treated on duty though absent—(LI—15-4-75). 36.

Part played by black money and foreign influence in Elections (XLVIII—25-2-1975), 21—27.

Seizure of Smuggled Goods by speed Boats "Durga" and—'Kali" (Vol. XLVIII—28-2-75).39—41.

Service Code for Indian employees of Foreign Missions in India (L—20-3-75). 77.

Smuggling of Uranium (L—9-4-75), 37-38.

Statement of Ex-President on dissolution of Gujarat Assembly. (LII—30-4-75) 87-88.

Supply of Essential consumer goods to the poor at concessional prices. (XLIX—5-3-75), 76.

Working Group for making study of jail administration. (LII—30-4-75), 103-04.

Debates

D.G. 1975-76 :

Ministry of External Affairs (LI—15-4-75) 293—99.

D.G. 1975-76—Ministry of External Affairs. (LI—16-4-75). 284, 287, 294.

SCINDIA, SHRIMATI V.R. :

Expenditure on Chambal Bridge on Bhind-Etawah Road, (XLVIII—27-2-75) 100-01.

Gwalior Bhind Road, (XLVIII—27-2-75) 38.

Laying of Telephone Lines from Gwalior to Lahore and Gohad (XLVIII—26-2-1975) 113-114.

Provision for Rural Electrification in Madhya Pradesh in Fifth Plan (XLVIII—26-2-1975). 43-44

SEN, SHRI A.K. :

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75) 317.

SEN, DR. RANEN :

Accidents in Mines (XLIX—13-3-75). 64.

SEN, DR. RANEN—*Contd.*

Administrative set up of Nationalised Coal Industry (XLVIII—26-2-1975). 84.

Aircraft Carrier 'Enterprise in Indian Ocean (XLVII—20-2-75) 141.

Albion Plywood Ltd at Budge Budge and Long Islands (LII—8-5-75), 133-34.

Cheques issued by Jaipur Udyog Ltd. dishonoured by State Bank of India (LII—2-5-75) 112-13.

Clandestine Export of Research results of Andheri Centre, of Hindustan Lever Limited, Bombay, (XLIX—12-3-75) 70-71.

Complaint about quality of Drugs Imported from East European Countries (XLVII—18-2-75), 209.

Conducting of Yearly International Film Festivals (XLVII—19-2-75), 120.

Conference on economic crisis of Fifth Plan (XLIX—7-3-1975), 77-78.

Construction of Sixth Unit of Durgapur Project Limited in Fifth Plan (LI—16-4-75), 169-70.

Crisis in Wagon Industry in West Bengal (L—9-4-75), 106.

Criss-Cross Surface Railway in Greater Calcutta (L—18-3-75), 17.

DIR Invoked against Jute Mills in Calcutta (LI—25-4-75), 71-72.

Decision on construction of Underground Railway in Calcutta (XLIX—4-3-75), 208-09.

Development of North Bengal (LI—16-4-75), 122-23.

Durgapur Steel Plant—(XLVIII—27-2-75) 8.

Duty free entry of Indian Jute and Coir Goods into UK and Danmark (L—21-3-75), 69.

Efforts made to avert port and Dock workers Strike (XLVII—20-2-75), 183-184.

Employees of Food Department, West Bengal on deputation to FCI (LI—21-4-75), 77.

Employees working in Income-tax Department, Delhi. (LI—11-4-75) 48-49.

Enquiry Report of Train Accident at Ultadanga (LI—15-4-75), 91.

SEN, DR. RANEN—*Contd.*

Extension of Bonus Scheme to all employees of Commercial and Industrial Establishment (XLVII—20-2-75), 89-90.

Faulty Mining of Iron Ore by Private Parties (XLVIII—27-2-75), 9—12.

Fly-over on G. T. Road at Kali Pahari (Asansol Division) (L—18-3-75), 201-02

Foodgrain shortage in Assam (XLVIII—24-2-75), 91.

Foteign Collaborations in Drug Industry (L—8-4-75), 151-52.

Foreign Exchange Crisis for IAF (XLIX—13-3-75), 157.

Functioning of DVC (LII—30-4-75), 118-119.

Hindustan Antibiotics Limited (LII—29-4-75).

Implementation of U.G.C. scales for West Bengal College Teachers Association (XLVIII—24-2-75), 228-229.

Increase in atrocities on Harijans. (XLIX—5-3-75), 83.

Increase in Export of Woollen Knitwears to USSR (L—21-3-75), 153.

India's contribution towards South Asia Tourism Year (XLIX—7-3-75), 4.

Industries benefited by IRCI in Calcutta (LII—9-5-75), 5.

Isolating human hepatitis virus by Haffkine Institute (XLIX—13-3-75), 18.

Loss suffered due to Port and Dock Workers' Strike (XLVII—20-2-75), 133-34

Machinery to provide legal aid to poor in West Bengal (LII—29-4-75), 167—69.

Memorandum Submitted by Small and Medium Scale Industries, West Bengal (XLVIII—28-2-75), 78-79.

New Irrigation Projects coming up in West Bengal (LII—5-5-75), 82-83.

Newsprint Plant in North Bengal (LI—23-4-75), 100-01.

Non-Gazetted staff working in Income Tax Department (LI—11-4-75), 160.

SEN, DR. RANEN—*Contd.*

Pay scales of staff and officers of Head Quarters Establishment of ITDC (LII—9-5-75), 104-05.

Performance of DVC Power System (LII—30-4-75), 244-45.

Ports and dock workers' strike (XLVII—21-2-75), 55-57.

Present stage of Calcutta Tube Railway (LII—29-4-75), 59-60.

Production of Dalda and other vegetables Oils (Vol. XLVIII—3-3-75), 17-18.

Production of Vitamin 'C' by a Firm of Ratlam (XLVII—18-2-75), 86-87.

Proposal for Manufacture of Doycycline by I.D.P.L. (XLVIII—25-3-75), 6-9.

Proposal to introduce corridor system in local trains to prevent crimes (LII—6-5-75), 104.

Proposal to open Hotel at Santa Cruz Airport (Vol. XLVIII—28-2-75), 192-93.

Public participation in the equity of Public Sector Undertakings (XLVIII—28-2-75), 113.

Raising of Prices of Soaps by Hindustan Lever Ltd. (L—18-3-75), 148

Raising prices of oil by oil exporting countries (XLIX—4-3-75), 209.

Rationed Articales demanded and supplied to West Bengal (XLIX—10-3-75), 107-08.

Rejection of Offer of imported Pak Medinm Staple Cotton (LII—2-5-75), 70.

Release of Funds to Metropolitan Transport Project of Calcutta (XLVIII—25-2-75), 3-4.

Request from Pifizers Limited for Regularising their excess capacity (XLVIII—25-2-75), 109.

Rice procured by Rice Millers in West Bangal.(LII—28-4-75)

Rice procurement target in West Bengal (Vol. XVIII—3-3-75), 93.

Science and Technology Plan for West Bengal (LI—16-4-75), 47-48.

Self sufficiency in Refractory Products (L—9-4-75), 90.

Setting up of a separate Organisation for distribution of Essential Commodities. (XLVII—19-2-75), 120.

Sheikh Abdullah's Meeting with Prime Minister (XLVII—19-2-75), 30.

SEN, SHRI RANEN—*Contd.*

Shortage of water in Gauhati Refinery (XLIX—4-3-75), 209.

Sick units run by large industrial houses in West Bengal (LII—7-5-75), 79.

Spreading of Malaria In Calcutta (LI—10-4-75), 108-09.

Staff of various Research Projects of Indian Council of Medical Research (LII—8-5-75), 102-03.

Steps taken under SFDA and MFAL scheme in West Bengal—(Vol. XLVIII—3-3-75), 7-9.

Stevedoring Licences for MMTC and FCI (XLIX—13-3-75), 156-57.

Survey of Oil Exploration in Meghalaya (L—8-4-75), 64-65.

Take over of Kalavati Saran Hospital, New Delhi (LI—18-4-75), 94-95.

Views of Chief Minister of West Bengal on application of M.R.T.I. Act to the State (L-18-3-75) 165.

Visit to India by Deputy Prime Minister of Yugoslavia—(XLIX—14-3-75), 102.

Work shelved on Calcutta Tube Railway (L—18-3-75), 40.

Debates

Budget Railway 1975-76 (General Discussion) (XLIX—6-3-75), 309-11.

Constitution (Thirty-Seventh Amendment) Bill

Motion to pass (LI—23-4-75), 369-71.

Trust Laws (Amendment) Bill : will Consid. (XLIX—17-3-75), 251-54.

SEN, SHRI ROBIN :

and Labour Report on Agricultural Labourers (L—20-3-75), 31.

Arrest of T.T.I. of Asansol (Eastern Railway) (LI—15-4-75), 49.

C.B.I. Inquiry against Ex. D.I.G. of Burdon—(L—19-3-75), 97-98.

Cancellation of Passenger Trains during December, 1974, and January, 1975 (L—25-3-75), 73-74.

Closure of Martin Light Railway's sections in Bihar (XLVIII—25-2-75), 172.

Compensation for Lay off in Kanpur. (XLVIII—27-2-75), 32-33.

Complaint from Refractory and Ceramic workers' Union, Raniganj, West Bengal (LII—30-4-75), 135-36.

Employees Dismissed, Terminated an Suspended on Western Railway (XLVII—18-2-75), 61-62.

SEN, SHRI ROBIN—*Contd.*

Export of Coal to Japan, West Germany and Africa (XLIX—7-3-75), 29-30.

Export of Steel Material by Sail International (LII—8-5-75), 64.

Implementation of Compulsory Deposit Scheme in Coal Mines (XLVII—19-2-75), 65.

Investigation into viability of Britania Engineering Company, Titagarh (West Bengal), (XLIX—5-3-75), 164.

Investments on new projects by CMA (L—26-3-75), 192.

Kolar Gold Mine workers' demand. (XLVIII—27-2-75), 136-37.

Loss to Industrial Production in west Bengal due to power rationing (XLVII-19-2-75), 182.

Management and production of Refractory in Burn and Company (LI—16-4-75), 102-03.

Non-payment of increased wages to coal workers by CMA and BCCL (XLIX—12-3-75), 37-38.

Reduction in Production by NCDC (L—26-3-75), 63.

Safety conditions in Coal Mines in Eastern Zone (XLIX—6-3-75), 67.

Synthetic Oil Plant at Raniganj (L—26-3-75), 101.

Take over of Britannia Engineering Company, Titagarh (West Bengal) (XLIX—5-3-75), 35.

Verification of membership of CITU (XLVIII—27-2-75), 135-36.

Wage structure for Refractory Employees (LI-18-4-75), 92.

SEQUEIRA, SHRI ERASMOR DE :

D.G. 1975-76—Ministry of External Affairs, (LI—16-4-75), 231-35.

Indian Tariff, (Amendment) Bill. Consid. (XLVIII—18-2-75), 279-81.

SETHI, SHRI ARJUN :

Agreement between India and Russia regarding supply of Zinc to India Vol. (XLVIII—28-2-75), 193.

Agreement with Iraq for supply of Crude Oil (XLVII—18-2-75), 10-12.

SETHI, SHRI ARJUN—*Contd.*

Agreement with Saudi Arabia regarding Air Services (LII—9-5-75), 172-73.

Agro-Service Centres (L—26-3-75), 106-07.

Allotment of Catering Contracts without Calling for Tenders (LI—15-4-75), 156.

Allotment of Funds to Orissa for Central Hospital (XLIX—6-3-75), 74.

Anandapur Barrage Project (LI—21-4-75), 76-77.

Anandpur Barrage Project in Orissa. (LII—5-5-75), 88-89.

Annual Plan for Orissa for 1975-76, (XLVII—19-2-75), 121.

Arrangements for Mike Announcements at Bhadrak Station (L—8-4-75), 145-46.

Award of benefit to retired teacher by U.G.C. (XLVIII—24-2-75), 186.

Boeing service between Delhi and Bhubaneshwar (LII—2-5-75), 103-04.

Branches of nationalised banks in Orissa. (LII—9-5-75), 28-30.

Captive and non Captive Iron Mines in Keonjhar District, Orissa (XLVIII—27-2-75), 70.

Centre for training Scheduled Castes and Scheduled Tribes candidates for Central Engineering Service Examination (LII—7-5-75), 125.

Coarse Grains stocked in FCI Godowns in Orissa. (LII—28-4-75), 134.

Commissioning of Paradeep Fertilizer Project (XLIX-4-3-75). 160

Constructioning of a Reservoir in the upper reaches of Subernarekha (XLIX—17-3-75), 105.

Construction of houses for Harijans by DDA (LI—21-4-75), 201.

Construction of Subernarekha Bridge (Orissa) (LI—10-4-75), 80-81.

Council of Indian Roads Congress for more funds for roads (LI—18-4-75), 180.

Crash Schemes for Employment (LII—7-5-75), 75.

Creation of Post of Rail Transportation Coordinator at Bhubaneshwar (LI—22-4-75), 83-84.

SETHI, SHRI ARJUN—*Contd.*

Creation of shortage of drugs to get certain concessions (XLVIII—25-2-75), 183-84.

Decline in Gold Purchases (LII—2-5-75), 198.

Delhi-Bhubaneswar Direct Dialling (XLVIII—26-2-75), 156.

Development at Paradeep Port, Sukinda Nickel Project and Sargipaili Leadmines in Orissa (LI—23-4-75), 30-31.

Development of Bakery Industry (L—9-4-75), 197.

Drugs produced by Government Undertakings (L—25-3-75), 87-88.

Duty on cotton imported from Pakistan (XLVII—21-2-75), 150-51.

Economic and Social Development of Adivasis of Orissa (L—19-3-75), 139-40.

Economic Development of Orissa. (LII—7-5-75), 82.

Electrification of Kenduapada Railway Station (L—8-4-75), 145.

Electrification of Villages in Orissa by REC (L—19-3-75), 72-74.

Enquiry against companies indulging in restrictive trade practice (LI—22-4-75), 191—93.

Expansion of Loom Capacity (XLIX—7-3-75), 34.

Exploration for new oil deposits in North Eastern Region (XLVIII—25-2-75), 185

Export of Iron ore by Private parties (Vol-XLVIII-28-2-75), 58.

Extract of Potash and other Plant Nutrients from Waste from Sugar mills (LII—6-5-75), 155.

Facilities to Jawans of Backward Areas (LII—8-5-75), 56.

Fishing Harbour at Dhamara, Orissa, (Vol. XLVIII—3-3-75), 163.

Fixing of Seniority of I.A.S. Officers promoted from State Services (LI—16-4-75), 60.

Flood control and drainage schemes (LI—21-4-75), 200.

Food shotrage in Orissa (XLVIII—24-2-75), 70.

Funds for Special Nutrition Programme in Orissa (L—20-3-75), 19.

SETHI SHRI ARJUN—*Contd.*

Growth rate of energy consumption during last two years (LI—23-4-75), 139.

Head Post Office Building at Bhadrak, Orissa (XLVIII—26-2-75), 159-60.

Health unit of India Railway (XLVIII—25-2-75), 185-86.

Impact of Credit Curbs on Production (LI—18-4-75), 42-43.

Import of Crude Oil from United Arab Emirates (XLVII—18-2-75), 111.

Improvement Programme in Orissa (L—8-4-75), 144-45.

Increase in cost of Port Services (L—20-3-75), 105.

Indebtedness of Landless Labourers (LII—28-4-75), 134.

Indian Inlands in Bay of Bengal and the Arabian Sea (LI—23-4-75), 139-40.

Industrial Complex near Chhatrapur, Orissa (XLVIII—26-2-75), 23-26.

Industrial Projects in Orissa (XLIX—5-3-75), 150.

Irrigation Projects in Orissa (XLIX—10-3-75), 75-76.

Issue of monthly/season tickets at Asavati Station (LII—29-4-75), 63-64.

Loan advanced by Nationalised Banks to SC and Tribal Applicants of Orissa (LI—25-4-75), 168—70.

Loss being suffered by railways due to suspension of train services (XLIX—4-3-75), 161.

Loss due to Delay in commissioning of Haldia Refinery (L—25-3-75), 60.

Machine for grain handling operations in ports (LII—28-4-75), 120.

M/s. Aluminium Corporation of India Limited (XLVIII—27-2-75), 153-54.

Medical Facilities to Villages (LI—18-4-75), 82-83.

Meeting of Indo-Nepal Joint Review Committee (LI—25-4-75), 154-55.

Memorandum for broad gauge line in Rupsa—Talbandh Section (South Eastern Railway) (LI—15-4-75), 155.

Milk Booths of Indian Dairy Development Corporation in Delhi (LI—21-4-75), 138—40.

SETHI, SHRI ARJUN—*Contd.*

Milk Powder Unit in Orissa (L—24-3-75), 31.

Mini Steel Plants in Orissa (XLVIII—27-2-75), 154.

Minimum needs programme in Orissa (L—9-4-75), 198.

Modification by RBI regarding credit policy to facilitate production of goods of Mass Consumption (L—21-3-75), 164.

Nataraja Idol (XLVIII—24-2-75), 185-86.

New Units for Manufacture of Explosives for Coal Industry (XLVIII—26-2-75), 124.

Nichel Plant at Sukinda, Orissa (XLIX—6-3-75), 151.

O & NGC Team's visit to Tripoli in Libya (XLVII—18-2-75), 112.

Opening of Sub-Post Offices and Telegraph Offices in Orissa (L—9-4-75), 56.

Opening of Telegraph Offices and P.C.Os. in Orissa (LII—7-5-75), 219.

Paper Board Factory in Orissa (XLIX—5-3-75), 12—15.

Passenger Traffic on Regional routes of Indian Airlines (LI—25-4-75), 69-70.

Payment of drawbacks (LI—18-4-75), 267-68.

Permission to raise Loan by Government of Orissa (LII—2-5-75), 198-99.

Political Rights to Teachers (XLIX—10-3-75), 178-79.

Postal Articles containing Hashish and other items (LII—30-4-75), 106-07.

Preparedness for Long Range Anti-Submarine warfare (L—20-3-75), 104.

Procedure followed for commissioning of Industry after issue of Letter of Indent (XLVIII—26-2-75), 156-60.

Production and import of crude oil (L—18-3-75), 161-62

Production of Alcohol (XLVIII—25-2-75), 53.

Production of Alcoholic liquor (LII—7-5-75), 219.

Progress made by Central Fuel Research Institute in production of oil and chemicals from coal or synthetic crude from organic waste (LI—23-4-75), 140.

Progress on Paradeep Fertiliser Plant in Orissa (LII—6-5-75), 45.

Project Tiger at Similipal, Orissa (L—7-4-75), 127-28.

Projects for execution by Gram Panchayats and collection of cess on Irrigation and Water Management (XLIX—17-3-75), 192.

Project report on the Bhimkund Irrigation Project, Orissa (XLIX—17-3-75), 192-93.

Properties of smugglers in foreign countries (XLIX—14-3-75), 181-82.

Proposal to expand capacitieis of Refineries (XLIX—4-3-75), 51-52.

Proposal to impose Cess on the output of Fine and Superfine Cloth (Vol. XLVIII—28-2-75), 193-94.

Purchase of Jaquar Air craft from Britain (LI—10-4-75), 171-72.

Purchase of Wide-Bodied jets for Indian Airlines (LI—1-4-75), 176.

Recommendations of the National Convention of Drug Industries (XLVIII—25-2-75), 106.

Re-employment of laid off labourers of Jakhapura-Banspani line (XLIX—4-3-75), 160-61.

Regional Office of Marine Products Export Development Authority in Orissa. (LI—18-4-75), 302.

Regularisation of leave in favour of Loyal Railway Workers in Khurda Road, Division (South Eastern Railway), 63.

Relaxation of ceiling on Manganese ore exports (LI—11-4-75), 113.

Repair Works on National Highways in Orissa (XLIX—13-3-75), 13—16.

Resentment by various countries against arms supplies by USA to Pakistan (LI—10-4-75) 189.

Restrictions on Drought Relief Expenditure in Orissa (LII—28-4-75) 127.

Rheumatic heart disease among school going children (LI—18-4-75) 78-79.

SETHI, SHRI ARJUN : *Contd.*

Road cum-overbridge at Cuttack Railway Station (L—8-4-75), 146.

Sale of Drugs at prices higher than labelled (XLIX—4-3-75), 147.

Scheme in respect of Fish Farmers' Development Agency, (LII—28-4-75), 21-24.

Schemes of loans for housing sanctioned by HUDCO (XLIX—17-3-75), 153.

Scheme to provide Additional Benefits to Families of Government Employees (XLVIII—28-2-75), 166-67.

Sending of scheduled caste and scheduled tribe students abroad for higher studies. (XLIX—5-3-75), 157.

Separate Laws to Deal with Smugglers (LII—2-5-75), 186-87.

Setting up Cancer Institutes in Orissa, (XLVIII—27-2-75), 155.

Setting up of a Thermal Plant at Rayagadha (Orissa) by J.K. Group of Mills. (XLIX—5-3-75), 157.

Setting up of selling centres to improve the distribution of standard cloth. (L—21-3-75), 109.

Setting up of ship-building yards, (XLVIII—27-2-75), 153.

Setting up of Shipyards (LII—8-5-75), 210.

Shortage of Drinking Water in Orissa (Vol. XLVIII—3-3-1975), 163.

Small Water-Jet -Propelled Boats to check Smuggling—(XLIX—14-3-75), 159-60.

Smuggling of Jute (LII—2-5-75), 85-86.

Steps to clear Waiting List for Milk Token in Delhi Milk Scheme (LI—21-4-75). 136-37.

Suggestion from IMA to modify Drug Policy (L—8-4-75), 41-42.

Supply of Kerosene oil in Rural Areas. (LII—6-5-75) 178-79.

Survey of Oil bearing structures in Orissa coast by an American firm (L—18-3-75), 37—38.

Terror against Indians in Canada (LII—8-5-75), 206-07.

Towers meant for Talcher Heavy Water Plant Blown off the Dock of a German Ship. (XLIX 12-3-75), 68-69.

SETHI, SHRI ARJUN : *Contd.*

Trade Challenge from China—(XLIX—14-3-75), 145.

Tribal Development Agency in Orissa (Vol. XLVIII—3-3-1975), 66-69.

U.S. assistance for countries affected by economic crisis (XLVII—21-2-75), 152.

Uneconomic Airports. (L—21-3-75), 72.

Withdrawal of Unutilised Licences and Letters of Intent. (XLIX—5-3-75), 133.

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 215-19.

D.G., 1975-76—Ministry of Agriculture and Irrigation. (LI—10-4-75), 303-07.

D.E.G. (Railways) 1972-73 (L—19-3-75), 359-62.

D.G.S. (Railways) 1975-76 (L—19-3-75 359-62.

Reported discriminatory policy in fixation of procurements price of rice (CA) (LI—21-4-75), 222-23.

Reported Police atrocities in Jama Masjid Area Delhi (Dis) (XLVIII—19-2-75) 266-69.

State Financial Corporation (Amendment Bill) (Amendment of Section 15 and 25), Int. (LI—18-4-75).

SEZHIYAN, SHRI :

Assistance Granted by L.I.C. to Corporate Private Sector (XLVIII—28-2-75), 101-102.

Educated Unemployed. (XLVIII—27-2-75), 62-65.

Man-days lost due to strikes in Industria Sector. (XLVIII—27-2-75), 143.

Debates

Approval of Proclamation in relation to Nagaland (Res.) (L—25-3-75). 308—12.

Business Advisory Committee : Fifty-fourth Report (M). (L—25-3-75) 222-24.

Constitution (Amendment) Bill (*Amendment of article* 171) Int. (XLIX—7-3-75 303.

SEZHIYAN, SHRI : *Contd.*

Constitution (Amendment) Bill (*Amendment of article* 324) by Shri R. P. Ulaganambi: Consid. (XLIX—7-3-75), 305-10.

Constitution (Amendment) Bill (*Substitution of article* 120)), Inst. (LI—18-4-75), 436.

Constitution (Thirty-Eighth Amendment) Bill: Consid. (LI—23-4-75), 256-63.

Failure of Government to lay on the Table Appropriation Accounts and Audit Reports in respect of Pondicherry (Matter under 377) (LI—22-4-75), 262-64.

Failure of Government to solve the mystery of Samstipur Bomb Case. (A.M.), (XLVIII—16-2-75), 393-402.

Finance Bill, 1975: Consid. (LII—2-5-75), 242-54.

Gujarat Budget 1975-76—D.G.(on account) 1975-76; D.S.G. 1975-76 (L—20-3-75), 188-202.

Gujarat Budget, 1975-76—D.G. (on account) 1975-76; D.S.G. 1974-75 (L—21-3-75,) 216-19.

Issue of Import Licences for Polyester Fibre (H.A.H. Dis) (XLVIII—24-2-75) 363-64).

Nagaland Budget, 1975-76.—D.G. (On Account) 1975-76; D.S.G. 1974-75. (L—26-3-75), 308-12.

Pondicherry Budget 1975-76—D.G. (on account) 1975-76; D.S.G. 1974-75;(L—20-3-75). 213-18, 220-21.

Pondicherry Budget 1975-76—D.G. (on account) 1975-76; D. S. G. 1974-75 (L—20-3-75), 270-74.

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-75), 278-84.

Question of Privilege. (LII—29-4-75), 213-14.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. L—18-3-75), 296-97.

Reported Police atrocities in Jama Masjid Area Delhi (Dis) (XLVIII—19-2-75), 337-41.

Reported smuggling of crime and obscene thriller films into the country (CA) XLIX—4-3-75), 249-51.

Supplementary Demands for Grants (Pondicherry) 1974-75; Presentation of Statement (XLIX—7-3-75), 243-46.

SEZHIYAN SHRI : *Contd.*

Suspension of Sub-rule (2) of Rule 206 of Rules of Procedure and Conduct of Business in Lok Sabha in relation to Demands for Grants on Account (Nagaland) (L—25-3-75), 231.

Writ Petition *re.* Presidential Order for withdrawal of certain amounts from the Consolidated Fund of Union Territory of Pondicherry. (Under Rule 377), (XLVIII—25-3-75) 223-27.

SHAFQUAT JUNG, SHRI :

Reported closure of half of 7,000 Khandsari Units (CA) (L—26-3-75), 226-29.

SHANAWAZ KHAN, SHRI :

Demands for Grants, 1965-76.—Ministry of Agriculture and Irrigation. (L—8-4-75), 260-70.

D.G., 1975-76—Ministry of Agriculture and Irrigation (LI—11-4-75), 267—274.

D.G. 1975-76.—Ministry of External Affairs. (LI—16-4-75), 254-59.

Reported death of Advasis in Rajasthan and Gujarat (St.) (LI—16-4-75), 227-29.

SHAILANI , SHRI CHANDRA :

Abduction of Girls from Banda District in U.P. (LII—30-4-75), 213.

Accidents at Ramghat Road and G.T. Road Railway Crossings during the last two years (L—8-4-75), 33.

Alleged conspiracy to below F.C.I. Godowns in Delhi (LI—16-4-75), 115.

Arrest of Indian Nationals in Burma (LI—10-4-75), 114-15.

Excise duty on sugar. (LI—11-4-75), 199.

Fire in a Jhuggi in Rouse Avenue, New Delhi (LI—16-4-75), 196.

Forged International Vaccination Certificates (XLIX—6-3-75), 13.

Grant of Pension to a Freedom Fighter from Hamirpur District (L—26-3-75), 58-59.

Homes for Freedom Fighters in Delhi and Pondicherry. (LI—23-4-75), 53-54.

Indian offer to Afghanistan for Railway Project (L—8-4-75), 131-132.

Loss due to Cyclone in Ludhiana, Punjab (LI—21-4-75), 167-68.

SHAILANI CHANDRA, SHRI—*Contd.*

Loss incurred due to attack on Chanoodih Colliery of Bharat Coking Coal Limited (LI—16-4-75), 142.

Medical Colleges in India (L—20-3-75), 17.

Minor Adivasi Girl Abducted and raped in Sarada Tehsil, Udaipur, Rajasthan. (LII—7-5-75), 121.

Museum at Aligarh (LI—21-4-75), 163.

Newspaper Finance Corporation (L—9 ; 4-75), 99.

Oil exploration in Imphal (L—8-4-75), 132-33.

Opening of CGHS Dispensaries in other Cities (LI—18-4-75), 96.

Qualifying of Engineering Services Examination by Scheduled Caste and Scheduled Tribe Engineers (LII—29-4-75), 98-99.

Raid on Allahabad Court Post Offices. (LII—30-4-75), 98-99.

Recommendations of Hathi Committee on abolition of brand names of drug (L—8-4-75), 130-31.

Representations from FCI Workers' Union and PMS (LI—21-4-75), 62

Reservations for Scheduled Castes and Scheduled Tribes in Services (LI—16-4-75), 89.

SAV certificates to assistant Teachers (LII—5-5-75), 119-20.

S.C. and S.T. Officers in Directorate of Education. (LII—26-4-75), 94.

State Institute of Education, Delhi (LI—21-4-75), 174-75.

Visit of Iran's Industries Minister to India (LI—11-4-75), 37.

Debates

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India, (Dis) (L—24-3-75), 319-21.

D.G. (Nagaland) 1975-76. (Dis) (LII—8-5-75), 317-18.

Finance Bill, 1975: Consid. (LII—30-4-75), 383-84.

President's Address (M) (XLVIII—26-2-75), 327-33.

SHAILANI CHANDRA SHRI—*Cont.*

Reported burning of houses of Harijans and murder of their children in Havada, Bihar (CA) (LI—15-4-75), 211-14.

SHAKYA, SHRI MAHA, DEEPAK SINGH :

Agra Soron Telephone Line (L—26-3-75—44-45.

Alleged U.S. threat to oil producing Arab countries (XLVII—20-2-75), 68.

Allopathic Drug Manufacturing Co - panies (L—25-3-75), 120-21.

Allotment of land to landless Harijans in U.P. (LII—28-4-75), 60.

Arrest of Tobacco Smugglers (LI—11-4-75), 122-23.

Assistance of scotland yard in vestigations into the Assassination of Shri L. N. Mishra (XLIX—12-3-75) 202-03.

Complaint against Sub-Heads, DAO, New Delhi (Northern Railway) (LI—25-3-75), 37.

Concentration of Pakistani Forces on Western Border (XLIX—13-3-75), 165-66.

Condition of Refreshment Room at Ghaziabad (LII—6-5-76), 93.

Contract for setting up of Haldia Refinery (L—8-4-75), 62-63.

Corruption cases against Parcel Clerk of New Delhi Station (LII—29-4-75), 80.

Crimes by Persons in Guise of Beggars (L—9-4-75), 150.

Customs Officials injured while apprehending smugglers (XLIX—14-3-75), 59-60.

Dacoity in Upper India Express (XLVIII—25-2-1975), 74.

Despatch of Telegrams from Delhi (XLVIII—26-2-75), 75-76.

Development of Mormu Goa Port (LI—10-4-75), 217-18.

Efforts made to avert Port and Dock Workers Strike (XLVIII—20-2-75), 183-84.

Enquiry into dispute of Construction of Udhampur Aerodrome (LII—8-5-75), 208-09.

SHAKYA, SHRI MAHA DEEPAK SINGH —*Contd.*

Expansion of Television Programmes in U P. (L—26-3-75), 186-87.

Export of carpets to Poland (XLVII—21-2-75), 34-35.

Fall in per capita income (XLIX—5-3-75) 51.

Fire in Industrial Exhibition at Connaught Place, New Delhi (XLIX—12-3-75), 201-02.

Foreign Infiltrators in India (XLIX—12-3-75), 45.

House Building Loans to Government Employees under Fifth Five Year Plan (XLI—21-4-75), 69-70.

Increase in Blood Pressure patients (XLIX—13-3-75), 89-90.

Indian Players sent abroad (L—7-4-75), 82.

Kayamgaj Exchange (LI—16-4-75), 100.

Licence for Manufacturing Ayurvedic and Allopathic Medicines (L—18-3-75), 68-71.

Loss due to hailstorm in U.P. (LII—28-4-75), 138.

Loss due to Strike by Jute Workers in West Bengal (L—21-3-75), 53.

Loss suffered due o Port and Dock Worker's Strike (XLVII—20-2-75), 133-34.

Losses in Newsprint Mills (XLIX—5-3-75), 189.

Mechanical loading and unloading of imported fertiliser at Ports (XLVIII—24-2-75), 100-101.

Misuse of labour and sale of railway material. (LII—6-5-75), 233-34.

Orphanage run by Government (L—7-4-75), 215-16.

Pak spies active on Border (LI—23-4-75), 65.

Payment of income tax by owners of sugar mills (XLVIII—21-2-75), 135-36.

Privy Purses to Successors of Princes. (XLIX—5-3-75), 149.

Quota reserved for Scheduled Castes in Nationalised Banks (LII—2-5-75), 104-05.

SHAKYA, SHRI MAHA DEEPAK SINGH —*Contd.*

Raids on Ayurvedic and Allopathic Laboratories (L—20-3-75), 152.

Recovery of Wrong Telephone Bills from Members of Parliament (LII—30-4-75), 135.

Restrictions on Motor Goods Transport by Bihar Government (XLIX—6-3-75), 56-57.

Retrenchment of Employees of Haffkine Institute, Bombay (LII—8-5-75), 110-11.

Robbing of Foreigners in Delhi (L—19-3-75), 175.

Sale of Japanese Silk Cloth (XLIX—14-3-75), 132-33.

Scholarship to Scheduled Tribe students in Arunachal Pradesh (LII—7-5-75), 67.

Seizure of Watches in Bombay (LI—25-4-75), 57.

Setting up of a Thermal Power Station near Mughalsarai (L—9-4-75), 44.

Shortage of Ayurvedic Medicine (LI—10-4-75), 95-96.

Shortage of space and equipment in Ayurvedic educational Institutes (LI—10-4-75), 218.

Smuggling of Tobacco (LI—11-4-75); 55-56.

Strike by Students of Ayurvedic colleges (L—20-3-75), 80.

Substitute Luggage Porters of New Delhi Station (LI—22-4-75), 96-97.

Suspension of Sub Heads of D.A.O. New Delhi (Northern Railway) (L—18-3-75), 202.

Topics selected for bringing out Law Books in Hindi during the Fourth Plan (LI—15-4-75), 88.

Transfer of Posts at Delhi, Agra and Allahabad to Department of Archaelogy (LII—5-5-75), 86-87.

Transfer of Parcel Cleak from New Delhi Station to kalka Statiin (L—25-3-75), 136-37.

Use of Cow and Pig Tallow in Industry (XLIX—10-3-75), 43.

Use of Electricity in Brick Kilns (L—19-3-75), 67.

SHAKYA, SHRI MAHA DEEPAK SINGH —*Contd.*
Visit of Commerce Minister to Iraq (LI—18-4-75), 233-34.

Debates
Arrest of (LI—15-4-75), 220.
Constitution (Amendment) Bill : (Amendment of Articles 101 and 102 etc) by Shri Priya Ranjan Das Munsi. Consid. (LI—21-3-75), 344—47.
Rampur Raza Library Bill : Consid. (LI—26-3-75), 282—86.
Release of (LII—29-4-75), 228.

SHAMIM, SHRI S.A. :
Pak threat for War with Indian Over Kashmir Issue (LI—10-4-75), 34.
Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 45-46.
Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India (Dis) (LI—24-3-75), 311—13.
Re. discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75), 221—23.
Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 213-14.
Re. Shri Morarji Desai's Fast (LI—9-4-75), 213.
Reported Police atrocities in Jama Masjid Area, Delhi (Dis.) (XLVIII—19-2-75), 342—60.
Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast. (LI—10-4-75), 310-11.
Statement in relation to the State of Jammu & Kashmir (M) (XLIX—4-3-75), 284—308.

SHANKAR DAYAL SINGH, SHRI :
Accomodation for Telephone Employees in Bihar (LII— 30-4-75), 230—32
Accumulation of stock with M.M.T.C. (XLIX— 7-3-75), 176—78.
Action on Demands of S&T staff of Indian Railways (LI— 15-4-75), 5.
Activities of smugglers on Bangladesh Border (XLVIII— 27-2-75), 43-44.
Additional facilities to employees categorised as 'Running Staff' (LII—6-5-76), 83-84.

SINGH, SHRI SHANKAR DAYAL—*contd.*
Alleged Mismanagement in Jawaharlal Nehru University (LII—5-5-75), 91—93.
Allocation of Foreign Exchange for Persons going abroad for Medical Treatment or for Studies (LII—9-5-75), 247-48.
Allocation of Steel to Maruti Ltd. (LII—8-5-75), 7.
Allotment of Petrols Pumps and Gas Agencies to ex-Servicemen and Education Unemployed (LI—23-4-75), 169.
Amount of Loans given by LIC to States (XLIX—7-3-75), 179.
Annual Budget of I.C.A.R. and its expenditure on research of wheat, rice and paddy (XLIX—10-3-75), 175.
Arrangement for teaching Indian Languages abroad (XLVIII—27-2-75), 189-90.
Arrears of income tax against film stars (XLVII—21-2-75), 104.
Arrears of overdrafts outstanding against States (LII—9-5-75), 99.
Bharat Coking Coal Limited as a Subsidiary of Coal Mines Authority (LI—23-4-75), 35.
Bomb Blast at Samastipur Railway Station (XLVII—19-2-75), 94.
Bomb explosion near Railway Minister's House in Varanasi (LII—7-5-75), 207.
Books published by Publications Division and their stock and sale (LII—7-5-75), 206.
Books purchased under Raja Ram Mohan Roy Scheme (LII—28-4-75), 86.
Central Institute of Indian Languages Mysore (XLIX—10-3-75), 174.
Chinese Activities in Nepal (XLIX—13-3-75), 67-68.
Circulation of Counterfeit Notes (Vol.—XLVIII—28-2-75), 153-54.
Clashes on our Borders (LI—18-4-75), 133.
Committee on Educational Reforms (XLIX—17-3-75), 53-54.
Compensation paid for pilferage of Consignments in transit (XLVIII—25-2-75), 183.

SINGH, SHRI SHANKAR DAYAL—*Contd.*

Construction of Ganga Bridge at Patna (LI—10-4-75), 85.

Construction of Underground Passage Linking Parliament House and Sansadhiya Soudh (XLIX—10-3-75), 132.

Criss-Cross Surface Railway in Greater Calcutta (L—18-3-75), 14.

Customs Duty on Articles brought by Members of Indian Hockey Team (LI—25-4-75), 186—88.

Decision on nationalisation of export trade of mica by MMTC (LI—11-4-75), 25—29.

Demands of MICA Workers of Bihar (LII—8-5-75), 159—61.

Demonstration by employees and officers of L.I.C. in Bihar (XLVII—21-2-75), 101-102.

Direct Dialling between various towns in Bihar (XLVII—19-2-75), 47.

Discovery of Coal Deposits in South Bihar (LII—30-4-75), 233.

Dissolution of Coal Board (LII—7-5-75), 208.

Divisions with minimum incidence of Theft during the last three years (L—8-4-75), 78—80.

Exchange rate of Indian rupee with currencies of Socialist Countries, (LI—11-4-75), 193-94.

Export of Indian Films for Exhibition Abroad (LI—16-4-75), 71-72.

Export of Mica through MMTC (LI—25-4-75), 73-74.

Export of Rice (Vol.—XLVIII—28-2-75), 33-34.

Export of Sugar (XLVII—21-2-75), 41-42.

Fifth Plan for States (XLVII—19-2-75), 159.

Films not allowed to be screened by Film Censor Board (L—9-4-75), 105-06.

Films shown at Film Festival, country-wise (XLVIII—26-2-1975), 117.

Fire in Coal Mines in Damodar Valley (L—26-3-75), 43-44.

SINGH, SHRI SHANKAR DAYAL—*Contd.*

Food Adulteration Cases in Delhi (L—20-3-75), 58.

Foreign Assistance for Development of Coal Mines (XLVIII—26-2-1975), 116.

Geological Survey in Bihar (LII—8-5-75), 197.

Grants to Central Universities (LI—21-4-75), 19 26.

Grants to Universities (Vol.—XVVIII—3-3-1975), 215-216.

Hospitals in Delhi (XLIX—6-3-75), 111-12.

I.T.D.C. offices in foreign countries (XLVII—21-2-75), 101-102.

Import of oil (XLVIII—25-2-1975), 147.

Increase in value of Rupee Abroad (LII—2-5-75), 205-06.

Indian Help Sought by Sihanouk Government (LII—8-5-75), 36.

Infiltration by Pakistan Army personnel in Poonch and other areas of Kashmir (LII—8-5-75), 204-05.

Instructions to employees of Indian Airlines regarding Dress (XLIX—14-3-75), 83.

Investigation into the Death of Shri L. N. Mishra (L—26-3-75), 3.

Invitations to Prime Minister from International Women's Organisation Abroad (LII—8-5-75), 198.

Invitation to Prime Minister of India from UN for International Women's Year Celebration (LI—18-4-75), 121.

Irrigation scheme lying incomplete, (XLIX—10-3-75), 118-19.

Jhuggi-Jhopris in Delhi (Vol.—XVVIII—3-3-1975), 91.

Languages used in text of various treaties (XLIX—6-3-75), 111.

Late arrival of special train carrying Railway Minister from Samastipur to Danapur (XLVII—19-2-75), 265.

Late arrival of trains at Delhi Railway Stations during the last three months. (LII—6-5-75), 212.

Launching of Indian Space satellite from USSR (L—9-4-75), 193.

SINGH, SHRI SHANKAR DAYAL : *Contd.*

Loans advanced by Film Finance Corporation of India (XLIX—5-3-75), 181.

Loans advanced by Film Finance Corporation to New Producers (XLIX—12-3-75), 6.

Loss incurred due to fire in coal fields of Jharia, Dhanbad (XLIX—12-3-75), 170.

Memorandum by Ticket Checking Staff Association (LII—29-4-75), 39.

Memorandum from National Federation of Indian Women to amend the Dowry Act (L—25-3-75), 14-15.

Mica Industry (LII—2-5-75), 94.

Mileage of National Highways (XLIX—6-3-75), 132-33.

Murders and Suicides in Delhi (XLIX—12-3-75), 72.

Nationalizaton of Coal Mines Challenged by Public Sector Banks (L—19-3-75), 26-27.

New Contraceptive Drugs/Devices (LI—17-4-75), 35.

Oil Exploration in Bombay High (XLVII—18-2-75), 211-12.

Orders placed on M.M.T.C. for supply of mica (XLVII—21-2-75), 102-03.

Orders with Heavy Engineering Corporation (LI—23-4-75), 190-91.

Pak Threat for War with India Over Kashmir Issue (LI—10-4-75), 35.

Petitions relating to 1971 elections to Lok Sabha (LI-15-4-75), 70.

Production of cars and increase in their prices (XLIX—5-3-75), 53.

Production of Films and Loans advanced by FFC (XLIX—5-3-75), 181.

Profit earned by Indian airlines (LII—2-5-75), 204-05.

Projects of Indian Railways lying incomplete after stone laying or inauguration ceremonies (XLIX—4-3-75), 203—05.

Proposal to abolish Monopolistic Tendency in Book Stalls at Railway Stations (LI—22-4-75), 7—13.

SINGH, SHRI SHA KAR DAYAL : *Contd.*

Proposal to Introduce New Trains from places of Religious and Cultural Importance (LII—29-4-75), 151.

Proposal to open Hotels by I.T.D.C. during Fifth Plan (XLIX—7-3-1975), 178.

Proposal to Reduce the Railway Fare (LII—29-4-75), 149-50.

Railway Employees involved in Thefts on Railway (XLVIII—25-2-1975), 45.

Recognised news Agencies and Facilities given to them (LI—23-4-75), 191-92.

Reinstatement of Employees involved in May, 1974 Strike (XLVIII—25-2-1975), 148.

Report on Hindi from permanent Representative in UNO (LI—18-4-75), 133-34.

Residential Accommodation for P & T Employees (XLVII—19-2-75), 107.

Retirement of I.C.S. Officers (LI—16-4-75), 173—76.

Revised Pay Scales of College/University Teachers in Gujarat (L—24-3-75), 8-9.

River Water Disputes (XLVIII—24-2-75), 52-53.

Rivers and Dams—Water Dispute between Bihar and West Bengal (Vol. XVVIII—3-3-1975), 213—15.

Schemes of Air India to attract tourists (LI—11-4-75), 194-95.

Shifting of Head Office of Bharat Coking Coal Ltd. from Dhanbad to Calcutta (XLVIII—26-2-1975), 45.

Shifting of Jayanti Janta Express running between Smastipur and Delhi (LII—6-5-75), 213.

Sino-Indian Relations after the visit by Chinese Table Tennis Team (XLIX—13-3-75), 117.

Smuggling of idols and works of Art to foreign countries (LII—30-4-75), 96.

Soviet Planner's visit to India (L—9-4-75), 171-72.

Steps to Link Delhi with other state Capitals (L—8-4-75), 173-74.

Steps to promote Mica Trade (LI—18-4-75), 236.

SINGH, SHRI SHANKAR DAYAL : *Contd.*

Strike Resorted to in F.C.I. during last one year (XLIX—10-3-75), 78-79.

Survey for Railway Line between Hazaribagh and Rampur Haat (XLIX—4-3-75), 104.

Survey to assess Ticket less travelling in Railways (LII—6-5-75), 25.

Taking over of Chhota Nagpur Development Board (XLIX—12-3-75), 170.

Talks on Tilaiya and Konar Projects of DVC for supply of water to Bihar (LII—7-5-75), 69.

Target of Production of Bokaro Steel Ltd. (XLVII—20-2-75), 103.

Thefts at Stations in Dhanbad Division with the Connivance of Railway Employees (L—8-4-75), 175-76.

Transfer of Coal Washeries to Ministry of Energy (XLIX—6-3-75), 42—44.

Translation of Law Books in Hindi (XLVIII—25-2-1975), 98.

Union recognised by Railways (LI—15-4-75), 169.

Value and quantity of Foodgrains imported (XLVIII—24-2-75), 78.

Vasectomy and Tubectomy Operations (XLVII—20-2-75), 104.

Vehicles sold by S.T.C. (XLIX—7-3-75), 38-39.

Visit by Minister of Energy to Coal Mine arears during January, 1975 (XLVIII—26-2-75), 190-91.

Visit of Foreign Cricket Team (LII—28-4-75), 176.

Visit to India by Foreign Dignataries (XLVII—20-2-75), 118.

Wage Board for Mica Workers (XLVII—20-2-75), 104-105.

World Bank's Assistance to Developing Countries (L—21-3-75), 30.

World Hindi Convention at Nagpur (XLVII—20-2-75), 6—17.

Debates

Re. Adjournment Motions (LI—11-4-75), 216, 228—30.

D.G., 1975-76—Ministry of Agriculture and Irrigation (LI—10-4-53.

SINGH, SHRI SHANKAR DAYAL : *Contd.*

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res) (L—24-3-75), 369—73.

Failure of Government to solve the mystery of Samastipur Bomb Case. (A.M.) (XLVIII—18-2-75), 385—93.

No confidence in the Council of Ministers (M) (LII—9-5-75), 555—59.

Orders of detention under MISA in Tripura (st) (L—25-3-75), 378.

President's Address:

Motion of Thanks (XLVIII—21-2-75), 280.

Press Council (Amendment) Bill, Consid. (L—24-3-75), 369—73.

Reported burning of houses of Harijans and murder of their children in Havada, Bihar (CA) (LI—15-4-75), 204—09.

Reported Cancellation of Trains due to shortage of coal with Railways (Matter under 377) (XLVIII—19-2-75), 248.

Reported resignation of General Manager of Durgapur Steel Plant, (CA) (LII—9-3-75), 328.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (L—10-4-75), 228-29.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P sustained injuries. (M) (L—8-4-75), 410—14.

SHANKAR DEV, SHRI :

Forged International Vaccination Certificate (XLIX—6-3-75), 16.

Debates

Approval of Proclamation in relation to Nagaland (Res) (L—25-3-75), 312—16.

Enforcement of Prohibition (H.A.H. Dis) (L—21-3-75), 382.

Growth of Fascism in the country (Res) (L—26-3-75), 364—66.

Nagaland Budget, 1965—76
D.G. (On Account) 1975-76
D.S.G. 1974-75, (L—25-3-75) 312—16.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res) (LII—9-5-75), 426—28.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was

SHANKER DEV SHRI—*Contd.*

attacked and Shri Samar Guha, M.P. sustained injuries. (M) (L—8-4-75), 427-29.

SHARMA, DR. H. P.:

Accumulation of Fuel Oil at Refineries (L—18-3-75), 196.

Aid from U.K. (XLVIII—28-2-75), 112.

Amount advanced to Farmers (LII—2-5-75), 106.

Anti-pregnancy Vaccine (LI—10-4-75), 134.

Applications for Production of T.V. films by Private Producers (LI—23-4-75), 61.

Arab-Asian Bank (LI—25-4-75), 81—90.

Bogus small industries (XLVIII—26-2-75), 64-65.

Boosting of Exports of Rajasthan State—(XLVIII—28-2-75), 190-91.

British Offer of Assistance for Oil Exploration in India (XLVIII—25-2-75), 63.

Closed Holidays during a Calendar Year (XLIX—5-3-75), 52.

Completion of Barauni Fertiliser Project (L—18-3-75), 171.

Central aid to drought affected areas in States (XLVIII—24-2-75), 208-209.

Control of Nationalised Textile Mills in Tamil Nadu by State Government (LI—16-4-75), 41-42.

Delay in completion of Fast Breeder Test Reader (LII—7-5-75), 18.

Demand or Increase in Wheat Levy Prices (XLIX—10-3-75), 147.

emand for raising procurement price of wheat (LI—21-4-75), 108.

Development of Tribal areas of Rajasthan (XLIX—5-3-75), 184.

iplomatic Posts Lying Vacant in Indian Mission Abroad (L—20 3-76), 62.

Discrimination against Indians in Guyana (L—20-3-75), 127.

Discussions with Saudi Arabian Oil Minister on Supply of Crude oil (LI—15-4-75), 96.

SHARMA, DR. H. P.—*Cont.*

Discussions with visiting foreign dignitaries re: Indian Ocean (XLVIII—27-2-75), 170-71.

Disposal of confiscated goods (XLIX—14-3-75), 168.

Distribution of land to landless in Rajasthan during Fifth Plan (XLIX—17-3-75), 61.

Drilling in Kutch (L—8-4-75), 119.

Dry Port in Rajasthan (XLVIII—28-2-75), 98-99.

Dual Cement Pricing System (XLVIII—26-2-75), 95-96.

Dual Pricing Policy for Essential Commodities (LI—11-4-75), 126-27.

Estimate of Additional requirements o Railway Wagons (L—8-4-75), 154-55.

Expansion of Instrumentation Ltd. Kota (LII—7-5-75), 31.

Export of Coal (XLVIII—28-2-75), 111.

Export of Salt to Bangladesh (L—21-3-75), 136.

Export Orders for Bogies and Compartments from Bulgaria (L—21-3-75), 51.

Exports to and Imports from Zambia (XLIX—7-3-75), 170-71.

Farm Income in Rajasthan Canal Command Area (XLIX—10-3-75), 142-43.

Flag Station between chainage No. 6500 and 6800 at Basantpur (L—18-3-75), 47-48.

Foreign Companies in India (XLVIII—25-2-75), 83.

Foreign investment (L—21-3-75), 135.

Foreign Oil Refineries Companies working below capacity (XLIX—4-3-75), 161-62.

Free house site for popr during Fifth Plan (XLIX—10-3-75), 215.

Growth of New Business of L.I.C. (L—21-3-75), 134.

Impact of Curbs imposed by Australia on India's Exports to Australia (LI—18-4-75), 245-46.

Import of Oil from Abu Dhabi (L—8-4-75), 147-48.

SHARMA, DR. H. P.—*Contd*

Increase in deposits of Non-nationalized Banks (LI—18-4-75), 331-32.

Increase in Quota of Free Sale of Sugar (XLVIII—24-2-75), 60.

Indian Engineer Selling Nuclear Plant Designs to USA and West Germany (L—19-3-75), 4.

India's Share in Tourism Revenue (XLIX—7-3-75), 168-69.

Indo-Bangladesh talks for exchange of raw Jute and Coal (XLIX—7-3-75), 169-70.

Indo-Polish Joint Commission (L—26-3-75), 61.

Indo-Soviet Joint Ventures in Third Countries (XLIX—12-3-75), 109—11.

Indo-Yugoslav Joint Ventures in Third Countries (XLIX—14-3-75), 174-75.

Iraqi interest in Donamalai Iron Ore Deposits (XLVIII—27-2-75), 83-84.

Issue of scarce raw material against foreign Exchange (XLIX—12-3-75), 32-33.

Khetri Copper Project (XLIX—6-3-75), 19-20.

Loan from world banks for fertiliser project at Phulpur (XLIX—5-3-75), 138.

Minimum statutory price of sugarcane recommended by Agricultural Prices Commission and other recommendations (XLIX—10-3-75), 18—25.

Mobilisation of Technical Skill to discover new oil feeds (XLIX—4-3-75), 12.

Namrup Fertilizer Project (L—25-3-75), 43.

National Wage Income Prices Policy (LI—11-4-75), 142.

Nationalization of Indian Companies in Ethiopia (L—20-3-75), 96.

News report caption "Santa Cruz EPZ Lagging" (L—21-3-75), 91.

Oil bearing structures in Waters between India and Bangladesh (LI—10-4-75), 124—25.

Oil Corporation in Third well in Bombay High (L—18-3-75), 197.

SHARMA, DR. H. P.—*Contd*,

Production of Cheep "Peoples' T.V. Sets" (L—26-3-75), 189-90.

Production of Scooters (L—26-3-75), 188—90.

Production quota of controlled cloth (LI—11-4-75), 83.

Programme to Man Railway Crossings during the Fifth Plan (L—8-4-75), 68—70.

Rajasthan Canal Project (XLVIII—24-2-75), 90-91.

Reaction of State Governments to Industrial Relations Commissions in States (LI—10-4-75), 45.

Recommendations of the Oil Prices Committee on Prices of Petroleum Products (L—18-3-75), 198.

Reduction in prices of bulk drugs sought by foreign drug firms (XLIX—4-3-75), 162-63.

Refusal by Non-Diplomatic Personnel in Indian Mission Abroad to return Home on expiry of Tenure (L—20-3-75), 127.

Reinforcement of Transmitting power of Jaipur Station of All India Radio LII—7-5-75), 124.

Requirement of copper Ore for Khetri copper Plant (L—20-3-75), 128.

Restoration of Cut in Newsprint distribution (XLIX—5-3-75), 167.

Restoration of normal functioning after Port and Dock Workers Strike (XLVIII—27-2-75), 157.

Rise in Cost of Production of Crude (L—25-3-75), 146-47.

Scheme for self-sufficiency in Oil (XLIX—4-3-75), 52-53.

Scheme to bring down varieties of cloth (LI—11-4-75), 177-78.

Scooter Plant at Alwar (Rajasthan)—(L—19-3-75), 100-01.

Seniority of Teachers in Delhi Schools under Single Organisation (L—7-4-75), 161-62.

Setting up of Industrial Units in Alwar (LII—30-4-75), 139-40.

Sugar Production from October, 1974 to February, 1975 (L—7-4-75), 98.

SHARMA, DR. H. P.—*Contd.*

Supply of Pesticides at Subsidised Rates (XLIX—17-3-75), 122-23.

Supply of power to Industry and Agriculture in Punjab (L—19-3-75), 217.

Theft of Petroleum Products in Bombay (L—25-3-75), 134-35.

Trade with Zambia (XLIX—7-3-75), 171-72.

Unresolved issues with Australian Government (XLIX—14-3-75), 64.

Use of Black Money for Purchase of Landed Properties (LI—11-4-75), 141-42.

Visit of Chinese Military Delegation to Pakistan (LII—8-5-75), 69.

Visit to India by Foreign Minister of Bangladesh (LI—18-4-75), 58-59.

Withdrawal of Amount from GPF Deposits by Government Employees (XLVIII—28-2-75), 139—41.

Withholding of Licences of Foreign Drug Firms (XLIX—4-3-6), 141.

Debates

General Budget 1975-76: General Discussion (XLIX—13-3-75), 313—17.

SHARMA, SHRI NAWAL KISHORE:

Accumulation of Controlled Cloth in Textile Mills (XLVIII—28-2-75), 32-33.

Acquisition of equipment for transportation of oil to refineries (XLVIII—, 25-2-75), 177.

Agreement on Freight Rates on Goods covered under Indo Pak Trade Protocol (LII—8-5-75), 138-39.

Aircraft Carrier 'Enterprise' in Indian Ocean (XLVIII—20-3-75), 141.

Alleged Maladministration in Bose Institute at Calcutta (LII—7-5-75), 171.

Alleged racket in disposal of old and discarded vehicles (LI—10-4-75), 89—90.

Allotment of Plots by DDA (LII—5-5-75)' 131-32.

Anti-India Elements active in north-eastern States (XLIX—5-3-75), 101.

Anti-smuggling Boats (XLVII—21-2-75), 39-40.

SHARMA, SHRI NAWAL KISHORE—*Contd.*

Application of the Drugs and Cosmetics Act to Unani Medicines (XLVIII—27-2-75), 98-99.

Arrest of Pakistani Spies in 1974-75 (LI—16-4-75), 154-55.

Attempts to break into a room of women doctors' hostel in Najafgarh (LI18-4-75), 75-76.

Ban on Communal Organisations (XLVII—19-2-75), 141.

Beggars in the Capital (LII—5-5-75), 217-18.

Bill for Providing Equal Pay for Equal work for Women (LI—10-4-75), 178-79.

CIA bid to scuttle Soviet Aided Tube Railway Project (LII—6-5-75), 84-85.

Calcutta Tube Railway Project (LII—29-4-75), 36.

Cases of Human Sacrifice in the Country (LII—30-4-75), 243.

Causes of fire in wagons of Gas-cylinders at Sarai Rohilla Station (LII—6-5-75), 160.

Chinese Arms supply to Nagaland (XLIX—12-3-75), 140-41.

Chinese Concentration of Fighter Bombers (XLIX—6-3-75), 145

Collapse of Eight Storeyed cold storage on lawrance Road, Delhi (LII—8-5-75), 113.

Committee on Newspaper Economics (L—26-3-75), 87.

Companies manufacturing Concentrates for Aerated waters (XLIX—5-3-75), 129.

Complaint against Salesman and Deputy General Manager of the Gole Market Branch of the Central Government Employees' Consumer Cooperative Society Ltd. (LII—30-4-75), 117-18.

Concept of Green Revolution not suited to soils (XLVIII—24-2-75), 227-228.

Construction of roads connecting Chinese Military bases with Nepal (XLVIII—27-2-75), 177-78.

Crash fire tenders at International Airports in India (LII—9-5-75), 195.

Cross Bar Telephone Exchanges in (XLVII—19-2-75), 36.

SHARMA, SHRI NAWAL KISHORE—*Contd.*

Crude bombs found on the Railway line between Thadi and Anakapalle (LI—22-4-75), 178-179.

DDA's Failure to meet Housing Target (LI—21-4-75), 98-99.

Danger of Plague in Calcutta (XLIX—13-3-75), 69.

Delhi Airport Airconditioning dispute (LII—2-5-75), 139-40.

Derailment of Lalgola bound passenger train at Birnagar Station (LI—22-4-75), 179.

Development of a Petrol Saving Device (XLIX—4-3-75), 88.

Discontentment among Officers of LIC (XLIX—7-3-75), 147.

Drawing of unsecured loans by companies from public (XLVII—21-2-75), 144-145.

Effect of Earthquake in Kinnaur-Spiti on Bhakra Lake and silting of the Reservoir. (XLIX—12-3-75), 30-31.

Effect of fall in Earth's Temperature on Prospects of Monsoon (XLIX—7-3-75), 54-55.

Efforts made to Reduce Coal Consumption (L—8-4-75), 40-41.

Election Petitions filed after each of the three Elections to Lok Sabha (L—25-3-75), 5, 6.

Eligibility of Travel Agents for Money Changing Licence. (L—21-3-75), 141.

Enactment to protect monuments in Union Territory of Delhi (XLVIII—24-2-75), 225-226.

Experiments on new Ayurvedic drug for heart patients (XLVII—20-2-75), 163—165.

Export of buses to Afghanistan (XLIX—6-3-75), 144.

Export of confiscated luxury goods (L—21-3-75), 60.

Export of Mica to USSR (XLIX—7-3-75), 147.

Export of weighing machines to foreign countries (XLVIII—26-2-1975), 55.

Facilities provided State Customers in Central Government Employees' Consumer Cooperative Society, Limited (LII—30-4-75), 243-44.

Financial assistance from U.K. (XLVII—21-2-75), 147-148.

SHARMA, SHRI NAWAL KISHORE—*Contd.*

Fleecing of common man by LIC (LI—18-4-75), 226—29.

Foreign Collaboration Agreements (LII—9-5-75), 194-95.

Foreign Exchange Remittance Racket Unearthed in Bombay (LI—16-4-75), 144-45.

Ghost Small Units (LI—23-4-75), 36-37.

Gifts given to Directors, Officers and Employees of the Central Government Employees' Consumer Cooperative Society, Ltd. (LI—23-4-75), 149.

House sites to landless workers in rural areas (XLVIII—24-2-75), 226-27.

Immobilisation of Pressures for industrial licences (LII—7-5-75), 23.

Import of non-ferrous metals from USSR (XLIX—14-3-1975), 173.

Import of Pesticides (XLVIII—3-3-1975) 195-96.

Increase in cases of rioting (XLVII—19-2-75), 139.

Indebtedness of salaried employees (XLVIII—28-2-75), 152.

Indian help in setting up steel plant in Iran (XLVIII—27-2-75), 179.

India's Exports to Hongkong (LII—9-5-75), 193-94.

Indo-French Pact for offshore drilling (LI—15-4-75), 149.

Indo-Yugoslav joint ventures in Gulf States (XLIX—7-3-1975), 148-49.

Industrial Output (XLVII—19-2-75), 136.

Installation of Power Generation Capacity during Next year (XLVII—19-2-75), 137.

Introduction of combined series of tickets from Delhi main and New Delhi Station (XLIX—4-3-75), 167-68.

Issue of Work Permits to People Coming to Bombay (LI—16-4-75), 28-29.

Lack of Civic Amenities in Janta Category Quarters of DDA in Kalkaji (L—24-3-75), 66-67.

Land Grabbing in States (XLIX—10-3-75), 90-91.

SHARMA, SHRI NAWAL KISHORE : *Contd.*

Legislation to take-over Agricultural Land of Former Rulers (L—24-3-75), 176-77.

Less Measuring of Cloth by a Salesman of the Central Government Employees' Consumer Cooperative Society Ltd. at Gole Market Branch. (LII—30-4-75), 242-43.

Licences for Manufacture of Automobile Tyres and Tubes (LI—16-4-75), 155-56.

Loss suffered by D.T.C. on account of accidents (XLVII—20-2-75), 166-167.

Manufacture of Speed Boats by Garden Reach Workshop, Calcutta (LI—24-4-75), 189-90.

Markings on Bidi Bundles, "Smoking is a Health Hazard" (L—20-3-75)

Maximum Limits on total Advances by Co-operative Banks (Vol. XLVIII—3-3-75), 72—74.

Meeting of Eastern Zonal Chief Ministers on Law and Order in States (XLIX—5-3-75), 116.

Meeting of Indo- US Joint Commission in Washington (L—20-3-75), 97.

Mini Steel Plants (LI—18-4-75), 158-59.

Minting of Coins by Mints in Bombay, Hyderabad and Alipore (LI—25-4-75), 192-93.

Misappropriation of money through false claims by officials of General Insurance Units (XLVIII—28-2-75), 151.

News item "Gun Running Mini Bus Vanishes" (L—9-4-75), 106-07.

Panel discussion on the Role of Television in our country's life (LII—7-5-75), 156.

Parallel Republic Day Parade and Celebrations (LXVIII—26-2-1975), 126-127.

Persons Arrested for Committing Theft and Wagon breaking during 19 74-75 (LI—15-4-75), 58.

Poor performance by Indian Table Tennis Players at Calcutta (XLIX—10-3-75), 90.

Popularising Indian products in Missions abroad (XLVII—20-2-75), 165-66.

SHARMA, SHRI NAWAL KISHORE : *Contd.*

Price of 'Vijay' Scooter (LII—7-5-75), 182.

Priority for Agriculture (Vol. XLVIII—3-3-1975), 194.

Procurement and import of foodgrains for buffer stock (XLVIII—24-2-75), 88-89.

Production of oil from Bombay High (XLVII—18-2-75), 159.

Purchase of Aircraft by Indian Airlines (XLIX—7-3-1975), 148

Purchase of raw jute by JCI (LI—25-4-75), 193.

Purchase of ships from Poland (XLVIII—27-2-75), 178-79.

Quality of Rice supplied to Ration Card Holders in Delhi (L—7-4-75), 46-47.

Rate of growth of Employment (XLIX—5-3-75), 23.

Rate of Interest charged by Nationalised Banks from Public on Consumer Loans (LI—11-4-75), 31-32.

Ratio of doctors to population (LI—18-4-85), 157-58.

Recognition to India Oxygen Limited as an Export House (XLIX—14-3-75), 48-49.

Recommendation of the Hathi Committee on manufacture of Adulterated Drugs (LII—29-4-75), 187-88.

Recruitment of Employees by the Central Government Employees' Consumer Cooperative Society, Limited New Delhi. (LI—23-4-75), 148-49.

Reduction in home consumption for generating further exports of woollen (XLVII—21-2-75), 145-46.

Repayment of Loan granted to Central Government Employees Consumer Cooperative Society Limited (LI—16-4-75), 157.

Report by II M.C. on Family Planning Programme (LI—10-4-75), 30.

Report of Inter-Ministerial Committee on Coal Prices. (XLIX—5-3-75), 69.

Report of the Committee of Status of Women regarding uniform code (LII—29-4-75), 125.

SHARMA, SHRI NAWAL KISHORE : *Contd.*

Report of the Committee set up to evaluate system of Recruitment by U.P.S.C. (L—26-3-75), 158.

Reported interview by Indian Physicist working in Canada. (XLIX—17-3-75), 65-66.

Restriction on Import of items for manufacture of Luxury nonessential goods (LII—9-5-75), 196.

Resumption of over-flights between India and Pakistan (XLVII—21-2-75), 146-147.

Revised rate of water and light for quarters in sector 'D' in D area New Delhi (LII—28-4-75), 159.

Robberies at Petrol Pumps in Delhi (LI—22-4-75), 76.

Robbery in Branch of S. B. I. Tiruvanmiyur (LII—2-5-75), 26.

Saving in Foreign Exchange by taking over of Foreign Oil Companies (XLVIII—25-2-1975), 77.

Searches by Income Tax Authorities in Calcutta (Vol. XLVIII—28-2-75), 151-52.

Self-sufficiency in manufacturing High Degree Defence Equipment/Air Craft (XLIX—6-3-75), 69-70.

Self sufficiency in Zinc Production (L—20-3-75), 97.

Service charges charged by Coca Cola Export Corporation. (LI—11-4-75), 188-89.

Setting up National Institute for Mentally retarded persons (XLIX—17-3-75), 111-12.

Setting up of a fertilser plant at Panipat (XLII—18-2-75), 68-69.

Setting up of Gobar Gas plants in States. (XLIX—17-3-75), 193.

Setting up of regional branch of International on archives for South and West Asian countries (XLVIII—24-2-75), 224-225.

Smuggling of Kerosene oil and Petrol to Pakistan (XLVIII—25-2-75), 177-78.

Sophisticated A.C./D.C. Locomotive produced at C.L.W. (XLIX—4-3-75), 181—83.

Soviet Foreign Trade Bank in India (LI—25-4-75), 29-30.

SHARMA, SHRI NAWAL KISHORE : *Contd.*

Spudding of first oil well in Iraq by O. & N.G.C.(XLCIII—25-2-75), 176.

Supply of a Fake Drug to President (XLVII—20-2-75), 52-53.

Survey to assess Ticketless travelling in Railwayss. (LII—6-5-75), 26.

Suspension of Trains in North Eastern Railway (XLVII—18-2-75), 71.

Termination of services of two senior Officers of Hindustan Authorities Limited, Pimpri (LI—15-4-75), 8.

Theft of Packages of Ammunition from Railway Wagon at Bajwa Yard (XLIX——4-3-75), 181.

Theft of Petroleum Products in Bombay (L—25-3-75), 134-35.

Tickets for World Table Tennis Championship (Vol. XLVIII—3-3-1975), 193-94.

Training of Indian Railway Officials abroad (XLVIII—25-2-1975), 178.

Trains cancelled during 1974-75 due to coal shortage (XLVII—18-2-75) 179.

Tube-well in D.I.Z. Area, New Delhi (LII—28-4-75), 78.

Undertrials escaped from police custody (XLIX—5-3-75), 121.

Use of Indian Brand Names in Consumer Industries by Foreign Companies (L—26-3-75), 187-88.

Use of Trade Marks by foreign Companies (LI—11-4-75), 189-90.

Vice Chancellors Conference (LI—21-4-75), 191-92.

Violation of Foreign exchange Regulation Act (LII—30-4-75), 184-85.

Visit of delegation from German Federal Republic (XLIX—14-3-75), 174.

Visit to India by Foreign Heads of States during 1974 and 1975 (XLIX—6-3-75), 108—10.

Visitors to Places of Historic and Tourist Interest (LII—2-5-75), 140-41.

Wagons destroyed due to Explosion of Cooking Gas Cylinders in Wagons at Sarai Rohilla (LII—6-5-75), 213.

SHARMA, SHRI NAVAL KISHORE : *Contd.*

White Revolution through Military Dairy Farm (Vol. XLVIII—3-3-75), 194-95.

SHARMA SHRI R. R.

Cases Involving Economic Offences against Shri R.B. Goenka and his Concerns (XLIX—14-3-75), 25.

Case of seeds, fertiliser, Irregular and labour in respect of wheat, rice and sugarcane (XLVIII—24-2-75), 106—108.

Discrepancy in News Bulletins Broadcast by AIR on Inauguration of Samastipur-Muzaffarpur Railway Line (XLVIII—26-2-75), 154—56.

Findings against former Governor Shri Kanungo in the case of Shri Haji Kuli Mastan (XLIX—6-3-75), 60-61.

Forged International Vaccination Certificates (XLIX—6-3-75), 15.

Hostel accommodation for Staff artists of AIR (LI—21-4-75), 101.

Law Commission's Suggestion to Abolish Court Fees (LII—6-5-75), 78-79.

Market Borrowing by U.P. (XLIX—14-3-75), 11.

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 9-10.

Premature Retirement of Defence Officers (XLIX—13-3-75), 32.

Promotion of Assistant Executive Engineers Class I to the rank of Executive Engineers Class I (L—7-4-75), 108-09.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 40-41.

Reorganisation of Offices of Archaeological Department, Dehradun (LII—5-5-75), 99-100.

Reservation of special train from Allahabad to Lucknow (XLIX—4-3-75), 81—83.

Section officers' grade (Limited Departmental Examination), 1975 (LII—7-5-75), 212.

Shares held by big business houses in Maruti Ltd., Drilling Equipment (P) Ltd., Maruti Technical Service (P) Ltd. and Maruti Heavy Vehicles (P) Ltd. (L—18-3-75), 61-62.

SHARMA SHRI R.R. : *Contd.*

Special Bonus Gratuity Scheme (XLIX—7-3-75), 26.

Supply of Cotton waste to Railways during 1974 by M/s C.J. Ram & Co. (LI—18-4-75), 28-29.

Views of World Bank on land reforms (L—7-4-75), 101—03.

Re. Adjournment Motions (LI—11-4-75), 221-22.

Air Force and Army Laws (Amendment) Bill—

Consid. as passed by R.S. (L—25-3-75), 338—41, 359-60.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India (Dis.) (L—24-3-75), 279—84.

B.O.H. (XLIX—14-3-75), 239-40.

B.O.H. (L—21-3-75), 256.

B.O.H. (LI—25-4-75), 224-25.

Companies (Amendment) Bill—

(Omission of Section 90) by Shri Madhu Limaye.

Consid. (LI—18-4-75), 447-48.

Constitution (Amendment) Bill—

(Amendment of article 324) by Shri R. P. Ulganambi:

Consid. (XLIX—7-3-75)—331—33.

D.G. (Nagaland) 1975-76—

(Dis.) (LII—8-5-75), 326, 28.

Disapproval of the Air Force and Army laws (Amendment) Ordinance (Res.) (L—25-3-75), 338—41, 359-60.

Hindu Marriage (Amendment) Bill—

(Amendment of Sections 13 and 15) by Shri Madhu Limaye.

Consid. (LI—18-4-75), 481—84.

Industrial raw materials etc. worth crores of rupees imported by MMTC reported lying uncleared at major ports (CA) (XLIX—12-3-75), 237-39.

Maintenance of Internal Security (Amendment) Bill—
(Int.) (LII—7-5-75), 278-80.

Measures to remove economic and social injustice to women. (Res.) (LI—25-4-75), 320—25.

Reported death of 40 Pilgrims near Junagarh (CA) (XLIX—13-3-75), 189-90.

SHARMA, SHRI R. R. : *Contd.*

Reported wagon breaking racket in Koderma (CA) (XLIX—5-3-75), 232.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill—

Consid (XLIX—4-3-75), 357—59.

SHASHI BHUSHAN, SHRI

Action against Britannia Biscuit Co. (L—26-3-75), 124-25.

Action taken against the Employees of the Central Government Employees' Consumer Cooperative Society Limited against whom shortages were reported. (LI—23-4-75), 117-18.

Activities of Indian Catholic Relief Service (L—19-3-75), 36-37.

Agreements signed with Foreign countries (LI—25-4-75),

Algerian and Sri Lanka delegation to Film Festival (XLVIII—26-2-1975), 74.

Alleged Corruption in Kargil Washery (L—19-3-75), 169-70.

Alleged Irregularities Committed by organisers of film festival (XLVIII —27-2-1975), 70-71.

Alleged racket in disposal of old and discarded vehicles (LI—10-4-75), 89-90.

Allocation of Steel to K.T. Steel Bombay (LII—8-5-75), 92-93.

Allotment of Plots to Jhuggi Dwellers in Delhi (LI—21-4-75), 38-39.

Amalgamation of Posts of Chairman of State Farms Corporation and National Seeds Corporation (LII—5-5-75), 149-50.

Assessment of Bengal Chamber of Commerce and Industry for Income Tax (XLIX—14-3-75), 134-35.

Assets of tobacco companies (LII—9-5-75), 92-93.

Availability of Tubulars for Drilling Operations (L—25-3-75), 160-61.

Britannia Biscuit Co (LI—16-4-75), 106-07.

C.B.I. Report on Irregulatities committed by certain officers of F.C.I. (XLVIII—25-2-1975), 121

Cash award to Income Tax Officials (LI—21-3-75), 65.

SHASHI BHUSHAN, SHRI : *Contd.*

Causes of fire in wagons of Gas-cylinders at Sarai Rohilla Station (LII—6-5-75), 160.

Chicken Pox epidemic in Bombay (LII—8-5-75), 186.

Civic Amenities in Rural Zone of Delhi (L—7-4-75), 147-48.

Coca Cola Export Corporation (LI—11-4-75), 154-55.

Coca Cola Export Corporation (LII—30-4-75), 144—48.

Companies manufacturing Concentrates for Aerated waters (XLIX—5-3-75), 121.

Complaint against salesman of Gole Market Branch of Central Government Employees Consumer Cooperative Society Ltd., New Delhi (LI—30-4-75), 115—17

Deaths/injuries due to fall of Buildings in Delhi (L—24-3-1975), 1-5.

Delhi Rent Contaract (Amendment) Bill, (LII—28-4-75), 150.

Delhi Rent Control (Amendment) Bill, (LII—6-5-75), 177.

Destruction of Historical Documents (XLVIII—24-2-75), 61—63.

Directives to States for formulation of State Plans (XLIX—5-3-75), 167—69.

Directors in Coca Cola Export Corporation (LII—7-5-75), 142.

Directors of the Central Government Employees' Consumer Cooperative Society Limited, New Delhi (LII—30-4-75), 235—38.

Disposal of Railway Lines in Palaces of Ex-Rulers (LI—22-4-75), 89—91.

Drinking Water for Delhi (LI—12-4-75) 11.

Education of Primary School Children through Television (LII—5-5-75), 78-79.

Enforcement of Anti-Dowry Law (L—18-3-75), 119-20.

Enquiry into the Functioning and Products of certain Companies (L—25-3-75), 157—60.

Eradication of Small-pox (XLVII—20-2-75), 36-37.

SHASHI BHUSHAN SHRI : *Contd.*

Expansion of Foreign companies in Luxury Goods (LII—7-5-75), 142.

Explosion of Cooking Gas Cylinders in Wagons at Sarai Rohilla (LII—6-5-75), 44.

Exports made by Indian Leaf Tobacco Development Company Limited (LII—9-5-75), 232-33.

Export of paints and Import of Polyester Chips (XLVII—21-2-75), 50-51.

Extension of terms of Chief Executives of Nationalised Banks (LI—25-4-75), 80-81.

Facilities for Directors of Central Government Employees Consumer Cooperative Society Ltd., New Delhi (L—9-4-75), 173-74.

Files and Challan Books of Karol Bagh Police Station (L—9-4-75), 70.

Filing of suit by Cochin Refineries against Triton Shipping Corporation (XLIX—4-3-75), 159-60.

Finalisation of Accounts of Central Government Employees' Consumer Cooperative Society Limited (LI—23-4-75), 118-19.

Freedom Fighters working on Indian Railways (XLVII—18-2-75), 32-33.

Goods taken by the General Manager of the Central Government Employees' Consumer Cooperative Society Ltd. without making payment (LII—30-4-75), 233—35.

Grant of COB licences to foreign companies (XLVII—21-2-75), 168-69.

Grant of overdraft facilities by Bankers to Indian Oxygen Limited (XLIX—14-3-75), 64-65.

Guidelines for Drug Industry (XLVII—18-2-75), 16.

I.T.D.C.'s Decor Deal (LI—11-4-75), 34.

Implementation of the Chanda Committee Recommendations on Land Management (LI—21-4-75), 189.

Imports of Coca Cola Export Corpn. (LII—9-5-75), 157-58.

Import duty on dry fruits from Afganistan (LI—11-4-75), 191-92.

Import licence on dry fruits to STC. (LI—11-4-75), 192.

SHASHI BHUSHAN SHRI : *Contd.*

Import of Polyester Chips (XLVII—21-2-75), 165-66.

Import of Polyester Chips (LII—2-5-75), 73-74.

Import of six million tonnes of additional crude (XLVIII—25-2-1975), 33.

Increase in Creche Charges run by Srila Kalyan Kendras in Delhi (LII—7-5-75), 72.

Increase in DA of officers of State Bank of India (LII—9-5-75), 110

Indianisation of Cigarette manufacturing Companies (LII—9-5-75), 231.

Indianisation of Foreign Companies (LII—2-5-75), 185.

Injunctions obtained by foreign companies against reference of their cases to MRTP Commission (LI—15-4-75), 109.

Instructions to Airport authorities regarding security checking (XLIX—14-3-75), 135-36.

Investigation into the Bomb Explosion in a Jhuggi in Prem Nagar, New Delhi (LI—23-4-75), 147-48.

Investment Policy of L.I.C. in regard to Larger Industrial Houses (Vol—XLVIII—28-3-74), 67-68.

Irregularities by CCI Officials (LI—18-4-75), 221-22.

Issue of Letters of Intent/Licences for Oxygen Gas Units (L—26-3-75), 35-36.

Joint Ventures in Oil-Rich Gulf countries (XLIX 7-3-75), 67-68.

Land for School Buildings in DIZ Area (XLVIII—3-3-75), 132.

Legislation to regulate house-building activities in Delhi (L—24-3-75), 223-24.

Licences given to Tyre Manufacturing concerns for imports of Nylon thread (XLVIII—21-2-75), 166-168.

Measures to curb illegal immigration to U.K. (LI—18-4-75), 45-46.

Meeting held between India and E.E.C. (XXIX—14-3-75), 28.

SHASHI BHUSHAN SHRI—*Contd.*

Meeting of Indo-US Joint Commission in Washington (L—20-3-75), 97.

Multi-national Corporation in Industries (XLIX—12-3-75), 166-67.

National minimum wage for Scheduled Industries (XLIX—13-3-75), 141.

News item captioned "Drugs reappear on Campus" (Vol.—XVIII—3-3-75), 47.

Opening of Post Offices (L—26-3-75), 143.

Organised Agencies forging and selling passports (LI—18-4-75), 119-20.

Outstanding Reports/Inquiries by Committee on Public Accounts (LII—30-4-75), 48.

Pattern of Minimum Wage at State level in various Industries (XLIX—13-3-75), 73-74.

Payment of Dividend to the Share holders of the Central Government Employees' Consumer Cooperative Society Limited (LI—23-4-1975), 119-20.

Pen Pistols seized from various parts of the country (LI—23-4-75), 35-36.

Plant set up by Modern Bakeries to manufacture Nan (LII—28-4-75), 20-21.

Post of Managing Director in the Coca Cola Export Corporation (LII—6-5-75), 151.

Price and distribution of Sorbitol produced by HAL (LI—15-4-75), 40.

Production of Vitamin 'C' by Hindustan Antibiotics Limited (LI—15-4-75), 109.

Proposal regarding nationalisation of paper and paper board Manufacturing industries and Footwear industries (XLIX—12-3-75), 67.

Proposal to restrict the use of foreign brand names in consumer products (XLIX—12-3-75), 33-34.

Prosecution of F.P.O. licence holders under P.F.A. Act (XLVIII—24-2-75), 176-177.

Pucca Road Bridge on Nallah along Pankha Road, New Delhi (LI—21-4-75) 166.

SHASHI BHUSHAN SHRI : *Contd.*

Recognition to P.R.G. of South Vietnam (L—20-3-75), 30.

Recovery of idol of Ponaraja (LII—7-5-75), 169.

Regularisation of Ad Hoc promotions in office of R.P.F. Commissioner, Patna (XLVII—20-2-75), 67-68.

Regularisation of unapproved colonies in Delhi (L—7-4-75), 75-76.

Relation between BIECCO Lawrie Limited and Indo-Burma Petroleum Company Ltd., and Balmer Lawrie and Company Limited (L—25-3-75), 161-62.

Resumption of Trains Cancelled for want of coal (L—8-4-75), 68.

Sale of 'Becousule Capsules' manufactured by M/s. Pfizer's Limited (XLVIII—25-2-1975), 120.

Sale of shares of public undertakings to private sector (XLIX—5-3-75), 32.

Scheme for Development of area in Rural zone in outer Delhi (L—7-4-75), 147.

Scheme for Development of Slum areas of Delhi (LI—21-4-75), 159.

Seizure of Fake Currency (XLIX—7-3-1975), 155.

Self Reliance in Production of Consumer Goods (L—26-3-75), 146.

Sewerage system in villages of South Delhi (LI—21-4-75), 159.

Shortage of Drilling Equipment for O & N. G. C. Operations in Assam (L—25-3-75), 161.

Shayama Prasad Mukerjee Park, New Delhi (LII—28-4-75), 70.

Sinking of a Pier of Vaitarna Bridge (L—25-3-75), 62-63.

Small Savings in Post Offices (LI—11-4-75), 161-62.

South Delhi Campus (L—24-3-75), 133.

Steps to tighten up Inspection Machinery of Modern Bakery Ltd (LII—5-5-75), 149.

Theft from Railway Wagons on Madras-Howrah Line (LI—22-4-75), 21

SHASHI BHUSHAN, SHRI—*Contd.*

Transfer of Doctors, store-keepers and compounders from one dispensary to another dispensary in Delhi and New Delhi (XLVIII—27-2-75), 89-90.

Transfer of Property by former ruling Scindia Family (L—9-4-75), 172-73.

Unauthorised sale of coal in coal mines in Hazaribagh District (XLIX—12-3-75), 169-70.

Undertrials escaped from police custody (XLIX—5-3-75), 121.

Views of Association of Heads of Higher Secondary Schools on 12-year school education (XLIX—17-3-75), 8—15.

White Washing of Flats in Sector D of DIZ Area, New Delhi (LII—5-5-75), 148-49.

Debates

Constitution (Amendment) Bill, (Amendment of Article 101 and 102 etc.) by Shri Priya Ranjan Das Munsi Consid. (L—21-3-75), 366—68.

Delhi Rent Control (Amendment) Bill—(*Amendment of Section* 2) by Shri Shashi Bhushan Consid. (LII—2-5-75), 341—46, 362-63.

Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Res). (L—24-3-75), 403, 414.

Hindu Marriage (Amendment) Bill—(*Amendment of Section* 13 & 15) by Shri Madhu Limaye, Consid. (LII—2-5-75), 311—13.

Leave of absence (L—26-3-75), 243.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 293-94.

Reported decision of Delhi Higher Secondary Teachers to launch Satyagraha (CA) (L—18-3-75), 238—42.

Reported resumption of arms supply by USA to Pakistan (CA) (XLVIII—18-2-75), 256—59.

SHASTRI, SHRI BISWANARAYAN :

Assam—Arunachal Pradesh Boundary (L—9-4-75), 98-99.

Assistance given by Financial Institutions to States (LI—25-4-75), 15.

SHASTRI, SHRI BISWANARAYAN—*Contd.*

Capacities of Refineries (LI—15-4-75), 94.

Construction of Silchar and Jirighat Road (LI—10-4-75), 9.

Crude Oil produced from Fields in Assam (L—8-4-75), 101.

Improvement of Jorhat and Lilabari Airports (LI—11-4-75), 10—15.

India's contribution towards South Asia Tourism Year (XLIX—7-3-75), 3.

Meeting of Education Officers (XLIX—17-3-75), 20—22.

Opening of Branches by Lead Bank in Lakhimpur (LI—11-4-75), 186.

Opening of Division of LIC at Jorhat Assam (LI—11-4-75), 186.

Pay Scales of "Shastri" Degree Holders in Sanskrit (L—7-4-75), 39-40.

Proposal to Abolish Monopolistic Tendency in Book Stalls at Railway Stations (LI—22-4-75), 10.

Sale of Tea Gardens in Assam by Foreign Companies (LI—18-4-75), 44.

Survey to assess Ticketless travelling in Railways (LII—6-5-75), 24-25.

Take over of North Trunk Road in Assam (LI—10-4-75), 94-95.

Trade with Malaysia (XLIX—14-3-75), 9.

Value of Rupee (LII—9-5-75), 8.

Debates

Disapproval of North Eastern Areas (Reorganisation) Amendment Ordinance, 1974 (Re.) (L—18-3-75), 280-81.

General Budget 1975-76: General Discussion (XLIX—13-3-75), 35—56.

North Eastern Areas (Reorganisation) Amendment Bill—Consid. as passed by R. S. (L—18-3-75), 280-81.

SHASTRI, SHRI RAMAVATAR :

Accident near Patratu (Dhanbad Division) (LII—29-4-75), 173-74.

Action against the Employees of CDA Patna (L—21-3-75), 125.

Agreement with USSR for supply of fertilizers (L—21-3-75), 182.

Alleged mismanagement in Jain Co-operative Bank Limited Delhi (LII—7-5-75), 70.

SHASTRI, SHRI RAMAVATAR—*Contd.*

Appointment of Sons/Dependents of Loyal Employees in Dhanbad Division (LII—6-5-75), 43.

Army Recruiting Office in Danapur Cantonment Board (L—20-3-75), 129.

Arthur Butler Co. Muzaffarpur (L—26-3-75), 154.

Attack on Ghanudih Colliery of Bharat Coking Coal Limited (L—19-3-75), 196-97.

Audit objection for misappropriation against Rail Authority, Dhanbad (LII—29-4-75), 172-73.

Audit of Government Companies (LII—29-4-75), 175-76.

Average Expenditure on persons lodged in Jails on charges of smuggling and in connection with JP movement (LI—23-4-75), 9-10.

Bhagalpur Exchange (LII—30-4-75), 239-40.

Birla Institute of Technology, Mesra, Ranchi (LII—9-5-75), 77-78.

Branch Audit of Nationalised Banks (LI—18-4-75), 217-18.

Brooke Bond and Lipton Tea Companies (LI—25-4-75), 206—08.

Call by Bihar Chhatra Sangharsha Samiti for Bihar Bank in Protest against attack on JP in Calcutta (LII—7-5-75), 202.

Cancellation of trains in North and South Bihar (XLVII—18-2-75), 202.

Cantonment Board under Central Command (L—20-3-75), 129.

Central Assistance to Bihar for Agricultural Production during 1975-76 (XLVIII—3-3-75), 212.

Change in Designation of Train Examiner to Carriage and Wagon Chargemen (LI—15-4-75), 175.

Charges against R. P. F. C. Bihar, Patna (XLIX—6-3-75), 120.

Charter of demands submitted to Vice-Chancellor Delhi University by All India Students Federation (L—24-3-75), 170-71.

Class III and IV employees recruited in Eastern Command of CDA, Patna (XLIX—7-3-1975), 196.

Class IV employeesin F.C.I. godowns in Bihar (L—7-4-75), 205-06.

SHASTRI, SHRI RAMAVATAR—*Contd.*

Class IV employees working in the office of C. D. A. Patna (XLVII—21-2-75), 133-134.

Coal production (XLVII—19-2-75), 61.

Condonation of Cases of break in service (L—25-3-75), 61-62.

Conference of All India Cantonment Citizens Association (L—20-3-75), 65.

Construction of building of C. D. A, Patna (XLVII—21-2-75), 134.

Construction of Houses for Harijans and Adivasis (LII—7-5-75), 200.

Construction of Overbridges at different points in Patna (L—18-3-75), 217-18.

Contract for operating Bus Service from city to Palam Aerodrome and Back (L—21-3-75), 33.

Court Cases and departmental inquiries in the office of C.D. A. Patna (XLIX—7-3-75), 195-96.

Coverage of contractor's employees in Bihar under E.P.F. Act (XLVIII—27-2-75), 188.

Coverage of indigenous wine shop under E. P. F. Act (XLVIII—27-2-75), 187-88.

Coverage of M/s Continental Chemicals Company, Patna under E. P. F. (XLVII—27-2-75), 187.

Cumulative effect of Additional Increements granted to Loyal Railway Workers (LI—15-4-75), 175.

D. A. to Central Government Employees (XLVII—21-2-75), 31-32.

Damage caused by Fire in Patna GPO (LII—30-4-75), 117-18.

Damage caused to Trains and other property during Bihar Band (L—25-3-75), 156-57.

Decentralisation of a portion of Works from Patna office of Controller of Defence Accounts (L—21-3-75), 125.

Decision taken on Conference of All India Allahabad Bank Employees Coordination Committee Patna (LII—2-5-75), 171.

Default of Employees Provident Fund Act by M/s. Gaya Textile (XLVII—20-2-75), 146.

Definition of Small Scale Industry (XLIX—5-3-75), 189.

SHASTRI SHRI RAMAVATAR—*Contd.*

Damand for a fast train between Jamshedpur and Patna (XLIX—4-3-75), 220-21.

Demand for Mica in Foreign Markets (XLIX—14-3-75), 40-41.

Demand for running a day Train between Patna and Ranchi (XLVIII—25-2-1975), 169-170.

Demands for Delhi Teachers (L—24-3-75), 220-21.

Demonstration by Ministerial Staff of D. S. Office, Dhanbad (LI—22-4-75), 35-37.

Development of Canals Originating from Some river in Bihar (Vol. (XLVIII—3-3-1975), 211-12.

Development of Dardakaranaya Region (L—26-3-75), 154-55.

Development of Tourism in Bhihar (LI—18-4-75), 322-23.

Directions to State Governments for Providing Legal Aid to Scheduled Castes and Scheduled Tribes (XLVIII—25-2-1975), 18.

Discontentment amonget the staff of Bharatpur Branch of United Commercial Bank Vol. (XLVIII—28-2-75), 125-26.

Double Railway Tracks for Patna-Gaya and Kiul-Gaya Sections (Eastern Railway)- (LI—15-4-75), 174.

Drinking water in Patna Town. (LII—28-4-75), 138.

Eastern Railway Employees suffered Punishment (LIX—22-4-75), 146-47.

Election Petitions filed aftet each of the three Elections to Lok Sabha (L—25-3-75), 7-8.

Electrification of New Railway Routes (XLVIII—25-2-1975), 76.

Electrification of Villages in Bihar (L—19-3-75), 199-200.

Employees of C&W Depattment Dhanbad Demonstrating before D. S. Dhanbad (LI—22-4-75), 148-49.

Employee Provident Fund Staff Union, Bihar Region (XLVII—20-2-75), 145-46

Employments in Bokaro (LI—10-4-75), 101-102.

Evasion of Taxes (XLIX—7-3-1975), 84.

SHASTRI SHRI RAMAVATAR—*Contd.*

Expenditure incutred on Contingencies in the effice of CDA Patna (LI—18-4-75) 324.

Expenditure incurred on TA DA in Defence Accounts Department (LI—18-4-75), 324-25.

Facilities to Demonstators for improving qualifications (XLIX—10-3-75), 164-65.

Facilities to Freedom Fightets (L—19-3-75), 197-98.

Fixation of uniform Wages for Bidi Workers (LII—8-5-76), 207-08.

Fililing of Cases against House Owners by Danapur Cantonment Board (L—20-3-75). 130.

Former Railway Minister's reference to development of railways in Bihar (XLIX—4-3-75), 219-20.

Free legal Assistance and Advice to Labourers and poor people (L—8-4-75), 9.

Free Railway Passes to Organisations and Persons (L—8-4-75), 160.

Grant of pension to Alleged Bogus Freedom Fighters (XLVIII—26-2-1975) 939-4.

Grant of persion to Freedom Fighters (XLVII—19-2-75), 172.

Grant of persion to Freedom Fighter amongst MPs. and MLAs. (LII—30-4-75), 241-42.

Hathi Committee Report (LII—29-4-75), 4.

Higher Grades for Train Examiners in Carriage and Wagon Department (L—8-4-75), 161-62.

Home for Freedom Fighters (XLVII—19-2-75), 171.

Implementations of recommendation of Wage Board in Textile Mills and Cotton Mills, Bihar (LI—18-4-75), 174-75.

Import of Indo-Metacin (XLVII—18-2-75), 205-06.

Import of Western Technology (XLVII—19-2-75), 172.

Incidence of Blindness among children (XLVIII—27-2-75), 26.

Increase in Atrocities on Harijans (XLIX-5-3-75), 83.

Increase in Pension to Freedom Fighters (LI—16-4-75), 94-98.

SHASTRI SHRI RAMAVATAR—*Contd.*

Industrial Relations Commission (XLVII—27-2-75), 30.

Investment made by L.I.C. in industrial houses and Industrial sector Vol. (XLVIII—28-2-75), 199-200.

Joint statement by Members of Parliament for recognition of Revolutionary Government in Vietnam (LI—18-4-75), 174.

Lathi Charge in Barauni Refinery (L-8-4-75) 163-64.

Law and order Situation in Coal Mines Areas (LII—30-4-75), 240

Letter from Joint Secretary of University and College Karamchari Union, Delhi (L—24-3-75), 63-64.

Licence granted to Bihar Cotton Mills Private Limited (LI—18-4-75), 323.

Locations of Shipyards (LI—10-4-75), 102-03.

Loss due to Hailstorm in U.P. (LII—28-4-75), 138.

MMTC's agreement with Soviet Union for Export of Mica (LII—9-5-75), 107.

M/s. Gluconate Limited, Calcutta (LII—29-4-75), 61-62.

Memorandum by FIC Workers Union. (XLIX—17-3-75), 159-60.

Memorandum by Teachers and Employees of Kendriya Vidyalaya, Kathmandu (LII—5-5-75), 201-02.

Memorandum from Electricity Plan Project Committee of Bihar for Higher Allocation on Power in Fifth Plan outlay of the State (L—19-3-75), 77—79.

Memorandum submitted by S. C. employees working in Patna Branch of R.B.I. (LII—2-5-75), 68.

Memorandum to Managing Director, HEC (XLVII—19-2-75), 160.

Middle and High Schools functioning under DVC—(L—9-4-75), 206-07.

Mode of Payment between India and Bangladesh (XLIX—7-3-75), 189-91.

Moratorium of Strikes (XLIX—13-3-75), 63.

Negotiations with Pfizer for Securing Technology to manufacture certain Drugs (XLVIII—25-2-75), 169.

New Zonal Railway Office in Darbhanga city in Bihar (XLVII—18-2-75), 202.

SHASTRI SHRI RAMAVATAR—*Contd.*

Next All India Whips Conference. (XLIX—17-3-75), 82.

Non-Payment of Sugarcane Price by Sugar Mills in U.P. and Bihar (L—24-3-75), 19.

Offices of DMT Patna and GMT Bihar Circle (XLIX—5-3-75), 103.

Opening of a post office at Village Patambar in district Monghyr (XLIX—12-3-75), 192.

Passes to Parents and dependent sisters (XLVIII—25-2-75), 170-71.

Pay scales of Demonstrators and Tuitors of Colleges and Universities (LII—5-5-75), 204—05.

Pay Scales of "Shastri" Degree Holders in Sanskrit (L—7-4-75), 39-40.

Payment due to CMA and BCCI from Steel Plant Power Houses and Railways. (L—26-3-75), 93-94.

Payment of Bonus to Bidi Workers in Bihar (XIX—6-3-75), 153-54.

Payment of DA to Government Employees (LI—25-4-75), 79-80.

Payment of P.F. to Retired Workers of R.B.H.M. Jute Mills Katihar, Bihar (LII—8-5-75), 95-96.

Payment of Provident Fund to Employees of Vishnu Sugar Mills Ltd. Gopalganj (Bihar) (L—20-3-75), 131.

Per Capita Consumption of Electricity in North Bihar (L—19-3-75), 198-99.

Playing of Rouslie in Railway Institutes at Dinapur (LI—15-4-75), 173.

Posting of Accounts Officer as incharge in Employees Provident Fund Organisation (XLVII—20-2-75), 147.

President's Assent to Bihar Bills (L—9-4-75), 113-14.

Printing of form by R.P.E.C, Bihar, Patna, (XLVIII—27-2-75), 186.

Procedure regarding Audit of Coal Mines under NCDC and CMA (LI—23-4-75), 187-88.

Production of Sub-standard X-Ray Films in Hindustan Photo Films Manufacturing Co. (XLIX—12-3-75), 83-84.

Progress of work in Hindi in the Office of C.D.A. Patna (XLIX—7-3-1975), 194-95.

SHASTRI, SHRI RAMAVATAR—*Contd.*

Projects to control floods and increase agricultural production in Bihar (Vol. XVVIII—3-3-1975), 39-42.

Promotion of I.D.A.S. Officer of C.D.A. Patna Responsible for publication of Restricted Defence Accounts Year Book. (Vol. XLVIII—28-2-75), 199.

Promotion of Officer of Defence Accounts Department Responsible for irregularities in Recruitment of S.C. and S.T. (XLIX—14-3-75), 127.

Proposal by AIBEA regarding procedure for Loans by Nationalised Banks to Agricultural Sector (LI—25-4-75), 208—10.

Proposal for production of vital drugs indigenously (L—18-3-75), 214-15.

Proposal not to Export Coal (Vol. XLVIII—28-2-75), 15.

Proposal to close down Goods Shed at Marufganj in Patna (XLVII—18-2-75), 203—205.

Proposal to convert Tal Junction Halt into Station (L—25-3-75), 153.

Prospects of Rabi Crop (LII—28-4-75), 31-32.

Punishment to an I.A.F. employee for use of Hindi (XLIX—6-3-75), 154.

Punishment to Railway Employees before Conviction by Court (L—8-4-75), 72-73.

Punitive Transfer and Repressions intensified by Divisional Railway Authority, Dhanbad (LII—6-5-75), 176-77.

Purchase of Mica by Foreign Countries (XLIX—14-3-75), 126.

Railway employees doing money lending business in Dhanbad (LII—29-4-75), 173-74.

Railway Employees' Trade Union Leaders Dismissed for Participating in May 1974 Strike (LI—22-4-75), 145-46.

Raising of Age Limit for Recruitment and Reservation of Posts in Government Services for Family Members of Freedom Fighters (LII—7-5-75), 201.

Reinstatement of Employees not involved in sabotage and violence (XLVII—18-2-75), 83-84.

Reinstatement of substitutes of C & W and Loco Departments Dhanbad Division (LII—6-5-75), 174.

SHASTRI SHRI RAMAVATAR—*Contd.*

Remittances Abroad by Foreign Drug Firms (L—25-3-75), 154—56.

Repair of Road under the Danapur Cantonment Board (LI—18-4-75), 175-76.

Replacement of contract catering by Departmental set up at Katihar (LI—15-4-75), 72.

Report of Special audit party on ITDC (LII—2-5-75), 171-72.

Resolution adopted by All India Railway Employees Confederation at Secunderabad (L—25-3-75), 153-54.

Resolution passed by R.S.S. Organisations (LI—23-4-75), 82-83.

Revenue Earned through Sale of Platform Tickets (L—18-3-75), 216-17.

Revised pay scale of lecturers and demonstrators (XLIX—10-3-75), 163-64.

Revision of Pay Scales of Demonstrators and Tutors of Universities/Colleges (XLIX—10-3-75), 70.

Rules Governing free diet to Railway Employees (XLVIII—25-2-1975), 171-172.

Running Over of a Person at Khursopur Station on the eve of Shivratri (L—8-4-75), 162-63.

Scheme for self-sufficiency in Oil (XLIX—4-3-75), 52-53.

Service Rules for Officers and Staff of ITDC (LI—11-4-75), 117-18.

Setting up of Branches of Nationalised Banks in every police station of each district (LII—2-5-75), 167—70.

Shipping Protocol with Soviet Union (XLVII—20-2-75), 147-48.

Shortage of staff in the office of CDA Patna (L—21-3-75), 124.

Single Point Sales Tax (XLIX—7-3-1975), 193-94.

Small Newspaper and Journals published from Bihar (LII—7-5-75), 72.

Small Pox in Danapur Cantonment Board Area (LI—18-4-75), 82.

Smashing of Headquarters of 10th Battalion of Naga Underground Army in Chawainu Village in Manipur North District (LI—23-4-75), 176—78.

SHASTRI, SHRI RAMAVATAR—*Contd.*

Smuggling in Mihijam area of Santhal Pargana (Bihar) (XLIX—4-3-75), 221—23.

Spreading of Kala Azar in Bihar and other States of the country (LII—8-5-75), 210.

Submission of Memorandum by All India Bank Employees Association XLVIII—28-2-75), 89-90.

Substitutes removed on plea of Guardians' participation in strikes, Dhanbad Division (LII—6-5-75), 175.

Sugarcane Farms by Sugar Mills in U.P. and Bihar (Vol. XVVIII—3-3-1975), 212-13.

Supply of Foodgrains and other Essential Commodities to Ration Shopkeepers on Commission basis (XLIX—17-3-75), 203.

Take over of South Bihar Sugar Mill, Bihta (XLIX—17-3-75), 205.

Taking away of collection of Late Swamy Sarjanand Saraswati and Kisan Sabha by American Writer (LI—21-4-75), 104-05.

Telephone Service in Patna (L—26-3-75), 74-75.

Tenure for transfers of section officers in Eastern Command of C.D.A., Patna (XLVII—21-2-75), 132-33.

Text Books prepared by NCERT (XLIX—17-3-75), 204.

Theft of bundles of newspapers at Delhi Railway Station (XLIX—4-3-75), 144-45.

Target for Kharif production (XLVIII—4-2-75), 97.

heft of Coal from Collieries of Bharat Coking Coal Limited (LII—3-4-75), 130.

Trade agreement between India and Soviet Union (XLVII—21-2-75), 135.

Transfer of Railway Employees for Participating in May 1974 strike (LI—22-4-75), 147-48.

Transfer policy of I.D.A.S. Officer of Defence Accounts Department (XLIX—14-3-75), 127-28.

Transportation of HLL finished product (XLIX—6-3-75), 54.

SHASTRI, SHRI RAMAVATAR—*Contd.*

Unemployed agricultural graduates and scheme for their employment (XLIX—10-3-75), 160—62.

Uniform pay scales for employees working in flying clubs (XLVIII—28-2-75), 197-98.

Union formed by the employees of Danapur Cantonment Board (LI—18-4-75), 176—78.

Vice-Chancellors Meet (LII—28-4-75), 187.

Violation of foreign exchange Regulations by Concerns (LII—2-5-75), 172-73.

Violence and Sabotage Cases pending in Courts against employees of Dhanbad Division (Eastern Railway) (LII—6-5-75), 176.

Workers in Arthur Butler Co. Muzaffarpur (LI—23-4-75), 109-10.

Debates

Air Force and Army Laws (Amendment) Bill :

Motion to pass (L—25-3-75), 361—63.

Alleged Victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 376.

Appropriation (No. 2) Bill, 1975 :

Consid. (LII—29-4-75), 402—06.

B.O.H. (XLVIII—28-2-75), 226—28.

B.O.H. (XLIX—14-3-75), 219-20.

B.O.H. (L—21-3-75), 201-02.

B.O.H. (LI—25-4-75), 219—21.

D.G. 1975-76 :

Ministry of Commerce.

(LI—25-4-75), 277-78.

D.E.G. (Railways) 1972-73 (L—19-3-75), 379-80.

D.S.G. (Railways) 1975-76.

(L—19-3-75), 379-80 :

Demands for Grants (Railways) 1975-76 :

General Discussion (XLIX—17-3-75), 379—91.

SHASTRI, RAMAVATAR—*Contd.*

Demonstration by Delhi Teachers (XLV III—26-2-75), 248.

Government of Union Territories (Amendment) Bill :

Consid. (LII—6-5-75), 324—27.

Growth of Fascism in the country (Res.) (L—26-3-75), 355—59.

Loss suffered by Super Bazar, Delhi (HAH DIS) (LII—28-4-75), 346-47.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (LI—18-3-75), 306.

Supplementary Demands for Grants (General) 1974-75 :

General Discussion (L—20-3-75), 305—14.

SHASTRI, SHIV KUMAR :

Advertisement for posts of Principals for Higher Secondary Schools in Delhi (LI—21-4-75), 115-16.

China-bound Naga and Mizo Rebels (XLIX—12-3-75), 74-75.

Clearance of Transactions between India and Pakistan (Vol. XLVIII—28-2-75), 37.

Construction of fly-over at Delhi Cantt. Railway Crossing/ (LI—18-4-75), 47-48.

Cross Bar Common Control System (L—26-3-75), 204-05.

Diesel and steam Engines (XLIX—4-3-75), 63.

Facilities for Passengers at Delhi Airport (XLIX—7-3-75), 191-92.

Fall in National Income (XLIX—5-3-75), 73.

Hotels serving Indian dishes in Foreign Countries (XLIX—7-3-1975), 81.

Increase in Quota by D.D.A. of flats for S.C . and S.T. (Vol. XVVIII 3-3-75), 107.

Manufacture of Cross Bar System equipment (L—26-3-75), 204.

SHASTRI SHIV KUMAR—*Contd.*

Non-publication of special issue of Bhagirath (XLIX—17-3-75), 35.

Pathak Committee Report (L—26-3-75), 203-04.

Posts of Stenographer Grade III in Delhi Administration. (LII—7-5-75), 66.

Production Capacity of Telephone Lines (L—26-3-75), 97-98.

Qualifications for Principals of Higher Secondary Schools in Delhi. (L—7-4-75), 128-29.

Quick Services of DTC between Janakpuri and Central Secretariat (LI—10-4-75), 66.

Re-shaping of Engines produced by CLW (XLIX—4-3-75), 175—77.

Setting up of Power Projects in Private Sector. (XLIX—5-3-75), 29.

Students representation in Administration of Delhi University (XLVIII—3-3-75), 200-01.

Trunk services between Bombay-Delhi-Madras. (LI-23-4-75), 106-07.

President's Address (M) (XLVIII—26-2-75), 243—47.

SHENOY, SHRI P.R. :

Agreement with Iran for Import of raw material for fertilisers (XLVII—18-2-75), 217.

Air Serivce between Bangalore and Mangalore. (L—21-3-75), 154.

Allocation for Mangalore-Bombay Railway Line during Fifth Year Plan (XLVII—18-2-75), 216.

Amount advanced by LIC to Government of Karnataka to build Houses. (L-21-3-75), 43.

Amount Advanced by LIC to Town Municipal Council, Udipi, (L—21-3-75), 99.

Amount due by Town Municipality, Udipi due to Syndicate Bank (L—11-4-75), 153.

Amount spent on New Mangalore Harbour (XLVIII—27-2-75). 171-72.

Application of Law of Divorce to all Hindus (XLIX—4-3-75), 200-01.

SHENOY, SHRI P.R.—*Contd.*

Arrears of D. A. due to Central Government Employees (XLVII—21-2-75), 162-63.

Assistance for extra curricular activities of students in District of South Kanara. (XLIX—17-3-75), 139-40.

Assistance sought by Karnataka for implementation of Hydro Thermal Projects (XLVIII—26-2-75), 212-13.

Bangalore-Guntakal Railway Line (XLIX—4-3-75), 201-02.

Bank Frauds (XLIX—7-3-75) 11-12.

Bharat Coking Coal Ltd. a subsidiary of coal mines authority. (XLVII—20-2-75), 201.

Boeing service between Mangalore and Bombay (L—21-3-75), 164.

Branches of Scheduled Commercial Banks in South Kanara District of Karnataka (XLIX—7-3-75), 114.

Capacity utilisation of Steel Mills (LI—18-4-75), 76—78.

Cases of Misappropriation detected in Syndicate Bank (XLIX—7-3-75), 43—45.

Central Aid to Kerala and Karnataka for Development of Fisheries (Vol.—XLVIII—3-3-75), 100-01.

'Chit Fund' Institution in Karnataka (L—21-3-75), 155.

Conversion of Miraj-Hubli and Hubli-Hospet lines into Broad Gauge (L—18-3-75), 204-05.

Coir Industry in Nicobar Islands (XLIX—5-3-75), 179.

Coke Oven Batteries of Bokaro Steel Plant lying idle (XLVII—20-2-75), 188.

Companies registered in Karnataka State (XLVIII—25-2-75), 125.

Completion of Kali Hydel Project (XLIX—12-3-75), 196-97.

Concessions given by soap industries for production of Janata Soaps (LII—29-4-75), 125-26.

Construction of Adyapadi Road in South Karnara District (LII—8-5-75), 187-88.

Construction of Road between Panemangalore and Ullal (XLIX—13-3-75), 11-12.

SHENOY, SHRI P.R.—*Contd.*

Conversion of Mangolore-Hasan Metre Gauge Line into Broad Gauge Line (XLI—15-4-75), 97.

Central assistance for Sub-Plan for development of Western Ghats (XLVIII—26-2-75), 214.

Criteria for determining Central Assistance to States for development of backward areas (XLIX—5-3-75), 177.

Criteria for identification of Economically Backward areas within States (XLIX—12-3-75), 88—90.

Criteria for referring cases under MRTP Act (XLIX—4-3-75), 6.

Dasgaon-Mangalore Railway Line (L—8-4-75), 121-22.

Deepening of Karwar Harbour (XLIX—6-3-75), 149.

Delay in launching satellite instructional T.V. experiment (XLVII—19-2-75), 200.

Demand for rise in B.A. by Employees of Government of India (XLVII—21-2-75), 161-62.

Demand for Teaching Universities in Karnataka State (XLIX—10-3-75), 88.

Deposits and advances made in South Kanara District of Karnataka by Canara Bank and Syndicate Bank (XLIX—4-3-75), 107-08.

Development of Marine Products. (L—7-4-75), 27.

Direct train from Cochin to Bombay (LI—22-4-75), 137.

Dispute over use of Water from Kabini and Hemavathi Reservoirs (XLVIII—24-2-75), 68.

Distribution of levy sugar (LII—28-4-75), 180.

Dredging Operations in New Managlore Harbour (XLVII—20-2-75), 88.

Earning of Heavy Engineering Industries (XLIX—5-3-75), 175.

Earthquake in Jammu and Kashmir (LI—21-4-75), 169.

Earth work on Apta Dasgaon Line (L—25-3-75), 164-65.

Electronics Export Processing Zone in Bombay (LI—11-4-75), 187-88.

SHENOY, SHRI P.R.—*Contd.*

Essential commodities in fair price shops (XLVII—19-2-75), 201.

Establishing an Office in Bangalore for conducting T.B. Prevention Trial (L—20-3-75), 83.

Expansion and Improvement of Managlore Station (LI—22-4-75), 137-38.

Expansin of Mangalore Fertilisers and Chemicals (LII—5-5-75), 219-21.

Export of Bauxite Ore (L—11-4-75), 15-16.

Export of 'Beedies' (XLIX—7-3-1975), 161.

Export of Fish during 1974-75 (XLIX—7-3-1975), 162.

Export of Iron Ore from Karnataka Ports (LII—5-5-75), 78-79.

Export of Tiles (Vol.) (XLVIII—18-2-75), 146.

Extension of Managing Directors of Nationalised Banks (LII—2-5-75), 182.

Financial and other aid to Private Medical Colleges (LII—8-5-75), 100.

Footpath on the Railway Bridge over Chandragiri River in Kasaragod (L—18-3-75), 94.

Foreign brand names of drugs sold in India (XLVIII—25-2-75), 125-26.

Foreign Demand for Electronic Goods (XLIX—14-3-75), 14—16.

Foreign Purchase and Indigenous production of Arms by Pakistan (LI—10-4-75), 165-66.

Foreign Reserves (XLIX—14-3-75), 119.

Formulation of District Credit Plans by Nationalised Banks (LII—2-5-75), 72.

Formation of Kudremuk Mangalore Irons Ore orad with Central Assistance (XLIX—13-3-75), 111-12.

Goods purchased by USSR and Resold to other countries (LI—25-4-75), 174-75.

Government investment in Petroleum and Chemical Industries in Karnataka State (XLVIII—25-2-75), 127.

SHENOY, SHRI P.R.—*Contd.*

Gratuity to N.S.S. Personnel (L—24-3-75), 89.

Group Insurance Scheme (LII—2-5-75), 182.

Growth Centres in Backward Areas (XLIX—5-3-75), 86.

Implementation of District Plans in Karnataka (XLIX 12-3-75), 195.

Import of Raw Cashew (Vol.) (XLVIII—28-2-75), 145.

Import of Rice from Nepal (LII—5-5-75), 97.

Indian Investment in Iraqi Petroleum Industry (XLVIII—18-2-75), 90-91.

Insured Deposits and Liability of Nationalised Banks (LI—25-4-75), 175.

Iranian Investment in Exploitation of Kudremukh Iron Ore (XLVIII—21-2-75), 84.

Issue of Postal Stamp (XLIX—5-3-75), 180.

Karnataka Government Representation for Conversion of Bangalore-Mysore Line into Broad Gauge (L—18-3-75), 202-03.

Karnataka-Kerala Boundary Dispute (L—19-3-75), 39-40.

'Koragas' Tribal People in South Kanara District (XLVIII—26-2-75), 59.

Legislation to grant equal rights to women (LII—29-4-75), 203.

Letters of Intent/Licences (LII—30-4-75), 120-21.

Letter of intent to Karnataka State Industrial Development Corportion for production of Refractories (XLVIII—26-2-75), 211-212.

Linking of Kottur with Harihar by Railway line (XLIX— 4-3-75), 201.

Loan advanced by IDBI to small scale industries (LI—18-4-75), 220.

Loan asked for by Town Municipal Council Karnal from Syndicate Bank (LI—11-4-75), 153.

Loss in Extension of Bombay-Goa Steamer Service to Mangalore (L— 20-3-75), 152.

SHENOY, SHRI P.R.—*Contd.*

Loss incurred by Coastal shipping service (XLIX—6-3-75), 150-51.

Mangalore-Apta railway line (XLVIII—25-2-75), 126-27.

Meeting of Iron Ore Exporting countries held in Geneva (LI—25-4-75), 9.

Money invested by LIC in Monopoly Companies (LI—18-4-75), 342-46.

New Mangalore port Trust (XLVII—20-2-75), 189.

Opening of Primary health centers and sub-centre under minimum need based programme (L—20-3-75), 153.

P.C.Os. and post offices in Kanara District (XLVII—19-2-75), 99.

Paddy and Rice contribution to Central pool and Demand made by Karnataka (XLVIII—24-2-75), 184.

Pak response to Indian move for Normalisation of Relations (LII—8-5-75), 87-88.

Pattern of Central assistance for development of Tribal areas in fifth plan (L—26-3-75), 139-40.

Policy of L.I.C. to promote small Scale Industry (Vol.) (XLVIII—28-2-75), 1—8.

Price and sale of Imported Fertilizer (XLIX—10-3-75), 180-82.

Priority to projects to be set up in Tamil Nadu in 1975 (L—26-3-75), 9-10.

Production capacity of ICF, Madras (L—25-3-75), 63-64.

Production of bus Chassis (XLIX—12-3-75), 197.

Production of sponge iron (XLIX—6-4-75), 72-73.

Production requirement and distribution of rice in each state (XLIX—17-3-75), 140-41.

Projects undertaken for Tribal Development in fourth plan (L—26-3-75), 31-32.

Promotion of Tulu Language (LI—16-4-75), 177.

Proposal to set up Indo-Iranian Investment Corporation (XLVII—21-2-75), 162.

Purchase and sale of Goods by India in Foreign Countries (LII—2-5-74), 181.

SHENOY, SHRI P.R.—*Contd.*

Purchase of paddy and rice by co-operative societies and dealers in Karanataka (L—7-4-75), 136.

Rail link between Mangalore and Bombay (L—18-3-75), 203.

Rail link for Karwar Port with Hubli (L—18-3-75), 204.

Rajpe Airport (LI—11-4-75), 187.

Recruitment rules for employment in Canara Bank and Syndicate Bank (XLIX—14-3-75), 108.

Representation for Realignment of H.N. 17 between Gujjadi and Navanda (L—20-3-75), 154.

Representation to improve and extend railway platform of Kasaragod station (XLIX—4-3-75), 199-200.

Re-scheduling of foreign debt (XLVII—21-2-75), 57-58.

Recognition of Tulu language (LII—28-4-75), 59.

Revision Petitions under Mineral Concession Rules (LI—10-4-75), 104.

Rice and Paddy contributed by and supplied to state during 1974-75 (LI—21-4-75), 65-67.

Refining of Indigenous Crude Oil in existing refineries (LII—29-4-75), 79-80.

Regularising Konkan Railway (LII—6-5-76), 87-88.

Rise in Fares of Konkan Steamer Passenger Service (XLVII—20-2-75), 5.

Role played by L.I.C. for setting up industries in industrially backward districts (LI—18-4-75), 347-49.

Role played by nationalised banks in setting up of Industries in industrially backward districts (LI—18-4-75), 346-47.

Rural Industries Projects (L—19-3-75), 173-74.

Sanction for Fishing Harbour at Malpe, Karnataka (XLVIII—24-2-75), 183-184.

Schemes for Welfare of Women and Children for Karnataka (XLIX—17-3-75), 3—8.

SHENOY, SHRI P. R. —*Contd.*

School going children in 6-11 and 11-14 age group (XLIX—17-3-75), 141.

Scope for development of fishery in Andaman and Nicobar Islands (XLVIII—3-3-1975), 183-84.

Setting up of a Super Thermal Station in Karnataka in Fifth Plan (LII—30-4-75), 252-53.

Setting up of Broadcasting Stations in Mangalore and Brahmavar, near Udipi (LII—30-4-75), 251-52.

Settlement of ex-servicemen in Great Nicobar Island (XLVIII—27-2-75), 175—78.

Share of Government, L.I.C. and U.T.I. in Joint Industrial Units (L—9-4-75), 15—23.

Ships in Andaman and Nicobar Islands (XLVIII—27-2-75), 174-75.

Shortage of Quality Refractories in Steel Plants (XLVII—20-2-75), 189-90.

Steps taken to increase production of Sugar (XLVIII—3-3-75), 184.

Steps to increase production of Drugs (LI—22-4-75), 29—31.

Strike by Kannada Students on language issues in Kerala (XLIX—12-3-75), 196.

Sub-Plans in Fifth Plan (L—19-3-75), 174-75.

Sub Post Offices in South Kanara District (XLVII—19-2-75), 43.

Subsidy to Coastal Passenger shipping Service (L—20-3-75), 153.

Survey for New Station on Mangalore-Bombay Line (LII—29-4-75), 142.

Survey for Oil in Part of Arabian Sea touching India (L—8-4-75), 20—25.

Survey for Petroleum in Arabian Sea touching Karnataka State (XLVIII—25-2-1975), 36.

Survey to deepen New Mangalore Harbour (XLVIII—27-2-75), 172.

Taking of equity shares by Government from public and workers in public Sector undertakings (L—19-3-75), 172-73.

Trade between India and South Africa (XLIX—7-3-1975), 161.

SHENOY, SHRI P. R. —*Contd.*

Transfer of Employees of I.C.F., Madras (L—25-3-75), 164.

Treatment of 'Kudubies' of Karnataka as a Scheduled Tribes (LI—16-4-75), 72-73.

Underground drainage facilities in Fifth Plan (XLIX—17-3-75), 135.

Uniform Service Conditions in Nationalised Banks (XLVIII—28-2-75), 146-47.

Use of Cosmetics by Air-Hostesses on Duty (LI—25-4-75), 70.

Vijayanagar Steel Plant (XLIX—6-3-75), 148-49.

Water and Air Pollution by Managalore Fertilizers (XLIX—4-3-75), 79-80.

Wheat to Karnataka (LII—5-5-75), 219-20.

Wholesale and retail price of rice in different centres (L—7-4-75), 68-69.

Working Expenses of LIC (L—21-3-75), 14.

Yield of Varalakshmi Cotton in Karnataka (L—24-3-75), 208-09.

SHER SINGH, PROF. :

Irrigation project held up due to inter State dispute (XLIX—10-3-75), 16.

SHINDE, SHRI ANNASAHEB P. :

Demands for Grants, 1975-76 : Ministry of Agriculture and Irrigation (L—9-4-75), 361—78.

Damage to life and property by earthquake in Himachal Pradesh (CA) (XLIX—17-3-75), 229—44.

Procurement and pricing policy of wheat (St.) (L—24-3-75), 236-37.

Punjab Government reported refusal of permission to Food Corporation of India for wheat procurement in the State during current season (CA) (LII—28-4-75), 190, 193—96, 199-200.

Reported Destruction of Fertilisers belonging to the Food Corporation of India in a Fire at Okha (CA) (XLVIII—25-2-75), 207-08, 210, 213—19, 221.

Reported discriminatory policy in fixation of procurement price of rice (CA)

SHINDE, SHRI ANNASAHEB P.– *Contd.*

(LI—21-4-75), 207—15, 217, 220—22, 223, 226—29.

Suicide by an Employee of the Indian Council of Agricultural Research (St.) (L—19-3-75), 257—60.

SHIVNATH SINGH SHRI :

Covering of varandah by shopkeepers in Government Colonies markets (LI—21-4-75), 54-55.

Profit earned by Indian Copper Corporation (LII—8-5-75), 65-66.

Debates

D.G. (Railways), 1975-76 : (L—19-3-75), 277-80.

D.G., 1975-76 :

Ministry of Agriculture and Irrigation (LI—10-4-75), 282—89.

Finance Bill, 1975 :

Consid. (LII—30-4-75), 342—49.

President's Address : Motion of Thanks (XLVIII—24-2-75), 337—44.

Tobacco Board Bill : Consid. (XLVIII—18-2-75), 290—95.

SHUKLA, SHRI B. R. :

Activities of Awami Action Committee led by Mirwaiz Farooq (XLIX—12-3-75), 94-95.

Brand names of foreign drug firms affecting products of Indian Firms (XLIX—4-3-75), 207-08.

Central aid for construction of Sarju Pump Canal in Baharaich (XLIX—17-3-75), 94.

Centrally aided Dairies in Baharaich U.P. (LI—21-4-75), 74-75.

Coal-based Fertilizer Plants (XLVII—18-2-75), 37.

Commode Type Toilet in Trains between Conda and Baharaich (L—25-3-75), 51.

Construction of All-weather Road Bridge at Ghograghat (XLVII—20-2-75), 68-69.

Construction of Dam/Reservoir on River Rapti (LII—28-4-75), 102.

Crash Programme for Rural Employment in U.P. (L—24-3-75), 108.

Cultivable Land in Village Madhwapur, U.P. becoming Enemy Property after the Outbreak of Indo-Pak war (LI—25-4-75), 99.

SHUKLA, SHRI B. R. :—*Contd.*

Deteriorating condition of first class coaches in trains between Gonda and Baharaich (XLVII—18-2-75), 141.

Employment Scheme for unemployed persons in Rural and Urban Areas. (L—9-4-75), 1—7.

Enquiry into Antecedents of Jai Gurudeva (XLVIII—26-2-75), 90.

Experiments in Artificial Rain (LI—11-4-75), 60.

Exploratory Tube-Wells in Baharaich U.P. (XLVIII—24-2-75), 89-90.

Facilities for teaching Hindi in Asian and African countries (LI—10-4-75), 88-89.

Forest-Based Industry in Baharaich (U.P.) (XLVIII—26-2-75), 131.

Indo-Nepal settlement on Karnali Project (XLVII—19-2-75), 70.

Irrigation Project for Baharaich (L—7-4-75), 110.

Loan facilities by LIC for construction of Houses in UP. (LI—18-4-75), 248-49.

Loan Facilities for House Construction for Residential Purposes (XLVIII—3-3-75), 64.

Loaning Facilities to Agricultural Labourers in MP. (XLIX—13-3-75), 65-66.

Manufacture of sub-standard drugs by some foreign companies (XLIX—4-3-75), 206-07.

Market Borrowing by U.P. (XLIX—14-3-75), 9—13.

Non-execution of works in U.P. (XLVII—19-2-75), 191.

Non-payment of employees Provident Fund to labourers of Jorwal Sugar Mills, Baharaich (XLVII—20-2-75), 157-58.

Paper Industry in Baharaich (U.P.) (L—9-4-75), 151.

SHIVNATH SINGH, SHRI—*Contd.*

Participation by Foreign Teams in World Table Tennis at Calcutta (XLIX—6-3-75),

President's Assent to U.P. Legislation amending C.R.P.C. (L—26-3-75), 51.

Provision of irrigation facilities to Erstwhile Refugees settled in Baharaich District (XLVII—20-2-75), 157.

Rural Electrification work in District Bharaich (U.P.) (XLVII—19-2-75), 191.

Scientific Device for Advance Warning about Earthquake (XLVIII—28-2-75), 115-16.

Survey of Underground Water from Baharaich, U.P. (LII—5-5-75), 132-33.

Constitution (Amendment) Bill: (Amendment of Article 101 and 102 etc.) by Shri Priya Ranjan Das Munsi Consid. (L—21-3-75), 351—53.

Constitution (Amendment) Bill: (Amendment of article 324) by Shri R.P. Ulaganambi : Consid. (XLIX—7-3-75), 316—18.

D.G. 1975-76,—Ministry of Agriculture and Irrigation (LI—11-4-75), 265—69.

Finance Bill, 1975 : Consid. (LII—30-4-75), 355—59.

Growth of Fascism in the country (Res.) (XLIX—14-3-75), 349—53.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 277-78, 325.

Measures to remove Economic and Social, Injustices to women (Res.)—Debate adjourned (LI—11-4-75), 336—42.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res.) (LII—9-5-75), 411—17.

Railway Budget 1975-76, General Discussion (XLIX—7-3-75), 258—61.

SIDDAYYA, SHRI S.M. :

Absorption of Assistant Officers on Indian Railways (LI—15-4-75).

Allotment of quarters for office of the Parliamentary Forum for S.C. and S.T. (XLVIII—24-2-75), 99.

SIDDAYYA, SHRI S.M.—*Contd.*

Appointment of Additional Judge in Karnataka High Court (LI—15-4-75), 163.

Action taken on resolution regarding service safe-guards for Scheduled Castes and Scheduled Tribes (LI—23-4-75), 161.

Beating of a Harijan Family by Police in Khachraud Town of Ujjain District (LI—23-4-75), 159-60.

Conversion of Mysore-Bangalore Line into Broad Gauge Line during Fifth Plan (XLVII—18-2-75), 133.

Development of Bandipur Game Sanctuary in Karnataka (XLVII—21-2-75), 77-78.

Enforcement of Prohibition (XLVIII—24-2-75), 44-45.

Filling up of Class I posts Reserved for Scheduled Castes and Scheduled Tribes (LI—23-4-75), 73-74.

Filling up of Reserved Vacancies in Indian Dairy Corporation (LII—28-4-75), 77.

Government building in Delhi used by individuals, organisations and Ex-Members of Parliament (L—24-3-75), 129.

Karnataka State for Establishing Medical University in Bangalore (L—20-3-75), 110.

Legal Aid to the Poor (XLVII—18-2-75), 30-31.

Memorandum submitted by Parliamentary Forum for S.C. & S.T. (XLVII—19-2-75), 1—3.

Minimum Wages for Agricultural Labourers (XLVII—20-2-75), 78-79.

Number of Posts in the Ministry of Tourism and Civil Aviation (LI—25-4-75), 80.

Promotions in Income Tax Department (LI—18-4-75), 219-20.

Qualifications of Lecturers in Central Universities (LI—21-4-75), 88—90.

Rearrangement of Plan Priorities in view of increase in costs and paucity of Financial Resources (XLVII—19-2-75), 49.

SIDDAYYA, SHRI S.M.—*Contd.*

Recognition of Associations of Scheduled Castes Scheduled Tribes Government Employees (XLIX—5-3-75), 98

Reservation for S.Cs. and STs. in IAS, IPS, IFS, and Indian Forest Service and other Central Services (LII—7-5-75), 60.

Reservation in Teaching Posts by Delhi University (L—24-3-75), 36—38.

Reservation quota for promotion to senior scale posts in Personnel Department (LI—15-4-75), 107.

Reservation Rules for promotion to grade of Section Officers (L—8-4-75), 95-96.

SC & ST in Jessop Co. Calcutta (LI—23-4-75), 160.

Scheduled Castes and Scheduled Tribes temporary employees in the Ministry of Law, Justice and Company Affairs. (LII—6-5-75), 106.

Schemes for welfare of women and children for Karnataka (XLIX—17-3-75), 6.

Seniority List of Assistant Executive Engineers of M.E.S. (LII—8-5-75), 99-100.

Shifting of Office of Commissioner for Scheduled Castes and Scheduled Tribes (L—26-3-75), 20-21.

Social Reforms for S.C. & S.T. Women during International Women's Year (LII—5-5-75), 103.

Supersession of SC ST and other TTEs (LI—22-4-75), 74-75.

Temporary posts of Class I, II, III and IV in the Ministry of Finance (LI—25-4-75), 210-211.

Temporary Posts in the Ministry of Law, Justice and Company Affairs (LII—29-4-75), 90.

Vijayanagar Steel Plant (L—20-3-75), 32.

SIDDHESHWAR PRASAD, PROF.:

Fixing of the maximum borrowing limit of Gujarat Electricity Board (Res.) (L—25-3-75), 363—65.

Fixing of the maximum borrowing Limit of Gujarat Electricity Board (Res.) (L—25-3-75), 363—65, 373—75

SINGH, SHRI VISHWANATH PRATAP :

Demands for Grants 1975-76, Ministry of Commerce (LI—22-4-75), 320—55.

Indian Tariff (Amendment) Bill: Consid. (XLVIII—18-2-75), 264—66, 281—84.
Motion to Pass, as amended (XLVIII—18-2-75), 286.

Tobacco Board Bill: Consid. (XLVIII—18-2-75), 287—90.

Tobacco Board Bill Consid. (XLVII—28-2-75), 273—82.

SINHA, SHRI C.M :

Air India Personnel arrested or charge sheeted for Smuggling (XLIX—7-3-75), 95—97.

Andhra Pradesh Government for Speedy Electrification of Madras Vijayawada Section (L—18-3-75), 117-18.

Breakdown of Rationing System in Greater Calcutta due to strike by the Employees of Food Corporation of India XLVIII—3-3-75), 127-28.

Cancellation of import orders by S.T.C. (XLIX—14-3-75), 93.

Delivery of Scooters without spare tyres and tubes (XLVIII—26-2-75) 74-75.

Difficulties Faced by Durgapur Chemicals Limited in getting Technical Assistance for Repairs (L—18-3-75), 117-18.

Introduction of Joint Sampling of Coal at Various Collieries (XLIX—5-3-75), 71.

Penalty Clause in Agreement with Bell Telephones (L—19-3-75), 111.

Research on Production of Drugs from Coke oven gas (XLIX—12-3-75), 36-37.

Set bakk to Industrial Production due to Curbs by Central Excise Collectorate (XLIX—14-3-75), 198-99.

Stalemate in Nylon Spinning Industry (XLIX—4-3-75), 78.

Technique developed by Defence Scientists of Kanpur for turning Ordinary Graphite into Diamond (XLVIII—27-2-75), 124-25.

SINHA, SHRI NAWAL KISHORE :

Faulty Mining of Iron Ore by Private Parties (XLVIII—27-2-75), 12.

SINHA, SHRI NAWAL KISHORE—*Contd.*

Import of Television Picture Tubes from Poland and other Countries (L—19-3-75), 41—43.

Minimum statutory price of sugarcane recommended by Agricultural Prices Commission and other recommendations (XLIX—10-3-75),

Priority to Projects to be set up in Tamil Nadu in 1975 (L—26-3-75), 8.

Steps taken under SFDA and MFAL scheme in West Bengal (XLVIII—3-3-75), 10-11.

Debates

Budget Railway 1975-76 :—
General Discussion (XLIX—6-3-75), 263—67.

D.G. 1975-76, :—
Ministry of Agriculture & Irrigation (LI—11-4-75), 272.

General Budget, 1975-76 :—
General Discussion (XLIX—10-3-75), 336—39.

Incident at Allahabad High Court (St.) (L—18-3-75), 369.

SINHA, SHRI R. K. :

Loan advanced by LIC for Development Projects in Faizabad District of U.P. (XLVIII—28-2-75), 84-85.

Debates

Reported unearthing of racket in soiled notes conversion in Reserve Bank of India (CA) (XLVIII—27-2-75), 219—25.

SINHA, SHRI SATYENDRA NARAYAN :

Capital raised by Coal Companies (XLIX—7-3-75), 49.

Debit/Credit Balances of Management of Cooking Coal Mines (XLIX—12-3-75), 50.

Debates

Budget Railways 1975-76 :—
General Discussion (XLIX—6-3-75), 257-62.

General Budger 1975-76 :
General Discussion (XLIX—12-3-75), 340-46.

SOHAN LAL, SHRI T. :

Free Legal Assistance and Advice to Labourers and Poor people (L—8-4-75), 10-11.

National Conference on Tall Buildings (LII—5-5-75), 35-36.

SOHAN LAL, SHRI T.—*Contd.*

Debates

Hindu Marriage (Amendment) Bill, (Amendment of Section 13 & 15) by Shri Madhua Limaye :
Consid. (LII—2-5-75), 315—20.

Reported Police atrocities in Jama-Masjid Area Delhi (Dis.) (XLVIII—19-2-75), 334-36.

SOKHI, SARDAR SWARAN SINGH :

Accident in Ammonia Plant of Rourkela Steel Plant (XLVIII—20-2-75), 131-32.

Advance Reservation for Passengers in Trains (LII—29-4-75), 134-35.

Agreement with Iraq for supply of Crude Oil (XLVII—18-2-75), 10-12.

Air Service between Calcutta and Jamshedpur (L—21-3-75), 48.

Alleged supply of sub-Standard Materials to Durgapur Steel Plant by a British Firm (LI—10-4-75), 100.

Amendment of Election Laws (LII—29-4-75), 25-28.

Attack on Chandmari Colliery of Bharat Cocking Coal Ltd. (XLIX—5-3-75), 57.

Attack by jewist terrorists on India House at New York (XLVII—20-2-75), 132-33.

Ban on Publishing Articles and photographs of Riots in Jama Masjid area (XLIX—12-3-75), 211—13.

Bokaro Hotel in Bokaro Steel Plant (L—20-2-75), 88.

C.L.W. running below rated Capacity (XLIX—4-3-75), 83-84.

Cancellation of an Export Permit by Canada for Shipment of Nuclear Equipment to India (XLVII—19-2-75), 114.

Cash and Jewellery seized from Bank Lockers in Calcutta (XLIX— 14-3-75), 54-55.

Causes of fire in wagons of Gas-cylinders at Sarai Rohilla Station (LII—6-5-75), 160.

Central aid for Dairy Farms in Blocks (LI—21-4-75), 79.

SOKHI, SARDAR SWARAN SINGH—*Contd.*

Central Assistance to Bihar for Construction of National Highway Projects (XLVII—20-2-75), 38-39.

Closure of Martin Light Railway's section in Bihar (XLVIII—25-2-75), 172.

Collision between oil taker and Cargo ship at Bombay Harbour (XLIX—6-3-75), 116-17.

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-75), 202.

Compensation to jobless coal miners of Hazaribagh Districts (LII—8-5-75), 157.

Contractors' refusal to do work on Underground Railway in Calcutta (LI—15-4-75), 83.

Contracts with friendly countries to extend Technical Assistance (XLIX—7-3-75), 50.

Conversion into high grade Iron Ore of over burden removed from iron Ore Mines (LII—8-5-75), 158.

Cultural agreement signed with foreign countries (XLVIII—24-2-75), 198-99.

Declaration of Guru Gobind Singh Ji's Birthday as a National Holiday (XLVIII—26-2-75), 123.

Decline in the Export of Indian Goods in USA (LI—18-4-75), 276-77.

Demand by Cane Growers in U.P. to raise cane price (XLVIII—24-2-75), 126.

Demand for Indian Jute goods in the world market (XLVIII—28-2-75), 173-74.

Demand for Nationalisation of Digboi Refinery (L—8-4-75), 44-45.

Demand for take over of the India Ltd. (L—8-4-75), 143.

Demonstration before Bangladesh High Commission in New Delhi (XLIX—6-3-75), 55.

Destruction of Historical Documents (XVIII—24-2-75), 61—63.

Development of Lapso Kyanite Mines in Bihar (LII—8-5-75), 106-07.

Development of Hydel Potential Power Generation (XLIX—5-3-75), 173.

SOKHI, SARDAR SWARAN SINGH—*Contd.*

Development of Science and Technology in 1974 (XLVII—19-2-75), 115.

Discussion between Defence Ministers of India and Poland (XLIX—13-3-75), 80.

Dowry Prohibition Act (XLIX—4-3-75), 229.

Durgapur Steel Plant (XLVIII—27-2-75), 7.

Eradication of Malaria and other Communicable Diseases (XLIX—13-3-75), 149-50.

Exchange of diplomats between India and Pakistan (XLVIII—27-2-75), 141.

Excise Duty on Films (LI—25-4-75), 52-53.

Export of Iron Ore to Iran (XLVIII—27-2-75), 51.

Export of Scooters (L—19-3-75), 170-71.

Export of Sugar during 1975-76 (XLVIII—28-2-75), 134-35.

Export of wagon, equipment to Brazil (L—21-3-75), 108.

Fall in value of rupee in relation to Rouble (XLVIII—28-2-75), 172.

Faults with design'ng of Durgapur Fertilizer Plant found by Italian Export Team (LI—15-3-75), 188.

Fire in a P & T Office in Patna (LI—23-4-75), 51.

Fire in Toera Colliery in Kuju Coal-fields in Hazaribagh District (L—19-3-75), 171.

Fresh Small Pox cases in Bihar (XLVII—20-2-75), 129—31.

Functioning of Telephone Echange at Jamshedpur (L—9-4-75), 53-54.

Generation of Power at Patratu Thermal Power Station (L—19-3-75), 37.

Grievances of loyal railway workers pending with Railways (LII—6-5-75), 172.

Harassment to Members of Indian Hockey Team by Customs Officials (LI—18-4-75), 15—17.

Implementation of laws enacted by Parliament (LI—22-4-75), 71.

SOKHI, SARDAR SWARAN SINGH—*Contd.*

Import of Crude Oil (XLVII—18-2-75), 107-08.

Import of Foodgrains (XLVIII—24-2-75), 81-82.

Import of Oil from Abu Dhabi (L—8-4-75), 147-48.

India's Foreign Exchange Reserves (XLVII—21-2-75), 159-60.

India's Foreign Exchange reserves (XLVII—21-2-75), 173.

Indo-Iraq Agreement in the field of Science and Technology (L—26-3-75), 39-40.

Indo-Poland agreement for Development of Jharia Coal Fields in Bihar (XLVII—19-2-75), 48.

Indo-Soviet Agreement on Scientific Cooperation (LI—16-4-75), 143-44.

Investigation into attack on Chief Justice of India (LI—16-4-75), 171-72.

Labour Relations in Railways (XLVIII—25-2-75), 38.

Loan to small scale industries by Nationalised Banks (LII—9-5-75), 121—23.

Loss suffered due to Port and Dock Workers' Strike (XLVII—20-2-75), 133-34.

Losses suffered by Mokameh-based Wagon Factory (XLVII—19-2-75), 115.

Low Production in CIW due to lack of Funds (L—18-3-75), 116-17.

Meeting of Eastern Zonal Chief Ministers on Law and Order in States (XLIX—5-3-75), 116.

Morton Confectionary Factory Marhowarah (Bihar) (LII—7-5-75), 39.

Nationalisation of Sugar Mills(XLVIII—3-3-75), 75.

New Board Gauge line to be constructed in Bihar during 1975-76 (LII—29-4-75), 133.

Offer from Bulgaria to set up Agro-Industrial Complex (XLVIII—3-3-75), 164.

Oil Deposits in coasts of Andaman and Gujarat (XLIX—4-3-75), 77.

SOKHI, SARDAR SWARAN SINGH—*Contd.*

Oil deposits in Orissa Coast (XLIX—4-3-75), 184.

Overproduction in Coca-Cola Bottling plants (XLIX—5-3-75), 11.

P & T Advisory Committees in Bihar (L—26-3-75), 125-26.

Payment of Registration Fee for Births and Deaths to NDMC Staff (XLIX—13-3-75), 101.

Petition Challenging Conservation of Foreign Exchange and Prevention of Smuggling Activities Act (XLVIII—28-2-75), 135-36.

Policy of L.I.C. to Promote Small Scale Industry (XLVIII—28-2-75), 7.

Post and Telegraph Advisory Committees in Bihar (XLIX—12-3-75), 70.

Power Shortage in Calcutta (LI—16-4-75) 57.

Production and import of dyeing chemicals (LII—6-5-75), 38-39.

Proposal to set up 'No Star' Hotels at Rajgir, Jamshedpur, Patna and Ranchi (XLVIII—28-2-75), 47.

Purchase of Jaguar Aircraft from Britain (LI—10-4-75), 171-72.

Raids by Income Tax Authorities on bank officials (LII—2-5-75), 51-52.

Raising Interest on Employees' Provident Fund (XLIX—13-3-75), 148-49.

Request for Financial Assistance to Bihar for 1975-76 Plan (XLVII—19-2-75), 114.

Revised Scale for Engineering Store Inspectors (L-18-3-75), 116-17.

Revival of smuggling activities (XLVII—21-2-75), 106.

Riots in Adivasi areas in Bihar and other States (XLVIII—26-2-75), 11 4—16.

Sale of Smuggled Goods (LI—25-4-75), 155-56.

Scheme for Welfare of Women and Children (LII—28-4-75), 54.

Schemes for welfare of women and children for Karnataka(XLIX—17-3-75), 6.

Setting up of an Atomic Power plant in Eastern India (L—9-4-75), 174.

SOKHI, SARDAR SWARAN SINGH—*Contd.*

Shifting of Head Office of Bharat Cocking Coal Ltd. from Dhanbad to Calcutta (XLVIII—26-2-75), 45.

Shortage of cooking gas in Bihar and other States (LI—22-4-75), 168.

Shortage of working funds faced by public and private sector Undertakings (XLVII—21-2-75), 60—62.

Status of Chandigarh (XLVII—26-2-75), 44-45.

Strike by Supervisory staff of State Bank of India (LI—11-4-75), 50.

Supply of confidential/secret information to Foreign Countries by Defence Personnel (LI—18-4-75), 93-94.

Talks with U.S.S.R. about Changing Rouble Value (LI—11-4-75), 138.

Take-over of wheat trade (L—7-4-75), 61-62.

Thefts in Samastipur-Delhi Express Train (LI—22-4-75), 171.

Theft of Coal from Collieries of Bharat Cocking Coal Limited (LII—30-4-75), 130.

Trade deficit during 1974-75 (XLVII—21-2-75), 159.

Train accident on Patrapu-Barkakana Section (LI—22-4-75), 168-69.

Train accident on Tata-Muri-Barkakana Section (LI—22-4-75), 169- 71.

Urdu Dictionary 'Farhang Asafia' (LII—28-4-75), 142.

Wearing of Crash Helmets by Sikhs in U.K. (L—20-3-75), 37.

Debates

Air Force and Army Laws (Amendment) Bill: as passed by R.S.
Consid. (L—25-3-75), 349—50.

D.G. 1975-76:

Ministry of Industry and Civil Supplies (LII—28-4-75), 267—71.

Demands for Grants, 1975-76:

Ministry of Defence (LI—21 4-75), 287-88.

Disapproval of the Air Force and Army laws (Amendment) Ordinance (Res.) (L—25-3-75), 349-50.

Dowry Prohibition Act (HAH DIS.) (LI—11-4-75), 368-369, 378.

SOKHI, SARDAR SWARAN SINGH—*Contd.*

Finance Bill, 1975:
Consid. (LII—5-5-75), 313—16.

General Budget, 1975-76:
General Discussion (XLIX—13-3-75), 365—67.

Hindu Marriage (Amendment) Bill: (Amendment of Sections 13 & 15) by Shri Madhu Limaye.
Consid. (LII—2-5-75), 321-22

Loss suffered by Super Bazar, Delhi (HAH Dis.) (LII—28-4-75), 348-49.

Railway Budget, 1975-76:
General Discussion (XLIX—7-3-75), 280—83.

SOLANKI, SHRI SOM CHAND:

Actual Users/Replenishment Import Licences to Bottling Plants of Coca Cola (L—26-3-75), 172—74.

Canalised Items of Drugs Imported by S.T.C. (L—18-3-75), 132-33.

Capital of Vazir Sultan Tobacco Ltd. (L—9-4-75), 135-36.

Check on profits of foreign Cigarette manufacturing Companies (L—9-4-75), 132-33.

Civil Aerodrome, Ahmedabad (LII—9-5-75), 20-21.

Composition of Development Council for Drugs (LII—6-5-75), 50—52.

Cost structure of Cigarette Industry (LII—7-5-75), 55.

Criteria followed by B.I.C.P. on Capital of Industries (LI—15-4-75), 45.

Decline in Export of Steel Tubes and Steel Pipes (L—21-3-75), 41.

Demand for more foodgrains for Gujarat (XLVIII—24-2-75), 6.

Drugs and Pharmaceuticals Raw Materials canalised during Fourth Plan (LII—6-5-75), 139-40.

Final Report of Hathi Committee (LI—15-4-75), 57.

Final Report of the Hathi Committee (LI—15-4-75), 173.

Formulation Capacities of M/s. Roche and Borroughs Welcome for certain drugs (LII—6-5-75), 140—43.

SOLANKI, SHRI SOM CHAND—*Contd.*

Fresh Capital Raised by Companies (XLIX—7-3-1975), 45-46

Imports by Coca Cola Export Corp. (LII—9-5-75), 157-58.

Import of Glybenclamide (L—8-4-75), 49—52.

Import of Welding Equipment for setting up of Units to Manufacture Steel Pipes and Tubes. (LI—23-4-75), 58—60.

Indirect Expansion of Producting Capacity by Foreign Cigarette Manufacturing Companies (L—9-4-75), 50-51.

Industrial Licences Granted to I.D.P.L. (L—18-3-75), 195.

Industrial Licences Issued to Hindustan Antibiotics Limited (L—18-3-75), 133—36.

Manufacture of Formulation without Approval by certain Drug Firm (L—18-3-75), 87-88.

Over invoicing and under invoicing in export and import by Coca Coja Export Corporation. (LI—11-4-75), 38.

Permission to Indianise capital of India Tobacco and Vazir Sultan. (LI—11-4-75), 131—33.

Production of M/s. Indofil (LII—2-94-75). 68-72.

Profits earned by certain Foreign Drug Firms in 1972 (L—25-3-75), 58-59.

Profits earned by certain Foreign Drug Firms in 1973 (L—25-3-75), 147-48.

Questions referred to Hathi Committee (LI—22-4-75), 116.

Recommendations of Hathi Committee on new technology for drug industry (LI—22-4-75), 115-16.

Recommendations of Hathi Committee on Quality Control of Drugs (LI—22-4-75), 47-48.

Recommendation of Hathi Committee on take over of foreign Drugs Firms (LI—15-4-75), 151.

Recommendation of Hathi Committee on take over of Foreign drug Companies (LI—15-4-75), 160.

Recommendations of Hathi Committee regardig reduction in prices of drugs (LI—22-4-75), 190.

SOLANKI, SHRI SOM CHAND—*Contd.*

Recommendations of Hathi Committee regarding supply of essential drugs to consumers (LI—22-4-75), 115.

Recording of Coca Cola with D.G.T.D. (LI—16-4-75), 53-54.

Reference of Bon Acid to Tariff Commission (LII—29-4-75), 115-16.

Remittances by Coca Cola Export Corporation. (LII—7-5-75), 94.

Shareholders capital for drug firms (LII—29-4-75), 115-16.

Steel Tubes and Pipes (L—19-3-75), 51-52.

Taking possession of Bungalow of Technical Director of Coal Mines Authority (XLIX—12-3-75), 46.

Technical know-how in Cigarette manufacturing Industry (LII—30-4-75), 138—40.

Use of international brand names by Cigarette Cos. in domestic market (L—9-4-75), 133—135.

Users of Coca Cola Trade Mark (L—26-3-75), 46-48.

World Tour by M.Ds. of IDPL and HAL (L—18-3-75), 137-38.

SOMASUNDARAM, SHRI S.D. :

Auction of rejected surgical instruments by I.D.P. L. (LI—15-4-75), 42.

C.P.W.D. Assistant Engineers and Executive Engineers serving in the same Regions (LI—21-4-75), 130-31.

Engineers posted in Andaman and Nicobar Islands (Vol.—XVVIII—3-3-1975), 125-26.

Firms manufacturing surgical instruments (LI—15-4-75), 113.

Formation of separate cadre for Engineering Graduates (L—7-4-75), 63-64.

Installed Capacity of Genrators at port Blair (XLIX—12-3-75), 58-60.

Levy on Powerlooms (L—21-3-75), 47.

Loss of shipping cargo at Andamans (XLVIII—27-2-75), 120-21.

Officers Posted in Andamans (Vol.—XLVIII—28-2-75), 53-54.

SOMASUNDARAM, SHRI S.D.—*Contd.*
Power Failure at Port Blair (XLVII—19-2-75), 52.

Promotion on *ad hoc* basis of Assistant Engineer Class II in C.P.W.D. (L—24-3-75), 59-60.

Regional Engineering College at Thiruchirapalli (L—24-3-75), 47-48.

Reversion of C.P.W.D. Engineers (LI—21-4-75), 129-30.

Selection of Indian Engineers for Iranian Government (XLVIII—27-2-75), 38-39.

Seniority of Assistant Engineers Class II in C.P.W.D. (XLVIII—24-2-75), 84-85.

Special allowances paid to Engineers posted to Audamans (XLIX—5-3-75), 60.

Use of Language in Judgement of High Courts (LI—16-4-75), 45-46.

Debates

Statement in relation to the State of Jammu & Kashmir (M) (XLIX—4-3-75), 313-15.

STEPHEN SHRI C. M.:

A letter alleged to have been written by Employees of HINDALCO to President of Hindalco (QOP) (LII—8-5-75), 241—49—, 252—56.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 354—56, 455—56, 481—90, 585—86.

Constitution (Amendment) Bill (Amendment of Article 101 and 102 etc.) by Shri Priya Ranjan Das Munsi Consid. (L—21-3-75), 347—51.

Constitution (Amendment) Bill (*Amendment of article* 324) by Shri R. P. Ulganambi Consid. (XLIX—7-3-75), 3111—16.

Maintenance of Internal Security (Amendment) Bill Int. (LII—7-5-75), 298-304, 312—14, 325-26, 335—39, 341-42, 356—70.

President's Address :

Motion of Thanks (XLVIII—20-2-75), 221—40.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence (L—18-3-75), 302-03.

STEPHEN, SHRI C. M.—*Contd.*
Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries (N) (L—8-4-75), 389—96.

Writ Petition re. president Order for Withdrawal of certain amounts for the Consolidated Fund of Union Territory of pondicherry (Under Rule 377) (XLVIII—25-3-75), 229.

SUBRAMANIAM, SHRI C.:

Appropriation (No. 2) Bill, 1975.
Int. (LII—29-4-75). 393-94.
Consid. (LII—29-4-75), 411—19.
Motion to pass (LII—29-4-75), 420.

Appropriation (Vote on Account) Bill, 1975 :
Int. (XLIX—14-3-75), 307.

Consid (XLIX—14-3-75) 308.
Motion to pass (XLIX—14-3-75), 309.

Budget Genral, 1975-76 :

Presented (XLVIII—28-2-75), 297—336.

Budget Nagaland, 1975-76 :

Presented (L—24-3-75), 331—34.

Companies (Temporary Restrictions on Dividends) Amendement Bill : Int. (LII—5-5-75), 256.

Companies (Temporary Restrictions on Dividends) Amendment Bill :
Int. (LII—5-5-75), 256—310.

Companies (Temporary Restrictions on Dividends) Amendment Bill Consid. (LII—6-5-75), 270—74, 310—17.
Motion to pass (LII—6-5-75), 318.

D.S.G. (Nagaland) 1974-75 :
Statement presented (L—24-3-75), 335.

Finance Bill, 1975 :

Consid. (LII—30-4-75), 270—89.

Finance Bill 1975.

Consid. (LII—5-5-75), 317—42.

Consid. (LII—5-5-75), 343—70.

Motion to pass, as amended (LII—5-5-75), 370, 380.

Finance Bill, 1975 :
Consid. (LII—5-5-75), 343—70.
Motion to pass (LII—5-5-75), 370.

SUBRAMANIAM, SHRI C. : *Contd.*

General Budget, 1975-76 :

General Discussion (XLIX—14-3-75), 247—82.

Question of privilege *Re.* a letter alleged to have been written by Employees of Hindalco to the President of Hindaloo (LII—5-5-75), 245—49.

Reported unilateral revalution of Rouble Rupee exchange rate by the State Bank Bank of U.S.S.R. (CA) (L—20-3-75), 163-64, 167—72, 175-76, 181—83.

SUBRAVELU, SHRI :

Demands for Grants 1975-76 :

Ministry of Agriculture and Irrigation (L—9-4-75), 311—18.

SUDARSANAM, SHRI M. :

Demands for Grants, 1975-76 :

Ministry of Commerce (LI—21-4-75), 342-43.

Demands for Grants 1975-76 :

Ministry of Commerce (LI—22-4-75), 264—69.

General Budget 1975-76 :

General Discussion (XLIX—13-3-75), 343—46.

SURYANARAYANA, SHRI K. :

Effect of shortage of Chemical Fertilisers on Current Rabi and Kharif output (LII—5-5-75), 4-5.

Issue of Licences to Big Houses for expanding Sugar Production (LII—29-4-75), 23.

New Sugar Factories (LII—5-5-75), 58-59.

Railway overbridges and underbridges in various zones (LII—6-5-75), 61-62.

Debates

Demands for Grants, 1975-76 :

Ministry of Agriculture and Irrigation (L—7-4-75), 340—47.

Finance Bill, 1975 :

Consid. (LII—30-4-75), 350—55.

Finance Bill, 1975 :

Motion to pass (LII—5-5-75), 372.

Finance Bill, 1975 :

Motion to pass as amended : (LII—5-5-75), 372.

Tobacco Cess Bill :

Consid. (LII—5-5-75)382-83.

Tobacco Cess Bill :

Consid. (LII—5-5-75), 382-83.

SWAMINATHAN, SHRI R.V. :—

AID from USA (L—21-3-75), 86.

Accumulation of Naphtha in Fertiliser Factories (XLVII—18-2-75), 121-22.

Anti Indian Activities by China from Nepalese Soil (LI—10-4-75), 119-20.

Appalling Conditions of Hospitals in India (XLVIII—27-2-75), 125.

A.R.C. proposal for settlement by mediation of inter state water dispute (LII—5-5-75), 231-32.

Accumulation of Stocks of uncleared Coarse grains at Stations in Tamil Nadu (LI—22-4-75), 71-72.

Additional Irrigation Potential during 1st year of Fifth Plan (LII—5-5-75), 164—66.

Bonus to Paddy Growers (XLVIII—3-3-1975), 101-02.

Central Team for Drought Hit Tamil Nadu (XLVIII—24-2-75), 17.

Commonwealth Conference (XLIX—6-3-75), 65.

Concept of Package approach to Agriculture Extension (L—7-4-75), 77-78.

Concern regarding attack on Chief Justice of India (LI—16-4-75), 33-34.

Conference of Ministers of Civil Supplies of States in December, 1974 regarding distribution plan (XLVII—19-2-75), 177.

Crash Plans to locate sub-soil Water (LI—21-4-75), 41.

Credit Needs of Industries (LI—23-4-75), 156-57.

Crisis faced by Handloom Weavers [(LI—18-4-75), 309.

Death of Disons in periyar wild Li R Sanctuary (L—7-4-75), 17.

Decline in profits of I.O.C. despite increase in turn over of production (XLVII—18-2-75), 70-71.

Delay in Delivery of Letters (LII—30-4-75), 226.

Deposits raised by private companies (XL VII—21-2-75), 202.

Disbanding of Indo-U.S. Joint Commission (LII—8-5--75), 199-200.

Dispute over use of Water from Kabini and Hemavathi Reservoirs (XLVIII—24-2-75), 68.

WAMINATHAN, SHRI R.V.—*Contd.*

Division of O & N G C into Five Separate Divisions (XLIX—4-3-75), 185-86.

Drilling oil from Third Well in Bombay High (XLVIII—25-2-75), 133.

Drought Relief to States (LII—9-5-75), 233.

Election to State Assemblies (LI—15-4-75), 55.

Expansion of Neyveli Lignite Projects (LI—16-4-75), 139-40.

Explosion of Cooking Gas Cylinders in Wagons at Sarai Rohilla (LII—6-5-75), 44.

Explosion of Handgrenade in Bareilly (LI—18-4-75), 162-63.

Export Earnings from petroleum Products (LII—29-4-75), 152-53.

Facilities to Farmers at Door Step (XLVIII—3-3-1975), 174-75.

Fall in Prices (LI—25-4-75), 198.

Fifteen Year Perspective Plan for Agricultural Development and Production (LII—30-4-75), 128-29.

Financial assistance from U.K. (XLVII—21-2-75), 147-148.

Fixation of Wheat procurement Target (LI—21-4-75), 192.

Food approved under World Food Programme (LI—21-4-75), 193-94.

Foreign Aid in 1974-75 (XLVIII—28-2-75), 186.

Foreign aid in 1975-76 (CLI—18-4-75) 239.

Foreign Exchange Remittance Racket unearthed in Bombay(LI-16-4-75)144—45.

Forest Development.(LII—28-4-75), 178.

Generation of Power in Current Year (XLVII—19-2-75), 183.

Growth of Black Money (LII—2-5-75), 156.

SWAMINATHAN, SHRI R.V.—*Contd.*

Impact of shortage of Aluminium on National Economy (LII—8-5-75), 74-75.

Implementation of Agreement with USSR for import of fertiliser (LI—11-4-75), 57-58.

Import of Foodgrains (XLVIII—24-2-75), 81-82.

Improvement in Coal Supply to Railways in 1975 (XLIX—4-3-1975), 120-21.

Improvement in Indian Economy as a result of Credit Squeeze (LII—9-5-75), 234.

Incentives to Exporters (LI—25-4-75), 85.

India's Share in Tourism Revenue (XLIX—7-3-1975), 168-69.

Indian Coaches Shipped to Phillippines (LII—2-5-75), 133.

Indo-Polish Joint Commission (XLVII—20-2-75), 173.

Indo-Soviet Agreement on Scientific Cooperation (LI—16-4-75), 143-44.

Indo-Soviet Trade Talks (XLIX—7-3-1975), 100.

Indo-U.S. Relations (XLVII—20-2-75), 151-52.

Indo-U.S.S.R. Radio Link (LI—23-4-75), 155-56.

Introduction of New Trains during the months of March to May, 1975), (LI—22-4-75) 171-72.

Labour dispues pending in High Courts and Supreme Court (LI—15-4-75 49.

Law Commission's Suggestion to Abolish Court Fees. (LII—6-5-75), 78-79.

Legislation on Prevention of Beggary (LII—26-4-75), 60.

Loan for World Bank to Boost fertiliser output (LII—2-5-75), 54.

Loans to State Housing Board of Tamil Nadu (LII—28-4-75), 86.

Losses made up by Indian Airlines and Air India (XLIX—14-3-75), 97.

Market survey in France for export of Diesel Engines and Electronic Apparatus (LI—11-4-75), 108-09.

Meeting of State Education Ministers (L—7-4-75), 85.

SWAMINATHAN, SHRI R. V.—*Contd.*

Meeting with Representatives of States on Climate of violence (LII—30-4-75), 223-24.

More Aid for Drought Affected areas of Tamil Nadu (LI—21-4-75), 177.

Movement of foodgrains in drought affected areas in Tamil Nadu (LI—15-4-75), 143.

National Children Board (Vol. XLVIII—3-3-1975), 175-76.

New Railway Lines in Tamil Nadu (LI—15-4-75), 145.

News Report Captioned India in Secret Cartel to Share Exports (LII—2-5-75), 206.

New training programme by Industrial Finance Corporation (XLVII—21-2-75), 112-113.

Non-Aligned Conference held in Dakar February, 1975 (Vol. XLVIII—28-2-75), 187-88.

Non-availability of drilling equipment for oil exploration (XLVII—18-2-75), 82.

Oil exploration in Tamil Nadu (LI—22-4-75), 172-73.

Opening of Suez Canal to Shipping (LII—8-5-75), 218.

Participation of India in the Conference on Energy and Economic matters (LII—8-5-75), 127-28.

Plan prepared by Tamil Nadu for doubling its per capita Income (LI—16-4-75), 189-90.

Preparatory Meeting of Oil Producing and Consuming Nations in Paris (LII—8-5-75), 73-74.

Procurement of Rice by States (LII—28-4-75), 177.

Production at Haldia Refinery (XLVIII—25-2-1975), 132-133.

Production of tractors by HMT at Pinjore (XLVIII—26-2-1975), 72.

Proposal for manufacture of Indigenous Warships (LI—18-4-75), 162.

Proposal to Check Consumption of Petroleum Products (XLVII—18-2-75), 120-21.

SWAMINATHAN, SHRI R. V.—*Contd.*

Proposal to set up a Fertilizer Commission for Development of Fertilizer Industry (XLVII—18-2-75), 120-21.

Prospects of oil in Tamil Nadu (LII—6-5-75), 199-200.

Providing links for S.I.T.E. (L—9-4-75), 100-01.

Purchase of Aircraft by Indian Airlines (XLIX—7-3-1975), 148.

Quick Postal Service (LII—30-4-75), 225-26.

Railway accidents during March 1974 and 1975 (LI—22-4-75), 172.

Recasting of Fifth plan for Tamil Nadu (LII—7-5-75), 5-11.

Recasting of Science and Technology Plan (XLVIII—26-2-75), 173-74.

Recommendations of Sugar Enquiry Commission (Vol. XLVIII—3-3-1975), 184-86.

Recommendation of the Hathi Committee on manufacture of Adulterated Drugs (LII—29-4-75), 187-88.

Re-instalement of Railway Employees in Tamil Nadu State (LI—15-4-75), 144.

Reported Interview of U.S. Ambassador to India (LI—18-4-75), 34.

Request from Tamil Nadu to Andhra pradesh and punjab for Supply of rice (XLVIII—24-3-75), 86.

Results of modernisation of rice mills by F.C.I. (XLVIII—24-2-75), 223-224.

Review of the Drug Price Control Order 1970 (XLVIII—25-2-75), 133-134.

Report of Siddheswar Prasad Committee on Rural Electrification (LI—23-4-75), 72.

Rice and Wheat for Tamil Nadu (L—24-3-75), 111-12.

Rice Smuggling Racket in Gujarat and

SWAMINATHAN, SHRI R. V.—*Contd.*

Maharashtra (LII—29-4-75), 40-41.

Robbery on Gaya Kiul Passengers Train (LII—29-4-75), 154-55.

Rumour to spoil India Bhutan Ties. (XLVIII—27-2-75), 151.

Setting up of newsprint factories in Maharashtra, U.P. and H.P. (XLVIII—26-2-1975), 67-68.

Setting up of Fertilizer plants in Tamil Nadu (LI—22-4-75), 173-74.

Setting up sub-committees under Indo-U.S. Joint Commission (XLVIII—27-2 1975), 68-69.

Sheikh Abdullah, Meeting with Prime Minister (XLVII—19-2-75), 30.

Shortage of Cement in Tamil Nadu (XLIX—5-3-75), 71.

Shortage of Coal in Tamil Nadu (LII—7-5-75), 172.

Shortage of Kerosene and Cooking Gas in Tamil Nadu (LII—6-5-75), 200.

Shortage of power in Tamil Nadu (L—26-3-75), 96.

Shortage of working funds faced by public and private sector Undertakings (XLVII—21-2-75), 60-62.

Slackness in Anti-smuggling drive (XLVII-21-2-75), 32-33.

Social Welfare Schemes for Tamil Nadu (LII—5-5-75), 83-85.

Soviet planner's visit to India (L—9-4-75), 171-72.

Spread of violence and extremist activities (XLVII—19-2-75), 161.

Steps taken to improve India's Economy (XLVII—21-2-75), 28-29.

Steps to be taken to overcome rush of passengers going to Hill stations in Summer (LII—6-5-75), 201.

Supply of Oil by Iraq and othe countries to India) (L—25-3-75), 102.

Supply of power to Fertiliser plants on priority basis (XLVII—19-2-75), 178.

Talks between India and Canada on Nuclear Aid (LII—30-4-75), 109-10.

SWAMINATHAN, SHRI R. V.—*Contd.*

Targets of Production and Drilling of Crude Oil (LII—29-4-75), 153-54.

U.S. Study Team to find out Investment and Trade Prospects between India and U. S. A. Vol. (XLVIII—28-2-75), 102-103.

Utilization of Reservation Quota for Ex-Service men in Public Undertakings (XLIX—6-3-75), 140.

Value of Rupee in relation to Rouble (LII—2-5-75), 89-90.

Vice-Chancellors Conference (LI—21-4-75), 191-92.

Vishakhapatnam Steel Project (XLVII—20-2-75), 74.

Visit by an Economic Team from Kawa it (LII—9-5-75), 74-75.

Visit of a Business Mission from UK to India (LI—11-4-75), 209.

World Bank loan for fertilizer plants (XLIX—5-3-1975), 155.

World Bank Aid to Boost Farm Output (LI—11-4-75), 205-06.

World Bank study on energy sector of India (LI—11-4-75), 129-30.

Debates

Demands for Grants, 1975-76:

Ministry of Agriculture and Irrigation (L—8-4-75), 215—19.

Shortage of drinking water in Madras and Madurai cities (Matter under 377) (LII—28-4-75), 206-07.

SWARAN SINGH, SHRI :

Demands for Grants, 1975-76 :

Ministry of Defence (LI—21-4-75), 294—19

Information given by Defence Minister in reply to a question regarding detention of Major Ramesh Chander Dhawan (St.) (LI—22-4-75), 249—53.

Personal Explanation by Shri Syed Ahmed Aga. (XLIX—7-3-75), 235-36.

THEVAR, SHRI P.K.M. :

President's Address (M) (XLVIII—25-3-75), 297—302.

TIWARI, SHRI R. G.:

D.G. 1975-76:

Ministry of Agriculture and Irrigation (LI—15-4-75), 225—30.

TIWARY, SHRI D. N.:

Appropriation (Railways) Bill : 1975 :

Consid. (L—19-3-75), 316—18.

Budget Railway, 1975-76—General Discussion (XLIX—5-3-75), 301—10.

Demands for Grants, 1975-76:

Ministry of Agriculture and Irrigation (L—7-4-75), 255—50.

General Budget 1975-76:

General Discussion (XLIX—13-3-75), 356—59.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res) (LII—)-5-75), 393—96, 415.

TOMBI SINGH, SHRI N.:

Approval of Proclamation in relation to Nagaland (Res) (L—25-3-75), 285—90.

Nagaland Budget, 1975-76:

D.G. (On Account) 1975-76:
D.S.G. 1974-75 (L—25-3-75), 285—90.

TRIPATHI, SHRI KAMLAPATI:

Budget, Railway, 1975-76:

Presentation (XLVIII—20-2-75), 376—92.

Railway Budget 1975-76:
General Discussion (XLIX—7-3-75), 302.

Railway Budget, 1975-76:

General Discussion (XLIX—10-3-75), 228—60.

TULA RAM, SHRI:

Demands for Grants, 1975-76:

Ministry of Agriculture and Irrigation (L—9-4-75), 305—11.

ULAGANAMBI, SHRI R. P.:

B.O.H. (XLIX—14-3-75), 214-15.

ULAGANAMBI, SHRI R. P.—*Contd.*

Constitution (Amendment) Bill:

(Amendment of Article 324) by Shri R. P. Ulaganambi

Consid. (XLVIII—21-2-75), 285—300.

Constitution (Amendment) Bill (Amendment of article 324) by Shri R. P. Ulaganambi

Consid. (*negatived*) (XLIX—7-3-75), 344—51.

UNNIKRISHNAN, SHRI K. P.:

D.G. 1975-76—Ministry of External Affairs (LI—16-4-75), 273—76.

Incident at Allahabad High Court (St). (L—18-3-75), 357.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries (M) (L—8-4-75), 400—04.

VAJPAYEE, SHRI ATAL BIHARI:

Re. Adjournment motion (XLVIII—21-2-75), 233—36.

Re. Adjournment Motions (LI—11-4-75), 214—16, 238.

Alleged forged letter ascribed to be from employees of HINDALCO read by Shri Janeshwar Misra in the House (QOP) (LII—9-5-75), 263, 267, 271, 274, 276.

Alleged Victimisation of Employees of Comptroller and Auditor General (M) (LII—8-5-75), 344—51, 376—82, 374.

Arrest of, (LI—23-4-75), 284.

Arrest (LI—25-4-75), 239.

Attempt on the life of Shri A. N. Ray, Chief Justice of Supreme Court of India (Dis.) (L—24-3-75), 340-41.

B.O.H. (XLVIII—20-2-75), 206-07.

Constitution (Amendment) Bill:
(Amendment of Article 324) by Shri R. P. Ulaganambi:

Consid. (XLVIII—21-2-75), 320—27.

Damage to life and property by earthquake in Himachal Pradesh (CA) (XLIX—17-3-75), 237—39.

VAJPAYEE, SHRI ATAL BIHARI- *Contd.*

Deletion of 'Peoples, March' to Parliament from Indian News Review (Matter under Rule 377) (L—9-4-75), 249.

Demands for Grants (Railways) 1975-76:

General Discussion (XLIX—17-3-75), 426—33.

Re. discussion on conduct of Shri Tulmohan Ram, M.P. (XLVIII—21-2-75), 210—32.

Re. Discussion on Incidents in Jama Masjid Area, Delhi (XLVIII—19-2-75), 214.

Dues payable to Delhi Municipal Corporation (H.A.H. Dis.) (XLIX—17-3-75), 479—85.

Elections in Bihar and Gujarat, Socio-Economic rights of the People etc. etc. (Pet.) (XLIX—7-3-75), 212-13.

Failure of Government to solve the mystery of Samastipur Bomb Case. (M) (XLVIII—18-2-75), 226, 364—85.

Incident at Allahabad (LI—21-4-75), 245-46.

Indian Trusteeship Bill :

Int. (LI—18-4-75), 430—35.

Issue of Import Licences for Polyester Fibre (H.A.H. Dis.) (XLVIII—24-2-75 361—63.

Re. Shri Morarji Desai's Fast (L—9-4-75), 210, 212, 215.

No Confidence in the Council of Ministers (M) (LII—9-5-75), 339-40, 343—48, 446-47, 490—502.

Orders of detention under MISA in Tripura (St.) (L—25-3-75), 377, 379.

Personal Explanation by Shri S. A. Aga (XLIX—7-3-75), 225—42.

Presidents' Address (M) (XLVIII—26-2-75), 277—85.

Prime Minister's statement on Jammu and Kashmir (M) (XLIX—3-3-75), 291—305.

Re. Question of Privilege (XLVIII—27-2-75), 213—16.

Re. Question of Privilege (XLIX—3-3-75), 222—37.

VAJPAYEE, SHRI ATAL BIHARI—*Contd.*

Re. Question of Privilege (XLIX—4-3-75), 240—47.

Re. Question of Privilege against the Minister of Home Affairs (XLVIII—24-2-75), 233—36.

Release of, (LII—29-4-75), 228.

Report of Commission of Inquiry into Disappearance of Netaji Subhas Chandra Bose (Res) (LII—5-5-75), 420.

Reported abrupt closure of Banaras Hindu University (CA) (L—19-3-75), 242—50.

Reported burning of houses of Harijans and murder of their children in Havada, Bihar (CA) (LI—15-4-75), 213.

Reported decision of Delhi Higher Secondary Teachers to launch satyagraha (C.A.) (L—18-3-75), 244—51.

Reported Notice by Members of Indian Hockey Team for World Cup Tournament (Matter under 377) (XLVIII—20-2-75), 219—21.

Reported Police atrocities in Jama Masjid Area Delhi (Dis.) (XLVIII—19-2-75), 291—303.

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LII—9-5-75), 328.

Re. resignation of Shri Mohan Dharia (XLIX—3-3-75), 239—45.

Re. teachers' strike in Delhi (XLIX—17-3-75), 211.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (L—10-4-75), 226—31.

Situation arising out of Shri Morarji Desai's decision to go on an indefinite fast (CA) (LI—10-4-75), 307—10, 312, 315—24, 360, 368-69, 371, 382.

Situation in Sikkim (St) (LI—11-4-75), 246.

VENKATA SUBBAIAH, SHRI P :

Alleged forged letter ascribed to be from employee of HINDALCO read by Shri Janeswar Misra in the House (QOP) (LII—9-5-75),275-76.

Attempt on the life of Shri A.N. Ray, Chief Justice of Supreme Court of India. (Dis) (L—24-3-75),284—86.

VENKATASUBBAIH, SHRI P—*Contd.*

Constitution (Amendment) Bill (Amendment of article 321) by Shri R.P. Ulaganambi Consid. (XLIX—7-3-75), 318—20.

Constitution Thirty-Eighth (Amendment) Bill Consid. (LI—23-4-75,)263—67.

Consid. cl. (LI—23-4-75), 306,316.

Demands for Grants, 1975-76:

Ministry of Commerce (LI—22-4-75), 318—22.

Finance Bill, 1975:

Consid. (LII—5-5-75), 293—97.

General Budget, 1975-76:

General Discussion (XLIX—10-3-75)» 215—20.

Railway Budget 1975-76:

General Discussion(XLIX—7-3-75), 294—97.

Tobaco Board Bill—

consid. (XLVIII—28-2-75), 271-72.

VERMA, SHRI BALGOVIND:

Correction of Answer on USQ, NO. 2433 dated 6-3-75 re. death in coal mines due to unsafe conditions. (LII—8-5-75),) 219-20.

VERMA, SHRI PHOOL CHAND:

B.O.H. (L—21-3-75), 207-08.

Detention of 'Peoples March' to Parliament from Indian News Review. (Matter under rule 377)(L—9-4-75)249.

Pondicherry Budget 1975-76:

D.G.(on account 1975-76 DG. 1974-75, (L—20-3-75), 247—49.

Supplementary Demands for Grants (General) 1974-75 General Discussion (L—20-3-75), 323—25.

VERMA, SHRI SUKHDEO PRASAD :

D.E.G. (Railways) 1972-73 (L—19-3-75), 373-74.

D.S.G. (Railways) 1975-76 (L—19-3-75), 373-74.

General Budget, 1975-76 :

General Discussion (XLIX—10-3-75), 360—68.

VIDYALANKAR, SHRI AMARNATH :

Finance Bill, 1975 :

Consid. (LII—30-4-75), 332—37.

Requisitioning and Acquisition of Immovable Property (Amendment) Bill: Consid. (XLIX—4-3-75) 359-60.

VIJYA PAL SINGH, SHRI :

Finance Bill 1975:

Consid. (LII—5-5-75), 297-99.

Report closure on half of 7,000 Khandsari Units (CA) (L—26-3-75), 231—34.

VIKAL, SHRI RAM CHANDRA :

D.G. 1975-76 —Ministry of Agriculture and Irrigation (LI—11-4-75), 300—02.

Finance Bill, 1975 :

Consid. (LII—5-5-75), 299—303.

Re. Reported attempt to carry arms in Allahabad High Court where the Prime Minister had to give evidence. (L—18-3-75), 301—02.

VIRBHADRA SINGH, SHRI :

Damage to life and property by earthquake in Himachal Pradesh (CA) (XLIX—17-3-75), 228—32.

President's Address (M) (XLVIII—25-3-75), 259—65.

VISWANATHAN, SHRI :

Constitution (Thirty-Eighth Amendment) Bill Consid. (LI—23-4-75), 275-77.

Violent incident in Calcutta wherein Shri Jayaprakash Narain's car was attacked and Shri Samar Guha, M.P. sustained injuries. (M) L—8-4-75), 415—18.

YADAV, SHRI CHANDRAJIT :

Correction of Answer to SQ No. 141 dated 27th February, 1975 re. Durgapur Steel Plant (LI—10-4-75), 233-34.

New Steel Plants in Southern Region (St). (LI—11-4-75), 249-50.

YADAV, SHRI CHANDRAJIT—*Contd.*

Reported attempts to stop work in Bhilai Steel Plant(CA)(LI—16-4-75), 209—25

Reported resignation of General Manager of Durgapur Steel Plant (CA) (LII—9-5-75), 299, 307—32.

YADAV SHRI D. P. :

Reported abrupt of closure of Banaras Hindu University (CA) (L—19-3-75), 229—57.

YADAV, SHRI G. P. :

Fixing of the maximum borrowing Limit of Gujrat Electricity Board (Res). (L—25-3-75), 365—66.

Railway Budget 1975-76 : General Discussion (XLIX—7-3-75), 299—301.

YADAV, SHRI N. P. :

Budget Railway 1975-76—General Discussion (XLIX—6-3-75), 311—17.

YADAV, SHRI R. P. :

Demands for Grants (Railways) 1975-76: General Discussion (XLIX—17-3-75), 449—56.

President's Address (M) (XLVIII—26-3-75), 249—55.

President's Address (M) (XLVIII—25-3-75), 341-42.

YADAV, SHRI SHARAD :

Arrest of (XLVIII—24-2-75), 243.

B.O.H. (LI—25-4-75), 231—33.

B.O.H. (XLIX—14-3-75), 236—39.

Deletion of 'Peoples March' to Parliament from Indian news Review, (Matter Under Rule 377),(L—9-4-75), 250-51.

President's Address (M) (XLVIII—25-3-75), 249—59.

Reported beating to death of a Harijan by Police in Sagar district of Madhya Pradesh (Under Rule 377),(XLVIII—18-2-75), 262-63.

Reported unearthing of racket in soiled notes conversion in Reserve Bank of India(CA) (XLVIII—27-2-75), 231-32.

T

THEVAR, SHRI P. K. M. :

Central Team for Drought Hit Tamil Nadu (XLVIII—24-2-75), 21.

TIWARI, SHRI CHANDRA BHAL MANI :

Rate Per Unit of Power Supplied to Madhya Pradesh from Matatila (L—19-3-75), 17.

TIWARI, SHRI R. G. :

Scheme for cleanliness in Trains (LI—15-4-75), 15.

TIWARY, SHRI D. N. :

Assets of Philips India Limited (LII—6-5-75), 7.

Assistance given by Financial Institutions to States (LI—25-4-75), 20.

Complaints about certification of seeds (LI—21-4-75), 5.

Consideration of Left-Out Demands of Railway Employees (XLIX—4-3-75), 19-20.

Co-ordinating of Health Services (L—20-3-75), 9—12.

Decline in Profit of I.O.C. (XLVII—18-2-75,) 6-7.

Employment to Children of Loyal Railway Workers (L—18-3-75), 28-29.

High Power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-4-75), 10.

Hindustan Antibiotics Limited (LII—29-4-75), 18.

Nationalisation of Sugar Industry (XLVIII—24-2-75), 28.

Non-Payment of Sugarcane Price by Sugar Mills in U.P. and Bihar (L—24-3-75), 19-20.

Repair works on National Highways in Orissa (XLIX—13-3-75), 15.

Setting up of Power Projects in Private Sector (XLIX—5-3-75), 29.

U

ULAGANAMBI, SHRI R. P. :

Rail Link between Kanyakumari and Trivandrum (XLVII—18-2-75), 62-63.

Setting up of middle class tourist hotles (Vol.—XLVIII—28-2-75), 86.

Shortage of Coal (XLIX—5-3-75), 70.

UNNIKRISHAN, SHRI K. P.

Foreign Minister's Proposed visit to U.S.A. (L—20-3-75), 27.

VAJPAYEE, SHRI ATAL BIHARI:

Acreage of land under Minior Irrigation Schemes (XLIX—10-3-75), 140—42.

Action being taken against the employees of Offices of Comptroller and Auditor General of India (XLIX—14-3-75), 61.

Agreements with Littoral Countries on Maritime Boundaries (XLIX—13-3-75), 35-36.

Aircraft for I.A.F. (L—20-3-75), 33.

Annual Report of U. G. C. (LII—5-5-75), 94—97.

Area of land affected by erosion, wind or water, water-logging and salinity (LII—28-4-75), 63.

Army called to help Civil Authorities (LI—10-4-75), 46—48.

Assets of 30 Industrial Business Houses (LI—18-4-75), 21—24.

Bank Frauds (XLIX—7-3-75), 12-13.

Booking office near Delhi Junction (LI—15-4-75), 9.

CBI Enquiry against officers of STC (L—21-3-75), 87.

Charges against a Director of MMTC (L—21-3-75), 33.

Charges against an officer attached to former Minister of Foreign Trade (LI—18-4-75), 260-61.

Coal Wagons meant for certain Associations utilized by Railways (XLVIII—25-2-75), 119.

Cost of Public Irrigation System (LII—5-5-75), 127-28.

Cost of Seeds, Fertiliser, Irrigation and Labour in respect of Wheat, Rice and Sugarcane (XLVIII—24-2-75), 106—108.

Death of Shri L. N. Mishra (L—19-3-75), 82-83.

Delhi V.I.P. Land Grab Case (XLIX—10-3-75), 135.

Demand for Multi-Member Election Commission (XLIX—4-3-75), 177.

VAJPAYEE, SHRI ATAL BIHARI: *Contd.*

Disparity in rates of wheat and rice supplied from fair price shops in Srinagar and other State Capitals (LII—28-4-75), 1—17.

Distribution of foreign arms among Extremist Elements (XLIX—12-3-75), 66-67.

Distribution of prime Minister's Relief funds (LII— 7-5-75), 73.

Effect of utilisation of Industrial capacity on Gross National product (XLVIII—26-2-75), 168—69.

Expenditure on Central Reserve police and Border security force (L—26-3-75), 132.

Expenditure of Ministers (XLIX— 5-3-75), 82.

Employment Scheme for Unemployed persons in Rural and Urban Areas (L—9-4-75), 5-6.

Expenditure on crash programme for employment (XLIX—10-3-75), 65—68.

Expenditure on Indian Missions abroad and economy measures taken (LII—8-5-75), 123-24.

Export Transaction (XLIX — 14-3-75), 39-40.

Fertile land Rendered useless due to Excess of Irrigation water (LI— 21-4-75), 39—41.

Finding against former Governor Shri Kanungo in the case of Shri Haji Kuli Mastan (XLIX— 6-3-75), 60-61.

Free Legal Assistance and Advice to Labourers and poor people (L—8-4-75), 1—12.

Grant of C.C.P. / Letter of Authority to M/s Shiva Charan Durga Das, Bombay (LII— 9-5-75), 243-44.

High Power Committee on regularisation of unauthorised colonies in Delhi (XLIX—10-3-75), 7—10.

Impact of Anti-smuggling drive on prices (XLVII— 21-2-75), 7-8.

VAJPAYEE, SHRI ATAL BIHARI :*Contd.*

Implementation of 'Garibi Hatao programme' 65—68.

Improvement of Jorhat and Lilabari Airports (LI—11-4-75), 14.

Income /profits of Nationalised Banks (LI—25-4-75), 36.

Instructions issued by Prime Minister' Secretariat to Ministries to show advance copies of statement to be made by Ministers in Parliament to Prime Minister (XLVIII—26-2-1975), 33—35.

Investigation into the Death of Shri L.N. Mishra (L— 26-3-75), 2-3.

Irrigation project held up due to inter-state dispute (XLIX—10-3-75), 11—18.

Labour disputes pending in High Courts & Supreme Court (LI— 15-4-75), 49.

Land eroded by rivers (LII— 28-4-75), 75.

Languages used in U.N.O. (XLVII—20-2-75), 81—84.

Law Commission suggestion to Abolish Court fees (LII— 6-5-75), 78-79.

Linking of dearness allowance with cost of living index (XLVIII— 27-2-75), 76-77.

Loss to India as a result of Manipulation Claims and Expenses in Kuwait Branch of the Oriental fire and General Insurance Co. Ltd., New Delhi (LII—2-5-75), 111-12.

Losses suffered by F.C.I. during last three years (L—7-4-75), 81-82.

Medium of Instruction in Delhi Schools (XLVIII—3-3-1975), 28-29.

Memorandum submitted by parliamentary Forum for S. C. & S. T. (XLVII—19-2-75), 6-7.

Nationalisation of Sugar Industry (XLVIII—24-2-75), 28.

Newsreport entitled IAS officer preferred to Technocrats (LII—7-5-75), 93.

Number of Engineers and Doctors seeking jobs (XLVIII—27-2-75), 205—10.

Per capita availability of Foodgrains and quantity needed by Labourer (XLIX—10-3-75), 112-13.

Population of Scheduled Castes and Scheduled Tribes. (LII—7-5-75), 204.

VAJPAYEE, SHRI ATAL BIHARI: *Contd.*

Posts of Permanent and Additional Judges of Supreme Court and High Courts (XLIX—4-3-75), 178-79.

Prices of Essential Commodities (XLVIII—28-2-75), 16 23.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 44—46.

Rates of Import and Procurement of Foodgrains (LII—5-5-75), 218-19.

Rearrangement of Plan Priorities in view of increase in costs and paucity of Financial Resources (XLVII—19-2-75), 129.

Representation against Anti-Indian French TV Films (LII—8-5-75), 114-115.

Representation from Kanpur Branch of National Extra Deptt. Postal Employees Sangh (LI—23—4-75), 92-93.

Resale of Jeeps obtained by Congress Party during Elections on Hire Purchase basis (L—9-4-75), 69.

Reservation of special train from Allahabad to Lucknow (XLIX—4-3-75), 81—83.

Saving in Operational Costs of FCI (XLIX—17-3-75), 38-39.

Shares held by Big Business Houses in Maruti Ltd. Drilling Equipment (P) Ltd. Maruti Technical Services (P) and Maruti Heavy Vehicles (P) Ltd. (L—18-3-75), 61-62.

Shares held by Family of Former Minister of Foreign Trade and by Black-listed companies in Maruti Limited (LII—6-5-75), 67-68.

Shareholders of Maruti Ltd., drilling equipment (P) Ltd., Maruti Technical Services (P) Ltd. and Maruti Heavy Vehicles (P) Ltd. (LII—6-5-75), 93-94.

Statement of Ex-President on dissolution of Gujarat Assembly (LII—30-4-75), 87-88.

Statements of Movable and Immovable Property of Ministers (L—26-3-75), 17-18.

Sheikh Abdullah's meeting with Prime Minister (XLVII—19-2-75), 27-28.

VAJPAYEE SHRI ATAL BIHARI—contd.

Sick Sugar Mills (L—24-3-75), 81-82.

Sizing machines imported by S.T.C. (XLVII—21-2-75), 92-93.

Steps to Check the use of Black Money and Foreign Influence in Elections (XLVIII—25-2-1975), 82.

Stocks accumulated with STC (LI—11-4-75), 79-81.

Unfair Trade Practices by Public Sector Commercial Corporation (L—8-4-75), 119-20.

Views expressed by M.R.T.P. Commission in its 3rd Annual Report (XLVII—18-2-75), 94.

Views of Association of Heads of Higher Secondary Schools on 12 year School Education (XLIX—17-3-75), 11-12.

Views of World Bank on land reforms (L—7-4-75), 101-03.

Western Electronic (P) Ltd. Okhla, Delhi (LII—9-5-75), 97-98.

Working Group for making study of Jail administration (LII—30-4-75), 103-04.

World Hindi Convention at Nagpur (XLVII—20-2-75), 10-11.

VEKARIA, SHRI :

Accidents on Western Railway during 1973 and 1974 (L—25-3-75), 132-33.

Agreement for import of petroleum products from Russia (LII—6-5-75), 119.

Air Agreement with Pan American and T.W.A. Airlines (XLIX—7-3-1975), 73.

Allotment of Funds for Defence Research and Development Organisation (LI—18-4-75), 110-11.

Anti pregnancy Vaccine (LI—10-4-75), 134.

Assistance from World Bank for relief measures (XLIX—14-3-75), 160.

Ban on Commercial sale of blood by "Donors" (XLVIII—27-2-75), 126-27.

Ban on Nuclear Weapons (XLVII—20-2-75), 99.

Cane Growers facing hardship to sell sugarcane (XLIX—17-3-75), 113.

Central Study Team's visit to scarcity hit areas of Gujarat (L—24-3-75), 113.

VEKARIA, SHRI—contd.

Charges of Smuggling against Share holders of Gwalior Rayon Silk Manufacturing Co. Ltd. (LI—25-4-75). 149.

Collieries in Private sector (LII—30-4-75), 183.

Companies Manufacturing Batteries for Torches (LI—16-4-75), 149-50.

Companies Manufacturing 'Janta' Soap (XLVII—18-2-75), 137-38.

Compensation paid to Victims of Train Accidents near Ultadanga (XLVIII—25-2-75), 202.

Conducting of yearly International Film Festivals (XLVII—19-2-75), 120.

Construction of Ahmedabad Porbander Byepass (LI—18-4-75), 134.

Construction of Hotle in Ahmedabad (LII—2-5-75), 197.

Conversion of Metre Gauge Lines into Broad Gauge Lines in Gujarat (XLIX—4-3-75), 108.

Cooperative Milk Dairies in Gujarat (XLVIII—24-2-75), 126-128.

Daily Wages Paid to Labourers in Gujarat employed on Relief Works (XLVIII—24-2-75), 145.

Demand for more foodgrains for Gujarat (XLVIII—24-2-75), 3.

Development of Diu and Pirotan Islands as Tourist Centres (LII—9-5-75), 246-47.

Development of Diu for Tourism (LII—9-5-75), 246.

Development of National Park in Gujarat (L—24-3-75), 27-28.

Development of sick mills under Government control (L—26-3-75), 136-37.

Development of Tourism in Gujarat (L—21-3-75), 1-6.

Development of Tribal Areas of Gujarat in Fifth Plan (XLVII—19-2-75) 131.

Diplomatic assignments to Politicians and Officials during Last Three Years (LII—8-5-75), 61-63.

Direct Train from Delhi to Rajkot-Jamnagar (LI—15-4-75), 29.

Discontinuation of Janta Train from Rajkot to Viramgam (L—8-4-75), 99.

VEKARIA SHRI—contd.

Diapensaries, Hospitals and Health and Family Planning Centres opened in Gujarat in 1974 (XLVIII—27-2-75), 57-58.

Dissatisfaction of Central Staff on three Instalments of Dearness Allowance-(XLVIII—28-2-75), 82.

District Cooperative Banks in Gujarat (LI—21-4-75), 171.

Electrification of Ahmedabad Bombay Railway Line (LII—29-4-75), 186-87.

Emergency Food Production Programme for 1975-76 (XLIX—17-3-75), 179.

Employment to Children of Loyal Railway Workers (L—18-3-75), 25-29.

Export of Scooters during 1974-75 (LI—18-4-75), 295-96.

Export of Woollen Cloth during 1974-75 (LI—18-4-75), 39-40.

Financial Aid to Bangladesh (LII—8-5-75), 190-91.

Financial Assistance to Cancer Hospital at Ahmedabad (XLVII—20-2-75), 42-43.

Fodder depots in scarcity hit areas of Gujarat (XLIX—10-3-75), 30-31.

Food Situation in India (Vol.—XVVIII—3-3-1975), 59.

Foreign Companies producing soft drinks in India (XLIX—5-3-75), 58.

Foreign Exchange Racketeers (XLIX—7-3-75), 111-12.

Fraud by Clerk, Pay Bill Section, DS Office, Dhanbad (LII—29-4-75), 178.

Ganga Brahmaputra Link Project (LI—21-4-75), 28-29.

Gujarat Governor's Relief Fund (Vol.—XVVIII—3-3-1975), 120-21.

Harassment of Groundnut Growers of Gujarat (LI—21-4-75), 165.

Health measures in scarcity area of Gujarat (XLIX—13-3-75), 109-10.

Home Guards in Gujarat (LII—7-5-75), 47.

Hotels in Gujarat (L—21-3-75), 105.

VEKARIA SHRI—contd.

Implementation of Report of Desai Pay Commission (LII—2-5-75), 196.

Import and Production of DDT (LII—29-4-75), 78-79.

Import of Cotton (XLIX—7-3-75), 112.

Import of Fertilisers (LI—11-4-75), 59-60.

Increase in Central Assistance to States (L—21-3-75), 147.

Increase in price of fertiliser during the last three years (LII—28-4-75), 157.

Increasing Vilification by Pakistan Radio against Indian Leaders (LI—10-4-75), 39-40.

Indian Doctors in Iran (XLVII—20-2-75), 99-100.

Indo Arab Cultural Council (LII—8-5-75), 183.

Indo-Yugoslavia agreement on Scientific and Technological Co-operation (L—19-3-75), 43-45.

John Committee on Higher Education in Gujarat (XLVIII—24-2-75), 144-45.

LIC's outlay in private sector (LII—9-5-75), 98-99.

Loss suffered by Railways due to thefts during 1972-73, 1973-74 and 1974-75 (LI—22-4-75), 111.

Management of sick tea gardens (LI—11-4-75), 200.

Manufacture of agriculture items by H.M.T. (L—26-3-75), 137-38.

Medical Aid to a Union Minister on Tour (L—9-4-75), 92.

Medical Colleges in India (L—20-3-75), 12-19.

Mobilisation of Technical skill to discover new oil fields (XLIX—4-3-75), 13.

Moves of EEC to restrict Import of Cotton Textiles from India (LI—25-4-75), 148.

Nationalisation of Foreign oil Companies (XLVII—18-2-75), 52-53.

Night blindness in Gujarat (XLIX—13-3-75), 6-11.

O & NGC Export teams visit to Bombay High (LI—22-4-75), 196.

VEKARIA SHRI—contd.

Oil Drilling in Third Well in Bombay High (XLVII—18-2-75), 137

Opening of branches of Nationalised Banks in Gujarat (LI—25-4-75), 31.

Opening of Hotels by I.T.D.C. (XLIX—7-3-75), 190.

Opening of round the clock dispensaries in states (XLIX—6-3-75), 84-85.

Operation of Voluntary Social Agency for Relief Work in Gujarat (Vol.—XVVIII—3-3-75), 148.

Pakistani Dhow caught by Customs near Bombay (LI—11-4-75), 130-31.

Paper Mill in Gujarat, (LII—30-4-75), 59-60.

Power supply to Saurashtra Region of Gujarat (L—9-4-75), 9-15.

Problem of Newsprint shortage (LII—7-5-75), 218.

Production of consumer goods in public sector (XLIX—5-3-75), 95.

Production of white paper for school children (LI—23-4-75), 44-45.

Proposal to take over private companies operating air services (LI—18-4-75), 294-95.

Purchase of Cotton by C.C.I. (XLIX—7-3-75), 173.

Raids by Customs Authorities in Gujarat (LII—2-5-75), 197-98.

Raids by Income tax authorities in Gujarat (LII—1-5-75), 144.

Raids on Drug Manufacturing Companies in Delhi (LII—6-5-75), 80.

Recommendation of Expert Committee on wild life conservation on Gir Sanctuary (L—24-3-75), 193.

Recommendation of Hathi Committee for setting up coal tar distillation plants (LII—6-5-75), 159-60.

Recommendations of Hathi Committee on Price control of drug formulations (LII—6-5-75), 89.

Regional Passport Office at Ahmedbad (XLVII—20-2-75), 149-50.

Relief given to Disabled persons in Scarcity Area of Gujarat (XLIX—17-3-75), 78.

VEKARIA SHRI—contd.

Relief Works in Scarcity Areas of Gujarat (Vol.—XVVIII—3-3-1975), 150.

Requirement and production of Fertilizers (LI—21-4-75), 205.

Reservation of rights by R.B.I. extension of credit facilities to Small Scale Industries (XLIX—14-3-75), 76.

Revival of smugglers' activities (L—21-3-75), 111.

Rules and Regulations for filling in certain Forms and Proformas by Shareholders (LI—22-4-75), 44-45.

Setting up of a Fertilizer Plant in Gujarat (L—25-3-75), 33.

Setting up of Machine Tool Factories in foreign countries by H.M.T. (XLVIII—26-2-75), 47.

Setting up Public Sector Corporation to help Ex-Servicemen (LI—18-4-75), 36.

Setting up of a Television Station in Gujarat (XLIX—12-3-75), 71.

Shortage of drinking water in Gujarat State (XLVIII—24-2-75), 135.

Shortage of cocking gas (XLIX— 4-3-75) 179-80.

Smuggling of Foodgrains from Gujarat (LII—5-5-75), 108-09.

Speed Boats for anti-smuggling operations (L—21-3-75), 112.

Submission of report by Desai Pay Commission to Government of Gujarat (XLVII—21-2-75), 164-65.

Subsidy to Voluntary Agencies for Cattle Relief in scarcity hit areas of Gujarat (XLIX—10-3-75). 124

Supply of Slack Coal for Roofing Industries in Mruvi, District Rajkot (Gijarat) (LI—16--4-75), 61.

T.V. Unit in Public Sector (L—26-3-75) 29-30.

Ticketless Travelling on Western Railway during 1974 (L—25-3-75), 133-34.

Time Bound Programme for diversifying activities of Foreign companies (LI—25-4-75), 112.

Trade with South American countries (LII—2-5-75), 55-56.

VEKARIA SHRI—contd.

Trains cancelled on Western Railway (L—25-3-75), 133.

Users of Coca Cola Trade Mark (L—26-3-75), 46-48.

Veraval Port (LII—28-4-75), 27.

Visit of a Business Mission from UK to India. (LI—11-4-75), 209.

Visit of Soviet Shipping Delegation (XLVII—20-3-75), 148-149.

World Bank loan for purchase of Telephone Excharges (XLVII—19-2-75), 130.

VENKATASUBBAIAH, SHRI P. :

All India Women's Day (L—7-4-75), 138-39.

Amount of Loan Sanctioned by U.B.I. Mohrabadi Branch to M/S Progoti Engineering (XLIX—14-3-75), 56-57.

Attempts by Naga Hostiles to go to China (L—26-3-75), 56-57.

Attention to entrepreneurs by Financial institutions (LII—7-5-75), 123.

Boosting of Export of Engineering goods and services (Vol.—XLVIII—28-2-75, 52-53.

Break-through in the Rice Production (XLIX—10-3-75), 50-52.

Changes in set up of Bangaladesh Government (XLIX—13-3-75), 166.

Closed Cement Factories. (LI—23-4-75) 52-53.

Complaints about certification of seeds (LI—21-4-75), 4.

Crack in Hira Kud Dam (XLVIII—24-2-75), 50.

Credit given by Nationalised Banks. (L—21-3-75), 23.

Crisis in Safety Match Industry (LII—30-4-75), 140-41.

Criteria for Allotment of Kiosks by N.D.M.C. (LII—5-5-75), 59-61.

Decline in profit of I.O.C. (XLVII—18-2-75), 7.

Development of new grain by Punjab Agriculture University (L—7-4-75), 182-83.

Efforts made to avert Port & Dock workers strike (XLVII—20-2-75), 183-84.

VENKATASUBBAIAH SHRI P.—contd.

Evolution of National Wage Policy (XLVII—20-2-75), 91-92.

Explosion in Baljit Nagar/Prem Nagar, New Delhi (XLIX—12-3-75), 35-36.

Export of Basmati Rice (LI—11-4-75), 120-21.

Import of Sheep (Vol.—XVVIII—3-3-75) 60.

India's contribution towards south Asia Tourism Year (XLIX—7-3-1975), 5.

Indo-Iranian collaboration in Industrial and Technical fields. (LI—18-4-75), 27.

Indo-Yugoslavia agreement on Scientific and Tecnnological Co-operation (L—19-3-75), 43-45.

International Conference on Laws of Sea (XLIX—13-3-75), 94-95.

Investment in New Industrial Units (LI—11-4-75), 174.

Iron Ore export (LI—10-4-75).

Irrigation project held up due to inter State dispute (XLIX—10-3-75). 14-15

Laser Beam treatment for throat diseases (L—25-3-75). 104

Mazagon Dock Limited. (LI—18-4-75). 52

Measures for Industrial Peace (LI—10-4-75), 147.

Mechanisation of Cotton Cultivation (LII—5-5-75), 10.

Meeting of Employees Representatives regarding payment of three instalments of Dearness Allowance (XLIX—7-3-75) 90-91.

Mobilisation of Technical skill to discover New oil Fields (XLIX—4-3-75), 10.

Newsprint Hospital in India (XLIX—12-3-75), 201.

Normalisation of relations with Pakistan (LI—10-4-75), 146.

VENKATASUBBAIAH, SHRI—Contd.

Opinion of National Council of Applied Economic Reserach on Economic position of the country (L—19-3-75), 113-14.

Participation of India in the Conference on Energy and Economic matter (LII—8-5-75), 127-28.

Pay Scales of Field Inspectors in Settlement Organisation (LII—8-5-75), 52-53.

Payment of increased D.A. to newspaper employees (LI—18-4-75), 112.

Payment of one month's salary in lieu of notice period by employees of Lady Hardinge Medical College and Hospital New Delhi (LII—8-5-75), 146-47.

Permission to visit Gurdwaras in Pakistan (XLVIII—27-2-75), 54-55.

Persons arrested under MISA (XLIX—5-3-75), 108.

Plan for Regularisation of East Motia Bagh Sarai Rohilla, Delhi-7. (XLIX—10-3-75), 130.

Police Firing at Manwal and Krishanpur Refugee Camps near Jammu (XLIX—6-3-75), 57.

Priority to Projects to be set up in Tamil Nadu in 1975 (L—26-3-75), 7.

Production and Export of Basmati rice (L—7-4-75), 183-84.

Production, Distribution, Management of Coal Mines and Washeries under one Organisation (XLIX—12-3-75), 119.

Production in Nevyeli Lignite Project (LI—16-4-75), 34-35.

Recommendation of Indo-US Sub-Commission regarding illicit trade in antiques (LI—18-4-75), 112-13.

Regularisation of Assistant Directors Research officers appointed on *ad hoc* basis; (LII—30-4-75), 28.

Reorganisation of Planning Commission (XLVII—19-2-75), 85.

Reorganisation of police Force in Delhi (XLIX—12-3-75), 27-28.

Seminar on Spurious and Sub-standard Drugs (XLIX—13-3-75), 95-97.

Setting up of Indo-Saudi Commission (XLIX—4-3-75), 75.

VENKATASUBBAIAH, SHRI—Contd.

Settlement of Jama Masjid Dispute (LI—21-4-75), 68-69.

Setting up of a Committee of members of Parliament to review the progress made in use of Hindi for official purposes (LII—7-5-75), 4.

Setting up of Joint Supping Company in Iran (XLVIII—27-2-75), 61.

Small Newspapers in Gujarat and Newsprint Quota given to them (L—9-4-75), 30.

Spindle machine stolen from Rourkela Steel Plant (LI—10-4-75). 147-48.

Steps taken under SFDA and MFAL scheme in West Bengal (Vol.—XLVIII—3-3-1975), 8-9.

Steps to meet Demand for Five Star Hotels (LI—25-4-75), 51.

Supply of Coal Gas for Domestic consumption in New Delhi (LI—16-4-75) 141-42.

Talks with Naga Rebels. (XLIX—5-3-75. 57.

Terms and Conditions of Loan for Godavari Barrage Project by World Bank (L—24-3-75), 14.

Towers meant for Talcher Heavy Water Plant Blown off the Dock of a German Ship (XLIX—12-3-75), 68-69.

Value of Rupee (LII—9-5-75), 8.

World Bank Policy Paper on Rural Development (L—7-4-75), 40-42.

VERMA, SHRI PHOOL CHAND :

Alleged Irregularities by Cashier of Kurnool Branch of Central Bank of India, Andhra Pradesh (LI—25-4-75) 83-84.

Allocation of Funds for Rabi operations in States (LI—21-4-75), 95.

Allotment of Vehicle by Central Vehicle Depot Delhi Cantt. (LI—18-4-75) 27-28

Archeological remains in Mandav (M.P.) (LII—5-5-75). 186-87

Arrears of Income Tax against First 20 Firms/Industries of Madhya Pradesh—Vol. (XLVIII—28-2-75), 96-97.

Arrival and Departure timings of Passenger Trains at Buxar and Arrah on 25-11-73 (XLVIII—25-2-1975), 51-52.

VERMA, SHRI PHOOL CHAND—Contd.

Behaviour of Station Director of Indore Station of AIR (LII—30-4-75), 62.

CBI Investigation of Bogus Drug Firms (XLIX—13—3-75), 106.

Cloth Manufactured by Swedeshi Cotton and Flour Mills Indore (M.P.) (L—26-3-75), 36—37.

Continuance of Job-Oriented Programme in Madhya Pradesh (LI—16-4-75), 61-62.

Core of Seeds, Fertiliser, Irrigation and Labour in respect of Wheat, Rice and Sugarcane (XLVIII—24-2-75). 106-108

Development Schemes for Indore (L—7-4-75), 113-14

Discrepancy in News Bulletins Broadcast by AIR on Inauguration of Samastipur-Muzaffarpur Railway Line (XLVIII—26-2-75), 154-156.

Documents seized from bases of underground Nagas, (L. 19-3-75), 83.

Doing away with a University degree for administrative posts of All India Cadre (XLIX—17-3-75), 109-10

Expenditure on crash programme for employment (XLIX—10-3-75), 65-68.

Expenditure on Indian Missions abroad and economy measures taken (LII—8-5-75), 123-24.

Expenditure on Maintenance of Parliament House and Rashtrapati Bhawan. (XLIX—17-3-75), 83.

Expenditure on Ministers Bungalows (XLIX—10-3-75), 197-98.

Expenditure on N.F.C. after decentralisation (XLVIII—3-3-1975), 37.

Findings against former Governor Shri Kanungo in the case of Shri Haji Kuli Mastan (XLIX—6-3-75), 60-61.

Houses of Harijans burnt in Sundarpur village of Shahjahanpur District, UP (LII—30-4-75), 187-88.

Implementation of Garibi Hatao Programme, 65-68.

Import of Cotton from Pakistan—(XLIX—14-3-75), 99-100.

Increase in Sugar Price (XLIX—17-3-75), 160.

Indo-American Joint Commission (LI—10-4-75), 75.

VERMA SHRI PHOOL CHAND—Contd.

Industrial Cooperation with West Asian countries (LII—8-5-75), 72-73.

Insenitary Condition due to construction of open Nallah by DDA near Lajpat Nagar (LII—5-5-75), 145.

Labour disputes pending in High Courts and Supreme Court (LI—15-4-75), 49.

Law Commission's Suggestion to Abolish Court Fees (LII—6-5-75), 78-79.

Loan from World Bank for Milk Project in Madhya Pradesh (L—21-3-75), 72.

Loss suffered by M/s Hindustan Photo Films manufacturing Company Limited (LII—7-5-75), 118.

Making available data regarding cost of Power Generation and Transmission to Madhya Pradesh by Orissa (L—9-4-75), 93-94.

Over Production in Coca Cola Bolting plants (XLIX—5-3-75), 9.

Permission to Israel for opening office in India (L—20-3-75), 77.

Printing of Currency Notes by Bank Note Press at Dewas, Madhya Pradesh (XLIX—7-3-1975), 64-65.

Raid by C.B.I. on the residence of Income Tax Officer, Jabalpur (LII—2-5-75), 152.

Raids on Premises of Former Ruling Family of Jaipur (XLIX—4-3-75), 40.

Rate per unit of power supplied to Madhya Pradesh from Matatila. (LI—23-4-75), 141-42.

Regional Centres of N.S.S. (XLVIII—3-3-1975), 155-56.

Rehabilitation of Mana Camp Refugees in Indore (XLIX—13-3-75), 63.

Release of Grant-in-Aid to State Government in respect of N.F.C. Personnel (XLVIII—3-3-1975), 156-57.

Report of the Central Team on Famine Areas of Madhya Pradesh (LII—5-5-75), 44.

Reported statement re: Russian advisers for Indian armed forces (XLVIII—27-2-75), 86.

Reservation of special train from Allahabad to Lucknow (XLIX—4-3-75), 81-83.

VERMA, SHRI PHOOL CHAND– Contd.

Revised pay scales of the Staff of Delhi Flood Control Department (LII—28-4-75), 184.

Security Paper Mills in Sanchi-Salamatpur, M.P. (LI—23-4-75), 33.

Seniority List of Executive Engineers Class I in C.P.W.D. (LII—5-5-75), 187.

Setting up of big factory in M.P. in Fifth Plan (XLVIII—26-2-1975), 81.

Setting up of Television Centres in big Cities of Madhya Pradesh (L—9-4-75), 32.

Shares held by Big Business Houses in Maruti Ltd. Drilling Equipment (P) Ltd. Maruti Technical Services (P) and Maruti Heavy Vehicles (P) Ltd. (L—18-3-75), 61-62.

Special Financial assistance for Madhya Pradesh in Fifth Plan. (XLIX—17-3-75), 110.

Stravation conditions in Masturi Development Block in Madhya Pradesh (XLIX—10-3-75), 96.

Starvation Deaths in Chhattisgarh area of M.P. (L—24-3-75), 30-31.

Tour by the Assessor Committee appointed by the Narmada Tribunal (LII—28-4-75), 76.

Tyre Factory in Public Sector (LI—16-4-75), 187-88.

Views of World Bank on land reforms (L—7-4-75)), 101-03.

Visit of Russian Technicians. (XLIX—5-3-75), 33.

World Bank's Assistance for Development of Forests in Madhya Pradesh. (LI—11-4-75), 98-99.

World Bank's assistance for drinking water schemes in Madhya Pradesh (XLIX—14-3-75), 92-93.

World Bank's Team Visit to Chambal Ravines (LII—2-5-75), 109.

World Bank's Team visit to Indore—(XLIX—14-3-75), 191.

VERMA SHRI SUKHDEO PRASAD:

Adult Education Institutions (L—24-3 75), 174-75.

VERMA SHRI SUKHDEO PRASAD — Contd.

Agency for Inspection of Wheat Products before supply to Public (XLVIII —24-2-75), 183.

Allotment of scooters and motor cars against foreign exchange (XLVIII —26-2-75), 170-172.

Amount Realised from Ticketless Travellers in DTC (L—20-3-75), 148.

Association of Labour Representatives with management in Public Sector (XLVII—20-2-75), 135.

Attack on loyal FCI workers near Shakti Nagar Godown, Delhi. (L—7-4-75), 188-89.

Boundary Commission to settle Punjab and Haryana Territorial claims (XLVIII—26-2-1975), 35.

Burning of a Post Office in Rajkot, (XLVII—19-2-75), 206.

Capacity of Sheep Breeding Farms (XLVIII—24-2-75), 182-183.

Cement plants in private and public sectors (XLVIII—26-2-75), 169-170.

Cement Production (L—19-3-75), 202-03.

Central Assistance to States during 1975-76 (XLVII—19-2-73), 83.

Coal-based Fertiliser Project at Korba (XLVII—18-2-75), 135-36.

Coal Loading Labourers of Kathihar Loco Shed (XLIX—4-3-75)., 228.

Compensation paid for pilferage of consignments in transit (XLVIII—25-2-1975), 183.

Construction of Multi-storey Flats for Central Government Employees (L—24-3-75), 175-76.

Construction of One and Two Star Hotels (XLIX—7-3-1975), 156.

Dacoity on Ambala-Delhi Train (XLVIII—25-2-1975), 80.

Dacoity on Barauni-Bhojpur Train (XLVII—18-2-75), 135.

Declaration of Stocks of Newsprint. (LI—11-4-75), 177.

Derailment of Kamrup Express near Jalpaiguri (L—25-3-75), 187-88.

Door-to-Door Checking before issue of New Ration Cards in Delhi (XLVIII —24-2-75), 181-182.

VERMA, SHRI SUKHDEO PRASAD—Contd.

Dropping of Scheme of Provision of Built up Houses by DDA in Delhi (XLIX—10-3-75), 189.

Effect of strike on Unloading of Imported Foodgrains and Fertilisers (XLVII—20-2-75), 136-138.

Enquiry into alleged murder of an inmate of Old People's Home at Narela (Delhi) (L—26-3-75), 103-04.

Enquiry into evasion of taxes by National and Grindlays Bank (L—21-3-75), 77.

Expansion of Bhilai Steel Plant (XLVIII—27-2-75), 143.

Extra benefits to Doctors for working in small towns and villages (LI—10-4-75), 113-14.

Facilities for teaching Hindi in Asian and African countries (LI—10-4-75), 88-89.

Fake coin mint in Shahdara (XLVII—21-2-75), 115.

Foodgrains demanded by, allocated and supplied to States from January, 1974 to January, 1975 (XLVIII—24-2-75), 67.

Free Legal Assistance and Advice to Labourers and Poor People (L—8-4-75), 5-6.

Implementation of Interim Report of High Powered Committee on Sainik Schools (L—20-3-75), 146.

Import of cotton from Pakistan (XLVII—21-2-75), 79-80.

Increase in derailment of Trains and Engines since last Strike (L—8-4-75), 124.

Industrial Relations Commission (XLVIII—27-2-75), 30.

Introduction of Special Trains during the Summer vacation (L—8-4-75), 122-23.

Irrigation Projects taken up by Bihar with Central Assistance (L—24-3-75), 65-66.

Issue of Industrial Licences to Backward Districts (XLVIII—26-2-75), 139-142.

Late Running of Chetak Express (XLIX—4-3-75), 228-29.

VERMA, SHRI SUKHDEO PRASAD—Contd.

Lay off in Wagon Building Industry (L—26-3-75), 156.

Licences of Fair Price Shops Cancelled or Suspended during January, 1975 in Delhi (XLVIII—24-2-75), 182.

Loan to D.T.C. for purchase of New Buses (XLIX—5-3-75), 71-72.

Merger of National Coal Development Corporation with Coal Mining Authority. (XLIX—5-3-75), 146.

Non-availability of Drugs at fixed prices, (XLVII—18-2-75), 134-35.

Non-availability of Wheat on Fair Price Shops in Delhi (L—24-3-75), 176.

Opening of Post Offices in Rural Areas of Bihar—(L—19-3-75), 203.

Overcharging by Drug Retailers in Delhi (L—3-4-75), 107-08.

Pakistani espionage network in Jammu and Kashmir (XLVII—19-2-75), 206.

Paper Mill in Bihar—(L—19-3-75), 82.

Pay scales of Police Personnel in Delhi (L—26-3-75), 35.

Pending Applications for Allotment of Scooters and Cars against Foreign Exchange—(L. 19-3-75), 204.

Policy of L.I.C. to Promote Small Scale Industry (Vol. XLVIII—28-2-75), 6.

Power generating target for Northern Region for 1974-75 (XLIX—5-3-75), 171.

Power shortage in Northern Region. (XLVII—19-2-75), 204.

Procurement of Kharif Crops (Vol.—XVVIII—3-3-1975), 81—85.

Production of poor quality of cloth by Textile Mills (XLVII—21-2-75), 84-85.

Quality of Rice supplied to Ration Card Holders in Delhi. (L—7-4-75), 46-47.

Raids by Income Tax Authorities (XLIX—14-3-75), 93-94.

Realisation of amount advanced by Nationalised Banks to Private Sector Industries in Bihar. (LI—11-4-75), 82-83.

Reduction of consumption of fuel oil by substitution of coal by Thermal Power Stations (XLIX—5-3-75), 170.

VERMA, SUKHDEO PRASAD—Contd.

Regularisation of unauthorised Colonies in Delhi, (XLIX—10-3-75), 191.

Rehabilitation Assistance to Jammu and Kashmir during 1974-75 (XLVIII —27-2-75), 132.

Rehabilitation Homes for Lepers (XLIX—10-3-75), 190.

Reimbursement to Central Government Employees for purchasing Medicines from Open Market (L—20-3-75), 48.

Reported statement of Pakistan Prime Minister alleging India of Expansionist Mood. (XLVII—20-2-75), 135-136.

Requirements of Power in State (XLIX—5-3-75), 47.

Resentment on more Milk Centres of National Dairy Development Corporation (XLIX—10-3-75). 94-95.

Revision of C.G.H.S. Subscription Rate (L—20-3-75), 146.

Revision of Electoral Rolls in Delhi (L—25-3-75), 85.

Robberies in Trains (L—8-4-75), 29-31.

Sanction of Unauthorised Power Connection for Industries in Delhi (L—26-3-75), 156-57.

Setting up of Thermal Plants of Small Units. (XLIX—5-3-75), 170.

Scheme of Granting Recognition to Trading Firms as Export Houses—(Vol. XLVIII—28-2-75), 23—26.

Shortage of customs staff at Delhi Airport—Vol. (XLVIII—28-2-75), 150.

Shortage of Life Saving Drugs in Hospitals of Delhi. (XLVII—20-2-75), 59.

Society for interest free loans to Entrepreneurs. (LI—11-4-75), 127-28.

Statutory Wage Board for non-Journalists (XLIX—6-3-75), 146-47.

Steps suggested by Centre to State Government of Bihar to cut down unproductive expenditure—(XLVIII—28-2-75), 150.

Supply of Power to DESU from Bhakra (L—26-3-75), 157.

Survey for oil in Part of Arabian Sea touching India (L—8-4-75), 24.

VERMA, SUKHDEO PRASAD—Contd.

Take-over of Martin Light Rail operating in Bihar (XLVII—18-2-75), 136.

Target fixed for Thermal Power Generation during current year (L—9-4-75), 101—03.

Telephone Connections on Priority Basis in Delhi—(L. 19-3-75), 203-04.

Thein Dam Project, (XLVII—19-2-75), 205.

Ticketless, Travelling duiring 1974 (XLIX—4-3-75), 117-18.

Trade agreement between India and Australia (XLIX—7-3-1975), 78.

Train derailment between Barhaj Basar and Satraon Stations (L—8-4-75), 133.

Unearthing of Spurious Drugs Rackets (XLVII—20-2-75), 137.

Views of Association of Heads of Higher Secondary Schools on 12-Year school education. (XLIX—17-3-75), 8-15.

Wagon shortage in Textile and Cement Industries (L—18-3-75), 110.

Widespread Incidence of Crime on Railways (XLVII—18-2-75), 33-34.

World Wide System of Grain Reserve (XLIX—10-3-75), 189-90.

VIJYA PAL SINGH, SHRI

Acquisition of European Airbus and New Aircraft—(XLVIII—28-2-75), 142-43.

Agreement between India and Iran—Vol. (LVIII—28-2-75), 26-27.

Allegations against Chairman of ITDC. (LI—11-4-75), 95.

Assistant Engineers, Class II in CPWD (XLVIII—24-2-75), 73-74.

B.B.C. Broadcast of Interview with Prime Minister of India (L—20-3-75), 36.

Basic Duty on Bidis (LI—18-4-75), 44-45.

Bill for Providing Equal Pay for equal work for Women (LI—10-4-75), 178-79.

Bye-Elections to State Assemblies and Parliament (L—25-3-75), 32.

Coca Cola Export Corporation. (LII—30-4-75), 144—48.

VIJAY PAL SINGH, SHRI– Contd.

Complaints against Managing Committee of Government of India Press Cooperative Thrift and Credit Society Ltd. (L—9-4-75), 67-68.

Completion of Railway Lines under construction in Assam (XLIX—4-3-75), 109-10.

Concentration of small Scale Industries (LI—16-4-75), 171-72.

Conversion of old office of Junior Engineer under Trivandrum Central Division of CPWD into Family Quarters. (L-7-4-75), 51-52.

Credit given by Nationalised Banks. (L—21-3-75), 17.

Credit policy (XLVII—21-2-75), 59-60.

Cut in Outlay for Bhilai Steel Plant (XLIX—6-3-75), 47-48.

Deductions made under Compulsory Deposit Scheme from the Salaries of Employees of Companies of Aloke Udyog Group (LI—25-4-75), 55—58.

Demonstration in Rajpur for withdrawal of Levy Orders on Paddy (XLIX—10-3-75), 84.

Diversion of deposits from Government Agencies and nationalised banks to Non-Banking Companies (XLVII—21-2-75), 170-171.

Effect of insufficiency of funds on expansion programmes of P&T Department (XLVIII—26-2-1975), 36-37.

Election to the post of Treasurer of Government of India Press Cooperative Thirft and Credit Society (L—9-4-75), 155.

Export of Bombay High Crude—(LI—15-4-75), 151.

Graded Farm Tax Structure (XLIX—7-3-1975), 119.

Harijan Girl seduced and auctioned in Chatisgarh, M.P. (L—19-3-75), 70-71.

High Thrust Liquid Fuel Rockets (LI—16-4-75), 71-72.

Import of Foodgrains during July-December, 1974 (XLVIII—24-2-75), 156-157.

Iron Ore Requirement of Bokaro Steel Plant (LI—18-4-75), 59.

VIJAY PAL SINGH, SHRI– Contd.

News Report Capitioned Morarji, Not Mishra, behind New Licence Scardal. (LII—2-5-75), 108-09.

Nickel Plant of Sukinde, Orissa (XLIX 6-3-75), 151.

Priorities for the term lending Institutions for loan assistance to new projects. (XLVII—21-2-75), 169-70.

Production of Oil with Soviet Assistance (XLVIII—25-2-1975), 93.

Report of the study team appointed under the Chairmanship of textile Commissioner—(XLIX—14-3-75), 68.

Second Hooghly Bridge (LI—10-4-75), 115.

Seismic survey for Oil exploration in Bay of Bengal and Kutch Basin (XLVIII—25-2-1975), 37-38.

Setting up of Gujarat Tourism Development Corporation (XLIX—7-3-75), 30.

Taking over of "Metro" Cinema at Bombay and Calcutta (L—26-3-75), 140-141.

VIKAL, SHRI RAM CHANDRA

Minimum statutory price of sugarcans recommended by Agricultural Price Commission and other recommendations (XLIX—10-3-75), 23.

VIRBHADRA SINGH, SHRI

Agreement with Guyana on Culture (XLIX—16-3-75), 135-36.

Aid to ailing/indigent writers, scholars and artists (LII—5-5-75), 62—65.

Allotment of land to House Building cooperative Societies in Shahdara (LI—21-4-75), 61-69.

Assistance given by Financial Institutions to States (LI—25-4-75), 14.

Automatic Telephone Exchange at Mandi (L—26-3-75), 37-38.

Beggars. (XLIX—16-3-75), 128—30.

Changes in Food Policy to Minimum Gap between Demand and Supply of Essential Commodities (XLIX—10-3-75), 131-32.

VIRBHADRA SINGH—Contd.

Customs clearnace at Palam Airport (L—21-3-75), 107.

Demand for bifurcation of P&T Punjab Circle (L—26-3-75), 145-46.

Deposits by Private Firms from Public through Advertisements in news papers. (L—21-3-75), 106.

Downward trend in passenger traffic during September—December, 1974—(L—25-3-75), 115.

Driling in West Bengal. (LII—6-5-75), 63-64.

Effect of Decontrol of Vanaspati Prices on Weaker Section (Vol.—XVVIII—3-3-1975), 62.

Export Promotion Councils (LII—2-5-75), 53.

Failure of Soap Manufacturers to Produce Janta Soap (LII—29-4-75), 51-52.

Funds allocated to meet Railway strike (L—18-3-75), 59-60.

Funds for achieving target for Electrification of Railway for 1974-75 (L—25-3-75), 114—16.

Grant of loans by Public Finance Bodies to those involved in economic offences (LI—18-4-75), 207.

Housing schemes for Harijans (L—9-4-75), 35-36.

I.T.D.C.'s Decor Deal. (LI—11-4-75), 34.

Increase in Storage capacity in view of Better Production of Foodgrain (XLIX—10-3-75), 130-31.

Indian Engineers Selling Nuclear Plant Designs to USA and West Germany—(L—19-3-75), 1—5.

Indo-Brazil discussion for supply of Railway Equipment (XLIX—4-3-75), 76-77.

Introduction of new scheme of advance loan for potential project areas by REC. (LI—23-4-75), 60-61.

Legislation for Black listing of small units for misusing Raw Material Quotas (XLIX—5-3-75), 40.

Machines missing/lying idle with Delhi Milk Scheme. (L—7-4-75), 64.

Maintenance Allowance to Students studying abroad (LI—25-4-75), 51-52.

VIRBHADRA SINGH—Contd.

Measures for timely supply of fertiliser to farmers (Vol. XLVIII—3-3-1975), 65-66.

Original Equity of Foreign Drug Manufacturers having more than 26 per cent Foreign Equity —(LI—15-4-75), 167.

Out of turn Allotment to employees of Directorate of Estates (XLIX—10-3-75), 192-93.

Postal Services in Rural Areas of HP. (XLIX—12-3-75), 57.

Production Capacity of Heavy Machine Building Plant Ranchi and Heavy Electrical Equipments Plant, Ranipur Hardwar (LI—16-4-75), 57-58.

Proposal to increase the number of Judges in High Courts (L-25-3-75), 46-47.

Raids by Income Tax Authorities—(XLIX—14-3-75), 55.

Report of Inter-Ministerial Committee on Coal Prices (XLIX—5-3-75), 69.

Requirement of Pesticides for 1975-76 (XLIX—10-3-75), 53.

Requirement of Rice and Wheat in Different States (LII—28-4-75), 49.

Schemes for attracting Tourist Traffic—(XLIX—14-3-75), 50-51.

Schemes of loan for housing sanctioned by HUDCO (XLIX—17-3-75), 153.

Securities by United Commercial Bank, Rohru, Simla (LII—9-5-75), 123.

Seminars Organised by the Ministry (LI—21-4-75), 163.

Service Rules for Officers and Staff of ITDC (LI—11-4-75), 117-18.

Shortage of Short and Medium Staple Cotton (XLIX—17-3-75), 63.

Stock of Wagons with Manufacturers (LI—15-4-75), 48.

Supply of oil to Nepal (LI—22-4-75), 55.

Supply of Text of all Bills in Hindi and English versions (L—8-4-75), 55.

Tax Exemption to Industrial Units. (L—21-3-75), 46.

Visit to India by Special Envoy of Afghan President (XLIX—13-3-75), 55.

VISWANATHAN, SHRI G.

Admission to Aircraft Factories in Kanpur and Bangalore (LI—10-4-75), 4-5.

Proposal to Abolish Monopolistic Tendency in Book Stalls at Railway Stations (LI—22-4-75), 9-10.

YADAV, SHRI D.P.

Cases Filed by Globe Motors in Delhi High Court (LII—29-4-75), 179-80.

Damage caused due to Erosion by Ganga River (Vol. XLVIII—3-3-1975), 98-99.

YADAV, SHRI G.P. :

Allotment of a petrol pump to dependents of military personnel killed in action (LII—8-5-75), 161-62.

Amount allocated for Bihar Family Planning during 1974 (XLVIII—27-2-75), 192.

Arrests under MISA in Bihar in connection with students Agitation (XLIX—5-3-75), 111.

Broad Gauge Line from Barauni to Katihar (North Eastern Railway) (L—18-3-75), 118-19.

Causes of small pox in Bihar (XLVIII—27-2-75), 91-92.

Construction of Canal under Kosi Project (XLIX—10-3-75), 92-93.

Decline in Export of Shellac. (LII—9-5-75), 112.

Deployment of CRP and BSF in Bihar (XLIX—12-3-75), 103-04.

Discharge of Casual Labourers of Bihpur and Mansi Section of Samastipur Division (North Eastern Railway) (XLIX—4-3-75), 121.

Extension to Class II Section Officers in Railway Road. (LII—6-5-75). 101-102.

Housing facility to Honorary Central Government Employees (LII—5-5-75), 61.

Non-payment of Income Tax deducted from the salaries of employees of M/s Globe Motors, Delhi (LI—18-4-75), 242-43.

Payment of Salary to Staff of M/s Luk Auto Ancillary India Ltd. (LII—8-5-75), 120.

YADAV, SHRI G.P.—Contd.

Payment of sixth instalment to the positors by Globe Motors (LII—29-4-75), 64-65.

Progress made in construction of Gandhi Nagar—Ahmedabad Railway Line (LII—29-4-75), 169.

Reported statement by Mr. Bhutto re. hartal in Kashmir (XLVIII—27-2-75), 130.

Russian Export Team Visit to Assam Oil Fields (L—18-3-75), 118-19.

Seizure of smuggled Goods (Vol XLVIII—28-2-75), 105-106.

Standard of Hockey and Cricket (Vol.—XVVIII—3-3-1975), 181-82.

YADAV, SHRI R.P.

Measures to meet Mosquito Meance in Janakpuri, New Delhi (LII—8-5-75), 207.

Meeting of Education Officers. (XLIX—17-3-75), 22.

Opening of C.G.H.S. Dispensaries in Janakpuri, Delhi (LII—8-5-75), 30-31.

Sewage System in Janakpuri, New Delhi (LII—5-5-75), 112-13.

Water supply in Janakpuri Colony, New Delhi (LII—5-5-75), 237.

YADAV, SHRI SHARAD :

Additional expenditure on creation of new higher grade posts (LII—29-4-75), 65-66.

Alumina Plant in M.P. (LI—18-4-75), 91-92.

Appointment of Internal Auditor for Globe Motors as Member of its Managing Committee (LII—29-4-75), 180-81.

Approach Roads to Ahmedabad and Bombay Airports—(Vol. XLVIII—28-2-75), 35.

Arrears of Income Tax against a Transport Contractor of Bombay (LII—9-5-75), 242-43.

Average expenditure on persons lodged in jails on charges of smuggling and in connection with JP movement. (LI—23-4-75), 7-8.

Balance Sheet of Birla Orient Paper Mills—(LI—15-4-75), 162.

YADAV, SHRI SHARAD—Contd.

Ban of Forward Trade in Oil Seeds (XLIX—10-3-75), 93.

Cell to compile records of Atrocities on Adivasis. (XLIX—12-3-75), 87-88.

Companies prosecuted for violation of the companies Act (LI—22-4-75), 201-02.

Conditions of Working Women (LII—5-5-75), 222-23.

Commission drawn by Daughter in law of Prime Minister from LIC. (LI—11-3-75), 35.

Corporation in distribution of levy sugar in Eastern India (Vol.—XLVIII—3-3-75), 35-37.

Decline in Coir Exports (LI—25-4-75), 75-76.

Estimate of Production of Oilseeds and Mustard Seeds (XLIX—10-3-75), 188-89.

Fall in Industrial Production of Essential goods in Maharashtra due to power shortage. (LII—7-5-75), 186.

Findings of delegation regarding export of jute goods. (LI—11-4-75), 196-97.

Firing on J.P. Demonstrators in Gujarat and other States. (LII—7-5-76), 187.

Geological Aerial Survey of M.P. (LII—8-5-75), 42-43.

Guidelines for Ministries to supply information to newspapers and news agencies on tours of ministers. (LII—7-5-75), 188.

Guidelines provided by Reserve Bank to Banks for Credit Schemes. (LI—11-4-75), 139-40.

Harijan boy beaten by a Priest in Dhulkot (LI—16-4-75), 85-86.

Indexing of new savings (LI—25-3-75), 194-95.

Irrigation Projects in Madhya Pradesh (XLVIII—24-2-75), 15-16.

Loans advanced by Nationalised Banks without security. (LII—9-5-75). 96-97

Management Development Programme of Administrative Staff College. (LII—28-4-75), 107.

Milling Margins and Prices of Wheat Products (Vol. XLVIII—3-3-1975), 152-53.

YADAV SHRI SHARAD—Contd.

Negotiations with IMF, Wored Bank and OPEC for oil facilities (LI—18-4-75), 263-64.

New Fertilizer Units sanctioned in Private Sector (LII—29-4-75), 181-83.

New series of Bank Notes (LI—18-4-75), 10-11.

Non-availability of M ethyl (LI—22-4-75), 200-201.

One per cent Excise Duty, (LI—18-4-75), 238-39.

Opening of a PCO and a Telegraph Office at Rohini. (XLIX—5-3-75), 157.

Passenger Trains as on 1st January, 1964 and 1st January, 1975 (L—18-3-75), 173-174.

Prices being paid to Cane Growers (XLIX—10-3-75), 176-77.

Production of Pharmaceuticals by Foreign Owned Drugs Companies (LI—22-4-75), 202-04.

Production of Drugs (L—25-3-75), 91-93.

Proposal to appointment of Workers' Nominee on the Board of Directors of Shaw Wallace and Company (LII—29-4-75), 183-84.

Proposal to start fast direct train between New Delhi and Jabalpur (XLIX—4-3-75), 54.

Proposal to stop Samastipur Passenger Train at Lahaban (L—18-3-75), 73-74.

Provision of Street Lights on Road from Dhaulakuan to Delhi Airport (XLIX—6-3-75), 41-42.

Raid on residences of late Shri L. N. Mishra. (LII—7-5-75), 31.

Rate of growth of Employment (XLIX—5-3-75), 23.

Rate of Growth of Employment. (XLIX—5-3-75), 16-26.

Relation of output of trained personnel in various disciplines with growth of Economy. (XLIX—5-3-75), 158.

Report by IIMC on Family Planning Programme (LI—10-4-75), 24-25.

Revised Grades of Delhi Teachers (LI—21-4-75), 91-92.

YADAV, SHRI SHARAD—Contd.

Revision of Policy on Coal-Based Fertilizer—(LI—15-4-75), 68.

Rise in Public Debt. (LI—11-4-75), 196.

Scarcity Relief Works Programme and Drought Prone Area Programme. (LII—28-4-75), 93.

Set-back to Social Welfare Programme (LII—5-5-75), 98-99.

Setting up of All India Institute of Paediatries in M.P. (LI-18-4-75), 89.

Shares of Shaw Wallace and Company (LII—2-5-75), 67-68.

Special Bonus Gratuity Scheme (XLIX—7-3-1975), 25-27.

Shops looted by Defence Personnel on Bagdogra Airport Road (LII—8-5-75), 203.

Steps taken by MMTC to reduce congestion at ports. (LI—11-4-75), 197.

Trade Union Officials of Railwaymen Victimised for participating in May 1974 strike (LI—22-4-75), 87-88.

Tyre Factory in Public Sector (LI—16-4-75), 187-88.

Under-Invoicing and Evasion of Taxes by Traders in Punjab and Haryana in Wheat Sales (L—24-3-75), 87.

YADAV, SHRI SHARAD—Contd.

Utilisation of full Capacities of Public Sector Fertilizer Units (LII—29-4-75), 183-84.

Visit of Soviet Team of Oil Technicians (LII—29-4-75), 184-85.

Water Wells in Adivasi Villages and Harijan Bastis of Bihar. (LII—30-4-75), 95-96.

World Hindi Convention at Nagpur, (XLVII—20-2-75), 15-16.

YADAV, SHRI SHIV SHANKAR PRASAD :

Coordinated National Policy for Essential Articles of Mass Consumption. (XLIX—5-3-75), 48.

Kosi Irrigation Project (LI—21-4-75), 86-87.

National Fitness Corps. (XLIX—17-3-75), 36.

Policy of Prices and Manufacture of Drugs (L—18-3-75), 67.

Progress of Seed Production for Exports (L—24-3-75), 89-90.

Shortage of school buildings in Delhi. (XLIX—17-3-75), 145.

GMGIPMRND—LSI—1011 L.S.—15-10-76—978.

INDEX

136
1

TO

LOK SABHA DEBATES

FIFTH SERIES

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CONTENTS

		Pages
1.	How to use the Index	(iii)
2.	Part I—Subject Index	1
3.	Part II—Name Index	19

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: PART I—SUBJECT INDEX: PART II - NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be;

[Printed as (LIV—7-8-75) 34-35]

All the Bills are alphabetically arranged under the main heading " BILL (S) ".

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading " PAPERS LAID ON THE TABLE ".

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below

Adj.M.	Adjournment Motion
B.O.H.	Business of the House.
C.A.	Calling attention to Matter of Urgent Public Importance.
Consid.	Consideration Stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Supplementary Demands for Grants
D.S.G. (R)	Supplementary Demands for Grants (Railways)
Dis.	Discussion
H.A.H.	Half-an-Hour Discussion
Int.,	Introduction Stage of a Bill
L.S.	Lok Sabha
M	Motion
Q.O.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

INDEX

TO

LOK SABHA DEBATES

(FIFTH SERIES)

VOLUMES LIII TO LIV

FOURTEENTH SESSION OF FIFTH LOK SABHA

July 21 to August 7, 1975

Asadha 30 to Sravana 16, 1897 (Saka)

PART I—SUBJECT INDEX

20 PONT ECONOMIC PROGRAMME

New Programme for Economic Progress (M) (LIII—31-7-75), 58—202, (1-8-75), 6—182, (LIV—4-8-75), 11—168.

A

ALL INDIA RADIO:

Correction of answer to S. Q. No. 658 dated 16-4-75 re. Selection of Programme Executives in AIR by UPSC (PLT) (LIII—31-7-75), 2.

AMIN, SHRI RAMCHANDRA J.:

Obituary Reference: Death of Shri Ramachandra J. Amin) (LIII—21-7-75); 1—6.

ANNOUNCEMENT:

Panel of Chairman:

Shri Bhagwat Jha Azad, Shri H.K.L. Bhagat, Shri Ishaque Sambalt, Shri Vasant Sathe, Shri C.M. Stephen and Shri G. Viswanathan (LIII—21-7-75), 26.

ARREST OF MEMBER:

See under "Member of Parliament".

ASSAM MATCH CO:

Correction of Answer to USQ No. 9365, dated 9-5-74 re. Assam Match Co. Ltd. (PLT) (LIII—29-7-75), 2

B

BILL(S):

Agricultural Refinance Corporation (Amendment) Bill consid. (LIII 31-7-75). 7—43.

Motion to pass (LIII—31-7-75), 43—47.

Message from R. S. agreeing with Bill, as passed by L. S. without amendment (LIV—4-8-75), 3-4.

All India Services (Amendment) Bill:

Assent (LIII—22-7-75), 8.

All-India Services, Regulations (Indemnity) Bill:

Assent (LIII—22-7-75), 8.

BILL(S): *contd.*

Appropriation (No 2) Bill, 1975:

Assent (LIII—22-7-75) 8.

Appropriation (No. 3) Bill, 1975:

Int. (LIII—28-7-75), 97.

Consid. and passed (LIII—28-7-75), 98.

Message from R. S. returning Bill, as passed by L S., without recommendation (LIII—31-7-75), 5.

Assent (LIV—4-8-75), 5.

Appropriation (No. 4) Bill, 1975:

Into. (LIII—28-7-75), 98-99.

Consid. and Passed (LIII—28-7-75), 99-100.

Message from R.S. returning Bill, as passed by L.S., without recommendation (LIII—31-7-75), 5-6.

Assent (LIV—4-8-75), 5.

Banking Service Commission Bill consid (LIII—29-7-75), 162—82, (30-7-75), 4—93.

Consid cl. (LIII—30-7-75), 93—100 Passed, as amended (LIII—30-7-75), 100.

Message from R.S. agreeing with Bill, as passed by L.S., without amendment (LIII—1-8-75), 4.

Central and other Societies (Regulation) Bill:

Message from R. S. intimating further extension of time for presentation of Report of J.C. (LIII—23-7-75), 11.

Cigarettes (Regulation of Production, Supply and Distribution), Bill, consid (LIV—5-8-75), 90—115.

Consid cl. (LIV—5-8-75), 115—18.

Motion to pass (LIV—5-8-75), 119—22.

Code of Civil Procedure (Amendment), Bill:

Extension of time for presentation of Report of J.C. (LIII—25-7-75), 22-23.

BILL(S): *contd.*

Companies (Temporary Restrictions on Dividends) Amendment Bill:

Assent (LIII—22-7-75), 9.

Conservation of Foreign Exchange and Prevention of Smuggling Int. (LIII—22-7-75), 14 Activities (Amendment) Bill:

Consid. (LIII—23-7-75), 187-228

Motion to pass (LIII—23-7-75), 223—27.

Message from RS agreeing with Bill, as passed by L.S., without amendment (LIII—28-7-75), 10-11

Construction (Thirty-second Amendment) Bill:

Recommendation to R.S. to appoint a Member of R.S. to J.C. (LIII—22-7-75), 13

Extension of time for presentation of Report of J.C. (LIII—25-7-75), 21.

Message from R.S. Concurring in recommendation of L.S. to appoint a Member of R.S. to J.C. (LIV—4-8-75), 5.

Constitution (Thirty-sixth Amendment) Bill:

assent (LIII—22-7-75), 8.

Contitution (Thiry-seventh) Amment Bill, assent (LIII—8-7-75), 8.

Constitution (Thirty-ninth) Amendment Bill:

Int. (LIII—22-7-75), 15—23.

Consid. (LIII—23-7-75), 44—132

Consid. Cl. (LIII—23-7-75), 132—49

Motion to pass, as amended (LIII—23-7-75), 149—58.

Message from R. S. intimating that R.S. passed the Bill without amendment, as passed by L. S. (LIII—25-7-75), 19.

Constitution (Fortieth Amendment) Bill:

Int. (LIV—7-75), 6—8.

Consid. (IV)—7-8-75), 8—72.

Consid cl. (LIV—7-8-75), 72—115.

Passed, as amended (LIV—7-8-75), 116.

CUSTOMS TARIFF BILL:

Report of S. C. presented, and Evidence Laid (LIII—25-7-75), 21 Consid., as reported by S. C. (LIV—6-8-75), 54—79.

Motion to pass, as reported by SC (LIV—6-8-75), 78—86.

Defence of India (Amendment) Bill:

Message from R.S. forwarding Bills as passed by RS (LIII—25-7-75), 18.

Consid., as passed by R.S. (LIII—28-7-75), 177—88. (29-7-75), 26—112.

Consid cl. (LIII—29-7-75), 112.

Motion to pass (LIII—29-7-75), 112—18.

Assent (LIV—4-8-75), 5.

DELHI SALES TAX BILL:

consid. as reported by S. C (LIII—29-7-75), 11—26

Consid. (LIII—29-7-75), 26.

Passed, as amended (LIII—29-7-75), 26.

Message from R.S. returning Bill, as passed by L.S. without recommendation (LIII—1-8-75), 4.

ELECTION LAWS (AMENDMENT) BILL:

Int. (LIV—4-8-75), 7—10.

Consid. (LIV—5-8-75), 1—29.

Consid cl (LIV—5-8-75), 29—40.

Passed as amended (LIV—5-8-75), 40-41.

Message from R. S. agreeing with Bill, as passed by L.S., without amendment. (LIV—7-8-75), 4-5.

Employees' State Insurance (Amendment) Bill:

Message from R.S. forwarding Bill, as passed by R.S. (LIII—25-7-75), 19.

Consid., as passed by R.S., (LIII—30-7-75), 10-1—53.

passed (LIII—30-7-75), 158.

Assent (LIV—4-4-75), 5.

FINANCE BILL, 1975:

Assent (LIII—22-7-75), 8.

FINANCE (AMENDMENT) BILL, 1975:

Int. (LII—22-7-75), 33.

Consid. (LIII—23-7-75), 22-8-30 (25-7-75), 25—78.

Consid cl. (LIII—25-7-75), 78-79.

Passed (LIII—25-7-75), 79

Message from R. S. returing Bill, as passed by L. S. without recommendation (LIII—30-7-75), 3.

Assent (LIV—4-8-75), 5.

Foreign Contribution (Regulation) Bill. Message from R.S. intimating further extension of time for presentation of Report of J.C. (LIII—25-7-75), 19-20.

Former secretary of state Service Officers (Conditions of Service) Amendment Bill:
Assent (LIII—22-7-75), 8.

Government of Union Territories (Amendment) Bill:
Assent (LIII—22-7-75), 9.

Indian Coinage (Amendment) Bill:
Int. (LIII—25-7-75), 24.

Consid. (LIV—5-8-75), 41—45

Passed (LIV—5-8-75), 45.

Message from R.S. agreeing with of Bill, as passed by L.S., without amendment (LIV—7-8-75), 4-5.

Indian Penal Code (Amendment) Bill:

Message from R. S. intimating further extension of time for presentation of Report of J. C. (LIII—23-7-75), 11.

Kerala Legislature Assembly (Extension of Duration) Bill:

Message from R. S. forwarding Bill, as passed R.S. (LIII—25-7-75), 18.

Consid. as passed by R. S. (LIII—29-7-75), 118—155.

Passed (LIII—29-7-75), 155.

Assent. (LIV—4-8-75), 5.

Maintenance of Internal Security (Second Amendment) Bill:

Int. (LIII—28-7-75), 12—24.

Consid. (LIII—25-7-75), 80—170.

FINANCE (AMENDMENT) BILL, 1975: (*Contd.*)

Consid. cl. (LIII—25-7-75), 171—83.

Passed as amended (LIII—25-7-75), 184.

Message from R.S. agreeing with Bill, as passed by L.S., without amendment (LIII—30-7-75), 3.

Nagaland Appropriation (No. 2) Bill, 1975:

Assent (LIII—22-7-75), 8.

Nagaland State Legislature (Delegation of Powers) Bill:

Message from R.S. forwarding Bill, as passed. by R.S. (LIII—25-7-75), 18.

Consid., as passed by R.S. (LIII—28-7-75), 165—76.

Consid. Cl. (LIII—28-7-75), 177.

Passed. (LIII—28-7-75), 177.

Assent (LIV—4-8-75), 5.

National Cadet Corps (Amendment) Bill:

consid. as passed by R.S. (LIV—5-8-75), 122—33.

Consid. Cl. (LIV—5-8-75), 134-35.

Passed, as amended (LIV—5-8-75), 135-36.

Pondicherry Appropriation (No. 2) Bill, 1975.

Int. (LIII—23-7-75), 186.

Consid (LIII—23-7-75), 186-87.

Passed (LIII—23-7-75), 187.

Message from R.S. returing Bill, as passed by L.S. without recommendation (LIII—28-7-75), 10.

Assent (LIV—4-8-75), 5.

Prevention of Food Adulteration (Amendment) Bill:

Message from R.S. intimating further extension of time for presentation of Report of J. C. (LIII—23-7-75), 10-11.

Provident Funds (Amendment) Bill:

consid. (LIII—31-7-75), 48—58.

Passed (LIII—31-7-75), 58.

Message from R.S. agreeing with Bill, as passed by L.S., without amendment (LIV—4-8-75), 3.

Public Financial Institutions Laws (Amendment) Bill:

FINANCE (AMENDMENT) BILL, 1975: (*Contd.*)

Report of J. C. presented and evidence Laid (LIII—25-7-75), 21.

consid. as reported by J.C. (LIV—5-8-75), 46—84.

Consid. Cl. (LIV—5-8-75), 84—89.

Passed as reported by J.C. (LIV—5-8-75), 89.

Rampur Raza Library Bill:

assent. (LIII—22-7-75), 8.

Salaries and Allowances of Members of Parliament (Amendment) Bill—

Int. (LIV—6-8-75), 4-5.

Consid. LIV—6-8-75), 5—35.

Consid. cl. (LIV—6-8-75), 35—43.

Motion to pass (LIV—6-8-75), 43—54.

Sales Promotion Employees (Conditions of Service Bill:)

Message from R.S. forwarding Bill, as passed by R.S. (LIII—25-7-75), 19.

Taxation Laws (Amendment) Bill:

Consid. as reported by S.C. (LIII—28-7-75), 100—49.

Consid. cl. (LIII—28-7-75), 149—55.

Motion to pass, as amended (LIII—28-7-75), 155—65.

Message from R.S. returning Bill, as passed by L.S., without recommendation (LIII—31-7-75), 6.

Telegraph Wires (Unlawful Possession) Amendment Bill:

Consid., as passed by R.S. (LIII—30-7-75), 154—95.

Consid. cl. (LIII—30-7-75), 195—201.

Passed as amended (LIII—30-7-75), 202.

Message from R.S. agreeing to amendments made by L.S. in the Bill, as passed by R.S. (LIV—4-8-75), 4-5.

Tobacco cess Bill:

Assent (LIII—22-7-75), 8.

Bill: *contd.*

Tokyo Conven Bill:

Assent (LIII—22-7-75), 8.

BUSINESS OF THE HOUSE (LIII—22-7-75), 11.

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LII—21-7-75), 26—72.

Sittings of the House (LIII—25-7-75), 22; (30-7-75), 4; (1-8.75), 167.

'C'

CALCUTTA:

Summons received by the Chairman Public Accounts Committee from City Civil Court, Calcutta (LIII—1-8-75), 4-5.

CHAIRMAN PAC:

Summons received by the Chairman Public Accounts Committee from city Civil Court, Calcutta (LIII—1-8-75), 4-5.

CHIEF JUSTICE OF INDIA:

Case relating to throwing of hand grenades on Chief Justice of India on March 20, 1975 (St) (LIV—4-8-75), 6-7.

COMMITTEE(S):

Business Advisory Committee:

Fifty-sixth Report, presented (LIII—22-7-75), 12.

Adopted (LIII—23-7-75), 11-12.

Committe on Absence of Members from Sittings of the House:

Minutes of Twenty-second sitting (LIII—29-7-75), 10.

Twenty-second Report, presented (LIL—4-8-75), 6.

Miutes of Twenty-third sitting (LIV—6-8-75), 3.

COMMITTEE ON PETITIONS:

Twenty-third Report presented (LIII—25-7-75), 20.

COMMITTEE ON PETITIONS: *contd.*

Committee on Public Undertakings:

Sixtty-ninth Report and Minutes presented (LIII—28-7-75), 11.

Seventieth, seventy-first and Seventy-second Reports, presented (LIII—31-7-75), 6-7.

Seventy-third Report, presented (LIV—4-8-75), 6.

Committee on the Welfare of Scheduled Castes and Scheduled Tibes:

Extension of time of office of Members (LIII—28-7-75), 11—18.

Message from R.S. recommending extension of term of office of present Members of R.S. on the Committee (LIII—31-7-75), 6.

Thirty-seventh and Thirty-eighth Reports and Reports of Study Groups I & II (LIII—29-7-75), 10-11.

Constitution of a Committee on Official Languages—adopted (Res) (LIII—29-7-75), 155—61.

Joint Committee on Offices of Profit:

Fourteenth Report presented (LIII—25-7-75), 20.

Parliamentary Committees—Summary of work—(LIII—22-7-75), 8.

Public Accounts Committee:

Hundred and Seventy-ninth Report presented (LIII—31-7-75), 7.

Hundred and Eightieth Report presented (LIV—7-8-75), 5.

Railway Convention Committee:

Tenth Report presented (LIV—7-8-75), 5.

CORRECTION OF ANSWER TO QUESTION:

Correction of answer to S.Q. No. 571 *re.* share of Government, LIC and UTI in joint industrial units (LIII—22-7-75), 9-10.

CORRECTION OF ANSWER TO QUESTION: *contd.*

Correction of answer to SQ No. 658, dated 16-4-75 re. Selection of Programme Executives in AIR by UPSC (PLT) (LIII—31-7-75), 2.

Correction of answer to S. Q. No. 802 dated 28-4-75 re Production and Procurement of Wheat and Paddy (LIII—28-7-75), 6.

Correction of answer to USQ No. 1450, dated 27-2-75), *re.* suspension of Steel Supplies (PLT) (LIII—22-7-75), 10-11.

Correction of answer to USQ No. 4921, dated 17-12-74, *re.* Multinational Firms in India and USQ No. 1057, Dated 25-2-75, *re.* Foreign Companies in India (PLT) (LIII—21-7-75), 15.

Correction of answer to USQ No. 5212 dated 7-4-75 *re.* and owned by Cooperative Sugar Mills, Kailaras, Distt Morena (PLT) (LIII—29-7-75), 3.

Correction of answer to USQ No. 5841, dated 10-4-75), *re.* allotment of Iron & Steel to Kerala (PLT) (LIII—31-7-75), 4-5.

Correction of answer to USQ No. 9365, dated 9-5-74 re. Assam Match Co. Ltd. (PLT) (LIII—29-7-75), 2.

COURT SUMMONS:

Summons received by the Chairman Public Accounts Committee from City Civil Court, Calcutta (LIII—1-8-75), 4-5.

'D'

DELHI:

Case relating to throwing of hand grenades on Chief Justic of India on March 20, 1975 (St.) (LIV—4-8-75), 6-7.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1972-73:

Discussion—passed (LIII—28-7-75), 13—97.

DEMANDS FOR GRANTS (PONDICHERRY) 1975-76:

Discussion (LIII—23-7-75), 158—86.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1975-76:

Statement presented (LIII—22-7-75), 13.

Discussion —— passed (LIII—28-7-75), 13—97.

DEOGIRIKAR, SHRI T. R.

Obituary Reference:

Death of Shri T. R. Deogirikar (LIII—29-7-75), 1.

DHAR, SHRI D. P.:

Obituary References:

Death of Shri D. P. Dhar (LIII—21-7-75), 1—6.

'E'

ECONOMIC PROGRESS:

New Programme for Economic Progress (M) — adopted (LIII—31-7-75), 58—202; (1-8.75), 6—182, (LIV—4-8-75), 11—108.

ELECTION TO COMMITTEE(S):

Committee on Official Languages (M) (LIII—29-7-75), 161-62.

Tobacco Board (XLIII—22-7-75), 12.

EMERGENCY:

Approval of Proclamation of Emergency (Res.) —adopted (LIII—21-7-75), 73—197, (22-7-75), 33—276, (23-7-75), 25—44.

EQUITY SHARES:

Correction of answer to Starred Question No. 57 *re.* Share of Government, LIC and UTI in Joint Industrial Units (LIII—22-7-75), 9-10.

'H'

HAND GRENADE:

Case relating to throwing of hand grenades on Chief Justice of India on March 20, 1975 (St.) (LIV—4-8-75), 6-7.

'I'

INDONESIA:

Welcome to Indonesian Parliamentary Delegation (LIII—28-7-75), 1-2.

INDUSTRIES:

Correction of answer to starred Question No. 571 *re.* Share of Government, LIC and UTI in Joint Industrial Units (LIII—22-7-75), 9-10.

IRON AND STEEL:

Correcton of answer to USQ to No. 1450 *re.* suspension of steel supplies (PLT) (LIII—22-7-75), 10-11.

Correction of answer to U.S.Q. No. 5841, dated 10-4-75), *re.* allotment of Inon and Steel to Kerala (PLT), (LIII—31-7-75), 4-5.

K

KERALA:

Correction of answer to USQ No. 5841, dated 10-4-75 *re.* Allotment of Iron and Steel to Kerala (PLT) (LIII—31-7-75), 4-5.

'L'

LEAVE OF ABSENCE:

Leave of Absence to Members from sittings of the House (LIV—6-8-75), 3-4.

LIFE INSURANCE CORPORATION:

Correction of answer to Starred Question No. 571 *re.* Share of Government, LIC and UTI in Joint Industrial Units (LIII—22-7-75), 9-10.

LOK SABHA:

Sittings of the House (St.) (LIII—25-7-75), (30-7.75), 4, (1-8-75) 167.

'M'

MISA:

Maintenance of Internal Security (Amendment) Ordinance, 1975 and Maintenance of Internal Security (Second Amendment) Ordinance, 1975 (St.) (LIII—23-7-75), 25.

MAHAPATRA SHRI BHAGIRATHI:

Obituary Reference—death of Shri Bhagirathi Mahapatra (LIV—4-8-75), 1-2.

MANDAL, SHRI B. N. :

Obituary References:

Death of Shri B. N. Manal (LIII—21-7-75), 1—6.

MEMBER(S) OF PARLIAMENT:

Intimation *re.* arrest of:

Shri Narendra Singh, M. P. (LIII—21-7-75), 198.

Shrimati Gayatri Devi, M.P. (LIII—31-7-75), 47.

MESSAGE FROM R.S.:

Agricultural Refinance Corporation Amendment Bill:

Agreed with Bill, as passed by L.S., without amendment (LIV—4-8-75), 3-4.

Appropriation (No. 3) Bill, 1975:

Returned Bill, as passed by L.S. without recommendation (LIII—31-7-75), 5.

Appropriation (No. 4) Bill, 1975:

Returned Bill, as passed by L.S. without recommendation (LIII—31-7-75), 5-6.

Banking Service Commission Bill:

Agreed with Bill, as passed by L.S., without amendment (LIII—1-8-75), 4.

MESSAGE FROM R.S.: *Contd.*

Central and other Societies (Regulation) Bill:

Intimated further extension of time for presentation of Report of J.C. (LIII—23-7-75), 11.

Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

Recommended extension of term of office of present Members of R.S. on the Committee (LIII—31-7-75), 6.

Conservation of Foreign Exchange and Prevention of smuggling Activities (Amendment) Bill:

Agreed with Bill, as passed by L.S., without amendment (LIII—28-7-75), 10-11.

Constitution (Thirty-second Amendment) Bill:

Concurred in recommendation of L.S. to appoint a Member of R.S. to J.C. (LIV—4-8-75), 5.

Constitution (Thirty-ninth Amendment) Bill:

Intimated that R.S. passed the Bill without amendment, as passed by L.S. (LIII—25-7-75), 19.

Defence of India (Amendment) Bill:

Forwarded Bill, as passed by R.S. (LIII—25-7-75), 18.

Delhi Sales Tax Bill, 1975:

Forwarded Bill, as passed by R.S. without recommendation (LIII—1-8-75), 4.

Election Laws (Amendment) Bill:

Agreed with Bill, as passed by L.S., without amendment (LIV—7-8-75), 4-5.

Employees' State Insurance (Amendment) Bill:

Forwarded Bill, as passed by RS (LIII—25-7-75), 19.

MESSAGE FROM R.S.: *Contd.*

Finance (Amendment) Bill, 1975:

Returned Bill, as passed by L.S., without recommendation (LIII—30-7-75), 3.

Foreign Contribution (Regulation) Bill:

Intimated further extension of time for presentation of Report of J.C. (LIII—25-7-75), 19-20.

Indian Coinage (Amendment) Bill:

Agreed with Bill as passed by L.S., without amendment (LIV—7-8-75), 4-5.

Indian Penal Code (Amendment) Bill:

Intimated further extension of time for presentation of Report of J.C. (LIII—23-7-75), 11.

Kerala Legislative Assembly (Extension of Duration) Bill:

Forwarded Bill, as passed by R.S. (LIII—25-7-75), 18.

Maintenance of Internal Security (Amendment) Bill:

Agreed with Bill, as passed by L.S., without amendment (LIII—30-7-75), 3.

Nagaland State Legislature (Delegation of Powers) Bill:

Forwarded Bill as passed by R.S. (LIII—25-7-75), 18.

Pondicherry Appropriation (No. 2) Bill, 1975:

Returned Bill, as passed by L. S., without recommendation (LIII—28-7-75), 10.

Prevention of Food Adulteration (Amendment) Bill:

Intimated further extension of time for presentation of Report of J.C. (LIII—23-7-75), 10-11.

Provident Funds (Amendment) Bill:

Agreed with Bill, as passed by L.S., without amendment (LIV—4-8-75), 3.

MESSAGE FROM R.S.: *Contd.*

Sales Promotion Employees (Conditions of Service) Bill:

Forwarded Bill as passed by R.S. (LIII—25-7-75), 19.

Taxation Laws (Amendment) Bill, 1975:

Returned Bill, as passed by L.S., without recommendation (LIII—31-7-75), 6.

Telegraph Wires (Unlawful Possession) Amendment Bill:

Agreed to amendments made by L.S. in the Bill, as passed by R.S. (LIV—4-8-75), 4-5.

MOTION(S):

Annual Report of University Grants Commission for 1972-73 (LIV—6-8-75), 87—190.

Business to be taken up in the Session and suspension of certain Rules of Procedure (LIII—21-7-75), 26—72.

New Programme for Economic Progress, —— adopted (LIII—31-7-75), 58—202, (1-8-75), 6—182, (LIV—4-8-75), 11—168.

'N'

NAGALAND:

Continuance in Force of Proclamation in respect of Nagaland (Res.) (LIII—28-7-75), 165—76.

'O'

OBITUARY REFERENCE(S):

Death of Shri Muhammed Khuda Bukhsh, M.P. (LIII—24-7-75), 1-2.

Death of Shri T. R. Deogirikar (LIII—29-7-75), 1.

Deaths of Sarvashri D. P. Dhar, B. N. Mandal, Ramachandra T. Amin (LIII—21-7-75), 1—6.

Deaths of Sarvashri Sadhu Ram, M.P. and Bhagirathi Mahapatra (LIV—4-8-75), 1-2.

OFFICIAL LANGUAGES COMMITTEE:

Constitution of a Committee on Official Languages—adopted (Res) (LIII—29-7-75), 155—61.

Election to Committee on Official Languages (M) (LIII—29-7-75), 161-62.

ORDINANCES:

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1975 (St.) (LIII—22-7-75), 14.

Maintenance of Internal Security (Amendment) Ordinance, 1975 and Maintenance of Internal Security (Second Amendment) Ordinance, 1975 (St.) (LIII—23-7-75), 25.

'P'

PANEL OF CHAIRMAN:

Sarvashri Bhagwat Jha Azad, H.K. L. Bhagat, Ishaque Sambhali, Vasant Sathe, Col. Stephen and G. Viswanathan (LIII—21-7-75), 26.

PAPERS LAID ON THE TABLE:

Annual Accounts of Madras and Marmugao Port Trusts for 1973-74 and Merchant Shipping (Tonnage Measurement of Ships) Amendment Rules, 1975 (LIII—21-7-75), 14-15.

Annual Assessment Report *re.* use of Hindi for Official purposes of the Union for 1972-73 (LIII—25-7-75), 10.

Annual General Administration Report of Andaman and Nicobar Administration for 1973-74, Report of Commission of Inquiry into Sadar Bazar Disturbances with Memo. of Action taken thereon and U.P.S.C. (Exemption from Constitution) Amendment Regulations, 1975 (LIII—21-7-75), 9-10.

Annual Plan, 1975-76 (LIII—25-7-75), 2.

Annual Reports and Audited Accounts etc., Mazagaon Dock Ltd., Bombay and Goa Shipyard Ltd., Vascoda-Gama, Goa for 1973-74 (LIII—29-7-75), 6.

Annual Report and Audited Accounts of Himachal Pradesh Agro-Industries Corporation, Ltd., Simla (LIII—30-7-75), 3.

Annual Report and Certified Accounts with Audit Report of Indian Institute of Technology, Kharagpur for 1972-73 and U.G.C. (Terms and Conditions of Service of Employees) Amendment Rules, 1975 (LIII—29-7-75), 9-10.

Annual Report etc. of U.P. State Agro-Industrial Corporation Ltd., Lucknow for 1973-74 (LIII—25-7-75), 11.

Annual Reports of Board of Trustees of Indian Museum, Calcutta for 1970 to 1974 (LIII—28-7-75), 9.

Annual Report of Coir Board for 1973-74 (LIII—25-7-75), 7.

Annual Report of Delhi Development Authority, 1973-74 (LIII—21-7-75), 23.

Annual Report of Development Council for Automobiles, Automobile Ancillary Industries etc., for 1972-73 (LIII—23-7-75), 1, for 173-74 (LIV—7-8-75), 1.

Annual Report of General Insurance Corporation of India for 1973 and Notifications under Customs Act, Central Excise Rules, Agreement with Belgium for avoidance of double taxation (LIII—23-7-75), 5-6.

Annual Report of ICAR for 1971-72 and a Statement re delay (LIII—28-7-75), 3.

Annual Reports of Indian Institute of Science, Bangalore for 1973-74, Indian Council of Historical Research for 1972-73 and Indian Institute of Management, Calcutta for the period from 1st April, 1973 to 31st March, 1974 and Statements for delay (LIII—1-8-75), 3.

Annual Report of Madhya Pradesh Agro-Industries Development Corporation Ltd., Bhopal for 1972-73, Fertilizer (Control) (Second Amendment) Order, 1975, Notification under Essential Commodities Act and Produce Cess (Amendment) Rules, 1975 (LIII—21-7-75), 19-20.

Annual Reports of Salar Jung Museum, Hyderabad, I.I.T. Madras, I.I.T. Kanpur etc. and Annual Report of Indian Institute of Management, Ahmedabad, etc. (LIII—25-7-75), 15—17.

Audit Report on Accounts of National Council of Educational Research and Training for 1971-72, Annual Reports of Central Institute of English and Foreign Languages, Hyderabad for 1973-74 and Indian Institute of Technology Bombay for 1973-74 and Certified Accounts thereof 1972 to 1974 and Statements for delay in laying (LIII—21-7-75), 24-25.

Border Security Force (Subordinate Officers and Under Officers) Promotion and Seniority Rules, 1975 (LIII—29-7-75), 4.

Central Excise 7th and 9th (Amendment) Rules, 1975. (LIII—29-7-75), 3.

Central Warehousing Corporation (Amendment) Rules, 1975, (LIV—21-7-75), 14.

Certified Accounts of IITs Kanpur, Madras and Delhi for 1972-73, Annual Reports of Sahitya Akademi, New Delhi for 1974 and Sangeet Natak Akademi, New Delhi for 1973-74 and National Council of Educational Research and Training for 1973-74, etc. (LIII—23-7-75), 9-10.

Civilians in Defence Services Revised Pay Rules, 1973 and Annual Report etc. of Garden

PAPERS LAID ON THE TABLE: *Contd.*

MESSAGE FROM R.S.: *Contd.*

Sales Promotion Employees (Conditions of Service) Bill:

Forwarded Bill as passed by R.S. (LIII—25-7-75), 19.

Taxation Laws (Amendment) Bill, 1975:

Returned Bill, as passed by L.S., without recommendation (LIII—31-7-75), 6.

Telegraph Wires (Unlawful Possession) Amendment Bill:

Agreed to amendments made by L.S. in the Bill, as passed by R.S. (LIV—4-8-75), 4-5.

MOTION(S):

Annual Report of University Grants Commission for 1972-73 (LIV—6-8-75), 87—190.

Business to be taken up in the Session and suspension of certain Rules of Procedure (LIII—21-7-75), 26—72.

New Programme for Economic Progress, —— adopted (LIII—31-7-75), 58—202, (1-8-75), 6—182, (LIV—4-8-75), 11—168.

'N'

NAGALAND:

Continuance in Force of Proclamation in respect of Nagaland (Res.) (LIII—28-7-75), 165—76.

'O'

OBITUARY REFERENCE(S):

Death of Shri Muhammed Khuda Bukhsh, M.P. (LIII—24-7-75), 1-2.

Death of Shri T. R. Deogirikar (LIII—29-7-75), 1.

Deaths of Sarvashri D. P. Dhar, B. N. Mandal, Ramachandra T. Amin (LIII—21-7-75), 1—6.

Deaths of Sarvashri Sadhu Ram, M.P. and Bhagirathi Mahapatra (LIV—4-8-75), 1-2.

OFFICIAL LANGUAGES COMMITTEE:

Constitution of a Committee on Official Languages—adopted (Res) (LIII—29-7-75), 155—61.

Election to Committee on Official Languages (M) (LIII—29-7-75), 161-62.

ORDINANCES:

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1975 (St.) (LIII—22-7-75), 14.

Maintenance of Internal Security (Amendment) Ordinance, 1975 and Maintenance of Internal Security (Second Amendment) Ordinance, 1975 (St.) (LIII—23-7-75), 25.

'P'

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PAPERS LAID ON THE TABLE:

Annual Accounts of Madras and Marmugao Port Trusts for 1973-74 and Merchant Shipping (Tonnage Measurement of Ships) Amendment Rules, 1975 (LIII—21-7-75), 14-15.

Annual Assessment Report *re.* use of Hindi for Official purposes of the Union for 1972-73 (LIII—25-7-75), 10.

Annual General Administration Report of Andaman and Nicobar Administration for 1973-74, Report of Commission of Inquiry into Sadar Bazar Disturbances with Memo. of Action taken thereon and U.P.S.C. (Exemption from Constitution) Amendment Regulations, 1975 (LIII—21-7-75), 9-10.

Annual Plan, 1975-76 (LIII—25-7-75), 2.

Annual Reports and Audited Accounts etc., Mazagaon Dock Ltd., Bombay and Goa Shipyard Ltd., Vascoda-Gama, Goa for 1973-74 (LIII—29-7-75), 6.

Annual Report and Audited Accounts of Himachal Pradesh Agro-Industries Corporation, Ltd., Simla (LIII—30-7-75), 3.

Annual Report and Certified Accounts with Audit Report of Indian Institute of Technology, Kharagpur for 1972-73 and U.G.C. (Terms and Conditions of Service of Employees) Amendment Rules, 1975 (LIII—29-7-75), 9-10.

Annual Report etc. of U.P. State Agro-Industrial Corporation Ltd., Lucknow for 1973-74 (LIII—25-7-75), 11.

Annual Reports of Board of Trustees of Indian Museum, Calcutta for 1970 to 1974 (LIII—28-7-75), 9.

Annual Report of Coir Board for 1973-74 (LIII—25-7-75), 7.

Annual Report of Delhi Development Authority, 1973-74 (LIII—21-7-75), 23.

Annual Report of Development Council for Automobiles, Automobile Ancillary Industries etc., for 1972-73 (LIII—23-7-75), 1, for 173-74 (LIV—7-8-75), 1.

Annual Report of General Insurance Corporation of India for 1973 and Notifications under Customs Act, Central Excise Rules, Agreement with Belgium for avoidance of double taxation (LIII—23-7-75), 5-6.

Annual Report of ICAR for 1971-72 and a Statement re delay (LIII—28-7-75), 3.

Annual Reports of Indian Institute of Science, Bangalore for 1973-74, Indian Council of Historical Research for 1972-73 and Indian Institute of Management, Calcutta for the period from 1st April, 1973 to 31st March, 1974 and Statements for delay (LIII—1-8-75), 3.

Annual Report of Madhya Pradesh Agro-Industries Development Corporation Ltd., Bhopal for 1972-73, Fertilizer (Control) (Second Amendment) Order, 1975, Notification under Essential Commodities Act and Produce Cess (Amendment) Rules, 1975 (LIII—21-7-75), 19-20.

Annual Reports of Salar Jung Museum, Hyderabad, I.I.T. Madras, I.I.T. Kanpur etc. and Annual Report of Indian Institute of Management, Ahmedabad, etc. (LIII—25-7-75), 15—17.

Audit Report on Accounts of National Council of Educational Research and Training for 1971-72, Annual Reports of Central Institute of English and Foreign Languages, Hyderabad for 1973-74 and Indian Institute of Technology Bombay for 1973-74 and Certified Accounts thereof 1972 to 1974 and Statements for delay in laying (LIII—21-7-75), 24-25.

Border Security Force (Subordinate Officers and Under Officers) Promotion and Seniority Rules, 1975 (LIII—29-7-75), 4.

Central Excise 7th and 9th (Amendment) Rules, 1975. (LIII—29-7-75), 3.

Central Warehousing Corporation (Amendment) Rules, 1975, (LIV—21-7-75), 14.

Certified Accounts of IITs Kanpur, Madras and Delhi for 1972-73, Annual Reports of Sahitya Akademi, New Delhi for 1974 and Sangeet Natak Akademi, New Delhi for 1973-74 and National Council of Educational Research and Training for 1973-74, etc. (LIII—23-7-75), 9-10.

Civilians in Defence Services Revised Pay Rules, 1973 and Annual Report etc. of Garden

PAPERS LAID ON THE TABLE: *Contd.*

PAPERS LAID ON THE TABLE:

Reach Workshops Ltd., Calcutta, 1974-75 (LIII—25-7-75), 11.

Coal Mines Labour Welfare Fund (First Amendment) Rules, 1975 (LIII—29-7-75), 8..

Coir Board Services (Classification, Control and Appeal) Amendment Bye-Laws, 1975 (LIII—1-8-75), 2.

Correction of Answer to S.Q No. 658 dated 165-74 *re* selection of Programme Executive in AIR by UPSC (LIII—31-7-75), 2.

Correction of answer to S.Q. No. 802, dated 28-4-75 *re* Production and procurement of wheat and paddy (LIII—28-7-75), 6.

Correction of Answers to USQ No. 1450 *re*.suspension of steel supplies (LIII—22-7-75), 10-11.

Correction of Answers to USQ No. 4921 dated 17-12-74 *re* Multinational Firms in India and USQ No. 1057 dated 15-2-75 *re*. Foreign Companies in India (LIII—21-7-75), 15.

Correction of Answer to USQ No. 5212, dated 7-4-75 *re*. Land owned by Cooperative Sugar Mills, Kailaras, Distt Morena (LIII —29-7-75), 3.

Correction of answer to USQ No. 5841, dated 10-4-75 *re* allottment of Iron and steel to Kerala (LIII—31-7-75), 4-5.

Correction of answer to USQ No. 9365, dated 9-5.74), *re*. Assam Match Co. Ltd (LIII—29-7-75), 2.

Cotton Textiles (Control) Amendment Order, 1975 (LIII—25-7-75), 13.

"Current Economic Situation" A Review (LIII—30-7-75), 1.

Delhi Roller Mills Wheat Products (Ex-Mill and Retail) Price control (Amendment) Order (LIII—22-7-75), 6-7.

PAPERS LAID ON THE TABLE: *Contd.*

Delhi Urban Art Commissi·· (Terms and Conditions of Service) Amendment Rules (LIV—7-8-75), 4.

Employees Provident Funds (Second Amendment) Schemes, Notifications under Apprentices Act and Notifications under Coal Mines Provident Fund, Family Pension and Bonus Schemes Act (LIII—25-7-75), 13—15.

Employees Provident Fund (Third Amendment) Scheme, 1975 and Industrial Disputes (Central) Amendment Rules, 1975 (LIV—6-8-75), 2-3.

Finance Accounts of Union Government for 1973-74, Reports of Comptroller and Auditor General for 1973 and 1974 and a statement (LIII—28-7-75), 5-6.

Financial Committee. 1974-75—A Review (LIII—25-7-75), 18.

Fertilizer (Movement Control) (Third Amendment) Order, 1975 (LIV—7-8-75), 3.

Gujarat and Dadra and Nagar Haveli Rice (Exoprt) and Paddy (Movement Control) order, 1975 (LIV—7-8-75), 1.

Half Yearly Report of Coir Board from 1-4-74 to 30-9-74 (LIII—29-7-75), 4.

Import Trade Control Policy for 1975-76 (LIII—29-7-75), 3.

Industrial Employment Standing Orders) Central (Amendment) Rules, 1975 (LIII—21-7-75), 24.

Interim Report of National Commission on Agriculture (LIII—25-7-75), 1—26.

Kerosene (Restriction on use) Amendment Order, 1975 (LIV—5-8-75), 1.

Levy of Fees (Customs Documents) Amendment Regulations (LIV—7-8-75), 2.

PAPERS LAID ON THE TABLE—*Contd.*

Misa Ordinances, 1975, Defence of India (Amendment) Ordinance, 1975 and Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1975 (LIII—21-7-75), 7.

Notification *re.* Extension of Indian Wireless Telegraphy (Possession) Rules, 1965 to Sikkim (LIV—6-8-75), 2.

Notifications under Additional Emoluments Compulsory Deposit Act 1974, Market Loans Floated by Central Government, I.T. (Amendment) Rules and Central Excise (Amendment) Rules, 1975, Notifications under Central Excise Rules, 1944, Correction of Answer to USQ 7635 dated 25-4-75 and Notifications under Customs Act, 1962 (LIII—21-7-75), 10—14.

Notifications under All India Services Act, 1951, (LIII—22-7-75), 2—4, (LIII—28-7-75), 4-5.

Notifications under All India Services Act, 1951 and Citizenship Act, 1955 and UPSC (Members) Amendment Regulations, 1975 (LIV—6-8-75), 1—2.

Notification under Apprentices Act (LIV—7-8-75), 4.

Notification under Central Excise Rules, 1944 (LIV—6-8-75), 1.

Notifications under Companies Act, 1956 (LIII—28-7-75) 6-7, (LIV—6-8-75), 1-2.

Statement for delay (LIV—6-8-75), 1—2. ..

Notifications under Emergency Risks (Goods) Insurance Act and Emergency Risks (Undertakings) Insurance Act, Finace Accouts, 1971-72, Notifications under Customs Act and Central Excise Rules (LIII—22-7-75), 4—6.

Notifications under Essential Commodities Act, 1955 (LIII—25-7-75), 13, (28-7-75), 7.

Notifications under Export (Quality Control and Inspection) Act, 1963 (LIII—29-7-75), 6—8.

Notification under Fertilizer (Control) Order, 1957 (LIII—1-8-75), 2-3.

Notification under Homoeopathy Central Council Act, 1973 (LIII—21-7-75), 16.

Notifications under Indian Telegraph Act (LIII—25-7-75), 10.

Notification under Merchant Shipping Act (LIII—25-7-75), 6-7.

Notifications under Motor Vehicles Act and two statements *re.* delay in laying (LIV—7-8-75), 2.

Notifications under National Highways Act, 1956 (LIII—31-7-75), 2.

Notifications under Passport Act 1967 (LIII—23-7-75), 7-8.

Notifications under Representation of the People Act and Orders under Delimitation Act (LIII—22-7-75), 1-2.

Notification under Textiles Committee Act, 1963 (LIII—28-7-75), 9.

Order No. 44 of Delimitation Commission, Report on General Elections to Legislative Assemblies during 1947 and a statement *re.* Hindi version of Report (LIII—28-7-75), 4.

Orders of Delimitation Commission *re.* Bihar and West Bengal (LIII—1-8-75), 1.

Order under Delimitation Act, 1972 (LIII—25-7-75), 5.

Papers under Companies Act, etc (LIII—25-7-75), 7—9.

Petroleum Products (Supply and Distribution) Amendment Order (LIII—23-7-75), 8.

P.L.T.—contd.

Post Office Savings Banks (Second Amendment) Rules, Post office Savings Certificates (Amendment) Rules, etc. (LIII—25-7-75), 5-6.

Prevention of Food Adulteration (Amendment) Rules, 1975 (LIII—29-7-75), 4.

Proclamation Revoking President's Rule in Gujarat, Presidential Order dissolving Nagaland Legislative Assembly, Arms (Amendment) Rules, 1975, Extension of DIR to Sikkim, Proclamation of State of Emergency, dated 25-6-75), etc. (LIII—21-7-75), 16—19.

Railways Road Tariff (Fourth-Amenment Rules (LIII—22-7-75), 6.

Rampur Raza Library Rules (LIII—22-7-75), 7-8.

Report of Commission of Inquiry re. Allegations against Certain former Ministers of Punjab and Memorandum (LIII—28-7-75), 10.

Report of Commission of Railway Safety for 1974-75 (LIII—23-7-75), 1.

Report of sugar Industry Inquiry Commission (LIII—22-7-75), 1.

Report on Working of Deposit Insurance Corporation, Bombay, Notification re. special Deposit Scheme and Foreign Exchange Regulation (Amendment), Rules (LIII—30-7-75), 2.

Review and Annual Report of Bharat Coking Coal Ltd., Dhanbad for 1973-74, Accounts of Coal Board for 1971-72 and a statement (III—31-7-75), 3-4.

Review and Annual Report of Central Road Transport Corporation Ltd., Calcutta for 1973-74 with Audit Report (LIII—1-8-75), 1-2.

Reviews and Annual Reports of Hindustan Antebiotics Ltd. Pimpri and Hindustan Organic Chemicals Ltd., Rasayani for 1973-74 (LIII—28-7-75), 2-3.

P.L.T.—contd.

Review and Annual Report of Hindustan Cables Ltd., for the year ended the 31st March, 1974 (LIII—21-7-75), 9.

Reviews and Annual Reports of Hindustan Housing Factory, New Delhi, National Building Construction Corpon., New Delhi, for 1973-74 and Delhi Urban Art Commission (submission of Annual Report) Rules, 1975 (LII—28-7-7-8.

Review and Annual Reports of Hindustan Machine tools Ltd, Bangalore, Machine Tools Corporation of India Ltd., Ajmer and scooters India Ltd., Lucknow and Accounts and Audit Report of National Cooperative Development Corporation (LII—25-7-75), 3-4.

Review and Annual Report of India Petro Chemicals Corporation Ltd; Notifications under Essential Commodities Act and Resolution Containing Government Decisions on Oil Prices (Committees Recommendations (LIII—25-7-75), 9-10.

Review and Annual Report of Indian Rare Earths Ltd. Bombay for 1973-74 (LIII—25-7-75), 3.

Review and Annual Report of Oil and Natural Gas Commission for 1973-74 (LIII—29-7-75), 2—3.

Review and Annual Report of Rural Electrification Corporation, New Delhi for the year 1973-74 (LIII—23-7-75), 9.

Reviews and Annual Reports of Singareni Collieries Company Ltd., for 1973-74, National Coal Development Corporation Ltd., Ranchi and Notification under Mines and Minerals (Regulation and Development) Act (LIII—25-7-75), 11-12.

Review and Aunnal Report of State Farms Corporation of India Ltd; New Delhi for 1973-74 and Aunnal Report of Rajasthan State

P.L.T.—*contd.*

Agro-Industries Corporation Ltd., Jaipur for 1973-74 and Audities Accounts etc. thereof (LIII—29-7-75), 5-6.

Review and Annual Report of Tea Trading Corporation of India and Annual Report and Audited Accounts Jute Corporation of India Ltd, Calcutta for 1973-74 (LIII—21-7-75), 23.24.

Richardson and Cruddas Ltd., (Acquisition and Transfer of undertaking) Rules, 1974 (LIII—30-7-75), 1.

Richardson and Cruddas Ltd. (Acquisition and Transfer of undertaking) Rules, 1947, Reviews and Annual Reports of Jessop and Co. Ltd., Calcutta for 1973-74 and Richardson and Cruddas (1972) Ltd., Bombay for the year ended the 31st March, 1974 (LIII—21-7-75), 7—9.

Sailing vessels (Inspection) Amendment Rules, 1975 and statement for delay in laying (LIII—23-7-75), 7.

Statement re. Expenditure incurred by Development Commissioner (Small Scale Industries) and Review and Annual Report of NSIC for 1973-74 (LIII—31-7-75), 1-2.

Statement re. Flood Situation in the country (LIII—28-7-75), 2.

Statement re Market Loans floated by Government in July, 1975 (LIV—4-8-75), 2.

Statement re. New programmes for Economic Progress announced by P.M. (LIII—28-7-75), 2.

Statement re. Not laying of Hindi version of "Why Emergency" (LIII—22-7-75), 7.

Statement re. Two Accounts on South Central Railway (LIII—23-7-75), 7.

P.L.T.—*contd.*

Statements showing action taken by Government on various assurances, promises and undertakings given by the Ministers during various sessions of the Lok Sabha (LIII—21-7-75), 21-22; (31-7-75), 2—4; (LIV—4-8-75), 3-4; (7-8-75), 3-4.

Sugar (Price Determination for 1974-75 Production) econd Amendment Order, 1975 (LIII—25-7-75), 4-5.

UGC (Fitness of certain Universities|Institutions for Grant) Rules, 1975 (LIII—29-7-75), 5.

"Why Emergency" (Hindi version) (LIV—7-8-75), 3.

PARLIAMENTARY DELEGATIONS:

Welcome to Indonesian Parliamentary Delegation (LIII—28-7-75), 1-2.

PRESIDENTS RULES:

Continuance in Force of Proclamation in respect of Nagaland (Res.) adopted (LIII—28-7-75), 165—76.

PROCLAMATION OF EMERGENCY:

Approval of Proclamation of Emergency (Res.) —— adopted (LIII—21-7-75), 73—197; (22-7-75); 22—276; (23-7-75), 25—44.

'R'

REPORT:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75) 87—190.

RESOLUTION(S):

Approval of Proclamation of Emergency — adopted (LIII—21-7-75), 73—197, (22-7-75), 33—276, (23-7-75), 25—44.

Continuance in Force of Proclamation in respect of Nagaland—— adopted (LIII—28-7-75), 165—76.

RESOLUTION(S):—*contd.*

Constitution of a Committee on Official Languages—adopted (Res.) (LIII—29-7-75), 155—61.

RULES OF PROCEDURE (LOK SABHA):

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 26—72.

'S'

SITTINGS OF THE HOUSE:

See under "Lok Sabha".

STATEMENT(S):

Case relating to throwing of hand grenades on Chief Justice of India on March 20 1975 (LIV—4-8-75), 6-7.

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1975 (LIII—22-7-75), 14.

Maintenance of Internal Security (Amendment) Ordinance, 1975 and Maintenance of Internal Security (Second Amendment) Ordinance, 1975 (LIII—23-7-75), 25.

STATEMENT(S):—*contd.*

Sittings of the House (LII—25-7-(75), 22; (30-7-75), 4; (1-8-75), 167.

SUGAR MILLS:

Correction of answer to USQ No. 5212 dated 7-4-75 re. land owned by Cooperative Sugar Mills Kailaras Distt. Morena (PLT) (LIII—29-7-75), 3.

SUPPLEMENTARY DEMANDS FOR GRANTS:

See "Demands for Supplementary Grants".

'T'

TOBACOO BOARD:

Election (LIII—22-7-75), 12.

'U'

UNIT TRUST OF INDIA:

Correction of answer to starred Question No. 571 re. Share of Government, LIC and UTI in Joint Industrial Units (LIII—22-7-75), 9-10.

UNIVERSITY GRANTS COMMISSION:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 87—190.

PART II

NAME INDEX

AGA, SHRI SYED AHMED:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 212 22.

Maintenance of Internal Security (Second Amendment) Bill consid. (LIII—25-7-75), 112—17.

New Progress for Economic Progress (M) (LIII—1-8-75), 133—36.

AHIRWAR, SHRI NATHU RAM:

Agricultural Refinance Corporation (Amendment) Bill consid. (LIII—31-7-75), 25—29.

Defence of India (Amendment) Bill consid. as passed by R.S. (LIII—29-7-75), 78—81.

New Programme for Economic Progress (M) (LIII—1-8-75), 144—49.

ANTHONY, SHRI FRANK:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 70—74.

AUSTIN, DR. HENRY:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 74 84.

Cigarettes (Regulation of Production, supply and Distribution) Bill Motion to pass (XIV—5-8-75), 120-21.

Constitution (Fortieth Amendment) Bill Consid. (LIV—7-8-75), 45.

Constitution of a Committee on Official Languages—adopted (Res.) (LIII—29-7-75), 159-60.

D.G. (Pondicherry) 1875-76 Discussion LIII—23-7-75), 171—74.

Kerala Legislative Assembly (Extension of Duration) Bill consid. as passed by R.S. (LIII—29-7-75), 136—42.

AUSTIN, DR. HENRY—*Contd.*

New Programme for Economic Progress (M) (LIII—1-8-75), 117—24.

AZAD, SHRI BHAGWAT JHA:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 154—67.

Panel of Chairman (LIII—21-7-75), 26.

BANERJEE, SHRI S. M.

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 187.

Banking Service Commission Bill consid. (LIII—30-7-75), 57—61.

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 53-54.

Constitution (Thirty Ninth Amendment) Bill Consid. (LIII—23-7-75), 60—65.

Constitution (Fortieth Amendment) Bill Consid. (LIV—7-8-75), 16-17, 48.

Cigarettes (Regulations of Production, supply 'distribution) Bill consid. (LIV—5-8-75), 101-02.

Motion to pass (LIV—5-8-75), 120.

D.E.G. (General) 1972-73 Discussion (LIII—28-7-75), 20—27, 96.

D.S.G. (General) 1975-76 Discussion (LIII—28-7-75), 20—27, 96

Finance (Amendment) Bill 1975 consid. (LIII—25-7-75), 37—41.

Maintenance of Internal Security (Second Amendment) Bill consid. cl. (LIII—25-7-75), 173, 176—82.

BANERJEE, SHRI S. M.—*Contd.*

New Programme for Economic Progress (M) (LIII—31-7-75), 71, 189—94. (LIV—4-8-75), 167-68.

Provident Funds (Amendment) Bill consid. (LIII—31-7-75), 57.

Salaries and Allowances of Members of Parliament (Amendment) Bill consid. (LIV—6-8-75), 8—10.

Taxation Laws (Amendment) Bill consid. as reported by S.C.—(LIII—28-7-75), 109—19.

BANERJEE, SHRIMATI MUKUL:

Maintenance of Internal Security (Second Amendment) Bill consid. (LIII—25-7-75), 98—102.

BARUPAL, SHRI PANNA LAL:

Banking Service Commission Bill consid. (LIII—30-7-75), 91.

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill:

Consid. (LIII—23-7-75), 212-13.

Telegraph wires (Unlawful Possession) Amendment Bill:
consid. as passed by R.S. (LIII—30-7-75). 183—85.

BASUMATARI SHRI D.:

Banking Service Commission Bill consid. (LIII—30-7-75), 70—73.

BHAGAT, SHRI B. R:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 128—30.

CUSTOMS TARIFF BILL:

Report of S.C. presented and Evidence laid (LIII—25-7-75), 21.

BHAGAT, SHRI H. K. L:

Constitution (Thirty Ninth Amendment) Bill

Consid. (LIII—23-7-75), 54—60.

Panel of Chairman (LIII—21-7-75), 26.

BHARGAV THANKAPPAN, SHRIMATI:

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 99—103.

BHATTACHARYYIA, SHRI CHAPALENDU:

Cigarettes (Regulations of Production, Supply & Distribution) Bill consid. (LIV—5-8-75), 99—101.

Conservation of Foreign Exchange and Prevention of Smuggling Active (Amendment) Bill

Consid. (LIII—23-7-75), 200—02.

CUSTOMS TARIFF BILL:

Motion to pass, as reported by S.C. (LIV—6-8-75), 84-85.

D.E.G.(General) 1972-73 Discussion (LIII—28-7-75), 81—85.

D. S. G. (General) 1972-73 Discussion (LIII—28-7-75), 81—85.

Finance(Amendment) Bill, 1975

consid. (LIII—25-7-75), 70—72.

BHAURA, SHRI B. S:

National Cadet Corps (Amendment) Bill

consid. as passed by R.S. (LIV—5-8-75), 124—26.

Telegraph wires (Unlawful possession) Amendment Bill
consid. as passed by R. S. (LIII—30-7-75), 156—60.

BRAHMANANDJI, SHRI SWAMI:

Maintenance of Internal Security (Second Amendment) Bill

consid. (LIII—25-5-75), 151—53.

CHANDRAKAR, SHRI CHANDULAL:

New Programme for Economic Progress (M) (LIII—1-8-75), 78—81.

CHANDRAPPAN, SHRI C. K:

Agricultural Refinance Corporation (Amendment) Bill
consid. (LIII—31-7-75), 11—16.

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 94—102.

Indian Coinage (Amendment) Bill consid. (LIV—5-8-75), 43.

Kerala Legislative Assembly (Extension of Duration) Bill
Consid. as passed by R.S. (LIII—29-7-75), 118—25.

CHANDRIKA PRASAD, SHRI:

D.E.G. (General) 1972-73 Discussion (LIII—28-7-75), 27—30.

D.S.G. (General) 1975—76 Discussion (LIII—28-7-75), 27—30.

CHATTERJEE, SHRI SOMNATH:

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 54—60.

Obituary Reference:

Deaths of Sarvashri D. P. Dhar, B. N. Mandal, Ramchandra J. Amin (LIII—21-7-75), 3—5.

CHAUDHARY, SHRI NITIRAJ SINGH:

New Programme for Economic Progress (M) (LIII—1-8-75), 129—33.

CHAUDHURI, SHRI TRIDIB:

Approval of Proclamation of Emergency. (Res.) (LIII—22-7-75), 164—69, (LIII—28-7-75), 42-44.

CHANDRA, SHRI K. S:

Business to be taken up in the session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 56.

DAGA, SHRI M. C:

Agricultural Refinance Corporation (Amendment) Bill consid. (LIII 31-7-75), 39-40.

Approval of Proclamation of Emergency. (Res.) (LIII—22-7-75), 208—12.

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, Consid. (LIII—23-7-75), 208—12.

Constitution (Thirty Ninth Amendment) Bill Consid. (LIII—23-7-75), 106—08.

Continuance in Force of Proclamation in respect of Nagaland (Res) (LIII—28-7-75), 173-74.

D.E.G. (General) 1972-73 Discussion (LIII—28-7-75), 62—65.

D.S.G. (General) 1975-76 Discussion (LIII—28-7-75), 62—65.

Defence of India (Amendment) Bill
consid. as passed by R.S. (LIII—29-7-75), 102—05.

Finance (Amendment) Bill 1975, consid. (LIII—25-7-75), 57—62.

Maintenance of Internal Security (Second Amendment) Bill

consid. cl. (LIII—25-7-75), 171—73, 180—82.

Nagaland State Legislature (Delegation of Powers) Bill
consid., as passed by R.S. (LIII—28-7-75), 173-74.

National Cadet Corps (Amendment) Bill

consid. as passed by R.S. (LIV—5-8-75), 126—28.

New Programme for Economic

DAGA SHRI M. C.: *Contd.*

Progress (M) (LIII—1-8-75), 181-82, (LIV—4-8-75), 12—18.

Public Financial Institutions Laws (Amendment) Bill

consid., as reported by J.C. (LIV —5-8-75), 73—75.

Salaries and Allowances of Members of Parliament (Amendment) Bill

Motion to pass (LIV—6-8-75), 43—45.

DAMANI, SHRI S. R.:

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill

Consid. (LIII—23-7-75), 195—97.

Finance (Amendment) Bill 1975: consid. (LIII—25-7-75), 41—45.

Taxation Laws (Amendment) Bill consid., as reported by S.C. (LIII —28-7-75), 119—24.

DANDAVATE, PROF. MADHU:

Leave of absence from sittings of the House (LIV—6-8-75), 3-4.

DARBARA SINGH, SHRI:

Approval of Proclamation of Emergency. (Res.) (LIII—22-7-75), 156—64.

Banking Service Commission Bill: consid. (LIII—29-7-75), 180—82; (30-7-75), 4—12.

Constitution (Thirty-second Amendment) Bill:

Extension of time for presentation of Report of J.C. (LIII—25-7-75), 21.

Constitution (Thirty Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 108—10.

DARBARA SINGH, SHRI: *Contd.*

New Programme for Economic Progress (M) (LIII—1-8-75), 124—29.

DAS, SHRI ANADI CHARAN:

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 103—07.

DAS, SHRI DHARNIDHAR:

New Programme for Economic Progress (M) (LIII—1-8-75), 94—97.

DASCHOWDHURY, SHRI B. K.:

Constitution (Thirty Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 94—98.

DEO, SHRI P.K:

Obituary References:

Deaths of Sarvashri D. P. Dhar B. N. Mandal Ramchandra J. Amin (LIII—21-7-75), 5-6.

DESAI, SHRI D. D:

Customs Tariff Bill:

Motion to pass, as reported by S.C. (LIV—6-8-75), 81—84.

Taxation Laws (Amendment (Bill: consid. as reported by S.C. (LIII—28-7-75), 135—39.

DESAI, SHRI MORARJI:

Leave of absence from sittings of the House (LIV—6-8-75), 3-4.

DESHMUKH, SHRI K. G:

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 35—41.

DESHPANDE, SHRIMATI ROZA:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 160—63, 185.

DESHPANDE, SHRIMATI ROZA: *Contd.*

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill:

Consid. (LIII—23-7-75), 189—95.

Defence of India (Amendment) Bill:

consid., as passed by R.S. (LIII—29-7-75), 100—02.

National Cadet Corps (Amendment) Bill:

consid., as passed by R.S. (LIV—5-8-75), 128-29.

New Programme for Economic Progress (M) (LIV—4-8-75), 127—31.

DHAMANKAR, SHRI:

Annual Report of Universiy Grants Commission for 1972-73 (M)

(LIV—6-8-75), 128—31.

Telegraph wires (Unlawful possession) Amendment Bill:

consid., as passed by R.S. (LIII—30-7-75), 180-81.

DHARIA, SHRI MOHAN:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 256—63.

Business to be taken up in the session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 44—46.

Constitution (Fortieth Amendment) Bill:

Int. (LIV—7-8-75), 6-7.

Consid. (LIV—7-8-75), 30—35, 39, 44, 63.

Election Laws (Amendment) Bill: Int. (LIV—4-8-75), 8—10.

Consid. (LIV—5-8-75), 7—11.

DHARIA, SHRI MOHAN: *Contd.*

Consid. cl. (LIV—5-8-75), 37-38.

Motion to pass, as amended (LIV—5-8-75), 40.

New Programme for Economic Progress (M) (LIII—1-8-75), 64—71.

Salaries and Allowances of Members of Parliament (Amendment) Bill:

Int. (LIV—6-8-75), 4-5.

Consid. (LIV—6-8-75), 22—24.

DHOTE, SHRI JAMBUWANT:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 240—46.

Constitution (Fortieth Amendment) Bill:

Consid. cl. (LIV—7-8-75), 92—95.

New Programme for Economic Progress (M) (LIV—4-8-75), 108—16.

DWIVEDI, SHRI NAGESHWAR:

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—29-7-75), 68—73.

Telegraph wires (Unlawful Possession) Amendment Bill:

Consid. as passed by R.S. (LIII—30-7-75), 181—83.

'G'

GANDHI, SHRIMATI INDRA

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 56--59.

GAYATRI DEVI, SHRIMATI:

Intimation re. arrest of Shrimati Gayatri Devi M.P. (LIII—31-7-75), 47.

GENDA SINGH, SHRI

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 45—49.

GHOSH, SHRI P. K.:

Banking Service Commission Bill: Consid. (LIII—30-7-75), 61—64.

GHOSH, SHRI P. K.: *Contd.*

Finance (Amendment) Bill 1975: Consid. (LIII—25-7-75), 49—51.

New Programme for Economic Progress—(M) (LIV—4-8-75), 83—87.

GODFREY, SHRIMATI M.:

New Programme for Economic Progress (LIV—4-8-75), 87—90.

GOKHALE, SHRI H. R.:

Constitution (Thirty-Ninth Amendment) Bill:

Int. (LIII—22-7-75), 15, 23-24, 33.
Consid. (LIII—23-7-75), 45—49, 118—23.

Consid. cl. (LIII—23-7-75), 132—49.

Motion to pass, as amended (LIII—23-7-75), 149.

Constitution (Fortieth Amendment) Bill:

Int. (LIV—7-8-75), 6—8.

Consid. (LIV—7-8-75), 8—10, 51—63.

Consid. cl. (LIV—7-8-75), 72—115.

Motion to pass, as amended (LIV—7-8-75), 116.

Election Laws (Amendment) Bill:

Int. (LIV—4-8-75), 7—10.

Consid. (LIV—5-8-75), 1—7, 23—29.

Consid. cl. (LIV—5-8-75), 29—40.

Motion to pass, as amended (LIV—5-8-75), 40-41.

GOMANGO, SHRI GIRDHAR:

Defence of India (Amendment) Bill: Consid. as passed by R.S. (LIII—29-7-75), 44—48.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-5-75), 153-54.

GOMAGO, SHRI GIRDHAR: *Contd.*

New Progress for Economic Progress (M) (LIV—4-8-75), 68—71.

Telegraph Wires) Unlawful possession) Amendment Bill:

Consid. as passed by R.S. (LIII—30-7-75), 179-80.

GOPAL, SHRI K.

Cigarette (Regulation of Porduction supply and Distribution) Bill:

Consid. (LIV—5-8-75), 102-03.

New Programme for Economic Progress (M) (LIII—1-8-75), 97—100.

GOPALAN, SHRI A. K.:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 87—104, (LIII—23-7-75), 28-29.

GOSWAMI, SHRI DINESH CHANDRA:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 179—85.

New Programme for Economic Progress (M) (LIII—31-7-75), 100—06.

GUHA, SHRI SAMAR:

Leave of absence from sittings of the House (LIV—6-8-75), 3-4.

GUPTA, SHRI INDRAJIT:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 110—28.

Banking Service Commission Bill: Consid. (LII—30-7-75), 93.

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 28-29, 38—42.

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 17-18, 35—47, 61.

Consid. cl. (LIV—7-8-75), 82.

GUPTA, SHRI INDRAJIT: *Contd.*

Motion to pass, as amended (LIV—7-8-75), 115-16.

Election Laws (Amendment) Bill:

Consid. (LIV—5-8-75), 11—20.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75) 83—94, 162—64.

New Programme for Economic Progress (M) (LIII—31.7-75), 72-73, 154—78, (LIV—4-8-75), 168.

Public Financial Institutions Laws (Amendment) Bill:

Consid. as reported by J.C. (LIV—5-8-75), 57—67.

'H'

HANUMANTHAIYA, SHRI K.:

Constitution (Thirty Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 65—72.

Salaries and Allowances of Members of Parliament (Amendment) Bill:

Consid. (LIV—6-8-75) 18—21.

HARI KISHORE SINGH, SHRI:

New Programme for Economic Progress (M) (LIII—31-7.75), 126—34.

HARI SINGH, SHRI:

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75), 146—48.

HUDA, SHRI NOORUL:

Leave of absence from sitting of the House (LIV—6-8.75), 3-4.

'I'

ISMAIL HUSSAIN KHAN, SHRI:

Defence of India (Amendment) Consid. as passed by R.S. (LIII—29-7-75) 85-86.

'J'

JAFFER SHARIEF, SHRI C. K.:

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—29-7-75), 67-68.

JAGJIVAN RAM, SHRI:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 73—87, (LIII—22-7-75), 274-75,, (LIII—23-7-75), 25—32.

JAMILURRAHMAN, SHRI MD.:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 137—46.

Approval of Proclamation of Emergency. (Res.) (LIII—22-7-75), 246—56.

Banking Service Commission Bill: Consid. (LII—30-7-75), 12—32.

New Programme for Economic Progress (M) (LIII—1.8-75), 172—81.

JHA, SHRI BHOGENDRA:

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 10—21.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-5-75), 140—46.

Consid. Cl. (LIII—25-7-75), 172—76.

New Programme for Economic Progress (M) (LIII—31-7-75), 73—100.

Salaries and Allowances of Members of Paarliament (Amendment) Bill:

Consid. cl. (LIV—6-8-75), 37—39.

JHA, SHRI CHIRANJIB:

New Programme for Economic Progress:

Adopted (M) (LIV—4-8-75), 116—19.

JHARKHANDE RAI, SHRI:

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—28-7-75), 179—88, (LIII—29.7-75), 27—37.

JOSHI, SHRI JAGANNATH RAO:

Approval of Proclamation of Emergency (Res.) (LIII—21-7.75), 136—54, (LII—23-7-75), 30.

JOSHI, SHRIMATI SUBHADRA:

New Programme for Economic Progress (M) (LIII—1-8-75), 82-83.

'K'

KADANNAPPATTI, SHRI RAMACHHANDRAN:

Kerala Legislative Assembly (Extension of Duration) Bill:
Consid as passed by R.S. (LIII—29-7-75), 146—49.

KADAR, SHRI S. A.:

Salaries and Allowances of Members of Parliament (Amendment) Bill:

Consid. (LIV—6-8-75), 27—30.

KAILAS, DR:

Approved of Proclamation of Emergency. (Res) (LIII—22-7-75), 147—53.

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill:

Consid. (LIII—23-7-75), 202—08.

Employees' State Insurance (Amendment) Bill:

Consid, as passed by R.S. (LIII—30-7-75), 139—43.

Finance (Amendment) Bill 1975:
Consid (LIII—25-7-75), 67—70.

Salaries and Allowances of Member of Parliament (Amendment) Bill:

Motion to pass (LIV—6-8-75), 45—49.

KAMBLE, SHRI T. D.:

Cigarettes (Regulations of Production, Supply and Distribution) Bill:

Motion to pass (LIV—5-8-75), 121.

KAPUR, SAT PAL:

Approval of Proclamation of Emergency. (Res.) (LIII—22-7-75), 169-75.

New Programme for Economic Progress (M) (LIII—31-7-75), 182—89.

KARAN SINBH, DR:

Cigarettes (Regulation of Production, Supply and Distribution) Bill:

Consid (LIV—5-8-75), 90—92, 110—15.

Consid. Cl. (LIV—5-8-75), 115—18.

Motion to pass (LIV—5-8-75), 119, 121-22.

New Programme for Economic Progress (M) (LIII—1-8-75), 28—35.

KATHAMUTHU, SHRI M.:

D. G. (Pondicherry) 1975-76:
Discussion. (LIII—23-7-75), 167—71.

New Programme for Economic Progress (M) (LIII—31-1-75), 71-72, (LIII—1-8-75), 112—17, (LIV—4-8-75), 167.

KOTOKI, SHRI LILADHAR:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 147—50.

Code of Civil Procedure (Amendment) Bill:
Extension of time for presentation of Report of J.C. (LIII—25-7-75), 22-23.

New Programme for Economic Progress (M) (LIII—31-7-75), 71, 202, (LIII—1-8-75), 6—11, (LIV—4-8-75), 167.

KOYA, SHRI C. H. MOHAMED:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 153—56.

Kerala Legislative Assembly (Extension of Duration) Bill:
consid. as passed by R.S. (LIII—29-7-75), 142—46.

KRISHNAN, SHRIMATI PARVATHI:

Approval of Proclamation of Emergency (Rs.) (LIII—22-7-75), 191—95.

D.E.G. (General) 1972-73 Discussion (LIII—28-7-75), 34—39.

D.G.S. (General) 1975-76:
Discussion (LIII—28-7-75), 34—39.

KRISHNAPPA, SHRI M. V.:

Approval of Proclamation of Emergency (Res.) (LIII—2-7-75), 195—99.

KULKARNI, SHRI RAJA:

Banking Service Commission Bill: *consid.* (LIII—30-7-75). 48—52.

Employees' State Insurance (Amendment) Bill:

consid. as reported by R.S. (LIII 30-7-75), 132—35.

New Programme for Economic Progress (M) (LIII—31-7-75), 179—82.

KUREEL, SHRI B. N.:

Public Financial Institutions Laws (Amendment) Bill:

Report of J.C. presented and Cvidence Laid (LIII—25-7-75), 21.

LAKKAPPA, SHRI K.:

Maintenance of Internal Security (Second Amendment) Bill:

consid. (LIII—25-7-75), 94—98.

LAKSHMI KANTHAMMA, SHRIMATI T.:

Approval of Proclamation of Emergency (Res.) LIII—22-7-75), 266—72.

MADHUKAR, SHRI K. M.:

Banking Service Commission Bill:

consid. (LIII—29-7-75), 165—70.

D.E.G. (General) 1972-73:

Discussion (LIII—28-7-75), 85—90.

D.S.G. (General) 1975-76:

Discussion (LIII—28-7-75), 85—90.

Telegraph Wires (Unlawful Possession) Amendment Bill:

consid. as passed by R. S. (LIII —30-7-75), 176—78.

MAHAJAN, SHRI Y. S.:

Banking Service Commission Bill: *consid.* (LIII—29-7-75), 170—73.

Defence of India (Amendment) Bill: *consid.* as passed by R.S. (LIII—29-7-75), 37—39.

Public Financial Institutions Laws (Amendment) Bill:

consid. as reported by J. C. (LIV —5-8-75), 67—71.

Taxation Laws (Amendment) Bill:

consid., as reported by J. C. (LIII —28-7-75), 124—28.

MAHISHI, DR. SAROJINI:

Kerala Legislative Assembly (Extension of Duration) Bill:

consid. as passed by R.S. (LIII—29-7-75), 118, 151—55.

Motion to pass (LIII—29-7-75), 155.

MALAVIYA, SHRI K. D.:

New Programme for Economic Progress (M) (LIV—4-8-75), 131—37.

MANDAL, SHRI JAGDISH NARAIN:

New Programme for Economic Progress (M) (LIV—4-8-75), 137—41.

MANDAL, SHRI YAMUNA PRASAD:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 237—39.

MAVALANKAR, SHRI P. G.:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 223—30.

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 46—49.

Constitution (Thirty-ninth) Amendment Bill:

Int (LIII—22-7-74), 15—22.

Maintenance of Internal Security (Second Amendment) Bill:

Int. (LIII—3-7-75), 12—16.

MAYATHEVAR, SHRI K.:

Agricultural Refinance Corporation (Amendment) Bill:

consid. (LIII—31-7-75), 20—26.

Indian Coinage (Amendment) Bill: *consid.* LIV—5-8-75), 43—44.

Maintenance of Internal Security (Second Amendment) Bill:

consid (LIII—25-7-75), 128—33.

New Progress for Economic Progress (M) (LIII—1-8-75), 149—53.

Telegraph Wires (Unlawful Possession) Amendment Bill:

consid; as passed by R. S. (LIII—30-7-75), 165—68.

MEHTA, SHRI OM:

Case relating to throwing of hand grenades on Chief Justice of India on March 20, 1975 (St.) (LIV—4-8-75), 6-7.

Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

Extension of time of office of Members (LIII—28-7-75), 11—13.

Constitution of a Committee on Official Languages (Res.) (LIII—29-7-75), 156—60.

E ection to Committee:

Committee on Official Languages (M) (Res.) (LIII—29-7-75), 161—62.

MEHTA, SHRI P. M:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 186—91.

MELKOTE, DR. G. S.:

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 41—46.

MIRDHA, SHRI NATHU RAM:

Agricultural Refinance Corporation (Amendment) Bill:

consid. (LIII—31-7-75), 33—36.

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 183—91.

MISHRA, SHRI BIBHUTI:

Leave of absence from sittings of the House (LIV—6-8-75), 3-4.

MISHRA, SHRI SHYAMNANDAN:

Leave of absence from sittings of the House (LIV—6-4-75), 3-4.

MODI, SHRI SHRIKISHAN:

New Programme for Economic Progress (M) (LIII—1-8-75), 54—59.

MOHAN SWARUP, SHRI:

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 90—96.

MOHAPATRA, SHRI SHYAM SUNDER:

Banking Service Commission Bill: *consid* (LIII—30-7-75), 52—57.

Constitution (Thirty-Ninth Amendment) Bill:

consid. (LIII—23-7-75), 12—15.

D.E.G. (General) 1972-73:

Discussion (LIII—28-7-75), 53—56.

D.S.G. (General) 1975-76:

Discussion (LIII—28-7-75), 53—56.

Defence of India (Amendment) Bill:

consid. as passed by R. S. (LIII—29-7-75), 59—62.

Finance (Amendment) Bill 1975: *consid* (LIII—25-7-75), 65—67.

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 123—27.

MOHSIN, SHRI F. H.:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 112.

Defence of India (Amendment) Bill: *consid*, as passed by R. S. (LIII—29-7-75), 112.

Motion to pass (LIII—29-7-75), 113, 117—18.

MUHAMMAD KHUDA BAKHSH, SHRI:

Obituary Reference:

Death of Shri Muhammed Khuda Bakhsh (LIII—24-7-75), 1-2.

MUKERJEE, SHRI H. N.:

Constitution (Fortieth Amendment) Bil':

Int. (LIV—7-8-75), 7.

consid. (LIV—7-8-75), 17—19, 44.

Continuance in Force of Proclamation in respect of Nagaland (Res.) (LIII—28-7-75), 168—71.

Nagaland State Legislature (Delegation of Powers) Bill:

consid., as passed by R S. (LIII —28-7-75), 168—71.

MUKHERJEE, SHRI PRANAB KUMAR:

Appropriation (No. 3) Bill, 1975:

Int. (LIII—28-7-75), 97.

consid. & Motion to pass (LIII—28-7-75), 98.

Appropriation (No. 4) Bill, 1975:

Int. (LIII—28-7-75), 98-99.

Consid. & Motion to pass (LIII—28-7-75), 99-100.

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill:

consid. (LIII—23-7-75), 187—89, 213—23.

Motion to pass (LIII—23-7-75), 223, 227.

CUSTOMS TARIFF BILL:

consid. as passed by S.C. (LIV —6-8-75), 54—57, 74—78.

Motion to pass, as reported by S.C. (LIV—6-8-75), 78, 85-86.

D.E.G. (General) 1972-73:

Discussion (LIII—28-7-75), 90—96.

D.G. (Pondicherry) 1975-76:

Discussion (LIII—23-7-75), 182—85.

CUSTOMS TARIFF BILL: *Contd.*

D.S.G. (General), 1975-76:

Statement presented (LIII—22-7-75), 13.

Discussion (LIII—28-7-75), 90—96.

Delhi Sales Tax Bill:

consid. as reported by S. C. (LIII—29-7-75), 12—16, 23—25.

consid. Cl. (LIII—29-5-75), 26.

Motion to pass, as amended (LIII —29-7-75), 26.

Indian Coinage (Amendment) Bill: *consid.* (LIX—5-8-75), 41-42, 44-45.

Motion to pass (LIV—5-8-75), 45.

Pondicherry Appropriation (No. 2) Bill, 1975:

Int. (LIII—23-7-75), 186.

Motion to pass (LIII—23-7-75), 187.

MUNSI, SHRI PRIYA RANJAN DAS:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 33—56.

MURUGANANTHAM, SHRI S. A.:

Defence of India (Amendment) Bill:

consid as passed by R. S. (LIII —29-7-75), 63—67.

NAHATA, SHRI AMRIT:

Election Laws (Amendment) Bill: *consid.* Cl. (LIII—5-8-75), 36.

New Programme for Economic Progess—Adopted (M) (LIV—4-8-75), 49—56.

NAIK, SHRI B. U.:

Maintenance of Internal Secruity (Second Amendment) Bill:

consid. (LIII—25-7-75), 167.

NARENDRA SINGH, SHRI:

Intimation *re.* Arrest of Shri Narendra Singh (LIII—21-7-75), 198.

Leave of absence from sittings of the House (LIV—6-8-75), 3-4.

NEGI, SHRI PRATAP SINGH:

Defence of India (Amendment) Bill: *consid.* as passed by R.S. (LIII —29-7-75), 99-100.

NIMBALKAR, SHRI:

Finance (Amendment) Bill 1975: *consid.* (LIII—25-7-75), 29—32.

Maintenance of Internal Security (Second Amendment) Bill: *consid.* (LIII—25-7-75), 167.

New Programme for Economic Progress (M) (LIII—1-8-75), 50—54.

NURUL HASAN, PROF.(S):

Annual Report of University Grants Commission for 1972-73 (M) (LIV —6-8-75), 87—94; 176—90.

ORAON, SHRI KARTIK:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 230 —34.

Banking Service Commission Bill: *consid.* (LIII—30-7-75), 64—70.

Defence of India (Amendment) Bill: *consid.* as passed by R.S (LIII— 29-7-75), 52—55.

Finance (Amendment) Bill 1975: *consid.* (LIII—25-7-75), 45—48.

New Programme for Economic Progress (M) (LIV—4-8-75), 75—88 154, 167.

PAINULI, SHRI PARIPOORNANAND:

Constitution (Thirty Ninth Amendment) Bill: *consid.* (LIII—23-7-75), 98—103.

New Programme for Economic Progress (M) (LIII—1-8-75), 103—08.

PAJANOR, SHRI ARAVINDA BALA:

Annual Report of University Grants Commission for 1972-73 (M), (LIV—6-8-75), 150-53.

Banking Service Commission Bill: *consid.* (LIII—30-7-75), 33—37.

PAJANOR, SHRI ARAVINDA BALA: *Contd.*

Constitution (Fortieth Amendment) Bill: *consid.* (LIV—7-8-75), 24—29.

CUSTOMS TARIFF BILL: *consid.* as reported by S.C (LIV— 6-8-75), 69—74.

D.G. (Pondicherry) 1975-76 Discussion (LIII—23-7-75), 174—81.

Defence of India (Amendment) Bill: *consid.* as passed y R.S. (LIII— 29-7-75), 90—94.

New Programme for Economic Progress (M) (LIII—1-8-75), 100— 03.

PANDAYA SHRI KRISHNA CHANDRA:

Constitution (Fortieth Amendment) Bill: *consid.* (LIV—7-8-75), 92.

PANDEY, SHRI NARSINGH NARAIN:

D E.G. (General) 1972-73 (LIII— 28-7-75), 76—81.

D.S.G. (General) 1975-76 (LIII—28-7-75), 76—81.

New Programme for Economic Progress (M) (LIII—31-7-75), 194— 202.

PANDEY, SHRI R. S.:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 145, (LIII—22-7-75), 199—204.

New Programme for Economic Progress (M) (LIII—31-7-75), 106— 13.

Salaries and Allowances of Members of Parliament (Amendment) Bill: *consid.* (LIV—6-8-75), 78, 14— 18.

PANDEY, SHRI SARJOO:

Agricultural Refinance Corporation (Amendment) Bill:

Motion to pass (LIII—31-7-75), 46-47.

PANDEY, SHRI SARJOO—*Contd.*

Constitution (Thirty Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 49—54.

New Programme for Economic Progress (M), (LIV—4-8-75), 20—35.

Provident Funds (Amendment) Bill:

Consid. (LIII—31-7-75), 50—55.

Taxation Laws (Amendment) Bill:

Motion to pass, as amended (LIII —28-7-75), 156—60.

PANDEY, SHRI SUDHAKAR:

Annual Report of University Grants Commission for 1972-73 (M) (LIV —6-8-75), 102—06.

PANIGRAHI, SHRI CHINTAMANI:

D.E.G. (General) 1972-73.
Discussion (LIII—28-7-75), 73—76.

D.S.G. (General) 1975-76.
Discussion (LIII—28-7-75), 73—76

PANT, SHRI K. C.:

New Progress for Economic Progress (M) (LIII—1-8-75), 153—67.

PARASHAR, PROF. NARAIN CHAND:

Annual Report of University Grants Commission for 1972-73 (M), (LIV—6-8-75), 112—17.

Banking Service Commission Bill: Consid. (LII—30-7-75), 73—82.

Constitution (Thirty-Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 116—18.

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 38.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75), 121—28.

New Programme for Economic Progress (M), (LIII—1-8-75), 108—12.

PASWAN, SHRI RAM BHAGAT:

Defence of India (Amendment) Bill consid. as passed by R.S. (LIII—29-7-75), 73—75.

PATEL, SHRI H. M.:

Approval of Proclamation of Emergency (Res.), (LIII—22-7-75), 59 —70.

PATEL, KUMARI MANIBEN:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 204 —08.

PATEL, SHRI NATWARLAL:

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 24.

PATNAIK, SHRI J. B.:

National Cadet Corps (Amendment) Bill:

Consid. as passed by R.S. (LIV—5-8-75), 122—24, 129—33.

Consid. Cl. (LIV—5-8-75), 134-35.

Motion to pass, as amended (LIV —5-8-75), 135-36.

RAGHU RAMAIAH, SHRI K.:

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 26-27, 60—62.

Constitution (Thirty-ninth Amendment) Bill:

Ins. (LIII—22-7-75), 33.

Constitution (Fortieth Amendment) Bill:

Consid. Cl. (LIV—7-8-75), 95-96.

Election Laws (Amendment) Bill: Int. (LIV—4-8-75), 9-10.

Salaries and Allowances of Members of Parliament (Amendment) Bill.

Lnt. (LIV—6-8-75), 4-5.

Consid. (LIV—6-8-75), 5—7, 34-35.

Consid. Cl. (LIV—6-8-75), 38, 43.

Motion to pass (LIV—6-8-75), 43, 53.

RAGHU RAMAIAH, SHRI K.:

Sittings of the House (St.) (LIII—25-7-75), 22, (30-7-75), 4, (1-8-75), 167.

RAJDEO SINGH, SHRI:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 165—68.

New Programme for Economic Progress (M) (LIII—31-7-75), 73, (LIV—4-8-75), 141-43, 168.

RAJU, SHRI M. T.

Leave of Absence from sittings of the House (LIV—6-8-75), 3-4.

RAJU, SHRI P.V.G.:

Leave of Absence from sittings of the House (LIV—6-8-75), 3-4.

RAM DEO SINGH, SHRI:

Approval of Proclamation of Emergency. (Res.) (LIII—22-7-75), 140—47.

RAM DHAN, SHRI:

Leave of Absence from sittings of the House (LIV—6-8-75), 3-4.

RAM HEDAOO, SHRI:

Agricultural Refinance Corporation (Amendment) Bill:

Motion to pass (LIII—31-7-75), 44—46.

Approval of Proclamation of Emergency. (Res.) (LIII—22-7-75), 234—37.

Banking Service Commission Bill:

Consid. (LIII—30-7-75), 82—85.

Finance (Amendment) Bill 1975:

Consid. (LIII—25-7-75), 62—65.

D.E.G. (General) 1972-73.

Discussion (LIII—28-7-75), 65—68.

D.S.G. (General) 1975-76.

Discussion (LIII—28-7-75), 65—68.

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—29-7-75), 55—59.

New Programme for Economic Progress (M) (LIII—1-8-75), 11—21.

RAM HEDAOO, SHRI: *Contd.*

Salaries and Allowances of Members of Parliament (Amendment) Bill:

Consid. Cl. (LIV—6-8-75), 39—42.

Telegraph wires (Unlawful possession) Amendment Bill:

Consid. as passed by R.S. (LIII—30-7-75) 171—73.

Consid. Cl. (LIII—30-7-75), 198.

RAM SINGH BHAI, SHRI:

Employees' State Insurance (Amendment) Bill consid. as passed by R.S. (LIII—30-7-75), 110—20.

Finance (Amendment) Bill 1975:

Consid. (LIII—25-7-75), 51—54.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75), 154—57.

RAMSHEKHAR PRASAD SINGH, SHRI:

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-5-75), 136—40.

RAO, SHRI JAGANNATH:

Constitution (Thirty-ninth Amendment) Bill:

Consid. (LIII—23-7-75), 74—77.

Constitution (Fortieth Amendment) Bill:

Consid (LIV—7-8-75), 38.

New Programme for Economic Progress (M), (LIII—1-8-75), 45—50.

RAO, DR. K. L.:

New Programme for Economic Progress (M) (LIII—1-8-75), 59—64.

RAO, SHRI K. NARAYANA:

Constitution (Thirty Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 115-16.

Taxation Laws (Amendment) Bill:

Motion to pass, as amended (LIII—28-7-75), 162.

RAO, SHRI V. K. R. VARADARAJA:

New Programme for Economic Progress (M), (LIII—31-7-75), 134—54.

RAVI, SHRI VAYALAR:

Kerala Legislative Assembly (Extension of Duration) Bill:
Consid. as passed by R.S. (LIII—29-7-75), 125—30.

New Programme for Economic Progress (M), (LIV—4-8-75), 56—61.

Telegraph wires (Unlawful possession) Amendment Bill:

Consid. as passed by R.S. (LIII—30-7-75), 160—65.

SHRIMATI MAYA:

Constitution (Thirty Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 77—87.

REDDY, SHRI K. BRAHMANANDA:

Continuance in Force of Proclamation in respect of Nagaland (Res.) (LIII—28-7-75), 165—68, 174—76.

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—28-7-75), 177—79.

Maintenance of Internal Security (Amendment) Ordinance, 1975 and Maintenance of Internal Security (Second Amendment) Ordinance, 1975 (St.) (LIII—23-7-75), 25.

Maintenance of Internal Security (Second Amendment) Bill:

Int. (LIII—23-7-75), 12, 24.

Consid. (LIII—25-7-75), 80—83, 159—67.

Consid. Cl. (LIII—25-7-75), 171—72, 181-82.

Motion to pass, as amended (LIII—25-7-75), 184.

Nagaland State Legislature (Delegation of powers) Bill:

Consid., as passed by R.S. (LIII—28-7-75), 165—68, 174—76.

Consid. and Motion to pass (LIII—28-7-75), 177.

REDDY, SHRI K. RAMAKRISHNA:

New Programme for Economic Progress (M) (LIII—1-8-75), 87-88.

REDDY, SHRI M. RAM GOPAL:

Approval of Proclamation of Emergency (Rs.) (LIII—22-7-75), 272—74.

D.E.G. 'General' 1972-73:

Discussion (LIII—28-7-75), 71—73.

D.S.G., (General) 1975-76:

Discussion (LIII—28-7-75), 71—73.

Finance (Amendment) Bill 1975:
Consid. (LIII—25-7-75), 55-56.

REDDY, SHRI P. ANTONY:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 153—56.

REDDY, SHRI P. GANGA:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 156—60.

New Programme for Economic Progress (M) (LIII—31-7-75), 113—26.

REDDY, SHRI P. NARASIMHA:

D.E.G. (General) 1972-73:

Discussion (LIII—28-7-75), 68—71.

D.S.G. (General) 1975-76:

Discussion (LIII—28-7-75), 68—71.

REDDY, SHRI RAGHUNATHA:

Employees' State Insurance (Amendment) Bill:

Consid. as passed by R.S. (LIII—30-7-75), 101—04, 147—53.

Motion to pass (LIII—30-7-75), 153.

RICHHARIYA, DR. GOVIND DAS:

New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 119—23.

ROHATGI, SHRIMATI SUSHILA:

Agricultural Refinance Corporation (Amendment) Bill:

Consid. (LIII—31-7-75), 7—11, 40—43.

ROHATGI SMT, SUSHILA: *Contd.*

Motion to pass (LIII—31-7-75), 43, 47.

Banking Service Commission Bill:

Consid. (LIII—29-7-75), 162—65, (LIII—30-7-75), 85—93.

Consid. Cl. (LIII—30-7-75), 93—100.

Motion to pass, as amended (LIII —30-7-75), 100.

Indian Coinage (Amendment) Bill: Int. (LIII—25-7-75), 24.

Provident Funds (Amendment) Bill:

Consid. (LIII—31-7-75), 48—50.

RUDRA PRATAP SINGH, SHRI:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 124—28.

Constitution (Thirty-ninth Amendment) Bill:

Consid. (LIII—23-7-75), 87—91.

SADHU RAM SHRI:

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75), 133—36.

Obituary Reference:

Death of Shri Sadhu Ram MP (LIV—4-8-75), 1-2.

SAINI, SHRI MULKI RAJ:

Agricultural Refinance Corporation (Amendment) Bill:

Consid. (LIII—31-7-75), 36—39.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75), 148—51.

SAIT, SHRI EBRAHIM SULAIMAN:

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 48—51.

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—29-7-75), 48—52.

SAIT, EBRAHIM SULAIMAN: *contd*

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-5-75), 162.

New Progress for Economic Progress (M) (LIII—1-8-75), 136—39.

Salaries and Allowances of Member of Parliament (Amendment) Bill:

Consid. (LIV—6-8-75), 24—27.

SAKSENA, PROF. S.L.:

Approval of Proclamation of Emergency (Res) (LIII—22-7-75), 175—83.

Business to be taken upon the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 50—53.

SALVE, SHRI N.K.P:

Salaries and Allowances of Members of Parliament (Amendment) Bill: Int. (LIV—6-8-75), 5.

SAMBHALI, SHRI ISHAQUE:

Cigarettes (Regulations of Production, Supply & Distribution) Bill:

Consid. (LIV—5-8-75), 103—10.

CUSTOMS TARIFF BILL:

Consid., as reported by S.C. (LIV—6-8-75), 67-68.

Motion to pass, as reported by S.C. (LIV—6-8-75), 78—81.

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—29-7-75), 39—44.

Panel of Chairman (LIII—21-7-75), 26.

SANGHI, SHRI N. K.:

Employees' State Insurance (Amendment) Bill:

Consid. as passed by R.S. (LIII—30-7-75), 135—39.

SATHE, SHRI VASANT:

Agricultural Refinance Corporation (Amendment) Bill:

Consid. (LIII—31-7-75), 29—33.

SATHE, SHRI VASANT—*Contd.*

Approval of Proclamation of Emergency (Res) (LIII—21-7-75), 191—97.

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 30, 41.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-5-75), 162.

Panel of Chairman (LIII—21-7-75), 26.

Salaries and Allowances of Members of Parliament (Amendment) Bill:

Motion to pass (LIV—6-8-75), 49—53.

Taxation Laws (Amendment) Bill: Motion to pass, as amended (LIII —28-7-75), 161-62.

SAVANT, SHRI SHANKERRAO:

Constitution (Thirty Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 92—94.

SAVITRI SHYAM, SHRIMATI:

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75), 117—21.

SAYEED, SHRI P. M.:

Kerala Legislative Assembly (Extention of Duration) Bill:

Consid. as passed by R. S. (LIII—29-7-75), 149—51.

SEN, DR. RANEN:

Constitution of a Committee on Official Languages—adopted (Res.) (LIII—29-7-75), 159.

Defence of India (Amendment) Bill:

Consid. as passed by R. S. (LIII—29-7-75), 81—85.

Employees' State Insurance (Amendment) Bill:

Consid as passed by R.S. (LIII—30-7-75), 104—10.

Kerala Legislative Assembly (Extension of Duration) Bill:

SEN, DR. RANEN—*Contd.*

Consid. as passed by R. S. (LIII—29-7-75), 153.

SEQUEIRA, SHRI ERASMO DE:

Business to be taken up in the Session and suspension of certain Rules of Procedure (M), (LIII—21-7-75), 42—44.

Constitution (Thirty-ninth) Amendment Bill:

Int. (LIII—22-7-74), 23.

SETHI, SHRI ARJUN:

D. E. G. (General) 1972-73:

Discussion (LIII—28-7-75), 39—42.

D. S. G. (General) 1975-76:

Discussion (LIII—28-7-75), 39—42.

New Programme for Economic Progress (M) (LIV—4-8-75), 66-67.

SEZHIYAN, SHRI:

Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 167—79.

Summons received by the Chairman Public Accounts Committee from city Civil Court, Calcutta (LIII—1-8-75), 4-5.

SHAILANI, SHRI CHANDRA:

New Programme for Economic Progress (M) (LIII—1-8-75), 71—77.

SHAMIM, SHRI S. A.:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 85—114.

Business to be taken up in the Session and suspension of certain Rules of Procedure (M) (LIII—21-7-75), 50.

Constitution (Thirty-Ninth Amendment) Bill:

Consid. (LIII—23-7-75), 72—74.

Maintenance of Internal Security (Second Amendment) Bill:

Consid. (LIII—25-7-75), 102—12 162-63.

SHANKAR DAYAL SINGH, SHRI:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 106—12.

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 133—40.

SHANKAR DEV, SHRI:

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 30.

SHARMA, SHRI A. P.:

Correction of answer to starred Question No. 571 re. Share of Government, LIC and UTI in Joint Industrial Units (LIII—22-7-75), 9-10.

SHARMA, DR. SHANKER DAYAL:

Telegraph Wires (Unlawful possession) Amendment Bill:

Consid. as passed by R. S. (LIII—30-7-75), 154—56, 185—95.

Consid. Cl. (LIII—30-7-75), 195—201.

Motion to pass, as amended (LII—30-7-75), 202.

SHASHI BHUSHAN, SHRI:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 114—22.

SHASTRI, SHRI BISWANARAYAN:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 163—65.

SHASTRI, SHRI RAMAVATAR:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 131—36.

Banking Service Commission Bill:

Consid. (LIII—30-7-75), 42—48.

Cigarettes (Regulation of Production, supply and Distribution) Bill:

Consid. (LIV—5-8-75), 92—96.

Consid Cl. (LIV—5-8-75), 115—18.

SHASTRI, SHRI RAMAVATAR: *contd.*

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill:

Motion to pass (LIII—23-7-75), 223—27.

D. E. G. (General) 1972-73:

Discussion (LIII—28-7-75), 30—34, 47—49.

D. S. G. (General) 1975-76:

Discussion (LIII—28-7-75), 30—34, 47—49.

Defence of India (Amendment) Bill:

Motion to pass (LIII—29-7-75), 113—17.

Delhi Sales Tax Bill:

Consid. as reported by S. C. (LIII—29-7-75), 17—23.

Employees' State Insurance (Amendment) Bill:

Consid. as passed by R. S. (LIII—30-7-75), 129—32.

Finance (Amendment) Bill 1975:

Consid. (LIII—25-7-75), 25—29.

Consid. Cl. (LIII—25-7-75), 79.

New Programme for Economic Progress (M) (LIII—31-7-75), 72, (1-8-75), 88—94; (LIV—4-8-75), 168.

Provident Funds (Amendment) Bill:

Consid. (LIII—31-7-75), 55—57.

Public Financial Institutions Laws (Amendment) Bill:

Consid. Cl. (LIV—5-8-75), 85—88.

Salaries and Allowances of Members of Parliament (Amendment) Bill:

Consid. Cl. (LIV—6-8-75), 35—37.

Taxation Laws (Amendment) Bill:

Consid., as reported by S. C. (LIII—28-7-75), 128—34, 145.

Telegraph wires (Unlawful possession) Amendment Bill:

Consid. Cl. (LIII—30-7-75), 195—99.

Constitution (Fortieth Amendment) Bill:
Consid. (LIV—7-8-75), 21-22.
New Programme for Economic Progress—Adopted (M) (LIV—4-8-75), 62—66.

SHER SINGH, PROF.:
Constitution (Fortieth Amendment) Bill:
Consid. (LIV—7-8-75), 22-23.
Election Laws (Amendment) Bill:
Consid. Cl. (LIV—5-8-75), 31—37.

SHIVNATH SINGH, SHRI:
Agricultural Refinance Corporation (Amendment) Bill:
Consid. (LIII—31-7-75), 16—20.
Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 171—76, 190.
Banking Service Commission Bill:
Consid. (LIII—29-7-75), 173—80.
Defence of India (Amendment) Bill:
Consid. as passed by R. S. (LIII—29-7-75), 94—99.
New Progress for Economic Progress (M) (LIII—1-8-75), 168—72.
Telegraph Wires (Unlawful possession) Amendment Bill:
Consid. as passed by R. S. (LIII—30-7-75), 168—71.

SHUKLA, SHRI B. R.:
Annual Report of University Grants Commission for 1972-73 (M) LIV—6-8-75), 168—71.
Constitution (Thirty Ninth Amendment) Bill:
Consid. (LIII—23-7-75), 91-92.
Constitution (Fortieth) Amendment Bill:
Consid. Cl. (LIV—7-8-75), 91-92.
Employees' State Insurance (Amendment) Bill:
Consid. as passed by R.S. (LIII—30-7-75), 120—23.
Maintenance of Internal Security (Second Amendment) Bill:
Consid. (LIII—25-7-75), 157—59.

SINGH, SHRI VISHWANATH PRATAP:
Election to Committee;
Tobacco Board (LIII—22-7-75), 12.
New Programme for Economic Progress (M) (LIII—1-8-75), 83—87.

SOKHI, SARDAR SWARAN SINGH:
Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill:
Consid. (LIII—23-7-75), 197—200.
Defence of India (Amendment) Bill:
Consid. as passed by R.S. (LIII—29-7-75), 75—77.
New Programme for Economic Progress (LIV—4-8-75), 96—99.

STEPHEN, SHRI C. M.:
Approval of Proclamation of Emergency (Res.) (LIII—21-7-75), 103—10.
Banking Service Commission Bill:
Consid. (LIII—30-7-75), 37—42.
Cigarettes (Regulations of Production, Supply & Distribution) Bill:
Motion to pass (LIV—5-8-75), 119-20.
Election Laws (Amendment) Bill:
Consid. (LIV—5-8-75), 38.
Employees' State Insurance (Amendment) Bill:
Consid. as passed by R.S. (LIII—30-7-75), 123—28.
Kerala Legislative Assembly (Extension of Duration) Bill:
Consid. as passed by R.S. (LIII—29-7-75), 130—34.
New Programme for Economic Progress (M) (LIII—1-8-75), 22—28.
Panel of Chairman (LIII—21-7-75), 26.

SUBRAMANIAM, SHRI C.:
Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill:
Int. (LIII—22-7-75), 14.

SUBRAMANIAM, SHRI C—*contd.*

Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance 1975 (St.) (LIII—22-7-75), 14.

Finance (Amendment) Bill 1975:
Int. (LIII—22-7-75), 33.
Consid. (LIII—28-7-75), 228—30, (LIII—25-7-75), 72—76.
Consid. cl. (LIII—25-7-75), 78—79.
Motion to pass (LIII—25-7-75), 79.

New Programme for Economic Progress (M) (LIII—31-7-75), 58—70, (LIV—4-8-75), 143—67.

Provident Funds (Amendment) Bill:
Consid. (LIII—31-7-75), 57-58.
Motion to pass (LIII—31-7-75), 58.

Public Financial Institutions Laws (Amendment) Bill:
Consid. as reported by J.C. (LIV—5-8-75), 46—56, 79—84.
Consid. cl. (LIV—5-8-75), 88-89.
Motion to pass, as reported by J.C. (LIV—5-8-75), 89.

Taxation Laws (Amendment) Bill:
Consid. as reported by S.C. (LIII—28-7-75), 100—09, 139—49.
Consid. cl. (LIII—28-7-75), 149—55.
Motion to pass, as amended (LIII—28-7-75), 155, 162—64.

SURYANARAYANA, SHRI K.:

D.E.G. (General) 1972-73.
Discussion (LIII—28-7-75), 57—62.

D.S.G. (General) 1975-76.
Discussion (LIII—28-7-75), 57—62.

Finance (Amendment) Bill 1975:
Consid. (LIII—25-7-75), 35—37.

New Programme for Economic Progress (M) (LIII—1-8-75), 139—43.

Public Financial Institutions Laws (Amendment) Bill:
Consid. as reported by J.C. (LIV 5-8-75), 75—79.

SWAMINATHAN, SHRI R. V.:

Constitution (Fortieth Amendment) Bill:
Consid. (LIV—7-8-75), 17.

Salaries and Allowances of Members of Parliament (Amendment) Bill:
Consid. (LIV—6-8-75), 21-22.

TIWARI, SHRI CHANDRA BHAL MANI:

Constitution (Thirty Ninth Amendment) Bill:
Consid. (LIII—23-7-75), 110—12.

TIWARY, SHRI D. N.:

Defence of India (Amendment) Bill:
Consid. as passed by R.S. (LIII—29-7-75), 86—90.

Kerala Legislative Assembly (Extension of Duration) Bill:
Consid. as passed by R.S. (LIII—29-7-75), 154.

New Programme for Economic Progress (M) (LIV)—4-8-75), 18—26, 154.

Salaries and Allowances of Members of Parliament (Amendment) Bill:
Consid. (LIV—6-8-75), 10—14.

Taxation Laws (Amendment) Bill:
Motion to pass, as amended (LIV—28-7-75), 160-61.

Telegraph wires (Unlawful possession) Amendment Bill:
Consid. as passed by R.S. (LIII—(30-7-75), 173—76.

UIKEY, SHRI M. G.:

New Programme for Economic Progress (M) (LIV—4-8-75), 71—75.

VIDYALANKAR, SHRI AMARNATH:

Constitution (Thirty Ninth Amendment) Bill:
Consid. (LIII—23-7-75), 103—06.

Employees' State Insurance (Amendment) Bill:
Consid. as passed by R.S. (LIII—30-7-75), 143—47.

VIDYALANKAR, SHRI AMARNATH —*Contd.*

Public Financial Institutions Laws (Amendment) Bill:

Consid. as reported by J.C. (LIV—5-8-75), 71—73.

VIKAL, SHRI RAM CHANDRA:

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 263—68.

VISWANATHAN, SHRI G.:

Annual Report of University Grants Commission for 1972-73 (M) (LIV—6-8-75), 117—24.

Approval of Proclamation of Emergency (Res.) (LIII—22-7-75), 123—33.

Cigarettes (Regulations of Production, Supply & Distribution) Bill: Consid. (LIV—5-8-75), 96—99.

Constitution (Fortieth Amendment) Bill:

Consid. (LIV—7-8-75), 43.

Continuance in Force of Proclamation in respect of Nagaland (Res.) (LIII—28-7-75), 171—73.

D.E.G. (General) 1972-73.
Discussion (LIII—28-7-75), 49—53.

D.S.G. (General) 1975-76.
Discussion (LIII—28-7-75), 49—53.

VASWANATHAN, SHRI G—*Contd.*

Election Laws (Amendment) Bill:

Consid. (LIV—5-8-75), 20—23.

Finance (Amendment) Bill 1975:

Consid. (LIII—25-7-75), 32—34.

Kerala Legislative Assembly (Extension of Duration) Bill:

Consid. as passed by R.S. (LIII—29-7-75), 134—36.

Nagaland State Legislature (Delegation of Powers) Bill:

Consid. as passed by R.S. (LIII—28-7-75), 171—73.

New Programme for Economic Progress (M) (LIII—1-8-75), 35—45.

Panel of Chairman (LIII—21-7-75), 26.

YADAV, SHRI R. P.:

D.E.G. (General) 1972-73.
Discussion (LIII—28-7-75), 42—47.

D.S.G. (General) 1975-76.
Discussion (LIII—28-7-75), 42—47.

Defence of India (Amendment) Bill:

Consid. as passed by R.S. (LIII—29-7-75), 105—08.

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